

11	10/11/2023	Company Petition IB (IBC)	710102098022023		GIRJA SHANKAR RATHI VS ACA HOLDINGS LIMITED	Section 94(1)	8/1/2024	Pg-48,49,50 to 55 not clear .BOOK MARKING COMPULSORY	SANTOSH
12	15/11/2023	Company Appeal(Companies Act)	710102098562023		GIRJA SHANKAR RATHI VS ACA HOLDINGS LIMITED	Sec 252 (3)	8/7/2024	no of objections 1. vakaltnama missed 2.affidavit address mismatch (notary delhi but address is gurgoan) 3.40-43,64- 66,292-302 page notl clear f any doubt please visit registry)	ABHINAV KUMAR PANDEY
13	22/11/2023	Company Petition IB (IBC)	710102100682023		SHAMSHER BAHADUR SINGH VS ACA HOLDINGS LIMITED	Application under any other provisions- IBC	4/4/2024	case type wrong need to application for case type	VARSHA
14	14/12/2023	Company Petition IB (IBC)	710102106332023		CENTRAL BANK OF INDIA VS DIGVIJAY SINGH	Section 95(1)	9/8/2024	1.please pdf from section of proof of service 2.OCR missed in entire pdf. 3.Pg-74,79,80,82,84 to 88,99 to 109,125,134 not clear 4.master data missed 5.court fee missed @ 1 rs in vakalatnama file upload again and again withdefect so please check and upload file if any doubt please contact to regsitry regarding your file. reminder /4	MOHD
15	20/12/2023	Company Petition IB (IBC)	710102108182023		CENTRAL BANK OF INDIA VS SAJIVVE TREHAN	Section 95(1)	9/8/2024	"No of Objectios. 1.OCR missed in entire pdf. 2.pagination missed in index 3.Book marking missed acording to the index with the pagination. 4.SR no missed SR -4 to SR 14 betwwen Page no 13 and 14 5.please mention company name on page no 14. 6.Pg-74,79,80,82,84 to 88,99 to 109,125,134 not clear 7.court fee missed @ 1 rs in vakalatnama 8.master data missed file upload again and again withdefect so please check and upload file if any doubt please contact to regsitry regarding your file.	MOHD
16	28/12/2023	Company Petition (Companies Act)	710102109822023		APSARA SALES PRIVATE LIMITED VS SAJIVVE TREHAN	Sec. 230-232 - Second Motion	3/1/2024	1st motion not link in 2nd motion	MUKESH SUKHIJA
17	31/12/2023	Transfer Petition(Companies Act)	710102111112023		LOUIS DREFUS ARMATEURS S.A.S. VS STARPORT LOGISTICS LIMITED	Rule16(d),NCL T Rules,2016	5/1/2024	case type wrong synopsis missed court fee and welfare missed in vakalatnama	Anshu
18	15/12/2023	Company Petition (Companies Act)	710102106472023		MOORGATE INDUSTRIES INDIA PRIVATE LIMITED VS MIDEAST INTEGRATED STEELS LIMITED	Sec. 241(1),Sec. 242(4)	15/01/2024	89,94 Moa and Aoa not clear 165,230- 235,296-297 page clear	Karan Khanna
19	8/1/2024	Company Appeal(Companies Act)	710102002282024		MOORGATE INDUSTRIES INDIA PRIVATE LIMITED VS MIDEAST INTEGRATED STEELS LIMITED	Sec 252 (1) - By Government Body	16/01/2024	book marking mandatory court fee and welfare missed in vaklatanama	PUNEET RAI

20	10/12/2022	Contempt Petition (IBC)	710102102022022		PROJECT ALSTONIA APARTMENT OWNERS ASSOCIATION GREATER NOIDA VS ANS APARTMENTS PRIVATE LIMITED	Sec 60(5)	8/1/2024	application missed	Aaditya
21	9/1/2024	Contempt Petition(Companies Act)	710102003332024		M/S. POONAM BUILDWELL PVT. LTD. & ORS. THROUGH ITS DIRECTORS VS M/S. NIHO CONSTRUCTION LTD. THROUGH ITS DIRECTORS	Sec 425	13/01/2024	book marking mandatory and index missed every page not sign memo of party, synopsis,list of date and event missed affidavit missed proof of service missed	SHANKARI MISHRA
22	2/1/2024	Company Petition IB (IBC)	710102000432024		SCAN SYNTHETICS LIMITED VS M/S. NIHO CONSTRUCTION LTD. THROUGH ITS DIRECTORS	IBC Under Sec 10	18/03/2024	Pg- 86,88,90,92,93,94,95,96,100,102,103,104, 106,107,137,143,159,163,169,462,482 not clear need to sign on every page of application	SINHA SHREY
23	10/1/2024	Transfer Petition (IBC)	710102003442024		ISHWARLAL SHANKARLAL LALWANI (JAIN) VS STATE BANK OF INDIA	Rule16(d),NCL T Rules,2016 IBC	31/01/2024	case type wrong main case not mention pdf need to true copy sign on annexure your both file double application not allowed court fee @ 3 and welfare @ 25 rs missed reminder 3	YAHYA
24	10/1/2024	Transfer Petition (IBC)	710102003412024		MANISH ISHWARLAL LALWANI (JAIN) VS STATE BANK OF INDIA	Rule16(d),NCL T Rules,2016 IBC	31/01/2024	case type wrong main case not mention pdf please delete previous pdf court fee @ 3 and welfare @ 25 rs missed	YAHYA
25	11/1/2024	Company Petition IB (IBC)	710102003582024		AVIAN MEDIA PRIVATE LIMITED VS SAMSUNG INDIA ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	service missed need to true copy sign missed on annexure every page court fee 1 missed	PRAFUL JINDAL
26	11/1/2024	Contempt Petition(Companies Act)	710102003902024		HATAM SINGH VS I.S.P. CONSTRUCTION PRIVATE LIMITED	Sec 425	13/01/2024	book marking numbering missed and synopsis missed application all pages not sign	komal Mundhra
27	12/1/2024	Company Petition (Companies Act)	710102003992024		KALPANA CHATURVEDI & ANR. VS ANSAL PROPERTIES & INFRASTRUCTURE LTD.	Sec. 73(4)	15/02/2024	petitioner and respondent detail missed in online portal and nclt form 11 missed	Sagar
28	12/1/2024	Company Petition (Companies Act)	710102004272024		CHAMAN LAL GUPTA & ORS. VS ANSAL PROPERTIES & INFRASTRUCTURE LTD. & ORS.	Sec. 73(4)	15/02/2024	all petitioner and respondent detail missed in online portal nclt 1rs court fee missed in vakaltanama	Sagar
29	15/01/2024	Company Petition IB (IBC)	710102005572024		MYRA LIFESCIENCES VS CIAN HEALTHCARE LIMITED	IBC Under Sec 9	22/01/2024	Wrong Jurisdiction	SARVESH
30	18/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007222024		SHARPLINE NETWORK PRIVATE LIMITED VS CIAN HEALTHCARE LIMITED	Sec. 230-232 - Second Motion	29/01/2024	book marking mandatory second motion not link in first motion all petitioner detail missed in online portal	NEERU KAUSHIK

31	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007722024	JASRATI EDUCATION SOLUTIONS LIMITED VS EVERGREEN REALTECH PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
32	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007532024	JASRATI EDUCATION SOLUTIONS LIMITED VS BOSTON REALTECH PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
33	20/01/2024	Company Petition IB (IBC)	710102007842024	SH. DIWAKAR DUBEY VS ATUL VATIKA DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	29/01/2024	master data missed notice and reply missed please properly file	Sujeet Kumar
34	22/01/2024	Company Petition (Companies Act)	710102008112024	MEDISURGE TECHNOLOGIES PRIVATE LIMITED VS ATUL VATIKA DEVELOPERS PRIVATE LIMITED	Sec. 271-273	21/02/2024	synopsis missed bookmarking numbering missed petition every page not sign 98-99 page not clear annexure true copy missed	Palak Bhavsar
35	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007912024	JASRATI EDUCATION SOLUTIONS LIMITED VS GROWZONE INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
36	23/01/2024	Company Petition (Companies Act)	710102008632024	SURESH JANGID VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	1/2/2024	bookmarking not proper uploaded 53-54 62-67,75-81,94-95,103-109,120-121 page not clear date missed in vakaltnama proof service pages not mentioned case type wrong	jaswant singh
37	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008922024	JASRATI EDUCATION SOLUTIONS LIMITED VS NEWZONE INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
38	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008902024	JASRATI EDUCATION SOLUTIONS LIMITED VS REVERIE INFRATECH PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal

39	23/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008572024	JASRATI EDUCATION SOLUTIONS LIMITED VS ORLANDO BUILDERS PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
40	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008832024	JASRATI EDUCATION SOLUTIONS LIMITED VS MODZEX INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
41	27/01/2024	Company Petition IB (IBC)	710102009672024	INDIAN BANK VS SHYAM GUPTA	Section 95(1)	21/02/2024	wrong jurisdiction	Amod
42	27/01/2024	Company Petition IB (IBC)	710102009682024	INDIAN BANK VS ANSHUL GUPTA	Section 95(1)	21/02/2024	wrong jurisdiction	Amod
43	30/01/2024	Company Petition IB (IBC)	710102010542024	M/S DIVYAM HEALTHCARE VS CELEBRITY BIOPHARMA LIMITED	IBC Under Sec 9	8/2/2024	Jurisdiction wrong	SARVESH
44	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009262024	JASRATI EDUCATION SOLUTIONS LIMITED VS VIRTUAL BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama section issue etc.	Shashank Agarwal
45	30/01/2024	Company Petition IB (IBC)	710102010432024	CANBANK FACTORS LIMITED VS MR. ARVIND KUMAR SARAF	Section 95(1)	15/03/2024	U70109WB2008PTC128316 wrong jurisdiction	shivam
46	30/01/2024	Company Petition IB (IBC)	710102010442024	CANBANK FACTORS LIMITED VS MR. BRIJ BHUSHAN SHARMA	Section 95(1)	15/03/2024	quot;U70109WB2008PTC128316 wrong jurisdiction	shivam
47	1/2/2024	Transfer Petition (IBC)	710102011032024	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS MR. BRIJ BHUSHAN SHARMA	Rule16(d),NCLT Rules,2016 IBC	8/2/2024	case type wrong section wrong in pdf	KARAN
48	2/2/2024	Intervention Petition (IBC)	710102011212024	ONE CITY INFRASTRUCTURE PVT. LTD. VS ASGI PROPERTIES PVT. LTD.	Sec 60(5)	12/2/2024	Pagination missed in book marking need to book marking according index list of date and events and brief synopsis missed vakalatnama missed	Ashutosh
49	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007562024	JASRATI EDUCATION SOLUTIONS LIMITED VS CROSSHOME DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal

50	2/2/2024	Contempt Petition (IBC)	710102011232024	PRASSAN NAVIN KUMAR SINHA VS PUNJAB & SIND BANK	Sec 60(5)	13/02/2024	book marking missed according to the index section wrong section should be rule-11 technically and in soft counsel detail incomplete after index, memo,prayer, need to court fee @ 3 rs and welfare 25 rs please check	PRASSAN NAVIN KUMAR SINHA
51	1/2/2024	CA(A) Merger and Amalgamation(Companies Act)	710102010992024	OASIS REALTORS PRIVATE LIMITED VS PUNJAB & SIND BANK	Sec. 230-232 - Second Motion	13/03/2024	due to payment section 230-232	Ashish
52	4/2/2024	Company Petition IB (IBC)	710102011742024	THEJO ENGINEERING LIMITED VS KEE PROJECTS LIMITED	IBC Under Sec 9	6/3/2024	please contact to registry regarding your file	SAURABH
53	8/2/2024	Company Petition IB (IBC)	710102012812024	MRS. SEEMA SOOD VS KEE PROJECTS LIMITED	Section 94(1)	14/02/2024	service missed Book marking missed according index need to true copy sign on every page of annexure list of data events and brief synopsis missed court fee missed date missed in vakalatnama	USHA SINGH
54	6/2/2024	Company Petition (Companies Act)	710102012472024	GFA CONSULTING GROUP GMBH VS KEE PROJECTS LIMITED	Sec. 131(1)	22/02/2024	wrong jurisdiction come to registry	PRAVIN KUMAR CHHAJER
55	30/01/2024	Company Petition IB (IBC)	710102010522024	CANBANK FACTORS LIMITED VS MR. SURESH KUMAR SHARMA	Section 95(1)	15/03/2024	U70109WB2008PTC128316 wrong jurisdiction and master data not found	shivam
56	7/2/2024	Company Petition (Companies Act)	710102012492024	APEX BUILDSYS LIMITED VS THE REGISTRAR OF COMPANIES	Application under any other provisions	26/02/2024	section wrong Moa and Aoa missed and master data missed 25rs welfare missed in vakaltnama	Chandhiok&mahajan
57	9/2/2024	Company Appeal(Companies Act)	710102013452024	APEX BUILDSYS LIMITED VS THE REGISTRAR OF COMPANIES	Sec 252 (3)	25/04/2024	counsel detail missed in index	CS CHARU
58	13/02/2024	Intervention Petition (IBC)	710102014372024	MANISH SAXENA VS IBD UNIVERSAL PRIVATE LIMITED	Sec 60(5)	21/02/2024	incomplete file please do propelry file	Avnish
59	13/02/2024	Company Petition (Companies Act)	710102014342024	H.R. ESTATES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT DELHI AND HARYANA	Sec 252 (3) - By Government Body	20/02/2024	case type wrong bookmarking are mandatory section wrong kindly remove govt body all pages not sign in annexure Moa and Aoa pages cut 90-95 english translation missed power of attorney missed Roc service missed	PRAMOD PRASAD KOTHARI
60	13/02/2024	Company Petition IB (IBC)	710102014362024	ISANGO INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT DELHI AND HARYANA	IBC Section 59	29/02/2024	Book marking missed according to index counsel detail missed after index and master data should be first before voulme -1 Pg-18,80,99,101,102,103,178 not clear need to true copy sign on every page	sanjay
61	16/02/2024	Contempt Petition (IBC)	710102015202024	RAMACHANDRAN SUBRAMANIAN VS RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION	Application under any other provisions- IBC	23/02/2024	section wrong list of date events and brief synopsis missed	GAURAV MALIK

62	17/02/2024	Company Petition (Companies Act)	710102015442024	ARUNA SHARMA AND ANR. VS ANSAL PROPERTIES AND INFRASTRUCTURELIMIT ED	Sec. 73(4)	7/3/2024	form 11 missed master data missed	Abhishek Chauhan
63	18/02/2024	Company Petition (Companies Act)	710102015562024	HOTEL & RESTAURANT ASSOCIATION OF EASTERN INDIA VS THE FEDERATION OF HOTEL AND RESTAURANT ASSOCIATIONS OF INDIA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	26/02/2024	249 english translation missed kindly remove application and file separately	RAJEEV
64	19/02/2024	Contempt Petition (IBC)	710102015712024	RITA KAPUR VS PANKAJ KHETAN	Rule 11 of NCLT, 2016	26/02/2024	section wrong in pdf need to sepratlly both application page on 106 vakalatnama missed	RANVIR
65	23/02/2024	Company Petition IB (IBC)	710102017022024	DEEPAK MANGLA VS PANKAJ KHETAN	Section 94(1)	26/04/2024	volume wise index missed need to sign on every page of application double pagination not allowed need to true copy sign on every page Pg-286,322,324,333,340,341 to 349,354,367,368,370,372,392,413,414 not clear reminder 3 please contact to registry regrading your file	MRINAL HARSH VARDHAN
66	23/02/2024	Company Petition IB (IBC)	710102017092024	KESHAV KUMAR VS PANKAJ KHETAN	Section 94(1)	4/4/2024	book marking missed acording to index OCR missed need to sign on every page of application need to true copy sign on every page Pg-44,46,62 not clear double pagination not allowed	MRINAL HARSH VARDHAN
67	23/02/2024	Intervention Petition (IBC)	710102016942024	ROOP NARAIN VS TRADING ENGINEERS (INTERNATIONAL) LTD	Sec 60(5)	15/03/2024	section wrong. case type wrong. brief synosis and date of event missing. memo of party missing. vakalatnama missing. please do properly file or contat to regsitry	vinay sabharwal
68	26/02/2024	Company Petition IB (IBC)	710102017372024	MRS.RAJKUMARI GUPTA VS SILVER SICKLES AGRO PLAST PRIVATE LIMITED	IBC Under Sec 9	4/4/2024	wrong jurisdiction reminder 2	VIJAYESH ATRE
69	27/02/2024	Intervention Petition (IBC)	710102017862024	TRAVEL WALLET VS SHAILENDRA AJMERA	Sec 60(5)	27/03/2024	section wrong in pdf main case wrong mention in pdf please fill all party in the portal from memo party need to sign on every page nof application court fee missed	ANGAD MEHTA
70	28/02/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102018372024	SKB TRADEX PRIVATE LIMITED VS SHAILENDRA AJMERA	Sec. 230-232 - Second Motion	19/03/2024	wrong file	Sweeny Gulati
71	28/02/2024	CA(A) Merger and Amalgamation(Companies Act)	710102018392024	SECTOR 113 GATEVIDA DEVELOPERS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 441	6/3/2024	case type wrong 263 page wrong arrange 260,262,277-284,288,294-295,300,301 page not clear all vakaltnama court fee and welfare missed proof of service missed	Gursat
72	29/02/2024	Company Petition IB (IBC)	710102018652024	BONA VITA TECHNOLOGIES PRIVATE LIMITED VS ABHISHEK ANAND	Application under any other provisions- IBC	26/03/2024	section will be add technically	Harsh

73	5/3/2024	Intervention Petition (IBC)	710102019992024	MANJU YADAV VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 60(5)	15/03/2024	incomplete file please do propelry file	RAKESH
74	6/3/2024	Company Petition (Companies Act)	710102020282024	P G I T SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	14/03/2024	wrong file	Aditya
75	5/3/2024	Company Petition (Companies Act)	710102020132024	VOGUE INTERNATIONAL AGENCIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 271-273	12/3/2024	bookmarking are mandatory due to payment section 272 index numbering missed sign missed counsel detail in index and other petition every page not sign petitioner and counsel sign missed in prayer affidavit notary missed Moa and Aoa missed master data missed date missed court fee and welfare missed in vakaltanama applicant and counsel sign missed in vakaltanama proof of service missed	RAKESH KUMAR
76	5/3/2024	Company Petition (Companies Act)	710102020122024	JADIE CONSULTANTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 271-273	12/3/2024	bookmarking are mandatory due to payment section 272 index numbering missed sign missed counsel detail in index and other petition every page not sign petitioner and counsel sign missed in prayer affidavit notary missed Moa and Aoa missed master data missed date missed court fee and welfare missed in vakaltanama applicant and counsel sign missed in vakaltanama proof of service missed	RAKESH KUMAR
77	12/3/2024	Company Petition IB (IBC)	710102021712024	CENTRAL BANK OF INDIA VS BISHAN BANSAL	Section 95(1)	26/03/2024	&quot;pagination missed in book marking Vakalatnama pagination missed in index Pg-30 not clear court fee missed on vkalaatnama master data missed&quot;	BINAY KUMAR MISHRA
78	12/3/2024	Company Petition IB (IBC)	710102021682024	MADHUBALA CHAUHAN VS BISHAN BANSAL	Section 94(1)	10/5/2024	Pg-36,39,41,42,43,44,46,47,48,86,90,91, not clear	Vishisht
79	12/3/2024	Company Petition IB (IBC)	710102022182024	CENTRAL BANK OF INDIA VS KUNAL BANSAL	Section 95(1)	27/03/2024	pagination missed in book marking Vakalatnama pagination missed in index Pg-30 not clear court fee missed on vkalaatnama master data missed	BINAY KUMAR MISHRA
80	12/3/2024	Company Petition IB (IBC)	710102022262024	CENTRAL BANK OF INDIA VS ANIL JINDAL	Section 95(1)	27/03/2024	&quot;pagination missed in book marking Vakalatnama pagination missed in index Pg-30 not clear court fee missed on vkalaatnama master data missed&quot;	BINAY KUMAR MISHRA
81	14/03/2024	Company Petition IB (IBC)	710102022722024	PRUDENT ARC LIMITED VS MR. TARUN OBEROI	Section 95(1)	19/03/2024	book marking missed according to the index Pg-51,55,124,128, hi hindi Pg-175 to 179, 219 to 223, 252, not clear welfare missed @ 25 rs need to true sign on every page of annexure	EKTA CHOUDHARY
82	12/3/2024	Company Petition IB (IBC)	710102022072024	CENTRAL BANK OF INDIA VS DEEPAK GUPTA	Section 95(1)	5/11/2024	wrong jurisdiction U85190HR20 13PLC049113 file should be in haryana	BINAY KUMAR MISHRA

83	14/03/2024	Company Petition IB (IBC)	710102022712024	PRUDENT ARC LIMITED VS MR. ROBIN BARTHOLOMEW	Section 95(1)	19/03/2024	book marking missed according to the index welfare missed @ 25 rs need to true sign on every page of annexure master data missed of both file 2271,2272, number Pg-52,56,125,129,in hindi Pg-180,213,222,238 to 240,not clear	EKTA CHOUDHARY
84	16/03/2024	Company Petition IB (IBC)	710102023292024	STRATVISORS PRIVATE LIMITED VS SOURCE DOT COM PRIVATE LIMITED	IBC Under Sec 9	27/04/2024	wrong Jurisdiction J.POSHNA,UPPER KENCHI'S TRACE NEAR BETHESDA HOSPITAL, East Khasi Hills, SHILLONG, Meghalaya,India,793004	SHAIENDRA SINGH
85	18/03/2024	Company Petition IB (IBC)	710102023682024	NAMAN KUMAR AND MAYANK KUMAR VS ZION PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	26/03/2024	case type wrong main case no not mention in pdf book marking missed according to index section not mention in pdf and technically memo party missed Pg-13,14 not clear court fee and welfare missed in vakalatnama	Dr Mahesh Kumar
86	16/03/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102023332024	APOORV AGARWAL VS APOORV AGARWAL	Sub-section (I) of section 230	21/03/2024	pdf not proper uploaded wrong file	APOORV
87	18/03/2024	Company Petition (Companies Act)	710102023552024	WEBTECH PACKAGINGS INDIA PRIVATE LIMITED VS SUNIL TANGRI	Rule 11 of NCLT,Sec 424 (3)	27/03/2024	kindly remove application and come to registry to file issue	ASHU GUPTA
88	20/03/2024	Company Petition (Companies Act)	710102024332024	FILBERTS HOSPITALITY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	26/03/2024	case type wrong bookmarking numbering missed 67-78,88 page not clear income tax service missed	NITIN
89	19/03/2024	Intervention Petition(Companie s Act)	710102023942024	SUDHIR KUMAR JAIN HUF VS SANGEETA HIMMATRAMKA & ORS	Rule 11 of NCLT	21/05/2024	wrong section wrong case type contact to registry	ASHOK KUMAR
90	21/03/2024	Transfer Petition (IBC)	710102025062024	JAWED AKHTER VS JAWED HABIB HAIR & BEAUTY LIMITED ACADEMY	Rule16(d),NCL T Rules,2016 IBC	28/04/2024	Case Type transfer petition ibc but main case written in soft copy CP/309/(MB)2023 but written Proper Case type or Change Case type if Matter is Companies act wrong file	Aditya Shukla
91	21/03/2024	Company Petition IB (IBC)	710102024802024	ISANGO INDIA PRIVATE LIMITED VS JAWED HABIB HAIR & BEAUTY LIMITED ACADEMY	IBC Section 59	15/04/2024	book mraking missed according to the index OCR missed counsel detail missed after index please page no 2 list of date and events missed please remove extra index double pagination not allowed welfare @ 25 rs and court fee @ 3 rs missed date missed in vakalatnama	sanjay
92	22/03/2024	Company Petition IB (IBC)	710102025222024	ANAND MANDO EMOBILITY PRIVATE LIMITED VS BENLING INDIA ENERGY AND TECHNOLOGY PRIVATE LIMITED	IBC Under Sec 9	1/4/2024	Wrong jurisdiction	sanjay
93	21/03/2024	Company Petition IB (IBC)	710102025072024	CENTRAL BANK OF INDIA LIMITED VS MR. ANIL JINDAL	Section 95(1)	20/05/2024	wrong jutisdiction	KRISHAN KUMAR
94	24/03/2024	Company Petition (Companies Act)	710102025642024	FEDERAL BANK LIMITED VS FEEDBACK INFRA PVT. LTD	Rule 11 of NCLT	25/04/2024	case type wrong and file not proper show	DIVAYA PRAKASH

95	29/03/2024	Company Petition (Companies Act)	710102026542024		ANANT INFRA SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	3/4/2024	OCR and bookmarking are mandatory case type wrong affidavit address up and notary delhi 58,64-66,68-70,74,79,page not clear stk 7 missed income tax service missed	Avinya
96	22/03/2024	Company Petition IB (IBC)	710102025372024		CENTRAL BANK OF INDIA VS MRS RITU JINDAL	Section 95(1)	20/05/2024	wrong jurisdiction	KRISHAN KUMAR
97	22/03/2024	Intervention Petition (IBC)	710102025322024		JABALPUR MUNICIPAL CORPORATION VS MRS RITU JINDAL	Sec 60(5)	16/05/2024	please fill all party in the portal from memo party Pg-12 in hindi	ANAND BHUBAN SAHU
98	22/03/2024	Company Petition IB (IBC)	710102025352024		CENTRAL BANK OF INDIA VS RAJESH SINGLA	Section 95(1)	20/05/2024	wrong jurisdiction	KRISHAN KUMAR
99	29/03/2024	Company Appeal(Companies Act)	710102026442024		CENTRAL BANK OF INDIA VS RAJESH SINGLA	Sec 252 (3)	24/04/2024	bookmarking not proper uploaded and pdf not proper show	MAHESH CHAND GUPTA
100	29/03/2024	Contempt Petition (IBC)	710102026522024		DH LIMITED VS SPLENDOR LANDBASE LIMITED	Rule 11 of NCLT, 2016	10/4/2024	case type wrong vakalatnama missed	Shlokchandra
101	1/4/2024	Company Petition IB (IBC)	710102027352024		CENTRAL BANK OF INDIA VS VARTLKA TIWARI	Section 95(1)	15/04/2024	pagination missed in book marking also in 0710102/02739/2024 Pg-38,39 to 51 not clear master data missed &"	BINAY KUMAR MISHRA
102	31/03/2024	Company Petition IB (IBC)	710102027152024		CENTRAL BANK OF INDIA VS ATMA PANDEY	Section 95(1)	10/4/2024	&"&"&"&"&"Book marking missed with the pagination according to the index, need to every page of OCR Pg-38 to 51,76,78 not clear master data missed ticket not allowed on content of vakalatnama &"&"&"&"	BINAY KUMAR MISHRA
103	31/03/2024	Company Petition IB (IBC)	710102027162024		CENTRAL BANK OF INDIA VS HARSHITA TIWARI	Section 95(1)	10/4/2024	&"&"Book marking missed with the pagination according to the index, need to every page of OCR Pg-38 to 51,76,78 not clear master data missed ticket not allowed on content of vakalatnama &"	BINAY KUMAR MISHRA
104	1/4/2024	Company Petition IB (IBC)	710102027342024		CENTRAL BANK OF INDIA VS SUDHIR DUBEY	Section 95(1)	15/04/2024	&"&"&"&"&"&"&"pagination missed in book marking Pg-38,39 to 51 not clear master data missed&"&"&"&"&"&"&"&"&"&"&"	BINAY KUMAR MISHRA
105	1/4/2024	Company Petition IB (IBC)	710102027302024		CENTRAL BANK OF INDIA VS ISHAN SHANKER TIWAR	Section 95(1)	15/04/2024	&"&"pagination missed in book marking Pg-38,39 to 51 not clear master data missed&"&"&"&"pagination missed in book marking also in 0710102/02739/2024 Pg-38,39 to 51 not clear master data missed&"&"	BINAY KUMAR MISHRA
106	1/4/2024	Company Petition IB (IBC)	710102027322024		CENTRAL BANK OF INDIA VS SATVIK SHANKER TIWARI	Section 95(1)	15/04/2024	&"&"pagination missed in book marking also in 0710102/02739/2024 Pg-38,39 to 51 not clear master data missed&"&"	BINAY KUMAR MISHRA

107	1/4/2024	Company Petition IB (IBC)	710102027232024		CENTRAL BANK OF INDIA VS KANDARP SHANKER TIWARI	Section 95(1)	15/04/2024	&quot;&quot;&quot;&quot; amp;quot;pagination missed in book marking Pg-38,39 to 51 not clear master data missed&quot;&quot;&quot;&quot; &quot;	BINAY KUMAR MISHRA
108	1/4/2024	Company Petition IB (IBC)	710102027292024		CENTRAL BANK OF INDIA VS PARIBHASHITA TIWARI	Section 95(1)	15/04/2024	pagination missed in book marking Pg- 38,39 to 51 not clear master data missed	BINAY KUMAR MISHRA
109	1/4/2024	Company Appeal(Companie s Act)	710102027472024		CENTRAL BANK OF INDIA VS PARIBHASHITA TIWARI	Any other provision - Govt body	28/05/2024	section and case type wrong (file issue come to registry room no 103)	UNNATI GAUR
110	3/4/2024	Company Petition IB (IBC)	710102028012024		MOHENDER AGGARWAL VS PARIBHASHITA TIWARI	Section 94(1)	15/04/2024	Book marking missed according to the index with pagination OCR missed list of date events missed welfare @ 25 rs and court fee @ 3 rs missed	Raghav Kakkar
111	1/4/2024	Company Petition IB (IBC)	710102027532024		CANARA BANK VS MR.ASHOK TIWARI	Section 95(1)	15/04/2024	pagination missed in book marking OCR missed pagination missed in index vakalatnama missed master data missed incomplete file	SRI & ASSOCIATES
112	2/4/2024	Company Petition IB (IBC)	710138027812024		M/S. BETON CONCRETE PRODUCTS PRIVATE LIMITED THROUGH ITS LIQUIDATOR CS ANAGHA ANASINGARAJU VS M/S. MAHARASHTRA STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED THROUGH THE SUPERINTENDING ENGINEER AND CHIEF ENGINEER CHHATRAPATI SAMBHAJI NAGAR (AURANGABAD) ZONE CHHATRAPATI SAMBHAJI NAGAR (AURANGABAD) RURAL	Sec 60(5)	15/04/2024	wrong jurisdiction	AVINASH R KHANOLKAR
113	4/4/2024	Company Petition (Companies Act)	710102028302024		MEDISURGE TECHNOLOGIES PRIVATE LIMITED VS M/S. MAHARASHTRA STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED THROUGH THE SUPERINTENDING ENGINEER AND CHIEF ENGINEER CHHATRAPATI SAMBHAJI NAGAR (AURANGABAD) ZONE CHHATRAPATI SAMBHAJI NAGAR (AURANGABAD) RURAL CIRCLE	Sec. 271-273	15/04/2024	34-35,42-43,54,57,59,64,70,73,98,,99, etc some page cut	Palak Bhavsar

114	4/4/2024	Company Petition IB (IBC)	710102028242024	MEGHDOT CORROUGATORS & PACKERS PRIVATE LIMITED VS SPECTRUM AERO PRIVATE LIMITED	Application under any other provisions- IBC	16/04/2024	case type wrong main case not link book marking missed with pagination acording to the index OCR missed need to sign on every page of application need to sepratly both report	Punit
115	6/4/2024	Company Petition IB (IBC)	710102028972024	RITA GUPTA PERSONAL GUARANTOR SANCO INDUSTRIES LIMITED VS SPECTRUM AERO PRIVATE LIMITED	Section 94(1)	23/04/2024	book marking missed acording to the index with the pagination OCR missed Pg-50 to 55,15,3,165,234 to 238,243,251,252 not clear master data missed court fee welfare missed in vakalatnama chandigarh not allowed on vakalatnama heading list of date events and brief synopsis missed	ROHIT
116	8/4/2024	Company Petition (Companies Act)	710102029252024	DEEPANSHU TYAGI VS GOLD COAST DEVELOPERS PRIVATE LIMITED	Sec. 241(1)	15/04/2024	bookmarking are mandatory index missed counsel sign missed in index and other side petition every page sign missed memo of parties,brief synopsis,list of date and event missed prayer not sign notary missed in affidavit MOa and Aoa missed master data missed vaklatnama missed proof of service missed file incomplete	Rahul Jain
117	9/4/2024	Company Appeal(Companie s Act)	710102029632024	DEEPANSHU TYAGI VS GOLD COAST DEVELOPERS PRIVATE LIMITED	Sec 252 (3)	27/05/2024	Moa and Aoa,stk 7 mismatch in memo of parties company and master data missed kindly court fee put some space area	Nakul
118	6/4/2024	Company Petition IB (IBC)	710102028872024	CENTRAL BANK OF INDIA LIMITED VS PIYOOSH GOYAL	Section 95(1)	9/12/2024	No of objections 1.Service not allowed on whatsapp Note please remove all defect after that upload same file uploaded by you Reminder/4	Aatreya Singh
119	11/4/2024	Company Petition (Companies Act)	710102030282024	FILBERTS HOSPITALITY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	10/5/2024	case type wrong bookmarking numbering missed OCR missing 67- 77,88 page not clear stk 7 missing income tax service wrong petition not sign in every pages	NITIN
120	10/4/2024	Company Petition (Companies Act)	710102029982024	M/S FILBERTS HOSPITALITY PVT. LTD VS REGISTRAR OF COMPANIES	Sec 252 (3)	10/5/2024	bookmarking numbering missed income tax service wrong case type wrong 67- 77,88 page not clear stk 7 missed	NITIN
121	11/4/2024	Company Petition IB (IBC)	710102030292024	CENTRAL BANK OF INDIA VS AJEET PANDEY	Section 95(1)	24/04/2024	double pagination not allowed Pg-38 to 51,76 to 82 not clear master data missed	BINAY KUMAR MISHRA
122	13/04/2024	Company Petition IB (IBC)	710102030982024	CENTRAL BANK OF INDIA VS VINAY SHANKER TIWARL	Section 95(1)	24/04/2024	"double pagination not allowed Pg-38 to 51,76 to 82 not clear master data missed "	BINAY KUMAR MISHRA
123	13/04/2024	Company Petition IB (IBC)	710102031032024	CENTRAL BANK OF INDIA VS REETA TIWARI	Section 95(1)	24/04/2024	"double pagination not allowed Pg-38 to 51,76 to 82 not clear master data missed "	BINAY KUMAR MISHRA
124	1/4/2024	Company Petition IB (IBC)	710102027362024	CENTRAL BANK OF INDIA VS SANJAY SINGH	Section 95(1)	15/04/2024	""""""" """"""" """"""" """"""" """"""" """""""	BINAY KUMAR MISHRA

134	27/04/2024	Company Petition (Companies Act)	710102036752024		DAMANJIT SINGH GREWAL VS DIANA EURO CHEM PRIVATE LIMITED	Sec. 213	9/5/2024	bookmarking are mandatory index numbering missed counsel sign missed in index and others Moa and AOa missed master data missed all pages sign missed court fee and welfare missed proof of service missed and incomplete file	Nitesh
135	1/5/2024	Company Petition IB (IBC)	710102037942024		AAKASH EXPLORATION SERVICES LIMITED VS NAKASAWA INDIA PRIVATE LIMITED	IBC Under Sec 9	9/5/2024	book marking missed according to the index with the pagination index missed &quot;&quot;&quot;&quot;&quot;&quot;&quot;&quot; &quot;&quot;&quot;&quot;&quot;&quot;&quot;&quot; uo"incomplete file &quot;&quot;&quot;&quot;&quot;&quot;&quot;&quot;&quot; &quot;	Ankit Shah
136	1/5/2024	Company Petition IB (IBC)	710102037662024		CANARA BANK VS ABHINAV JAGGI	Section 95(1)	3/1/2025	book marking missed according to the index with the pagination pagination missed in index need to sign on every page application affidavit not notarized incomplete file please check master data missed	Abhishek
137	2/5/2024	Company Petition (Companies Act)	710102038102024		PERFECTION BUILDERS AND DEVELOPERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	9/5/2024	case type wrong bookmarking are mandatory OCR missing 2nd volume index missed and all pdf not proper show roc and income tax service missed	MOHD
138	3/5/2024	Company Petition IB (IBC)	710102038762024		CANARA BANK VS MOOL CHAND GUPTA PERSONAL GUARANTOR OF JKAK INDUSTRIES PVT. LTD.	Section 95(1)	10/5/2024	&quot;service missed book marking missed according to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama missed incomplete file &quot;	Abhishek
139	2/5/2024	Company Petition IB (IBC)	710102038352024		CANARA BANK VS MR. RAMESH HANDA	Section 95(1)	9/5/2024	book marking missed according to the index with the pagination pagination missed in index OCR missed court fee welfare missed in vakalatnama date missed in vakalatnama Pg-29 to 192 missed master data missed	SRI & ASSOCIATES
140	3/5/2024	Company Petition (Companies Act)	710102038562024		ARADHANA JHA VS PANKAJ NARANG	Rule 11 of NCLT	9/5/2024	case type and section wrong and pdf not proper visible	Dr. Prabhat Kumar
141	3/5/2024	Company Petition IB (IBC)	710102038652024		CANARA BANK VS SANGEETA AGARWAL	Section 95(1)	10/5/2024	&quot;service missed book marking missed according to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama missed incomplete file &quot;	Abhishek
142	3/5/2024	Company Petition IB (IBC)	710102038662024		CANARA BANK VS SATYA NARAYAN AGARWAL	Section 95(1)	10/5/2024	&quot;service missed book marking missed according to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama missed incomplete file &quot;	Abhishek

143	3/5/2024	Company Petition IB (IBC)	710102038642024		CANARA BANK VS SANJEEV AGARWAL	Section 95(1)	10/5/2024	"service missed book marking missed according to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama missed incomplete file "	Abhishek
144	2/5/2024	Company Petition (Companies Act)	710102038112024		MEDISURGE TECHNOLOGIES PRIVATE LIMITED VS SANJEEV AGARWAL	Sec. 271-273	22/05/2024	bookmarking numbering missed section not mentioned in index and respondent detail missed in online portal and respondent detail missed in memo of parties volume 4 index missed come to registry	Palak Bhavsar
145	3/5/2024	Company Petition IB (IBC)	710102038782024		CANARA BANK VS KAMLESH GUPTA PERSONAL GUARANTOR OF JKAK INDUSTRIES LTD.	Section 95(1)	10/5/2024	"service missed book marking missed according to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama missed incomplete file "	Abhishek
146	3/5/2024	Company Petition IB (IBC)	710102038772024		CANARA BANK VS ANKUSH GUPTA PERSONAL GUARANTOR TO JKAK INDUSTRIES PVT. LTD.	Section 95(1)	10/5/2024	service missed book marking missed according to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama missed incomplete file	Abhishek
147	7/5/2024	Company Petition (Companies Act)	710102039682024		ASHOK KUMAR VERMA VS BAVER SUSPECISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14/05/2024	wrong file	PRATIBHA
148	7/5/2024	Company Petition IB (IBC)	710102039742024		ANKIT KUMAR GUPTA VS BAVER SUSPECISION PRIVATE LIMITED	Section 121(1)	24/06/2024	please contact to registry regarding your file	SATISH
149	8/5/2024	Company Petition IB (IBC)	710102040012024		DINESH KUMAR BASIA VS BAVER SUSPECISION PRIVATE LIMITED	Section 121(1)	24/06/2024	please contact to registry regarding your file	SATISH
150	9/5/2024	Company Petition IB (IBC)	710102040682024		CANARA BANK VS AMIT JAIN PERSONAL GUARANTOR OF CMI LTD.	Section 95(1)	20/05/2024	"book marking missed according to the index with the pagination pagination missed in index need to sign on every page of application incomplete file vakalatnama ,affidavit notary missed"	Abhishek
151	11/3/2024	Company Petition IB (IBC)	710102021632024		SHYAMA DEVI VS AMIT JAIN PERSONAL GUARANTOR OF CMI LTD.	Section 94(1)	11/5/2024	book marking missed according to the index with the pagination OCR missed 69,to79,274,276,1016,1018,1020,1022,1024,1026,1028,1109,1111,1157,1159 in hindi 170,171,1107,1151,to,1155 not clear master data missed pagination missed in index for vakalatnama reminder 3	Abhishek Parmar
152	10/5/2024	Company Petition IB (IBC)	710102041092024		CANARA BANK VS MR.JITENDRA TIWARI	Section 95(1)	20/05/2024	"book marking missed according to the index with the pagination incmoplete file "	SRI & ASSOCIATES
153	10/5/2024	Company Petition IB (IBC)	710102041082024		CANARA BANK VS MRS.AMITA TIWARI	Section 95(1)	20/05/2024	"Pg-30,32,34,36,38,40,42,44,46 in hindi Pg-59 to 78 not clear"	SRI & ASSOCIATES

154	7/5/2024	Company Petition (Companies Act)	710102039472024	SALT EXPERIENCES AND MANAGEMENT PRIVATE LIMITED VS SAMEER MUTREJA	Section 90(7)	12/6/2024	,133-182 page not clear master data missed proof of service missed index numbering missed	HIMANSHU
155	6/5/2024	Company Petition IB (IBC)	710102039422024	KRISHAN KUMAR BASIA VS SAMEER MUTREJA	Section 121(1)	24/06/2024	please contact to registry regarding your file this section for us our senior discussing about that after that we will check	SATISH
156	13/05/2024	Company Appeal (Companies Act)	710102041952024	KRISHAN KUMAR BASIA VS SAMEER MUTREJA	Sec 252 (3)	8/7/2024	no objections 1. MoA And AoA not clear 2.65-71,91,106-107,112,138-139,145-148,170 page not clear 3.200,213 english translation missed 4.kindly serve in income tax service delhi.dcit.judicial.hc@incometax.gov.in or delhi high court 5.(prayer cs sign missed If any doubt kindly visit registry section	YAMINI AGGARWAL
157	14/05/2024	Company Petition IB (IBC)	710102042212024	CENTRAL BANK OF INDIA VS AL-TAMASH EXPORTS PRIVATE LIMITED	IBC under Sec 7	22/05/2024	IRP certificate missed Pg-92,93,204,287 to 321,329 to 344,362 to 374,377,378,418,520,521 not clear	BINAY KUMAR MISHRA
158	15/05/2024	Company Petition (Companies Act)	710102042412024	SATISH KUMAR JAIN VS M/S JAIN SHIKANJI PRIVATE LIMITED	Sec. 7(7)	27/09/2024	contact to registry regarding file defects	CHERRY
159	16/05/2024	Company Petition IB (IBC)	710102043152024	LOYALTY PRIME INDIA PRIVATE LIMITED VS M/S JAIN SHIKANJI PRIVATE LIMITED	IBC Section 59	26/06/2024	need to file as a application.	KANISHK
160	22/03/2024	Company Petition IB (IBC)	710102025382024	CENTRAL BANK OF INDIA VS MR VINOD JINDAL	Section 95(1)	20/05/2024	wrong jurisdiction	KRISHAN KUMAR
161	19/05/2024	Company Petition IB (IBC)	710102043872024	FATEH BAHADUR VS HEMA ENGINEERING INDUSTRIES LTD	Sec 60(5)	27/05/2024	please contact to registry regarding your file	SANJAY KUMAR
162	19/05/2024	Company Petition IB (IBC)	710102043902024	VINITHA P VS HEMA ENGINEERING INDUSTRIES LTD	Sec 60(5)	27/05/2024	please contact to registry regarding your file	SANJAY KUMAR
163	18/05/2024	Company Petition IB (IBC)	710102043792024	CHALUKYA RAJAPPA MOHANRAJ VS AIEZE VERTEX PRIVATE LIMITED	IBC Under Sec 9	27/05/2024	service missed incomplete file plz do properly	Ankit
164	19/05/2024	Company Petition IB (IBC)	710102043882024	LALIT KUMAR VS HEMA ENGINEERING INDUSTRIES LTD	Sec 60(5)	27/05/2024	please contact to registry regarding your file	SANJAY KUMAR
165	19/05/2024	Company Petition IB (IBC)	710102043892024	SHIVAM SINGH VS HEMA ENGINEERING INDUSTRIES LTD	Sec 60(5)	27/05/2024	please contact to registry regarding your file	SANJAY KUMAR
166	19/05/2024	Company Petition IB (IBC)	710102043912024	VINITHA P VS HEMA ENGINEERING INDUSTRIES LTD	Sec 60(5)	27/05/2024	please contact to registry regarding your file	SANJAY KUMAR
167	22/12/2023	Company Petition IB (IBC)	710102108732023	CENTRAL BANK OF INDIA VS MADHU SHEKHAWAT	Section 95(1)	20/05/2024	"please contact to registry regarding your file reminder "	MOHD

168	19/12/2023	Company Petition IB (IBC)	710102107732023		CENTRAL BANK OF INDIA VS ROHAN TREHAN	Section 95(1)	9/8/2024	"No of Objectios. 1.OCR missed in entire pdf. 2.Pg-76,81,82,84,86 to 90,101 to 110,126 to 133,139 not clear 3.master data missed 4.court fee missed @ 1 rs in vakalatnama file upload again and again withdefect so please check and upload file if any doubt please contact to regsitry regarding your file. reminder /4	MOHD
169	22/12/2023	Company Petition IB (IBC)	710102108742023		CENTRAL BANK OF INDIA VS KESAR KANWAR	Section 95(1)	9/8/2024	""""""No of Objectios. 1.OCR missed in entire pdf. 2.Book marking missed acording to the index with the pagination. 3.Pg-74,79,80,82,84 to 88,99 to 109,125,134 not clear 4.court fee missed @ 1 rs in vakalatnama 5.master data missed file upload again and again withdefect so please check and upload file if any doubt please contact to regsitry regarding your file." i called again and again but responsisve no reminder /4	MOHD
170	21/05/2024	Company Petition IB (IBC)	710102044592024		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS ELICIT REALTECH PRIVATE LIMITED	IBC under Sec 7	13/06/2024	DD NOT SUBMITTED	Wamika
171	21/05/2024	Company Petition IB (IBC)	710102044582024		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS ABET BUILDCON PRIVATE LIMITED	IBC under Sec 7	13/06/2024	DD NOT SUBMITTED	Wamika
172	24/05/2024	Company Petition IB (IBC)	710102045602024		CHANDRADEEP CHANDRADEEP VS SSK TRADING PRIVATE LIMITED	Any other provision - Govt body	28/05/2024	case type wrong please choose main case not link counsel detail incomplete after index book marking missed according to the index with the pagination pagination missed in pdf	Chandradeep Chandradeep
173	24/05/2024	Company Petition (Companies Act)	710102045572024		FILBERTS HOSPITALITY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	1/6/2024	case type wrong bookmarking numbering missed, OCR missing petition every page sign missed stk 7 missed	NITIN
174	22/05/2024	Company Petition IB (IBC)	710102044892024		IPK EXPORTS PRIVATE LIMITED VS HSB HOME SOLUTIONS LIMITED	IBC under Sec 7	13/06/2024	DD NOT SUBMITTED	Prerana Priyanshu
175	22/05/2024	Company Petition IB (IBC)	710102044902024		SUDH PRIYA PLASTICHEM PRIVATE LIMITED VS SV LEATHERS (INDIA) PRIVATE LIMITED	IBC Under Sec 9	30/05/2024	book marking missed according to the index with the pagination Pg-46,56,64,78,82,83,84,96,100,106,108,115,118,119,122,130,132,147,151,155,164,165,166,169,179,184 not clear master data missed need to true copy sign on every page of anexure	MAREESH
176	24/05/2024	Company Petition (Companies Act)	710102045822024		GHANSHYAM TAYAL VS CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec 425	4/6/2024	case type wrong contempt petition not add in main case	Anshul Gupta

177	25/01/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102009222024		JASRATI EDUCATION SOLUTIONS LIMITED VS ONEGA INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
178	25/01/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102009162024		JASRATI EDUCATION SOLUTIONS LIMITED VS MARKUS INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
179	20/01/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102007902024		JASRATI EDUCATION SOLUTIONS LIMITED VS GOOD LUCK STRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
180	20/01/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102007992024		JASRATI EDUCATION SOLUTIONS LIMITED VS GRIDER INFRATECH PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
181	20/01/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102007892024		JASRATI EDUCATION SOLUTIONS LIMITED VS HIDREAM CONSTRUCTIONS PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
182	24/01/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102008822024		JASRATI EDUCATION SOLUTIONS LIMITED VS ROCKSTRONG INFRATECH PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal

183	23/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008332024	JASRATI EDUCATION SOLUTIONS LIMITED VS LASERVISION ESTATES PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	file issue kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
184	22/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008282024	JASRATI EDUCATION SOLUTIONS LIMITED VS LEADING EDGE INFRA TECH PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
185	25/05/2024	Company Petition IB (IBC)	710102046012024	ENGINE LEASE FINANCE B.V. VS SPICEJET LIMITED	IBC Under Sec 9	5/6/2024	need to sign on every page of application Pg-606 not clear vakalatnama missed	NAVAL KUMAR SHARMA
186	28/05/2024	Company Petition IB (IBC)	710102046772024	MEGHAAARIKA INTERNATIONAL PRIVATE LIMITED VS EMPEROR FOODEX LIMITED	IBC Under Sec 9	4/6/2024	wrong jurisdiction	Pradeep Kumar
187	23/05/2024	Company Petition (Companies Act)	710102045312024	AVISHA YADAV VS DANAU LI RETAIL HOLDINGS PRIVATE LIMITED	Sec. 97(1),Application under any other provisions	10/9/2024	no of objections 1.due to payment section 96 list of date missed 4. cs sign missed in index 5. proof of service missed 6. come to registry in file issue	SANDIP
188	29/05/2024	Company Petition IB (IBC)	710102047102024	MEGHAAARIKA INTERNATIONAL PRIVATE LIMITED VS SUDARSHAN CONSOLIDATED LIMITED.	IBC Under Sec 9	5/6/2024	jurisdiction wrong	Pradeep Kumar
189	30/05/2024	Intervention Petition (IBC)	710102047292024	TEKRAM YADAV VS SHREE VARDHMAN INFRAHEIGHTS PRIVATE LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	31/05/2024	memo of parties mismatch according your online portal. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. proof of service missing. notary missing in affidavit.	Akshit
190	31/05/2024	Company Petition IB (IBC)	710102047632024	BDO INDIA LIMITED LIABILITY PARTNERSHIP VS EPTISA INDIA PRIVATE LIMITED	IBC Under Sec 9	11/6/2024	Pg-151 to 213 missed incomplete file	Eshna Kumar
191	31/05/2024	Company Petition (Companies Act)	710102047652024	CANARA BANK VS ASHOK TIWARI AND ORS	Sec. 130(1),Any other provision - Govt body	12/6/2024	pdf not clear	SRI & ASSOCIATES
192	5/6/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102049072024	ARTLINE VINIMAY PVT LTD VS ASHOK TIWARI AND ORS	Sec. 230-232 - Second Motion	11/6/2024	OCR missing power of attorney stamp paper missed in 50rs	Maroti

193	4/6/2024	Transfer Petition (IBC)	710102048922024	PRINCE IT SOLUTIONS PRIVATE LIMITED VS FMIT SYSTEMS PRIVATE LIMITED	IBC Under Sec 9	20/07/2024	1.case type wrong please choose Company Petition IB (IBC) 2.please remove pages from the top of index 3.Pg-46,59 in hindi 4.Pg-64,65,67,68,70,81 to 88,130,134,135 not clear 5.welfare missed @ 25 rs in vakalatnama 6.please mention true typd copy from to where . please attached order on top from High court if any doubt please come to regisry you are filled again and again withdefect please remove all defetcs	Abhinav S. Raghuvanshi
194	21/05/2024	Company Petition IB (IBC)	710102044562024	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS CANTERBURY REAL TECH PRIVATE LIMITED	IBC under Sec 7	13/06/2024	DD NOT SUBMITTED	Wamika
195	7/6/2024	Intervention Petition (IBC)	710102049752024	MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS UNIVERSAL BUILDWELL PVT. LTD.	Sec 60(5)	6/8/2024	"No of Objectios. 1.case type wrong. contact to regisry regarding your file as per advocate reminder 2	Rashmi
196	7/6/2024	Contempt Petition (IBC)	710102049742024	MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS UNIVERSAL BUILDWELL PVT. LTD.	Sec 60(5)	12/6/2024	case type wrong section wrong Mrs. Aneeta Gupta,Mr. Atul Kumar Kansal fil in the portal	Rashmi
197	6/6/2024	Intervention Petition(Companies Act)	710102049622024	JAIN FLORICULTURE LTD VS ARIES TRAVELS PRIVATE LIMITED & ORS	Rule 11 of NCLT	11/6/2024	wrong section wrong case type	NAKUL MOHTA
198	6/6/2024	Company Petition (Companies Act)	710102049572024	FARHA KHAN VS AL-TABARAK FROZEN FOODS PRIVATE LIMITED	Sec. 59	13/06/2024	all application kindly remove and file separately section mismatch in online portal and pdf MOA and AOA not clear 253,287,292-293 page not clear some annexure pages sign and true copy missed	Nikhil Beniwal
199	7/6/2024	Company Petition IB (IBC)	710102049842024	ABHILAV GUPTA VS AL-TABARAK FROZEN FOODS PRIVATE LIMITED	Section 94(1)	26/06/2024	Pg-49,50 not clear court fee missed @ 3 rs	Deepak Sharma
200	10/6/2024	Company Petition (Companies Act)	710102050712024	RUBI RANI VS SHANI AUTO PRIVATE LIMITED	Sec 241 (2)	26/06/2024	due to payment section 241-242 petitioner and respondent detail missed in online portal 151 page not clear as per adv	Rupesh Kumar Tyagi
201	8/6/2024	Company Petition (Companies Act)	710102050362024	SOM ESTATES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3) - By Government Body	5/7/2024	no objections 1. case type wrong 2. due to payment section 252 3.all pdf are blur 4. income tax service missed 5. bookmarking numbering missed If any doubt kindly visit registry	ANAM SIDDIQUI
202	10/6/2024	Company Petition IB (IBC)	710102050652024	SHALINI MOHAN VS K D P INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	14/06/2024	incomplete file please do propelry file	Pankaj
203	13/06/2024	Company Petition IB (IBC)	710102051642024	CANARA BANK VS GEETIKA KWEERA	Section 95(1)	18/07/2024	1. Pg-65 to 86,103 to 106,not clear please upload clear copy of the petition i request you to visit the registry in case of any query. reminder/ 3	Kumar Vishwjeet

204	13/06/2024	Company Petition IB (IBC)	710102051762024	CANARA BANK VS MANOJ GAUR	Sec 60(2),Section 95(1)	23/08/2024	1.wrong jurisdiction 2.L14106UP1995PLC019017 Please do file in allahabad according to the jurisdiction, iff any doubt please contact to registry regarding your file reminder 5	HITESH SACHAR
205	15/06/2024	Company Petition (Companies Act)	710102052372024	BABA AGRIBUILD PRIVATE LIMITED VS MANOJ GAUR	Sec 252 (1)	24/06/2024	case type wrong bookmarking are mandatory OCR missing petitioner and respondent detail missed in online portal petition every page sign missed affidavit not notary and power of attorney notary and 50rs stamp paper missed and master data missed stk 7 missed all pages not proper uploaded form nclt 12 sign missed proof of service missed	ROHIT SHARMA
206	15/06/2024	Company Petition IB (IBC)	710102052282024	CANARA BANK VS SANJAY DHINGRA PG TO KWALITY LTD.	Section 95(1)	24/06/2024	service missed pagination wrong in index pagination missed in book marking according to the index need to sign on every page application notary missed incomplete file please do properly file	Abhishek
207	17/06/2024	Intervention Petition (IBC)	710102052502024	MR MADHUKAR PANDEY VS MR. MILIND B KASODEKAR LIQUIDATOR OF M/S PHADNIS PROPERTIES LTD.	Sec 60(5)	24/06/2024	CP(IB)1029/MB /2017 wrong file and jurisdiction	SINHA SHREY
208	15/06/2024	Intervention Petition (IBC)	710102052172024	M/S ABHAY PROP. MANAGEMENT PRIVATE LIMITED VS MR. MILIND B KASODEKAR LIQUIDATOR OF M/S PHADNIS PROPERTIES LTD	Sec 60(5)	24/06/2024	wrong file CP(IB)1029/MB /2017 jurisdiction wrong	SINHA SHREY
209	19/06/2024	Company Petition IB (IBC)	710102052922024	CANARA BANK VS SHAKUNTALA DEVI	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
210	15/06/2024	Company Petition IB (IBC)	710102052152024	WG. CDR. JAGANNATH BHANDARI VS ANJALI BUILDCON PRIVATE LIMITED	IBC under Sec 7	19/11/2024	Note-incomplete file please do properly file after that we will check	Avneesh Arputham
211	19/06/2024	CA(A) Merger and Amalgamation(Co mpanies Act)	710102052882024	VEEKAY SURGICALS PRIVATE LIMITED VS ANJALI BUILDCON PRIVATE LIMITED	Sec. 230-232 - Second Motion	25/06/2024	wrong file	Pankaj
212	19/06/2024	Company Petition IB (IBC)	710102052992024	CANARA BANK VS ALKA GOYAL	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
213	19/06/2024	Company Petition IB (IBC)	710102052902024	CANARA BANK VS JK ARORA	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
214	19/06/2024	Company Petition IB (IBC)	710102052952024	CANARA BANK VS RAJKUMAR GUPTA	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
215	19/06/2024	Company Petition IB (IBC)	710102052912024	CANARA BANK VS RAM LAL GUPTA	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh

216	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007472024	JASRATI EDUCATION SOLUTIONS LIMITED VS FALCATE BUILDERS PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
217	7/6/2024	Company Petition IB (IBC)	710102049862024	ABHISHEK GUPTA VS FALCATE BUILDERS PRIVATE LIMITED	Section 94(1)	25/06/2024	court fee missed @ 3 rs	Deepak Sharma
218	19/06/2024	Company Petition IB (IBC)	710102052962024	CANARA BANK VS AMARJEET SINGH KALRA	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
219	19/06/2024	Company Petition IB (IBC)	710102052942024	CANARA BANK VS SAHIL ARORA	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
220	19/06/2024	Company Petition IB (IBC)	710102052972024	CANARA BANK VS SURINDER KAUR KALRA	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
221	19/06/2024	Company Petition IB (IBC)	710102052932024	CANARA BANK VS AMAR CHAND GUPTA	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
222	19/06/2024	Company Petition IB (IBC)	710102052982024	CANARA BANK VS RAJIV GOYAL	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
223	26/06/2024	Company Petition (Companies Act)	710102054222024	SOM ESTATES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	2/7/2024	pdf not clear case type wrong bookmarking numbering missed etc	ANAM SIDDIQUI
224	26/06/2024	Company Petition IB (IBC)	710102054372024	CANARA BANK VS MRS. NEELAM BHATIA	Section 95(1)	1/8/2024	1.welfare missed 25 rs in the vaklatnama if any doubt please contact to regisrty regarding your file.	Brijesh Kumar Tamber
225	26/06/2024	Company Petition IB (IBC)	710102054322024	CANARA BANK VS MR. SACHIN BHATIA	Section 95(1)	1/8/2024	1. welfare missed 25 rs in the vaklatnama if any doubt please contact to regisrty regarding your file.	Brijesh Kumar Tamber
226	26/06/2024	Company Petition IB (IBC)	710102054362024	CANARA BANK VS MR. ANIL BHATIA	Section 95(1)	1/8/2024	"1.welfare missed 25 rs in the vaklatnama if any doubt please contact to regisrty regarding your file."	Brijesh Kumar Tamber
227	26/06/2024	Company Petition (Companies Act)	710102054472024	ASWIN SAMAL VS TQS LOGISTICS SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 244(1)	4/9/2024	due to section 242 3rs court fee missed in vakaltanama and company master data missed (jurisdiction haryana)	Prateek Khandelwal
228	3/7/2024	Company Petition IB (IBC)	710102056252024	PASHUPATI FACILITY & MANAGEMENT SERVICES PRIVATE LIMITED VS PAWANSUT MEDIA SERVICES PRIVATE LIMITED	IBC under Sec 7	11/7/2024	""""""1.incomplete file only upload 5 page in the petition section,please do properly file after that we will check 2.i request you to visit the registry in case of any query after refile reminder /1""""""	SIDDHANT KUMAR SINGH
229	2/7/2024	Company Petition IB (IBC)	710102056242024	PASHUPATI FACILITY & MANAGEMENT SERVICES PRIVATE LIMITED VS OM JAI JAGDISH INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	11/7/2024	1.incomplete file only upload 5 page in the petition section,please do properly file after that we will check 2.i request you to visit the registry in case of any query after refile reminder /1	SIDDHANT KUMAR SINGH

230	1/7/2024	Company Petition IB (IBC)	710102055532024		GAURAV SOOD VS OM JAI JAGDISH INFRASTRUCTURE PRIVATE LIMITED	Section 94(1)	17/09/2024	List of date and events missed	KAILASH
231	15/07/2024	Company Petition IB (IBC)	710102060862024		VIKAS GARG VS OM JAI JAGDISH INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC	24/07/2024	1. main case wrong in pdf. 2. bookmarking compulsory with page numbering. 3. OCR missing. 4. remove Vikas Garg details in online portal and add Umesh Gupta details in petitioner corner.	Vikas Garg
232	12/7/2024	Company Petition IB (IBC)	710102059192024		INDIAN BANK VS MAHESH CHANDRA AGGARWAL	Section 95(1)	18/07/2024	1.incomplete file please do proerly file after we will check 2. you have only uploaded 11 pages	Amod
233	11/7/2024	Company Petition IB (IBC)	710102059012024		INDOSPIRIT DISTRIBUTION LIMITED VS B9 BEVERAGES LIMITED	IBC Under Sec 9	18/07/2024	1.Pg-need to Book marking only voulme wise index 2.Pg-50 to 62,127,158 to 159,209 not clear if any doub please contact to registry reagrdng your file	Himanshu Chaubey
234	20/07/2024	Company Petition IB (IBC)	710102063272024		THE CANARA BANK LIMITED VS SMT. KAMLESH DEVI AGGARWAL	Section 95(1)	28/08/2024	1.Pg-28,29,30 not clear 2.master data missed for MIS ASIAN COLOUR COATED ISPAT LIMITED if any doubt please contact to regsitry regarding your file wrong juridcition need to file in mumbai	Preet Singh Oberoi
235	25/07/2024	Company Petition IB (IBC)	710102064692024		THE CANARA BANK LIMITED VS SH PRADEEP AGGARWAM	Section 95(1)	28/08/2024	No of Objectios. 1.Pg-28,29,30,31 not clear 2.master data missed for MIS ASIAN COLOUR COATED ISP AT LIMITED if any doubt please contact to registry regarding your file wrong juridcition need to file in mumbai.	Preet Singh Oberoi
236	25/07/2024	Company Petition IB (IBC)	710102064642024		CANARA BANK VS CHANDRESH JAJOO	Sec 60(2),Section 95(1)	1/8/2024	No of Objectios. 1.section wrong please you can write like application under section 95 and readwithetc, 2.Pg-103,107,141,143,145,148,149,150,237,238 to 263,265,173,293,294 to 296A,308 to 314 not clear if any doubt please contact to registry regarding your file	HITESH SACHAR
237	25/07/2024	Company Petition IB (IBC)	710102064702024		THE CANARA BANK LIMITED VS SMT. SAPNA AGGARWAL	Section 95(1)	28/08/2024	No of Objectios. 1.Pg-28,29,30,31 not clear 2.master data missed for MIS ASIAN COLOUR COATED ISP AT LIMITED if any doubt please contact to registry regarding your file wrong juridcition need to file in mumbai.	Preet Singh Oberoi
238	25/07/2024	Company Petition IB (IBC)	710102064722024		THE CANARA BANK LIMITED VS SH. VIKASH AGGARWAL	Section 95(1)	28/08/2024	No of Objectios. 1.Pg-28,29,30,31 not clear 2.master data missed for MIS ASIAN COLOUR COATED ISP AT LIMITED if any doubt please contact to registry regarding your file wrong juridcition need to file in mumbai.	Preet Singh Oberoi
239	25/07/2024	Company Petition IB (IBC)	710102064732024		THE CANARA BANK LIMITED VS SMT ARCHANA AGGARWAL	Section 95(1)	28/08/2024	No of Objectios. 1.Pg-28,29,30,31 not clear 2.master data missed for MIS ASIAN COLOUR COATED ISP AT LIMITED if any doubt please contact to registry regarding your file &"&"wrong juridcition need to file in mumbai&"&"	Preet Singh Oberoi

240	24/07/2024	Contempt Petition(Companies Act)	710102064362024	VIKRAMADITYA EXPORTS PRIVATE LIMITED VS SMT ARCHANA AGGARWAL	Application under any other provisions	29/08/2024	1. case type wrong. 2. contact to registry regarding your file room no. 103. no of objections 1. case type wrong 2. bookmarking numbering missed 3. , list of date,brief synopsis missed 4. 18-19,27-31,38 page not clear 5. Stk 7 missed 6. Moa And Aoa missed 7. income tax service wrong (file issue kindly visit registry or call 011-24363846)	PRAVEEN
241	26/07/2024	Company Petition (Companies Act)	710102065342024	RAMDA FOODS AND SNACKS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Application under any other provisions ,Sec 252 (3)	25/10/2024		SURENDER
242	26/07/2024	Company Petition IB (IBC)	710102065232024	NARSINGH DASS AND COMPANY PRIVATE LIMITED VS INTERNATIONAL PRINT-O-PAC LIMITED	IBC Under Sec 9	23/08/2024	No of Objectios. 1.OCR missed 2.court fee missed @ 1 rs in vakalatnama if any doubt please contact to registry regarding your file reminder 3	NEERAJ GUPTA
243	28/07/2024	Company Petition (Companies Act)	710102065872024	PARVEEN GAUTAM VS NAVEEN GAUTAM	Sec 425	2/8/2024	no of objections 1. case type wrong 2. memo of parties, brief synopsis and list of date and event missed 3.advocate sign missed in prayer 4.3rs court fee missed in vakaltanama 5. main case not link	Avinya
244	29/07/2024	Contempt Petition(Companies Act)	710102066142024	M/S HITECH COMPETENT BUILDERS PVT LIMITED VS SHRI PRADEEP MAHIPAL	Sec 425	6/8/2024	58-61 english translation missed	Himanshu Satija
245	29/07/2024	Intervention Petition(Companies Act)	710102066162024	M/S HITECH COMPETENT BUILDERS PVT LIMITED VS SHRI PRADEEP MAHIPAL	Application under any other provisions	6/8/2024	1. section wrong. 2. add all respondent in online portal. 3. brief synopsis missing. 4. mention bookmarking according your index with page numbering. 5. pagination wrong in index.	Himanshu Satija
246	22/07/2024	Company Petition (Companies Act)	710102063592024	MEIDEN T&D (INDIA) LIMITED VS REGISTRAR OF COMPANIES	Sec. 441	30/07/2024	no of objections 1. bookmarking are mandatory 2. OCR missing 3. all pdf pages, and cut are not clear 4 section wrong 5. memo of parties,brief synopsis and list of date missed 6. second volume index missed 7. master data index missed 8. company master data missed 9.proof of service missed if any doubt visit to registry	NITESH
247	2/5/2024	Company Petition IB (IBC)	710102038252024	MRS. SUDHA PAWA VS PHOENIX ARC PRIVATE LIMITED	Section 94(1)	10/12/2024	1.Need to master data and please mention this name in the PHOENIX ARC PRIVATE LIMITED on page no 8 and SR no 14 3..defect not removing upload again and again with defect. if any doubt please contact to regisrity Note- Wrong jurisdiction	RAKESH KUMAR
248	1/8/2024	Company Petition IB (IBC)	710102067262024	DICKEY ALTERNATIVE INVESTMENT TRUST ACTING THROUGH DICKEY ASSET MANAGEMENT PRIVATE LIMITED INVESTMENT/FUND MANAGER VS JAYANI DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	3/9/2024	Jurisdiction wrong file shuld be in HYDERABAD	AMAR

249	3/8/2024	Company Petition IB (IBC)	710102067572024		M/S. SARE GURUGRAM PRIVATE LIMITED VS M/S. DUET INDIA HOTELS (PUNE) PRIVATE LIMITED	IBC under Sec 7	13/08/2024	& "U55101HR2008PTC046 360 wrong jurisdiction please you can file in Haryana . & "	Prakash Legal Advisers
250	3/8/2024	Company Petition IB (IBC)	710102067582024		SARE GURUGRAM PRIVATE LIMITED VS M/S. DUET INDIA HOTELS (HYDERABAD) PRIVATE LIMITED	IBC under Sec 7	13/08/2024	U55101HR2008PTC046360 wrong jurisdiction please you can file in Haryana .	Prakash Legal Advisers
251	2/8/2024	Company Petition (Companies Act)	710102067352024		SONIA SACHDEVA VS NIYATI COMMUNICATIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28/08/2024	no of objections 2. due to payment section 246 3. memo of parties, brief synopsis and list of date not added in bookmarking 4. counsel sign missed index and other side 5.petition every page sign missed 6.company master data missed 7. Moa and Aoa missed 8. incomplete file 9. proof of service missed	Monica
252	20/12/2023	Company Petition IB (IBC)	710102108172023		CENTRAL BANK OF INDIA VS RENA GAMBHIR	Section 95(1)	5/8/2024	No of Objectios. 1.pagination wrong in index. 2.pagination missed in index 3.Pg-74,79,80,82,84 to 88,99 to 109, 4.court fee @1 rs 5.master data missed reminder/4 Note-please upload petition only uplaod proof of service as a petition	MOHD
253	7/6/2024	Intervention Petition (IBC)	710102049782024		MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS UNIVERSAL BUILDWELL PVT. LTD.	Sec 60(5)	6/8/2024	& " & "& "& "No of Objectios. 1.case type wrong. contact to regsitry regarding your file as per advocate reminder 2& "	Rashmi
254	7/6/2024	Intervention Petition (IBC)	710102049772024		MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS UNIVERSAL BUILDWELL PVT. LTD.	Sec 60(5)	6/8/2024	& " & "& "& "No of Objectios. 1.case type wrong. contact to regsitry regarding your file as per advocate reminder 2& "	Rashmi
255	6/6/2024	Intervention Petition (IBC)	710102049722024		MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS MR. ATUL KUMAR KANSAL	Sec 60(5)	6/8/2024	& " & "& "& "No of Objectios. 1.case type wrong. contact to regsitry regarding your file as per advocate reminder 2& "	Rashmi
256	5/8/2024	Intervention Petition(Companie s Act)	710102068322024		GAV DEVELOPERS PRIVATE LIMITED VS SHUBH ADVISOR PRIVATE LIMITED	Rule 11 of NCLT	14/08/2024	file section wrong and case type wrong do properly file if any doubt please contac to regsitry	NITIN KUMAR GUPTA
257	5/8/2024	Intervention Petition (IBC)	710102068342024		ADVAITA BAJAJ VADHERA VS SP PROPBUILD LLP	Sec 60(5)	21/08/2024	No of Objection 1.incomplete file please do properly file if any doubt please contac to regsitry	Rishabh Nangia
258	6/8/2024	Company Petition IB (IBC)	710102068352024		MR. BHARAT SHARMA VS SHRI ANAND BRAR	Section 95(1)	21/08/2024	& "No of objections- 1.Pagination missed in book marking acording to thye index 2.list of date events and breif synopsis missed 3.councel detail missed after memo party 4.OCR missed 5.court fee and welafre missed please check and do propely file if any doubt please contac t to regsitry	Bharti Nawlani

259	7/8/2024	Intervention Petition (IBC)	710102068872024		DR. ANIL KUMAR PAREK VS BANK OF BARODA	Sec 60(5)	25/11/2024	No of objection 1.main case not link 2.Pg-170 to 177 missed Reminder/3	raunak wahi
260	6/8/2024	Contempt Petition (IBC)	710102068462024		M/S DECO VINYL PRIVATE LIMITED VS VIVEK RAHEJA CHAIRMAN IMPLEMENTATION AND MONITORING COMMITTEE-VEEKAY POLYCOATS LTD	Application under any other provisions- IBC	21/08/2024	Please you can write Contempt Petition under rule-11 and read with etc.....	Mayank Aggarwal
261	9/8/2024	Company Petition (Companies Act)	710102069502024		MADAN SINGH RAJPUROHIT & ORS VS HINDUSTAN ENERGY SAVERS PRIVATE LIMITED	Application under any other provisions	21/08/2024	file issue kindly visit registry section	Akshay
262	8/8/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102069432024		AM WEBSHOP INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	21/08/2024	1. remove respondent in online portal. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. case type wrong. 5. pagination missing in pdf.	lalit mohan
263	11/8/2024	Company Petition IB (IBC)	710102070182024		RAJESH NAGPAL VS STATE BANK OF INDIA	Section 94(1)	31/08/2024	wrong jusidiction you can file in Chandigarh	Kavindra Solanki
264	14/08/2024	Company Petition IB (IBC)	710102070982024		SUNIL MAKKAR VS GLOBALWASH CREATION PRIVATE LIMITED	IBC Under Sec 9	23/08/2024	Wrong juridiction GLOBALWASH CREATION PRIVATE Ltd need to file in chandigarh	ASAV RAJAN ARORA
265	14/08/2024	Company Petition (Companies Act)	710102070762024		GVS COMPANY PVT LTD VS KK BUILDERS	Sec. 97(1)	14/08/2024	,njhlkjfdhjogfeiouhlihtjklhjkghughujhujhjuhghjklrfhnyjhdgkljnhjklghnjksfghjkgtrfjkhngytjlkhykjluyjhol	P K
266	14/08/2024	Company Petition IB (IBC)	710102070752024		ERA INFRASTRUCTURE VS MERA COMPANY LTD	IBC Under Sec 9	14/08/2024	DUE TO TECHNICAL GLITCHES OBJECTION NOT UPOLOADED WE ARE HUMBLBY REQUEST YOU PLEASE CONTACT HELP DESK	P K
267	12/8/2024	Company Petition IB (IBC)	710102070452024		AIR WAVE TECHNOCRATS PRIVATE LIMITED VS VOLTAS LIMITED	IBC Under Sec 9	21/08/2024	Wrong juridiction please do file in mumbai please check master data	VISHAL AGARWAL
268	3/8/2024	Contempt Petition (IBC)	710102067592024		DECO VINYL PRIVATE LIMITED VS VIVEK RAHEJA	Application under any other provisions- IBC	21/08/2024	No of Objections. 1.section wrong please you can write application under rule-11 readwithetc if any doubt please contact to regsitry	Mayank Aggarwal
269	13/08/2024	Company Petition IB (IBC)	710102070632024		INDO AMINES LIMITED VS INDIAN PEROXIDE LIMITED	IBC Under Sec 9	23/08/2024	No of objection. 1.Book marking incomplete acording to the index with the pagination 2.OCR missed 3.Pg-42 to 59,64,70 not clear 4.BR missed if any doubt please contact to registry regarding your file reminder	Ajay Marathe
270	21/08/2024	Company Petition IB (IBC)	710102072582024		CANARA BANK VS MS. ABHILASHA AGGARWAL	Section 95(1)	29/11/2024	No of obejetion. 1.M/s. FE Aagrochem Private Limited 2.M/s FE (India) Limited please need to sepatrly file fom 95	Brijesh Kumar Tamber
271	21/08/2024	Company Petition IB (IBC)	710102072372024		CANARA BANK VS MONICA JAJOO	Sec 60(2),Section 95(1)	19/09/2024	No of objections 1.Pagination missed in index 2.affidavit not notarized 3.Pg-263,293 to 296A not clear 4.file upload again withdefect reminder/3	HITESH SACHAR

272	18/05/2024	Company Petition (Companies Act)	710102043752024	NEETIKA SURYAWANSHI VS AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED	Sec. 213	23/08/2024	bookmarking are mandatory index missed all petitioner and respondent detail missed in online portal petition every page not sign prayer missed affidavit missed Moa And Aoa missed master data missed proof of service missed vakaltanama missed (file issue kindly visit or call 01124363846)	Digvijay Prasad
273	21/08/2024	Company Petition (Companies Act)	710102072622024	HONASA CONSUMER LIMITED VS AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED	Sec. 230-232 - Second Motion	23/08/2024	no of objections 1. case type wrong 2. second motion not link in first motion	Sanjeev
274	22/08/2024	Company Petition IB (IBC)	710102072762024	AKARA CAPITAL ADVISORS PRIVATE LIMITED VS MEDBAY INDIA PRIVATE LIMITED	IBC Section 59,Section 60(5)	30/08/2024	incomplete file please do properly file after that we will check you have only upload 13 pages pdf	ATUL KUMAR
275	23/08/2024	Company Petition IB (IBC)	710102072902024	THE CANARA BANK LIMITED VS DEEPAK RASTOGI	Section 95(1)	2/9/2024	No of objections 1.Service missed 2.need to sign on every page 3.Pg- 42,44,46,48,50 not clear 4.need to true copy on every page of annexure 5.volume wise index missed 6.welfare missed @ 5 rs on vakalatnama 7.date missed in vakalatnama 8.please mention true typed copy from to where if any doubt please contact to registry regarding your file	Divyanshu
276	22/08/2024	Contempt Petition (IBC)	710102072702024	ASSOCIATED ROAD CARRIERS LTD VS HIL (INDIA) LIMITED	Rule 11 of NCLT, 2016	17/10/2024	No of objection 1.section wrong please you can write as a Contempt Petition under rule-11 please upload clear copy if any doubt please contact to registry	Sanjay
277	23/08/2024	Company Petition IB (IBC)	710102072912024	THE CANARA BANK LIMITED VS SONIA RASTOGI	Section 95(1)	2/9/2024	"No of objections 1.Service missed 2.need to sign on every page 3.Pg-42,44,46,48,50etc not clear 4.need to true copy on every page of annexure 5.volume wise index missed 6.welfare missed @ 5 rs on vakalatnama 7.date missed in vakalatnama 8.please mention true typed copy from to where 9.master data missed for M/s Fortek Bio-Sciences Pvt. Ltd. both file if any doubt please contact to registry regarding your file "	Divyanshu
278	24/08/2024	Company Petition IB (IBC)	710102073262024	NAVEEN BAJAJ VS SONIA RASTOGI	Section 94(1)	13/09/2024	No of objections 1.please do properly file and merge in single pdf after that we will check and inform you if any doubt please contact to 103 NCLT ground floor regarding your file	Sidhant

279	25/08/2024	Company Petition IB (IBC)	710102073482024		MURARI LAL SONI VS SONIA RASTOGI	Section 94(1)	2/9/2024	1.list of date events and brief synopsis missed 2.OCR missed 3.council detail missed after index,memo 4.Pg-11,12,13,25, 5.need to true copy sign on every page of annexure 6.volume wise index missed 7.double pagination missed 8.vakalatnama missed 9.volume wise index missed 10.master data missed if any doubt please contact to registry regarding your file &"	SANJAY GUPTA
280	27/08/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102073732024		HONASA CONSUMER LIMITED VS SONIA RASTOGI	Sec. 230-232 - Second Motion	4/9/2024	kindly upload proper pdf	Sanjeev
281	27/08/2024	Company Petition IB (IBC)	710102073782024		THAITHOTTATHIL ABDUL SALAM VS AL NOOR HOSPITALS PRIVATE LIMITED	Section 94(1)	6/9/2024	please merge file in single pdf with the right format after that we will check if any doubt please contact to registry regarding your file.	SHAJI CHIRAYATH
282	29/08/2024	Company Appeal(Companies Act)	710102074482024		THAITHOTTATHIL ABDUL SALAM VS AL NOOR HOSPITALS PRIVATE LIMITED	Sec 252 (3) - By Government Body	2/9/2024	no of objections 1. kindly merge pdf and remove extra pdf then properly check your file 2. due to payment section 252 this company not government company	Kunal Madan
283	29/08/2024	Company Petition (Companies Act)	710102074422024		BABA AGRIBUILD PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (1)	2/9/2024	no of objection 1.bookmarking are mandatory 2. ocr missing 3. case type wrong 4. kindly merge all pdf and extra pdf remove then properly check your file	ROHIT SHARMA
284	28/08/2024	Company Petition IB (IBC)	710102074242024		SAMMAAN CAPITAL VS SKY FORESTS PROJECTS PRIVATE LIMITED	IBC under Sec 7	6/9/2024	wrong jurisdiction please do file in chandigarh U45201HR2005PTC077760	J SAGAR ASSOCIATES DELHI
285	30/08/2024	Contempt Petition (IBC)	710102074622024		PRAVEEN KUMAR PERSONAL GUARANTOR BHARATDEEP INFRA TECH PVT. LTD VS KARAN PAL SINGH	Sec 60(5)	8/11/2024	No of objections 1.section wrong please you can write as application under rule-11 and read with section 425, 2.list of date events and brief synopsis missed 3.need to sign on every page of application 4.Pg-13,14,20 not clear 5.vakalatnama missed if any doubt please contact to registry regarding your file. reminder reminder/2	Prakash Legal Advisers
286	1/9/2024	Company Petition IB (IBC)	710102075242024		CANARA BANK VS SANJEEV MITTAL	Section 95(1)	19/12/2024	&"&"&"&"&"&"No of objections 1.pagination missed in book marking according to the index 2.Double pagination not allowed 3.need to true copy sign on every page of annexure 4.court fee @ rs 2 missed in vakalatnama 5.please extra documents &"&"&"&"&"&"	Saurabh Kushawaha
287	1/9/2024	Company Petition IB (IBC)	710102075232024		CANARA BANK VS RICHA MITTAL	Section 95(1)	19/12/2024	No of objections 1.pagination missed in book marking according to the index 2.Double pagination not allowed 3.need to true copy sign on every page of annexure 4.court fee @ rs 2 missed in vakalatnama 5.please extra documents	Saurabh Kushawaha

288	1/9/2024	Company Petition IB (IBC)	710102075262024		CANARA BANK VS SATPAL GOYAL	Section 95(1)	11/9/2024	&"No of objections 1.pagination missed in book marking 2.Double pagination not allowed 3.need to true copy sign on every page of annexure 4.court fee welfare missed in vakalatnama &"	Saurabh Kushawaha
289	2/9/2024	Company Petition IB (IBC)	710102075372024		CANARA BANK VS MR. DEEPAK JAIN	Section 95(1)	10/9/2024	No of objections 1.pg- 53,55,59,63,64,67,68,73,77,118,132,133,1 34,135 not clear 2.master data missed 3.some pages not clear please upload clear copy and mention true typed copy of every hindi pages	VIKRAM
290	2/9/2024	Intervention Petition (IBC)	710102075422024		HEMANT SAINI VS INTERNATIONAL PRINT- O-PAC LIMITED	Rule 11 of NCLT, 2016	16/10/2024	no of objections. 1. case type wrong. 2. fill all details in online portal. 3. memo of parties mismatch according your online portal. 4.file upload with defect again and again if any doubt contact to registry DR sir reminder 3	SHIVAM SEHGAL
291	3/9/2024	Company Petition (Companies Act)	710102075882024		SAMIR MODI VS GODFREY PHILLIPS INDIA LIMITED AND ORS	Sec. 241(1),Sec. 242(4),Sec. 244(1)	4/9/2024	no of objections 1. jurisdiction issue (mumbai) 2. annexure 12 not clear 3. all respondent proof of service missed	APOORV
292	1/9/2024	Company Petition IB (IBC)	710102075222024		CANARA BANK VS RAJEEV MITTAL	Section 95(1)	19/12/2024	&"&"&"&"&"&"No of objections 1.pagination missed in book marking according to the index 2.Double pagination not allowed 3.need to true copy sign on every page of annexure 4.court fee @ rs 2 missed in vakalatnama 5.please extra documents &"&"&"&"&"&"	Saurabh Kushawaha
293	8/9/2024	Company Petition IB (IBC)	710102077412024		CANARA BANK VS KRISHAN PAL SINGH	Section 95(1)	18/09/2024	&"&"1.Book marking pagination missed according to the index 2.please you can write as application under section 95(1)ect readwith 3.Pg-29 not clear 4.Pg-71,77,cut 5.OCR missed 6.master data missed	Saurabh Kushawaha
294	12/9/2024	Company Petition (Companies Act)	710102078542024		DEEPSHIKHA GOEL VS KRITA ENGINEERING PRIVATE LIMITED	Application under any other provisions	27/09/2024	wrong file only one page upload	DEEPSHIKHA GOEL
295	10/9/2024	Company Petition (Companies Act)	710102078112024		MADAN SINGH RAJPUROHIT VS RAHUL AAA LANDMARK	Rule 11 of NCLT	18/09/2024	no of objections 1. case type wrong you can change case type then check proper file	AMIT VERMA
296	12/9/2024	Company Petition IB (IBC)	710102078582024		PRIVATE LIMITECD VS GRANDSTAR REALTY PVT. LTD.	Rule 11 of NCLT, 2016	20/09/2024	1. case type wrong. 2. remove respondent in online portal. 2. ticket put on blank side in vakalatnama.	Achal Gupta
297	12/9/2024	Intervention Petition (IBC)	710102078942024		SHAILEE CONSTRUCTION VS SCK INFRATECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	30/09/2024	No of objection 1.index missed 2.cae type wrong 3.court fee and welfare missed in vakalatnama 4.4.file upload with defect again and again if any doubt contact to registry DR sir	SHIVAM SEHGAL

298	16/09/2024	Company Petition IB (IBC)	710102079752024		MADAN SINGH RAJPUROHIT VS UNION OF INDIA	Rule 11 of NCLT, 2016	24/09/2024	No of objection 1.section wrong technically 2.pagination missed in index 3.need to sign after index 4.pagination missed in pdf 5.Book marking missed with the pagination acording to the index 6.service missed 7.vakalatnama missed 8.please fill all party from the memo in online portal 9.merge in single pdf 10.notary missed 11.....etc Note -wrong jurisdiction U51909HR2021PTC099913	AMIT VERMA
299	16/09/2024	Company Petition IB (IBC)	710102079822024		EVEREST INFRA SERVICES VS PNC INFRA TECH LIMITED	IBC Under Sec 9	24/09/2024	No of objections 1.Book marking missed with the pagination according to the index 2.OCR missed 3.BR missed 4.Reply missed for notice 5.welfare missed on vaklaatnama	A.S Ikhari, Adv
300	17/09/2024	Company Petition IB (IBC)	710102080452024		GWALEC ELECTRICALS PRIVATE LTD VS N JOHNSON ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	24/09/2024	NO of objection 1.Pg-70 to 123 cut 2.need to true copy sign on every page of annexure 3.court fee missed @ 1 rs 4.	Shubham
301	14/09/2024	Company Petition IB (IBC)	710102079632024		ADITYA WADHAWAN VS N JOHNSON ENGINEERS PRIVATE LIMITED	Section 94(1)	3/1/2025	No fo objections 1. book marking missed with the pagination according to the index 2.need to sign every page of application 3.need to true copy sign on every page of annexure 4.Pg- 68,70,76,80, in hinid	MRINAL HARSH VARDHAN
302	18/09/2024	Company Petition IB (IBC)	710102080622024		ASHISH JAIN VS PERFECT CONSTECH PRIVATE LIMITED	IBC under Sec 7	25/09/2024	No of objection 1.Service missed 2.Court fee missed @ 1 rs 3.section-7 not mention in pdf	Shohit Chaudhry
303	18/09/2024	Company Petition IB (IBC)	710102080592024		CAP. VISHNU PRASAD DWIVEDI VS RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	25/09/2024	"No of objection 1.Service missed 2.pagination missed in index 3.Book marking missed with the pagination according to the index 4.need to sign on every page of application 5.OCR missed 6.169 in hindi 7.vakalatnama missed 8.master data missed	KARAN MALHOTRA
304	20/09/2024	Company Appeal(Companie s Act)	710102081012024		CAP. VISHNU PRASAD DWIVEDI VS RAHEJA DEVELOPERS LIMITED	Sec 252 (3)	25/09/2024	no of objections 1. bookmarking are mandatory 2. OCR missing 3. index numbering incomplete 4. 46-47,67,69,70 page wrong arrange 5. 71 english translation missed 6. stk 7 list missed 7. 2nd volume index missed 8. 280 page missed	Rashmi
305	26/09/2024	Transfer Petition (IBC)	710102083052024		BRILLIANT METALS PRIVATE LIMITED VS AVDHESH MITTAL	Rule16(d),NCL T Rules,2016 IBC	27/09/2024	No of objections 1.Case type wrong 2.list of date events brief synopsis missed 3.	Jitesh
306	27/09/2024	Company Petition IB (IBC)	710102083262024		THE CANARA BANK LIMITED VS SUNIL GUPTA	Section 95(1)	1/1/2025	No of objections 1.Pg-50,52,54,73,74,75 not clear 2.date missed in vakalatanama 3.defect not remove	Harshit Gupta

307	30/09/2024	Contempt Petition(Companies Act)	710102083712024		THEJO ENGINEERING LIMITED VS KEE PROJECTS LIMITED. (FORMERLY KNOWN AS SHREE CONVEYORS SYSTEM PVT. LTD	Any other provision - Govt body	10/10/2024	wrong file kindly file additional	SAURABH
308	28/09/2024	Company Petition IB (IBC)	710102083432024		THE CANARA BANK LIMITED VS ROBIN BARTHOLOMEW	Section 95(1)	1/1/2025	No of objection 1.need to sign after index everywhere	Harshit Gupta
309	5/10/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102085572024		PRAYAG EXIM PRIVATE LIMITED VS ROBIN BARTHOLOMEW	Sub-section (I) of section 230	31/12/2024	vakaltanama missed	SHARAD
310	9/10/2024	Transfer Petition(Companies Act)	710102086662024		DIPTI AGRAWAL VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	17/10/2024	no of objections 1. bookmarking are mandatory according index with numbering 2. OCR missing 3. case type wrong 4. date missed in vakalatanama	Sandeep
311	11/10/2024	Company Petition IB (IBC)	710102087492024		DEVYANI INTERNATIONAL LIMITED VS BUDDY RETAIL PRIVATE LIMITED	IBC Under Sec 9	17/10/2024	wrong jurisdiction U52209HR2009PTC038740	SATISH
312	10/10/2024	Company Petition IB (IBC)	710102087092024		SANJAY KUMAR VS THE BANK OF BARODA LIMITED	Section 94(1)	5/11/2024	No of objection 1.please mention Name of corporate debtor for which guarantee is given company name 2.master data missed	Vinay
313	10/10/2024	Company Petition IB (IBC)	710102087202024		DCB BANK LIMITED VS DIVYARTH KUMAR	IBC under Sec 7	11/11/2024	No of objection 1.pagination wrong in index 2.claim amount not mention in PART-IV paira 2,	HASHMAT NABI
314	15/10/2024	Company Petition IB (IBC)	710102088432024		NEW CHEMICAL CENTRE VS ANIL RUBBER MILLS PRIVATE LIMITED	Application under any other provisions- IBC	22/10/2024	file incomplete please upload proper after that we will check 3 pages uploaded by you	tushar budhiraja
315	16/10/2024	Company Petition (Companies Act)	710102090132024		HARLEEN KAUR CHADHA VS M K SACHDEVA BUILDERS PVT LTD	Sec. 241(1),Sec. 242(4)	24/12/2024	1. list of date and event missed 2. due to payment section 241	Rajat Srivastava
316	17/10/2024	Company Appeal(Companies Act)	710102090212024		HARLEEN KAUR CHADHA VS M K SACHDEVA BUILDERS PVT LTD	Sec 252 (3)	18/12/2024	no of objections 1 counsel detail missed in index 2. 1st page director sign missed 3.all hindi page english translation missed	Anupam Rajesh Aggarwal
317	17/10/2024	Intervention Petition (IBC)	710102090182024		JAI CHAND BUNKAR VS HORIZON BUILDCON PVT LTD	Sec 60(5)	4/11/2024	No of objections 1.Book marking missed with the pagination according to the index 2.list of date events and brief synopsis missed 3.need to sign on every page of application 4.Pg-16,21 not clear 5.court fee and welfare missed in vakalatnama 6.date missed in vakalatnama	Navruti ojha
318	23/10/2024	Company Petition IB (IBC)	710102091982024		CANARA BANK VS MR. KAMAL RADHU (PERSONAL GUARANTOR)	Section 95(1)	11/12/2024	No of objections 1.Pg-62 to 68,69 to 75 to 107 not clear 2.court fee and welfare missed Reminder-5 same pdf uploaded by you	Brijesh Kumar Tamber
319	23/10/2024	Company Petition IB (IBC)	710102092012024		CANARA BANK VS MS. ANJANA RADHU (PERSONAL GUARANTOR)	Section 95(1)	11/12/2024	No of objections 1.Pg-62 to 68,69 to 75 to 107 not clear 2.court fee and welfare missed Reminder-4 same pdf uploaded by you	Brijesh Kumar Tamber
320	23/10/2024	Company Petition IB (IBC)	710102091992024		CANARA BANK VS MR. VIVEK RADHU (PERSONAL GUARANTOR)	Section 95(1)	11/12/2024	No of objections 1.62 to 107 not clear need to upload clear copy 2.court fee and welfare missed Reminder-4 same pdf uploaded by you	Brijesh Kumar Tamber

321	23/10/2024	Contempt Petition (IBC)	710102091972024		RAHUL KUMAR MEENA VS MR. VIVEK RADHU (PERSONAL GUARANTOR)	Section 42 - Submitted by Government Body	4/11/2024	No of objection 1.incomplete file please do properly file after that we will check 2.section wrong	Rahul Kumar Meena
322	23/10/2024	Company Petition IB (IBC)	710102092112024		STATE BANK OF INDIA VS MEENA RANI	Section 95(1)	1/1/2025	No of objections 1.Pg-34 to 100,111 to 125,135,137,167,168,181,183,191,192,204,205,207,457,458,459 not clear 2.Note-Need to true type copy for each page	SIDDHARTH SANGAL
323	23/10/2024	Company Petition IB (IBC)	710102092082024		STATE BANK OF INDIA VS DILBAG RAI CHAWLA	Section 95(1)	1/1/2025	No of objections 1.Pg-36 to 40,42,43,46,50,53,54,56,62,67,84,85,93,96,97,109 to 113,115,116,118,119,122,125,133,135,138,152,153,165,166,178,179,181,183,188,189,190,197,201,202 to 204,208,210,454,456,457, not clear Note .Need to true type copy or please upload clear copy final defects	SIDDHARTH SANGAL
324	23/10/2024	Company Petition IB (IBC)	710102092052024		STATE BANK OF INDIA VS SUKHCHAIN CHAWLA	Section 95(1)	1/1/2025	No of objections 1.Pg-34 to 100,111 to 125,135,137,167,168,181,183,191,192,204,205,207,457,458,459 not clear Note-Need to true type copy for each page	SIDDHARTH SANGAL
325	24/10/2024	Company Petition IB (IBC)	710102092262024		COSMOS INFRA ENGINEERING (INDIA) PRIVATE LIMITED VS GIRISH LUTHRA AND MRS. SUMAN LUTHRA	Rule 11 of NCLT, 2016	19/11/2024	No of objection 1case type wrong please contact to registry regarding your file to 103 DR sir	vijay
326	24/10/2024	Company Petition IB (IBC)	710102092352024		INDER PAL SINGH VS PUNJAB NATIONAL BANK	Section 94(1)	4/11/2024	wrong jurisdiction	RAKESH KUMAR
327	24/10/2024	Company Petition IB (IBC)	710102092432024		SATPAL SINGH VS PUNJAB NATIONAL BANK	Section 94(1)	4/11/2024	wrong jurisdiction	RAKESH KUMAR
328	24/10/2024	Company Petition (Companies Act)	710102092312024		VANI RAHEJA AND ORS VS ATS INFRASTRUCTURE LIMITED	Sec. 213	4/11/2024	no of objections 1. bookmarking are mandatory 2. index numbering missed 3. counsel sign missed in index and other side 4. petition every page sign missed 5. all pages numbering missed 6. vakalatanama missed 7. proof of service missed 8. all annexure page true copy and sign missed 9. some pages not clear	Nithin
329	25/10/2024	Company Petition IB (IBC)	710102092642024		CUBE HIGHWAYS OPERATIONS MANAGEMENT PRIVATE LIMITED VS ATS INFRASTRUCTURE LIMITED	IBC Section 59	6/11/2024	No fo objection 1.Book marking missed according to the index with the pagination 2.please delete extra pdf 3.list of date events abd brief syopsis missed 4.pagination missed in index 5.sign missed after index 6.need to sign on every page of application 7.notary missed 8.need to true copy sign on every page of annexure 9.court fee and welfare and date and sign missed in vakalatnama . 10.	Nilesh Tribhuvan
330	26/10/2024	Company Petition IB (IBC)	710102092842024		BANK OF BARODA VS MR. SAHIL BATLA	Section 95(1)	24/12/2024	U24100HR2010PTC040973 wrong jurisdiction Note-please contact to registry regarding your file to DR sir 103	ABHINDRA MAHRSHWARI

337	9/11/2024	Company Petition (Companies Act)	710102095552024		MORGAN BEVERAGES PRIVATE LIMITED VS KANOE IMPEX INDIA PRIVATE LIMITED	Sec. 213	1/1/2025	no of objections 2. 193,305 ,397-405 page missed	DHIREN
338	14/11/2024	Contempt Petition(Companies Act)	710102096542024		REKHA SAXENA VS GLADE DEVELOPERS PRIVATE LIMITED	Sec 425	21/11/2024	DUE TO TECHNICAL GLITCHES OBJECTION NOT UPLOADED WE ARE HUMBLBY REQUEST YOU PLEASE CONTACT HELP DESK	ARJUN
339	14/11/2024	Company Petition (Companies Act)	710102097182024		RAJESH GUPTA DIRECTOR AND SHAREHOLDER VS ANAND ALUMINIUM LTD.	Sec. 59	17/12/2024	no of objections 1. bookmarking are mandatory 2. memo of parties missed 3. index page numbering missed 4. all page numbering missed 5. index incomplete 6. counsel sign missed 7. counsel detail missed in index 8. Moa and Aoa not clear 9. 83,85,87,89,91,93,95,97,101,110,112,114, 116,118,,120,122,124,127,131,133,135,137,143,145,147,149,153,157,159,161,163,165,167,178, 295 ,308, 311,315,319,322-329,page not clear 10. 2nd volume index missed 11. vakalatnama missed 12. all annexure sign and true copy missed 13. petition every page sign missed 14. proof of service missed 15. all petitioner and respondent detail missed in online portal	Viren
340	16/11/2024	Company Petition IB (IBC)	710102097702024		TRIADSS TECH SOLUTIONS PRIVATE LIMITED VS N/A	IBC Under Sec 10	25/11/2024	No of objections 1.list of date events and brief synopsis missed 2.Book marking missed with the pagination according to the index 3.pagination missed in index 4.master data missed 5.court fee welfare missed in vakalatnama 6.BR missed 7.	Zain Ahmed Khan
341	15/11/2024	Company Petition IB (IBC)	710102097432024		K.J.DIESELS PRIVATE LIMITED VS NAVA HEALTHCARE PRIVATE LIMITED	IBC under Sec 7	1/1/2025	No of objections 1.Pg-39 to 52,122 to 134,137,143 ,189,190,199,200,261 not clear 2.need to upload clear copy	HARSHIT
342	18/11/2024	Company Petition IB (IBC)	710102098192024		CENTRAL BANK OF INDIA VS M D FROZEN FOOD EXPORTS PRIVATE LIMITED	IBC under Sec 7	26/11/2024	No of objection 1.Pg-67,102,cut 2.Form-B ,IRP certificate missed 3.Pg-158,159,160,161 to 172,195 to 209, 4.need to sign on every page of application 5.need to true copy sign on every page of annexure 6.court fee and welfare missed in vakalatnama	KUNAL TANDON
343	22/11/2024	Company Petition (Companies Act)	710102099292024		R.H. EQUIPMENTS DEVICES PRIVATE LIMITED VS M D FROZEN FOOD EXPORTS PRIVATE LIMITED	Sec 252 (3)	25/11/2024	no of objections 1. petitioner and respondent detail missed in online portal 2. 19-43,54,66,71 page not clear 3. case type wrong 4. nclt form 12 not in form 5. proof of service missed	Prince Wadhwa
344	1/5/2024	Company Petition IB (IBC)	710102037672024		CANARA BANK VS JYOTI JAGGI	Section 95(1)	3/1/2025	book marking missed according to the index with the pagination pagination missed in index need to sign on every page application affidavit not notarized incomplete file please check master data missed	Abhishek
345	20/11/2024	Company Petition IB (IBC)	710102098832024		COMMISSIONER COST VS MS. SONIYA GUPTA	Sec 42	4/12/2024	No of objections 1.case type wrong please choose company appeal in ibc	Mohit Seth

346	23/11/2024	Company Petition IB (IBC)	710102099372024	SHASHI BHUSHAN NAGAR VS SRI GANRAJ BUILDCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/12/2024	No of objection 1.case type wrong 2.please fill need to sepraty both application 3.Application for exemption not allowed 4.main case not link 5.Pg- 53,54,82 not clear 6.Pg-54,55,90,in hindi	Shashi Bhushan Nagar
347	22/11/2024	Company Petition IB (IBC)	710102099162024	UCO BANK VS MR. UMANG JINDAL (PERSONAL GUARANTOR)	Section 95(1)	2/12/2024	No objection 1.Service missed 2.Pg- 82,88 not clear 3.court fee and welfare missed	Brijesh Kumar Tamber
348	23/11/2024	Contempt Petition (IBC)	710102099362024	PUNIT SINGH VS RESOLUTION APPLICANTS	Application under any other provisions- IBC	2/12/2024	1. case type wrong. 2. due payment section 60(5). 3. memo of parties mismatch according your online portal. 4. need every page sign in application. 5. page no. 58 are not clear.	Vivek Singh
349	14/11/2024	Company Appeal(Companies Act)	710102096512024	PUNIT SINGH VS RESOLUTION APPLICANTS	Sec 252 (3)	25/11/2024	no of objections 1. bookmarking not proper uploaded as per index 2. petition every page sign missed 3. 60,66,67,70- 76 page not clear 4. court fee and welfare missed in vakaltnama 5. income tax service missed	Karan Aggarwal
350	24/11/2024	Company Petition IB (IBC)	710102099772024	IDBI TRUSTEESHIP SERVICES LIMITED VS AMIT JAIN	Section 95(1)	1/1/2025	No of objection 1.master data missed for Mahagun (India) Private Limited	Akshita
351	22/11/2024	Company Petition IB (IBC)	710102099302024	KDM BUSINESS NETWORK LIMITED VS DEV VERSHA BROADCASTING PRIVATE LIMITED	IBC under Sec 7	3/1/2025	No of objections 1.IRP certificate 2.Pg- 35,43,57,63,66,73,75 not clear 3.Date missed in vakalatnama	Akshay Joshi
352	26/11/2024	Company Petition (Companies Act)	710102100242024	SHIVRAM SYNTHETICS PRIVATE LIMITED VS STATE BANK OF INDIA	Sec. 271-273	29/11/2024	no of objections 1. bookmarking are mandatory 2. index numbering missed 3. section mismatch in pdf 4. counsel sign missed in index and other side 5. all petitioner and respondent detail missed in online portal 6. petition every page sign missed 7. counsel and petitioner sign missed in prayer 8. all affidavit notary missed and sign missed 9. kindly remove application and file separately 10. all petitioner affidavit missed 11. company master data missed 12. Moa and Aoa missed 13. vakaltanama missed 14. proof of service missed	AJAY
353	25/11/2024	Company Petition IB (IBC)	710102099872024	PLANETCAST MEDIA SERVICES LIMITED VS TOTAL TELEFILMS PRIVATE LIMITED	IBC Under Sec 9	2/12/2024	No of objection 1.Book marking missed with the pagination according to the index 2.volume wise index missed 3.Need to true copy sign on every page of annexure 4.	SOURABH LEEKHA
354	27/11/2024	Company Petition (Companies Act)	710102100482024	AJAY SAHNI VS PRODOT EXPORTS PRIVATE LIMITED	Sec. 58(3)	4/12/2024	Aoa missed	Shruti

355	30/11/2024	Company Petition (Companies Act)	710102101692024	HIMANSHU GUPTA VS METAHEL CURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/12/2024	no of objections 1. index missed 2. counsel sign missed in memo of parties and other side 3. bookmarking are mandatory 4. petition every page sign missed 5. counsel sign and petitioner sign missed in prayer 6. Company master data missed 7. Moa and Aoa missed 8. vakalatnama missed 9. proof of service missed	RAKESH KUMAR
356	1/12/2024	Company Petition IB (IBC)	710102101982024	GSBA BUILDERS PRIVATE LIMITED VS FORTIS HOSPITALS LIMITED	IBC Under Sec 9	9/12/2024	No of objection 1.Need to tru copy sign on every page of annexure 2.Pg-129 to 140,220,257 not clear 3.master data missed	Ravi Kapoor
357	1/12/2024	Company Petition IB (IBC)	710102101992024	GSBA BUILDERS PRIVATE LIMITED VS FORTIS HOSPITALS LIMITED	IBC Under Sec 9	9/12/2024	No of objection 1.Need to true copy sign on every page of annexure 3.Pg-119,159 to 170,252,283 not clear 4.master data missed	Ravi Kapoor
358	3/12/2024	Company Petition (Companies Act)	710102102462024	OPTIMIST EXPORTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	6/12/2024	no of objections 1. bookmarking are mandatory 2. case type wrong 3. OCR missing 4. affidavit not notary 5. 80 page not clear 6. income tax service missed .	KUMAR GOPAL SINGHAL
359	4/12/2024	Company Petition IB (IBC)	710102102642024	RAJAT MOHAN PATHAK VS RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	12/12/2024	No of objections 1.Book marking missed with pagination according to the index 2.pagination missed in index 3.sign missed after index 4.need to sign on every page of application 5.need to true copy sign on annexure 6.Pg-148,149,150 blnak 7vakalatnama missed Note-incomplete file	Shivam
360	4/12/2024	Company Petition IB (IBC)	710102102932024	EMBEE SOFTWARE PRIVATE LIMITED VS SWASH CONVERGENCE TECHNOLOGIES LIMITED	IBC Under Sec 9	26/12/2024	No of objection 1.Service missed 2.Need to be upload order on top 3.need to sepratyly both application 4.notice and reply missed 5.Pg-67,68 not clear 6.BR missed Note-Please file properly	Mr. Lzafeer Ahmad
361	6/12/2024	Company Petition IB (IBC)	710102103402024	HYPRO ENGINEERS PRIVATE LIMITED VS PEGASI SPIRITS PRIVATE LIMITED	IBC Under Sec 9	13/12/2024	No of objections 1.No of objections 1.Book marking missed with pagination according to the index 2.counsel details incomplete 3.section not mention in pdf 4.Pg-58,61,64,66,106 not clear 5.5.need to true copy sign on annexure 6. court fee welfare missed 7.master data missed	Aashutosh
362	7/12/2024	Company Petition (Companies Act)	710102103692024	NEETIKA SURYAWANSHI VS AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED	Sec. 213	6/1/2025	no of objections 1. section wrong 3. OCR missed 4. 18-60 page not clear	Digvijay Prasad
363	11/12/2024	Company Petition (Companies Act)	710102104592024	VATS TECHNOLOGY PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	16/12/2024	no of objections jurisdiction issue company address is gurugram	Manmeet Verma
364	9/12/2024	Company Petition IB (IBC)	710102104072024	TRI-STAR CREATIVE PRODUCTS PRIVATE LIMITED. VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	26/12/2024	No of objections 1.Pg-61 to 65,74,76,160 to 167 not clear	Arun Gupta

365	9/12/2024	Company Petition IB (IBC)	710102104052024	CORNERSTONE SECURITIES LIMITED VS REGISTRAR OF COMPANIES DELHI	IBC Section 59	1/1/2025	No of objections 1.Volume wise index missed 2.cover page missed before index 3.pagination missed before page no i in index 4.Pg-29,37,127,151,202,219,222,223,231,234,236 not clear	JITENDER ARORA
366	15/12/2024	Company Petition (Companies Act)	710102105732024	REGIONAL DIRECTOR (NORTHERN REGION) VS SENSORISE DIGITAL SERVICES PRIVATE LIMITED	Sec 233 (5)	18/12/2024	no of objections 1. bookmarking are mandatory 2. scheme missed 3. master index missed 4. 2nd,3 volume index missed 5. 2nd and 3 volume pages not clear 6. valuation report missed	VINOD
367	13/12/2024	Company Petition IB (IBC)	710102105122024	SIEGWERK INDIA PRIVATE LIMITED VS ATTHARV SAI FLEXIPACK PRIVATE LIMITED	IBC Under Sec 9	18/12/2024	No of objections 1.Wrong jusidiction	Deepak Kumar
368	12/12/2024	Company Petition IB (IBC)	710102105042024	C S CONSTRUCTION COMPANY PRIVATE LIMITED VS SAMPOORN ACADEMY PRIVATE LIMITED	IBC Under Sec 9	18/12/2024	No of objection 1.Pg-37,47,49,50,51,66,72,76,78 not clear and hindi pages 2.court fee missed @ 1 rs	Kriti
369	12/12/2024	Company Petition IB (IBC)	710102104962024	C S CONSTRUCTION COMPANY PRIVATE LIMITED VS CHANAKYA IAS ACADEMY PRIVATE LIMITED	IBC Under Sec 9	18/12/2024	No of objections 1.Pg-43,45,47,62 not clear 2.Court fee missed 3.	Kriti
370	13/12/2024	Company Petition IB (IBC)	710102105482024	U.C.O BANK VS TEJINDER SINGH CHEEMA	Section 95(1)	18/12/2024	No of objections 1.Service missed 2.Book marking missed with the pgaination acording to the index 3.Ocr missed 4.volume wise index missed 5.Pg-177,217,218,267,418,432,433 to 440 not clear 6.Pg-need to transalate all pages and mention on type copy 7.Need to true copy sign on every page of annexure 8.court fee and welfare missed on vakalatnama 9.master data missed	Yogesh Goyal
371	14/12/2024	Company Petition IB (IBC)	710102105692024	MRS. ANJANI MITTAL VS TEJINDER SINGH CHEEMA	Section 94(1)	18/12/2024	No of objections 1.Court fee missed @ 1 rs	Amrita Sarkar
372	13/12/2024	Company Petition IB (IBC)	710102105462024	U.C.O BANK VS SURINDER KUMAR PALTA	Section 95(1)	18/12/2024	"No of objections 1.Service missed 2.Book marking missed with the pgaination according to the index 3.Ocr missed 4.volume wise index missed 5.Pg-177,217,218,267,418,432,433 to 440 not clear 6.Pg-need to transalate all pages and mention on type copy 7.Need to true copy sign on every page of annexure 8.court fee and welfare missed on vakalatnama 9.master data missed"	Yogesh Goyal

373	13/12/2024	Company Petition IB (IBC)	710102105442024		U.C.O BANK VS RAJINDER KUMAR PAHWA	Section 95(1)	18/12/2024	&"No of objections 1.Service missed 2.Book marking missed with the pagination according to the index 3.Ocr missed 4.volume wise index missed 5.Pg- 177,217,218,267,418,432,433 to 440 not clear 6.Pg-need to translate all pages and mention on type copy 7.Need to true copy sign on every page of annexure 8.court fee and welfare missed on vakalatnama 9.master data missed&"	Yogesh Goyal
374	13/12/2024	Company Petition IB (IBC)	710102105262024		THE CANARA BANK LIMITED VS BRIJ BHUSHAN SINGAL	Section 95(1)	18/12/2024	No of objections 1.Service missed 2.pagination missed in book marking 3.Pg-26 to 28,51,53,56 cut 4.date missed in vakalatnama 5.court fee missed @ 1 rs 6.	Preet Singh Oberoi
375	13/12/2024	Company Petition IB (IBC)	710102105152024		THE CANARA BANK LIMITED VS NEERAJ SINGAL	Section 95(1)	18/12/2024	No of objections 1.Service missed 2.sign missed after index 3.Pg- 50,52,54,57 cut 4.date missed in vakalatnama 5.court fee missed @ 1 rs	Preet Singh Oberoi
376	16/12/2024	Company Petition IB (IBC)	710102105862024		HARDIP SINGH WIRK VS ASIAN HOTELS (NORTH) LIMITED	IBC under Sec 7	24/12/2024	Note-incomplete file please doc complete file	Shashank Deo Sudhi
377	11/12/2024	CA(A) Merger and Amalgamation(Com panies Act)	710102104712024		AMBROSIA CORNER HOUSE PRIVATE LIMITED VS ASIAN HOTELS (NORTH) LIMITED	Sec. 230-232 - Second Motion	16/12/2024	no of objections 1. first not link in second motion 2. bookmarking are mandatory 3. index numbering missed 4. petitioner sign missed in prayer 5. first motion certified order missed 6. section 133 certificate missed 7. vakaltanama missed	Vivek
378	3/12/2024	Contempt Petition (IBC)	710102102402024		ATUL JAGNANI VS M/S JAYASWAL NECO INDUSTRIES LIMITED	Application under any other provisions- IBC	16/12/2024	No of objection 1.section wrong technically and pdf	Kushal
379	16/12/2024	Company Petition (Companies Act)	710102105942024		DEO SHARAN SHARMA VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	24/12/2024	no of objections 1. bookmarking are mandatory	Sandeep
380	16/12/2024	Company Petition IB (IBC)	710102106082024		ALEXANDRE QUALITY MANAGEMENT INDIA PRIVATE LIMITED VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC Section 59	24/12/2024	No of objections 1.Pagination missed in bookmarking 2.OCR missed 3.need to sign on every page of application 4.Pg- 71 to 81, 5.need to true copy sign on every page of annexure 6.	Kiran Rana
381	8/10/2024	Company Petition (Companies Act)	710102086302024		ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED VS ORIENTAL TRIMEX LIMITED	Rule 11 of NCLT	17/12/2024	no of objections 1. case type wrong and section wrong in online portal 2. application every page sign missed 3.respondent company master data missed 4.respondent company Moa and Aoa missed	Sarvam Ritam Khare

382	14/11/2024	Company Petition (Companies Act)	710102097162024		RAJESH GUPTA VS AGRIM FINVEST PVT. LTD	Sec. 59	17/12/2024	no of objections 1. bookmarking are mandatory 2. memo of parties missed 3. all petitioner and respondent detail missed in online portal 4. counsel sign missed in index and other side 5. index numbering missed 6. all pages numbering missed 7. petition every page sign missed 8. due to payment section 241-242,213 9. Moa and Aoa not clear 10 all property paper 83,85,87,89,91,93,95,97,101,104,108,110,112,114,116,118,120,122,124,127,131,133,135,137,143,145,147,149,264,295,297,298,311,315,319,322-329 page not clear 11. 2nd volume index missed 12. vakaltanama missed 13. proof of service missed	Viren
383	7/7/2024	Company Appeal(Companies Act)	710102057462024		RAJESH GUPTA VS AGRIM FINVEST PVT. LTD	Sec 252 (1)	6/1/2025	2. income tax service wrong list of date missed	AVNISH SHARMA
384	22/10/2024	Transfer Petition(Companies Act)	710102091462024		NBCC (INDIA) LIMITED VS RAJESHWARI REALTY PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	24/12/2024	wrong case type and wrong file upload	DEBARSHI
385	17/12/2024	Company Appeal(Companies Act)	710102106512024		NBCC (INDIA) LIMITED VS RAJESHWARI REALTY PRIVATE LIMITED	Sec 252 (3) - By Government Body	24/12/2024	no of objections 1. this company not govt company 2. bookmarking are mandatory 3. OCR missing 4. index not proper visible 5. synopsis and list of date not proper visible 6. file not proper uploaded and incomplete kindly all pdf merge and upload proper file then checked your file properly	Himanshu Bhatia
386	16/12/2024	Company Petition IB (IBC)	710102106302024		SEGASTAR IMPACT PRIVATE LIMITED VS RAJESHWARI REALTY PRIVATE LIMITED	IBC under Sec 7	24/12/2024	No of objections 1.Service missed 2.incomplete fill data in the portal from memo party 3.bookmarking missed with the pagination according to the index 4.pagination missed in index 5.sign missed everywhere 6.Synopsis and List of Dates 7.etc Note-incomplete file please doc complete file	ASAV RAJAN ARORA
387	16/12/2024	Company Petition (Companies Act)	710102106132024		JAN ADHAR SEVABHAVI SANSTHA THROUGH NILESH RAUT VS SJSC UNISON PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	1/1/2025	no of objections 6. Moa and AOA missed 7. all file merge and upload final pdf	PRAMODKUMAR
388	16/12/2024	Company Petition IB (IBC)	710102106192024		M/S COMBITIC GLOBAL CAPLET PVT LTD VS M/S AMBIKA REALCON DEVELOPERS PVT LTD	IBC under Sec 7	24/12/2024	No of objections 1.need to sign on every page of application 2.Pg-104,105,202 to 209 not clear 3.Court fee missed @ 3 rs in vakaltanama 4.ticket not allowed on content of vakalatnama 5.Form-2,Form-B,IRP certificate missed	Nidhi Jain

389	17/12/2024	Company Petition IB (IBC)	710102106572024		CHANDER PRAKASH GAUTAM VS ANUP KUMAR	Sec 42	18/12/2024	No of objections 1.service missed 2.Book marking missed with the pgination according to the index 3.case type wrong 4.list of date events and brief synopsis missed 5.need to sign on every page of applications 6.need to true copy sign on every page of annexure 7.vakalatnama missed	Anshul Chowdhary
390	18/12/2024	Transfer Petition(Companies Act)	710102106742024		MUKESH GARG VS HERO MOTOCORP LIMITED	Sec. 59,Rule 11 of NCLT	6/1/2025	no of objections 1. application every page sign missed file issue kindly contact registry	SHASHANK KUMAR
391	12/12/2024	Company Petition IB (IBC)	710102105052024		OSWAL WOOLLEN MILLS LTD VS EKI ENERGY SERVICES LIMITED	IBC Under Sec 9,Application under any other provisions- IBC	2/1/2025	No of objections 1.counsel details missed after index 2.pagination missed in book marking 3.need to sign on every page of application 4.need to true copy sign on every page of annexure 5.court fee welfare missed on vakalatnama 6.reply of demond notice missed 7.master data missed	MURARI TIWARI
392	19/12/2024	Company Petition (Companies Act)	710102106882024		INNOVATIVIEW INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Sec. 131(1)	3/1/2025	no of objections company master data missed	Anurag
393	19/12/2024	Company Petition IB (IBC)	710102106912024		DINESH KUMAR GARG VS ADWIK HOMES PRIVATE LIMITED	IBC Under Sec 9	3/1/2025	No of objections 1.authority letter or BR missed 2.reply missed for demond notice or 9-3-B affidavit missed	PRANAV
394	1/9/2024	Company Petition IB (IBC)	710102075252024		CANARA BANK VS SANTOSH GOYAL	Section 95(1)	19/12/2024	No of objections 1.pagination missed in book marking 2.Double pagination not allowed 3.need to true copy sign missed on annesure 4.court fee welfare missed in vakalatnama 5.delete extra pdf	Saurabh Kushawaha
395	8/9/2024	Company Petition IB (IBC)	710102077402024		CANARA BANK VS RAMKESH BASHISHT	Section 95(1)	19/12/2024	No of objection 1.Book marking pagination missed according to the index 2.please you can write as application under section 95(1) readwith Under rule 7(2) etc 3.Pg-33,34,35, not clear 4.70,76,77, cut 5.delete extra pdf 6.court fee missed @ 3 rs	Saurabh Kushawaha
396	20/12/2024	Company Petition (Companies Act)	710102107332024		MR. ANSHUMAN MAGAZINE VS GLEAMING REAL ESTATE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/1/2025	no of objection 308-318 page not clear	Rajnish
397	1/9/2024	Company Petition IB (IBC)	710102075192024		CANARA BANK VS ANIL AGARWAL	Section 95(1)	19/12/2024	No of objections 1.pagination missed in book marking 2.Double pagination not allowed 3.need to true copy sign on every page of annexure 4.court fee @1 rs missed in vakalatnama ""No of objections	Saurabh Kushawaha
398	1/9/2024	Company Petition IB (IBC)	710102075212024		CANARA BANK VS SANJEEV KRISHNA SHARMA	Section 95(1)	19/12/2024	1.pagination missed in book marking according to the index 2.Double pagination not allowed 3.need to true copy sign on every page of annexure 4.court fee @ rs 2 missed in vakalatnama 5.please extra documents ""	Saurabh Kushawaha

408	23/12/2024	CA(A) Merger and Amalgamation(Companies Act)	710102108002024	BALAR MARKETING PVT LTD VS FYBROS MODDULAR PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/1/2025	no of objections 1. first motion not link in second motion 2. bookmarking are mandatory 3. index missed 4. memo of parties missed 5. brief synopsis missed 6. list of date and event missed 7. vakaltanama missed 8. certified order missed 9. section 133 certificate missed 10. incomplete file 11. case type wrong 12. kindly remove respondent detail and add petitioner	MANISHA RAWAT
409	24/12/2024	Company Petition (Companies Act)	710102108112024	POLOTRIPS INDIA PRIVATE LIMITED VS DEEP ENGINEERING WORKS PRIVATE LIMITED	Sec. 213	30/12/2024	jurisdiction issue	Prakhar Mithal
410	24/12/2024	Company Petition IB (IBC)	710102108202024	ALWAYSBLUE LABS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	3/1/2025	No of objection 1.counsel detail missed 2.volume wise index missed 3.memo party missed 4.Pg-89 to 109,129,202,203 not clear 5.master data missed 6.please merge in single pdf	THIRUPAL GORIGE
411	25/12/2024	Company Petition (Companies Act)	710102108252024	SUKHJOT SINGH SODHI VS AVDESH INFOTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30/12/2024	no of objections 1. kindly remove application and file separately 2. every page last line is hindi kindly translation 3. 121,123,125,127,138, english translation missed 4. all petitioner and respondent detail missed in online portal	MANOJ
412	4/6/2024	Company Petition (Companies Act)	710102048752024	BHARAT CONSTRUCTIONS (INDIA) PRIVATE LIMITED VS REGIONAL DIRECTOR	Sec. 131(1)	26/12/2024	1.Aoa not clear 2. kindly remove case no in affidavit	Sheetal
413	26/12/2024	Company Petition IB (IBC)	710102108552024	NANDLAL KISHANDAS POKHARNA VS HINDUSTAN BREWERIES & BOTTLING PVT LTD	IBC Under Sec 9	30/12/2024	No of objections 1.counsel detail missed after index 2.court fee and welfare missed in vakalatnama 3.	Henna George
414	25/12/2024	Company Petition IB (IBC)	710102108462024	CENTRAL BANK OF INDIA VS P.L.B. INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	30/12/2024	No of objections 1.IRP certificate missed	BINAY KUMAR MISHRA
415	25/12/2024	Company Petition IB (IBC)	710102108472024	CORNISH ALUMINIUM INDIA PRIVATE LIMITED VS NEO NITIKA PROJECTS PRIVATE LIMITED	IBC Under Sec 9	30/12/2024	No of objections 1.Service missed 2.Pg-199,200,202,203,204,563,578,580,584 to 591 not clear	VIVEK SETHI
416	28/12/2024	Company Petition (Companies Act)	710102109032024	SBEC SYSTEMS (INDIA) LIMITED VS NEO NITIKA PROJECTS PRIVATE LIMITED	Sub-Section (1) of Section 66.	1/1/2025	no of objections 1. kindly merge all pdf and file volume wise with proper index and bookmarking then check file properly	Preeti Aggarwal
417	28/12/2024	Company Petition IB (IBC)	710102109022024	RITU GAKHAR VS OM KRISHNA DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	2/1/2025	No of objections 1.Pg-279,355,384,390,444,468,492,493,498,499,538,548,554,566,568,573,574 not clear 2.Pg-679 to 686,693 to 700,708 to 717,727 to 736,747 to 755 in hindi	VINOD KUMAR
418	27/12/2024	Company Appeal(Companies Act)	710102108622024	RITU GAKHAR VS OM KRISHNA DEVELOPERS PRIVATE LIMITED	Sec 252 (3)	1/1/2025	no of objections 1. bookmarking not proper uploaded 2. kindly check case no mentioned in pdf . 3. kindly serve service in roc delhi and income tax department	ALAM

419	27/12/2024	Contempt Petition (IBC)	710102108582024	EMPEROS INFRASTRUCTURE PVT LTD VS EARTHCON INFRACON PVT. LTD	Rule 11 of NCLT, 2016	1/1/2025	No of objections 1.list of date events brief synopsis missed 2.council detail missed after index 3.please merge pdf in single	LOKESH SHARMA
420	27/12/2024	Company Appeal(Companies Act)	710102108592024	EMPEROS INFRASTRUCTURE PVT LTD VS EARTHCON INFRACON PVT. LTD	Sec 252 (3)	1/1/2025	no of objection 1. bookmarking are mandatory 2. OCR missing 3. kindly check main case no mentioned in pdf 4. kindly serve service roc delhi and income tax service missed	ALAM
421	25/12/2024	Contempt Petition (IBC)	710102108492024	PARVEEN BANSAL VS SATYENDRA SHARMA	Rule 11 of NCLT, 2016	31/12/2024	No of objections 1.section wrong technically and in soft 2.court fee and welfare missed in vakalatnama	Kushal
422	28/12/2024	Company Petition IB (IBC)	710102109062024	CENTRAL BANK OF INDIA VS MADHU SHEKHAWAT	Section 95(1)	2/1/2025	No of objections 1.Pg-54,56,72,73 not clear	BINAY KUMAR MISHRA
423	27/12/2024	Company Petition IB (IBC)	710102108702024	BFA INDIA PRIVATE LIMITED VS MADHU SHEKHAWAT	IBC Section 59	1/1/2025	No of objections 1.Pg-58,59,62,63,72,73,76,77,80 to 94,101,106,107,109,110,126,127,128 to 140,141,168,178,189,223 not clear	Arun Gupta
424	31/12/2024	Company Appeal(Companies Act)	710102109492024	BFA INDIA PRIVATE LIMITED VS MADHU SHEKHAWAT	Sec 252 (3)	4/1/2025	file not proper upload	AWNISH
425	29/12/2024	Company Petition (Companies Act)	710102109192024	T MAMATA PATRA VS TOSHALI HOLIDAYS FINANCIAL SERVICES PRIVATE LIMITED	Sec. 97(1)	1/1/2025	no of objections 1. bookmarking numbering missed 2. OCR missing 3. cs detail missed in index 4. 30-34,48 page are blur 5. Moa and Aoa missed 6. power of attorney with 50rs stamp or board resolution missed	SOUMYA
426	30/12/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102109462024	MVA FINANCE PRIVATE LIMITED VS TOSHALI HOLIDAYS FINANCIAL SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/1/2025	no of objections 1. account treatment certificate section 133 missed	Sumit
427	1/5/2024	Company Petition IB (IBC)	710102037652024	CANARA BANK VS PAWAN JAGGI	Section 95(1)	3/1/2025	book marking missed according to the index with the pagination pagination missed in index need to sign on every page application affidavit not notarized incomplete file please check master data missed	Abhishek
428	28/12/2024	Company Petition IB (IBC)	710102109072024	CENTRAL BANK OF INDIA VS MRS KESAR KANWAR	Section 95(1)	2/1/2025	No of objections 1.Pg-54 missed 2.Pg-59,76,77 not clear	BINAY KUMAR MISHRA
429	30/12/2024	Company Petition IB (IBC)	710102109442024	CENTRAL BANK OF INDIA VS BTL HOLDING COMPANY LIMITED	IBC under Sec 7	3/1/2025	Wrong Jurisdiction SRS Multiplex, Top Floor, City Centre, Sector-12, Faridabad, Fal&quot;idabad, Haryana, India, 121007	BINAY KUMAR MISHRA
430	19/06/2024	Company Petition IB (IBC)	710102053242024	CANARA BANK VS MEENA RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	3/1/2025	pagination missed in book marking according to the index pagination missed in index pagination missed in pdf service missed need to sign on every page of application master data missed vakalatnama missed incomplete file	Abhishek

431	31/12/2024	Company Petition (Companies Act)	710102109572024	STAREDU EDUCATION AND TRAINING INSTITUTE PRIVATE LIMITED VS MINISTRY OF CORPORATE AFFAIRS THROUGH REGIONAL DIRECTOR NEW DELHI	Sec. 131(1)	6/1/2025	no of objections 1. index numbering missed 2. application every page sign missed 3. 40-41,128,178-180,184-185 page missed 4. OCR missing 5.double numbering 6. date missed in vakalatnama	MANISHA RAWAT
432	28/09/2024	Company Petition IB (IBC)	710102083452024	THE CANARA BANK LIMITED VS TARUN OBEROI	Section 95(1)	1/1/2025	1.Pagination missed in book marking 2.Pagination missed in index 3.need to sign on every page of application 4.Pagination missed in pdf 5.date missed in vakalatnama 6.spme pages not clear	Harshit Gupta
433	19/06/2024	Company Petition IB (IBC)	710102053202024	CANARA BANK VS ASHOK RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	3/1/2025	&amp;amp;amp;amp;quot;pag ination missed in book marking according to the index pagination missed in index pagination missed in pdf service missed need to sign on every page of application master data missed vakalatnama missed incomplete file &amp;amp;amp;amp;quot;	Abhishek
434	19/06/2024	Company Petition IB (IBC)	710102053182024	CANARA BANK VS ABHISHEK RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	3/1/2025	&amp;amp;amp;amp;quot;pag ination missed in book marking according to the index pagination missed in index pagination missed in pdf service missed need to sign on every page of application master data missed vakalatnama missed incomplete file &amp;amp;amp;amp;quot;	Abhishek
435	31/12/2024	Company Petition IB (IBC)	710102109652024	SORLET MEDIA AND ENTERTAINMENT PRIVATE LIMITED VS ABHISHEK RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	IBC Section 59	3/1/2025	No of objections 1.Pg-150,151 not clear 2.Date missed in vakalatnama	Ashutosh
436	19/06/2024	Company Petition IB (IBC)	710102053252024	CANARA BANK VS ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	3/1/2025	&amp;amp;amp;amp;quot;pag ination missed in book marking according to the index pagination missed in index pagination missed in pdf service missed need to sign on every page of application master data missed vakalatnama missed incomplete file &amp;amp;amp;amp;quot;	Abhishek
437	31/12/2024	Company Petition IB (IBC)	710102109772024	TATA CAPITAL LIMITED VS UTTAM CYLINDERS PRIVATE LIMITED	IBC under Sec 7	3/1/2025	No of objections 1.need to seprety both file 2.IRP certificate missed 3.need to sign on every page of appliaction and annecure 4.volume wise index 5.	ARGUS PARTNERS

438	31/12/2024	Company Petition IB (IBC)	710102109672024		CODERS BRAIN TECHNOLOGY PRIVATE LIMITED VS IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	IBC Under Sec 9	3/1/2025	No of objections 1.pagination missed in pdf 2.date missed in vakalatnama 3.court fee missed @ 3 rs	SAKSHI
439	19/06/2024	Company Petition IB (IBC)	710102053262024		CANARA BANK VS SHANTI SWARUP RAJA PERSONAL GUARANTOR OF HIM STEEL PVT. LTD.	Section 95(1)	3/1/2025	&&&&&"pag ination missed in book marking according to the index pagination missed in index pagination missed in pdf service missed need to sign on every page of application master data missed vakalatnama missed incomplete file &&&&&";	Abhishek
440	31/12/2024	CP(AA) Merger and Amalgamation(Co mpanies Act)	710102109632024		AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED VS SHANTI SWARUP RAJA PERSONAL GUARANTOR OF HIM STEEL PVT. LTD.	Sec. 230-232 - Second Motion	3/1/2025	no of objections 1. section 133 certificate missed 2. cs nclt form 12 missed	NEHA SHARMA
441	31/12/2024	Company Petition (Companies Act)	710102109782024		UNISOL FOOTWEAR PRIVATE LIMITED VS UNISOL INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/1/2025	no of objections 1. first motion link second motion 2. kindly remove respondent detail and add petitioner 3. case type wrong	Advocate
442	30/07/2024	Company Petition IB (IBC)	710102066362024		M/S PIONEER AQUA VS TOPLINE BUILD-TECH PRIVATE LIMITED	IBC Under Sec 9	3/1/2025	No of objections 1.dimond notice and reply missed 2.authority letter missed please contact to registry regarding your file 3.please do properly file as a fresh file	Ramesh
443	30/12/2024	CP(AA) Merger and Amalgamation(Co mpanies Act)	710102109272024		BRIGHTSUN EQUITY FINVEST PRIVATE LIMITED VS NA	Sec. 230-232 - Second Motion	3/1/2025	Add "SPARSH DEALMARK PRIVATE LIMITED" in petitioner side and remove it from respondent side	ISWAR
444	28/12/2024	Company Petition IB (IBC)	710102108922024		DEEPINDER SINGH BEDI FILED THROUGH BISHWA RANJAN CHATTERJEE (RESOLUTION PROFESSIONAL) VS NA	Rule 11 of NCLT, 2016	3/1/2025	1. main case not link. 2. remove double pdf. 3. section wrong. 4. counsel details incomplete in index or memo of parties and prayer.	BISHWA
445	5/1/2025	Intervention Petition (IBC)	710102001352025		M/S PATNA HIGHWAY PROJECTS LIMITED VS NA	Sec 60(5)	6/1/2025	1. case type wrong. 2. brief synopsis missing. 3. evernt of date missing. 4. section wrong.	Niranjan
446	18/04/2023	Interlocutory Application (I.B.C)	710102036572023	COMPANY PETITION IB (IBC)/277(ND)2020	SRSA RETAIL PVT. LTD. VS BONZO KIDS APPAREL PVT. LTD.	Sec 60(5)	8/5/2024	Prayer incomplete Vakalatnama missing contact to registry	YASH PRAKASH SHARAN
447	14/07/2023	Restoration Application (Companies Act)	710102060792023	COMPANY PETITION (COMPANIES ACT)/63(PB)2019	ROOPAK NARENDRA KOTHARI VS KOTHARI ASSOCIATES PVT LTD	Rule 11 of NCLT	16/02/2024	All party in memo party should be on online portal and page number missing 20 to 26 , 34 to 36 page and bookmarking as per index with page nos	Pankaj
448	27/09/2023	Interlocutory Application (I.B.C)	710102083792023	COMPANY PETITION IB (IBC)/323(ND)2019	PRAMOD KUMAR VS THEME EXPORT PVT LTD	Rule 11 of NCLT, 2016	4/5/2024	main case wrong section mention in index or page no 2 sign missing application every page true copy sign missing in annexure bookmarking as per index with page nos contact to registry	Hemang

449	6/10/2023	Interlocutory Application (I.B.C)	710102086002023	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Sec 60(5)	27/02/2024	memo party mismatch according to online portal. IASs title online portal according to pdf	Ritesh Agrawal
450	6/10/2023	Interlocutory Application (I.B.C)	710102085952023	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Application under any other provisions- IBC	27/02/2024	remove main case party in online portal and added liquidator details in online portal. section wrong choose rule 11 in online portal.	Ritesh Agrawal
451	14/10/2023	Interlocutory Application (I.B.C)	710102089482023	COMPANY PETITION IB (IBC)/1372(PB)2018	DEEPIKA BHUGRA PRASAD LIQUIDATOR OF VS AAKRITI INFO-MEDIA PVT LTD	Application under any other provisions- IBC	2/1/2024	page no. missing in index and true copy sign missing on annexure affidavit address mismatch with notary	Dhananjaya Sud
452	14/10/2023	Interlocutory Application (I.B.C)	710102089522023	COMPANY PETITION IB (IBC)/132(PB)2017	SANJAY GUPTA LIQUIDATOR OF SAM TEL COLOR LIMITED VS AAKRITI INFO-MEDIA PVT LTD	Sec 60(5)	11/1/2024	Progress report and Application separate file in Separate IA	Dhananjaya Sud
453	19/10/2023	Interlocutory Application (I.B.C)	710102092182023	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Rule 11 of NCLT, 2016	27/02/2024	vineeta gupta detail missing on online portal bookmarking as per index with page nos	Ritesh Agrawal
454	16/10/2023	Interlocutory Application (I.B.C)	710102090752023	COMPANY PETITION IB (IBC)/1493(PB)2018	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Application under any other provisions- IBC	29/02/2024	both reports file separate contact to registry	RAJIV MALIK
455	7/11/2023	Interlocutory Application (I.B.C)	710102097022023	COMPANY PETITION IB (IBC)/558(ND)2019	RAM TILAK & ORS VS RATHI ISPAT LIMITED	Rule 11 of NCLT, 2016	5/3/2024	fill all details in online portal. section wrong. applicant respondent fill online as per memo party. need every page sign.	VIPUL SRIVASTAV ADVOCATE
456	9/11/2023	Interlocutory Application (I.B.C)	710102097612023	COMPANY PETITION IB (IBC)/674(PB)2021	MIS DECOR SOURCING VS VARDHMAN ESTATES AND DEVELOPERS PRIVATELIMITED	Sec 60(5)	2/2/2024	pdf not clear.	Palash Singhai
457	28/11/2023	Company Application(Companies Act)	710102101922023	COMPANY PETITION (COMPANIES ACT)/69(ND)2015	PUSHPINDER BHANDARI VS MR. AJEET SINGH BHANDARI	Application under any other provisions	18/02/2024	respondent missing in memo of parties. sign missing on application bookmarking as per index with page nos	Harshit Batra
458	24/11/2023	Company Application(Companies Act)	710102101302023	COMPANY PETITION (COMPANIES ACT)/138(ND)2019	SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED VS MANHAR SABHARWAL	Application under any other provisions ,Rule 11 of NCLT	13/02/2024	applicant respondent detail fill online according to memo of party bookmarking as per index with page nos	Sourabh Gupta
459	30/11/2023	Interlocutory Application (I.B.C)	710102102872023	COMPANY PETITION IB (IBC)/17(ND)2019	ACHIN GAUTAM VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	13/02/2024	bookmarking as per index with page nos	Kumar Mihir
460	7/12/2023	Interlocutory Application (I.B.C)	710102104722023	COMPANY PETITION IB (IBC)/1757(PB)2018	ANIL KUMAR VISHWAS VS MUKUL KUMAR	Rule 11 of NCLT, 2016	21/02/2024	applicant respondent fill online according to mop affidavit attach second applicant	Bhavya Sethi
461	7/12/2023	Company Application(Companies Act)	710102104772023	COMPANY PETITION (COMPANIES ACT)/164(ND)2023	PARDEEP KUMAR SHAH VS PAWAN KUMAR SHAH	Rule 11 of NCLT	16/01/2024	dua payment section 151.	RAKESH KUMAR
462	13/12/2023	Company Application(Companies Act)	710102105942023	COMPANY PETITION (COMPANIES ACT)/165(ND)2023	PARDEEP KUMAR SHAH VS PAWAN KUMAR SHAH	Rule 11 of NCLT	16/01/2024	Bookmarking Compulsory	RAKESH KUMAR

463	12/12/2023	Interlocutory Application (I.B.C)	710102105672023	COMPANY PETITION IB (IBC)/802(ND)2022	IRP SHAMSHER BAHADUR SINGH VS PAWAN KUMAR SHAH	22(3)a	1/2/2024	Bookmarking Compulsory as per index with page nos	VARSHA
464	12/12/2023	Restoration Application (IBC)	710102105662023	COMPANY PETITION IB (IBC)/175(ND)2023	TURNKEY INFRASTRUCTURES PRIVATE LIMITED VS VIPUL LIMITED	Sec 60(5)	8/2/2024	section wrong mention rule 11	Sandeep
465	15/12/2023	Interlocutory Application (I.B.C)	710102106622023	COMPANY PETITION IB (IBC)/362(ND)2023	ARUN CHADHA VS VIPUL LIMITED	Rule 11 of NCLT, 2016	1/3/2024	bookmarking as per index with page nos	SURBHI
466	18/12/2023	Restoration Application (IBC)	710102107372023	COMPANY PETITION IB (IBC)/1083(PB)2018	YEESHU JAIN VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Application under any other provisions- IBC	1/5/2024	power of attorney not notarized contact to registry	ANCHIT
467	28/12/2023	Interlocutory Application (I.B.C)	710102110022023	COMPANY PETITION IB (IBC)/571(PB)2021	SAPAN MOHAN GARG VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Application under any other provisions- IBC	11/1/2024	section fill online according to pdf. main case applicant name mismatch in pdf or online.	Chandhiok&mahajan
468	28/12/2023	Company Appeal (IBC)	710102109982023	COMPANY PETITION IB (IBC)/1565(PB)2018	MR. MAHADEVAN NAGARATNAM VS M/S. CROWN REALTECH PRIVATE LIMITED	Application under any other provisions- IBC	4/1/2024	case type wrong "BOOK MARKING AND DIGITAL SIGNATURE COMPULSORY "	SAURABH
469	30/12/2023	Restoration Application (IBC)	710102110892023	COMPANY PETITION IB (IBC)/50(PB)2021	EMPLOYEE PROVIDENT FUND ORGANIZATION VS VINAY KUMAR SINGHAL	Rule 11 of NCLT, 2016	17/01/2024	order missing. restoration mention in index and prayer.	Kaushik Kumar Dey
470	1/1/2024	Interlocutory Application (I.B.C)	710102000092024	COMPANY PETITION IB (IBC)/208(PB)2019	BRIJENDER SINGH DESWAL LIQUIDATOR VS AVJ INFRASTRUCTURE PRIVATE LIMITED (IN LIQUIDATION)	Application under any other provisions- IBC	5/1/2024	fill all details in online portal. bookmarking compulsory.	B S Deswal
471	5/1/2024	Interlocutory Application (I.B.C)	710102001252024	COMPANY PETITION IB (IBC)/20(ND)2022	PRATIBHA SHARMA VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	11/1/2024	memo of parties missing. pagination missing in index. date missing in index and prayer. applicant sign missing in prayer. notary missing in affidavit. need every page sign. vakalatnama not mention in index. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. need every page sign and true copy in annexure. bookmarking compulsory.	Abhinav
472	2/1/2024	Interlocutory Application (I.B.C)	710102000472024	COMPANY PETITION IB (IBC)/685(ND)2022	HARVINDER SINGH IRP VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/1/2024	due payment section 17 and 13. affidavit address mismatch in notary. bookmarking compulsory.	JAGNEET SINGH
473	4/1/2024	Interlocutory Application (I.B.C)	710102000932024	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS APS INFRA ENGINEERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/1/2024	page no. 19 are not clear. remove double pagination. bookmarking compulsory.	JAGNEET SINGH

474	8/1/2024	Company Application(Comp anies Act)	710102002292024	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTISING PVT LTD	Section 379	12/1/2024	section wrong and all party in memo party should be on online portal	Sanjana Saddy
475	19/12/2023	Restoration Application (IBC)	710102107642023	COMPANY PETITION IB (IBC)/1083(PB)2018	KRISHNA SHANKAR RAI VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Application under any other provisions- IBC	1/5/2024	contact to registryPage no 31 not clear power of attorney notary missing	ANCHIT
476	19/12/2023	Restoration Application (IBC)	710102107632023	COMPANY PETITION IB (IBC)/1083(PB)2018	HARMEET RAI VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Application under any other provisions- IBC	1/5/2024	contact to registrypower of attorney not notarized	ANCHIT
477	4/1/2024	Interlocutory Application (I.B.C)	710102000842024	COMPANY PETITION IB (IBC)/129(ND)2023	SURESH KUMAR VERMA AND ORS VS ECO GREEN BUILDTECH PRIVATE LIMITED	Sec 60(5)	17/02/2024	all applicants affidavit POA authority letter attach	ADITYA
478	3/1/2024	Interlocutory Application (I.B.C)	710102000662024	COMPANY PETITION IB (IBC)/740(PB)2022	STATE BANK OF INDIA VS PALKA DHINGRA	Rule 11 of NCLT, 2016	8/1/2024	bookmarking compulsory.	ARV CHAMBERS LAW
479	4/1/2024	Interlocutory Application (I.B.C)	710102000912024	COMPANY PETITION IB (IBC)/683(ND)2023	SHAMSHER BHADHUR SINGH VS PALKA DHINGRA	Application under any other provisions- IBC	23/01/2024	bookmarking compulsory	VARSHA
480	9/1/2024	Interlocutory Application (I.B.C)	710102002682024	COMPANY PETITION IB (IBC)/456(ND)2018	MR. SIDHANT KAPOOR VS MR. ATUL KANSAL	Sec 60(5)	13/01/2024	application every page sign,41 page not clear	Nitesh
481	8/1/2024	Interlocutory Application (I.B.C)	710102002672024	COMPANY PETITION IB (IBC)/2432(PB)2019	MECON LIMITED VS M/S INTEC INDIA LIMITED LTD	Rule 11 of NCLT, 2016	29/01/2024	all party in memo party should be on online portal Case Type Wrong both application separate file	JOYDIP
482	4/1/2024	Interlocutory Application (I.B.C)	710102001042024	COMPANY PETITION IB (IBC)/43(ND)2018	DHRUV GUPTA VS MR. DINESH SOOD LIQUIDATOR	Rule 11 of NCLT, 2016	23/01/2024	affidavit address mismatch in notary.	Rajanish
483	9/1/2024	Miscellaneous Application (IBC)	710102002942024	COMPANY PETITION IB (IBC)/357(ND)2022	SURESH SAREEN & ORS VS INTERNATIONAL LAND DEVELOPERS PRIVATELIMITED	Application under any other provisions- IBC	13/01/2024	wrong filing. bookmarking compulsory. CASE TYPE WRONG CHECK DOCUMENTS PROPERLY	ISHAAN GEORGE
484	9/1/2024	Company Application(Comp anies Act)	710102003102024	COMPANY PETITION (COMPANIES ACT)/83(ND)2022	ACO DEVELOPERS PVT. LTD VS SKY SCRAPER INFRA PROJECTS PVT. LTD & ORS	Sec. 242(4)	29/01/2024	pagination wrong in pdf and pagination mismatch with the pdf and book marking	HARSHITA GULATI
485	9/1/2024	Interlocutory Application (I.B.C)	710102002912024	COMPANY PETITION IB (IBC)/194(ND)2021	MRS.NEHA CHAUHAN VS AJNARA INDIA LIMITED	Rule 11 of NCLT, 2016	13/01/2024	memo of parties missing.	shivam
486	9/1/2024	Interlocutory Application (I.B.C)	710102003072024	COMPANY PETITION IB (IBC)/456(ND)2018	M/S SALASAR INFRASTRUCTURE DEVELOPERS VS MR. ATUL KANSAL	Sec 60(5)	13/01/2024	applicant and respondent detail incomplete on online portal and 57-58,64-66,68,70-71,not clear page and bookmarking and digital sign compulsory	Nitesh

487	9/1/2024	Interlocutory Application (I.B.C)	710102003212024	COMPANY PETITION IB (IBC)/178(PB)2017	PRABHJIT SINGH SONI VS MR. ATUL KANSAL	Regulation 44(2), Liquidation process Regulation, 2016	13/01/2024	section wrong. bookmarking compulsory.	PRABHJIT
488	9/1/2024	Interlocutory Application (I.B.C)	710102003342024	COMPANY PETITION IB (IBC)/02(PB)2017	AMR MALL AND I HOMES OWNER WELFARE ASSOCIATION VS M/S. AMR INFRASTRUCTURES LIMITED	Sec 60(5)	13/01/2024	page no.169-174 not clear page and welfare and court fee missing and true copy missing and sign missing in application pge	Sarim Khan
489	11/1/2024	Interlocutory Application (I.B.C)	710102003742024	COMPANY PETITION IB (IBC)/84(ND)2021	PHOENIX ARC PRIVATE LIMITED VS ELLY REALCON PRIVATE LIMITED	Application under any other provisions- IBC	27/01/2024	section wrong and due payment other section	Shikhar Kumar
490	6/1/2024	Interlocutory Application (I.B.C)	710102001372024	COMPANY PETITION IB (IBC)/16(PB)2017	MR. HARISH CHANDER MANCHANDA VS ELLY REALCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	11/1/2024	section wrong.	RAKESH KUMAR
491	11/1/2024	Miscellaneous Application(Companies Act)	710102003932024	COMPANY PETITION (COMPANIES ACT)/151(ND)2023	SUMIT VERMA VS SLATWALL COMMERCE PRIVATE LIMITED	Rule 11 of NCLT	15/01/2024	case type wrong and memo party missing and address and notary mismatch in affidavit	Beleena Biju
492	24/04/2023	Restoration Application (Companies Act)	710102038202023	COMPANY PETITION (COMPANIES ACT)/182(ND)2019	TRANSCONTINENTAL FREIGHT SERVICES INDIA PVT LTD VS SUMERU VERRDHE TECHNOLOGIES PVT LTD	Any other provision - Govt body	31/05/2024	all detail fill online portal.3 Rs court fee missing and memo party missing section mention index or page no 1- rule 11 or sec 48 also mention in online portal or payment due and bookmarking missing as per index with page nos ocr missing order missing service missing contact to registry	Shivam
493	6/1/2024	Interlocutory Application (I.B.C)	710102001732024	COMPANY PETITION IB (IBC)/2581(ND)2019	JAKSON ENGINEERS LIMITED VS SUMERU VERRDHE TECHNOLOGIES PVT LTD	Any other provision - Govt body	12/1/2024	wrong filing.	Tushar Kumar
494	27/12/2023	Miscellaneous Application(Companies Act)	710102109602023	COMPANY PETITION (COMPANIES ACT)/88(ND)2023	RUPA DAIRY FARMS PRIVATE LIMITED VS RUPA DAIRY FARMS PRIVATE LIMITED	Rule 11 of NCLT	16/01/2024	case type wrong. memo of parties mismatch according your online portal. memo of parties missing in index. memo party missing	S.S. Ahluwalia
495	8/1/2024	Interlocutory Application (I.B.C)	710102002222024	COMPANY PETITION IB (IBC)/2742(ND)2019	KUSUM DWIVEDI VS M/S THREE C SHELTERS PVT. LTD.	Rule 11 of NCLT, 2016	12/1/2024	need to sign every page in application and notary missing in affidavit and bookmarking and digital sign compulsory	Akash Verma
496	12/1/2024	Interlocutory Application (I.B.C)	710102004262024	COMPANY PETITION IB (IBC)/330(ND)2021	MR. SACHIN SAXENA VS RESOLUTION PROFESSIONAL OF M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED (THE FERNHILL PROJECT)	Sec 60(5)	16/01/2024	wrong filing.	Krishan Kumar
497	12/1/2024	Interlocutory Application (I.B.C)	710102004292024	COMPANY PETITION IB (IBC)/2628(ND)2019	BANARSI SINGH AND OTHERS VS SARAYA INDUSTRIES LTD	Sec 60(5)	17/01/2024	added all applicant in online portal. bookmarking compulsory. need every page sign and true copy in annexure.	BIRENDRA PRASAD SINGH

498	13/01/2024	Interlocutory Application (I.B.C)	710102004422024	COMPANY PETITION IB (IBC)/904(PB)2018	HARVINDER KUMAR JATANA VS SARAYA INDUSTRIES LTD	Application under any other provisions- IBC	17/02/2024	page numbering missing in bookmarking	HARVINDER
499	15/01/2024	Interlocutory Application (I.B.C)	710102005462024	COMPANY PETITION IB (IBC)/1059(ND)2018	AVHILASH KUMAR VS SHUBHKAMNA BUILDTech PVT. LTD.	Sec 60(5)	5/2/2024	affidavit not clear. pagination wrong. need every page sign and true copy in annexure. vakalatnama not clear	Anjaneya
500	15/01/2024	Interlocutory Application (I.B.C)	710102005562024	COMPANY PETITION IB (IBC)/559(PB)2017	M/S PADIA TIMBER COMPANY PVT. LTD. VS SHUBHKAMNA BUILDTech PVT. LTD.	Sec 60(5)	18/01/2024	page no. 3 not clear. applicant sign missing in prayer. bookmarking compulsory.	Pankaj
501	16/01/2024	Interlocutory Application (I.B.C)	710102006382024	COMPANY PETITION IB (IBC)/546(PB)2018	LIQUIDATION PROCEEDINGS OF STERLING VEHICLES AND GENERAL SALES PVT LTD VS STERLING VEHICLES & GENERAL SALES PVT LTD	Application under any other provisions- IBC	18/01/2024	bookmarking compulsory.	Sunil Prakash Sharma
502	16/01/2024	Interlocutory Application (I.B.C)	710102005702024	COMPANY PETITION IB (IBC)/1510(ND)2019	DEEPIKA B PRASAD LIQUIDATOR OF KANIK VS STERLING VEHICLES & GENERAL SALES PVT LTD	Sec 60(5)	31/01/2024	fill all details in online portal. bookmarking compulsory as per index with page nos	Dhananjaya Sud
503	16/01/2024	Interlocutory Application (I.B.C)	710102006002024	COMPANY PETITION IB (IBC)/1064(PB)2018	M/S. GRID INFRATECH PVT. LTD. VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	18/01/2024	bookmarking compulsory.	kinshuk Chatterjee
504	16/01/2024	Interlocutory Application (I.B.C)	710102005932024	COMPANY PETITION IB (IBC)/1064(PB)2018	MAHESH AGARWAL VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	19/01/2024	pagination not complete in index. please delete double pdf. bookmarking compulsory.	kinshuk Chatterjee
505	16/01/2024	Interlocutory Application (I.B.C)	710102006402024	COMPANY PETITION IB (IBC)/132(PB)2017	MR SANJAY GUPTA- LIQUIDATOR OF SAMTEL COLOR LIMITED VS M/S. HYTHRO POWER CORPORATION LTD.	Sec 60(5)	4/3/2024	fill all details in online portal. section wrong online according to pdf. bookmarking compulsory as per index with page nos	Dhananjaya Sud
506	16/01/2024	Interlocutory Application (I.B.C)	710102006232024	COMPANY PETITION IB (IBC)/15(PB)2017	ARUNAVA SIKDAR CLUTCH AUTO LIMITED VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	19/01/2024	fill all details in online portal. bookmarking compulsory.	ARUNAVA SIKDAR
507	16/01/2024	Interlocutory Application (I.B.C)	710102006162024	COMPANY PETITION IB (IBC)/532(PB)2017	K.V. SIVARAMAN LIQ. HARIDWAR VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	1/2/2024	bookmarking compulsory as per index with page nos affidavit address mismatch with notary full detail fill in online portal	Dhananjaya Sud
508	16/01/2024	Interlocutory Application (I.B.C)	710102006082024	COMPANY PETITION IB (IBC)/564(ND)2019	KASHI VISWANATHAN SIVARAMAN GLOBALITE VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	19/01/2024	fill all details in online portal. bookmarking compulsory.	AMAR
509	16/01/2024	Interlocutory Application (I.B.C)	710102006142024	COMPANY PETITION IB (IBC)/299(ND)2019	DEEPIKA B PRASAD LIQUIDATOR PARIVARTAN VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	31/01/2024	bookmarking compulsory as per index with page nos fill all details in online portal.	Dhananjaya Sud

510	15/01/2024	Interlocutory Application (I.B.C)	710102005612024	COMPANY PETITION IB (IBC)/597(PB)2017	ADV. SANJAY GUPTA VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	31/01/2024	bookmarking compulsory as per index with page nos	Dhananjaya Sud
511	16/01/2024	Interlocutory Application (I.B.C)	710102006512024	COMPANY PETITION IB (IBC)/296(PB)2023	VIJAY PRATAP SINGH VS ASHISH SINGH	Rule 11 of NCLT, 2016	17/02/2024	year wrong mention on vakalatnama	Arjun Sehgal
512	17/01/2024	Interlocutory Application (I.B.C)	710102006742024	COMPANY PETITION IB (IBC)/3455(ND)2019	MR. HANS RAJ BHOGRA LIQUIDATOR OF MK FURNICRAFT PRIVATE LIMITED VS ASHISH SINGH	Application under any other provisions- IBC	7/2/2024	pdf not clear. section wrong. fill all details in online portal. mention bookmarking according your index with numbering.	Dhananjaya Sud
513	16/01/2024	Interlocutory Application (I.B.C)	710102006522024	COMPANY PETITION IB (IBC)/487(ND)2018	NILESH SHARMA LIQUIDATOR OF FE (INDIA) LTD VS ASHISH SINGH	Application under any other provisions- IBC	20/02/2024	bookmarking compulsory as per index with page nos	Aditi Sharma
514	12/1/2024	Interlocutory Application (I.B.C)	710102004372024	COMPANY PETITION IB (IBC)/398(PB)2017	ANIL KUMAR LIQUIDATOR OF MACRO COMMERCE LTD. VS ASHISH SINGH	Application under any other provisions- IBC	23/02/2024	true copy sign missing on annexure	Dhananjaya Sud
515	17/01/2024	Interlocutory Application (I.B.C)	710102007072024	COMPANY PETITION IB (IBC)/384(ND)2021	MANINDRA KUMAR TIWARI VS ASHISH SINGH	Application under any other provisions- IBC	5/2/2024	bookmarking compulsory as per index with page nos	Manindra Kumar Tiwari
516	19/01/2024	Interlocutory Application (I.B.C)	710102007542024	COMPANY PETITION IB (IBC)/446(ND)2017	M/S TAKKSHILA ENTERPRISES VS DHARMENDRA KUMAR	Rule 11 of NCLT, 2016	30/01/2024	fill all details in online portal. memo of parties missing. bookmarking compulsory.	Chamber of Advocate Rishi Kapoor
517	19/01/2024	Interlocutory Application (I.B.C)	710102007402024	COMPANY PETITION IB (IBC)/1095(ND)2019	M/S RAIN AUTOMOTIVE INDIA PVT. LTD. VS DHARMENDRA KUMAR	Reg. 15 of IBBI (Liq.) Regulation 2016	28/11/2024	bookmarking compulsory as per index with page nos	Maya Gupta
518	20/01/2024	Company Application(Companies Act)	710102008032024	COMPANY PETITION (COMPANIES ACT)/40(ND)2023	SH. MANOJ KUMAR GUPTA VS ASHOK KUMAR JAIN	Rule 11 of NCLT	27/01/2024	pdf not clear.	RAKESH KUMAR
519	21/01/2024	Interlocutory Application (I.B.C)	710102008052024	COMPANY PETITION IB (IBC)/654(PB)2019	SH. ROOP SINGH AND OTHERS VS AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	17/02/2024	Roop Singh affidavit address mismatch in notary.	shivam
520	20/01/2024	Interlocutory Application (I.B.C)	710102007922024	COMPANY PETITION IB (IBC)/506(PB)2022	LITEON ELECTRICALS LLP VS EON ELECTRIC LIMITED THROUGH RESOLUTION PROFESSIONAL MS. RITU RASTOGI	Rule 11 of NCLT, 2016	31/01/2024	memo of parties mismatch according your online portal. applicant sign missing in prayer. bookmarking compulsory.	Prashant Katara
521	23/01/2024	Interlocutory Application (I.B.C)	710102008542024	COMPANY PETITION IB (IBC)/996(ND)2020	MAHESH BAJAJ VS VINAY KUMAR SINGHAL	Sec 60(5)	17/02/2024	notary missing in affidavit. page no. 51,53,54,56 are cut. vakalatnama missing. bookmarking compulsory.	Aman
522	20/01/2024	Restoration Application (IBC)	710102007862024	COMPANY PETITION IB (IBC)/300(PB)2020	RAMIT GARG AND MEENU GARG VS SARE GURUGRAM PVT LTD	Sec 60(5)	28/02/2024	section wrong mention sec 48 or rule 11 same as online portal applicant respondent fill online according to mop. proof of service missing bookmarking compulsory as per index with page nos	ABHISHEK SETHI

523	23/01/2024	Interlocutory Application (I.B.C)	710102008432024	COMPANY PETITION IB (IBC)/627(ND)2018	INSOLVENCY AND BANKRUPTCY BOARD OF INDIA THROUGH AUTHORIZED REPRESENTATIVE VS M/S TALWAR AGENCIES PVT. LTD.	Sec 60(5)	16/02/2024	memo of parties missing in index. mention memo of parties according your online portal. prayer missing. bookmarking compulsory.	NIDHI KHANNA
524	20/01/2024	Restoration Application (IBC)	710102007852024	COMPANY PETITION IB (IBC)/300(PB)2020	RAMIT GARG AND MEENU GARG VS SARE GURUGRAM PVT LTD	Sec 60(5)	29/02/2024	section wrong select rule 11 or 48 in pd(index or pge no 5 or online portal applicant respondent detail fill online according to pdf bookmarking as per index with page nos	ABHISHEK SETHI
525	23/01/2024	Interlocutory Application (I.B.C)	710102008312024	COMPANY PETITION IB (IBC)/67(ND)2022	ANUJ GAUR VS RABINDRA KUMAR MINTRI	Sec 60(5)	5/2/2024	applicant sign missing in prayer. bookmarking compulsory.	Davesh Bhatia
526	24/01/2024	Interlocutory Application (I.B.C)	710102008862024	COMPANY PETITION IB (IBC)/1397(PB)2019	CHERUB SINGLA VS NARENDRA KUMAR SHARMA	Sec 60(5)	31/01/2024	case type wrong. section wrong. NCLT order missing.	RADHIKA GOEL
527	23/01/2024	Interlocutory Application (I.B.C)	710102008612024		VEKAS KUMAR GARG VS NARENDRA KUMAR SHARMA	Application under any other provisions- IBC	1/2/2024	main case missing in online portal. mein case wrong in pdf. bookmarking compulsory.	VEKAS
528	25/01/2024	Interlocutory Application (I.B.C)	710102009142024	COMPANY PETITION IB (IBC)/505(ND)2022	MR VIVEK KUMAR VS NARENDRA KUMAR SHARMA	Sec 60(5)	5/2/2024	bookmarking compulsory.	PRANAV
529	23/01/2024	Interlocutory Application (I.B.C)	710102008642024	COMPANY PETITION IB (IBC)/3398(ND)2019	RAJESH KUMAR GOEL VS NARENDRA KUMAR SHARMA	Application under any other provisions- IBC	2/2/2024	wrong filing filed in additional documents.	Muskaan Garg
530	24/01/2024	Interlocutory Application (I.B.C)	710102008792024	COMPANY PETITION IB (IBC)/20(ND)2022	VISHNU DUTT VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	2/3/2024	memo party missing. Hindi page mention english translate in pdf 12 to 18.need every page sign and true copy in annexure. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. bookmarking compulsory as per index with page nos.	Abhinav
531	25/01/2024	Interlocutory Application (I.B.C)	710102009292024	COMPANY PETITION IB (IBC)/407(PB)2022	VISTRA ITCL (INDIA) LIMITED VS AVANTHA HOLDINGS LIMITED	Sec 60(5)	5/2/2024	memo party missing	VARSHA
532	25/01/2024	Interlocutory Application (I.B.C)	710102009252024	COMPANY PETITION IB (IBC)/1348(ND)2019	MR. SHAH FAHAD KHAN VS AVANTHA HOLDINGS LIMITED	Sec 60(5)	6/2/2024	added all respondent in online portal. 1Rs court short fee in vakalatnama. mention bookmarking with numbering. main case missing. added all respondent in online portal. date missing in vakalatnama. 1Rs court fee short in vakalatnama. bookmarking compulsory.	PRANAV
533	25/01/2024	Interlocutory Application (I.B.C)	710102009312024	COMPANY PETITION IB (IBC)/1348(ND)2019	MS. MAZIA FATIMA KHAN VS AVANTHA HOLDINGS LIMITED	Sec 60(5)	6/2/2024	added all respondent in online portal. date missing in vakalatnama. 1Rs court fee short in vakalatnama. bookmarking compulsory.	PRANAV
534	26/01/2024	Interlocutory Application (I.B.C)	710102009412024	COMPANY PETITION IB (IBC)/1348(ND)2019	MR. HARIS HAMEED KHAN VS AVANTHA HOLDINGS LIMITED	Sec 60(5)	7/2/2024	mention main case no. properly in memo of parties. added respondent in online portal. counsel details missing in memo party. need every page sign and true copy in annexure. page no. 7 to 13 mention sign. mention bookmarking according your index with numbering.	PRANAV

535	26/01/2024	Interlocutory Application (I.B.C)	710102009512024	COMPANY PETITION IB (IBC)/208(PB)2019	BRIJENDER SINGH DESWAL LIQUIDATOR VS AVJ INFRASTRUCTURE PRIVATE LIMITED (IN LIQUIDATION)	Application under any other provisions- IBC	6/2/2024	fill all details in online portal. mention bookmarking with page numbering.	B S Deswal
536	26/01/2024	Interlocutory Application (I.B.C)	710102009452024	COMPANY PETITION IB (IBC)/201(ND)2021	RAJEEV RANJAN SINGH VS AVJ INFRASTRUCTURE PRIVATE LIMITED (IN LIQUIDATION)	Application under any other provisions- IBC	13/02/2024	Section mention in index or page no 2	SATISH
537	27/01/2024	Restoration Application (Companies Act)	710102009612024	COMPANY APPEAL(COMPANIES ACT)/13(ND)2023	RAJEEV RANJAN SINGH VS AVJ INFRASTRUCTURE PRIVATE LIMITED (IN LIQUIDATION)	Any other provision - Govt body	7/2/2024	due payment for application. restoration application mention in index. VAKALATNAMA MISSING DOUBLE ENTRY IN BASIC DETAILS	KARAN
538	29/01/2024	Interlocutory Application (I.B.C)	710102009872024	COMPANY APPEAL(COMPANIES ACT)/13(ND)2023	ANIL SEETARAM VAIDYA VS AVJ INFRASTRUCTURE PRIVATE LIMITED (IN LIQUIDATION)	Rule 11 of NCLT, 2016	8/2/2024	main case missing in online portal. section not mention in index. 25Rs welfare fee and date missing in vakalatnama. need every page true copy in annexure.	Mishra Legals
539	30/01/2024	Interlocutory Application (I.B.C)	710102010322024	COMPANY PETITION IB (IBC)/1493(PB)2018	RAJIV MALIK VS AVJ INFRASTRUCTURE PRIVATE LIMITED (IN LIQUIDATION)	Application under any other provisions- IBC	8/2/2024	remove double pagination.	RAJIV MALIK
540	1/2/2024	Interlocutory Application (I.B.C)	710102010922024	COMPANY PETITION IB (IBC)/113(ND)2021	ONE CITY INFRASTRUCTURE PVT. LTD. VS ADWIK HOMES PVT. LTD.	Sec 60(5)	12/2/2024	added all respondent in online portal. mention bookmarking with numbering.	Ashutosh
541	31/01/2024	Company Application(Companies Act)	710102010872024	COMPANY PETITION (COMPANIES ACT)/50(PB)2023	UPPAL HOUSING PRIVATE LIMITED VS UMANG CO-DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT	12/2/2024	vakalatnama missing	KNM & Partners
542	1/2/2024	Interlocutory Application (I.B.C)	710102011022024	COMPANY PETITION IB (IBC)/255(PB)2023	ATHAR ZIA VS UMANG CO-DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	19/02/2024	affidavit address mismatch in notary. section mention in index or page no 2	Abhay Gupta
543	2/2/2024	Interlocutory Application (I.B.C)	710102011292024	COMPANY PETITION IB (IBC)/381(ND)2021	PHL FININVEST PRIVATE LIMITED VS MRS. MONICA JAJOO	Rule 11 of NCLT, 2016	13/02/2024	please remove application heading from main case and bookmarking compulsory and primal enterprises detail not fill on online portal	Angad
544	2/2/2024	Interlocutory Application (I.B.C)	710102011462024	COMPANY PETITION IB (IBC)/718(ND)2023	PK HEALTHCARE PRIVATE LIMITED VS WIKREATE WORLDWIDE PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/2/2024	page no. missing in index and memo party missing and section wrong and bookmarking compulsory and sign missing in application page and notary missing in affidavit	VIKAS
545	2/2/2024	Interlocutory Application (I.B.C)	710102011222024	COMPANY PETITION IB (IBC)/1721(PB)2019	CS SATYADEV I ALAMURI VS WIKREATE WORLDWIDE PRIVATE LIMITED	Application under any other provisions- IBC	12/2/2024	page no. missing in index and page no.13-16 not clear page and bookmarking compulsory	Bhavana Duhoon
546	1/2/2024	Review Application (IBC)	710102011102024	COMPANY PETITION IB (IBC)/1221(ND)2018	KOTAK MAHINDRA BANK LIMITED VS MS. ANJU AGARWAL	Rule 11 of NCLT, 2016	12/2/2024	section not mention in index. case type wrong. bookmarking compulsory.	Gulshan Kr.
547	1/2/2024	Interlocutory Application (I.B.C)	710102011112024	COMPANY PETITION IB (IBC)/814(ND)2022	MS GANESH ENTERPRISES VS MIS TRIKALP LAMINATES IND. P. LTD	Rule 11 of NCLT, 2016	12/2/2024	memo of parties. need every page sign and true copy in annexure.	VISHAL

548	27/01/2024	Interlocutory Application (I.B.C)	710102009692024	COMPANY PETITION IB (IBC)/199(PB)2018	ANSHUJ DHINGRA VS COMMITTEE OF CREDITORS THROUGH SOLE COC MEMBER: HVR INDUSTRIES PVT. LTD.	Rule 11 of NCLT, 2016	14/02/2024	both application file separately according to prayer	ANSHUJ DHINGRA
549	2/2/2024	Interlocutory Application (I.B.C)	710102011302024	COMPANY PETITION IB (IBC)/1059(ND)2018	AVHILASH KUMAR VS \$HUBH KAMNA BUILDTECH PVT. LTD.	Sec 60(5)	13/02/2024	page no.25,28,30,43,44,46,55-57,128, not clear page and true copy sign missing	Anjaneya
550	3/2/2024	Interlocutory Application (I.B.C)	710102011652024	COMPANY PETITION IB (IBC)/144(ND)2023	SANTOSHI HYVOLT ELECTRICALS PRIVATE LIMITED VS JAKSON LIMITED	Application under any other provisions- IBC	3/5/2024	vakalatnama missing	ANAND PRAKASH
551	2/2/2024	Interlocutory Application (I.B.C)	710102011392024	COMPANY PETITION IB (IBC)/1529(ND)2019	RAM KRISHAN GHILDIAL VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	12/2/2024	memo of parties missing. affidavit address mismatch in notary. ticket put on blank side in vakalatnama. main case missing in vakalatnama. need every page sign and true copy in annexure. bookmarking compulsory.	lakshay sawhney
552	2/2/2024	Interlocutory Application (I.B.C)	710102011382024	COMPANY PETITION IB (IBC)/1529(ND)2019	HEMA GHILDIAL VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	13/02/2024	memo party missing and 12 not clear page and page no.14,15 cut page	lakshay sawhney
553	6/2/2024	Interlocutory Application (I.B.C)	710102012272024	COMPANY PETITION IB (IBC)/987(ND)2019	RITA KAPUR VS PANKAJ KHETAN RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	27/02/2024	main case no. wrong in pdf main case title mention in pdf according to online	RANVIR
554	3/2/2024	Interlocutory Application (I.B.C)	710102011522024	COMPANY PETITION IB (IBC)/3042(ND)2019	VARUN SHUTTERING STORE VS NICE PROJECT LIMITED	Sec 60(5)	3/4/2024	section change 60(5) page no 2 I.A. (IBC) PLAN NO. _____/2024 change with I.A. (IBC) NO. _____/2024 in all pdf	Aniruddha Deshmukh
555	4/2/2024	Interlocutory Application (I.B.C)	710102011762024	COMPANY PETITION IB (IBC)/820(PB)2022	MR. SERVAGAYA JAIN VS MR. DEEPAK MAINI	Sec 60(5)	13/02/2024	sign missing in application page and bookmarking compulsory	SHANKARI MISHRA
556	5/2/2024	Interlocutory Application (I.B.C)	710102011962024	COMPANY PETITION IB (IBC)/755(PB)2018	RAKESH RAWAT VS GANGA RAM AGARWAL	Sec 60(5)	26/03/2024	applicant and respondent all detail not fill on online portal as per memo of party	Yashvardhan Singh
557	6/2/2024	Interlocutory Application (I.B.C)	710102012102024	COMPANY PETITION IB (IBC)/757(ND)2023	AMAZON WHOLESALE (INDIA) PRIVATE LIMITED VS MULTIPLIER BRAND SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	13/02/2024	applicant and respondent detail mismatch on online portal and vakalantma missing	Saurabh
558	3/2/2024	Interlocutory Application (I.B.C)	710102011582024	COMPANY PETITION IB (IBC)/264(PB)2023	GO AIRLINES THROUGH ITS RESOLUTION PROFESSIONAL VS MULTIPLIER BRAND SOLUTIONS PRIVATE LIMITED	Sec 60(5)	13/02/2024	fill all details in online portal. due payment section (12). memo of parties.	Yugam Taneja
559	29/01/2024	Interlocutory Application (I.B.C)	710102009992024	COMPANY PETITION IB (IBC)/468(ND)2020	RADHEYA SHYAM YADAV VS MR. AMARJIT SINGH KALARA & ORS.	Application under any other provisions- IBC	8/2/2024	wrong filing. filed additional documents.	ASHOK

560	7/2/2024	Interlocutory Application (I.B.C)	710102012702024	COMPANY PETITION IB (IBC)/996(ND)2020	MR. BASANT KUMAR VS VINAY KUMAR SINGHAL	Any other provision - Govt body	15/02/2024	due payment for application. ticket put on blank side in vakalatnama. date and main case missing in vakalatnama. mention bookmarking with numbering. fill all details in online portal.	OM PRAKASH
561	8/2/2024	Restoration Application (Companies Act)	710102012842024	COMPANY PETITION (COMPANIES ACT)/66(PB)2021	DEV KARAN RAJPUT VS MIRAZ SECURITAS PRIVATE LIMITED	Rule 11 of NCLT,Rule 48	18/03/2024	bookmarking with page numbering with page nos case number mention in prayer	Buddh prakash
562	8/2/2024	Interlocutory Application (I.B.C)	710102013072024	COMPANY PETITION IB (IBC)/996(ND)2020	MR. BASANT KUMAR VS VINAY KUMAR SINGHAL	Any other provision - Govt body	15/02/2024	fill all details in online portal. due payment for application. ticket put on blank side in vakalatnama. main case missing in vakalatnama. mention bookmarking with numbering.	OM PRAKASH
563	8/2/2024	Company Application(Comp anies Act)	710102013062024	COMPANY PETITION (COMPANIES ACT)/16(PB)2019	MUDIT BANSAL VS ANANT SOURCING MANAGEMENT SERVICES PVT LTD	Application under any other provisions	16/02/2024	memo of parties missing. need every page sign and true copy in annexure. vakalatnama compulsory. mention bookmarking with numbering.	Abhinav
564	10/2/2024	Interlocutory Application (I.B.C)	710102013722024	COMPANY PETITION IB (IBC)/468(ND)2023	IRP SUNIL KUMAR AGRAWAL VS ANANT SOURCING MANAGEMENT SERVICES PVT LTD	22(3)a	8/3/2024	counsel details incomplete in memo of parties.	SUNIL KUMAR AGRAWAL
565	8/2/2024	Interlocutory Application (I.B.C)	710102013302024	COMPANY PETITION IB (IBC)/793(PB)2022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS HIMASHU GUPTA	Rule 11 of NCLT, 2016	16/02/2024	vakalatnama compulsory.	ASHWINI
566	9/2/2024	Interlocutory Application (I.B.C)	710102013352024	COMPANY PETITION IB (IBC)/397(PB)2018	ANUP SOOD VS HIMASHU GUPTA	Application under any other provisions- IBC	16/02/2024	notary missing. bookmarking compulsory.	Anup
567	9/2/2024	Company Application(Comp anies Act)	710102013412024	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	AGRAWAL JODHANI & CO. VS AGRAWAL JODHANI & CO.	Rule 11 of NCLT	2/3/2024	Applicant respondents fill online as per mop	Rakesh Kumar
568	31/01/2024	Interlocutory Application (I.B.C)	710102010822024	COMPANY PETITION IB (IBC)/1064(PB)2018	MAHESH AGARWAL VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	12/2/2024	page numbering missing in bookmarking	kinshuk Chatterjee
569	5/2/2024	Company Application(Comp anies Act)	710102011982024	COMPANY APPEAL(COMPANIES ACT)/167(ND)2023	INCOME TAX VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	13/02/2024	DOCUMENT NOT UPLOAD	Himanshu Ahuja
570	13/02/2024	Interlocutory Application (I.B.C)	710102014542024	COMPANY PETITION IB (IBC)/404(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS MR ABHISHEK GUPTA	Application under any other provisions- IBC	22/02/2024	service required	DINKAR SINGH
571	12/2/2024	Interlocutory Application (I.B.C)	710102014082024	COMPANY PETITION IB (IBC)/375(PB)2018	SARDARI LAL TOKAS VS SATYA PRAKASH GUPTA	Sec 60(5)	17/02/2024	fill all details in online portal. need every page sign in pdf. mention true copy in annexure. vakalatnama not clear. 25Rs welfare fee and 1Rs court fee short in vakalatnama. mention bookmarking with page numbering.	PREM GARG

572	13/02/2024	Interlocutory Application (I.B.C)	710102014382024	COMPANY PETITION IB (IBC)/375(PB)2018	M/S EVERGREEN TOWNSHIP PVT. LTD.X VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL {F,OR ABW INFRASTRUCTURE LIMITED}	Sec 60(5)	18/02/2024	page no. 20,21,25 are cut. need every page sign and true copy in annexure.	SINHA SHREY
573	13/02/2024	Interlocutory Application (I.B.C)	710102014532024	COMPANY PETITION IB (IBC)/704(ND)2023	NUTTISH EXIM INDIA PRIVATE LIMITED VS BUYOUT RETAIL INDIA PRIVATE LIMITED	Application under any other provisions- IBC	18/02/2024	wrong filing. filed in additional document.	MUKESH
574	13/02/2024	Interlocutory Application (I.B.C)	710102014332024	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Rule 11 of NCLT, 2016	26/02/2024	pagination missing in index. memo of parties mismatch according your online portal.	Ritesh Agrawal
575	12/2/2024	Company Application(Comp anies Act)	710102014192024	COMPANY PETITION (COMPANIES ACT)/107(ND)2020	SATENDRA SINGH TOMAR VS KRISHNA SAHIL CONSTRUCTIONS PRIVATE LTD.	Rule 11 of NCLT,Rule 32	2/3/2024	affidavit address mismatch in notary.	KUNAL ANAND
576	12/2/2024	Interlocutory Application (I.B.C)	710102014142024	COMPANY PETITION IB (IBC)/297(PB)2018	ASSOCIATION OF APPU GHAR INVESTORS VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 60(5)	18/02/2024	wrong filing.	Chaitanyashil
577	13/02/2024	Interlocutory Application (I.B.C)	710102014512024	COMPANY PETITION IB (IBC)/403(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS MR. AJAY GUPTA	Application under any other provisions- IBC	22/02/2024	service required	DINKAR SINGH
578	13/02/2024	Interlocutory Application (I.B.C)	710102014392024	COMPANY PETITION IB (IBC)/375(PB)2018	SHOBHA KHURANA VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL {F,OR ABW INFRASTRUCTURE LIMITED}	Sec 60(5)	18/02/2024	affidavit address mismatch in notary.	SINHA SHREY
579	14/02/2024	Miscellaneous Application (IBC)	710102014722024	COMPANY PETITION IB (IBC)/236(ND)2020	PANKAJ NARANG VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL {F,OR ABW INFRASTRUCTURE LIMITED}	Rule 11 of NCLT, 2016	29/02/2024	case type wrong. mention bookmarking according your index with page numbering.	PANKAJ
580	7/2/2024	Interlocutory Application (I.B.C)	710102012562024	COMPANY PETITION IB (IBC)/204(ND)2021	MR. HITESH GOEL VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL {F,OR ABW INFRASTRUCTURE LIMITED}	Sec 60(5)	22/02/2024	true copy sign mandatory all annexures	ARGUS PARTNERS
581	19/02/2024	Interlocutory Application (I.B.C)	710102015652024	COMPANY PETITION IB (IBC)/619(ND)2019	KAMALL AHUJA VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL {F,OR ABW INFRASTRUCTURE LIMITED}	Application under any other provisions- IBC	1/4/2024	wrong filing. filed in additional documents.	Kamall
582	19/02/2024	Interlocutory Application (I.B.C)	710102015692024	COMPANY PETITION IB (IBC)/854(PB)2018	PAWAN KUMAR AGRAWAL VS BHA ASSOCIATES PVT. LTD.	Application under any other provisions- IBC	22/02/2024	bookmarking compulsory with page numbering.	Pawan Kumar Agrawal

583	21/02/2024	Interlocutory Application (I.B.C)	710102016512024	COMPANY PETITION IB (IBC)/3463(ND)2019	PRASSAN NAVIN KUMAR SINHA (RESOLUTON PROFESSIONAL) VS NA	Sec. 12A	27/02/2024	pdf not upload.	ALAM
584	19/02/2024	Interlocutory Application (I.B.C)	710102015912024	COMPANY PETITION IB (IBC)/296(PB)2023	MR. VISHAL DUBEY VS MR. ASHISH SINGH	Application under any other provisions- IBC	22/02/2024	page no. 38 are not clear. 1Rs court fee short and date missing in vakalatnama. mention bookmarking with page numbering.	Satakshi
585	20/02/2024	Interlocutory Application (I.B.C)	710102016262024	COMPANY PETITION IB (IBC)/594(PB)2023	NARESH THAKUR VS BANK OF INDIA	Rule 11 of NCLT, 2016	22/02/2024	section wrong technically and in pdf case type wrong Pg-54,55,56,69 not clear	VAIBHAV TYAGI
586	20/02/2024	Company Application(Comp anies Act)	710102016072024	COMPANY PETITION (COMPANIES ACT)/90(PB)2021	SANJIV KAPOOR VS KAPIL BATRA	Rule 11 of NCLT	20/03/2024	section change page no 1 or prayer according to index	SAKSHI
587	21/02/2024	Interlocutory Application (I.B.C)	710102016442024	COMPANY PETITION IB (IBC)/544(ND)2023	MOHAN BHARADWAJ VS LALIT MOHAN BHARADWAJ	Sec 60(5)	7/3/2024	fill all details in online portal. due payment section 66.affidavit address mismatch in notary. ticket put on blank side in vakalatnama. 3Rs court fee and date missing in vakalatnama.	RAJIV K.GARG
588	22/02/2024	Interlocutory Application (I.B.C)	710102016632024	COMPANY PETITION IB (IBC)/531(ND)2019	M/S OYSTER STEEL & IRON PVT LTD VS PUNJAB NATIONAL BANK	Sec 60(5)	10/5/2024	memo of parties mismatch according your online portal. page no. 51 to 60 are not clear. contact to registry many time reminder	KARTIK SANDAL
589	24/02/2024	Interlocutory Application (I.B.C)	710102017252024	COMPANY PETITION IB (IBC)/531(ND)2019	NITIN NARANG VS ANURAG SARAF	Application under any other provisions- IBC	28/02/2024	main case wrong. page no. 2 to 15 mention sign. remove double pagination. 3Rs court fee missing in vakalatnama. need every page sign and true copy in annexure.	MOHD
590	24/02/2024	Interlocutory Application (I.B.C)	710102017262024	COMPANY PETITION IB (IBC)/531(ND)2019	NITIN NARANG VS VINEET SARAF	Application under any other provisions- IBC	28/02/2024	main case missing in online portal. page no. 2 to 15 mention sign in pdf. 3Rs court fee missing in vakalatnama. need every page sign and true copy in annexure.	MOHD
591	26/02/2024	Interlocutory Application (I.B.C)	710102017402024	COMPANY PETITION IB (IBC)/22(PB)2018	SATYA KUMAR KASHYAP VS VALUE INFRACON INDIA PVT. LTD	Rule 11 of NCLT, 2016	29/02/2024	fill all details in online portal. section wrong. added all respondent in online portal. affidavit address mismatch in notary.	Sanjeev Bajaj
592	26/02/2024	Interlocutory Application (I.B.C)	710102017392024	COMPANY PETITION IB (IBC)/22(PB)2018	NAMITA RANI VS VALUE INFRACON INDIA PVT. LTD	Rule 11 of NCLT, 2016	29/02/2024	fill all details in online portal. section wrong. hindi page mention english traslate copy in pdf.	Sanjeev Bajaj
593	23/02/2024	Interlocutory Application (I.B.C)	710102016952024	COMPANY PETITION IB (IBC)/375(PB)2018	SURAJ MAL VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL (FOR ABW INFRASTRUCTURE LIMITED)	Sec 60(5)	28/02/2024	section wrong. date missing in vakalatnama. need every page sign and true copy in annexure.	SINHA SHREY
594	23/02/2024	Interlocutory Application (I.B.C)	710102016862024	COMPANY PETITION IB (IBC)/2688(ND)2019	COMMERCIAL TAX DEPARTMENT VS BRIJESH SINGH BHUDAURIYA	Sec 60(5)	28/02/2024	pdf not upload.	Vidhan
595	28/02/2024	Company Application(Comp anies Act)	710102018122024	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS ROADGODS AUTOGEAR PRIVATE LIMITED	Rule 11 of NCLT	5/3/2024	section wrong. vakalatnama compulsory.	Sumit Rajput

596	28/02/2024	Company Application(Comp anies Act)	710102018102024	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS ROADGODS AUTOGEAR PRIVATE LIMITED	Rule 11 of NCLT	5/3/2024	section wrong. vakalatnama compulsory.	Sumit Rajput
597	26/02/2024	Interlocutory Application (I.B.C)	710102017532024		RAJESH KUMAR GUPTA VS ROADGODS AUTOGEAR PRIVATE LIMITED	Application under any other provisions- IBC	29/02/2024	main case missing in online portal. bookmarking compulsory with page numbering.	Rajesh Kumar Gupta
598	29/02/2024	Interlocutory Application (I.B.C)	710102018682024	COMPANY PETITION IB (IBC)/239(PB)2023	VIPUL JAIN AND RACHNA JAIN VS RAHEJA DEVELOPERS LIMITED	Rule 11 of NCLT, 2016	1/3/2024	all applicant added online portal attach all applicant affidavit	Manu Chaturvedi
599	29/02/2024	Interlocutory Application (I.B.C)	710102018872024	COMPANY PETITION IB (IBC)/654(PB)2019	VINAY JAIN VS AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	Sec 60(5)	4/3/2024	need every page sing and true copy in annexure. page no. 78 mention english translate in pdf. 3Rs court fee missing in vakalatnama. mention bookmarking according your index with page numbering.	Joel James
600	1/3/2024	Interlocutory Application (I.B.C)	710102019122024	COMPANY PETITION IB (IBC)/202(PB)2017	BHUSHAN POWER AND STEEL LIMITED VS BHUSHAN POWER AND STEEL LIMITED	Sec 60(5)	4/3/2024	remove main case party in online portal. mention bookmarking with page numbering. vakalatnama compulsory.	abhishek seth
601	1/3/2024	Company Application(Comp anies Act)	710102019152024	COMPANY PETITION (COMPANIES ACT)/85(ND)2021	BWI AUTOMOTIVE TECHNOLOGIES PVT. LTD. VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	8/3/2024	vakalatnama compulsory. bookmarking as per index with page nos	RAKESH KUMAR
602	1/3/2024	Interlocutory Application (I.B.C)	710102019182024	COMPANY PETITION IB (IBC)/1248(PB)2018	ASHMEET SINGH BHATIA VS M/S GRANITE GATE PROPERTIES PVT LTD	Rule 11 of NCLT, 2016	5/3/2024	fill all details in online portal.	SHASHWAT
603	2/3/2024	Interlocutory Application (I.B.C)	710102019622024	COMPANY PETITION IB (IBC)/275(ND)2020	M/S. SAHYOG ENTERPRISES THROUGH ITS SOLE PROPRIETOR SHRI SOHAN LAL KHANDELWAL VS MR. GAURAV MISHRA RESOLUTION PROFESSIONAL OF M/S. ALCHEMIST LIMITED	Sec 60(5)	1/4/2024	counsel details missing in prayer.	ATUL SHARMA
604	28/02/2024	Miscellaneous Application (IBC)	710102018142024	COMPANY PETITION IB (IBC)/378(PB)2017	MOSER BAER INDIA LIMITED VS NOIDA SPECIAL ECONOMIC ZONE MINISTRY OF COMMERCE	Any other provision - Govt body	15/03/2024	wrong filing.	Anshul
605	6/3/2024	Interlocutory Application (I.B.C)	710102020482024	COMPANY PETITION IB (IBC)/794(ND)2018	AKHILESH KUMAR GUPTA VS MR. KUNDAN GUPTA	Sec 60(5)	3/4/2024	case type wrong contact to registry	Akhilesh Kumar Gupta
606	7/3/2024	Interlocutory Application (I.B.C)	710102020702024	COMPANY PETITION IB (IBC)/727(ND)2023	RR INSOLVENCY PROFESSIONALS LLP THROUGH PARTNER MR. RAKESH JINDAL VS MR. KUNDAN GUPTA	Application under any other provisions- IBC	11/3/2024	bookmarking compulsory with page numbering.	RR Insolvency

607	7/3/2024	Interlocutory Application (I.B.C)	710102020652024	COMPANY PETITION IB (IBC)/656(ND)2020	SOFTWARE TECHNOLOGY PARKS OF INDIA VS ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PVT. LTD.	Rule 11 of NCLT, 2016	12/3/2024	vakalatnama compulsory.	HONEY SATPAL
608	6/3/2024	Company Application(Comp anies Act)	710102020272024	TRANSFER APPLICATION/12(PB)2023	ANIL KUMAR GARG VS M/S QUEENS GRANITE PVT LTD	Rule 11 of NCLT	19/03/2024	section wrong online as per index or pdf or file in rule 11 Vakalatnama missing	Vipul
609	7/3/2024	Interlocutory Application (I.B.C)	710102020592024	RESTORED COMPANY PETITION (IBC)/8(ND)2023	ASP SEALING PRODUCTS LIMITED VS MAXWELL	Sec 60(5)	15/03/2024	pagination wrong in index, Hindi page 41 42 44 45 47 48 mention English translate copy in pdf.	Aditya Nayyar
610	6/3/2024	Interlocutory Application (I.B.C)	710102020392024	COMPANY PETITION IB (IBC)/263(ND)2023	AAR KAY INDUSTRIES (PROP. INDIAN SECURITIES LTD) VS JATALIA GLOBAL VENTURES LIMITED	Application under any other provisions- IBC	11/3/2024	section not mention in index. vakalatnama compulsory.	Mateen
611	13/03/2024	Interlocutory Application (I.B.C)	710102022342024	COMPANY PETITION IB (IBC)/133(ND)2023	DEVENDRA UMRAO VS JATALIA GLOBAL VENTURES LIMITED	Sec 60(5)	15/03/2024	need every page sign and true copy in annexure.	Abhishek Parmar
612	12/3/2024	Interlocutory Application (I.B.C)	710102021732024	COMPANY PETITION IB (IBC)/540(PB)2017	COMMERCIAL TAXES DEPARTMENT GOVERNMENT OF RAJASTHAN VS RAJ KUMAR RALHAN	Rule 11 of NCLT, 2016	19/03/2024	memo of parties missing in index. counsel details missing in memo of parties. notary missing. page no. 9 to 11 are not clear. vakalatnama are not clear. bookmarking compulsory with page numbering.	Vidhan
613	13/03/2024	Company Application(Comp anies Act)	710102022392024	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/43(ND)2022	BHUJADHARI VINCOM PRIVATE LIMITED VS UNICURE INDIA LIMITED	Section 447	20/03/2024	due payment section 448,449. added all company in online portal. need every page sign in pdf. vakalatnama compulsory.	Sandeep Nainwal
614	12/3/2024	Interlocutory Application (I.B.C)	710102021692024	COMPANY PETITION IB (IBC)/612(ND)2022	L.R. BUILDERS PRIVATE LIMITED VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	19/03/2024	section not mention in index. vakalatnama compulsory. mention bookmarking according your index with page numbering.	Akash Verma
615	13/03/2024	Interlocutory Application (I.B.C)	710102022532024	RESTORED COMPANY PETITION (IBC)/7(ND)2023	NEWTECH PROMOTERS AND DEVELOPERS VS BANK OF MAHARASHTRA	Sec 60(5)	20/03/2024	memo of parties mismatch according your online portal. vakalatnama compulsory.	CHANDRA SHEKHER GUPTA
616	13/03/2024	Interlocutory Application (I.B.C)	710102022702024	COMPANY PETITION IB (IBC)/686(ND)2023	BANK OF MAHARASHTRA VS RAVINDER PAL SINGH	Rule 154 (1)	20/03/2024	vakalatnama compulsory.	Nishant
617	13/03/2024	Restoration Application (IBC)	710102022662024	COMPANY PETITION IB (IBC)/654(PB)2019	MR. VIVEK KUMAR (RESOLUTION PROFESSIONAL) FOR M/S AVJ DEVELOPERS (INDIA) PVT. LTD. VS RAVINDER PAL SINGH	Rule 11 of NCLT, 2016	24/04/2024	NCLT order missing restore application. All Restoration IAs will be file separately contact to registry.	Mani Gupta
618	15/03/2024	Restoration Application (IBC)	710102023072024	COMPANY PETITION IB (IBC)/260(ND)2023	BANK OF MAHARASHTRA VS KUNAL KHANNA	Sec 60(5)	21/03/2024	section wrong and memo party missing and due payment other section	VK GUPTA
619	19/03/2024	Interlocutory Application (I.B.C)	710102023882024	COMPANY PETITION IB (IBC)/204(ND)2021	G.S. VERMA VS M/S SUPERTECH LIMITED	Sec 60(5)	22/03/2024	54-59,62,74-81,83-86,123-124, not clear page and 117-121,145-148,177-185,189-198 hindi page	Amit Kumar Singh

620	16/03/2024	Interlocutory Application (I.B.C)	710102023142024	COMPANY PETITION IB (IBC)/1164(ND)2019	MUKESH KUMAR GROVER LIQUIDATOR OF KREDO BEAUTY PVT. LTD. VS M/S SUPERTECH LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	26/03/2024	section wrong. mention bookmarking according your index with page numbering.	PARTHO
621	18/03/2024	Interlocutory Application (I.B.C)	710102023572024	COMPANY PETITION IB (IBC)/598(ND)2022	RAHUL JINDAL VS SUDHIR KUMAR AWASTHI	Sec 60(5)	4/4/2024	case type wrong. section wrong. brief synopsis, date of events or vakalatnama missing	KARAN
622	16/03/2024	Interlocutory Application (I.B.C)	710102023272024	COMPANY PETITION IB (IBC)/194(ND)2021	MOHAMMAD NAUSHAD ANSARI VS AJNARA INDIA LIMITED	Sec 60(5)	21/05/2024	case type wrong select intervention missing brief synopsis date of events contact to registry	VIPIN TIWARI
623	15/03/2024	Interlocutory Application (I.B.C)	710102023112024	COMPANY PETITION IB (IBC)/904(PB)2018	HARVINDER KUMAR JATANA VS M/S SURYA PHARMACEUTICALS LTD.	Sec 60(5), Regulation 44(2), Liquidation process Regulation, 2016, Rule 11 of NCLT, 2016	21/03/2024	page no.178 not clear page	SRI & ASSOCIATES
624	21/03/2024	Interlocutory Application (I.B.C)	710102025132024	COMPANY PETITION IB (IBC)/1411(ND)2019	RAJESH KUMAR GUPTA VS M/S SURYA PHARMACEUTICALS LTD.	Application under any other provisions- IBC	2/4/2024	bookmarking with page numbering.	Rajesh Kumar Gupta
625	21/03/2024	Interlocutory Application (I.B.C)	710102025142024	COMPANY PETITION IB (IBC)/1412(ND)2019	RAJESH KUMAR GUPTA VS M/S SURYA PHARMACEUTICALS LTD.	Application under any other provisions- IBC	1/4/2024	bookmarking compulsory with page numbering.	Rajesh Kumar Gupta
626	27/03/2024	Interlocutory Application (I.B.C)	710102025992024	COMPANY PETITION IB (IBC)/854(PB)2018	PAWAN KUMAR AGRAWAL VS BHA ASSOCIATES PVT. LTD.	Application under any other provisions- IBC	5/4/2024	page no. 16 to 26 are not clear. mention bookmarking with page numbering OCR missing.	Pawan Kumar Agrawal
627	29/03/2024	Interlocutory Application (I.B.C)	710102026642024	COMPANY PETITION IB (IBC)/440(ND)2021	JAYANT PANT VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Sec 60(5)	10/4/2024	page no. 36,46,47,75,78,80,84,85 are not clear. Hindi page mention English type copy in pdf. mention all advocate sign in vakalatnama. 25Rs welfare and 3Rs court missing in vakalatnama.	Deepak Singh
628	28/03/2024	Interlocutory Application (I.B.C)	710102026342024	COMPANY PETITION IB (IBC)/783(ND)2022	RP SUNIL KUMAR AGRAWAL VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	10/4/2024	counsel sign missing in index and prayer. bookmarking compulsory with page numbering. OCR missing.	SUNIL KUMAR AGRAWAL
629	22/03/2024	Interlocutory Application (I.B.C)	710102025442024	COMPANY PETITION IB (IBC)/783(ND)2022	PRABHAKAR KUMAR LIQUIDATOR OF SHREE RADHE METALIKS PRIVATE LIMITED VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	1/4/2024	wrong jurisdiction. main case missing in online portal.	ISWAR
630	1/4/2024	Interlocutory Application (I.B.C)	710102027272024	COMPANY PETITION IB (IBC)/2380(ND)2019	AFFLE (INDIA) LIMITED VS AD VICTORIAM VENTURES PRIVATE LIMITED	Application under any other provisions- IBC	15/04/2024	pagination missing in pdf. mention bookmarking with page numbering. remove main case parties and added liquidator details in online portal.	ANAND
631	2/4/2024	Company Application (Companies Act)	710102027772024	TRANSFER PETITION (COMPANIES ACT)/8(PB)2023	RATAN DEVNATH VS SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Application under any other provisions	22/04/2024	section wrong in pdf contact to registry	Jeevesh Nagrath

632	2/4/2024	Company Application(Comp anies Act)	710102027762024	TRANSFER PETITION(COMPA NIES ACT)/8(PB)2023	RATAN DEVNATH VS SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Application under any other provisions	22/04/2024	section wrong in pdf vakalatnama compulsory. contact to registry	Jeevesh Nagrath
633	4/4/2024	Interlocutory Application (I.B.C)	710102028152024	COMPANY PETITION IB (IBC)/264(PB)2023	JACKSON SQUARE AVIATION IRELAND LIMITED VS SHAILENDRA AJMERA RESOLUTION PROFESSIONAL OF GO AIRLINES (INDIA) LTD	Sec 60(5),Rule 11 of NCLT, 2016	15/04/2024	case type wrong as per prayer file in intervention application contact to registry	MISHA
634	5/4/2024	Interlocutory Application (I.B.C)	710102028572024	COMPANY PETITION IB (IBC)/555(ND)2023	RAJINDER SINGH VS ATS INFRABUILD PRIVATE LIMITED	Sec 60(5)	16/04/2024	fill all details in online portal. vol 1,2 separate index missing. page no. 41 to 63 are not clear. page no. 138,140 Hindi page mention English type copy. need every page sign in pdf. need every page sign and true copy in annexure. date missing in vakalatnama. 1Rs court fee short in vakalatnama.	A&S LEGAL
635	9/4/2024	Interlocutory Application (I.B.C)	710102029742024	COMPANY PETITION IB (IBC)/440(ND)2021	JAYANT PANT VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Sec 60(5)	19/04/2024	35-43,45-47,75-81,83-85,96 not clear page and 48-67, hindi page	Deepak Singh
636	11/4/2024	Interlocutory Application (I.B.C)	710102030322024	COMPANY PETITION IB (IBC)/440(ND)2021	ROSMERTA TECHNOLOGIES LTD VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Rule 154 (1)	12/4/2024	wrong filing.	RANJANA ROY GAWAI
637	11/4/2024	Restoration Application (Companies Act)	710102030522024	COMPANY PETITION (COMPANIES ACT)/113(ND)2023	SIDDHANT GUPTA VS SIDDHANT GUPTA	Section 251	22/04/2024	wrong filling.	SANJAY MISHRA
638	10/4/2024	Interlocutory Application (I.B.C)	710102030182024	COMPANY PETITION IB (IBC)/330(ND)2021	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL ANSAL PROPERTIES AND INFRASTRUTURE LIMITED (FERNHILL PROJECT GURUGOAN VS SIDDHANT GUPTA	Rule 11 of NCLT, 2016	19/04/2024	need every page true copy in annexure. mention bookmarking according your index with page numbering. OCR missing.	RAKESH KUMAR
639	10/4/2024	Interlocutory Application (I.B.C)	710102029832024	COMPANY PETITION IB (IBC)/657(ND)2022	STATE BANK OF INDIA VS SH. SRIVATS RATHI (PERSONAL GUARANTOR OF CORPORATE DEBTOR-RATHI ISPAT LIMITED)	Sec 60(5)	30/04/2024	section wrong.	MITAL AND MITAL
640	14/04/2024	Interlocutory Application (I.B.C)	710102031572024	COMPANY PETITION IB (IBC)/15(PB)2017	ARUNAVA SIKDAR VS SH. SRIVATS RATHI (PERSONAL GUARANTOR OF CORPORATE DEBTOR-RATHI ISPAT LIMITED)	Application under any other provisions- IBC	24/04/2024	memo of parties.	ARUNAVA SIKDAR
641	12/4/2024	Company Application(Comp anies Act)	710102030822024	COMPANY PETITION (COMPANIES ACT)/96(ND)2023	MR. MOHIT ANAND VS RELAXO FOOTWEARS LIMITED	44 of LLP act, 2008	22/04/2024	section wrong. contact to registry.	shivam

642	12/4/2024	Interlocutory Application (I.B.C)	710102030712024	COMPANY PETITION IB (IBC)/460(ND)2023	FRANK EDUCATIONAL AIDS PRIVATE LTD VS M/S. MAYANK TRADING COMPANY	Sec 60(5)	22/04/2024	section not mention in index. need every page sign in pdf. vakalatnama compulsory. need every page sign and true copy in annexure. bookmarking compulsory with page numbering. OCR missing.	GARGI SHARMA
643	13/04/2024	Interlocutory Application (I.B.C)	710102031222024	COMPANY PETITION IB (IBC)/359(ND)2022	TATA CAPITAL LIMITED VS MR. BHAVINDER SINGH KHURANA	Rule 11 of NCLT, 2016	9/5/2024	respondent added online portal as per memo of parties	ARGUS PARTNERS
644	16/04/2024	Interlocutory Application (I.B.C)	710102032542024	COMPANY PETITION IB (IBC)/1372(PB)2018	MS. DEEPIKA BHUGRA PRASAD- LIQUIDATOR OF COMPACT LAMPS PRIVATE LIMITED VS MR. BHAVINDER SINGH KHURANA	Application under any other provisions- IBC	28/04/2024	pagination missing. need every page sign and true copy in pdf. bookmarking compulsory with page numbering. counsel sign missing in index and memo of parties.	Dhananjaya Sud
645	15/04/2024	Interlocutory Application (I.B.C)	710102031892024	COMPANY PETITION IB (IBC)/550(ND)2020	ANISH KUMAR SANGHI VS MR. BHAVINDER SINGH KHURANA	Application under any other provisions- IBC	28/04/2024	bookmarking compulsory with page numbering.	Anish Kumar Sanghi
646	16/04/2024	Interlocutory Application (I.B.C)	710102032552024	COMPANY PETITION IB (IBC)/532(PB)2017	HARIDWAR THROUGH LIQUIDATOR KV SIVARAMAN VS MR. BHAVINDER SINGH KHURANA	Sec 60(5)	30/04/2024	fill all details in online portal. prayer missing. mention bookmarking according your index with page numbering. OCR missing.	Swetcha Mishra
647	16/04/2024	Interlocutory Application (I.B.C)	710102032822024	COMPANY PETITION IB (IBC)/586(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS FERROUS INVESTMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	30/04/2024	need every page sign in pdf. vakalatnama compulsory.	Ashutosh
648	15/04/2024	Interlocutory Application (I.B.C)	710102032422024	COMPANY PETITION IB (IBC)/564(ND)2019	KV SIVARAMAN LIQUIDATOR OF GLOBALITE VS FERROUS INVESTMENTS PRIVATE LIMITED	Sec 60(5)	25/04/2024	fill all details in online portal. page no. 85,86 are not mention in pdf. mention bookmarking according your index with page numbering. OCR missing.	Swetcha Mishra
649	16/04/2024	Interlocutory Application (I.B.C)	710102032752024	COMPANY PETITION IB (IBC)/586(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS FERROUS INVESTMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	29/04/2024	vakalatnama compulsory.	Ashutosh
650	16/04/2024	Interlocutory Application (I.B.C)	710102032882024	COMPANY PETITION IB (IBC)/66(ND)2022	GARG AND COMPANY VS DEBASHIS NANDA RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	29/04/2024	need every page sign and true copy in annexure. bookmarking compulsory with page numbering. OCR missing. vakalatnama compulsory.	Harish
651	16/04/2024	Interlocutory Application (I.B.C)	710102032602024	COMPANY PETITION IB (IBC)/900(ND)2020	M/S P. R. ROLLING MILLS PVT. LTD. VS M/S HEMA ENGINEERING INDUSTRIES LTD.	Rule 11 of NCLT, 2016	29/04/2024	fill all details in online portal. memo of parties missing. need every page sign in and true copy in pdf. vakalatnama compulsory.	VISHAL
652	17/04/2024	Miscellaneous Application (IBC)	710102033652024	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS. VS FANTASTIC BUILDCON PVT LTD	Sec 60(5)	9/5/2024	wrong filling. need to be file in additional contact to registry	OM PRAKASJ VIJAY
653	16/04/2024	Interlocutory Application (I.B.C)	710102033192024	COMPANY PETITION IB (IBC)/706(ND)2021	UGRO CAPITAL LIMITED VS A.ES ENGINEERS PRIVATE LIMITED	Sec 60(5)	29/04/2024	section not mention in index. vakalatnama compulsory. mention bookmarking with page numbering.	ARVIND

654	16/04/2024	Interlocutory Application (I.B.C)	710102033162024	COMPANY PETITION IB (IBC)/26(ND)2023	VARUN GOEL VS A.ES ENGINEERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	30/04/2024	wrong filling.	Varun
655	17/04/2024	Miscellaneous Application (IBC)	710102033722024	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS VS FANTASTIC BUILDCON PVT LTD	Sec 60(5)	9/5/2024	wrong filling. contact to registry	OM PRAKASJ VIJAY
656	17/04/2024	Miscellaneous Application (IBC)	710102033692024	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHNAD JAIN & ORS VS FANTASTIC BUILDCON PVT LTD	Sec 60(5)	9/5/2024	wrong filling. contact to registry	OM PRAKASJ VIJAY
657	17/04/2024	Company Application(Companies Act)	710102033332024	COMPANY PETITION (COMPANIES ACT)/15(ND)2008	AVLIGHT AUTOMOTIVES LTD & ORS VS AVLIGHT AUTOMOTIVES LTD & ORS	Section 271-272 of the company act 2013 - Govt body	1/5/2024	wrong filling.	sushant Kumar
658	16/04/2024	Interlocutory Application (I.B.C)	710102032932024	COMPANY PETITION IB (IBC)/755(PB)2018	GANGA RAM AGARWAL RESOLUTION PROFESSIONAL M/S PAL INFRASTRUCTURE & DEVELOPERS PVT. LTD. VS M/S MAXIMAL INFRASTRUCTURE PRIVATE LIMITED AND ORS.	Sec 60(5)	16/05/2024	DD NOT SUBMITTED PLEASE VERIFY ROOM NO 101	Swechcha Mishra
659	18/04/2024	Interlocutory Application (I.B.C)	710102033812024	COMPANY PETITION IB (IBC)/674(PB)2023	HEMANT GOYAL MOTORS PRIVATE LIMITED VS M/S MAXIMAL INFRASTRUCTURE PRIVATE LIMITED AND ORS.	Sec 60(5)	15/05/2024	mention bookmarking according your index with page numbering. OCR missing.	Pridhi Singla
660	18/04/2024	Interlocutory Application (I.B.C)	710102033902024	COMPANY PETITION IB (IBC)/1185(ND)2019	VINAY GUPTA ERSTWHILE DIRECTOR VS OSWAL MINERALS LIMITED	Sec 60(5)	20/05/2024	recall order missing	Prakash Legal Advisers
661	18/04/2024	Miscellaneous Application (IBC)	710102033842024	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS VS FANTASTIC BUILDCON PVT LTD	Sec 60(5)	9/5/2024	wrong filling. contact to registry	OM PRAKASJ VIJAY
662	18/04/2024	Interlocutory Application (I.B.C)	710102033992024	COMPANY PETITION IB (IBC)/1619(ND)2019	TRANSRAIL LIGHTING LIMITED VS ZAPDOR ENGINEERING PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/5/2024	memo of parties missing and mention also index	SUMEER SODHI
663	10/4/2024	Interlocutory Application (I.B.C)	710102029822024	COMPANY PETITION IB (IBC)/636(ND)2022	STATE BANK OF INDIA VS ARUN KUMAR RATHI	Sec 60(5)	29/04/2024	section wrong.	MITAL AND MITAL
664	19/04/2024	Interlocutory Application (I.B.C)	710102034152024	COMPANY PETITION IB (IBC)/2582(ND)2019	NIRMAL SINGH VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Sec 60(5)	1/5/2024	fill all details in online portal. pagination missing. counsel sign missing in index and memo of parties and prayer. applicant sign missing in prayer. notary missing. remove double pagination. need every page sign and true copy in annexure. vakalatnama compulsory. bookmarking compulsory with page numbering.	mehak upadhyay

665	20/04/2024	Interlocutory Application (I.B.C)	710102034522024	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Rule 11 of NCLT, 2016	2/5/2024	remove main case parties and added liquidator details in online portal. OCR missing.	Ritesh Agrawal
666	22/04/2024	Interlocutory Application (I.B.C)	710102035022024	COMPANY PETITION IB (IBC)/53(ND)2024	BANK OF MAHARASHTRA VS M/S SUPERTech TOWNSHIP PROJECT LIMITED	Rule 11 of NCLT, 2016	2/5/2024	memo of parties missing. vakalatnama compulsory.	Nishant
667	23/04/2024	Interlocutory Application (I.B.C)	710102035402024	COMPANY PETITION IB (IBC)/53(ND)2024	STRUFCON ENGINEERS THROUGH PROPRIETOR SAHEBRAO GANGADHAR KADAM VS JM FINANCIAL ASSET RECONSTRUCTION COMPANY LIMITED	Sec 60(5)	2/5/2024	main case missing. case type wrong. section wrong.	Jitendra Ramadhar Gautam
668	23/04/2024	Interlocutory Application (I.B.C)	710102035152024	COMPANY PETITION IB (IBC)/1081(PB)2020	GOLF AVENUE WELFARES ASSOCIATION VS ROOTS DEVELOPERS PRIVATE LIMITED	Sec 60(5)	2/5/2024	25Rs welfare fee and 3Rs court fee missing in vakalatnama. page no. 109,111,132,133,135 are not clear.	ABHINAV TYAGI
669	24/04/2024	Interlocutory Application (I.B.C)	710102035462024	COMPANY PETITION IB (IBC)/144(PB)2022	PAWAN KUMAR VS SHAILENDRA AJMERA	Sec 60(5)	4/5/2024	bookmarking compulsory with page numbering. OCR missing.	Kumar Piyush Pushkar
670	15/04/2024	Interlocutory Application (I.B.C)	710102032342024	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS MITTAL PIGMENTS PRIVATE LIMITED	Sec 60(5)	24/04/2024	advocate sign missing in vakalatnama. 25Rs welfare fee missing in vakalatnama.	Prakash
671	1/4/2024	Interlocutory Application (I.B.C)	710102027552024	COMPANY PETITION IB (IBC)/375(PB)2018	RISHI SRIVASTAVA & ANR. VS SHRI. SATYA PRAKASH GUPTA RP OF M/S ABW INFRASTRUCTURE LTD	Rule 11 of NCLT, 2016	24/04/2024	section wrong online as per pdf	Arjun Jain
672	15/04/2024	Interlocutory Application (I.B.C)	710102032362024	COMPANY PETITION IB (IBC)/299(ND)2019	DEEPIKA B PRASAD LIQUIDATOR OF PARIVARTAN VS SHRI. SATYA PRAKASH GUPTA RP OF M/S ABW INFRASTRUCTURE LTD	Application under any other provisions- IBC	24/04/2024	pagination missing. counsel details missing in memo of parties. need every page sign and true copy in pdf. fill all details in online portal.	Dhananjaya Sud
673	15/04/2024	Interlocutory Application (I.B.C)	710102032532024	COMPANY PETITION IB (IBC)/132(PB)2017	MR SANJAY GUPTA-LIQUIDATOR OF SAMTEL COLOR LIMITED VS SHRI. SATYA PRAKASH GUPTA RP OF M/S ABW INFRASTRUCTURE LTD	Application under any other provisions- IBC	22/05/2024	fill all details in online portal. section wrong. counsel sign missing in index. memo of parties or prayer affidavit missing. need every page sign and true copy in pdf. both application file separately pagination missing on index or pdf contact to registry	Dhananjaya Sud
674	25/04/2024	Interlocutory Application (I.B.C)	710102036042024	COMPANY PETITION IB (IBC)/968(PB)2019	PUNJAB NATIONAL BANK VS ROYAL KITCHEN APPLIANCES PVT. LTD.	22(3)(b)	6/5/2024	vakalatanma missing and page number missing in bookmarking	RAJ

675	24/04/2024	Interlocutory Application (I.B.C)	710102035762024	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS STANZA DEVELOPERS AND INFRASTRUCTUREPRIV ATE LIMITED	Rule 11 of NCLT, 2016	6/5/2024	page no.11,13,24,26,37,39,51,53,65,67,78,80,90,92,102,104,114,116,129,131,140,142,152,154,164,166,177,179,190,192,203,205,215,217,227,229,239,241,251,253, hindi page and 126 not clear page and vakalatnama missing	ANANNYA
676	26/04/2024	Company Application(Companies Act)	710102036462024	COMPANY PETITION (COMPANIES ACT)/277(ND)2018	M/S GLOBUS INVESTORS WELFARE ASSOCIATION VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Rule 11 of NCLT	6/5/2024	added all respondent in online portal. case type wrong. NCLT order missing. vakalatnama compulsory. additional documents separately filled.	ARJUN NANDA
677	26/04/2024	Interlocutory Application (I.B.C)	710102036222024	COMPANY PETITION IB (IBC)/662(ND)2021	AMIT AGRAWAL VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Application under any other provisions- IBC	6/5/2024	case type wrong choose IA(IBC)Plan. section wrong. vol 2 missing. mention bookmarking according your index with page numbering.	Pankaj
678	26/04/2024	Company Application(Companies Act)	710102036452024	COMPANY PETITION (COMPANIES ACT)/277(ND)2018	M/S GLOBUS INVESTORS WELFARE ASSOCIATION VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Rule 11 of NCLT	6/5/2024	memo of parties missing. vakalatnama compulsory.	ARJUN NANDA
679	29/04/2024	Miscellaneous Application (IBC)	710102036872024	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS M/S ARKUN SOLAR PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/5/2024	memo of parties missing. case type wrong. vakalatnama compulsory.	K.V. Girish Chowdary
680	26/04/2024	Interlocutory Application (I.B.C)	710102036432024	COMPANY PETITION IB (IBC)/893(ND)2022	SUDHANSHU GUPTA VS VIPSHEL INFOTECH PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/5/2024	pdf not upload.	Himanshu Kapoor
681	28/04/2024	Interlocutory Application (I.B.C)	710102036842024	COMPANY PETITION IB (IBC)/589(ND)2023	INDUSIND BANK LTD. VS RUMJHUM CHATTERJEE	Sec 60(5)	7/5/2024	wrong filling.	Jagriti Ahuja
682	28/04/2024	Interlocutory Application (I.B.C)	710102036832024	COMPANY PETITION IB (IBC)/592(ND)2023	INDUSIND BANK LTD. VS R S RAMASUBRAMANIAM	Sec 60(5)	7/5/2024	wrong filing.	Jagriti Ahuja
683	29/04/2024	Interlocutory Application (I.B.C)	710102037022024	COMPANY PETITION IB (IBC)/71(ND)2022	NOBLE CO-OPERATIVE BANK LIMITED VS VIVEK PRAKASH	Any other provision - Govt body	9/5/2024	due payment for application. section missing. memo of parties missing. need every page sign and true copy in annexure. bookmarking compulsory with page numbering. OCR missing.	Amrita Singh
684	29/04/2024	Interlocutory Application (I.B.C)	710102036942024	COMPANY PETITION IB (IBC)/460(ND)2021	ISHU HOTELS PVT LTD VS UNIK BAZAR LIMITED	Sec 60(5)	8/5/2024	main case wrong. memo of parties missing. vakalatnama compulsory.	Sanyam
685	29/04/2024	Interlocutory Application (I.B.C)	710102037032024	COMPANY PETITION IB (IBC)/71(ND)2022	NOBLE CO-OPERATIVE BANK LIMITED VS VIVEK PRAKASH	Any other provision - Govt body	9/5/2024	wrong filling.	Amrita Singh
686	27/04/2024	Miscellaneous Application (IBC)	710102036592024	COMPANY PETITION IB (IBC)/1144(ND)2019	UNION BANK OF INDIA VS EKDANT BUILDTECH PRIVATE LIMITED	Application under any other provisions- IBC	14/05/2024	wrong filing filed in additional document. contact to registry	Arijeet

687	27/04/2024	Interlocutory Application (I.B.C)	710102036572024	COMPANY PETITION IB (IBC)/23(ND)2021	PARVEEN BANSAL VS VA REALCON PRIVATE LIMITED	Application under any other provisions- IBC	15/05/2024	section wrong. case type wrong Vakalatnama missing contact to registry	Parveen
688	1/5/2024	Interlocutory Application (I.B.C)	710102037912024	COMPANY PETITION IB (IBC)/2552(ND)2019	RAVINDER SINGH CHAUHAN VS PANKAJ NARANG	Sec 60(5)	9/5/2024	added all applicant in online portal. added all applicant affidavit in pdf.	Dhrubajit
689	1/5/2024	Company Application(Companies Act)	710102037742024	COMPANY PETITION (COMPANIES ACT)/788(ND)2019	RAJIV KAPUR VS NAPCO BEVEL GEAR OF INDIA LTD.	Rule 11 of NCLT	13/05/2024	bookmarking compulsory with page numbering.	ANGAD MEHTA
690	1/5/2024	Interlocutory Application (I.B.C)	710102037692024	COMPANY PETITION IB (IBC)/62(ND)2024	SHAIENDRA KUMAR SINGH & ORS VS MORPHEUS PRODEVELOPERS PRIVATE LIMITED	Sec 49(2)	28/05/2024	applicant respondent detail fill online as per memo of parties	YOGESH
691	26/04/2024	Interlocutory Application (I.B.C)	710102036422024	COMPANY PETITION IB (IBC)/893(ND)2022	SUDHANSHU GUPTA VS DISTINCTIVE PROPERTIES AND LEASING LIMITED	Sec 43(1) r/w Sec 44 (1)	6/5/2024	pdf not upload.	Himanshu Kapoor
692	4/5/2024	Interlocutory Application (I.B.C)	710102038912024	COMPANY PETITION IB (IBC)/12(ND)2024	OXYZO FINANCIAL SERVICES PRIVATE LIMITED VS KLD CREATION INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	9/5/2024	need every page sign and true copy in annexure. vakalatnama compulsory.	Legislegal
693	6/5/2024	Miscellaneous Application (IBC)	710102039432024	COMPANY PETITION IB (IBC)/960(ND)2020	BSFB VS KLD CREATION INFRASTRUCTURE PRIVATE LIMITED	Any other provision - Govt body	9/5/2024	case type wrong. bookmarking compulsory with page numbering. OCR missing.	Chandradeep Chandradeep
694	6/5/2024	Miscellaneous Application (IBC)	710102039402024	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS VS KLD CREATION INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	9/5/2024	case type wrong. mention bookmarking with page numbering.	OM PRAKASJ VIJAY
695	6/5/2024	Interlocutory Application (I.B.C)	710102039242024		RP SUNIL KUMAR AGRAWAL VS KLD CREATION INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	15/07/2024	No. of objections 1.main case no. missing in online portal and not link(Third time objection) if any doubt contact to registry	SUNIL KUMAR AGRAWAL
696	7/5/2024	Interlocutory Application (I.B.C)	710102039562024	COMPANY PETITION IB (IBC)/791(ND)2022	CANARA BANK VS RAJNEESH NAGAR	Sec 49(2)	10/5/2024	wrong filling. filed additional documents.	Saurabh Kushawaha
697	8/5/2024	Miscellaneous Application(Companies Act)	710102040222024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
698	8/5/2024	Miscellaneous Application(Companies Act)	710102040082024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	memo of parties missing. need every page sign in pdf. both file filed separately. vakalatnama compulsory. mention bookmarking according your index with page numbering. OCR missing. section wrong. case type wrong.	PRATIBHA
699	7/5/2024	Company Application(Companies Act)	710102039712024	COMPANY PETITION (COMPANIES ACT)/227(ND)2017	SURAJ MUNJAL VS M/S CHANDAN MUNJAL	Application under any other provisions	10/5/2024	section not mention in index. memo of parties mismatch according your online portal. vakalatnama compulsory. mention bookmarking with page numbering.	PRADEEP

700	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040172024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	case type wrong. memo of parties missing. need every page sign in application. counsel sign missing in prayer. bookmarking compulsory with page numbering. OCR missing.	PRATIBHA
701	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040272024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
702	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040202024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	memo of parties missing. NCLT headline proper not showing in notice of motion. case type wrong. applicant sign missing in prayer. need every page sign in appication. mention bookmarking according your index with numbering. OCR missing.	PRATIBHA
703	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040182024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	case type wrong. memo of parties missing. counsel sign missing in index and prayer. applicant sign missing in prayer. need every page sign in application. notary missing. need every page sign and true copy in annexure. mention bookmarking according your index with page numbering. OCR missing.	PRATIBHA
704	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040212024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
705	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040072024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	case type wrong. memo of parties missing. both application filed separately. applicant sign missing in prayer. need every page sign in application. vakalatnama compulsory. mention bookmarking according your index with page numbering. OCR missing.	PRATIBHA
706	8/5/2024	Miscellaneous Application(Comp anies Act)	710102040192024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	case type wrong. memo of parties missing. applicant sign missing in prayer. need every page sign and true copy in annexure. mention bookmarking according your index with page numbering. vakalatnama compulsory. OCR missing.	PRATIBHA
707	7/5/2024	Interlocutory Application (I.B.C)	710102039652024	COMPANY PETITION IB (IBC)/671(PB)2023	SANGRUR AUTOS PRIVATE LIMITED VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Sec 60(5)	12/6/2024	page no. 69,68,70are cut.	Pridhi Singla
708	9/5/2024	Interlocutory Application (I.B.C)	710102040892024	COMPANY PETITION IB (IBC)/3(ND)2020	R.V RAIL PRODUCTS PRIVATE LIMITED VS DEEPAK MAINI RESOLUTION PROFESSIONAL OF AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	Sec 60(5)	20/05/2024	page no. 94 to 100,107 are not clear. bookmarking as per index with page nos OCR missing.	Utsav

709	8/5/2024	Miscellaneous Application(Companies Act)	710102040252024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
710	8/5/2024	Miscellaneous Application(Companies Act)	710102040232024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
711	8/5/2024	Interlocutory Application (I.B.C)	710102040362024	COMPANY PETITION IB (IBC)/169(ND)2024	PVR INOX LIMITED VS CURO INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	10/5/2024	vakalatnama compulsory. OCR missing.	NIHARIKA AHLUWALIA
712	8/5/2024	Miscellaneous Application(Companies Act)	710102040282024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
713	8/5/2024	Miscellaneous Application(Companies Act)	710102040242024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional document.	PRATIBHA
714	8/5/2024	Miscellaneous Application(Companies Act)	710102040262024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
715	8/5/2024	Miscellaneous Application(Companies Act)	710102040162024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	case type wrong. memo of parties missing. need every page sign in application. mention bookmarking according your index with page numbering. OCR missing.	PRATIBHA
716	10/5/2024	Miscellaneous Application(Companies Act)	710102041322024	TRANSFER PETITION(COMPANIES ACT)/11(PB)2022	DEEPA BHARGAV VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	11/6/2024	case type wrong. select company application applicant respondent fill online as per memo of parties delete previous document additional documents filed in separately.	Dhananjay
717	10/5/2024	Miscellaneous Application(Companies Act)	710102041232024	TRANSFER PETITION(COMPANIES ACT)/11(PB)2022	ARRNNAV MUNJAL VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	22/05/2024	case type wrong. fill all details in online portal. memo of parties missing. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. need every page sign and true copy in annexure. bookmarking compulsory with page numbering. OCR missing. delete previous document	Dhananjay
718	10/5/2024	Interlocutory Application (I.B.C)	710102041292024	COMPANY PETITION IB (IBC)/1411(ND)2019	RAJESH KUMAR GUPTA VS ABW INFRASTRUCTURE LIMITED	Application under any other provisions- IBC	14/05/2024	bookmarking compulsory with page numbering. OCR missing.	Rajesh Kumar Gupta
719	10/5/2024	Interlocutory Application (I.B.C)	710102041282024	COMPANY PETITION IB (IBC)/1155(ND)2019	RAJESH KUMAR GUPTA VS ABW INFRASTRUCTURE LIMITED	Application under any other provisions- IBC	14/05/2024	bookmarking compulsory with page numbering. OCR missing.	Rajesh Kumar Gupta
720	10/5/2024	Interlocutory Application (I.B.C)	710102040972024	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	15/05/2024	"wrong filig file should be additional"	SADAPURNA MUKHERJEE

721	10/5/2024	Miscellaneous Application(Comp anies Act)	710102041272024	TRANSFER PETITION(COMPANIES ACT)/11(PB)2022	MOHIT RATNA VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	12/6/2024	case type wrong applicant respondent fill online as per memo of parties additional documents separately filed. delete previous document contact to registry	Dhananjay
722	10/5/2024	Miscellaneous Application(Comp anies Act)	710102041222024	TRANSFER PETITION(COMPANIES ACT)/11(PB)2022	AMIT BHASIN VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	11/6/2024	case type wrong. select company application applicant respondent fill online as per memo of parties. true copy missing in annexure	Dhananjay
723	23/04/2024	Interlocutory Application (I.B.C)	710102035182024	COMPANY PETITION IB (IBC)/462(PB)2022	GIRISH LUTHRA AND ORS. VS COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED	Rule 11 of NCLT, 2016	11/5/2024	counsel details missing in index and memo of parties or prayer. memo of parties mismatch according your online portal. bookmarking compulsory with page numbering. vakalatnama compulsory. OCR missing.	Mahesh Kumar
724	11/5/2024	Interlocutory Application (I.B.C)	710102041462024	COMPANY PETITION IB (IBC)/492(ND)2022	STATE BANK OF INDIA VS K.M. SEBASTINE	Sec 60(5)	14/05/2024	case type wrong list of date events and brief synopsis missed section wrong vakalatnama missed	Mr. jitendra kumar
725	11/5/2024	Interlocutory Application (I.B.C)	710102041472024	COMPANY PETITION IB (IBC)/822(ND)2021	SUNRISE INDUSTRIES VS UMESH GUPTA	IBC Under Sec 9	15/05/2024	wrong filig file should be additional	alok kumar
726	9/5/2024	Interlocutory Application (I.B.C)	710102040692024	COMPANY PETITION IB (IBC)/536(PB)2022	PRINCIPAL COMMISSIONER OF INCOME TAX VS UMESH GUPTA	Any other provision - Govt body	13/05/2024	file incomplete.	URVASHI DHUGGA
727	21/02/2024	Interlocutory Application (I.B.C)	710102016292024	COMPANY PETITION IB (IBC)/623(ND)2023	NITIN NARANG VS MOHD. ARHAM QURESHI	Application under any other provisions- IBC	13/05/2024	page no. 19 ,28 are not clear. rescan or attach type copy	MOHD
728	10/5/2024	Interlocutory Application (I.B.C)	710102041312024	COMPANY PETITION IB (IBC)/1412(ND)2019	RAJESH KUMAR GUPTA VS MOHD. ARHAM QURESHI	Application under any other provisions- IBC	22/05/2024	bookmarking compulsory with page numbering. OCR missing.	Rajesh Kumar Gupta
729	16/12/2023	Interlocutory Application (I.B.C)	710102107112023	COMPANY PETITION IB (IBC)/104(PB)2017	ANIL KOHLI RESOLUTION PROFESSIONAL VS AMANDEEP SINGH SRAN	Application under any other provisions- IBC	31/05/2024	added all respondent in online portal. page no. 84,85, 118 and 119 are not clear. True copy sign in annexure. Bookmarking Compulsory as per index with page no. OCR compulsory service missingMany Times Reminder contact to registry	ABHISHEK
730	13/05/2024	Interlocutory Application (I.B.C)	710102041992024	COMPANY PETITION IB (IBC)/104(PB)2017	RAJEEV LOCHAN VS AMANDEEP SINGH SRAN	Rule 11 of NCLT, 2016	15/05/2024	wrong jurisdiction.	Shivam
731	14/05/2024	Interlocutory Application (I.B.C)	710102042012024	COMPANY PETITION IB (IBC)/667(ND)2019	CS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL OF THE CORPORATE DEBTOR VS AMANDEEP SINGH SRAN	Sec 60(5)	20/05/2024	bookmarking compulsory with page numbering. OCR missing.	RAKESH KUMAR
732	13/05/2024	Company Application(Comp anies Act)	710102041942024	COMPANY PETITION IB (IBC)/667(ND)2019	YKM HOLDINGS PVT LTD VS AMANDEEP SINGH SRAN	Application under any other provisions	12/6/2024	main case missing in online portal. vakalatnama compulsory. contact to registryMany time reminder	HARKESH

733	14/05/2024	Company Application(Comp anies Act)	710102042182024	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/43(ND)2022	BHUJADHARI VINCOM PRIVATE LIMITED VS NIHAAL AZIZ	Section 447	13/06/2024	applicant respondent fill online as per mop Vakalatnama compulsory contact to registry. many time reminder	Azka Ahmed
734	14/05/2024	Interlocutory Application (I.B.C)	710102042082024	COMPANY PETITION IB (IBC)/375(PB)2018	BALDEV KUMAR B VARMA VS SATYA PRAKASH GUPTA	Sec 60(5)	20/05/2024	fill all details in online portal. memo of parties missing. applicant sign missing in prayer. need every page sign in application. bookmarking compulsory with page numbering. OCR missing. vakalatnama compulsory.	SAMANT
735	13/05/2024	Interlocutory Application (I.B.C)	710102042002024	COMPANY PETITION IB (IBC)/375(PB)2018	RAJEEV LOCHAN VS SATYA PRAKASH GUPTA	Rule 11 of NCLT, 2016	15/05/2024	main case missing in online portal. wrong jurisdiction. bookmarking compulsory with page numbering.	Shivam
736	15/05/2024	Interlocutory Application (I.B.C)	710102042602024	COMPANY PETITION IB (IBC)/1138(ND)2018	ASHOK KRIPLANI VS NIBULA PRINT AND PACK PVT LTD	Sec 60(5)	20/05/2024	counsel details missing in memo of parties and prayer. bookmarking compulsory with page numbering. OCR missing.	SHWETA
737	16/05/2024	Interlocutory Application (I.B.C)	710102042972024	COMPANY PETITION IB (IBC)/565(PB)2021	SLR TECHINFRA PRIVATE LIMITED VS ENDLESS SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	20/05/2024	memo of parties missing. 1Rs court fee short in vakalatnama. bookmarking compulsory with page numbering. OCR missing.	SHUBH
738	17/05/2024	Company Application(Comp anies Act)	710102043472024	COMPANY PETITION (COMPANIES ACT)/26(ND)2024	SANJEEV MURALI MOHAN VS SECURITIES AND EXCHANGE BOARD OF INDIA	Sec 252 (1) - By Government Body	20/05/2024	wrong filling. filed additional documents.	Amrita Singh
739	17/05/2024	Company Application(Comp anies Act)	710102043462024	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS SECURITIES AND EXCHANGE BOARD OF INDIA NORTHERN REGIONAL OFFICE	Any other provision - Govt body	20/05/2024	wrong filling.	Amrita Singh
740	17/05/2024	Interlocutory Application (I.B.C)	710102043362024	COMPANY PETITION IB (IBC)/2688(ND)2019	ASSISTANT COMMISSIONER CENTRAL GOODS AND SERVICE TAX DIVISION- D BHIWADI VS M/S RCI INDUSTRIES AND TECHNOLOGIES LIMITED THROUGH RESOLUTION PROFESSIONAL SH. BRIJESH SINGH BHADAURIYA	Sec 60(5)	22/05/2024	pdf not clear.	Arjun Jain
741	17/05/2024	Interlocutory Application (I.B.C)	710102043502024	COMPANY PETITION IB (IBC)/223(ND)2021	SANJAY AHUJA VS SMALL INDUSTRIAL DEVELOPMENT BANK OF INDIA	Any other provision - Govt body	20/05/2024	wrong filling. filed in additional documents.	GAUTAM
742	21/05/2024	Interlocutory Application (I.B.C)	710102044432024	COMPANY PETITION IB (IBC)/139(ND)2021	VIKAS GARG VS SMALL INDUSTRIAL DEVELOPMENT BANK OF INDIA	Application under any other provisions- IBC	22/05/2024	need every page true copy in annexure. bookmarking compulsory with page numbering. OCR missing. section not mention in index.	Vikas Garg
743	22/05/2024	Interlocutory Application (I.B.C)	710102044782024	COMPANY PETITION IB (IBC)/448(PB)2017	BALBIR KAUR VS EARTH GRACIA BUILDCON PRIVATE LIMITED	Sec 60(5)	24/05/2024	memo of parties missing. need every page sign and true copy in annexure.	Firoz Khan
744	23/05/2024	Interlocutory Application (I.B.C)	710102045092024	COMPANY PETITION IB (IBC)/882(ND)2020	M/S. AHLUWALIA CONTRACTS (INDIA) LIMITED VS MR. ATUL MITTAL	Sec 60(5)	27/05/2024	memo of parties mismatch according your online portal.	Sourav Roy

745	28/05/2024	Company Application(Companies Act)	710102046702024	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS INDEBO TRAVELS PRIVATE LIMITED	Rule 11 of NCLT	29/05/2024	memo of parties missing. vakalatnama compulsory.	Siddharth
746	27/05/2024	Restoration Application (Companies Act)	710102046382024	COMPANY PETITION (COMPANIES ACT)/23(ND)2017	MR. MALIRAM BILWAL VS M/S HSB AGRO INDUSTRIES PVT. LTD.	Rule 11 of NCLT	20/06/2024	applicant respondent fill online as per mop NCLT order missing. page no. 12 to 19 mention English type copy in pdf. main case number wrong in pdf as per online portal contact to registry.	ASHISH DHOUDIYAL
747	28/05/2024	Interlocutory Application (I.B.C)	710102046832024	COMPANY PETITION IB (IBC)/508(ND)2021	SNG TRADING COMPANY PRIVATE LIMITED VS AXIS TRUSTEESHIP PVT. LTD.	Sec 60(5)	1/6/2024	vakalatnama compulsory.	Zain Ahmed Khan
748	30/05/2024	Interlocutory Application (I.B.C)	710102047212024	COMPANY PETITION IB (IBC)/901(ND)2020	ARUN KUMAR SINGH AND SUNIL KUMAR SINGH VS SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	4/6/2024	page no. 24,25,26 are not clear. 1Rs court fee short in vakalatnama. counsel details incomplete in index or memo of parties and prayer. memo of parties mismatch according your online portal.	Naresh Panwar
749	30/05/2024	Interlocutory Application (I.B.C)	710102047442024	COMPANY PETITION IB (IBC)/95(PB)2022	INDO ALUSYS INDUSTRIES LIMITED VS KOREA TRADE INSURANCE COMPANY (KSURE)	Rule 11 of NCLT, 2016	31/05/2024	fill all details in online portal. memo of parties missing. need every page sign and true copy in annexure. vakalatnama compulsory. OCR missing.	NARENDRA M SHARMA
750	3/6/2024	Interlocutory Application (I.B.C)	710102048302024	COMPANY PETITION IB (IBC)/1744(ND)2019	PRAVEEN SHARMA VS DEBASHIS NANDA	Sec 60(5)	5/6/2024	pagination missing. need every page sign in application. affidavit missing. need every page sign and true copy in annexure. vakalatnama missing. proof of service missing. mention bookmarking according your index with page numbering. OCR missing.	PAWAN KUMAR YADAV
751	1/6/2024	Interlocutory Application (I.B.C)	710102047762024	COMPANY PETITION IB (IBC)/1744(ND)2019	ROSMERTA TECHNOLOGIES LTD VS DEBASHIS NANDA	Sec 60(5)	4/6/2024	main case missing. need true copy in annexure. 3Rs court fee missing in vakalatnama.	RANJANA ROY GAWAI
752	29/05/2024	Interlocutory Application (I.B.C)	710102047022024	COMPANY PETITION IB (IBC)/1744(ND)2019	MRS. ANJALI NIRAV CHOKSI VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	1/6/2024	wrong jurisdiction.	SANGEETA BOHRA
753	1/6/2024	Interlocutory Application (I.B.C)	710102047822024	COMPANY PETITION IB (IBC)/933(PB)2019	MRS. ANJALI NIRAV CHOKSI VS STATE BANK OF INDIA		3/6/2024	main case IB not mention in pdf. memo of parties missing. counsel sign missing in index. need every page sign and true copy annexure.	Bhavana Duhoon
754	31/05/2024	Interlocutory Application (I.B.C)	710102047782024	COMPANY PETITION IB (IBC)/1096(PB)2018	CFM ASSETS RECONSTRUCTION PVT LTD VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Sec 60(5)	10/6/2024	Manasvi Security Service mention IAS title in online portal case type wrong file in intervention section wrong file in 60(5) list of event synopsis missing contact to registry	SUMEER SODHI
755	31/05/2024	Company Application(Companies Act)	710102047792024	COMPANY PETITION (COMPANIES ACT)/277(ND)2018	M/S GLOBUS INVESTORS WELFARE ASSOCIATION VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Rule 11 of NCLT	4/6/2024	add all respondent in online portal. case type wrong. vakalatnama compulsory. proof of service missing.	ARJUN NANDA

756	3/6/2024	Interlocutory Application (I.B.C)	710102048572024	COMPANY PETITION IB (IBC)/1083(PB)2018	DEPARTMENT OF TOWN AND COUNTRY PLANNING HARYANA VS MR. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL	Sec 60(5)	13/06/2024	Application merge in one pdf. true copy sign missing on annexures. contact to registry	shekhar
757	31/05/2024	Company Application(Comp anies Act)	710102047802024	COMPANY PETITION (COMPANIES ACT)/277(ND)2018	M/S GLOBUS INVESTORS WELFARE ASSOCIATION VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Rule 11 of NCLT	4/6/2024	memo of parties missing. need every page true copy in annexure. vakalatnama compulsory. proof of service missing.	ARJUN NANDA
758	3/6/2024	Miscellaneous Application (IBC)	710102048322024	COMPANY PETITION IB (IBC)/449(PB)2019	PEYUSH AGGARWAL VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Application under any other provisions- IBC	5/6/2024	case type wrong. section wrong. index missing. affidavit missing. pagination missing. 25Rs welfare fee 3Rs court fee missing in vakalatnama. bookmarking compulsory. OCR missing.	rahul mangla
759	3/6/2024	Company Application(Comp anies Act)	710102048412024	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS ROADGODS AUTOGEAR PRIVATE LIMITED	Section 420	7/6/2024	need every page sign and true copy in annexure. vakalatnama compulsory.	Sumit Rajput
760	4/6/2024	Company Application(Comp anies Act)	710102048762024	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS KAMALASHA EXPORTS PRIVATE LIMITED	Rule 11 of NCLT	5/6/2024	contact to registry.	Manish Kumar Srivastava
761	5/6/2024	Interlocutory Application (I.B.C)	710102049052024	COMPANY PETITION IB (IBC)/1022(ND)2018	MEERA GIRI AND 31 OTHERS VS KAMALASHA EXPORTS PRIVATE LIMITED	Sec 60(5)	7/6/2024	counsel details incomplete in index and prayer. memo of parties missing. NCLT heading missing in page no. 5. vol 1 and 2 separately index missing. vakalatnama missing. pdf not clear. affidavit missing. bookmarking compulsory with page numbering. OCR missing. need every page true copy in annexure.	KUSHAGRA DIKSHIT
762	5/6/2024	Interlocutory Application (I.B.C)	710102049162024	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED VS KAMALASHA EXPORTS PRIVATE LIMITED	Sec 60(5)	7/6/2024	memo of parties missing, section not mention in index. vakalatnama compulsory.	VIVEK SARIN
763	10/6/2024	Company Application(Comp anies Act)	710102050742024	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED VS SMT. RITU AGARWAL	Rule 11 of NCLT	24/06/2024	applicant respondent fill online as per memo of parties. due payment section 32. proof of service missing all applicant affidavit or authority letter attach contact to registry	Anil
764	10/6/2024	Interlocutory Application (I.B.C)	710102050732024	COMPANY PETITION IB (IBC)/692(ND)2022	POOJA BAHRY VS RESOLUTION PROFESSIONAL - KIRAN UDYOG PVT LTD	Application under any other provisions- IBC	26/06/2024	section wrong online as per pdf	Pooja Bahry
765	13/06/2024	Miscellaneous Application(Comp anies Act)	710102051682024	TRANSFER PETITION(COMPANIES ACT)/11(PB)2022	M/S AIR SHAGOON (NETWORK) PVT. LTD. VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	14/06/2024	case type wrong. fill all details in online portal. memo of parties missing. need every page sign and true copy in annexure. vakalatnama compulsory. OCR missing.	Aditya

766	13/06/2024	Interlocutory Application (I.B.C)	710102051492024	RESTORED COMPANY PETITION (IBC)/7(ND)2023	BANK OF MAHARASHTRA VS NEWTECH PROMOTERS AND DEVELOPERS	Rule 11 of NCLT, 2016	19/06/2024	memo of parties missing. vakalatnama compulsory. OCR missing.	Nishant
767	14/06/2024	Interlocutory Application (I.B.C)	710102051922024	COMPANY PETITION IB (IBC)/361(ND)2020	KAMAL AGARWAL VS KARAN BANSAL	Sec 66(1)	20/06/2024	vakaltnama missing	KAMAL AGARWAL
768	14/06/2024	Interlocutory Application (I.B.C)	710102051872024	COMPANY PETITION IB (IBC)/361(ND)2020	KAMAL AGARWAL VS KARAN BANSAL	Sec 43(1) r/w Sec 44 (1)	20/06/2024	vakalatnama missing	KAMAL AGARWAL
769	15/06/2024	Interlocutory Application (I.B.C)	710102052292024	COMPANY PETITION IB (IBC)/3398(ND)2019	ANJU AGARWAL VS KARAN BANSAL	Application under any other provisions- IBC	24/06/2024	section wrong. add respondent in online portal.	NIBRUTI SAMAL
770	18/06/2024	Interlocutory Application (I.B.C)	710102052702024	COMPANY PETITION IB (IBC)/919(ND)2020	GYAN CHANDRA MISRA VS SUBODH RAY	Sec 66(1)	24/06/2024	due payment section 67.	Abhishek Anand
771	16/06/2024	Interlocutory Application (I.B.C)	710102052442024	COMPANY PETITION IB (IBC)/2688(ND)2019	THE SOUTH INDIAN BANK LTD VS BRIJESH SINGH BHADOURIYA	Sec 60(5)	24/06/2024	section not mention in index. vakalatnama compulsory. section wrong and vakalatnama missing	A. KARTHIK
772	24/06/2024	Restoration Application (IBC)	710102053972024	COMPANY PETITION IB (IBC)/60(ND)2023	PRUDENT ARC LIMITED VS KARAN AUTOMOTIVES PRIVATE LIMITED	Rule 11 of NCLT, 2016	25/06/2024	NCLT order missing.	Siddharth
773	25/06/2024	Interlocutory Application (I.B.C)	710102054032024	COMPANY PETITION IB (IBC)/393(PB)2023	SEEMA MALHOTRA VS STATE BANK OF INDIA	Sec 60(5)	26/06/2024	subsection missing in index. remove double pagination. vakalatnama compulsory.	Vishal
774	26/06/2024	Interlocutory Application (I.B.C)	710102054182024	COMPANY PETITION IB (IBC)/776(ND)2022	MR. KHUSHVINDER SINGHAL VS MR. NAVEEN CHAUHAN	Sec 66(1)	13/12/2024	page no. 911 to 916,922,923,924,929 to 934 are not clear. OCR missing in volume 2 4 5	Kanika
775	26/06/2024	Interlocutory Application (I.B.C)	710102054212024	COMPANY PETITION IB (IBC)/776(ND)2022	MR. KHUSHVINDER SINGHAL VS MR. NAVEEN CHAUHAN	Sec. 45 (1)	13/12/2024	OCR missing in volume 1	Kanika
776	1/7/2024	Interlocutory Application (I.B.C)	710102055552024	COMPANY PETITION IB (IBC)/160(PB)2018	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED VS WHITE METALS LIMITED	Sec 60(5)	5/7/2024	no of objections. 1 memo of parties mismatch according your online portal. 2 section not mention in index. 3 notary missing. 4 vakalatnama compulsory. 5 bookmarking compulsory with page numbering. 6 OCR missing.	RISHI
777	28/06/2024	Interlocutory Application (I.B.C)	710102055002024	COMPANY PETITION IB (IBC)/24(ND)2024	AKJ METALS PRIVATE LIMITED VS SAIVI FINANCE PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/7/2024	memo of parties missing. mention bookmarking with page numbering.	PRANAY AGRAWALA
778	1/7/2024	Interlocutory Application (I.B.C)	710102055612024	COMPANY PETITION IB (IBC)/24(ND)2024	NSL NAGAPATNAM POWER AND INFRATECH LIMITED THROUGH RP MR. NAVNEET KUMAR GUPTA VS MANDAVA RAO PRABHAKARA	Sec 66(1),Sec 49(2)	5/7/2024	no of objections. 1. fill all details in online portal. 2. main case not link in online portal. 3. add all respondent in online portal. 4. counsel details missing in memo of parties and prayer. 5. page no. 337 to 365 are not clear.	PRANAY AGRAWALA

779	1/7/2024	Interlocutory Application (I.B.C)	710102055562024	COMPANY PETITION IB (IBC)/825(ND)2022	GAURAV BANSAL VS BANK OF MAHARASHTRA	Rule 11 of NCLT, 2016	29/07/2024	no of objections. 1 fill all details in online portal. 2 applicant respondent fill online as per memo of parties missing. (reminder 3) If you have any doubt humble request to you please contact to registry	Niharika Gulati
780	3/7/2024	Interlocutory Application (I.B.C)	710102056172024	COMPANY PETITION IB (IBC)/825(ND)2022	RAJESH RAMESH KAMATH VS BANK OF MAHARASHTRA	Application under any other provisions- IBC	15/07/2024	No of objections. 1. main case not link in online portal. 2. wrong jurisdiction If you have any doubt humble request to you Please contact to registry	RAJESH RAMESH KAMATH
781	3/7/2024	Company Application(Comp anies Act)	710102056382024	COMPANY PETITION (COMPANIES ACT)/277(ND)2018	M/S GLOBUS INVESTORS WELFARE ASSOCIATION VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Rule 11 of NCLT	8/7/2024	no of objections. 1. memo of parties missing. 2. vakalatnama compulsory.	ARJUN NANDA
782	4/7/2024	Interlocutory Application (I.B.C)	710102056692024	COMPANY PETITION IB (IBC)/1096(PB)2018	CFM ASSETS RECONSTRUCTION PVT LTD VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Sec 60(5)	9/7/2024	no of objections. 1. case type wrong choose intervention in case type.	SUMEER SODHI
783	3/7/2024	Interlocutory Application (I.B.C)	710102056412024	COMPANY PETITION IB (IBC)/524(ND)2021	RAJEEV KUMAR CHAUDHARY AND ORS. VS AJNARA REALTECH LTD	Sec 60(5)	2/9/2024	no of objections. 1.Main case number wrong mention in prayer if you have any doubt humble request to you contact to registry reminder 5	RAJAT KAPOOR
784	3/7/2024	Interlocutory Application (I.B.C)	710102056482024	COMPANY PETITION IB (IBC)/524(ND)2021	BHAWESH SRIVASTAVA & ORS. VS AJNARA REALTECH LTD	Sec 60(5)	2/9/2024	No of objections. 1. main case number wrong mention in prayer. reminder 5 If you have any doubt humble request to you contact to registry 01124363846	RAJAT KAPOOR
785	8/7/2024	Interlocutory Application (I.B.C)	710102057922024	COMPANY PETITION IB (IBC)/292(ND)2021	BALAJI DUROBUILD PRIATE LIMITED VS SANDWOODS INFRASTRUCTURE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	20/07/2024	1.section wrong please choose technically 60(5), 2.OCR missed 3.pagination missed in index 4.1.book marking missed according to the index with pagination. 5.sign missed after index 6.need to sign on every page of application, 7.please fill party in the portal from memo party 8.court fee and welfare missed in the vakalatnama if any query please contact to registry regarding your file	Azka Ahmed
786	8/7/2024	Interlocutory Application (I.B.C)	710102058032024	COMPANY PETITION IB (IBC)/412(ND)2021	STATE BANK OF INDIA VS ARCHANA AGGARWAL	Sec 60(5)	25/07/2024	No of objections 1. vakalatnama compulsory. (Reminder 2)	MITAL AND MITAL
787	7/7/2024	Interlocutory Application (I.B.C)	710102057682024	COMPANY PETITION IB (IBC)/524(ND)2021	SURENDRA CHOUDHARY & ORS VS AJNARA REALTECH LTD	Sec 60(5)	2/9/2024	no of objection. 1. add all applicant in online portal. attach all affidavit 2. page no. 487,489,491,498,499,502,,503,1287 are cut. 3. Main case number wrong mention in prayer reminder 5	RAJAT KAPOOR
788	5/7/2024	Interlocutory Application (I.B.C)	710102056892024	COMPANY PETITION IB (IBC)/20(ND)2022	FLAT BUYER ASSOCIATION VS LEENA BATRA	Sec 60(5)	10/7/2024	no of objections. 1. memo of parties mismatch according your online portal. 2. case type wrong choose intervention in case type.	VIJAY KASANA
789	10/7/2024	Interlocutory Application (I.B.C)	710102058472024	COMPANY PETITION IB (IBC)/1248(PB)2018	ASHMEET SINGH BHATIA VS M/S GRANITE GATE PROPERTIES PVT LTD	Sec 60(5)	16/07/2024	1. section mismatch in online portal and pdf.	SHASHWAT

790	5/7/2024	Company Application(Comp anies Act)	710102057092024	COMPANY PETITION (COMPANIES ACT)/113(ND)2023	SRM BANQUETS PRIVATE LIMITED VS GAURANG GUPTA	Sec. 242(4)	29/07/2024	No of objections. 1. Need to affidavit for SRM BANQUETS PRIVATE LIMITED 2. Bookmarking as per index with page number OCR Missing If you have any doubt humble request to you please contact to registry	SANJAY MISHRA
791	7/7/2024	Company Application(Comp anies Act)	710102057442024	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2021	BLOGMINT DIGITAL PVT LTD VS GAURANG GUPTA	Rule 11 of NCLT	11/7/2024	no of objections. 1. vakalatnama compulsory.	Sastra Legal
792	8/7/2024	Interlocutory Application (I.B.C)	710102057872024	COMPANY PETITION IB (IBC)/15(PB)2017	ARUNAVA SIKDAR VS GAURANG GUPTA	Application under any other provisions- IBC	11/7/2024	no of objections. 1. memo of parties. 2. bookmarking compulsory with page numbering. 3. OCR missing.	ARUNAVA SIKDAR
793	7/7/2024	Interlocutory Application (I.B.C)	710102057632024	COMPANY PETITION IB (IBC)/338(ND)2024	CANARA BANK VS RISHABH SINGH	Rule 11 of NCLT, 2016	11/7/2024	1. memo of parties missing.	HITESH SACHAR
794	7/7/2024	Interlocutory Application (I.B.C)	710102057642024	COMPANY PETITION IB (IBC)/333(ND)2024	CANARA BANK VS GEETA SINGH	Rule 11 of NCLT, 2016	11/7/2024	no of objections. 1. memo of parties missing.	HITESH SACHAR
795	11/7/2024	Interlocutory Application (I.B.C)	710102058912024	TRANSFER APPLICATION (IBC)/34(PB)2024	JAYANT KUMAR JAIN VS UCO BANK	Rule 11 of NCLT, 2016	29/07/2024	1. vakalatnama compulsory.	Vikas
796	13/07/2024	Interlocutory Application (I.B.C)	710102059682024	COMPANY PETITION IB (IBC)/281(ND)2023	MANOJ KUMAR SINGH VS DWARKADHIS PROJECTS PRIVATE LIMITED	Section 21	25/07/2024	1. section wrong choose 21 in pdf. 2. memo of parties missing. 3. need every page sign in application. 4. OCR missing. 5. page no. 93 to 100 are not clear. 6. need every page sign and true copy in annexure.	Sandiv
797	11/7/2024	Miscellaneous Application(Comp anies Act)	710102059122024	TRANSFER APPLICATION/22(PB)2024	WINSHUTTLE SOFTWARE (INDIA) PRIVATE LIMITED VS DWARKADHIS PROJECTS PRIVATE LIMITED	Rule 11 of NCLT	25/07/2024	No. of objections 1. case type wrong. 2. add all applicant company in online portal. 3. need to be affidavit for all company. 4. Vakalatnama compulsory. 5. counsel sign missing in index. 6. First motion case no. mention in prayer difference from number mention in pdf If you have any doubt humble request to you please contact to registry	Arjun Singh
798	10/7/2024	Interlocutory Application (I.B.C)	710102058672024	COMPANY PETITION IB (IBC)/670(ND)2021	STATE BANK OF INDIA VS P.P. JEWELLERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/7/2024	section wrong	MITAL AND MITAL
799	15/07/2024	Interlocutory Application (I.B.C)	710102061002024	COMPANY PETITION IB (IBC)/2240(ND)201 9	TARUN JAIN VS P.P. JEWELLERS PRIVATE LIMITED	Application under any other provisions- IBC	25/07/2024	1. main case wrong in pdf. 2. remove Tarun Jain details in online portal and added Umesh Gupta details in petitioner corner. 3. mention bookmarking with page numbering. 4.OCR missing. 5. need true copy in annexure.	Tarun
800	15/07/2024	Interlocutory Application (I.B.C)	3310118000012020	COMPANY PETITION IB (IBC)/2240(ND)201 9	SRIPRIYA KUMAR VS P.P. JEWELLERS PRIVATE LIMITED	Application under any other provisions- IBC	25/07/2024	1. contact to registry room no. 103.	Vijaykumar N P

801	15/07/2024	Interlocutory Application (I.B.C)	710102060942024	COMPANY PETITION IB (IBC)/550(ND)2020	ANISH KUMAR SANGHI VS P.P. JEWELLERS PRIVATE LIMITED	Application under any other provisions- IBC	25/07/2024	1. main case wrong in pdf. 2. fill all details in online portal according your memo of parties. 3. bookmarking compulsory with page numbering. 4. OCR missing.	Anish Kumar Sanghi
802	15/07/2024	Interlocutory Application (I.B.C)	710102060802024	COMPANY PETITION IB (IBC)/559(PB)2017	M/S PADIA TIMBER COMPANY PVT. LTD. VS BANK OF BARODA	Sec 60(5)	27/07/2024	no of objections 1. bookmarking as per index with page number 2. ocr missing 3.memo of party missing after attach mop applicant respondent fill online as per mop 4.upload only one pdf	Pankaj
803	15/07/2024	Interlocutory Application (I.B.C)	710102060842024	COMPANY PETITION IB (IBC)/900(ND)2020	VIKAS GARG VS BANK OF BARODA	Application under any other provisions- IBC	6/8/2024	1. main case wrong in pdf. (wrong pdf) 2. remove Vikas Garg details in online portal and added Umesh Gupta details in online portal. 3. bookmarking compulsory with page numbering. 4. OCR missing. reminder 2 If you have any doubt humble request to you contact to registry	Vikas Garg
804	15/07/2024	Interlocutory Application (I.B.C)	710102061302024	COMPANY PETITION IB (IBC)/1064(PB)2018	MAHESH AGARWAL VS BANK OF BARODA	Application under any other provisions- IBC	6/8/2024	1. bookmarking compulsory with page numbering. 2. case type wrong select IA (Liq.) Progress Report this case type is newly launch	kinshuk Chatterjee
805	16/07/2024	Interlocutory Application (I.B.C)	710102061422024	COMPANY PETITION IB (IBC)/1144(ND)2019	CHETAN GUPTA VS BANK OF BARODA	Rule 11 of NCLT, 2016	21/11/2024	no of objections 1. bookmarking as per index with page Nos 2. OCR missing 3. case type wrong choose IA (Liq.) Progress Report 4. 25 Rs welfare 3 Rs court fess or date missing on Vakalatnama	ASHOK
806	16/07/2024	Interlocutory Application (I.B.C)	710102061702024	COMPANY PETITION IB (IBC)/293(PB)2021	ANIL KUMAR SINGHAL VS BANK OF BARODA	Application under any other provisions- IBC	27/07/2024	1. remove main case parties in online portal. 2. case type wrong choose IA (Liq.) Progress Report.	Avinash Kaur
807	16/07/2024	Company Application(Comp anies Act)	710102061582024	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 2. SHRI. RAJESH MALIK MANAGING DIRECTOR	Rule 11 of NCLT	23/08/2024	no of objections 1. applicant respondent fill online portal as per mop and attach all applicant affidavit 2. need true copy in annexure. 4. bookmarking as per index with page number 4. OCR missing reminder 5	Devesh Maurya
808	17/07/2024	Interlocutory Application (I.B.C)	710102062242024	COMPANY PETITION IB (IBC)/1899(ND)2019	VINEET GUPTA LIQUIDATOR AAKRITI INFO-MEDIA PRIVATE LIMITED VS NA	Rule 11 of NCLT, 2016	23/08/2024	no of objections 1. case type wrong choose IA (Liq.) Progress Report this case type is newly launch reminder 4 2.delete another pdf	Ritesh Agrawal
809	17/07/2024	Interlocutory Application (I.B.C)	710102062162024	COMPANY PETITION IB (IBC)/196(ND)2024	YES BANK LIMITED VS MR. GETAMBER ANAND	Application under any other provisions- IBC	1/8/2024	1. section wrong choose rule 11 in online portal.	V. Anush
810	22/07/2024	Interlocutory Application (I.B.C)	710102063652024	COMPANY PETITION IB (IBC)/1248(PB)2018	RAJIVE RANJAN AND RITU RAJ THROUGH POWER OF ATTORNEY HOLDER I.E. PNB HOUSING FINANCE LIMITED VS PRABHJIT SINGH SONI RESOLUTION PROFESSIONAL OF GRANITE GATE PROPERTIES LIMITED	Sec 60(5)	24/07/2024	1. OCR missing.	Naman Singh Bagga

811	23/07/2024	Miscellaneous Application (IBC)	710102064142024	COMPANY PETITION IB (IBC)/286(ND)2024	PURI CONSTRUCTION PRIVATE LTD VS TRIVENI ADVERTISING PVT. LTD.	Sec 60(5)	1/8/2024	1. case type wrong. 2. memo of parties missing. 3. vakalatnama compulsory.	Esh Gupta
812	23/07/2024	Company Appeal (IBC)	710102064062024	COMPANY PETITION IB (IBC)/138(ND)2020	EMPLOYEES PROVIDENT FUND ORGANIZATION VS NARMADA CEREAL PVT. LTD	Sec 42	1/8/2024	No of Objections. 1.index missed 2.memo party missed 3.list of date events and brief synopsis missed 4.section wrong 5.case type wrong 6.vakalatnama missed 1.incomplete file please properly file 2.if any doubt please contact to registry regarding your file	Swati Jindal
813	24/07/2024	Company Application(Comp anies Act)	710102064272024	COMPANY PETITION (COMPANIES ACT)/156(PB)2022	WTC NOIDA DEVELOPMENT COMPANY PRIVATELIMITED VS UNION OF INDIA THROUGH SFIO	Rule 11 of NCLT	11/9/2024	1. add all respondent in online portal.	Nistha Gupta
814	24/07/2024	Interlocutory Application (I.B.C)	710102064222024	COMPANY PETITION IB (IBC)/197(PB)2017	DEPARTMENT OF STATE TAX VS TECPRO SYSTEM LIMITED	Rule 11 of NCLT, 2016	1/8/2024	1. memo of parties missing. 2. main case wrong in pdf. 3. section wrong. 4. application missing. 5. contact to registry regarding your file room no. 103.	Shwetal shepal
815	24/07/2024	Interlocutory Application (I.B.C)	710102064392024	COMPANY PETITION IB (IBC)/590(ND)2023	LION BUILDCON PRIVATE LIMITED VS TECPRO SYSTEM LIMITED	Section 21/Regulation 17 (1)	1/8/2024	1. section wrong. 2. bookmarking compulsory with page numbering. 3. OCR missing.	CA GAURAV
816	24/07/2024	Interlocutory Application (I.B.C)	710102064352024	COMPANY PETITION IB (IBC)/108(ND)2023	GOLDENLINE INFRASTRUCTURES PRIVATELIMITED VS BANK OF BARODA	Section 21	1/8/2024	1. section wrong. 2. bookmarking compulsory with page numbering. 3. OCR missing.	Amol
817	26/07/2024	Interlocutory Application (I.B.C)	710102065562024	COMPANY PETITION IB (IBC)/445(ND)2023	IPE M/S. DUCTURUS RESOLUTION PROFESSIONALS PVT. LTD. VS BANK OF BARODA	Rule 11 of NCLT, 2016	5/8/2024	1. need to separately field application and report.	Amol
818	26/07/2024	Company Application(Comp anies Act)	710102065592024	COMPANY PETITION (COMPANIES ACT)/27(ND)2022	LATIKA REGUNATHAN VS NA	Rule 32	5/9/2024	1. memo of parties mismatch according your online portal.	ATUL NAGARAJAN
819	29/07/2024	Company Application(Comp anies Act)	710102065962024	COMPANY PETITION (COMPANIES ACT)/114(ND)2024	PRATAP SINGH PARMAR VS RESPONDENT NO.1	Rule 11 of NCLT	22/08/2024	1. bookmarking compulsory with page numbering. 2. PRABH PAUL PARMAR name mention as respondent in IAs title in online portal reminder 2 Regarding This Objections if You Have Doubt Please Contact To Help Desk Contac No 011 24363846 &&&&&&& 011 24361890	Adarsh
820	27/07/2024	Company Application(Comp anies Act)	710102065812024	COMPANY PETITION (COMPANIES ACT)/85(ND)2019	POONAM BUILDWELL PRIVATE LIMITED VS NIHO CONSTRUCTION LIMITED	Rule 11 of NCLT	6/8/2024	1. file incomplete. 2. contact to registry room no. 103.	SHANKARI MISHRA
821	27/07/2024	Interlocutory Application (I.B.C)	710102065672024	COMPANY PETITION IB (IBC)/1085(ND)2019	RANJAN CHAKRABORTI VS NIHO CONSTRUCTION LIMITED	Section 21	6/8/2024	1. section wrong. 2. need every page sign and true copy in annexure. 3. mention bookmarking with page numbering. 4. OCR missing.	Ashutosh

822	29/07/2024	Interlocutory Application (I.B.C)	710102065942024	COMPANY PETITION IB (IBC)/2721(ND)2019	M/S STRABAG ENGINEERS PVT. LTD. VS THREE C SHELTERS PVT. LTD.	Section 60(5)	6/8/2024	1. fill all details in online portal. 2. applicant sign missing in prayer. 3. counsel sign missing in prayer. 4. index missing. 5. memo of parties missing. 6. notary missing. 7. need every page sign in application. 8. bookmarking compulsory with page numbering. 9. OCR missing. 10. proof of service missing. 11. file incomplete.	GAURAV MALIK
823	29/07/2024	Company Application(Comp anies Act)	710102066192024	COMPANY PETITION (COMPANIES ACT)/91(ND)2024	MR. MAYANK GOYAL VS SHASHANK GOYAL	Rule 11 of NCLT	6/8/2024	1. memo of parties missing.	Shubham Jain
824	29/07/2024	Interlocutory Application (I.B.C)	710102065982024	COMPANY PETITION IB (IBC)/1665(PB)2018	DELHI BARODA ROAD CARRIER PRIVATE LIMITED THROUGH RESOLUTION APPLICANT VS DCB BANK LIMITED	Rule 11 of NCLT, 2016	6/8/2024	1. fill all details in online portal. 2. need every page sign in application. 3. OCR missing.	ankur gupta
825	26/07/2024	Interlocutory Application (I.B.C)	710102065192024	COMPANY PETITION IB (IBC)/731(PB)2018	ASHWINI MEHRA VS DCB BANK LIMITED	Regulation 33	31/07/2024	no of objections 1. application all pages sign 3. pages 27 to 29 attach English type copy	RAGHAV CHADHA
826	22/07/2024	Company Application(Comp anies Act)	710102063762024	COMPANY PETITION (COMPANIES ACT)/210(ND)2022	MAHESH GUPTA VS GOPI NATH PVT LTD	Rule 11 of NCLT	31/07/2024	1. vakalatnama compulsory.	ASHISH KUMAR GUPTA
827	17/07/2024	Interlocutory Application (I.B.C)	710102062292024	COMPANY PETITION IB (IBC)/690(ND)2018	RAJEEV LOCHAN VS GOPI NATH PVT LTD	Rule 11 of NCLT, 2016	31/07/2024	1. case type wrong choose IA (Liq.) Progress Report.	Shivam
828	22/07/2024	Miscellaneous Application (IBC)	710102063722024	COMPANY PETITION IB (IBC)/287(ND)2024	DHEER PROPERTIES LIMITED VS DHEER PROPERTIES LIMITED	Sec 60(5)	31/07/2024	1. case type wrong. 2. memo of parties missing. 3. vakalatnama compulsory. 4. OCR missing.	Esh Gupta
829	22/07/2024	Company Application(Comp anies Act)	710102063522024	COMPANY PETITION (COMPANIES ACT)/297(ND)2018	REGISTRAR OF COMPANIES VS M/S EDOPTICA DEVELOPERS (INDIA) LIMITED	Rule 11 of NCLT	24/09/2024	1. fill all details in online portal. 2. section wrong online as per pdf 3. applicant respondent fill online as per mop PDF wrong main case link with CP/297(ND)2018 but pdf main case is (IB)-297(PB)2018 if you have any doubt request to you plz contact to registry room no 103 reminder 3	Sabhay
830	20/06/2024	Interlocutory Application (I.B.C)	710102053382024	COMPANY PETITION IB (IBC)/468(ND)2023	S U~ I L KUMAR AG RAWAL RESOLUTION PROFESSIONAL VS STAR SYNTHETICS PVT LTD	Sec 12(2)	9/8/2024	no of objections 1.only mention SUNIL KUMAR AGRAWAL RP details in online portal in IAs titles. 2. applicant respondent fill online as per mop 3.OCR missing. (reminder 3)	DHRUV GUPTA
831	17/07/2024	Interlocutory Application (I.B.C)	710102062062024	COMPANY PETITION IB (IBC)/2581(ND)2019	GAURAV MAMIK VS STAR SYNTHETICS PVT LTD	Rule 11 of NCLT, 2016	31/07/2024	1. vakalatnama compulsory.	Rahul Tyagi
832	15/07/2024	Interlocutory Application (I.B.C)	710102061052024	COMPANY PETITION IB (IBC)/1083(PB)2019	UMESH GUPTA VS STAR SYNTHETICS PVT LTD	Application under any other provisions- IBC	31/07/2024	1. need every page sign in application. 2. bookmarking compulsory with page numbering. 3. OCR missing. 4. case type wrong choose IA (Liq.) Progress Report.	Umesh Gupta

833	23/07/2024	Interlocutory Application (I.B.C)	710102063842024	COMPANY PETITION IB (IBC)/233(ND)2022	JINDAL BIOCHEMS & DEVELOPERS PRIVATE LIMITED VS KAMAL RENU CREDIT & INVEST PRIVATE LIMITED	Application under any other provisions- IBC	31/07/2024	1. fill all details in online portal. 2. mention index according your in pdf. 3. counsel sign missing in index or memo of parties and prayer. 4. need every page sign in application. 5. mention bookmarking according your index with page numbering. 6. applicant sign missing in prayer. 7. need every page sign and true copy in annexure. 8. contact to registry regarding your file room no. 103.	PARAS
834	17/07/2024	Interlocutory Application (I.B.C)	710102062042024	COMPANY PETITION IB (IBC)/2380(ND)2019	AFFLE (INDIA) LIMITED VS AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 60(5)	31/07/2024	application file not upload	ANAND
835	16/07/2024	Interlocutory Application (I.B.C)	710102061742024	COMPANY PETITION IB (IBC)/356(ND)2021	ASHOK ARORA LIQUIDATOR VS AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	3/9/2024	file not open please re upload this file after reupload file is scrutinized reminder 4	ABHISHEK
836	17/07/2024	Interlocutory Application (I.B.C)	710102062382024	COMPANY PETITION IB (IBC)/688(ND)2020	AJAY KADMAWALA VS AD VICTORIAM VENTURES PRIVATE LIMITED	Section 60(5)	20/09/2024	no of objections 1. section wrong online as per pdf 2. add respondent in online portal as per mop 3IAs title fill online as per mop 4.True copy sign missing on annexures 5. bookmarking as per index with page number 6. OCR missing	Rahul
837	17/07/2024	Restoration Application (Companies Act)	710102062432024	COMPANY APPEAL(COMPANIES ACT)/205(ND)2022	VEER VATI VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	31/07/2024	1. contact to registry regarding your file room no. 103.	Jayender Jain
838	2/8/2024	Interlocutory Application (I.B.C)	710102067332024	COMPANY PETITION IB (IBC)/256(ND)2019	DR. VIJAYKANT DIXIT VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 60(5)	2/8/2024	1. need to translate all hindi pages. 2. vakalatnama compulsory.	Prachi Johri
839	1/8/2024	Restoration Application (Companies Act)	710102067072024	COMPANY PETITION (COMPANIES ACT)/123(ND)2024	REVFIN SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	25/11/2024	no of objections 1. main case no. and titles mention in pdf 2. counsel detail missing on index mop or prayer 3. Vakalatnama missing 4. proof of service missing file incomplete If you have any doubt humble request to you contact to registry room no 103 at DR 0112436890	Sonika Bharati
840	2/8/2024	Interlocutory Application (I.B.C)	710102067482024	COMPANY PETITION IB (IBC)/380(ND)2020	GYAN CHANDRA MISRA VS GIRISH CHANDER JOSHI	Sec 60(5)	10/8/2024	1. section wrong. 2. page no. 52 are not clear. 3. OCR missing. 4. proof of service missing.	Avinash Bhati
841	3/8/2024	Interlocutory Application (I.B.C)	710102067772024	COMPANY PETITION IB (IBC)/470(ND)2017	KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL KINDLE DEVELOPERS PVT. LTD. VS COMMITTEE OF CREDITORS KINDLE DEVELOPERS PVT. LTD. AND ORS.	Sec 60(5)	12/8/2024	1. page no. 36 to 39	Niraj Chamyal

842	2/8/2024	Interlocutory Application (I.B.C)	710102067432024	COMPANY PETITION IB (IBC)/380(ND)2020	GYAN CHANDRA MISRA VS GIRISH CHANDER JOSHI	Sec 60(5)	9/8/2024	1. proof of service missing. 2. OCR missing. 3. remove pdf in proof of service section. 4. section wrong.	Avinash Bhati
843	3/8/2024	Interlocutory Application (I.B.C)	710102067632024	COMPANY PETITION IB (IBC)/529(ND)2023	KRISHNA BUILDESTATES PRIVATE LIMITED VS TRIUNE GLOBAL SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	23/08/2024	1. vakalatnama compulsory. attach but Rs 25 welfare fees or Rs 3 court fees missing reminder 2	Monica
844	4/8/2024	Interlocutory Application (I.B.C)	710102067922024	COMPANY PETITION IB (IBC)/204(ND)2021	ASHISH BHATNAGAR AND RANJANA KRISHNA VS M/S SUPERTECH LIMITED	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	25/11/2024	1. memo of parties mismatch according your online portal. reminder 3 If you have any doubt humble request to you contact to registry	Umesh Chauhan
845	2/8/2024	Interlocutory Application (I.B.C)	710102067412024	COMPANY PETITION IB (IBC)/204(ND)2021	ANIL KUMAR OJHA VS M/S SUPERTECH LIMITED	Sec 60(5)	4/10/2024	no of objections 1. main case not link. 2. counsel details incomplete index, mop and prayer. 3. Vakalatnama compulsory. 4. bookmarking compulsory with page numbering. 5 After the 4 reminder concern person visit registry and we trying to solve his problem but that time concern person told us main case going on in chennai bench so , that main case is not link with petition .. so main matter going on in chennai bench so how main case will link in delhi reminder 4 If you have any doubt humble request to you contact to DR at room no 103	ANIL KUMAR OJHA
846	5/8/2024	Company Application(Companies Act)	710102068022024	COMPANY PETITION (COMPANIES ACT)/112(ND)2019	VIJAY AGGARWAL VS SUSHIL AGGARWAL & COMPANY PRIVATE LIMITED	Rule 11 of NCLT	10/8/2024	1. vakalatnama compulsory.	DHRUV KAPUR
847	5/8/2024	Interlocutory Application (I.B.C)	710102068012024	COMPANY PETITION IB (IBC)/102(ND)2022	SHIMPING TECHNOLOGY PRIVATE LIMITED VS FENEXA TECHNOLOGY PRIVATE LIMITED	Application under any other provisions- IBC	23/08/2024	1. mention IAs title as per mop 2. vakalatnama compulsory. attach but welfare Rs 25 or Court fees Rs 3 missing reminder 2	Shiv
848	5/8/2024	Interlocutory Application (I.B.C)	710102068032024	COMPANY PETITION IB (IBC)/771(PB)2018	ANSHUL ELECTRONICS PVT. LTD. VS VALUE INFRA TECH INDIA PVT. LTD.	Sec 60(5)	28/08/2024	1. vakalatnama compulsory. attach but court fees Rs 1 missing	YOGESH
849	6/8/2024	Interlocutory Application (I.B.C)	710102068422024	COMPANY PETITION IB (IBC)/687(PB)2020	INDIAN BANK VS M/S MAHAMAYA EXPORTS PRIVATE LIMITED	Section 22	14/08/2024	1. memo of parties missing. 2. section wrong. 3. need every page sign and true copy in annexure. 4. vakalatnama compulsory.	REEMA KHORANA
850	6/8/2024	Interlocutory Application (I.B.C)	710102068492024	COMPANY PETITION IB (IBC)/197(PB)2017	MR. RAMACHANDRAN SUBRAMANIAN VS M/S MAHAMAYA EXPORTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	14/08/2024	1. case type wrong choose IA(LIQ).Progress Report.	ANJALI SHARMA
851	7/8/2024	Company Application(Companies Act)	710102068822024	COMPANY PETITION (COMPANIES ACT)/110(ND)2024	SANJAY AGARWAL VS UMESH GUPTA	Rule 32	30/08/2024	1. fill all details in online portal. 2. need every page sign in application and annexure. 3. remove double pagination in pdf. 4. vakalatnama compulsory. 5. need every page true copy in annexure. PDF not uploaded plz upload with clear all defects	Ridhima Bansal

852	8/8/2024	Interlocutory Application (I.B.C)	710102069402024	COMPANY PETITION IB (IBC)/380(ND)2020	GYAN CHANDRA MISRA VS UMESH GUPTA	Sec 60(5)	20/08/2024	1. section wrong. 2. case type wrong.	Avinash Bhati
853	8/8/2024	Interlocutory Application (I.B.C)	710102069172024	COMPANY PETITION IB (IBC)/872(ND)2020	MANISH GUPTA VS UMESH GUPTA	Application under any other provisions- IBC	20/08/2024	1. section wrong. 2. section wrong in page no. 1. 3. mention bookmarking with page numbering.	Manish Gupta
854	9/8/2024	Interlocutory Application (I.B.C)	710102069572024	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS RANJAN SHAKRABORTI RP OF SONI E VEHICLE PVT LTD	Rule 11 of NCLT, 2016	21/08/2024	1. bookmarking compulsory with page numbering. 2. memo of parties missing. 3. section not mention in index. 4. counsel details incomplete in prayer. 5. need every page sign and true copy in annexure. 6. vakalatnama compulsory. 7. OCR missing.	SUNNY GANGWANI
855	9/8/2024	Interlocutory Application (I.B.C)	710102069652024	COMPANY PETITION IB (IBC)/710(PB)2019	ABDUSSALAM VS MANOJ KULSHRESHTA RP	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	12/8/2024	1. fill all details in online portal. 2. date missing in vakalatnama. 3. proof of service missing.	RAJ VARDHAN
856	10/8/2024	Interlocutory Application (I.B.C)	710102069862024	COMPANY PETITION IB (IBC)/460(ND)2023	M/S. MAYANK TRADING COMPANY VS FRANK EDUCATIONAL AIDS PRIVATE LTD	Sec 60(5)	14/08/2024	1. memo of parties missing. 2. need every page sign in application. 3. vakalatnama compulsory.	VIVEK SARIN
857	9/8/2024	Interlocutory Application (I.B.C)	710102069632024	COMPANY PETITION IB (IBC)/892(ND)2020	KNL DRIVELINE PARTS PRIVATE LIMITED VS SPM AUTOMOTIVE COMPONENTS PVT LTD	Application under any other provisions- IBC	21/08/2024	1. wrong filling need to be filed in additional documents.	SHITAL KHATRI
858	9/1/2024	Interlocutory Application (I.B.C)	710102003122024	COMPANY PETITION IB (IBC)/565(PB)2021	SLR TECHINFRA PRIVATE LIMITED VS ENDLESS SERVICES PRIVATE LIMITED	Sec 49(2)	4/9/2024	no of objections 1.section wrong online as per pdf If you have any doubt humble request to you contact to registry	SHUBH
859	14/08/2024	Interlocutory Application (I.B.C)	710102070792024	COMPANY PETITION IB (IBC)/1095(ND)2019	MAYA GUPTA VS FORD CREDIT INDIA PRIVATE LIMITED	Sec 60(5)	3/10/2024	1.section wrong online as per pdf select rule 11 reminder 5	Jitesh Prakash Gupta
860	12/8/2024	Interlocutory Application (I.B.C)	710102070412024	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA VS RAKESH NAYAR	Rule 11 of NCLT, 2016	21/08/2024	1. file incomplete.	SRI & ASSOCIATES
861	12/8/2024	Interlocutory Application (I.B.C)	710102070492024	COMPANY PETITION IB (IBC)/201(ND)2021	MASOOD HASAN VS M/S ELEGANT INFRACON PVT. LTD.	Sec 60(5)	21/08/2024	1. memo of parties missing. 2. bookmarking compulsory with page numbering. 3. pagination missing. 4. counsel sign missing in index and prayer. 5. need every page sign and true copy in annexure. 6. vakalatnama compulsory. 7. OCR missing. 8. affidavit missing.	MAREESH
862	13/08/2024	Interlocutory Application (I.B.C)	710102070662024	COMPANY PETITION IB (IBC)/590(ND)2023	LION BUILDCON PRIVATE LIMITED VS M/S ELEGANT INFRACON PVT. LTD.	Section 22	22/08/2024	1. memo of parties missing. 2. bookmarking compulsory with page numbering. 3. OCR missing.	CA GAURAV
863	13/08/2024	Interlocutory Application (I.B.C)	710102070552024	COMPANY PETITION IB (IBC)/1721(PB)2019	SATYADEVI ALAMURI VS AJAY KUMAR BISHNOI	Rule 11 of NCLT, 2016	22/08/2024	1. memo of parties missing. 2. bookmarking compulsory with page numbering. 3. page no. 70 are wrong adjust. 4. OCR missing. 5. section wrong mention in index. 6. proof of service missing. 7. remove pdf in proof of service section. 8. vakalatnama compulsory.	Bhavana Duhoon

864	14/08/2024	Interlocutory Application (I.B.C)	710102070842024	COMPANY PETITION IB (IBC)/742(ND)2018	MR. SURENDRA AGGARWAL VS TUBEROSE PRODUCTS INDIA PRIVATE LIMITED	Sec 66(1)	12/11/2024	1. pagination missing in index as per pdf or incomplete in pdf reminder 2	Sasttra Legal
865	14/08/2024	Interlocutory Application (I.B.C)	710102070802024	COMPANY PETITION IB (IBC)/742(ND)2018	MR. SURENDRA AGGARWAL VS TUBEROSE PRODUCTS INDIA PRIVATE LIMITED	Application under any other provisions- IBC,Sec 49(2)	13/11/2024	Pagination missing in index pagination incomplete in pdf	Sasttra Legal
866	15/08/2024	Interlocutory Application (I.B.C)	710102071022024	COMPANY PETITION IB (IBC)/2628(ND)2019	AJINDER PAL SINGH VS SARAYA INDUSTRIES LTD	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	22/08/2024	1. bookmarking compulsory with page numbering. 2. need true copy in annexure. 3. need to be affidavit for all applicant. 4. OCR missing. 5. date missing in vakalatnama.	BIRENDRA PRASAD SINGH
867	17/08/2024	Interlocutory Application (I.B.C)	710102071442024	COMPANY PETITION IB (IBC)/811(ND)2022	TAPAN CHAKRABORTY VS SARAYA INDUSTRIES LTD	Rule 11 of NCLT, 2016	3/9/2024	1. volume 1 and 2 separately index missing. reminder 2	Rajiv Malik
868	17/08/2024	Company Application (Companies Act)	710102071772024	COMPANY PETITION (COMPANIES ACT)/114(ND)2024	PRATAP SINGH PARMAR VS PRABHA PAUL PARMAR	Rule 11 of NCLT	23/08/2024	1. bookmarking compulsory with page numbering.	Adarsh
869	20/08/2024	Miscellaneous Application (IBC)	710102072002024	COMPANY PETITION IB (IBC)/960(ND)2020	SUMAN KUMAR VERMA VS PRABHA PAUL PARMAR	Application under any other provisions- IBC	31/08/2024	1. wrong filling.	SUMAN
870	20/08/2024	Company Application (Companies Act)	710102072112024	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS ROADGODS AUTOGEAR PRIVATE LIMITED	Rule 11 of NCLT	23/08/2024	1. section wrong.	Sumit Rajput
871	19/08/2024	Interlocutory Application (I.B.C)	710102071912024	COMPANY PETITION IB (IBC)/612(ND)2022	L.R. BUILDERS PRIVATE LIMITED VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	23/08/2024	1. section wrong. 2. vakalatnama compulsory.	Muskan Puri
872	20/08/2024	Company Application (Companies Act)	710102072072024	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS ROADGODS AUTOGEAR PRIVATE LIMITED	Rule 11 of NCLT	23/08/2024	1. section wrong. 2. need every page sign and true copy in annexure.	Sumit Rajput
873	19/08/2024	Interlocutory Application (I.B.C)	710102071932024	COMPANY PETITION IB (IBC)/1572(ND)2019	MADAN MOHAN DHUPAR VS FLYING BEE HOSPITALITY LLP	Sec 60(5)	3/9/2024	1. fill all details in online portal. 2. page no. 52 are not clear. reminder 2	KARAN
874	20/08/2024	Interlocutory Application (I.B.C)	710102072162024	COMPANY PETITION IB (IBC)/378(PB)2017	SAHASRA ELECTRONIC SOLUTIONS LIMITED VS MR ANIL KOHLI LIQUIDATOR	Section 60(5)	24/08/2024	1. 3Rs court fee missing in vakalatnama.	V Shashank Kumar
875	20/08/2024	Company Application (Companies Act)	710102072102024	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS ROADGODS AUTOGEAR PRIVATE LIMITED	Rule 11 of NCLT	24/08/2024	1. section wrong.	Sumit Rajput
876	20/08/2024	Company Application (Companies Act)	710102072222024	COMPANY PETITION (COMPANIES ACT)/129(PB)2018	ABHIMANYU SINGH AND ORS. VS BRIJNANDAN INDUSTRIES	Application under any other provisions	24/08/2024	1. main case not complete in pdf. 2. memo of parties missing. 3. need every page sign in application. 4. vakalatnama compulsory. 5. need every page sign and true copy in annexure.	Aishwarya Tyagi

877	22/08/2024	Interlocutory Application (I.B.C)	710102072872024	COMPANY PETITION IB (IBC)/717(ND)2019	SIDHARTHA BUILDHOME PRIVATE LIMITED VS DEEPAK KUMAR GOYAL	Sec 60(5)	18/09/2024	1. memo of parties mismatch according your online portal. reminder 3 SIDHARTH CHAUHAN as fill as a applicant or SHRI DEEPAK KUMAR GOYAL, PUNJAB NATIONAL BANK fill as a respondent in online portal	Shiv Mangal Sharma
878	22/08/2024	Interlocutory Application (I.B.C)	710102072752024	COMPANY PETITION IB (IBC)/114(ND)2024	STATE BANK OF INDIA VS STATE BANK OF INDIA	Sec 60(5)	28/08/2024	1. memo of parties missing. 2. section wrong. 3. vakalatnama compulsory.	JAYA
879	21/08/2024	Company Application(Comp anies Act)	710102072522024	COMPANY APPEAL(COMPAN IES ACT)/177(ND)2022	M/S. LEADS HOUSES & INFRASTRUCTURE PVT. LTD. VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA NEW DELHI	Rule 11 of NCLT	27/08/2024	1. vakalatnama compulsory.	AKSHAT GUPTA
880	23/08/2024	Interlocutory Application (I.B.C)	710102073042024	COMPANY PETITION IB (IBC)/625(PB)2018	PANKHURI INVESTMENT AND SECURITES LTD VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA NEW DELHI	Application under any other provisions- IBC	28/08/2024	1. bookmarking compulsory with page numbering. 2. case type wrong choose IA (Liq.) Progress Report.	Nishant Gaurav Gupta
881	23/08/2024	Interlocutory Application (I.B.C)	710102072982024	COMPANY PETITION IB (IBC)/181(ND)2024	AADITYA KHANIJ & COAL NAGPUR PRIVATE LIMITED VS GLOBUS SPIRITS LIMITED	Rule 11 of NCLT, 2016	28/08/2024	1. memo of parties missing. 2. section wrong. 3. 25Rs welfare fee not showing properly.	shivam
882	8/8/2024	Interlocutory Application (I.B.C)	710102069012024	COMPANY PETITION IB (IBC)/100(ND)2019	DEEPALI DESIGNS & EXBIHITS PVT LTD VS PICO EVENT INDIA MARKETING PVT LTD	Application under any other provisions- IBC	30/08/2024	1. section wrong online as per pdf 2. fill all details in online portal. 3. 15Rs welfare fee missing in Vakalatnama. reminder 2	Ajit
883	22/08/2024	Restoration Application (Companies Act)	710102072802024	COMPANY PETITION (COMPANIES ACT)/121(ND)2021	BROOKINGS INDIA VS REGISTRAR OF COMPANIES	Rule 48	6/9/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering. 3. counsel details incomplete in prayer. 4. applicant sign missing in prayer. 5. page no. 11,15 are not clear. 6. vakalatnama compulsory. reminder 2	K GAURAV & CO.
884	16/08/2024	Company Application(Comp anies Act)	710102071372024	COMPANY PETITION (COMPANIES ACT)/198(ND)2023	MADAN LAL JINDAL VS KURINJI METALS PRIVATE LIMITED	Rule 11 of NCLT	24/08/2024	1. vakalatnama compulsory.	KARAN MALHOTRA
885	24/08/2024	Review Application (Companies Act)	710102073192024	COMPANY PETITION (COMPANIES ACT)/180(ND)2023	BALVEEN KAUR VS DEEPAK GULATI & ASSOCIATES	Rule 11 of NCLT	27/08/2024	1. case type wrong. 2. memo of parties missing. 3. vakalatnama compulsory. 4. remove extra pdf. 5. OCR missing.	DEEPAK GULATI AND ASSOCIATES
886	26/08/2024	Interlocutory Application (I.B.C)	710102073552024	COMPANY PETITION IB (IBC)/612(ND)2022	L.R. BUILDERS PRIVATE LIMITED VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	30/08/2024	1. section not mention in index. 2. bookmarking compulsory with page numbering. 3. memo of parties missing. 4. remove pdf in proof of service section. 5. pagination missing. 6. vakalatnama compulsory. 7. proof of service missing. 8. need every page sign in application. 9. counsel details and applicant sign missing in prayer and index. 10. file incomplete.	Muskan Puri

887	27/08/2024	Interlocutory Application (I.B.C)	710102073812024	COMPANY PETITION IB (IBC)/1444(PB)2018	SUNAR JEWELS PVT.LTD VS THE REGISTRAR OF COMPANIES	Sec 60(5)	30/08/2024	1. vakalatnama compulsory.	MANOJ
888	27/08/2024	Interlocutory Application (I.B.C)	710102074022024	COMPANY PETITION IB (IBC)/289(ND)2024	BHUVAN MADAN VS THE REGISTRAR OF COMPANIES	Sec 60(5)	28/08/2024	true copy and sign in annexures	Bhavya Khatreja
889	22/08/2024	Interlocutory Application (I.B.C)	710102072892024	COMPANY PETITION IB (IBC)/2130(ND)2019	LUDHIANA IMPROVEMENT TRUST VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	13/09/2024	1. need every page sign and true copy in annexure. 2. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 3. proof of service missing. reminder 2	Divita Vyas
890	23/08/2024	Interlocutory Application (I.B.C)	710102073132024	COMPANY PETITION IB (IBC)/539(ND)2022	VIPIN AGGARWAL VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	31/08/2024	bookmarking with page numbering missing section wrong ocr missing	ABHISHEK DEVGAN
891	28/08/2024	Interlocutory Application (I.B.C)	710102074072024	COMPANY PETITION IB (IBC)/128(PB)2024	ATMA RAM HOUSE INVESTMENT PRIVATE LIMITED VS 1. BHUSHAN POWER AND STEEL LIMITED	Application under any other provisions- IBC	30/08/2024	1. proof of service missing.	SOAYIB QURESHI
892	30/08/2024	Interlocutory Application (I.B.C)	710102074592024	COMPANY PETITION IB (IBC)/1248(PB)2018	IHDP HOME INTERIORS EXPORTS PARKS PVT.LTD. VS RP	Sections 60(5)/Regulation 13	4/9/2024	1. add all respondent in online portal. 2. remove double pagination in pdf. 3. bookmarking compulsory with page numbering.	GOVIND
893	30/08/2024	Interlocutory Application (I.B.C)	710102074572024	COMPANY PETITION IB (IBC)/413(ND)2023	CHANDRA NIRMAN PRIVATE LIMITED VS WAPCOS LIMITED	Rule 11 of NCLT, 2016	4/9/2024	1. memo of parties missing. 2. need every page true copy in annexure. 3. vakalatnama compulsory. 4. mention bookmarking according your index with page numbering. 4. OCR missing.	SANYAM JAIN
894	30/08/2024	Interlocutory Application (I.B.C)	710102074812024	COMPANY PETITION IB (IBC)/496(ND)2018	M/S ALPHABET HEIGHTS PVT. LTD. VS M/S MAPLE REALCON PVT. LTD.	Sec 60(5)	4/9/2024	1. section wrong. 2. remove main case parties in online portal. 3. 1Rs court fee short in vakalatnama.	MRINAL HARSH VARDHAN
895	1/9/2024	Interlocutory Application (I.B.C)	710102075302024	COMPANY PETITION IB (IBC)/1412(ND)2019	RAJESH KUMAR GUPTA VS M/S MAPLE REALCON PVT. LTD.	Application under any other provisions- IBC	5/9/2024	no of objection. 1. case type wrong choose IA (Liq.) Progress Report. 2. bookmarking compulsory with page numbering. 3. OCR missing.	Rajesh Kumar Gupta
896	31/08/2024	Interlocutory Application (I.B.C)	710102075002024	COMPANY PETITION IB (IBC)/31(ND)2023	VERSHA DEWAN VS THE RESOLUTION PROFESSIONAL MR BHARAT BHUSAN SETHI	Sec 60(5)	5/9/2024	no of objection. 1. need every page sign in application. 2. pdf not clear.	Dipanshu Chugh
897	1/9/2024	Interlocutory Application (I.B.C)	710102075292024	COMPANY PETITION IB (IBC)/1155(ND)2019	RAJESH KUMAR GUPTA VS THE RESOLUTION PROFESSIONAL MR BHARAT BHUSAN SETHI	Application under any other provisions- IBC	5/9/2024	no of objections. 1. case type wrong choose IA (Liq.) Progress Report. 2. section wrong. 3. bookmarking compulsory with page numbering. 4. OCR missing.	Rajesh Kumar Gupta
898	3/9/2024	Company Application(Companies Act)	710102075762024	COMPANY APPEAL(COMPANIES ACT)/95(ND)2024	RAJOURI CHITS AND FINANCE PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA HAVING ITS OFFICE AT 4TH FLOOR IFCI TOWER61 NEHRU PLACE NEW DELHI 110019	Application under any other provisions	17/09/2024	1. pdf not upload. reminder 2	SHANKAR KUMAR JHA

899	3/9/2024	Interlocutory Application (I.B.C)	710102075982024	COMPANY PETITION IB (IBC)/380(ND)2020	GYAN CHANDRA MISRA VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA HAVING ITS OFFICE AT 4TH FLOOR IFCI TOWER61 NEHRU PLACE NEW DELHI 110019	Rule 11 of NCLT, 2016	6/9/2024	no of objections. 1. section wrong. 2. case type wrong.	Avinash Bhati
900	3/9/2024	Restoration Application (Companies Act)	710102075932024	COMPANY APPEAL(COMPANIES ACT)/104(ND)2020	INCOME TAX OFFICER WARD- 19(4) VS REGISTRAR OF COMPANIES DELHI & ANR. (IN THE MATTER OF: M/S PICTURESQUE PROMOTERS PVT. LTD.)	Rule 11 of NCLT	28/10/2024	Parvinder Singh detail not fill on online portal put on ticket blank side	Rahul Singh
901	5/9/2024	Interlocutory Application (I.B.C)	710102076682024	COMPANY PETITION IB (IBC)/465(ND)2024	INDIABULLS HOUSING FINANCE LIMITED VS NOIDA MARKETING PRIVATE LIMITED	Rule 11 of NCLT, 2016	27/09/2024	1. memo of parties mismatch according your online portal. reminder 2	KNM & Partners
902	5/9/2024	Interlocutory Application (I.B.C)	710102076422024	COMPANY PETITION IB (IBC)/1221(ND)2018	ALPINE REALTECH PVT LTD VS PUNJAB & SIND BANK	Sec 60(5)	13/09/2024	1. fill all details in online portal. 2. memo of parties missing. 3. counsel details missing in index. 4. counsel sign missing in prayer. 5. need every page sign and true copy in annexure. 6. bookmarking compulsory with page numbering. 7. page no. 299 to 379 are not clear. 8. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 9. proof of service missing. 10. OCR missing.	Kiran
903	6/9/2024	Interlocutory Application (I.B.C)	710102076892024	COMPANY PETITION IB (IBC)/688(ND)2020	AJAY KADMAWALA VS RAJIV MALIK	Section 19(2) / Regulation 30	3/10/2024	1. bench wrong mention in page no 4 in pdf	Rahul
904	5/9/2024	Interlocutory Application (I.B.C)	710102076542024	COMPANY PETITION IB (IBC)/297(PB)2018	MRS. SURINDER KAUR VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Rule 11 of NCLT, 2016	13/09/2024	1. memo of parties missing. 2. need every page sign and true copy in annexure. 3. pagination wrong in index. 4. vakalatnama compulsory. 5. need to be affidavit for all applicant.	DHRUV KUMRA
905	6/9/2024	Interlocutory Application (I.B.C)	710102077002024	COMPANY PETITION IB (IBC)/98(ND)2024	SUDHIR KUMAR AGARWAL VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Application under any other provisions- IBC	7/10/2024	1. page no. 24 to 31 are not clear. reminder 3	SURBHI
906	8/9/2024	Company Application(Companies Act)	710102077442024	TRANSFER PETITION(COMPANIES ACT)/10(PB)2022	ULTRATECH CEMENT LIMITED VS M-OUT INFRASTRUCTURE PVT~ LTD:	Application under any other provisions	18/09/2024	1. contact to registry room no. 103.	Deepa
907	10/9/2024	Interlocutory Application (I.B.C)	710102078002024	COMPANY PETITION IB (IBC)/1529(ND)2019	BHASKAR VALLEY PLOT BUYERS WELFARE ASSOCIATION VS VINAY KUMAR SINGHAL	Sec 60(5)	21/11/2024	BHASKAR VALLEY PLOT BUYERS WELFARE ASSOCIATIO detail missing in pdf	Rajiv Malik
908	9/9/2024	Interlocutory Application (I.B.C)	710102077592024	COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PVT. LTD. VS VINAY KUMAR SINGHAL	Rule 11 of NCLT, 2016	6/12/2024	1. memo of parties mismatch according your online portal. make mop as per application Contact to registry at room no 103	Apoorva Pandey

909	9/9/2024	Interlocutory Application (I.B.C)	710102077742024	COMPANY PETITION IB (IBC)/256(ND)2019	NIRMALA SINGH VS JC WORLD HOSPITALITY PRIVATE LIMITED	Sec 60(5)	2/12/2024	1. page no. 29 to 65,178 to 180 to 191 2. remove double pagination reminder 7	Anurag
910	11/9/2024	Interlocutory Application (I.B.C)	710102078422024	COMPANY PETITION IB (IBC)/419(PB)2018	ANIL KUMAR (LIQUIDATOR OF PEARL VISION PVT. LTD) VS INDIAN OVERSEAS BANK	Sec 60(5)	19/09/2024	1. fill all details in online portal. 2. mention bookmarking according your index with page numbering. 3. vakalatnama compulsory.	SAHIL CHANDRA
911	11/9/2024	Interlocutory Application (I.B.C)	710102078152024	COMPANY PETITION IB (IBC)/153(ND)2020	PARVEEN KUMAR ADLAKHA VS MAPLE LOGISTICS PRIVATE LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	19/09/2024	1. file incomplete place do properly after that we will check.	SANJAY JAIN
912	12/9/2024	Company Application(Companies Act)	710102078672024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	ADARSH INFO TECH PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
913	11/9/2024	Interlocutory Application (I.B.C)	710102078242024	COMPANY PETITION IB (IBC)/417(ND)2023	MS PAKHI INFRA & OTHERS VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Sec 60(5)	20/09/2024	No of objection 1.case type wrong please choose intervention petition in online 2.list of date events and brief synopsis missed 3.council detail missed after index 4.online portal entry incomplete 5.sign missed after memo 6.need to sign on every page of application 7.court fee missed and welfare in vakalatnama 8.service missed	ANANNYA
914	12/9/2024	Company Application(Companies Act)	710102078652024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
915	12/9/2024	Company Application(Companies Act)	710102078682024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	ASL INVESTMENTS PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
916	12/9/2024	Company Application(Companies Act)	710102078722024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	DECOR INVESTMENT & FINANCE PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
917	12/9/2024	Company Application(Companies Act)	710102078732024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	AARTI IRON & POWER PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
918	12/9/2024	Company Application(Companies Act)	710102078692024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	BIC INVESTMENT PRIVATE LIMITED (TRANSFERRED TO DELHI) VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.

919	12/9/2024	Interlocutory Application (I.B.C)	710102078562024	COMPANY PETITION IB (IBC)/48(PB)2020	ARUN KUMAR BAJPAI VS VEKAS KUMAR GARG	Section 60(5)	20/09/2024	1. page no. 37,78,79,80 are not clear. 2. need every page true copy in annexure.	A.K ASSOCIATES law offices
920	12/9/2024	Company Application(Comp anies Act)	710102078662024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	PRUDENT TRANSPORT COMPANY LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
921	12/9/2024	Company Application(Comp anies Act)	710102078742024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. wrong filling.	VINEET K.
922	12/9/2024	Company Application(Comp anies Act)	710102078702024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SILVER-STAR COMMERCIAL COMPANY PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering.	VINEET K.
923	12/9/2024	Company Application(Comp anies Act)	710102078762024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	BIC INVESTMENT PRIVATE LIMITED (TRANSFERRED TO DELHI) VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. wrong filling need to filed in addition documents.	VINEET K.
924	12/9/2024	Company Application(Comp anies Act)	710102078712024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	BSN ENTERPRISES PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
925	12/9/2024	Company Application(Comp anies Act)	710102078822024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	AROMATIC STEEL PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. wrong filling need to be filed in additional document.	Vishisht
926	12/9/2024	Interlocutory Application (I.B.C)	710102078992024	COMPANY PETITION IB (IBC)/417(ND)2021	MILIND KASHIRAM JADHAV AND OTHERS VS MR. SAJJANKUMAR DOKANIA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	20/09/2024	1. memo of parties mismatch according your online portal. 2. counsel details missing in prayer. 3. vakalatnama compulsory. 4. bookmarking compulsory with page numbering. 5. OCR missing.	SIDHARTH SINGH
927	12/9/2024	Interlocutory Application (I.B.C)	710102079082024	COMPANY PETITION IB (IBC)/487(ND)2024	KRISHAN KANHAI ASSOCIATES VS VARDHMAN INFRADEVELOPERS PRIVATE LIMITED	Sec 60(5)	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. OCR missing. 4. mention bookmarking with page numbering.	Harish
928	12/9/2024	Company Application(Comp anies Act)	710102078752024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	ASL INVESTMENTS PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. wrong filling.	VINEET K.

929	13/09/2024	Interlocutory Application (I.B.C)	710102079232024	COMPANY PETITION IB (IBC)/545(ND)2023	PUJA JAIN VS RAJNEESH KUMAR AGGARWAL	Sections 60(5)/Regulation 13	20/09/2024	page no.42-61 not clear page ticket put on blank side vakalatnama and true copy sign missing in annexure page	Simran Makhija
930	12/9/2024	Company Application(Comp anies Act)	710102078792024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	AARTI IRON & POWER PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. wrong filling.	VINEET K.
931	13/09/2024	Interlocutory Application (I.B.C)	710102079212024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	RAJENDRA DEVIDAS PURANIK VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3),Rule 11 of NCLT, 2016	20/09/2024	wrong file please choose location mumabi	ANOOP
932	12/9/2024	Company Application(Comp anies Act)	710102078772024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	BSN ENTERPRISES PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. wrong filling.	VINEET K.
933	12/9/2024	Company Application(Comp anies Act)	710102078802024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	AROMATIC STEEL PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	Vishisht
934	12/9/2024	Company Application(Comp anies Act)	710102078782024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	ADARSH INFO TECH PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. wrong filling.	VINEET K.
935	13/09/2024	Interlocutory Application (I.B.C)	710102079362024	COMPANY PETITION IB (IBC)/193(ND)2024	VINAY KUMAR VS TECHNICOLOUR DREAM PANTS PRIVATE LIMITED	Sec 60(5)	27/09/2024	Page 11 to 40, 47 53 105 not clear pages	Uday Chaudhary
936	14/09/2024	Interlocutory Application (I.B.C)	710102079452024	COMPANY PETITION IB (IBC)/3196(ND)2019	MS. VARINDER KAUR BANGA & ANR. VS TODAY HOMES & INFRASTRUCTURE PVT. LTD. & ORS.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	20/11/2024	MT. MANINDER SINGH BANGA and MR.NILESH SHARMA and REGISTRAR OF COMPANIES detail missing on online portal bookmarking missing true copy sign missing in annexure sign missing in application page	AMARENDRA KUMAR DUBEY
937	16/09/2024	Interlocutory Application (I.B.C)	710102079932024	COMPANY PETITION IB (IBC)/625(PB)2018	NISHANT GAURAV GUPTA VS TODAY HOMES & INFRASTRUCTURE PVT. LTD. & ORS.	Application under any other provisions- IBC	8/10/2024	1. memo of parties missing and mention in index 2. If this application is dissolution application change case type Interlocutory Application(IBC)(Dis.) 3 section wrong choose 54 online portal or index 4. both application file separately 5. sign missing in annexure 3. contact to registry room no. 103.	Nishant Gaurav Gupta
938	16/09/2024	Interlocutory Application (I.B.C)	710102080042024	COMPANY PETITION IB (IBC)/717(ND)2019	SIDHARTH CHAUHAN (SUSPENDED DIRECTOR) VS SIDHARTHA BUILDHOME PRIVATE LIMITED	Sec 60(5)	23/09/2024	1. need every page sign in application. 2. need true copy in annexure.	Shiv Mangal Sharma

939	7/9/2024	Company Application(Comp anies Act)	710102077382024	COMPANY PETITION (COMPANIES ACT)/225(ND)2023	SANJAY KUMAR AGARWAL VS RAJ CHAUDHARY	Sec. 242(4)	17/09/2024	1. pagination missing in index. 2. counsel sign missing in prayer. 3. bookmarking compulsory with page numbering. 4. notary missing. 5. proof of service missing. 6. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 7. OCR missing.	DHRUV GUPTA
940	17/09/2024	Interlocutory Application (I.B.C)	710102080362024	COMPANY PETITION IB (IBC)/610(ND)2023	MR. NITIN NARANG VS RAJ CHAUDHARY	Application under any other provisions- IBC	23/09/2024	1. file incomplete.	Gaurav Joshi
941	17/09/2024	Interlocutory Application (I.B.C)	710102080332024	COMPANY PETITION IB (IBC)/613(ND)2023	MR. NITIN NARANG VS RAJ CHAUDHARY	Application under any other provisions- IBC	23/09/2024	1. file incomplete.	Gaurav Joshi
942	17/09/2024	Interlocutory Application (I.B.C)	710102080232024	COMPANY PETITION IB (IBC)/612(ND)2023	MR. NITIN NARANG VS RAJ CHAUDHARY	Application under any other provisions- IBC	23/09/2024	1. file incomplete.	Gaurav Joshi
943	17/09/2024	Interlocutory Application (I.B.C)	710102080372024	COMPANY PETITION IB (IBC)/281(ND)2023	LEKHRAJ BAJAJ VS THE DIRECTOR TOWN AND COUNTRY PLANNING HARYANA CHANDIGARH	Sec 60(5)	24/09/2024	1. fill all details in online portal. 2. memo of parties missing. 3. need every page sign in application. 4. affidavit missing. 5. bookmarking compulsory with page numbering. 6. vakalatnama compulsory.	Nakul
944	17/09/2024	Interlocutory Application (I.B.C)	710102080152024	COMPANY PETITION IB (IBC)/541(ND)2022	KINDLE INFRAHEIGHTS PRIVATE LIMITED VS ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	24/09/2024	1. section wrong. 2. vakalatnama compulsory.	VIVEK
945	11/9/2024	Company Application(Comp anies Act)	710102078372024	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 244(1)	19/09/2024	1. memo of parties missing. 2. need to be affidavit for all applicant. 3. bookmarking compulsory with page numbering. 4. vakalatnama compulsory. 5. OCR missing. 6. need every page sign in application.	Jitesh
946	20/09/2024	Miscellaneous Application(Comp anies Act)	710102081132024	TRANSFER PETITION(COMPANIES ACT)/30(PB)2024	ALLEGIS SERVICES INDIA PVT LTD VS OLIVE TELECOMMUNICATION PRIVATE LTD .	Application under any other provisions	23/09/2024	1. case type wrong. 2. section wrong. 3. volume 1 and 2 separately index missing. 4. prayer missing. 5. OCR missing. 6. mention bookmarking according your index with page numbering.	Ajit Warriar
947	12/9/2024	Company Appeal (IBC)	710102078522024	COMPANY PETITION IB (IBC)/995(PB)2020	AAA LANDMARK PRIVATE LIMITECD VS GRANDSTAR REALTY PVT. LTD.	Rule 11 of NCLT, 2016	20/09/2024	1. case type wrong. 2. remove respondent in online portal. 3. ticket put on blank side in vakalatnama.	Achal Gupta
948	20/09/2024	Interlocutory Application (I.B.C)	710102080842024	COMPANY PETITION IB (IBC)/412(ND)2021	ARCHANA AGGARWAL VS STATE BANK OF INDIA	Sec 60(5)	18/10/2024	1. need every page sign in application. 2. Vakalatnama compulsory. 3. numbering wrong in bookmarking. 4. OCR missing reminder 3	Ajay
949	19/09/2024	Interlocutory Application (I.B.C)	710102080742024	COMPANY PETITION IB (IBC)/1369(PB)2019	MR. RAJIV KUMAR MAHAJAN VS ANSAL HOUSING LIMITED	Rule 11 of NCLT, 2016	17/10/2024	memo of party missing also mention in index Vakalatnama missing if you have any doubt humble request to you contact to registry room no 103	HARSHIT KHANNA
950	20/09/2024	Company Application(Comp anies Act)	710102080782024	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	NIJI SAPRA VS UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS	Rule 11 of NCLT	8/10/2024	1 SECTION WRONG online as per pdf select Application under any other provisions companies act	Neeraj Kumar

951	21/09/2024	Interlocutory Application (I.B.C)	710102081282024	COMPANY PETITION IB (IBC)/622(ND)2022	MEENA JONEJA SUSPENDED DIRECTOR OF SCHON ULTRA WARES PVT LTD VS SCHON ULTRAWARES PRIVATE LIMITED	Sec 60(5)	25/09/2024	1. counsel sign missing in index and memo of parties and prayer. 2. remove main case parties in online portal. 3. need every page sign in application. 4. notary missing. 5. vakalatnama incomplete. 6. need every page sign and true copy in annexure. 7. bookmarking compulsory with page numbering.	Apoorv Khator
952	20/09/2024	Interlocutory Application (I.B.C)	710102080862024	COMPANY PETITION IB (IBC)/413(ND)2021	SAPNA AGGARWAL VS STATE BANK OF INDIA	Sec 60(5)	18/10/2024	1. need every page sign in application. 2. numbering wrong in bookmarking. 3. OCR missing. 4. vakalatnama compulsory. reminder 3	Ajay
953	23/09/2024	Interlocutory Application (I.B.C)	710102081542024	COMPANY PETITION IB (IBC)/1466(ND)2019	EMERALD LANDS (INDIA) PVT. LTD VS SILVERGLADES INFRASTRUCUTURE PRIVATE LIMITED & ORS	Sec 66(1)	15/10/2024	1. pagination wrong in index.	Sujoy
954	17/09/2024	Interlocutory Application (I.B.C)	710102080262024	COMPANY PETITION IB (IBC)/608(ND)2023	MR. NITIN NARANG VS SILVERGLADES INFRASTRUCUTURE PRIVATE LIMITED & ORS	Application under any other provisions- IBC	23/09/2024	1. file incomplete.	Gaurav Joshi
955	23/09/2024	Interlocutory Application (I.B.C)	710102081612024	COMPANY PETITION IB (IBC)/69(PB)2023	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS NESTIVA HEALTHCARE PRIVATE LIMITED	Rule 11 of NCLT, 2016	26/09/2024	1. vakalatnama compulsory.	Dhruv Gupta
956	23/09/2024	Interlocutory Application (I.B.C)	710102081622024	COMPANY PETITION IB (IBC)/843(ND)2018	DIRECTORATE OF ENFORCEMENT VS DR JAIN VIDEO ON WHEELS LIMITED	Application under any other provisions- IBC	26/09/2024	1. section not mention in index. 2. vakalatnama compulsory.	Zoheb
957	25/09/2024	Company Application(Comp anies Act)	710102082312024	COMPANY PETITION (COMPANIES ACT)/175(PB)2024	HOTEL & RESTAURANT ASSOCIATION OF EASTERN INDIA & ORS VS THE FEDERATION OF HOTEL AND RESTAURANT ASSOCIATIONS OF INDIA & ORS	Rule 11 of NCLT	27/09/2024	1. section wrong. 2. main case missing in everywhere in pdf.	RAJEEV
958	25/09/2024	Interlocutory Application (I.B.C)	710102082192024	COMPANY PETITION IB (IBC)/1022(ND)2018	KRIPA SHANKER PRASHAD VS MUKESH GUPTA	Sec 66(1)	25/11/2024	1. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 2. NCLT headline missing in vakalatnama. 3. need to be affidavit for all applicant.	Amol Chitravanshi
959	27/09/2024	Interlocutory Application (I.B.C)	710102083192024	COMPANY PETITION IB (IBC)/204(ND)2023	TATA CAPITAL LTD. VS AL NAFEEES FROZEN FOOD EXPORTS PRIVATELIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	30/09/2024	1. add all respondent in online portal. 2. need every page sign in application. 3. ticket put on blank side in vakalatnama. 4. 1Rs court fee short and date missing in vakalatnama. 5. need every page sign and true copy in annexure.	LALIT PANDEY
960	26/09/2024	Interlocutory Application (I.B.C)	710102082952024		KRIT NARAYAN MISHRA VS AL NAFEEES FROZEN FOOD EXPORTS PRIVATELIMITED	Application under any other provisions- IBC	30/09/2024	1. main case missing. 2. bookmarking compulsory with page numbering. 3. section not mention in index.	Krit

961	30/09/2024	Interlocutory Application (I.B.C)	710102083672024	COMPANY PETITION IB (IBC)/533(ND)2024	DTH INFRA ENGINEERS PRIVATE LIMITED VS HINDUSTAN URVARAK & RASAYAN LIMITED	Rule 11 of NCLT, 2016	3/10/2024	1. section not mention in index. 2. counsel details missing in memo of parties.	Aamir Zafar Khan
962	28/09/2024	Company Appeal (IBC)	710102083592024	COMPANY PETITION IB (IBC)/16(PB)2017	REEMA CHAUHAN VS EARTH ICONIC INFRASTRUCTURES	Sec 42	3/10/2024	No of objections 1.book marking missed with the pagination according to the index 2.Need to sign on every page of application 3.brief synopsis missed 4.	ADV. ANKUR
963	28/09/2024	Restoration Application (IBC)	710102083372024	COMPANY PETITION IB (IBC)/609(ND)2017	BANK OF INDIA VS EARTH ICONIC INFRASTRUCTURES	Rule 11 of NCLT, 2016	9/12/2024	1. Vakalatnama compulsory attach but ticket paste on blank side 2. Bookmarking as per index with page number	Ashish
964	30/09/2024	Interlocutory Application (I.B.C)	710102083752024	COMPANY PETITION IB (IBC)/587(ND)2023	JAMMU AND KSHMIR BANK LIMITED VS L.D.CRYSTALS PRIVATE LIMITED	Application under any other provisions- IBC	9/10/2024	1. counsel details missing in memo of parties. 2. section not mention in index. 3. need true copy in annexure. 4. bookmarking compulsory with page numbering. 5. OCR missing. PDF not upload please upload after upload will chek application	Ravinder
965	2/10/2024	Interlocutory Application (I.B.C)	710102084402024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISWANADHA SARMA	Rule 11 of NCLT, 2016, Sections 60(5)/Regulation 13	4/10/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering. 3. page no. 57 to 59,66 to 70,75,89 are not clear.	Ashutosh
966	3/10/2024	Company Application(Companies Act)	710102084702024	COMPANY PETITION (COMPANIES ACT)/26(ND)2023	SAREL DRILL & ENGINEERING EQUIPMENTINDIA PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Rule 11 of NCLT	15/10/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. remove extra pdf.	Rakesh Taneja
967	8/10/2024	Interlocutory Application (I.B.C)	710102086252024	COMPANY PETITION IB (IBC)/1333(ND)2018	ARUN CHATURVEDI VS ACE FOOTMARK PVT. LTD	Rule 11 of NCLT, 2016	18/10/2024	1. NCLT Order missing. 2. 1Rs court fee short in vakalatnama.	Rama Nath Jha
968	7/10/2024	Miscellaneous Application(Companies Act)	710102085972024	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Rule 11 of NCLT	17/10/2024	1. case type wrong. 2. vakalatnama compulsory. 3. remove main case parties in online portal.	VINOD
969	8/10/2024	Company Application(Companies Act)	710102086242024	COMPANY PETITION (COMPANIES ACT)/41(ND)2021	TARUN BAGGA VS PADMAKRITI CREATIONS PRIVATE LIMITED	Rule 11 of NCLT	18/10/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. proof of service missing. 5. OCR missing.	DHANANJAY
970	8/10/2024	Interlocutory Application (I.B.C)	710102086152024	COMPANY PETITION IB (IBC)/13(ND)2024	DR.TARUNA GOYAL RESOLUTION PROFESSIONAL VS PADMAKRITI CREATIONS PRIVATE LIMITED	Application under any other provisions- IBC	18/10/2024	1. pagination missing. 2. bookmarking compulsory with page numbering. 3. need every page sign in application. 4. need every page sign and true copy in annexure.	SWATI SALUJA

971	8/10/2024	Interlocutory Application (I.B.C)	710102086212024	COMPANY PETITION IB (IBC)/549(ND)2022	M/S KUMAR ELECTRONICS THROUGH ITS PROPRIETOR MR. SURENDER BANSAL VS PABAN KUMAR JAIN LIQUIDATOR OF SARGAM INDIA ELECTRONICS PRIVATE LIMITED	Application under any other provisions- IBC	18/10/2024	1. memo of parties mismatch according your online portal. 2. remove pdf of poof of service section.	kinshuk Chatterjee
972	9/10/2024	Interlocutory Application (I.B.C)	710102086872024	COMPANY PETITION IB (IBC)/330(ND)2021	ANIL KUMAR VS JALESH KUMAR GROVER	Sec 49(2)	19/10/2024	1. due payment rule 11.	SANTOSHI YADAV
973	8/10/2024	Interlocutory Application (I.B.C)	710102086552024	COMPANY PETITION IB (IBC)/549(ND)2022	M/S KUMAR ELECTRONICS THROUGH ITS PROPRIETOR MR. SURENDER BANSAL VS PABAN KUMAR JAIN LIQUIDATOR OF SARGAM INDIA ELECTRONICS PRIVATE LIMITED	Application under any other provisions- IBC	18/10/2024	1. memo of parties mismatch according your online portal.	kinshuk Chatterjee
974	11/10/2024	Interlocutory Application (I.B.C)	710102087372024	COMPANY PETITION IB (IBC)/1083(PB)2019	UMESH GUPTA VS PABAN KUMAR JAIN LIQUIDATOR OF SARGAM INDIA ELECTRONICS PRIVATE LIMITED	Application under any other provisions- IBC	21/10/2024	case type wrong	Umesh Gupta
975	12/10/2024	Interlocutory Application (I.B.C)	710102087642024	COMPANY PETITION IB (IBC)/410(ND)2024	TARUNA GOEL IRP VS PABAN KUMAR JAIN LIQUIDATOR OF SARGAM INDIA ELECTRONICS PRIVATE LIMITED	Rule 11 of NCLT, 2016	21/10/2024	1. notary missing. 2. need every page sign and true copy in annexure. 3. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 4. bookmarking compulsory with page numbering.	SWATI SALUJA
976	11/10/2024	Interlocutory Application (I.B.C)	710102087412024	COMPANY PETITION IB (IBC)/901(ND)2020	KOTAK MAHINDRA BANK LTD. -ASSIGNEE OF PNB HOUSING FINANCE LIMITED- VS SANDEEP GOEL- RESOLUTION PROFESSIONAL FOR M/S SARVOTTAM REALCON PVT. LTD.	Rule 11 of NCLT, 2016	6/12/2024	ocr missing	Vikas Kumar
977	10/10/2024	Interlocutory Application (I.B.C)	710102087062024	COMPANY PETITION IB (IBC)/919(ND)2020	SHRI SUMIT BANSAL & ANR. VS TRESKO HOMES PVT. LTD	Section 60(5)	26/12/2024	No of objection 1.main case year wrong in pdf (IB-919(ND)/2018/ in pdf C.P. (IB)/919(ND)2020 liked 2.main case no not mention in vakalatnama 3.case type wrong	Abhirakshak Rajpal
978	14/10/2024	Interlocutory Application (I.B.C)	710102087972024	COMPANY PETITION IB (IBC)/559(PB)2017	M/S PADIA TIMBER COMPANY PVT. LTD. VS TRESKO HOMES PVT. LTD	Sec 60(5)	4/12/2024	1.bookmarking as per index with index 2. OCR missing 3. case type wrong choose IA (Liq.) Progress Report 4. remove extra pdf 5. heading of pdf wrong should be NCLT	Pankaj
979	15/10/2024	Interlocutory Application (I.B.C)	710102088462024	COMPANY PETITION IB (IBC)/684(ND)2020	SANTANU KUMAR SAMANTA VS TRESKO HOMES PVT. LTD	Application under any other provisions- IBC	22/10/2024	1. case type wrong choose IA (Liq.) Progress Report. 2. section wrong. 3. OCR missing.	Santanu Samanta

980	15/10/2024	Interlocutory Application (I.B.C)	710102088362024	COMPANY PETITION IB (IBC)/2240(ND)2019	TARUN JAIN VS TRESKO HOMES PVT. LTD	Application under any other provisions- IBC	22/10/2024	1. case type wrong choose IA (Liq.) Progress Report. 2. section wrong. 3. counsel sing missing in index and memo of parties. 4. mention bookmarking with page numbering. 5. OCR missing.	Tarun
981	15/10/2024	Interlocutory Application (I.B.C)	710102088442024	COMPANY PETITION IB (IBC)/537(ND)2020	DEBASHIS NANDA VS TRESKO HOMES PVT. LTD	Sec 54(1)	23/12/2024	1. case type wrong choose IA (Liq.) Progress Report.	Gaurav Joshi
982	16/10/2024	Interlocutory Application (I.B.C)	710102088852024	COMPANY PETITION IB (IBC)/233(ND)2024	MACHINO POLYMERS LIMITED VS MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	Sec 60(5)	25/10/2024	1. fill all details in online portal.	ABHINAY SHARMA
983	16/10/2024	Interlocutory Application (I.B.C)	710102089502024	COMPANY PETITION IB (IBC)/1095(ND)2019	M/S RAIN AUTOMOTIVE INDIA PVT. LTD. VS MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	Reg. 15 of IBBI (Liq.) Regulation 2016	28/11/2024	1. bookmarking compulsory with page numbering. 2. Maya Gupta name fill as a applicant in IAs title or online portal	Maya Gupta
984	16/10/2024	Interlocutory Application (I.B.C)	710102088992024	COMPANY PETITION IB (IBC)/1372(PB)2018	DEEPIKA B PRASAD LIQUIDATOR OF COMPACT VS MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	Reg. 15 of IBBI (Liq.) Regulation 2016	28/10/2024	1. pdf not upload.	Dhananjaya Sud
985	16/10/2024	Interlocutory Application (I.B.C)	710102088932024	COMPANY PETITION IB (IBC)/299(ND)2019	DEEPIKA B PRASAD LIQUIDATOR OF PARIVARTAN VS MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	Reg. 15 of IBBI (Liq.) Regulation 2016	28/10/2024	1. pdf not upload.	Dhananjaya Sud
986	16/10/2024	Miscellaneous Application (IBC)	710102089712024	COMPANY PETITION IB (IBC)/272(PB)2019	PANKAJ SAXENA VS MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	Application under any other provisions- IBC	5/11/2024	Please do properly after that we will Check, you have uploaded only 4pages file incomplete case type wrong index mop annexures with true copy sign vakalatnama or proof of service missing	Sandhya Gupta
987	16/10/2024	Interlocutory Application (I.B.C)	710102089732024	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	29/10/2024	1. memo of parties missing. 2. bookmarking compulsory with page numbering. 3. 25Rs welfare fee missing in vakalatnama. 4. OCR missing.	Neeraj Kumar
988	16/10/2024	Interlocutory Application (I.B.C)	710102089872024	COMPANY PETITION IB (IBC)/439(ND)2022	MR. ANKIT GOEL LIQUIDATOR OF CRYSTAL FACILITIES PVT LTD VS MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	Section 60(5)	8/11/2024	case type wrong	Dhananjaya Sud
989	17/10/2024	Interlocutory Application (I.B.C)	710102090242024	COMPANY PETITION IB (IBC)/412(ND)2022	ANOOP PRAKASH AWASTHI VS MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/10/2024	section wrong	ANOOP
990	17/10/2024	Interlocutory Application (I.B.C)	710102090272024		RP SUNIL KUMAR AGRAWAL VS MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	Application under any other provisions- IBC	28/10/2024	ocr and bookmarking missing	SUNIL KUMAR AGRAWAL

991	17/10/2024	Interlocutory Application (I.B.C)	710102090172024	COMPANY PETITION IB (IBC)/147(ND)2024	RITCO TRAVELS AND TOURS PRIVATE LIMITED /OBJECTOR VS UNIVERSAL JOURNEYS INDIA PRIVATE LIMITED	Application under any other provisions- IBC	28/10/2024	main case wrong	Atul Agarwal
992	19/10/2024	Interlocutory Application (I.B.C)	710102091132024	COMPANY PETITION IB (IBC)/182(PB)2024	SURINDER AGGARWAL & ORS. VS M/S RAHEJA DEVELOPERS LTD.	Rule 11 of NCLT, 2016	28/10/2024	1. memo of parties mismatch according your online portal. contact to registry regarding your mop room no 103	Raian
993	19/10/2024	Company Application(Comp anies Act)	710102091142024	COMPANY PETITION (COMPANIES ACT)/188(ND)2024	RAMESH N. KESWANI VS KRISHANT EXIM PRIVATE LIMITED	Sec. 73(4)	4/11/2024	1. Vakalatnama compulsory attach but date missing 2.contact to registry regarding your section	Pranav Singal
994	21/10/2024	Miscellaneous Application (IBC)	710102091292024	COMPANY PETITION IB (IBC)/48(PB)2020	DINESH KUMAR TIWARI VS VEKAS KUMAR GARG	Sec 60(5)	4/11/2024	case type wrong and ocr and bookmarking missing and 28-47, 49,51-57,74-88,99-118,135-137,144-155,160,162,164,172-175, not clear page page no.201-204 cut page volume wise index missing vo-1 vo-2	A.K ASSOCIATES law offices
995	19/10/2024	Interlocutory Application (I.B.C)	710102090992024	COMPANY PETITION IB (IBC)/456(ND)2018	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS VEKAS KUMAR GARG	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	2/12/2024	1. need every page sign and true copy in annexure. 2. bookmarking compulsory with page numbering. 3. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. reminder 3	Swapnil Gupta
996	19/10/2024	Interlocutory Application (I.B.C)	710102091042024	COMPANY PETITION IB (IBC)/375(PB)2018	SATYA PRAKASH GUPTA VS VEKAS KUMAR GARG	Application under any other provisions- IBC	30/10/2024	1. application merge in one pdf. 2. bookmarking compulsory with page numbering. 3. OCR missing.	Satya Prakash Gupta
997	19/10/2024	Interlocutory Application (I.B.C)	710102091032024	COMPANY PETITION IB (IBC)/375(PB)2018	SATYA PRAKASH GUPTA VS VEKAS KUMAR GARG	Application under any other provisions- IBC	30/10/2024	1. bookmarking compulsory with page numbering. 2. OCR missing.	Satya Prakash Gupta
998	18/10/2024	Interlocutory Application (I.B.C)	710102090882024	COMPANY PETITION IB (IBC)/1529(ND)2019	REGIONAL PF COMMISSIONER- II(LLEGAL) VS PRABHAKAR KUMAR(RP OF ORIOR DEVELOPERS	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	23/12/2024	DD NOT SUBMITTED	CHAKRADHAR PANDA
999	21/10/2024	Interlocutory Application (I.B.C)	710102091362024	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS MDS TELEMATICS PVT LTD	Sec 60(5)	13/11/2024	1.prayer missing	LISHA
1000	21/10/2024	Miscellaneous Application (IBC)	710102091442024	COMPANY PETITION IB (IBC)/394(ND)2022	M/S SUNDER ENGINEERING WORKS VS SATNAM GLOBAL INFRAPROJECTS LIMITED	Application under any other provisions- IBC	10/12/2024	1.case type wrong choose Interlocutory Application (I.B.C) 2. section mention in index or page no 1 3. prayer missing	SUMAN KUMAR
1001	21/10/2024	Miscellaneous Application (IBC)	710102091342024	COMPANY PETITION IB (IBC)/666(ND)2024	NU-WORLD INDUSTRIES (PTY) LTD VS NU-WORLD INDUSTRIES (PTY) LTD	Application under any other provisions- IBC	4/11/2024	case type wrong and memo party missing and vakaltnama missing	Anand Sharma
1002	23/10/2024	Interlocutory Application (I.B.C)	710102092002024	COMPANY PETITION IB (IBC)/664(ND)2022	RAHUL KUMAR MEENA VS NU-WORLD INDUSTRIES (PTY) LTD	Section 42 - Submitted by Government Body	25/10/2024	wrong file need to be file in additional documents, with index	Rahul Kumar Meena

1003	23/10/2024	Interlocutory Application (I.B.C)	710102091922024	COMPANY PETITION IB (IBC)/228(PB)2018	MOHAN LAL JAIN VS KALIBER ASSOCIATES PRIVATE LIMITED	Application under any other provisions- IBC	25/11/2024	case type wrong choose IA (Liq.) Progress Report	Mohan Lal
1004	22/10/2024	Interlocutory Application (I.B.C)	710102091672024	COMPANY PETITION IB (IBC)/517(ND)2023	SHASHI BHUSHAN NAGAR VS SRI GANRAJ BUILDCON PRIVATE LIMITED	Application under any other provisions- IBC, Rule 11 of NCLT, 2016	4/11/2024	1. page no. 82,93 to 96 are not clear. 2. need to translate all Hindi pages. 3. 3Rs court fee missing in vakalatnama. 4. both application filed separately.	MADHURA
1005	23/10/2024	Interlocutory Application (I.B.C)	710102092142024	COMPANY PETITION IB (IBC)/204(ND)2021	MR. HITESH GOEL VS SRI GANRAJ BUILDCON PRIVATE LIMITED	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	4/11/2024	page no.30 not clear page	ARGUS PARTNERS
1006	22/10/2024	Interlocutory Application (I.B.C)	710102091742024	COMPANY PETITION IB (IBC)/1095(ND)2019	MAYA GUPTA VS FORD CREDIT INDIA PRIVATE LIMITED	Sec 60(5)	10/12/2024	1. memo of parties mismatch according your online portal correct your memo of party as per application contact to registry at room no 103	Jitesh Prakash Gupta
1007	24/10/2024	Interlocutory Application (I.B.C)	710102092472024	COMPANY PETITION IB (IBC)/410(ND)2024	MS TARUNA GOEL RP VS FORD CREDIT INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	29/11/2024	1. 25 welfare fee missing in vakalatnama. 2. mention bookmarking according your index with page numbering.	JAGNEET SINGH
1008	24/10/2024	Interlocutory Application (I.B.C)	710102092502024	COMPANY PETITION IB (IBC)/393(PB)2023	RITA KHANNA VS SEEMA MALHOTRA	Application under any other provisions- IBC	6/12/2024	DD NOT SUBMIT	ANUBHAV MEHROTRA
1009	16/10/2024	Interlocutory Application (I.B.C)	710102088592024	COMPANY PETITION IB (IBC)/550(ND)2020	ANISH KUMAR SANGHI VS SEEMA MALHOTRA	Application under any other provisions- IBC	28/10/2024	case type wrong	Anish Kumar Sanghi
1010	28/10/2024	Interlocutory Application (I.B.C)	710102093072024	COMPANY PETITION IB (IBC)/2926(ND)2019	MANISH KUMAR AGGARWAL VS MANISH GOEL	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/11/2024	1. file incomplete.	Vishal
1011	22/10/2024	Interlocutory Application (I.B.C)	710102091662024	COMPANY PETITION IB (IBC)/223(ND)2020	MOHIT KUMAR GUPTA VS MANISH GOEL	Application under any other provisions- IBC	4/11/2024	1. case type wrong choose IA (Liq.) Progress Report. 2. section wrong.	Rajiv Malik
1012	22/10/2024	Interlocutory Application (I.B.C)	710102091612024	COMPANY PETITION IB (IBC)/893(ND)2022	SUDHANSHU GUPTA VS MANISH GOEL	Sec 30	4/11/2024	1. application not upload.	Himanshu Kapoor
1013	2/11/2024	Interlocutory Application (I.B.C)	710102093762024	COMPANY PETITION IB (IBC)/625(PB)2018	NISHANT GAURAV GUPTA VS MANISH GOEL	Application under any other provisions- IBC	25/11/2024	1. memo of parties missing. 2. prayer missing. 3. affidavit missing. 4. page no. 392 to 401,542 are not clear.	Nishant Gaurav Gupta
1014	3/11/2024	Company Application (Companies Act)	710102093792024	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS BANAS PAPERS PRIVATE LIMITED	Rule 11 of NCLT	8/11/2024	1. bookmarking compulsory with page numbering. 2. need every page sign in application. 3. vakalatnama compulsory. 4. OCR missing.	Cauvery
1015	24/10/2024	Interlocutory Application (I.B.C)	710102092512024	COMPANY PETITION IB (IBC)/450(PB)2018	M/S VASU BUILDCON VS M/S IVR PRIME IT. SEZ PVT. LTD.	Sec 60(5)	5/11/2024	1. section not mention in index. 2. proof of service missing. 3. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama.	SAMIR SAGAR

1016	5/11/2024	Interlocutory Application (I.B.C)	710102094282024	COMPANY PETITION IB (IBC)/473(ND)2024	M/S ADITYA CONSTRUCTIONS VS HSK INFRA PRIVATE LIMITED	Section 22	8/11/2024	1. section wrong. 2. memo of parties missing. 3. vakalatnama compulsory. 4. need every page sign and true copy in annexure.	Chetan Sharma
1017	5/11/2024	Interlocutory Application (I.B.C)	710102094322024	COMPANY PETITION IB (IBC)/1510(ND)2019	DEEPIKA BHUGRA PRASAD VS HSK INFRA PRIVATE LIMITED	Section 12(2)	11/11/2024	1. pdf not upload.	Akshay
1018	5/11/2024	Interlocutory Application (I.B.C)	710102094262024	COMPANY PETITION IB (IBC)/24(ND)2023	UNION BANK OF INDIA VS MR. DEEPAK MITTAL	Rule 11 of NCLT, 2016	20/11/2024	1. vakalatnama compulsory. PDF not upload	Nishi
1019	5/11/2024	Company Application(Companies Act)	710102094042024	COMPANY PETITION (COMPANIES ACT)/182(ND)2024	PRITI SHARMA VS M R REALTECH LIMITED	Rule16(d),NCLT Rules,2016	13/11/2024	case type wrong kindly change case type then checked proper file	ALAM
1020	7/11/2024	Interlocutory Application (I.B.C)	710102094832024	COMPANY PETITION IB (IBC)/613(ND)2019	REKHA (PROPRIETOR OF SHRI KRISHAN NITIN KUMAR) VS M R REALTECH LIMITED	Sec 42,Sections 60(5)/Regulation 13	13/11/2024	1. application merge in one pdf.	Gaurav
1021	8/11/2024	Interlocutory Application (I.B.C)	710102094952024	COMPANY PETITION IB (IBC)/806(PB)2019	DEEPAK GROVER VS DEEPAK AGGARWAL	Sections 60(5)/Regulation 13	13/11/2024	1. fill all details in online portal. 2. main case missing in memo of parties and application pages. 3. need every page sign in application. 4. need every page sign and true copy in annexure.	Manish
1022	7/11/2024	Interlocutory Application (I.B.C)	710102094892024	COMPANY PETITION IB (IBC)/699(ND)2019	REGIONAL PF COMMISSIONER-II(LLEGAL) VS SH. VIJAY KUMAR GUPTA RP DHIR GLOBAL INDUSTRIES	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	6/12/2024	DD NOT SUBMIT	CHAKRADHAR PANDA
1023	13/11/2024	Company Application(Companies Act)	710102095972024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	JAGDISH PRASAD PUROHIT VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Sec 241 (2)	20/11/2024	1. wrong filling.	Nikhil Kumar Rungta
1024	14/11/2024	Miscellaneous Application(Companies Act)	710102096112024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	ALPANA VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	20/11/2024	1. case type wrong. 2. vakalatnama compulsory. 3. mention bookmarking with page numbering. 4. add all applicant and respondent in online portal. 5. need to be affidavit for all applicant.	PRATIBHA
1025	12/11/2024	Interlocutory Application (I.B.C)	710102095842024	COMPANY PETITION IB (IBC)/717(ND)2019	SIDHARTHA CHAUHAN VS SIDHARTHA GLOBAL PRIVATE LIMITED	Sec 60(5)	30/12/2024	1. Memo of parties mismatch according your online portal 2. page no. 44 are not clear. 3. IAs title fill online as per mop	Shiv Mangal Sharma
1026	12/11/2024	Interlocutory Application (I.B.C)	710102095862024	COMPANY PETITION IB (IBC)/717(ND)2019	DEVENDRA SINGH VS KINGCUP CONSTRUCTION PRIVATE LIMITEDQ	Sec 60(5)	30/12/2024	1. memo of parties mismatch according your online portal. 2. page no. 44 are not clear. 3. IAs titles fill online as per mop	Shiv Mangal Sharma
1027	12/11/2024	Interlocutory Application (I.B.C)	710102095872024	COMPANY PETITION IB (IBC)/717(ND)2019	DEVENDRA SINGH VS ROSEMARY BUILDHOME PRIVATE LIMITED	Sec 60(5)	30/12/2024	1. memo of parties mismatch according your online portal. 2. page no. 44 are not clear. 3. IAs titles fill online as per mop	Shiv Mangal Sharma

1028	14/11/2024	Miscellaneous Application(Companies Act)	710102096122024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	ALPANA VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	31/12/2024	1. case type wrong choose Interlocutory Application(Companies Act) 2. add all applicant and respondent in online portal. 3. need to be affidavit for all applicant. 4. mention bookmarking with page numbering. 5. Pagination missing on pdf. 6. Sign missing on application pages reminder 4	PRATIBHA
1029	12/11/2024	Interlocutory Application (I.B.C)	710102095832024	COMPANY PETITION IB (IBC)/717(ND)2019	DEVENDRA SINGH VS CSN ESTATE PRIVATE LIMITED	Section 60(5)	30/12/2024	1. memo of parties mismatch according your online portal. 2. page no. 44 are not clear. 3. IAs title fill online as per mop	Shiv Mangal Sharma
1030	13/11/2024	Interlocutory Application (I.B.C)	710102096052024	COMPANY PETITION IB (IBC)/717(ND)2019	SIDHARTHA BUILDHOME PRIVATE LIMITED VS ORIENTAL BANK OF COMMERCE	Sec 60(5)	20/11/2024	1. application incomplete.	Shiv Mangal Sharma
1031	13/11/2024	Company Application(Companies Act)	710102095962024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	KRISHAN KUMAR KHADARIA VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Sec 241 (2)	20/11/2024	1. wrong filling.	Nikhil Kumar Rungta
1032	14/11/2024	Interlocutory Application (I.B.C)	710102097112024	COMPANY PETITION IB (IBC)/524(ND)2023	STATE BANK OF INDIA VS SHASHI GUPTA	Rule 11 of NCLT, 2016	22/11/2024	1. memo of parties missing. 2. due payment section 15,17. 3. bookmarking compulsory with page numbering. 4. vakalatnama compulsory.	Kulsum Ansari
1033	14/11/2024	Interlocutory Application (I.B.C)	710102096532024	COMPANY PETITION IB (IBC)/1481(PB)2019	MR. KANHEYA LAL BHATIA VS SHRI RAM PHAL BHARDWAJ	Rule 11 of NCLT, 2016	13/12/2024	1. fill all details in online portal.	HASHIM KHAN
1034	14/11/2024	Miscellaneous Application(Companies Act)	710102096692024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	PRIYANKA MIGLANI VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/11/2024	1. wrong filling.	PERVINDER
1035	14/11/2024	Interlocutory Application (I.B.C)	710102096802024	COMPANY PETITION IB (IBC)/297(PB)2018	KESHRI KUMAR VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 60(5)	2/12/2024	1. remove respondent in online portal. 2. need every page sign in application. 3. vakalatnama compulsory. 4. need every page sign and true copy in annexure.	Keshri Kumar
1036	14/11/2024	Interlocutory Application (I.B.C)	710102097122024	COMPANY PETITION IB (IBC)/425(ND)2023	STATE BANK OF INDIA VS SHRI NARESH KUMAR GUPTA	Rule 11 of NCLT, 2016	20/11/2024	1. due payment section 15,17. 2. memo of parties missing. 3. vakalatnama compulsory. 4. bookmarking compulsory with page numbering.	Kulsum Ansari
1037	14/11/2024	Interlocutory Application (I.B.C)	710102097102024	COMPANY PETITION IB (IBC)/2081(ND)2019	LIQUIDATOR SUNIL KUMAR AGRAWAL VS SHRI NARESH KUMAR GUPTA	Application under any other provisions- IBC	21/11/2024	1. case type wrong choose IA (Liq.) Progress Report. 2. section wrong. 3. bookmarking compulsory with page numbering. 4. OCR missing.	IRP SUNIL KUMAR AGRA
1038	14/11/2024	Interlocutory Application (I.B.C)	710102096982024	COMPANY PETITION IB (IBC)/523(ND)2023	STATE BANK OF INDIA VS AMIT KUMAR GUPTA	Rule 11 of NCLT, 2016	22/11/2024	1. memo of parties missing. 2. due payment section 15,17. 3. bookmarking compulsory with page numbering. 4. vakalatnama compulsory. 5. remove Amit Kumar Gupta details in petitioner corner.	Kulsum Ansari

1039	14/11/2024	Company Application(Companies Act)	710102097042024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Rule 11 of NCLT	22/11/2024	1. main case wrong in pdf. 2. prayer missing.	Omar Hoda
1040	14/11/2024	Interlocutory Application (I.B.C)	710102096612024	COMPANY PETITION IB (IBC)/297(PB)2018	COL SANJEEV DALAL RETD VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 60(5)	25/11/2024	1. case type wrong.	Keshri Kumar
1041	14/11/2024	Interlocutory Application (I.B.C)	710102096662024	TRANSFER APPLICATION (IBC)/63(PB)2024	BRILLIANT METALS PRIVATE LIMITED VS AVDHESH MITTAL	Rule 11 of NCLT, 2016	25/11/2024	1. vakalatnama compulsory.	RAGHU VASISHTH
1042	14/11/2024	Interlocutory Application (I.B.C)	710102096452024	COMPANY PETITION IB (IBC)/764(ND)2022	TCA SURVEYORS AND ADVISORS PVT LTD VS MS POOJA BAHRY	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	19/12/2024	1. ticket put on blank side in Vakalatnama.	Shiv Kumar
1043	14/11/2024	Restoration Application (IBC)	710102097172024	COMPANY PETITION IB (IBC)/681(ND)2021	LEO TIMBER PRIVATE LIMITED VS MS POOJA BAHRY	Rule 11 of NCLT, 2016	19/12/2024	1. tickets paste on Vakalatnama on blank side.	Anurag
1044	14/11/2024	Miscellaneous Application(Companies Act)	710102096132024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	ALPANA VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	31/12/2024	1. case type wrong choose Interlocutory Application(Companies Act) 2. add all applicant and respondent in online portal. 3. need to be affidavit for all applicant. 4. mention bookmarking with page numbering. 5. Pagination missing on pdf. 6. Sign missing on application pages. reminder 4	PRATIBHA
1045	14/11/2024	Interlocutory Application (I.B.C)	710102096582024	COMPANY PETITION IB (IBC)/622(ND)2022	JAIPUR VIDYUT VITRAN NIGAM LIMITED VS M/S SCHON ULTRAWARES PVT. LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	31/12/2024	1. pdf not clear. 2. mention bookmarking with page numbering.	ARURADHA UPADHYAY
1046	15/11/2024	Interlocutory Application (I.B.C)	710102097482024	COMPANY PETITION IB (IBC)/742(ND)2024	SUNIL GUPTA VS VARDHMAN INFRADEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	20/11/2024	1. main case missing in pdf.	Eshna Kumar
1047	16/11/2024	Interlocutory Application (I.B.C)	710102097802024	COMPANY PETITION IB (IBC)/555(ND)2022	STATE BANK OF INDIA VS ANITA GARG	Rule 11 of NCLT, 2016	21/11/2024	order missing	MITAL AND MITAL
1048	16/11/2024	Interlocutory Application (I.B.C)	710102097792024	COMPANY PETITION IB (IBC)/553(ND)2022	STATE BANK OF INDIA VS PREM CHAND GARG	Rule 11 of NCLT, 2016	21/11/2024	order missing	MITAL AND MITAL
1049	15/11/2024	Interlocutory Application (I.B.C)	710102097372024	COMPANY PETITION IB (IBC)/48(PB)2020	CHETAN KUMAR SHARMA VS VEKAS KUMAR GARG	Sec 60(5)	28/11/2024	1. page no. 27 to 31,37,45 to 54,63,64 are not clear. 2. need true copy in annexure. 3. 1Rs court fee short in vakalatnama.	A.K ASSOCIATES law offices
1050	16/11/2024	Interlocutory Application (I.B.C)	710102097662024	COMPANY PETITION IB (IBC)/3042(ND)2019	VIVEK PARTI VS M/S AGGARWAL ESTATE MANAGEMENT CO.	Rule 154 (1)	28/11/2024	1. pdf not upload.	KARAN
1051	17/11/2024	Interlocutory Application (I.B.C)	710102098042024	COMPANY PETITION IB (IBC)/3042(ND)2019	UNITED ASIAN TRADERS LTD VS SREI EQUIPMENT FINANCE LIMITED	Rule16(d),NCLT Rules,2016 IBC	28/11/2024	1. case type wrong.	Sandip

1052	20/11/2024	Interlocutory Application (I.B.C)	710102098512024	COMPANY PETITION IB (IBC)/556(ND)2024	BKM MINING PRIVATE LIMITED VS SREI EQUIPMENT FINANCE LIMITED	Application under any other provisions- IBC	9/12/2024	1. pagination missing in index. 2. page no. 60,61,75 are not clear. 3. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	ANURAG YADAV
1053	18/11/2024	Company Application(Comp anies Act)	710102098162024	COMPANY APPEAL(COMPAN IES ACT)/1(ND)2024	RAJESH ANAND VS VIDARBHA INDUSTRIES POWER LIMITED	Sec 252 (1) - By Government Body	28/11/2024	1. application not upload.	Rajesh Anand
1054	19/11/2024	Miscellaneous Application (IBC)	710102098242024	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS VS FANTASTIC BUILDCON PVT LTD THROUGH LIQUIDATOR OM PRAKASH VIJAY	Sec 60(5)	27/11/2024	1. proof of service missing.	OM PRAKASH VIJAY
1055	19/11/2024	Interlocutory Application (I.B.C)	710102098422024	COMPANY PETITION IB (IBC)/139(ND)2023	PURSHOTTAM KUMAR VS MANISH AGGARWAL RP	Sec 60(5)	28/11/2024	1. fill all details in online portal. 2. remove double pagination. 3. need every page sign and true copy in annexure. 4. 1Rs court fee short in vakalatnama. 5. bookmarking compulsory with page numbering. 6. OCR missing.	VINOD DAHIYA
1056	14/11/2024	Interlocutory Application (I.B.C)	710102097052024	COMPANY PETITION IB (IBC)/445(ND)2023	IFE - M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED VS MANISH AGGARWAL RP	Section 21	25/11/2024	1. section wrong.	Abhirup
1057	19/11/2024	Interlocutory Application (I.B.C)	710102098382024	COMPANY PETITION IB (IBC)/822(ND)2021	JAIPUR VIDYUT VITRAN NIGAM LIMITED VS STARLINK CALL CONCEPTS PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	31/12/2024	section wrong 2. Bookmarking s per index with page number	ARURADHA UPADHYAY
1058	23/11/2024	Interlocutory Application (I.B.C)	710102099612024	COMPANY PETITION IB (IBC)/684(ND)2020	SANTANU KUMAR SAMANTA VS STARLINK CALL CONCEPTS PRIVATE LIMITED	Application under any other provisions- IBC	10/12/2024	1. case type wrong choose IA (Liq.) Progress Report.	Santanu Samanta
1059	20/11/2024	Interlocutory Application (I.B.C)	710102098732024	COMPANY PETITION IB (IBC)/619(ND)2019	KAMALL AHUJA VS M/S JAGTAR SINGH & SONS HYDRAULICS PVT LTD	Regulation 44(2), Liquidation process Regulation, 2016	2/12/2024	1. remove main case parties in online portal. 2. mention bookmarking with page numbering.	Kamall
1060	23/11/2024	Company Application(Comp anies Act)	710102099592024	COMPANY APPEAL(COMPAN IES ACT)/178(ND)2024	M/S VADEHRA LUMINARIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA & ANR.	Sec 252 (3)	13/12/2024	1. section wrong online as per pdf 2. Bookmarking as per index with page number 3. need to be affidavit for all applicant.	Kunal Madan
1061	20/11/2024	Interlocutory Application (I.B.C)	710102098772024	COMPANY PETITION IB (IBC)/350(PB)2021	DR SURENDRA TIWARI & ANR VS NILESH SHARMA INTERIM RESOLUTION PROFESSIONAL	Section 60(5)	2/12/2024	1. need to translate all Hindi pages. 2. page no. 43,55,57 are not clear.	GAURAV MALHOTRA
1062	23/11/2024	Interlocutory Application (I.B.C)	710102099532024	COMPANY PETITION IB (IBC)/2(ND)2023	MRS. GUNITA DASWAL PERSONAL GUARANTOR VS PUNJAB NATIONAL BANK	Rule 11 of NCLT, 2016	2/12/2024	1. need every page true copy in annexure.	SANGEETA BOHRA

1063	14/11/2024	Interlocutory Application (I.B.C)	710102096722024	COMPANY PETITION IB (IBC)/1768(ND)2018	SANJAY MALIK AND ORS. VS CELESTIAL ESTATE PRIVATE LIMITED	Sec 60(5)	25/11/2024	1. memo of parties mismatch according your online portal. 2. page no. 20 to 26,30,31,36 to 45 are not clear. 3. master index missing.	Pawan
1064	26/11/2024	Interlocutory Application (I.B.C)	710102100162024	COMPANY PETITION IB (IBC)/528(PB)2024	SUDHIR KUMAR AGGARWAL VS CELESTIAL ESTATE PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/12/2024	1. section wrong. 2. page no. 32 to 35 are not clear.	SURBHI
1065	23/11/2024	Interlocutory Application (I.B.C)	710102099642024	COMPANY PETITION IB (IBC)/684(ND)2020	SANTANU KUMAR SAMANTA VS CELESTIAL ESTATE PRIVATE LIMITED	Application under any other provisions- IBC	10/12/2024	1. case type wrong choose IA (Liq.) Progress Report.	Santanu Samanta
1066	26/11/2024	Interlocutory Application (I.B.C)	710102100312024	COMPANY PETITION IB (IBC)/456(ND)2018	SUDHA YADAV VS UNIVERSAL BUILDWELL PVT. LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	6/12/2024	1. fill all details in online portal. 2. need to be affidavit for all applicant. 3. need to translate all hindi pages. 4. need every page sign and true copy in annexure. 5. 1Rs court fee short in vakalatnama. 6. bookmarking compulsory with page numbering. 7. OCR missing.	Avinya
1067	27/11/2024	Interlocutory Application (I.B.C)	710102100712024	COMPANY PETITION IB (IBC)/727(ND)2024	BANK OF BARODA VS GAURAV AGGARWAL	Rule 11 of NCLT, 2016	6/12/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. page no. 11,35 to 46 are not clear.	Avinya
1068	27/11/2024	Interlocutory Application (I.B.C)	710102100562024	COMPANY PETITION IB (IBC)/382(ND)2021	JAYANT PRAKASH VS GAURAV AGGARWAL	Application under any other provisions- IBC	2/12/2024	1. pdf not upload.	ADHISH SRIVASTAVA
1069	25/11/2024	Interlocutory Application (I.B.C)	710102100002024	COMPANY PETITION IB (IBC)/647(ND)2024	SIDHARTHA BUILDHOME PRIVATE LIMITED VS PUNJAB AND SIND BANK	Rule 11 of NCLT, 2016	27/12/2024	1. Applicant respondent fill online as per mop	Shiv Mangal Sharma
1070	25/11/2024	Interlocutory Application (I.B.C)	710102099972024	COMPANY PETITION IB (IBC)/41(ND)2012	M/S ENERGY BUILDING SOLUTIONS PRIVATE LIMITED VS M/S ADORE INFRASMITH PRIVATE LIMITED & ORS	Rule 11 of NCLT, 2016	26/12/2024	1. memo of parties missing attach but applicant respondent fill online as per mop	Nitesh
1071	27/11/2024	Interlocutory Application (I.B.C)	710102100532024	COMPANY PETITION IB (IBC)/859(ND)2022	SMT. RAMANPREET KAUR VS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Rule 11 of NCLT, 2016	5/12/2024	1. memo of parties missing. 2. volume 1 and 2 separately index missing. 3. need every page sign in annexure. 4. remove double pagination. 5. vakalatnama compulsory. 6. mention bookmarking according your index with page numbering. 7. OCR missing.	AYUSH PURI
1072	27/11/2024	Interlocutory Application (I.B.C)	710102100722024	COMPANY PETITION IB (IBC)/728(ND)2024	BANK OF BARODA VS MOHENDER AGGARWAL	Rule 11 of NCLT, 2016	5/12/2024	1. memo of parties missing. 2. page no. 11,35 to 46 are not clear. 3. vakalatnama compulsory.	AYUSH PURI
1073	27/11/2024	Interlocutory Application (I.B.C)	710102100542024	COMPANY PETITION IB (IBC)/847(PB)2022	DAVINDER SINGH CHAWLA VS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Application under any other provisions- IBC	6/12/2024	1. memo of parties missing. 2. need every page sign in application. 3, volume 1 and 2 separately index missing. 4. need every page sign and true copy in annexure. 5. vakalatnama compulsory. 6. bookmarking compulsory with page numbering. 7. OCR missing.	AYUSH PURI

1074	26/11/2024	Miscellaneous Application (IBC)	710102100362024	COMPANY PETITION IB (IBC)/425(ND)2019	SUNIL KUMAR GUPTA VS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Sec 60(5)	6/12/2024	1. case type wrong. 2. fill all details in online portal. 3. memo of parties missing. 4. vakalatnama compulsory. 5. proof of service missing.	KK
1075	27/11/2024	Interlocutory Application (I.B.C)	710102100732024	COMPANY PETITION IB (IBC)/730(ND)2024	BANK OF BARODA VS SUNITA AGGARWAL	Rule 11 of NCLT, 2016	5/12/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. page no. 11,35 to 46 are not clear.	KK
1076	26/11/2024	Interlocutory Application (I.B.C)	710102100342024	COMPANY PETITION IB (IBC)/77(PB)2017	M/S VIKRAM ENGINEER & CONTRACTOR VS JAYPEE INFRA TECH LIMITED	Sec 60(5),Section 74	6/12/2024	1. fill all details in online portal. 2. remove main case parties in online portal.	EKTA CHOUDHARY
1077	27/11/2024	Interlocutory Application (I.B.C)	710102100682024	COMPANY PETITION IB (IBC)/960(ND)2020	SUMAN KUMAR VERMA VS JAYPEE INFRA TECH LIMITED	Application under any other provisions- IBC	6/12/2024	1. case type wrong choose IA (Liq.) Progress Report. 2. section wrong.	Kamal Deep Tyagi
1078	28/11/2024	Interlocutory Application (I.B.C)	710102101152024	COMPANY PETITION IB (IBC)/478(ND)2024	MULTITEX FLITRATION ENGINEERS LTD. VS MADHAVAN BALAKRISHNAN	Rule 11 of NCLT, 2016	5/12/2024	1. memo of parties mismatch according your online portal.	Sana
1079	28/11/2024	Interlocutory Application (I.B.C)	710102101172024	COMPANY PETITION IB (IBC)/317(ND)2022	MUKESH AHUJA AND ORS VS ASHOK KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED	Sec 60(5)	26/12/2024	1. Index missing 2.Bookmarking as per index with page number 3. Applicant respondent fill online as per mop 4. True copy sign missing on annexures 5 Pages 42 180 not clear 6. Vakalatnama compulsory 7. Fill all details in online portal 8 Proof of service missing or delete annexure 4 9. Translate all Hindi pages incomplete file	Daksh Kadian
1080	30/11/2024	Interlocutory Application (I.B.C)	710102101722024	COMPANY PETITION IB (IBC)/22(PB)2018	MRS SUSHMA SINHA DECEASED THROUGH HER LRS VS VALUE INFRA CON INDIA PVT. LTD	Sections 60(5)/Regulation 13	6/12/2024	page no.37,113,138-143 not clear page and date missing and court fee missing in vakalatnama	Deepanshu Badiwal
1081	28/11/2024	Interlocutory Application (I.B.C)	710102101132024	COMPANY PETITION IB (IBC)/450(PB)2018	KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL IVR PRIME IT SEZ PVT. LTD VS VALUE INFRA CON INDIA PVT. LTD	Section 21	6/12/2024	1. file incomplete.	Niraj Chamyal
1082	30/11/2024	Interlocutory Application (I.B.C)	710102101862024	COMPANY PETITION IB (IBC)/698(ND)2024	MAYA GUPTA VS VALUE INFRA CON INDIA PVT. LTD	Application under any other provisions- IBC	4/12/2024	1. counsel sign missing in index.	Maya Gupta
1083	30/11/2024	Company Appeal (IBC)	710102101812024	COMPANY PETITION IB (IBC)/657(ND)2021	MRS. ARUN LATA GUPTA VS REVITAL REALITY PRIVATE LIMITED	Sec 60(5)	4/12/2024	No of objections 1.sign missed after index need to every where 2.service missed 3.case type wrong 4.Pg-40,41,48, not clear	BHARAT ARORA
1084	24/11/2024	Interlocutory Application (I.B.C)	710102099822024	COMPANY PETITION IB (IBC)/330(ND)2021	MS PIYARE LAL HARI SINGH BUILDERS PVT. LTD. AND ORS. VS M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	4/12/2024	1. memo of parties missing. 2. vakalatnama compulsory.	Rajesh Bhardwaj

1085	2/12/2024	Interlocutory Application (I.B.C)	710102102042024	COMPANY PETITION IB (IBC)/1721(PB)2019	SATYADEVI ALAMURI VS M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Reg. 15 of IBBI (Liq.) Regulation 2016	12/12/2024	1. section wrong online as per pdf	Bhavana Duhoon
1086	3/12/2024	Company Application(Comp anies Act)	710102102372024	COMPANY PETITION (COMPANIES ACT)/218(ND)2024	JYOTI KATARIA VS EKAGA INFRASTRUCTURE LLP	Rule 11 of NCLT	9/12/2024	1. memo of parties missing. 2. vakalatnama compulsory.	Rahul Shukla
1087	2/12/2024	Interlocutory Application (I.B.C)	710102102212024	COMPANY PETITION IB (IBC)/661(PB)2021	RITU RASTOGI (INTERIM RESOLUTION PROFESSIONAL) VS EKAGA INFRASTRUCTURE LLP	Sec 60(5)	17/12/2024	1. pagination wrong on volume 2 or 3 as per index 2. OCR missing in volume 1 3. pages 95 to 106, 352 to 392 not clear	Harshit Khare
1088	4/12/2024	Company Application(Comp anies Act)	710102103032024	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS L. R. BUILDERS PRIVATE LIMITED	Rule 11 of NCLT	5/12/2024	1. memo of parties missing. 2. vakalatnama compulsory.	Chaitanyashil
1089	3/12/2024	Interlocutory Application (I.B.C)	710102102592024	COMPANY PETITION IB (IBC)/2721(ND)2019	GREENOPOLIS WELFERE CONFEDERATION VS PRADEEP KUMAR KAUSHIK	Sec 60(5)	9/12/2024	1. need every page sign in application. 2. bookmarking compulsory with page numbering. 3. need to translate all hindi pages. 4. need every page sign and true copy in annexure. 5. date missing in vakalatnama. 6. OCR missing.	MOKSH TYAGI
1090	4/12/2024	Company Application(Comp anies Act)	710102102782024	COMPANY PETITION (COMPANIES ACT)/143(ND)2024	RAVI KUMAR VS JANKI JEWELLERS PRIVATE LIMITED	Rule 11 of NCLT	10/12/2024	1. memo of parties missing. 2. fill all details in online portal. 3. vakalatnama compulsory. 4. remove double pagination.	ANKIT JAIN
1091	4/12/2024	Interlocutory Application (I.B.C)	710102102912024	COMPANY PETITION IB (IBC)/3370(ND)2019	STATE BANK OF INDIA VS VAT DEPARTMENT OF STATE OF CHHATISHGARH	Sec 60(5)	10/12/2024	1. need to translate all hindi pages.	Harshit Khare
1092	4/12/2024	Interlocutory Application (I.B.C)	710102102882024	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	Sections 60(5)/Regulation 13	10/12/2024	1. remove main case parties in online portal. 2. need to translate all hindi pages. 3. bookmarking numbering wrong according your index.	Vidhisha Haritwal
1093	4/12/2024	Company Application(Comp anies Act)	710102102792024	COMPANY PETITION (COMPANIES ACT)/154(ND)2024	NITIN KUMAR VS JANKI JEWELLERS PRIVATE LIMITED	Rule 11 of NCLT	10/12/2024	1. fill all details in online portal. 2. memo of parties missing. 3. vakalatnama compulsory.	ANKIT JAIN
1094	3/12/2024	Interlocutory Application (I.B.C)	710102102572024	COMPANY PETITION IB (IBC)/630(PB)2021	SANJAY GARG VS SAURABH Y ADA V	Sec 60(5)	30/12/2024	1. fill all details in online portal. 2. memo parties missing attach but applicant respondent fill online as per mop 3. IAs titles fill online as per mop	Varun
1095	3/12/2024	Interlocutory Application (I.B.C)	710102102522024	COMPANY PETITION IB (IBC)/630(PB)2021	SANJAY GARG VS NARESH SHARMA	Sec 60(5)	30/12/2024	1. Fill all details in online portal. 2. Memo of parties missing attach but respondent applicant fill online as per mop 3. IAs title fill online as per mop	Varun
1096	4/12/2024	Interlocutory Application (I.B.C)	710102102852024	COMPANY PETITION IB (IBC)/410(ND)2022	KARUR VYSYA BANK VS SEEMA MITTAL	Section 123	19/12/2024	1. prayer missing make properly	Prateek Kushwaha

1097	4/12/2024	Interlocutory Application (I.B.C)	710102103062024	COMPANY PETITION IB (IBC)/428(ND)2024	MORGAN ASIA PRIVATE LIMITED VS SAYA HOMES PRIVATE LIMITED	Section 12(A) /Regulation 30A	30/12/2024	1. Section wrong online as per pdf Section 12(A) mention in index or page no 3 contact to registry at room no 103	SOLVUS LAW PARTNERS
1098	4/12/2024	Restoration Application (IBC)	710102102892024	COMPANY PETITION IB (IBC)/226(ND)2022	APEX ELECTRO DEVICES PRIVATE LIMITED VS DYANAMIC ENGINEERS LIMITED	Rule 11 of NCLT, 2016	23/12/2024	vakaltnama missing	Atul
1099	25/11/2024	Restoration Application (Companies Act)	710102099892024	COMPANY APPEAL(COMPANIES ACT)/228(ND)2023	INCOME TAX OFFICER WARD 13(3) VS JAYCEE INFRASTRUCTURE LTD	Sec 252 (1) - By Government Body	26/12/2024	1. proof of service missing to ROC 2. section wrong online as per pdf	Income Tax
1100	4/12/2024	Miscellaneous Application (IBC)	710102102952024	COMPANY PETITION IB (IBC)/126(ND)2024	RAJIV MALIK VS JAYCEE INFRASTRUCTURE LTD	Application under any other provisions- IBC	10/12/2024	1. case type wrong. 2. memo of parties missing. 3. bookmarking compulsory with page numbering.	Rajiv Malik
1101	4/12/2024	Interlocutory Application (I.B.C)	710102102962024	TRANSFER APPLICATION (IBC)/44(PB)2024	HULASH CHAND JAIN VS UCO BANK & ORS.	Rule16(d),NCLT Rules,2016 IBC	17/12/2024	1. section wrong. 2. vakalatnama compulsory attach but tickets paste on blank side 3. Case type wrong contact to registry at room no 103	Rajat Sinha
1102	4/12/2024	Interlocutory Application (I.B.C)	710102103042024	TRANSFER APPLICATION (IBC)/43(PB)2024	NAVIN KUMAR JAIN VS UCO BANK & ORS.	Rule16(d),NCLT Rules,2016 IBC	17/12/2024	1. section wrong. 2. Vakalatnama compulsory attach but tickets paste on blank side 3. case type wrong. contact to registry at room no 103	Rajat Sinha
1103	2/12/2024	Interlocutory Application (I.B.C)	710102102052024	TRANSFER APPLICATION (IBC)/43(PB)2024	BHOOPESH GUPTA VS UCO BANK & ORS.	Sec 60(5)	19/12/2024	wrong file	ABHISHEK DEVGAN
1104	6/12/2024	Company Appeal (IBC)	710102103532024	COMPANY PETITION IB (IBC)/408(ND)2022	BANK OF INDIA VS DHARITRIMAA URJA PRIVATE LIMITED	Sec 42	24/12/2024	No of objection 1.need to true copy sign on every page of annexure 2.memo party missed 3.section wrong 4.court fee welfare missed on vakalatnama	Ananya Kukreti
1105	8/12/2024	Interlocutory Application (I.B.C)	710102103922024	COMPANY PETITION IB (IBC)/282(ND)2023	C. L. SHARMA VS DHARITRIMAA URJA PRIVATE LIMITED	Sec 60(5)	12/12/2024	1. file incomplete.	SHANKARI MISHRA
1106	10/12/2024	Interlocutory Application (I.B.C)	710102104112024	COMPANY PETITION IB (IBC)/13(ND)2024	TARUNA GOEL RP VS DHARITRIMAA URJA PRIVATE LIMITED	Rule 11 of NCLT, 2016	16/12/2024	1. page no. 103,105,106,107,108,109,110,113,115 are not clear. 2. mention bookmarking according your index with page numbering.	SWATI SALUJA
1107	10/12/2024	Interlocutory Application (I.B.C)	710102104162024	COMPANY PETITION IB (IBC)/761(ND)2018	RANJAN CHAKRABORTI VS MR. S.G CHOUDHARY	Sec 60(5)	16/12/2024	1. fill all details in online portal. 2. page no. 92 to 140 blur.	RANJAN
1108	11/12/2024	Interlocutory Application (I.B.C)	710102104652024	COMPANY PETITION IB (IBC)/180(ND)2024	SPICEJET LIMITED VS AWAS 36695 IRELAND LIMITED	Sections 60(5)/Regulation 13	17/12/2024	1. fill all details in online portal. 2. memo of parties mismatch according your online portal. 3. date missing in vakalatnama.	Nikhil
1109	8/12/2024	Interlocutory Application (I.B.C)	710102103972024	COMPANY PETITION IB (IBC)/278(ND)2022	ALCON LABORATORIES (INDIA) PRIVATE LIMITED VS EMCO TECH EQUIPMENTS PRIVATE LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	24/12/2024	1. Memo of parties mismatch according your online portal. 2. Page no. 385 are not clear. 3. bookmarking compulsory with page numbering. 4 IAs title fill online as per mop	KUNAL TANDON

1110	11/12/2024	Interlocutory Application (I.B.C)	710102104632024	COMPANY PETITION IB (IBC)/179(ND)2024	SPICEJET LIMITED VS AWAS 36694 IRELAND LIMITED	Sections 60(5)/Regulation 13	17/12/2024	1. fill all details in online portal. 2. memo of parties mismatch according your online portal. 3. date missing in vakalatnama. 4. 1Rs court fee short in vakalatnama.	Nikhil
1111	11/12/2024	Interlocutory Application (I.B.C)	710102104642024	COMPANY PETITION IB (IBC)/178(ND)2024	SPICEJET LIMITED VS AWAS 36698 IRELAND LIMITED	Sections 60(5)/Regulation 13	17/12/2024	1. fill all details in online portal. 2. memo of parties mismatch according your online portal. 3. date missing in vakalatnama.	Nikhil
1112	11/12/2024	Interlocutory Application (I.B.C)	710102104662024	COMPANY PETITION IB (IBC)/806(PB)2019	MEERA ANAND VS DEEPAK AGGARWAL & ORS	Section 60(5)	17/12/2024	1. add all respondent on online portal. 2. need every page sign in application. 3. 25Rs welfare and 3Rs court fee and date missing in vakalatnama. 4. need every page sign and true copy in annexure. 5. proof of service missing.	Shashank Deo Sudhi
1113	8/12/2024	Interlocutory Application (I.B.C)	710102103962024	COMPANY PETITION IB (IBC)/278(ND)2022	ALCON LABORATORIES (INDIA) PRIVATE LIMITED VS EMCO TECH EQUIPMENTS PRIVATE LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	24/12/2024	1. memo of parties mismatch according your online portal. 2. IAs Title fill online as per mop. 3. page no. 371 are not clear. 4. bookmarking compulsory with page numbering. 5. pagination incomplete in vol 2	KUNAL TANDON
1114	12/12/2024	Interlocutory Application (I.B.C)	710102104872024	COMPANY PETITION IB (IBC)/1565(PB)2018	AMITAVA RAYCHAUHURI VS CROWN ABACUS IT PARK ASSOCIATION	Sec 60(5)	26/12/2024	1.OCR Missing	Rishabh Govila
1115	8/12/2024	Interlocutory Application (I.B.C)	710102103912024	COMPANY PETITION IB (IBC)/285(ND)2023	DEEPAK SHARMA VS CROWN ABACUS IT PARK ASSOCIATION	Sec 60(5)	12/12/2024	1. file incomplete.	SHANKARI MISHRA
1116	12/12/2024	Company Application (Companies Act)	710102104982024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	MARSH STEEL TRADING LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Application under any other provisions	17/12/2024	1. wrong filling.	anupinder singh jassal
1117	13/12/2024	Interlocutory Application (I.B.C)	710102105382024	COMPANY PETITION IB (IBC)/2721(ND)2019	JURISTICA LEGAL SERVICES LLP VS PRADEEP KUMAR KAUSHIK	Rule 11 of NCLT, 2016	19/12/2024	1. need to translate all Hindi pages. 2. vakalatnama compulsory.	JURISTICA
1118	13/12/2024	Miscellaneous Application (IBC)	710102105402024	COMPANY PETITION IB (IBC)/1397(PB)2019	LATE SUNITA SACHDEVA VS NARENDER KUMAR SHARMA	Rule 11 of NCLT, 2016	27/12/2024	No of objections 1.memo party missed attach but applicant respondent fill online as per mop 2.section wrong online as per pdf 3.case type wrong choose restoration 4.vakalatnama missed	gandharv anand
1119	13/12/2024	Miscellaneous Application (IBC)	710102105412024	COMPANY PETITION IB (IBC)/1397(PB)2019	NK ASSOCIATES VS NARENDER KUMAR SHARMA	Rule 11 of NCLT, 2016	27/12/2024	objections 1.fill all details in online portal 2.section wrong online as per pdf 3.case type wrong choose restoration 4.vakalatnama missed	gandharv anand
1120	13/12/2024	Interlocutory Application (I.B.C)	710102105662024	COMPANY PETITION IB (IBC)/386(ND)2024	YOGENDRA SINGH VS CANARA BANK	Sec 60(5)	19/12/2024	1. vakalatnama compulsory.	Om Pal
1121	13/12/2024	Miscellaneous Application (IBC)	710102105392024	COMPANY PETITION IB (IBC)/1397(PB)2019	AKSHAY SACHDEVA VS NARENDER KUMAR SHARMA	Rule 11 of NCLT, 2016	27/12/2024	No of objections 1.fill all details in online portal 2.section wrong online as per pdf 3.case type wrong choose restoration 4.vakalatnama missed	gandharv anand
1122	13/12/2024	Interlocutory Application (I.B.C)	710102105682024	COMPANY PETITION IB (IBC)/2081(ND)2019	SUNIL KUMAR AGRAWAL VS NARENDER KUMAR SHARMA	Reg. 15 of IBBI (Liq.) Regulation 2016	26/12/2024	1. Case type wrong choose IA (Liq.) Progress Report.	RAKESH KUMAR

1123	13/12/2024	Interlocutory Application (I.B.C)	710102105242024	COMPANY PETITION IB (IBC)/385(ND)2024	RITU SINGH VS CANARA BANK	Sec 60(5)	19/12/2024	1. vakalatnama compulsroy.	Om Pal
1124	9/12/2024	Interlocutory Application (I.B.C)	710102104022024	COMPANY PETITION IB (IBC)/375(PB)2018	RAKHEE GUPTA VS SATYA PRAKASH GUPTA	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	23/12/2024	sing missing in application page date missing in vakalatnama ticket put on blank side vakalatnama ocr missing	Himanshu
1125	13/12/2024	Interlocutory Application (I.B.C)	710102105652024	COMPANY PETITION IB (IBC)/210(PB)2024	PANKAJ KUMAR TIWARI VS RAM DIYA	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	30/12/2024	page no. 34 to 38 are not clear.	Bhupendra
1126	7/10/2024	Miscellaneous Application(Companies Act)	710102085852024	COMPANY PETITION (COMPANIES ACT)/128(ND)2019	ISITH PRAKASH GANGOOLY VS NUGREEN ENERGY PRIVATE LIMITED	Rule 11 of NCLT	16/12/2024	1. case type wrong. 2. page no. 9 to 33,42 to 51,71 to 79,90 to 100 are not clear. 3. Bookmarking as per index with page nos 4.OCR missing PDF not upload after upload will check the objections	Abhishek Yadav
1127	22/05/2024	Interlocutory Application (I.B.C)	710102044772024	COMPANY PETITION IB (IBC)/448(PB)2017	GURCHARAN SINGH VS EARTH GRACIA BUILDCON PRIVATE LIMITED	Sec 60(5)	16/12/2024	No of objections Respondent fill online as per mop or IAs title fill online as per mop reminder 5	Firoz Khan
1128	17/10/2024	Interlocutory Application (I.B.C)	710102090322024	COMPANY PETITION IB (IBC)/2027(ND)2019	HARVINDER SINGH VS EARTH GRACIA BUILDCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	16/12/2024	1.memo of party missing	Kanika
1129	16/12/2024	Interlocutory Application (I.B.C)	710102105962024	COMPANY PETITION IB (IBC)/882(ND)2020	ASHA GUPTA VS ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRA TECH PVT. LTD.	Sec 60(5)	31/12/2024	1. mention bookmarking according your online portal with page numbering. 2. proof of service missing.	DEVASHISH BHADAURIA
1130	16/12/2024	Interlocutory Application (I.B.C)	710102105982024	COMPANY PETITION IB (IBC)/22(PB)2018	SURESH KUMAR SAWLANI VS VALUE INFRA BUYERS ASSOCIATION	Sections 60(5)/Regulation 13	20/12/2024	1. pdf not upload.	Mishal Vij
1131	16/12/2024	Interlocutory Application (I.B.C)	710102105992024	COMPANY PETITION IB (IBC)/22(PB)2018	ARCHANA MISHRA VS VALUE INFRA BUYERS ASSOCIATION	Sections 60(5)/Regulation 13	20/12/2024	1. pdf not upload.	Mishal Vij
1132	16/12/2024	Interlocutory Application (I.B.C)	710102105822024	COMPANY PETITION IB (IBC)/313(ND)2024	CENTRAL BANK OF INDIA VS TIJARAT EXPORTS	Sec 60(5)	20/12/2024	1. counsel details missing in memo of parties. 2. page no. 27 to 58,120 to 124 are not clear. 3. proof of service missing. 4. bookmarking compulsory with page numbering. 5. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 6. OCR missing.	SRI & ASSOCIATES
1133	16/12/2024	Interlocutory Application (I.B.C)	710102105802024	COMPANY PETITION IB (IBC)/699(ND)2023	INFORMATION TV PRIVATE LIMITED VS SUKHVINDER SINGH SOKHI	Sec 60(5)	20/12/2024	1. section not mention in index. 2. memo of parties mismatch according your online portal. 3. need every page sign in application. 4. vakalatnama compulsory.	SIDDHARTH BAMBHA
1134	16/12/2024	Interlocutory Application (I.B.C)	710102105952024	COMPANY PETITION IB (IBC)/278(ND)2022	ALCON LABORATORIES (INDIA) PRIVATE LIMITED VS EMCO TECH EQUIPMENTS PRIVATE LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	20/12/2024	1. memo of parties mismatch according your online portal. 2. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama.	KUNAL TANDON

1135	16/12/2024	Interlocutory Application (I.B.C)	710102105832024	COMPANY PETITION IB (IBC)/318(ND)2024	CENTRAL BANK OF INDIA VS MOHD ALTAMASHPROPRIETO RTIJARAT EXPORTS & ANR	Sec 60(5)	20/12/2024	1. counsel details missing in memo of parties. 2. page no. 17 to 29,56 to 62,66 to 71 are not clear. 3. proof of service missing. 4. bookmarking compulsory with page numbering. 5. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 6. OCR missing.	SRI & ASSOCIATES
1136	10/12/2024	Interlocutory Application (I.B.C)	710102104382024	COMPANY PETITION IB (IBC)/631(ND)2024	TIRANGA LOGISTICS PRIVATE LIMITED VS EMPIRE HOME APPLIANCES PRIVATE LIMITED	Rule 11 of NCLT, 2016	17/12/2024	1. fill all details in online portal. 2. memo of parties missing. 3. section wrong. 4. counsel sign missing in index. 5. mention bookmarking with page numbering.	S.S. Sobti
1137	16/12/2024	Interlocutory Application (I.B.C)	710102106342024	COMPANY PETITION IB (IBC)/778(ND)2021	AJIT GYANCHAND JAIN VS EMPIRE HOME APPLIANCES PRIVATE LIMITED	Application under any other provisions- IBC	20/12/2024	1. bookmarking compulsory with page numbering. 2. OCR missing.	Anwasha Dasgupta
1138	16/12/2024	Interlocutory Application (I.B.C)	710102106162024	COMPANY PETITION IB (IBC)/470(ND)2017	MR. ATUL KUMAR SINGH VS M/S KINDLE DEVELOPERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	26/12/2024	1. Fill all details in online portal. 2. sign missing on application pages	PRABHAT KAUSHIK
1139	17/12/2024	Interlocutory Application (I.B.C)	710102106412024	COMPANY PETITION IB (IBC)/1529(ND)2019	REGIONAL PF COMMISSIONER-II(LLEGAL) VS PRABHAKAR KUMAR(RP OF ORIOR DEVELOPERS	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	20/12/2024	1. need every page sign in application. 2. affidavit page are cut. 3. mention bookmarking according your index with page numbering. 4. need every page sign and true copy in annexure.	CHAKRADHAR PANDA
1140	16/12/2024	Interlocutory Application (I.B.C)	710102106282024	COMPANY PETITION IB (IBC)/1022(ND)2018	IDBI BANK LTD. VS M/S ROHTAS PROJECTS LTD.	Rule 11 of NCLT, 2016	20/12/2024	1. memo of parties missing. 2. page no. 62,63 are not clear. 3. need every page sign and true copy in annexure. 3. mention bookmarking with page numbering.	KRISHAN KUMAR
1141	17/12/2024	Interlocutory Application (I.B.C)	710102106392024	COMPANY PETITION IB (IBC)/237(ND)2019	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS ATUL MITTAL	Section 60(5)	20/12/2024	1. page no. 316 need translate copy.	Rachit
1142	18/12/2024	Interlocutory Application (I.B.C)	710102106712024	COMPANY PETITION IB (IBC)/1058(ND)2018	RED APPLE BUYERS WELFARE ASSOCIATION SRA OF MANJU J HOMES INDIA LTD VS PRATEEK JAIN	Section 74 Regulation	24/12/2024	1. case type wrong. 2. section wrong. 3. proof of service missing.	Abhishek
1143	18/12/2024	Interlocutory Application (I.B.C)	710102106732024	COMPANY PETITION IB (IBC)/1974(ND)2019	HARISH TANEJA VS PRATEEK JAIN	Regulation 44(2), Liquidation process Regulation, 2016	23/12/2024	1. fill all details in online portal. 2. mention bookmarking according your index with page numbering.	Harish
1144	19/12/2024	Interlocutory Application (I.B.C)	710102106932024	COMPANY PETITION IB (IBC)/20(ND)2022	DR. RADESH SURI & ORS. VS PRATEEK JAIN	Rule 11 of NCLT, 2016	23/12/2024	1. pdf not upload.	Pankaj
1145	19/12/2024	Interlocutory Application (I.B.C)	710102106892024	COMPANY PETITION IB (IBC)/1411(ND)2018	ASHOK KUMAR (LIQUIDATOR FOR INDIANROOTS SHOPPING LTD.) VS PRATEEK JAIN	Rule 11 of NCLT, 2016	23/12/2024	1. NCLT order missing.	Prachi Johri
1146	18/12/2024	Interlocutory Application (I.B.C)	710102106792024	COMPANY PETITION IB (IBC)/1411(ND)2018	ASHOK KUMAR (LIQUIDATOR FOR INDIANROOTS SHOPPING LTD.) VS PRATEEK JAIN	Rule 11 of NCLT, 2016	23/12/2024	1. NCLT order missing.	Prachi Johri

1147	13/12/2024	Restoration Application (Companies Act)	710102105562024	COMPANY APPEAL (COMPANIES ACT)/603(ND)2018	PERFECT BUILDERS AND DEVELOPER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	19/12/2024	1. memo of parties mismatch according your online portal. 2. page no. 10 are wrong adjust. 3. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	Aman
1148	20/12/2024	Interlocutory Application (I.B.C)	710102107232024	COMPANY PETITION IB (IBC)/764(ND)2023	MADASA KUMAR RP M/S RALPH AGRICULTURE VS REGISTRAR OF COMPANIES	Application under any other provisions- IBC	24/12/2024	1. case type wrong. 2. section wrong. 3. fill all details in online portal. 4. memo of parties missing. 5. remove double pdf.	chakiram nagarjunarao
1149	20/12/2024	Interlocutory Application (I.B.C)	710102107202024	COMPANY PETITION IB (IBC)/276(ND)2021	MR. NITIN NARANG VS REGISTRAR OF COMPANIES	Application under any other provisions- IBC	24/12/2024	1. pdf not upload.	Gaurav Joshi
1150	20/12/2024	Interlocutory Application (I.B.C)	710102107262024	COMPANY PETITION IB (IBC)/265(ND)2022	GAGAN GULATI VS REGISTRAR OF COMPANIES	Section 12(2)	24/12/2024	1. section wrong. 2. pagination missing. 3. fill all details in online portal. 4. counsel sign missing in index and memo of parties and prayer. 5. need every page sign in application. 6. mention bookmarking according your index with page numbering. 7. need every page sign and true copy in annexure. 8. affidavit missing.	Kumar Vishwjeet
1151	20/12/2024	Interlocutory Application (I.B.C)	710102107322024	COMPANY PETITION IB (IBC)/265(ND)2022	RAJENDER KUMAR JAIN VS REGISTRAR OF COMPANIES	Section 105,112, 113	24/12/2024	1. wrong jurisdiction.	Kanika
1152	20/12/2024	Interlocutory Application (I.B.C)	710102107252024	COMPANY PETITION IB (IBC)/361(ND)2022	GAGAN GULATI VS REGISTRAR OF COMPANIES	Application under any other provisions- IBC	24/12/2024	1. fill all details in online portal. 2. section wrong. 3. pagination missing. 4. mention bookmarking according your index with page numbering. 5. counsel sign missing in index and memo of parties and prayer. 6. need every page sign in application. 7. affidavit missing. 8. need every page sign and true copy in annexure. 9. vakalatnama compulsory.	Kumar Vishwjeet
1153	18/12/2024	Company Application (Companies Act)	710102106622024	COMPANY PETITION (COMPANIES ACT)/142(ND)2021	BHAVANA MAHIPAL VS PRADEEP MAHIPAL	Application under any other provisions	23/12/2024	1. section not mention in index. 2. add all applicant and respondent in online portal. 2. vakalatnama compulsory.	SATYA PRAKASH SHARAN
1154	21/12/2024	Interlocutory Application (I.B.C)	710102107572024	COMPANY PETITION IB (IBC)/913(ND)2020	MANISH AGARWAL VS PRADEEP MAHIPAL	Section 12(2)	24/12/2024	1. memo of parties missing.	KUNAL
1155	22/12/2024	Interlocutory Application (I.B.C)	710102107772024	COMPANY PETITION IB (IBC)/744(PB)2021	STATE BANK OF INDIA VS NARENDRA KISHORE PRADEEP	Sec 60(5)	26/12/2024	1. main case wrong. 2. memo of parties mismatch according your online portal. 3. vakalatnama compulsory.	EKTA CHOUDHARY
1156	21/12/2024	Miscellaneous Application (Companies Act)	710102107552024	COMPANY PETITION (COMPANIES ACT)/199(ND)2024	MR. MANJEET VAID VS GRAND INFRACONS PRIVATE LIMITED	Rule 11 of NCLT	24/12/2024	1. case type wrong. 2. memo of parties missing. 3. vakalatnama compulsory.	SIDDHARTH

1157	20/12/2024	Interlocutory Application (I.B.C)	710102107282024	COMPANY PETITION IB (IBC)/363(ND)2022	GAGAN GULATI VS GRAND INFRACONS PRIVATE LIMITED	Section 12(2)	24/12/2024	1. section wrong. 2. pagination missing. 3. fill all details in online portal. 4. counsel sign missing in index and memo of parties and prayer. 5. need every page sign in application. 6. mention bookmarking according your index with page numbering. 7. need every page sign and true copy in annexure. 8. affidavit missing.	Kumar Vishwjeet
1158	21/12/2024	Company Application(Companies Act)	710102107512024	COMPANY PETITION (COMPANIES ACT)/101(ND)2024	MR. SAURABH KUMAR VS MR. ASHBIR SINGH	Rule 11 of NCLT	24/12/2024	1. need to be affidavit for all applicant. 2. vakalatnama compulsory.	RAKESH KUMAR
1159	21/12/2024	Interlocutory Application (I.B.C)	710102107492024	COMPANY PETITION IB (IBC)/104(PB)2017	NIVAYA RESOURCES PVT LTD VS RAHUL JINDAL	Rule 11 of NCLT, 2016	24/12/2024	1. counsel details incomplete in prayer. 2. vakalatnama compulsory.	Dhananjai Jain
1160	24/12/2024	Interlocutory Application (I.B.C)	710102108192024	COMPANY PETITION IB (IBC)/513(ND)2022	INTERACTIVE COMMUNICATION SERVICES (INDIA) PRIVATE LIMITED VS MR. DHANSHYAM KANTILAL PATEL	Sec 60(5)	26/12/2024	1. main case wrong. 2. counsel sign missing in index. 3. need to translate all hindi pages. 4. page no. 277,278,279,280 are not clear. 5. vakalatnama compulsory.	Sagar
1161	24/12/2024	Interlocutory Application (I.B.C)	710102108152024	COMPANY PETITION IB (IBC)/1016(PB)2020	DEVINDER SINGH VS RAKESH BHATIA (RP)	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	26/12/2024	1. need every page sign and true copy in annexure. 2. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama.	Gursat
1162	24/12/2024	Interlocutory Application (I.B.C)	710102108182024	COMPANY PETITION IB (IBC)/513(ND)2022	ICONS PROJECTS INDIA PRIVATE LIMITED VS MR. DHANSHYAM KANTILAL PATEL RESOLUTION PROFESSIONAL OF SHIPRA ESTATE LIMITED	Sec 60(5)	26/12/2024	1. volume 1 separately index missing. 2. pagination wrong in index. 3. need to translate all hindi pages. 4. page no. 198,199,200 are not clear. 5. pagination missing in volume 2. 6. vakalatnama compulsory.	Sagar
1163	25/12/2024	Interlocutory Application (I.B.C)	710102108312024	COMPANY PETITION IB (IBC)/657(ND)2024	CANARA BANK VS VINAY GUPTA	Section 22	30/12/2024	1. section wrong. 2. memo of parties missing. 3. vakalatnama compulsory. 4. mention bookmarking with page numbering. 5. need every page sign and true copy in annexure.	Saksham Mittal
1164	24/12/2024	Interlocutory Application (I.B.C)	710102108062024	COMPANY PETITION IB (IBC)/894(ND)2019	ANJANA SONI VS MR. KRIT NARAYAN MISHRA	Sec 60(5)	26/12/2024	1. fill all details in online portal.	MANISH PRATAP SINGH
1165	23/12/2024	Interlocutory Application (I.B.C)	710102107972024	COMPANY PETITION IB (IBC)/2552(ND)2019	CREATIVE INFRAHEIGHTS PVT. LTD. VS MR. KRIT NARAYAN MISHRA	Rule 11 of NCLT, 2016	26/12/2024	1. file incomplete.	ANSHUJ DHINGRA
1166	26/12/2024	Interlocutory Application (I.B.C)	710102108572024	COMPANY PETITION IB (IBC)/3173(ND)2019	UTTARAKHAND POWER CORPORATION LIMITED VS MR. HEMANT SETHI	Sec 60(5)	30/12/2024	1. fill all details in online portal. 2. memo of parties missing. 3. need every page sign in application. 4. 3Rs court fee and date missing vakalatnama.	SONAM
1167	28/12/2024	Interlocutory Application (I.B.C)	710102108952024	COMPANY PETITION IB (IBC)/1689(ND)2019	RAJIV BAJAJ VS MR. HEMANT SETHI	Rule 11 of NCLT, 2016	31/12/2024	1. section wrong. 2. bookmarking compulsory with page numbering.	RAJIV

1168	27/12/2024	Interlocutory Application (I.B.C)	710102108812024	COMPANY PETITION IB (IBC)/3173(ND)2019	UTTARAKHAND POWER CORPORATION LIMITED VS EMKAY AUTOMOBILES INDUSTRIES LIMITED	Sec 60(5)	31/12/2024	1. fill all details in online portal. 2. memo of parties missing. 3. need every page sign in application. 4. 3Rs court fee and date missing in vakalatnama. 5. need every page sign and true copy in annexure.	SONAM
1169	27/12/2024	Interlocutory Application (I.B.C)	710102108732024	COMPANY PETITION IB (IBC)/162(ND)2024	DEV VRAT RANA VS EMKAY AUTOMOBILES INDUSTRIES LIMITED	Application under any other provisions- IBC	31/12/2024	1. case type wrong. 2. section wrong. 3. volume 1 and 2 separately in index. 4. mention bookmarking according your index with page numbering. 5. memo of parties missing.	Shivani Jaiswal
1170	29/12/2024	Interlocutory Application (I.B.C)	710102109182024	COMPANY PETITION IB (IBC)/317(ND)2022	ASHOK KUMAR GUPTA VS EMKAY AUTOMOBILES INDUSTRIES LIMITED	Section 12(2)	31/12/2024	1. need every page sign in application. 2. pagination wrong in bookmarking.	Utsav
1171	28/12/2024	Interlocutory Application (I.B.C)	710102109172024	COMPANY PETITION IB (IBC)/916(PB)2022	KAPIL AGGARWAL VS EMKAY AUTOMOBILES INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	31/12/2024	1. 25Rs welfare fee missing in vakalatnama.	ADITYA
1172	28/12/2024	Interlocutory Application (I.B.C)	710102109152024	COMPANY PETITION IB (IBC)/913(PB)2022	SADHNA AGGARWAL VS EMKAY AUTOMOBILES INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	31/12/2024	1. prayer missing. 2. 25Rs welfare fee missing in vakalatnama.	ADITYA
1173	28/12/2024	Interlocutory Application (I.B.C)	710102109142024	COMPANY PETITION IB (IBC)/918(PB)2022	RAKESH AGGARWAL VS EMKAY AUTOMOBILES INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	31/12/2024	1. 25Rs welfare fee missing in vakalatnama. 2. mention bookmarking with page numbering.	ADITYA
1174				MERCANTILE				marking missing	
1175	27/11/2023	071010200036202 3/3	710102000362023	Vs.	Sec. 230-232 - Second Motion	Report	20-02-2024	OCR Compulsory in pdf, & book marking missing	
1176				ANJANEYA MERCANTILE PRIVATE LIMITED				OCR Compulsory in pdf, & book marking missing	
1177	29/12/2023	071010200036202 3/5	710102000362023	Vs.	Sec. 230-232 - Second Motion	Order	4/3/2024	OCR Compulsory in pdf, & book marking missing	
1178				AGRA CHAINS PRIVATE LIMITED				OCR Compulsory in pdf, & book marking missing	
1179	28/02/2024	071010200039202 4/3	710102000392024	Vs.	Sec. 230-232 - Second Motion	Report	4/3/2024	OCR Compulsory in pdf, & book marking missing	
1180				AGRA CHAINS PRIVATE LIMITED				OCR Compulsory in pdf, & book marking missing	
1181	16/04/2024	071010200039202 4/4	710102000392024	Vs.	Sec. 230-232 - Second Motion	Report	16-04-2024	OCR Compulsory in pdf, & book marking missing	
1182				AGRA CHAINS PRIVATE LIMITED				double pagination, OCR Compulsory in pdf,	
1183	16/04/2024	071010200039202 4/6	710102000392024	Vs.	Sec. 230-232 - Second Motion	Order	19-04-2024		
1184				AGRA CHAINS PRIVATE LIMITED				OCR Compulsory in pdf, & book marking missing	
1185	1/3/2024	071010200039202 4/8	710102000392024	Vs.	Sec. 230-232 - Second Motion	Order	26-04-2024		
1186				LEO ELECTRODS PRIVATE LIMITED					
1187				Vs.					
1188	10/9/2024	071010200044202 3/10	710102000442023		Sec. 230-232 - Second Motion	Report	24-09-2024		
1189				MW WIRETEC PRIVATE LIMITED					
				INTEC CAPITAL LIMITED					

1190				Vs.					
				M/S JAGTAR SINGH & SONS HYDRAULICS PVT LTD	IBC under Sec 7	Order	5/3/2024	OCR Compulsory in pdf, & book marking missing	
1191	21/11/2023	071010200158201 9/9	710102001582019	DAHLGREN MEDICARE SYSTEMS PVT. LTD.					
1192				Vs.					
1193				REGISTRAR OF COMPANIES	Sec 252 (1)	Report	5/3/2024	OCR Compulsory in pdf, & book marking missing	
1194	24/11/2023	071010200214202 3/2	710102002142023	ARGENTIUM INTERNATIONAL PVT LTD				OCR Compulsory in pdf, & book marking missing	
1195				Vs.				OCR Compulsory in pdf, & book marking missing	
1196				UTM ENGINEERING PVT LTD	IBC Under Sec 9	Report	5/3/2024	OCR Compulsory in pdf, & book marking missing	
1197	1/11/2023	071010200262201 9/32	710102002622019	SUSHIL KUMAR				OCR Compulsory in pdf, & book marking missing	
1198				Vs.				OCR Compulsory in pdf, & book marking missing	
1199				VICTORIAN BUILDWELL PRIVATE LIMITED	Sec 252 (3)	Report	5/3/2024	OCR Compulsory in pdf, & book marking missing	
1200	2/12/2023	071010200292202 3/5	710102002922023	INCOME TAX OFFICER WARD 18(3) NEW DELHI					
1201				Vs.					
1202				REGISTRAR COMPANIES DELHI	Sec 252 (1) - By Government Body	Order	5/3/2024	OCR Compulsory in pdf, & book marking missing	
1203	21/04/2023	071010200325202 3/1	710102003252023	INCOME TAX OFFICER WARD 18(3) NEW DELHI					
1204				Vs.					
1205				REGISTRAR COMPANIES DELHI	Sec 252 (1) - By Government Body	Report	27-11-2024	OCR Compulsory in pdf, & book marking missing	
1206	23/01/2024	071010200325202 3/3	710102003252023	RAMPUR HYDRO POWER LIMITED	Sec. 230-232 - Second Motion	Report	14-08-2024	OCR Compulsory in pdf, & book marking missing	
1207	2/7/2024	071010200476202 4/9	710102004762024	INCOME TAX OFFICER					
1208				Vs.					
1209				REGISTRAR OF COMPANIES M/S AANCHAL PORTFOLIO SERVICES PVT. LTD	Sec 252 (1) - By Government Body	Report	9/5/2024	OCR Compulsory in pdf, & book marking missing	
1210	7/3/2024	071010200703201 7/5	710102007032017	INCOME TAX OFFICER					
1211				Vs.					
1212				REGISTRAR OF COMPANIES M/S AANCHAL PORTFOLIO SERVICES PVT. LTD	Sec 252 (1) - By Government Body	Report	7/3/2024	OCR Compulsory in pdf, & book marking missing	
1213									
1214	7/3/2024	071010200703201 7/6	710102007032017						

1215				ETERNITY HOMES PRIVATE LIMITED					
1216				Vs.					
				MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES NEW DELHI					
1217	5/12/2023	071010200781202 3/4	710102007812023		Sec 252 (3)	Report	5/3/2024	OCR Compulsory in pdf, & book marking missing	
1218				AADIISHITA ARTS PRIVATE LIMITED					
1219				Vs.					
				REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA					
1220	18/03/2024	071010200981202 3/3	710102009812023		Sec 252 (1)	Order	9/5/2024	OCR Compulsory in pdf, & book marking missing	
1221				KRISHNA MURARI PRODUCTS PRIVATE LIMITED					
1222				Vs.					
				REGISTRAR OF COMPANIES NCT OF DELHI NEW DELHI					
1223	26/04/2024	071010201320202 4/2	710102013202024		Sec. 441	Order	9/5/2024	OCR Compulsory in pdf, & book marking missing	
1224				SUMAN PANDEY LIQUIDATOR OF SAV FINANCE AND INVESTMENT COMPANY PVT. LTD.					
1225				Vs.					
				REGISTRAR OF COMPANIES					
1226	9/10/2024	071010201346202 4/4	710102013462024		IBC Section 59	Order	24-09-2024	OCR Compulsory in pdf, & book marking missing	
1227				MANAK BUILDCON PROJECTS PRIVATE LIMITED					
1228	12/2/2024	071010201467202 3/18	710102014672023	Vs.	Sec. 230-232 - Second Motion	Report	5/3/2024	OCR Compulsory in pdf, & book marking missing	
1229				MANAK BUILDCON PROJECTS PRIVATE LIMITED					
1230	8/2/2024	071010201467202 3/19	710102014672023	Vs.	Sec. 230-232 - Second Motion	Order	9/5/2024	OCR Compulsory in pdf, & book marking missing	
1231				CAPTAIN OPFFSET PRINTERS					
1232				Vs.					
				COMPACT LAMPS PVT LTD					
1233	16/07/2022	071010201475201 8/17	710102014752018		IBC Under Sec 9, IBC Under Sec 9	Report	19-11-2024	OCR Compulsory in pdf, & book marking missing	
1234				INCOME TAX OFFICER WARD-13(1) NEW DELHI					
1235				Vs.					
				REGISTRAR COMPANIES DELHI					
1236	20/09/2023	071010201489202 3/5	710102014892023		Sec 252 (1) - By Government Body	Order	9/5/2024	OCR Compulsory in pdf, & book marking missing	

1237				CINEMORPHIC PRIVATE LIMITED					
1238				Vs.					
1239	21/09/2023	071010201515202 3/3	710102015152023	REGISTRAR OF COMPANIES	Sec 252 (1)	Order	5/3/2024	OCR Compulsory in pdf, & book marking missing	
1240				MIRCHI ARTS PRIVATE LIMITED				OCR Compulsory in pdf, & book marking missing	
1241	6/12/2024	071010201677202 4/1	710102016772024	Vs.	IBC Section 59	Report	14-12-2024	OCR Compulsory in pdf, & book marking missing	
1242				MIRCHI ARTS PRIVATE LIMITED				OCR Compulsory in pdf, & book marking missing	
1243	5/12/2024	071010201677202 4/2	710102016772024	Vs.	IBC Section 59	Report	14-12-2024	OCR Compulsory in pdf, & book marking missing	
1244				MIRCHI ARTS PRIVATE LIMITED				OCR Compulsory in pdf, & book marking missing	
1245	5/12/2024	071010201677202 4/3	710102016772024	Vs.	IBC Section 59	Report	14-12-2024	OCR Compulsory in pdf, & book marking missing	
1246				MIRCHI ARTS PRIVATE LIMITED				OCR Compulsory in pdf, & book marking missing	
1247	5/12/2024	071010201677202 4/4	710102016772024	Vs.	IBC Section 59	Order	14-12-2024	OCR Compulsory in pdf, & book marking missing	
1248				NOVELTY SPINNING MILLS PRIVATE LIMITED					
1249				Vs.					
1250	29/01/2024	071010201722202 3/4	710102017222023	REGISTRAR OF COMPANIES DELHI AND HARYANA NEW DELHI	Sec 252 (3)	Report	5/3/2024	OCR Compulsory in pdf, & book marking missing	
1251				PADUKA CONSULTANTS PRIVATE LIMITED	Sec. 230-232 - Second Motion			OCR Compulsory in pdf, & book marking missing	
1252	22/07/2024	071010201772202 4/5	710102017722024	Vs.		Report	30-07-2024	OCR Compulsory in pdf, & book marking missing	
1253				ALLDERS KHANNAS INTERNATIONAL PRIVATE LIMITED					
1254				Vs.					
1255	30/07/2024	071010201869202 4/4	710102018692024	REGISTRAR OF COMPANIES GAURAV MISRA	Sec 252 (3)	Report	31-07-2024	OCR Compulsory in pdf, & book marking missing	
1256				Vs.					
1257				BANK OF INDIA	Sec 60(5)			OCR Compulsory in pdf, & book marking missing	
1258	19/09/2024	071010201982202 4/3	710102019822024			Report	20-09-2024	OCR Compulsory in pdf, & book marking missing	
1259				INCOME TAX OFFICER					
1260				Vs.					
1261	9/10/2024	071010202060202 4/2	710102020602024	REGISTRAR OF COMPANIES NEW DELHI	Sec 252 (3) - By Government Body	Report	27-11-2024	OCR Compulsory in pdf, & book marking missing	
1262				UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE					
1263				Vs.					
1264	7/4/2022	071010202174202 1/5	710102021742021	PRABHAT KUMAR SRIVASTAVA	Section 465 of the Companies Act 2013	Order	9/5/2024	OCR Compulsory in pdf, & book marking missing	
1265				TCR TRADING PRIVATE LIMITED	Sec. 230-232 - Second			OCR Compulsory in pdf, & book	

1266	22/08/2024	4/14	710102023902024	Vs.	Motion	Order	24-12-2024	marking missing	
1267		071010202390202		TCR TRADING PRIVATE LIMITED	Sec. 230-232 - Second			OCR Compulsory in pdf, & book	
1268	31/07/2024	4/5	710102023902024	Vs.	Motion	Report	2/8/2024	marking missing	
1269		071010202456202		KNOWLEDGE LENS PRIVATE LIMITED	Sec. 230-232 - Second			OCR Compulsory in pdf, & book	
1270	18/07/2024	4/5	710102024562024	Vs.	Motion	Report	22-07-2024	marking missing	
1271		071010202456202		KNOWLEDGE LENS PRIVATE LIMITED	Sec. 230-232 - Second			OCR Compulsory in pdf, & book	
1272	21/05/2024	4/7	710102024562024	Vs.	Motion	Order	24-09-2024	marking missing	
1273		071010202468202		GSC GLASS PRIVATE LIMITED	Sec. 230-232 - Second			OCR Compulsory in pdf, & book	
1274	4/12/2023	3/6	710102024682023	Vs.	Motion	Order	29-05-2024	marking missing	
1275		071010202520202		SUN RENEWABLE ENERGY SERVICES PRIVATE LIMITED				OCR Compulsory in pdf, & book	
1276	7/6/2024	4/3	710102025202024	Vs.	IBC Section 59	Report	11/6/2024	marking missing	
1277				FLEXITUFF VENTRUES INDERNATIONAL LIMITED					
1278				Vs.					
1279	3/12/2024	071010202557201 8/7	710102025572018	TREND FLOORING PRIVATE LIMITED	IBC Under Sec 9	Order	14-12-2024	OCR Compulsory in pdf, & book marking missing	
1280		071010202586202		GX GLASS SALES & SERVICES LIMITED				OCR Compulsory in pdf, & book	
1281	2/12/2024	4/3	710102025862024	Vs.	Sec. 230-232, Sec 234	Report	14-12-2024	marking missing	
1282				JAGTAR SINGH & SONS HYDRAULICS PVT. LTD					
1283				Vs.					
1284	30/07/2024	071010202588202 4/22	710102025882024	HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	Order	13-08-2024	OCR Compulsory in pdf, & book marking missing	
1285		071010202620202		LUMAN INDIA PRIVATE LIMITED				OCR Compulsory in pdf, & book	
1286	7/5/2024	4/1	710102026202024	Vs.	Sec. 230-232, Sec 234	Order	24-06-2024	marking missing	
1287		071010202624202		MERCY CORPS INDIA				OCR Compulsory in pdf, & book	
1288	11/6/2024	4/2	710102026242024	Vs.	IBC Section 59	Report	14-06-2024	marking missing	
1289		071010202719202		STESALIT LIMITED				OCR Compulsory in pdf, & book	
1290	28/05/2024	4/15	710102027192024	Vs.	Sec. 230-232, Sec 234	Report	10/7/2024	marking missing	
1291		071010202932202		XENA FLUID SYSTEMS PRIVATE LIMITED	Sec. 230-232 - Second			OCR Compulsory in pdf, & book	
1292	15/01/2024	2/5	710102029322022	Vs.	Motion	Order	7/3/2024	marking missing	
1293				SIDHANT SHARMA					
1294				Vs.					
1295	15/10/2024	071010202974202 2/12	710102029742022	GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	Order	14-12-2024	OCR Compulsory in pdf, & book marking missing	

1296		071010203011202		RED FORT SHAHJAHAN PROPERTIES PRIVATELIMITED	Sub-Section (1) Of Section 66.	Report	16-02-2024	Bookmarking as per index with page nos,
1297	12/12/2023	3/3	710102030112023	Vs.				
1298				ADARSH SHARMA LIQUIDATOR				
1299				Vs.				
1300	23/07/2024	071010203051202 4/3	710102030512024	INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	IBC Section 59,Application under any other provisions- IBC	Order	30-07-2024	OCR Compulsory in pdf, & book marking missing
1301				HT MOBILE SOLUTIONS LIMITED				
1302				Vs.				
1303	12/8/2024	071010203066202 2/10	710102030662022	HT MEDIA LIMITED	Sec. 230-232 - Second Motion	Order	14-08-2024	OCR Compulsory in pdf, & book marking missing
1304				MDLR INFOTECH PRIVATE LIMITED				
1305				Vs.				
1306	12/12/2023	071010203085202 3/5	710102030852023	REGISTRAR OF COMPANIES	Sec 252 (3)	Order	29-05-2024	OCR Compulsory in pdf, & book marking missing
1307				COGENT E- SERVICES LIMITED				
1308	1/7/2024	071010203292202 4/3	710102032922024	Vs.	Sec. 230-232 - Second Motion	Report	10/7/2024	OCR Compulsory in pdf, & book marking missing
1309				OUTVISION TECHNOLOGIES PRIVATE LIMITED				
1310	8/11/2024	071010203302202 4/2	710102033022024	Vs.	IBC Section 59	Order	14-12-2024	OCR Compulsory in pdf, & book marking missing
1311				MANKIND PHARMA LIMITED				
1312	12/9/2024	071010203321202 4/6	710102033212024	Vs.	Sec. 230-232 - Second Motion	Report	24-09-2024	OCR Compulsory in pdf, & book marking missing
1313				AMISAN SOLUTIONS PRIVATE LIMITED				
1314				Vs.				
1315	19/01/2024	071010203339202 3/1	710102033392023	REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	Order	29-05-2024	OCR Compulsory in pdf, & book marking missing
1316				GRAVITATE VENTURES PRIVATE LIMITED				
1317	27/08/2024	071010203485202 4/1	710102034852024	Vs.	IBC Section 59	Order	24-09-2024	OCR Compulsory in pdf, & book marking missing
1318				PUNJAB NATIONAL BANK				
1319				Vs.				
1320	2/8/2024	071010203497202 0/11	710102034972020	SSK TRADING PVT LTD	IBC under Sec 7	Order	24-09-2024	OCR Compulsory in pdf, & book marking missing
1321				RAJOURI CHITS AND FINANCE PVT LTD				
1322				Vs.				
1323	9/9/2024	071010203583202 4/1	710102035832024	REGISTAR OF COMPANIES	Sec 252 (3),Sec 252 (3)	Report	24-09-2024	OCR Compulsory in pdf, & book marking missing

1324		071010203668202		ABC INDUSTRIES PRIVATE LIMITED	Sec. 230-232 - Second Motion				OCR Compulsory in pdf, & book marking missing
1325	24/07/2024	4/1	710102036682024	Vs.		Order	30-07-2024		
1326		071010203749202		OSKI TECHNOLOGY PRIVATE LIMITED					OCR Compulsory in pdf, & book marking missing
1327	21/08/2024	4/1	710102037492024	Vs.	IBC Section 59	Order	24-09-2024		
1328		071010203799202		GAMMANET SOLUTIONS PRIVATE LIMITED					OCR Compulsory in pdf, & book marking missing
1329	12/8/2024	4/4	710102037992024	Vs.	IBC Section 59	Order	24-09-2024		
1330		071010203799202		GAMMANET SOLUTIONS PRIVATE LIMITED					OCR Compulsory in pdf, & book marking missing
1331	12/8/2024	4/5	710102037992024	Vs.	IBC Section 59	Order	24-09-2024		
1332		071010203889202		DSI UNDERGROUND INDIA PRIVATE LIMITED					OCR Compulsory in pdf, & book marking missing
1333				Vs.					
1334	9/7/2024	4/1	710102038892024	NA	IBC Section 59	Order	10/7/2024		
1335		071010203999202		SUVIDHA MERCHANTS PVT LTD THROUGH ITS LIQUIDATOR MR. ANIL KUMAR MITTAL					OCR Compulsory in pdf, & book marking missing
1336				Vs.					
1337	11/6/2024	4/2	710102039992024	REGISTRAR OF COMPANIES DELHI & HARYANA	IBC Section 59	Report	14-06-2024		
1338		071010204052202		J.S. NIRMAN PRIVATE LIMITED	Sec. 230-232 - Second Motion				OCR Compulsory in pdf, & book marking missing
1339	14/11/2024	4/4	710102040522024	Vs.		Report	16-12-2024		
1340		071010204141202		LEISURE CORP PRIVATE LIMITED	Sec. 230-232 - Second Motion				OCR Compulsory in pdf, & book marking missing
1341	5/3/2024	3/10	710102041412023	Vs.		Order	25-04-2024		
1342		071010204630202		SUNDRUP BUILDWELL PRIVATE LIMITED					OCR Compulsory in pdf, & book marking missing
1343				Vs.					
1344	3/9/2024	4/3	710102046302024	REGISTRAR OF COMPANIES	Sec 252 (3)	Order	24-09-2024		
1345		071010204630202		SUNDRUP BUILDWELL PRIVATE LIMITED					OCR Compulsory in pdf, & book marking missing
1346				Vs.					
1347	3/9/2024	4/6	710102046302024	REGISTRAR OF COMPANIES	Sec 252 (3)	Order	16-12-2024		
1348		071010204630202		SUNDRUP BUILDWELL PRIVATE LIMITED					OCR Compulsory in pdf, & book marking missing
1349				Vs.					
1350	29/11/2024	4/7	710102046302024	REGISTRAR OF COMPANIES	Sec 252 (3)	Order	16-12-2024		

1351				PRARAMBH REALTORS PRIVATE LIMITED					
1352				Vs.					
1353	18/09/2024	071010204636202 4/4	710102046362024	REGISTRAR OF COMPANIES	Sec 252 (3)	Order	16-12-2024	OCR Compulsory in pdf, & book marking missing	
1354				CRYSTAL CITY DEVELOPERS PRIVATE LIMITED					
1355	18/12/2024	071010204685202 4/4	710102046852024	Vs.	Sub-section (I) of section 230	Report	24-12-2024	OCR Compulsory in pdf, & book marking missing	
1356				ZYTER INDIA PRIVATE LIMITED					
1357	6/9/2024	071010204700202 4/2	710102047002024	Vs.	IBC Section 59	Report	16-12-2024	OCR Compulsory in pdf, & book marking missing	
1358				MONSOON ACCESSORIZE INDIA PRIVATE LIMITED					
1359				Vs.					
1360	9/8/2024	071010204885202 4/2	710102048852024	REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	Order	14-08-2024	OCR Compulsory in pdf, & book marking missing	
1361				NEER INFRACON LIMITED					
1362	12/1/2024	071010205061202 3/5	710102050612023	Vs.	Sec. 230-232 - Second Motion	Report	5/2/2024	book marking numbering missed ,	
1363				SHARMA GANDHI HIRE PURCHASE LTD					
1364				Vs.					
1365	9/5/2024	071010205199202 2/3	710102051992022	BEST NEWS COMPANY PRIVATE LIMITED	IBC under Sec 7	Report	14-05-2024	book marking mandatory as per index and need file to ocr, upload full file,	
1366				ANIL KUMAR JOHRI					
1367				Vs.					
1368	9/11/2024	071010205268202 4/4	710102052682024	PAM COMPOSITE PVT. LTD.	Sec. 241(1),Sec. 242(4)	Order	16-12-2024	OCR Compulsory in pdf, & book marking missing	
1369				ANIL KUMAR JOHRI					
1370				Vs.					
1371	9/11/2024	071010205268202 4/5	710102052682024	PAM COMPOSITE PVT. LTD.	Sec. 241(1),Sec. 242(4)	Report	16-12-2024	OCR Compulsory in pdf, & book marking missing	
1372				RGC INDUSTRIES LIMITED					
1373				Vs.					
1374	21/08/2024	071010205289202 4/1	710102052892024	ROC DELHI	IBC Section 59	Order	16-12-2024	OCR Compulsory in pdf, & book marking missing	
1375				CINTERION WIRELESS MODULES INDIA PRIVATE LIMITED					
1376	21/08/2024	071010205344202 4/2	710102053442024	Vs.	IBC Section 59,IBC Section 59	Order	16-12-2024	OCR Compulsory in pdf, & book marking missing	
1377				IISS INDIA ORGANISATION					
1378	24/09/2024	071010205438202 4/4	710102054382024	Vs.	IBC Section 59	Order	16-12-2024	OCR Compulsory in pdf, & book marking missing	
1379				PAYAL POLYCOMPOUND S PRIVATE LIMITED					
		071010205473202			Sec. 230-232 - Second			OCR Compulsory in pdf, & book	

1380	22/10/2024	4/3	710102054732024	Vs.	Motion	Order	12/11/2024	marking missing	
1381				B. KHERA FINANCIAL SERVICES PRIVATE LIMITED					
1382	19/12/2024	3/6	710102055632023	Vs.	IBC Section 59	Order	24-12-2024	OCR Compulsory in pdf, & book marking missing	
1383				NEW AGE AQUA PRIVATE LIMITED					
1384				Vs.					
1385	10/6/2024	2/6	710102056342022	REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	Order	16-12-2024	OCR Compulsory in pdf, & book marking missing	
1386				NEW AGE AQUA PRIVATE LIMITED					
1387				Vs.					
1388	9/8/2024	2/7	710102056342022	REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	Report	14-08-2024	OCR Compulsory in pdf, & book marking missing	
1389				LITE BITE TRAVEL FOODS PRIVATE LIMITED					
1390	16/12/2024	4/4	710102057112024	Vs.	Sub-Section (1) Of Section 66.	Report	17-12-2024	OCR Compulsory in pdf, & book marking missing	
1391				SAUNDARYA BUILDERS PRIVATE LIMITED	Sec. 230-232 - Second			no of objection 1. book marking da as per index with pagination , no of objection 1. book marking do as per index with pagination , no of objection	
1392	19/09/2024	4/6	710102058522024	Vs.	Motion	Report	13-11-2024	1. book marking mandatory as per index no of objection 1. book marking da as per index with pagination , no of objection 1. book marking do as per index with pagination , no of objection	
1393				SAUNDARYA BUILDERS PRIVATE LIMITED	Sec. 230-232 - Second			1. book marking mandatory as per index no of objection 1. book marking da as per index with pagination , no of objection 1. book marking do as per index with pagination , no of objection	
1394	19/09/2024	4/7	710102058522024	Vs.	Motion	Report	13-11-2024	1. book marking mandatory as per index no of objection 1. book marking da as per index with pagination , no of objection 1. book marking do as per index with pagination , no of objection	
1395				SAUNDARYA BUILDERS PRIVATE LIMITED	Sec. 230-232 - Second			1. book marking mandatory as per index no of objection 1. book marking da as per index with pagination , no of objection 1. book marking do as per index with pagination , no of objection	
1396	19/09/2024	4/8	710102058522024	Vs.	Motion	Report	13-11-2024	1. book marking mandatory as per index no of objection 1. book marking da as per index with pagination , no of objection 1. book marking do as per index with pagination , no of objection	
1397				GRAM VAANI COMMUNITY MEDIA PRIVATE LIMITED.				no of objection 1. book marking mandatory as per index with pagination,	
1398	10/9/2024	4/2	710102059852024	Vs.	IBC Section 59	Report	21-11-2024		
1399				EMTEX ENGINEERING PRIVATE LIMITED					
1400	5/2/2024	3/3	710102060502023	Vs.	Sub-Section (1) Of Section 66.	Order	21-02-2024		
1401				SURAJ KUMAR KAUSHAL & OTHERS					
1402				Vs.					
1403	29/02/2024	0/9	710102060922020	SARVOTTAM REALCON PRIVATE LIMITED	IBC under Sec 7	Order	4/6/2024		
1404				ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second				

1405	11/3/2024	3/7	710102063102023	Vs.	Motion	Report	4/6/2024		
1406				CSL APOLLO ARC PRIVATE LIMITED					
1407				Vs.					
1408	12/8/2024	071010206440202 4/1	710102064402024	REGISTRAR OF COMPANIES	IBC Section 59	Order	17-12-2024		
1409		071010206451202		CHANCHAL DUA LIQUIDATOR FOR TREND FLOORING PRIVATE LIMITED					
1410	3/12/2024	4/3	710102064512024	Vs.	Sec 54(1)	Order	17-12-2024		
1411		071010206547202		PARAMJEET SINGH BHATIA LIQUIDATOR					
1412	3/12/2024	4/2	710102065472024	Vs.	Sec 54(1)	Order	17-12-2024		
1413		071010206703202		A R L TRADING PRIVATE LIMITED	Sec. 230-232 - Second				
1414	8/12/2023	3/7	710102067032023	Vs.	Motion	Report	20-02-2024		
1415				STATE BANK OF INDIA					
1416				Vs.					
1417	31/01/2024	071010206866202 1/6	710102068662021	GOVIND PRASHAD TODI	Section 95(1)	Order	4/6/2024		
1418				SHALU KHANNA					
1419				Vs.					
1420	9/11/2024	071010206916202 4/3	710102069162024	M/S MORRIS LAMINATES PVT LTD	Section 19(2) / Regulation 30	Order	16-12-2024		
1421		071010207082202		GLOBAL HEALTH LIMITED	Sec. 230-232 - Second				
1422	30/10/2024	4/4	710102070822024	Vs.	Motion	Report	6/11/2024	no of objection 1.bookmarking as per index and extra pdf remove submit the final pdf.,	
1423		071010207082202		GLOBAL HEALTH LIMITED	Sec. 230-232 - Second				
1424	4/9/2024	4/7	710102070822024	Vs.	Motion	Order	17-12-2024		
1425				ANIL KUMAR					
1426				Vs.					
1427	30/09/2024	071010207227202 0/5	710102072272020	NAVNEET AGARWAL	Application under any other provisions- IBC	Report	17-12-2024		
1428				BLOGMINT DIGITAL PVT LTD					
1429				Vs.					
1430	1/3/2024	071010207386202 1/10	710102073862021	THOUGHTBUZZ INDIA PVT LTD	Sec. 230-232 - Second Motion	Report	17-05-2024		
1431		071010207429202		VENKATESH INFRA PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second				
1432	19/10/2023	3/7	710102074292023	Vs.	Motion	Report	15-02-2024		
1433				JAI CHAND BUNKAR					
1434				Vs.					
1435	24/12/2024	071010207631202 3/4	710102076312023	HORIZON CONCEPT PVT. LTD.	Sec 60(5)	Order	17-12-2024		
1436		071010207860202		AMAN TEXTILE PRIVATE LIMITED	Sec. 230-232 - Second				
1437	12/8/2024	2/7	710102078602022	Vs.	Motion	Report	12/8/2024		

1438		071010207860202		AMAN TEXTILE PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	12/8/2024	
1439	12/8/2024	2/8	710102078602022	Vs.				
1440		071010208163202		SPOTON LOGISTICS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	17-12-2024	
1441	12/12/2024	4/2	710102081632024	Vs.				
1442				RITU TANDON				
1443				Vs.				
1444	15/07/2021	071010208204201 9/25	710102082042019	M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	IBC Under Sec 9	Report	3/6/2024	
1445		071010208211202		JAYANTA FANZEN LIGHTING INDUSTRIESPRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	18-03-2024	
1446	6/2/2024	3/5	710102082112023	Vs.				
1447		071010208236202		NANDISH ENTERPRISES PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	13-03-2024	
1448	20/10/2023	3/5	710102082362023	Vs.				
1449				MEERUT BOTTLERS PVT. LTD.				
1450				Vs.				
1451	2/5/2024	071010208376202 3/4	710102083762023	REGISTRAR OF COMPANIES	Sec 252 (3)	Order	20-09-2024	no of objection 1. 1 rs court fee missed on vakalatanama ,
1452				G L FASHIONS PRIVATE LIMITED				
1453				Vs.				
1454	29/01/2024	071010208534202 3/5	710102085342023	RESERVE BANK OF INDIA	Sec. 230-232 - Second Motion	Order	20-02-2024	
1455		071010208576202		GEOGRAPHICS INFRASTRUCTURE PRIVATELIMITED	Sec. 230-232 - Second Motion	Report	29-01-2024	
1456	28/01/2024	3/20	710102085762023	Vs.				
1457		071010208734202		DOOZY FARMS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	4/6/2024	
1458	11/3/2024	3/4	710102087342023	Vs.				
1459		071010208913202		MUDRIKA FISCAL SERVICES PVT LTD	Sec. 230-232 - Second Motion	Order	24-06-2024	
1460	18/06/2024	3/8	710102089132023	Vs.				
1461				YG ESTATES PVT LTD				
1462				Vs.				
1463	8/4/2024	071010209343202 3/4	710102093432023	INCOME TAX DEPARTMENT	Sec. 230-232 - Second Motion	Order	4/6/2024	
1464		071010209349202		INABENSA BHARAT PVT. LTD.				
1465	17/02/2021	0/8	710102093492020	Vs.	IBC Under Sec 10	Order	4/6/2024	
1466		071010209580202		BNK HOLDINGS PRIVATE LIMITED.				
1467	7/6/2024	3/9	710102095802023	Vs.	IBC Section 59	Report	11/6/2024	
1468				ANSHUJ DHINGRA				

1469				Vs.				
1470	19/06/2024	071010209707202 3/2	710102097072023	HVR INDUSTRIES PVT. LTD.	Sec 60(5)	Report	24-06-2024	
1471		071010209774202		VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED				
1472	23/04/2024	0/7	710102097742020	Vs.	Sec. 131(1)	Report	7/5/2024	
1473		071010209992202		TRENCHLESS ENGINEERING SERVICES PRIVATE LIMITED.	Sec. 230-232 - Second Motion	Report	4/6/2024	
1474	8/4/2024	3/3	710102099922023	Vs.				
1475		071010209992202		TRENCHLESS ENGINEERING SERVICES PRIVATE LIMITED.	Sec. 230-232 - Second Motion	Report	30-07-2024	
1476	8/4/2024	3/5	710102099922023	Vs.				
1477		071010210079202		DBL KIDSKART ONLINE PRIVATE LIMITED				
1478	12/3/2024	3/5	710102100792023	Vs.	IBC Section 59	Report	4/6/2024	
1479		071010210162202		NUANCE INDIA PRIVATE LIMITED				
1480	18/04/2024	3/5	710102101622023	Vs.	Sec. 230-232, Sec 234	Order	6/6/2024	
1481				LATE CAPTAIN V.K. SHARMA THROUGH HIS LRS				
1482				Vs.				
1483	12/3/2024	071010210356202 2/3	710102103562022	REGISTRAR OF COMPANIES	Sec 252 (3)	Report	4/6/2024	
1484		071010210427202		SKAEL ENTERPRISE PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	21-05-2024	
1485	23/04/2024	3/3	710102104272023	Vs.				
1486				SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED				
1487				Vs.				
1488	23/02/2024	071010210480202 3/2	710102104802023	REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	Report	3/6/2024	
1489				HUNK TEAMNESS SERVICES PRIVATE LIMITED				
1490				Vs.				
1491	30/07/2024	071010210527202 3/3	710102105272023	REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (3)	Report	31-07-2024	

1492		071010210554202		MANN NUTRITIONAL FOODS PRIVATE LIMITED					
1493	8/2/2024	3/1	710102105542023	Vs.	Sec. 230-232 - Second Motion	Report	1/4/2024	bookmarking mandatory as per index,	
1494		071010210649202		FEXPRIME FINANCE PRIVATE LIMITED					
1495	10/4/2024	3/2	710102106492023	Vs.	Sub-Section (1) Of Section 66.	Report	4/6/2024		
1496		071010210649202		FEXPRIME FINANCE PRIVATE LIMITED					
1497	10/4/2024	3/4	710102106492023	Vs.	Sub-Section (1) Of Section 66.	Report	29-04-2024	OCR missing in odf,	
1498		071010210649202		FEXPRIME FINANCE PRIVATE LIMITED					
1499	10/4/2024	3/5	710102106492023	Vs.	Sub-Section (1) Of Section 66.	Report	3/5/2024		
1500				QUILTRONICS INDIA PRIVATE LIMITED					
1501				Vs.					
1502	19/02/2024	071010210783202 3/3	710102107832023	REGISTRAR OF COMPANIES	Sec 252 (3)	Report	4/6/2024		
1503				M/S WHITE LINE ENTERPRISES					
1504				Vs.					
1505	25/11/2024	071010210869202 3/1	710102108692023	MR SAHIL CHUGH	Section 95(1)	Order	17-12-2024	1.bookmarking mandatory.,	
1506		071010210908202		MS MERCHANDISERS PRIVATE LIMITED					
1507	7/5/2024	3/2	710102109082023	Vs.	IBC Section 59	Order	4/6/2024		
1508		071010210990202		APSARA SALES PRIVATE LIMITED					
1509	22/03/2024	3/3	710102109902023	Vs.	Sec. 230-232 - Second Motion	Report	4/6/2024		
1510				YASH MACHINES PRIVATE LIMITED					
1511				Vs.					
1512	30/07/2024	071010211012202 3/3	710102110122023	REGISTRAR OF COMPANIS	Sec 252 (3)	Report	31-07-2024		
1513				YASH MACHINES PRIVATE LIMITED					
1514				Vs.					
1515	4/12/2024	071010211012202 3/5	710102110122023	REGISTRAR OF COMPANIS	Sec 252 (3)	Report	17-12-2024	1.bookmarking mandatory.,	
1516				AMIT VERMA					
1517				Vs.					
1518	21/08/2024	071010211296201 9/13	710102112962019	AWSUM PROTEINS LIMITED	IBC Under Sec 9	Report	17-12-2024	1.bookmarking mandatory., no of objection 1.extra pdf remove submit final pdf. 2.bookmarking mandatory.,	
1519				AMIT VERMA					
1520				Vs.					
1521	21/08/2024	071010211296201 9/14	710102112962019	AWSUM PROTEINS LIMITED	IBC Under Sec 9	Order	17-12-2024	1.bookmarking mandatory., no of objection 1.extra pdf remove submit final pdf. 2.bookmarking mandatory.,	

1522		071010211660202		THYSSENKRUPP MARINE SYSTEMS (INDIA) PRIVATE LIMITED					
1523	14/03/2024	0/2	710102116602020	Vs.	Sec. 230-232, Sec 234	Report	31-05-2024		
1524		071010211660202		THYSSENKRUPP MARINE SYSTEMS (INDIA) PRIVATE LIMITED					
1525	8/5/2024	0/3	710102116602020	Vs.	Sec. 230-232, Sec 234	Order	31-05-2024		
1526		071010211660202		THYSSENKRUPP MARINE SYSTEMS (INDIA) PRIVATE LIMITED					
1527	22/05/2024	0/4	710102116602020	Vs.	Sec. 230-232, Sec 234	Report	31-05-2024		
1528		071010211660202		THYSSENKRUPP MARINE SYSTEMS (INDIA) PRIVATE LIMITED					
1529	16/05/2024	0/5	710102116602020	Vs.	Sec. 230-232, Sec 234	Order	31-05-2024		
1530				RITU JAIN					
1531				Vs.					
1532	16/02/2024	071010213522201 9/6	710102135222019	THE REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA	Sec 252 (1)	Order	31-05-2024		
1533		071010216522201		ARKAY FABSTEEL SYSTEMS PRIVATE LIMITED	Sub-Section (1) of Section 66.				
1534	8/1/2024	9/4	710102165222019	Vs.		Report	31-05-2024		
1535		071010216522201		ARKAY FABSTEEL SYSTEMS PRIVATE LIMITED	Sub-Section (1) of Section 66.				
1536	8/1/2024	9/5	710102165222019	Vs.		Report	31-05-2024		
1537		071010216522201		ARKAY FABSTEEL SYSTEMS PRIVATE LIMITED	Sub-Section (1) of Section 66.				
1538	8/1/2024	9/6	710102165222019	Vs.		Report	31-05-2024		
1539				MRS. RENU KUMAR					
1540				Vs.					
1541	11/2/2020	071010242670201 8/9	710102426702018	SOLUTIONS BUSINESS CENTE PVT. LTD.	IBC Under Sec 9	Report	17-12-2024	1.all document file separately.,	
1542				NEELAM SINGH					
1543				Vs.					

1544	13/01/2024	071012000147201 8/27	710120001472018	MEGA SOFT INFRASTRUCTUR E PRIVATE LIMITED	IBC under Sec 7	Report	31-05-2024	
1545				M/S UNIVERSAL ENTERPRISES				
1546				Vs.				
1547	14/07/2023	071012000507201 8/28	710120005072018	AASTHA SURGIMED LIMITED	IBC Under Sec 9	Report	31-05-2024	
1548				M/S. PLATINA BULKERS PVT. LTD.				
1549				Vs.				
1550	7/12/2023	071020041017201 8/34	710200410172018	M/S. STAR MINERAL RESOURCES PVT. LTD.	IBC Under Sec 9	Order	17-12-2024	1.all document file separately.,
1551				NUVOCO VISTAS CORPORATION LIMITED				
1552				Vs.				
1553	3/12/2024	071020041221201 7/11	710200412212017	WIG BROTHERS CONSTRUCTION PRIVATE LIMITED	IBC Under Sec 9	Report	17-12-2024	1.bookmarking mandatory.,
1554				STATE BANK OF INDIA				
1555		071020041266201 7/5		Vs.				
1556	9/2/2018		710200412662017	ARGL LTD.	IBC under Sec 7	Order	31-05-2024	
1557				M/S. PREMSONS SUPER STEEL PVT. LTD.				
1558		071020043979201 8/10		Vs.				
1559	30/07/2024		710200439792018	BANK OF INDIA	IBC Under Sec 10	Order	17-12-2024	1.bookmarking mandatory.,
1560				M/S. MONETA AUTO PVT. LTD.				
1561				Vs.				
1562	14/02/2024	071020070011201 8/6	710200700112018	REGISTRAR OF COMPANIES	Sec 252 (1)	Report	31-05-2024	
1563	9/4/2024	071010202954202 4(No.of Docs 0)	0710102029542024/2	COMPANY APPEAL(COMPAN IES ACT)/91(ND)2024	AROUSE MARKETING PVT LTD VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	6/1/2025	no of objection 1.bookmarking mandatory. 2.extra pdf remove submit final pdf. 3.need every pages sign. 4.need all pages ocr. 5.counsel details sign missing in index. 6.pagination missing in index.
1564	7/11/2024	071010209486202 4(No.of Docs 0)	0710102094862024/7	INTERLOCUTORY APPLICATION (I.B.C)/5505(ND)20 24	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. DR. SUBHASH CHANDRA PERSONAL GAURANTOR	Application under any other provisions- IBC	6/1/2025	no of objection 1.order missing 2.need all pages ocr. 3.date missing in vakalatnama. 4.nee every pages true copy in Annexure.
1565	1/1/2025	071010200915202 3(No.of Docs 2)	0710102009152023/3	INTERLOCUTORY APPLICATION (I.B.C)/973(ND)202 3	HARI BABU THOTA	Sec 54(1)	6/1/2025	1. Compliance order missing. honeysatpal

1566	3/7/2019	0710102100102019(No.of Docs 0)	0710102100102019/32	COMPANY PETITION IBC (IBC)/1619(ND)2019	TRANSRAIL LIGHTING LIMITED VS. ZAPDOR ENGINEERING PRIVATE LIMITED	IBC under Sec 7	6/1/2025	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.need every pages ocr. 4.counsel details sign missing in index. 5.extra pdf remove submit final pdf.	
1567	7/11/2024	0710102094862024(No.of Docs 0)	0710102094862024/7	INTERLOCUTORY APPLICATION (I.B.C)/5505(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. DR. SUBHASH CHANDRA PERSONAL GAURANTOR	Application under any other provisions- IBC	6/1/2025	no of objection 1.order missing 2.need all pages ocr. 3.date missing in vakalatnama. 4.need every pages true copy in Annexure.	
1568	23-12-2024	0710102080682024(No.of Docs 3)	0710102080682024/3	INTERLOCUTORY APPLICATION (I.B.C)/4658(PB)2024	SAURABH KUMAR PANDEY SUSPENDED DIRECTOR VS. AMBICA ENCLAVE PRIVATE LIMITED	Sec 60(5)	6/1/2025	no of objection 1.pagination missing in bookmarking. 2.double pagination wrong in pages. 3.need all pages ocr. 4.need all pages sign in Annexure. 5. some pages is not clear.	nayyaradi
1569	1/1/2025	0710102009152023(No.of Docs 2)	0710102009152023/3	INTERLOCUTORY APPLICATION (I.B.C)/973(ND)2023	HARI BABU THOTA	Sec 54(1)	6/1/2025	1. Compliance order missing.	honeysatpal
1570	13-05-2024	0710102041842024(No.of Docs 0)	0710102041842024/1	INTERLOCUTORY APPLICATION (I.B.C)/2544(ND)2024	PRABHAT JAIN LIQUIDATOR NATURE INDIA COMMUNIQUE LIMITED VS. RELIABLE FINANCE CORPN PRIVATE LIMITED	Application under any other provisions- IBC	6/1/2025	1.affidavit missing.	
1571	7/11/2024	0710102094862024(No.of Docs 0)	0710102094862024/7	INTERLOCUTORY APPLICATION (I.B.C)/5505(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. DR. SUBHASH CHANDRA PERSONAL GAURANTOR	Application under any other provisions- IBC	6/1/2025	no of objection 1.order missing 2.need all pages ocr. 3.date missing in vakalatnama. 4.need every pages true copy in Annexure.	
1572	13-05-2024	0710102041842024(No.of Docs 0)	0710102041842024/1	INTERLOCUTORY APPLICATION (I.B.C)/2544(ND)2024	PRABHAT JAIN LIQUIDATOR NATURE INDIA COMMUNIQUE LIMITED VS. RELIABLE FINANCE CORPN PRIVATE LIMITED	Application under any other provisions- IBC	6/1/2025	1.affidavit missing.	
1573	7/11/2024	0710102094862024(No.of Docs 0)	0710102094862024/7	INTERLOCUTORY APPLICATION (I.B.C)/5505(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. DR. SUBHASH CHANDRA PERSONAL GAURANTOR	Application under any other provisions- IBC	6/1/2025	no of objection 1.order missing 2.need all pages ocr. 3.date missing in vakalatnama. 4.need every pages true copy in Annexure.	
1574	9/4/2024	0710102029542024(No.of Docs 0)	0710102029542024/2	COMPANY APPEAL(COMPANIES ACT)/91(ND)2024	AROUSE MARKETING PVT LTD VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	6/1/2025	no of objection 1.bookmarking mandatory. 2.extra pdf remove submit final pdf. 3.need every pages sign. 4.need all pages ocr. 5.counsel details sign missing in index. 6.pagination missing in index.	

1575	13-05-2024	071010204184202 4(No.of Docs 0)	0710102041842024/1	INTERLOCUTORY APPLICATION (I.B.C)/2544(ND)2024	PRABHAT JAIN LIQUIDATOR NATURE INDIA COMMUNIQUE LIMITED VS. RELIABLE FINANCE CORPN PRIVATE LIMITED	Application under any other provisions- IBC	6/1/2025	1.affidavit missing.	
1576	23-12-2024	071010208068202 4(No.of Docs 3)	0710102080682024/3	INTERLOCUTORY APPLICATION (I.B.C)/4658(PB)2024	SAURABH KUMAR PANDEY SUSPENDED DIRECTOR VS. AMBICA ENCLAVE PRIVATE LIMITED	Sec 60(5)	6/1/2025	no of objection 1.pagination missing in bookmarking. 2.double pagination wrong in pages. 3.need all pages ocr. 4.need all pages sign in Annexure. 5. some pages is not clear.	nayyaradi
1577	23-12-2024	071010208068202 4(No.of Docs 3)	0710102080682024/3	INTERLOCUTORY APPLICATION (I.B.C)/4658(PB)2024	SAURABH KUMAR PANDEY SUSPENDED DIRECTOR VS. AMBICA ENCLAVE PRIVATE LIMITED	Sec 60(5)	6/1/2025	no of objection 1.pagination missing in bookmarking. 2.double pagination wrong in pages. 3.need all pages ocr. 4.need all pages sign in Annexure. 5. some pages is not clear.	nayyaradi
1578	9/4/2024	071010202954202 4(No.of Docs 0)	0710102029542024/2	COMPANY APPEAL(COMPANIES ACT)/91(ND)2024	AROUSE MARKETING PVT LTD VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	6/1/2025	no of objection 1.bookmarking mandatory. 2.extra pdf remove submit final pdf. 3.need every pages sign. 4.need all pages ocr. 5.counsel details sign missing in index. 6.pagination missing in index.	
1579	23-12-2024	071010208068202 4(No.of Docs 3)	0710102080682024/3	INTERLOCUTORY APPLICATION (I.B.C)/4658(PB)2024	SAURABH KUMAR PANDEY SUSPENDED DIRECTOR VS. AMBICA ENCLAVE PRIVATE LIMITED	Sec 60(5)	6/1/2025	no of objection 1.pagination missing in bookmarking. 2.double pagination wrong in pages. 3.need all pages ocr. 4.need all pages sign in Annexure. 5. some pages is not clear.	nayyaradi
1580	1/1/2025	071010200915202 3(No.of Docs 2)	0710102009152023/3	INTERLOCUTORY APPLICATION (I.B.C)/973(ND)2023	HARI BABU THOTA	Sec 54(1)	6/1/2025	1. Compliance order missing.	honeysatpal
1581	1/1/2025	071010200915202 3(No.of Docs 2)	0710102009152023/3	INTERLOCUTORY APPLICATION (I.B.C)/973(ND)2023	HARI BABU THOTA	Sec 54(1)	6/1/2025	1. Compliance order missing.	honeysatpal
1582	13-05-2024	071010204184202 4(No.of Docs 0)	0710102041842024/1	INTERLOCUTORY APPLICATION (I.B.C)/2544(ND)2024	PRABHAT JAIN LIQUIDATOR NATURE INDIA COMMUNIQUE LIMITED VS. RELIABLE FINANCE CORPN PRIVATE LIMITED	Application under any other provisions- IBC	6/1/2025	1.affidavit missing.	
1583	3/7/2019	071010210010201 9(No.of Docs 0)	0710102100102019/3	COMPANY PETITION IB (IBC)/1619(ND)2019	TRANSRAIL LIGHTING LIMITED VS. ZAPDOR ENGINEERING PRIVATE LIMITED	IBC under Sec 7	6/1/2025	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.need every pages ocr. 4.counsel details sign missing in index. 5.extra pdf remove submit final pdf.	
1584	3/7/2019	071010210010201 9(No.of Docs 0)	0710102100102019/3	COMPANY PETITION IB (IBC)/1619(ND)2019	TRANSRAIL LIGHTING LIMITED VS. ZAPDOR ENGINEERING PRIVATE LIMITED	IBC under Sec 7	6/1/2025	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.need every pages ocr. 4.counsel details sign missing in index. 5.extra pdf remove submit final pdf.	
1585	3/7/2019	071010210010201 9(No.of Docs 0)	0710102100102019/3	COMPANY PETITION IB (IBC)/1619(ND)2019	TRANSRAIL LIGHTING LIMITED VS. ZAPDOR ENGINEERING PRIVATE LIMITED	IBC under Sec 7	6/1/2025	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.need every pages ocr. 4.counsel details sign missing in index. 5.extra pdf remove submit final pdf.	

1586	9/4/2024	0710102029542024 4(No.of Docs 0)	0710102029542024/2	COMPANY APPEAL(COMPANIES ACT)/91(ND)2024	AROUSE MARKETING PVT LTD VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	6/1/2025	no of objection 1.bookmarking mandatory. 2.extra pdf remove submit final pdf. 3.need every pages sign. 4.need all pages ocr. 5.counsel details sign missing in index. 6.pagination missing in index.	
1587	3/1/2025	0710102094862024 4(No.of Docs 2)	0710102094862024/8	INTERLOCUTORY APPLICATION (I.B.C)/5505(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. DR. SUBHASH CHANDRA PERSONAL GAURANTOR	Application under any other provisions- IBC	4/1/2025	no of objection 1. reply need every pages sign 2. 25 rs welfare fee missed on vakalatnama.	ads legal nclt
1588	3/1/2025	0710200420362018 8(No.of Docs 1)	0710200420362018/199	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	4/1/2025	no of objection 1. book marking do as like index 2. annexures pages missed ocr 3 order missed ORDER DATED 04.12.2023 which mention in index 4 index page missed in book marking	Atul Kansal
1589	17-11-2024	0710102097892024 4(No.of Docs 0)	0710102097892024/1	INTERLOCUTORY APPLICATION (I.B.C)/5675(ND)2024	VEENU DRALL	Application under any other provisions- IBC	4/1/2025	no of objection 1. book marking mandatory as per index with pagination	
1590	25-10-2024	0710102092552024 4(No.of Docs 0)	0710102092552024/1	COMPANY PETITION IB (IBC)/762(ND)2024	RPS INFRASTRUCTURE LTD. VS. SUDARSHAN BUILDTECH PRIVATE LIMITED	IBC Under Sec 9	4/1/2025	no of objection 1. page no 2 and 3 wrong alignment of pages adjustment	
1591	3/1/2025	0710102098942022 2(No.of Docs 1)	0710102098942022/5	COMPANY PETITION (COMPANIES ACT)/220(ND)2022	DR. AMIT CHAUDHARY VS. M/S NESTIVA MEDICARE PVT. LTD. & ORS.	Sec. 241(1),Sec. 242(4)	4/1/2025	no of objection 1. missed compliance of the order of this Hon'ble Tribunal dated 14.10.2024 which mention in index	D81952018
1592	5/10/2024	0710102085472024 4(No.of Docs 0)	0710102085472024/7	INTERLOCUTORY APPLICATION (I.B.C)/4977(ND)2024	SAGAR STONE INDUSTRIES VS. SAJJAN KUMAR DOKANIA	Section 60(5)	4/1/2025	no of objection 1. blank page of proof of service	
1593	3/1/2025	0710102070482024 4(No.of Docs 1)	0710102070482024/12	TRANSFER APPLICATION/36(PB)2024	HARSH RAJANI AND ANR. VS. DHIRAJ INVESTMENTS COMPANY (A PRIVATE COMPANY WITH UNLIMITED LIABILITY)	Rule16(d),NCLT Rules,2016	4/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. 1 rs court fee missed on vakalatnama	advsidharthjain
1594	12/3/2024	0710102021652024 4(No.of Docs 0)	0710102021652024/2	COMPANY PETITION IB (IBC)/391(ND)2024	VIRENDER KUMAR CHAUHAN	Section 94(1)	4/1/2025	No of objection 1. book marking mandatory as per index with pagination 2. annexure page need sign with true copy of every pages	
1595	17-11-2024	0710102097902024 4(No.of Docs 0)	0710102097902024/1	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2024	VEENU DRALL	Application under any other provisions- IBC	4/1/2025	no of objection 1. book marking mandatory as per index with pagination	
1596	21-12-2024	0710102400522009 9(No.of Docs 2)	0710102400522009/34	COMPANY PETITION (COMPANIES ACT)/103(ND)2009	LALIT AGGARWAL & ANR. VS M/S. BSL BUILDINCON PVT. LTD. & ORS.	Application under any other provisions	3/1/2025	no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.need all pages ocr.	R K GUPTA
1597	27-12-2024	0710102103532023 3(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/1/2025	1.bookmarking mandatory.	MITHILESHPANDEY00

1598	27-12-2024	0710102103532023(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/1/2025	1.bookmarking mandatory.	MITHILESHPANDEY00
1599	27-12-2024	0710102103532023(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/1/2025	1.bookmarking mandatory.	MITHILESHPANDEY00
1600	27-12-2024	0710102103532023(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/1/2025	1.bookmarking mandatory.	MITHILESHPANDEY00
1601	1/1/2025	0710102024782022(No.of Docs 4)	0710102024782022/8	COMPANY PETITION IB (IBC)/369(ND)2022	STATE BANK OF INDIA VS. SONAL GARG	Section 95(1)	3/1/2025	no of objection 1. pagination missed in book marking as per index in both volume 2. ocr missed in volume 1 of pdf 3 ocr missed in volume 2 also page no 211 to 228 and 238 to 317 4 need to delete extra book marking 5 book marking do as like index	rajeevahuja
1602	2/1/2025	0710102042252024(No.of Docs 1)	0710102042252024/10	INTERLOCUTORY APPLICATION (I.B.C)/2584(ND)2024	AMIT JAIN VS. SH. BRIJ BHUSHAN SINGAL	Application under any other provisions- IBC	3/1/2025	no of objection 1. only proof of service uploaded 2. file not uploaded	rj92
1603	2/1/2025	0710200400552007(No.of Docs 2)	0710200400552007/11	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	3/1/2025	no of objection 1. need to write " rejoinder " at the place of " affidavit " on dms portal online 2. need every pages sign on rejoinder 3. rejoinder need proof of service 4 missed letter of service in pdf	sthaviasthana
1604	2/1/2025	0710102081872024(No.of Docs 2)	0710102081872024/2	TRANSFER APPLICATION (IBC)/61(PB)2024	BGS CREDIT PVT LTD VS. CANARA BANK	Rule16(d),NCLT Rules,2016 IBC	3/1/2025	no of objection 1. incomplete counsel detail on index pages and page no 1 and 4 2. need every page sign of page no 1 to 4 3 page no 5 to 6 wrong adjustment of alignment of pages 4 page no 5 to 6 annexures pages missed sign with true copy	kavya@pss.legal
1605	27-12-2024	0710102103532023(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/1/2025	1.bookmarking mandatory.	MITHILESHPANDEY00
1606	2/1/2025	0710102092682024(No.of Docs 1)	0710102092682024/1	INTERLOCUTORY APPLICATION (I.B.C)/5465(ND)2024	M/S UDAY ESTATES PRIVATE LIMITED THROUGH ITS DIRECTOR VS. BANK OF BARODA THROUGH ITS DGM & BRANCH HEAD	Sec 60(5)	3/1/2025	No of objection 1. missed compliance last order - dated 19.11.2024 which mention in index	netik2256.nk@gmail.c
1607	2/1/2025	0710102054092024(No.of Docs 2)	0710102054092024/4	CONTEMPT PETITION (IBC)/23(ND)2024	INDIAN RAILWAY CATERING AND TRANSPORT CORPORATION VSOTTIMO VISUALS	Sec 60(5),Rule 11 of NCLT, 2016	3/1/2025	no of objection 1. missed order dated 19.11.2024 which mention in index	lawofficeofrashmi

1608	20-12-2024	0710102126752019 (No.of Docs 1)	0710102126752019/9	COMPANY PETITION IB (IBC)/2689(ND)2019	ICATALYST WEALTH ADVISORS PVT.LTD. VS. SIR JOHN BAKERIES INDIA PVT. LTD.	IBC under Sec 7	3/1/2025	no of objection 1. index page missed sign at the place of counsel detail 2. need to write " affidavit " at the place of " proof of service " on dms portal	advshubhamsh
1609	1/1/2025	0710102024782022 (No.of Docs 4)	0710102024782022/8	COMPANY PETITION IB (IBC)/369(ND)2022	STATE BANK OF INDIA VS. SONAL GARG	Section 95(1)	3/1/2025	no of objection 1. pagination missed in book marking as per index in both volume 2. ocr missed in volume 1 of pdf 3 ocr missed in volume 2 also page no 211 to 228 and 238 to 317 4 need to delete extra book marking 5 book marking do as like index	rajeevahuja
1610	1/1/2025	0710102024782022 (No.of Docs 4)	0710102024782022/8	COMPANY PETITION IB (IBC)/369(ND)2022	STATE BANK OF INDIA VS. SONAL GARG	Section 95(1)	3/1/2025	no of objection 1. pagination missed in book marking as per index in both volume 2. ocr missed in volume 1 of pdf 3 ocr missed in volume 2 also page no 211 to 228 and 238 to 317 4 need to delete extra book marking 5 book marking do as like index	rajeevahuja
1611	2/1/2025	0710102062822024 (No.of Docs 2)	0710102062822024/5	INTERLOCUTORY APPLICATION (I.B.C)/4120(ND)2024	HEWLETT PACKARD FINANCIAL SERVICES (INDIA) PRIVATE LIMITED VS. ASHOK TIWARI	Rule 11 of NCLT, 2016	3/1/2025	no of objection 1. missed COMPLIANCE TO THE ORDER DATED 04.12.2024 which mention in index	mehtavikas
1612	1/1/2025	0710102024782022 (No.of Docs 4)	0710102024782022/8	COMPANY PETITION IB (IBC)/369(ND)2022	STATE BANK OF INDIA VS. SONAL GARG	Section 95(1)	3/1/2025	no of objection 1. pagination missed in book marking as per index in both volume 2. ocr missed in volume 1 of pdf 3 ocr missed in volume 2 also page no 211 to 228 and 238 to 317 4 need to delete extra book marking 5 book marking do as like index	rajeevahuja
1613	1/1/2025	0710102101832024 (No.of Docs 2)	0710102101832024/1	COMPANY APPLICATION(COMPANIES ACT)/277(PB)2024	AJAY SAHNI VS. SASSY EXPORTS PRIVATE LIMITED	Rule 11 of NCLT	3/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of reply	mohitnegi
1614	1/1/2025	0710102070222024 (No.of Docs 1)	0710102070222024/1	COMPANY PETITION (COMPANIES ACT)/212(ND)2024	VIKAS LIFECARE LIMITED VS. A P SECURITAS PRIVATE LIMITED	Sec. 213	3/1/2025	no of objection 1. missed compliance of order dated 25.11.2024. which mention in index	MAPLEGAL
1615	26-12-2024	0710102109392023 (No.of Docs 1)	0710102109392023/2	COMPANY PETITION IB (IBC)/805(ND)2024	M/S SINGAL TRANSPORT CORPORATION VS. HERO ELECTRIC VEHICLES PRIVATE LIMITED	IBC Under Sec 9	3/1/2025	no of objection 1. missed compliance of the order 1-2 dated 11.12.2024. which mention in index 2. need to write " affidavit " at the place of " proof of service " in online portal	ASUTOSH LOHIA
1616	18-12-2024	0710102104242024 (No.of Docs 2)	0710102104242024/1	INTERLOCUTORY APPLICATION (I.B.C)/6044(ND)2024	BAZEL MOTORS PRIVATE LIMITED VS. MR. SAURABH CHAWLA	Sections 60(5)/Regulation 13	3/1/2025	no of objection 1. wrong file 2. this is application	Raghav
1617	31-12-2024	0710102103232023 (No.of Docs 2)	0710102103232023/10	INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)2023	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	3/1/2025	no of objection 1. application need last compliance order of nclt	MANOJDUBEY

1618	19-12-2024	0710200400492011(No.of Docs 2)	0710200400492011/28	COMPANY PETITION (COMPANIES ACT)/136(ND)2011	MR NAVNEET GARG VS M/S XILON TRADING PRIVATE LIMITED & ORS	Application under any other provisions	3/1/2025	no of objection 1. 3 rs court fee missed on vakalatnama.	rmailik2301
1619	20-12-2024	0710102410542017(No.of Docs 2)	0710102410542017/9	COMPANY PETITION IB (IBC)/580(PB)2017	DUANE PARK PVT. LTD. VS ZYNKE EXPORTS PVT. LTD.	IBC under Sec 7	3/1/2025	no of objection 1.bookmarking mandatory. 2.extra pdf remove submit final pdf.	Amit1234!
1620	1/1/2025	0710102030112024(No.of Docs 2)	0710102030112024/2	RESTORATION APPLICATION (IBC)/59(ND)2024	RAJA BHOJ	Application under any other provisions- IBC	3/1/2025	no of objection 1. ocr missed in reply and page no 11	tandonandco
1621	23-12-2024	0710200420362018(No.of Docs 1)	0710200420362018/196	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	3/1/2025	no of objection 1. missed ORDER DATED 08.11.2024 which mention in index	Atul Kansal
1622	23-12-2024	0710200420362018(No.of Docs 1)	0710200420362018/198	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	3/1/2025	no of objection 1. missed COMPLIANCE OF ORDER DATED 08.11.2024 which mention in index	Atul Kansal
1623	23-12-2024	0710200420362018(No.of Docs 1)	0710200420362018/197	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	3/1/2025	no of objection 1. missed COMPLIANCE OF 1-2 ORDER DATED 08.11.2024 which mention in index	Atul Kansal
1624	2/1/2025	0710102013802024(No.of Docs 2)	0710102013802024/1	COMPANY PETITION (COMPANIES ACT)/54(ND)2024	GARIMA JINDAL VS. A K LUMBERS LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Section 447	3/1/2025	no of objection 1. missed sign on index page at the place of counsel detail 2. need every pages sign of reply 3 missed affidavit with verification	corporatejudis@NCLT
1625	27-12-2024	0710102103532023(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/1/2025	1.bookmarking mandatory.	MITHILESHPANDEY00
1626	2/1/2025	0710200400552007(No.of Docs 2)	0710200400552007/10	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	3/1/2025	no of objection 1. missed sign of every page of reply 2. missed sign of annexures page of every pages 3. page no 140 3 rs court fees and 25 rs welfare fee on vakalatnama	sthaviasthana
1627	27-12-2024	0710102103532023(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/1/2025	1.bookmarking mandatory.	MITHILESHPANDEY00
1628	27-12-2024	0710102103532023(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/1/2025	1.bookmarking mandatory.	MITHILESHPANDEY00
1629	27-12-2024	0710102103532023(No.of Docs 1)	0710102103532023/3	INTERLOCUTORY APPLICATION (I.B.C)/6560(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/1/2025	1.bookmarking mandatory.	MITHILESHPANDEY00

1630	1/1/2025	0710102024912022 (No.of Docs 4)	0710102024912022/10	COMPANY PETITION IB (IBC)/330(ND)2022	STATE BANK OF INDIA VS. MAYANK GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.)	Section 95(1)	2/1/2025	no of objection 1. pagination missed in book marking as per index 2 ocr missed in pdf in volume 1 page no 1 to 198 3 in volume 2 incomplete book marking as per index with pagination 4 both document file separately in different slash number written submission and complication judgement 5 book marking mandatory as per index with pagination missed in written submission	rajeevahuja
1631	11/4/2023	0710102032642023 (No.of Docs 0)	0710102032642023/85	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. compliance affidavit need nclt last order	
1632	17-11-2024	0710102098002024 (No.of Docs 0)	0710102098002024/1	INTERLOCUTORY APPLICATION (I.B.C)/5919(ND)2024	SUMAN KUMAR VERMA VS. PINKI GARG	Application under any other provisions- IBC	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. need ocr page no 4 to 8 3. need to write &" affidavit&" at the place of &" proof of service&" in online document types portal	
1633	17-11-2024	0710102097962024 (No.of Docs 0)	0710102097962024/1	INTERLOCUTORY APPLICATION (I.B.C)/5902(ND)2024	SUMAN KUMAR VERMA VS. GEETA DEVI GARG	Application under any other provisions- IBC	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. need to write &" affidavit&" at the place of &" proof of services&" in online document types 3. page no 4 to 8 need ocr	
1634	17-11-2024	0710102097992024 (No.of Docs 0)	0710102097992024/1	INTERLOCUTORY APPLICATION (I.B.C)/5903(ND)2024	SUMAN KUMAR VERMA VS. PAWAN KUMAR GARG	Application under any other provisions- IBC	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in page no 4 to 8 3 need to write &" affidavit&" at the place of &" proof of service &" in online document types portal	
1635	17-11-2024	0710102098022024 (No.of Docs 0)	0710102098022024/1	INTERLOCUTORY APPLICATION (I.B.C)/5896(ND)2024	SUMAN KUMAR VERMA VS. SUSHIL KUMAR JINDAL	Application under any other provisions- IBC	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. page no 4 to 8 missed ocr 3. need to write &" affidavit &" at the place of &" proof of service&" in online document types	
1636	17-11-2024	0710102097982024 (No.of Docs 0)	0710102097982024/1	INTERLOCUTORY APPLICATION (I.B.C)/5894(ND)2024	SUMAN KUMAR VERMA VS. MANOJ KUMAR	Application under any other provisions- IBC	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. need ocr page no 4 to 8 3. need to write &" affidavit&" at the place &" proof of service&" in online document types portal	

1637	17-11-2024	0710102097972024 (No.of Docs 0)	0710102097972024/1	INTERLOCUTORY APPLICATION (I.B.C)/5895(ND)2024	SUMAN KUMAR VERMA VS. GOPI RAM AGGARWAL	Application under any other provisions- IBC	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. page no 4 to 8 need ocr 3. need to write &" affidavit &" at the place of &" proof of service &" in online document types	
1638	30-12-2024	0710102012012024 (No.of Docs 2)	0710102012012024/8	INTERLOCUTORY APPLICATION (I.B.C)/936(ND)2024	RANJAN CHAKRABORTI VSMR. SRIGOPAL CHOUDHARY ERSTWHILE RP	Sec 60(5)	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and book marking also 3. ocr missed in pdf 4 missed order 21.10.2024 which mention in pdf 5 delete extra same pdf uploaded in proof of service portal	Pcoal_IRP
1639	30-12-2024	0710102012012024 (No.of Docs 2)	0710102012012024/8	INTERLOCUTORY APPLICATION (I.B.C)/936(ND)2024	RANJAN CHAKRABORTI VSMR. SRIGOPAL CHOUDHARY ERSTWHILE RP	Sec 60(5)	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and book marking also 3. ocr missed in pdf 4 missed order 21.10.2024 which mention in pdf 5 delete extra same pdf uploaded in proof of service portal	Pcoal_IRP
1640	30-12-2024	0710102012012024 (No.of Docs 2)	0710102012012024/8	INTERLOCUTORY APPLICATION (I.B.C)/936(ND)2024	RANJAN CHAKRABORTI VSMR. SRIGOPAL CHOUDHARY ERSTWHILE RP	Sec 60(5)	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and book marking also 3. ocr missed in pdf 4 missed order 21.10.2024 which mention in pdf 5 delete extra same pdf uploaded in proof of service portal	Pcoal_IRP
1641	30-12-2024	0710102012012024 (No.of Docs 2)	0710102012012024/8	INTERLOCUTORY APPLICATION (I.B.C)/936(ND)2024	RANJAN CHAKRABORTI VSMR. SRIGOPAL CHOUDHARY ERSTWHILE RP	Sec 60(5)	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and book marking also 3. ocr missed in pdf 4 missed order 21.10.2024 which mention in pdf 5 delete extra same pdf uploaded in proof of service portal	Pcoal_IRP
1642	28-12-2024	0710102099042024 (No.of Docs 1)	0710102099042024/1	INTERLOCUTORY APPLICATION (I.B.C)/5889(ND)2024	TRANS GLOBE NKS HOLDINGS LTD VS. MONITORING COMMITTEE OF TRANS GLOBE TEXTILES LTD	Sec 60(5)	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. annexures page missed to write true copy of every pages	nazim@1234
1643	19-11-2024	0710102098302024 (No.of Docs 0)	0710102098302024/2	COMPANY PETITION IB (IBC)/807(ND)2024	KCL LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	1/1/2025	no of objection 1. book marking mandatory as per index with pagination	
1644	20-12-2024	0710102091902024 (No.of Docs 2)	0710102091902024/1	INTERLOCUTORY APPLICATION (I.B.C)/5224(ND)2024	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD & ORS.	Sec 60(5)	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. incomplete counsel detail	henna15
1645	17-12-2024	0710102080962024 (No.of Docs 2)	0710102080962024/3	INTERLOCUTORY APPLICATION (I.B.C)/4749(PB)2024	KIRAN GUPTA	Sec 60(5)	1/1/2025	no of objection 1. missed ocr in pdf 2. missed order 18.11.2024 which mention in index 3. annexures page missed sign with true copy	mohitseth

1646	17-11-2024	0710102098012024 (No.of Docs 0)	0710102098012024/1	INTERLOCUTORY APPLICATION (I.B.C)/5920(ND)2024	SUMAN KUMAR VERMA VS. PRAVEEN KUMAR GARG	Application under any other provisions- IBC	1/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. page no 4 to 8 missed ocr 3 need to write &" affidavit &" at the place of &" proof of service&" in online document types	
1647	3/6/2024	0710102048422024 (No.of Docs 0)	0710102048422024/9	CONTEMPT PETITION(COMPANIES ACT)/12(ND)2024	GHANSHYAM DASS TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec 425	31-12-2024	1.bookmarking mandatory with compliance order missing.	
1648	17-04-2024	0710102033352024 (No.of Docs 0)	0710102033352024/4	COMPANY PETITION IB (IBC)/270(ND)2024	BANK OF BARODA VS. MR VIKAS GOEL	Section 95(1)	31-12-2024	1.date missing in vakalatnama. 2.pagiantion missing in bookmarking.	
1649	22-05-2024	0710102044822024 (No.of Docs 0)	0710102044822024/2	COMPANY PETITION IB (IBC)/632(ND)2024	CANARA BANK VS. VIKAS GOEL ,CANARA BANK VS. VIKAS GOEL ,CANARA BANK VS. VIKAS GOEL ,CANARA BANK VS. VIKAS GOEL	Section 95(1)	31-12-2024	no of objection 1. book marking do as like index page with pagination 2. date and month year missed on vakalatanama	
1650	30-12-2024	0710102021252024 (No.of Docs 1)	0710102021252024/1	COMPANY PETITION IB (IBC)/223(ND)2024	XYLEM WATER SOLUTIONS INDIA PRIVATE LIMITED VS. UEE ELECTRICAL ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	31-12-2024	no of objection 1. incomplete file uploaded 2. book marking mandatory as per index with pagination 3. index page missed in pdf and book marking also	ip_vivek
1651	24-05-2024	0710102045692024 (No.of Docs 0)	0710102045692024/2	COMPANY PETITION IB (IBC)/511(ND)2024	CANARA BANK VS. NIHARIKA GOEL	Section 95(1)	31-12-2024	no of objection 1. book marking do as like index with pagination 2. date month and year missed on vakalatnama.	
1652	17-04-2024	0710102033492024 (No.of Docs 0)	0710102033492024/1	INTERLOCUTORY APPLICATION (I.B.C)/2334(ND)2024	ABHISHEK SRIVASTAV VS. HITESH GOEL	Sec 60(5)	31-12-2024	no of objection 1. volume 2 missed pdf not uploaded 2 missed volume wise index need in both volume	
1653	17-04-2024	0710102033492024 (No.of Docs 0)	0710102033492024/1	INTERLOCUTORY APPLICATION (I.B.C)/2334(ND)2024	ABHISHEK SRIVASTAV VS. HITESH GOEL	Sec 60(5)	31-12-2024	no of objection 1. volume 2 missed pdf not uploaded 2 missed volume wise index need in both volume	
1654	30-12-2024	0710102033062024 (No.of Docs 1)	0710102033062024/0	INTERLOCUTORY APPLICATION (I.B.C)/2232(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Application under any other provisions- IBC	31-12-2024	No of objection 1. book marking mandatory as per index with pagination	jaspreet\$29
1655	6/8/2024	0710102068662024 (No.of Docs 0)	0710102068662024/1	INTERLOCUTORY APPLICATION (I.B.C)/3964(ND)2024	ANIL SYAL VS. AJAY GUPTA	Application under any other provisions- IBC	31-12-2024	1.bookmarking mandatory.	
1656	15-07-2024	0710102060472024 (No.of Docs 0)	0710102060472024/4	INTERLOCUTORY APPLICATION (I.B.C)/4148(ND)2024	AMARPAL VSSINGH FINLEASE PVT. LTD.	Sec 60(5)	31-12-2024	no of objection 1. vakalatnama and rejoinder need file separately in different slash number	
1657	17-04-2024	0710102033492024 (No.of Docs 0)	0710102033492024/1	INTERLOCUTORY APPLICATION (I.B.C)/2334(ND)2024	ABHISHEK SRIVASTAV VS. HITESH GOEL	Sec 60(5)	31-12-2024	no of objection 1. volume 2 missed pdf not uploaded 2 missed volume wise index need in both volume	

1658	27-12-2024	071010204808202 4(No.of Docs 1)	0710102048082024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/72(ND)2024	AVIRAM FINANCE AND INVESTMENT PRIVATE LIMITED	Sec. 230-232, Sec 234	31-12-2024	no of objection 1. need to write &" any other document &" at the place of &" proof of service &" of online portal . 2.missed affidavit 3 missed pagination in book marking as per index	csmohit310893
1659	17-04-2024	071010203349202 4(No.of Docs 0)	0710102033492024/1	INTERLOCUTORY APPLICATION (I.B.C)/2334(ND)20 24	ABHISHEK SRIVASTAV VS. HITESH GOEL	Sec 60(5)	31-12-2024	no of objection 1. volume 2 missed pdf not uploaded 2 missed volume wise index need in both volume	
1660	26-12-2024	071010207738202 3(No.of Docs 1)	0710102077382023/5	INTERLOCUTORY APPLICATION (I.B.C)/5205(ND)20 23	MR. ANKIT GOEL RESOLUTION PROFESSIONAL MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	Regulation 30, CIRP Regulations, 2016	31-12-2024	no of objection 1. missed compliance of the order dated 19.12.2024 which mention in index	vivekamar95
1661	27-12-2024	071010204937202 4(No.of Docs 2)	0710102049372024/4	RESTORATION APPLICATION (IBC)/73(ND)2024	PRUDENT ARC LIMITED VSPRASAR METAL ENGINEERING PRIVATE LIMITED	Application under any other provisions-IBC,Rule 11 of NCLT, 2016	31-12-2024	no of objection 1. missed COMPLI CE OF ORDER DATED 07.10.2024 which mention in index	nlslawservices
1662	27-12-2024	071010207585202 4(No.of Docs 1)	0710102075852024/2	INTERLOCUTORY APPLICATION (I.B.C)/4754(ND)20 24	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.bookmarking mandatory. 2.document file name is wrong upload in pdf.	Shwetank@2008
1663	26-12-2024	071010201521202 4(No.of Docs 2)	0710102015212024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2024	APPLE SPONGE & POWER LIMITED VS. NA	Sub-section (I) of section 230	30-12-2024	no of objection 1. only order uploaded in pdf 2. missed "APPLE SPONGE && POWER LIMITED" BEARING COMPANY APPEAL (AT) (INSOLVENCY) NO. 2020 OF 2024 in pdf 3 missed document type portal of online	Manohar@2239
1664	22-07-2020	071010207284202 0(No.of Docs 0)	0710102072842020/1	COMPANY APPLICATION(CO MPANIES ACT)/348(ND)2020	RAKESH KHANNA VS. CHINTAMANI METAL UDYOG PVT. LTD.	Rule 11 of NCLT	30-12-2024	no of objection 1.pagiantion missing in bookmarking. 2.counsel details sign missing in index. 3.this is pages is not clear 81,83,86,87,314,326,327,447,459,460,726 ,727,730,778,779,938,966,967,968,969,97 0,1144,1222,1223, 4.all volume index missing in bookmarking. 5.need every pages sign and true copy in Annexure. 6.need every pages ocr. 7.some pages wrong adjust. 8.some pages cutting.	
1665	22-07-2020	071010207284202 0(No.of Docs 0)	0710102072842020/1	COMPANY APPLICATION(CO MPANIES ACT)/348(ND)2020	RAKESH KHANNA VS. CHINTAMANI METAL UDYOG PVT. LTD.	Rule 11 of NCLT	30-12-2024	no of objection 1.pagiantion missing in bookmarking. 2.counsel details sign missing in index. 3.this is pages is not clear 81,83,86,87,314,326,327,447,459,460,726 ,727,730,778,779,938,966,967,968,969,97 0,1144,1222,1223, 4.all volume index missing in bookmarking. 5.need every pages sign and true copy in Annexure. 6.need every pages ocr. 7.some pages wrong adjust. 8.some pages cutting.	

1666	22-07-2020	0710102072842020 (No.of Docs 0)	0710102072842020/1	COMPANY APPLICATION(COMPANIES ACT)/348(ND)2020	RAKESH KHANNA VS. CHINTAMANI METAL UDYOG PVT. LTD.	Rule 11 of NCLT	30-12-2024	no of objection 1.pagiantion missing in bookmarking. 2.counsel details sign missing in index. 3.this is pages is not clear 81,83,86,87,314,326,327,447,459,460,726,727,730,778,779,938,966,967,968,969,970,1144,1222,1223. 4.all volume index missing in bookmarking. 5.need every pages sign and true copy in Annexure. 6.need every pages ocr. 7.some pages wrong adjust. 8.some pages cutting.	
1667	22-07-2020	0710102072842020 (No.of Docs 0)	0710102072842020/1	COMPANY APPLICATION(COMPANIES ACT)/348(ND)2020	RAKESH KHANNA VS. CHINTAMANI METAL UDYOG PVT. LTD.	Rule 11 of NCLT	30-12-2024	no of objection 1.pagiantion missing in bookmarking. 2.counsel details sign missing in index. 3.this is pages is not clear 81,83,86,87,314,326,327,447,459,460,726,727,730,778,779,938,966,967,968,969,970,1144,1222,1223. 4.all volume index missing in bookmarking. 5.need every pages sign and true copy in Annexure. 6.need every pages ocr. 7.some pages wrong adjust. 8.some pages cutting.	
1668	24-12-2024	0710102032642023 (No.of Docs 1)	0710102032642023/68	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	30-12-2024	no of objection 1.bookmarking mandatory. 2.counsel details missing in index.	ronak123
1669	24-12-2024	0710102032642023 (No.of Docs 1)	0710102032642023/69	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	30-12-2024	no of objection 1.bookmarking mandatory. 2.counsel details missing in index.	ronak123
1670	27-12-2024	0710102032642023 (No.of Docs 2)	0710102032642023/83	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	30-12-2024	no of objection 1.25rs welfare ticket date missing in vakalatnama. 2.order missing.	ekamlaw
1671	12/12/2024	0710102075682024 (No.of Docs 1)	0710102075682024/1	INTERLOCUTORY APPLICATION (I.B.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.pagination missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008
1672	12/12/2024	0710102075682024 (No.of Docs 1)	0710102075682024/1	INTERLOCUTORY APPLICATION (I.B.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.pagination missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008
1673	12/12/2024	0710102075682024 (No.of Docs 1)	0710102075682024/2	INTERLOCUTORY APPLICATION (I.B.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.pagiantio missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008

1674	12/12/2024	071010207568202 4(No.of Docs 1)	0710102075682024/2	INTERLOCUTORY APPLICATION (I.B.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.pagiantio missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008
1675	12/12/2024	071010207568202 4(No.of Docs 1)	0710102075682024/2	INTERLOCUTORY APPLICATION (I.B.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.pagiantio missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008
1676	12/12/2024	071010207568202 4(No.of Docs 1)	0710102075682024/2	INTERLOCUTORY APPLICATION (I.B.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.pagiantio missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008
1677	12/12/2024	071010207568202 4(No.of Docs 1)	0710102075682024/1	INTERLOCUTORY APPLICATION (I.B.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.pagination missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008
1678	12/12/2024	071010207568202 4(No.of Docs 1)	0710102075682024/1	INTERLOCUTORY APPLICATION (I.B.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.pagination missing in bookmarking. 2.document file name is wrong in pdf.	Shwetank@2008
1679	23-12-2024	071010207857201 9(No.of Docs 1)	0710102078572019/2 9	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	30-12-2024	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	munishmehta
1680	27-12-2024	071010203264202 3(No.of Docs 2)	0710102032642023/8 2	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	30-12-2024	no of objection 1.order missing. 2.date missing in vakalatnama.	ekamlaw
1681	27-12-2024	071010203264202 3(No.of Docs 2)	0710102032642023/8 4	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	30-12-2024	no of objection 1.25rs welfare ticket date missing in vakalatnama. 2.order missing.	ekamlaw
1682	27-12-2024	071010202974202 2(No.of Docs 1)	0710102029742022/1 8	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	30-12-2024	no of objection 1. missed ocr in pdf 2. missed counsel detail in index page with sign 3. book marking mandatory as per index with sign 4	abavinaash
1683	27-12-2024	071010202974202 2(No.of Docs 1)	0710102029742022/1 7	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	30-12-2024	no of objection 1. missed CP(IB) NO IN pdf 2. missed counsel detail in index page with sign	abavinaash
1684	19-12-2024	071010206813202 4(No.of Docs 2)	0710102068132024/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/299(ND)2024	KHANNA TRADERS & ORS VS. SCHOLAR PUBLISHING HOUSE PVT. LTD & ORS	Rule 11 of NCLT	30-12-2024	no of objection 1. incomplete index page 2. boom marking mandatory as per index with pagination .3. need every pages sign of rejoinder 4. not verified affidavit 5. missed proof of service in pdf	lexalliance.jitesh

1685	12/12/2024	071010208382202 4(No.of Docs 1)	0710102083822024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/105(ND)2024	FRASIER ESTATES PVT LTD	Sec. 230-232, Sec 234	30-12-2024	1.bookmarking as per index.	csmohit310893
1686	12/12/2024	071010208382202 4(No.of Docs 1)	0710102083822024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/105(ND)2024	FRASIER ESTATES PVT LTD	Sec. 230-232, Sec 234	30-12-2024	1.bookmarking as per index.	csmohit310893
1687	12/12/2024	071010208382202 4(No.of Docs 1)	0710102083822024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/105(ND)2024	FRASIER ESTATES PVT LTD	Sec. 230-232, Sec 234	30-12-2024	1.bookmarking as per index.	csmohit310893
1688	12/12/2024	071010208382202 4(No.of Docs 1)	0710102083822024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/105(ND)2024	FRASIER ESTATES PVT LTD	Sec. 230-232, Sec 234	30-12-2024	1.bookmarking as per index.	csmohit310893
1689	13-11-2024	071010207440202 3(No.of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30-12-2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
1690	13-11-2024	071010207440202 3(No.of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30-12-2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
1691	13-11-2024	071010207440202 3(No.of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30-12-2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
1692	13-11-2024	071010207440202 3(No.of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30-12-2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
1693	13-11-2024	071010207440202 3(No.of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30-12-2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
1694	13-11-2024	071010207440202 3(No.of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30-12-2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
1695	19-12-2024	071010207332202 4(No.of Docs 3)	0710102073322024/3	COMPANY PETITION IB (IBC)/601(ND)2024	KAISER INDUSTRIES LTD VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	30-12-2024	no of objection 1.pagiantion missing in bookmarking. 2.some pages not clear in pdf. 3.25rs welfare ticket and court fee 3rs missing in vakalatnama.	alphaconsultants.225

1696	13-11-2024	0710102074402023 (No.of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30-12-2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
1697	19-12-2024	0710102073322024 (No.of Docs 3)	0710102073322024/3	COMPANY PETITION IB (IBC)/601(ND)2024	KAISER INDUSTRIES LTD VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	30-12-2024	no of objection 1.pagianation missing in bookmarking. 2.some pages not clear in pdf. 3.25rs welfare ticket and court fee 3rs missing in vakalatnama.	alphaconsultants.225
1698	19-12-2024	0710102073322024 (No.of Docs 3)	0710102073322024/3	COMPANY PETITION IB (IBC)/601(ND)2024	KAISER INDUSTRIES LTD VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	30-12-2024	no of objection 1.pagianation missing in bookmarking. 2.some pages not clear in pdf. 3.25rs welfare ticket and court fee 3rs missing in vakalatnama.	alphaconsultants.225
1699	19-12-2024	0710102073322024 (No.of Docs 3)	0710102073322024/3	COMPANY PETITION IB (IBC)/601(ND)2024	KAISER INDUSTRIES LTD VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	30-12-2024	no of objection 1.pagianation missing in bookmarking. 2.some pages not clear in pdf. 3.25rs welfare ticket and court fee 3rs missing in vakalatnama.	alphaconsultants.225
1700	7/10/2024	0710102085782024 (No.of Docs 0)	0710102085782024/1	INTERLOCUTORY APPLICATION (I.B.C)/5259(ND)2024	ALKA AGARWAL VS. MR. HITECH GOEL RESOLUTION PROFESSIONAL	Sec 60(5)	30-12-2024	1.vol 2 missing in pdf.	
1701	13-11-2024	0710102074402023 (No.of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30-12-2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
1702	13-11-2024	0710102074402023 (No.of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30-12-2024	1.kindly file as fresh petition or attach compliance order if directed by court	gauravkumar
1703	18-12-2024	0710102086092024 (No.of Docs 2)	0710102086092024/3	COMPANY PETITION IB (IBC)/696(ND)2024	MR. AJAY KUMAR GUPTA PROPRIETOR OF M/S. GUPTA PLASTIC UDYOG VS. L C PACKERS PRIVATE LIMITED	IBC Under Sec 9	30-12-2024	no of objection 1. pagination missed in book marking as per index 2. 1 rs court fee missed on vakalatnama.	asethi9999
1704	27-12-2024	0710102075852024 (No.of Docs 1)	0710102075852024/2	INTERLOCUTORY APPLICATION (I.B.C)/4754(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.bookmarking mandatory. 2.document file name is wrong upload in pdf.	Shwetank@2008
1705	27-12-2024	0710102075852024 (No.of Docs 1)	0710102075852024/2	INTERLOCUTORY APPLICATION (I.B.C)/4754(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.bookmarking mandatory. 2.document file name is wrong upload in pdf.	Shwetank@2008
1706	27-12-2024	0710102075852024 (No.of Docs 1)	0710102075852024/2	INTERLOCUTORY APPLICATION (I.B.C)/4754(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	30-12-2024	no of objection 1.bookmarking mandatory. 2.document file name is wrong upload in pdf.	Shwetank@2008
1707	17-12-2024	0710102071982023 (No.of Docs 2)	0710102071982023/17	COMPANY PETITION IB (IBC)/520(ND)2023	SGM STEELS PRIVATE LIMITED.	IBC Under Sec 10	30-12-2024	no of objection 1. book marking mandatory as per index with pagination	Sps_Thakur

1708	22-12-2024	0710102047202024 4(No.of Docs 2)	0710102047202024/2	INTERLOCUTORY APPLICATION (I.B.C)/3072(ND)2024	BRAHMPUTRA CRACKERS AND POLYMER LTD VS. VEENU DRALL IRP	Sec 60(5)	27-12-2024	no of objection 1.pagination missing in bookmarking. 2.need all pages ocr.	VEENU DRALL
1709	22-12-2024	0710102047192024 4(No.of Docs 2)	0710102047192024/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2024	GAIL (INDIA) LIMITED VS. VEENU DRALL IRP	Sec 60(5)	27-12-2024	no of objection 1.pagination missing in bookmarking. 2.need all pages ocr.	VEENU DRALL
1710	19-12-2024	0710102007582024 4(No.of Docs 2)	0710102007582024/2	COMPANY PETITION (COMPANIES ACT)/43(PB)2024	MRS. NEHA GUPTA VS. VANESA CARE PRIVATE LIMITED	Sec. 59	26-12-2024	no of objection 1. incomplete index 2. book marking mandatory as per index with pagination 3. reply need every pages sign 4. pagination missed in pdf pages 5. incomplete reply . 6. reply need affidavit	ADV-VIREN
1711	17-12-2024	0710102094712024 4(No.of Docs 1)	0710102094712024/1	COMPANY PETITION IB (IBC)/745(ND)2024	SCORG INTERNATIONAL CONSULTING PRIVATE LIMITED VS. IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	IBC Under Sec 9	26-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. annexures pages missed sign with true copy	suryanshgarg21
1712	19-12-2024	0710102002062022 2(No.of Docs 2)	0710102002062022/1	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	26-12-2024	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	theguild
1713	19-12-2024	0710102014762024 4(No.of Docs 2)	0710102014762024/1	INTERLOCUTORY APPLICATION (I.B.C)/782(ND)2024	VIBIN VINCENT	Application under any other provisions- IBC	26-12-2024	no of objection 1. missed sign on index page at the place of counsel detail	Vidhisha
1714	20-12-2024	0710102019342018 8(No.of Docs 2)	0710102019342018/1	COMPANY APPLICATION(IBC)/1114(PB)2018	VIKRAM BAJAJ VS. R.C. INFO SYSTEMS LTD	Sec 66(1)	26-12-2024	no of objection 1. page no 7 to 25 missed ocr 2. 25 rs welfare fee and 3 rs court fee missed on vakalatanama	tandtlaw
1715	20-12-2024	0710102019342018 8(No.of Docs 2)	0710102019342018/1	COMPANY APPLICATION(IBC)/1114(PB)2018	VIKRAM BAJAJ VS. R.C. INFO SYSTEMS LTD	Sec 66(1)	26-12-2024	no of objection 1. page no 7 to 25 missed ocr 2. 25 rs welfare fee and 3 rs court fee missed on vakalatanama. 3. page no 6 missed on vakalatanama	tandtlaw
1716	20-12-2024	0710102027052024 4(No.of Docs 3)	0710102027052024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/55(ND)2024	UNISOL FOOTWEAR PRIVATE LIMITED	Sub-section (I) of section 230	26-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign 3. petition need nclt last compliance order if this file as additional document	Ravi Mohan
1717	20-12-2024	0710102039032024 4(No.of Docs 2)	0710102039032024/3	INTERLOCUTORY APPLICATION(IBC)(DIS.)/13(ND)2024	SAPAN MOHAN GARG (LIQUIDATOR OF VINESH TRADERS PVT. LTD.)	Sec 54(1)	26-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed in reply in pdf 3. only affidavit uploaded	negimilan04
1718	19-12-2024	0710102059512024 4(No.of Docs 2)	0710102059512024/1	INTERLOCUTORY APPLICATION (I.B.C)/3689(ND)2024	CONCEPT CAPTITAL INFRA PROJECTS PVT. LTD. VS. SANJIV RAI MEHRA & ORS.	Rule 11 of NCLT, 2016	26-12-2024	no of objection 1. improper book marking as per index 2. book marking mandatory do as per index with pagination 3. rejoinder need every pages sign 4 annexures pages missed sign with true copy and ocr also missed 5.page no 38 to 44 hindi pages need english translate copy	ADV-VIREN

1719	20-12-2024	0710102030612023(No.of Docs 6)	0710102030612023/2	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMT LTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	26-12-2024	no of objection 1. all files like petition written submission documents file separately in different slash number	hitendra
1720	20-12-2024	0710102010682023(No.of Docs 2)	0710102010682023/1	COMPANY PETITION IB (IBC)/82(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MR. AUNIRBAN SAHA	Section 95(1)	26-12-2024	no of objection 1. missed sign of index page at the place counsel detail 2. page no 22 missed sign at the last page of written submission	rajat.bhardwaj
1721	19-12-2024	0710102024512024(No.of Docs 3)	0710102024512024/9	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	26-12-2024	no of objection 1. ocr missed in both volume 2. book marking do as like index 3 page no 92 93 109 11 113 114 159 160 161 162 not readable 4 blank proof of service 5 master index comes top of the book marking note plz contact to registry if you have any doubt regarding these objection	namitha@samvidlegal
1722	20-12-2024	0710102010662023(No.of Docs 2)	0710102010662023/1	COMPANY PETITION IB (IBC)/78(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MS. NEETA SAHA	Section 95(1)	26-12-2024	no of objection 1. missed index pages sign at the place of counsel detail 2. need sign last page of written submission page no 22	rajat.bhardwaj
1723	19-12-2024	0710102024512024(No.of Docs 3)	0710102024512024/8	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	26-12-2024	no of objection 1. affidavit and petition both document file separately in different slash number	namitha@samvidlegal
1724	20-12-2024	0710102094372024(No.of Docs 1)	0710102094372024/1	RESTORATION APPLICATION (IBC)/133(ND)2024	FARUKHI GLASS INDUSTRIES PRIVATE LIMITED VS. BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED	Rule 11 of NCLT, 2016	26-12-2024	no of objection 1. pagination missed in book marking as per index 2. 13.12.2024 missed order which mention in index	aanchaltikmani
1725	17-12-2024	0710102094142024(No.of Docs 3)	0710102094142024/1	INTERLOCUTORY APPLICATION (I.B.C)/5470(ND)2024	AKHIL AHUJA VS. BAJAJ & ASSOCIATES STATUTORY AUDITOR OF THE CORPORATE DEBTOR	Sec 60(5)	23-12-2024	no of objection 1. pagination missed in book marking as per index 2. affidavit missed in reply 3. wrong alignment of page no 45 46 48 49 50 51 52 54 56 57 58 59 61 4 page no 82 to 105 hindi page need english translated copy 5 double pagination in pdf 6 page no 234 to 236 page no 238 to 240 missed ocr in pdf volume 2 7 index pages missed in book marking	videhvaish
1726	17-12-2024	0710102071672023(No.of Docs 2)	0710102071672023/6	COMPANY PETITION IB (IBC)/530(ND)2023	RAJESH KHANNA & ORS. VS. VARDHMAN INFRADEVELOPERS PRIVATE LIMITED	IBC under Sec 7	23-12-2024	no of objection 1. missed order dated 13 December 2024 which mention in index	sidhant123
1727	19-12-2024	0710102024512024(No.of Docs 3)	0710102024512024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	no of objection 1. master index comes at the top of page of book marking 2. pagination missed in pdf pages 1 to 4 3 page no 13 to 87 89 90 92 93 to 98 missed ocr in both volume 4. page no 88 91 99 108 110 113 117 158 159 160 161 not clearly visible in volume 1 2.blank page of proof of service not required in pdf	namitha@samvidlegal
1728	16-12-2024	0710102109622020(No.of Docs 2)	0710102109622020/8	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021	MUKESH GUPTA VS. PARESH RASTOGI	Sec 66(1)	23-12-2024	no of objection 1. pagination missed in book marking as per index 2. page no 76 77 78 79 80 81 82 83 84 3. 138 to 165 have double pagination 4 annexures page missed sign with true copy	aayush.kevlani

1729	27-08-2024	0710102073892024 (No.of Docs 0)	0710102073892024/5	INTERLOCUTORY APPLICATION (I.B.C)/4290(ND)2024	DEEPAK MITTAL	Application under any other provisions- IBC	23-12-2024	no of objection 1. check the year on vakalatanama.13 /11 /2029	
1730	18-12-2024	0710102037792024 (No.of Docs 1)	0710102037792024/3	TRANSFER APPLICATION/15(PB)2024	YALA CONSTRUCTION CO PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Rule16(d),NCL T Rules,2016	23-12-2024	no of objection 1. incomplete file uploaded 2. only proof of service uploaded	wamikatrehan
1731	18-12-2024	0710102037802024 (No.of Docs 2)	0710102037802024/3	TRANSFER APPLICATION/16(PB)2024	PATIALA BIO POWER COMPANY LIMITED VS. REGISTRAR OF COMPANIES	Rule16(d),NCL T Rules,2016	23-12-2024	pages not clear in annexure	wamikatrehan
1732	18-12-2024	0710102029442022 (No.of Docs 2)	0710102029442022/8	COMPANY PETITION IB (IBC)/304(ND)2022	GENESIS COMTRADE PRIVATE LIMITED VS. OPULENT INFRADEVELOPERS PRIVATE LIMITED	IBC under Sec 7	23-12-2024	no of objection 1. 25 rs welfare ticket paste on vakalatanama.	kguptaLLB
1733	17-12-2024	0710102085532024 (No.of Docs 1)	0710102085532024/1	COMPANY PETITION IB (IBC)/782(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. ARUN PURI	Section 95(1)	23-12-2024	no of objection 1. incomplete file uploaded 2. only proof of service uploaded	onkarroy
1734	11/12/2024	0710200425222018 (No.of Docs 2)	0710200425222018/5	COMPANY PETITION (COMPANIES ACT)/166(ND)2017	ASHOKA KUMAR GARG VS RENUKA INFRA TECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. reply need every page sign	sourabhllb@gmail.com
1735	17-12-2024	0710102106902023 (No.of Docs 2)	0710102106902023/5	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/7(ND)2024	RKG FINVEST LIMITED VSBEANS & MORE HOSPITALITY PVT. LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	23-12-2024	no of objection 1. index page missed in book marking 2. book marking mandatory as per index with pagination 3. rejoinder need every pages sign 4 missed verification of affidavit	rakesh@12
1736	11/12/2024	0710102024512024 (No.of Docs 4)	0710102024512024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.vol 2 vol 3 some pages is not clear in pdf.	namitha@samvidlegal.
1737	25-11-2024	0710102099852024 (No.of Docs 0)	0710102099852024/1	INTERLOCUTORY APPLICATION (I.B.C)/5874(ND)2024	SANJEEV MAHAJAN VS. INDIAN BANK AND ANR	Rule 11 of NCLT, 2016	23-12-2024	no of objection 1. blank page uploaded 2. file not uploaded	
1738	14-12-2024	0710200400552007 (No.of Docs 5)	0710200400552007/8	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	23-12-2024	no of objection 1 all document file separately in different slash number	sthaviasthana
1739	17-12-2024	0710102099562024 (No.of Docs 2)	0710102099562024/1	INTERLOCUTORY APPLICATION (I.B.C)/5797(ND)2024	UP AWAS EVAM VIKAS PARISHAD VS. GAUTAM BUILDER WITH RAPID CONTRACTS PVT. LTD. (SRA)	Sec 60(5)	23-12-2024	no of objection 1. ocr missed in reply and annexures pages 2. hindi pages page no 26 and 27 need english translated copy 3 page no VAKALATNAMA 163-164 missed in book marking	ADHISH
1740	9/12/2024	0710102102622023 (No.of Docs 1)	0710102102622023/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/44(ND)2024	GULJIT KAUR SURI VS. GURVINDER SINGH SURI AND ORS	Rule 11 of NCLT	23-12-2024	1.pagination missing in bookmarking. 2.order missing.	raghav.sabharwal

1741	11/12/2024	0710102097052019(No.of Docs 2)	0710102097052019/14	COMPANY APPEAL(COMPANIES ACT)/656(PB)2019	RELIGARE ENTERPRISES LIMITED VS. MALVINDER MOHAN SINGH & ORS	Sec. 59	23-12-2024	no of objection 1. petition need nclt last compliance order 2. paste ticket on blank side of vakalatanama.	Prismlaw42
1742	17-12-2024	0710102047222024(No.of Docs 2)	0710102047222024/3	INTERLOCUTORY APPLICATION (I.B.C)/3869(ND)2024	ANUP KUMAR VSRACHANA	Application under any other provisions- IBC	23-12-2024	no of objection 1.book marking mandatory as per index with pagination 2. ocr missed in pdf 3.double pagination in pdf	dgguptadhruv
1743	11/12/2024	0710102024512024(No.of Docs 4)	0710102024512024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.vol 2 vol 3 some pages is not clear in pdf.	namitha@samvidlegal
1744	18-12-2024	0710102022042023(No.of Docs 1)	0710102022042023/4	INTERLOCUTORY APPLICATION (I.B.C)/1416(ND)2023	SUMIT SHARMA VS. NUVOCO VISTAS CORPORATION LIMITED	Sec 60(5)	23-12-2024	no of objection 1. missed compliance with the Order dated 13.11.2024 which mention in index	karangandhii
1745	14-12-2024	0710102095722024(No.of Docs 1)	0710102095722024/1	INTERLOCUTORY APPLICATION (I.B.C)/5713(ND)2024	CENTRAL BANK OF INDIA LIMITED VS. REENA GAMBHIR	Section 22	23-12-2024	1.bookmarking mandatory.	bkmdelhi
1746	17-12-2024	0710102091052024(No.of Docs 1)	0710102091052024/3	COMPANY APPLICATION(COMPANIES ACT)/251(ND)2024	NARESH KUMAR JAIN & ORS. VS. M/S AMBROSIA CORNER HOUSE PVT. LTD & ANR.	Rule 11 of NCLT	23-12-2024	no of objection 1. 3 rs court fee and 25 rs welfare fee missed on vakalatanama.	gaurav.hsethi@gmail.
1747	10/12/2024	0710102024512024(No.of Docs 4)	0710102024512024/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.vol 2 vol 3. pages is not clear.	namitha@samvidlegal
1748	11/12/2024	0710102024512024(No.of Docs 4)	0710102024512024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.vol 2 vol 3 some pages is not clear in pdf.	namitha@samvidlegal
1749	11/12/2024	0710102024512024(No.of Docs 5)	0710102024512024/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.this is pages not clear 137 to 190. 203,204,205,206,207,210,211,212,213,214,215,216, 222 to 241. 281 to 287. 364 to 380. 385 to 390. 422 to 440. 621 to 628.	namitha@samvidlegal
1750	17-12-2024	0710102093772024(No.of Docs 2)	0710102093772024/1	INTERLOCUTORY APPLICATION (I.B.C)/5316(ND)2024	PAWAN VIRMANI VS. SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL	Section 22, 27	23-12-2024	1.some pages is not clear.	Ashishlu
1751	13-12-2024	0710102114232020(No.of Docs 3)	0710102114232020/25	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	VINOD SHANKER SHRINGI VS. MR. SAVINDER SINGH SARNA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	23-12-2024	no of objection 1. page no 81 82 hindi portion need english translated copy 2. pagination no 1 to 8 missed in book marking	ROHITRC0602

1752	10/12/2024	071010200306202 2(No.of Docs 117)	0710102003062022/5	COMPANY PETITION (COMPANIES ACT)/52(ND)2022	SARDA MINES PRIVATE LIMITED VS. NAVDEEP PORTFOLIO PRIVATE LIMITED	Sec. 45QA RBI Act	23-12-2024	No of objection 1. book marking mandatory as per index with pagination in volume 1 2. ocr missed in pdf 3 master index in pdf 4 need volume wise index missed in pdf 5 affidavit missed in rejoinder 6 wrong book marking in volume 2 7 missed volume wise index in all volume 8 blank pages not allowed in pdf in all volume 9 incomplete file uploaded 10 page no 1463 not readable 11. page no 1463 and 1464 Hindi pages need English translate copy 12. page no 1466 1468 1471 1472 1474 1476 1478 1480 not clearly visible 13 double page not require in pdf 14 page no 1912 to 1914 and 1916 to 1918 1926 to 1929 and 1931 1934 1946 1949 1955 1958 1959 1960 1963 1968 1969 1970 1970 1971 1972 1977 1978 1979 not visible 15 page no 1946 1949 are wrong alignment of	namansinghal
1753	11/12/2024	071010202451202 4(No.of Docs 5)	0710102024512024/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.this is pages not clear 137 to 190. 203,204,205,206,207,210,211,212,213,21 4,215,216, 222 to 241. 281 to 287. 364 to 380. 385 to 390. 422 to 440. 621 to 628.	namitha@samvidlegal
1754	18-12-2024	071010211423202 0(No.of Docs 2)	0710102114232020/2 6	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	VINOD SHANKER SHRINGI VS. MR. SAVINDER SINGH SARNA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	23-12-2024	1.all document file separately.	ROHITRC0602
1755	11/12/2024	071010202451202 4(No.of Docs 5)	0710102024512024/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.this is pages not clear 137 to 190. 203,204,205,206,207,210,211,212,213,21 4,215,216, 222 to 241. 281 to 287. 364 to 380. 385 to 390. 422 to 440. 621 to 628.	namitha@samvidlegal
1756	10/12/2024	071020042619201 8(No.of Docs 1)	0710200426192018/2 0	COMPANY PETITION IB (IBC)/487(ND)2018	SHAKTI CLEARING AGENCY VS FE INDIA LIMITED	IBC Under Sec 9	23-12-2024	no of objection 1. file not uploaded 2. blank page uploaded	NILESH
1757	11/12/2024	071010202451202 4(No.of Docs 5)	0710102024512024/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.this is pages not clear 137 to 190. 203,204,205,206,207,210,211,212,213,21 4,215,216, 222 to 241. 281 to 287. 364 to 380. 385 to 390. 422 to 440. 621 to 628.	namitha@samvidlegal
1758	10/12/2024	071010202451202 4(No.of Docs 4)	0710102024512024/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.vol 2 vol 3. pages is not clear.	namitha@samvidlegal
1759	17-12-2024	071010204549202 4(No.of Docs 2)	0710102045492024/6	INTERLOCUTORY APPLICATION (I.B.C)/2767(ND)20 24	SUNNY CHAWLA VS. ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRA TECH PVT. LTD.	Sec 60(5)	23-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed verification of affidavit 3. index page missed in pdf 4 incomplete file uploaded	quadlegal
1760	10/12/2024	071010202451202 4(No.of Docs 4)	0710102024512024/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.vol 2 vol 3. pages is not clear.	namitha@samvidlegal

1761	10/12/2024	0710102098612024 (No.of Docs 1)	0710102098612024/1	INTERLOCUTORY APPLICATION (I.B.C)/5717(ND)2024	BPTP LTD VS. UDAYRAJ PATWARDHAN	Section 60(5)	23-12-2024	no of objection 1. incomplete file uploaded 2. only proof of service uploaded	ninaddogra
1762	17-12-2024	0710102092392023 (No.of Docs 2)	0710102092392023/3	INTERLOCUTORY APPLICATION (I.B.C)/6483(ND)2023	DHIRESH PANDEY VSHITESH GOYAL	Sec 60(5)	23-12-2024	no of objection 1.pagination missing in bookmarking. 2.counsel details sign missing in index. 3.need every pages sign and true copy in Annexure.	arguspartners
1763	17-12-2024	0710102092392023 (No.of Docs 2)	0710102092392023/2	INTERLOCUTORY APPLICATION (I.B.C)/6483(ND)2023	DHIRESH PANDEY VSHITESH GOYAL	Sec 60(5)	23-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. page no missed in pdf 3 page no missed in index page	arguspartners
1764	18-12-2024	0710102016092022 (No.of Docs 2)	0710102016092022/1	INTERLOCUTORY APPLICATION (I.B.C)/1129(ND)2022	RISHABH CHAND LODHA HEAD OF MONITORING COMMITTEE AND ERSTWHILE RP VS. HINDUJA LEYLAND FINANCE LTD.	Sec 60(5)	23-12-2024	no of objection 1. need every pages sign of reply	counselgulshan@gmail
1765	18-12-2024	0710102098302024 (No.of Docs 1)	0710102098302024/1	COMPANY PETITION IB (IBC)/807(ND)2024	KCL LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	23-12-2024	1.need every pages sign.	RIMPYJHA
1766	10/12/2024	0710102098082024 (No.of Docs 2)	0710102098082024/1	INTERLOCUTORY APPLICATION (I.B.C)/5745(PB)2024	ICICI BANK LIMITED	Sec 60(5)	23-12-2024	no of objection 1. book marking do as like index with pagination 2. improper book marking as per index with pagination 3. annexure pages missed sign with true copy	Khaitanlegal
1767	11/12/2024	0710102024512024 (No.of Docs 4)	0710102024512024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.vol 2 vol 3 some pages is not clear in pdf.	namitha@samvidlegal
1768	17-12-2024	0710102080942024 (No.of Docs 2)	0710102080942024/3	INTERLOCUTORY APPLICATION (I.B.C)/4752(PB)2024	RAMAN GUPTA	Sec 60(5)	23-12-2024	no of objection 1. ocr missed in pdf 2. pagination of page no 1 to 10 missed in book marking 3. missed order dated 18.11.2024 which mention in index 4 annexures pages missed sign with true copy	mohitseth
1769	10/12/2024	0710102024512024 (No.of Docs 4)	0710102024512024/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-12-2024	1.vol 2 vol 3. pages is not clear.	namitha@samvidlegal
1770	12/12/2024	0710102086092024 (No.of Docs 2)	0710102086092024/2	COMPANY PETITION IB (IBC)/696(ND)2024	MR. AJAY KUMAR GUPTA PROPRIETOR OF M/S. GUPTA PLASTIC UDYOG VS. L C PACKERS PRIVATE LIMITED	IBC Under Sec 9	23-12-2024	no of objection 1. pagination missed in book marking as per index 2. missed sign of page no 1 3. 1 rs court fee missed on vakalatanama.	asethi9999
1771	17-12-2024	0710102108622023 (No.of Docs 2)	0710102108622023/6	COMPANY PETITION IB (IBC)/74(ND)2024	INVOICE DISCOUNTERS OF ADAPTIO FACILITY MANAGEMENT PVT LTD THROUGH MR ARUNAVA GHOSH VS. CBRE SOUTH ASIA PRIVATE LIMITED	IBC Under Sec 9	23-12-2024	no of objection 1. missed sign of every pages	malikp81

1772	17-12-2024	0710102053132023(No.of Docs 2)	0710102053132023/20	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	23-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. reply need every pages sign 4 page no 20 to 22 hindi pages need english translated copy 5. double pagination in pdf not require	dmyassociates
1773	17-12-2024	0710102053132023(No.of Docs 2)	0710102053132023/21	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	23-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. need every pages sign of reply 4 page no 20 to 22 hindi pages need english translated copy 5. annexures pages need sign with true copy with ocr	dmyassociates
1774	16-12-2024	0710102109392023(No.of Docs 3)	0710102109392023/1	COMPANY PETITION IB (IBC)/805(ND)2024	M/S SINGAL TRANSPORT CORPORATION VS. HERO ELECTRIC VEHICLES PRIVATE LIMITED	IBC Under Sec 9	23-12-2024	no of objection 1. missed compliance of the order dated 11.12.2024 which mention in index	ASUTOSH LOHIA
1775	22-11-2024	0710102009452021(No.of Docs 5)	0710102009452021/12	COMPANY PETITION (COMPANIES ACT)/41(ND)2021	TARUN BAGGA VS. PADMAKRITI CREATIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-12-2024	No of objection 1. master index missed in volume 1 2. pagination missed in book marking as per index in both volume 3 . ocr missed in pdf in both volume 3. page no 272 273 274 hindi pages need english translate copy 4 please mention type copy page no on the translate copy first page of header 5 translated copy come at the end of original copy which you have translated note if you have any doubt regarding these objection plz contact to room no 103 of nclt	Dgrover
1776	16-12-2024	0710102085482024(No.of Docs 2)	0710102085482024/3	INTERLOCUTORY APPLICATION (I.B.C)/5010(PB)2024	NIVAYA RESOURCES PVT. LTD. VS. MR. RAHUL JINDAL	Rule 11 of NCLT, 2016	20-12-2024	1.need every pages sign and true copy in Annexure.	projuris
1777	22-11-2024	0710102009452021(No.of Docs 5)	0710102009452021/12	COMPANY PETITION (COMPANIES ACT)/41(ND)2021	TARUN BAGGA VS. PADMAKRITI CREATIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-12-2024	No of objection 1. master index missed in volume 1 2. pagination missed in book marking as per index in both volume 3 . ocr missed in pdf in both volume 3. page no 272 273 274 hindi pages need english translate copy 4 please mention type copy page no on the translate copy first page of header 5 translated copy come at the end of original copy which you have translated note if you have any doubt regarding these objection plz contact to room no 103 of nclt	Dgrover
1778	17-12-2024	0710102010152024(No.of Docs 2)	0710102010152024/3	INTERLOCUTORY APPLICATION (I.B.C)/827(ND)2024	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS. PARESH RASTOGI	Sec 66(1)	20-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of reply 3. reply need proof of service at the mail form	swastikakumari@y mail
1779	11/12/2024	0710102085342024(No.of Docs 1)	0710102085342024/1	COMPANY APPEAL(COMPANIES ACT)/188(ND)2024	NEW PARKLAND DREAMCITY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	20-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. incomplete file uploaded	MAHRISHI@NCLT1

1780	14-12-2024	071010208378202 2(No.of Docs 2)	0710102083782022/2	INTERLOCUTORY APPLICATION (I.B.C)/5356(ND)2022	SHRAVAN KUMAR VISHNOI VS. MANAGING DIRECTOR M/S PURVANCHAL VIDHUT VITRAN NIGAM LTD.	Sec 60(5)	20-12-2024	no of objection 1. book marking mandatory as per index with pagination	vipinkushwahaadv
1781	22-11-2024	071010200945202 1(No.of Docs 5)	0710102009452021/12	COMPANY PETITION (COMPANIES ACT)/41(ND)2021	TARUN BAGGA VS. PADMAKRITI CREATIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-12-2024	No of objection 1. master index missed in volume 1 2. pagination missed in book marking as per index in both volume 3 . ocr missed in pdf in both volume 3. page no 272 273 274 hindi pages need english translate copy 4 please mention type copy page no on the translate copy first page of header 5 translated copy come at the end of original copy which you have translated note if you have any doubt regarding these objection plz contact to room no 103 of nclt	Dgrover
1782	22-11-2024	071010200945202 1(No.of Docs 5)	0710102009452021/12	COMPANY PETITION (COMPANIES ACT)/41(ND)2021	TARUN BAGGA VS. PADMAKRITI CREATIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-12-2024	No of objection 1. master index missed in volume 1 2. pagination missed in book marking as per index in both volume 3 . ocr missed in pdf in both volume 3. page no 272 273 274 hindi pages need english translate copy 4 please mention type copy page no on the translate copy first page of header 5 translated copy come at the end of original copy which you have translated note if you have any doubt regarding these objection plz contact to room no 103 of nclt	Dgrover
1783	16-12-2024	071010206688202 3(No.of Docs 2)	0710102066882023/4	INTERLOCUTORY APPLICATION (I.B.C)/4092(ND)2023	MANISHA GOEL VS. LOTUS AUTO ENGINEERING LIMITED	Rule 11 of NCLT, 2016	19-12-2024	1.extra pdf remove submit final pdf.	kanishk.khetan
1784	14-12-2024	071010204288202 2(No.of Docs 2)	0710102042882022/3	COMPANY PETITION (COMPANIES ACT)/95(ND)2022	SUNIL KUMAR GUPTA VS. DIWAKAR COMMERCIALS PVT LTD	Sec. 59	19-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. pagination missed in pdf on index 3 index page missed sign at the place of counsel detail 4 reply need every pages sign 5 affidavit missed with verification in pdf	Adityamadaan
1785	15-12-2024	071010204826202 2(No.of Docs 2)	0710102048262022/7	INTERLOCUTORY APPLICATION (I.B.C)/2862(ND)2022	SHRAVAN KUMAR VISHNOI VS. SATYAJIT SINGH MAJITHIA	19(2)	19-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. need every pages sign 4 incomplete file uploaded	vipinkushwahaadv
1786	16-12-2024	071010206600202 3(No.of Docs 1)	0710102066002023/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/416(ND)2023	MINU SUBBA VS. SIRI RAM SYAL HYDRO POWER PRIVATE LIMITED AND OTHERS	Sec. 244(1)	19-12-2024	1.bookmarking mandatory.	aparnakc
1787	18-12-2024	071010202322202 4(No.of Docs 2)	0710102023222024/5	INTERLOCUTORY APPLICATION(COMPANIES ACT)/126(ND)2024	AJAY PAL SINGH VS. TIMES BUILDCON LIMITED	Rule 11 of NCLT	19-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr in pdf 3 need order dated 14.06.2024 which mention in index	shubhamchaturvedi98

1788	27-07-2023	0710102066002023 3(No.of Docs 0)	0710102066002023/3	INTERLOCATORY APPLICATION(COMPANIES ACT)/416(ND)2023	MINU SUBBA VS. SIRI RAM SYAL HYDRO POWER PRIVATE LIMITED AND OTHERS	Sec. 244(1)	19-12-2024	1.wrong file.	
1789	16-12-2024	0710102017792024 4(No.of Docs 2)	0710102017792024/2	COMPANY APPLICATION(COMPANIES ACT)/51(ND)2024	SALEEM SOFI VS. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	Sec. 242(4)	19-12-2024	1.need all pages sign. 2.order missing.	amchamber133
1790	16-12-2024	0710102029322022 2(No.of Docs 2)	0710102029322022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2022	XENA FLUID SYSTEMS PRIVATE LIMITED	Sec. 230-232 - Second Motion	19-12-2024	1.all document file separately.	RASTOGIFCS5
1791	16-12-2024	0710102065932024 4(No.of Docs 2)	0710102065932024/4	COMPANY PETITION IB (IBC)/582(ND)2024	AITMC VENTURES LIMITED VS. APPAREL MADE-UPS AND HOME FURNISHING SECTOR SKILL COUNCIL	IBC Under Sec 9	19-12-2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	pk134167@gmail.com
1792	11/12/2024	0710102070032020 0(No.of Docs 1)	0710102070032020/7	COMPANY PETITION IB (IBC)/1128(ND)2020	NARESH BASIA	Section 94(1)	19-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. missing ORDER DATED 23.08.2024 which mention in index	satishrai
1793	13-12-2024	0710102011752024 4(No.of Docs 1)	0710102011752024/1	CONTEMPT PETITION (IBC)/11(ND)2024	PRASSAN NAVIN KUMAR SINHA VSPUNJAB & SIND BANK (SOLE COC MEMBER OF THE CD)	Rule 11 of NCLT, 2016	18-12-2024	no of objection 1.book marking mandatory as per index with pagination 2. date missed on vakalatanama. 3. ocr missed on power of attorney	MITHILESHPANDEY00
1794	11/12/2024	0710102020762020 0(No.of Docs 4)	0710102020762020/1	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	18-12-2024	no of objection (volume 1) 1. page no 15 to 22 and page no 23 to 124 and page no 1 to 182 have double pagination in pdf 2. write pagination 13 to 182 in book marking 3 wrong alignment of page no 50 89 90 91 95 96 178 4 in volume 2 and 3 index page missed sign at the place of counsel detail 5 double pagination in volume 2 6 page no 210 to 217 missed ocr 7 page no 232 not readable in volume 2 8 wrong alignment of page 333 359 371 384 404 in volume 2 9 pagination missed in book marking as per index in volume 2 10 paste ticket on blank side of vakalatanama. note reminder 1 this file refilled again without cure defect completely	Arorasrbh328nclt

1795	11/12/2024	0710102020762020 (No.of Docs 4)	0710102020762020/1	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	18-12-2024	no of objection (volume 1) 1. page no 15 to 22 and page no 23 to 124 and page no 1 to 182 have double pagination in pdf 2. write pagination 13 to 182 in book marking 3 wrong alignment of page no 50 89 90 91 95 96 178 4 in volume 2 and 3 index page missed sign at the place of counsel detail 5 double pagination in volume 2 6 page no 210 to 217 missed ocr 7 page no 232 not readable in volume 2 8 wrong alignment of page 333 359 371 384 404 in volume 2 9 pagination missed in book marking as per index in volume 2 10 paste ticket on blank side of vakalatanama. note reminder 1 this file refilled again without cure defect completely	Arorasrbh328nclt
1796	12/12/2024	071010205023202 (No.of Docs 1)	071010205023202/2	INTERLOCUTORY APPLICATION (I.B.C)/3117(PB)2024	COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED VS. GIRISH LUTHRA AND ORS.	Sec 60(5)	18-12-2024	no of objection 1. ocr missed in pdf of page no 15 to 56 .2. double pagination of page no 74 to 111 and also missed ocr 3. reply need proof of service	Legitime
1797	12/12/2024	071010205370202 (No.of Docs 2)	071010205370202/1	COMPANY PETITION (COMPANIES ACT)/153(ND)2024	SANJAY CHUGH VS. M2M BUILDTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	18-12-2024	no of objection 1. Amended-Petition need nclt last compliance order	ashishmiddha@rocke tm
1798	11/12/2024	071010205103202 (No.of Docs 2)	071010205103202/2	COMPANY PETITION IB (IBC)/695(PB)2024	CANARA BANK VS. SUNITA AGGARWAL ,CANARA BANK VS. SUNITA AGGARWAL	Section 95(1)	18-12-2024	no of objection 1. book making mandatory as per index with pagination 2. ocr defect	krishenkumar
1799	11/12/2024	0710102020762020 (No.of Docs 4)	0710102020762020/1	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	18-12-2024	no of objection (volume 1) 1. page no 15 to 22 and page no 23 to 124 and page no 1 to 182 have double pagination in pdf 2. write pagination 13 to 182 in book marking 3 wrong alignment of page no 50 89 90 91 95 96 178 4 in volume 2 and 3 index page missed sign at the place of counsel detail 5 double pagination in volume 2 6 page no 210 to 217 missed ocr 7 page no 232 not readable in volume 2 8 wrong alignment of page 333 359 371 384 404 in volume 2 9 pagination missed in book marking as per index in volume 2 10 paste ticket on blank side of vakalatanama. note reminder 1 this file refilled again without cure defect completely	Arorasrbh328nclt
1800	13-12-2024	071010201175202 (No.of Docs 1)	071010201175202/2	CONTEMPT PETITION (IBC)/11(ND)2024	PRASSAN NAVIN KUMAR SINHA VSPUNJAB & SIND BANK (SOLE COC MEMBER OF THE CD)	Rule 11 of NCLT, 2016	18-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in power of attorney 3. date missed on vakalatanama	MITHILESHPANDEY0 0

1801	11/12/2024	0710102020762020 0(No.of Docs 4)	0710102020762020/1	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	18-12-2024	no of objection (volume 1) 1. page no 15 to 22 and page no 23 to 124 and page no 1 to 182 have double pagination in pdf 2. write pagination 13 to 182 in book marking 3 wrong alignment of page no 50 89 90 91 95 96 178 4 in volume 2 and 3 index page missed sign at the place of counsel detail 5 double pagination in volume 2 6 page no 210 to 217 missed ocr 7 page no 232 not readable in volume 2 8 wrong alignment of page 333 359 371 384 404 in volume 2 9 pagination missed in book marking as per index in volume 2 10 paste ticket on blank side of vakalatanama. note reminder 1 this file refilled again without cure defect completely	Arorasrbh328nclt
1802	8/12/2024	0710102025472023 3(No.of Docs 2)	0710102025472023/2	COMPANY APPLICATION(COMPANIES ACT)/109(ND)2023	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 242(4),Rule 32	17-12-2024	1.bookmarking mandatory.	nikhilgoyal19
1803	6/12/2024	0710102014522022 2(No.of Docs 1)	0710102014522022/5	INTERLOCUTORY APPLICATION (I.B.C)/1120(PB)2022	LEELAWATI MAHIPAL VS. M/S ARAVALI CYLINDERS PRIVATE LIMITED	Sec 60(5)	17-12-2024	1.welfare ticket missing 25rs in vakalatnama.	tushita.ghosh
1804	8/12/2024	0710102025472023 3(No.of Docs 2)	0710102025472023/2	COMPANY APPLICATION(COMPANIES ACT)/109(ND)2023	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 242(4),Rule 32	17-12-2024	1.bookmarking mandatory.	nikhilgoyal19
1805	8/12/2024	0710102025472023 3(No.of Docs 2)	0710102025472023/2	COMPANY APPLICATION(COMPANIES ACT)/109(ND)2023	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 242(4),Rule 32	17-12-2024	1.bookmarking mandatory.	nikhilgoyal19
1806	8/12/2024	0710102025472023 3(No.of Docs 2)	0710102025472023/2	COMPANY APPLICATION(COMPANIES ACT)/109(ND)2023	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 242(4),Rule 32	17-12-2024	1.bookmarking mandatory.	nikhilgoyal19
1807	11/12/2024	0710102054062024 4(No.of Docs 2)	0710102054062024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	17-12-2024	1.wrong file.	sharmac sneha
1808	11/12/2024	0710102054062024 4(No.of Docs 2)	0710102054062024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	17-12-2024	1.wrong file.	sharmac sneha
1809	11/12/2024	0710102054062024 4(No.of Docs 2)	0710102054062024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	17-12-2024	1.wrong file.	sharmac sneha

1810	11/12/2024	0710102054062024 (No.of Docs 2)	0710102054062024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	17-12-2024	1.wrong file.	sharmac sneha
1811	10/12/2024	0710102043142024 (No.of Docs 2)	0710102043142024/1	COMPANY APPEAL(COMPANIES ACT)/118(ND)2024	BSG TRADING PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	17-12-2024	no of objection 1.kindly file IA 2.bookmarking mandatory. contact to registry 24361890 room no 103.	aggmegha
1812	10/12/2024	0710102043142024 (No.of Docs 2)	0710102043142024/1	COMPANY APPEAL(COMPANIES ACT)/118(ND)2024	BSG TRADING PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	17-12-2024	no of objection 1.kindly file IA 2.bookmarking mandatory. contact to registry 24361890 room no 103.	aggmegha
1813	10/12/2024	0710102043142024 (No.of Docs 2)	0710102043142024/1	COMPANY APPEAL(COMPANIES ACT)/118(ND)2024	BSG TRADING PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	17-12-2024	no of objection 1.kindly file IA 2.bookmarking mandatory. contact to registry 24361890 room no 103.	aggmegha
1814	10/12/2024	0710102080682024 (No.of Docs 3)	0710102080682024/2	INTERLOCUTORY APPLICATION (I.B.C)/4658(PB)2024	SAURABH KUMAR PANDEY SUSPENDED DIRECTOR VS. AMBICA ENCLAVE PRIVATE LIMITED	Sec 60(5)	17-12-2024	no of objection 1.pagination missed in book marking as per index of page no 1 to 39 2. ocr missed in pdf . 3. double pagination in pdf .4 annexure pages need sign with true copy 5 page no 49 to 50 missed sign with true copy 6. page no 51 to 75 missed true copy 7 page no 94 to 105 missed sign	amikuslaw
1815	10/12/2024	0710102043142024 (No.of Docs 2)	0710102043142024/1	COMPANY APPEAL(COMPANIES ACT)/118(ND)2024	BSG TRADING PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	17-12-2024	no of objection 1.kindly file IA 2.bookmarking mandatory. contact to registry 24361890 room no 103.	aggmegha
1816	14-12-2024	0710102020762020 (No.of Docs 5)	0710102020762020/13	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	17-12-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. ocr missed in pdf in all volume 3. annexures pages missed sign with true copy in all volume 4 wrong adjustment of pages 135 136 142 147 148 149 150 to 153 158 159 160 to 169 181 250 257 275 279 296 303 304 319 322 325 327 328 93 94 95 113 114 5 index page missed in pdf in volume 2 and 3 6 304 305 306 314 315 not readable 7 in volume 3 not seen pagination after 345 to 393 8 missed pagination according to the index in pdf 9 page no 411 to 423 in volume 3 not readable	ANJUMANTRIPATHY

1817	14-12-2024	0710102020762020(No.of Docs 5)	0710102020762020/14	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	17-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. wrong adjustment of page no 135 136 142 145 147 149 150 to 153 and 158 to 169 250 257 275 279 296 303 to 305 and 306 to 4 annexures pages missed sign with true copy in all volume 5 index page missed in volume 2 ,3 , 4 6 page no 302 305 not clearly visible 7 pagination not seen after 345 to the last page 8 in volume 3 pagination not show in pdf pagination need as per index 9 in volume3 page no 93 to 95 wrong adjustment of page 10 page no 536 537 539 not readable 11. page no 4 616 617 620 631 to 634 646 650 658 663 714 to 716 wrong adjustment of pages alignment 12 paste ticket on blank side of vakalatanama	ANJUMANTRIPATHY
1818	6/12/2024	0710102014522022(No.of Docs 1)	0710102014522022/5	INTERLOCUTORY APPLICATION (I.B.C)/1120(PB)2022	LEELAWATI MAHIPAL VS. M/S ARAVALI CYLINDERS PRIVATE LIMITED	Sec 60(5)	17-12-2024	1.welfare ticket missing 25rs in vakalatnama.	tushita.ghosh
1819	11/12/2024	0710102020762020(No.of Docs 1)	0710102020762020/12	COMPANY PETITION (COMPANIES ACT)/57(ND)2020	M/S INTECO MELTING AND CASTING TECHNOLOGIES GMBH VS. VISHAL SETHI	Sec. 241(1)	17-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page need in book marking and pdf also 3. 1 rs court fee missed on vakalatanama	Arorasrbh328nclt
1820	6/12/2024	0710102014522022(No.of Docs 1)	0710102014522022/5	INTERLOCUTORY APPLICATION (I.B.C)/1120(PB)2022	LEELAWATI MAHIPAL VS. M/S ARAVALI CYLINDERS PRIVATE LIMITED	Sec 60(5)	17-12-2024	1.welfare ticket missing 25rs in vakalatnama.	tushita.ghosh
1821	6/12/2024	0710102014522022(No.of Docs 1)	0710102014522022/5	INTERLOCUTORY APPLICATION (I.B.C)/1120(PB)2022	LEELAWATI MAHIPAL VS. M/S ARAVALI CYLINDERS PRIVATE LIMITED	Sec 60(5)	17-12-2024	1.welfare ticket missing 25rs in vakalatnama.	tushita.ghosh
1822	9/12/2024	0710102078832024(No.of Docs 1)	0710102078832024/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2024	SG PREFAB & ENGINEERING PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-12-2024	1.order missing.	CPINDIA
1823	12/12/2024	0710102081692024(No.of Docs 2)	0710102081692024/2	INTERLOCUTORY APPLICATION (I.B.C)/5164(ND)2024	RAKESH TAKYAR VS. NIYATI CHOUDHARY	Application under any other provisions- IBC	16-12-2024	no of objection 1. index page missed in book marking 2. reply need every pages sign 3. pagination missed in book marking as per index 4 page no 29 wrong adjustment of page	nc2024
1824	12/12/2024	0710102081692024(No.of Docs 2)	0710102081692024/3	INTERLOCUTORY APPLICATION (I.B.C)/5164(ND)2024	RAKESH TAKYAR VS. NIYATI CHOUDHARY	Application under any other provisions- IBC	16-12-2024	no of objection 1. index page missed in book marking 2. reply need every pages sign 3 pagination missed in book marking as per index 3 page n o 29 wrong adjustment of pages	nc2024
1825	10/12/2024	0710102051652024(No.of Docs 2)	0710102051652024/2	COMPANY PETITION IB (IBC)/413(ND)2024	RASHTRIYA CARGO MOVERS VS. PRAFFUL OVERSEAS PRIVATE LIMITED	IBC Under Sec 9	16-12-2024	no of objection 1. book marking mandatory as per index with pagination. 2.incomplete counsel detail of page no 3 3. index page missed in pdf 4 pagination of pdf need at the top of page header 5 annexure pages need sign with true copy	adv.arjunmpadhiyar

1826	10/12/2024	0710102077182024 4(No.of Docs 1)	0710102077182024/2	INTERLOCUTORY APPLICATION (I.B.C)/4999(ND)2024	ATUL TANDON	Application under any other provisions- IBC	16-12-2024	no of objection 1. incomplete file uploaded	indiacorplaw
1827	11/12/2024	0710102032882021 1(No.of Docs 2)	0710102032882021/68	COMPANY PETITION (COMPANIES ACT)/170(PB)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. DECADE BUILDTECH PVT. LTD.	Sec 241 (2)	16-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. annexures pages missed sign with true copy 3. need to delete extra same pdf uploaded in proof of service	rrglawoffice
1828	11/12/2024	0710102023222024 4(No.of Docs 2)	0710102023222024/4	INTERLOCUTORY APPLICATION (COMPANIES ACT)/126(ND)2024	AJAY PAL SINGH VS. TIMES BUILDCON LIMITED	Rule 11 of NCLT	16-12-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3 missed order dated which mention in index 14.06.2024	shubhamchaturvedi998
1829	10/12/2024	0710102046942023 3(No.of Docs 2)	0710102046942023/1	INTERLOCUTORY APPLICATION (I.B.C)/4494(ND)2023	COMMERCIAL TAX DEPARTMENT VS. B. NAGA BHUSHAN	Sec 60(5)	16-12-2024	No of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. need every pages sign of rejoinder	Vidhan12
1830	9/12/2024	0710102074152024 4(No.of Docs 1)	0710102074152024/2	COMPANY PETITION IB (IBC)/607(ND)2024	AIR WORKS INDIA (ENGINEERING)PVT LTD VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	16-12-2024	1.bookmarking mandatory.	abinitiolegal
1831	10/12/2024	0710102073012024 4(No.of Docs 1)	0710102073012024/1	COMPANY APPEAL (COMPANIES ACT)/194(ND)2024	** WILL BE AUTO FILLED LATER	Sec 252 (1)	16-12-2024	no of objection 1. incomplete counsel detail on index page 2. need to write &" affidavit&" at the place of &" proof of service &" on dms portal	advankurchawla
1832	12/12/2024	0710102081942024 4(No.of Docs 2)	0710102081942024/3	COMPANY PETITION (COMPANIES ACT)/193(ND)2024	GREGORY JAMES MCCRAY VS. PREDICANT INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-12-2024	no of objection 1. improper book marking as per index with pagination 2.book marking do as like index with pagination 3. need to write &" reply&" at the place of &" WRITTEN-STATEMENTS &" on dms portal .	manishsohal
1833	10/12/2024	0710102082052019 9(No.of Docs 1)	0710102082052019/48	COMPANY PETITION IB (IBC)/1397(PB)2019	DIAMOND TRAEXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	IBC under Sec 7	16-12-2024	no of objection 1. index page missed in pdf 2.book marking mandatory as per index with pagination	prafuljindal
1834	9/12/2024	0710102065622024 4(No.of Docs 1)	0710102065622024/1	COMPANY PETITION IB (IBC)/681(PB)2024	UV ASSET CONSTRUCTION COMPANY LTD VS. CAPT.MANOJ AIRON ,UV ASSET CONSTRUCTION COMPANY LTD VS. CAPT.MANOJ AIRON	Section 95(1)	13-12-2024	no of objection 1.bookmarking mandatory. 2.put on tickets blank side in vakalatnama.	BISHWAJIT SINGH 1971
1835	9/12/2024	0710102058692024 4(No.of Docs 2)	0710102058692024/2	INTERLOCUTORY APPLICATION (I.B.C)/4153(ND)2024	RAJEEV LOCHAN VSANIL BHALLA	Sec 66(1)	12/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.index missing in pdf.	Adityamadaan
1836	9/11/2024	0710102097772023 3(No.of Docs 2)	0710102097772023/1	INTERLOCUTORY APPLICATION (I.B.C)/6158(PB)2023	HUZEFA FAKHRI SITABKHAN VS. M/S. ESSAR POWER JHARKHAND LIMITED	Sec 60(5)	12/12/2024	1.bookmarking mandatory.	Khaitanlegal

1837	29-11-2024	0710102101302024(No.of Docs 1)	0710102101302024/35	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	12/12/2024	1.incomplete file.	assistreg
1838	29-11-2024	0710102101302024(No.of Docs 1)	0710102101302024/37	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	12/12/2024	1.incomplete file.	assistreg
1839	9/12/2024	0710102063452024(No.of Docs 1)	0710102063452024/1	COMPANY PETITION IB (IBC)/733(ND)2024	INDIAN OVERSEAS BANK VS. GREEN VALLEY PLYWOOD LIMITED	IBC under Sec 7	12/12/2024	1.bookmarking as per index.	P5791984
1840	9/12/2024	0710102021142024(No.of Docs 2)	0710102021142024/6	COMPANY PETITION IB (IBC)/179(ND)2024	AWAS36694 IRELAND LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	12/12/2024	No of objection 1. application need nclt last compliance order 2. date missed on vakalatanama.	adv.nikhiljain
1841	9/12/2024	0710102058652024(No.of Docs 2)	0710102058652024/3	INTERLOCUTORY APPLICATION (I.B.C)/3969(ND)2024	RAJEEV LOCHAN VS. ANIL BHALLA	Sec. 45 (1)	12/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.index missing in pdf.	Adityamadaan
1842	9/12/2024	0710102058442024(No.of Docs 2)	0710102058442024/1	INTERLOCUTORY APPLICATION (I.B.C)/3967(ND)2024	RAJEEV LOCHAN VSANIL BHALLA	Sec 43(1) r/w Sec 44 (1),Sec 43(1) r/w Sec 44 (1)	12/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.index missing in pdf.	Adityamadaan
1843	29-11-2024	0710102101302024(No.of Docs 1)	0710102101302024/40	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	11/12/2024	1.incomplete file.	assistreg
1844	29-11-2024	0710102093632024(No.of Docs 2)	0710102093632024/1	INTERLOCUTORY APPLICATION (I.B.C)/5337(ND)2024	SMT. PAVAN KAPOOR VS. ASREC (INDIA) LTD.	Application under any other provisions- IBC	11/12/2024	1.incomplete file.	rrglawoffice
1845	5/12/2024	0710200417142018(No.of Docs 2)	0710200417142018/4	COMPANY PETITION IB (IBC)/653(ND)2018	LIVING MEDIA INDIA LTD. VS GRIHA PRAVESH BUILDTECH PVT. LTD.	IBC Under Sec 9	11/12/2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf. 3.double pagination wrong in pages.	SHAHRUKHEJAZ
1846	9/12/2024	0710102013982024(No.of Docs 2)	0710102013982024/24	TRANSFER PETITION(COMPANIES ACT)/10(PB)2024	BERNINA INTERNATIONAL PVT.LTD VS. MS PICCADILY HOTELS PVT. LTD.	Sec 433(e)/433(f) of CA 1956	11/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed sign at the place of counsel detail 3. ocr missed in pdf 4 delete extra same pdf in proof of service uploaded	DEEPAKBASHTA
1847	9/12/2024	0710102013992024(No.of Docs 2)	0710102013992024/22	TRANSFER PETITION(COMPANIES ACT)/13(PB)2024	MS JS FURNISHING PVT LTD VS. MS PICCADILY HOTELS PVT LTD	Sec 433(e)/433(f) of CA 1956	11/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed sign at the place of counsel detail 3. ocr missed in pdf	DEEPAKBASHTA
1848	5/12/2024	0710102097012024(No.of Docs 1)	0710102097012024/1	INTERLOCUTORY APPLICATION (I.B.C)/5538(ND)2024	ANKIT PATHAK VS. M/S IVR PRIME IT. SEZ PVT. LTD.	Sec 60(5)	11/12/2024	1.bookmarking mandatory with index.	nayyaradi

1849	9/12/2024	0710102023222024 (No.of Docs 2)	0710102023222024/3	INTERLOCATORY APPLICATION(COMPANIES ACT)/126(ND)2024	AJAY PAL SINGH VS. TIMES BUILDCON LIMITED	Rule 11 of NCLT	11/12/2024	no of objection 1. ORDER Dated 14/11/2024 which mention in index	shubhamchaturvedi998
1850	29-11-2024	0710102101302024 (No.of Docs 1)	0710102101302024/41	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LINDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	11/12/2024	1.incomplete file.	assistreg
1851	1/12/2024	0710102097622024 (No.of Docs 2)	0710102097622024/3	INTERLOCUTORY APPLICATION (I.B.C)/5588(ND)2024	TARANJOT RESOURCES PRIVATE LIMITED VS. JALESH KUMAR GROVER	Sec 60(5)	11/12/2024	no of objection 1.bookmarking mandatory. 2.notary missing in affidavit.	Khaitanlegal
1852	6/12/2024	0710102090662024 (No.of Docs 2)	0710102090662024/12	INTERLOCUTORY APPLICATION (I.B.C)/5176(PB)2024	GATEWAY INVESTMENT MANAGEMENT SERVICES LTD. VS. ASC INSOLVENCY SERVICES LLP & ORS.	Sec 60(5)	11/12/2024	no of objection 1. index page missed in pdf 2. index page missed in book marking	Kiran Bisht
1853	28-11-2024	0710102089932024 (No.of Docs 2)	0710102089932024/1	INTERLOCUTORY APPLICATION (I.B.C)/5241(ND)2024	VIMAL KUMAR	Application under any other provisions- IBC	11/12/2024	1.extra pdf remove submit final pdf.	shivamgautam02
1854	3/12/2024	0710102086462024 (No.of Docs 1)	0710102086462024/2	INTERLOCUTORY APPLICATION (I.B.C)/5033(ND)2024	ASHOK TIWARI VS. MS. RITU RASTOGI RESOLUTION PROFESSIONAL OF M/S ABHISHAR IMPEX PRIVATE LTD	Sec 60(5)	11/12/2024	no of objection 1.bookmarking mandatory. 2.notary missing affidavit.	sanand665
1855	28-11-2024	0710102086632024 (No.of Docs 1)	0710102086632024/1	COMPANY PETITION (COMPANIES ACT)/191(ND)2024	MR. SHAMSHAD AHMAD VS. VEDIC AYURCURE HEALTH AND RETAILS PRIVATE LIMITED	Sec. 241(1)	11/12/2024	1.counsel details sign missing in index.	zainkhan
1856	29-11-2024	0710102101302024 (No.of Docs 1)	0710102101302024/36	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LINDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	11/12/2024	1.incomplete file.	assistreg
1857	29-11-2024	0710102101302024 (No.of Docs 1)	0710102101302024/42	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LINDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	11/12/2024	1.incomplete file.	assistreg
1858	2/12/2024	0710102095662024 (No.of Docs 2)	0710102095662024/7	COMPANY PETITION (COMPANIES ACT)/198(ND)2023	TUSHAR KANT JINDAL VS. KURINJI METALS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/12/2024	no of objection 1. need to delete extra same copy in pdf proof of service 2. proof of service missed in rejoinder	karan.legalis

1859	29-11-2024	0710102101302024(No.of Docs 1)	0710102101302024/38	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	11/12/2024	1.incomplete file.	assistreg
1860	6/12/2024	0710102098822024(No.of Docs 2)	0710102098822024/1	COMPANY APPEAL(COMPANIES ACT)/196(ND)2024	DSM REALTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	11/12/2024	no of objection 1. amended memo parties need nclt last compliance order	abhay@123
1861	9/12/2024	0710102021162024(No.of Docs 2)	0710102021162024/5	COMPANY PETITION IB (IBC)/178(ND)2024	AWAS 36698 IRELAND LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	11/12/2024	no of objection 1. application need nclt last compliance order 2. date missed on vakalatanama.	adv.nikhiljain
1862	9/12/2024	0710102021162024(No.of Docs 2)	0710102021162024/6	COMPANY PETITION IB (IBC)/178(ND)2024	AWAS 36698 IRELAND LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	11/12/2024	no of objection 1. application need nclt last compliance order 2. date missed on vakalatanama	adv.nikhiljain
1863	2/12/2024	0710102094312024(No.of Docs 1)	0710102094312024/1	INTERLOCUTORY APPLICATION (I.B.C)/5544(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	Rule 11 of NCLT, 2016	11/12/2024	no of objection 1. missed counsel detail in index page 2.pagination missed in book marking 3. missed proof of service	Taplegal
1864	18-11-2024	0710102092222024(No.of Docs 1)	0710102092222024/5	COMPANY PETITION IB (IBC)/904(ND)2022	INTEC CAPITAL LIMITED VS. KANISHK DUGGAL	Section 95(1)	11/12/2024	no of objection 1. book marking mandatory as per index with pagination	NCLTMATTER@INTEC
1865	29-11-2024	0710102094102024(No.of Docs 1)	0710102094102024/1	INTERLOCUTORY APPLICATION (I.B.C)/5536(PB)2024	CERTA INFRASTRUCTURE PRIVATE LIMITED VS. PROPLARITY INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	11/12/2024	1.incomplete file.	amikuslaw
1866	29-11-2024	0710102101302024(No.of Docs 1)	0710102101302024/34	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	10/12/2024	1.incomplete file.	assistreg
1867	21-10-2024	0710102081772024(No.of Docs 2)	0710102081772023/9	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	10/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	Bbhargavi09
1868	21-10-2024	0710102081772024(No.of Docs 2)	0710102081772023/9	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	10/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	Bbhargavi09
1869	21-10-2024	0710102081772024(No.of Docs 2)	0710102081772023/9	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	10/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	Bbhargavi09
1870	21-11-2024	0710102078572019(No.of Docs 1)	0710102078572019/28	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	10/12/2024	no of objection 1. only proof of service uploaded 2. pdf not uploaded	munishmehta
1871	9/11/2024	0710102095142024(No.of Docs 2)	0710102095142022/5	COMPANY PETITION IB (IBC)/41(ND)2023	CANARA BANK VS. MR. SAMEER BANSAL	Section 95(1)	10/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.need every pages ocr.	prashantkatara

1872	12/11/2024	071010207734202 2(No.of Docs 2)	0710102077342022/8	COMPANY PETITION (COMPANIES ACT)/208(ND)2022	SURJEET SINGH CHADHA VS. CHADHA INFRATECH LIMITED	Sec. 213	10/12/2024	no of objection 1.bookmarking mandatory. 2.remove extra pdf submit final pdf. 3.pagenumber missing in pages. 4.need every pages ocr.	lexalliance.jitesh
1873	21-10-2024	071010208177202 3(No.of Docs 2)	0710102081772023/9	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	10/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	Bbhargavi09
1874	7/12/2024	071010200206202 2(No.of Docs 2)	0710102002062022/9	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)202 2	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	10/12/2024	no of objection 1. index page missed in pdf 2. ocr missed in pdf 3 book marking mandatory with pagination	theguild
1875	29-11-2024	071010210130202 4(No.of Docs 1)	0710102101302024/3 3	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	10/12/2024	1.incomplete file.	assistreg
1876	29-11-2024	071010210130202 4(No.of Docs 1)	0710102101302024/3 9	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	10/12/2024	1.incomplete file.	assistreg
1877	25-11-2024	071012001264201 8(No.of Docs 2)	0710120012642018/4 4	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	10/12/2024	1.kindly file IA.	aashish.guptaNCLT20 2
1878	4/12/2024	071010207778202 3(No.of Docs 3)	0710102077782023/5	INTERLOCUTORY APPLICATION (I.B.C)/4799(ND)20 23	POFISOR SERVICES PRIVATE LIMITED VS. NA	Sec 60(5)	10/12/2024	1.kindly file IA.	bajpaianand24
1879	2/12/2024	071010207887202 4(No.of Docs 1)	0710102078872024/1	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)20 24	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	Sec 49(2)	10/12/2024	no of objection 1. pagination missed in book marking as per index 2. index page missed counsel detail . 3. annexure page missed sign with true copy	Taplegal
1880	9/11/2024	071010206520202 4(No.of Docs 2)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	10/12/2024	1.wrong file.	YAMINI175
1881	29-11-2024	071010207563202 4(No.of Docs 2)	0710102075632024/2	INTERLOCUTORY APPLICATION (I.B.C)/4860(ND)20 24	SANJAY GARG VS. HARYANA SHAHARI VIKAS PRADHIKARAN	Sec 60(5)	10/12/2024	no of objection 1.pagination missing in bookmarking. 2.welfare ticket 25rs court fee 3rs missing in vakalatnama.	anuragkulharia
1882	9/11/2024	071010206520202 4(No.of Docs 2)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	10/12/2024	1.wrong file.	YAMINI175

1883	7/12/2024	071010200206202 2(No.of Docs 3)	0710102002062022/8	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	10/12/2024	no of objection 1. book marking mandatory as per index with pagination in both volume 2. incomplete counsel detail on index page in both volume both master index and volume wise index 3. ocr missed in pdf of both volume	theguild
1884	8/12/2024	071010205114202 4(No.of Docs 1)	0710102051142024/25	COMPANY PETITION IB (IBC)/556(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. BKM MINING PRIVATE LIMITED	IBC under Sec 7	10/12/2024	no of objection 1.incomplete file uploaded 2. volume 2 missed in pdf 3. reply need proof of service	vedlegal
1885	29-11-2024	071010210130202 4(No.of Docs 1)	0710102101302024/32	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	10/12/2024	1.incomplete file.	assistreg
1886	25-11-2024	071012001264201 8(No.of Docs 2)	0710120012642018/43	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	10/12/2024	1.kindly file IA.	aashish.guptaNCLT202
1887	25-11-2024	071012001264201 8(No.of Docs 2)	0710120012642018/45	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	10/12/2024	1.kindly file IA.	aashish.guptaNCLT202
1888	21-11-2024	071010207777202 4(No.of Docs 2)	0710102077772024/5	INTERLOCUTORY APPLICATION (I.B.C)/4559(ND)2024	JAGDISH KUMAR PARULKAR VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION	Section 60(5)	10/12/2024	no of objection 1.extra pdf remove submit final pdf. 2.counsel details missing in index	advdube_patil
1889	9/11/2024	071010206520202 4(No.of Docs 2)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	10/12/2024	1.wrong file.	YAMINI175
1890	9/11/2024	071010206520202 4(No.of Docs 2)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	10/12/2024	1.wrong file.	YAMINI175
1891	7/12/2024	071010206580202 3(No.of Docs 3)	0710102065802023/2	INTERLOCUTORY APPLICATION (I.B.C)/4162(ND)2023	RAJEEV GUPTA VS. MR. BRIJESH SINGH BHADAURIYA	Rule 11 of NCLT, 2016	10/12/2024	no of objection 1. pagination missed in book marking as per index 2.page no 24 to 31 in fir hindi portion need english translate copy 3. reply and vakalatanama filled separately in different slash number	shivalakshmi
1892	20-11-2024	071010207504202 3(No.of Docs 2)	0710102075042023/26	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	10/12/2024	no of objection 1. whatsapp proof of service is not valid	Ambareen@1234

1893	24-10-2024	0710102029302024 (No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1894	21-10-2024	0710102043802023 (No.of Docs 2)	0710102043802023/3	INTERLOCUTORY APPLICATION (I.B.C)/3282(ND)2023	DHARMENDRA GREWAL VS. RAJIV BAJAJ RP	Application under any other provisions- IBC	9/12/2024	1.extra pdf remove and submit final pdf.	D9792014
1895	21-10-2024	0710102043802023 (No.of Docs 2)	0710102043802023/3	INTERLOCUTORY APPLICATION (I.B.C)/3282(ND)2023	DHARMENDRA GREWAL VS. RAJIV BAJAJ RP	Application under any other provisions- IBC	9/12/2024	1.extra pdf remove and submit final pdf.	D9792014
1896	21-10-2024	0710102043802023 (No.of Docs 2)	0710102043802023/3	INTERLOCUTORY APPLICATION (I.B.C)/3282(ND)2023	DHARMENDRA GREWAL VS. RAJIV BAJAJ RP	Application under any other provisions- IBC	9/12/2024	1.extra pdf remove and submit final pdf.	D9792014
1897	21-10-2024	0710102043802023 (No.of Docs 2)	0710102043802023/3	INTERLOCUTORY APPLICATION (I.B.C)/3282(ND)2023	DHARMENDRA GREWAL VS. RAJIV BAJAJ RP	Application under any other provisions- IBC	9/12/2024	1.extra pdf remove and submit final pdf.	D9792014
1898	29-10-2024	0710102029382024 (No.of Docs 2)	0710102029382024/5	COMPANY PETITION IB (IBC)/259(ND)2024	IKSHAVAKU SOFTWARE VENTURES INDIA PRIVATE LIMITED VS. RAHUL GAGERNA	Section 95(1)	9/12/2024	1.kindly file IA.	TrustLegal1
1899	29-10-2024	0710102029382024 (No.of Docs 2)	0710102029382024/5	COMPANY PETITION IB (IBC)/259(ND)2024	IKSHAVAKU SOFTWARE VENTURES INDIA PRIVATE LIMITED VS. RAHUL GAGERNA	Section 95(1)	9/12/2024	1.kindly file IA.	TrustLegal1
1900	29-10-2024	0710102029382024 (No.of Docs 2)	0710102029382024/5	COMPANY PETITION IB (IBC)/259(ND)2024	IKSHAVAKU SOFTWARE VENTURES INDIA PRIVATE LIMITED VS. RAHUL GAGERNA	Section 95(1)	9/12/2024	1.kindly file IA.	TrustLegal1
1901	29-10-2024	0710102029382024 (No.of Docs 2)	0710102029382024/5	COMPANY PETITION IB (IBC)/259(ND)2024	IKSHAVAKU SOFTWARE VENTURES INDIA PRIVATE LIMITED VS. RAHUL GAGERNA	Section 95(1)	9/12/2024	1.kindly file IA.	TrustLegal1
1902	24-10-2024	0710102029302024 (No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1903	24-10-2024	0710102029302024 (No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1904	24-10-2024	0710102029302024 (No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77

1905	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1906	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1907	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1908	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1909	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1910	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1911	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1912	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1913	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1914	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1915	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77

1916	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1917	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1918	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1919	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1920	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1921	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1922	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1923	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1924	3/12/2024	0710102100832023(No.of Docs 2)	0710102100832023/5	TRANSFER PETITION(COMPANIES ACT)/40(PB)2023	AIDEM VENTURES PVT LTD VS. B A G INFOTAINMENT PVT LTD	Sec 433(e)/433(f) of CA 1956	9/12/2024	kindly file IA.	NCLTefilingSSK
1925	4/12/2024	0710102100812023(No.of Docs 3)	0710102100812023/5	TRANSFER PETITION(COMPANIES ACT)/39(PB)2023	AIDEM VENTURES PVT LTD VS. B A G GLAMOUR LTD	Sec 433(e)/433(f) of CA 1956	9/12/2024	1.kindly file IA.	NCLTefilingSSK
1926	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77

1927	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1928	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1929	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1930	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1931	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1932	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1933	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1934	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1935	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1936	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1937	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77

1938	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1939	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1940	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1941	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1942	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1943	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1944	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1945	9/9/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
1946	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1947	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1948	9/9/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
1949	9/9/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi

1950	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
1951	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)20 24	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1952	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)20 24	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1953	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)20 24	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1954	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)20 24	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1955	24-10-2024	071010202930202 4(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)20 24	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
1956	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
1957	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
1958	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
1959	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
1960	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
1961	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
1962	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
1963	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi

1964	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
1965	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
1966	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
1967	9/9/2024	071010204091202 4(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
1968	21-08-2024	071010202851202 4(No.of Docs 1)	0710102028512024/2	COMPANY PETITION IB (IBC)/218(ND)2024	CANARA BANK VS. VS REALTECH PRIVATE LIMITED	IBC under Sec 7	9/12/2024	wrong file.	advprateekgautam
1969	21-08-2024	071010202851202 4(No.of Docs 1)	0710102028512024/2	COMPANY PETITION IB (IBC)/218(ND)2024	CANARA BANK VS. VS REALTECH PRIVATE LIMITED	IBC under Sec 7	9/12/2024	wrong file.	advprateekgautam
1970	21-08-2024	071010202851202 4(No.of Docs 1)	0710102028512024/2	COMPANY PETITION IB (IBC)/218(ND)2024	CANARA BANK VS. VS REALTECH PRIVATE LIMITED	IBC under Sec 7	9/12/2024	wrong file.	advprateekgautam
1971	21-08-2024	071010202851202 4(No.of Docs 1)	0710102028512024/2	COMPANY PETITION IB (IBC)/218(ND)2024	CANARA BANK VS. VS REALTECH PRIVATE LIMITED	IBC under Sec 7	9/12/2024	wrong file.	advprateekgautam
1972	9/10/2024	071010202376202 0(No.of Docs 7)	0710102023762020/3 5	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/12/2024	NO OF OBJECTION in volume 1 page no 86 99 not readable and double pagination also 1.in volume 2 page no 255 to 283 missed sign with true copy 2. in volume 2 page no 284 to 349 missed true copy and double pagination also 3 in volume 2 page no 351 to 369 missed true copy and sign and double pagination also 4 in volume 3 double pagination 5 in volume 3 page no 439 to 444 page are paper cutting 6 in volume 3 page no 515 to 518 missed ocr 7 in volume 4 double pagination 8 in volume 4 page no 605 to 760 missed sign with true copy 9 in volume 5 double pagination and also missed sign with true copy on annexures every pages 10 in volume 6 annexures pages missed sign with true copy of every pages reminder 2 this file refilled again without	Shivam2645

1973	9/10/2024	0710102023762020 (No.of Docs 7)	0710102023762020/3 5	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/12/2024	NO OF OBJECTION in volume 1 page no 86 99 not readable and double pagination also 1.in volume 2 page no 255 to 283 missed sign with true copy 2. in volume 2 page no 284 to 349 missed true copy and double pagination also 3 in volume 2 page no 351 to 369 missed true copy and sign and double pagination also 4 in volume 3 double pagination 5 in volume 3 page no 439 to 444 page are paper cutting 6 in volume 3 page no 515 to 518 missed ocr 7 in volume 4 double pagination 8 in volume 4 page no 605 to 760 missed sign with true copy 9 in volume 5 double pagination and also missed sign with true copy on annexures every pages 10 in volume 6 annexures pages missed sign with true copy of every pages reminder 2 this file refilled again without	Shivam2645
1974	9/10/2024	0710102023762020 (No.of Docs 7)	0710102023762020/3 5	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/12/2024	NO OF OBJECTION in volume 1 page no 86 99 not readable and double pagination also 1.in volume 2 page no 255 to 283 missed sign with true copy 2. in volume 2 page no 284 to 349 missed true copy and double pagination also 3 in volume 2 page no 351 to 369 missed true copy and sign and double pagination also 4 in volume 3 double pagination 5 in volume 3 page no 439 to 444 page are paper cutting 6 in volume 3 page no 515 to 518 missed ocr 7 in volume 4 double pagination 8 in volume 4 page no 605 to 760 missed sign with true copy 9 in volume 5 double pagination and also missed sign with true copy on annexures every pages 10 in volume 6 annexures pages missed sign with true copy of every pages reminder 2 this file refilled again without	Shivam2645
1975	9/10/2024	0710102023762020 (No.of Docs 7)	0710102023762020/3 5	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/12/2024	NO OF OBJECTION in volume 1 page no 86 99 not readable and double pagination also 1.in volume 2 page no 255 to 283 missed sign with true copy 2. in volume 2 page no 284 to 349 missed true copy and double pagination also 3 in volume 2 page no 351 to 369 missed true copy and sign and double pagination also 4 in volume 3 double pagination 5 in volume 3 page no 439 to 444 page are paper cutting 6 in volume 3 page no 515 to 518 missed ocr 7 in volume 4 double pagination 8 in volume 4 page no 605 to 760 missed sign with true copy 9 in volume 5 double pagination and also missed sign with true copy on annexures every pages 10 in volume 6 annexures pages missed sign with true copy of every pages reminder 2 this file refilled again without	Shivam2645
1976	6/12/2024	0710102033482020 (No.of Docs 2)	0710102033482020/1 0	COMPANY PETITION IB (IBC)/114(ND)2021	RUPINDER SINGH KHURANA VS. ICICI BANK LTD. & ORS.	Section 94(1)	9/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	mathuropadv

1977	3/12/2024	071010206678202 0(No.of Docs 1)	0710102066782020/4 3	COMPANY PETITION (COMPANIES ACT)/99(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. CENTURY COMMUNICATION LTD & ORS	Sec 241 (2)	9/12/2024	1.bookmarking mandatory.	sfionclt
1978	5/11/2024	071010206839202 0(No.of Docs 2)	0710102068392020/1 6	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	HEMANT KHANDELWAL VS. NIHO CONSTRUCTION	Sec. 241(1)	9/12/2024	1.need every pages sign of reply	advishaan
1979	25-10-2024	071010204568202 4(No.of Docs 3)	0710102045682024/1	INTERLOCUTORY APPLICATION (I.B.C)/3293(ND)20 24	SONIYA GUPTA VS. NA	Application under any other provisions- IBC	9/12/2024	1.extra pdf remove submit final pdf.	CSSONIYA
1980	25-10-2024	071010204568202 4(No.of Docs 3)	0710102045682024/1	INTERLOCUTORY APPLICATION (I.B.C)/3293(ND)20 24	SONIYA GUPTA VS. NA	Application under any other provisions- IBC	9/12/2024	1.extra pdf remove submit final pdf.	CSSONIYA
1981	25-10-2024	071010204568202 4(No.of Docs 3)	0710102045682024/1	INTERLOCUTORY APPLICATION (I.B.C)/3293(ND)20 24	SONIYA GUPTA VS. NA	Application under any other provisions- IBC	9/12/2024	1.extra pdf remove submit final pdf.	CSSONIYA
1982	25-10-2024	071010204568202 4(No.of Docs 3)	0710102045682024/1	INTERLOCUTORY APPLICATION (I.B.C)/3293(ND)20 24	SONIYA GUPTA VS. NA	Application under any other provisions- IBC	9/12/2024	1.extra pdf remove submit final pdf.	CSSONIYA
1983	22-10-2024	071010204663202 4(No.of Docs 2)	0710102046632024/9	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)20 24	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	9/12/2024	1.pagination missing in pages.	Saral Sharma
1984	22-10-2024	071010204663202 4(No.of Docs 2)	0710102046632024/9	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)20 24	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	9/12/2024	1.pagination missing in pages.	Saral Sharma
1985	22-10-2024	071010204663202 4(No.of Docs 2)	0710102046632024/8	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)20 24	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	9/12/2024	1.pagination missing in pages.	Saral Sharma
1986	22-10-2024	071010204663202 4(No.of Docs 2)	0710102046632024/8	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)20 24	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	9/12/2024	1.pagination missing in pages.	Saral Sharma
1987	22-10-2024	071010204663202 4(No.of Docs 2)	0710102046632024/8	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)20 24	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	9/12/2024	1.pagination missing in pages.	Saral Sharma
1988	22-10-2024	071010204663202 4(No.of Docs 2)	0710102046632024/8	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)20 24	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	9/12/2024	1.pagination missing in pages.	Saral Sharma
1989	22-10-2024	071010204663202 4(No.of Docs 2)	0710102046632024/9	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)20 24	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	9/12/2024	1.pagination missing in pages.	Saral Sharma
1990	22-10-2024	071010204663202 4(No.of Docs 2)	0710102046632024/9	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)20 24	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	9/12/2024	1.pagination missing in pages.	Saral Sharma
1991	4/12/2024	071010206143202 4(No.of Docs 2)	0710102061432024/4	INTERLOCUTORY APPLICATION (I.B.C)/4025(PB)20 24	NIKHIL TANDON VS. SANJEEV BINDAL	Sec 60(5)	9/12/2024	1.incomplete file.	akhil.shankhwar1

1992	9/11/2024	0710102081502022 (No.of Docs 2)	0710102081502022/2	COMPANY APPLICATION(COMPANIES ACT)/384(ND)2022	TRACK INFOLINE PRIVATE LIMITED VS. RT GLOBAL INFOSOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT	9/12/2024	no of objection 1.need every pages sign. 2.need every pages ocr. 3.bookmarking as per index.	krishnakumar305
1993	20-11-2024	0710102080692022 (No.of Docs 1)	0710102080692022/2	INTERLOCUTORY APPLICATION (I.B.C)/4812(PB)2022	MANISH AGARWAL RESOLUTION PROFESSIONAL	Sec 12(2)	9/12/2024	no of objection 1.index page missed in pdf 2. book marking mandatory as per index with pagination 3. not verified affidavit 4. annexures pages missed sign with true copy 5.page no 37 not readable	viditjain
1994	14-11-2024	0710102067972023 (No.of Docs 1)	0710102067972023/5	COMPANY PETITION (COMPANIES ACT)/148(ND)2023	KIMO CLOTHING DESIGN CONCEPT PRIVATELIMITED VS. THE REGIONAL DIRECTOR NORTHERN REGION	Sec. 131(1)	9/12/2024	no of objection 1. file not uploaded 2. proof of service only uploaded 3 file not uploaded in proof of service portal in dms portal	ssbhati1404
1995	7/11/2024	0710102027882021 (No.of Docs 4)	0710102027882021/7	INTERLOCUTORY APPLICATION (I.B.C)/1758(PB)2021	KOTAK MAHINDRA BANK LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	9/12/2024	no of objection 1. need to file both rejoinder in different slash number 2. need to write &" rejoinder &" at the place of &" affidavit &" in dms portal	abhishek.kumar@nclt
1996	7/11/2024	0710102027882021 (No.of Docs 4)	0710102027882021/7	INTERLOCUTORY APPLICATION (I.B.C)/1758(PB)2021	KOTAK MAHINDRA BANK LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	9/12/2024	no of objection 1. need to file both rejoinder in different slash number 2. need to write &" rejoinder &" at the place of &" affidavit &" in dms portal	abhishek.kumar@nclt
1997	7/11/2024	0710102027882021 (No.of Docs 4)	0710102027882021/7	INTERLOCUTORY APPLICATION (I.B.C)/1758(PB)2021	KOTAK MAHINDRA BANK LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	9/12/2024	no of objection 1. need to file both rejoinder in different slash number 2. need to write &" rejoinder &" at the place of &" affidavit &" in dms portal	abhishek.kumar@nclt
1998	7/11/2024	0710102027882021 (No.of Docs 4)	0710102027882021/7	INTERLOCUTORY APPLICATION (I.B.C)/1758(PB)2021	KOTAK MAHINDRA BANK LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	9/12/2024	no of objection 1. need to file both rejoinder in different slash number 2. need to write &" rejoinder &" at the place of &" affidavit &" in dms portal	abhishek.kumar@nclt
1999	6/12/2024	0710102049152024 (No.of Docs 2)	0710102049152024/5	INTERLOCUTORY APPLICATION (I.B.C)/3097(ND)2024	SWAMIH INVESTMENT FUND 1 (THROUGH ITS INVESTMENT MANAGER SBICAP VENTURES LIMITED) VS. SUNIL KUMAR AGARWAL	Sec 60(5)	9/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	rakesh@12
2000	29-11-2024	0710102065252022 (No.of Docs 2)	0710102065252022/7	CONTEMPT PETITION(COMPANIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	9/12/2024	1.bookmarking mandatory.	nikhilgoyal19
2001	29-11-2024	0710102065252022 (No.of Docs 2)	0710102065252022/4	CONTEMPT PETITION(COMPANIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	9/12/2024	1.bookmarking mandatory.	nikhilgoyal19
2002	29-11-2024	0710102065252022 (No.of Docs 2)	0710102065252022/5	CONTEMPT PETITION(COMPANIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	9/12/2024	1.bookmarking mandatory.	nikhilgoyal19

2003	29-11-2024	071010206525202 2(No.of Docs 2)	0710102065252022/6	CONTEMPT PETITION(COMPA NIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	9/12/2024	1.bookmarking mandatory.	nikhilgoyal19
2004	25-10-2024	071010206261202 2(No.of Docs 5)	0710102062612022/3	INTERLOCUTORY APPLICATION (I.B.C)/3778(ND)20 22	HDFC BANK LIMITED VS. ATUL KUMAR KANSAL	Sec 60(5)	9/12/2024	no of objection 1 order missed which mention in index order dated 04.09.2024 2. hindi pages need english translate copy page no 57 61 79 83 3. not readable page no 86 127 169 389 note :- reminder 2 this file refilled again without cure previous defect	Rashmi Chopra
2005	25-10-2024	071010206261202 2(No.of Docs 5)	0710102062612022/3	INTERLOCUTORY APPLICATION (I.B.C)/3778(ND)20 22	HDFC BANK LIMITED VS. ATUL KUMAR KANSAL	Sec 60(5)	9/12/2024	no of objection 1 order missed which mention in index order dated 04.09.2024 2. hindi pages need english translate copy page no 57 61 79 83 3. not readable page no 86 127 169 389 note :- reminder 2 this file refilled again without cure previous defect	Rashmi Chopra
2006	25-10-2024	071010206261202 2(No.of Docs 5)	0710102062612022/3	INTERLOCUTORY APPLICATION (I.B.C)/3778(ND)20 22	HDFC BANK LIMITED VS. ATUL KUMAR KANSAL	Sec 60(5)	9/12/2024	no of objection 1 order missed which mention in index order dated 04.09.2024 2. hindi pages need english translate copy page no 57 61 79 83 3. not readable page no 86 127 169 389 note :- reminder 2 this file refilled again without cure previous defect	Rashmi Chopra
2007	25-10-2024	071010206261202 2(No.of Docs 5)	0710102062612022/3	INTERLOCUTORY APPLICATION (I.B.C)/3778(ND)20 22	HDFC BANK LIMITED VS. ATUL KUMAR KANSAL	Sec 60(5)	9/12/2024	no of objection 1 order missed which mention in index order dated 04.09.2024 2. hindi pages need english translate copy page no 57 61 79 83 3. not readable page no 86 127 169 389 note :- reminder 2 this file refilled again without cure previous defect	Rashmi Chopra
2008	4/11/2024	071010206031202 2(No.of Docs 2)	0710102060312022/6	COMPANY PETITION (COMPANIES ACT)/197(ND)2022	CANARA BANK VS. ABAN OFFSHORE LIMITED	Sec. 245	9/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3.pagination missed in pdf 4. missed counsel detail at the last page of written submission	msv8691
2009	8/11/2024	071010207440202 3(No.of Docs 1)	0710102074402023/4	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	9/12/2024	1.incomplete file.	gauravkumar
2010	8/11/2024	071010207440202 3(No.of Docs 1)	0710102074402023/4	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	9/12/2024	1.incomplete file.	gauravkumar
2011	8/11/2024	071010207440202 3(No.of Docs 1)	0710102074402023/4	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	9/12/2024	1.incomplete file.	gauravkumar
2012	8/11/2024	071010207440202 3(No.of Docs 1)	0710102074402023/4	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	9/12/2024	1.incomplete file.	gauravkumar

2013	8/10/2024	071010206646202 1(No.of Docs 1)	0710102066462021/9	COMPANY PETITION IB (IBC)/574(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. ANGSHUMAN DUTTA	Section 95(1)	9/12/2024	1.incomplete file.	IP Har meet Kaur
2014	8/10/2024	071010206649202 1(No.of Docs 1)	0710102066492021/9	COMPANY PETITION IB (IBC)/575(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. RAJESH MEENA	Section 95(1)	9/12/2024	1.incomplete file.	IP Har meet Kaur
2015	19-10-2024	071010208435202 4(No.of Docs 1)	0710102084352024/1	INTERLOCUTORY APPLICATION (I.B.C)/5008(PB)20 24	VINAY PRAKASH PAL VS. ASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	9/12/2024	1.order missing.	dbadiwal17
2016	19-10-2024	071010208435202 4(No.of Docs 1)	0710102084352024/1	INTERLOCUTORY APPLICATION (I.B.C)/5008(PB)20 24	VINAY PRAKASH PAL VS. ASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	9/12/2024	1.order missing.	dbadiwal17
2017	19-10-2024	071010208435202 4(No.of Docs 1)	0710102084352024/1	INTERLOCUTORY APPLICATION (I.B.C)/5008(PB)20 24	VINAY PRAKASH PAL VS. ASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	9/12/2024	1.order missing.	dbadiwal17
2018	19-10-2024	071010208435202 4(No.of Docs 1)	0710102084352024/1	INTERLOCUTORY APPLICATION (I.B.C)/5008(PB)20 24	VINAY PRAKASH PAL VS. ASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	9/12/2024	1.order missing.	dbadiwal17
2019	29-11-2024	071010208302202 4(No.of Docs 2)	0710102083022024/1	INTERLOCUTORY APPLICATION (I.B.C)/5017(ND)20 24	TARUN KAPOOR VS. ASREC (INDIA) LTD	Application under any other provisions- IBC	9/12/2024	1.incomplete file.	rrglawoffice
2020	3/12/2024	071010208196202 4(No.of Docs 1)	0710102081962024/8	INTERLOCUTORY APPLICATION (I.B.C)/4742(ND)20 24	ASHOK TIWARI VS. RITU RASTOGI	Sec 60(5)	9/12/2024	no of objection 1.bookmarking mandatory. 2.notary missing in affidavit.	sanand665
2021	27-11-2024	071010200115202 4(No.of Docs 2)	0710102001152024/9	COMPANY APPLICATION(CO MPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocke tm
2022	27-11-2024	071010200115202 4(No.of Docs 2)	0710102001152024/9	COMPANY APPLICATION(CO MPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocke tm
2023	27-11-2024	071010200115202 4(No.of Docs 2)	0710102001152024/7	COMPANY APPLICATION(CO MPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.kindly file petition contact to registry room no 103.	ashishmiddha@rocke tm

2024	27-11-2024	071010200115202 4(No.of Docs 2)	0710102001152024/7	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.kindly file petition contact to registry room no 103.	ashishmiddha@rocke tm
2025	27-11-2024	071010200115202 4(No.of Docs 2)	0710102001152024/7	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.kindly file petition contact to registry room no 103.	ashishmiddha@rocke tm
2026	27-11-2024	071010200115202 4(No.of Docs 2)	0710102001152024/7	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.kindly file petition contact to registry room no 103.	ashishmiddha@rocke tm
2027	9/11/2024	071010208080202 4(No.of Docs 1)	0710102080802024/1	RESTORATION APPLICATION (IBC)/120(ND)2024	AMANJYOT SINGH GULATI VS. ARUN CHADHA LIQUIDATOR FOR GULATI RETAIL INDIA LIMITED	Application under any other provisions- IBC	9/12/2024	1.bookmarking mandatory.	sangeeta233
2028	27-11-2024	071010200115202 4(No.of Docs 2)	0710102001152024/9	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocke tm
2029	27-11-2024	071010200115202 4(No.of Docs 2)	0710102001152024/9	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocke tm
2030	27-11-2024	071010200115202 4(No.of Docs 2)	0710102001152024/6	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocke tm
2031	5/11/2024	071010208056202 4(No.of Docs 1)	0710102080562024/1	COMPANY PETITION (COMPANIES ACT)/194(ND)2024	PURAN TAJPURIYA VS. CARE4YOU MEDTEC PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/12/2024	1.bookmarking mandatory.	ghscream
2032	27-11-2024	071010200115202 4(No.of Docs 2)	0710102001152024/6	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocke tm
2033	27-11-2024	071010200115202 4(No.of Docs 2)	0710102001152024/6	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocke tm
2034	27-11-2024	071010200115202 4(No.of Docs 2)	0710102001152024/6	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocke tm

2035	8/11/2024	0710102066132024(No.of Docs 1)	0710102066132024/3	COMPANY PETITION IB (IBC)/490(ND)2024	STOVE KRAFT LIMITED VS. PATHWAYS RETAIL PRIVATE LIMITED	IBC Under Sec 9	9/12/2024	No of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and book marking also 3. 25 rs welfare and 3 rs court fee missed on vakalatanama 4 missed client sign on vakalatanama..	abhinav@archeus
2036	18-11-2024	0710102066132024(No.of Docs 2)	0710102066132024/4	COMPANY PETITION IB (IBC)/490(ND)2024	STOVE KRAFT LIMITED VS. PATHWAYS RETAIL PRIVATE LIMITED	IBC Under Sec 9	9/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	abhinav@archeus
2037	6/12/2024	0710102066762024(No.of Docs 2)	0710102066762024/3	INTERLOCUTORY APPLICATION (I.B.C)/4057(ND)2024	HARISH TANEJA VS. KUMAR BHARAT	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	9/12/2024	no of objection 1. need every pages sign of reply 2. 3 rs court fee missed on vakalatanama.	ajitpandey
2038	8/11/2024	0710102062202024(No.of Docs 1)	0710102062202024/2	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/40(ND)2024	KAMALL AHUJA VS. NA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	9/12/2024	1.bookmarking mandatory.	Kamall.liquidator
2039	7/11/2024	0710102067062024(No.of Docs 2)	0710102067062024/3	INTERLOCUTORY APPLICATION (I.B.C)/4441(PB)2024	SUSHIL KUMAR VSASHISH SINGH	Sections 60(5)/Regulation 13	9/12/2024	1.date missing in vakalatnama.	abhi4064
2040	18-11-2024	0710102067232024(No.of Docs 1)	0710102067232024/4	COMPANY PETITION IB (IBC)/531(ND)2024	DICKEY ALTERNATIVE INVESTMENT TRUST ACTING THROUGH DICKEY ASSET MANAGEMENT PRIVATE LIMITED INVESTMENT/FUND MANAGER VS. REALTECH PROPERTY SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	9/12/2024	1.court fee 1rs missing in vakalatnama.	HG0616
2041	2/11/2024	0710102073792024(No.of Docs 2)	0710102073792024/1	TRANSFER APPLICATION (IBC)/53(PB)2024	SHREE RAM ELECTROCAST (JHARKHAND) PRIVATE LIMITED VS. KUSHAL POLYSACKS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	9/12/2024	1.25rs welfare 3rs court fee tickets missing in vakalatnama.	sjtbanerjeework
2042	2/11/2024	0710102073792024(No.of Docs 2)	0710102073792024/1	TRANSFER APPLICATION (IBC)/53(PB)2024	SHREE RAM ELECTROCAST (JHARKHAND) PRIVATE LIMITED VS. KUSHAL POLYSACKS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	9/12/2024	1.25rs welfare 3rs court fee tickets missing in vakalatnama.	sjtbanerjeework
2043	2/11/2024	0710102073792024(No.of Docs 2)	0710102073792024/1	TRANSFER APPLICATION (IBC)/53(PB)2024	SHREE RAM ELECTROCAST (JHARKHAND) PRIVATE LIMITED VS. KUSHAL POLYSACKS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	9/12/2024	1.25rs welfare 3rs court fee tickets missing in vakalatnama.	sjtbanerjeework
2044	2/11/2024	0710102073792024(No.of Docs 2)	0710102073792024/1	TRANSFER APPLICATION (IBC)/53(PB)2024	SHREE RAM ELECTROCAST (JHARKHAND) PRIVATE LIMITED VS. KUSHAL POLYSACKS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	9/12/2024	1.25rs welfare 3rs court fee tickets missing in vakalatnama.	sjtbanerjeework

2045	4/11/2024	0710102073152024 (No.of Docs 1)	0710102073152024/2	INTERLOCUTORY APPLICATION (I.B.C)/4474(ND)2024	MR. BISHWA RANJAN CHATTERJEE RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	9/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf	Vidhisha
2046	7/12/2024	0710102072552024 (No.of Docs 2)	0710102072552024/1	COMPANY PETITION IB (IBC)/631(ND)2024	TIRANGA LOGISTICS PRIVATE LIMITED VS. EMPIRE HOME APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	9/12/2024	no of objection 1. application need nclt last order of compliance	9910040471
2047	17-10-2024	0710102008912022 (No.of Docs 2)	0710102008912022/3	COMPANY PETITION IB (IBC)/142(ND)2022	DIGITAL COMPUSYSTEMS PRIVATE LIMITED VS. MAHAMAY BUILDING SOLUTION PRIVATELIMITED	IBC under Sec 7	9/12/2024	1.affidavit missing in pdf.	Jazz
2048	17-10-2024	0710102008912022 (No.of Docs 2)	0710102008912022/3	COMPANY PETITION IB (IBC)/142(ND)2022	DIGITAL COMPUSYSTEMS PRIVATE LIMITED VS. MAHAMAY BUILDING SOLUTION PRIVATELIMITED	IBC under Sec 7	9/12/2024	1.affidavit missing in pdf.	Jazz
2049	17-10-2024	0710102008912022 (No.of Docs 2)	0710102008912022/3	COMPANY PETITION IB (IBC)/142(ND)2022	DIGITAL COMPUSYSTEMS PRIVATE LIMITED VS. MAHAMAY BUILDING SOLUTION PRIVATELIMITED	IBC under Sec 7	9/12/2024	1.affidavit missing in pdf.	Jazz
2050	17-10-2024	0710102008912022 (No.of Docs 2)	0710102008912022/3	COMPANY PETITION IB (IBC)/142(ND)2022	DIGITAL COMPUSYSTEMS PRIVATE LIMITED VS. MAHAMAY BUILDING SOLUTION PRIVATELIMITED	IBC under Sec 7	9/12/2024	1.affidavit missing in pdf.	Jazz
2051	11/11/2024	0710102070672024 (No.of Docs 1)	0710102070672024/1	INTERLOCUTORY APPLICATION (I.B.C)/4302(PB)2024	STATE BANK OF INDIA VS. C & C CONSTRUCTIONS LTD	Sec 60(5)	9/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. annexures pages missed sign with true copy	sri8191
2052	11/11/2024	0710102070382023 (No.of Docs 1)	0710102070382023/3	INTERLOCUTORY APPLICATION (I.B.C)/5127(ND)2023	MUKESH KUMAR JAIN RP OF TRANS GULF FROZEN FOOD CONTAINERS PVT LTD VS. SUNEET DEWAN	Sec 25(j)	9/12/2024	no of objection 1. order missed which you mention in index 30.09.2024 2 need to write "Any other document" IN DMS PORTAL at the place of " proof of service ".	sumitsinha20
2053	4/11/2024	0710102069032024 (No.of Docs 2)	0710102069032024/1	COMPANY APPLICATION(COMPANIES ACT)/215(ND)2024	ANKIT TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	9/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. missed last compliance order of nclt need amended memo parties	mayankgoeladv
2054	7/11/2024	0710102069642024 (No.of Docs 1)	0710102069642024/1	INTERLOCUTORY APPLICATION (I.B.C)/4691(ND)2024	SOHAN LAL (DECEASED THROUGH LEGAL HEIRS)	Sec 60(5)	9/12/2024	1.incomplete final.	ajalegal
2055	7/11/2024	0710102069642024 (No.of Docs 1)	0710102069642024/2	INTERLOCUTORY APPLICATION (I.B.C)/4691(ND)2024	SOHAN LAL (DECEASED THROUGH LEGAL HEIRS)	Sec 60(5)	9/12/2024	1.incomplete final.	ajalegal
2056	12/11/2024	0710102069762024 (No.of Docs 1)	0710102069762024/4	COMPANY PETITION IB (IBC)/487(ND)2024	KRISHAN KANHAI ASSOCIATES VS. VARDHMAN INFRADEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	9/12/2024	1.bookmarking mandatory.	sidhant123

2057	28-11-2024	0710102069252024 4(No.of Docs 2)	0710102069252024/2	COMPANY APPEAL(COMPANIES ACT)/170(ND)2024	SABIH HOTELS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	9/12/2024	1.incomplete file.	YBCORPORATE
2058	5/11/2024	0710102069362024 4(No.of Docs 2)	0710102069362024/1	COMPANY PETITION (COMPANIES ACT)/182(ND)2024	PRITI SHARMA VS. M R REALTECH LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	9/12/2024	1.kindly file IA.	Naren01
2059	5/11/2024	0710102005302024 4(No.of Docs 2)	0710102005302024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
2060	5/11/2024	0710102005302024 4(No.of Docs 2)	0710102005302024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
2061	5/11/2024	0710102005302024 4(No.of Docs 2)	0710102005302024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
2062	5/11/2024	0710102005302024 4(No.of Docs 2)	0710102005302024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
2063	4/12/2024	0710102054562024 4(No.of Docs 2)	0710102054562024/2	INTERLOCUTORY APPLICATION (I.B.C)/3350(PB)2024	NIKHIL TANDON VS. SANJEEV BINDAL	Sec 60(5)	7/12/2024	1.bookmarking with index.	ankitsrivastav019
2064	5/11/2024	0710102005302024 4(No.of Docs 2)	0710102005302024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
2065	14-11-2024	0710102057852024 4(No.of Docs 1)	0710102057852024/1	INTERLOCUTORY APPLICATION (I.B.C)/4505(ND)2024	SANJEEV PRASAD AND ANURADHA PRASAD VS. MONITORING COMMITTEE	Sec 60(5)	7/12/2024	no of objection 1.book marking mandatory as per index with pagination 2. annexures pages missed sign with true copy	ICLLO
2066	5/11/2024	0710102005302024 4(No.of Docs 2)	0710102005302024/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
2067	12/11/2024	0710102075772024 4(No.of Docs 2)	0710102075772024/2	INTERLOCUTORY APPLICATION (I.B.C)/4409(ND)2024	SHASHI BHUSHAN PRASAD VS. ANGAD INFRASTRUCTURE PRIVATE LIMITED	Section 12(2)	7/12/2024	1.kindly file IA.	shrutimunjal13
2068	5/11/2024	0710102005302024 4(No.of Docs 2)	0710102005302024/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
2069	5/11/2024	0710102005302024 4(No.of Docs 2)	0710102005302024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE

2070	28-11-2024	071010205083202 4(No.of Docs 2)	0710102050832024/1	COMPANY PETITION IB (IBC)/722(ND)2024	CANARA BANK VS. MR. APRESH GARG ,CANARA BANK VS. MR. APRESH GARG ,CANARA BANK VS. MR. APRESH GARG ,CANARA BANK VS. MR. APRESH GARG ,CANARA BANK VS. MR. APRESH GARG ,CANARA BANK VS. MR. APRESH GARG ,CANARA BANK VS. MR. APRESH GARG ,CANARA BANK VS. MR. APRESH GARG ,CANARA BANK VS. MR. APRESH GARG	Section 95(1)	7/12/2024	1.bookmarking mandatory. no of objection 1. ocr missed in pdf 2. page no 137 not readable 3. hindi page need English translate copy page no 41 44 46 98 99 100 126 130 132 133 5 annexures pages missed sign with true copy	krishenkumar
2071	27-11-2024	071010204111202 4(No.of Docs 2)	0710102041112024/3	INTERLOCUTORY APPLICATION (I.B.C)/2562(ND)20 24	SAROJ BHATIA VS. ANDES TOWN PLANNERS PRIVATE LIMITED	Sec 60(5)	7/12/2024	1.kindly file IA.	dks.assc
2072	30-11-2024	071010206001202 1(No.of Docs 2)	0710102060012021/7	INTERLOCUTORY APPLICATION (I.B.C)/3844(PB)20 21	DEEPAK CHAGANLAL CHOUDHARI VS. ASSESSING OFFICER JOINT COMMISSIONER OF INCOME TAX (OSD) CIRCLE-1(1)(1) MUMBAI	Sec 60(5)	7/12/2024	1.kindly file IA.	abhay@123
2073	4/12/2024	071010204830202 2(No.of Docs 1)	0710102048302022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/79(ND)2022	GREEN WOODCRAFTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/12/2024	1.bookmarking mandatory.	VAPNASSOCIATES
2074	8/11/2024	071010205854202 3(No.of Docs 2)	0710102058542023/7	INTERLOCUTORY APPLICATION (I.B.C)/4126(ND)20 23	PIPALIA CABLES AND WIRES PVT LTD VS. ALCOBEX METALS LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	7/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. incomplete file uploaded	sangeeta233
2075	5/11/2024	071010200530202 4(No.of Docs 2)	0710102005302024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
2076	3/12/2024	071010205854202 3(No.of Docs 1)	0710102058542023/8	INTERLOCUTORY APPLICATION (I.B.C)/4126(ND)20 23	PIPALIA CABLES AND WIRES PVT LTD VS. ALCOBEX METALS LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	7/12/2024	1.pdf is wrong adjusted	sangeeta233
2077	12/11/2024	071010208522202 4(No.of Docs 1)	0710102085222024/1	COMPANY PETITION IB (IBC)/721(ND)2024	BANK OF MAHARASHTRA VS. RAHUL KALHAN	Section 95(1)	7/12/2024	1.affidavit missing in pdf.	6394259272
2078	3/12/2024	071010210084202 3(No.of Docs 2)	0710102100842023/5	TRANSFER PETITION(COMPA NIES ACT)/38(PB)2023	AIDEM VENTURES PVT LTD VS. B A G NEWSLINE NETWORK PVT LTD	Sec 433(e)/433(f) of CA 1956	7/12/2024	1.kindly file IA.	NCLTefilingSSK
2079	3/12/2024	071010210084202 3(No.of Docs 2)	0710102100842023/6	TRANSFER PETITION(COMPA NIES ACT)/38(PB)2023	AIDEM VENTURES PVT LTD VS. B A G NEWSLINE NETWORK PVT LTD	Sec 433(e)/433(f) of CA 1956	7/12/2024	1.kindly file IA.	NCLTefilingSSK

2080	21-11-2024	0710102085262024 (No.of Docs 2)	0710102085262024/2	INTERLOCUTORY APPLICATION (I.B.C)/5196(ND)2024	PRABHAT JAIN LIQUIDATOR NARMADA CEREAL PRIVATE LIMITED VS. PUNJAB NATIONAL BANK	Sec 60(5)	7/12/2024	1.date missing in vakalatnama.	kant19vishnu
2081	2/12/2024	0710102076202024 (No.of Docs 2)	0710102076202024/3	COMPANY APPEAL(COMPANIES ACT)/171(ND)2024	SOM ESTATES PRIVATE LIMITED VS. REGISTRAR OF COMPANY NCT OF DELHI & HARYANA	Sec 252 (1)	7/12/2024	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. incomplete file	advrvavikishore
2082	4/12/2024	0710102057032023 (No.of Docs 2)	0710102057032023/14	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	7/12/2024	no of objection 1.bookmarking mandatory. 2.counsel details missing in index. 3.need every pages sign.	sfionclt
2083	21-11-2024	0710102056982023 (No.of Docs 2)	0710102056982023/29	COMPANY PETITION (COMPANIES ACT)/134(PB)2023	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec. 242(4)	7/12/2024	no of objection 1.bookmarking mandatory. 2.pagiention missing in index. 3.need every pages sign.	Adv Aditya
2084	5/11/2024	0710102005302024 (No.of Docs 2)	0710102005302024/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
2085	11/11/2024	0710102085372023 (No.of Docs 2)	0710102085372023/6	INTERLOCUTORY APPLICATION (I.B.C)/5354(ND)2023	SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PRIVATE LIMITED	Sec 54(1)	7/12/2024	1.bookmarking mandatory.	as.juris
2086	25-11-2024	0710102053542024 (No.of Docs 1)	0710102053542024/1	INTERLOCUTORY APPLICATION (I.B.C)/3970(ND)2024	V JYOTI SHARMA & OTHERS VS. HITESH GOEL	Sec 60(5)	7/12/2024	1.bookmarking mandatory.	vksharmanclt
2087	5/11/2024	0710102005302024 (No.of Docs 2)	0710102005302024/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
2088	5/11/2024	0710102005302024 (No.of Docs 2)	0710102005302024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
2089	4/12/2024	0710102025822024 (No.of Docs 2)	0710102025822024/7	COMPANY PETITION (COMPANIES ACT)/78(ND)2024	OM PRAKASH KATHURIA VS. A K FURNITURES PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	6/12/2024	1.kindly file IA.	Sakshi7297
2090	5/12/2024	0710102016312024 (No.of Docs 1)	0710102016312024/7	TRANSFER APPLICATION/8(P B)2024	VEDIKA CREDIT CAPITAL LTD VS. SHRIRAM POWER & STEEL PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	6/12/2024	1.bookmarking mandatory. with index.	gauravkumar
2091	27-11-2024	0710102021342018 (No.of Docs 2)	0710102021342018/59	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	6/12/2024	no of objection 1. double pagination 2 page no 1 and 26 and 31 not readable	nidhimohanparashar

2092	29-11-2024	0710102101302024 4(No.of Docs 1)	0710102101302024/4 3	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	6/12/2024	1.incomplete file.	assistreg
2093	5/12/2024	0710102016552024 4(No.of Docs 2)	0710102016552024/2	COMPANY PETITION IB (IBC)/161(PB)2024	BANK OF MAHARASHTRA VS. SH. AMIT GOYAL	Section 95(1)	6/12/2024	1.this is pages is Hindi 115 to 136.	abhindra
2094	13-10-2024	0710102022612024 4(No.of Docs 1)	0710102022612024/3	COMPANY PETITION IB (IBC)/194(ND)2024	ROOFS AND CEILINGS (INDIA) PRIVATE LIMITED VS. SVARRNIM INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	6/12/2024	1.kindly file IA.	anishag3
2095	13-10-2024	0710102022612024 4(No.of Docs 1)	0710102022612024/3	COMPANY PETITION IB (IBC)/194(ND)2024	ROOFS AND CEILINGS (INDIA) PRIVATE LIMITED VS. SVARRNIM INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	6/12/2024	1.kindly file IA.	anishag3
2096	3/12/2024	0710102043602024 3(No.of Docs 1)	0710102043602023/5	COMPANY PETITION (COMPANIES ACT)/110(ND)2023	VANDANA JAIN & ANR. VS. NUPUR JAIN & ANR.	Sec. 241(1)	6/12/2024	no of objection 1.bookmarking with index. 2.date missing in vakalatnama.	Suryansh Kumar Arora
2097	5/12/2024	0710102079012024 4(No.of Docs 3)	0710102079012024/1	INTERLOCUTORY APPLICATION (I.B.C)/4664(ND)20 24	VIJAY KUMAR GUPTA	Application under any other provisions- IBC	6/12/2024	1.all document file separately.	sumitsinha20
2098	3/12/2024	0710102043602024 3(No.of Docs 1)	0710102043602023/4	COMPANY PETITION (COMPANIES ACT)/110(ND)2023	VANDANA JAIN & ANR. VS. NUPUR JAIN & ANR.	Sec. 241(1)	6/12/2024	no of objection 1.bookmarking with index. 2.date missing in vakalatnama.	Suryansh Kumar Arora
2099	3/12/2024	0710102045862024 4(No.of Docs 1)	0710102045862024/2	COMPANY APPLICATION(CO MPANIES ACT)/128(ND)2024	NUPUR JAIN VS. VANDANA JAIN & ANR.	Rule 11 of NCLT	6/12/2024	no of objection 1.bookmarking with index. 2.date missing in vakalatnama.	Suryansh Kumar Arora
2100	2/12/2024	0710102047382024 3(No.of Docs 2)	0710102047382023/1 9	COMPANY PETITION IB (IBC)/390(PB)2023	ASK PROPERTY INVESTMENT ADVISORS PRIVATE LIMITED VS. NOBILITY ESTATES PRIVATE LIMITED	IBC under Sec 7	6/12/2024	1.bookmarking mandatory.	wamikatrehana
2101	13-10-2024	0710102022612024 4(No.of Docs 1)	0710102022612024/3	COMPANY PETITION IB (IBC)/194(ND)2024	ROOFS AND CEILINGS (INDIA) PRIVATE LIMITED VS. SVARRNIM INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	6/12/2024	1.kindly file IA.	anishag3
2102	21-11-2024	0710200413892017 7(No.of Docs 2)	0710200413892017/9	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	6/12/2024	1.bookmarking mandatory.	sangeeta233
2103	13-10-2024	0710102022612024 4(No.of Docs 1)	0710102022612024/3	COMPANY PETITION IB (IBC)/194(ND)2024	ROOFS AND CEILINGS (INDIA) PRIVATE LIMITED VS. SVARRNIM INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	6/12/2024	1.kindly file IA.	anishag3

2104	3/12/2024	0710102045862024 4(No.of Docs 1)	0710102045862024/1	COMPANY APPLICATION(COMPANIES ACT)/128(ND)2024	NUPUR JAIN VS. VANDANA JAIN & ANR.	Rule 11 of NCLT	6/12/2024	no of objection 1.bookmarking with index. 2.date missing in vakalatnama.	Suryansh Kumar Arora
2105	29-11-2024	0710102101302024 4(No.of Docs 1)	0710102101302024/4	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LINDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	6/12/2024	1.incomplete file.	assistreg
2106	29-11-2024	0710102037812024 4(No.of Docs 2)	0710102037812024/4	COMPANY PETITION IB (IBC)/343(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. CORONATION INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	6/12/2024	no of objection 1.pagination missing in bookmarking. 2.all tickets not clear in vakalatnama.	sandhya@123
2107	25-11-2024	0710102079072024 4(No.of Docs 1)	0710102079072024/1	COMPANY PETITION IB (IBC)/725(PB)2024	CUBIX CONTROL SYSTEMS PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED ,CUBIX CONTROL SYSTEMS PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED ,CUBIX CONTROL SYSTEMS PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED ,CUBIX CONTROL SYSTEMS PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED ,CUBIX CONTROL SYSTEMS PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED	IBC Under Sec 9	6/12/2024		advrshikapoor
2108	2/12/2024	0710102017592024 4(No.of Docs 2)	0710102017592024/13	INTERLOCUTORY APPLICATION (I.B.C)/1219(PB)2024	RAHUL JINDAL VS. COC OF TIRUPATI INFRAPROJECTS PRIVATE LIMITED THROUGH LEAD BANK BOI	Sec 60(5)	5/12/2024	1.bookmarking mandatory.	karangandhii
2109	26-06-2024	0710102054382024 4(No.of Docs 0)	0710102054382024/5	COMPANY PETITION IB (IBC)/458(ND)2024	IISS INDIA ORGANISATION	IBC Section 59	4/12/2024	1.bookmarking mandatory.	
2110	3/12/2024	0710102042922024 4(No.of Docs 2)	0710102042922024/10	INTERLOCUTORY APPLICATION (I.B.C)/2565(ND)2024	ANSAL PROPERTIES INFRASTRUCTURE LIMITED VS. RAJESH RAMNANI RESOLUTION PROFESSIONAL OF ANSAL URBAN CONDOMINIUM PRIVATE LIMITED AND ANR	Sec 60(5)	4/12/2024	no of objection 1.bookmarking mandatory. 2.order missing.	advshivanshu
2111	2/12/2024	0710102119252020 0(No.of Docs 2)	0710102119252020/3	INTERLOCUTORY APPLICATION (I.B.C)/5744(ND)2020	VIVEK GAUR VS. SUNIL KUMAR JAIN RESOLUTION PROFESSIONAL	Sec 60(5)	3/12/2024	no of objection 1. pagination missed in book marking as per index 2 incomplete index page in pdf 3. annexures pages missed in pdf index	legalworld2499

2112	17-07-2024	071010206223202 4(No.of Docs 0)	0710102062232024/2	COMPANY PETITION IB (IBC)/473(ND)2024	M/S ADITYA CONSTRUCTIONS VS. HSK INFRA PRIVATE LIMITED	IBC Under Sec 9	3/12/2024	no of objection 1.some pages is not clear. 2.some pages is wrong adjust. 3.some pages Hindi mention type copy in English. 4.put on tickets blank side in vakalatnama.	
2113	22-11-2024	071010210323202 3(No.of Docs 5)	0710102103232023/8	INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)20 23	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	2/12/2024	no of objection 1. Application condonation of delay not file as additional document 2. reply and vakalatanama file separately in different slash number	MANOJDUBEY
2114	27-11-2024	071010200952202 4(No.of Docs 2)	0710102009522024/6	COMPANY PETITION IB (IBC)/143(ND)2024	SC CREDIT FUND VS. DANCY BUILDERS PRIVATE LIMITED	IBC under Sec 7	2/12/2024	no of objection 1. index page missed in pdf 2. incomplete file	utsavmukherjee
2115	21-11-2024	071010210422202 3(No.of Docs 2)	0710102104222023/4	TRANSFER PETITION(COMPANIES ACT)/41(PB)2023	SURENDRA SADASHIVRAO GIRME VS. ASHOK SHANKARRAO GIRME	Sec. 245	2/12/2024	no of objection 1.extra pdf remove submit final pdf. 2.court fee 1rs missing in vakalatnama.	angadmehta
2116	21-11-2024	071010210422202 3(No.of Docs 2)	0710102104222023/4	TRANSFER PETITION(COMPANIES ACT)/41(PB)2023	SURENDRA SADASHIVRAO GIRME VS. ASHOK SHANKARRAO GIRME	Sec. 245	2/12/2024	no of objection 1.extra pdf remove submit final pdf. 2.court fee 1rs missing in vakalatnama.	angadmehta
2117	25-11-2024	071010210952202 3(No.of Docs 6)	0710102109522023/4	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	2/12/2024	1.all document file separately.	csyogesh89
2118	1/12/2024	071010203685202 4(No.of Docs 1)	0710102036852024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2024	HONASA CONSUMER LIMITED	Sec. 230-232, Sec 234	2/12/2024	no of objection 1. pagination missed in book marking as per index 2.NCLT vide the order dated 26th November 2024	PRALaw
2119	26-11-2024	071010204005202 4(No.of Docs 3)	0710102040052024/2	COMPANY PETITION IB (IBC)/262(ND)2024	MR. ARUN KUMAR MISHRA VS. HINDUSTAN BUILDCON PRIVATE LIMITED	Section 94(1)	2/12/2024	no of objection 1.double pagination wrong in pages. 2.some pages is not clear. 3.court fee 1rs missing in vakalatnama. 4.master index missing in pdf. 5.vol 2 index missing in bookmarking.	Ajay-Fatyal
2120	8/11/2024	071010212896201 9(No.of Docs 3)	0710102128962019/5	COMPANY APPLICATION(IBC)/1290(ND)2019	MAYA GUPTA VS. NEELKANTH CROCKERY EMPORIUM	Sec 60(5)	2/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. mismatched document internal and external pdf 3 application need nclt last compliance order	liquidatortapl
2121	28-11-2024	071010202403202 4(No.of Docs 1)	0710102024032024/3	COMPANY PETITION IB (IBC)/292(ND)2024	JASPAL INTERNATIONAL FASHIONS PRIVATE LIMITED	IBC Section 59	2/12/2024		Laws.lance
2122	28-11-2024	071010201948202 3(No.of Docs 1)	0710102019482023/8	COMPANY PETITION (COMPANIES ACT)/59(ND)2023	BAGARIA DERIVATIVE SERVICES PRIVATELIMITED	Sub-Section (1) Of Section 66.	2/12/2024	no of objection 1.pagination missing in bookmarking. 2.order missing.	varunjainj@yahoo.com
2123	25-11-2024	071010204937202 4(No.of Docs 2)	0710102049372024/3	RESTORATION APPLICATION (IBC)/73(ND)2024	PRUDENT ARC LIMITED VSPRASAR METAL ENGINEERING PRIVATE LIMITED	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	2/12/2024	1.bookmarking mandatory.	Sanjeev1513

2124	21-11-2024	0710102029642024 (No.of Docs 3)	0710102029642024/2	INTERLOCUTORY APPLICATION (I.B.C)/2078(ND)2024	S M MILKOSE LIMITED VS. ASSISTANT COLLECTOR/ DEPUTY COMMISSIONER	Sec 60(5)	29-11-2024	no of objection 1.extra pdf remove submit final pdf. (same file uploaded twice)	wittonslaw
2125	7/10/2023	0710102086292023 (No.of Docs 0)	0710102086292023/5	COMPANY APPEAL(COMPANIES ACT)/249(ND)2023	DOLPHIN AUTOPARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	29-11-2024	no of objection 1. paste welfare ticket on blank side of vakalatanama 3. 3 rs court fee missed on vakalatanama	
2126	22-11-2024	0710102025052021 (No.of Docs 1)	0710102025052021/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/54(ND)2021	GREEN WOODCRAFTS PRIVATE LIMITED RAJASTHAN STATE INDUSTRIAL DEVELOPMENT & INVESTMENT CORPORATION LIMITED VS. VIKRAM BAJAJ IRP ,RAJASTHAN STATE INDUSTRIAL DEVELOPMENT & INVESTMENT CORPORATION LIMITED VS. VIKRAM BAJAJ IRP	Sec. 230-232, Sec 234	29-11-2024	no of objection 1. book marking mandatory as per index with pagination .	VAPNASSOCIATES
2127	19-11-2024	0710102073392024 (No.of Docs 4)	0710102073392024/1	INTERLOCUTORY APPLICATION (I.B.C)/4583(ND)2024	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT & INVESTMENT CORPORATION LIMITED VS. VIKRAM BAJAJ IRP	Sec 60(5)	29-11-2024	no of objection 1.bookmarking mandatory. 2.some pages hindi.	ADITYAGAURI
2128	26-11-2024	0710102090662024 (No.of Docs 2)	0710102090662024/6	INTERLOCUTORY APPLICATION (I.B.C)/5176(PB)2024	GATEWAY INVESTMENT MANAGEMENT SERVICES LTD. VS. ASC INSOLVENCY SERVICES LLP & ORS.	Sec 60(5)	29-11-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	Kiran Bisht
2129	11/11/2024	0710102065932023 (No.of Docs 2)	0710102065932023/5	COMPANY PETITION (COMPANIES ACT)/140(ND)2023	ATUL JAGGI VS. PREM POWER CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	29-11-2024	no of objection 1. need every pages sign of reply 2. annexures pages need sign with true copy	D/1781/2012
2130	13-11-2024	0710102089242023 (No.of Docs 2)	0710102089242023/4	INTERLOCUTORY APPLICATION (I.B.C)/5515(ND)2023	ADITYA GHOSH VS. SAPAN MOHAN GARG	Sec 60(5)	29-11-2024	No of objection 1. need every pages sign of reply 2. not verified of affidavit	ashukansal@gmail.com
2131	6/11/2024	0710102062942024 (No.of Docs 1)	0710102062942024/1	COMPANY PETITION (COMPANIES ACT)/162(ND)2024	PRITI SHARMA VS. RAJEEV KUMAR ARORA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-11-2024	no of objection 1. book marking mandatory as per index with pagination	Naren01
2132	25-05-2024	0710102046102024 (No.of Docs 0)	0710102046102024/1	INTERLOCUTORY APPLICATION (I.B.C)/3351(ND)2024	SAMIR JAIN VS. STATE BANK OF INDIA	Rule 11 of NCLT, 2016	28-11-2024	1.pdf is not clear 2.bookmarking mandatory.	
2133	13-11-2024	0710102082602024 (No.of Docs 2)	0710102082602024/2	INTERLOCUTORY APPLICATION (I.B.C)/4878(ND)2024	RAJIV BHATNAGAR VS. CENTRAL BUREAU OF INVESTIGATION	Section 19(2) / Regulation 30	28-11-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr. 3.affidavit missing in pdf. 4.pagination missing in pages.	devesh143596
2134	24-11-2024	0710102020792024 (No.of Docs 2)	0710102020792024/3	INTERLOCUTORY APPLICATION (I.B.C)/1460(ND)2024	HARMENDER SINGH SRAN VS. ROHIT SEHGAL	Sec 60(5)	28-11-2024	1.kindly file IA.	shivangsingh

2135	25-11-2024	0710102010602024 4(No.of Docs 1)	0710102010602024/6	COMPANY PETITION (COMPANIES ACT)/52(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNIL JAIN & CO.	Sec. 140(5)	28-11-2024	no of objection 1.bookmarking mandatory. 2.date missing in vakalatnama.	rksharma54@gmail.com
2136	18-11-2024	0710102082392024 4(No.of Docs 2)	0710102082392024/2	INTERLOCUTORY APPLICATION (I.B.C)/4846(PB)2024	DEVENDRA UMRAO VS. HARINDER BASHISTA	Section 19(2) / Regulation 30	28-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. reply missed 3. ocr missed	yashasvi91
2137	29-09-2024	0710102083642024 4(No.of Docs 0)	0710102083642024/1	COMPANY APPEAL(COMPANIES ACT)/187(ND)2024	KARMYOGI BUILDERS PRIVATE LTD. VS. REGISTRAR OF COMPANIES	Sec 252 (3)	28-11-2024	no of objection 1. mismatched pagination in book marking as per index 2. annexures pages missed sign with true copy	
2138	24-11-2024	0710102081942024 4(No.of Docs 2)	0710102081942024/2	COMPANY PETITION (COMPANIES ACT)/193(ND)2024	GREGORY JAMES MCCRAY VS. PREDICTANT INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28-11-2024	no of objection 1. mismatched pagination in book marking as per index 2. annexures pages missed ocr 3 annexures pages missed true copy of every pages 4 missed affidavit in reply	manishsohal
2139	6/11/2024	0710102083782024 1(No.of Docs 2)	0710102083782021/8	COMPANY APPLICATION(COMPANIES ACT)/520(PB)2021	BHUSHAN AVIATION LIMITED VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Rule 11 of NCLT	28-11-2024	no of objection 1. book marking mandatory as per index with pagination 2 need to delete extra same copy pdf in proof of service	rrglawoffice
2140	12/11/2024	0710102094412024 4(No.of Docs 2)	0710102094412024/1	INTERLOCUTORY APPLICATION (I.B.C)/5392(ND)2024	COSMIC CRF LIMITED VS. DEEPAK MAINI	Sec 60(5),Rule 11 of NCLT, 2016	28-11-2024	1.order missing.	ashish_choudhury007
2141	12/11/2024	0710102094412024 4(No.of Docs 2)	0710102094412024/1	INTERLOCUTORY APPLICATION (I.B.C)/5392(ND)2024	COSMIC CRF LIMITED VS. DEEPAK MAINI	Sec 60(5),Rule 11 of NCLT, 2016	28-11-2024	1.order missing.	ashish_choudhury007
2142	12/11/2024	0710102094412024 4(No.of Docs 2)	0710102094412024/1	INTERLOCUTORY APPLICATION (I.B.C)/5392(ND)2024	COSMIC CRF LIMITED VS. DEEPAK MAINI	Sec 60(5),Rule 11 of NCLT, 2016	28-11-2024	1.order missing.	ashish_choudhury007
2143	12/11/2024	0710102094412024 4(No.of Docs 2)	0710102094412024/1	INTERLOCUTORY APPLICATION (I.B.C)/5392(ND)2024	COSMIC CRF LIMITED VS. DEEPAK MAINI	Sec 60(5),Rule 11 of NCLT, 2016	28-11-2024	1.order missing.	ashish_choudhury007
2144	21-11-2024	0710102014472024 1(No.of Docs 4)	0710102014472021/4	COMPANY APPEAL(COMPANIES ACT)/138(ND)2021	M/S S S SWAMI DEVELOPERS & INFRASTRUCTURE PVT. LTD. VS. ROC DELHI	Sec 252 (1)	28-11-2024	no of objection 1.bookmarking as per index. 2.need every pages ocr. 3.double pagination wrong in pages. 4.put on tickets blank side in vakalatnama.	snpadv88@gmail.com
2145	24-10-2024	0710102026332024 4(No.of Docs 4)	0710102026332024/8	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	27-11-2024	1.all document file separately with order. and contact to registry 01124361890.	puneetbajaj
2146	27-05-2024	0710102046292024 4(No.of Docs 0)	0710102046292024/4	COMPANY APPEAL(COMPANIES ACT)/114(ND)2024	ANTRIKSH BUILDWELL PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec 252 (3)	27-11-2024	1.put on ticket blank side in vakalatnama.	
2147	24-10-2024	0710102026332024 4(No.of Docs 4)	0710102026332024/8	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	27-11-2024	1.all document file separately with order. and contact to registry 01124361890.	puneetbajaj
2148	27-11-2024	0710102092742024 4(No.of Docs 2)	0710102092742024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/60(ND)2024	UNITED NEWS OF INDIA WORKERS	Sec 30	27-11-2024	1.index missing in pdf.	admin@chandhiok.com

2149	27-05-2024	0710102046292024(No.of Docs 0)	0710102046292024/4	COMPANY APPEAL(COMPANIES ACT)/114(ND)2024	ANTRIKSH BUILDWELL PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec 252 (3)	27-11-2024	1.put on ticket blank side in vakalatnama.	
2150	25-11-2024	0710102076032024(No.of Docs 2)	0710102076032024/2	COMPANY PETITION IB (IBC)/728(ND)2024	BANK OF BARODA VS. MOHENDER AGGARWAL	Section 95(1)	27-11-2024	no of objection 1. application not file as additional document wrong file .	S.K.SINGHI & CO
2151	27-05-2024	0710102046292024(No.of Docs 0)	0710102046292024/4	COMPANY APPEAL(COMPANIES ACT)/114(ND)2024	ANTRIKSH BUILDWELL PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec 252 (3)	27-11-2024	1.put on ticket blank side in vakalatnama.	
2152	25-11-2024	0710102076012024(No.of Docs 2)	0710102076012024/2	COMPANY PETITION IB (IBC)/727(ND)2024	BANK OF BARODA VS. GAURAV AGGARWAL	Section 95(1)	27-11-2024	no of objection 1. application not filled as additional document wrong file	S.K.SINGHI & CO
2153	24-10-2024	0710102026332024(No.of Docs 4)	0710102026332024/8	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	27-11-2024	1.all document file separately with order. and contact to registry 01124361890.	puneetbajaj
2154	27-05-2024	0710102046292024(No.of Docs 0)	0710102046292024/4	COMPANY APPEAL(COMPANIES ACT)/114(ND)2024	ANTRIKSH BUILDWELL PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec 252 (3)	27-11-2024	1.put on ticket blank side in vakalatnama.	
2155	25-11-2024	0710102076022024(No.of Docs 2)	0710102076022024/2	COMPANY PETITION IB (IBC)/730(ND)2024	BANK OF BARODA VS. SUNITA AGGARWAL	Section 95(1)	27-11-2024	no of objection 1. application For Seeking Exemption not file as additional document wrong file	S.K.SINGHI & CO
2156	24-10-2024	0710102026332024(No.of Docs 4)	0710102026332024/8	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	27-11-2024	1.all document file separately with order. and contact to registry 01124361890.	puneetbajaj
2157	12/11/2024	0710102090662024(No.of Docs 2)	0710102090662024/4	INTERLOCUTORY APPLICATION (I.B.C)/5176(PB)2024	GATEWAY INVESTMENT MANAGEMENT SERVICES LTD. VS. ASC INSOLVENCY SERVICES LLP & ORS.	Sec 60(5)	26-11-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	juriscorp
2158	20-11-2024	0710102037472023(No.of Docs 2)	0710102037472023/13	INTERLOCUTORY APPLICATION (I.B.C)/4787(ND)2023	AMUTHA VARADHARAJAN VSPRISTINE INFRACON PRIVATE LIMITED	Sec 60(5)	25-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed true copy of annexures pages 3 missed wrong adjustment of page page no 37 to 46	Advajay
2159	12/11/2024	0710102077782023(No.of Docs 2)	0710102077782023/3	INTERLOCUTORY APPLICATION (I.B.C)/4799(ND)2023	POFISOR SERVICES PRIVATE LIMITED VS. NA	Sec 60(5)	25-11-2024	1.kindly file IA.	bajpaianand24
2160	14-11-2024	0710102012012024(No.of Docs 1)	0710102012012024/7	INTERLOCUTORY APPLICATION (I.B.C)/936(ND)2024	RANJAN CHAKRABORTI VSMR. SRIGOPAL CHOUHDARY ERSTWHILE RP	Sec 60(5)	25-11-2024	no of objection 1. index page missed in pdf 2. ocr missed in pdf 3. book marking mandatory as per index with pagination	Pcoal_IRP
2161	24-05-2024	0710102045692024(No.of Docs 0)	0710102045692024/1	COMPANY PETITION IB (IBC)/511(ND)2024	CANARA BANK VS. NIHARIKA GOEL	Section 95(1)	25-11-2024	1.bookmarking mandatory.	
2162	5/11/2024	0710102023762020(No.of Docs 2)	0710102023762020/38	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	25-11-2024	1.court fee 3rs welfare ticket 25rs missing in vakalatnama.	mahluwalia1408

2163	7/11/2024	0710102023762020 (No.of Docs 1)	0710102023762020/3 9	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	25-11-2024	1.court fee 1rs missing in vakalatnama.	DYUTI
2164	12/11/2024	0710102116262020 (No.of Docs 2)	0710102116262020/2 20	INTERLOCUTORY APPLICATION (I.B.C)/5526(ND)20	AFFLE (INDIA) LIMITED VS. AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 60(5)	25-11-2024	1.kindly file IA.	bajpaianand24
2165	20-11-2024	0710102041792024 (No.of Docs 2)	0710102041792024/4 4	INTERLOCUTORY APPLICATION (I.B.C)/3022(ND)20	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL M/S ANSAL PROPERTIES & INFRASTRUCTURE LTD VS. ARCHANA CAPOOR	Sec 66(1)	25-11-2024	no of objection 1.need every pages sign of reply 2. annexures pages missed sign with true copy	amiteshgaurav
2166	16-11-2024	0710102013412023 (No.of Docs 2)	0710102013412023/2 23	INTERLOCUTORY APPLICATION (I.B.C)/1253(PB)20	BANK OF BARODA VSSH. ASHISH SINGH RP OFPIYUSH COLONISERS LIMITED	Sec 60(5)	25-11-2024	1.incomplete file.	Arthalegal
2167	11/11/2024	0710102016492023 (No.of Docs 1)	0710102016492023/1 0	COMPANY PETITION IB (IBC)/127(PB)2023	INDUSIND BANK LTD VS. FIDERE FACILITIES MANAGEMENT PVT. LTD	IBC under Sec 7	25-11-2024	No of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	Fidere2
2168	21-11-2024	0710102037812023 (No.of Docs 2)	0710102037812023/1 3	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Applicat ion under any other provisions	25-11-2024	no of objection 1.bookmaking mandatory. 2.pagianation missing in index. 3.need every pages sign and true copy in Annexure. 4.pagination missing in all pages.	rajatkatyaladv
2169	21-11-2024	0710102037812023 (No.of Docs 2)	0710102037812023/1 4	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Applicat ion under any other provisions	25-11-2024	no of objection 1.bookmaking mandatory. 2.pagianation missing in index. 3.need every pages sign and true copy in Annexure. 4.pagination missing in all pages.	rajatkatyaladv
2170	21-11-2024	0710102037812023 (No.of Docs 2)	0710102037812023/1 2	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Applicat ion under any other provisions	25-11-2024	no of objection 1.bookmaking mandatory. 2.pagianation missing in index. 3.need every pages sign and true copy in Annexure. 4.pagination missing in all pages.	rajatkatyaladv
2171	18-11-2024	0710102157262019 (No.of Docs 2)	0710102157262019/6	COMPANY APPEAL(COMPANIES ACT)/962(ND)2019	INCOME TAX OFFICER WARD 20.1 VS. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	25-11-2024	no of objection 1. pagination missed in book marking as per index	sandhya@123
2172	19-11-2024	0710102023352024 (No.of Docs 1)	0710102023352024/2	COMPANY PETITION IB (IBC)/243(ND)2024	COSMIC INFRASOLUTIONS PRIVATE LIMITED VS. WEL INTERTRADE PRIVATE LIMITED	IBC under Sec 7	25-11-2024	1.date missing in vakalatnama.	dhruvchawla
2173	11/11/2024	0710102126752019 (No.of Docs 1)	0710102126752019/6 9	COMPANY PETITION IB (IBC)/2689(ND)201	ICATALYST WEALTH ADVISORS PVT.LTD. VS. SIR JOHN BAKERIES INDIA PVT. LTD.	IBC under Sec 7	25-11-2024	no of objection 1.bookmarking mandatory. 2.document file name wrong upload in pdf.	advshubhamsh

2174	13-11-2024	0710102017592024(No.of Docs 2)	0710102017592024/1	INTERLOCUTORY APPLICATION (I.B.C)/1219(PB)2024	RAHUL JINDAL VS. COC OF TIRUPATI INFRAPROJECTS PRIVATE LIMITED THROUGH LEAD BANK BOI	Sec 60(5)	25-11-2024	1.bookmarking mandatory.	expletuslegal
2175	13-11-2024	0710102126752019(No.of Docs 1)	0710102126752019/7	COMPANY PETITION IB (IBC)/2689(ND)2019	ICATALYST WEALTH ADVISORS PVT.LTD. VS. SIR JOHN BAKERIES INDIA PVT. LTD.	IBC under Sec 7	25-11-2024	no of objection 1.bookmarking mandatory. 2.document file name wrong file in pdf.	advshubhamsh
2176	21-11-2024	0710102037812023(No.of Docs 2)	0710102037812023/1	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Applicat ion under any other provisions	25-11-2024	no of objection 1.bookmarking mandatory. 2.pagination missing in index. 3.need every pages sign and true copy in annexure. 4.pagination missing in all pages.	rajatkatyaladv
2177	20-11-2024	0710102029782024(No.of Docs 2)	0710102029782024/10	INTERLOCUTORY APPLICATION (I.B.C)/1796(ND)2024	YOGESH KUMAR GUPTA VS. RESOLUTION PROFESSIONAL DEVENDRA UMRAO	Sec 60(5)	25-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed compliance of Order dated 29.08.2024 which mention in index	vaibhavmadv
2178	14-11-2024	0710102023892023(No.of Docs 2)	0710102023892023/2	INTERLOCUTORY APPLICATION (I.B.C)/1672(ND)2023	GAUTAM SINGHAL RESOLUTION PROFESSIONAL VS. SHARDA CHANDRA GOEL	Sec 43(1) r/w Sec 44 (1)	25-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of rejoinder 3. incomplete file uploaded	vishalganda
2179	6/11/2024	0710102029722024(No.of Docs 2)	0710102029722024/2	INTERLOCUTORY APPLICATION (I.B.C)/2141(ND)2024	SONALI ANEJA VSNEERAJ KUMAR JAIN	Sec 60(5)	25-11-2024	no of objection 1. page no 18 to 22 missed ocr 2 1 rs court fee missed on vakalatanama. 2. do pagination in pdf in same alignment of sequence	SBA2505
2180	14-11-2024	0710102025522023(No.of Docs 2)	0710102025522023/5	INTERLOCUTORY APPLICATION (I.B.C)/1933(ND)2023	GAUTAM SINGHAL RESOLUTION PROFESSIONAL VS. SHARDA CHANDRA GOEL	Sec 66(1)	25-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of rejoinder 3. incomplete file uploaded 4 rejoinder need proof of service	vishalganda
2181	24-05-2023	0710200411452018(No.of Docs 5)	0710200411452018/13	COMPANY PETITION IB (IBC)/627(ND)2018	M/S KHERA ENTERPRISES VS. M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9	25-11-2024	no of objection 1. need to filled separately of different file report and other document to different slash number	liquidatortapl
2182	24-05-2023	0710200411452018(No.of Docs 5)	0710200411452018/13	COMPANY PETITION IB (IBC)/627(ND)2018	M/S KHERA ENTERPRISES VS. M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9	25-11-2024	no of objection 1. need to filled separately of different file report and other document to different slash number	liquidatortapl
2183	24-05-2023	0710200411452018(No.of Docs 5)	0710200411452018/13	COMPANY PETITION IB (IBC)/627(ND)2018	M/S KHERA ENTERPRISES VS. M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9	25-11-2024	no of objection 1. need to filled separately of different file report and other document to different slash number	liquidatortapl
2184	24-05-2023	0710200411452018(No.of Docs 5)	0710200411452018/13	COMPANY PETITION IB (IBC)/627(ND)2018	M/S KHERA ENTERPRISES VS. M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9	25-11-2024	no of objection 1. need to filled separately of different file report and other document to different slash number	liquidatortapl
2185	11/11/2024	0710200411452018(No.of Docs 1)	0710200411452018/14	COMPANY PETITION IB (IBC)/627(ND)2018	M/S KHERA ENTERPRISES VS. M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9	25-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	liquidatortapl
2186	18-11-2024	0710102047132022(No.of Docs 1)	0710102047132022/4	COMPANY PETITION IB (IBC)/565(PB)2022	INTEC CAPITAL LIMITED VS. SUKRUTI DUGGAL	Section 95(1)	25-11-2024	no of objection 1. book marking mandatory as per index with pagination	NCLTMATTER@INTEC
2187	23-11-2024	0710102043862024(No.of Docs 2)	0710102043862024/4	INTERLOCUTORY APPLICATION (I.B.C)/2796(ND)2024	PUSHPINDER KUMAR VSANIL MADAN	19(2)	25-11-2024	no of objection 1. file incomplete	advocatesumitbatra

2188	21-11-2024	0710102003292024 4(No.of Docs 2)	0710102003292024/4	INTERLOCUTORY APPLICATION (I.B.C)/332(ND)2024	DEVINDER KUMAR RESOLUTION PROFESSIONAL VSHOMI	Application under any other provisions- IBC	25-11-2024	1.bookmarking as per index.	rashigupta
2189	6/11/2024	0710102043162024 4(No.of Docs 1)	0710102043162024/6	INTERLOCUTORY APPLICATION (I.B.C)/2611(ND)2024	STARLINK CALL CONCEPTS PRIVATE LIMITED VS. JAIPUR VIDYUT VITRAN NIGAM LIMITED	Sec 60(5)	25-11-2024	no of objection 1.index page missed in pdf 2 book marking mandatory as per index with pagination 3. 1 rs court fee missed on vakalatanam	anuradha123
2190	12/11/2024	0710102016522024 4(No.of Docs 1)	0710102016522024/1	COMPANY PETITION IB (IBC)/488(ND)2024	V GO MOTOR PRIVATE LIMITED VS. V GO MOTOR PRIVATE LIMITED	IBC Under Sec 10	25-11-2024	1.bookmarking mandatory.	mpsahay
2191	11/11/2024	0710102036302024 4(No.of Docs 3)	0710102036302024/3	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/32(ND)2024	SHAMSHER BAHADUR SINGH RESOLUTION PROFESSIONAL ICEBERG AQUA PRIVATE LIMITED VSKISHORE AGARWAL SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	25-11-2024	no of objection 1. reply affidavit missed in reply in pdf 2. vakalatanama missed 25 rs welfare fee and 3 rs court fee 3. vakalatanama and reply filled separately in different slash number	Atulbhatia
2192	9/11/2024	0710102036302024 4(No.of Docs 3)	0710102036302024/2	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/32(ND)2024	SHAMSHER BAHADUR SINGH RESOLUTION PROFESSIONAL ICEBERG AQUA PRIVATE LIMITED VSKISHORE AGARWAL SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	25-11-2024	1.all document file separately.	Atulbhatia
2193	12/11/2024	0710102077782024 3(No.of Docs 2)	0710102077782023/4	INTERLOCUTORY APPLICATION (I.B.C)/4799(ND)2023	POFISOR SERVICES PRIVATE LIMITED VS. NA	Sec 60(5)	25-11-2024	1.kindly file IA.	bajpaiand24
2194	19-11-2024	0710102034852024 4(No.of Docs 3)	0710102034852024/4	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	25-11-2024	1.all document file separately.	F9989
2195	14-11-2024	0710102001052024 4(No.of Docs 2)	0710102001052024/2	INTERLOCUTORY APPLICATION (I.B.C)/169(ND)2024	RAKESH MISHRA VSRAVI GUPTA	Sec 43(1) r/w Sec 44 (1)	25-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of reply 3. not verified affidavit 4 reply need proof of service	prashantmehta
2196	14-11-2024	0710102002762024 4(No.of Docs 4)	0710102002762024/3	COMPANY PETITION (COMPANIES ACT)/77(ND)2024	MR. ARUN CHAWLA VS. ON EVENTS & PROMOTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	25-11-2024	no of objection 1. missed COMPANY PETITION NO. _____ OF 2024 in pdf 2. ocr missed in pdf of all volume 3. book marking mandatory as per index with pagination 4. page 71 to 181 wrong adjustment of page in volume 1 5 page 206 to 227 wrong adjustment of page in volume 2	neerajgupta

2197	13-11-2024	071010204482202 4(No.of Docs 1)	0710102044822024/1	COMPANY PETITION IB (IBC)/632(ND)2024	CANARA BANK VS. VIKAS GOEL ,CANARA BANK VS. VIKAS GOEL ,CANARA BANK VS. VIKAS GOEL ,CANARA BANK VS. VIKAS GOEL	Section 95(1)	25-11-2024	1.bookmarking mandatory.	Saksham0757
2198	14-11-2024	071010200276202 4(No.of Docs 4)	0710102002762024/4	COMPANY PETITION (COMPANIES ACT)/77(ND)2024	MR. ARUN CHAWLA VS. ON EVENTS & PROMOTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	25-11-2024	no of objection 1. missed cp no in pdf 2. ocr missed in all volume 3. missed volume wise index in pdf of volume 1 4. page no 71 to 181 wrong adjustment of pages in volume 1 5 book marking mandatory as per index with pagination of all volume 6 page no 206 to 227 wrong adjustment of pages in volume 2	neerajgupta
2199	11/11/2024	071010203094202 4(No.of Docs 1)	0710102030942024/2	INTERLOCUTORY APPLICATION(IBC (PLAN)/15(PB)202 4	ASHISH SINGH VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 30	25-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and book marking also	Atulbhatia
2200	4/11/2024	071010204565202 4(No.of Docs 1)	0710102045652024/1	COMPANY PETITION IB (IBC)/542(ND)2024	CANARA BANK VS. USHA GUPTA	Section 95(1)	25-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. need to write pagination in pdf on the top (header) of the pages	Saksham0757
2201	4/11/2024	071010204565202 4(No.of Docs 1)	0710102045652024/1	COMPANY PETITION IB (IBC)/542(ND)2024	CANARA BANK VS. USHA GUPTA	Section 95(1)	25-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. need to write pagination in pdf on the top (header) of the pages	Saksham0757
2202	4/11/2024	071010204565202 4(No.of Docs 1)	0710102045652024/1	COMPANY PETITION IB (IBC)/542(ND)2024	CANARA BANK VS. USHA GUPTA	Section 95(1)	25-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. need to write pagination in pdf on the top (header) of the pages	Saksham0757
2203	4/11/2024	071010204565202 4(No.of Docs 1)	0710102045652024/1	COMPANY PETITION IB (IBC)/542(ND)2024	CANARA BANK VS. USHA GUPTA	Section 95(1)	25-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. need to write pagination in pdf on the top (header) of the pages	Saksham0757
2204	18-11-2024	071010200115202 4(No.of Docs 2)	0710102001152024/1	COMPANY APPLICATION(CO MPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	25-11-2024	no of objection 1. rearrange the pdf pages 2. index page need to first page in book marking and index also 3 application need nclt last compliance order 4 need pagination in book marking also	ashishmiddha@rocke tm
2205	11/11/2024	071010206666202 4(No.of Docs 2)	0710102066662024/1	INTERLOCUTORY APPLICATION (I.B.C)/5103(ND)20 24	HEMANT KUMAR BHATT THROUGH ITS AUTHORISED REPRESENTATIVE MR. DEEPAK BHATT VS. PAWAN KUMAR GOYAL AUTHORISED REPRESENTATIVE OF THE FINANCIAL CREDITORS IN A CLASS PIYUSH IT SOLUTIONS PVT. LTD.	Sec 60(5)	25-11-2024	no of objection 1. need to pagination as like index 1 to 24 instead of 24 2. ocr missed in reply pdf 3 need every pages sign of reply	prithugarg
2206	20-11-2024	071010200297202 4(No.of Docs 2)	0710102002972024/1	INTERLOCUTORY APPLICATION (I.B.C)/4840(ND)20 24	SHIVANK RASTOGI VS. ANURAG NIRBHAYA	Sec 60(5),Rule 11 of NCLT, 2016	25-11-2024	no of objection 1.index page missed in pdf 2. index page missed in book marking	shikharbajpai

2207	20-11-2024	0710102029782024 4(No.of Docs 2)	0710102029782024/1	INTERLOCUTORY APPLICATION (I.B.C)/1796(ND)2024	YOGESH KUMAR GUPTA VS. RESOLUTION PROFESSIONAL DEVENDRA UMRAO	Sec 60(5)	22-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed COMPLIANCE OF ORDER DATED 29.08.2024 3. need to delete extra same pdf in proof of service 4 only proof of service uploaded in dms of proof of service portal	vaibhavmadv
2208	16-10-2024	0710102072202022 2(No.of Docs 1)	0710102072202022/1	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDI POL PHARMACEUTICAL INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-11-2024	no of objection 1. book marking mandatory as per index with pagination 2 page no 2 missed date and month on vakalatanama 3. 3 rs court fee and 25 rs welfare fee missed on vakalatanama 4 missed sign of client 5 missed name of client on vakalatanama	amannaqvi
2209	21-10-2024	0710102081932024 4(No.of Docs 1)	0710102081932024/2	COMPANY APPEAL(COMPANIES ACT)/177(ND)2024	GENESIS BUILDCON VISION PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Application under any other provisions ,Sec 252 (3)	21-11-2024	no of objection 1. only proof of service uploaded 2. main pdf not uploaded 3. amended memo parties need last compliance order	shreedharlawoffices
2210	15-10-2024	0710102071922023 3(No.of Docs 2)	0710102071922023/3	INTERLOCUTORY APPLICATION (I.B.C)/4471(ND)2023	ART HOUSING FINANCE (INDIA) LIMITED VS. AAYAGARI VISWANANDA SARMA	Sec 60(5)	21-11-2024	no of objection 1. pagination missed in book marking as per index 2. application require nclt last compliance order . 3. double pagination need not require in pdf 4 page no 13 to 24 ocr missed in pdf 5 page no 25 wrong adjustment of alignment of page 6. page no 27 to 37 and 36 missed ocr in pdf 7 page no 46 to 54 annexures page missed sign with true copy 8 page no 10 to 39 missed sign with true copy of annexures pages	vedantalegal
2211	28-10-2024	0710102069162024 4(No.of Docs 2)	0710102069162024/2	INTERLOCUTORY APPLICATION (I.B.C)/4106(ND)2024	SHALU KHANNA VS. M/S MORRIS LAMINATES PVT LTD	Section 19(2) / Regulation 30	20-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in reply 3. ocr missed in annexures pages 4 page no 17 wrong adjustment of page	vaibhavgupta456
2212	10/10/2024	0710102070092024 4(No.of Docs 1)	0710102070092024/1	COMPANY PETITION IB (IBC)/618(ND)2024	ICICI BANK LIMITED VS. CHARANJEET SINGH	Section 95(1)	20-11-2024	1.incomplete file.	aaryan@sastralegal
2213	8/11/2024	0710102097692019 9(No.of Docs 2)	0710102097692019/6	COMPANY APPLICATION(IBC)/891(ND)2019	ATUL KUMAR KANSAL VS. SAMYAK PROJECT PRIVATE	Sec. 45 (1)	19-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. need every pages sign of report 4 volume 2 and 3 missed in pdf 5. annexures pages missed sign with true copy 6 pagination missed in pdf 7 page no 192 and 193 not readable	Rashmi Chopra
2214	23-10-2024	0710102070302021 1(No.of Docs 1)	0710102070302021/4	INTERLOCUTORY APPLICATION (I.B.C)/4733(ND)2021	SHALU KHANNA RESOLUTION PROFESSIONAL OF M/S INTERNATIONAL COIL LIMITED VS. M/S WATER FOODS PVT LTD & ORS	Sec 60(5)	18-11-2024	no of objection 1. book marking mandatory as per index with pagination	DhruvPande9
2215	4/11/2024	0710102016492023 3(No.of Docs 1)	0710102016492023/9	COMPANY PETITION IB (IBC)/127(PB)2023	INDUSIND BANK LTD VS. FIDERE FACILITIES MANAGEMENT PVT. LTD	IBC under Sec 7	14-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	Fidere2

2216	8/10/2024	0710102066512021(No.of Docs 1)	0710102066512021/25	COMPANY PETITION IB (IBC)/609(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. YOGESH KUMAR BHATIA	Section 95(1)	14-11-2024	1.incomplete file.	IP Har meet Kaur
2217	21-10-2024	0710102033852018(No.of Docs 3)	0710102033852018/20	COMPANY APPEAL(COMPANIES ACT)/112(ND)2019	IND FINANCE AND SECURITIES TRUST PVT. LTD VS. EICHER MOTORS LIMITED	Sec. 59	14-11-2024	no of objection 1.bookmarking mandatory. 2.extra pdf remove and submit final pdf.	Anoop Dawar
2218	21-10-2024	0710102033852018(No.of Docs 3)	0710102033852018/20	COMPANY APPEAL(COMPANIES ACT)/112(ND)2019	IND FINANCE AND SECURITIES TRUST PVT. LTD VS. EICHER MOTORS LIMITED	Sec. 59	14-11-2024	no of objection 1.bookmarking mandatory. 2.extra pdf remove and submit final pdf.	Anoop Dawar
2219	7/11/2024	0710102067062024(No.of Docs 2)	0710102067062024/2	INTERLOCUTORY APPLICATION (I.B.C)/4441(PB)2024	SUSHIL KUMAR VSASHISH SINGH	Sections 60(5)/Regulation 13	14-11-2024	no of objection 1. page no 46 wrong adjustment of page in pdf 2 page no 47 to 54 not readable 3 date missed on vakalatanama.	abhi4064
2220	9/11/2024	0710102032192018(No.of Docs 1)	0710102032192018/49	COMPANY PETITION IB (IBC)/1781(ND)2018	INDU KUMAR AND ORS VS. SAHA INFRATECH PRIVATE LTD	IBC under Sec 7	14-11-2024	1.date missing in vakalatnama.	associate.amc
2221	21-10-2024	0710102033852018(No.of Docs 3)	0710102033852018/20	COMPANY APPEAL(COMPANIES ACT)/112(ND)2019	IND FINANCE AND SECURITIES TRUST PVT. LTD VS. EICHER MOTORS LIMITED	Sec. 59	14-11-2024	no of objection 1.bookmarking mandatory. 2.extra pdf remove and submit final pdf.	Anoop Dawar
2222	12/11/2024	0710102015702024(No.of Docs 2)	0710102015702024/6	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS. ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-11-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign.	lexalliance.jitesh
2223	21-10-2024	0710102033852018(No.of Docs 3)	0710102033852018/20	COMPANY APPEAL(COMPANIES ACT)/112(ND)2019	IND FINANCE AND SECURITIES TRUST PVT. LTD VS. EICHER MOTORS LIMITED	Sec. 59	14-11-2024	no of objection 1.bookmarking mandatory. 2.extra pdf remove and submit final pdf.	Anoop Dawar
2224	5/11/2024	0710102096632022(No.of Docs 4)	0710102096632022/6	COMPANY PETITION IB (IBC)/910(ND)2022	DAYANAND VS. UNION BANK OF INDIA AND ORS.	Section 94(1)	13-11-2024	1.this pages is wrong adjust 59 to 80 2.date missing in vakalatnama.	chandnisadana
2225	29-10-2024	0710102056502021(No.of Docs 1)	0710102056502021/10	COMPANY PETITION IB (IBC)/490(PB)2021	STATE BANK OF INDIA THROUGH SH.CHANCHAL DUA VS. SHRI.V.MUTHUCHANDR ASEKAR	Section 95(1)	13-11-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and counsel details sign missing in index.	CHAN2019
2226	24-10-2024	0710102065252022(No.of Docs 1)	0710102065252022/3	CONTEMPT PETITION(COMPANIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	13-11-2024	no of objection 1. file not uploaded 2. only proof of service uploaded 3.book marking mandatory with pagination	nikhilgoyal19
2227	24-10-2024	0710102065252022(No.of Docs 4)	0710102065252022/2	CONTEMPT PETITION(COMPANIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	13-11-2024	no of objection 1. book marking mandatory as per index with pagination 2. separate filled all affidavit in different slash number	nikhilgoyal19
2228	25-10-2024	0710102066272023(No.of Docs 5)	0710102066272023/4	INTERLOCUTORY APPLICATION(COMPANIES ACT)/255(ND)2023	SURJEET SINGH CHADHA & ANR VS. CHADHA INFRATECH LIMITED	Rule 11 of NCLT	13-11-2024	no of objection 1. page no 102 to 119 and 198 missed english type copy of hindi pages in volume 1 2 page no 310 to 396 missed true copy 3 page no 397 to 514 missed true copy 4 mention the type copy number on type copies pages 5 missed true copy on page no 595 to 720	prashantmehta

2229	14-10-2024	0710102064612023 3(No.of Docs 2)	0710102064612023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/264(ND)2023	NAVDEEP PORTFOLIO PRIVATE LIMITED VS. SARDA MINES PRIVATE LIMITED	Rule 11 of NCLT	13-11-2024	1.pdf is blank	ssinghal
2230	26-10-2024	0710102069902024 4(No.of Docs 2)	0710102069902024/2	COMPANY PETITION IB (IBC)/595(ND)2024	DRAGERWERK AG & CO. KGAA VS. ION BIO MED-ICARE PRIVATE LIMITED ,DRAGERWERK AG & CO. KGAA VS. ION BIO MED-ICARE PRIVATE LIMITED	IBC Under Sec 9	13-11-2024	1.kindly file IA.	hammurabi.solomon
2231	25-10-2024	0710102066262023 3(No.of Docs 6)	0710102066262023/5	INTERLOCATORY APPLICATION(COMPANIES ACT)/256(ND)2023	SURJEET SINGH CHADHA & ANR VS. CHADHA INFRATECH LIMITED	Rule 11 of NCLT	13-11-2024	No of objection 1. page no 135 to 152 missed english type copy of hindi pages in volume 1 2. page no 384 to 396 missed true copy in volume 2 3. page no 767-773 missed in book marking 4 mismatched pagination in volume 5 do book marking pagination as per index	prashantmehta
2232	10/10/2024	0710102069992024 4(No.of Docs 1)	0710102069992024/1	COMPANY PETITION IB (IBC)/617(ND)2024	ICICI BANK LIMITED VS. JYOTI SAHNI	Section 95(1)	13-11-2024	1.incomplete file.	aaryan@sasttralegal
2233	25-10-2024	0710102054002024 4(No.of Docs 1)	0710102054002024/2	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	12/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. missed ocr in pdf 3. page no 21 missed in pdf	rakesh@12
2234	8/11/2024	0710102012342024 4(No.of Docs 2)	0710102012342024/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2024	SHARPLINE NETWORK PRIVATE LIMITED	Sec. 230-232 - Second Motion	12/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3 page no 53 and 53 pixel cutting of writing portion	neerukaushik
2235	12/11/2024	0710102032642023 3(No.of Docs 2)	0710102032642023/5	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	12/11/2024	no of objection 1. date missed on vakalatanama	vishishtnclt
2236	4/11/2024	0710102107962020 0(No.of Docs 4)	0710102107962020/2	INTERLOCUTORY APPLICATION (I.B.C)/5080(PB)2020	SATYA PRAKASH GUPTA VS. M/S ABW INFRASTRUCTURE LTD	Application under any other provisions- IBC	12/11/2024	no of objection 1. need to delete extra 4 same copy pdf on dms portal 2. page no 72 and 73 77 81 85 wrong adjustment of page	spgfinance
2237	24-10-2024	0710102054002024 4(No.of Docs 1)	0710102054002024/1	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	12/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. not verified affidavit	rakesh@12
2238	5/11/2024	0710102040642024 4(No.of Docs 1)	0710102040642024/1	COMPANY PETITION IB (IBC)/288(ND)2024	BANK OF BARODA VS. MONIKA HARSH	Section 95(1)	11/11/2024	filr not open	arenesslaw

2239	19-10-2024	071010202781202 3(No.of Docs 2)	0710102027812023/9	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	8/11/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.pagiانتion missing in index.	corporatejudis@NCL T
2240	19-10-2024	071010202781202 3(No.of Docs 2)	0710102027812023/9	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	8/11/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.pagiانتion missing in index.	corporatejudis@NCL T
2241	19-10-2024	071010202781202 3(No.of Docs 2)	0710102027812023/9	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	8/11/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.pagiانتion missing in index.	corporatejudis@NCL T
2242	29-10-2024	071010204934202 4(No.of Docs 2)	0710102049342024/3	COMPANY PETITION IB (IBC)/341(ND)2024	FAELCON CORPORATE SOLUTION PRIVATE LIMITED VS. R A D CONSULTANCY PRIVATE LIMITED	IBC Under Sec 9	8/11/2024	no of objection 1.pagination missing in bookmarking and index. 2.court fee 3rs and welfare ticket 25rs date missing in vakalatnama.	agirgupta
2243	2/11/2024	071010204706202 4(No.of Docs 3)	0710102047062024/2	COMPANY PETITION IB (IBC)/394(ND)2024	MEGHAAARIKA INTERNATIONAL PRIVATE LIMITED VS. KAISER INDUSTRIES LTD	IBC Under Sec 9	8/11/2024	no of objection 1.bookmarking mandatory. 2.vol 2 index missing in pdf. 4.this pages is not clear 105,18,13,107,	rahulssmalhotra
2244	2/11/2024	071010203264202 3(No.of Docs 2)	0710102032642023/4 8	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	8/11/2024	1.order missing.	Vineetwadhwa
2245	19-10-2024	071010202781202 3(No.of Docs 2)	0710102027812023/9	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	8/11/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.pagiانتion missing in index.	corporatejudis@NCL T
2246	6/11/2024	071010205044202 4(No.of Docs 2)	0710102050442024/2	COMPANY PETITION IB (IBC)/399(ND)2024	INSPIRED CONSULTANCY SERVICES PRIVATE LIMITED VS. MDG CONSULTANTS AND ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	8/11/2024	no of objection 1. missed COMPLIANCE OF ORDER DATED 05.11.2024 which mention in index	Prafful@0009
2247	2/11/2024	071010203264202 3(No.of Docs 2)	0710102032642023/4 9	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	8/11/2024	1.order missing.	Vineetwadhwa
2248	24-10-2024	071010207839202 4(No.of Docs 1)	0710102078392024/1	INTERLOCUTORY APPLICATION (I.B.C)/4743(ND)20 24	RAM PHAL BHARDWAJ VS. CHIRAG MITTAL	Section 19(2) / Regulation 30	7/11/2024	no of objection 1.bookmarking mandatory. 2.order missing.	mohit.nandwani

2249	23-10-2024	0710102005302024 (No.of Docs 4)	0710102005302024/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/11/2024	no of objection 1. book marking mandatory as per index with pagination in volume 1 and 2 3 4 3. pagination missed in index page 3.ocr missed in pdf 4. annexures pages missed sign with true copy 5 51 is blank page 6.page no 52 to 198 have double pagination 7 page no 190 to 198 not readable 8 page no 199 200 missed in pages in pdf 9 page no 198 to 216 not readable pages in volume 2 10 in volume 2 and 3 4 have in double pagination and annexures pages missed sign with true copy and also missed ocr 11 in volume 3 page no 521 to 547 not readable 12 volume wise index missed in every volume 2 3 4 13 in volume 4 page no 665 to 735 wrong adjustment of page	VMLAWOFFICE
2250	24-10-2024	0710102029002024 (No.of Docs 1)	0710102029002024/1	COMPANY PETITION IB (IBC)/237(ND)2024	PUNJAB & SIND BANK THROUGH RESOLUTION PROFESSIONAL SH. RAHUL JINDAL VS. SH. HONEY KATYAL	Section 95(1)	7/11/2024	no of objection 1. book marking mandatory as per index with pagination	alok@kumar
2251	19-02-2020	0710102022542020 (No.of Docs 0)	0710102022542020/10	COMPANY PETITION IB (IBC)/582(ND)2020	SPARTA GLOBAL PROJECTS PVT. LTD VS. KUGD SERVICES PVT. LTD	IBC Under Sec 9	7/11/2024	no of objection 1. separately filled all different reply of IA IN different slash number with proof of service	
2252	17-10-2024	0710102062822024 (No.of Docs 2)	0710102062822024/4	INTERLOCUTORY APPLICATION (I.B.C)/4120(ND)2024	HEWLETT PACKARD FINANCIAL SERVICES (INDIA) PRIVATE LIMITED VS. ASHOK TIWARI	Rule 11 of NCLT, 2016	7/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. missed counsel detail with sign on the index page 3 need every pages sign of reply 4 pagination missed in index 5 pagination missed in pdf 6 affidavit missed in reply	sanand665
2253	30-10-2024	0710102075492024 (No.of Docs 2)	0710102075492024/1	INTERLOCUTORY APPLICATION (I.B.C)/4477(ND)2024	COMMITTEE OF CREDITORS OF MHG LAND STOCKIST PVT LTD VS. PRABHJIT SINGH SONI (RP)	Section 74	7/11/2024	1.bookmarking mandatory.	advswarnika aggarwal
2254	16-10-2024	0710102077122024 (No.of Docs 1)	0710102077122024/13	COMPANY PETITION (COMPANIES ACT)/157(ND)2022	YOGESH GUPTA VS. MEDIPOLE PHARMACEUTICALS PRIVATE LIMITED	Sec. 241(1),Sec 241 (2)	7/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. page no 2 date and month missed on vakalatanama 3. missed the client name on vakalatanama 4 missed 3 rs court fee and 25 rs welfare fee missed on vakalatanama	amannaqvi
2255	24-10-2024	0710102077772024 (No.of Docs 2)	0710102077772024/4	INTERLOCUTORY APPLICATION (I.B.C)/4559(ND)2024	JAGDISH KUMAR PARULKAR VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION	Section 60(5)	7/11/2024	no of objection 1. index page missed in pdf and book marking also 2. book marking mandatory as per index with pagination 3. ocr missed in pdf	advdube_patil
2256	18-10-2024	0710102024672020 (No.of Docs 1)	0710102024672020/17	COMPANY PETITION IB (IBC)/687(PB)2020	ALLAHABAD BANK VS. M/S MAHAMAYA EXPORTS PRIVATE LIMITED	IBC under Sec 7	7/11/2024	1.25rs welfare ticket and court fee 3rs missing in vakalatnama.	ilexjurix

2257	24-10-2024	071010207777202 4(No.of Docs 2)	0710102077772024/3	INTERLOCUTORY APPLICATION (I.B.C)/4559(ND)2024	JAGDISH KUMAR PARULKAR VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION	Section 60(5)	7/11/2024	no of objection 1. index page missed in pdf 2. index page missed in book marking 3 25 welfare fee and 3 rs court fee missed on vakalatanama 4. book marking mandatory as per index with pagination	advdube_patil
2258	15-10-2024	071010208392202 3(No.of Docs 2)	0710102083922023/2	RESTORATION APPLICATION (COMPANIES ACT)/53(ND)2023	SH. VIBHOR GUPTA VS. M/S. ULTRABUILD CONSTRUCTIONS PVT. LTD.	Rule 11 of NCLT	6/11/2024	no of objection 1. missed order dated 04.09 .2024 which mention in index	advcsyadav
2259	23-10-2024	071010200530202 4(No.of Docs 2)	0710102005302024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	6/11/2024	1.all document file separately. different Slash ","	VMLAWOFFICE
2260	4/10/2024	071010201208202 4(No.of Docs 1)	0710102012082024/4	COMPANY PETITION IB (IBC)/93(ND)2024	RITESH HUF VS. DALMIA LIFE CARE PRIVATE LIMITED	IBC Under Sec 9	6/11/2024	no of objection 1.bookmarking mandatory with page numbering. 2.index missing in pdf.	Rakesh10
2261	29-10-2024	071010201268202 2(No.of Docs 3)	0710102012682022/4	INTERLOCUTORY APPLICATION (I.B.C)/850(ND)2022	AMRAPALI FINCAP LIMITED VS. RESOLUTION PROFESSIONAL	Sec 60(5),Rule 11 of NCLT, 2016	6/11/2024	no of objection 1. page no 3 to 114 missed sign with true copy 2. page no 56 to 99 missed ocr 3. complication judgment filled separately in different slash number 4. ocr missed in complication judgement pdf	vaibhavmadv
2262	28-10-2024	071010200936202 4(No.of Docs 2)	0710102009362024/2	COMPANY PETITION (COMPANIES ACT)/29(ND)2024	ANU AGGARWAL VS. M P N FINCAP PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	6/11/2024	no of objection 1. incomplete book marking as per index with pagination 2. ocr missed in pdf in reply and annexures pages 3. annexures pages missed sign with true copy 4 mention translate copy number on pages	Adityamadaan
2263	18-10-2024	071010208836202 2(No.of Docs 1)	0710102088362022/7	CONTEMPT PETITION(COMPANIES ACT)/25(PB)2022	MUKESH SATPAL MALHOTRA VS. PUNEET SATPAL MALHOTRA	Sec 425	6/11/2024	1.bookmarking mandatory.	D&K Law
2264	30-10-2024	071010206902202 4(No.of Docs 2)	0710102069022024/1	INTERLOCUTORY APPLICATION (I.B.C)/4139(ND)2024	DHARMENDER VSIDBI TRUSTEESHIP SERVICES LIMITED	Rule 11 of NCLT, 2016	5/11/2024	no of objection 1. page no 31 33 68 70 102 104 hindi page need english translate copy 2. page no 58 93 127 149 dim pages 3. double pagination in pdf	Abhirup Dasgupta
2265	15-10-2024	071010207976202 4(No.of Docs 1)	0710102079762024/1	INTERLOCUTORY APPLICATION (I.B.C)/4696(ND)2024	RAKESH KUMAR JAIN ISNOLVENCY PROFESSIONAL	22(3)a	4/11/2024	no of objection 1. company application need nclt last compliance order 2. annexures pages need sign with true copy	Rakesh
2266	20-10-2024	071010203732202 4(No.of Docs 2)	0710102037322024/2	COMPANY PETITION (COMPANIES ACT)/106(ND)2024	RAMANAND MITTAL VS. DREAM TREADERS FILMS (INDIA) PRIVATE LIMITED	Sec. 59,Sec. 130(1),Sec. 241(1),Sec. 242(4)	4/11/2024	No of objection 1. book marking mandatory as per index with pagination 2. need every page sign of reply. 3. date missed on vakalatanama.	advshreysinha
2267	20-10-2024	071010203732202 4(No.of Docs 2)	0710102037322024/2	COMPANY PETITION (COMPANIES ACT)/106(ND)2024	RAMANAND MITTAL VS. DREAM TREADERS FILMS (INDIA) PRIVATE LIMITED	Sec. 59,Sec. 130(1),Sec. 241(1),Sec. 242(4)	4/11/2024	No of objection 1. book marking mandatory as per index with pagination 2. need every page sign of reply. 3. date missed on vakalatanama.	advshreysinha
2268	22-10-2024	071010210294202 3(No.of Docs 1)	0710102102942023/2	INTERLOCUTORY APPLICATION (I.B.C)/6531(ND)2023	KAMALL AHUJA VS. M/S KOTAK MAHINDRA BANK LIMITED	Sec 60(5)	4/11/2024	no of objection 1. only proof of service uploaded 2. main pdf not uploaded in pdf	kamall.lawmax

2269	22-10-2024	0710102024672020 (No.of Docs 2)	0710102024672020/18	COMPANY PETITION IB (IBC)/687(PB)2020	ALLAHABAD BANK VS. M/S MAHAMAYA EXPORTS PRIVATE LIMITED	IBC under Sec 7	4/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3 need every pages sign of reply 4 affidavit missed in reply	ilexjurix
2270	17-10-2024	0710102097252023 (No.of Docs 1)	0710102097252023/6	TRANSFER APPLICATION (IBC)/2(PB)2024	CM SMITH & SONS LIMITED THROUGH ITS PROMOTER & SHAREHOLDER SHRI RATILAL SMITH VS. HAQ STEELS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	4/11/2024	no of objection 1. main pdf not uploaded 2. only proof of service uploaded .	rdharmendra47
2271	21-10-2024	0710102035962024 (No.of Docs 3)	0710102035962024/1	COMPANY PETITION (COMPANIES ACT)/114(ND)2024	PRATAP SINGH PARMAR VS. PRABH PAUL PARMAR	Sec. 241(1)	4/11/2024	no of objection 1. book marking mandatory as per index with pagination	nidsbits
2272	15-10-2024	0710102078572019 (No.of Docs 1)	0710102078572019/26	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	4/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. index pages missed in pdf 3 file according to the index page	munishmehta
2273	15-10-2024	0710102078572019 (No.of Docs 1)	0710102078572019/27	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	4/11/2024	no of objection 1. incomplete pdf uploaded 2. only gmail page uploaded	munishmehta
2274	17-10-2024	0710102081052024 (No.of Docs 2)	0710102081052024/1	INTERLOCUTORY APPLICATION (I.B.C)/4966(ND)2024	ISHWARI PRASAD SINGH VS. JASMINE BUILDMART PRIVATE LIMITED	Sec 60(5)	4/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. amended memo parties need last compliance order	ashwarya.sinha1984
2275	23-10-2024	0710102081962024 (No.of Docs 2)	0710102081962024/2	INTERLOCUTORY APPLICATION (I.B.C)/4742(ND)2024	ASHOK TIWARI VS. RITU RASTOGI	Sec 60(5)	4/11/2024	all pages is wrong adjust in pdf. up side down in pdf	HKLO
2276	23-10-2024	0710102081962024 (No.of Docs 2)	0710102081962024/2	INTERLOCUTORY APPLICATION (I.B.C)/4742(ND)2024	ASHOK TIWARI VS. RITU RASTOGI	Sec 60(5)	4/11/2024	all pages is wrong adjust in pdf. up side down in pdf	HKLO
2277	15-10-2024	0710102091482023 (No.of Docs 2)	0710102091482023/5	COMPANY PETITION IB (IBC)/670(ND)2023	VINEET POLYFAB PRIVATE LIMITED VS. VINIT KNITTINGS PRIVATE LIMITED	IBC Under Sec 9	4/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3 pagination missed in pdf 4 need sign at the last page of pdf of written submission 5 need to delete extra pdf in proof of service	advস্যাম
2278	23-10-2024	0710102081962024 (No.of Docs 2)	0710102081962024/2	INTERLOCUTORY APPLICATION (I.B.C)/4742(ND)2024	ASHOK TIWARI VS. RITU RASTOGI	Sec 60(5)	4/11/2024	all pages is wrong adjust in pdf. up side down in pdf	HKLO
2279	18-10-2024	0710102025822024 (No.of Docs 1)	0710102025822024/4	COMPANY PETITION (COMPANIES ACT)/78(ND)2024	OM PRAKASH KATHURIA VS. A K FURNITURES PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	4/11/2024	1.court fee 1rs missing in vakalatnama.	Sakshi7297
2280	23-10-2024	0710102081962024 (No.of Docs 2)	0710102081962024/2	INTERLOCUTORY APPLICATION (I.B.C)/4742(ND)2024	ASHOK TIWARI VS. RITU RASTOGI	Sec 60(5)	4/11/2024	all pages is wrong adjust in pdf. up side down in pdf	HKLO
2281	24-10-2024	0710102025472023 (No.of Docs 2)	0710102025472023/1	COMPANY APPLICATION(COMPANIES ACT)/109(ND)2023	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 242(4),Rule 32	4/11/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in reply	nikhilgoyal19

2282	22-10-2024	0710102104842023 (No.of Docs 1)	0710102104842023/3	INTERLOCUTORY APPLICATION (I.B.C)/6592(ND)2023	KAMALL AHUJA VS. ICICI BANK LIMITED	Sec 60(5)	4/11/2024	no of objection 1. only proof of service uploaded 2 application missed in pdf	kamall.lawmax
2283	20-10-2024	0710102037322024 (No.of Docs 2)	0710102037322024/2	COMPANY PETITION (COMPANIES ACT)/106(ND)2024	RAMANAND MITTAL VS. DREAM TREADERS FILMS (INDIA) PRIVATE LIMITED	Sec. 59,Sec. 130(1),Sec. 241(1),Sec. 242(4)	4/11/2024	No of objection 1. book marking mandatory as per index with pagination 2. need every page sign of reply. 3. date missed on vakalatanama.	advshreysinha
2284	20-10-2024	0710102037322024 (No.of Docs 2)	0710102037322024/2	COMPANY PETITION (COMPANIES ACT)/106(ND)2024	RAMANAND MITTAL VS. DREAM TREADERS FILMS (INDIA) PRIVATE LIMITED	Sec. 59,Sec. 130(1),Sec. 241(1),Sec. 242(4)	4/11/2024	No of objection 1. book marking mandatory as per index with pagination 2. need every page sign of reply. 3. date missed on vakalatanama.	advshreysinha
2285	17-10-2024	0710102010602024 (No.of Docs 2)	0710102010602024/5	COMPANY PETITION (COMPANIES ACT)/52(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNIL JAIN & CO.	Sec. 140(5)	30-10-2024	no of objection 1. need every pages sign of reply. 2. date and month missed on vakalatanama	ravinderagar
2286	14-10-2024	0710200400542011 (No.of Docs 5)	0710200400542011/8	COMPANY PETITION (COMPANIES ACT)/123(ND)2011	M/S MMT LTD VS M/S INDIAN COMMODITY EXCHANGE LTD	Application under any other provisions	30-10-2024	1.all document file separately.	sameer.parekh
2287	11/10/2024	0710102108982023 (No.of Docs 1)	0710102108982023/3	COMPANY PETITION (COMPANIES ACT)/9(ND)2024	DR TEJ KUMAR MATHUR VS. HEALTHSFIRST HEALTHCARE & DIAGNOSTICS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-10-2024	1.bookmarking mandatory.	CSSHARAD
2288	7/10/2024	0710102106262023 (No.of Docs 1)	0710102106262023/15	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2024	RKD FURNISHINGS PRIVATE LIMITED	Sec. 230-232, Sec 234	30-10-2024	no of objection 1. book marking mandatory as per index with pagination 2 counsel detail missed in index page with sign	manishsohal
2289	14-10-2024	0710102105792023 (No.of Docs 2)	0710102105792023/2	INTERLOCUTORY APPLICATION (I.B.C)/191(ND)2024	AAA INSOLVENCY PROFESSIONALS LLP THROUGH ANIL GOEL RESOLUTION PROFESSIONAL MOTHERS PRIDE EDUCATION INSTITUTION PVT. LTD. VSMEGHA VERMA AND ORS.	Application under any other provisions- IBC	30-10-2024	1.91,92,93,96,97,98,99,this pages is not clear	lokeshmalik
2290	4/10/2024	0710102012082024 (No.of Docs 1)	0710102012082024/3	COMPANY PETITION IB (IBC)/93(ND)2024	RITESH HUF VS. DALMIA LIFE CARE PRIVATE LIMITED	IBC Under Sec 9	30-10-2024	1.incomplete file.	Rakesh10
2291	17-10-2024	0710102021432024 (No.of Docs 2)	0710102021432024/8	INTERLOCUTORY APPLICATION (I.B.C)/2199(ND)2024	M/S. PRASANTHI PROPERTY DEVELOPERS PVT. LTD. VS. HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	29-10-2024	no of objection 1. book marking mandatory as per index with pagination	ADVMSVSankar
2292	17-10-2024	0710102013002024 (No.of Docs 2)	0710102013002024/6	COMPANY PETITION (COMPANIES ACT)/53(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. S A R B & ASSOCIATES	Sec. 140(5)	29-10-2024	no of objection 1. need every page sign of reply 2 date and month missed on vakalatanama	ravinderagar
2293	19-10-2024	0710102011592024 (No.of Docs 2)	0710102011592024/4	COMPANY PETITION (COMPANIES ACT)/69(ND)2024	VANDANA RAHEJA & ANR VS. ATS INFRASTRUCTURE LIMITED	Sec. 213	29-10-2024	no of objection 1. need to delete extra same pdf in proof of service 2. missed proof of service in reply 3. book marking mandatory as per index with pagination	knlegal

2294	17-10-2024	0710102024672020(No.of Docs 1)	0710102024672020/16	COMPANY PETITION IB (IBC)/687(PB)2020	ALLAHABAD BANK VS. M/S MAHAMAYA EXPORTS PRIVATE LIMITED	IBC under Sec 7	29-10-2024	no of objection 1. book marking mandatory as per index with pagination 2. 3 rs court fee and 25 rs welfare fee missed on vakalatanama.	ilexjurix
2295	14-10-2024	0710102044082022(No.of Docs 1)	0710102044082022/21	COMPANY PETITION IB (IBC)/513(ND)2022	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec 7	25-10-2024	no of objection 1. book marking mandatory as per index with pagination	DhanshyamPatel
2296	16-10-2024	0710102044032023(No.of Docs 1)	0710102044032023/2	COMPANY PETITION IB (IBC)/332(ND)2023	PUNJAB NATIONAL BANK THROUGH DEEPAK MITTAL VS. SURESH CHAND JAIN	Section 95(1)	24-10-2024	no of objection 1. incomplete pdf uploaded 2. only one pages uploaded in file	kapoorandcompany
2297	17-10-2024	0710102050372019(No.of Docs 1)	0710102050372019/9	COMPANY PETITION (COMPANIES ACT)/34(ND)2019	AJAY KUMAR GUPTA VS. SILVER STREAK PRIVATE LIMITED	Sec. 241(1)	24-10-2024	Respondent name not mention vakalanama	adv.nikhiljain
2298	16-10-2024	0710102037682024(No.of Docs 1)	0710102037682024/3	COMPANY PETITION (COMPANIES ACT)/110(ND)2024	SANJAY AGARWAL VS. UMESH GUPTA	Sec. 241(1),Sec. 242(4)	24-10-2024	1.bookmarking mandatory.	amannaqvi
2299	16-10-2024	0710102049662022(No.of Docs 2)	0710102049662022/8	COMPANY PETITION (COMPANIES ACT)/114(ND)2022	DHARMENDRA KUMAR VS. SONTSA BEVERAGE & FOODS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	24-10-2024	NO OF OBJECTION 1. Book marking mandatory as per index with pagination 2.pagination missed in index 3 missed sign on index page at the place of counsel detail 4 need every page sign of reply 5 affidavit missed in reply with verification 6 need to do delete extra pdf in proof of service 7 reply need proof of service	himanshuharbola
2300	21-10-2024	0710102034162024(No.of Docs 2)	0710102034162024/4	COMPANY PETITION IB (IBC)/246(ND)2024	MICRO CAPITALS PRIVATE LIMITED VS. ALCOBEX METALS LIMITED	IBC under Sec 7	24-10-2024	1.Bookmarking missing 2. Proof of service mention in Index	aditya.dausawala
2301	2/6/2024	0710102048232024(No.of Docs 0)	0710102048232024/1	COMPANY PETITION IB (IBC)/584(ND)2024	THE CANARA BANK LIMITED VS. GEETA DEVI GARG	Section 95(1)	24-10-2024	no of objection 1.index missing in pages. 2.bookmarking mandatory.	
2302	17-10-2024	0710102050372019(No.of Docs 1)	0710102050372019/9	COMPANY PETITION (COMPANIES ACT)/34(ND)2019	AJAY KUMAR GUPTA VS. SILVER STREAK PRIVATE LIMITED	Sec. 241(1)	24-10-2024	Respondent name not mention vakalanama	adv.nikhiljain
2303	17-10-2024	0710102050372019(No.of Docs 1)	0710102050372019/9	COMPANY PETITION (COMPANIES ACT)/34(ND)2019	AJAY KUMAR GUPTA VS. SILVER STREAK PRIVATE LIMITED	Sec. 241(1)	24-10-2024	Respondent name not mention vakalanama	adv.nikhiljain
2304	17-10-2024	0710102050372019(No.of Docs 1)	0710102050372019/9	COMPANY PETITION (COMPANIES ACT)/34(ND)2019	AJAY KUMAR GUPTA VS. SILVER STREAK PRIVATE LIMITED	Sec. 241(1)	24-10-2024	Respondent name not mention vakalanama	adv.nikhiljain
2305	17-10-2024	0710102081022024(No.of Docs 1)	0710102081022024/1	TRANSFER APPLICATION (IBC)/67(PB)2024	VASHISHT KUMAR GOYAL VS. ATUL BANSAL	Rule16(d),NCL T Rules,2016 IBC	23-10-2024	1.court fee 1rs missing in vakalatnama.	VMLAWOFFICE
2306	17-10-2024	0710102081022024(No.of Docs 1)	0710102081022024/1	TRANSFER APPLICATION (IBC)/67(PB)2024	VASHISHT KUMAR GOYAL VS. ATUL BANSAL	Rule16(d),NCL T Rules,2016 IBC	23-10-2024	1.court fee 1rs missing in vakalatnama.	VMLAWOFFICE

2307	17-10-2024	071010208102202 4(No.of Docs 1)	0710102081022024/1	TRANSFER APPLICATION (IBC)/67(PB)2024	VASHISHT KUMAR GOYAL VS. ATUL BANSAL	Rule16(d),NCLT Rules,2016 IBC	23-10-2024	1.court fee 1rs missing in vakalatnama.	VMLAWOFFICE
2308	16-10-2024	071010201457202 4(No.of Docs 1)	0710102014572024/1	COMPANY PETITION (COMPANIES ACT)/109(PB)2024	M/S PANCHSHEEL CUISINE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 272 of the Companies Act , 2013	23-10-2024	1.incomplete file.	amikuslaw
2309	17-10-2024	071010208102202 4(No.of Docs 1)	0710102081022024/1	TRANSFER APPLICATION (IBC)/67(PB)2024	VASHISHT KUMAR GOYAL VS. ATUL BANSAL	Rule16(d),NCLT Rules,2016 IBC	23-10-2024	1.court fee 1rs missing in vakalatnama.	VMLAWOFFICE
2310	16-10-2024	071010202079202 4(No.of Docs 3)	0710102020792024/2	INTERLOCUTORY APPLICATION (I.B.C)/1460(ND)2024	HARMENDER SINGH SRAN VS. ROHIT SEHGAL	Sec 60(5)	23-10-2024	no of objection 1. annexures page missed sign with true copy in both volume 2. page no 261 to 262 missed in volume wise index	sanand665
2311	20-10-2024	071010207053202 4(No.of Docs 1)	0710102070532024/2	TRANSFER APPLICATION/41(PB)2024	GAURANSH VYAS VS. LIMINAL CUSTODY THROUGH DIRECTOR - MAHIN GUPTA	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	23-10-2024	No of objection 1. transfer application file in " any other document" in uploading time on dms portal 2. index page missed in pdf 3. book marking mandatory as per index with pagination 4. missed Compliance with the Order dated 27.09.2024 in pdf 5 pagination missed in pdf .	varunrawal
2312	15-10-2024	071010203085202 3(No.of Docs 2)	0710102030852023/7	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	23-10-2024	no of objection 1.book marking mandatory as per index with pagination 2 annexures pages missed sign with true copy 3 pagination need start 1 instead of 849 to 850	PCSBHK
2313	15-10-2024	071010200033202 1(No.of Docs 1)	0710102000332021/6	COMPANY PETITION (COMPANIES ACT)/21(ND)2021	CHANDER KISHORE MADAN VS. M/S ROINET SOLUTIONS PVT LTD	Sec. 58(3),Sec. 59	22-10-2024	no of objection 1. pagination missed in book marking as per index 2. 3 rs court fee missed on vakalatanama	Kanika Singhal
2314	16-10-2024	071010200629202 2(No.of Docs 2)	0710102006292022/10	INTERLOCUTORY APPLICATION (I.B.C)/593(ND)2022	ASSETS CARE AND RECONSTRUCTION ENTERPRISE LIMITED VS. MR. VISWANADHA SARMA RESOLUTION PROFESSIONAL FOR PIYUSH IT SOLUTIONS PRIVATE LIMITED	Sec 60(5)	22-10-2024	1.remove extra pdf and submit final pdf.	arguspartners
2315	5/10/2024	071010202260202 4(No.of Docs 2)	0710102022602024/2	COMPANY PETITION (COMPANIES ACT)/89(ND)2024	ROHIT MADHUR (SHAREHOLDER) VS. CUTTING EDGE DIGITAL PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 447	21-10-2024	no of objection 1.counsel details sign in index. 2.need every pages sign and true copy in Annexure. 3.order missing.	sameer.srivastava661
2316	5/10/2024	071010202260202 4(No.of Docs 2)	0710102022602024/2	COMPANY PETITION (COMPANIES ACT)/89(ND)2024	ROHIT MADHUR (SHAREHOLDER) VS. CUTTING EDGE DIGITAL PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 447	21-10-2024	no of objection 1.counsel details sign in index. 2.need every pages sign and true copy in Annexure. 3.order missing.	sameer.srivastava661

2317	5/10/2024	0710102022602024(No.of Docs 2)	0710102022602024/2	COMPANY PETITION (COMPANIES ACT)/89(ND)2024	ROHIT MADHUR (SHAREHOLDER) VS. CUTTING EDGE DIGITAL PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 447	21-10-2024	no of objection 1.counsel details sign in index. 2.need every pages sign and true copy in Annexure. 3.order missing.	sameer.srivastava661
2318	12/10/2024	0710102039952024(No.of Docs 1)	0710102039952024/5	COMPANY PETITION IB (IBC)/281(ND)2024	CANARA BANK VS. ANJALI BHARDWAJ	Sec 60(2),Section 95(1)	21-10-2024	1.bookmarking mandatory.	vedalegal1
2319	14-10-2024	0710102027392024(No.of Docs 1)	0710102027392024/3	COMPANY PETITION IB (IBC)/382(ND)2024	CENTRAL BANK OF INDIA VS. SHEFALI BANSAL	Section 95(1)	21-10-2024		bkmdelhi
2320	5/10/2024	0710102022602024(No.of Docs 2)	0710102022602024/2	COMPANY PETITION (COMPANIES ACT)/89(ND)2024	ROHIT MADHUR (SHAREHOLDER) VS. CUTTING EDGE DIGITAL PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 447	21-10-2024	no of objection 1.counsel details sign in index. 2.need every pages sign and true copy in Annexure. 3.order missing.	sameer.srivastava661
2321	15-10-2024	0710102029212020(No.of Docs 1)	0710102029212020/10	COMPANY PETITION IB (IBC)/711(ND)2020	TRANS GLOBE TEXTILES LIMITED VS. DESTINATION TEXOFAB PRIVATE LIMITED	IBC Under Sec 9	21-10-2024	1.25rs welfare ticket missing in vakalatnama.	ATIUTTAM
2322	16-10-2024	0710102062512024(No.of Docs 1)	0710102062512024/3	INTERLOCUTORY APPLICATION (I.B.C)/4029(ND)2024	JAYANT PRAKASH VS. KRISHAN KUMAR JAJOO	Application under any other provisions- IBC	21-10-2024	NO OF OBJECTION 1. HINDI PAGES NEED ENGLISH TRANSLATE COPY PAGE NO 17 19 23 25 2. PAGE NO 28 TO 188 MISSED SIGN OF EVERY PAGES	ADHISH
2323	9/10/2024	0710102082602024(No.of Docs 1)	0710102082602024/1	INTERLOCUTORY APPLICATION (I.B.C)/4878(ND)2024	RAJIV BHATNAGAR VS. CENTRAL BUREAU OF INVESTIGATION	Section 19(2) / Regulation 30	18-10-2024	no of objection 1.bookmarking mandatory. 2.cocument file name wrong upload in pdf.	Bhatnagarca
2324	17-09-2024	0710102080082024(No.of Docs 0)	0710102080082024/2	INTERLOCUTORY APPLICATION (I.B.C)/4618(ND)2024	ANKIT GOEL RP M/S FEEDBACK ENERGY DISTRIBUTION COMPANY LTD. VS. TRIPURA STATE ELECTRICITY CORPORATION LIMITED	Sec 60(5)	18-10-2024	No of objection (volume 1) 1. index page missed in book marking as per index 2. pagination missed in book marking as per index 3. need every page sign of reply 4 improper book marking as per index with pagination 5 annexure page missed sign with true copy 6 page no 44 46 47 49 50 to 95 missed ocr 7 page no 65 wrong alignment of adjustment of page 8 page no 46 to 64 double pagination (volume 2) 1. bookmarking mandatory as per index with pagination 2 annexures pages missed sign with true copy	
2325	8/10/2024	0710102100342023(No.of Docs 2)	0710102100342023/5	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	18-10-2024	no of objection 1 pagination missed in book marking as per index 2 need every page sign of rejoinder 3 page no 48 to 50 missed ocr 4 page no 76 to 78 missed ocr 5 annexure pages missed sign with true copy	123
2326	9/10/2024	0710102081772023(No.of Docs 2)	0710102081772023/10	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	18-10-2024	no of objection 1.bookmarking mandatory. 2.extra pdf remove and final pdf submit in pdf.	Bbhargavi09
2327	12/10/2024	0710102039902024(No.of Docs 1)	0710102039902024/5	COMPANY PETITION IB (IBC)/263(ND)2024	CANARA BANK VS. VINOD KUMAR SHARMA	Sec 60(2),Section 95(1)	18-10-2024	1.bookmarking mandatory.	vedalegal1

2328	9/10/2024	071010215779201 9(No.of Docs 3)	0710102157792019/8	INTERLOCUTORY APPLICATION (IBC)/1543(ND)201 9	RGTL INDUSTRIES LIMITED VS. SAURABH RATHI	Sec 66(1)	18-10-2024	no of objection 1. ocr missed in reply	bajpaiankita86
2329	8/10/2024	071010206646202 1(No.of Docs 1)	0710102066462021/8	COMPANY PETITION IB (IBC)/574(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. ANGSHUMAN DUTTA	Section 95(1)	17-10-2024	1.incomplete file.	IP Har meet Kaur
2330	10/10/2024	071010204646202 4(No.of Docs 1)	0710102046462024/1	COMPANY PETITION IB (IBC)/484(ND)2024	CENTRAL BANK OF INDIA VS. A S TECHNOBUILD PRIVATE LIMITED	IBC under Sec 7	17-10-2024	1.kindly file IA.	bkmdelhi
2331	8/10/2024	071010204757202 2(No.of Docs 1)	0710102047572022/9	COMPANY PETITION IB (IBC)/549(ND)2022	M/S KUMAR ELECTRONICS THROUGH ITS PROPRIETOR MR. SURENDER BANSAL VS. SARGAM INDIA ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	16-10-2024	1.kindly file IA.	kchatterjee
2332	30-09-2024	071010201800202 4(No.of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC (LIQ.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
2333	5/10/2024	071010208177202 3(No.of Docs 1)	0710102081772023/7	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	16-10-2024	no of objection 1. improper book marking mandatory as per index with pagination 2. need to write " any another document " at the place of "proof of service " 3. need sign at the place of counsel detail of index page	Bbhargavi09
2334	5/10/2024	071010208177202 3(No.of Docs 1)	0710102081772023/8	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	16-10-2024	no of objection 1. book marking mandatory as per index with pagination 2. need sign at the place of counsel detail of index page	Bbhargavi09
2335	5/10/2024	071010208177202 3(No.of Docs 4)	0710102081772023/6	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	16-10-2024	no of objection 1. improper book marking as per index with pagination 2. ocr missed in pdf 3 need to delete extra same copy of pdf in proof of service 4 both document Greenstat_Final-Set. and Application-for-Condonation.pdf filed separately in different slash number	Bbhargavi09
2336	5/10/2024	071010208177202 3(No.of Docs 4)	0710102081772023/6	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	16-10-2024	no of objection 1. improper book marking as per index with pagination 2. ocr missed in pdf 3 need to delete extra same copy of pdf in proof of service 4 both document Greenstat_Final-Set. and Application-for-Condonation.pdf filed separately in different slash number	Bbhargavi09

2337	5/10/2024	0710102081772023 3(No.of Docs 4)	0710102081772023/6	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	16-10-2024	no of objection 1. improper book marking as per index with pagination 2. ocr missed in pdf 3 need to delete extra same copy of pdf in proof of service 4 both document Greenstat_Final-Set. and Application-for-Condonation.pdf filed separately in different slash number	Bbhargavi09
2338	5/10/2024	0710102081772023 3(No.of Docs 4)	0710102081772023/6	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	16-10-2024	no of objection 1. improper book marking as per index with pagination 2. ocr missed in pdf 3 need to delete extra same copy of pdf in proof of service 4 both document Greenstat_Final-Set. and Application-for-Condonation.pdf filed separately in different slash number	Bbhargavi09
2339	9/10/2024	0710102057982022 2(No.of Docs 1)	0710102057982022/15	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	16-10-2024	1.index missing in bookmarking.	adv.shobhan.mahanti
2340	15-10-2024	0710102026332024 4(No.of Docs 2)	0710102026332024/9	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	16-10-2024	no of objection 1. book marking mandatory as per index with pagination 2 page no 13 and 14 to 19 not readable 3 page no 25 to 29 not readable 4 page no 48 to 53 not readable 5 annexures pages missed sign with true copy	nikhilswami85
2341	10/9/2021	0710102015192021 1(No.of Docs 4)	0710102015192021/1	COMPANY APPLICATION(COMPANIES ACT)/374(ND)2021	BINOD KUMAR VS. PEERS ALLIED COTPORATION LTD	Application under any other provisions	16-10-2024	no of objection 1. book marking mandatory as per index with pagination in both document 2. petition need nclt last order 3. ocr missed in pdf in both pdf 4 both document petition and memo of parties filled separately in different slash number 5 index page missed in pdf 6 counsel detail missed with sign in index page of both pdf 7 need every page sign	Binod Kumar
2342	30-09-2024	0710102018002024 4(No.of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
2343	30-09-2024	0710102018002024 4(No.of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal

2344	14-10-2024	0710102063402023 (No.of Docs 2)	0710102063402023/7	COMPANY PETITION IB (IBC)/502(ND)2023	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD VS. SYNERGY PETRO PRODUCTS PRIVATE LIMITED	IBC Under Sec 9	16-10-2024	no of objection 1. index page missed in book marking as per index 2. pagination missed in book marking as per index	Priyasoni
2345	10/9/2021	0710102015192021 (No.of Docs 4)	0710102015192021/1	COMPANY APPLICATION(COMPANIES ACT)/374(ND)2021	BINOD KUMAR VS. PEERS ALLIED COTPORATION LTD	Application under any other provisions	16-10-2024	no of objection 1. book marking mandatory as per index with pagination in both document 2. petition need nclt last order 3. ocr missed in pdf in both pdf 4 both document petition and memo of parties filled separately in different slash number 5 index page missed in pdf 6 counsel detail missed with sign in index page of both pdf 7 need every page sign	Binod Kumar
2346	10/9/2021	0710102015192021 (No.of Docs 4)	0710102015192021/1	COMPANY APPLICATION(COMPANIES ACT)/374(ND)2021	BINOD KUMAR VS. PEERS ALLIED COTPORATION LTD	Application under any other provisions	16-10-2024	no of objection 1. book marking mandatory as per index with pagination in both document 2. petition need nclt last order 3. ocr missed in pdf in both pdf 4 both document petition and memo of parties filled separately in different slash number 5 index page missed in pdf 6 counsel detail missed with sign in index page of both pdf 7 need every page sign	Binod Kumar
2347	10/9/2021	0710102015192021 (No.of Docs 4)	0710102015192021/1	COMPANY APPLICATION(COMPANIES ACT)/374(ND)2021	BINOD KUMAR VS. PEERS ALLIED COTPORATION LTD	Application under any other provisions	16-10-2024	no of objection 1. book marking mandatory as per index with pagination in both document 2. petition need nclt last order 3. ocr missed in pdf in both pdf 4 both document petition and memo of parties filled separately in different slash number 5 index page missed in pdf 6 counsel detail missed with sign in index page of both pdf 7 need every page sign	Binod Kumar
2348	30-09-2024	0710102018002024 (No.of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
2349	30-09-2024	0710102018002024 (No.of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal

2350	30-09-2024	0710102018002024 (No.of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
2351	30-09-2024	0710102018002024 (No.of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
2352	30-09-2024	0710102018002024 (No.of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
2353	13-10-2024	0710102037962024 (No.of Docs 2)	0710102037962024/2	COMPANY PETITION (COMPANIES ACT)/100(ND)2024	KUMKUM SANYAL VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	16-10-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. pagination incomplete in pdf of index	Bhuwan Singh
2354	30-09-2024	0710102018002024 (No.of Docs 2)	0710102018002024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/8(PB)2024	MR. RAM RATAN KANOONGO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16-10-2024	No of objection 1. improper book marking as per index with pagination 2. in index page counsel detail missed with sign and on last page of WS also 3 missed sign with true copy of list date and events page no 1 to 7 reminder 3 this file refilled again and again without removing the defect if you have any doubt regarding these defect contact to room no 103	AKR Legal
2355	10/10/2024	0710102032642024 (No.of Docs 2)	0710102032642023/4	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	16-10-2024	no of objection 1. date missed on vakalatanama	vishishtnclt
2356	8/10/2024	0710102012492024 (No.of Docs 1)	0710102012492022/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2022	MALVIKA INVESTMENTS AND SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	15-10-2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf.	Gsvlegal

2357	12/9/2024	0710102078982024 4(No.of Docs 0)	0710102078982024/1	COMPANY PETITION (COMPANIES ACT)/172(ND)2024	NARENDER PAL SINGH SAWHNEY VS. DARSHAN SINGH SAHNI	Sec. 241(1),Sec. 242(4)	15-10-2024	no of objection 1. need not file "affidavit " in proof of service uploading time 2. annexures pages missed sign of pdf page no 3 to 28 3. mismatched pagination of book marking page no 3 to 5 change into 3 to 28	
2358	7/10/2024	0710102070742023 3(No.of Docs 1)	0710102070742023/4	INTERLOCUTORY APPLICATION (I.B.C)/4616(ND)2023	ROHIT SEHGAL VSOFFICE OF PRINCIPAL COMMISSIONER CGST DELHI (NORTH)	Sec 60(5)	15-10-2024	no of objection 1. 1 rs court fee missed on vakalatanama	kunalsharma
2359	7/10/2024	0710102093922022 2(No.of Docs 2)	0710102093922022/2	COMPANY PETITION (COMPANIES ACT)/210(ND)2022	MAHESH GUPTA VS. GOPI NATH PVT LTD	Sec. 241(1),Sec. 242(4)	15-10-2024	no of objection 1. order missed which mention in index 13.09.2024;	ashishgupta2310
2360	4/10/2024	0710102099922019 9(No.of Docs 1)	0710102099922019/15	COMPANY PETITION IB (IBC)/1592(ND)2019	MRS.ANITA MEHTA VS. M/S LOTUS INFRAESTATES PRIVATE LIMITED	IBC under Sec 7	15-10-2024	no of objection 1. book marking mandatory as per index with pagination	centrik
2361	4/11/2022	0710102091122022 2(No.of Docs 0)	0710102091122022/1	INTERLOCUTORY APPLICATION (I.B.C)/5427(ND)2022	VIVEK PARTI	Rule 11 of NCLT, 2016	15-10-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	
2362	8/10/2024	0710102019492022 2(No.of Docs 2)	0710102019492022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/55(ND)2022	ELEGANT KAR ACCESORIES PRIVATE LIMITED VS. ELEGANT KAR ACCESORIES PRIVATE LIMITED	Rule 11 of NCLT	15-10-2024	no of objection 1.need every pages sign. 2.need every pages ocr.	purveshbuttan@gmail
2363	7/10/2024	0710102052472022 2(No.of Docs 2)	0710102052472022/2	INTERLOCUTORY APPLICATION (I.B.C)/3151(PB)2022	PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER	Sec 60(5)	15-10-2024	no of objection 1.pagintaion missing in bookmarking. 2.affidavit address and verified details mismatch.	DhruvPande9
2364	7/10/2024	0710102052472022 2(No.of Docs 2)	0710102052472022/2	INTERLOCUTORY APPLICATION (I.B.C)/3151(PB)2022	PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER	Sec 60(5)	15-10-2024	no of objection 1.pagintaion missing in bookmarking. 2.affidavit address and verified details mismatch.	DhruvPande9
2365	7/10/2024	0710102052472022 2(No.of Docs 2)	0710102052472022/2	INTERLOCUTORY APPLICATION (I.B.C)/3151(PB)2022	PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER	Sec 60(5)	15-10-2024	no of objection 1.pagintaion missing in bookmarking. 2.affidavit address and verified details mismatch.	DhruvPande9
2366	7/10/2024	0710102052472022 2(No.of Docs 2)	0710102052472022/2	INTERLOCUTORY APPLICATION (I.B.C)/3151(PB)2022	PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER	Sec 60(5)	15-10-2024	no of objection 1.pagintaion missing in bookmarking. 2.affidavit address and verified details mismatch.	DhruvPande9
2367	12/9/2024	0710102081772023 3(No.of Docs 1)	0710102081772023/5	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	14-10-2024	no of objection 1. improper book marking as per index with pagination 2. missed sign at the place of counsel detail in index page	Bbhargavi09
2368	7/10/2024	0710102057982022 2(No.of Docs 4)	0710102057982022/13	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	14-10-2024	1.please extra pdf remove and final pdf submit.	adv.shobhan.mahanti
2369	7/10/2024	0710102028632024 4(No.of Docs 1)	0710102028632024/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/35(ND)2024	BASIX PROMOTERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	14-10-2024	no of objection 1.bookmarking mandatory. 2.counsel details missing in index.	manishsohal

2370	30-09-2024	071010201928202 2(No.of Docs 1)	0710102019282022/5	COMPANY PETITION IB (IBC)/213(PB)2022	MUTHOOT FINCORP LIMITED VS. BHAWNA LATHER	Section 95(1)	14-10-2024	no of objection 1. book marking mandatory as per index with pagination	Aish351
2371	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2372	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2373	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2374	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2375	12/9/2024	071010208177202 3(No.of Docs 1)	0710102081772023/5	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	14-10-2024	no of objection 1. improper book marking as per index with pagination 2. missed sign at the place of counsel detail in index page	Bbhargavi09
2376	12/9/2024	071010208177202 3(No.of Docs 1)	0710102081772023/5	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	14-10-2024	no of objection 1. improper book marking as per index with pagination 2. missed sign at the place of counsel detail in index page	Bbhargavi09
2377	7/10/2024	071010200394202 3(No.of Docs 1)	0710102003942023/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	14-10-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking 3 index page missed in pdf also	GLOBIZ
2378	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2379	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2380	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2381	12/9/2024	071010208177202 3(No.of Docs 1)	0710102081772023/5	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	14-10-2024	no of objection 1. improper book marking as per index with pagination 2. missed sign at the place of counsel detail in index page	Bbhargavi09
2382	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2383	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2384	30-09-2024	071010201931202 2(No.of Docs 1)	0710102019312022/6	COMPANY PETITION IB (IBC)/215(PB)2022	MUTHOOT FINCORP LIMITED VS. SAJJAN SINGH BENIWAL	Section 95(1)	14-10-2024	no of objection 1. book marking mandatory as per index with pagination	Aish351

2385	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2386	7/10/2024	071010205798202 2(No.of Docs 4)	0710102057982022/1 3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	14-10-2024	1.please extra pdf remove and final pdf submit.	adv.shobhan.mahanti
2387	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2388	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2389	7/10/2024	071010205798202 2(No.of Docs 4)	0710102057982022/1 3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	14-10-2024	1.please extra pdf remove and final pdf submit.	adv.shobhan.mahanti
2390	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2391	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2392	7/10/2024	071010205798202 2(No.of Docs 4)	0710102057982022/1 3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	14-10-2024	1.please extra pdf remove and final pdf submit.	adv.shobhan.mahanti
2393	30-09-2024	071010201930202 2(No.of Docs 1)	0710102019302022/5	COMPANY PETITION IB (IBC)/216(PB)2022	MUTHOOT FINCORP LIMITED VS. RAM NIWAS LATHER	Section 95(1)	14-10-2024	no of objection 1. book marking mandatory as per index with pagination	Aish351
2394	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2395	5/10/2024	071010203485202 4(No.of Docs 1)	0710102034852024/2	COMPANY PETITION IB (IBC)/395(ND)2024	GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	14-10-2024	no of objection 1.index missing in bookmarking. 2.counsel details missing in index in pdf	F9989
2396	26-09-2024	071010202327202 3(No.of Docs 2)	0710102023272023/5	COMPANY PETITION IB (IBC)/167(ND)2023	BANK OF MAHARASHTRA VS. POONAM GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign. 3.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.com
2397	4/10/2024	071010210637202 2(No.of Docs 2)	0710102106372022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mahanti

2398	4/10/2024	0710102106372022(No.of Docs 2)	0710102106372022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mahanti
2399	4/10/2024	0710102106372022(No.of Docs 3)	0710102106372022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mahanti
2400	4/10/2024	0710102029332023(No.of Docs 4)	0710102029332023/2	COMPANY PETITION (COMPANIES ACT)/150(ND)2023	MANJU VS. ASIS DEVELOPERS PRIVATE LIMITED	Sec. 59	10/10/2024	no of objection 1. book marking mandatory as per index with pagination in both document 2. application need nclt last compliance order 3. ocr missed in pdf 4 index page missed in pdf 5 both the document filled separately in different slash number	Advocateavnish
2401	26-09-2024	0710102079252023(No.of Docs 1)	0710102079252023/4	COMPANY PETITION IB (IBC)/650(ND)2023	BANK OF MAHARASHTRA VS. NEELAMANI JAIN	Section 95(1)	10/10/2024	1.bookmarking mandatory.	vmsjuris@gmail.com
2402	26-09-2024	0710102023272023(No.of Docs 2)	0710102023272023/5	COMPANY PETITION IB (IBC)/167(ND)2023	BANK OF MAHARASHTRA VS. POONAM GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign. 3.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.com
2403	26-09-2024	0710102079252023(No.of Docs 1)	0710102079252023/4	COMPANY PETITION IB (IBC)/650(ND)2023	BANK OF MAHARASHTRA VS. NEELAMANI JAIN	Section 95(1)	10/10/2024	1.bookmarking mandatory.	vmsjuris@gmail.com
2404	26-09-2024	0710102079252023(No.of Docs 1)	0710102079252023/4	COMPANY PETITION IB (IBC)/650(ND)2023	BANK OF MAHARASHTRA VS. NEELAMANI JAIN	Section 95(1)	10/10/2024	1.bookmarking mandatory.	vmsjuris@gmail.com
2405	26-09-2024	0710102079252023(No.of Docs 1)	0710102079252023/4	COMPANY PETITION IB (IBC)/650(ND)2023	BANK OF MAHARASHTRA VS. NEELAMANI JAIN	Section 95(1)	10/10/2024	1.bookmarking mandatory.	vmsjuris@gmail.com
2406	26-09-2024	0710102023272023(No.of Docs 2)	0710102023272023/5	COMPANY PETITION IB (IBC)/167(ND)2023	BANK OF MAHARASHTRA VS. POONAM GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign. 3.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.com
2407	26-09-2024	0710102023272023(No.of Docs 2)	0710102023272023/5	COMPANY PETITION IB (IBC)/167(ND)2023	BANK OF MAHARASHTRA VS. POONAM GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign. 3.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.com
2408	26-09-2024	0710102023262023(No.of Docs 2)	0710102023262023/5	COMPANY PETITION IB (IBC)/164(ND)2023	BANK OF MAHARASHTRA VS. PINKI GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagiantion missing in bookmarking. 2.need every pages sign. 3.put on ticket blank side in vakalatnama. 4.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.com
2409	4/10/2024	0710102106372022(No.of Docs 2)	0710102106372022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mahanti

2410	4/10/2024	071010210637202 2(No.of Docs 3)	0710102106372022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mahanti
2411	26-09-2024	071010202326202 3(No.of Docs 2)	0710102023262023/5	COMPANY PETITION IB (IBC)/164(ND)2023	BANK OF MAHARASHTRA VS. PINKI GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagianation missing in bookmarking. 2.need every pages sign. 3.put on ticket blank side in vakalatnama. 4.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.co m
2412	26-09-2024	071010202326202 3(No.of Docs 2)	0710102023262023/5	COMPANY PETITION IB (IBC)/164(ND)2023	BANK OF MAHARASHTRA VS. PINKI GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagianation missing in bookmarking. 2.need every pages sign. 3.put on ticket blank side in vakalatnama. 4.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.co m
2413	26-09-2024	071010202326202 3(No.of Docs 2)	0710102023262023/5	COMPANY PETITION IB (IBC)/164(ND)2023	BANK OF MAHARASHTRA VS. PINKI GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagianation missing in bookmarking. 2.need every pages sign. 3.put on ticket blank side in vakalatnama. 4.25rs welfare ticket 1rs court fee date missing in vakalatnama.	kgola7676@gmail.co m
2414	3/10/2024	071010202323202 3(No.of Docs 2)	0710102023232023/5	COMPANY PETITION IB (IBC)/163(ND)2023	BANK OF MAHARASHTRA VS. RAJ KUMAR GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalatnama. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.co m
2415	3/10/2024	071010202323202 3(No.of Docs 2)	0710102023232023/5	COMPANY PETITION IB (IBC)/163(ND)2023	BANK OF MAHARASHTRA VS. RAJ KUMAR GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalatnama. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.co m
2416	3/10/2024	071010202323202 3(No.of Docs 2)	0710102023232023/5	COMPANY PETITION IB (IBC)/163(ND)2023	BANK OF MAHARASHTRA VS. RAJ KUMAR GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalatnama. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.co m
2417	3/10/2024	071010202323202 3(No.of Docs 2)	0710102023232023/5	COMPANY PETITION IB (IBC)/163(ND)2023	BANK OF MAHARASHTRA VS. RAJ KUMAR GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalatnama. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.co m
2418	26-09-2024	071010202324202 3(No.of Docs 2)	0710102023242023/5	COMPANY PETITION IB (IBC)/161(ND)2023	BANK OF MAHARASHTRA VS. KAPIL GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalanatma. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.co m
2419	4/10/2024	071010210637202 2(No.of Docs 3)	0710102106372022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mahanti
2420	26-09-2024	071010202324202 3(No.of Docs 2)	0710102023242023/5	COMPANY PETITION IB (IBC)/161(ND)2023	BANK OF MAHARASHTRA VS. KAPIL GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalanatma. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.co m
2421	26-09-2024	071010202324202 3(No.of Docs 2)	0710102023242023/5	COMPANY PETITION IB (IBC)/161(ND)2023	BANK OF MAHARASHTRA VS. KAPIL GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalanatma. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.co m

2422	5/10/2024	0710102023542024 4(No.of Docs 2)	0710102023542024/3	RESTORATION APPLICATION (IBC)/38(ND)2024	APEX ELECTRO DEVICES PRIVATE LIMITED VS. DYANAMIC ENGINEERS LIMITED	Rule 11 of NCLT, 2016	10/10/2024	No of objection 1. book marking mandatory as per index with pagination 2. notary missed in affidavit 3 verification missed in affidavit	atul9555
2423	5/10/2024	0710102017592024 4(No.of Docs 2)	0710102017592024/7	INTERLOCUTORY APPLICATION (I.B.C)/1219(PB)2024	RAHUL JINDAL VS. COC OF TIRUPATI INFRAPROJECTS PRIVATE LIMITED THROUGH LEAD BANK BOI	Sec 60(5)	10/10/2024	No of objection 1. page no 2 and 3 missed sign 2. COMPLIANCE ORDER DATED 07.08.2024 which mention in index missed	karangandhii
2424	26-09-2024	0710102023242023 3(No.of Docs 2)	0710102023242023/5	COMPANY PETITION IB (IBC)/161(ND)2023	BANK OF MAHARASHTRA VS. KAPIL GUPTA	Section 95(1)	10/10/2024	no of objection 1.pagination missing in bookmarking. 2.put on ticket blank side in vakalanatma. 3.1rs court fee missing in vakalatnama.	kgola7676@gmail.com
2425	5/10/2024	0710102023542024 4(No.of Docs 2)	0710102023542024/2	RESTORATION APPLICATION (IBC)/38(ND)2024	APEX ELECTRO DEVICES PRIVATE LIMITED VS. DYANAMIC ENGINEERS LIMITED	Rule 11 of NCLT, 2016	10/10/2024	NO OF OBJECTION 1. BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION 2. NOTARY MISSED IN AFFIDAVIT 3 VERIFICATION MISSED IN AFFIDAVIT	atul9555
2426	4/10/2024	0710102106372022 2(No.of Docs 3)	0710102106372022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mahanti
2427	4/10/2024	0710102106372022 2(No.of Docs 2)	0710102106372022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	10/10/2024	1.all document file separately.	adv.shobhan.mahanti
2428	4/10/2024	0710102010032024 4(No.of Docs 1)	0710102010032024/2	INTERLOCUTORY APPLICATION (I.B.C)/877(ND)2024	NITIN NARANG VS. VIKAS VERMA	Application under any other provisions- IBC	9/10/2024	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure. 3.document file name wrong upload in pdf.	azeem2112
2429	1/10/2024	0710102077772024 4(No.of Docs 1)	0710102077772024/1	INTERLOCUTORY APPLICATION (I.B.C)/4559(ND)2024	JAGDISH KUMAR PARULKAR VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION	Section 60(5)	8/10/2024	1.incomplete file.	D12902014
2430	27-03-2024	0710102025882024 4(No.of Docs 0)	0710102025882024/2	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
2431	24-09-2024	0710102007162024 4(No.of Docs 2)	0710102007162024/2	INTERLOCUTORY APPLICATION (I.B.C)/1198(ND)2024	HARJIT SINGH AHLUWALIA & ORS. VS. UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL ADEL LANDMARKS)	Sec 60(5)	8/10/2024	1.affidavit missing in pdf.	KKAMAL8090
2432	24-09-2024	0710102007162024 4(No.of Docs 2)	0710102007162024/2	INTERLOCUTORY APPLICATION (I.B.C)/1198(ND)2024	HARJIT SINGH AHLUWALIA & ORS. VS. UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL ADEL LANDMARKS)	Sec 60(5)	8/10/2024	1.affidavit missing in pdf.	KKAMAL8090

2433	24-09-2024	071010200716202 4(No.of Docs 2)	0710102007162024/2	INTERLOCUTORY APPLICATION (I.B.C)/1198(ND)2024	HARJIT SINGH AHLUWALIA & ORS. VS. UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL ADEL LANDMARKS)	Sec 60(5)	8/10/2024	1.affidavit missing in pdf.	KKAMAL8090
2434	27-03-2024	071010202588202 4(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
2435	27-03-2024	071010202588202 4(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
2436	3/10/2024	071010210690202 3(No.of Docs 2)	0710102106902023/3	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/7(ND)2024	RKG FINVEST LIMITED VSBEANS & MORE HOSPITALITY PVT. LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	8/10/2024	no of objection 1. mismatched CP No. (IB) year online portal and internal pdf	advswarnika aggarwal
2437	27-03-2024	071010202588202 4(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
2438	27-03-2024	071010202588202 4(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
2439	3/10/2024	071010205732202 3(No.of Docs 2)	0710102057322023/3	COMPANY PETITION IB (IBC)/684(ND)2023	DE BONO FLEXCOM INDIA LIMITED	IBC Under Sec 10	8/10/2024	no of objection 1. improper book marking as per index with pagination 2. need every pages sign of rejoinder	RITU1171
2440	27-03-2024	071010202588202 4(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
2441	27-03-2024	071010202588202 4(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
2442	1/10/2024	071010207777202 4(No.of Docs 1)	0710102077772024/1	INTERLOCUTORY APPLICATION (I.B.C)/4559(ND)2024	JAGDISH KUMAR PARULKAR VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION	Section 60(5)	8/10/2024	1.incomplete file.	D12902014
2443	27-03-2024	071010202588202 4(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
2444	27-03-2024	071010202588202 4(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
2445	3/10/2024	071010207328202 4(No.of Docs 1)	0710102073282024/1	TRANSFER APPLICATION (IBC)/55(PB)2024	VIJAY LILARAMANI VS. SIEMENS FINANCIAL SERVICES PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	8/10/2024	no of objection 1. book marking mandatory as per index with pagination 2. notary and verification missed in pdf	prashantkatara

2446	3/10/2024	0710102073292024 4(No.of Docs 1)	0710102073292024/1	TRANSFER APPLICATION (IBC)/56(PB)2024	ANJU VIJAY LILARAMANI VS. SIEMENS FINANCIAL SERVICES PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	8/10/2024	no of objection 1. book marking mandatory as per index with pagination 2. notary and verification missed in affidavit	prashantkatara
2447	27-03-2024	0710102025882024 4(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPA NIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
2448	3/10/2024	0710102011282024 4(No.of Docs 2)	0710102011282024/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2024	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	8/10/2024	no of objection 1. book marking mandatory as per index with pagination	sdanclt
2449	26-09-2024	0710102072682024 4(No.of Docs 3)	0710102072682024/5	INTERLOCUTORY APPLICATION (I.B.C)/4291(ND)2024	RAKESH KUMAR GUPTA VS. OM DRISHIAN INTERNATIONAL LIMITED	Sec 60(5)	8/10/2024	no of objection 1.pagination missed in book marking as per index 2. need every page sign of reply	lawyer.rkgarg
2450	27-03-2024	0710102025882024 4(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPA NIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
2451	27-03-2024	0710102025882024 4(No.of Docs 0)	0710102025882024/23	TRANSFER PETITION(COMPA NIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
2452	25-09-2024	0710102054232024 4(No.of Docs 3)	0710102054232024/1	INTERLOCUTORY APPLICATION (I.B.C)/3332(ND)2024	ZYNKE EXPORTS PRIVATE LIMITED VS. MR ASHISH MEHRA	Application under any other provisions- IBC	8/10/2024	1.all document file separately.	nakslaw
2453	25-09-2024	0710102054232024 4(No.of Docs 3)	0710102054232024/1	INTERLOCUTORY APPLICATION (I.B.C)/3332(ND)2024	ZYNKE EXPORTS PRIVATE LIMITED VS. MR ASHISH MEHRA	Application under any other provisions- IBC	8/10/2024	1.all document file separately.	nakslaw
2454	30-09-2024	0710102002062024 2(No.of Docs 5)	0710102002062022/5	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	8/10/2024	1.kindly file petition.	theguild
2455	30-09-2024	0710102002062024 2(No.of Docs 5)	0710102002062022/5	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	8/10/2024	1.kindly file petition.	theguild
2456	30-09-2024	0710102002062024 2(No.of Docs 5)	0710102002062022/5	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	8/10/2024	1.kindly file petition.	theguild

2457	30-09-2024	071010200206202 2(No.of Docs 5)	0710102002062022/5	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)202	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	8/10/2024	1.kindly file petition.	theguild
2458	27-03-2024	071010202588202 4(No.of Docs 0)	0710102025882024/2	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
2459	25-09-2024	071010205423202 4(No.of Docs 3)	0710102054232024/1	INTERLOCUTORY APPLICATION (I.B.C)/3332(ND)2024	ZYNKE EXPORTS PRIVATE LIMITED VS. MR ASHISH MEHRA	Application under any other provisions- IBC	8/10/2024	1.all document file separately.	nakslaw
2460	3/10/2024	071010207103202 4(No.of Docs 1)	0710102071032024/1	INTERLOCUTORY APPLICATION (I.B.C)/4458(ND)2024	KAPIL DEV DHIR VS. PETROPOL INDIA LIMITED	Sec 60(5)	8/10/2024	no of objection 1. mismatched document internal pdf and online portal 2. need to write " affidavit " at the place of " proof of service " in uploading time	KDHIR
2461	27-03-2024	071010202588202 4(No.of Docs 0)	0710102025882024/2	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
2462	27-03-2024	071010202588202 4(No.of Docs 0)	0710102025882024/2	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
2463	1/10/2024	071010207777202 4(No.of Docs 1)	0710102077772024/1	INTERLOCUTORY APPLICATION (I.B.C)/4559(ND)2024	JAGDISH KUMAR PARULKAR VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION	Section 60(5)	8/10/2024	1.incomplete file.	D12902014
2464	27-03-2024	071010202588202 4(No.of Docs 0)	0710102025882024/2	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	8/10/2024	1.bookmarking mandatory.	
2465	25-09-2024	071010205423202 4(No.of Docs 3)	0710102054232024/1	INTERLOCUTORY APPLICATION (I.B.C)/3332(ND)2024	ZYNKE EXPORTS PRIVATE LIMITED VS. MR ASHISH MEHRA	Application under any other provisions- IBC	8/10/2024	1.all document file separately.	nakslaw
2466	1/10/2024	071010207777202 4(No.of Docs 1)	0710102077772024/1	INTERLOCUTORY APPLICATION (I.B.C)/4559(ND)2024	JAGDISH KUMAR PARULKAR VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION	Section 60(5)	8/10/2024	1.incomplete file.	D12902014
2467	26-09-2024	071010207053202 4(No.of Docs 3)	0710102070532024/1	TRANSFER APPLICATION/41(PB)2024	GAURANSH VYAS VS. LIMINAL CUSTODY THROUGH DIRECTOR - MAHIN GUPTA	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	8/10/2024	no of objection 1. book marking mandatory as per index with pagination in both document 2 index page missed in pdf 3 annexure page missed in pdf 4 ocr missed in pdf 5 both document need to file separately in different slash number	varunrawal

2468	24-09-2024	071010200716202 4(No.of Docs 2)	0710102007162024/2	INTERLOCUTORY APPLICATION (I.B.C)/1198(ND)2024	HARJIT SINGH AHLUWALIA & ORS. VS. UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL ADEL LANDMARKS)	Sec 60(5)	8/10/2024	1.affidavit missing in pdf.	KKAMAL8090
2469	6/10/2024	071010202735202 1(No.of Docs 1)	0710102027352021/6	COMPANY PETITION IB (IBC)/220(PB)2021	BANK OF INDIA THROUGH ANIL KOHLI VS. SHRI PRADEEP GEOL	Section 95(1)	7/10/2024	no of objection 1. book marking mandatory as per index with pagination	sinhasindhu07
2470	22-02-2020	071010202376202 0(No.of Docs 0)	0710102023762020/3	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/10/2024	no of objection (volume 1) 1. pagination missed in book marking as per index 2. need every pages sign of reply 3.annexure pages missed ocr of every pages 4 page no 84 to 91 148 149 150 151 152 to 155 and 183 to 191 pages not readable in volume 1 and also missed ocr 5 page no 108 135 155 wrong adjustment in file 6 double pagination in pdf in volume 1 (volume 2) 1. index page missed in volume 2 and 3 of book marking 2. page no 193 to 201 and page no 205 to 227 page not readable and also have double pagination in pdf of volume 2 3 annexures pages missed ocr (volume3) 1. page no 462 to 465 pages not readable 2. page no 578 to 582 missed ocr 3 page no 582 hindi pages not readable 4 improper book marking as per index (volume 4) 1.	
2471	26-09-2024	071010207922202 3(No.of Docs 1)	0710102079222023/4	COMPANY PETITION IB (IBC)/649(ND)2023	BANK OF MAHARASHTRA VS. BINOD KUMAR JAIN	Section 95(1)	4/10/2024	no of objection 1. book marking mandatory as per index with pagination	vmsjuris@gmail.com
2472	27-09-2024	071010207569202 3(No.of Docs 2)	0710102075692023/15	COMPANY PETITION IB (IBC)/555(ND)2023	IDBI TRUSTEESHIP SERVICES PRIVATE LIMITED VS. ATS INFRABUILD PRIVATE LIMITED	IBC under Sec 7	4/10/2024	no of objection 1. need every page sign of page no 1 to 155 2. page no 47 to 70 missed ocr 3 page no 71 to 99 missed ocr 4 page no 138 to 155 missed ocr	knlegal
2473	26-09-2024	071010207268202 4(No.of Docs 3)	0710102072682024/6	INTERLOCUTORY APPLICATION (I.B.C)/4291(ND)2024	RAKESH KUMAR GUPTA VS. OM DRISHIAN INTERNATIONAL LIMITED	Sec 60(5)	4/10/2024	no of objection 1. pagination missed in book marking as per index 2. need every page sign of reply	lawyer.rkgarg
2474	30-08-2024	071010240764201 8(No.of Docs 1)	0710102407642018/12	COMPANY PETITION IB (IBC)/840(PB)2018	PEC LTD VS M/S S L CONSUMER PRODUCTS LIMITED	IBC under Sec 7	4/10/2024	no of objection 1.document file name wrong upload. 2.pagination missing in bookmarking.	deveshhatia
2475	28-09-2024	071010204947202 4(No.of Docs 2)	0710102049472024/1	COMPANY PETITION (COMPANIES ACT)/138(ND)2024	MEDISURGE TECHNOLOGIES PRIVATE LIMITED	Sec. 271-273,Sec 272 of the Companies Act , 2013	4/10/2024	1.incomplete file.	Palak308
2476	26-09-2024	071010206563202 4(No.of Docs 2)	0710102065632024/2	TRANSFER APPLICATION (IBC)/49(PB)2024	DEEPINDER SINGH BEDI	Rule16(d),NCL T Rules,2016 IBC	4/10/2024	no of objection 1.bookmarking mandatory. 2.affidavit missing in pdf.	lawjpv
2477	1/10/2024	071010201610202 4(No.of Docs 1)	0710102016102024/4	COMPANY PETITION IB (IBC)/203(ND)2024	SUNLIGHT FUELS PRIVATE LIMITED	IBC Section 59	4/10/2024	no of objection 1.directions vide order dated 02.09.2024. which mention in index missed	DEV&DEV
2478	26-09-2024	071010207922202 3(No.of Docs 1)	0710102079222023/3	COMPANY PETITION IB (IBC)/649(ND)2023	BANK OF MAHARASHTRA VS. BINOD KUMAR JAIN	Section 95(1)	4/10/2024	no of objection 1. book marking mandatory as per index with pagination	vmsjuris@gmail.com

2479	28-09-2024	0710102071982023 (No.of Docs 1)	0710102071982023/3	COMPANY PETITION IB (IBC)/520(ND)2023	SGM STEELS PRIVATE LIMITED.	IBC Under Sec 10	4/10/2024	ocr missing	Advocatebharti@17
2480	26-09-2024	0710102058542023 (No.of Docs 2)	0710102058542023/6	INTERLOCUTORY APPLICATION (I.B.C)/4126(ND)2023	PIPALIA CABLES AND WIRES PVT LTD VS. ALCOBEX METALS LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	4/10/2024	1.incomplete file.	sangeeta233
2481	27-09-2024	0710102045702023 (No.of Docs 2)	0710102045702023/5	INTERLOCUTORY APPLICATION (I.B.C)/3951(PB)2023	MR. RAM RATAN KANOONGO VS. DILIP TRADING CO.	Sec 49(2)	4/10/2024	1.need all pages sign and compliance order missing.	Eshna Kumar
2482	27-09-2024	0710102054162022 (No.of Docs 1)	0710102054162022/1	COMPANY PETITION IB (IBC)/557(ND)2022	M M IRON & STEELS VS. ASPG INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	4/10/2024	no of objection 1.bookmarking mandatory. 2.order missing.	Rachit_26
2483	26-09-2024	0710102058082023 (No.of Docs 1)	0710102058082023/6	COMPANY PETITION IB (IBC)/472(ND)2023	MUJAHID VS. U P BONE MILLS PRIVATE LIMITED	IBC Under Sec 9	4/10/2024	1.need every pages sign and true copy in Annexure.	nikitamanu
2484	1/10/2024	0710102089842023 (No.of Docs 3)	0710102089842023/2	COMPANY PETITION (COMPANIES ACT)/193(PB)2023	SACHIN ANAND VS. NAND BATTERIES PRIVATE LIMITED.	Sec. 241(1),Sec. 242(4)	4/10/2024	no of objection 1.pagiantion missing in bookmarking. 2.need every pages sign. 3.hindi pages 83,84, 4.this pages not clear no 102,103,104,109,110,111 to 139,185, 235 to 244, 5.wrong adjust no 219,220,221,	adv.rahul
2485	30-09-2024	0710200401222016 (No.of Docs 1)	0710200401222016/24	COMPANY PETITION (COMPANIES ACT)/31(ND)2016	ANIL GOYAL AND ORS VS KALYAN POLYPACKS LTD AND ORS	Application under any other provisions	4/10/2024	no of objection 1. book marking mandatory as per index with pagination 2. date month and year missed in book marking also	ravi@rkapoor.in
2486	25-09-2024	0710102077902022 (No.of Docs 2)	0710102077902022/13	COMPANY PETITION (COMPANIES ACT)/163(ND)2022	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	4/10/2024	no of objection 1. improper book marking as per index with pagination 2. do book marking as per index 3 page no 10 36 119 113 111 108 98 96 93 75 69 57 51 39 paper cutting which have not readable	nsachambers
2487	1/10/2024	0710102410282017 (No.of Docs 1)	0710102410282017/26	COMPANY PETITION IB (IBC)/409(PB)2017	EDELWEISS ASSET RECONSTRUCTION CO. LTD. VS NET 4 INDIA LIMITED	IBC under Sec 7	4/10/2024	no of objection 1.bookmarking mandatory. 2.order missing.	Rachit_26
2488	17-09-2023	0710102088272022 (No.of Docs 5)	0710102088272022/3	INTERLOCUTORY APPLICATION (I.B.C)/5221(PB)2022	ROHIT SEHGAL VS. BHAVINDER SINGH KHURANA & ORS .	Sec 66(1)	3/10/2024	no of objection 1. pagination missed in book marking as per index 2. ocr missed in pdf of rejoinder	gaganchhabra777
2489	17-09-2023	0710102088272022 (No.of Docs 5)	0710102088272022/3	INTERLOCUTORY APPLICATION (I.B.C)/5221(PB)2022	ROHIT SEHGAL VS. BHAVINDER SINGH KHURANA & ORS .	Sec 66(1)	3/10/2024	no of objection 1. pagination missed in book marking as per index 2. ocr missed in pdf of rejoinder	gaganchhabra777
2490	17-09-2023	0710102088272022 (No.of Docs 5)	0710102088272022/3	INTERLOCUTORY APPLICATION (I.B.C)/5221(PB)2022	ROHIT SEHGAL VS. BHAVINDER SINGH KHURANA & ORS .	Sec 66(1)	3/10/2024	no of objection 1. pagination missed in book marking as per index 2. ocr missed in pdf of rejoinder	gaganchhabra777
2491	30-09-2024	0710102003252024 (No.of Docs 1)	0710102003252024/3	COMPANY PETITION (COMPANIES ACT)/10(ND)2024	PRAMOD CHHIKARA VS. RAMANJIT KAUR	Sec. 241(1),Sec. 242(4),Sec. 244(1)	3/10/2024	no of objection 1. ocr missed in pdf reply and annexures pages	deepen_hooda
2492	31-08-2024	0710102089032021 (No.of Docs 2)	0710102089032021/2	INTERLOCUTORY APPLICATION (I.B.C)/562(ND)2022	M/S KHANNA BROTHERS VSKANTI MOHAN RUSTAGI	Sec 60(5)	3/10/2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	singhrishabh_7

2493	26-09-2024	0710102031002023 (No.of Docs 2)	0710102031002023/7	COMPANY PETITION IB (IBC)/413(ND)2023	CHANDRA NIRMAN PRIVATE LIMITED VS. WAPCOS LIMITED	IBC Under Sec 9	3/10/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf written submission and annexures pages 3. missed sign with true copy in pdf written submission and annexures pages	sanyam007
2494	30-09-2024	0710102074062024 (No.of Docs 1)	0710102074062024/1	INTERLOCUTORY APPLICATION (I.B.C)/4361(ND)2024	MR. DEBASHIS NANDA LIQUIDATOR OF NUTRIONEX MANUFACTURERS LTD. VS. ADDITIONAL COMMISSIONER OF INCOME TAX & ANR.	Sec 60(5)	3/10/2024	page no. 4 is missing in pdf	sanjay.bhatt
2495	21-09-2024	0710102086782020 (No.of Docs 4)	0710102086782020/5	INTERLOCUTORY APPLICATION (I.B.C)/3780(PB)2020	ARUNAVA SIKDAR VS. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	Application under any other provisions- IBC	3/10/2024	No of objection 1. page no 1 to 26 missed ocr 2. page no 122 to 142 missed ocr 3. page no 143 to 169 missed ocr 4 page no 182 to 189 missed ocr 5 page no 299 to 316 missed ocr 6 16. Deputy Director, Directorate of 7 page no 317-358 add in volume 3 in pdf index page 8 page no 367 to 463 missed ocr	zohebhossain
2496	21-09-2024	0710102086782020 (No.of Docs 4)	0710102086782020/6	INTERLOCUTORY APPLICATION (I.B.C)/3780(PB)2020	ARUNAVA SIKDAR VS. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	Application under any other provisions- IBC	3/10/2024	no of objection 1.page no 1 to 26 missed ocr 2. page no 122 to 142 missed ocr 3. page no 143 to 169 missed ocr 4 page no 363 to 463 missed ocr 5 page no 317-358 add in index extra in volume 3 in pdf	zohebhossain
2497	26-09-2024	0710102098702022 (No.of Docs 2)	0710102098702022/21	TRANSFER PETITION(COMPANIES ACT)/54(PB)2022	DHARA LIFESCENCE PRIVATE LIMITED VS. NESTOR PHARMACEUTICALS LIMITED	Sec 433(e)/433(f) of CA 1956	3/10/2024	no of objection 1. missed ocr of rejoinder 2. need every page sign of rejoinder	ADVMSVSankar
2498	17-09-2023	0710102088272022 (No.of Docs 5)	0710102088272022/3	INTERLOCUTORY APPLICATION (I.B.C)/5221(PB)2022	ROHIT SEHGAL VS. BHAVINDER SINGH KHURANA & ORS .	Sec 66(1)	3/10/2024	no of objection 1. pagination missed in book marking as per index 2. ocr missed in pdf of rejoinder	gaganchhabra777
2499	24-09-2024	0710102076902024 (No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	1/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
2500	24-09-2024	0710102076902024 (No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	1/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
2501	8/9/2024	0710102075042023 (No.of Docs 2)	0710102075042023/10	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	1/10/2024	no of objection 1. index page uploaded again 2. ocr missed in pdf 3 improper pagination in pdf as per index 4. do proper pagination in pdf	SADAPURNA18
2502	24-09-2024	0710102076902024 (No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	1/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
2503	24-09-2024	0710102076902024 (No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	1/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21

2504	2/9-2024	0710102107292023 3(No.of Docs 1)	0710102107292023/2	INTERLOCUTORY APPLICATION (I.B.C)/141(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. BHUPENDER PAL SINGH	Application under any other provisions- IBC	1/10/2024	no of objection 1. missed ticket on vakalatnama 2.3 rs court fee and 25 rs welfare fee 3. paste ticket on blank side of vakalatnama	CSGAURAVJOSHI
2505	26-09-2024	0710102023452024 4(No.of Docs 1)	0710102023452024/3	TRANSFER APPLICATION (IBC)/18(PB)2024	VIYANI BIYANI PERSONAL GUARANTOR OF ISKRUPA MALL MANAGEMENT CO PVT LTD VSCENTRAL BANK OF INDIA	Rule16(d),NCL T Rules,2016 IBC	1/10/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking	Asavrajan@123
2506	24-09-2024	0710102076902024 4(No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	1/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
2507	24-09-2024	0710102076902024 4(No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	1/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
2508	24-09-2024	0710102076902024 4(No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	1/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
2509	24-09-2024	0710102076902024 4(No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	1/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
2510	26-09-2024	0710102023452024 4(No.of Docs 1)	0710102023452024/4	TRANSFER APPLICATION (IBC)/18(PB)2024	VIYANI BIYANI PERSONAL GUARANTOR OF ISKRUPA MALL MANAGEMENT CO PVT LTD VSCENTRAL BANK OF INDIA	Rule16(d),NCL T Rules,2016 IBC	1/10/2024	no of objection 1. improper book marking as per index with pagination 2. index pages missed in pdf 3 exhibit pages need sign of every pages 4. need to pagination sequence in pdf at same alignment	Asavrajan@123
2511	24-09-2024	0710102076902024 4(No.of Docs 1)	0710102076902024/1	INTERLOCUTORY APPLICATION (I.B.C)/4720(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	1/10/2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3 index page need in pdf with book marking mandatory as per index with pagination	ADVSUR21
2512	27-09-2024	0710102042322023 3(No.of Docs 2)	0710102042322023/4	INTERLOCUTORY APPLICATION (I.B.C)/2685(PB)2023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	1/10/2024	no of objection 1. missed sign of every page of Synopsis Compiled in pdf 2 missed Compliance with the order of this Hon'ble Tribunal dated 01.04.2024 which mention in index reminder 1 this file refilled again without removing the defect	Eshna Kumar
2513	24-09-2024	0710102076462023 3(No.of Docs 2)	0710102076462023/13	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec 7	30-09-2024	no of objection 1. mismatched pagination in index pdf and book marking 2. page no 5 to 76 missed ocr 3. page no 5 to 76 missed sign with true copy	linklegal
2514	20-09-2024	0710102073762024 4(No.of Docs 1)	0710102073762024/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/71(ND)2024	GENTLEMAN PRODUCTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-09-2024	no of objection 1. index page missed in book marking 2. affidavit missed in pdf 3 advertisement newspaper english paper not readable	guptas23

2515	11/9/2024	0710102075042023(No.of Docs 1)	0710102075042023/1	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	30-09-2024	no of objection 1.pagination missed in book marking as per index page no 1 to 3 2. ocr missed in pdf 3. double pagination in pdf 4 need to proper pagination in pdf as per index	SADAPURNA18
2516	26-09-2024	0710102153852019(No.of Docs 2)	0710102153852019/2	COMPANY APPLICATION(IBC)/2884(PB)2019	VIKARM BAJAJ VS. RAM CHANDER SONI	Sec 66(1)	30-09-2024	no of objection 1.book marking mandatory as per index with pagination 2. pagination missed in pdf 3. index page missed sign 4 missed counsel detail in index 5 need sign at the last page of written submission and complete counsel detail with sign at the counsel detail	lexalliance.amrita
2517	6/9/2024	0710102077782023(No.of Docs 1)	0710102077782023/1	INTERLOCUTORY APPLICATION (I.B.C)/4799(ND)2023	POFISOR SERVICES PRIVATE LIMITED VS. NA	Sec 60(5)	30-09-2024	no of objection 1. book marking mandatory as per index with pagination 2 1 rs court fee missed on vakalatanama	bajpaiand24
2518	2/9/2024	0710102102132023(No.of Docs 1)	0710102102132023/4	INTERLOCUTORY APPLICATION (I.B.C)/6351(ND)2023	PLUM SALONS PVT. LTD VS. COMMITEE OF CREDITORS OF DR. JAIN VIDEO ON WHEELS LTD	Sec 60(5)	30-09-2024	no of objection 1.book marking mandatory as per index with pagination	kvsinghaladv
2519	11/9/2024	0710102074202024(No.of Docs 2)	0710102074202024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/86(ND)2024	MALDON MARKETING PRIVATE LIMITED	Sec. 230-232, Sec 234	30-09-2024	1.wrong file.	avinash.kaur
2520	24-09-2024	0710102076982024(No.of Docs 1)	0710102076982024/1	INTERLOCUTORY APPLICATION (I.B.C)/4582(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	30-09-2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3. index pages not in pdf with book marking mandatory as per index	ADVSUR21
2521	14-09-2024	0710102101472023(No.of Docs 4)	0710102101472023/1	COMPANY PETITION (COMPANIES ACT)/228(ND)2023	SEMANTICS SMART SOLUTIONS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	30-09-2024	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. final application uploaded in proof of service 4 need not uploaded same extra copy in pdf 5 application need nclt last compliance order 6 ocr missed in pdf 7 page no 47 wrong alignment in page	info@saassociates.in
2522	24-09-2024	0710102076942024(No.of Docs 1)	0710102076942024/1	INTERLOCUTORY APPLICATION (I.B.C)/4554(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	30-09-2024	no of objection 1. only proof of service uploaded 2. file not uploaded	ADVSUR21
2523	23-08-2024	0710102101192023(No.of Docs 1)	0710102101192023/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/425(ND)2023	MINU SUBBA VS. SUBBA MICROSYSTEM LIMITED	Sec. 244(1)	30-09-2024	no of objection 1. bookmarking mandatory. 2.index missing in pdf.	aparnakc
2524	13-09-2024	0710102080652023(No.of Docs 2)	0710102080652023/2	INTERLOCUTORY APPLICATION (I.B.C)/5040(ND)2023	NITIN NARANG LIQUIDATOR M/S GUPTA MARRIAGE HALL VS. RAKESH KUMAR GUPTA & ORS	Application under any other provisions- IBC	29-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of reply 3. pagination missed in pdf 4 index page missed in pdf 5. affidavit missed in pdf	rakesh@12

2525	12/9/2024	0710102072262024(No.of Docs 1)	0710102072262024/1	COMPANY APPLICATION(COMPANIES ACT)/205(PB)2024	SILVER STAR COMMERCIAL COMPANY PVT.LTD VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Sec. 242(4)	29-09-2024	no of objection 1. book marking mandatory as per index with pagination	Vineetwadhwa
2526	26-09-2024	0710102081872024(No.of Docs 2)	0710102081872024/1	TRANSFER APPLICATION (IBC)/61(PB)2024	BGS CREDIT PVT LTD VS. CANARA BANK	Rule16(d),NCL T Rules,2016 IBC	29-09-2024	no of objection 1 page no 5 to 10 missed ocr 2. page no 35 to 66 missed ocr 3 page no 72 to 182 missed ocr	kavya@pss.legal
2527	21-08-2024	0710102093352023(No.of Docs 1)	0710102093352023/4	COMPANY PETITION IB (IBC)/679(ND)2023	ADITYA GUPTA	Section 94(1)	29-09-2024	no of objection 1. book marking mandatory as per index with pagination	pridhi_nclt
2528	20-09-2024	0710102098152019(No.of Docs 1)	0710102098152019/27	COMPANY PETITION IB (IBC)/1789(ND)2019	CANARA BANK VS. M/S GOPALSONS STEELS PVT. LTD.	IBC under Sec 7	29-09-2024	no of objection 1. missed notary in affidavit 2. verified the affidavit 3. 3 rs court fee and 25 rs welfare fee missed on vakalatanama	KANTI@MOHAN
2529	12/9/2024	0710102072272024(No.of Docs 1)	0710102072272024/1	COMPANY APPLICATION(COMPANIES ACT)/203(PB)2024	PRUDENT TRANSPORT COMPANY VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Sec. 242(4)	29-09-2024	no of objection 1. book marking mandatory as per index with pagination	Vineetwadhwa
2530	22-09-2024	0710102093032020(No.of Docs 1)	0710102093032020/8	INTERLOCUTORY APPLICATION (I.B.C)/4680(ND)2020	MUKESH GUPTA VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 66(1)	29-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. paste welfare ticket on blank side of vakalatanama 3 need not hide the written portion of vakalatanama	HYDRIC
2531	31-08-2024	0710102098152019(No.of Docs 1)	0710102098152019/26	COMPANY PETITION IB (IBC)/1789(ND)2019	CANARA BANK VS. M/S GOPALSONS STEELS PVT. LTD.	IBC under Sec 7	29-09-2024	no of objection 1. book marking mandatory as per index with pagination	KANTI@MOHAN
2532	22-08-2024	0710102093202023(No.of Docs 1)	0710102093202023/7	COMPANY PETITION IB (IBC)/694(ND)2023	PUNJAB NATIONAL BANK INTERNATIONAL LIMITED VS. MBL INFRASTRUCTURE LIMITED	IBC under Sec 7	29-09-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. ocr missed in pdf in all volume 3.in volume 3 double pagination	MITHILESHPANDEY00
2533	11/9/2024	0710102073352024(No.of Docs 2)	0710102073352024/1	INTERLOCUTORY APPLICATION (I.B.C)/4286(ND)2024	VIVEK JAIRATH VS. VINAY KUMAR SINGHAL RP OF INTARVO TECHNOLOGIES PVT. LTD.	Application under any other provisions- IBC	29-09-2024	1.incomplete file.	AAVNA.LEGAL
2534	6/9/2024	0710102055472024(No.of Docs 2)	0710102055472024/1	COMPANY PETITION IB (IBC)/438(ND)2024	MR. ASHWANI ARYA S/O LATE SH. GL ARYA VS. SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Section 94(1)	28-09-2024	no of objection 1. incomplete pdf uploaded 2. index page missed in pdf and book marking 3. book marking mandatory as per index with pagination	rmailik2301
2535	26-07-2024	0710102015682022(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmailik2301
2536	26-07-2024	0710102015682022(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmailik2301

2537	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
2538	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
2539	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
2540	18-09-2024	071010206609202 4(No.of Docs 5)	0710102066092024/1	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)20 24	MANOJ KUNWAR VSYOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	28-09-2024	no of objection 1 only proof of service uploaded in all volume 2. affidavit missed in pdf 3. merged the file in one pdf 4 book marking mandatory as per index with pagination 5 need to write &quot; affidavit &quot; at the place of document type instead of proof of service on line portal	niclegal
2541	18-09-2024	071010206609202 4(No.of Docs 5)	0710102066092024/1	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)20 24	MANOJ KUNWAR VSYOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	28-09-2024	no of objection 1 only proof of service uploaded in all volume 2. affidavit missed in pdf 3. merged the file in one pdf 4 book marking mandatory as per index with pagination 5 need to write &quot; affidavit &quot; at the place of document type instead of proof of service on line portal	niclegal
2542	18-09-2024	071010206609202 4(No.of Docs 5)	0710102066092024/3	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)20 24	MANOJ KUNWAR VSYOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	28-09-2024	no of objection 1. merge the file in one pdf 2 affidavit missed in pdf 3. affidavit not uploaded	niclegal
2543	18-09-2024	071010206609202 4(No.of Docs 5)	0710102066092024/1	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)20 24	MANOJ KUNWAR VSYOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	28-09-2024	no of objection 1 only proof of service uploaded in all volume 2. affidavit missed in pdf 3. merged the file in one pdf 4 book marking mandatory as per index with pagination 5 need to write &quot; affidavit &quot; at the place of document type instead of proof of service on line portal	niclegal
2544	9/9/2024	071010210757202 3(No.of Docs 1)	0710102107572023/2	COMPANY PETITION (COMPANIES ACT)/40(ND)2024	MANISH GARG VS. BMK BOOKS PRIVATE LIMITED	Sec. 241(1)	28-09-2024	1.25rs welfare ticket and 3rs court fee missing in vakalatnama.	gusainabhi
2545	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
2546	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301

2547	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmailik2301
2548	18-09-2024	071010206609202 4(No.of Docs 5)	0710102066092024/1	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)20 24	MANOJ KUNWAR VSYOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	28-09-2024	no of objection 1 only proof of service uploaded in all volume 2. affidavit missed in pdf 3. merged the file in one pdf 4 book marking mandatory as per index with pagination 5 need to write " affidavit " at the place of document type instead of proof of service on line portal	niclegal
2549	25-09-2024	071010206563202 4(No.of Docs 2)	0710102065632024/1	TRANSFER APPLICATION (IBC)/49(PB)2024	DEEPINDER SINGH BEDI	Rule16(d),NCL T Rules,2016 IBC	28-09-2024	1.bookmarking mandatory. with page numbering	lawjpv
2550	20-09-2024	071010207060202 4(No.of Docs 2)	0710102070602024/1	COMPANY APPEAL (IBC)/18(ND)2024	GURDIAL SINGH VS. ON- DOT COURIERS AND CARGO LIMITED	Sec 42	28-09-2024	no of objection 1. petition need nclt last compliance order	9250922672
2551	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmailik2301
2552	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmailik2301
2553	2/9/2024	071010210725202 3(No.of Docs 1)	0710102107252023/2	INTERLOCUTORY APPLICATION (I.B.C)/143(ND)202 4	THE BANK OF MAHARASHTRA LIMITED VS. NAVINDER SINGH SOIN	Application under any other provisions- IBC	28-09-2024	no of objection 1. missed ticket on vakalatnama 2.3 rs court fee and 25 rs welfare fee 3. paste ticket on blank side of vakalatnama	CSGAURAVJOSHI
2554	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmailik2301
2555	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmailik2301
2556	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmailik2301
2557	18-09-2024	071010204620202 3(No.of Docs 1)	0710102046202023/2 0	COMPANY PETITION (COMPANIES ACT)/107(ND)2023	HARMEET KAUR VS. TECHNO AGROHERBAL PRIVATE LIMITED	Sec. 241(1)	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. date missed on vakalatanama 3 page no 5 date missed on vakalatanama 4 page no 8 date missed on vakalatanama 4 page no 5 paper cutting	nitin2042
2558	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmailik2301

2559	12/9/2024	0710102071942024 (No.of Docs 1)	0710102071942024/1	COMPANY APPLICATION(COMPANIES ACT)/201(PB)2024	DECOR INVESTMENTS&FINANCE PVT.LTD VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Sec. 242(4)	28-09-2024	no of objection 1. book marking mandatory as per index with pagination	Vineetwadhwa
2560	9/9/2024	0710102071512024 (No.of Docs 2)	0710102071512024/2	INTERLOCUTORY APPLICATION (I.B.C)/4082(ND)2024	VIKAS LIFECARE LIMITED VS. ANIL PURI	Application under any other provisions- IBC	28-09-2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign.	MAPLEGAL
2561	11/9/2024	0710102071282024 (No.of Docs 1)	0710102071282024/1	INTERLOCUTORY APPLICATION (I.B.C)/4325(ND)2024	VIVEK PARTI VS. AGGARWAL ESTATE MANAGEMENT CO.	Sec 60(5)	28-09-2024	no of objection 1.order missing. 2.need every pages sign and true copy in Annexure.	karangandhii
2562	26-07-2024	0710102015682022 (No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmailik2301
2563	25-09-2024	0710102090052019 (No.of Docs 1)	0710102090052019/12	COMPANY PETITION IB (IBC)/1285(ND)2019	BINDALS MERCHANDISE VS. THREE PLANTINUM SOFTECH (P) LTD	IBC Under Sec 9	28-09-2024	no of objection 1.bookmarking mandatory. 2.double pagination wrong in pages. 3.index pagination missing. 4.wrong adjust pages no 51,52, 5.order missing. 6.need every pages ocr.	Rajendra1979
2564	10/9/2024	0710102067812024 (No.of Docs 2)	0710102067812024/3	INTERLOCUTORY APPLICATION(IBC)(PLAN)/38(ND)2024	SANJEET KUMAR SHARMA (RESOLUTION PROFESSIONAL) VS.COMMITTEE OF CREDITORS KINDLE DEVELOPERS PVT. LTD. AND ORS.	Sec 30	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. pagination missed in pdf 3. pagination missed in index	negimilan04
2565	20-09-2024	0710102070602024 (No.of Docs 2)	0710102070602024/2	COMPANY APPEAL (IBC)/18(ND)2024	GURDIAL SINGH VS. ON-DOT COURIERS AND CARGO LIMITED	Sec 42	28-09-2024	no of objection 1. pagination missed in book marking as per index 2. petition need nclt last compliance order 3. missed sign of every pages of pdf	9250922672
2566	10/9/2024	0710102070512024 (No.of Docs 1)	0710102070512024/1	COMPANY APPLICATION(COMPANIES ACT)/212(ND)2024	MR ATUL NATH VS. M/S ASHOK MANUFACTURING COMPANY	Rule 11 of NCLT	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf with sign 3 index page also need in book marking	nistha_gupta
2567	23-09-2024	0710102056662024 (No.of Docs 3)	0710102056662024/1	INTERLOCUTORY APPLICATION (I.B.C)/3524(ND)2024	AMIT JAIN VS. DEEPAK MAINI	Sec 60(5)	28-09-2024	1.double pagination wrong in pdf.	Ashutosh Gupta
2568	19-09-2024	0710102046002022 (No.of Docs 2)	0710102046002022/15	COMPANY PETITION IB (IBC)/541(ND)2022	ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED VS. KINDLE INFRAHEIGHTS PRIVATE LIMITED	IBC under Sec 7	28-09-2024	1.bookmarking mandatory.	Pranjit365

2569	20-09-2024	0710200400532008(No.of Docs 3)	0710200400532008/2	COMPANY PETITION (COMPANIES ACT)/29(ND)2008	SH. RAJESH MANCHANDA & ORS. VS C.L.PRECISION TOOLS & FOUNDRY PVT. LTD. & ORS.	Application under any other provisions	28-09-2024	no of objection volume 1 1. ocr missed in pdf of both volume 2. page no 52 to 78 and page no 86 to 112 and page no 117 to 119 123 to 125 133 to 138 150 to 165 168 to 169 172 174 to 190 hindi pages need english translate copy 3 page no 4 and 5 wrong adjustment in alignment 4 page no 80 81 82 83 84 85 139 149 171 173 not readable volume 2 1. book marking mandatory as per index with pagination 2 page no 191 wrong adjustment in alignment 3. page no 194 to 195 and hindi pages need english translate copy 4 page no 196 197 210 213 214 216 218 313 314 5 ocr missed in volume 2 1 need to delete extra same pdf in proof of service uploaded	saxena&saxena
2570	21-09-2024	0710102056032024(No.of Docs 5)	0710102056032024/4	COMPANY PETITION (COMPANIES ACT)/127(ND)2024	RAJAT BHANDARI VS. MAKINO AUTO INDUSTRIES PRIVATE LIMITED	Sec. 241(1),Sec. 244(1)	28-09-2024	No of objection 1.book marking mandatory as per index with pagination 2. missed every page sign of reply 3. page no 88 to 120 double pagination 4 page no 132 to 156 double pagination 5 page no 170 168 162 pages are paper cutting	sahil@sgclegal.in
2571	22-09-2024	0710102070302021(No.of Docs 1)	0710102070302021/3	INTERLOCUTORY APPLICATION (I.B.C)/4733(ND)2021	SHALU KHANNA RESOLUTION PROFESSIONAL OF M/S INTERNATIONAL COIL LIMITED VS. M/S WATER FOODS PVT LTD & ORS	Sec 60(5)	28-09-2024	no of objection 1. book marking mandatory as per index with pagination	DhruvPande9
2572	23-03-2023	0710102027432023(No.of Docs 0)	0710102027432023/8	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection both affidavit and application file separately in different slash number reminder 1 this file refilled again without removing the previous defect	
2573	23-03-2023	0710102027432023(No.of Docs 0)	0710102027432023/8	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection both affidavit and application file separately in different slash number reminder 1 this file refilled again without removing the previous defect	
2574	23-03-2023	0710102027432023(No.of Docs 0)	0710102027432023/8	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection both affidavit and application file separately in different slash number reminder 1 this file refilled again without removing the previous defect	
2575	23-03-2023	0710102027432023(No.of Docs 0)	0710102027432023/8	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection both affidavit and application file separately in different slash number reminder 1 this file refilled again without removing the previous defect	
2576	4/6/2018	0710102409302018(No.of Docs 0)	0710102409302018/13	COMPANY PETITION IB (IBC)/674(PB)2018	RELIGARE LIMITED VS ZOLTON PROPERTIES PRIVATE LIMITED	IBC under Sec 7	28-09-2024	no of objection 1.pagination missed in book marking as per index 2.improper book marking as per index 3.book marking need as per index with pagination 4 index need book marking 5 index page need sign at the place of counsel detail	

2577	12/9/2024	0710102020022023(No.of Docs 4)	0710102020022023/12	COMPANY PETITION IB (IBC)/176(ND)2023	UNI WORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. blank page not permitted in proof of service in court reminder 2 this file refilled again without removing the complete defect one defect has left till now	Natasha Dhruman Shah
2578	12/9/2024	0710102020022023(No.of Docs 4)	0710102020022023/12	COMPANY PETITION IB (IBC)/176(ND)2023	UNI WORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. blank page not permitted in proof of service in court reminder 2 this file refilled again without removing the complete defect one defect has left till now	Natasha Dhruman Shah
2579	12/9/2024	0710102020022023(No.of Docs 4)	0710102020022023/12	COMPANY PETITION IB (IBC)/176(ND)2023	UNI WORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. blank page not permitted in proof of service in court reminder 2 this file refilled again without removing the complete defect one defect has left till now	Natasha Dhruman Shah
2580	12/9/2024	0710102020022023(No.of Docs 4)	0710102020022023/12	COMPANY PETITION IB (IBC)/176(ND)2023	UNI WORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. blank page not permitted in proof of service in court reminder 2 this file refilled again without removing the complete defect one defect has left till now	Natasha Dhruman Shah
2581	4/6/2018	0710102409092018(No.of Docs 0)	0710102409092018/12	COMPANY PETITION IB (IBC)/676(PB)2018	RELIGARE FINVEST LIMITED VS STAR ARTWORKS PRIVATE LIMITED	IBC under Sec 7	28-09-2024	no of objection 1. missed sign in index at the place of counsel detail	
2582	12/9/2024	0710102069162023(No.of Docs 1)	0710102069162023/3	COMPANY APPEAL(COMPANIES ACT)/269(ND)2023	PRATIBHA PRINTOPACK PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2 notary mismatched with verification page no 6	9899708650
2583	23-09-2024	0710102065212020(No.of Docs 2)	0710102065212020/4	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	ANIL KUMAR SHARMA VS. VIJENDER SINGH & ORS	Sec 60(5)	28-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	Harishtaneja78
2584	6/9/2024	0710102105322023(No.of Docs 4)	0710102105322023/2	TRANSFER APPLICATION (IBC)/73(PB)2023	M/S SAYAM SHARES & SECURITIES PRIVATE LIMITED VS. IDBI BANK LTD	Rule16(d),NCLT Rules,2016 IBC	28-09-2024	no of objection 1. pagination missed in book marking as per index 2. volume wise index missed in volume 1 with pagination in pdf and book marking also 3. volume wise index missed in volume 2 3 with pagination in pdf and book marking also 5 annexures pages missed sign with true copy	D&K Law
2585	23-09-2024	0710102065212020(No.of Docs 2)	0710102065212020/4	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	ANIL KUMAR SHARMA VS. VIJENDER SINGH & ORS	Sec 60(5)	28-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	Harishtaneja78
2586	23-09-2024	0710102065212020(No.of Docs 2)	0710102065212020/4	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	ANIL KUMAR SHARMA VS. VIJENDER SINGH & ORS	Sec 60(5)	28-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	Harishtaneja78
2587	23-09-2024	0710102065212020(No.of Docs 2)	0710102065212020/4	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	ANIL KUMAR SHARMA VS. VIJENDER SINGH & ORS	Sec 60(5)	28-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	Harishtaneja78
2588	10/9/2024	0710102068522024(No.of Docs 5)	0710102068522024/3	INTERLOCUTORY APPLICATION(COMPANIES ACT)/277(ND)2024	M G F DEVELOPMENTS LIMITED VS. EMAAR MGF CONSTRUCTION PRIVATE LIMITED	Sec. 242(4)	28-09-2024	no of objection 1. separate uploaded all the document like written submission rejoinder and judgement of different slash number along with proof of service	Keystone Partners

2589	10/9/2024	0710102068842024 (No.of Docs 1)	0710102068842024/1	INTERLOCUTORY APPLICATION (I.B.C)/4252(ND)2024	MS. NEERJA MEHTA VS. MR. JALESH KUMAR GROVER RESOLUTION PROFESSIONAL OF M/S. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	28-09-2024	no of objection 1. index page missed in pdf with sign 2. book marking mandatory as per index with pagination 3. index missed in book marking also	nistha_gupta
2590	12/9/2024	0710102044072024 (No.of Docs 2)	0710102044072024/2	COMPANY PETITION IB (IBC)/398(ND)2024	ARUN POLYCHEM PRIVATE LIMITED VS. CHARANPAADUKA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. pagination in pdf	ravivachher
2591	4/9/2024	0710102034972020 (No.of Docs 1)	0710102034972020/10	COMPANY PETITION IB (IBC)/960(ND)2020	PUNJAB NATIONAL BANK VS. SSK TRADING PVT LTD	IBC under Sec 7	28-09-2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf.	CMASKVERMA
2592	4/9/2024	0710102034972020 (No.of Docs 1)	0710102034972020/10	COMPANY PETITION IB (IBC)/960(ND)2020	PUNJAB NATIONAL BANK VS. SSK TRADING PVT LTD	IBC under Sec 7	28-09-2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf.	CMASKVERMA
2593	12/9/2024	0710102044072024 (No.of Docs 2)	0710102044072024/2	COMPANY PETITION IB (IBC)/398(ND)2024	ARUN POLYCHEM PRIVATE LIMITED VS. CHARANPAADUKA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. pagination in pdf	ravivachher
2594	12/9/2024	0710102044072024 (No.of Docs 2)	0710102044072024/2	COMPANY PETITION IB (IBC)/398(ND)2024	ARUN POLYCHEM PRIVATE LIMITED VS. CHARANPAADUKA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. pagination in pdf	ravivachher
2595	12/9/2024	0710102044072024 (No.of Docs 2)	0710102044072024/2	COMPANY PETITION IB (IBC)/398(ND)2024	ARUN POLYCHEM PRIVATE LIMITED VS. CHARANPAADUKA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. pagination in pdf	ravivachher
2596	12/9/2024	0710102056982023 (No.of Docs 2)	0710102056982023/7	COMPANY PETITION (COMPANIES ACT)/134(PB)2023	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec. 242(4)	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2.insex page missed sign at the place of counsel detail 3.missed every page sign of rejoinder 4 pagination missed in pdf and index	Adv Aditya
2597	4/9/2024	0710102034972020 (No.of Docs 1)	0710102034972020/10	COMPANY PETITION IB (IBC)/960(ND)2020	PUNJAB NATIONAL BANK VS. SSK TRADING PVT LTD	IBC under Sec 7	28-09-2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf.	CMASKVERMA
2598	4/9/2024	0710102034972020 (No.of Docs 1)	0710102034972020/10	COMPANY PETITION IB (IBC)/960(ND)2020	PUNJAB NATIONAL BANK VS. SSK TRADING PVT LTD	IBC under Sec 7	28-09-2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf.	CMASKVERMA
2599	10/9/2024	0710102068842024 (No.of Docs 1)	0710102068842024/2	INTERLOCUTORY APPLICATION (I.B.C)/4252(ND)2024	MS. NEERJA MEHTA VS. MR. JALESH KUMAR GROVER RESOLUTION PROFESSIONAL OF M/S. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	28-09-2024	No of objection 1.book marking mandatory as per index with pagination 2. index page missed in pdf	nistha_gupta

2600	28-08-2024	071010210684202 2(No.of Docs 2)	0710102106842022/2	INTERLOCUTORY APPLICATION (I.B.C)/282(PB)2023	CROWN TECHNO BUILD LLP VSATUL KUMAR KANSAL	Rule 11 of NCLT, 2016	28-09-2024	1.bookmarking mandatory. with page numbering	siddharth bhatli
2601	28-08-2024	071010210684202 2(No.of Docs 2)	0710102106842022/1	INTERLOCUTORY APPLICATION (I.B.C)/282(PB)2023	CROWN TECHNO BUILD LLP VSATUL KUMAR KANSAL	Rule 11 of NCLT, 2016	28-09-2024	1.bookmarking mandatory with page number	siddharth bhatli
2602	28-08-2024	071010210685202 2(No.of Docs 2)	0710102106852022/1	INTERLOCUTORY APPLICATION (I.B.C)/273(PB)2023	AMARJEET SINGH SUSPENDE DIRECTOR OF M/S CROWN REALTECH PVT. LTD. VS. ATUL KUMAR KANSAL	Rule 11 of NCLT, 2016	28-09-2024	no of objection 1.book marking mandatory as per index with pagination 2. need every page sign	siddharth bhatli
2603	3/8/2024	071010206760202 4(No.of Docs 0)	0710102067602024/1	COMPANY PETITION IB (IBC)/537(ND)2024	JMDS LOGISTICS PRIVATE LIMITED VS. BIO VEDA FARMACY PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. book marking mandatory as per index with pagination	
2604	26-07-2024	071010201568202 2(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
2605	6/9/2024	071010205546202 4(No.of Docs 2)	0710102055462024/1	COMPANY PETITION IB (IBC)/447(ND)2024	MRS. DIVYA ARYA W/O MR. ASHWANI ARYA VS. SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (SIDBI)	Section 94(1)	28-09-2024	no of objection 1. incomplete pdf uploaded 2. index page missed in pdf and book marking 3. book marking mandatory as per index with pagination	rmalik2301
2606	6/9/2024	071020040055200 7(No.of Docs 4)	0710200400552007/7	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	28-09-2024	no of objection 1. need to separate all different document like reply rejoinder and affidavit with along proof of service 2. ocr missed in pdf reply and rejoinder and annexures pages 3. pagination missed in book marking as per index 4. index missed in pdf and book marking also	sthaviasthana
2607	10/8/2024	071010206977202 4(No.of Docs 0)	0710102069772024/1	INTERLOCUTORY APPLICATION (I.B.C)/4303(ND)2024	ASHOK KRIPLANI VS. MRS. AMITA VERMA	Application under any other provisions- IBC	27-09-2024	no of objection 1. document type need to write &" affidavit &" at the place of proof of service	
2608	10/8/2024	071010206977202 4(No.of Docs 0)	0710102069772024/1	INTERLOCUTORY APPLICATION (I.B.C)/4303(ND)2024	ASHOK KRIPLANI VS. MRS. AMITA VERMA	Application under any other provisions- IBC	27-09-2024	no of objection 1. document type need to write &" affidavit &" at the place of proof of service	
2609	9/9/2024	071010207388202 0(No.of Docs 1)	0710102073882020/6	INTERLOCUTORY APPLICATION (I.B.C)/3020(PB)2020	MADAN KUMAR GOEL VSBHUSHAN POWER AND STEEL LIMITED THROUGH MONITORING AGENCY	Sec 60(5)	27-09-2024	1.incomplete file, only POS uploaded	AG
2610	21-06-2023	071010205426202 3(No.of Docs 0)	0710102054262023/5	COMPANY PETITION IB (IBC)/422(ND)2023	INSIGHT PRINT COMMUNICATIONS PRIVATELIMITED VS. CLOTHWARI PRINTING PRIVATE LIMITED	IBC Under Sec 9	27-09-2024	No of objection 1. book marking mandatory as per index with pagination	

2611	21-06-2023	071010205426202 3(No.of Docs 0)	0710102054262023/5	COMPANY PETITION IB (IBC)/422(ND)2023	INSIGHT PRINT COMMUNICATIONS PRIVATELIMITED VS. CLOTHWARI PRINTING PRIVATE LIMITED	IBC Under Sec 9	27-09-2024	No of objection 1. book marking mandatory as per index with pagination	
2612	27-08-2024	071010209498201 9(No.of Docs 1)	0710102094982019/3	COMPANY PETITION IB (IBC)/1536(ND)201 9	SK SYSTEMS PRIVATE LIMITED VS. ALLIED ENERGY SYSTEMS PVT. LTD.	IBC Under Sec 9	27-09-2024	no of objection 1. book marking mandatory as per index with pagination	Aditya Trehan
2613	21-06-2023	071010205426202 3(No.of Docs 0)	0710102054262023/5	COMPANY PETITION IB (IBC)/422(ND)2023	INSIGHT PRINT COMMUNICATIONS PRIVATELIMITED VS. CLOTHWARI PRINTING PRIVATE LIMITED	IBC Under Sec 9	27-09-2024	No of objection 1. book marking mandatory as per index with pagination	
2614	26-09-2024	071010200028202 2(No.of Docs 2)	0710102000282022/1	INTERLOCUTORY APPLICATION (I.B.C)/26(PB)2022	AARCITY BUILDERS PRIVATE LIMITED VSSWATI MERCHANTS PRIVATE LIMITED	Sec 60(5)	27-09-2024	no of objection 1. book marking mandatory as per index with pagination 2 petition need nclt last compliance order	kunal.godhwani
2615	21-06-2023	071010205426202 3(No.of Docs 0)	0710102054262023/5	COMPANY PETITION IB (IBC)/422(ND)2023	INSIGHT PRINT COMMUNICATIONS PRIVATELIMITED VS. CLOTHWARI PRINTING PRIVATE LIMITED	IBC Under Sec 9	27-09-2024	No of objection 1. book marking mandatory as per index with pagination	
2616	10/8/2024	071010206977202 4(No.of Docs 0)	0710102069772024/1	INTERLOCUTORY APPLICATION (I.B.C)/4303(ND)20 24	ASHOK KRIPLANI VS. MRS. AMITA VERMA	Application under any other provisions- IBC	27-09-2024	no of objection 1. document type need to write &" affidavit &" at the place of proof of service	
2617	10/8/2024	071010206977202 4(No.of Docs 0)	0710102069772024/1	INTERLOCUTORY APPLICATION (I.B.C)/4303(ND)20 24	ASHOK KRIPLANI VS. MRS. AMITA VERMA	Application under any other provisions- IBC	27-09-2024	no of objection 1. document type need to write &" affidavit &" at the place of proof of service	
2618	12/3/2024	071010202170202 4(No.of Docs 0)	0710102021702024/5	COMPANY PETITION IB (IBC)/181(ND)2024	AADITYA KHANIJ & COAL NAGPUR PRIVATE LIMITED VS. GLOBUS SPIRITS LIMITED	IBC Under Sec 9	27-09-2024	no of objection 1. only proof of service uploaded 2. file not uploaded	
2619	23-09-2024	071010201570202 4(No.of Docs 2)	0710102015702024/5	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS. ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 241(1),Sec. 242(4),Sec. 244(1)	26-09-2024	no of objection 1. incomplete book marking as per index with pagination 2 Page no 68 to 107 missed ocr 3. annexures every page missed sign at the place true copy	lexalliance.jitesh
2620	7/9/2024	071010207777202 3(No.of Docs 1)	0710102077772023/3	INTERLOCUTORY APPLICATION (I.B.C)/5033(ND)20 23	SANDEEP KR BHATT VSCANARA BANK	Application under any other provisions- IBC	26-09-2024	1.bookmarking mandatory.	sanand665
2621	11/9/2024	071010207512202 4(No.of Docs 2)	0710102075122024/1	INTERLOCUTORY APPLICATION (I.B.C)/4400(ND)20 24	VIVEK JAIRATH VS. VINAY KUMAR SINGHAL	Section 60(5)	26-09-2024	1.incomplete file.	AAVNA.LEGAL
2622	23-09-2024	071010202823202 3(No.of Docs 2)	0710102028232023/3	INTERLOCUTORY APPLICATION (I.B.C)/1735(ND)20 23	SUNEET GUPTA VS. VIKAS GARG LIQUIDATOR	Sec 60(5)	26-09-2024	1.bookmarking mandatory.	prashantkatara

2623	7/9/2024	0710102077772023 (No.of Docs 2)	0710102077772023/4	INTERLOCUTORY APPLICATION (I.B.C)/5033(ND)2023	SANDEEP KR BHATT VSCANARA BANK	Application under any other provisions- IBC,Application under any other provisions- IBC	26-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr. 3.notary missing in affidavit.	prashantkatara
2624	23-09-2024	0710102075042023 (No.of Docs 2)	0710102075042023/1	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	26-09-2024	kindly file as IA.	SADAPURNA18
2625	24-09-2024	0710102046852024 (No.of Docs 2)	0710102046852024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/70(ND)2024	CRYSTAL CITY DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	26-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	anirudhdas
2626	30-08-2024	0710102067792023 (No.of Docs 3)	0710102067792023/4	RESTORATION APPLICATION (COMPANIES ACT)/38(ND)2023	DR. SEEMA BAJAJ VS. EMBRYO HEALTH PVT. LTD.	Rule 11 of NCLT	26-09-2024	1.incomplete file. please do proper filing	8750993648
2627	27-08-2024	0710102068272024 (No.of Docs 2)	0710102068272024/1	INTERLOCUTORY APPLICATION (I.B.C)/4186(ND)2024	VIVEK PARTI	Sec 60(5)	26-09-2024	no of objection 1 book marking mandatory as per index with pagination 2.sign missed on index 3. need every pages sign of written submission	karangandhii
2628	12/9/2024	0710102057202024 (No.of Docs 2)	0710102057202024/2	INTERLOCUTORY APPLICATION (I.B.C)/3477(ND)2024	SAJJAN KUMAR DOKANIA VS. MILIND KASHIRAM JADHAV	Sec 66(1)	26-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. blank page not permitted in court 3. ocr missed in pdf 4 annexures page missed ocr in pdf 5.page no 142 3 rs court fee and 25 rs welfare fee missed on vakalatanama	sidharthsingh89
2629	23-09-2024	0710102017592024 (No.of Docs 2)	0710102017592024/6	INTERLOCUTORY APPLICATION (I.B.C)/1219(PB)2024	RAHUL JINDAL VS. COC OF TIRUPATI INFRAPROJECTS PRIVATE LIMITED THROUGH LEAD BANK BOI	Sec 60(5)	26-09-2024	No of objection 1. book marking mandatory as per index with pagination	FANISHKJAIN
2630	16-09-2024	0710102035302024 (No.of Docs 1)	0710102035302024/2	RESTORATION APPLICATION (IBC)/49(ND)2024	SGM STEELS PRIVATE LIMITED.	Application under any other provisions- IBC	26-09-2024	1.bookmarking mandatory.	Advocatebharti@17
2631	21-09-2024	0710102076462023 (No.of Docs 2)	0710102076462023/1	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec 7	26-09-2024	1.bookmarking mandatory. with page numbering and OCR	tewariamitabh
2632	6/9/2024	0710102168832019 (No.of Docs 2)	0710102168832019/6	COMPANY PETITION IB (IBC)/12(PB)2020	DOLPHIN RESOURCES PRIVATE LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	25-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	MEHROTRANUBHAV
2633	18-09-2024	0710102085082020 (No.of Docs 4)	0710102085082020/7	INTERLOCUTORY APPLICATION (I.B.C)/3698(PB)2020	ASHOK KUMAR GUPTA VS. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT (PMLA)	Rule 11 of NCLT, 2016	25-09-2024	no of objection 1 page no 1 to 26 missed ocr in pdf 2. page no 122 to 160 missed ocr in pdf 3. page no 299 to 316 missed ocr in pdf 4 page no 317-358 add in volume 3 but this page also add in volume 2 5 page no 367 to 463 missed ocr	zohebhossain

2634	6/9/2024	0710102401402016(No.of Docs 1)	0710102401402016/28	COMPANY PETITION (COMPANIES ACT)/1236(PB)2016	MR. NITIN KHANDELWAL VS MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Application under any other provisions	25-09-2024	no of objection 1. book marking mandatory as per index with pagination	archerjurists
2635	23-09-2024	0710102070102024(No.of Docs 1)	0710102070102024/1	INTERLOCUTORY APPLICATION (I.B.C)/4078(PB)2024	PRADEEP KUMAR RAY	Application under any other provisions- IBC	25-09-2024	no of objection 1. book marking mandatory as per index with pagination 2 missed ocr of ANNEXURE- A4 to A5 of page no 12 to 20	Shubham777
2636	21-09-2024	0710102031312023(No.of Docs 2)	0710102031312023/10	INTERLOCUTORY APPLICATION (I.B.C)/2475(PB)2023	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED VS. AMANDEEP SINGH SRAN	Application under any other provisions- IBC	25-09-2024	no of objection 1.pagination missing in bookmarking. 2.order missing.	expletuslegal
2637	21-09-2024	0710102028632024(No.of Docs 1)	0710102028632024/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/35(ND)2024	BASIX PROMOTERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-09-2024	1.incomplete file.	manishsohal
2638	18-09-2024	0710102051552024(No.of Docs 1)	0710102051552024/1	COMPANY PETITION IB (IBC)/478(ND)2024	MADHAVAN BALAKRISHNAN VS. MULTITEX FLITRATION ENGINEERS LTD.	IBC Under Sec 9	25-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. need to write " affidavit " on dms portal instead of " proof of service "	bhavanaduhoon
2639	22-09-2024	0710102049342024(No.of Docs 1)	0710102049342024/2	COMPANY PETITION IB (IBC)/341(ND)2024	FAELCON CORPORATE SOLUTION PRIVATE LIMITED VS. R A D CONSULTANCY PRIVATE LIMITED	IBC Under Sec 9	25-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking and pdf also 3. 1 rs court fee and 25 rs welfare fee missed on vakalatanama missed	agirgupta
2640	18-09-2024	0710102094392021(No.of Docs 2)	0710102094392021/1	COMPANY PETITION (COMPANIES ACT)/36(PB)2022	SATWANT SINGH VS. CJ INTERNATIONAL HOTELS LTD.	Sec. 241(1),Sec. 242(4)	24-09-2024	no of objection 1. amend memo parties need nclt last compliance order 2. delete extra same copy of pdf in proof of service 3. affidavit missed in pdf	akshaygupta
2641	20-09-2024	0710102001432022(No.of Docs 2)	0710102001432022/4	INTERLOCUTORY APPLICATION (I.B.C)/1305(ND)2022	CS SATYADEVI ALAMURI VSAJAY KUMAR BISHNOI	Application under any other provisions- IBC	24-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	bhavanaduhoon
2642	19-09-2024	0710102009102021(No.of Docs 2)	0710102009102021/6	INTERLOCUTORY APPLICATION (I.B.C)/732(PB)2021	VIJAY YADAV	Sec 60(5)	24-09-2024	1.incomplete file.	rajivdewan
2643	19-09-2024	0710102002242024(No.of Docs 1)	0710102002242024/3	COMPANY APPEAL(COMPANIES ACT)/12(ND)2024	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (OM RUDRA EXPORTS PVT. LTD.)	Sec 252 (1) - By Government Body	24-09-2024	no of objection 1.bookmarking mandatory. 2. 25rs welfare ticket and 1rs court fee missing in vakalatnama.	sanyam007
2644	19-09-2024	0710102018362020(No.of Docs 2)	0710102018362020/3	COMPANY APPLICATION(IBC)/1169(ND)2020	AJAY MAKKAR VS. GENESIS INFRATECH PRIVATE LIMITED	Application under any other provisions- IBC	24-09-2024	1.incomplete file.	akhil.shankhwar1

2645	18-09-2024	0710102000152016 (No.of Docs 2)	0710102000152016/6	COMPANY PETITION (COMPANIES ACT)/689(PB)2016	MGF DEVELOPMENTS LIMITED VS EMAAR MGF LAND LIMITED	Sec. 241(1)	24-09-2024	no of objection 1. only NCLT Receipt uploaded file not uploaded 2 uploaded the file	tusharnaga5
2646	19-09-2024	0710102002242024 (No.of Docs 1)	0710102002242024/2	COMPANY APPEAL(COMPANIES ACT)/12(ND)2024	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (OM RUDRA EXPORTS PVT. LTD.)	Sec 252 (1) - By Government Body	24-09-2024	no of objection 1.bookmarking mandatory. 2. 25rs welfare ticket and 1rs court fee missing in vakalatnama.	sanyam007
2647	20-09-2024	0710102001432022 (No.of Docs 1)	0710102001432022/3	INTERLOCUTORY APPLICATION (I.B.C)/1305(ND)2022	CS SATYADEVI ALAMURI VSAJAY KUMAR BISHNOI	Application under any other provisions- IBC	24-09-2024	no of objection 1.bookmarking mandatory. 2.document file name wrong upload in pdf.	bhavanaduhoon
2648	13-09-2024	0710102052632023 (No.of Docs 3)	0710102052632023/1	COMPANY PETITION (COMPANIES ACT)/114(ND)2023	REKHA SAXENA VS. GLADE DEVELOPERS PRIVATE LIMITED	Sec. 59	23-09-2024	all file separately.	sonaljoon
2649	3/9/2024	0710102053272024 (No.of Docs 1)	0710102053272024/1	COMPANY PETITION (COMPANIES ACT)/131(ND)2024	ASHEESH MATHUR VS. YAMUNA BAGH RESORTS PVT. LTD.	Sec. 241(1),Sec. 242(4),Sec 272 of the Companies Act , 2013	23-09-2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf 3.need every pages sign.	AAYUSAXENA
2650	6/9/2024	0710102052682024 (No.of Docs 1)	0710102052682024/3	COMPANY PETITION (COMPANIES ACT)/113(ND)2024	ANIL KUMAR JOHRI VS. MOHIT PHULL	Sec. 241(1),Sec. 242(4)	23-09-2024	no of objection 1. COMPLIANCE OF ORDER DT. 02.07.2024 PASSED BY THIS HON'BLE TRIBUNAL which you mention in index missed in pdf	monishsatyam
2651	17-09-2024	0710102049012024 (No.of Docs 2)	0710102049012024/2	COMPANY PETITION IB (IBC)/384(ND)2024	YES BANK LIMITED VS. PRIYANKA MALHOTRA	Section 95(1)	23-09-2024	no of objection 1.need every pages sign. 2.1rs court fees missing in vakalatnama.	harshit@dehadrai.in
2652	9/9/2024	0710102053132023 (No.of Docs 2)	0710102053132023/17	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	23-09-2024	no of objection 1.bookmarkign mandatory. 2.all pages Hindi mention type copy in English.	dmyassociates
2653	9/9/2024	0710102053132023 (No.of Docs 2)	0710102053132023/18	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	23-09-2024	no of objection 1.bookmarkign mandatory. 2.all pages Hindi mention type copy in English.	dmyassociates
2654	12/9/2024	0710102081772023 (No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2655	12/9/2024	0710102081772023 (No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

2656	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2657	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2658	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2659	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2660	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2661	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2662	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2663	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2664	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

2665	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2666	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2667	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2668	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2669	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2670	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2671	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2672	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2673	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

2674	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2675	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2676	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2677	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2678	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2679	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2680	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2681	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2682	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

2683	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2684	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2685	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2686	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2687	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2688	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2689	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2690	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2691	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

2692	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2693	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2694	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2695	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2696	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2697	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2698	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2699	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2700	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2701	11/9/2024	071010206343202 4(No.of Docs 1)	0710102063432024/1	INTERLOCUTORY APPLICATION (I.B.C)/4172(ND)20 24	VIPIN AGGARWAL	Rule 11 of NCLT, 2016	20-09-2024	no of objection 1.bookmarking mandatory. 2.order missing.	devganabhishek

2702	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2703	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2704	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2705	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2706	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2707	3/9/2024	071010205908202 4(No.of Docs 1)	0710102059082024/1	INTERLOCUTORY APPLICATION (I.B.C)/4011(ND)20 24	SM MILKOSE LIMITED & ANR. VS. DEPUTY COMMISSIONER OF INCOME TAX AND ANR	Sec 60(5)	20-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	wittonslaw
2708	28-08-2024	071010208378202 1(No.of Docs 2)	0710102083782021/7	COMPANY APPLICATION(CO MPANIES ACT)/520(PB)2021	BHUSHAN AVIATION LIMITED VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Rule 11 of NCLT	20-09-2024	1.bookmarking mandatory with page numbering	rrglawoffice
2709	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2710	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

2711	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2712	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2713	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2714	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2715	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2716	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2717	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2718	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2719	3/9/2024	071010206036202 3(No.of Docs 2)	0710102060362023/6	INTERLOCUTORY APPLICATION (I.B.C)/4617(ND)20 23	DURGA DAS AGRAWAL VSMR. MUKESH KUMAR	Sec 66(1)	20-09-2024	no of objection. 1.bookmarking mandatory.	karangandhii
2720	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

2721	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2722	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2723	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2724	5/9/2024	071010204757202 2(No.of Docs 3)	0710102047572022/8	COMPANY PETITION IB (IBC)/549(ND)2022	M/S KUMAR ELECTRONICS THROUGH ITS PROPRIETOR MR. SURENDER BANSAL VS. SARGAM INDIA ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	20-09-2024	1.incomplete file.	kchatterjee
2725	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2726	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2727	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2728	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

2729	12/9/2024	071010205766202 4(No.of Docs 2)	0710102057662024/2	INTERLOCUTORY APPLICATION (I.B.C)/3517(ND)20 24	SAJJAN KUMAR DOKANIA VS. MILIND KASHIRAM JADHAV	Sec 43(1) r/w Sec 44 (1)	20-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. blank page not permitted in court 3. ocr missed in pdf 4 annexures page missed ocr in pdf 5.page no 142 3 rs court fee and 25 rs welfare fee missed on vakalatanama 6 need every page sign of reply 7 sequence pagination in pdf in same alignment	sidharthsingh89
2730	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2731	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2732	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2733	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2734	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2735	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2736	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2737	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

2738	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2739	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2740	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2741	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2742	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2743	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2744	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2745	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2746	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

2747	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2748	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2749	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2750	31-08-2024	071010205183202 4(No.of Docs 2)	0710102051832024/2	INTERLOCUTORY APPLICATION (I.B.C)/3532(ND)20 24	MR. NAVNEET KUMAR GUPTA VSPRANAV ANSAL	Application under any other provisions- IBC,19(2)	20-09-2024	1.need every pages sign and true copy in Annexure.	malakbhatt
2751	31-08-2024	071010205183202 4(No.of Docs 2)	0710102051832024/2	INTERLOCUTORY APPLICATION (I.B.C)/3532(ND)20 24	MR. NAVNEET KUMAR GUPTA VSPRANAV ANSAL	Application under any other provisions- IBC,19(2)	20-09-2024	1.need every pages sign and true copy in Annexure.	malakbhatt
2752	31-08-2024	071010205183202 4(No.of Docs 2)	0710102051832024/2	INTERLOCUTORY APPLICATION (I.B.C)/3532(ND)20 24	MR. NAVNEET KUMAR GUPTA VSPRANAV ANSAL	Application under any other provisions- IBC,19(2)	20-09-2024	1.need every pages sign and true copy in Annexure.	malakbhatt
2753	31-08-2024	071010205183202 4(No.of Docs 2)	0710102051832024/2	INTERLOCUTORY APPLICATION (I.B.C)/3532(ND)20 24	MR. NAVNEET KUMAR GUPTA VSPRANAV ANSAL	Application under any other provisions- IBC,19(2)	20-09-2024	1.need every pages sign and true copy in Annexure.	malakbhatt
2754	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2755	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2756	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

2757	31-08-2024	071010200039202 1(No.of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBHAV
2758	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2759	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2760	31-08-2024	071010200039202 1(No.of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBHAV
2761	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2762	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2763	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2764	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09
2765	31-08-2024	071010200039202 1(No.of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBHAV
2766	12/9/2024	071010208177202 3(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the defect	Bbhargavi09

2767	31-08-2024	071010200039202 1(No.of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBHAV
2768	31-08-2024	071010200039202 1(No.of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBHAV
2769	31-08-2024	071010200039202 1(No.of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBHAV
2770	31-08-2024	071010200039202 1(No.of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBHAV
2771	31-08-2024	071010200039202 1(No.of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBHAV
2772	31-08-2024	071010200039202 1(No.of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBHAV
2773	13-09-2024	071010208677202 3(No.of Docs 1)	0710102086772023/1	INTERLOCUTORY APPLICATION (I.B.C)/407(ND)202 4	BANI KUMAR RANA VS. GYAN CHANDRA MISRA	Sec 60(5)	20-09-2024	no of objection 1. only proof of service uploaded 2. file not uploaded	csanand22
2774	14-09-2024	071010208261202 2(No.of Docs 1)	0710102082612022/1 3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/101(ND)2022	DEXTSOFT SOLUTIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion	20-09-2024	no of objection 1. annexures pages missed sign with true copy of every pages 2. page no 45 are paper cutting 3.missed notary in affidavit	Deepaliadvocate
2775	4/9/2024	071010208392202 3(No.of Docs 2)	0710102083922023/1	RESTORATION APPLICATION (COMPANIES ACT)/53(ND)2023	SH. VIBHOR GUPTA VS. M/S. ULTRABUILD CONSTRUCTIONS PVT. LTD.	Rule 11 of NCLT	20-09-2024	1.incomplete file.	advcsyadav
2776	6/9/2024	071010205000202 4(No.of Docs 1)	0710102050002024/2	INTERLOCUTORY APPLICATION (I.B.C)/3161(PB)20 24	MR. BIHARI LAL CHAKRAVARTI INTERIM RESOLUTION PROFESSIONAL (IRP) VS. ADDITIONAL DIRECTOR GENERAL OF GOODS AND SERVICES TAX & ORS.	Sec 60(5)	20-09-2024	no of objection 1. missed 3 rs court fee and 25 rs welfare missed on vakalatnama	trinitylaw

2777	29-08-2024	071010205839202 3(No.of Docs 1)	0710102058392023/2	COMPANY APPEAL(COMPANIES ACT)/174(ND)2023	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (SWARNA TECHNOFAB TRADING PVT LTD)	Sec 252 (1) - By Government Body	19-09-2024	no of objection 1.index missing in pages. 2.bookmarking mandatory. 3.need every pages sign.	itdpuneetrai
2778	12/9/2024	071010203746202 4(No.of Docs 3)	0710102037462024/2	INTERLOCUTORY APPLICATION (I.B.C)/2285(ND)2024	RAJEEV DHINGRA VS. SANDEEP BHEL	Sec 43(1) r/w Sec 44 (1)	19-09-2024	no of objection 1. volume wise index page missed in book marking and pdf also in both volume 2 annexures pages missed sign with true copy page no 14 to 37 in vol 1 3. page no 115 116 117 120 121 124 125 126 128 129 131 132 not readable 4 annexure pages missed sign with true copy of volume 2	rkpandassociates
2779	1/4/2024	071010202737202 4(No.of Docs 0)	0710102027372024/6	COMPANY PETITION (COMPANIES ACT)/83(ND)2024	MR. RITESH SINGH VS. ARM DIGITAL MEDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	19-09-2024	1.kindly file IA.	
2780	31-08-2024	071010206315202 4(No.of Docs 1)	0710102063152024/1	INTERLOCUTORY APPLICATION (I.B.C)/3661(PB)2024	SURENDRA RAJ GANG VS. HIMACHAL PRADESH STATE ELECTRICITY BOARD	Sec 60(5)	19-09-2024	no of objection 1. book marking mandatory as per index with pagination	9717728017
2781	30-08-2024	071010206779202 3(No.of Docs 8)	0710102067792023/3	RESTORATION APPLICATION (COMPANIES ACT)/38(ND)2023	DR. SEEMA BAJAJ VS. EMBRYO HEALTH PVT. LTD.	Rule 11 of NCLT	19-09-2024	no of objection 1. book marking mandatory as per index with pagination in all document 2. separate all the document in different slash no as like rejoinder petition and reply 3. paste ticket on blank side of vakalatnama	8750993648
2782	31-08-2024	071010206315202 4(No.of Docs 1)	0710102063152024/1	INTERLOCUTORY APPLICATION (I.B.C)/3661(PB)2024	SURENDRA RAJ GANG VS. HIMACHAL PRADESH STATE ELECTRICITY BOARD	Sec 60(5)	19-09-2024	no of objection 1. book marking mandatory as per index with pagination	9717728017
2783	14-09-2024	071010203580202 4(No.of Docs 5)	0710102035802024/1	COMPANY PETITION IB (IBC)/455(ND)2024	INDUSIND BANK LTD. VS. CROSSWAYS VERTICAL SOLUTIONS LIMITED	IBC under Sec 7	19-09-2024	no of objection 1. petition need nclt last compliance order of nclt 2. pagination missed in book marking	Vigil Juris
2784	6/9/2024	071010204269202 4(No.of Docs 1)	0710102042692024/19	TRANSFER PETITION(COMPANIES ACT)/26(ND)2024	MS RADHIKA S ICHHPUNIANI ANR WO MR VINOD ANANTHRAM VS. MS SUDVIN FINVEST FAIRDEALS P LTD	Sec 433(e)/433(f) of CA 1956	19-09-2024	no of objection 1. date missed on vakalatanama	akhilsachar65
2785	31-08-2024	071010206315202 4(No.of Docs 1)	0710102063152024/1	INTERLOCUTORY APPLICATION (I.B.C)/3661(PB)2024	SURENDRA RAJ GANG VS. HIMACHAL PRADESH STATE ELECTRICITY BOARD	Sec 60(5)	19-09-2024	no of objection 1. book marking mandatory as per index with pagination	9717728017
2786	16-09-2024	071010201258202 4(No.of Docs 2)	0710102012582024/1	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2024	ZICO ENVIROMENTAL SOLUTIONS PVT. LTD. VS. MR. SIDDHARTH JAIN	Rule 11 of NCLT	19-09-2024	no of objection 1. amended meme parties need nclt last compliance order	nishantkumar
2787	31-08-2024	071010206315202 4(No.of Docs 1)	0710102063152024/1	INTERLOCUTORY APPLICATION (I.B.C)/3661(PB)2024	SURENDRA RAJ GANG VS. HIMACHAL PRADESH STATE ELECTRICITY BOARD	Sec 60(5)	19-09-2024	no of objection 1. book marking mandatory as per index with pagination	9717728017
2788	14-09-2024	071010200946202 0(No.of Docs 2)	0710102009462020/18	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	18-09-2024	no of objection 1. application need nclt last order of compliance. or 2. file fresh application	lokeshsharmalaw

2789	14-09-2024	0710102009462020 (No.of Docs 2)	0710102009462020/19	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	18-09-2024	no of objection 1. application need nclt last order of compliance or 2. file fresh app	lokeshsharmalaw
2790	17-09-2024	0710102027432023 (No.of Docs 2)	0710102027432023/28	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	18-09-2024	no of objection 1. pagination missed in book marking as per index 2.both the document filed separate in different slash number application and affidavit 3 all extra same copy need to be delete of on line portal	Heament9911
2791	11/9/2024	0710102040302023 (No.of Docs 2)	0710102040302023/4	COMPANY PETITION IB (IBC)/691(ND)2023	JAMPANA CONSTRUCTION PRIVATE LIMITED VS. NBCC (INDIA) LIMITED	IBC Under Sec 9	17-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.need every pages ocr.	JUSTLAW
2792	9/9/2024	0710102098272023 (No.of Docs 2)	0710102098272023/2	INTERLOCUTORY APPLICATION (I.B.C)/6217(ND)2023	MAHESH BANSAL PROFESSIONAL VS. ISHWAR CHAND GEOL	Application under any other provisions- IBC	17-09-2024	1.pdf of volume missing. and contact to registry no 011 24361890 if you don't understand the defects	bajpaiankita86
2793	11/9/2024	0710102113052019 (No.of Docs 2)	0710102113052019/18	COMPANY PETITION (COMPANIES ACT)/595(ND)2019	SHIV RAJ SINGH VS. KEMPTY KONSTRUCTION PRIVATE LIMITED	Sec. 59	17-09-2024	1.incomplete file.	samakshjainlaw
2794	28-08-2024	0710102107522022 (No.of Docs 2)	0710102107522022/3	COMPANY PETITION IB (IBC)/220(ND)2023	THE BANK OF MAHARASHTRA LIMITED VS. BHUPENDER PAL SINGH	Section 95(1)	17-09-2024	1.bookmarking mandatory. with page numbering	abhishek.naik
2795	4/9/2024	0710102067972023 (No.of Docs 1)	0710102067972023/4	COMPANY PETITION (COMPANIES ACT)/148(ND)2023	KIMO CLOTHING DESIGN CONCEPT PRIVATELIMITED VS. THE REGIONAL DIRECTOR NORTHERN REGION	Sec. 131(1)	17-09-2024	no of objection 1.bookmarking mandatory as per index with pagination 2.need to write Any other document in dms portal instead of proof of service	ssbhati1404
2796	13-09-2024	0710102019662024 (No.of Docs 2)	0710102019662024/5	TRANSFER APPLICATION (IBC)/19(PB)2024	ANURADHA ANAND VS. SMALL INDUSTRIAL DEVELOPMENT OF INDIA	Rule16(d),NCL T Rules,2016 IBC	17-09-2024	no of objection 1.pagination missing in bookmarking. 2.date missing in vakalatnama.	AKR Legal
2797	13-09-2024	0710102024822024 (No.of Docs 1)	0710102024822024/2	INTERLOCUTORY APPLICATION (I.B.C)/1568(PB)2024	SERVEALL DEVELOPERS PVT LTD VSUTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY (UPSIDA)	Sec 60(5)	17-09-2024	1.bookmarking mandatory.	Ruchira@CRG
2798	10/9/2024	0710102040662024 (No.of Docs 1)	0710102040662024/2	INTERLOCUTORY APPLICATION (I.B.C)/2681(ND)2024	SANJAY KUMAR GUPTA VSCROWN ABACUS IT PARK ASSOCIATION	Sec 60(5)	17-09-2024	no of objection 1. book marking mandatory as per index with pagination	abhishek.nahta
2799	11/9/2024	0710102054382024 (No.of Docs 1)	0710102054382024/1	COMPANY PETITION IB (IBC)/458(ND)2024	IISS INDIA ORGANISATION	IBC Section 59	17-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign.	VISHAWJEET
2800	31-08-2024	0710102065362024 (No.of Docs 2)	0710102065362021/3	INTERLOCUTORY APPLICATION (I.B.C)/4563(ND)2021	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS. M/S GOPALSONS STEELS PVT. LTD. THROUGH RESOLUTION PROFESSIONAL	Sec 60(5)	17-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	singhrishabh_7

2801	31-08-2024	071010206536202 1(No.of Docs 2)	0710102065362021/3	INTERLOCUTORY APPLICATION (I.B.C)/4563(ND)20 21	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS. M/S GOPALSONS STEELS PVT. LTD. THROUGH RESOLUTION PROFESSIONAL	Sec 60(5)	17-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	singhrishabh_7
2802	31-08-2024	071010206536202 1(No.of Docs 2)	0710102065362021/3	INTERLOCUTORY APPLICATION (I.B.C)/4563(ND)20 21	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS. M/S GOPALSONS STEELS PVT. LTD. THROUGH RESOLUTION PROFESSIONAL	Sec 60(5)	17-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	singhrishabh_7
2803	31-08-2024	071010206536202 1(No.of Docs 2)	0710102065362021/3	INTERLOCUTORY APPLICATION (I.B.C)/4563(ND)20 21	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS. M/S GOPALSONS STEELS PVT. LTD. THROUGH RESOLUTION PROFESSIONAL	Sec 60(5)	17-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	singhrishabh_7
2804	13-09-2024	071010201442202 4(No.of Docs 1)	0710102014422024/2	COMPANY APPEAL(COMPAN IES ACT)/53(ND)2024	H.R. ESTATES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	17-09-2024	1.bookmarking mandatory.	ppdkothari1
2805	11/9/2024	071010206499202 4(No.of Docs 1)	0710102064992024/1	INTERLOCUTORY APPLICATION (I.B.C)/3983(ND)20 24	ANUP KUMAR VSKOTAK MAHINDRA BANK LTD.	Application under any other provisions- IBC	17-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.need every pages ocr.	taniashar
2806	12/9/2024	071010202113202 4(No.of Docs 1)	0710102021132024/1	COMPANY PETITION IB (IBC)/239(ND)2024	DURGA ENTERPRISES VS. DHARAMRAJ CONTRACTS INDIA PRIVATE LIMITED	IBC Under Sec 9	17-09-2024	no of objection 1. pagination missed in pdf 2. pagination missed in book marking 3. incomplete book marking as per index 4 index page missed in book marking	nazim@1234
2807	5/9/2024	071010206609202 4(No.of Docs 4)	0710102066092024/2	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)20 24	MANOJ KUNWAR VSYOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	17-09-2024	1.incomplete file.	niclegal
2808	4/9/2024	071010206213202 3(No.of Docs 2)	0710102062132023/9	COMPANY PETITION IB (IBC)/638(PB)2023	TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED	IBC under Sec 7	16-09-2024	1.pagination missing in bookmarking. 2.kindly file IA pay the fees.	epochlegal77
2809	10/9/2024	071010203359202 4(No.of Docs 1)	0710102033592024/2	INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)20 24	RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN	19(2)	16-09-2024	no of objection 1. book marking mandatory as per index with pagination 2.compliance order missed which mention in index	advsideharthjain
2810	11/8/2024	071010206851202 4(No.of Docs 2)	0710102068512024/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/278(ND)2024	M G F DEVELOPMENTS LIMITED VS. EMAAR MGF CONSTRUCTION PRIVATE LIMITED	Sec. 242(4)	16-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.need every pages ocr.	admin@chandhiok.co m
2811	11/8/2024	071010206851202 4(No.of Docs 2)	0710102068512024/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/278(ND)2024	M G F DEVELOPMENTS LIMITED VS. EMAAR MGF CONSTRUCTION PRIVATE LIMITED	Sec. 242(4)	16-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.need every pages ocr.	admin@chandhiok.co m

2812	11/8/2024	0710102068512024(No.of Docs 2)	0710102068512024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/278(ND)2024	M G F DEVELOPMENTS LIMITED VS. EMAAR MGF CONSTRUCTION PRIVATE LIMITED	Sec. 242(4)	16-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.need every pages ocr.	admin@chandhiok.com
2813	8/9/2024	0710102027812023(No.of Docs 2)	0710102027812023/8	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	16-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	jurisprudence011
2814	11/8/2024	0710102068512024(No.of Docs 2)	0710102068512024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/278(ND)2024	M G F DEVELOPMENTS LIMITED VS. EMAAR MGF CONSTRUCTION PRIVATE LIMITED	Sec. 242(4)	16-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.need every pages ocr.	admin@chandhiok.com
2815	8/9/2024	0710102051482023(No.of Docs 2)	0710102051482023/3	INTERLOCUTORY APPLICATION (I.B.C)/3539(ND)2023	LIQUIDATOR OF M/S. A.M/ VINYL PRIVATE LIMITED VSMR. HIMANSHU CHOPRA	Sec 60(5)	16-09-2024	1.court fee 1rs missing in vakalatnama.	ashishgupta2310
2816	10/9/2024	0710102008592024(No.of Docs 8)	0710102008592024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/78(ND)2024	SANGEETA HIMMATRAMKA & OTHERS VS. WELCOME PROBUIDL PRIVATE LIMITED	Rule 11 of NCLT	16-09-2024	no of objection 1. need to file every rejoinder separately uploaded in different slash number along with proof of services	LSPASSOCIATES
2817	3/9/2024	0710102051012021(No.of Docs 2)	0710102051012021/3	INTERLOCUTORY APPLICATION (I.B.C)/3290(ND)2021	COMMISSIONER OF TRADE AND TAXES VSKANTI MOHAN RUSTAGI	Sec 60(5)	16-09-2024	no of objection 1. missed notary in affidavit with verification	singhrishabh_7
2818	31-08-2024	0710102051012021(No.of Docs 3)	0710102051012021/2	INTERLOCUTORY APPLICATION (I.B.C)/3290(ND)2021	COMMISSIONER OF TRADE AND TAXES VSKANTI MOHAN RUSTAGI	Sec 60(5)	16-09-2024	no of objection 1.bookmarking mandatory. 2.notary missing in affidavit.	singhrishabh_7
2819	7/9/2024	0710102048342024(No.of Docs 2)	0710102048342024/3	INTERLOCUTORY APPLICATION (I.B.C)/3013(ND)2024	M/S UDAY ESTATES PRIVATE LIMITED THROUGH ITS DIRECTOR VS. PUNJAB AND SIND BANK	Sec 60(5)	16-09-2024	1.bookmarking mandatory.	Girish-84a
2820	11/9/2024	0710102026332024(No.of Docs 1)	0710102026332024/5	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	16-09-2024	no of objection 1.bookmarking mandatory. 2.3rs court fee missing in vakalatnama. 3.need every page sign.	nikhilswami85
2821	10/9/2024	0710102038142024(No.of Docs 2)	0710102038142024/20	COMPANY PETITION IB (IBC)/244(ND)2024	ISANGO INDIA PRIVATE LIMITED	IBC Section 59	16-09-2024	no of objection 1 index page missed in book marking 2. double pagination in pdf 3. page no 39 40 41 43 44 51 52 53 54 55 page not readable of report received from Registrar of Companies pages	sanjay918
2822	4/9/2024	0710102023762020(No.of Docs 2)	0710102023762020/32	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-09-2024	no of objection 1. index page missed in book marking 2. pagination missed in bookmarking as per index 3.counsel detail missed at the last page of index with sign 4. master index missed in book marking 5 volume wise index in pdf and also in book marking 6 page 50 51 100 101 105 106 107 110 165 wrong alignment in adjustment of page 7 page no 82 to 110 ocr missed in pdf 8 186 187 are blank page 9 board resolution and Vakalatnama missed in pdf	Shivam2645

2823	4/9/2024	0710102062132023(No.of Docs 2)	0710102062132023/9	COMPANY PETITION IB (IBC)/638(PB)2023	TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED	IBC under Sec 7	16-09-2024	1.pagination missing in bookmarking. 2.kindly file IA pay the fees.	epochlegal77
2824	4/9/2024	0710102062132023(No.of Docs 2)	0710102062132023/9	COMPANY PETITION IB (IBC)/638(PB)2023	TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED	IBC under Sec 7	16-09-2024	1.pagination missing in bookmarking. 2.kindly file IA pay the fees.	epochlegal77
2825	4/9/2024	0710102062132023(No.of Docs 2)	0710102062132023/9	COMPANY PETITION IB (IBC)/638(PB)2023	TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED	IBC under Sec 7	16-09-2024	1.pagination missing in bookmarking. 2.kindly file IA pay the fees.	epochlegal77
2826	5/9/2024	0710102032072022(No.of Docs 2)	0710102032072022/6	COMPANY PETITION (COMPANIES ACT)/80(ND)2022	KUNAL KHATRI VS. ARTHAPRISE FINANCIAL PRIVATE LIMITED AND OTHERS	Sec. 241(1)	16-09-2024	no of objection 1.bookmarking mandatory. 2.counsel details sign missing in index. 3.need every pages sign and true copy in Annexure.	atul@adv
2827	3/9/2024	0710102016952022(No.of Docs 2)	0710102016952022/7	COMPANY PETITION IB (IBC)/195(ND)2022	PNB HOUSING FINANCE LIMITED VS. PRAMOD KUMAR GUPTA	Section 95(1)	13-09-2024	no of objection 1. book marking mandatory as per index with pagination 2.ocr missed in pdf	intellectlawpartners
2828	12/9/2024	0710102020042024(No.of Docs 2)	0710102020042024/4	INTERLOCUTORY APPLICATION (I.B.C)/1357(ND)2024	SHRUTI GUPTA VS. DEVENDRA KUMAR	Sec 60(5)	13-09-2024	1. sign missing written submission pages 1-5 2. sign. and true copy missing in page no. 5-69	BMKHURANA
2829	3/9/2024	0710102016922022(No.of Docs 2)	0710102016922022/7	COMPANY PETITION IB (IBC)/167(ND)2022	PNB HOUSING FINANCE LIMITED VS. MR. VINOD KUMAR GUPTA	Section 95(1)	13-09-2024	1.bookmarking mandatory.	intellectlawpartners
2830	4/9/2024	0710102027392024(No.of Docs 1)	0710102027392024/2	COMPANY PETITION IB (IBC)/382(ND)2024	CENTRAL BANK OF INDIA VS. SHEFALI BANSAL	Section 95(1)	12/9/2024	1.kindly file as IA and pay the fees.	bkmdelhi
2831	22-08-2024	0710102092202023(No.of Docs 2)	0710102092202023/3	COMPANY PETITION IB (IBC)/671(PB)2023	SANGRUR AUTOS PRIVATE LIMITED	IBC Under Sec 10	12/9/2024	no of objection 1. book marking mandatory as per index with pagination	pridhi_nclt
2832	22-08-2024	0710102091992023(No.of Docs 2)	0710102091992023/2	COMPANY PETITION IB (IBC)/674(PB)2023	HEMANT GOYAL MOTORS PRIVATE LIMITED	IBC Under Sec 10	12/9/2024	no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of list and date of events	pridhi_nclt
2833	4/9/2024	0710102027392024(No.of Docs 1)	0710102027392024/2	COMPANY PETITION IB (IBC)/382(ND)2024	CENTRAL BANK OF INDIA VS. SHEFALI BANSAL	Section 95(1)	12/9/2024	1.kindly file as IA and pay the fees.	bkmdelhi
2834	4/9/2024	0710102068392020(No.of Docs 2)	0710102068392020/15	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	HEMANT KHANDELWAL VS. NIHO CONSTRUCTION	Sec. 241(1)	12/9/2024	No of objection 1 improper bookmarking as per index with pagination 2.ocr missed in pdf 3. need every page sign of reply 4. page no 43 to 45 wrong alignment in adjustment of page	advishaan
2835	3/9/2024	0710102045122024(No.of Docs 4)	0710102045122024/1	COMPANY PETITION IB (IBC)/423(ND)2024	ANAND TRANSPORT PRIVATE LIMITED VS. GLOBAL COAL AND MINING PRIVATE LIMITED	IBC Under Sec 9	12/9/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign and true copy in Annexure.	Guru1177
2836	26-07-2024	0710102057032023(No.of Docs 1)	0710102057032023/12	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	12/9/2024	1.incomplete file. only proof of service uploaded	sfionclt
2837	4/9/2024	0710102027392024(No.of Docs 1)	0710102027392024/2	COMPANY PETITION IB (IBC)/382(ND)2024	CENTRAL BANK OF INDIA VS. SHEFALI BANSAL	Section 95(1)	12/9/2024	1.kindly file as IA and pay the fees.	bkmdelhi

2838	3/9/2024	0710102045122024 (No.of Docs 4)	0710102045122024/1	COMPANY PETITION IB (IBC)/423(ND)2024	ANAND TRANSPORT PRIVATE LIMITED VS. GLOBAL COAL AND MINING PRIVATE LIMITED	IBC Under Sec 9	12/9/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign and true copy in Annexure.	Guru1177
2839	3/9/2024	0710102045122024 (No.of Docs 4)	0710102045122024/1	COMPANY PETITION IB (IBC)/423(ND)2024	ANAND TRANSPORT PRIVATE LIMITED VS. GLOBAL COAL AND MINING PRIVATE LIMITED	IBC Under Sec 9	12/9/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign and true copy in Annexure.	Guru1177
2840	6/8/2024	0710102083862023 (No.of Docs 2)	0710102083862023/6	COMPANY PETITION (COMPANIES ACT)/179(ND)2023	SANJANA KAPOOR VS. TURBO BELL MOULDS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/9/2024	no of objection 1.book marking mandatory as per index with pagination 2. missed sign of every pages of rejoinder 3. affidavit missed in rejoinder 3.missed sign of at the place of counsel detail in rejoinder last page 3. pagination missed in pdf	gayatriverma
2841	25-07-2024	0710102094222023 (No.of Docs 1)	0710102094222023/2	COMPANY PETITION IB (IBC)/695(ND)2023	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	12/9/2024	No of objection 1. book marking mandatory as per index with pagination	advlisha
2842	4/9/2024	0710102027392024 (No.of Docs 1)	0710102027392024/2	COMPANY PETITION IB (IBC)/382(ND)2024	CENTRAL BANK OF INDIA VS. SHEFALI BANSAL	Section 95(1)	12/9/2024	1.kindly file as IA and pay the fees.	bkmdelhi
2843	3/9/2024	0710102045122024 (No.of Docs 4)	0710102045122024/1	COMPANY PETITION IB (IBC)/423(ND)2024	ANAND TRANSPORT PRIVATE LIMITED VS. GLOBAL COAL AND MINING PRIVATE LIMITED	IBC Under Sec 9	12/9/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign and true copy in Annexure.	Guru1177
2844	15-07-2024	0710102082672023 (No.of Docs 4)	0710102082672023/1	COMPANY PETITION IB (IBC)/4(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. RAMESH PURI	Section 95(1)	11/9/2024	1.wrong file.	onkarroy
2845	10/9/2024	0710102006882019 (No.of Docs 2)	0710102006882019/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2019	ANAND MITTAL AND OTHERS VS. MAHESH MERCANDISE	Sec. 244(1)	11/9/2024	no of objection 1. Need to file as fresh IA. not as additional documents	D13602017
2846	3/9/2024	0710102071812024 (No.of Docs 1)	0710102071812024/1	INTERLOCUTORY APPLICATION (I.B.C)/4215(ND)2024	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL VS. MR PANKAJ ARORA AUTHORISED REPRESENTATIVE OF CLASS OF CREDITORS - HOME BUYERS	Application under any other provisions- IBC	11/9/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	abhi4064
2847	28-08-2024	0710102082312023 (No.of Docs 2)	0710102082312023/2	COMPANY PETITION IB (IBC)/6(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. MR. KUNWER SACHDEV	Section 95(1)	11/9/2024	1.wrong file	onkarroy
2848	4/9/2024	0710102078012023 (No.of Docs 1)	0710102078012023/5	INTERLOCUTORY APPLICATION (I.B.C)/4811(ND)2022	MOONLIGHT PROPBUILD PVT. LTD. VSINDUSIND BANK LIMITED	Sec 60(5)	11/9/2024	1.pdf is not showing.	satishrai
2849	29-08-2024	0710102077652023 (No.of Docs 2)	0710102077652023/1	COMPANY PETITION IB (IBC)/787(ND)2022	LGC SCIENCE AND STANDARDS (INDIA)PRIVATE LIMITED	IBC Section 59	11/9/2024	no of objection 1. book marking mandatory as per index with pagination 2. page no 11 and 12 wrong adjustment in alignment 3. need to delete extra same pdf on dms portal in proof of service	RAVISHARMA

2850	15-07-2024	071010208267202 3(No.of Docs 4)	0710102082672023/1	COMPANY PETITION IB (IBC)/4(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. RAMESH PURI	Section 95(1)	11/9/2024	1.wrong file.	onkarroy
2851	15-07-2024	071010208267202 3(No.of Docs 4)	0710102082672023/1	COMPANY PETITION IB (IBC)/4(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. RAMESH PURI	Section 95(1)	11/9/2024	1.wrong file.	onkarroy
2852	15-07-2024	071010208267202 3(No.of Docs 4)	0710102082672023/1	COMPANY PETITION IB (IBC)/4(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. RAMESH PURI	Section 95(1)	11/9/2024	1.wrong file.	onkarroy
2853	5/9/2024	071010200588202 0(No.of Docs 3)	0710102005882020/2	COMPANY APPEAL(COMPAN IES ACT)/156(ND)2020	KUSH GRAPHICS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	11/9/2024	1.kindly file petition and pay the fees.	rachitmit
2854	28-08-2024	071010208300202 3(No.of Docs 2)	0710102083002023/2	COMPANY PETITION IB (IBC)/5(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. VIBHA PURI	Section 95(1)	11/9/2024	1.wrong file	onkarroy
2855	2/9/2024	071010207485202 3(No.of Docs 1)	0710102074852023/1	INTERLOCUTORY APPLICATION (I.B.C)/4563(PB)20 23	RELIGARE COMTRADE LIMITED VS. BEST HEALTHCARE PVT LTD	Sec 60(5)	11/9/2024	no of objection 1. mismatched cp ib no internal pdf and on line portal	kjjohnco
2856	30-08-2024	071010208147202 1(No.of Docs 1)	0710102081472021/1 3	COMPANY PETITION (COMPANIES ACT)/127(PB)2022	SHAGUFTA YASMIN VS. HERBALLIFE HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	11/9/2024	no of objection 1. book marking mandatory as per index with pagination	zkadvocate1@gmail.c o
2857	2/9/2024	071010203607202 4(No.of Docs 1)	0710102036072024/1	INTERLOCUTORY APPLICATION (I.B.C)/3152(ND)20 24	REPORT UNDER REG 13 & 17 (TANVEER ILAH)	Application under any other provisions- IBC	10/9/2024	no of objection 1.book marking mandatory as per index with pagination 2. ocr missed in pdf	Tanveer@1234
2858	2/9/2024	071010203478202 2(No.of Docs 2)	0710102034782022/5 1	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	10/9/2024	no of objection 1. book marking mandatory as per index with pagination	advmuskanpuri
2859	2/9/2024	071010203559202 4(No.of Docs 1)	0710102035592024/2	COMPANY PETITION IB (IBC)/298(PB)2024	SHIV KARAN SINGH BAGGA VS. DENA BANK (DENA BANK MERGED WITH BANK OF BARODA)	Section 94(1)	10/9/2024	no of objection 1. book marking mandatory as per index with pagination	sangeeta233
2860	2/9/2024	071010202781202 3(No.of Docs 4)	0710102027812023/7	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	9/9/2024	no of objection 1. petition need nclt last order of compliance	jurisprudence011
2861	14-08-2024	071010204604202 4(No.of Docs 2)	0710102046042024/1 4	INTERLOCUTORY APPLICATION(IBC (PLAN)/24(ND)202	MR SHAILESH BHALLCHANDRA DESAI RESOLUTION PROFESSIONAL	Sec 30	9/9/2024	no of objection 1.bookmarking mandatory with pagination 2.index missing in pages. 3.need every pages sign and true copy in Annexure.	AKR Legal
2862	3/9/2024	071010201475202 3(No.of Docs 2)	0710102014752023/1	RESTORATION APPLICATION (IBC)/46(ND)2023	VARUN VASHISHT VS. MR. ASHOK KUMAR GUPTA & ANR.	Application under any other provisions- IBC	9/9/2024	1.bookmarking mandatory.	intellectlawpartners
2863	2/9/2024	071010201920202 4(No.of Docs 1)	0710102019202024/2	COMPANY PETITION IB (IBC)/297(PB)2024	JAGPREET KAUR GULATI VS. COMEX INFRA TECH PRIVATE LIMITED	Section 94(1)	9/9/2024	no of objection 1. book marking mandatory as per index with pagination	sangeeta233

2864	24-08-2024	0710102059872024 4(No.of Docs 1)	0710102059872024/2	COMPANY PETITION IB (IBC)/468(PB)2024	SAMMAAN CAPITAL LIMITED VS. PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7	9/9/2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf 3.put on ticket blank side in vakalatnama.	knmncft
2865	14-08-2024	0710102046042024 4(No.of Docs 2)	0710102046042024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/24(ND)2024	MR SHAILESH BHALCHANDRA DESAI RESOLUTION PROFESSIONAL	Sec 30	9/9/2024	no of objection 1.bookmarking mandatory with pagination 2.index missing in pages. 3.need every pages sign and true copy in Annexure.	AKR Legal
2866	14-08-2024	0710102046042024 4(No.of Docs 2)	0710102046042024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/24(ND)2024	MR SHAILESH BHALCHANDRA DESAI RESOLUTION PROFESSIONAL	Sec 30	9/9/2024	no of objection 1.bookmarking mandatory with pagination 2.index missing in pages. 3.need every pages sign and true copy in Annexure.	AKR Legal
2867	14-08-2024	0710102046042024 4(No.of Docs 2)	0710102046042024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/24(ND)2024	MR SHAILESH BHALCHANDRA DESAI RESOLUTION PROFESSIONAL	Sec 30	9/9/2024	no of objection 1.bookmarking mandatory with pagination 2.index missing in pages. 3.need every pages sign and true copy in Annexure.	AKR Legal
2868	11/8/2024	0710200401642016 6(No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
2869	6/8/2024	0710200413302018 8(No.of Docs 2)	0710200413302018/15	COMPANY PETITION IB (IBC)/138(ND)2018	PARSVNATH DEVELOPERS LTD VS SAVEMAX WHOLESALE CLUB PVT LTD	IBC Under Sec 9	5/9/2024	1.pdf is not clear.	PRATITIRUNGTA
2870	6/8/2024	0710200413302018 8(No.of Docs 2)	0710200413302018/15	COMPANY PETITION IB (IBC)/138(ND)2018	PARSVNATH DEVELOPERS LTD VS SAVEMAX WHOLESALE CLUB PVT LTD	IBC Under Sec 9	5/9/2024	1.pdf is not clear.	PRATITIRUNGTA
2871	6/8/2024	0710200413302018 8(No.of Docs 2)	0710200413302018/15	COMPANY PETITION IB (IBC)/138(ND)2018	PARSVNATH DEVELOPERS LTD VS SAVEMAX WHOLESALE CLUB PVT LTD	IBC Under Sec 9	5/9/2024	1.pdf is not clear.	PRATITIRUNGTA
2872	29-07-2024	0710102063462024 4(No.of Docs 2)	0710102063462024/1	COMPANY PETITION IB (IBC)/419(ND)2024	PRAVEEN KUMAR PERSONAL GUARANTOR BHARATDEEP INFRA TECH PVT. LTD VS. NOIDA COMMERCIAL COOPERATIVE BANK LIMITED	Section 94(1)	5/9/2024	1.proof of service missing.	prakashlegaladvisers
2873	29-07-2024	0710102063462024 4(No.of Docs 2)	0710102063462024/1	COMPANY PETITION IB (IBC)/419(ND)2024	PRAVEEN KUMAR PERSONAL GUARANTOR BHARATDEEP INFRA TECH PVT. LTD VS. NOIDA COMMERCIAL COOPERATIVE BANK LIMITED	Section 94(1)	5/9/2024	1.proof of service missing.	prakashlegaladvisers
2874	29-07-2024	0710102063462024 4(No.of Docs 2)	0710102063462024/1	COMPANY PETITION IB (IBC)/419(ND)2024	PRAVEEN KUMAR PERSONAL GUARANTOR BHARATDEEP INFRA TECH PVT. LTD VS. NOIDA COMMERCIAL COOPERATIVE BANK LIMITED	Section 94(1)	5/9/2024	1.proof of service missing.	prakashlegaladvisers

2875	29-07-2024	071010206346202 4(No.of Docs 2)	0710102063462024/1	COMPANY PETITION IB (IBC)/419(ND)2024	PRAVEEN KUMAR PERSONAL GUARANTOR BHARATDEEP INFRA TECH PVT. LTD VS. NOIDA COMMERCIAL COOPERATIVE BANK LIMITED	Section 94(1)	5/9/2024	1.proof of service missing.	prakashlegaladvisers
2876	31-08-2024	071010201245202 1(No.of Docs 2)	0710102012452021/2	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	5/9/2024	1.wrong file. need to filed application.	gangwanis1
2877	31-08-2024	071010201245202 1(No.of Docs 2)	0710102012452021/2	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	5/9/2024	1.wrong file. need to filed application.	gangwanis1
2878	31-08-2024	071010201245202 1(No.of Docs 2)	0710102012452021/2	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	5/9/2024	1.wrong file. need to filed application.	gangwanis1
2879	31-08-2024	071010201245202 1(No.of Docs 2)	0710102012452021/2	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	5/9/2024	1.wrong file. need to filed application.	gangwanis1
2880	31-08-2024	071010201374202 4(No.of Docs 2)	0710102013742024/4	INTERLOCUTORY APPLICATION (I.B.C)/758(ND)202 4	MR.AISHWARYA MOHAN GAHRANA VS. LIC HOUSING FINANCE LIMITED	Sec 60(5)	5/9/2024	1.incomplete file.	legal.bajaj
2881	29-08-2024	071010204407202 4(No.of Docs 2)	0710102044072024/1	COMPANY PETITION IB (IBC)/398(ND)2024	ARUN POLYCHEM PRIVATE LIMITED VS. CHARANPAADUKA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	5/9/2024	1.incomplete file.	ravivachher
2882	28-08-2024	071010205303202 4(No.of Docs 2)	0710102053032024/1 6	TRANSFER PETITION (IBC)/1(PB)2024	SARE GURUGRAM PRIVATE LIMITED VS. BRILLIANT SARE REALITY PRIVATE LIMITED	IBC under Sec 7	5/9/2024	1.bookmarking mandatory.	vndubey
2883	8/8/2024	071010205303202 4(No.of Docs 1)	0710102053032024/1 2	TRANSFER PETITION (IBC)/1(PB)2024	SARE GURUGRAM PRIVATE LIMITED VS. BRILLIANT SARE REALITY PRIVATE LIMITED	IBC under Sec 7	5/9/2024	1.date missing in vakalatnama.	prakashlegaladvisers
2884	8/8/2024	071010205303202 4(No.of Docs 1)	0710102053032024/1 2	TRANSFER PETITION (IBC)/1(PB)2024	SARE GURUGRAM PRIVATE LIMITED VS. BRILLIANT SARE REALITY PRIVATE LIMITED	IBC under Sec 7	5/9/2024	1.date missing in vakalatnama.	prakashlegaladvisers
2885	8/8/2024	071010205303202 4(No.of Docs 1)	0710102053032024/1 2	TRANSFER PETITION (IBC)/1(PB)2024	SARE GURUGRAM PRIVATE LIMITED VS. BRILLIANT SARE REALITY PRIVATE LIMITED	IBC under Sec 7	5/9/2024	1.date missing in vakalatnama.	prakashlegaladvisers
2886	8/8/2024	071010205303202 4(No.of Docs 1)	0710102053032024/1 2	TRANSFER PETITION (IBC)/1(PB)2024	SARE GURUGRAM PRIVATE LIMITED VS. BRILLIANT SARE REALITY PRIVATE LIMITED	IBC under Sec 7	5/9/2024	1.date missing in vakalatnama.	prakashlegaladvisers
2887	29-07-2024	071010205631202 4(No.of Docs 2)	0710102056312024/2	INTERLOCUTORY APPLICATION (I.B.C)/3434(ND)20 24	ASHISH SINGH VS. ICICI BANK LTD.	Sec 43(1) r/w Sec 44 (1)	5/9/2024	no of objection 1.missed sign in index at the place of Respondent 2 2 missed sign of annexures R-1 Every pages sign with true copy reminder 2 this document filled again and again without removing the defects	namitha@samvidlegal

2888	29-08-2024	0710102049562024 (No.of Docs 1)	0710102049562024/4	COMPANY PETITION IB (IBC)/385(ND)2024	CANARA BANK VS. RITU SINGH	Section 95(1)	5/9/2024	1.bookmarking mandatory. with page numbering	mathuropadv
2889	6/8/2024	0710200413302018 (No.of Docs 2)	0710200413302018/15	COMPANY PETITION IB (IBC)/138(ND)2018	PARSVNATH DEVELOPERS LTD VS SAVEMAX WHOLESALE CLUB PVT LTD	IBC Under Sec 9	5/9/2024	1.pdf is not clear.	PRATITIRUNGTA
2890	29-08-2024	0710102049582024 (No.of Docs 1)	0710102049582024/4	COMPANY PETITION IB (IBC)/386(ND)2024	CANARA BANK VS. YOGENDRA SINGH	Section 95(1)	5/9/2024	1.bookmarking mandatory. with page numbering	mathuropadv
2891	11/8/2024	0710200401642016 (No.of Docs 2)	0710200401642016/8	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	please contact to registry. or call 011 2436846	D3552021
2892	11/8/2024	0710200401642016 (No.of Docs 2)	0710200401642016/8	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	please contact to registry. or call 011 2436846	D3552021
2893	11/8/2024	0710200401642016 (No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
2894	11/8/2024	0710200401642016 (No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
2895	11/8/2024	0710200401642016 (No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
2896	11/8/2024	0710200401642016 (No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
2897	11/8/2024	0710200401642016 (No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
2898	11/8/2024	0710200401642016 (No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
2899	11/8/2024	0710200401642016 (No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
2900	11/8/2024	0710200401642016 (No.of Docs 2)	0710200401642016/7	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	please contact to registry. or call 011 2436846	D3552021
2901	11/8/2024	0710200401642016 (No.of Docs 2)	0710200401642016/7	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	please contact to registry. or call 011 2436846	D3552021
2902	11/8/2024	0710200401642016 (No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
2903	11/8/2024	0710200401642016 (No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021

2904	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
2905	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
2906	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/8	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	please contact to registry. or call 011 2436846	D3552021
2907	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/8	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	please contact to registry. or call 011 2436846	D3552021
2908	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
2909	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
2910	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
2911	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
2912	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/7	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	please contact to registry. or call 011 2436846	D3552021
2913	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/7	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	please contact to registry. or call 011 2436846	D3552021
2914	29-08-2024	0710102039362024(No.of Docs 1)	0710102039362024/3	INTERLOCUTORY APPLICATION (I.B.C)/2557(ND)2024	MOON LIGHT PROPBUILD PRIVATE LIMITED VS. INDUSIND BANK LTD.	Rule 11 of NCLT, 2016	4/9/2024	1.pdf is blank.	satishrai
2915	29-08-2024	0710102039082024(No.of Docs 2)	0710102039082024/4	TRANSFER APPLICATION (IBC)/27(PB)2024	STATE BANK OF INDIA VS. CONCEPT MANAGEMENT CONSULTING LIMITED	Rule16(d),NCLT Rules,2016 IBC	4/9/2024	1.bookmarking as per index.	SDPSPartners
2916	28-08-2024	0710102023272023(No.of Docs 2)	0710102023272023/4	COMPANY PETITION IB (IBC)/167(ND)2023	BANK OF MAHARASHTRA VS. POONAM GUPTA	Section 95(1)	3/9/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign. 3. 25rs welfare ticket 3rs court fee date missing in vakalanama.	789789
2917	28-08-2024	0710102023262023(No.of Docs 2)	0710102023262023/4	COMPANY PETITION IB (IBC)/164(ND)2023	BANK OF MAHARASHTRA VS. PINKI GUPTA	Section 95(1)	3/9/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign. 3.25rs welfare ticket 3rs court fee date missing in vakalatnama.	789789
2918	28-08-2024	0710102023232023(No.of Docs 2)	0710102023232023/4	COMPANY PETITION IB (IBC)/163(ND)2023	BANK OF MAHARASHTRA VS. RAJ KUMAR GUPTA	Section 95(1)	3/9/2024	no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of reply 3.missed date on vakalatnama 4 paste ticket on blank side of vakalatnama	789789

2919	28-08-2024	071010202324202 3(No.of Docs 2)	0710102023242023/4	COMPANY PETITION IB (IBC)/161(ND)2023	BANK OF MAHARASHTRA VS. KAPIL GUPTA	Section 95(1)	3/9/2024	no of objection 1. pagination missed in book marking as per index 2. need every page sign of reply 3.missed date on vakalatnama 4 paste ticket on blank side of vakalatnama	789789
2920	31-08-2024	071010205665202 4(No.of Docs 1)	0710102056652024/1	INTERVENTION PETITION(COMPANIES ACT)/6(PB)2024	RATAN DEBNATH VS. SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Rule 11 of NCLT	3/9/2024	no of objection 1.document type wrong 2 need to write affidavit in dms portal instead of proof of service 3. annexures pages need sign with true copy	jeeveshnagrath
2921	27-08-2024	071010204044202 4(No.of Docs 2)	0710102040442024/2	TRANSFER APPLICATION (IBC)/36(PB)2024	ANUBHAV A. AGARWAL VS. STATE BANK OF INDIA	Rule 11 of NCLT, 2016,Rule16(d) ,NCLT Rules,2016 IBC	3/9/2024	wrong file need to file fresh transfer application not as additional document	ANIRUTH@LEX- LEGAL.IN
2922	3/8/2024	071010200963202 4(No.of Docs 2)	0710102009632024/4	COMPANY PETITION IB (IBC)/139(ND)2024	PREM PRAKASH VS. SPG INFRAPROJECTS PRIVATE LIMITED	IBC Under Sec 9	3/9/2024	no of objection 1.pagination missing in book marking as per index 2. need every pages sign of pdf 3.incomplete counsel detail in index page 4. page no 10 incomplete counsel detail	corporatejudis@NCL T
2923	21-08-2024	071010205798202 2(No.of Docs 2)	0710102057982022/1 2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	3/9/2024	no of objection 1. book marking mandatory as per index with pagination 2 mismatched COMPANY APPLICATION NO. CAA.89[ND/ OF 2022 online portal and internal portion C.A.(CAA)/69(ND)2022	adv.shobhan.mahanti
2924	3/8/2024	071010200963202 4(No.of Docs 2)	0710102009632024/4	COMPANY PETITION IB (IBC)/139(ND)2024	PREM PRAKASH VS. SPG INFRAPROJECTS PRIVATE LIMITED	IBC Under Sec 9	3/9/2024	no of objection 1.pagination missing in book marking as per index 2. need every pages sign of pdf 3.incomplete counsel detail in index page 4. page no 10 incomplete counsel detail	corporatejudis@NCL T
2925	3/8/2024	071010200963202 4(No.of Docs 2)	0710102009632024/4	COMPANY PETITION IB (IBC)/139(ND)2024	PREM PRAKASH VS. SPG INFRAPROJECTS PRIVATE LIMITED	IBC Under Sec 9	3/9/2024	no of objection 1.pagination missing in book marking as per index 2. need every pages sign of pdf 3.incomplete counsel detail in index page 4. page no 10 incomplete counsel detail	corporatejudis@NCL T
2926	3/8/2024	071010200963202 4(No.of Docs 2)	0710102009632024/4	COMPANY PETITION IB (IBC)/139(ND)2024	PREM PRAKASH VS. SPG INFRAPROJECTS PRIVATE LIMITED	IBC Under Sec 9	3/9/2024	no of objection 1.pagination missing in book marking as per index 2. need every pages sign of pdf 3.incomplete counsel detail in index page 4. page no 10 incomplete counsel detail	corporatejudis@NCL T
2927	26-07-2024	071010202002202 3(No.of Docs 2)	0710102020022023/1 0	COMPANY PETITION IB (IBC)/176(ND)2023	UNI WORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	3/9/2024	no of objection 1. book marking mandatory as per index with pagination	Natasha Dhurman Shah
2928	26-07-2024	071010202002202 3(No.of Docs 2)	0710102020022023/1 0	COMPANY PETITION IB (IBC)/176(ND)2023	UNI WORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	3/9/2024	no of objection 1. book marking mandatory as per index with pagination	Natasha Dhurman Shah
2929	26-07-2024	071010202002202 3(No.of Docs 2)	0710102020022023/1 0	COMPANY PETITION IB (IBC)/176(ND)2023	UNI WORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	3/9/2024	no of objection 1. book marking mandatory as per index with pagination	Natasha Dhurman Shah

2930	26-07-2024	0710102020022023 (No.of Docs 2)	0710102020022023/10	COMPANY PETITION IB (IBC)/176(ND)2023	UNI WORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	3/9/2024	no of objection 1. book marking mandatory as per index with pagination	Natasha Dhruman Shah
2931	6/4/2024	0710102028852024 (No.of Docs 0)	0710102028852024/5	COMPANY PETITION IB (IBC)/326(ND)2024	STATE BANK OF INDIA VS. KKSPUN INDIA LIMITED	IBC under Sec 7	3/9/2024	all 3 documents belongs to same file i.e, reply of volume 1, volume 2 and proof of service. please file all 3 in same / (slash) number not in the different slashes /3 /4 /5. file all in one slash	
2932	22-08-2024	0710102055792024 (No.of Docs 2)	0710102055792024/1	COMPANY PETITION (COMPANIES ACT)/129(ND)2024	AMAN TEKRIWAL VS. NOTESGEN TECHNOLOGIES PRIVATE LIMITED	Sec. 73(4)	3/9/2024	no of objection 1. book marking mandatory as per index with pagination 2. pagination missed in pdf and index	adv.shobhan.mahanti
2933	22-08-2024	0710102043482023 (No.of Docs 4)	0710102043482023/17	COMPANY PETITION IB (IBC)/423(ND)2023	PUNJAB NATIONAL BANK INTERNATIONAL LIMITED VS. MBL (MP) TOLL ROAD COMPANY LIMITED	IBC under Sec 7	3/9/2024	no of objection 1.book marking mandatory as per index with pagination 2. ocr missed in pdf 3 double pagination page no 1 to 42 volume 2 and 3 4 need proper pagination in pdf	MITHILESHPANDEY00
2934	26-08-2024	0710102066772022 (No.of Docs 2)	0710102066772022/8	COMPANY PETITION IB (IBC)/690(ND)2022	SADHNA GOEL VS. PUNJAB NATIONAL BANK	Section 94(1)	3/9/2024	1.bookmarking mandatory. with pagination	nishi.eap
2935	6/4/2024	0710102028852024 (No.of Docs 0)	0710102028852024/4	COMPANY PETITION IB (IBC)/326(ND)2024	STATE BANK OF INDIA VS. KKSPUN INDIA LIMITED	IBC under Sec 7	3/9/2024	all 3 documents belongs to same file i.e, reply of volume 1, volume 2 and proof of service. please file all 3 in same / (slash) number not in the different slashes /3 /4 /5. file all in one slash	
2936	26-08-2024	0710102027982020 (No.of Docs 2)	0710102027982020/6	INTERLOCUTORY APPLICATION (I.B.C)/1801(ND)2020	MOHAN LAL JAIN VS. VIVEK SHUKLA	Sec 43(1) r/w Sec 44 (1)	3/9/2024	no of objection 1.bookmarking mandatory. with page numbering 2. paper cutting 19. 3.need every pages ocr.	Mansumyer Singh
2937	6/5/2024	0710102039362024 (No.of Docs 0)	0710102039362024/1	INTERLOCUTORY APPLICATION (I.B.C)/2557(ND)2024	MOON LIGHT PROPBUILD PRIVATE LIMITED VS. INDUSIND BANK LTD.	Rule 11 of NCLT, 2016	2/9/2024	no of objection 1.ocr missed in annexures pages 2. pagination do as like 1 to 46 instead pf 46 in volume 1 3 page nO 273 to 318 Missed ocr	
2938	22-08-2024	0710102053872023 (No.of Docs 2)	0710102053872023/3	INTERLOCUTORY APPLICATION (I.B.C)/3401(PB)2023	ANURADHA MITTAL VS. MR. RABINDRA KUMAR MINTRI (RP)	Sec 60(5)	2/9/2024	no of objection 1.bookmarking mandatory. 2.counsel details missing in index. 3.need every pages ocr.	deepakkagarwal
2939	31-08-2024	0710102089002023 (No.of Docs 2)	0710102089002023/4	INTERLOCUTORY APPLICATION (I.B.C)/5780(ND)2023	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. TECPRO SYTEM LIMITED	Sec 60(5)	2/9/2024	no of objection 1. petition need nclt last compliance order or file fresh	AMS.MISHA
2940	26-08-2024	0710102016102024 (No.of Docs 2)	0710102016102024/3	COMPANY PETITION IB (IBC)/203(ND)2024	SUNLIGHT FUELS PRIVATE LIMITED	IBC Section 59	2/9/2024	no of objection 1. annexures pages missed sign with true copy 2.page no 15 to 63 pixel cut of font	DEV&DEV
2941	31-08-2024	0710102052242024 (No.of Docs 1)	0710102052242024/14	INTERLOCUTORY APPLICATION(IBC)(PLAN)/31(PB)2024	SANJEEV BINDAL VSRADHEY SHAM TANDON MFG. PVT. LTD.	Sec 30	2/9/2024	No of objection 1 1 rs court fee missed on vakalatnama 2 need to write written submission in dms portal on document type not in any other documents	sanjeev bindal
2942	23-08-2024	0710102053032024 (No.of Docs 2)	0710102053032024/15	TRANSFER PETITION (IBC)/1(PB)2024	SARE GURUGRAM PRIVATE LIMITED VS. BRILLIANT SARE REALITY PRIVATE LIMITED	IBC under Sec 7	2/9/2024	no of objection 1.bookmarking mandatory. 2.counsel details missing in index. 3. 25rs welfare ticket missing 3rs court fee missing date missing in vakalatnama.	vndubey

2943	4/8/2024	071010205222202 4(No.of Docs 2)	0710102052222024/1	COMPANY PETITION IB (IBC)/437(ND)2024	CANARA BANK VS. GURMEET KAUR M S UNIQUE SYSTEM THROUGH ITS PROPRIETOR SHRI SURESH KUMAR SHARMA VS. KANTI KUMAR RUSTAGIRESOLUTION PROFESSIONAL OF M S SHIPRIYA CABLES PVT LTD	Section 95(1)	31-08-2024	no of objection 1.petition need last compliance order of nclt 2. CP (IB) NO MISSED IN PDF	SAURABHKUSHAWA HA
2944	11/8/2024	071010204401202 4(No.of Docs 1)	0710102044012024/3	INTERLOCUTORY APPLICATION (I.B.C)/2739(ND)20 24		Sec 60(5)	31-08-2024	no of objection 1. pagination missed in book marking as per index 2.missed C.P NO. (IB) in pdf 3 notary missed in affidavit 4.not verified affidavit 5 missed COMPLIANCE OF ORDER DATED 15.07.2024 which mention in index 6. annexures pages missed sign with true copy	sheeta192
2945	22-08-2024	071010203981202 4(No.of Docs 1)	0710102039812024/1	COMPANY PETITION IB (IBC)/460(ND)2024	CENTRAL BANK OF INDIA VS. RAVI BHOLA	Section 95(1)	31-08-2024	no of objection 1. document typer need to write "any another document " instead of " proof of service " 2. pagination missed in book marking	bkmdelhi
2946	24-08-2024	071010202427202 3(No.of Docs 1)	0710102024272023/5	COMPANY PETITION IB (IBC)/333(ND)2023	KASHYAP ORGANICS PRIVATE LIMITED	IBC Under Sec 10	31-08-2024	no of objection 1. book marking mandatory as per index with pagination	Naren01
2947	21-08-2024	071010210796202 0(No.of Docs 1)	0710102107962020/1	INTERLOCUTORY APPLICATION (I.B.C)/5080(PB)20 20	SATYA PRAKASH GUPTA VS. M/S ABW INFRASTRUCTURE LTD	Application under any other provisions- IBC	31-08-2024	no of objection 1.book marking mandatory as per index with pagination 2. file not uploaded 3 only index uploaded	spgfinance
2948	29-07-2024	071010208374202 1(No.of Docs 2)	0710102083742021/2	COMPANY PETITION (COMPANIES ACT)/17(PB)2022	SMT. PREETI SRIVASTAVA VS. GLOBUS SALES INDIA PRIVATE LIMITED	Sec. 241(1)	31-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3.counsel detail missed in index page with sign	D11812003
2949	22-08-2024	071010204130202 4(No.of Docs 2)	0710102041302024/6	INTERLOCUTORY APPLICATION (I.B.C)/2538(ND)20 24	KRUPASINDHU MANDAL VSUTM ENGINEERING PVT LTD VIKAS PALIWAL VS.	Sec 60(5)	31-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.index missed in pdf 3. missed sign at the page no 4 at the place of counsel detail 4. page no 10 wrong adjustment in alignment	kantimohan
2950	29-09-2022	071010208007202 2(No.of Docs 0)	0710102080072022/9	COMPANY PETITION (COMPANIES ACT)/23(ND)2023	HEMKUNT MANAGEMENT CONSULTANCY PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	31-08-2024	no of objection 1 page no 34 missed in book marking 2. application need nclt last compliance order 3. page no 3 not visible	
2951	30-08-2024	071010241302201 7(No.of Docs 2)	0710102413022017/1 6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017	AJAY FINCAP CONSULTANTS PVT LTD AND RISHI INFRA TECH PVT LTD	Application under any other provisions ,Sub-section (I) of section 230	31-08-2024	No of objection 1.incomplete book marking as per index with pagination	rakesh@12
2952	29-08-2024	071010241302201 7(No.of Docs 2)	0710102413022017/1 2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017	AJAY FINCAP CONSULTANTS PVT LTD AND RISHI INFRA TECH PVT LTD	Application under any other provisions ,Sub-section (I) of section 230	31-08-2024	no of objection 1. pagination missed in pdf and book marking also 2.sign missed in pdf 3. index missed in pdf	rakesh@12

2953	9/10/2023	0710102086922023 3(No.of Docs 0)	0710102086922023/3	COMPANY PETITION IB (IBC)/114(ND)2024	SAMIR JAIN	Section 94(1)	31-08-2024	no of objection 1.missed sign of reply every pages 2. page 68 71 73 106 107 108 not readable page 3. double pagination in pdf in both volume 4. index page missed in pdf in volume 2 5 index page missed in book marking 6 volume wise index missed in pdf 7 page no 172 to 210 page missed in book marking in volume 2 8 book marking do as volume wise index of both volume 9 annexure page missed sign with true copy 10 page no 213 to 216 220 224 225 not visible 11 259 page have wrong alignment	
2954	4/8/2024	071010205230202 4(No.of Docs 2)	0710102052302024/1	COMPANY PETITION IB (IBC)/439(ND)2024	CANARA BANK VS. PAPINDER SINGH MAKAN	Section 95(1)	31-08-2024	no of objection 1.petition need last compliance order of nclt 2. CP (IB) NO MISSED IN PDF	SAURABHKUSHAWA HA
2955	13-08-2024	071010210840202 3(No.of Docs 1)	0710102108402023/5	COMPANY PETITION IB (IBC)/84(ND)2024	JV HOLDING PRIVATE LIMITED VS. MR ANUJ NAUTIYAL	Section 95(1)	31-08-2024	no of objection 1. proof of service uploaded 2. incomplete file uploaded	Sahil36
2956	21-08-2024	071010204818202 4(No.of Docs 5)	0710102048182024/2	INTERLOCATORY APPLICATION(CO MPANIES ACT)/210(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Rule 11 of NCLT	31-08-2024	no of objection 1. pagination missed in book marking as per index 2. delete extra same copy of reply affidavit annexure vakalatnama 3. court fee hide the written portion of vakalatnama 4.annexures pages missed sign with true copy	advdipankarbrar
2957	20-08-2024	071010203852202 3(No.of Docs 1)	0710102038522023/5	INTERLOCUTORY APPLICATION (I.B.C)/2401(ND)20 23	RAKESH BHATIA VS. CARGO PLANNERS LIMITED	Sec 60(5)	31-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. index need in pdf and book marking	Ashutosh Gupta
2958	21-08-2024	071010204818202 4(No.of Docs 5)	0710102048182024/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/210(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Rule 11 of NCLT	31-08-2024	no of objection 1. pagination missed in book marking as per index 2. notary not visible in affidavit 3.verification detail not visible in affidavit 4 page no 49 51 56 hindi page need english translate copy 5 ticket paste blank side of vakalatnama 6 ticket hide written portion of vakalatnama 7 delete repeat pdf of reply to online portal	ajaykumargupta
2959	21-08-2024	071010203884202 4(No.of Docs 3)	0710102038842024/1	INTERLOCUTORY APPLICATION (I.B.C)/2658(ND)20 24	AJIT GYANCHAND JAIN VS. COMMITTEE OF CREDITORS OF COAST TOWN PLANNERS PRIVATE LIMITED I.E. PHOENIX ARC PRIVATE LIMITED (TRUSTEE OF PHOENIX TRUST FY22- 16)	Sec 60(5)	31-08-2024	no of objection 1. delete extra same pdf on dms portal	arguspartners
2960	29-08-2024	071010241302201 7(No.of Docs 2)	0710102413022017/1 1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017	AJAY FINCAP CONSULTANTS PVT LTD AND RISHI INFRATECH PVT LTD	Application under any other provisions ,Sub-section (I) of section 230	31-08-2024	no of objection 1. index page missed in pdf 2 pagination missed in book marking 3 pagination missed in pdf	rakesh@12

2961	21-08-2024	0710102166182019(No.of Docs 1)	0710102166182019/1	COMPANY PETITION (COMPANIES ACT)/22(ND)2020	AMARJIT SINGH CHATHA VS. THREE C INFRATECH PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-08-2024	No of objection 1. bookmarking mandatory as per index with pagination as per index 2 index page missed in book marking 3 index page missed in pdf 4 missed 3 rs court fee and 25 rs welfare tickets on vakalatnama	satishrai
2962	23-08-2024	0710200400542012(No.of Docs 2)	0710200400542012/9	COMPANY PETITION (COMPANIES ACT)/144(ND)2012	M/S PITAMBARA BOOKS PRIVATE LIMITED VS. M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED	Application under any other provisions	31-08-2024	1.all document file separately. in different slash	Keystone Partners
2963	22-08-2024	0710102042332024(No.of Docs 1)	0710102042332024/1	COMPANY PETITION (COMPANIES ACT)/107(ND)2024	RAMESH GROVER & ORS VS. MIS PGT COMPONENTS LTD	Sec. 241(1),Sec. 242(4)	31-08-2024	no of objection 1. sign missed in index at the place of counsel detail 2. annexures pages missed sign with true copy	aaryan@sasttralegal
2964	21-08-2024	0710102083742021(No.of Docs 2)	0710102083742021/3	COMPANY PETITION (COMPANIES ACT)/17(PB)2022	SMT. PREETI SRIVASTAVA VS. GLOBUS SALES INDIA PRIVATE LIMITED	Sec. 241(1)	31-08-2024	no of objection 1. book marking mandatory as per index with pagination 2 ocr missed in rejoinder	D11812003
2965	14-08-2024	0710102047792023(No.of Docs 2)	0710102047792023/2	COMPANY PETITION IB (IBC)/527(ND)2023	RAJINDER KUMAR MITTAL VS. EDELWEISS ASSET RECONSTRUCTION COMPANY	Section 94(1)	31-08-2024	no of pagination 1. index page missed in pdf 2. book marking mandatory as per index with pagination	akanchhasinha
2966	27-07-2024	0710102069862020(No.of Docs 2)	0710102069862020/3	INTERLOCUTORY APPLICATION (I.B.C)/2695(PB)2020	CHANDRA PRAKASH VS. BVG INDIA LIMITED	Sec 66(1)	29-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of written submission	As25793
2967	9/8/2024	0710102070052022(No.of Docs 4)	0710102070052022/5	COMPANY APPEAL(COMPANIES ACT)/212(ND)2022	THREE C INFRATECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	29-08-2024	no of objection 1. ocr missed in pdf 2. page no 169 is dim 3. volume 2 missed book marking as per index 4. volume 3 missed book marking as per index 5 page no 384 and 386 395 are paper cutting 6 page no 406 408 410 not readable 7.write reply in any other document in dms portal	abhay@123
2968	21-08-2024	0710102000512023(No.of Docs 2)	0710102000512023/5	INTERLOCUTORY APPLICATION (I.B.C)/771(PB)2023	MANOJ KUMAR AGARWAL VS. VIKRAM SINGH RATHORE	Sec 60(5)	29-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.page no 16 wrong page alignment in pdf	VIKRAMNIMBLI
2969	24-08-2024	0710102062572024(No.of Docs 1)	0710102062572024/2	COMPANY PETITION IB (IBC)/465(ND)2024	INDIABULLS HOUSING FINANCE LIMITED VS. NOIDA MARKETING PRIVATE LIMITED	IBC under Sec 7	29-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking 3. index page missed in pdf	knmncft
2970	21-08-2024	0710102008932024(No.of Docs 2)	0710102008932024/6	COMPANY APPEAL(COMPANIES ACT)/31(ND)2024	GENERAL MANAGEMENT AND CONSTRUCTION COMPANY PRIVATE LIMITED VS. REGISTRAR OF THE COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	29-08-2024	no of objection 1.missed COMPANY PETITION NO..... OF 2024 in pdf	Abdula569
2971	22-08-2024	0710102014702024(No.of Docs 1)	0710102014702024/1	COMPANY APPEAL(COMPANIES ACT)/46(ND)2024	M/S ROSEMARY BUILDCON PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	29-08-2024	no of objection 1. improper book marking as per index with pagination. bookmarking must be as per index	auraleague

2972	27-07-2024	071010206986202 0(No.of Docs 2)	07101020698620204	INTERLOCUTORY APPLICATION (I.B.C)/2695(PB)2020	CHANDRA PRAKASH VS. BVG INDIA LIMITED	Sec 66(1)	29-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of written submission	As25793
2973	16-08-2024	071010204903202 4(No.of Docs 2)	0710102049032024/3	INTERLOCUTORY APPLICATION (I.B.C)/3029(ND)2024	BIMAL KUMAR SHARMA VS. IDBI BANK LTD.	Sec 60(5)	28-08-2024	no of objection 1. ocr missed in pdf	Sonia1972!
2974	28-07-2024	071010204401202 4(No.of Docs 1)	0710102044012024/1	INTERLOCUTORY APPLICATION (I.B.C)/2739(ND)2024	M S UNIQUE SYSTEM THROUGH ITS PROPRIETOR SHRI SURESH KUMAR SHARMA VS. KANTI KUMAR RUSTAGIRESOLUTION PROFESSIONAL OF M S SHIPRIYA CABLES PVT LTD	Sec 60(5)	27-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.annexures pages missed sign with true copy 3. missed CP(IB) NO IN PDF	sheetal92
2975	6/6/2024	071010203725202 2(No.of Docs 2)	0710102037252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2504(ND)2022	KRIT NARAYAN MISHRA (RESOLUTION PROFESSIONAL) VS	Sec 30	27-08-2024	no of objection 1.book marking mandatory as per index with pagination 2. index page need sign at the place of counsel detail 3.need every pages sign of pdf 4 pagination missed in pdf and index page 5. missed proof of service	negimilan04
2976	6/6/2024	071010203725202 2(No.of Docs 2)	0710102037252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2504(ND)2022	KRIT NARAYAN MISHRA (RESOLUTION PROFESSIONAL) VS	Sec 30	27-08-2024	no of objection 1.book marking mandatory as per index with pagination 2. index page need sign at the place of counsel detail 3.need every pages sign of pdf 4 pagination missed in pdf and index page 5. missed proof of service	negimilan04
2977	17-08-2024	071010204958202 4(No.of Docs 2)	0710102049582024/2	COMPANY PETITION IB (IBC)/386(ND)2024	CANARA BANK VS. YOGENDRA SINGH	Section 95(1)	27-08-2024	no of objection 1. book marking mandatory as per index with pagination 2 missed ocr in pdf	sna2277
2978	17-08-2024	071010204956202 4(No.of Docs 2)	0710102049562024/2	COMPANY PETITION IB (IBC)/385(ND)2024	CANARA BANK VS. RITU SINGH	Section 95(1)	27-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.missed ocr in pdf	sna2277
2979	6/6/2024	071010203725202 2(No.of Docs 2)	0710102037252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2504(ND)2022	KRIT NARAYAN MISHRA (RESOLUTION PROFESSIONAL) VS	Sec 30	27-08-2024	no of objection 1.book marking mandatory as per index with pagination 2. index page need sign at the place of counsel detail 3.need every pages sign of pdf 4 pagination missed in pdf and index page 5. missed proof of service	negimilan04
2980	19-08-2024	071010204264202 4(No.of Docs 1)	0710102042642024/2	TRANSFER APPLICATION (IBC)/32(PB)2024	SARANGA AGARWAL VS. STATE BANK OF INDIA (THROUGH RP MR. AJIT KUMAR	Rule 11 of NCLT, 2016,Rule16(d) ,NCLT Rules,2016 IBC	27-08-2024	1.document file name wrong upload in pdf.	ANIRUTH@LEX-LEGAL.IN
2981	29-07-2024	071010204401202 4(No.of Docs 1)	0710102044012024/2	INTERLOCUTORY APPLICATION (I.B.C)/2739(ND)2024	M S UNIQUE SYSTEM THROUGH ITS PROPRIETOR SHRI SURESH KUMAR SHARMA VS. KANTI KUMAR RUSTAGIRESOLUTION PROFESSIONAL OF M S SHIPRIYA CABLES PVT LTD	Sec 60(5)	27-08-2024	no of objection 1.pagination missed in book marking as per index 2. missed CP (IB) NO in pdf 3. annexures every pages missed sign with true copy	sheetal92

2982	6/6-2024	071010203725202 2(No.of Docs 2)	0710102037252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2504(ND)2022	KRIT NARAYAN MISHRA (RESOLUTION PROFESSIONAL) VS	Sec 30	27-08-2024	no of objection 1.book marking mandatory as per index with pagination 2. index page need sign at the place of counsel detail 3.need every pages sign of pdf 4 pagination missed in pdf and index page 5. missed proof of service	negimilan04
2983	16-08-2024	071010203926202 4(No.of Docs 1)	0710102039262024/1	INTERVENTION PETITION(COMPANIES ACT)/7(PB)2024	MR ANKIT JAIN VS. MR VINOD KUMAR GUPTA	Sec 424 (3)	24-08-2024	no of objection 1.missed sign with true copy of annexures pages	swaroop
2984	22-07-2024	071010208723202 0(No.of Docs 2)	0710102087232020/52	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. STATE BANK OF INDIA	Sec. 241(1)	24-08-2024	no of objection 1.pagination missed in book marking as per index 2. missed proof of service in reply	rmailik2301
2985	8/8-2024	071010204072202 2(No.of Docs 1)	0710102040722022/1	COMPANY PETITION IB (IBC)/404(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS. MR ABHISHEK GUPTA	Section 95(1)	24-08-2024	no of objection 1 only proof of service uploaded	dsingh205
2986	24-07-2024	071010208125202 3(No.of Docs 1)	0710102081252023/8	COMPANY PETITION IB (IBC)/590(ND)2023	M S KALIBER ASSOCIATES PVT LTD PRESENTLY UNDERGOING LIQUIDATION THROUGH ITS LIQUIDATOR MR MOHAN LAL JAIN VS. LION BUILDCON PRIVATE LIMITED	IBC under Sec 7	24-08-2024	no of objection 1.bookmarking mandatory with pagination 2.need every pages ocr 3.this pages is wrong adjust 32 to 41	gauravca
2987	30-07-2024	071010208936202 2(No.of Docs 2)	0710102089362022/4	INTERLOCUTORY APPLICATION (I.B.C)/5456(PB)2022	KARNATAKA BANK LIMITED -FOR FC VSMR ASHISH GUPTA	Application under any other provisions- IBC	24-08-2024	no of objection 1.bookmarking mandatory with pagination 2.need every pages sign.	ds337052
2988	30-07-2024	071010208915202 2(No.of Docs 2)	0710102089152022/4	INTERLOCUTORY APPLICATION (I.B.C)/5466(PB)2022	KARNATAKA BANK LIMITED -FOR FC VSMR ASHISH GUPTA	Sec 43(1) r/w Sec 44 (1)	24-08-2024	no of objection 1.bookmarking mandatory with pagination 2.need every pages sign.	ds337052
2989	5/8-2024	071010208967202 3(No.of Docs 1)	0710102089672023/1	INTERLOCUTORY APPLICATION (I.B.C)/5568(ND)2023	TRANS GLOBE TEXTILES LIMITED VS. DESTINATION TEXOFAB PRIVATE LIMITED	Application under any other provisions- IBC	24-08-2024	no of objection 1. index page missed in pdf with sign at the place of counsel detail 2. index page missed in book marking	ATIUTTAM
2990	31-07-2024	071010207297202 0(No.of Docs 4)	0710102072972020/1	COMPANY APPLICATION(COMPANIES ACT)/350(ND)2020	ARPIT AGARWAL VS. M/S SKYTECH CONSTRUCTION PVT. LTD.	Application under any other provisions	24-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed CP NO in pdf 3. need every pages sign with true copy 4. missed title of document type on dms portal 5. missed index page in pdf and book marking with sign of counsel detail 6.delete extra same copy on dms portal 7. incomplete file uploaded	arpit2491
2991	9/8-2024	071010207297202 0(No.of Docs 2)	0710102072972020/1	COMPANY APPLICATION(COMPANIES ACT)/350(ND)2020	ARPIT AGARWAL VS. M/S SKYTECH CONSTRUCTION PVT. LTD.	Application under any other provisions	24-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.index page missed in pdf 3. need every pages sign with true copy	arpit2491

2992	8/8/2024	0710102042342024(No.of Docs 3)	0710102042342024/2	CONTEMPT PETITION (IBC)/13(ND)2024	MR. RAMACHANDRAN SUBRAMANIAN VS. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT	Rule 11 of NCLT, 2016	24-08-2024	no of objection 1.mismatched C.P. (IB)/197(PB)2017 in online portal and COMPANY PETITION (iii) NO. I5(PB)/2017 internal pdf 2.3 rs court fee missed on vakalatanama 3. hindi pages need english translate copy	anujbhandari123
2993	17-08-2024	0710102029382023(No.of Docs 2)	0710102029382023/4	COMPANY APPEAL(COMPANIES ACT)/89(ND)2023	BOLT EXIM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	24-08-2024	no of objection 1. missed book marking mandatory as per index with pagination 2.missed compliance of order dated 16.08.2024 which you mention in index	sameer.srivastava661
2994	13-08-2024	0710102027812023(No.of Docs 2)	0710102027812023/6	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	24-08-2024	No of objection 1.incomplete book marking as per index 2 pagination require missed in book marking 3 page no 9 wrong adjustment in alignment 4 page no 14 to 16 need to english type copy 5 page no 17 to 21 and 31 to 43 missed ocr 6 page no 22 to 29 missed sign with true copy	corporatejudis@NCLT
2995	13-08-2024	0710102081252023(No.of Docs 1)	0710102081252023/9	COMPANY PETITION IB (IBC)/590(ND)2023	M S KALIBER ASSOCIATES PVT LTD PRESENTLY UNDERGOING LIQUIDATION THROUGH ITS LIQUIDATOR MR MOHAN LAL JAIN VS. LION BUILDCON PRIVATE LIMITED	IBC under Sec 7	24-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3 proof of service missed	gauravca
2996	19-08-2024	0710102018882021(No.of Docs 2)	0710102018882021/20	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/95(ND)2021	JADE E SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	23-08-2024	no of objection 1. bookmarking mandatory. with page numbering 2. need every pages sign and true copy in Annexure. 3. need every pages ocr.	anubhavnclt
2997	29-06-2024	0710102011162024(No.of Docs 2)	0710102011162024/3	INTERLOCUTORY APPLICATION (I.B.C)/1370(ND)2024	PHOENIX ARC PRIVATE LIMITED VS. ELLY REALCON PRIVATE LIMITED	Application under any other provisions-IBC,Sec 60(5)	23-08-2024	1. incomplete file.	quadlegal
2998	20-08-2024	0710102022962023(No.of Docs 2)	0710102022962023/5	INTERLOCUTORY APPLICATION (I.B.C)/1590(PB)2023	ICICI BANK LIMITED VS. MR. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LIMITED	Sec 60(5)	23-08-2024	1.need every pages ocr.	sanjay.bhatt
2999	29-06-2024	0710102011162024(No.of Docs 2)	0710102011162024/3	INTERLOCUTORY APPLICATION (I.B.C)/1370(ND)2024	PHOENIX ARC PRIVATE LIMITED VS. ELLY REALCON PRIVATE LIMITED	Application under any other provisions-IBC,Sec 60(5)	23-08-2024	1. incomplete file.	quadlegal
3000	14-08-2024	0710102130972019(No.of Docs 2)	0710102130972019/3	COMPANY PETITION IB (IBC)/2017(PB)2019	DINESH CHAND JAIN & ORS VS. M/S FANTASTIC BUILDCON PRIVATE LIMITED & ORS	Sec 42	23-08-2024	no of objection 1.missed page no 129 to 172 in index 2. missed sign and counsel detail in index 3. page no 76 80 85 88 96 131 132 133 134 135 136 137 138 139 are readable 4 missed 25 rs welfare 3 rs court fee on vakalatnama	asa@asalegal.in
3001	29-06-2024	0710102011162024(No.of Docs 2)	0710102011162024/3	INTERLOCUTORY APPLICATION (I.B.C)/1370(ND)2024	PHOENIX ARC PRIVATE LIMITED VS. ELLY REALCON PRIVATE LIMITED	Application under any other provisions-IBC,Sec 60(5)	23-08-2024	1. incomplete file.	quadlegal

3002	14-08-2024	0710102021402024 (No.of Docs 2)	0710102021402024/1	CONTEMPT PETITION (IBC)/14(ND)2024	VINOD KHANNA VS. SHYAM ARORA	Rule 11 of NCLT, 2016	23-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	Khushboo230
3003	29-06-2024	0710102011162024 (No.of Docs 2)	0710102011162024/3	INTERLOCUTORY APPLICATION (I.B.C)/1370(ND)2024	PHOENIX ARC PRIVATE LIMITED VS. ELLY REALCON PRIVATE LIMITED	Application under any other provisions-IBC,Sec 60(5)	23-08-2024	1. incomplete file.	quadlegal
3004	22-03-2023	0710102026982023 (No.of Docs 0)	0710102026982023/2	INTERLOCUTORY APPLICATION (I.B.C)/1732(ND)2023	MR. JEETENDRA S KAUSHAL VS. MR. ATUL KUMAR KANSAL RP OF UNIVERSAL BUILDWELL PRIVATE LIMITED	Sec 60(5)	23-08-2024	no of objection 1. missed sign of every page of report 2. missed sign of with true copy of annexures pages of all volume 3. page no 64 blank page 4. page no 132 136 184 186 202 239 245 247 276 375 379 454 461 465 525 549 553 580 584 631 635 680 684 713 728 732 688 795 799 815 819 834 838 853 857 hindi page need english translate copy 5 page 149 150 151 152 153 154 155 156 157 158 159 160 161 169 178 266 267 268 269 272 453 459 485 486 487 489 490 491 492 493 494 495 496 497 498 513 514 515 520 570 536 574 579 581 583 585 586 587 588 589 590 591 592 652 674 679 751 774 775 776 777 are paper cutting 6 volume wise missed index in volume 2, 3 4 5 7 index page missed in book marking 2 3 4 5 8 annexures page need sign with true	
3005	20-08-2024	0710102026312023 (No.of Docs 2)	0710102026312023/6	COMPANY PETITION IB (IBC)/290(ND)2023	SHIVEN METALS VS. UM AUTOCOMP PRIVATE LIMITED	IBC Under Sec 9	23-08-2024	1.bookmarking mandatory. With pagination	GAURAVRAGHAV8B
3006	13-08-2024	0710102008552024 (No.of Docs 1)	0710102008552024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/61(ND)2024	MAKAMS INDUSTRIES PRIVATE LIMITED VS. NA	Sec. 230-232, Sec 234	23-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page also need in book marking	sarkar6996
3007	10/8/2024	0710200424762018 (No.of Docs 1)	0710200424762018/9	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	23-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.index page missed in pdf	varun.sharma301
3008	22-07-2024	0710102401402016 (No.of Docs 2)	0710102401402016/27	COMPANY PETITION (COMPANIES ACT)/1236(PB)2016	MR. NITIN KHANDELWAL VS MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Application under any other provisions	23-08-2024	no of objection 1. book marking mandatory as per index with pagination	archerjurists
3009	20-08-2024	0710102010402024 (No.of Docs 2)	0710102010402024/8	INTERLOCUTORY APPLICATION (I.B.C)/836(ND)2024	ENGINEERED FACILITY MANAGEMENT SERVICES VS. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	Rule 11 of NCLT, 2016	23-08-2024	1. pagination missing in pages.	bajpaianand24
3010	23-07-2024	0710200401452016 (No.of Docs 2)	0710200401452016/36	COMPANY PETITION (COMPANIES ACT)/86(ND)2016	SUBHASH CHANDER MANOCHA VS COLUMBUS PREMIER SHOES PRIVATE LIMITED	Application under any other provisions	23-08-2024	no of objection 1. index page missed in book marking . 2. some pages have wrong adjust in ALIGNMENT pdf 3. missed C.P (IB) NO IN PDF	CSSHARAD

3011	17-08-2024	071010201823202 2(No.of Docs 1)	0710102018232022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/124(ND)2022	MR . PREM LAL ?S VS. AMBRANE INDIA PVT LTD	Application under any other provisions	23-08-2024	no of objection 1.missed compliance of order dated 05.06.2024 which you mention in index	aaryan@sasttralegal
3012	14-08-2024	071010201806202 3(No.of Docs 2)	0710102018062023/2	COMPANY PETITION IB (IBC)/283(ND)2023	MANISH BHASKAR	Section 94(1)	23-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. pagination missed in pdf 3 pagination missed in index 4 application need nclt last compliance order 5 missed sign in pdf	kapoorandcompany
3013	29-07-2024	071010206004202 1(No.of Docs 3)	0710102060042021/2	COMPANY PETITION (COMPANIES ACT)/10(PB)2022	SMT. PREETI SRIVASTAVA VS. M/S SOHO FOUNDATION	Sec. 241(1)	21-08-2024	no of objection 1. need to write reply in document type instead of any other document on dms 2. book marking mandatory as per index with pagination 3. ocr missed in reply 4 delete extra reply on dms portal 5 counsel detail missed on index page 6. index pages need sign at the place of counsel detail	D11812003
3014	10/8/2024	071020042476201 8(No.of Docs 2)	0710200424762018/1	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	21-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. need every pages sign of reply	varun.sharma301
3015	8/8/2024	071010206198202 4(No.of Docs 2)	0710102061982024/1	INTERLOCUTORY APPLICATION (I.B.C)/3692(ND)2024	IPE M/S. DUCTURUS RESOLUTION PROFESSIONALS PVT. LTD. THROUGH MR. JALESH KUMAR GROVER VS. COC OF SHREE VARDHAMAN BUILDPROP PVT THROUGH KAUTILYA FINAANCE BV	Sec 60(5)	21-08-2024	no of objection 1APPLICANT IN COMPLIANCE OF THE ORDER DATED 29.07.2024 PASSED BY THIS HON'BLE TRIBUNAL missed which mention in index	RIL ASSOCIATES & ADV
3016	23-07-2024	071020040147201 6(No.of Docs 2)	0710200401472016/5	COMPANY PETITION (COMPANIES ACT)/106(ND)2016	SUBHASH MANOCHA VS M/S GALAXY SPORTS SHOE COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-08-2024	no of objection 1.index page missed in book marking 2. some pages have wrong adjust in pdf 3. need to take affidavit in document type uploading time instead of any other document	CSSHARAD
3017	27-07-2024	071010205913202 3(No.of Docs 2)	0710102059132023/1	COMPANY PETITION IB (IBC)/97(ND)2024	UNION BANK OF INDIA LIMITED VS. VIPUL GUPTA	Section 95(1)	21-08-2024	no of objection 1. need every pages sign of reply 2. missed address in affidavit 3.page no 7 not readable	knmncit
3018	30-07-2024	071010206340202 3(No.of Docs 2)	0710102063402023/5	COMPANY PETITION IB (IBC)/502(ND)2023	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD VS. SYNERGY PETRO PRODUCTS PRIVATE LIMITED	IBC Under Sec 9	21-08-2024	1.index missing in bookmarking.	info@dsnlegal
3019	10/8/2024	071020042476201 8(No.of Docs 1)	0710200424762018/0	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	21-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. index pages missed in pdf and also need in book marking	varun.sharma301
3020	10/8/2024	071010206293202 3(No.of Docs 2)	0710102062932023/5	CONTEMPT PETITION (IBC)/43(ND)2023	KAMAL AGARWAL VS. AASHISH GUPTA	Rule 11 of NCLT, 2016	21-08-2024	No of objection 1. ocr missed in reply	g_bajaj

3021	30-07-2024	071010210015202 3(No.of Docs 4)	0710102100152023/3	COMPANY PETITION (COMPANIES ACT)/26(ND)2024	SANJEEV MURALI MOHAN VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 71(10),Sec. 73(4)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable 4 date and month missed on vakalatnama	Nikhil.mehra
3022	30-07-2024	071010210015202 3(No.of Docs 4)	0710102100152023/3	COMPANY PETITION (COMPANIES ACT)/26(ND)2024	SANJEEV MURALI MOHAN VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 71(10),Sec. 73(4)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable 4 date and month missed on vakalatnama	Nikhil.mehra
3023	10/8/2024	071010203600202 4(No.of Docs 1)	0710102036002024/2	CONTEMPT PETITION (IBC)/15(ND)2024	AAA INSOLVENCY PROFESSIONALS LLP THROUGH MR. ANIL GOEL RESOLUTION PROFESSIONAL VSMR. PRAVEEN KUMAR AND ORS.	Rule 11 of NCLT, 2016	20-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3.index also need in book marking	adityaguha907
3024	30-07-2024	071010210015202 3(No.of Docs 4)	0710102100152023/3	COMPANY PETITION (COMPANIES ACT)/26(ND)2024	SANJEEV MURALI MOHAN VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 71(10),Sec. 73(4)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable 4 date and month missed on vakalatnama	Nikhil.mehra
3025	5/8/2024	071010210034202 3(No.of Docs 4)	0710102100342023/4	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable	Nikhil.mehra
3026	5/8/2024	071010210034202 3(No.of Docs 4)	0710102100342023/4	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable	Nikhil.mehra
3027	9/8/2024	071010204797202 3(No.of Docs 2)	0710102047972023/3	INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)20 23	CBRE SOUTH ASIA PRIVATE LIMITED VSDIGNITY BUILDCON PRIVATE LIMITED	Sec 60(5)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.ocr missed in pdf 3.need sign with true copy of every pages 4. missed 25 rs welfare fee and 3 rs court fee on vakalatnama	admin@chandhiok.com
3028	30-07-2024	071010210015202 3(No.of Docs 4)	0710102100152023/3	COMPANY PETITION (COMPANIES ACT)/26(ND)2024	SANJEEV MURALI MOHAN VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 71(10),Sec. 73(4)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable 4 date and month missed on vakalatnama	Nikhil.mehra

3029	4/8/2024	071010205162202 4(No.of Docs 2)	0710102051622024/1	COMPANY PETITION IB (IBC)/424(ND)2024	CANARA BANK VS. SANGEETA JAIN	Section 95(1)	20-08-2024	no of objection 1.petition need last compliance order of nclt 2. CP (IB) NO MISSED IN PDF	SAURABHKUSHAWA HA
3030	5/8/2024	071010210034202 3(No.of Docs 4)	0710102100342023/4	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable	Nikhil.mehra
3031	31-07-2024	071010205174202 4(No.of Docs 1)	0710102051742024/1	COMPANY PETITION IB (IBC)/404(PB)2024	IDBI BANK LIMIKTED VS. HIL INDIA LIMITED	IBC under Sec 7	20-08-2024	no of objection 1. pagination missed in book marking as per index 2.annexures every page missed sign with true copy .	BBLS@123
3032	5/8/2024	071010210034202 3(No.of Docs 4)	0710102100342023/4	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable	Nikhil.mehra
3033	12/8/2024	071010200193202 2(No.of Docs 1)	0710102001932022/5	INTERLOCUTORY APPLICATION (I.B.C)/429(ND)202 2	CS SATYADEVI ALAMURI VS. AJAY KUMAR BISHNOI	Sec. 45 (1)	16-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. document type wrong 3. need affidavit of services in document type 4. proof of service not required in affidavit of service 5 delete extra same copy in dms portal	bhavanaduhoon
3034	10/8/2024	071010203751202 3(No.of Docs 1)	0710102037512023/5	CONTEMPT PETITION (IBC)/33(ND)2023	AAA INSOLVENCY PROFESSIONALS LLP RESOLUTION PROFESSIONAL MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VSMEGHA VERMA	Rule 11 of NCLT, 2016	16-08-2024	no of objection 1. book marking mandatory as per index with pagination	adityaguha907
3035	12/8/2024	071010200186202 2(No.of Docs 2)	0710102001862022/9	COMPANY PETITION IB (IBC)/57(PB)2022	ISKCON INFOTECH PRIVATE LIMITED VS. CENTRAL BANK OF INDIA	IBC Section 59	16-08-2024	no of objection 1. need every page sign of reply 2.compliance of order dated 12.06.2024 passed by this Hon'ble Tribunal which mention in index 3.annexure pages missed ocr	tusharsingh145
3036	12/8/2024	071010200343202 2(No.of Docs 2)	0710102003432022/1 0	COMPANY PETITION IB (IBC)/55(PB)2022	ANJANEY STEELS PRIVATE LIMITED VS. CENTRAL BANK OF INDIA	IBC Section 59	16-08-2024	No of objection 1 IN COMPLIANCE OF ORDER DATED 12.06.2024 missed which mention in index 2 missed every page sign of reply	tusharsingh145
3037	12/8/2024	071010203814202 4(No.of Docs 2)	0710102038142024/1 7	COMPANY PETITION IB (IBC)/244(ND)2024	ISANGO INDIA PRIVATE LIMITED	IBC Section 59	16-08-2024	no of objection 1. double pagination in pdf 2. page no 41 43 44 52 53 54 not readable 3. mismatched document type "affidavit " and documents " reply" in dms portal 4.write document type according to the internal pdf 5 affidavit of compliance need nclt last order	sanjay918

3038	8/8/2024	0710102026662024 (No.of Docs 2)	0710102026662024/3	COMPANY PETITION IB (IBC)/170(ND)2024	M/S AGGARWAL TRADING CO. THROUGH SOLE PROPRIETOR MR. MANOJ KUMAR VS. PROLIFIC PAPERS PRIVATE LIMITED	IBC Under Sec 9	16-08-2024	no of objection 1. 1 rs court fee missed on vakalatnama 2. page no 17 to 19 not readable 3. ocr missed in pdf 4 page 2 to 3 missed sign and ocr	9971003100
3039	30-07-2024	071010207741202 3(No.of Docs 2)	0710102077412023/3	COMPANY APPEAL(COMPAN IES ACT)/244(ND)2023	GLOW INFOCOM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	16-08-2024	1.bookmarking as per index.	AshishSingh
3040	9/8/2024	071010202174202 1(No.of Docs 1)	0710102021742021/6	COMPANY PETITION (COMPANIES ACT)/152(ND)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. PRABHAT KUMAR SRIVASTAVA	Section 465 of the Companies Act 2013	16-08-2024	1.incomplete file.	sfionclt
3041	12/8/2024	071010200193202 2(No.of Docs 1)	0710102001932022/6	INTERLOCUTORY APPLICATION (I.B.C)/429(ND)202 2	CS SATYADEVI ALAMURI VS. AJAY KUMAR BISHNOI	Sec. 45 (1)	16-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. document type wrong 3. need affidavit of services in document type 4. proof of service not required in affidavit of service	bhavanaduhoon
3042	26-07-2024	071010207466202 1(No.of Docs 1)	0710102074662021/4	COMPANY PETITION IB (IBC)/682(PB)2021	NITIN BATRA & ORS VS. ANAND INFOEDGE PRIVATE LIMITED	IBC under Sec 7	16-08-2024	no of objection 1. pagination missed in book marking as per index 2. affidavit of compliance need last compliance order 3. annexures pages need sign with true copy	associate.amc
3043	11/12/2023	071010205145202 3(No.of Docs 2)	0710102051452023/3	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	14-08-2024	No of objection 1. mismatched document type in dms portal and inner pdf 2.missed page 66 to 67 in book marking	Asavrajan@123
3044	11/12/2023	071010205145202 3(No.of Docs 2)	0710102051452023/3	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	14-08-2024	No of objection 1. mismatched document type in dms portal and inner pdf 2.missed page 66 to 67 in book marking	Asavrajan@123
3045	11/12/2023	071010205145202 3(No.of Docs 2)	0710102051452023/3	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	14-08-2024	No of objection 1. mismatched document type in dms portal and inner pdf 2.missed page 66 to 67 in book marking	Asavrajan@123
3046	9/8/2024	071010203814202 4(No.of Docs 1)	0710102038142024/1 6	COMPANY PETITION IB (IBC)/244(ND)2024	ISANGO INDIA PRIVATE LIMITED	IBC Section 59	14-08-2024	no of objection 1. mismatched document online portal Affidavits and Reply.pdf 2.write document type portal according to the internal pdf 3. improper book marking as per index with pagination 4 double pagination 5.page no 43 44 50 51 52 53 not readable 6. missed reply letter in affidavit 7 affidavit of compliance need nclt order	sanjay918
3047	11/12/2023	071010205145202 3(No.of Docs 2)	0710102051452023/3	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	14-08-2024	No of objection 1. mismatched document type in dms portal and inner pdf 2.missed page 66 to 67 in book marking	Asavrajan@123
3048	10/2/2024	071010201369202 4(No.of Docs 0)	0710102013692024/3	INTERLOCUTORY APPLICATION (I.B.C)/677(ND)202 4	ARVIND MITTAL	Application under any other provisions- IBC	13-08-2024	no of objection 1.bookmarking mandatory page number 2.date missing in vakalatnama	

3049	25-05-2024	071010204617202 4(No.of Docs 0)	0710102046172024/3	TRANSFER APPLICATION (IBC)/30(PB)2024	AXIS BANK LIMITED VS. ZEE LEARN LIMITED	Rule16(d),NCL T Rules,2016 IBC	13-08-2024	no of objection 1.petition need nclt last compliance order 2. missed volume wise index in book marking of all volume with sign 3.double pagination in pdf 4.need to write petition on dms of document type instead of any other document	
3050	25-05-2024	071010204617202 4(No.of Docs 0)	0710102046172024/3	TRANSFER APPLICATION (IBC)/30(PB)2024	AXIS BANK LIMITED VS. ZEE LEARN LIMITED	Rule16(d),NCL T Rules,2016 IBC	13-08-2024	no of objection 1.petition need nclt last compliance order 2. missed volume wise index in book marking of all volume with sign 3.double pagination in pdf 4.need to write petition on dms of document type instead of any other document	
3051	25-05-2024	071010204617202 4(No.of Docs 0)	0710102046172024/3	TRANSFER APPLICATION (IBC)/30(PB)2024	AXIS BANK LIMITED VS. ZEE LEARN LIMITED	Rule16(d),NCL T Rules,2016 IBC	13-08-2024	no of objection 1.petition need nclt last compliance order 2. missed volume wise index in book marking of all volume with sign 3.double pagination in pdf 4.need to write petition on dms of document type instead of any other document	
3052	9/8/2024	071010201622201 9(No.of Docs 2)	0710102016222019/3	COMPANY PETITION (COMPANIES ACT)/00151(ND)2019	GLOBAL FIBRES AND FABRICS PRIVATE LIMITED	Application under any other provisions	13-08-2024	1.all document file separately.	csnirbhaykumar
3053	25-05-2024	071010204617202 4(No.of Docs 0)	0710102046172024/3	TRANSFER APPLICATION (IBC)/30(PB)2024	AXIS BANK LIMITED VS. ZEE LEARN LIMITED	Rule16(d),NCL T Rules,2016 IBC	13-08-2024	no of objection 1.petition need nclt last compliance order 2. missed volume wise index in book marking of all volume with sign 3.double pagination in pdf 4.need to write petition on dms of document type instead of any other document	
3054	7/8/2024	071010209343202 3(No.of Docs 2)	0710102093432023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2023	YG ESTATES PVT LTD	Sec. 230-232 - Second Motion	12/8/2024	no of objection 1.delete extra same copy of pdf in dms portal 2. need last compliance order of nclt	AshishSingh
3055	27-07-2024	071010210099202 3(No.of Docs 2)	0710102100992023/1	INTERLOCUTORY APPLICATION (I.B.C)/6439(ND)2023	LEKHRAJ BAJAJ RERSOLUTION PROFESSIONAL	Application under any other provisions- IBC	12/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. missed proof of service	abhi4064
3056	25-07-2024	071010209123202 3(No.of Docs 2)	0710102091232023/3	COMPANY PETITION IB (IBC)/682(ND)2023	REFEX INDUSTRIES LIMITED VS. TRN ENERGY PRIVATE LIMITED	IBC Under Sec 9	12/8/2024	no of objection 1. mismatched document type on dms portal and internal portal pdf 2. application need nclt last compliance order 3. book marking mandatory as per index with pagination 4 missed counsel detail in index page and page no 2 also 5 need every pages missed sign	pranav100293
3057	7/8/2024	071010209082202 3(No.of Docs 1)	0710102090822023/1	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AGARWAL GUPTA & KOHLI	Sec. 140(5)	12/8/2024	no of objection 1. missed sign in index at the place of counsel detail 2. pagination missed in book marking	prat_garg

3058	3/8/2024	0710102049502024 (No.of Docs 1)	0710102049502024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/250(ND)2024	R.K. STOCKHOLDING PRIVATE LIMITED VS. JYOTI FINANCIAL CONSULTANT PRIVATE LIMITED	Rule 11 of NCLT	12/8/2024	no of objection 1. only proof of services uploaded 2. file not uploaded	SHAIENDRA81
3059	5/8/2024	0710102109522023 (No.of Docs 1)	0710102109522023/3	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/8/2024	no of objection 1.document type wrong in online portal 2. need to take affidavit of service in online portal	CYIPK2537A
3060	4/8/2024	0710102044962024 (No.of Docs 2)	0710102044962024/4	INTERLOCUTORY APPLICATION (I.B.C)/2927(ND)2024	M/S GLOBE SECURITY SOLUTIONS VSNANEET GUPTA	Sec 60(5)	12/8/2024	no of objection 1. mismatched CP(ib) no in pdf and dms portal 2. need every pages sign of written submission	D/2579/2012
3061	6/8/2024	0710102093582020 (No.of Docs 2)	0710102093582020/5	COMPANY PETITION (COMPANIES ACT)/33(ND)2021	UNION OF INDIA THROUGH SFIO VS. PEEYUSH AGGARWAL AND COMP.	Sec. 140(5)	12/8/2024	1.affidavit missing in pdf.	sfionclt
3062	30-07-2024	0710102047872024 (No.of Docs 1)	0710102047872024/1	INTERLOCUTORY APPLICATION (I.B.C)/3556(ND)2024	FIMOSYS INFRASTRUCTURE PVT LTD VSATUL KUMAR KANSAL	Sec 60(5)	12/8/2024	no of objection 1.index missing in bookmarking 2.counsel details missing in index 3.address missing in affidavit. 4.verified details missing in affidavit.	Srslegal3150
3063	11/8/2024	0710102068522024 (No.of Docs 2)	0710102068522024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/277(ND)2024	M G F DEVELOPMENTS LIMITED VS. EMAAR MGF CONSTRUCTION PRIVATE LIMITED	Sec. 242(4)	12/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. wrong adjustment page no 59 to 70 7 annexures pages missed sign with true copy of every pages	admin@chandhiok.com
3064	24-07-2024	0710102091062023 (No.of Docs 1)	0710102091062023/4	COMPANY APPLICATION(COMPANIES ACT)/384(ND)2023	UNION OF INDIA VS. DELHI GYMKHANA CLUB LIMITED & OTHERS	Sec. 242(4),Rule 11 of NCLT	12/8/2024	1.incomplete file	madhavikhanna@1234
3065	6/8/2024	0710102108222023 (No.of Docs 2)	0710102108222023/15	TRANSFER APPLICATION/3(PB)2024	GRID COMMERCIAL PRIVATE LIMITED VS. DEEPAKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	12/8/2024	1.incomplete file.	mmconclt
3066	2/7/2024	0710102047782023 (No.of Docs 1)	0710102047782023/3	COMPANY PETITION IB (IBC)/526(ND)2023	GAURAV MITTAL VS. EDELWEISS ASSET RECONSTRUCTION COMPANY	Section 94(1)	12/8/2024	no of objection 1.book marking mandatory as per index with pagination 2.missed ocr in pdf	nksood44
3067	6/8/2024	0710102090822023 (No.of Docs 1)	0710102090822023/10	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AGARWAL GUPTA & KOHLI	Sec. 140(5)	12/8/2024	1.bookmarking mandatory. with page number	sfionclt
3068	5/8/2024	0710102036982023 (No.of Docs 2)	0710102036982023/2	INTERLOCUTORY APPLICATION (I.B.C)/2487(PB)2023	RAJ KUMAR SINGAL VSCHAIRMAN MONITORING COMMITTEE	Sec 60(5)	12/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. Missed sign of every pages of pdf 3. missed ocr in pdf	nikhilgoyal19
3069	1/11/2023	0710102095172023 (No.of Docs 0)	0710102095172023/2	COMPANY PETITION IB (IBC)/105(ND)2024	SUBHASH GUPTA	Section 94(1)	12/8/2024	no of objection 1. book marking mandatory as per index with pagination	
3070	5/8/2024	0710102048452024 (No.of Docs 5)	0710102048452024/3	COMPANY PETITION (COMPANIES ACT)/116(ND)2024	HONEY SINGH VS. ARM DIGITAL MEDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/8/2024	no of objection 1. page no 154 to 157 183 189 191 230 234 235 237 238 240 241 243 244 245 329 332 333 335 336 338 339 341 are not readable in volume 2 2. 1 rs court fee missed on vakalatnama	Snayak

3071	3/8/2024	0710102105992023 (No.of Docs 1)	0710102105992023/1	INTERLOCUTORY APPLICATION (I.B.C)/6542(ND)2023	ZAVERI AND CO PVT LTD VS. RAKESH KUMAR AGARWAL	Sec 60(5)	12/8/2024	no of objection 1. missed CP(IB) NO IN PDF 2. Mismatched CP(IB) YEAR IN pdf and online portal reminder 2 this document filled again and again without removing the defects	palashsinghai
3072	5/8/2024	0710102054052024 (No.of Docs 1)	0710102054052024/1	INTERLOCUTORY APPLICATION (I.B.C)/3536(ND)2024	SHRUTI GUPTA VS	Sec 60(5)	11/8/2024	no of objection 1. mismatched pagination according to the index 2. annexure pages missed ocr	BMKHURANA
3073	30-07-2024	0710102036402024 (No.of Docs 2)	0710102036402024/3	CONTEMPT PETITION(COMPANIES ACT)/11(ND)2024	JAIDEV SEHRAWAT VS. GOLDEN BUILDCON PRIVATE LIMITED	Sec 425	11/8/2024	no of objection 1.bookmarking mandatory with page numbering 2.need every pages sign 3.notary missing in affidavit.	zainkhan
3074	5/8/2024	0710102032892021 (No.of Docs 1)	0710102032892021/6	INTERLOCUTORY APPLICATION (I.B.C)/3390(ND)2021	SUCCESSFUL RESOLUTION APPLICANT VS. PUNJAB NATIONAL BANK	Sec 60(5)	11/8/2024	no of objection 1.book marking mandatory as per index with pagination	ajejo
3075	24-07-2024	0710102019652024 (No.of Docs 2)	0710102019652024/3	TRANSFER APPLICATION (IBC)/20(PB)2024	MR. ANIL ANAND PERSONAL GUARANTOR OF CORPORATE DEBTOR ALTAIR INDUSTRIAL TECHNOLOGIES PRIVATE LIMITED) VS. SMALL INDUSTRIAL DEVELOPMENT OF INDIA	Rule16(d),NCLT Rules,2016 IBC	11/8/2024	1.incomplete file	bhavanaduhoon
3076	24-07-2024	0710102019662024 (No.of Docs 2)	0710102019662024/3	TRANSFER APPLICATION (IBC)/19(PB)2024	ANURADHA ANAND VS. SMALL INDUSTRIAL DEVELOPMENT OF INDIA	Rule16(d),NCLT Rules,2016 IBC	11/8/2024	1.incomplete file. index with book markin . 2. last order (compliance order) to file the document	bhavanaduhoon
3077	28-07-2024	0710102015702024 (No.of Docs 1)	0710102015702024/3	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS. ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 241(1),Sec. 242(4),Sec. 244(1)	11/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need to write affidavit in uploading document type on dms portal instead of proof of service 3. annexures every pages need sign with true copy	lexalliance.jitesh
3078	7/8/2024	0710102023612021 (No.of Docs 2)	0710102023612021/6	INTERLOCUTORY APPLICATION (I.B.C)/1505(ND)2021	SANDEEP KUMAR BHATT VSEMPLOYEES PROVIDENT FUND ORGANISATION	Sec 60(5),Rule 11 of NCLT, 2016	11/8/2024	no of objection 1.bookmarking mandatory. 2.this pages hindi 34,35. 3.this pages not clear 36,37. 4.need every pages ocr.	DPSS & ASSOCIATES
3079	2/8/2024	0710102027652021 (No.of Docs 2)	0710102027652021/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	11/8/2024	1.all document file separately.	RASTOGIFCS5
3080	2/8/2024	0710102032792018 (No.of Docs 2)	0710102032792018/14	COMPANY PETITION IB (IBC)/195(ND)2019	SKOOTR GLOBAL PRIVATE LIMITED VS. HAXCAD INFOTECH PRIVATE LIMITED	IBC Under Sec 9	11/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. index pages need in book marking also	arclegal

3081	6/8/2024	0710102054692024 (No.of Docs 3)	0710102054692024/1	COMPANY PETITION (COMPANIES ACT)/124(ND)2024	RUBI RANI VS. SHANI AUTO PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/8/2024	no of objection 1.book marking mandatory as per index with pagination 2.ocr missed in pdf 3. annexures page missed true copy 4.page no 46 is wrong adjustment 5.merged the file of moa and reply 6. mention moa in index	skjnclt
3082	1/8/2024	0710102027432023 (No.of Docs 2)	0710102027432023/7	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	11/8/2024	no of objection 1. application need last compliance order of nclt 2. pagination missed in book marking	Heament9911
3083	3/8/2024	0710102016472024 (No.of Docs 1)	0710102016472024/2	COMPANY PETITION IB (IBC)/219(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. VICTOR BUILDWEL PRIVATE LIMITED	IBC under Sec 7	10/8/2024	no of objection 1. need to write affidavit of service instead of proof of service on document type 2. annexure page missed sign with true copy	thelawwings
3084	7/8/2024	0710102009462020 (No.of Docs 2)	0710102009462020/16	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	10/8/2024	NO OF OBJECTION 1. PAGE NO 1 come at the first then come index page 2. counsel detail missed at the last page of written submission	SILVER123
3085	26-07-2024	0710102013002024 (No.of Docs 1)	0710102013002024/4	COMPANY PETITION (COMPANIES ACT)/53(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. S A R B & ASSOCIATES	Sec. 140(5)	10/8/2024	1.incomplete file.	sfionclt
3086	31-07-2024	0710102072972020 (No.of Docs 2)	0710102072972020/10	COMPANY APPLICATION(COMPANIES ACT)/350(ND)2020	ARPIT AGARWAL VS. M/S SKYTECH CONSTRUCTION PVT. LTD.	Application under any other provisions	10/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. missed CP NO in pdf 3. need every pages sign with true copy 4. missed title of document type on dms portal 5. missed index in pdf and book marking with sign of counsel detail	arpit2491
3087	8/8/2024	0710102006382021 (No.of Docs 1)	0710102006382021/14	COMPANY PETITION (COMPANIES ACT)/47(ND)2021	ASHUTOSH GUPTA VS. REGIONAL DIRECTOR (NORTHERN REGION) OF MCA	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/8/2024	no of objection 1. index missed in pdf 2. index missed in book marking with pagination 3. book marking mandatory as per index with pagination 4 sign need in index	Abhishekkumar
3088	26-07-2024	0710102010602024 (No.of Docs 1)	0710102010602024/3	COMPANY PETITION (COMPANIES ACT)/52(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNIL JAIN & CO.	Sec. 140(5)	10/8/2024	1.incomplete file.	sfionclt
3089	30-07-2024	0710102011062023 (No.of Docs 2)	0710102011062023/43	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL FOR M/S FRANCO LEONE LIMITED SECTION 66 VS. VISHAL BHAMBARI	Application under any other provisions- IBC	10/8/2024	no of objection 1.index missing in bookmarking 2.wrong adjust page no 5,8,17,21,22,25,26,27,28,30,31,32,33,34,35	mk2005
3090	4/8/2024	0710102014352024 (No.of Docs 4)	0710102014352024/1	COMPANY PETITION (COMPANIES ACT)/39(ND)2024	MR. T.R. ARYA VS. M/S DILAWRI MOTORS PVT. LTD	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	10/8/2024	no of objection 1. both application filled separately in different slash number	nanda@deka

3091	30-07-2024	0710102011062023 (No.of Docs 2)	0710102011062023/4	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL FOR M/S FRANCO LEONE LIMITED SECTION 66 VS. VISHAL BHAMBARI	Application under any other provisions- IBC	10/8/2024	no of objection 1.index missing in bookmarking 2.wrong adjust page no 5,8,17,21,22,25,26,27,28,30,31,32,33,34,35	mk2005
3092	30-07-2024	0710102011062023 (No.of Docs 2)	0710102011062023/4	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL FOR M/S FRANCO LEONE LIMITED SECTION 66 VS. VISHAL BHAMBARI	Application under any other provisions- IBC	10/8/2024	no of objection 1.index missing in bookmarking 2.wrong adjust page no 5,8,17,21,22,25,26,27,28,30,31,32,33,34,35	mk2005
3093	6/8/2024	0710102013422024 (No.of Docs 1)	0710102013422024/8	COMPANY PETITION (COMPANIES ACT)/66(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. MOHAN LAL AGARWAL & CO	Sec. 140(5)	10/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need last order of compliance of nclt	sfionclt
3094	30-07-2024	0710102011062023 (No.of Docs 2)	0710102011062023/4	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL FOR M/S FRANCO LEONE LIMITED SECTION 66 VS. VISHAL BHAMBARI	Application under any other provisions- IBC	10/8/2024	no of objection 1.index missing in bookmarking 2.wrong adjust page no 5,8,17,21,22,25,26,27,28,30,31,32,33,34,35	mk2005
3095	8/8/2024	0710102009032024 (No.of Docs 1)	0710102009032024/5	INTERLOCUTORY APPLICATION (I.B.C)/511(ND)2024	SUNRISES INDUSTRIES THROUGH ITS AUTHORISED SIGNATORY MR VS. UMESH GUPTA LIQUIDATOR	Sec 60(5)	10/8/2024	no of objection 1. file not uploaded 2. only proof of service uploaded 3.book marking mandatory as per index with pagination	alok@kumar
3096	5/8/2024	0710102016472024 (No.of Docs 1)	0710102016472024/3	COMPANY PETITION IB (IBC)/219(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. VICTOR BUILDWEL PRIVATE LIMITED	IBC under Sec 7	10/8/2024	no of objection 1. missed CP(IB) NO IN PDF	thelawwings
3097	6/8/2024	0710102016832024 (No.of Docs 2)	0710102016832024/5	RESTORED COMPANY PETITION (COMPANIES ACT)/1(ND)2024	ANAND MITTAL AND OTHERS VS. MAHESH MERCANDISE	Sec. 241(1)	10/8/2024	no of objection 1. application need last compliance order of nclt 2. index page missed in book marking	D13602017
3098	30-07-2024	0710102031512023 (No.of Docs 1)	0710102031512023/4	INTERLOCUTORY APPLICATION (I.B.C)/1941(ND)2023	SANJAY GARG VS. NARESH SHARMA	Sec 43(1) r/w Sec 44 (1)	9/8/2024	no of objection 1.bookmarking mandatory. with numbering 2.25Rs welfare ticket missing and 3Rs court fee missing in vakalatnama.	akash1401
3099	29-07-2024	0710102010752024 (No.of Docs 3)	0710102010752024/2	INTERLOCUTORY APPLICATION (I.B.C)/470(ND)2024	EMPLOYEES PROVIDENT FUND ORGANIZATION THROUGH REGIONAL PROVIDENT FUND COMMISSIONER VS. MR. SUNIL KUMAR JAIN RP	Sec 60(5)	9/8/2024	no of objection 1. you have uploaded reply and written submission in one diary number with same slash number filled both document in different slash number	fourlegalglobal
3100	7/8/2024	0710102059412024 (No.of Docs 1)	0710102059412024/2	INTERLOCUTORY APPLICATION (I.B.C)/3699(ND)2024	MR. RISHI GUPTA VS. IDBI TRUSTEESHIP SERVICES LIMITED	Rule 11 of NCLT, 2016	9/8/2024	no of objection 1. index missed in pdf 2. index missed in book marking with pagination 3. book marking mandatory as per index with pagination 4 sign need in index	Abhirup Dasgupta

3101	8/8/2024	0710102054062024 4(No.of Docs 2)	0710102054062024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	9/8/2024	no of objection 1. improper book marking as per index with pagination 2. index page missed in book marking 3 page no 22 is not visible 4 missed COMPANY SCHEME APPLICATION NO. OF 2024 in index 5 hindi page need translate in english	sharmac sneha
3102	8/8/2024	0710102103962023 3(No.of Docs 2)	0710102103962023/6	COMPANY PETITION IB (IBC)/721(ND)2023	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VS. J V INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	9/8/2024	no of objection 1.index page missed with sign in pdf 2.index page missed in book marking	bhalla
3103	7/8/2024	0710102059412024 4(No.of Docs 1)	0710102059412024/2	INTERLOCUTORY APPLICATION (I.B.C)/3699(ND)2024	MR. RISHI GUPTA VS. IDBI TRUSTEESHIP SERVICES LIMITED	Rule 11 of NCLT, 2016	9/8/2024	no of objection 1. index missed in pdf 2. index missed in book marking with pagination 3. book marking mandatory as per index with pagination 4 sign need in index	Abhirup Dasgupta
3104	7/8/2024	0710102059412024 4(No.of Docs 1)	0710102059412024/2	INTERLOCUTORY APPLICATION (I.B.C)/3699(ND)2024	MR. RISHI GUPTA VS. IDBI TRUSTEESHIP SERVICES LIMITED	Rule 11 of NCLT, 2016	9/8/2024	no of objection 1. index missed in pdf 2. index missed in book marking with pagination 3. book marking mandatory as per index with pagination 4 sign need in index	Abhirup Dasgupta
3105	7/8/2024	0710102059412024 4(No.of Docs 1)	0710102059412024/2	INTERLOCUTORY APPLICATION (I.B.C)/3699(ND)2024	MR. RISHI GUPTA VS. IDBI TRUSTEESHIP SERVICES LIMITED	Rule 11 of NCLT, 2016	9/8/2024	no of objection 1. index missed in pdf 2. index missed in book marking with pagination 3. book marking mandatory as per index with pagination 4 sign need in index	Abhirup Dasgupta
3106	8/8/2024	0710102054062024 4(No.of Docs 2)	0710102054062024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	9/8/2024	no of objection 1. improper book marking as per index with pagination 2. index page missed in book marking 3 page no 22 is not visible 4 missed COMPANY SCHEME APPLICATION NO. OF 2024 in index 5 hindi page need translate in english	sharmac sneha
3107	8/8/2024	0710102054062024 4(No.of Docs 2)	0710102054062024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	9/8/2024	no of objection 1. improper book marking as per index with pagination 2. index page missed in book marking 3 page no 22 is not visible 4 missed COMPANY SCHEME APPLICATION NO. OF 2024 in index 5 hindi page need translate in english	sharmac sneha
3108	8/8/2024	0710102054062024 4(No.of Docs 2)	0710102054062024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	9/8/2024	no of objection 1. improper book marking as per index with pagination 2. index page missed in book marking 3 page no 22 is not visible 4 missed COMPANY SCHEME APPLICATION NO. OF 2024 in index 5 hindi page need translate in english	sharmac sneha
3109	29-07-2024	0710102026332024 4(No.of Docs 1)	0710102026332024/2	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	9/8/2024	no of objection 1. only proof of service uploaded 2. file not uploaded	UP/1113/99
3110	29-07-2024	0710102026332024 4(No.of Docs 1)	0710102026332024/3	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	9/8/2024	no of objection 1. only proof of service uploaded 2. file not uploaded	UP/1113/99

3111	7/8/2024	0710102034082020 (No.of Docs 2)	0710102034082020/6	COMPANY PETITION IB (IBC)/568(ND)2021	SS GROUP PRIVATE LIMITED VS. SHIVA ASPHALTIC PRODUCTS PRIVATE LIMITED	IBC Under Sec 9	8/8/2024	no of objection 1 you filed a application in additional documents so you have to file as a fresh applications if you any doubt regarding this please contact to 011-24363846	counselgulshan@gmail
3112	6/8/2024	0710102122342019 (No.of Docs 2)	0710102122342019/2	COMPANY APPLICATION(COMPANIES ACT)/1812(PB)2019	SBPL INFRASTRUCTURE LTD VS. DLF SBPL DEVELOPERS PVT. LTD.	Application under any other provisions	8/8/2024	no of objection 1.need every pages sign. 2.this no pages not clear.14.to150.158,159,160.176,to,188.	arjunsingh
3113	23-07-2024	0710102029382024 (No.of Docs 2)	0710102029382024/3	COMPANY PETITION IB (IBC)/259(ND)2024	IKSHAVAKU SOFTWARE VENTURES INDIA PRIVATE LIMITED VS. RAHUL GAGERNA	Section 95(1)	8/8/2024	1.separatley file application as IA	shubhamjanghu
3114	1/8/2024	0710102037092021 (No.of Docs 2)	0710102037092021/3	INTERLOCUTORY APPLICATION (I.B.C)/2587(ND)2021	MOHD NAZIM KHAN (SECTION 14 APPLICATION_INDIGLOBAL) VSPARVINDER KAPOOR AND OTHERS	Application under any other provisions- IBC	7/8/2024	No of objection 1. index page missed in book marking 2 1 to 5 page missed in book marking	nazim@1234
3115	30-07-2024	0710102001852024 (No.of Docs 1)	0710102001852024/1	COMPANY APPEAL(COMPANIES ACT)/88(ND)2024	ASHWANI KUMAR VS. MAS SERVICES LIMITED -REGISTRAR & TRANSFER AGENT	Sec. 58(3),Sec. 59	7/8/2024	1.bookmarking mandatory. with page number	csanand22
3116	23-07-2024	0710102041922024 (No.of Docs 4)	0710102041922024/1	INTERLOCUTORY APPLICATION (I.B.C)/2972(PB)2024	IDBI TRUSTEESHIP SERVICES LIMITED VS. MANOJ GAUR	Rule 11 of NCLT, 2016	7/8/2024	no of objection 1. multiple and extra files need to be delete in dms portal	abhi4064
3117	25-07-2024	0710102009462020 (No.of Docs 1)	0710102009462020/14	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	7/8/2024	No of objection 1. mismatched document in dms portal and internal pdf 2. need to change document type of vakalatnama 3. need to write written submission instead of vakalatnama	SILVER123
3118	26-07-2024	0710102009462020 (No.of Docs 2)	0710102009462020/15	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	7/8/2024	1. counsel details missing in index	SILVER123
3119	5/8/2024	0710102008612022 (No.of Docs 1)	0710102008612022/18	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	7/8/2024	no of objection 1.bookmarking mandatory with index 2.date missing in vakalatnama.	singhbhupendra1896
3120	2/8/2024	0710102101062023 (No.of Docs 4)	0710102101062023/8	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/8/2024	1.all document file separately. 2. File separate fresh IA. application cannot be file as additional documents	mayankgoeladv
3121	5/8/2024	0710102008612022 (No.of Docs 2)	0710102008612022/19	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	7/8/2024	no of objection 1.counsel details in complete index. 2.verified details wrong with notary.	singhbhupendra1896
3122	16-12-2019	0710102406212018 (No.of Docs 1)	0710102406212018/4	COMPANY PETITION (COMPANIES ACT)/123(PB)2018	AUDE PRIYA DONATELLE WACZIARG EP ENGEL & ANR VS DELHI WAREHOUSING PVT LTD & ORS.	Sec. 241(1),Sec. 242(4)	7/8/2024	bookmarking mandatory wth page numbering	prachijohri
3123	7/8/2024	0710102008612022 (No.of Docs 1)	0710102008612022/2	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	7/8/2024	year missing in vakalatnama	singhbhupendra1896

3124	5/8/2024	071010200861202 2(No.of Docs 1)	0710102008612022/2 1	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	7/8/2024	no of objection 1.pdf is not clear 2.double pagination Wrong in pages.	sajjan_suman@hotmail ail
3125	23-07-2024	071010209082202 3(No.of Docs 1)	0710102090822023/5	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AGARWAL GUPTA & KOHLI	Sec. 140(5)	6/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. write the name of plaintiff on the vakalatnama	prat_garg
3126	22-07-2024	071010210909201 9(No.of Docs 1)	0710102109092019/1 0	COMPANY APPLICATION(IBC <td>UDAYAN CHAUDHARI & ASSOCIATES PVT. LTD. VS. ANUSH FINLEASE & CONSTRUCTION PVT. LTD.</td> <td>Sec 60(5)</td> <td>6/8/2024</td> <td>no of objection 1. mismatched pdf of dms portal and pdf (in dms show portal affidavit and pdf show in reply) 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4. alignment of pagination do in same sequence 5. annexures pages need sign with true copy</td> <td>AteepriyaBhatia</td>	UDAYAN CHAUDHARI & ASSOCIATES PVT. LTD. VS. ANUSH FINLEASE & CONSTRUCTION PVT. LTD.	Sec 60(5)	6/8/2024	no of objection 1. mismatched pdf of dms portal and pdf (in dms show portal affidavit and pdf show in reply) 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4. alignment of pagination do in same sequence 5. annexures pages need sign with true copy	AteepriyaBhatia
3127	5/8/2024	071010208557202 1(No.of Docs 2)	0710102085572021/1 5	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)20 21	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	6/8/2024	no of objection 1. book marking mandatory as per index with pagination .	snslegal
3128	26-07-2024	071010203995202 4(No.of Docs 2)	0710102039952024/3	COMPANY PETITION IB (IBC)/281(ND)2024	CANARA BANK VS. ANJALI BHARDWAJ	Sec 60(2),Section 95(1)	6/8/2024	ocr missed	hiteshsachar
3129	22-10-2019	071010211305201 9(No.of Docs 1)	0710102113052019/1	COMPANY PETITION (COMPANIES ACT)/595(ND)2019	SHIV RAJ SINGH VS. KEMPT KONSTRUCTION PRIVATE LIMITED	Sec. 59	6/8/2024	Wrongly Filed. last order of of compliance by court	KAMAL1964
3130	5/8/2024	071010208557202 1(No.of Docs 2)	0710102085572021/1 4	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)20 21	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	6/8/2024	no of objection 1. book marking mandatory as per index with pagination	snslegal
3131	29-07-2024	071010209082202 3(No.of Docs 2)	0710102090822023/7	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AGARWAL GUPTA & KOHLI	Sec. 140(5)	6/8/2024	No of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of reply	prat_garg
3132	30-07-2024	071010203049202 4(No.of Docs 2)	0710102030492024/5	COMPANY PETITION IB (IBC)/224(PB)2024	MAXWORTH INFRASTRUCTURES PRIVATE LIMITED VS. MRG INFRABUILD LLP	IBC Under Sec 9	6/8/2024	1.verified place details missing in affidavit.	sonalanand99
3133	26-07-2024	071010203990202 4(No.of Docs 2)	0710102039902024/3	COMPANY PETITION IB (IBC)/263(ND)2024	CANARA BANK VS. VINOD KUMAR SHARMA	Sec 60(2),Section 95(1)	6/8/2024	ocr missed	hiteshsachar
3134	23-11-2019	071012000407201 8(No.of Docs 3)	0710120004072018/2 5	COMPANY PETITION IB (IBC)/934(PB)2018	PARAMJIT SINGH SAINI VS. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	6/8/2024	please attach the order of compliance by court to upload this IA	sigma.chambers
3135	30-07-2024	071010200861202 2(No.of Docs 2)	0710102008612022/1 7	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	5/8/2024	no of objection 1.bookmarking mandatory with page numbering 2.need every pages ocr 3.notary mismatch with affidavit	singhbhupendra1896
3136	1/8/2024	071010202376202 0(No.of Docs 1)	0710102023762020/3 1	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/8/2024	no of objection 1. book marking mandatory as per index with pagination	AB98

3137	29-07-2024	071010200656202 2(No.of Docs 8)	0710102006562022/3	CONTEMPT PETITION(COMPA NIES ACT)/2(PB)2022	RODEMADAN HOLDINGS LTD. VS. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD	Sec 425	5/8/2024	No OF Objection 1. ALL rejoinder file separately in different slash no 2.index pages need sign at the place of counsel of all rejoinder 3.need every pages sign of all rejoinder 4.missed sign at the last page of rejoinder page at the place of counsel detail of all rejoinder 5.annexures pages need sign with true copy note you uploaded many rejoinder in one diary number with same slash number filled all rejoinder in different slash number	gauravmliberhan
3138	29-07-2024	071010200656202 2(No.of Docs 6)	0710102006562022/2	CONTEMPT PETITION(COMPA NIES ACT)/2(PB)2022	RODEMADAN HOLDINGS LTD. VS. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD	Sec 425	5/8/2024	no of objection 1. need every pages sign of pdf of all volume 2. volume wise index missed in volumes 2,3,4,5,in pdf 3. annexures pages need sign with true copy in all volume 4.double pagination 5 missed last compliance order of nclt 6 annexures p19 missed pagination in book marking in volume 4 7 annexures p 19 missed pagination in book marking volume 5	gauravmliberhan
3139	22-07-2024	071010209082202 3(No.of Docs 1)	0710102090822023/4	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AGARWAL GUPTA & KOHLI	Sec. 140(5)	4/8/2024	no of objection 1. book marking mandatory as per index with pagination	prat_garg
3140	22-07-2024	071010200053202 4(No.of Docs 2)	0710102000532024/2 4	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	4/8/2024	no of objection 1. some page missed true copy in pdf 2. missed 25 rs welfare fee on vakalatanama 3.paste ticket on blank side of vakalatanama	advngmsingh
3141	9/7/2024	071010202765202 1(No.of Docs 2)	0710102027652021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/8/2024	1.document name wrong upload	RASTOGIFCS5
3142	9/7/2024	071010202765202 1(No.of Docs 2)	0710102027652021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/8/2024	1.document name wrong upload	RASTOGIFCS5
3143	9/7/2024	071010202765202 1(No.of Docs 2)	0710102027652021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/8/2024	1.document name wrong upload	RASTOGIFCS5
3144	9/7/2024	071010202765202 1(No.of Docs 2)	0710102027652021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/8/2024	1.document name wrong upload	RASTOGIFCS5

3145	21-07-2024	0710102032642023 (No.of Docs 1)	0710102032642023/2 4	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/8/2024	1.incomplete file 2. need index and compliance court order to file the document	garima79
3146	21-07-2024	0710102032642023 (No.of Docs 1)	0710102032642023/2 5	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/8/2024	1.incomplete file 2. need index and compliance court order to file the document	garima79
3147	22-07-2024	0710102079072023 (No.of Docs 2)	0710102079072023/5 23	INTERLOCUTORY APPLICATION (I.B.C)/5187(ND)2023	UTTAR PRADESH HOUSING AND DEVELOPMENT BOARD VS. MOHIT GOYAL	Sec 60(5)	4/8/2024	no of objection 1. affidavit missed in reply 2. document type need to write reply instead of any other document	ADHISH
3148	22-07-2024	0710102079072023 (No.of Docs 2)	0710102079072023/5 23	INTERLOCUTORY APPLICATION (I.B.C)/5187(ND)2023	UTTAR PRADESH HOUSING AND DEVELOPMENT BOARD VS. MOHIT GOYAL	Sec 60(5)	4/8/2024	no of objection 1. affidavit missed in reply 2. document type need to write reply instead of any other document	ADHISH
3149	22-07-2024	0710102079072023 (No.of Docs 2)	0710102079072023/5 23	INTERLOCUTORY APPLICATION (I.B.C)/5187(ND)2023	UTTAR PRADESH HOUSING AND DEVELOPMENT BOARD VS. MOHIT GOYAL	Sec 60(5)	4/8/2024	no of objection 1. affidavit missed in reply 2. document type need to write reply instead of any other document	ADHISH
3150	22-07-2024	0710102079072023 (No.of Docs 2)	0710102079072023/5 23	INTERLOCUTORY APPLICATION (I.B.C)/5187(ND)2023	UTTAR PRADESH HOUSING AND DEVELOPMENT BOARD VS. MOHIT GOYAL	Sec 60(5)	4/8/2024	no of objection 1. affidavit missed in reply 2. document type need to write reply instead of any other document	ADHISH
3151	22-07-2024	0710102046912024 (No.of Docs 2)	0710102046912024/2 24	INTERLOCUTORY APPLICATION (I.B.C)/2914(PB)2024	VIKRAM BAJAJ RESOLUTION PROFESSIONAL VS. MR. AYUSH GOEL	Application under any other provisions- IBC	4/8/2024	no of objection 1. improper book marking as per index with pagination 2. index page missed in book marking 3. double pagination in some pages 4 25 rs welfare ticket missed on vakalatnama	Raghav
3152	22-07-2024	0710102052182024 (No.of Docs 1)	0710102052182024/1 24	INTERLOCUTORY APPLICATION (I.B.C)/3466(ND)2024	DEEPA GUPTA VS. MR. JOGINDER KUMAR SEHGAL	Application under any other provisions- IBC	4/8/2024	no of objection 1. address missed in affidavit 2. pagination missed in book marking as per index 3. delete proof of service instead of write affidavit of uploading time in document type	adv.gupta.ravinder
3153	22-07-2024	0710102027312024 (No.of Docs 1)	0710102027312024/4 24	INTERLOCUTORY APPLICATION (I.B.C)/1648(ND)2024	CHITRA CHAUDHRY VS. REETESH KUMAR AGGARWAL	Rule 11 of NCLT, 2016	4/8/2024	1.date missing in vakalatnama	SKROUT2022
3154	22-07-2024	0710102012832024 (No.of Docs 1)	0710102012832024/4 4	COMPANY PETITION (COMPANIES ACT)/37(ND)2024	ALOK KUMAR GUPTA VS. SANRACHNA INFRATECH PRIVATE LIMITED	Sec. 241(1)	4/8/2024	1.document file name wrong upload	nivesh
3155	22-07-2024	0710102104112024 (No.of Docs 3)	0710102104112024/8 8	COMPANY PETITION (COMPANIES ACT)/38(ND)2023	RAJENDRA NATH BHEL & OTHERS VS. PREM NATH MOTORS PRIVATE LIMITED	Sec. 241(1)	4/8/2024	no of objection 1. missed true copy of every annexures pages reminder this document filled again and again without removing the defects	advkunwararpit
3156	22-07-2024	0710102042862024 (No.of Docs 2)	0710102042862024/1 24	INTERLOCUTORY APPLICATION (I.B.C)/2624(ND)2024	DRESIER COMMDOITIES PRIVATE LTD VS. CS VEKAS KUMAR GARG	Sec 60(5)	4/8/2024	no of objection 1. missed ocr in pdf	advshivanshu

3157	20-07-2024	0710102087232020 (No.of Docs 2)	0710102087232020/5 0	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. STATE BANK OF INDIA	Sec. 241(1)	4/8/2024	no of objection 1.application need nclt last compliance order 2.improper book marking 3. book marking mandatory as per index with pagination 4. index page missed in book marking 5 annexures page need sign with true copy 6. proof of service not uploaded 7.proof of payment not uploaded	rmailik2301
3158	20-07-2024	0710102087232020 (No.of Docs 3)	0710102087232020/5 1	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. STATE BANK OF INDIA	Sec. 241(1)	4/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking 3.1 rs court fee missed on vakalatnama 4 delete extra same copy of vakalatnama	rmailik2301
3159	22-07-2024	0710102000532024 (No.of Docs 2)	0710102000532024/2 4	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	4/8/2024	no of objection 1. some page missed true copy in pdf 2. missed 25 rs welfare fee on vakalatanama 3.paste ticket on blank side of vakalatanama	advngmsingh
3160	19-07-2024	0710102105862023 (No.of Docs 2)	0710102105862023/9 4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	4/8/2024	1.bookmarking mandatory with page numbering	nehagupta
3161	22-07-2024	0710102000532024 (No.of Docs 2)	0710102000532024/2 4	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	4/8/2024	no of objection 1. some page missed true copy in pdf 2. missed 25 rs welfare fee on vakalatanama 3.paste ticket on blank side of vakalatanama	advngmsingh
3162	22-07-2024	0710102000532024 (No.of Docs 2)	0710102000532024/2 4	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	4/8/2024	no of objection 1. some page missed true copy in pdf 2. missed 25 rs welfare fee on vakalatanama 3.paste ticket on blank side of vakalatanama	advngmsingh
3163	20-07-2024	0710102029302024 (No.of Docs 2)	0710102029302024/3 24	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	4/8/2024	no of objection 1.bookmarking mandatory with page numbering 2.need every pages true copy in Annexure 3. need every pages ocr	epochlegal77
3164	24-07-2024	0710102062392021 (No.of Docs 2)	0710102062392021/2 7	COMPANY PETITION IB (IBC)/507(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS. NIMITAYA INFOTECH PRIVATE LIMITED	IBC under Sec 7	2/8/2024	1. sign of counsel missing in index	zainkhan
3165	1/8/2024	0710102022292022 (No.of Docs 2)	0710102022292022/1 2	COMPANY PETITION IB (IBC)/281(ND)2022	KELVIN AIR CONDITIONING AND VENTILATIONSYSTEMS PRIVATE LIMITED. VS. TRIUMPH REALTY PRIVATE LIMITED	IBC Under Sec 9	2/8/2024	no of objection 1. missed CP(IB) NO. IN PDF WITH INDEX also in every pages	zainkhan
3166	29-07-2024	0710102002952021 (No.of Docs 2)	0710102002952021/8	COMPANY PETITION (COMPANIES ACT)/18(PB)2021	ISHWAR LAL VS. RP SINGHAL BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	2/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need ocr in pdf	Ashashank2@
3167	3/7/2024	0710102048302023 (No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel

3168	24-07-2024	0710102062402021 1(No.of Docs 2)	0710102062402021/2 8	COMPANY PETITION IB (IBC)/491(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS. BLUEBIRD SOFTWARE PRIVATE LIMITED	IBC under Sec 7	2/8/2024	1. not signed on last page of ws	zainkhan
3169	19-07-2024	071010203371202 4(No.of Docs 1)	0710102033712024/3	INTERLOCUTORY APPLICATION (I.B.C)/2253(ND)20 24	VIMAL KUMAR	Application under any other provisions- IBC	2/8/2024	no of objection 1. mismatched document type in book marking and pdf 2.missed document type in uploading time 3. mismatched address with notary in affidavit 4. annexures every pages missed sign with true copy 5. page cutting of page no 20	vimalkumar_irp
3170	30-07-2024	071010202809202 3(No.of Docs 2)	0710102028092023/5	INTERLOCUTORY APPLICATION (I.B.C)/2574(PB)20 23	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS. GANESHA OVERSEAS THROUGH PROPRIETOR SHRI RACHIT GOYAL	Sec 49(2)	2/8/2024	1.both document file separate slash.	Eshna Kumar
3171	3/7/2024	071010204830202 3(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
3172	17-07-2024	071010209809202 3(No.of Docs 2)	0710102098092023/8	COMPANY PETITION (COMPANIES ACT)/211(ND)2023	ANTONI STRACHAN VS. INDUS RIVER CRUISES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	2/8/2024	no of objection 1.pdf not clear 2.affidavit missing 3.pagination missing in bookmarking 4.ocr missing in pages	office.soumyadubey
3173	3/7/2024	071010204830202 3(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
3174	19-07-2024	071010201482202 4(No.of Docs 2)	0710102014822024/2	INTERLOCUTORY APPLICATION (I.B.C)/788(ND)202 4	ARVIND MITTAL VS. NIKHIL KUMAR GOEL	Sec 66(1)	2/8/2024	no of objection 1. ocr missed in reply	akshaygoel
3175	3/7/2024	071010204830202 3(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
3176	3/7/2024	071010204830202 3(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
3177	3/7/2024	071010204830202 3(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
3178	29-07-2024	071010210249202 0(No.of Docs 1)	0710102102492020/1 0	COMPANY APPLICATION(CO MPANIES ACT)/653(PB)2020	ESQUIRE ELECTRONICS INDIA VS. NETHERLAND INDIA COMMUNICATION ENTERPRISES LIMITED	Rule 32	2/8/2024	no of objection 1. file not uploaded 2. uploaded only proof of service	BERIMANU
3179	3/7/2024	071010204830202 3(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel

3180	24-07-2024	0710102027652021 (No.of Docs 1)	0710102027652021/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	2/8/2024	1.document file name wrong upload in pdf. all docs filed under proof of service	RASTOGIFCS5
3181	18-07-2024	0710102022872024 (No.of Docs 1)	0710102022872024/3	INTERLOCUTORY APPLICATION (I.B.C)/2385(ND)2024	NARESH KUMAR BANSAL VSINSOLVENCY AND BANKRUPTCY BOARD OF INDIA	Rule 11 of NCLT, 2016	2/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking	adv.naresh
3182	19-07-2024	0710102033252024 (No.of Docs 3)	0710102033252024/2	INTERLOCUTORY APPLICATION (I.B.C)/2537(ND)2024	GST AND CENTRAL EXCISE	Sec 60(5)	2/8/2024	no of objection 1. missed book marking mandatory as per index with pagination in both volume 2.master index page missed in book marking 3. volume wise index missed in book marking and pdf in both volume 4. blank page of proof of service 5. rejoinder need proof of service	prasenjeetm
3183	24-07-2024	0710102033712024 (No.of Docs 1)	0710102033712024/4	INTERLOCUTORY APPLICATION (I.B.C)/2253(ND)2024	VIMAL KUMAR	Application under any other provisions- IBC	2/8/2024	1.welfare ticket 25rs missing in vakalatnama	vimalkumar_irp
3184	19-07-2024	0710102033712024 (No.of Docs 1)	0710102033712024/3	INTERLOCUTORY APPLICATION (I.B.C)/2253(ND)2024	VIMAL KUMAR	Application under any other provisions- IBC	2/8/2024	no of objection 1. mismatched document type in book marking and pdf 2.missed document type in uploading time 3. mismatched address with notary in affidavit 4. annexures every pages missed sign with true copy 5. page cutting of page no 20	vimalkumar_irp
3185	19-07-2024	0710102033712024 (No.of Docs 1)	0710102033712024/3	INTERLOCUTORY APPLICATION (I.B.C)/2253(ND)2024	VIMAL KUMAR	Application under any other provisions- IBC	2/8/2024	no of objection 1. mismatched document type in book marking and pdf 2.missed document type in uploading time 3. mismatched address with notary in affidavit 4. annexures every pages missed sign with true copy 5. page cutting of page no 20	vimalkumar_irp
3186	3/7/2024	0710102048302023 (No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
3187	24-07-2024	0710102135182019 (No.of Docs 1)	0710102135182019/4	INTERLOCATORY APPLICATION (IBC)/746(ND)2019	SUNIL KUMAR JAIN	Sec 12(2)	2/8/2024	no of objection 1. some annexures pages missed sign with true copy 2. some pages wrong alignment adjust in pdf 3.report need to be filled separately in different slash number 4.ocr missed in report pdf 5.book marking missed in report pdf	adinath
3188	25-07-2024	0710102024502024 (No.of Docs 1)	0710102024502024/2	INTERLOCUTORY APPLICATION (I.B.C)/1620(ND)2024	SHIV SHANKAR BANSAL VS. ANSHUL GUPTA	Sec 60(5)	2/8/2024	no of objection 1. index page missed sign at the place of counsel detail	PIYUSH_BERIWAL
3189	24-07-2024	0710102058192024 (No.of Docs 2)	0710102058192024/1	INTERLOCUTORY APPLICATION (I.B.C)/3646(ND)2024	INTERARCH BUILDING PRODUCTS PRIVATE LIMITED VS. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	Application under any other provisions- IBC	2/8/2024	1.affidavit missing in pdf	charusangwan

3190	3/7/2024	071010204830202 3(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
3191	24-07-2024	071010206240202 1(No.of Docs 2)	0710102062402021/2 7	COMPANY PETITION IB (IBC)/491(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS. BLUEBIRD SOFTWARE PRIVATE LIMITED	IBC under Sec 7	2/8/2024	1.counsel sign missing in index.	zainkhan
3192	19-07-2024	071010203371202 4(No.of Docs 1)	0710102033712024/3	INTERLOCUTORY APPLICATION (I.B.C)/2253(ND)20 24	VIMAL KUMAR	Application under any other provisions- IBC	2/8/2024	no of objection 1. mismatched document type in book marking and pdf 2.missed document type in uploading time 3. mismatched address with notary in affidavit 4. annexures every pages missed sign with true copy 5. page cutting of page no 20	vimalkumar_irp
3193	17-07-2024	071010207047202 2(No.of Docs 1)	0710102070472022/2	COMPANY PETITION IB (IBC)/766(ND)2022	INTEC CAPITAL LIMITED VS. MEERA SHARMA	Section 95(1)	1/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking	NCLTMATTER@INTE C
3194	17-07-2024	071010206256202 2(No.of Docs 3)	0710102062562022/6	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)20 22	ASHMEET SINGH BHATIA	Sec 60(5)	1/8/2024	no of objection 1. some pages have not ocr missed in pdf 2. some hindi pages have missed english translate copy in volume 1 reminder 2 this document refilled again and again without removing the defects	Sonam Sharma
3195	17-07-2024	071010206284202 2(No.of Docs 3)	0710102062842022/1 1	INTERLOCUTORY APPLICATION (I.B.C)/3816(ND)20 22	ASHMEET SINGH BHATIA VSSACHIN SINGH	Sec 60(5)	1/8/2024	no of objection 1. some pages have not ocr missed in pdf 2. some Hindi pages have missed english translate copy in volume 1 3.some pages have missed sign with true copy 4. missed master index in book marking reminder 2 this document refilled again and again without removing the defects	Sonam Sharma
3196	30-07-2024	071010204741202 4(No.of Docs 2)	0710102047412024/4	INTERLOCUTORY APPLICATION (I.B.C)/2938(ND)20 24	RAJESH RAMNANI VSVRITI CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	1/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need sign index page at the place of applicant / resolution profession reminder this document filled again and again without removing the defects	advshivanshu
3197	30-07-2024	071010204741202 4(No.of Docs 2)	0710102047412024/4	INTERLOCUTORY APPLICATION (I.B.C)/2938(ND)20 24	RAJESH RAMNANI VSVRITI CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	1/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need sign index page at the place of applicant / resolution profession reminder this document filled again and again without removing the defects	advshivanshu
3198	17-07-2024	071010203492202 4(No.of Docs 3)	0710102034922024/2	COMPANY PETITION IB (IBC)/252(ND)2024	TECHXPRT FACILITIES INDIA PRIVATE LIMITED VS. EFS FACILITIES SERVICES(INDIA) PRIVATE LIMITED	IBC Under Sec 9	1/8/2024	no of objection 1.missed master index in book marking 2. book marking mandatory as per index with pagination both volume 3.missed volume wise index in both volume 4. index missed in pdf in volume 2	vasanthr
3199	30-07-2024	071010204741202 4(No.of Docs 2)	0710102047412024/4	INTERLOCUTORY APPLICATION (I.B.C)/2938(ND)20 24	RAJESH RAMNANI VSVRITI CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	1/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need sign index page at the place of applicant / resolution profession reminder this document filled again and again without removing the defects	advshivanshu

3200	30-07-2024	071010204741202 4(No.of Docs 2)	0710102047412024/4	INTERLOCUTORY APPLICATION (I.B.C)/2938(ND)2024	RAJESH RAMNANI VSVRITI CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	1/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need sign index page at the place of applicant / resolution profession reminder this document filled again and again without removing the defects	advshivanshu
3201	21-07-2024	071010205937202 4(No.of Docs 14)	0710102059372024/1	INTERLOCUTORY APPLICATION (I.B.C)/3601(PB)2024	SAYAM SHARES & SECURITIES (P) LTD VS. M/S. ESSAR POWER JHARKHAND LIMITED	Rule 11 of NCLT, 2016	31-07-2024	no of objection 1 application missed last compliance order of nclt 2 pagination missed in book marking as per index 3.master index missed in volume 1 4 index page missed in book marking 5. some page have not ocr in pdf	D&K Law
3202	6/7/2024	071010202781202 3(No.of Docs 4)	0710102027812023/5	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	31-07-2024	no of objection 1. petition need nclt last compliance order	jurisprudence011
3203	15-07-2024	071010204206202 1(No.of Docs 2)	0710102042062021/5	INTERLOCUTORY APPLICATION (I.B.C)/2627(ND)2021	GAUTAM SINGHAL RESOLUTION PROFESSIONAL OF M/S SPM AUTOMOTIVE COMPONENTS PVT LTD VS. M/S RAJA FORGING & GEAR LTD & ORS	Sec 60(5)	31-07-2024	1.25rs welfare ticket missing in vakalatnama	Pooja Iyer
3204	17-07-2024	071010204530202 4(No.of Docs 1)	0710102045302024/1	COMPANY PETITION IB (IBC)/368(ND)2024	NUVO CHRYS CAPITAL ADVISORS PRIVATE LIMITED	IBC Section 59	31-07-2024	no of objection 1. missed notary in affidavit page	Deepaliadvocate
3205	6/7/2024	071010202781202 3(No.of Docs 4)	0710102027812023/5	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	31-07-2024	no of objection 1. petition need nclt last compliance order	jurisprudence011
3206	18-07-2024	071010202926202 3(No.of Docs 4)	0710102029262023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2023	CAPITAL SKYSCRAPER PRIVATE LIMITED	Sec. 230-232, Sec 234	31-07-2024	no of objection 1. pagination missed in book marking as per index in all volume 2 annexures pages need sign with true copy of every pages in all volume	advawnish
3207	6/7/2024	071010202781202 3(No.of Docs 4)	0710102027812023/5	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	31-07-2024	no of objection 1. petition need nclt last compliance order	jurisprudence011
3208	6/7/2024	071010202781202 3(No.of Docs 4)	0710102027812023/5	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	31-07-2024	no of objection 1. petition need nclt last compliance order	jurisprudence011
3209	3/7/2024	071010204834202 3(No.of Docs 1)	0710102048342023/7	COMPANY PETITION IB (IBC)/466(ND)2023	NATHU MAL GUPTA VS. RBL BANK LIMITED	Section 94(1)	31-07-2024	no of objection 1. document type need to write affidavit of compliance at the place of proof of service in uploading time	akshaygoel
3210	3/7/2024	071010204834202 3(No.of Docs 1)	0710102048342023/7	COMPANY PETITION IB (IBC)/466(ND)2023	NATHU MAL GUPTA VS. RBL BANK LIMITED	Section 94(1)	31-07-2024	no of objection 1. document type need to write affidavit of compliance at the place of proof of service in uploading time	akshaygoel
3211	3/7/2024	071010204834202 3(No.of Docs 1)	0710102048342023/7	COMPANY PETITION IB (IBC)/466(ND)2023	NATHU MAL GUPTA VS. RBL BANK LIMITED	Section 94(1)	31-07-2024	no of objection 1. document type need to write affidavit of compliance at the place of proof of service in uploading time	akshaygoel

3212	17-07-2024	0710102006382021(No.of Docs 2)	0710102006382021/13	COMPANY PETITION (COMPANIES ACT)/47(ND)2021	ASHUTOSH GUPTA VS. REGIONAL DIRECTOR (NORTHERN REGION) OF MCA	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-07-2024	no of objection 1. book marking mandatory as per index with pagination 2.index missed in book marking 3 hindi page need english translate copy	vaibhavmadv
3213	3/7/2024	0710102048342023(No.of Docs 1)	0710102048342023/7	COMPANY PETITION IB (IBC)/466(ND)2023	NATHU MAL GUPTA VS. RBL BANK LIMITED	Section 94(1)	31-07-2024	no of objection 1. document type need to write affidavit of compliance at the place of proof of service in uploading time	akshaygoel
3214	20-07-2024	0710102041302024(No.of Docs 1)	0710102041302024/4	INTERLOCUTORY APPLICATION (I.B.C)/2538(ND)2024	KRUPASINDHU MANDAL VSUTM ENGINEERING PVT LTD	Sec 60(5)	31-07-2024	no of objection 1.bookmarking mandatory with pagination 2.need every pages sign and true copy in Annexure	ADV KARTIK
3215	3/7/2024	0710102048342023(No.of Docs 1)	0710102048342023/7	COMPANY PETITION IB (IBC)/466(ND)2023	NATHU MAL GUPTA VS. RBL BANK LIMITED	Section 94(1)	31-07-2024	no of objection 1. document type need to write affidavit of compliance at the place of proof of service in uploading time	akshaygoel
3216	16-07-2024	0710102055082024(No.of Docs 2)	0710102055082024/1	INTERLOCUTORY APPLICATION (I.B.C)/3448(ND)2024	INDUSIND BANK LTD. VSHACIENDA PROJECTS PRIVATE LIMITED	Sec. 12A	31-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed sign of every pages	chandnisadana
3217	3/7/2024	0710102048342023(No.of Docs 1)	0710102048342023/7	COMPANY PETITION IB (IBC)/466(ND)2023	NATHU MAL GUPTA VS. RBL BANK LIMITED	Section 94(1)	31-07-2024	no of objection 1. document type need to write affidavit of compliance at the place of proof of service in uploading time	akshaygoel
3218	3/7/2024	0710102048342023(No.of Docs 1)	0710102048342023/7	COMPANY PETITION IB (IBC)/466(ND)2023	NATHU MAL GUPTA VS. RBL BANK LIMITED	Section 94(1)	31-07-2024	no of objection 1. document type need to write affidavit of compliance at the place of proof of service in uploading time	akshaygoel
3219	5/7/2024	0710102085292023(No.of Docs 2)	0710102085292023/7	COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	31-07-2024	no of objection 1. incomplete counsel detail in the page of index and page no 3	Vdcllp
3220	16-07-2024	0710102038092024(No.of Docs 1)	0710102038092024/3	TRANSFER APPLICATION (IBC)/31(PB)2024	MEHULBHAI ARVINDBHAI PATEL VS. JIGAR TARUNKUMAR BHATT	Rule16(d),NCL T Rules,2016 IBC	31-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. 25 welfare fee missed on vakalatnama	rdharmendra47
3221	16-07-2024	0710102026582024(No.of Docs 2)	0710102026582024/2	COMPANY PETITION IB (IBC)/303(PB)2024	GAURAV KANSAL VS. SUPER CITY DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	31-07-2024	no of objection 1.book marking mandatory as per index with pagination 2. index missed in pdf 3.need every pages sign of pdf	advocatepranavgupta
3222	16-07-2024	0710102038092024(No.of Docs 1)	0710102038092024/2	TRANSFER APPLICATION (IBC)/31(PB)2024	MEHULBHAI ARVINDBHAI PATEL VS. JIGAR TARUNKUMAR BHATT	Rule16(d),NCL T Rules,2016 IBC	31-07-2024	no of objection 1. 25 rs welfare ticket missed on vakalatnama 2.book marking mandatory as per index with pagination	rdharmendra47
3223	5/7/2024	0710102085292023(No.of Docs 2)	0710102085292023/7	COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	31-07-2024	no of objection 1. incomplete counsel detail in the page of index and page no 3	Vdcllp
3224	3/7/2024	0710102048342023(No.of Docs 1)	0710102048342023/7	COMPANY PETITION IB (IBC)/466(ND)2023	NATHU MAL GUPTA VS. RBL BANK LIMITED	Section 94(1)	31-07-2024	no of objection 1. document type need to write affidavit of compliance at the place of proof of service in uploading time	akshaygoel
3225	5/7/2024	0710102085292023(No.of Docs 2)	0710102085292023/7	COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	31-07-2024	no of objection 1. incomplete counsel detail in the page of index and page no 3	Vdcllp

3226	17-07-2024	0710102013002024 (No.of Docs 1)	0710102013002024/3	COMPANY PETITION (COMPANIES ACT)/53(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. S A R B & ASSOCIATES	Sec. 140(5)	31-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed date on vakalatnama	rksharma54@gmail.com
3227	15-07-2024	0710102409492018 (No.of Docs 2)	0710102409492018/13	COMPANY PETITION IB (IBC)/667(PB)2018	RELIGARE FINVEST LIMITED VS TARA ALLOYS LIMITED	IBC under Sec 7	31-07-2024	no of objection 1. missed sign of every pages 1 to 70 2. annexures every pages need sign with true copy .	kjohnco
3228	18-07-2024	0710102049852024 (No.of Docs 3)	0710102049852024/2	INTERLOCUTORY APPLICATION (I.B.C)/3151(ND)2024	BIMAL KUMAR SHARMA VS. RAJIV AGARWAL	Sec 60(5)	31-07-2024	no of objection 1. document type mismatched in uploading time 2.index page missed in book marking 3. book marking mandatory as per index with pagination in both volume 4. master index missed in pdf 5 index page missed sign at the place of counsel detail 6.need every page sign of reply 7. some pages missed ocr 8. some page missed sign with true copy of annexures every pages 9. some pages missed true copy of annexures	anuraganand2609
3229	3/7/2024	0710102048342023 (No.of Docs 1)	0710102048342023/7	COMPANY PETITION IB (IBC)/466(ND)2023	NATHU MAL GUPTA VS. RBL BANK LIMITED	Section 94(1)	31-07-2024	no of objection 1. document type need to write affidavit of compliance at the place of proof of service in uploading time	akshaygoel
3230	20-07-2024	0710102047912024 (No.of Docs 1)	0710102047912024/2	COMPANY PETITION IB (IBC)/340(PB)2024	MOGLI LABS (INDIA) PRIVATE LIMITED VS. JAISHNAVI EMINENCE PRIVATE LIMITED	IBC Under Sec 9	31-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking 3.1 rs court fee missed on vakalatanama	SAIANDCO
3231	21-07-2024	0710102059372024 (No.of Docs 14)	0710102059372024/1	INTERLOCUTORY APPLICATION (I.B.C)/3601(PB)2024	SAYAM SHARES & SECURITIES (P) LTD VS. M/S. ESSAR POWER JHARKHAND LIMITED	Rule 11 of NCLT, 2016	31-07-2024	no of objection 1 application missed last compliance order of nclt 2 pagination missed in book marking as per index 3.master index missed in volume 1 4 index page missed in book marking 5. some page have not ocr in pdf	D&K Law
3232	21-07-2024	0710102059372024 (No.of Docs 14)	0710102059372024/1	INTERLOCUTORY APPLICATION (I.B.C)/3601(PB)2024	SAYAM SHARES & SECURITIES (P) LTD VS. M/S. ESSAR POWER JHARKHAND LIMITED	Rule 11 of NCLT, 2016	31-07-2024	no of objection 1 application missed last compliance order of nclt 2 pagination missed in book marking as per index 3.master index missed in volume 1 4 index page missed in book marking 5. some page have not ocr in pdf	D&K Law
3233	21-07-2024	0710102059372024 (No.of Docs 14)	0710102059372024/1	INTERLOCUTORY APPLICATION (I.B.C)/3601(PB)2024	SAYAM SHARES & SECURITIES (P) LTD VS. M/S. ESSAR POWER JHARKHAND LIMITED	Rule 11 of NCLT, 2016	31-07-2024	no of objection 1 application missed last compliance order of nclt 2 pagination missed in book marking as per index 3.master index missed in volume 1 4 index page missed in book marking 5. some page have not ocr in pdf	D&K Law
3234	5/7/2024	0710102085292023 (No.of Docs 2)	0710102085292023/7	COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	31-07-2024	no of objection 1. incomplete counsel detail in the page of index and page no 3	Vdcllp
3235	22-07-2024	0710102031242022 (No.of Docs 1)	0710102031242022/7	INTERLOCUTORY APPLICATION (I.B.C)/2464(ND)2022	ASHISH SINGH VSSHEFALI	Sec 43(1) r/w Sec 44 (1)	31-07-2024	1.25rs welfare missing in vakalatnama	b_arora

3236	17-07-2024	071010204306202 2(No.of Docs 2)	0710102043062022/7	COMPANY PETITION IB (IBC)/752(ND)2022	STATE BANK OF INDIA VS. SHRI KRISHAN DHINGRA	Section 95(1)	31-07-2024	no of objection 1. pagination missed in book marking as per index 2. need every page sign of written submission 3.missed 3 rs court fee missed on vakalatnama.	V MATHUR10472007
3237	17-07-2024	071010204707202 4(No.of Docs 2)	0710102047072024/1	INTERLOCUTORY APPLICATION (I.B.C)/3177(ND)20 24	VINIT KNITTINGS PRIVATE LIMITED VSVINEET POLYFAB PRIVATE LIMITED	Sec 60(5)	31-07-2024	no of objection 1.missed index in pdf and book marking 2. book marking mandatory as per index with pagination 3.need every pages sign of reply 4 not verified affidavit 5 pagination not mention in pdf. 6. missed notary in affidavit	honeysatpal
3238	17-07-2024	071010202097202 4(No.of Docs 1)	0710102020972024/3	COMPANY PETITION IB (IBC)/171(ND)2024	CAPT. JAIME MESEGUER SANCHIS VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC Under Sec 9	31-07-2024	no of objection 1. missed 3 rs court fee missed on vakalatnama 2. paste welfare tickets on blank side of vakalatnama	phoenix123
3239	27-07-2024	071010205148202 3(No.of Docs 2)	0710102051482023/2	INTERLOCUTORY APPLICATION (I.B.C)/3539(ND)20 23	LIQUIDATOR OF M/S. A.M/ VINYL PRIVATE LIMITED VSMR. HIMANSHU CHOPRA	Sec 60(5)	30-07-2024	no of objection 1.1 rs court fee missed on vakalatnama 2.some annexures pages missed sign with true copy	ashishgupta2310
3240	17-07-2024	071010201631202 4(No.of Docs 3)	0710102016312024/2	TRANSFER APPLICATION/8(P B)2024	VEDIKA CREDIT CAPITAL LTD VS. SHRIRAM POWER & STEEL PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	30-07-2024	no of objection 1. reply affidavit and vakalatnama file separately in different slash no 2. mismatched document type for reply in uploading document 3.In both pdf index page missed sign with counsel detail 4. book marking mandatory as per index with pagination both pdf i5. index page missed in book marking both pdf 6 some pages missed sign in pdf in reply 7.25 re welfare fee missed on vakalatnama	anuragbagaria
3241	12/7/2024	071010210822202 3(No.of Docs 2)	0710102108222023/1 4	TRANSFER APPLICATION/3(P B)2024	GRID COMMERCIAL PRIVATE LIMITED VS. DEEPKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	30-07-2024	no of objection 1. page no 30 of vakalatnama missed on book marking 2. vakalatnama missed in index 3.delete extra pagination in pdf	vndubey
3242	12/7/2024	071010210822202 3(No.of Docs 2)	0710102108222023/1 4	TRANSFER APPLICATION/3(P B)2024	GRID COMMERCIAL PRIVATE LIMITED VS. DEEPKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	30-07-2024	no of objection 1. page no 30 of vakalatnama missed on book marking 2. vakalatnama missed in index 3.delete extra pagination in pdf	vndubey
3243	12/7/2024	071010210822202 3(No.of Docs 2)	0710102108222023/1 4	TRANSFER APPLICATION/3(P B)2024	GRID COMMERCIAL PRIVATE LIMITED VS. DEEPKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	30-07-2024	no of objection 1. page no 30 of vakalatnama missed on book marking 2. vakalatnama missed in index 3.delete extra pagination in pdf	vndubey
3244	11/7/2024	071010203941202 4(No.of Docs 1)	0710102039412024/6	TRANSFER APPLICATION/22(PB)2024	WINSHUTTLE SOFTWARE (INDIA) PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	30-07-2024	no of objection 1.pagination missing in bookmarking 2.need every pages sign	arjunsingh
3245	12/7/2024	071010210822202 3(No.of Docs 2)	0710102108222023/1 4	TRANSFER APPLICATION/3(P B)2024	GRID COMMERCIAL PRIVATE LIMITED VS. DEEPKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	30-07-2024	no of objection 1. page no 30 of vakalatnama missed on book marking 2. vakalatnama missed in index 3.delete extra pagination in pdf	vndubey
3246	11/7/2024	071010203941202 4(No.of Docs 1)	0710102039412024/6	TRANSFER APPLICATION/22(PB)2024	WINSHUTTLE SOFTWARE (INDIA) PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	30-07-2024	no of objection 1.pagination missing in bookmarking 2.need every pages sign	arjunsingh

3247	18-07-2024	0710102029862023(No.of Docs 2)	0710102029862023/27	INTERLOCUTORY APPLICATION (I.B.C)/2290(PB)2023	MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD.	Sec 49(2)	30-07-2024	no of objection 1. missed ocr in pdf	Eshna Kumar
3248	11/7/2024	0710102039412024(No.of Docs 1)	0710102039412024/6	TRANSFER APPLICATION/22(PB)2024	WINSHUTTLE SOFTWARE (INDIA) PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	30-07-2024	no of objection 1.pagination missing in bookmarking 2.need every pages sign	arjunsingh
3249	11/7/2024	0710102039412024(No.of Docs 1)	0710102039412024/6	TRANSFER APPLICATION/22(PB)2024	WINSHUTTLE SOFTWARE (INDIA) PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	30-07-2024	no of objection 1.pagination missing in bookmarking 2.need every pages sign	arjunsingh
3250	23-07-2024	0710200401462016(No.of Docs 2)	0710200401462016/54	COMPANY PETITION (COMPANIES ACT)/105(ND)2016	SUBHASH MANOCHA VS M/S COLUMBUS MARKETING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	29-07-2024	no of objection 1. index page missed in book marking . 2. some pages have wrong adjust in ALIGNMENT pdf 3. missed C.P (IB) NO IN PDF	CSSHARAD
3251	16-02-2024	0710102015332024(No.of Docs 0)	0710102015332024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2024	PRUDENT DATA SERVICES PRIVATE LIMITED	Sub-section (I) of section 230	29-07-2024	1.document file type name and wrong upload.	
3252	17-07-2024	0710102077962023(No.of Docs 1)	0710102077962023/3	INTERLOCUTORY APPLICATION (I.B.C)/4846(ND)2023	MR. HARISH TANEJA RESOLUTION PROFESSIONAL FOR B N G GLOBAL INDIA LIMITED VS. SUPERINTENDENT OF POLICE	Sec 60(5)	29-07-2024	no of objection 1. hindi pages need english translate copy	trinitylaw
3253	15-07-2024	0710102028022024(No.of Docs 2)	0710102028022024/8	COMPANY PETITION (COMPANIES ACT)/74(ND)2024	ASHISH JAIN VS. EAST WEST LINKERS PVT LTD	Sec. 241(1)	29-07-2024	no of objection 1.bookmarking mandatory with page numbering 2.need every pages ocr	whitespanadv
3254	8/3/2024	0710102021142024(No.of Docs 0)	0710102021142024/2	COMPANY PETITION IB (IBC)/179(ND)2024	AWAS36694 IRELAND LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	29-07-2024	no of objection 1.bookmarking as per index 2.need every pages sign and true copy in Annexure 3.notary missing in affidavit	
3255	14-07-2024	0710102070642021(No.of Docs 1)	0710102070642021/8	COMPANY PETITION IB (IBC)/614(ND)2021	RAM RATAN JAGATI VS. MANGLAM APARTMENTS LIMITED	IBC Under Sec 9	27-07-2024	no of objection 1. index page missed in book marking 2 need every pages sign of progress report 3 need every pages sign with true copy of annexures pages 4 pagination need on header of pages in pdf	devvartrana
3256	13-07-2024	0710102046452024(No.of Docs 2)	0710102046452024/2	INTERLOCUTORY APPLICATION (I.B.C)/2861(ND)2024	SH MAHESH TANEJA RP OF SKILLAR ENTERPRISES INDIA PVT LTD VS. AXIS BANK	Sec 60(5)	27-07-2024	no of objection 1. index page need sign at the place of counsel detail	hiteshsachar
3257	17-07-2024	0710200401362016(No.of Docs 1)	0710200401362016/20	COMPANY PETITION (COMPANIES ACT)/13(ND)2016	RAJEEV BEHL VS S.S CON-BUILD PVT LTD & ORS	Application under any other provisions	26-07-2024	1.incomplete file	THAKURANKIT26
3258	12/7/2024	0710102087652020(No.of Docs 1)	0710102087652020/6	INTERLOCUTORY APPLICATION (I.B.C)/3832(ND)2020	SHALU KHANNA VS. KAMLESH ARON	Sec 43(1) r/w Sec 44 (1),Sec 66(1),19(2)	25-07-2024	1.date not show in vakaltnama	ppt@jsalaw.com
3259	12/7/2024	0710102047712024(No.of Docs 2)	0710102047712024/2	INTERLOCUTORY APPLICATION (I.B.C)/2997(ND)2024	GYAN BHARTI TRUST VS. SUNIL KUMAR AGRAWAL AND ANR	Sec 60(5)	25-07-2024	1.index missing in bookmarking.	ngautam

3260	18-07-2024	0710102010762024(No.of Docs 2)	0710102010762024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2024	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	25-07-2024	no of objection 1. improper book marking 2. book marking mandatory as per index with pagination 3. missed pagination in pdf 4 missed pagination in index 5. incomplete counsel detail on index	Mba@1234
3261	2/7/2024	0710102028752024(No.of Docs 2)	0710102028752024/3	INTERLOCUTORY APPLICATION (I.B.C)/2217(ND)2024	RBL BANK LIMITED VS. ROHIT SEHGAL	Sec 60(5)	24-07-2024	1.last order missing	smritichuriwal
3262	11/7/2024	0710102099552023(No.of Docs 2)	0710102099552023/3	INTERLOCUTORY APPLICATION (I.B.C)/202(PB)2024	PEYUSH AGGARWAL VSSHYAM ARORA	Sec 60(5)	24-07-2024	1.affidavit missing in pdf. and page no 34 not clear.	masopa23
3263	22-07-2024	0710200400502007(No.of Docs 2)	0710200400502007/7	COMPANY PETITION (COMPANIES ACT)/227(ND)2017	M/S CHANDAN MUNJAL VS M/S RC HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-07-2024	no of objection 1.document type wrong in uploading time 2. notary mismatched with affidavit	dattacoadvocates
3264	2/7/2024	0710102028752024(No.of Docs 2)	0710102028752024/3	INTERLOCUTORY APPLICATION (I.B.C)/2217(ND)2024	RBL BANK LIMITED VS. ROHIT SEHGAL	Sec 60(5)	24-07-2024	1.last order missing	smritichuriwal
3265	11/7/2024	0710102078942019(No.of Docs 2)	0710102078942019/1	COMPANY APPLICATION(IBC)/0102(ND)2019	AMR IFRASTRUCTURE LIMITED	Sec 60(5)	24-07-2024	no of objection 1.bookmarking mandatory 2.need every pages sign 3.need every pages ocr	lexalliance.jitesh
3266	12/7/2024	0710102051162024(No.of Docs 7)	0710102051162024/1	TRANSFER APPLICATION (IBC)/37(PB)2024	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VSGURNEET SINGH SIKKA	Rule 11 of NCLT, 2016,Rule16(d) ,NCLT Rules,2016 IBC	24-07-2024	no of objection 1. bookmarking mandatory 2. 25rs welfare ticket 3rs court fee missing in vakalatnama	Viv_0004
3267	2/7/2024	0710102028752024(No.of Docs 2)	0710102028752024/3	INTERLOCUTORY APPLICATION (I.B.C)/2217(ND)2024	RBL BANK LIMITED VS. ROHIT SEHGAL	Sec 60(5)	24-07-2024	1.last order missing	smritichuriwal
3268	22-07-2024	0710102098042023(No.of Docs 2)	0710102098042023/2	COMPANY APPLICATION(COMPANIES ACT)/412(ND)2023	CP WORLD LINES PVT. LTD.	Application under any other provisions	24-07-2024	no of objection 1. index page missed in book marking 2. pagination missed in book marking as per index 3. notary mismatched with address	anuragchandra
3269	17-07-2024	0710102051412024(No.of Docs 2)	0710102051412024/4	CONTEMPT PETITION (IBC)/17(ND)2024	ALOK KAUSHIK RESOLUTION PROFESSIONAL VS. ANIL KUMAR JAIN	Rule 11 of NCLT, 2016	24-07-2024	no of objection 1. missed 3 rs court fee and 25 rs welfare fee on both vakalatnama 2. date missed on both vakalatnama 3. mention the page no of type copy of hindi to english translated	Soumyap90
3270	19-07-2024	0710102051162022(No.of Docs 3)	0710102051162022/1	COMPANY PETITION IB (IBC)/572(ND)2022	AKSHAY KUMAR BHATIA VS. CUE LEARN PRIVATE LIMITED	IBC Under Sec 9	24-07-2024		hammurabi.solomon
3271	2/7/2024	0710102028752024(No.of Docs 2)	0710102028752024/3	INTERLOCUTORY APPLICATION (I.B.C)/2217(ND)2024	RBL BANK LIMITED VS. ROHIT SEHGAL	Sec 60(5)	24-07-2024	1.last order missing	smritichuriwal
3272	11/7/2024	0710102051912024(No.of Docs 1)	0710102051912024/1	TRANSFER APPLICATION/23(PB)2024	MOHIT BALUJA VS. INFIGON VENTURES PVT. LTD.	Rule16(d),NCL T Rules,2016	23-07-2024	1. bookmarking mandatory	Sharma & Sharma
3273	16-07-2024	0710102049612024(No.of Docs 2)	0710102049612024/2	COMPANY PETITION IB (IBC)/378(PB)2024	IFCI LIMITED VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	22-07-2024	no of objection 1.book marking mandatory as per index with pagination 2 missed document type in uploading time	nirajku76
3274	15-07-2024	0710102068712020(No.of Docs 2)	0710102068712020/1	INTERLOCUTORY APPLICATION (I.B.C)/2631(PB)2020	CHANDRA PRAKASH VS. UDISHI CONSTRUCTIONS PVT LTD	Sec 66(1)	22-07-2024	no of objection 1. pagination missed in bookmarking as per index	juristico1@gmail.com

3275	6/6/2024	0710102049612024 4(No.of Docs 0)	0710102049612024/3	COMPANY PETITION IB (IBC)/378(PB)2024	IFCI LIMITED VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	22-07-2024	no of objection 1.book marking mandatory as per index with pagination 2.annexures pages need sign with true copy	
3276	15-07-2024	0710102082312023 3(No.of Docs 2)	0710102082312023/1	COMPANY PETITION IB (IBC)/6(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. MR. KUNWER SACHDEV	Section 95(1)	22-07-2024	no of objection 1. application need nclt last order 2. book marking mandatory as per index with pagination 3. document type wrong in uploading time 4. index page need sign at the place of counsel detail	onkarroy
3277	11/7/2024	0710102052692022 2(No.of Docs 2)	0710102052692022/4	COMPANY APPLICATION(COMPANIES ACT)/247(ND)2022	M/S PURNIMA GUPTA VS. M/S PURNIMA COLONIZERS PVT. LTD.	Application under any other provisions ,Application under any other provisions ,Rule 11 of NCLT	22-07-2024	1.need every pages sign	akshaygupta
3278	15-07-2024	0710102067832020 0(No.of Docs 2)	0710102067832020/12	INTERLOCUTORY APPLICATION (I.B.C)/2554(PB)2020	CHANDRA PRAKASH VS. 1. NEW HORIZON SECURITY SERVICES PRIVATE LIMITED	Sec 66(1)	22-07-2024	no of objection 1. pagination missed in bookmarking as per index	juristico1@gmail.com
3279	19-01-2023	0710102107892022 2(No.of Docs 0)	0710102107892022/9	COMPANY PETITION (COMPANIES ACT)/25(ND)2023	DR. PREET ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 58(3),Sec. 59	22-07-2024	no of objection 1. pagination missed in book marking as per index 2 missed sign of one member of counsels	
3280	15-07-2024	0710102083002022 3(No.of Docs 2)	0710102083002023/1	COMPANY PETITION IB (IBC)/5(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. VIBHA PURI	Section 95(1)	22-07-2024	no of objection 1. application need nclt last order 2. book marking mandatory as per index with pagination 3.index page missed in pdf and book marking 4. document type wrong in uploading time	onkarroy
3281	13-07-2024	0710102098042022 3(No.of Docs 2)	0710102098042023/1	COMPANY APPLICATION(COMPANIES ACT)/412(ND)2023	CP WORLD LINES PVT. LTD.	Application under any other provisions	22-07-2024	no of objection 1. index page missed in book marking 2. book marking do according to the index with pagination 3.ocr missed in pdf accept affidavit 4 mismatched address with notary	anuragchandra
3282	10/7/2024	0710102051692022 4(No.of Docs 1)	0710102051692024/1	INTERLOCUTORY APPLICATION (I.B.C)/3304(ND)2024	AKHILESH CHANDRA CHATURVEDI VS. SUNIL KUMAR AGGARWAL RP ANSAL CROWN INFRABUILD PVT LTD	Sec 60(5)	21-07-2024	no of objection 1. address missing in affidavit 2. counsel details missing in index 3. need every pages sign.	premkayat1972
3283	13-07-2024	0710102003252022 4(No.of Docs 2)	0710102003252024/2	COMPANY PETITION (COMPANIES ACT)/10(ND)2024	PRAMOD CHHIKARA VS. RAMANJIT KAUR	Sec. 241(1),Sec. 242(4),Sec. 244(1)	21-07-2024	no of objection 1. book marking mandatory as per index with pagination 2.index page need sign at the place of counsel detail 3. ocr missed in file accept affidavit 4. page 49 need sign at the place of counsel detail 5 hindi page need english translate copy 6 some page of annexures have not sign and true copy	deepen_hooda

3284	10/7/2024	0710102052772023 (No.of Docs 2)	0710102052772023/5	INTERLOCUTORY APPLICATION (I.B.C)/3588(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT LTD	Sec 60(5)	20-07-2024	no of objection 1. missed pagination in book marking as per index 2. missed counsel detail in index page with sign 3. missed sign of every pages in pdf 1 to 9 4. hindi pages need english translate copy 5. double pagination 6 missed sign of 25 to 35 pages if you have any doubt regarding this objection plz contact to registry .	sanyam65
3285	10/7/2024	0710102072272021 (No.of Docs 5)	0710102072272021/19	COMPANY PETITION (COMPANIES ACT)/176(ND)2021	GAURANG MAHENDRU VS. LALIT AIRWAYS PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-07-2024	no of objection 1.page 190 203 204 205 290 are not readable 2. ocr missed in all volume reminder 1 your previous objection did not clear yet reminder 2 if you have any doubt regarding this objection humbly request plz contact to registry	tandonandco
3286	10/7/2024	0710102060542023 (No.of Docs 2)	0710102060542023/7	COMPANY PETITION (COMPANIES ACT)/137(ND)2023	VEENA GUPTA VS. PURNIMA BUILDMART PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-07-2024	1.need every pages sign.	akshaygupta
3287	15-07-2024	0710102098792023 (No.of Docs 1)	0710102098792023/4	INTERLOCUTORY APPLICATION (I.B.C)/6466(PB)2023	SANJEEV BINDAL VS. RADHEY SHAM TANDON MANUFACTURING PVT LTD	Sec 12(2)	20-07-2024	no of objection 1. book marking mandatory as per index with pagination 2.need every pages sign of written submission 3. index page missed in pdf and book marking 4 incomplete counsel detail 5. missed pagination in pdf .	sanjeev bindal
3288	15-07-2024	0710102091412023 (No.of Docs 2)	0710102091412023/4	COMPANY PETITION IB (IBC)/207(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	20-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed index page in pdf 3.need every pages sign 4. blank page of proof of service	Taplegal
3289	10/7/2024	0710102097252023 (No.of Docs 1)	0710102097252023/5	TRANSFER APPLICATION (IBC)/2(PB)2024	CM SMITH & SONS LIMITED THROUGH ITS PROMOTER & SHAREHOLDER SHRI RATILAL SMITH VS. HAQ STEELS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	20-07-2024	no of objection 1. bookmarking mandatory with index 2. 25rs welfare ticket 3rs court fees missing in vakalatnama	BHAVIK99
3290	9/7/2024	0710102072502020 (No.of Docs 2)	0710102072502020/8	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2020	M/S COLUMBIA PETRO CHEM PVT LTD VS. M/S PETROLUBE INDIA LTD.	Sec 60(5)	20-07-2024	1 pagination missing in bookmarking.	mlgadvocate
3291	10/7/2024	0710102087232020 (No.of Docs 2)	0710102087232020/48	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. STATE BANK OF INDIA	Sec. 241(1)	20-07-2024	1. bookmarking mandatory wth page numbering	RKSinha
3292	11/7/2024	0710102025802024 (No.of Docs 1)	0710102025802024/1	COMPANY PETITION IB (IBC)/230(PB)2024	CENTRAL BANK OF INDIA VS. MAGNIFICO MINERALS PRIVATE LIMITED	IBC under Sec 7	20-07-2024	no of objection 1.pagination missed in book marking as per index 2. mismatched address with notary 3 annexures pages missed true copy	RMSD2965
3293	10/7/2024	0710102072272021 (No.of Docs 5)	0710102072272021/19	COMPANY PETITION (COMPANIES ACT)/176(ND)2021	GAURANG MAHENDRU VS. LALIT AIRWAYS PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-07-2024	no of objection 1.page 190 203 204 205 290 are not readable 2. ocr missed in all volume reminder 1 your previous objection did not clear yet reminder 2 if you have any doubt regarding this objection humbly request plz contact to registry	tandonandco

3294	15-07-2024	0710102097802020 (No.of Docs 3)	0710102097802020/3	INTERLOCUTORY APPLICATION (I.B.C)/4627(ND)2020	M/S PADIA TIMBER COMPANY PVT. LTD. VS. BANK OF BARODA	Sec 60(5)	20-07-2024	no of objection 1. book marking mandatory as per index with pagination in both volume 2. index page need sign at the place of counsel detail. 3.ocr missed in file in both volume 4. some pages have double pagination 5.missed master index in book marking 6.proof of service	jalpa1415
3295	10/7/2024	0710102072272021 (No.of Docs 5)	0710102072272021/19	COMPANY PETITION (COMPANIES ACT)/176(ND)2021	GAURANG MAHENDRU VS. LALIT AIRWAYS PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-07-2024	no of objection 1.page 190 203 204 205 290 are not readable 2. ocr missed in all volume reminder 1 your previous objection did not clear yet reminder 2 if you have any doubt regarding this objection humbly request plz contact to registry	tandonandco
3296	10/7/2024	0710102072272021 (No.of Docs 5)	0710102072272021/19	COMPANY PETITION (COMPANIES ACT)/176(ND)2021	GAURANG MAHENDRU VS. LALIT AIRWAYS PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-07-2024	no of objection 1.page 190 203 204 205 290 are not readable 2. ocr missed in all volume reminder 1 your previous objection did not clear yet reminder 2 if you have any doubt regarding this objection humbly request plz contact to registry	tandonandco
3297	11/7/2024	0710102008612022 (No.of Docs 3)	0710102008612022/15	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	19-07-2024	no of objection 1. book marking mandatory as per index with pagination 2.missed ocr in file 3.mismatched verification with affidavit address if you have any doubt regarding this objection humbly request plz contact to registry	singhbhupendra1896
3298	10/7/2024	0710102010032024 (No.of Docs 1)	0710102010032024/2	INTERLOCUTORY APPLICATION (I.B.C)/877(ND)2024	NITIN NARANG VS. VIKAS VERMA	Application under any other provisions- IBC	19-07-2024	no of objection 1. bookmarking mandatory 2. pagination missing in index.	azeem2112
3299	11/7/2024	0710102008872024 (No.of Docs 2)	0710102008872024/2	INTERLOCUTORY APPLICATION (I.B.C)/952(ND)2024	PUNJAB NATIONAL BANK VSHARSH KUMAR ARORA	Sec 60(5)	19-07-2024	no of objection 1. missed pagination in book marking as per index	advocateekta
3300	11/7/2024	0710102019052024 (No.of Docs 2)	0710102019052024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/19(PB)2024	AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA	Sec 30,Sec 30	19-07-2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect .	Ashishlu
3301	9/7/2024	0710102027682024 (No.of Docs 2)	0710102027682024/1	INTERLOCUTORY APPLICATION(IBC)(DIS.)/12(PB)2024	NARESH KUMAR SOOD VS	Sec 54(1)	19-07-2024	no of objection 1. pagination missed in book marking as per index	advocatevinod
3302	11/7/2024	0710102008612022 (No.of Docs 3)	0710102008612022/15	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	19-07-2024	no of objection 1. book marking mandatory as per index with pagination 2.missed ocr in file 3.mismatched verification with affidavit address if you have any doubt regarding this objection humbly request plz contact to registry	singhbhupendra1896
3303	11/7/2024	0710102029012024 (No.of Docs 2)	0710102029012024/3	INTERLOCUTORY APPLICATION (I.B.C)/1934(ND)2024	HARSH KUMAR ARORA RP OF WIANXX IMPEX PVT. LTD. VS. MR GOPAL LAL BASER	19(2)	19-07-2024	no of objection 1. ocr missed in pdf note this document is refiled again without removing the defects	R_S2422

3304	8/7/2024	0710102075122023(No.of Docs 1)	0710102075122023/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2023	PURVI CREDIT AND HOLDINGS PRIVATELIMITED	Sec. 230-232 - Second Motion	19-07-2024	1 need every pages sign and true copy in Annexure.	kmn28
3305	11/7/2024	0710102019052024(No.of Docs 2)	0710102019052024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/19(PB)2024	AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA	Sec 30,Sec 30	19-07-2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect .	Ashishlu
3306	11/7/2024	0710102019052024(No.of Docs 2)	0710102019052024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/19(PB)2024	AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA	Sec 30,Sec 30	19-07-2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect .	Ashishlu
3307	11/7/2024	0710102008612022(No.of Docs 3)	0710102008612022/15	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	19-07-2024	no of objection 1. book marking mandatory as per index with pagination 2.missed ocr in file 3.mismatched verification with affidavit address if you have any doubt regarding this objection humbly request plz contact to registry	singhbhupendra1896
3308	16-07-2024	0710102083762023(No.of Docs 1)	0710102083762023/2	COMPANY APPEAL(COMPANIES ACT)/30(ND)2024	MEERUT BOTTLERS PVT. LTD. VS. REGISTRAR OF COMPANIES	Sec 252 (3)	19-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. index missed in book marking	knmncit
3309	29-04-2024	0710102037122024(No.of Docs 0)	0710102037122024/1	COMPANY PETITION IB (IBC)/301(ND)2024	NAVEEN JAIN VS. SHIV-NARESH SPORTS PRIVATE LIMITED	IBC Under Sec 9	19-07-2024	no of objection 1. bookmarking mandatory 2. need every page true copy in Annexure.	
3310	11/7/2024	0710102019052024(No.of Docs 2)	0710102019052024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/19(PB)2024	AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA	Sec 30,Sec 30	19-07-2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect .	Ashishlu
3311	9/7/2024	0710102021432024(No.of Docs 2)	0710102021432024/5	INTERLOCUTORY APPLICATION (I.B.C)/2199(ND)2024	M/S. PRASANTHI PROPERTY DEVELOPERS PVT. LTD. VS. HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	19-07-2024	no of objection 1. application need nclt last compliance order .	ADVMSVSankar
3312	11/7/2024	0710102019052024(No.of Docs 2)	0710102019052024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/19(PB)2024	AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA	Sec 30,Sec 30	19-07-2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect .	Ashishlu
3313	11/7/2024	0710102008612022(No.of Docs 3)	0710102008612022/15	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	19-07-2024	no of objection 1. book marking mandatory as per index with pagination 2.missed ocr in file 3.mismatched verification with affidavit address if you have any doubt regarding this objection humbly request plz contact to registry	singhbhupendra1896
3314	11/7/2024	0710102019052024(No.of Docs 2)	0710102019052024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/19(PB)2024	AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA	Sec 30,Sec 30	19-07-2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect .	Ashishlu

3315	11/7/2024	0710102019052024(No.of Docs 2)	0710102019052024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/19(PB)2024	AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA	Sec 30,Sec 30	19-07-2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect .	Ashishlu
3316	11/7/2024	0710102019052024(No.of Docs 2)	0710102019052024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/19(PB)2024	AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA	Sec 30,Sec 30	19-07-2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect .	Ashishlu
3317	11/7/2024	0710102019052024(No.of Docs 2)	0710102019052024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/19(PB)2024	AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA	Sec 30,Sec 30	19-07-2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect .	Ashishlu
3318	9/7/2024	0710102029152024(No.of Docs 2)	0710102029152024/2	INTERLOCUTORY APPLICATION (I.B.C)/2441(ND)2024	ANAND SONBHADRA RP FOR ALTECH INFRASTRUCTURE PRIVATE LIMITED VSREGISTRAR OF COMPANIES	Sec 12(2)	19-07-2024	no of objection 1.book marking mandatory as per index with pagination 2. ocr missed in pdf 3.double pagination in pdf	vivekamar95
3319	8/7/2024	0710102009442021(No.of Docs 2)	0710102009442021/7	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	18-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of pdf	corporatejudis@NCLT
3320	11/7/2024	0710102030692024(No.of Docs 2)	0710102030692024/1	INTERLOCUTORY APPLICATION (I.B.C)/1817(ND)2024	KOTAK MAHINDRA BANK LIMITED VS. PUSHPA BUILDERS LIMITED	Sec 60(5)	18-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of reply pages reminder 1 this document refilled again without removing the defects	taniashar
3321	10/7/2024	0710102087232020(No.of Docs 2)	0710102087232020/49	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. STATE BANK OF INDIA	Sec. 241(1)	18-07-2024	1. bookmarking mandatory with page numbering	RKSinha
3322	4/7/2024	0710102016182024(No.of Docs 2)	0710102016182024/5	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)2024	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	18-07-2024	no of objection 1.bookmarking mandatory 2.notary mismatch with notary.	lexacorplegal
3323	10/7/2024	0710102096532023(No.of Docs 2)	0710102096532023/2	COMPANY PETITION IB (IBC)/750(ND)2023	UTSAV SECURITIES PRIVATE LIMITED VS. SRI ENDRASH INVESTMENT AND FINANCEPRIVATE LIMITED	IBC under Sec 7	18-07-2024	1. bookmarking mandatory with index.	prakhyaatsharma
3324	8/7/2024	0710102009442021(No.of Docs 2)	0710102009442021/7	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	18-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of pdf	corporatejudis@NCLT
3325	8/7/2024	0710102034162024(No.of Docs 1)	0710102034162024/1	COMPANY PETITION IB (IBC)/246(ND)2024	MICRO CAPITALS PRIVATE LIMITED VS. ALCOBEX METALS LIMITED	IBC under Sec 7	18-07-2024	no of objection 1. index page missed in pdf with sign 2. index page missed in book marking 3. pagination missed in book marking as per index 4 missed notary and verification of affidavit 5. need every pages sign if you have any doubt regarding this objection plz contact to registry	aditya.dausawala

3326	4/7/2024	0710102016182024 (No.of Docs 2)	0710102016182024/5	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)2024	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	18-07-2024	no of objection 1.bookmarking mandatory 2.notary mismatch with notary.	lexacorplegal
3327	8/7/2024	0710102009442021 (No.of Docs 2)	0710102009442021/7	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	18-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of pdf	corporatejudis@NCLT
3328	8/7/2024	0710102009442021 (No.of Docs 2)	0710102009442021/7	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	18-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of pdf	corporatejudis@NCLT
3329	8/7/2024	0710102029302024 (No.of Docs 3)	0710102029302024/2	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	18-07-2024	no of objection 1.annexures evey pages need sign with true copy in both volume	kunal.godhwani
3330	8/7/2024	0710102029302024 (No.of Docs 3)	0710102029302024/2	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	18-07-2024	no of objection 1.annexures evey pages need sign with true copy in both volume	kunal.godhwani
3331	11/7/2024	0710102109522023 (No.of Docs 1)	0710102109522023/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	18-07-2024	1. Case type wrong uploading timing	CYIPK2537A
3332	8/7/2024	0710102029302024 (No.of Docs 3)	0710102029302024/2	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	18-07-2024	no of objection 1.annexures evey pages need sign with true copy in both volume	kunal.godhwani
3333	12/7/2024	0710102032792018 (No.of Docs 2)	0710102032792018/13	COMPANY PETITION IB (IBC)/195(ND)2019	SKOOTR GLOBAL PRIVATE LIMITED VS. HAXCAD INFOTECH PRIVATE LIMITED	IBC Under Sec 9	18-07-2024	no of objection 1.bookmarking mandatory 2. need every pages sign.	arclegal
3334	11/7/2024	0710102109522023 (No.of Docs 1)	0710102109522023/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	18-07-2024	1. Case type wrong uploading timing	CYIPK2537A
3335	8/7/2024	0710102052542023 (No.of Docs 1)	0710102052542023/1	EXECUTION PETITION/1 (ND)2023	SUMESH CHAWLA VS. MONA PORTFOLIO LTD	Sec 424 (3)	18-07-2024	no of objection 1 bookmarking mandatory. 2 need every pages sign and true copy in Annexure.	csarun5.k
3336	11/7/2024	0710102109522023 (No.of Docs 1)	0710102109522023/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	18-07-2024	1. Case type wrong uploading timing	CYIPK2537A
3337	11/7/2024	0710102109522023 (No.of Docs 1)	0710102109522023/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	18-07-2024	1. Case type wrong uploading timing	CYIPK2537A
3338	12/7/2024	0710102027432023 (No.of Docs 2)	0710102027432023/6	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	18-07-2024	no of objection 1. application need nclt last order 2. bookmarking mandatory. 3. need every pages sign and true copy in Annexure.	Heament9911
3339	8/7/2024	0710102029302024 (No.of Docs 3)	0710102029302024/2	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	18-07-2024	no of objection 1.annexures evey pages need sign with true copy in both volume	kunal.godhwani

3340	10/7/2024	0710102081832023(No.of Docs 2)	0710102081832023/4	COMPANY APPEAL (IBC)/50(ND)2023	BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 42	18-07-2024	1.bookmarking mandatory.	mvkinilawfirm
3341	4/7/2024	0710102016182024(No.of Docs 2)	0710102016182024/5	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)2024	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	18-07-2024	no of objection 1.bookmarking mandatory 2.notary mismatch with notary.	lexacorplegal
3342	4/7/2024	0710102016182024(No.of Docs 2)	0710102016182024/5	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)2024	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	18-07-2024	no of objection 1.bookmarking mandatory 2.notary mismatch with notary.	lexacorplegal
3343	8/7/2024	0710102042432022(No.of Docs 2)	0710102042432022/6	COMPANY PETITION IB (IBC)/588(ND)2022	STATE BANK OF INDIA VS. ABHILASHA AGGARWAL	Section 95(1)	18-07-2024	no of objection 1. need every pages sign of written submission 2.1 rs court fee missed on vakalatnama. 3.pagination missed in book marking as per index	V MATHUR10472007
3344	16-07-2024	0710200401362016(No.of Docs 2)	0710200401362016/18	COMPANY PETITION (COMPANIES ACT)/13(ND)2016	RAJEEV BEHL VS S.S CON-BUILD PVT LTD & ORS	Application under any other provisions	18-07-2024	1.need every pages sign.	saurabhdevkaran2811
3345	13-07-2024	0710102021872024(No.of Docs 3)	0710102021872024/2	INTERLOCUTORY APPLICATION (I.B.C)/1509(PB)2024	ARJUN SINGH VS. RABINDRA KUMAR MINTRI	Sec 60(5)	18-07-2024	no of objection 1. separate file both document in different slash number any other document and rejoinder. 2.any other document missed ocr and sign 3.case type wrong in dms dashboard	advsj
3346	8/7/2024	0710102045512024(No.of Docs 2)	0710102045512024/3	INTERLOCUTORY APPLICATION (I.B.C)/2874(PB)2024	PUSHPINDER KUMAR VS. ANIL MADAN	Sec 60(5)	18-07-2024	no of objection 1. book marking mandatory as per index with pagination	advocatesumitbatra
3347	6/7/2024	0710102067342023(No.of Docs 2)	0710102067342023/6	INTERLOCUTORY APPLICATION (I.B.C)/4361(ND)2023	DAE (SY22) IRELAND DESIGNATED ACTIVITY COMPANY VS. GO AIRLINES (INDIA) LIMITED	Application under any other provisions- IBC	16-07-2024	no of objection 1. application need nclt last compliance order .	antony
3348	6/7/2024	0710102075322022(No.of Docs 1)	0710102075322022/2	INTERLOCUTORY APPLICATION (I.B.C)/4510(ND)2022	MITHUN KHATRY VS. ANJU KHURANA	Application under any other provisions- IBC	16-07-2024	no of objection 1.. book marking mandatory as per index with pagination	IP.MITHUN
3349	15-01-2024	0710102005392024(No.of Docs 0)	0710102005392024/3	TRANSFER APPLICATION/11(PB)2024	BEING SURE LIFE SCIENCES PRIVATE LIMITED VS. SHREEJI PHARMADEAL PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	16-07-2024	no of objection 1 bookmarking mandatory with index. 2 address mismatch with notary. 3 need every pages sign.	
3350	6/7/2024	0710102067492020(No.of Docs 2)	0710102067492020/7	INTERLOCUTORY APPLICATION (I.B.C)/2528(PB)2020	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) VS. FINSERVE SHARED SERVICES LIMITED	Sec 66(1)	16-07-2024	no of objection 1.pagination missed in book marking as per index	Devarajan
3351	15-07-2024	0710102021202024(No.of Docs 1)	0710102021202024/10	COMPANY PETITION (COMPANIES ACT)/82(ND)2024	MAMTA TOMAR VS. JM INFRA & ENVIRO TECHNOLOGIES PVT LTD	Sec. 241(1),Sec. 242(4)	16-07-2024	no of objection 1. book marking mandatory as per index with pagination	Ankitsharmaadv

3352	8/7/2024	0710102035852021 (No.of Docs 5)	0710102035852021/1 4	COMPANY PETITION IB (IBC)/284(PB)2021	VIVEK KHANNA & ORS. VS. SPAZE TOWERS PRIVATE LIMITED	IBC under Sec 7	15-07-2024	no of objection .1.volume 1 missed pdf uploaded page 1 to 193 2. volume 1 missed sign of index at the place of counsel 3. missed book marking in volume 1 as per index 4.missed ocr in volume 2 and 3 5 missed pagination in book marking of volume 2 and 3 4 as per index . 6 missed sign of every pages in volume .2 and 3 if you have any doubt regarding this objection plz contact to registry	Apoorva_thakral
3353	5/7/2024	071010204561202 4(No.of Docs 1)	0710102045612024/2	COMPANY PETITION IB (IBC)/302(ND)2024	VIPIN PURI	Section 94(1)	15-07-2024	1 incomplete file.	Mohituppal
3354	5/7/2024	071010202321202 4(No.of Docs 1)	0710102023212024/9	TRANSFER APPLICATION/9(P B)2024	K R SENGOTTUVELU VS. K.S NITHIN	Rule16(d),NCL T Rules,2016	15-07-2024	1 bookmarking mandatory. with page numbering	anilkumarv
3355	5/7/2024	071010202932202 2(No.of Docs 1)	0710102029322022/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2022	XENA FLUID SYSTEMS PRIVATE LIMITED	Sec. 230-232 - Second Motion	15-07-2024	1 court fees 3rs missing in vakalatnama.	RASTOGIFCS5
3356	5/7/2024	071010202321202 4(No.of Docs 2)	0710102023212024/8	TRANSFER APPLICATION/9(P B)2024	K R SENGOTTUVELU VS. K.S NITHIN	Rule16(d),NCL T Rules,2016	15-07-2024	1 bookmarking mandatory.	samy2000
3357	5/7/2024	071010210186202 3(No.of Docs 3)	0710102101862023/4	COMPANY PETITION (COMPANIES ACT)/225(ND)2023	RAJ CHAUDHARY VS. TARU PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-07-2024	1 this pages hindi 73,to,75	D14182016
3358	5/7/2024	071010200092202 3(No.of Docs 1)	0710102000922023/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2023	AKG EXTRUSIONS PRIVATE LIMITED	Sub-section (I) of section 230	15-07-2024	1 court fees 3rs missing in vakalatnama.	RASTOGIFCS5
3359	4/7/2024	071010209560202 1(No.of Docs 2)	0710102095602021/8	COMPANY PETITION IB (IBC)/188(ND)2022	THE BANK OF BARODA LIMITED VS. NANDANI SINGH	Section 95(1)	12/7/2024	1 need every pages sign.	laxmanverma
3360	4/7/2024	071010204922202 4(No.of Docs 1)	0710102049222024/2	INTERLOCUTORY APPLICATION (I.B.C)/3038(ND)20 24	DEEPAK MAINI VS. CENTRAL DEPOSITORY SERVICES (INDIA) LIMITED	19(2)	12/7/2024	no of objection 1.pagination missed in book marking as per index	Abhivardhan26
3361	9/7/2024	071010202214202 3(No.of Docs 2)	0710102022142023/3	INTERLOCUTORY APPLICATION (I.B.C)/1745(ND)20 23	HEMANT SETHI RESOLUTION PROFESSIONAL EMKAY AUTOMOBILE INDUSTRIES LIMITED	Sec 30	12/7/2024	no of objection 1. book marking mandatory as per index with pagination 2.index page missed in pdf	ADITYAGAURI
3362	10/7/2024	071010200861202 2(No.of Docs 2)	0710102008612022/1 6	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	12/7/2024	1. bookmarking mandatory with page no.	singhbhupendra1896
3363	8/7/2024	071010210182202 3(No.of Docs 2)	0710102101822023/3	INTERLOCUTORY APPLICATION (I.B.C)/591(ND)202 4	SANJAY MEHRA VS. NEELAM RANA TEWARI	Sec 43(1) r/w Sec 44 (1)	11/7/2024	no of objection 1 need every pages sign and true copy in Annexure. 2 bookmarking mandatory.	shankarimishra

3364	8/7/2024	0710102101062023 (No.of Docs 2)	0710102101062023/5	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/7/2024	no of objection 1 bookmarking mandatory. 2 need every pages sign.	karanluthra
3365	9/7/2024	0710102070642021 (No.of Docs 1)	0710102070642021/7	COMPANY PETITION IB (IBC)/614(ND)2021	RAM RATAN JAGATI VS. MANGLAM APARTMENTS LIMITED	IBC Under Sec 9	11/7/2024	no of objection 1 need every pages sign and true copy in Annexure. 2 index missing in bookmarking.	devvartrana
3366	4/7/2024	0710102047282024 (No.of Docs 2)	0710102047282024/2	INTERLOCUTORY APPLICATION (I.B.C)/3018(ND)2024	ASHMEET SINGH BHATIA VS. MS GRANITE GATE PROPERTIES PVT LTD	Rule 11 of NCLT, 2016	11/7/2024	no of objection 1. amended memo parties need nclt last order 2. proof of service is blank page.	SHASHWAT9704
3367	4/7/2024	0710102009712024 (No.of Docs 1)	0710102009712024/3	COMPANY PETITION (COMPANIES ACT)/30(ND)2024	MR. LAKSHMAN RAWAT & ORS VS. M/S HIMSHRI INFRA BUILDTECH PVT LTD	Sec. 59	11/7/2024	no of objection 1. book marking mandatory as per index with pagination	Adv. Gargi Sharma
3368	9/7/2024	0710102105272023 (No.of Docs 1)	0710102105272023/2	COMPANY APPEAL(COMPANIES ACT)/51(ND)2024	HUNK TEAMNESS SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (3)	11/7/2024	1 notary mismatch with affidavit.	Adveenumarwaha
3369	4/7/2024	0710102023762020 (No.of Docs 2)	0710102023762020/28	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/7/2024	no of objection 1. index page missed in book marking 2.page 16 hide the document need type copy of this page reminder 1 remaining previous objection did not clear yet. reminder 2 if you have any doubt regarding this objection humbly request to plz. contact to registry .	advmuskanpuri
3370	8/7/2024	0710200417362018 (No.of Docs 2)	0710200417362018/52	COMPANY PETITION IB (IBC)/29(ND)2018	STANDARD CHARTERED BANK VS WOOLWAYS INDAI LIMITED	IBC under Sec 7	11/7/2024	1 bookmarking mandatory.	nmadvocate
3371	4/7/2024	0710102023762020 (No.of Docs 2)	0710102023762020/27	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/7/2024	no of objection 1. index page missed in book marking 2. missed court fee 3 rs missed on vakalatnama 3. page no 16 hide the document reminder 1 remaining previous objection did not clear yet. reminder 2 if you have any doubt regarding this objection humbly request to plz. contact to registry . note court fee tickets paste in vakalatnama not paste other pages	advmuskanpuri
3372	3/7/2024	0710102081832023 (No.of Docs 2)	0710102081832023/3	COMPANY APPEAL (IBC)/50(ND)2023	BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 42	10/7/2024	1 bookmarking mandatory.	mvkinilawfirm
3373	3/7/2024	0710102071172023 (No.of Docs 3)	0710102071172023/10	COMPANY APPEAL(COMPANIES ACT)/279(ND)2023	SANTOSH AGGARWAL VS. REGISTRAR OF COMPANIES (VIVID CHEM PRIVATE LIMITED)	Sec 252 (3)	10/7/2024	no of objection 1. book marking mandatory as per index with pagination 2.index page missed in book marking	CSPRASAHOO

3374	3/7/2024	071010207117202 3(No.of Docs 3)	0710102071172023/1 2	COMPANY APPEAL(COMPAN IES ACT)/279(ND)2023	SANTOSH AGGARWAL VS. REGISTRAR OF COMPANIES (VIVID CHEM PRIVATE LIMITED)	Sec 252 (3)	10/7/2024	no of objection 1. book marking mandatory as per index with pagination 2.index page missed in book marking	carajivkumar@gmail
3375	3/7/2024	071010208183202 3(No.of Docs 2)	0710102081832023/3	COMPANY APPEAL (IBC)/50(ND)2023	BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 42	10/7/2024	1 bookmarking mandatory.	mvkinilawfirm
3376	3/7/2024	071010207117202 3(No.of Docs 3)	0710102071172023/1 1	COMPANY APPEAL(COMPAN IES ACT)/279(ND)2023	SANTOSH AGGARWAL VS. REGISTRAR OF COMPANIES (VIVID CHEM PRIVATE LIMITED)	Sec 252 (3)	10/7/2024	no of objection 1. book marking mandatory as per index with pagination 2.index page missed in book marking	carajivkumar@gmail
3377	3/7/2024	071010208183202 3(No.of Docs 2)	0710102081832023/3	COMPANY APPEAL (IBC)/50(ND)2023	BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 42	10/7/2024	1 bookmarking mandatory.	mvkinilawfirm
3378	3/7/2024	071010208183202 3(No.of Docs 2)	0710102081832023/3	COMPANY APPEAL (IBC)/50(ND)2023	BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 42	10/7/2024	1 bookmarking mandatory.	mvkinilawfirm
3379	5/7/2024	071010202321202 4(No.of Docs 1)	0710102023212024/1 0	TRANSFER APPLICATION/9(P B)2024	K R SENGOTTUVELU VS. K.S NITHIN	Rule16(d),NCL T Rules,2016	9/7/2024	1 bookmarking mandatory.	anilkumarv
3380	3/7/2024	071010203478202 2(No.of Docs 2)	0710102034782022/4 7	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	9/7/2024	no of objection 1. index page missed in book marking . 2. page 16 hide the letter 3. 3 rs court fee missed on vakalatnama. if you have any doubt regarding this objection plz contact to registry	advmuskanpuri
3381	3/7/2024	071010202285202 4(No.of Docs 2)	0710102022852024/5	COMPANY PETITION IB (IBC)/191(ND)2024	INDIAN OVERSEAS BANK VS. VARAHI DIAMONDS AND FINANCE LIMITED	IBC under Sec 7	9/7/2024	no of objection 1. file not uploaded only blank pages show in pdf	apoorv@cjalaw.in
3382	30-05-2024	071010204728202 4(No.of Docs 0)	0710102047282024/1 24	INTERLOCUTORY APPLICATION (I.B.C)/3018(ND)20 24	ASHMEET SINGH BHATIA VS. MS GRANITE GATE PROPERTIES PVT LTD	Rule 11 of NCLT, 2016	9/7/2024	no of objection 1. book marking mandatory as per index with pagination in all volumes 2. need every pages sign in all volumes 3. blank page show of proof of service	
3383	4/7/2024	071010202260202 4(No.of Docs 2)	0710102022602024/1	COMPANY PETITION (COMPANIES ACT)/89(ND)2024	ROHIT MADHUR (SHAREHOLDER) VS. CUTTING EDGE DIGITAL PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 447	9/7/2024	no of objection 1.book marking mandatory as per index with pagination 2.missed pagination in pdf index 3.missed verification and notary of affidavit 4. missed CP(IB) NO in file 5. missed postal receipt along with tracking report 6. need sign with true copy fo annexures every pages if you have any doubt regarding this objection humbly request plz. contact to registry	sameer.srivastava661

3384	3/7/2024	0710102023762020(No.of Docs 2)	0710102023762020/26	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/7/2024	no of objection 1. index page missed in book marking . 2. page 16 hide the letter 3. 3 rs court fee missed on vakalatnama. if you have any doubt regarding this objection plz contact to registry	advmuskanpuri
3385	8/6/2022	0710102047212022(No.of Docs 0)	0710102047212022/4	COMPANY PETITION IB (IBC)/560(ND)2022	STATE BANK OF INDIA VS. RAJIV JAIN	Section 95(1)	9/7/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf with sign	
3386	1/7/2024	0710102022762023(No.of Docs 9)	0710102022762023/3	INTERLOCUTORY APPLICATION (I.B.C)/1718(PB)2023	MR. RAM RATAN KANOONGO VS. MR. SIDDHARTH KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	6/7/2024	no of objection 1. master index page missed in book marking 2. index page missed in book marking 3. pagination missed in book marking as per index. 4. book marking require as like index 5.exhibit and list of date and events every page need sign with true copy in all volume with pagination 6 ocr missed in some pages in volume 1 7 arrange the pages of one alignment in all volume 8. need volume wise book marking as per index with pagination 9 index page missed book marking in all volume 10 some page unreadable in volume 1 note if you have any doubt regarding this objection humbly request to you plz contact to registry	AKR ADVISORS LLP
3387	1/7/2024	0710102093482022(No.of Docs 1)	0710102093482022/7	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	5/7/2024	1 bookmarking mandatory.	kushalbansal
3388	2/7/2024	0710102024042024(No.of Docs 1)	0710102024042024/2	COMPANY PETITION (COMPANIES ACT)/94(ND)2024	POOJA SADANA VS. YSP HOTELS & RESORTS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	5/7/2024	1.no need every pages sign.	universallegal
3389	2/7/2024	0710102015592024(No.of Docs 1)	0710102015592024/1	COMPANY APPEAL(COMPANIES ACT)/58(ND)2024	OIS TRANSPORT TECHNOLOGIES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	5/7/2024	1.no incomplete file	avneeshlaw
3390	2/7/2024	0710102015422024(No.of Docs 1)	0710102015422024/1	COMPANY APPEAL(COMPANIES ACT)/55(ND)2024	OFFSET INDIA SOLUTIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	5/7/2024	1.s.no incomplete file	avneeshlaw
3391	1/7/2024	0710102046532024(No.of Docs 1)	0710102046532024/1	INTERLOCUTORY APPLICATION (I.B.C)/2933(ND)2024	RAHUL JINDAL	Application under any other provisions- IBC	5/7/2024	no of objection 1. index page missed in book marking 2. pagination missed in book marking as per index .	karangandhii
3392	1/7/2024	0710102046582024(No.of Docs 1)	0710102046582024/1	INTERLOCUTORY APPLICATION (I.B.C)/2931(ND)2024	RAHUL JINDAL	Application under any other provisions- IBC	5/7/2024	no of objection 1. index page missed in book marking 2. pagination missed in book marking as per index	karangandhii
3393	10/6/2024	0710102039892023(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123

3394	10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
3395	10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
3396	10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
3397	10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
3398	10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
3399	1/7/2024	071010209242202 2(No.of Docs 1)	0710102092422022/3	INTERLOCUTORY APPLICATION (I.B.C)/5678(ND)20 22	VIJAY KUMAR SHARMA VSIT POWER CONSULTING PRIVATE LIMITED	Sec 60(5)	5/7/2024	1 incomplete file.	IP-13960
3400	1/7/2024	071010204180202 4(No.of Docs 2)	0710102041802024/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/187(ND)2024	ICICI SECURITIES LIMITED VS. MANU RISHI GUPTHA & ORS.	Rule 11 of NCLT	5/7/2024	no of objection 1.need ocr to reply 2. page no 23 to 26 need ocr	ckausik
3401	2/7/2024	071010209051202 1(No.of Docs 2)	0710102090512021/4	INTERLOCUTORY APPLICATION (I.B.C)/5765(PB)20 21	SAACHI DEVELOPERS VS. ONE CITY INFRASTRUCTURE PVT LTD	Sec 60(5)	5/7/2024	1 bookmarking mandatory.	akshay0124@gmail.c om
3402	10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
3403	2/7/2024	071010201684202 3(No.of Docs 2)	0710102016842023/8	COMPANY PETITION IB (IBC)/239(PB)2023	VIPUL JAIN AND RACHNA JAIN VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	5/7/2024	1.no bookmarking mandatory. 2.no need every pages sign and true copy in Annexure. 3.no affidavit missing. 4.no need every pages ocr.	srcolegal
3404	10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
3405	1/7/2024	071010210323202 3(No.of Docs 3)	0710102103232023/7	INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)20 23	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	5/7/2024	1 all document file separately.	MANOJDUBEY
3406	1/7/2024	071010210797202 3(No.of Docs 1)	0710102107972023/1	COMPANY PETITION IB (IBC)/216(ND)2024	STANDARD CHARTERED BANK VS. SCK INFRATECH PRIVATE LIMITED	IBC under Sec 7	5/7/2024	1 need every pages sign.	sagar&sagar
3407	10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123

3408	10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
3409	10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
3410	10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
3411	10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
3412	10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
3413	10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
3414	10/6/2024	071010203989202 3(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
3415	2/7/2024	071010201555202 4(No.of Docs 1)	0710102015552024/1	COMPANY APPEAL(COMPAN IES ACT)/56(ND)2024	OIS ADVANCED TECHNOLOGY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	4/7/2024	1.no incomplete file	avneeshlaw
3416	2/7/2024	071010201562202 4(No.of Docs 1)	0710102015622024/1	COMPANY APPEAL(COMPAN IES ACT)/63(ND)2024	SANTECH ENERGY SYSTEM & SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	4/7/2024	1.no incomplete file	avneeshlaw
3417	10/6/2024	071010201403202 4(No.of Docs 2)	0710102014032024/2 1	TRANSFER PETITION(COMPAN IES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
3418	2/7/2024	071010200110202 3(No.of Docs 1)	0710102001102023/2 3	INTERLOCUTORY APPLICATION (I.B.C)/505(PB)202	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	4/7/2024	incomplete file	kunal2087
3419	3/7/2024	071010209721202 3(No.of Docs 1)	0710102097212023/2	COMPANY APPEAL(COMPAN IES ACT)/43(ND)2024	DEV BHOOMI AGRO PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/7/2024	1s.no index missing in bookmarking. 2s.no pagination missing in bookmarking.	chander01
3420	10/6/2024	071010201403202 4(No.of Docs 2)	0710102014032024/2 1	TRANSFER PETITION(COMPAN IES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
3421	10/6/2024	071010201403202 4(No.of Docs 2)	0710102014032024/2 1	TRANSFER PETITION(COMPAN IES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
3422	10/6/2024	071010201403202 4(No.of Docs 2)	0710102014032024/2 1	TRANSFER PETITION(COMPAN IES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul

3423	2/7/2024	071010200128202 3(No.of Docs 1)	0710102001282023/2	INTERLOCUTORY APPLICATION (I.B.C)/534(PB)202 3	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	4/7/2024	incomplete file	kunal2087
3424	2/7/2024	071010201612202 4(No.of Docs 1)	0710102016122024/1	COMPANY APPEAL(COMPAN IES ACT)/64(ND)2024	AVAANA SOFTWARE AND SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	4/7/2024	1.no incomplete file	avneeshlaw
3425	2/7/2024	071010200125202 3(No.of Docs 1)	0710102001252023/2	INTERLOCUTORY APPLICATION (I.B.C)/530(PB)202 3	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	4/7/2024	incomplete file	kunal2087
3426	2/7/2024	071010201572202 4(No.of Docs 1)	0710102015722024/1	COMPANY APPEAL(COMPAN IES ACT)/62(ND)2024	MICROMET ATI INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	4/7/2024	1.no incomplete file	avneeshlaw
3427	2/7/2024	071010201560202 4(No.of Docs 1)	0710102015602024/1	COMPANY APPEAL(COMPAN IES ACT)/59(ND)2024	SANTECH INVESTMENTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	4/7/2024	1.no incomplete file	avneeshlaw
3428	2/7/2024	071010201561202 4(No.of Docs 1)	0710102015612024/1	COMPANY APPEAL(COMPAN IES ACT)/60(ND)2024	SANTECH PETRO GLOBAL PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	4/7/2024	1.no incomplete file	avneeshlaw
3429	14-01-2024	071010200503202 4(No.of Docs 0)	0710102005032024/2	INTERLOCUTORY APPLICATION (I.B.C)/261(ND)202 4	UMESH GUPTA LIQUIDATOR OF M/S HEMA AUTOMOTIVE PRIVATE LIMITED VS. STARLINK CALL CONCEPTS PRIVATE LIMITED	Sec 60(5)	4/7/2024	ocr missed in pdf,	
3430	2/7/2024	071010201558202 4(No.of Docs 1)	0710102015582024/1	COMPANY APPEAL(COMPAN IES ACT)/57(ND)2024	OIS AEROSPACE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	4/7/2024	1.no incomplete file	avneeshlaw
3431	2/7/2024	071010200120202 3(No.of Docs 1)	0710102001202023/2	INTERLOCUTORY APPLICATION (I.B.C)/524(PB)202 3	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	4/7/2024	incomplete file	kunal2087
3432	2/7/2024	071010200120202 3(No.of Docs 1)	0710102001202023/3	INTERLOCUTORY APPLICATION (I.B.C)/524(PB)202 3	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	4/7/2024	incomplete file	kunal2087
3433	2/7/2024	071010200117202 3(No.of Docs 1)	0710102001172023/2	INTERLOCUTORY APPLICATION (I.B.C)/518(PB)202 3	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	4/7/2024	incomplete file	kunal2087
3434	2/7/2024	071010200773202 4(No.of Docs 2)	0710102007732024/4	COMPANY PETITION (COMPANIES ACT)/33(ND)2024	INDERPREET SINGH JHELUMI VS. GURVINDER SINGH	Sec. 241(1),Sec. 242(4)	4/7/2024	1.s.no Wrong file	AdityaTripathi
3435	10/6/2024	071010201403202 4(No.of Docs 2)	0710102014032024/2 1	TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
3436	10/6/2024	071010201403202 4(No.of Docs 2)	0710102014032024/2 1	TRANSFER PETITION(COMPA NIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul

3437	10/6/2024	0710102014032024(No.of Docs 2)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
3438	2/7/2024	07101020012222023(No.of Docs 1)	07101020012222023/23	INTERLOCUTORY APPLICATION (I.B.C)/722(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	4/7/2024	incomplete file	kunal2087
3439	10/6/2024	0710102014032024(No.of Docs 2)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
3440	10/6/2024	0710102014032024(No.of Docs 2)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
3441	10/6/2024	0710102014032024(No.of Docs 2)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
3442	10/6/2024	0710102014032024(No.of Docs 2)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
3443	1/7/2024	0710102021352024(No.of Docs 2)	0710102021352024/224	INTERLOCUTORY APPLICATION (I.B.C)/1493(ND)2024	PRIYANKA YADAV AND ANR VS. MR. ANURAG NIRBHAYA RESOLUTION PROFESSIONAL M/S AGILE INTERNATIONAL LOGISTICS AND SUPPLY CHAIN PVT. LTD.	Sec 60(5)	4/7/2024	no of objection 1 book marking missed as per index with pagination 2 ocr missed in pdf	Shivanijaiswal
3444	10/6/2024	0710102014032024(No.of Docs 2)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
3445	2/7/2024	0710102015642024(No.of Docs 1)	0710102015642024/1	COMPANY APPEAL(COMPANIES ACT)/61(ND)2024	S B HOSPITALITY & SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	4/7/2024	1.no incomplete file	avneeshlaw
3446	10/6/2024	0710102014032024(No.of Docs 2)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
3447	10/6/2024	0710102014032024(No.of Docs 2)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
3448	10/6/2024	0710102014032024(No.of Docs 2)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
3449	10/6/2024	0710102014032024(No.of Docs 2)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
3450	2/7/2024	0710102015422024(No.of Docs 1)	0710102015422024/2	COMPANY APPEAL(COMPANIES ACT)/55(ND)2024	OFFSET INDIA SOLUTIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	4/7/2024	1.s.no incomplete file	avneeshlaw

3451	2/7/2024	071010200114202 3(No.of Docs 1)	0710102001142023/2	INTERLOCUTORY APPLICATION (I.B.C)/512(PB)202 3	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	4/7/2024	incomplete file	kunal2087
3452	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3453	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3454	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3455	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3456	28-06-2024	071010204225202 4(No.of Docs 1)	0710102042252024/5	INTERLOCUTORY APPLICATION (I.B.C)/2584(ND)20 24	AMIT JAIN VS. SH. BRIJ BHUSHAN SINGAL	Application under any other provisions- IBC	2/7/2024	pagination missing in book marking as per index	rrglawoffice
3457	27-06-2024	071010204225202 4(No.of Docs 1)	0710102042252024/3	INTERLOCUTORY APPLICATION (I.B.C)/2584(ND)20 24	AMIT JAIN VS. SH. BRIJ BHUSHAN SINGAL	Application under any other provisions- IBC	2/7/2024	book marking mandatory as per index with pagination missed verification and notary and need every page sign	rrglawoffice
3458	28-06-2024	071010204225202 4(No.of Docs 1)	0710102042252024/4	INTERLOCUTORY APPLICATION (I.B.C)/2584(ND)20 24	AMIT JAIN VS. SH. BRIJ BHUSHAN SINGAL	Application under any other provisions- IBC	2/7/2024	pagination missing in book marking as per index	rrglawoffice
3459	28-06-2024	071010200292202 3(No.of Docs 2)	0710102002922023/7	COMPANY APPEAL(COMPAN IES ACT)/40(ND)2023	SUSHIL KUMAR VS. VICTORIAN BUILDWELL PRIVATE LIMITED	Sec 252 (3)	2/7/2024	Book marking mandatory as per index with pagination as per index and index also missed in book marking and pdf with every pages sign	divyanshu171996
3460	28-06-2024	071010200292202 3(No.of Docs 2)	0710102002922023/7	COMPANY APPEAL(COMPAN IES ACT)/40(ND)2023	SUSHIL KUMAR VS. VICTORIAN BUILDWELL PRIVATE LIMITED	Sec 252 (3)	2/7/2024	Book marking mandatory as per index with pagination as per index and index also missed in book marking and pdf with every pages sign	divyanshu171996
3461	28-06-2024	071010200292202 3(No.of Docs 2)	0710102002922023/7	COMPANY APPEAL(COMPAN IES ACT)/40(ND)2023	SUSHIL KUMAR VS. VICTORIAN BUILDWELL PRIVATE LIMITED	Sec 252 (3)	2/7/2024	Book marking mandatory as per index with pagination as per index and index also missed in book marking and pdf with every pages sign	divyanshu171996

3462	28-06-2024	0710102002922023(No.of Docs 2)	0710102002922023/7	COMPANY APPEAL(COMPANIES ACT)/40(ND)2023	SUSHIL KUMAR VS. VICTORIAN BUILDWELL PRIVATE LIMITED	Sec 252 (3)	2/7/2024	Book marking mandatory as per index with pagination as per index and index also missed in book marking and pdf with every pages sign	divyanshu171996
3463	27-06-2024	0710102049262024(No.of Docs 1)	0710102049262024/5	COMPANY PETITION IB (IBC)/308(ND)2024	ASHUTOSH GARG VS. GUARDIAN LIFECARE PRIVATE LIMITED	IBC under Sec 7	2/7/2024	paste ticket and court fee on blank side of vakalatnama and 1 rs court fee missed also on vakalatnama	Ananyasingh@22
3464	27-06-2024	0710102001442024(No.of Docs 8)	0710102001442024/2	COMPANY PETITION (COMPANIES ACT)/27(ND)2024	ROHIT BATTA VS. SKY HILL DEVELOPERS PRIVATE LIMITED	Sec. 241(1)	2/7/2024	both file separately in different slash need sign with true copy of every pages of annexures page 23 not readable and need book marking missed in any other document	rsarang092
3465	27-06-2024	0710102001442024(No.of Docs 8)	0710102001442024/2	COMPANY PETITION (COMPANIES ACT)/27(ND)2024	ROHIT BATTA VS. SKY HILL DEVELOPERS PRIVATE LIMITED	Sec. 241(1)	2/7/2024	both file separately in different slash need sign with true copy of every pages of annexures page 23 not readable and need book marking missed in any other document	rsarang092
3466	27-06-2024	0710102001442024(No.of Docs 8)	0710102001442024/2	COMPANY PETITION (COMPANIES ACT)/27(ND)2024	ROHIT BATTA VS. SKY HILL DEVELOPERS PRIVATE LIMITED	Sec. 241(1)	2/7/2024	both file separately in different slash need sign with true copy of every pages of annexures page 23 not readable and need book marking missed in any other document	rsarang092
3467	29-06-2024	0710102027232021(No.of Docs 2)	0710102027232021/59	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	2/7/2024	need every pages true copy with ocr	adv_santoshk
3468	27-06-2024	0710102001442024(No.of Docs 8)	0710102001442024/2	COMPANY PETITION (COMPANIES ACT)/27(ND)2024	ROHIT BATTA VS. SKY HILL DEVELOPERS PRIVATE LIMITED	Sec. 241(1)	2/7/2024	both file separately in different slash need sign with true copy of every pages of annexures page 23 not readable and need book marking missed in any other document	rsarang092
3469	29-06-2024	0710102027232021(No.of Docs 2)	0710102027232021/58	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	2/7/2024	need every pages true copy and ocr in Annexure	adv_santoshk
3470	28-06-2024	0710102103632023(No.of Docs 1)	0710102103632023/3	COMPANY PETITION IB (IBC)/65(ND)2024	KEREN POLYPLAST INDIA LIMITED	IBC Section 59	2/7/2024	index page missed in book marking	advavnish
3471	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/14	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3472	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/14	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW

3473	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3474	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3475	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3476	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3477	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3478	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3479	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3480	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW

3481	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3482	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3483	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3484	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3485	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3486	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3487	19-06-2024	071010202430202 4(No.of Docs 2)	0710102024302024/2	INTERLOCUTORY APPLICATION (I.B.C)/1630(ND)20 24	PAWAN KUMAR AGRAWAL. VS. MR.PRAVIN JUNEJA	Sec 66(1)	2/7/2024	page no 66 hindi page need english type copy page no 74 not visible clearly	knmncft
3488	19-06-2024	071010202430202 4(No.of Docs 2)	0710102024302024/2	INTERLOCUTORY APPLICATION (I.B.C)/1630(ND)20 24	PAWAN KUMAR AGRAWAL. VS. MR.PRAVIN JUNEJA	Sec 66(1)	2/7/2024	page no 66 hindi page need english type copy page no 74 not visible clearly	knmncft
3489	19-06-2024	071010202430202 4(No.of Docs 2)	0710102024302024/2	INTERLOCUTORY APPLICATION (I.B.C)/1630(ND)20 24	PAWAN KUMAR AGRAWAL. VS. MR.PRAVIN JUNEJA	Sec 66(1)	2/7/2024	page no 66 hindi page need english type copy page no 74 not visible clearly	knmncft
3490	19-06-2024	071010202430202 4(No.of Docs 2)	0710102024302024/2	INTERLOCUTORY APPLICATION (I.B.C)/1630(ND)20 24	PAWAN KUMAR AGRAWAL. VS. MR.PRAVIN JUNEJA	Sec 66(1)	2/7/2024	page no 66 hindi page need english type copy page no 74 not visible clearly	knmncft

3491	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3492	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3493	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3494	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3495	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3496	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3497	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3498	3/5/2022	071010203478202 2(No.of Docs 0)	0710102034782022/4 5	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	2/7/2024	book marking mandatory as per index and missed index in book marking and pdf	

3499	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3500	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3501	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3502	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3503	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3504	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3505	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3506	28-06-2024	071010200314202 4(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)202 4	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW

3507	28-06-2024	0710102003142024 (No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
3508	1/7/2024	0710102081342023 (No.of Docs 2)	0710102081342023/3	COMPANY PETITION IB (IBC)/591(ND)2023	ILIAS HUSAIN VS. MALIHA REALTORS PRIVATE LIMITED	IBC under Sec 7	1/7/2024	reply every page sign missed 107-121 ,page not clear 25rs welfare missed in vakaltnama	Neeraj Yadav
3509	1/7/2024	0710102081342023 (No.of Docs 2)	0710102081342023/3	COMPANY PETITION IB (IBC)/591(ND)2023	ILIAS HUSAIN VS. MALIHA REALTORS PRIVATE LIMITED	IBC under Sec 7	1/7/2024	reply every page sign missed 107-121 ,page not clear 25rs welfare missed in vakaltnama	Neeraj Yadav
3510	1/7/2024	0710102081342023 (No.of Docs 2)	0710102081342023/3	COMPANY PETITION IB (IBC)/591(ND)2023	ILIAS HUSAIN VS. MALIHA REALTORS PRIVATE LIMITED	IBC under Sec 7	1/7/2024	reply every page sign missed 107-121 ,page not clear 25rs welfare missed in vakaltnama	Neeraj Yadav
3511	1/7/2024	0710102081342023 (No.of Docs 2)	0710102081342023/3	COMPANY PETITION IB (IBC)/591(ND)2023	ILIAS HUSAIN VS. MALIHA REALTORS PRIVATE LIMITED	IBC under Sec 7	1/7/2024	reply every page sign missed 107-121 ,page not clear 25rs welfare missed in vakaltnama	Neeraj Yadav
3512	12/2/2024	0710102067692023 (No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
3513	12/2/2024	0710102067692023 (No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
3514	12/2/2024	0710102067692023 (No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
3515	12/2/2024	0710102067692023 (No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
3516	12/2/2024	0710102067692023 (No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
3517	12/2/2024	0710102067692023 (No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
3518	12/2/2024	0710102067692023 (No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena

3519	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
3520	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
3521	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
3522	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
3523	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
3524	26-06-2024	0710102043342024(No.of Docs 1)	0710102043342024/1	INTERLOCUTORY APPLICATION (I.B.C)/2799(ND)2024	SANJAY BAFNA VSRAJEEV LOCHAN	Sec 60(5)	27-06-2024	annexures every page missed sign with true copy	VAISH ASSOCIATES
3525	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
3526	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
3527	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
3528	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
3529	1/4/2024	0710102027382024(No.of Docs 0)	0710102027382024/1	INTERLOCUTORY APPLICATION (I.B.C)/2760(ND)2024	SSF PLASTICS INDIA PVT. LTD. VS. ASSISTANT COMMISSIONER CGST AND CENTRAL EXCISE DIVISION - 5	Sec 60(5)	26-06-2024	pagination missed in book marking as per index	

3530	25-06-2024	0710102026492024 (No.of Docs 2)	0710102026492024/1	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2024	ANUP KUMAR	Application under any other provisions- IBC	26-06-2024	annexures every pages need sign with true copy	advpmishra
3531	1/4/2024	0710102027382024 (No.of Docs 0)	0710102027382024/1	INTERLOCUTORY APPLICATION (I.B.C)/2760(ND)2024	SSF PLASTICS INDIA PVT. LTD. VS. ASSISTANT COMMISSIONER CGST AND CENTRAL EXCISE DIVISION - 5	Sec 60(5)	26-06-2024	pagination missed in book marking as per index	
3532	1/4/2024	0710102027382024 (No.of Docs 0)	0710102027382024/1	INTERLOCUTORY APPLICATION (I.B.C)/2760(ND)2024	SSF PLASTICS INDIA PVT. LTD. VS. ASSISTANT COMMISSIONER CGST AND CENTRAL EXCISE DIVISION - 5	Sec 60(5)	26-06-2024	pagination missed in book marking as per index	
3533	1/4/2024	0710102027382024 (No.of Docs 0)	0710102027382024/1	INTERLOCUTORY APPLICATION (I.B.C)/2760(ND)2024	SSF PLASTICS INDIA PVT. LTD. VS. ASSISTANT COMMISSIONER CGST AND CENTRAL EXCISE DIVISION - 5	Sec 60(5)	26-06-2024	pagination missed in book marking as per index	
3534	25-06-2024	0710102043052021 (No.of Docs 2)	0710102043052021/5	COMPANY PETITION (COMPANIES ACT)/122(ND)2021	BROOKINGS INDIA VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 441	26-06-2024	annexure A3 Missed in book marking as per index	CSGKUMAR
3535	13-06-2024	0710102036532024 (No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3536	13-06-2024	0710102036532024 (No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3537	12/6/2024	0710102056252023 (No.of Docs 2)	0710102056252023/4	INTERLOCUTORY APPLICATION (I.B.C)/3504(ND)2023	PRINCIPAL COMMISSIONER VS. PRADEEP KUMAR RAY	Sec 60(5)	25-06-2024	page no 8 to 32 and 52 to 76 and 77 to 104 need ocr	PIYUSH_BERIWAL
3538	13-06-2024	0710102027232021 (No.of Docs 2)	0710102027232021/57	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	25-06-2024	pagination missing in bookmarking with ocr in pages	adv_santoshk
3539	14-06-2024	0710102104282023 (No.of Docs 1)	0710102104282023/4	COMPANY PETITION IB (IBC)/12(ND)2024	OXYZO FINANCIAL SERVICES PRIVATE LIMITED VS. KLD CREATION INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	25-06-2024	book marking mandatory as per index	ashutoshism
3540	24-06-2024	0710102016472024 (No.of Docs 1)	0710102016472024/1	COMPANY PETITION IB (IBC)/219(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. VICTOR BUILDWEL PRIVATE LIMITED	IBC under Sec 7	25-06-2024	need every pages sign. address mismatch with affidavit.	thelawwings
3541	30-04-2024	0710102037292024 (No.of Docs 0)	0710102037292024/2	RESTORATION APPLICATION (COMPANIES ACT)/18(ND)2024	MENIKA KUMARI VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 48(2)	25-06-2024	need every pages sign	
3542	13-06-2024	0710102036532024 (No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com

3543	8/2/2023	0710102014382023 (No.of Docs 0)	0710102014382023/3	COMPANY APPEAL(COMPANIES ACT)/66(ND)2023	NILESHWER INFRA & CONSULTANCY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	25-06-2024	bookmarking mandatory	
3544	13-06-2024	0710102036532024 (No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3545	13-06-2024	0710102036532024 (No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3546	13-06-2024	0710102036532024 (No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3547	13-06-2024	0710102000432021 (No.of Docs 1)	0710102000432021/6	COMPANY PETITION IB (IBC)/59(ND)2021	INDIABULLS HOUSING FINANCE LIMITED VS. MOHIT SINGH	Section 95(1)	25-06-2024	bookmarking mandatory with ocr in pages	RTAKYAR
3548	13-06-2024	0710102036532024 (No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3549	13-06-2024	0710102036532024 (No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3550	13-06-2024	0710102036532024 (No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3551	13-06-2024	0710102036532024 (No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3552	24-06-2024	0710102012832024 (No.of Docs 1)	0710102012832024/1	COMPANY PETITION (COMPANIES ACT)/37(ND)2024	ALOK KUMAR GUPTA VS. SANRACHNA INFRATECH PRIVATE LIMITED	Sec. 241(1)	25-06-2024	need every pages sign.	nivesh
3553	13-06-2024	0710102036532024 (No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3554	13-06-2024	0710102036532024 (No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3555	13-06-2024	0710102037862024 (No.of Docs 1)	0710102037862024/15	INTERLOCUTORY APPLICATION (I.B.C)/2690(ND)2024	NAVNEET KUMAR GUPTA VSKAMAL TANEJA	Application under any other provisions- IBC	25-06-2024	incomplete file	aaryan@sasttralegal
3556	13-06-2024	0710102036532024 (No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3557	13-06-2024	0710102036532024 (No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3558	13-06-2024	0710102036532024 (No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com

3559	13-06-2024	071010203653202 4(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.co m
3560	12/2/2024	071010206501202 3(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3561	12/2/2024	071010206501202 3(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3562	12/2/2024	071010206501202 3(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3563	30-05-2024	071010212006201 9(No.of Docs 2)	0710102120062019/5 8	COMPANY PETITION IB (IBC)/2165(ND)201 9	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3564	12/2/2024	071010206501202 3(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3565	9/6/2024	071010202582202 4(No.of Docs 1)	0710102025822024/2	COMPANY PETITION (COMPANIES ACT)/78(ND)2024	OM PRAKASH KATHURIA VS. A K FURNITURES PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	24-06-2024	book marking mandatory as per index	mathuropadv
3566	12/2/2024	071010206501202 3(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(CO MPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3567	6/6/2024	071010207908202 3(No.of Docs 2)	0710102079082023/2	INTERLOCUTORY APPLICATION (I.B.C)/4957(ND)20 23	MOHD NAZIM KHAN (APPLICATION FOR RECTIFICATION OF ORDER DT_07.08.2023_RULE 154)	Rule 154 (1)	24-06-2024	index page missed in book marking	nazim@1234
3568	6/6/2024	071010207908202 3(No.of Docs 2)	0710102079082023/2	INTERLOCUTORY APPLICATION (I.B.C)/4957(ND)20 23	MOHD NAZIM KHAN (APPLICATION FOR RECTIFICATION OF ORDER DT_07.08.2023_RULE 154)	Rule 154 (1)	24-06-2024	index page missed in book marking	nazim@1234

3569	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3570	6/6/2024	0710102079082023(No.of Docs 2)	0710102079082023/2	INTERLOCUTORY APPLICATION (I.B.C)/4957(ND)2023	MOHD NAZIM KHAN (APPLICATION FOR RECTIFICATION OF ORDER DT_07.08.2023_RULE 154)	Rule 154 (1)	24-06-2024	index page missed in book marking	nazim@1234
3571	10/6/2024	0710102045192024(No.of Docs 1)	0710102045192024/1	COMPANY APPLICATION(COMPANIES ACT)/131(ND)2024	SHIV RAJ SINGH VS. KEMPTU KONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT	24-06-2024	book marking mandatory as per index	samakshjainlaw
3572	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3573	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3574	5/6/2024	0710102039882024(No.of Docs 1)	0710102039882024/1	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)2024	S M MILKOSE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 60(5)	24-06-2024	true copy missing in Annexure	wittonslaw
3575	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3576	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3577	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3578	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena

3579	18-06-2024	0710102102222023(No.of Docs 2)	0710102102222023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/404(ND)2023	VIKKY DANG VS. MR. SHAILENDRA SINGH & ORS.	Rule 11 of NCLT	24-06-2024	bookmarking mandatory need every pages sign	rahulssmalhotra
3580	10/6/2024	0710102012822022(No.of Docs 2)	0710102012822022/172	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	24-06-2024	page no 1 to 3 need sign of reply every pages	Prismlaw42
3581	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3582	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3583	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3584	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3585	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3586	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3587	6/6/2024	0710102079082023(No.of Docs 2)	0710102079082023/2	INTERLOCUTORY APPLICATION (I.B.C)/4957(ND)2023	MOHD NAZIM KHAN (APPLICATION FOR RECTIFICATION OF ORDER DT_07.08.2023_RULE 154)	Rule 154 (1)	24-06-2024	index page missed in book marking	nazim@1234
3588	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@

3589	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3590	12/6/2024	0710102094892023(No.of Docs 2)	0710102094892023/3	COMPANY APPEAL(COMPANIES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	24-06-2024	pagination missed in bookmarking	CSSHARAD
3591	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3592	12/6/2024	0710102094892023(No.of Docs 2)	0710102094892023/3	COMPANY APPEAL(COMPANIES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	24-06-2024	pagination missed in bookmarking	CSSHARAD
3593	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3594	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3595	12/6/2024	0710102094892023(No.of Docs 2)	0710102094892023/3	COMPANY APPEAL(COMPANIES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	24-06-2024	pagination missed in bookmarking	CSSHARAD
3596	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3597	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3598	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@

3599	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3600	12/6/2024	0710102094892023(No.of Docs 2)	0710102094892023/3	COMPANY APPEAL(COMPANIES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	24-06-2024	pagination missed in bookmarking	CSSHARAD
3601	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3602	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3603	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3604	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3605	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3606	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3607	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3608	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@

3609	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3610	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3611	5/6/2024	0710102039882024(No.of Docs 1)	0710102039882024/1	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)2024	S M MILKOSE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 60(5)	24-06-2024	true copy missing in Annexure	wittonslaw
3612	10/6/2024	0710102033032024(No.of Docs 1)	0710102033032024/1	INTERLOCUTORY APPLICATION (I.B.C)/2062(ND)2024	ANURAG NIRBHAYA	Application under any other provisions- IBC	24-06-2024	book marking mandatory as per index and compliance affidavit need nclt order	Shivanijaiswal
3613	10/6/2024	0710102042912021(No.of Docs 2)	0710102042912021/1	INTERLOCUTORY APPLICATION (I.B.C)/3678(ND)2021	MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD	Sec 30	24-06-2024	pagination missed in book marking and need sign of page no 1	kushalbansal
3614	22-06-2024	0710102023212024(No.of Docs 3)	0710102023212024/6	TRANSFER APPLICATION/9(P B)2024	K R SENGOTTUVELU VS. K.S NITHIN	Rule16(d),NCLT Rules,2016	24-06-2024	book marking mandatory as per index and ocr missed in file	nrlawyers
3615	11/6/2024	0710102022732024(No.of Docs 1)	0710102022732024/1	INTERLOCUTORY APPLICATION (I.B.C)/1929(ND)2024	SANJEEV SANGAL VSM/S. APEX HEIGHTS PVT. LTD.	Rule 11 of NCLT, 2016	24-06-2024	bookmarking mandatory	shree167
3616	11/6/2024	0710102022732024(No.of Docs 1)	0710102022732024/2	INTERLOCUTORY APPLICATION (I.B.C)/1929(ND)2024	SANJEEV SANGAL VSM/S. APEX HEIGHTS PVT. LTD.	Rule 11 of NCLT, 2016	24-06-2024	pagination missing in bookmarking	shree167
3617	5/6/2024	0710102039882024(No.of Docs 1)	0710102039882024/1	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)2024	S M MILKOSE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 60(5)	24-06-2024	true copy missing in Annexure	wittonslaw
3618	1/1/2016	0710200401642016(No.of Docs 0)	0710200401642016/5	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	24-06-2024	separate file petition and rejoinder of different slash and petition need nclt order	
3619	17-06-2024	0710102013622023(No.of Docs 2)	0710102013622023/2	COMPANY PETITION IB (IBC)/146(ND)2023	MR. SANCHIT ALAGH VS. STATE BANK OF INDIA	Section 94(1)	24-06-2024	book marking mandatory as per index	rakesh@12
3620	17-06-2024	0710102013602023(No.of Docs 2)	0710102013602023/2	COMPANY PETITION IB (IBC)/145(ND)2023	MR. GUNNIT SINGH ALLAGH VS. STATE BANK OF INDIA	Section 94(1)	24-06-2024	book marking mandatory as per index	rakesh@12
3621	5/6/2024	0710102039882024(No.of Docs 1)	0710102039882024/1	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)2024	S M MILKOSE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 60(5)	24-06-2024	true copy missing in Annexure	wittonslaw
3622	11/6/2024	0710102023462022(No.of Docs 2)	0710102023462022/18	INTERLOCUTORY APPLICATION (I.B.C)/1449(ND)2022	DEBASHIS NANDA	Sec 30	24-06-2024	pagination missing in bookmarking	sanjay.bhatt

3623	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3624	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3625	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3626	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3627	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3628	15-06-2024	0710102070642021(No.of Docs 1)	0710102070642021/6	COMPANY PETITION IB (IBC)/614(ND)2021	RAM RATAN JAGATI VS. MANGLAM APARTMENTS LIMITED	IBC Under Sec 9	24-06-2024	book marking mandatory as per index	devvartrana
3629	17-06-2024	0710102109302023(No.of Docs 1)	0710102109302023/5	INTERLOCUTORY APPLICATION (I.B.C)/74(ND)2024	PRABHAT RANJAN SINGH VSVINAY RAI	Application under any other provisions- IBC	24-06-2024	book marking mandatory as per index with pagination	prabhatranjan
3630	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3631	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3632	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3633	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@

3634	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3635	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3636	13-06-2024	0710102044462023(No.of Docs 2)	0710102044462023/3	INTERLOCUTORY APPLICATION (I.B.C)/3596(PB)2023	ASHMEET SINGH BHATIA VS. RESOLUTION PROFESSIONAL GRANITE GATE PROPERTIES PRIVATE LIMITED	Rule 11 of NCLT, 2016	24-06-2024	page no 43 to 82 need ocr	SHASHWAT9704
3637	17-06-2024	0710102070802020(No.of Docs 2)	0710102070802020/17	COMPANY PETITION IB (IBC)/876(ND)2020	DHANKALASH DISTRIBUTORS PRIVATE LIMITED VS. PIYUSH IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7,Rule 11 of NCLT, 2016	24-06-2024	index page missing in book marking and every page sign of written submission	chaudharylawoffices
3638	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3639	12/6/2024	0710102069862020(No.of Docs 2)	0710102069862020/2	INTERLOCUTORY APPLICATION (I.B.C)/2695(PB)2020	CHANDRA PRAKASH VS. BVG INDIA LIMITED	Sec 66(1) Application under any other provisions ,Rule 11 of NCLT	24-06-2024	page 10 to 59 need ocr	As25793
3640	11/6/2024	0710102076832021(No.of Docs 1)	0710102076832021/2	COMPANY APPLICATION(COMPANIES ACT)/489(ND)2021	S. PAWANDEEP SINGH VS. LOTUS MECHNOTECH PVT. LTD.	Application under any other provisions ,Rule 11 of NCLT	24-06-2024	need every page sign of pdf and page no 1 to 10	jjidelhi@gmail.com
3641	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3642	20-06-2024	0710102044092022(No.of Docs 1)	0710102044092022/3	COMPANY PETITION IB (IBC)/550(ND)2022	FUN ,N, FOOD PVT LTD VS. PANSY CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	24-06-2024	book marking mandatory as per index with pagination	Sunita Umesh
3643	19-10-2021	0710102077262021(No.of Docs 0)	0710102077262021/6	INTERLOCUTORY APPLICATION (I.B.C)/5205(ND)2021	DEEPA GUPTA LIUIDATOR MICRO POWER TECHNOLOGY PRIVATE LIMITED	Sec 54(1)	24-06-2024	affidavit of compliance need nclt order	
3644	18-06-2024	0710102092822023(No.of Docs 2)	0710102092822023/5	COMPANY PETITION (COMPANIES ACT)/184(ND)2023	SHARAD DUGGAL VS. DIMPLE CREATIONS PRIVATE LIMITED & ORS.	Sec. 241(1),Sec. 242(4),Section 246	24-06-2024	last order missing	knmnclt
3645	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@

3646	17-06-2024	0710102108382023(No.of Docs 2)	0710102108382023/7	COMPANY PETITION IB (IBC)/83(ND)2024	JV HOLDING PRIVATE LIMITED VS. KRANTI INFRA POWER PRIVATE LIMITED	IBC under Sec 7	24-06-2024	page no 9 missed notary of delhi	Sahil36
3647	11/6/2024	0710102002762024(No.of Docs 1)	0710102002762024/1	COMPANY PETITION (COMPANIES ACT)/77(ND)2024	MR. ARUN CHAWLA VS. ON EVENTS & PROMOTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-06-2024	verified details wrong with affidavit	Saral Sharma
3648	10/6/2024	0710102406212018(No.of Docs 3)	0710102406212018/24	COMPANY PETITION (COMPANIES ACT)/123(PB)2018	AUDE PRIYA DONATELLE WACZIARG EP ENGEL & ANR VS DELHI WAREHOUSING PVT LTD & ORS.	Sec. 241(1),Sec. 242(4)	24-06-2024	missed ocr in all pdf	nidhimohanparashar
3649	7/6/2024	0710102082602023(No.of Docs 2)	0710102082602023/3	COMPANY PETITION IB (IBC)/656(PB)2023	INDIAN BANK VS. SIRAJUDDIN QURESHI	Section 95(1)	24-06-2024	pagination missing in bookmarking need every pages sing and ocr all pages some pages not clear	sasaud
3650	7/6/2024	0710102082612023(No.of Docs 2)	0710102082612023/3	COMPANY PETITION IB (IBC)/660(PB)2023	INDIAN BANK VS. KIRAN QURESHI	Section 95(1)	24-06-2024	pagination missing in bookmarking need every pages sing and ocr all pages some pages not clear	sasaud
3651	14-06-2024	0710102005542024(No.of Docs 1)	0710102005542024/3	INTERLOCUTORY APPLICATION (I.B.C)/1140(ND)2024	POOJA DAMIR MIGLANI VS. PRAKASH KAUR	Application under any other provisions- IBC	19-06-2024	Book marking mandatory as per index	Pooja3331
3652	15-06-2024	0710102016792024(No.of Docs 2)	0710102016792024/19	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	19-06-2024	pagination missing in book marking as per index and need every page sign of written submission	rachitsahney
3653	5/6/2024	0710102096612022(No.of Docs 2)	0710102096612022/3	COMPANY PETITION IB (IBC)/859(ND)2022	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. SMT. RAMANPREET KAUR	Section 95(1)	19-06-2024	wrong file	AyushPuri9
3654	15-06-2024	0710102016792024(No.of Docs 2)	0710102016792024/22	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	19-06-2024	pagination missing in book marking as per index and need every page sign of written submission	KartikeyaMatta
3655	15-06-2024	0710102016792024(No.of Docs 2)	0710102016792024/20	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	19-06-2024	pagination missing in book marking as per index and need every page sign of written submission	rachitsahney
3656	29-05-2024	0710102046942024(No.of Docs 0)	0710102046942024/3	COMPANY PETITION IB (IBC)/305(PB)2024	AXIS TRUSTEE SERVICES LIMITED VS. PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7	19-06-2024	incomplete file	
3657	15-06-2024	0710102016792024(No.of Docs 2)	0710102016792024/17	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	19-06-2024	pagination missed in book marking as per index and need every page sign of written submission	rachitsahney

3658	15-06-2024	0710102092822023(No.of Docs 2)	0710102092822023/4	COMPANY PETITION (COMPANIES ACT)/184(ND)2023	SHARAD DUGGAL VS. DIMPLE CREATIONS PRIVATE LIMITED & ORS.	Sec. 241(1),Sec. 242(4),Section 246	19-06-2024	annexure page no 4 to 11 need sign with true copy of every pages	swapnil.123
3659	15-06-2024	0710102016792024(No.of Docs 2)	0710102016792024/18	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	19-06-2024	pagination missing in book marking as per index and need every page sign of written submission	rachitsahney
3660	15-06-2024	0710102016792024(No.of Docs 2)	0710102016792024/21	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	19-06-2024	pagination missing in book marking as per index and need every page sign of written submission	rachitsahney
3661	13-06-2024	0710102056342022(No.of Docs 1)	0710102056342022/5	COMPANY APPEAL(COMPANIES ACT)/173(ND)2022	NEW AGE AQUA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	19-06-2024	affidavit of compliance need nclt order	pcsaman
3662	5/6/2024	0710102096612022(No.of Docs 2)	0710102096612022/3	COMPANY PETITION IB (IBC)/859(ND)2022	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. SMT. RAMANPREET KAUR	Section 95(1)	19-06-2024	wrong file	AyushPuri9
3663	18-06-2024	0710102043052021(No.of Docs 2)	0710102043052021/4	COMPANY PETITION (COMPANIES ACT)/122(ND)2021	BROOKINGS INDIA VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 441	19-06-2024	bookmarking mandatory	CSGKUMAR
3664	5/6/2024	0710102096612022(No.of Docs 2)	0710102096612022/3	COMPANY PETITION IB (IBC)/859(ND)2022	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. SMT. RAMANPREET KAUR	Section 95(1)	19-06-2024	wrong file	AyushPuri9
3665	13-06-2024	0710102105762023(No.of Docs 3)	0710102105762023/4	COMPANY PETITION IB (IBC)/132(ND)2024	IDBI TRUSTEESHIP SERVICES LIMITED VS. ANSAL BUILDWELL LIMITED	IBC under Sec 7	19-06-2024	need every page sign of judgment and need volume wise index and book marking in volume 2	Prashant Kumar
3666	18-06-2024	0710102049262024(No.of Docs 1)	0710102049262024/1	COMPANY PETITION IB (IBC)/308(ND)2024	ASHUTOSH GARG VS. GUARDIAN LIFECARE PRIVATE LIMITED	IBC under Sec 7	19-06-2024	last order missing	advvedanshvashisht
3667	5/6/2024	0710102096612022(No.of Docs 2)	0710102096612022/3	COMPANY PETITION IB (IBC)/859(ND)2022	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. SMT. RAMANPREET KAUR	Section 95(1)	19-06-2024	wrong file	AyushPuri9
3668	30-05-2024	0710102036952024(No.of Docs 2)	0710102036952024/1	COMPANY PETITION (COMPANIES ACT)/95(ND)2024	NARESH KUMAR BHALLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	18-06-2024	need every pages sign and true copy in Annexure double pagination Wrong	advkrishan
3669	30-05-2024	0710102036952024(No.of Docs 2)	0710102036952024/1	COMPANY PETITION (COMPANIES ACT)/95(ND)2024	NARESH KUMAR BHALLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	18-06-2024	need every pages sign and true copy in Annexure double pagination Wrong	advkrishan
3670	30-05-2024	0710102036952024(No.of Docs 2)	0710102036952024/1	COMPANY PETITION (COMPANIES ACT)/95(ND)2024	NARESH KUMAR BHALLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	18-06-2024	need every pages sign and true copy in Annexure double pagination Wrong	advkrishan

3671	30-05-2024	0710102036952024(No.of Docs 2)	0710102036952024/1	COMPANY PETITION (COMPANIES ACT)/95(ND)2024	NARESH KUMAR BHALLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	18-06-2024	need every pages sign and true copy in Annexure double pagination Wrong	advkrishan
3672	7/6/2024	0710102045612024(No.of Docs 1)	0710102045612024/1	COMPANY PETITION IB (IBC)/302(ND)2024	VIPIN PURI	Section 94(1)	18-06-2024	incomplete file	Mohituppal
3673	7/6/2024	0710102025592023(No.of Docs 3)	0710102025592023/8	INTERLOCUTORY APPLICATION (I.B.C)/1839(ND)2023	DINESH SOOD VSDAUDAYAL AGGARWALA	Application under any other provisions- IBC	14-06-2024	all document file separately	varunjainj@yahoo.com
3674	6/6/2024	0710102093352023(No.of Docs 1)	0710102093352023/3	COMPANY PETITION IB (IBC)/679(ND)2023	ADITYA GUPTA	Section 94(1)	14-06-2024	book marking mandatory as per index	pridhi_nclt
3675	13-06-2024	0710102027232021(No.of Docs 2)	0710102027232021/56	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	14-06-2024	pagination missing in bookmarking with ocr	adv_santoshk
3676	12/6/2024	0710102010392024(No.of Docs 1)	0710102010392024/1	COMPANY PETITION IB (IBC)/168(ND)2024	FAIRAIR ENGINEERS PRIVATE LIMITED VS. NUTECH CONTRACTS PRIVATE LIMITED	IBC Under Sec 9	14-06-2024	incomplete file	ad.rishi.sehgal
3677	7/6/2024	0710102014032024(No.of Docs 1)	0710102014032024/20	TRANSFER PETITION (COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	14-06-2024	incomplete file	advatul
3678	7/6/2024	0710102025462023(No.of Docs 3)	0710102025462023/7	INTERLOCUTORY APPLICATION (I.B.C)/1837(ND)2023	DINESH SOOD VSDAUDAYAL AGGARWALA	Application under any other provisions- IBC	14-06-2024	all document file separately	varunjainj@yahoo.com
3679	7/6/2024	0710102014442024(No.of Docs 5)	0710102014442024/10	INTERLOCUTORY APPLICATION (I.B.C)/1207(ND)2024	DHARMENDRA VERMA VS. PRAVEEN AGRAWAL AUTHORIZED REPRESENTATIVE FOR FINANCIAL CREDITORS IN CLASS OF ALLOTTEES	Rule 11 of NCLT, 2016	14-06-2024	75,122,to,126 not clear pages, 132,to,152,344,to,370 double pagination Wrong. page no. 464 to 468 are wrong adjust.	gautam@klfindia.com
3680	7/6/2024	0710102031002024(No.of Docs 2)	0710102031002024/2	COMPANY PETITION IB (IBC)/229(ND)2024	ILD OWNERS WELFARE ASSOCIATION VS. M/S ALM INFOTECH CITY PVT LTD	IBC under Sec 7	14-06-2024	need every pages sign with OCR in pages	sonalanand99
3681	13-06-2024	0710102017742024(No.of Docs 2)	0710102017742024/5	INTERLOCUTORY APPLICATION (I.B.C)/1044(ND)2024	BRIJESH SINGH BHADURIYA VS. SAIVI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	14-06-2024	incomplete file	akshaygoel
3682	13-06-2024	0710102049022024(No.of Docs 2)	0710102049022024/1	INTERLOCUTORY APPLICATION (I.B.C)/3017(ND)2024	ASHMEET SINGH BHATIA VSM/S GRANITE GATE PROPERTIES PVT LTD	Sec 60(5)	14-06-2024	need every page sign of written submission	SHASHWAT9704
3683	7/6/2024	0710102015912023(No.of Docs 2)	0710102015912023/6	COMPANY PETITION IB (IBC)/201(ND)2023	ANITHA NIRANJAN VS. CIM GLOBAL INDIA PVT LTD	IBC Under Sec 9	14-06-2024	pagination missing in bookmarking need every pages sign	sai@trustlaw

3684	7/6/2024	0710102021252024 (No.of Docs 1)	0710102021252024/2	COMPANY PETITION IB (IBC)/223(ND)2024	XYLEM WATER SOLUTIONS INDIA PRIVATE LIMITED VS. UEE ELECTRICAL ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	14-06-2024	pagination missing in bookmarking need every pages sign and true copy in Annexure	Devanggautam
3685	5/6/2024	071010207601202 3(No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)20 23	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
3686	15-05-2024	071020040050201 1(No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda
3687	15-05-2024	071020040050201 1(No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda
3688	15-05-2024	071020040050201 1(No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda
3689	15-05-2024	071020040050201 1(No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda
3690	15-05-2024	071020040050201 1(No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda
3691	15-05-2024	071020040050201 1(No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda
3692	6/6/2024	071010200906202 0(No.of Docs 2)	0710102009062020/8	COMPANY PETITION IB (IBC)/448(ND)2020	PRABHATAM ADVERTISING PVT. LTD. VS. PANOPTES INDIA PRIVATE LIMITED	IBC Under Sec 9	13-06-2024	pagination missing in book marking and mismatched verification	PRIYANKASETHIA
3693	15-05-2024	071020040050201 1(No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda
3694	15-05-2024	071020040050201 1(No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda
3695	15-05-2024	071020040050201 1(No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda

3696	12/6/2024	071010204777202 1(No.of Docs 2)	0710102047772021/2	INTERLOCUTORY APPLICATION (I.B.C)/3940(ND)20 21	SANJAY KUMAR SINGH VSVINEET AGGARWAL	Sec 60(5)	13-06-2024	index page missed in book marking and pagination missed in book marking and need every page sign of written submission and proof of service need not require reply pdf reply and written submission file separately in different slash	unarayanassociates
3697	6/6/2024	071010200861202 2(No.of Docs 2)	0710102008612022/1 2	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	13-06-2024	Book marking mandatory as per index with pagination and need file to ocr and date and place missed in index page	singhbhupendra1896
3698	6/6/2024	071010200861202 2(No.of Docs 1)	0710102008612022/1 0	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	13-06-2024	Book marking mandatory as per index with pagination	singhbhupendra1896
3699	6/6/2024	071010200861202 2(No.of Docs 1)	0710102008612022/1 1	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	13-06-2024	only proof of service uploaded	singhbhupendra1896
3700	5/6/2024	071010203814202 4(No.of Docs 2)	0710102038142024/1	COMPANY PETITION IB (IBC)/244(ND)2024	ISANGO INDIA PRIVATE LIMITED	IBC Section 59	13-06-2024	pagination in book marking missed and missed order of nclt	sanjay918
3701	8/6/2024	071010204450202 4(No.of Docs 6)	0710102044502024/1	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)20 24	AMIT JAIN VS. SH. NEERAJ SINGAL	Application under any other provisions- IBC	13-06-2024	volume 3 missed sign of page no 353 to 469 missed sign and true copy page no 470 to 519 missed sign and true copy page no 522 to 533 missed sign and true copy page no 535 to 546 volume 5 missed sign and true copy page no 833 to 894	rrglawoffice
3702	12/6/2024	071010200813202 3(No.of Docs 2)	0710102008132023/6	INTERLOCUTORY APPLICATION (I.B.C)/603(ND)202 3	PRINCIPAL COMMISSIONER VS. PRADEEP KUMAR RAY	Sec 60(5)	13-06-2024	properly ocr in pages	PIYUSH_BERIWAL
3703	5/6/2024	071010203793202 4(No.of Docs 1)	0710102037932024/1	INTERLOCUTORY APPLICATION (I.B.C)/2278(ND)20 24	YOGENDER PAL SINGHAL RP	Application under any other provisions- IBC	13-06-2024	attach nclt last order	Yogender Pal
3704	5/6/2024	071010203789202 4(No.of Docs 1)	0710102037892024/1	INTERLOCUTORY APPLICATION (I.B.C)/2270(ND)20 24	YOGENDER PAL SINGHAL RP	Application under any other provisions- IBC	13-06-2024	attach last order of nclt	Yogender Pal
3705	11/6/2024	071010202151202 4(No.of Docs 2)	0710102021512024/5	COMPANY PETITION IB (IBC)/167(ND)2024	PANACHE DIGILIFE LIMITED VS. FUTUPIA GLOBAL PRIVATE LIMITED	IBC Under Sec 9	13-06-2024	pagination missed in book marking and need sign of every page of reply some pages missed ocr and some annexures pages need sign with true copy	PRANATIBHATNAGA R
3706	11/6/2024	071010202151202 4(No.of Docs 1)	0710102021512024/4	COMPANY PETITION IB (IBC)/167(ND)2024	PANACHE DIGILIFE LIMITED VS. FUTUPIA GLOBAL PRIVATE LIMITED	IBC Under Sec 9	13-06-2024	book marking mandatory as per index with pagination	PRANATIBHATNAGA R
3707	11/6/2024	071010202151202 4(No.of Docs 1)	0710102021512024/6	COMPANY PETITION IB (IBC)/167(ND)2024	PANACHE DIGILIFE LIMITED VS. FUTUPIA GLOBAL PRIVATE LIMITED	IBC Under Sec 9	13-06-2024	pagination missing in bookmarking	PRANATIBHATNAGA R
3708	11/6/2024	071010202151202 4(No.of Docs 2)	0710102021512024/7	COMPANY PETITION IB (IBC)/167(ND)2024	PANACHE DIGILIFE LIMITED VS. FUTUPIA GLOBAL PRIVATE LIMITED	IBC Under Sec 9	13-06-2024	pagination missing in bookmarking	PRANATIBHATNAGA R
3709	5/6/2024	071010207601202 3(No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)20 23	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi

3710	5/6/2024	0710102076012023(No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
3711	5/6/2024	0710102076012023(No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
3712	5/6/2024	0710102076012023(No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
3713	5/6/2024	0710102076012023(No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
3714	5/6/2024	0710102076012023(No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
3715	5/6/2024	0710102076012023(No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
3716	5/6/2024	0710102076012023(No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
3717	20-05-2024	0710102018772024(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
3718	20-05-2024	0710102018772024(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
3719	20-05-2024	0710102018772024(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
3720	20-05-2024	0710102018772024(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
3721	20-05-2024	0710102018772024(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
3722	20-05-2024	0710102018772024(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
3723	20-05-2024	0710102018772024(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani

3724	20-05-2024	0710102018772024 (No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
3725	20-05-2024	0710102018772024 (No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
3726	8/6/2024	0710102091692023 (No.of Docs 2)	0710102091692023/4	COMPANY PETITION IB (IBC)/722(ND)2023	MAHI BUILDHOME PRIVATE LIMITED VS. KAVERI TECHNOBUILD PRIVATE LIMITED	IBC Under Sec 9	13-06-2024	book marking mandatory as per index with pagination and mismatched notary with affidavit page no 12	advocatepranavgupta
3727	13-06-2024	0710102012362024 (No.of Docs 1)	0710102012362024/4	COMPANY PETITION IB (IBC)/156(ND)2024	CENTRAL BANK OF INDIA LIMITED VS. MR. KUSHAN MITRA (PERSONAL GUARANTOR)	Section 95(1)	13-06-2024	incomplete file	devvartrana
3728	5/6/2024	0710102006852024 (No.of Docs 2)	0710102006852024/5	INTERLOCATORY APPLICATION(COMPANIES ACT)/28(ND)2024	NUANCE INDIA PRIVATE LIMITED	Rule 11 of NCLT	13-06-2024	bookmarking as per index	ppt@jsalaw.com
3729	5/6/2024	0710102006852024 (No.of Docs 2)	0710102006852024/5	INTERLOCATORY APPLICATION(COMPANIES ACT)/28(ND)2024	NUANCE INDIA PRIVATE LIMITED	Rule 11 of NCLT	13-06-2024	bookmarking as per index	ppt@jsalaw.com
3730	5/6/2024	0710102006852024 (No.of Docs 2)	0710102006852024/5	INTERLOCATORY APPLICATION(COMPANIES ACT)/28(ND)2024	NUANCE INDIA PRIVATE LIMITED	Rule 11 of NCLT	13-06-2024	bookmarking as per index	ppt@jsalaw.com
3731	5/6/2024	0710102006852024 (No.of Docs 2)	0710102006852024/5	INTERLOCATORY APPLICATION(COMPANIES ACT)/28(ND)2024	NUANCE INDIA PRIVATE LIMITED	Rule 11 of NCLT	13-06-2024	bookmarking as per index	ppt@jsalaw.com
3732	5/6/2024	0710102100342023 (No.of Docs 4)	0710102100342023/3	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	13-06-2024	book marking mandatory as per index and need every page sign of reply page no 216 and 217 not readable	Nikhil.mehra
3733	5/6/2024	0710102100342023 (No.of Docs 4)	0710102100342023/3	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	13-06-2024	book marking mandatory as per index and need every page sign of reply page no 216 and 217 not readable	Nikhil.mehra
3734	5/6/2024	0710102100342023 (No.of Docs 4)	0710102100342023/3	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	13-06-2024	book marking mandatory as per index and need every page sign of reply page no 216 and 217 not readable	Nikhil.mehra

3735	5/6/2024	0710102100342023 (No.of Docs 4)	0710102100342023/3	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	13-06-2024	book marking mandatory as per index and need every page sign of reply page no 216 and 217 not readable	Nikhil.mehra
3736	8/6/2024	0710102100842023 (No.of Docs 1)	0710102100842023/2	TRANSFER PETITION(COMPANIES ACT)/38(PB)2023	AIDEM VENTURES PVT LTD VS. B A G NEWSLINE NETWORK PVT LTD	Sec 433(e)/433(f) of CA 1956	13-06-2024	25 welfare fee and 1 rs court fee missed on vakalatnama and book marking mandatory as per index	ashutoshs701
3737	8/6/2024	0710102100812023 (No.of Docs 1)	0710102100812023/2	TRANSFER PETITION(COMPANIES ACT)/39(PB)2023	AIDEM VENTURES PVT LTD VS. B A G GLAMOUR LTD	Sec 433(e)/433(f) of CA 1956	13-06-2024	25 welfare fee and 1 rs court fee missed on vakalatnama	ashutoshs701
3738	8/6/2024	0710102100832023 (No.of Docs 1)	0710102100832023/2	TRANSFER PETITION(COMPANIES ACT)/40(PB)2023	AIDEM VENTURES PVT LTD VS. B A G INFOTAINMENT PVT LTD	Sec 433(e)/433(f) of CA 1956	13-06-2024	25 welfare fee and 1 rs court fee missed on vakalatnama and book marking mandatory as per index	ashutoshs701
3739	7/6/2024	0710102002692024 (No.of Docs 2)	0710102002692024/1	INTERLOCUTORY APPLICATION (I.B.C)/426(ND)2024	MR. PRANAV KAPOOR VS. MR. ATUL KANSAL	Sec 60(5)	13-06-2024	double pagination Wrong	nitesh@asalegal.in
3740	6/6/2024	0710102082072023 (No.of Docs 2)	0710102082072023/8	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITED	IBC Under Sec 9	13-06-2024	separate file application and rejoinder in different slash application need to nclt order	KKSLO
3741	5/6/2024	0710102035992024 (No.of Docs 1)	0710102035992024/1	INTERLOCUTORY APPLICATION (I.B.C)/2257(ND)2024	S M MILKOSE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	12/6/2024	page 3 to 6 need sign with true copy	wittonslaw
3742	5/6/2024	0710102016722022 (No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240
3743	5/6/2024	0710102016722022 (No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240
3744	5/6/2024	0710102016722022 (No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240
3745	5/6/2024	0710102016722022 (No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240
3746	5/6/2024	0710102016722022 (No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240
3747	5/6/2024	0710102016722022 (No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240

3748	5/6/2024	071010202491202 2(No.of Docs 3)	0710102024912022/7	COMPANY PETITION IB (IBC)/330(ND)2022	STATE BANK OF INDIA VS. MAYANK GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.)	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
3749	5/6/2024	071010201672202 2(No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240
3750	5/6/2024	071010202471202 2(No.of Docs 3)	0710102024712022/7	COMPANY PETITION IB (IBC)/338(ND)2022	STATE BANK OF INDIA VS. VIJAY KUMAR GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
3751	5/6/2024	071010201672202 2(No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240
3752	5/6/2024	071010201672202 2(No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240
3753	5/6/2024	071010202472202 2(No.of Docs 3)	0710102024722022/8	COMPANY PETITION IB (IBC)/329(ND)2022	STATE BANK OF INDIA VS. VINOD KUMAR GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
3754	5/6/2024	071010202432202 2(No.of Docs 3)	0710102024322022/7	COMPANY PETITION IB (IBC)/339(ND)2022	STATE BANK OF INDIA VS. REKHA GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR- M/S ALUPAN COMPOSITE PANELS PVT. LTD)	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
3755	5/6/2024	071010202436202 2(No.of Docs 3)	0710102024362022/7	COMPANY PETITION IB (IBC)/370(ND)2022	STATE BANK OF INDIA VS. NITIN GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
3756	5/6/2024	071010202478202 2(No.of Docs 3)	0710102024782022/5	COMPANY PETITION IB (IBC)/369(ND)2022	STATE BANK OF INDIA VS. SONAL GARG	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
3757	5/6/2024	071010202922202 4(No.of Docs 1)	0710102029222024/1	COMPANY PETITION IB (IBC)/206(ND)2024	GROYO PRIVATE LIMITED VS. HIMAYA APPARELS PRIVATE LIMITED	IBC Under Sec 9	12/6/2024	annexure every pages need sign with true copy	MAH45792017
3758	5/6/2024	071010201510202 2(No.of Docs 2)	0710102015102022/1 2	COMPANY PETITION (COMPANIES ACT)/58(PB)2022	MR. RAGHAV KATYAL VS. AEGIR BREWERS AND DISTILLERS PVT LTD	Sec. 271-273	12/6/2024	book marking mandatory as per index with pagination and need every page sign of written submission	rsdbajajglobal

3759	5/6/2024	0710102002732020(No.of Docs 5)	0710102002732020/64	COMPANY PETITION IB (IBC)/300(PB)2020	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD VS. SARE GURUGRAM PVT LTD	IBC under Sec 7	12/6/2024	page no 447 467 501 502 503 505 506 507 is not readable 645 page no blur and 647 648 649 657 dim pages	wamikatrehan
3760	7/6/2024	0710102002642023(No.of Docs 2)	0710102002642023/10	INTERLOCUTORY APPLICATION (I.B.C)/211(ND)2023	STATE BANK OF INDIA VS. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF UNITECH MACHINES LIMITED	Sec 60(5)	12/6/2024	bookmarking mandatory and pagination, need every pages sign	manishsri
3761	4/6/2024	0710102085342023(No.of Docs 2)	0710102085342023/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/79(ND)2023	G L FASHIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion	11/6/2024	pagination missing in book marking as per index	VAPNASSOCIATES
3762	4/6/2024	0710102103272022(No.of Docs 2)	0710102103272022/2	COMPANY PETITION (COMPANIES ACT)/239(ND)2022	ARUN JAIN VS. VV A DEVELOPERS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	11/6/2024	application need last (compliance) order of nclt, Page no 24 26 28 37 38 39 40 41 42 44 45 46 47 are not readable.	Kapoorandcompany
3763	4/6/2024	0710102066712023(No.of Docs 2)	0710102066712023/11	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	11/6/2024	pagination missing in book marking page no 54 to 183 need to be ocr	sonalijoon
3764	4/6/2024	0710102103232023(No.of Docs 3)	0710102103232023/3	INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)2023	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	11/6/2024	book marking mandatory as per index and 3 rs court fee missed in vakalatnama	MANOJDUBEY
3765	4/6/2024	0710102081472021(No.of Docs 2)	0710102081472021/10	COMPANY PETITION (COMPANIES ACT)/127(PB)2022	SHAGUFTA YASMIN VS. HERBALLIFE HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	11/6/2024	index page missed in book marking and need every page sign of written submission	zkadvocate1@gmail.co
3766	23-04-2024	0710102035142024(No.of Docs 0)	0710102035142024/1	INTERLOCUTORY APPLICATION (I.B.C)/2198(ND)2024	OMKARA ASSETS RECONSTRUCTIONS PVT LTD VS. MR. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL ADEL LANDMARKS LIMITED	Sec 60(5)	10/6/2024	address Wrong with affidavit	
3767	4/6/2024	0710102041572024(No.of Docs 1)	0710102041572024/1	INTERLOCUTORY APPLICATION (I.B.C)/2672(ND)2024	ISMAT KHANAM VS. NILESH SHARMA RESOLUTION PROFESSIONAL	Sec 60(5)	10/6/2024	book marking mandatory as per index with pagination	adv.ashishsinha
3768	4/6/2024	0710102027052024(No.of Docs 2)	0710102027052024/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/55(ND)2024	UNISOL FOOTWEAR PRIVATE LIMITED	Sub-section (I) of section 230	10/6/2024	address missing in affidavit	Ravi Mohan
3769	5/6/2024	0710102011122024(No.of Docs 2)	0710102011122024/3	INTERLOCUTORY APPLICATION(IBC)(PLAN)/9(ND)2024	ANAND SONBHADRA RP OF ALTECH INFRASTRUCTURE PRIVATE LIMITED VS	Sec 30	10/6/2024	bookmarking mandatory	ngautam

3770	4/6/2024	0710102042372021 (No.of Docs 2)	0710102042372021/2	INTERLOCUTORY APPLICATION (I.B.C)/2729(PB)2021	MAXIMAL INFRASTRUCTURE PRIVATE LIMITED VSGANGA RAM AGARWAL	Application under any other provisions- IBC	10/6/2024	need nclt last order and annexures pages need to be ocr	vivekamar95
3771	4/6/2024	0710102034782022 (No.of Docs 2)	0710102034782022/34	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	10/6/2024	bookmarking mandatory need every pages sign with ocr council details missing in index	advmuskanpuri
3772	3/6/2024	0710102053582023 (No.of Docs 2)	0710102053582023/4	INTERLOCUTORY APPLICATION (I.B.C)/3495(ND)2023	BANK OF BARODA VS.JAGADEES KUMAR MORRI LIQUIDATOR OF MS PADIA TIMBER CO. PVT LTD	Sec 60(5)	7/6/2024	page 6 to 9 missed in book marking	PRAVEENA
3773	3/6/2024	0710102044962024 (No.of Docs 1)	0710102044962024/1	INTERLOCUTORY APPLICATION (I.B.C)/2927(ND)2024	M/S GLOBE SECURITY SOLUTIONS VSNVNEET GUPTA	Sec 60(5)	7/6/2024	pdf not uploaded	Navneet10619
3774	4/6/2024	0710102011162024 (No.of Docs 2)	0710102011162024/1	INTERLOCUTORY APPLICATION (I.B.C)/1370(ND)2024	PHOENIX ARC PRIVATE LIMITED VS. ELLY REALCON PRIVATE LIMITED	Application under any other provisions- IBC,Sec 60(5)	7/6/2024	need every pages ocr	quadlegal
3775	3/6/2024	0710102076782023 (No.of Docs 4)	0710102076782023/2	INTERLOCUTORY APPLICATION (I.B.C)/5497(ND)2023	MR. SACHIN GARG & ORS VS. PEC LTD	Sec 60(5)	7/6/2024	pagination missing in book marking as per index annexures pages not readable page no 31 to 62 some page missed true copy annexure j pages not readable and 175 page not clearly visible	deveshhatia
3776	4/6/2024	0710102019492024 (No.of Docs 2)	0710102019492024/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/108(ND)2024	PRATHAM BUILDCON PRIVATE LIMITED VS. PREM KUMAR GOEL	Rule 11 of NCLT	7/6/2024	3rs court fees 25rs welfare ticket missing in vakalatnama	advmeghnarao
3777	4/6/2024	0710102009462020 (No.of Docs 2)	0710102009462020/1	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	6/6/2024	incomplete file	SILVER123
3778	21-05-2024	0710102027202024 (No.of Docs 4)	0710102027202024/1	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	6/6/2024	both reply filed separately in different slash	SRMLegal
3779	3/6/2024	0710102077262021 (No.of Docs 2)	0710102077262021/4	INTERLOCUTORY APPLICATION (I.B.C)/5205(ND)2021	DEEPA GUPTA LIUIDATOR MICRO POWER TECHNOLOGY PRIVATE LIMITED	Sec 54(1)	6/6/2024	bookmarking mandatory need every pages ocr	Laws.lance
3780	3/6/2024	0710102077262021 (No.of Docs 1)	0710102077262021/5	INTERLOCUTORY APPLICATION (I.B.C)/5205(ND)2021	DEEPA GUPTA LIUIDATOR MICRO POWER TECHNOLOGY PRIVATE LIMITED	Sec 54(1)	6/6/2024	bookmarking mandatory with order missing	Laws.lance
3781	4/6/2024	0710102005052024 (No.of Docs 2)	0710102005052024/6	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS. KAMALASHA EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	6/6/2024	bookmarking mandatory notary mismatch with affidavit need every pages ocr	manishsri
3782	4/6/2024	0710102007302022 (No.of Docs 3)	0710102007302022/1	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEGO ONE TRAVEL & TOURS LIMITED VS. TSI YATRA PRIVATE LIMITED	IBC Under Sec 9	6/6/2024	page no 98 100 101 not readable	induslaw

3783	21-05-2024	0710102027202024(No.of Docs 4)	0710102027202024/1	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	6/6/2024	both reply filed separately in different slash	SRMLegal
3784	5/6/2024	0710102091412023(No.of Docs 1)	0710102091412023/3	COMPANY PETITION IB (IBC)/207(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	6/6/2024		Taplegal
3785	3/6/2024	0710102040462024(No.of Docs 2)	0710102040462024/1	INTERLOCUTORY APPLICATION (I.B.C)/2504(PB)2024	MOHIT GOYAL VS. RADIUS INFRA TEL PVT. LTD.	Sec 60(5)	6/6/2024	book marking mandatory as per index	Mansumyer Singh
3786	21-05-2024	0710102027202024(No.of Docs 4)	0710102027202024/1	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	6/6/2024	both reply filed separately in different slash	SRMLegal
3787	3/6/2024	0710102031242022(No.of Docs 5)	0710102031242022/6	INTERLOCUTORY APPLICATION (I.B.C)/2464(ND)2022	ASHISH SINGH VSSHEFALI	Sec 43(1) r/w Sec 44 (1)	6/6/2024	book marking mandatory as per index and need file to ocr page no 13 notary mismatched affidavit address all reply file separately in different slash	b_arora
3788	4/6/2024	0710102007932024(No.of Docs 2)	0710102007932024/5	COMPANY PETITION IB (IBC)/73(ND)2024	KULDEEP PROPRIETOR OF OM SHIV ENTERPRISES VS. IMPLEX INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	6/6/2024	incomplete file	devrana
3789	3/6/2024	0710102027202024(No.of Docs 4)	0710102027202024/2	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	6/6/2024	Both reply file separately in different slash	SRMLegal
3790	3/6/2024	0710102074662021(No.of Docs 3)	0710102074662021/39	COMPANY PETITION IB (IBC)/682(PB)2021	NITIN BATRA & ORS VS. ANAND INFOEDGE PRIVATE LIMITED	IBC under Sec 7	6/6/2024	incomplete file	rsa
3791	21-05-2024	0710102027202024(No.of Docs 4)	0710102027202024/1	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	6/6/2024	both reply filed separately in different slash	SRMLegal
3792	3/6/2024	0710102043842024(No.of Docs 2)	0710102043842024/1	INTERLOCUTORY APPLICATION (I.B.C)/2687(ND)2024	MR. ASHISH VYAS RESOLUTION PROFESSIONAL OF M/S VIDHATA METAL PRIVATE LIMITED VS. ISHWAR GUGANRAM SAMOTA SUSPENDED BOARD MEMBER M/S VIDHATA METAL PRIVATE LIMITED	19(2)	6/6/2024	exhibit every pages missed true copy and 25 rs welfare missed in vakalatnama	MishraLegals
3793	1/6/2024	0710102093582022(No.of Docs 2)	0710102093582022/1	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	5/6/2024	need every pages sign	hash@181269
3794	1/6/2024	0710102024062024(No.of Docs 3)	0710102024062024/3	INTERLOCUTORY APPLICATION (I.B.C)/1504(ND)2024	ASHISH SINGH VS. HALLOW SECURITIES PRIVATE LIMITED	Sec 49(2)	5/6/2024	1rs court fees missing in vakalatnama need every pages ocr 31,to,38,84,85,86,94,95, not readable pages	namitha@samvidlegal

3795	3/6/2024	0710102163952019(No.of Docs 1)	0710102163952019/4	COMPANY APPLICATION(COMPANIES ACT)/632(ND)2019	NAVEEN MALHOTRA VS. VTL (INDIA) LIMITED	Application under any other provisions- IBC	5/6/2024	need every pages ocr	ASHISH@IP1
3796	3/6/2024	0710102023782024(No.of Docs 2)	0710102023782024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/12(ND)2024	MR. AYYAGARI VISWANADHA SARMA VS. JOINT VENTURE OF MAHI BUILDHOME PRIVATE LIMITED & FIRST FORGE LIMITED	Sec 30	5/6/2024	need every page sign in pdf	bajpaiankita86
3797	1/6/2024	0710102026332024(No.of Docs 2)	0710102026332024/1	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	5/6/2024	bookmarking mandatory	UP/1113/99
3798	2/6/2024	0710102009462020(No.of Docs 2)	0710102009462020/10	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	5/6/2024	dim pages and pagination missing in book marking and need every page sign	SILVER123
3799	26-02-2024	0710102017722024(No.of Docs 0)	0710102017722024/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2024	PADUKA CONSULTANTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/6/2024	affidavit of compliance need last order of nclt	
3800	29-05-2024	0710102007302022(No.of Docs 3)	0710102007302022/10	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEO ONE TRAVEL & TOURS LIMITED VS. TSI YATRA PRIVATE LIMITED	IBC Under Sec 9	5/6/2024	page no 201 to 219 need sign of every page	induslaw
3801	31-05-2024	0710102088912022(No.of Docs 2)	0710102088912022/4	COMPANY PETITION IB (IBC)/834(ND)2022	SIDBI THROUGH RP VS. MR. KARAN RASTOGI	Section 95(1)	5/6/2024	need every pages sign bookmarking mandatory	Mrinalini 947@gmail.
3802	31-05-2024	0710102088922022(No.of Docs 2)	0710102088922022/4	COMPANY PETITION IB (IBC)/836(ND)2022	SIDBI THROUGH RP VS. MS. MEETA RASTOGI	Section 95(1)	5/6/2024	bookmarking mandatory need every pages sign	Mrinalini 947@gmail.
3803	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
3804	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
3805	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
3806	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
3807	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
3808	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar

3809	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
3810	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
3811	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
3812	29-05-2024	0710102007302022(No.of Docs 3)	0710102007302022/10	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEO ONE TRAVEL & TOURS LIMITED VS. TSI YATRA PRIVATE LIMITED	IBC Under Sec 9	5/6/2024	page no 201 to 219 need sign of every page	induslaw
3813	31-05-2024	0710102407642018(No.of Docs 1)	0710102407642018/11	COMPANY PETITION IB (IBC)/840(PB)2018	PEC LTD VS M/S S L CONSUMER PRODUCTS LIMITED	IBC under Sec 7	5/6/2024	pagination missing in bookmarking	deveshbbhatia
3814	31-05-2024	0710102022042024(No.of Docs 1)	0710102022042024/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/25(ND)2024	QFS CONSULTANCY PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/6/2024	need every pages sign and true copy in Annexure	Lalitmhn00
3815	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3816	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3817	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3818	3/6/2024	0710102098172022(No.of Docs 2)	0710102098172022/1	INTERLOCUTORY APPLICATION (I.B.C)/5821(PB)2022	ASHWINI MEHRA	Sec 60(5)	5/6/2024	index missing in bookmarking address missing in affidavit need every pages sign	raghav.chadha
3819	3/6/2024	0710102025902024(No.of Docs 2)	0710102025902024/37	TRANSFER PETITION(COMPANIES ACT)/18(PB)2024	DRAGER MEDICAL GMBH VS. ION BIO MED I CARE PVT LTD	Sec 433(e)/433(f) of CA 1956	5/6/2024	every page sign in pdf	pk134167@gmail.com
3820	29-05-2024	0710102007302022(No.of Docs 3)	0710102007302022/10	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEO ONE TRAVEL & TOURS LIMITED VS. TSI YATRA PRIVATE LIMITED	IBC Under Sec 9	5/6/2024	page no 201 to 219 need sign of every page	induslaw
3821	29-05-2024	0710102007302022(No.of Docs 3)	0710102007302022/10	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEO ONE TRAVEL & TOURS LIMITED VS. TSI YATRA PRIVATE LIMITED	IBC Under Sec 9	5/6/2024	page no 201 to 219 need sign of every page	induslaw
3822	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw

3823	23-02-2024	0710102016792024(No.of Docs 0)	0710102016792024/16	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	5/6/2024	need every pages sign	
3824	1/6/2024	0710102018342024(No.of Docs 3)	0710102018342024/5	COMPANY PETITION (COMPANIES ACT)/50(ND)2024	MANISH KUMAR VS. EAZYAPP TECH PRIVATE LIMITED	Sec. 59	5/6/2024	pagination missing in bookmarking 3rs court fees missing in vakalatnama verified details Wrong and pages no missing	paritosh
3825	31-05-2024	0710102018342024(No.of Docs 2)	0710102018342024/4	COMPANY PETITION (COMPANIES ACT)/50(ND)2024	MANISH KUMAR VS. EAZYAPP TECH PRIVATE LIMITED	Sec. 59	5/6/2024	Pagination missing in book marking page no 62 63 verification case wrong 3 rs court fee missed on vakalatnama	paritosh
3826	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3827	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3828	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3829	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3830	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3831	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3832	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3833	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3834	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3835	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw

3836	20-11-2023	071010207472202 3(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3837	20-11-2023	071010207472202 3(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3838	20-11-2023	071010207472202 3(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3839	20-11-2023	071010207472202 3(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3840	20-11-2023	071010207472202 3(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3841	20-11-2023	071010207472202 3(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3842	20-11-2023	071010207472202 3(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3843	20-11-2023	071010207472202 3(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3844	20-11-2023	071010207472202 3(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3845	31-05-2024	071010208734202 3(No.of Docs 1)	0710102087342023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2023	DOOZY FARMS PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/6/2024	bookmarking mandatory	CPINDIA
3846	20-11-2023	071010207472202 3(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3847	20-11-2023	071010207472202 3(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw

3848	31-10-2023	071010209489202 3(No.of Docs 0)	0710102094892023/4	COMPANY APPEAL(COMPAN IES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	5/6/2024	index missing in pdf	
3849	3/6/2024	071010210581202 2(No.of Docs 2)	0710102105812022/4	INTERLOCUTORY APPLICATION (I.B.C)/6(PB)2023	AMARENDRA FINANCIAL PRIVATE LIMITED VS. CYNOSURE REAL ESTATES PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/6/2024	bookmarking mandatory	CPINDIA
3850	3/6/2024	071010202206202 3(No.of Docs 3)	0710102022062023/9	INTERLOCUTORY APPLICATION (I.B.C)/1588(ND)20 23	TATA CAPITAL FINANCIAL SERVICES LIMITED VSNATH MOTORS PVT LTD	Sec 60(5)	5/6/2024	all document filed separately	vgclawfirm
3851	31-05-2024	071010202418202 4(No.of Docs 2)	0710102024182024/4	INTERLOCUTORY APPLICATION (I.B.C)/1616(ND)20 24	ZILLION INFRAPROJECTS PVT LTD VSFABTECH WORKS & CONSTRUCTION PVT LTD	Application under any other provisions- IBC	5/6/2024	need every pages sign	krishenkumar
3852	29-05-2024	071010204909202 2(No.of Docs 1)	0710102049092022/1	COMPANY APPLICATION(CO MPANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORS. ...APPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	pagination missing in bookmarking	Harsheen Madan
3853	1/4/2023	071010203016202 3(No.of Docs 0)	0710102030162023/1	INTERLOCUTORY APPLICATION (I.B.C)/1995(ND)20 23	SURAKSHA ASSET RECONSTRUCTION LIMITED VS. RAJIV GOYAL	Sec 60(5)	5/6/2024	pagination missing in bookmarking	
3854	31-05-2024	071010202152202 4(No.of Docs 2)	0710102021522024/2	INTERLOCUTORY APPLICATION (I.B.C)/1461(PB)20 24	MUKESH KUMAR VS. RAJESH KUMAR PARAKH RESOLUTION PROFESSIONAL (FOR CHD DEVELQPERS LTD.)	Sec 60(5)	5/6/2024	need every pages true copy in Annexure	advshreysinha
3855	29-05-2024	071010204909202 2(No.of Docs 1)	0710102049092022/1	COMPANY APPLICATION(CO MPANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORS. ...APPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	pagination missing in bookmarking	Harsheen Madan

3856	1/6/2024	0710102049092022 (No.of Docs 1)	0710102049092022/3	COMPANY APPLICATION(COMPANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORS. ...APPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	bookmarking mandatory	Harsheen Madan
3857	29-05-2024	0710102049092022 (No.of Docs 1)	0710102049092022/1	COMPANY APPLICATION(COMPANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORS. ...APPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	pagination missing in bookmarking	Harsheen Madan
3858	29-05-2024	0710102049092022 (No.of Docs 1)	0710102049092022/1	COMPANY APPLICATION(COMPANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORS. ...APPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	pagination missing in bookmarking	Harsheen Madan
3859	1/6/2024	0710102049092022 (No.of Docs 1)	0710102049092022/2	COMPANY APPLICATION(COMPANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORS. ...APPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	pagination missing in bookmarking	Harsheen Madan
3860	1/6/2024	0710102037842024 (No.of Docs 1)	0710102037842024/1	INTERLOCUTORY APPLICATION (I.B.C)/2582(ND)2024	IDBI BANK VS. ANUMOD SHARMA THROUGH RP	Application under any other provisions- IBC	5/6/2024	need every pages sign and true copy in Annexure	BBLs@123
3861	20-12-2023	0710102056542023 (No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3862	1/6/2024	0710102038582024 (No.of Docs 1)	0710102038582024/1	INTERLOCUTORY APPLICATION (I.B.C)/2459(ND)2024	HANS RAJ VS. M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	4/6/2024	bookmarking mandatory need every pages sign and true copy in Annexure	swastikakumari@ymail
3863	21-09-2019	0710102116122019 (No.of Docs 4)	0710102116122019/1	COMPANY APPLICATION(COMPANIES ACT)/672(ND)2019	MRA ASSOCIATES INDIA PVT. LTD.	Sec 60(5)	4/6/2024	need OCR in complete PDF and bookmarking mandatory as per index wrong vakalatanama	rkcalaw

3864	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3865	29-05-2024	0710102039482024(No.of Docs 2)	0710102039482024/1	INTERLOCUTORY APPLICATION (I.B.C)/2396(ND)2024	PRADEEP KUMAR KAUSHIK VS. KAMAL KUMAR JT A&C	Sec 60(5)	4/6/2024	bookmarking mandatory with pagination	Sachdevapk
3866	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3867	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3868	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3869	29-05-2024	0710102044232023(No.of Docs 1)	0710102044232023/3	CONTEMPT PETITION (IBC)/30(ND)2023	RESHMA MITTAL VSDIVYANSHU WALIA	Rule 11 of NCLT, 2016	4/6/2024	bookmarking mandatory with pagination	advrajivrathi
3870	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3871	30-05-2024	0710102052502023(No.of Docs 2)	0710102052502023/13	INTERLOCUTORY APPLICATION (I.B.C)/3428(ND)2023	DURGA DAS AGRAWAL VSBANKEY BIHARI GOYAL	Sec 43(1) r/w Sec 44 (1)	4/6/2024	need ocr to reply	mohaksharma
3872	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar

3873	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3874	29-05-2024	071010210266202 3(No.of Docs 2)	0710102102662023/3	RESTORATION APPLICATION (IBC)/198(ND)2023	M/S ASHTECH (INDIA) PRIVATE LIMITED VSTRN ENERGY PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/6/2024	bookmarking mandatory need every pages sign with ocr	rakesh@12
3875	31-05-2024	071010201591202 3(No.of Docs 2)	0710102015912023/5	COMPANY PETITION IB (IBC)/201(ND)2023	ANITHA NIRANJAN VS. CIM GLOBAL INDIA PVT LTD	IBC Under Sec 9	4/6/2024	bookmarking mandatory council details missing in index need every pages sign	sai@trustlaw
3876	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3877	1/6/2024	071010206671202 3(No.of Docs 2)	0710102066712023/1 0	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIV ATE LIMITED	IBC under Sec 7	4/6/2024	book marking mandatory as per index and need every page sign of written submission page no 17 to 35 need sign every pages page no 36- 53 need sign every pages pages no 54- 183 need sign every pages and missed ocr in pdf	sonalijoon
3878	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3879	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3880	3/6/2024	071010202744202 4(No.of Docs 2)	0710102027442024/1	INTERLOCUTORY APPLICATION (I.B.C)/2165(ND)20 24	RAJAN GHOSHRIVE VS. RAJESH RAMNANI RESOLUTION PROFESSIONAL ANSAL URBAN CONDOMINIUMS PVT LTD	Sec 60(5)	4/6/2024	Pagination missing in book marking and annexures every page missed sign and true copy	advshivanshu

3881	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3882	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3883	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3884	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3885	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3886	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3887	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar

3888	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3889	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3890	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3891	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3892	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3893	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3894	3/6/2024	071010201834202 4(No.of Docs 3)	0710102018342024/6	COMPANY PETITION (COMPANIES ACT)/50(ND)2024	MANISH KUMAR VS. EAZYAPP TECH PRIVATE LIMITED	Sec. 59	4/6/2024	page no 62 and 63 need verified at gurugram not delhi	paritosh
3895	30-05-2024	071010207922202 3(No.of Docs 1)	0710102079222023/2	COMPANY PETITION IB (IBC)/649(ND)2023	BANK OF MAHARASHTRA VS. BINOD KUMAR JAIN	Section 95(1)	4/6/2024	book marking mandatory as per index	dubeypragya342@gm ail

3896	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3897	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3898	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3899	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3900	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3901	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3902	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar

3903	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3904	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3905	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3906	1/6/2024	071010207810202 3(No.of Docs 2)	0710102078102023/9	COMPANY PETITION IB (IBC)/620(ND)2023	AGGARWAL PLY HOUSE VS. TECHNO FAC CONTRACTS PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	every page sign of reply mismatched affidavit address with notary every annexures pages need sign with true copy paste ticket on blank side on vakalatnama	aaryan@sastralegal
3907	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3908	20-12-2023	071010205654202 3(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3909	28-05-2024	071010208193202 3(No.of Docs 3)	0710102081932023/3	INTERLOCUTORY APPLICATION (I.B.C)/5449(ND)20 23	ASHMEET SINGH BHATIA VSM/S THREE C FACILITY MANAGEMENT PVT. LTD.	Sec 60(5)	3/6/2024	need file to ocr page 1 to 44	SHASHWAT9704
3910	28-05-2024	071010208193202 3(No.of Docs 3)	0710102081932023/3	INTERLOCUTORY APPLICATION (I.B.C)/5449(ND)20 23	ASHMEET SINGH BHATIA VSM/S THREE C FACILITY MANAGEMENT PVT. LTD.	Sec 60(5)	3/6/2024	need file to ocr page 1 to 44	SHASHWAT9704
3911	29-05-2024	071010202069202 4(No.of Docs 1)	0710102020692024/1	INTERLOCUTORY APPLICATION (I.B.C)/2279(ND)20 24	PANKAJ NARANG VS. JAMS COMMODITIES & SERVICES PVT. LTD.	Rule 11 of NCLT, 2016	3/6/2024	pagination missing in book marking as per index	pankajnarangca

3912	28-05-2024	0710102081932023 (No.of Docs 3)	0710102081932023/3	INTERLOCUTORY APPLICATION (I.B.C)/5449(ND)2023	ASHMEET SINGH BHATIA VSM/S THREE C FACILITY MANAGEMENT PVT. LTD.	Sec 60(5)	3/6/2024	need file to ocr page 1 to 44	SHASHWAT9704
3913	28-05-2024	0710102081932023 (No.of Docs 3)	0710102081932023/3	INTERLOCUTORY APPLICATION (I.B.C)/5449(ND)2023	ASHMEET SINGH BHATIA VSM/S THREE C FACILITY MANAGEMENT PVT. LTD.	Sec 60(5)	3/6/2024	need file to ocr page 1 to 44	SHASHWAT9704
3914	18-05-2024	0710102005542024 (No.of Docs 1)	0710102005542024/2	INTERLOCUTORY APPLICATION (I.B.C)/1140(ND)2024	POOJA DAMIR MIGLANI VS. PRAKASH KAUR	Application under any other provisions- IBC	1/6/2024	Index page missing in pdf and index page also missing in book marking	Pooja3331
3915	28-05-2024	0710102053582023 (No.of Docs 2)	0710102053582023/3	INTERLOCUTORY APPLICATION (I.B.C)/3495(ND)2023	BANK OF BARODA VSJAGADEES KUMAR MORRI LIQUIDATOR OF MS PADIA TIMBER CO. PVT LTD	Sec 60(5)	1/6/2024	pagination missing in bookmarking	PRAVEENA
3916	20-05-2024	0710102016792022 (No.of Docs 2)	0710102016792022/1	COMPANY PETITION IB (IBC)/437(ND)2022	PAISALO DIGITAL LIMITED VS. SAHNI AQUATECH PRIVATE LIMITED	IBC under Sec 7	1/6/2024	pagination missing in book marking as per index and need every page sign page no 1 to 74 incomplete index and page no 38 to 47 need ocr	HARSHAL240
3917	27-01-2024	0710102009642024 (No.of Docs 0)	0710102009642024/1	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2024	KAILASHNATH VISHWANATH SHARMA VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Rule 11 of NCLT	1/6/2024	book marking mandatory as per index with pagination	
3918	30-05-2024	0710102017762024 (No.of Docs 1)	0710102017762024/1	COMPANY PETITION IB (IBC)/212(ND)2024	SANJIV RAI MEHRA & ORS. VS. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	IBC under Sec 7,IBC under Sec 7	1/6/2024	incomplete file	ryansinha_8381
3919	28-05-2024	0710102031382024 (No.of Docs 2)	0710102031382024/2	INTERLOCUTORY APPLICATION (I.B.C)/2076(ND)2024	VIPIN TYAGI VS. DEBASHIS NANDA	Sec 60(5)	1/6/2024	page 1 to 24 need ocr	sanjay.bhatt
3920	30-05-2024	0710102021512024 (No.of Docs 1)	0710102021512024/3	COMPANY PETITION IB (IBC)/167(ND)2024	PANACHE DIGILIFE LIMITED VS. FUTUPIA GLOBAL PRIVATE LIMITED	IBC Under Sec 9	1/6/2024	incomplete file	PRANATIBHATNAGAR
3921	13-05-2024	0710102019262024 (No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
3922	13-05-2024	0710102019262024 (No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
3923	13-05-2024	0710102019262024 (No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
3924	13-05-2024	0710102019262024 (No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
3925	28-05-2024	0710102009462020 (No.of Docs 2)	0710102009462020/9	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	1/6/2024	need sign of every page of written submission	lokeshsharmalaw

3926	20-05-2024	0710102016792022(No.of Docs 2)	0710102016792022/1	COMPANY PETITION IB (IBC)/437(ND)2022	PAISALO DIGITAL LIMITED VS. SAHNI AQUATECH PRIVATE LIMITED	IBC under Sec 7	1/6/2024	pagination missing in book marking as per index and need every page sign page no 1 to 74 incomplete index and page no 38 to 47 need ocr	HARSHAL240
3927	13-05-2024	0710102019262024(No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
3928	30-05-2024	0710102104142023(No.of Docs 1)	0710102104142023/2	COMPANY PETITION IB (IBC)/154(ND)2024	NEETU BANSAL	Section 94(1)	1/6/2024	incomplete file	ska9001
3929	13-05-2024	0710102019262024(No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
3930	18-05-2024	0710102005542024(No.of Docs 1)	0710102005542024/2	INTERLOCUTORY APPLICATION (I.B.C)/1140(ND)2024	POOJA DAMIR MIGLANI VS. PRAKASH KAUR	Application under any other provisions- IBC	1/6/2024	Index page missing in pdf and index page also missing in book marking	Pooja3331
3931	13-05-2024	0710102019262024(No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
3932	18-05-2024	0710102005542024(No.of Docs 1)	0710102005542024/2	INTERLOCUTORY APPLICATION (I.B.C)/1140(ND)2024	POOJA DAMIR MIGLANI VS. PRAKASH KAUR	Application under any other provisions- IBC	1/6/2024	Index page missing in pdf and index page also missing in book marking	Pooja3331
3933	20-05-2024	0710102016792022(No.of Docs 2)	0710102016792022/1	COMPANY PETITION IB (IBC)/437(ND)2022	PAISALO DIGITAL LIMITED VS. SAHNI AQUATECH PRIVATE LIMITED	IBC under Sec 7	1/6/2024	pagination missing in book marking as per index and need every page sign page no 1 to 74 incomplete index and page no 38 to 47 need ocr	HARSHAL240
3934	13-05-2024	0710102019262024(No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
3935	28-05-2024	0710102075272023(No.of Docs 1)	0710102075272023/3	RESTORATION APPLICATION (IBC)/136(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/6/2024	incomplete file	Shash2407
3936	18-05-2024	0710102005542024(No.of Docs 1)	0710102005542024/2	INTERLOCUTORY APPLICATION (I.B.C)/1140(ND)2024	POOJA DAMIR MIGLANI VS. PRAKASH KAUR	Application under any other provisions- IBC	1/6/2024	Index page missing in pdf and index page also missing in book marking	Pooja3331
3937	20-05-2024	0710102016792022(No.of Docs 2)	0710102016792022/1	COMPANY PETITION IB (IBC)/437(ND)2022	PAISALO DIGITAL LIMITED VS. SAHNI AQUATECH PRIVATE LIMITED	IBC under Sec 7	1/6/2024	pagination missing in book marking as per index and need every page sign page no 1 to 74 incomplete index and page no 38 to 47 need ocr	HARSHAL240
3938	30-05-2024	0710102034712022(No.of Docs 2)	0710102034712022/4	INTERLOCUTORY APPLICATION (I.B.C)/2469(ND)2022	GYAN CHANDRA MISRA VS. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	1/6/2024	need every pages sign and ocr	avinashbhati6
3939	13-05-2024	0710102019262024(No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas

3940	20-12-2023	071010205703202 3(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3941	20-12-2023	071010205703202 3(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3942	20-12-2023	071010205703202 3(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3943	27-05-2024	071010209559202 1(No.of Docs 2)	0710102095592021/4	INTERLOCUTORY APPLICATION (I.B.C)/240(ND)202 2	NEELAM ANTHWAL VS.JBK DEVELOPERS PVT. LTD.	Sec 60(5)	31-05-2024	book marking mandatory as per index	kshekhar
3944	29-05-2024	071010202267202 4(No.of Docs 2)	0710102022672024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/52(ND)2024	ASHA DEALCOM PRIVATE LIMITED	Sec. 230-232, Sec 234	31-05-2024	index must sign page no 3	sanjaygrow
3945	20-12-2023	071010205703202 3(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3946	29-12-2022	071010210759202 2(No.of Docs 0)	0710102107592022/2	INTERLOCUTORY APPLICATION (I.B.C)/1435(ND)20 23	DECATHLON SPORTS INDIA PRIVATE LIMITED VSM/S ROHTAS PROJECTS LTD.	Sec 60(5)	31-05-2024	book marking mandatory as per index	
3947	20-12-2023	071010205703202 3(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3948	20-12-2023	071010205703202 3(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3949	20-12-2023	071010205703202 3(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3950	27-05-2024	071010208129202 3(No.of Docs 4)	0710102081292023/6	COMPANY APPLICATION(CO MPANIES ACT)/349(ND)2023	LAXMI TALATI VS. ABHAY JHAVERI	Rule 11 of NCLT	31-05-2024	need every page sign of written submission and pagination missing in book marking	D19062021

3951	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3952	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3953	29-05-2024	0710102078702020(No.of Docs 2)	0710102078702020/6	INTERLOCUTORY APPLICATION (I.B.C)/3271(ND)2020	M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED VS. ANMOL RANA & ASSOCIATES	19(2)	31-05-2024	bookmarking mandatory WITH PAGING	Jsra2015
3954	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3955	30-05-2024	0710102104132023(No.of Docs 1)	0710102104132023/3	COMPANY PETITION IB (IBC)/155(ND)2024	MUKESH KUMAR BANSAL	Section 94(1)	31-05-2024	incomplete file	ska9001
3956	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3957	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3958	29-05-2024	0710102044882021(No.of Docs 2)	0710102044882021/1	COMPANY APPLICATION(COMPANIES ACT)/332(ND)2021	PRIYANKA UPPAL VS. SUBSTRATAL SOLUTIONS PVT LTD	Sec. 242(4)	31-05-2024	bookmarking mandatory with index need every pages sign	manish2586@hotmail.c
3959	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3960	27-05-2024	0710102088712023(No.of Docs 1)	0710102088712023/4	INTERLOCUTORY APPLICATION (I.B.C)/5624(PB)2023	M/S. ROOTS DEVELOPERS PRIVATE LIMITED & ORS VSCHD DEVELOPER	Sec 60(5)	31-05-2024	need last compliance order of nclt	adv.ahsan.cs
3961	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar

3962	20-12-2023	071010205703202 3(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3963	20-12-2023	071010205703202 3(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3964	27-05-2024	071010200893202 4(No.of Docs 2)	0710102008932024/3	COMPANY APPEAL(COMPANIES ACT)/31(ND)2024	GENERAL MANAGEMENT AND CONSTRUCTION COMPANY PRIVATE LIMITED VS. REGISTRAR OF THE COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	30-05-2024	index page missing in book marking	Abdula569
3965	27-05-2024	071010202404202 4(No.of Docs 1)	0710102024042024/1	COMPANY PETITION (COMPANIES ACT)/94(ND)2024	POOJA SADANA VS. YSP HOTELS & RESORTS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	30-05-2024	page 7 to 9 blank pages	universalllegal
3966	27-05-2024	071010202321202 4(No.of Docs 2)	0710102023212024/5	TRANSFER APPLICATION/9(P B)2024	K R SENGOTTUVELU VS. K.S NITHIN	Rule16(d),NCL T Rules,2016	30-05-2024	book marking mandatory as per index and also index missed in pdf	nrlawyers
3967	29-05-2024	071010200881202 4(No.of Docs 1)	0710102008812024/4	INTERLOCUTORY APPLICATION (I.B.C)/703(ND)202 4	ROHIT SEHGAL VSRAKESH KUMAR BHALLA	Application under any other provisions- IBC	30-05-2024	1 rs court fee missed on vakalatnama and book marking mandatory as per index	jyoti.gupta.lawyer
3968	28-05-2024	071020041135201 8(No.of Docs 2)	0710200411352018/5 6	COMPANY PETITION IB (IBC)/846(ND)2018	M/S BARU MAL VINOD KUMAR VS M/S AMIRA PURE FOODS PVT LTD	IBC Under Sec 9	30-05-2024	14,to,31 not clear pages	akashkjco
3969	29-05-2024	071010201252202 3(No.of Docs 2)	0710102012522023/6	COMPANY PETITION (COMPANIES ACT)/44(PB)2023	KRISHAN KUMAR BHARGAVA VS. CAXTON PRESS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	30-05-2024	need every page sign of report and annexures every page need sign with true copy	askanurag
3970	29-05-2024	071010201236202 4(No.of Docs 1)	0710102012362024/2	COMPANY PETITION IB (IBC)/156(ND)2024	CENTRAL BANK OF INDIA LIMITED VS. MR. KUSHAN MITRA (PERSONAL GUARANTOR)	Section 95(1)	30-05-2024	book marking mandatory as per index and index missed in pdf	devvartrana
3971	17-04-2024	071010203371202 4(No.of Docs 0)	0710102033712024/1	INTERLOCUTORY APPLICATION (I.B.C)/2253(ND)20 24	VIMAL KUMAR	Application under any other provisions- IBC	30-05-2024	Book marking mandatory as per index	
3972	29-05-2024	071010200051202 3(No.of Docs 2)	0710102000512023/4	INTERLOCUTORY APPLICATION (I.B.C)/771(PB)202 3	MANOJ KUMAR AGARWAL VS. VIKRAM SINGH RATHORE	Sec 60(5)	30-05-2024	Need file to ocr reply	VIKRAMNIMBLI
3973	27-05-2024	071010200893202 4(No.of Docs 2)	0710102008932024/3	COMPANY APPEAL(COMPANIES ACT)/31(ND)2024	GENERAL MANAGEMENT AND CONSTRUCTION COMPANY PRIVATE LIMITED VS. REGISTRAR OF THE COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	30-05-2024	index page missing in book marking	Abdula569

3974	27-05-2024	0710102008932024 (No.of Docs 2)	0710102008932024/3	COMPANY APPEAL(COMPANIES ACT)/31(ND)2024	GENERAL MANAGEMENT AND CONSTRUCTION COMPANY PRIVATE LIMITED VS. REGISTRAR OF THE COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	30-05-2024	index page missing in book marking	Abdula569
3975	27-05-2024	0710102008932024 (No.of Docs 2)	0710102008932024/3	COMPANY APPEAL(COMPANIES ACT)/31(ND)2024	GENERAL MANAGEMENT AND CONSTRUCTION COMPANY PRIVATE LIMITED VS. REGISTRAR OF THE COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	30-05-2024	index page missing in book marking	Abdula569
3976	22-05-2024	0710102007162022 (No.of Docs 1)	0710102007162022/2	INTERLOCUTORY APPLICATION (I.B.C)/448(PB)2022	JITENDRA KALRA VS. RAJESH PROJECT	Sec 60(5)	29-05-2024	PAGINATION MISSING IN FILE	fair.legal
3977	28-05-2024	0710102157872019 (No.of Docs 1)	0710102157872019/12	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	29-05-2024	Wrong file	HARBEER
3978	27-05-2024	0710102075112021 (No.of Docs 2)	0710102075112021/4	INTERLOCUTORY APPLICATION (I.B.C)/5186(ND)2021	SURYAKANT CHANDRAKANT MISHRA/PRANJAL MISHRA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	29-05-2024	Book marking mandatory as per index	kshekhar
3979	30-03-2023	0710102025302020 (No.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
3980	30-03-2023	0710102025302020 (No.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
3981	30-03-2023	0710102025302020 (No.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
3982	21-05-2024	0710102114622019 (No.of Docs 2)	0710102114622019/15	COMPANY PETITION (COMPANIES ACT)/128(ND)2019	ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED & ORS.	Sec. 241(1)	29-05-2024	book marking mandatory as per index need file ocr and need every page sign of reply	TIWARIVINEETA
3983	30-03-2023	0710102025302020 (No.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
3984	30-03-2023	0710102025302020 (No.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
3985	21-05-2024	0710200000652010 (No.of Docs 1)	0710200000652010/19	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	29-05-2024	mention the name of respondent no 1 and 2 on vakalatanama	rrglawoffice
3986	30-03-2023	0710102025302020 (No.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey

3987	23-05-2024	0710102011372023(No.of Docs 2)	0710102011372023/4	COMPANY APPEAL(COMPANIES ACT)/63(ND)2023	GREEN VALLEY JATRO-ENERGY PRIVATELIMITED	Sec 252 (3)	29-05-2024	date missing in index OCR Compulsory in pdf	ashishmiddha@rocke tm
3988	30-03-2023	0710102025302020(No.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
3989	10/5/2024	0710102038422023(No.of Docs 2)	0710102038422023/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2023	KHATUSHYAM PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-05-2024	need file to ocr	palashagarwal
3990	30-03-2023	0710102025302020(No.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
3991	30-03-2023	0710102025302020(No.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
3992	22-05-2024	0710102109892023(No.of Docs 2)	0710102109892023/1	INTERVENTION PETITION (IBC)/89(PB)2023	DAIICHI SANKYO COMPANY LTD VS. VOLGA MANAGEMENT AND CONSULTANCY PRIVATE LIMITED	Sec 60(5)	29-05-2024	need every pages ocr	kunal2087
3993	10/5/2024	0710102038422023(No.of Docs 2)	0710102038422023/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2023	KHATUSHYAM PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-05-2024	need file to ocr	palashagarwal
3994	10/5/2024	0710102038422023(No.of Docs 2)	0710102038422023/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2023	KHATUSHYAM PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-05-2024	need file to ocr	palashagarwal
3995	27-05-2024	0710102046592021(No.of Docs 2)	0710102046592021/4	INTERLOCUTORY APPLICATION (I.B.C)/3992(ND)2021	RITURAJ VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	29-05-2024	book marking mandatory as per index with pagination	kshekar
3996	24-05-2024	0710102013922024(No.of Docs 1)	0710102013922024/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)2024	PICKRR TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-05-2024	75,76, pages not clear	rajeev1124
3997	24-05-2024	0710102014002024(No.of Docs 1)	0710102014002024/18	TRANSFER PETITION(COMPANIES ACT)/8(PB)2024	MS DEAN INFRATECH PVT LTD VS. CCL INTERNATIONAL.LIMITED	Sec 433(e)/433(f) of CA 1956	29-05-2024	bookmarking mandatory	AAVNA.LEGAL
3998	10/5/2024	0710102038422023(No.of Docs 2)	0710102038422023/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2023	KHATUSHYAM PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-05-2024	need file to ocr	palashagarwal

3999	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4000	3/2/2024	071010201148202 4(No.of Docs 0)	0710102011482024/1 4	INTERLOCUTORY APPLICATION (I.B.C)/716(ND)202	PRADEEP KUMAR RAY VSWIKREATE WORLDWIDE PRIVATE LIMITED	Application under any other provisions- IBC	28-05-2024	bookmarking mandatory	
4001	27-05-2024	071010206059202 1(No.of Docs 2)	0710102060592021/5 21	INTERLOCUTORY APPLICATION (I.B.C)/4248(ND)20	SHALIKA JAIN/DINESH JAIN VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	Book marking mandatory as per index	kshekhar
4002	20-05-2024	071010208829202 0(No.of Docs 2)	0710102088292020/3	COMPANY PETITION (COMPANIES ACT)/132(ND)2020	SUDHRIR MENDIRATTA VS. EAST BENGAL INVESTMENTS PRIVATE LIMITED	Sec. 59	28-05-2024	index missing in bookmarking need every pages sign address Wrong in affidavit	eminds@nclt
4003	18-05-2024	071020040080201 4(No.of Docs 3)	0710200400802014/2 4	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-05-2024	need every pages sign in pdf	D17472012
4004	20-05-2024	071010205358202 3(No.of Docs 2)	0710102053582023/2 23	INTERLOCUTORY APPLICATION (I.B.C)/3495(ND)20	BANK OF BARODA VSJAGADEES KUMAR MORRI LIQUIDATOR OF MS PADIA TIMBER CO. PVT LTD	Sec 60(5)	28-05-2024	bookmarking mandatory with all pages sign OCR Compulsory in pdf	PRAVEENA
4005	21-05-2024	071010200128202 3(No.of Docs 2)	0710102001282023/1 3	INTERLOCUTORY APPLICATION (I.B.C)/534(PB)202	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	28-05-2024	index missing in pdf need every pages ocr	kunal2087
4006	18-05-2024	071010209559202 1(No.of Docs 2)	0710102095592021/3 2	INTERLOCUTORY APPLICATION (I.B.C)/240(ND)202	NEELAM ANTHWAL VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	need every pages sign pdf	kshekhar
4007	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4008	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4009	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4010	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4011	24-05-2024	071010200053202 4(No.of Docs 2)	0710102000532024/2 3	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	28-05-2024	need every pages OCR Compulsory	advgmsingh

4012	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4013	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4014	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4015	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4016	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4017	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4018	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4019	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4020	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4021	26-05-2024	0710102054592023(No.of Docs 1)	0710102054592023/4	COMPANY APPEAL(COMPANIES ACT)/235(ND)2023	INDER SHARMA	Sec 252 (3)	28-05-2024	page no missed in file as per index in pdf and need sign every pages	nehasoni1705
4022	18-05-2024	0710102046592021(No.of Docs 2)	0710102046592021/3	INTERLOCUTORY APPLICATION (I.B.C)/3992(ND)2021	RITURAJ VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	need every pages sign in pdf	kshekhar
4023	18-05-2024	0710102060692021(No.of Docs 2)	0710102060692021/4	INTERLOCUTORY APPLICATION (I.B.C)/4208(ND)2021	DIAMOND SAHA VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	need every pages sign in pdf	kshekhar
4024	18-05-2024	0710102061932021(No.of Docs 2)	0710102061932021/3	INTERLOCUTORY APPLICATION (I.B.C)/4366(ND)2021	MR RATNESH KUMAR MISHRA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	need every pages sign in pdf	kshekhar
4025	27-05-2024	0710102062072021(No.of Docs 2)	0710102062072021/4	INTERLOCUTORY APPLICATION (I.B.C)/4265(ND)2021	RAJA CHAKRAVARTHI VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	Book marking mandatory as per index	kshekhar

4026	18-05-2024	071010206065202 1(No.of Docs 2)	0710102060652021/3	INTERLOCUTORY APPLICATION (I.B.C)/4369(ND)2021	AMMAR ANAS/MALIKA ANWAR SIDDIQUI VS.JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	need every pages sign in pdf	kshekhar
4027	27-05-2024	071010211667201 9(No.of Docs 2)	0710102116672019/1	COMPANY PETITION (COMPANIES ACT)/129(ND)2019	SMT. PREM KAUR. VS. M/S DEE TEE ELECTRONICS INDIA PVT. LTD. & ORS	Sec. 241(1),Sec. 242(4)	28-05-2024	last order missing	hklawoffices
4028	27-05-2024	071010208129202 3(No.of Docs 4)	0710102081292023/5	COMPANY APPLICATION(COMPANIES ACT)/349(ND)2023	LAXMI TALATI VS. ABHAY JHAVERI	Rule 11 of NCLT	28-05-2024	need every page sign of written submission and pagination missing in book marking	D19062021
4029	27-05-2024	071010204775202 1(No.of Docs 2)	0710102047752021/4	INTERLOCUTORY APPLICATION (I.B.C)/2967(ND)2021	MRS. ALKA SINHA/ AAYUSH KUMAR VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	book marking mandatory as per index with pagination	kshekhar
4030	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4031	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4032	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4033	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4034	23-05-2024	071010204449202 3(No.of Docs 2)	0710102044492023/1 0	TRANSFER APPLICATION/24(PB)2023	MR. NISHANT NARENDRAKUMAR SINGHAL VS. YOG NAVALKUMAR BHOOT	Rule16(d),NCLT Rules,2016	28-05-2024	date missing in bookmarking date missing in index 25rs welfare ticket in vakalatnama	Khushbu1101
4035	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan

4036	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4037	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4038	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4039	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4040	27-05-2024	071010206571202 1(No.of Docs 2)	0710102065712021/5	INTERLOCUTORY APPLICATION (I.B.C)/4136(ND)20 21	RAJIV KUMAR KHARE VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	Book marking mandatory as per index	kshekhar
4041	18-05-2024	071010206060202 1(No.of Docs 2)	0710102060602021/4	INTERLOCUTORY APPLICATION (I.B.C)/4252(ND)20 21	DEEPAK KUMAR/BEENU VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	need every pages sign pdf	kshekhar
4042	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4043	27-05-2024	071010208831202 2(No.of Docs 2)	0710102088312022/2	INTERLOCUTORY APPLICATION (I.B.C)/5227(ND)20 22	MR. SHAIENDRA AJMERA LIQUIDATOR OF KWALITY LIMITED VS. OFFICE OF DIRECTORATE GENERAL OF GOODS AND SERVICES TAX INTELLIGENCE	Sec 60(5)	28-05-2024	need every pages sign of written submission page no 1 to 7	bajpaiankita86
4044	21-05-2024	071010203191202 3(No.of Docs 2)	0710102031912023/1	RESTORATION APPLICATION (COMPANIES ACT)/17(ND)2023	M/S SATISH PAWA & ORS VS. M/S. DIVINE INFRACON PVT. LTD. & ORS	Rule 11 of NCLT	28-05-2024	incomplete file	rakesh@12

4045	21-05-2024	071010206547202 2(No.of Docs 2)	0710102065472022/9	INTERLOCUTORY APPLICATION (I.B.C)/4219(ND)2022	ANURAG NIRBHAYA RESOLUTION PROFESSIONAL FOR MANJU J HOMES INDIA LIMITED VS. RED APPLE BUYER,S WELFARE ASSOCIATION	Application under any other provisions- IBC	28-05-2024	bookmarking mandatory need every pages sign	abhishek.naik
4046	27-05-2024	071010206071202 1(No.of Docs 2)	0710102060712021/4	INTERLOCUTORY APPLICATION (I.B.C)/4250(ND)2021	VIKRAM SINGH RAWAT/POOJA RAWAT VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	Book marking mandatory as per index	kshekhar
4047	20-05-2024	071010205772202 1(No.of Docs 2)	0710102057722021/3	INTERLOCUTORY APPLICATION (I.B.C)/3646(ND)2021	ASHOK KUMAR MALIK VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	bookmarking mandatory need every pages sign with OCR Compulsory in pdf	Nobilitas Juris
4048	28-05-2024	071012001264201 8(No.of Docs 2)	0710120012642018/29	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	28-05-2024	need every pages sign and true copy in Annexure	namitha@samvidlegal
4049	27-05-2024	071010212334201 9(No.of Docs 2)	0710102123342019/7	COMPANY APPLICATION(COMPANIES ACT)/336(ND)2019	SMT. PREM KAUR. VS. M/S DEE TEE ELECTRONICS INDIA PVT. LTD. & ORS	Sec. 244(1)	28-05-2024	last order missing	hklawoffices
4050	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4051	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4052	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4053	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4054	21-05-2024	071010203190202 3(No.of Docs 2)	0710102031902023/1	RESTORATION APPLICATION (COMPANIES ACT)/13(ND)2023	SATISH PAWA & ORS VS. INDEX SECURITIES AND RESEARCH PRIVATE LIMITED AND ORS.	Rule 11 of NCLT	28-05-2024	incomplete file	rakesh@12

4055	26-04-2024	071010201282202 2(No.of Docs 2)	0710102012822022/1 68	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4056	24-01-2024	071010200893202 4(No.of Docs 0)	0710102008932024/4	COMPANY APPEAL(COMPANIES ACT)/31(ND)2024	GENERAL MANAGEMENT AND CONSTRUCTION COMPANY PRIVATE LIMITED VS. REGISTRAR OF THE COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	28-05-2024	pagination missing in bookmarking index missing in bookmarking index sign missing and date missing	
4057	27-05-2024	071010202267202 4(No.of Docs 2)	0710102022672024/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/52(ND)2024	ASHA DEALCOM PRIVATE LIMITED	Sec. 230-232, Sec 234	28-05-2024	wrong pagination in file and missed pagination in book marking	sanjaygrow
4058	23-05-2024	071010202267202 4(No.of Docs 2)	0710102022672024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/52(ND)2024	ASHA DEALCOM PRIVATE LIMITED	Sec. 230-232, Sec 234	28-05-2024	pagination Wring in index	sanjaygrow
4059	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4060	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4061	24-05-2024	071010201148202 0(No.of Docs 2)	0710102011482020/2	COMPANY APPLICATION(CO MPANIES ACT)/242(PB)2020	RAJESH BUILDCON & INFRASTRUCTURE PRIVATE LIMITED VS. MR RAJESH GUPTA	Rule 11 of NCLT, 2016	28-05-2024	pagination missing in bookmarking 1rs court fees missing in vakalatnama OCR Compulsory in pages	shikharsharmaoffice
4062	24-05-2024	071010201148202 0(No.of Docs 2)	0710102011482020/2	COMPANY APPLICATION(CO MPANIES ACT)/242(PB)2020	RAJESH BUILDCON & INFRASTRUCTURE PRIVATE LIMITED VS. MR RAJESH GUPTA	Rule 11 of NCLT, 2016	28-05-2024	pagination missing in bookmarking 1rs court fees missing in vakalatnama OCR Compulsory in pages	shikharsharmaoffice
4063	24-05-2024	071010201148202 0(No.of Docs 2)	0710102011482020/2	COMPANY APPLICATION(CO MPANIES ACT)/242(PB)2020	RAJESH BUILDCON & INFRASTRUCTURE PRIVATE LIMITED VS. MR RAJESH GUPTA	Rule 11 of NCLT, 2016	28-05-2024	pagination missing in bookmarking 1rs court fees missing in vakalatnama OCR Compulsory in pages	shikharsharmaoffice
4064	24-05-2024	071010201148202 0(No.of Docs 2)	0710102011482020/2	COMPANY APPLICATION(CO MPANIES ACT)/242(PB)2020	RAJESH BUILDCON & INFRASTRUCTURE PRIVATE LIMITED VS. MR RAJESH GUPTA	Rule 11 of NCLT, 2016	28-05-2024	pagination missing in bookmarking 1rs court fees missing in vakalatnama OCR Compulsory in pages	shikharsharmaoffice
4065	24-05-2024	071010200053202 4(No.of Docs 2)	0710102000532024/2 3	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	28-05-2024	need every pages OCR Compulsory	advqmsingh
4066	18-05-2024	071010203706202 4(No.of Docs 1)	0710102037062024/1	INTERLOCUTORY APPLICATION (I.B.C)/2196(ND)20 24	SH. DEEPAK AGGARWAL (SRA) VS. REGISTRAR OF COMPANIES DELHI AND HARYANA.	Rule 11 of NCLT, 2016	28-05-2024	bookmarking mandatory	karan.legalis

4067	24-05-2024	0710102000532024 4(No.of Docs 2)	0710102000532024/2 3	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	28-05-2024	need every pages OCR Compulsory	advgmsingh
4068	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4069	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4070	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4071	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4072	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4073	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4074	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4075	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4076	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4077	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4078	24-05-2024	0710102000532024 4(No.of Docs 2)	0710102000532024/2 3	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	28-05-2024	need every pages OCR Compulsory	advgmsingh
4079	17-05-2024	071010211007202 3(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates

4080	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4081	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4082	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4083	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4084	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4085	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4086	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4087	27-05-2024	0710102081302023(No.of Docs 4)	0710102081302023/6	COMPANY APPLICATION(COMPANIES ACT)/346(ND)2023	AMITA JHAVERI VS. HERO MOTOCROP LIMITED	Rule 11 of NCLT	28-05-2024	need every page sign of written submission and pagination missing in book marking	D19062021
4088	27-05-2024	0710102081302023(No.of Docs 4)	0710102081302023/7	COMPANY APPLICATION(COMPANIES ACT)/346(ND)2023	AMITA JHAVERI VS. HERO MOTOCROP LIMITED	Rule 11 of NCLT	28-05-2024	need every page sign of written submission and pagination missing in book marking	D19062021
4089	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4090	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4091	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4092	18-05-2024	0710102060592021(No.of Docs 2)	0710102060592021/4	INTERLOCUTORY APPLICATION (I.B.C)/4248(ND)2021	SHALIKA JAIN/DINESH JAIN VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	need every pages sign pdf	kshekhar

4093	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4094	18-05-2024	0710102060672021(No.of Docs 2)	0710102060672021/3	INTERLOCUTORY APPLICATION (I.B.C)/4424(ND)2021	SHAHNAZ PARWEEN/HAMID RAZA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	need every pages sign in pdf	kshekhar
4095	27-05-2024	0710102060672021(No.of Docs 2)	0710102060672021/4	INTERLOCUTORY APPLICATION (I.B.C)/4424(ND)2021	SHAHNAZ PARWEEN/HAMID RAZA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	Book marking mandatory as per index	kshekhar
4096	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4097	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4098	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4099	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4100	7/5/2024	0710102076712023(No.of Docs 3)	0710102076712023/11	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCL T Rules,2016 IBC	27-05-2024	need every pages sign and true copy in Annexure	ekanshmishra
4101	7/5/2024	0710102076712023(No.of Docs 3)	0710102076712023/11	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCL T Rules,2016 IBC	27-05-2024	need every pages sign and true copy in Annexure	ekanshmishra
4102	15-05-2024	0710102095792023(No.of Docs 2)	0710102095792023/9	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATE LIMITED VS. SPECTRUM AERO PRIVATE LIMITED	IBC under Sec 7	27-05-2024	progress report separately file IA form	advanshulsharma
4103	15-05-2024	0710102076712023(No.of Docs 3)	0710102076712023/12	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCL T Rules,2016 IBC	27-05-2024	page no 31 to 145 true copy missing page no 167 to 190 true copy and sign missing rearrange the book marking double pagination	ekanshmishra
4104	15-05-2024	0710102093242023(No.of Docs 1)	0710102093242023/5	COMPANY PETITION IB (IBC)/762(ND)2023	ECL FINANCE LIMITED VS. JAI BHAGWAN BINDAL	Section 95(1)	27-05-2024	bookmarking mandatory	Integricon Law
4105	16-05-2024	0710102002342019(No.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91

4106	16-05-2024	0710102002342019 (No.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91
4107	7/5/2024	0710102076712023 (No.of Docs 3)	0710102076712023/1	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCL T Rules,2016 IBC	27-05-2024	need every pages sign and true copy in Annexure	ekanshmishra
4108	7/5/2024	0710102076712023 (No.of Docs 3)	0710102076712023/1	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCL T Rules,2016 IBC	27-05-2024	need every pages sign and true copy in Annexure	ekanshmishra
4109	23-05-2024	0710102052502023 (No.of Docs 2)	0710102052502023/10	INTERLOCUTORY APPLICATION (I.B.C)/3428(ND)2023	DURGA DAS AGRAWAL VSBANKEY BIHARI GOYAL	Sec 43(1) r/w Sec 44 (1)	27-05-2024	properly OCR Compulsory in pages	smartnomics
4110	23-05-2024	0710102052502023 (No.of Docs 2)	0710102052502023/10	INTERLOCUTORY APPLICATION (I.B.C)/3428(ND)2023	DURGA DAS AGRAWAL VSBANKEY BIHARI GOYAL	Sec 43(1) r/w Sec 44 (1)	27-05-2024	properly OCR Compulsory in pages	smartnomics
4111	25-05-2024	0710102015432023 (No.of Docs 2)	0710102015432023/5	INTERLOCUTORY APPLICATION (I.B.C)/1334(ND)2023	ERA INFRA ENGINEERING LIMITED	Sec 30	27-05-2024	hindi pages need english translate copy	wamikatrehana
4112	15-05-2024	0710102094282023 (No.of Docs 2)	0710102094282023/6	COMPANY PETITION IB (IBC)/715(ND)2023	KULDEEP KUMAR CONTRACTORS VS. NBCC (INDIA) LIMITED	IBC Under Sec 9	27-05-2024	bookmarking mandatory with index need every pages sign	rajneesh.chopra
4113	23-05-2024	0710102052502023 (No.of Docs 2)	0710102052502023/10	INTERLOCUTORY APPLICATION (I.B.C)/3428(ND)2023	DURGA DAS AGRAWAL VSBANKEY BIHARI GOYAL	Sec 43(1) r/w Sec 44 (1)	27-05-2024	properly OCR Compulsory in pages	smartnomics
4114	26-05-2024	0710102054162022 (No.of Docs 2)	0710102054162022/8	COMPANY PETITION IB (IBC)/557(ND)2022	M M IRON & STEELS VS. ASPG INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index need every page sign of written submission and annexures pages need sign with true copy	kguptaLLB
4115	23-05-2024	0710102052502023 (No.of Docs 2)	0710102052502023/10	INTERLOCUTORY APPLICATION (I.B.C)/3428(ND)2023	DURGA DAS AGRAWAL VSBANKEY BIHARI GOYAL	Sec 43(1) r/w Sec 44 (1)	27-05-2024	properly OCR Compulsory in pages	smartnomics
4116	16-05-2024	0710102095792023 (No.of Docs 2)	0710102095792023/10	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATE LIMITED VS. SPECTRUM AERO PRIVATE LIMITED	IBC under Sec 7	27-05-2024	progress report separately file	advanshulsharma
4117	16-05-2024	0710102039552024 (No.of Docs 2)	0710102039552024/1	INTERLOCUTORY APPLICATION (I.B.C)/2404(ND)2024	RAJIV BAJAJ RESOLUTION PROFESSIONAL	Sec 12(2)	27-05-2024	bookmarking mandatory	LQRAJIVBAJAJ
4118	16-05-2024	0710102002342019 (No.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91
4119	15-05-2024	0710102025592023 (No.of Docs 4)	0710102025592023/4	INTERLOCUTORY APPLICATION (I.B.C)/1839(ND)2023	DINESH SOOD VSDAUDAYAL AGGARWALA	Application under any other provisions- IBC	27-05-2024	need every pages sign of reply and annexure pages need to be ocr separately file all respondent in different slash	kmn28

4120	16-05-2024	0710102002342019 (No.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91
4121	16-05-2024	071010203068202 (No.of Docs 2)	0710102030682022/4	COMPANY PETITION (COMPANIES ACT)/79(PB)2022	VIVEK GUPTA VS. VARDHMAN INFRADEVELOPERS PVT LTD	Sec. 241(1),Sec. 242(4)	27-05-2024	wrong file	karan.legalis
4122	16-05-2024	071010202932202 (No.of Docs 1)	0710102029322022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2022	XENA FLUID SYSTEMS PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-05-2024	3 rs missed court fee and 25 rs welfare fee on vakalatanama	RASTOGIFCS5
4123	24-05-2024	071010210838202 (No.of Docs 2)	0710102108382023/5	COMPANY PETITION IB (IBC)/83(ND)2024	JV HOLDING PRIVATE LIMITED VS. KRANTI INFRA POWER PRIVATE LIMITED	IBC under Sec 7	27-05-2024	book marking mandatory as per index and index page missing in file	Sahil36
4124	20-05-2024	071010200125202 (No.of Docs 2)	0710102001252023/1	INTERLOCUTORY APPLICATION (I.B.C)/530(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	27-05-2024	page no 42 to 95 and page no 109 to 137	kunal2087
4125	15-05-2024	071010209324202 (No.of Docs 2)	0710102093242023/6	COMPANY PETITION IB (IBC)/762(ND)2023	ECL FINANCE LIMITED VS. JAI BHAGWAN BINDAL	Section 95(1)	27-05-2024	need every pages sign	Integricon Law
4126	1/5/2024	071010206769202 (No.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(CO MPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
4127	1/5/2024	071010206769202 (No.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(CO MPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
4128	1/5/2024	071010206769202 (No.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(CO MPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
4129	1/5/2024	071010206769202 (No.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(CO MPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
4130	1/5/2024	071010206769202 (No.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(CO MPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
4131	1/5/2024	071010206769202 (No.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(CO MPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena

4132	24-05-2024	0710102104112022 2(No.of Docs 2)	0710102104112022/7	COMPANY PETITION (COMPANIES ACT)/38(ND)2023	RAJENDRA NATH BHEL & OTHERS VS. PREM NATH MOTORS PRIVATE LIMITED	Sec. 241(1)	27-05-2024	book marking mandatory as per index and need every page sign of reply and and index page must signed need fie to ocr accept affidavit and 3 rs court fee and 25 rs welfare fee and date missed on vakalatnama	advkunwararpit
4133	16-05-2024	0710102002342019 9(No.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91
4134	1/5/2024	0710102067692023 3(No.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
4135	15-05-2024	0710102082432023 3(No.of Docs 2)	0710102082432023/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/65(ND)2023	MIDDLE PATH TRADING PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-05-2024	bookmarking mandatory with OCR Compulsory	CPINDIA
4136	15-05-2024	0710102085822020 0(No.of Docs 2)	0710102085822020/4	COMPANY PETITION (COMPANIES ACT)/175(PB)2020	GREEN EDGE INFRASTRUCTURE PRIVATE LIMITED VS. MAGIC EYE DEVELOPERS PRIVATE LIMITED	Sec. 213,Rule 11 of NCLT,Rule 11 of NCLT	27-05-2024	incomplete file	nistha_gupta
4137	16-05-2024	0710102064642023 3(No.of Docs 2)	0710102064642023/40	TRANSFER PETITION(COMPANIES ACT)/6(PB)2023	KIRRON DUTTA VS. JSM OILFIELD SERVICES PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	27-05-2024	Wrong file	ajmathew
4138	15-05-2024	0710200400502007 7(No.of Docs 2)	0710200400502007/74	COMPANY PETITION (COMPANIES ACT)/227(ND)2017	M/S CHANDAN MUNJAL VS M/S RC HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-05-2024	pagination missing in bookmarking	dattacoadvocates
4139	16-05-2024	0710102002342019 9(No.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91
4140	15-05-2024	0710102400532013 3(No.of Docs 2)	0710102400532013/11	COMPANY PETITION (COMPANIES ACT)/66(PB)2013	RODEMADAN HOLDINGS LTD. & ORS. VS INTERNATIONAL TRADE EXPOCENTRE LTD. & ORS.	Application under any other provisions	27-05-2024	bookmarking mandatory need every pages sign	deepakkvijay
4141	1/5/2024	0710102067692023 3(No.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
4142	16-05-2024	0710102002172024 4(No.of Docs 1)	0710102002172024/2	COMPANY APPEAL(COMPANIES ACT)/48(ND)2024	LUNSONS HERBAL PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	27-05-2024	book marking mandatory as per index	Naren01
4143	31-03-2024	0710102027072024 4(No.of Docs 0)	0710102027072024/4	COMPANY PETITION IB (IBC)/210(PB)2024	M/S. INDO SPIRITS VS. POPULAR SPIRITS LLP	IBC Under Sec 9	27-05-2024	book marking mandatory as per index and index page missing in file	

4144	24-11-2022	071010209734202 2(No.of Docs 0)	0710102097342022/3	INTERLOCUTORY APPLICATION (I.B.C)/6003(PB)20 22	SH. DAMODAR DUTT BHATT VSRAJESH PROJECTS INDIA PRIVATE LTD	Rule 11 of NCLT, 2016	27-05-2024	pagination missing in book marking as per index	
4145	16-05-2024	071010200234201 9(No.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91
4146	1/5/2024	071010206769202 3(No.of Docs 2)	0710102067692023/2	INTERLOCUTORY APPLICATION(CO MPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
4147	16-05-2024	071010200234201 9(No.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91
4148	16-05-2024	071010200234201 9(No.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91
4149	15-05-2024	071010202666202 4(No.of Docs 3)	0710102026662024/1	COMPANY PETITION IB (IBC)/170(ND)2024	M/S AGGARWAL TRADING CO. THROUGH SOLE PROPRIETOR MR. MANOJ KUMAR VS. PROLIFIC PAPERS PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	separately file both file in different slash	lakshayagarwal
4150	21-05-2024	071010204969202 3(No.of Docs 1)	0710102049692023/8	COMPANY PETITION IB (IBC)/439(ND)2023	SCORCHERS SERVICES I PRIVATE LIMITED VS. B.C. POWER CONTROLS LIMITED	IBC Under Sec 9	24-05-2024	date missing in vakalatnama	Advsaket@09
4151	15-05-2024	071010205313202 3(No.of Docs 2)	0710102053132023/1 6	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	24-05-2024	bookmarking mandatory need every pages sign With OCR Compulsory in pdf	dmyassociates
4152	23-05-2024	071010205456202 3(No.of Docs 2)	0710102054562023/7	INTERLOCUTORY APPLICATION (I.B.C)/3381(ND)20 23	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	Sec 66(1)	24-05-2024	pagination missing in bookmarking properly ocr in pages	smartnomics
4153	15-05-2024	071010202666202 4(No.of Docs 3)	0710102026662024/1	COMPANY PETITION IB (IBC)/170(ND)2024	M/S AGGARWAL TRADING CO. THROUGH SOLE PROPRIETOR MR. MANOJ KUMAR VS. PROLIFIC PAPERS PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	separately file both file in different slash	lakshayagarwal
4154	15-05-2024	071010202666202 4(No.of Docs 3)	0710102026662024/1	COMPANY PETITION IB (IBC)/170(ND)2024	M/S AGGARWAL TRADING CO. THROUGH SOLE PROPRIETOR MR. MANOJ KUMAR VS. PROLIFIC PAPERS PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	separately file both file in different slash	lakshayagarwal

4155	15-05-2024	0710102026662024 4(No.of Docs 3)	0710102026662024/1	COMPANY PETITION IB (IBC)/170(ND)2024	M/S AGGARWAL TRADING CO. THROUGH SOLE PROPRIETOR MR. MANOJ KUMAR VS. PROLIFIC PAPERS PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	separately file both file in different slash	lakshayagarwal
4156	10/5/2024	0710102021852024 4(No.of Docs 1)	0710102021852024/1	TRANSFER APPLICATION (IBC)/17(PB)2024	STATE BANK OF INDIA VS. RAJENDRA KUMAR CHAUDHARY	Rule16(d),NCL T Rules,2016 IBC	24-05-2024	page 3 to 9 sign and true copy missing	Asav@6538
4157	10/5/2024	0710102021852024 4(No.of Docs 1)	0710102021852024/1	TRANSFER APPLICATION (IBC)/17(PB)2024	STATE BANK OF INDIA VS. RAJENDRA KUMAR CHAUDHARY	Rule16(d),NCL T Rules,2016 IBC	24-05-2024	page 3 to 9 sign and true copy missing	Asav@6538
4158	10/5/2024	0710102021852024 4(No.of Docs 1)	0710102021852024/1	TRANSFER APPLICATION (IBC)/17(PB)2024	STATE BANK OF INDIA VS. RAJENDRA KUMAR CHAUDHARY	Rule16(d),NCL T Rules,2016 IBC	24-05-2024	page 3 to 9 sign and true copy missing	Asav@6538
4159	10/5/2024	0710102021852024 4(No.of Docs 1)	0710102021852024/1	TRANSFER APPLICATION (IBC)/17(PB)2024	STATE BANK OF INDIA VS. RAJENDRA KUMAR CHAUDHARY	Rule16(d),NCL T Rules,2016 IBC	24-05-2024	page 3 to 9 sign and true copy missing	Asav@6538
4160	15-05-2024	0710102024432024 4(No.of Docs 4)	0710102024432024/3	COMPANY PETITION IB (IBC)/174(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. KARVY INNOTECH LIMITED	IBC under Sec 7	24-05-2024	page no 98 to 119 need sign with true copy	akhilsachar65
4161	25-04-2024	0710102100982023 3(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4162	25-04-2024	0710102100982023 3(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4163	25-04-2024	0710102100982023 3(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4164	25-04-2024	0710102100982023 3(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4165	15-05-2024	0710102065782023 3(No.of Docs 4)	0710102065782023/2	INTERLOCUTORY APPLICATION (I.B.C)/4134(ND)2023	RAJEEV GUPTA VS. MR. BRIJESH SINGH BHADAURIYA	Rule 11 of NCLT, 2016	24-05-2024	all document file separately	satyasabharwal
4166	25-04-2024	0710102100982023 3(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4167	25-04-2024	0710102100982023 3(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4168	25-04-2024	0710102100982023 3(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4169	25-04-2024	0710102100982023 3(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4170	25-04-2024	0710102100982023 3(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar

4171	25-04-2024	071010210098202 3(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4172	25-04-2024	071010210098202 3(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4173	25-04-2024	071010210098202 3(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4174	25-04-2024	071010210098202 3(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4175	25-04-2024	071010210098202 3(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4176	25-04-2024	071010210098202 3(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4177	25-04-2024	071010210098202 3(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4178	15-05-2024	071010206783202 3(No.of Docs 2)	0710102067832023/4	COMPANY PETITION IB (IBC)/519(ND)2023	ABHILASHA COMMERCIAL PVT.LTD.. VS. METHODEX SYSTEMS PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	Wrong file	debarshichakraborty
4179	23-05-2024	071010241572201 8(No.of Docs 1)	0710102415722018/5 5	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS. VS FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	24-05-2024	need file to ocr accept affidavit and paste tickets on blank side on vakalatnama and missed date	caopvijay@gmail.com
4180	23-05-2024	071010241572201 8(No.of Docs 1)	0710102415722018/5 4	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS. VS FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	24-05-2024	paste ticket blank side on vakalatnama and missed date also	caopvijay@gmail.com
4181	23-05-2024	071010200698202 4(No.of Docs 1)	0710102006982024/2	INTERLOCATORY APPLICATION(CO MPANIES ACT)/22(ND)2024	M/S HOTEL QUEEN ROAD PVT LTD VS. HILLCREST REALTY SDN BHD	Rule 11 of NCLT,Section 340	24-05-2024	date missing in index	rrglawoffice
4182	20-05-2024	071010202277202 4(No.of Docs 2)	0710102022772024/2	COMPANY PETITION (COMPANIES ACT)/62(ND)2024	MR. SHUBH GAUTAM VS. KREZON SPECIALITIES PRIVATE LIMITED	Sec. 59,Sec. 169(4)	24-05-2024	need file to ocr and paste a ticket on blank side on vakalatnama	Digvijay_nclt
4183	20-05-2024	071010202277202 4(No.of Docs 2)	0710102022772024/2	COMPANY PETITION (COMPANIES ACT)/62(ND)2024	MR. SHUBH GAUTAM VS. KREZON SPECIALITIES PRIVATE LIMITED	Sec. 59,Sec. 169(4)	24-05-2024	need file to ocr and paste a ticket on blank side on vakalatnama	Digvijay_nclt
4184	20-05-2024	071010202277202 4(No.of Docs 2)	0710102022772024/2	COMPANY PETITION (COMPANIES ACT)/62(ND)2024	MR. SHUBH GAUTAM VS. KREZON SPECIALITIES PRIVATE LIMITED	Sec. 59,Sec. 169(4)	24-05-2024	need file to ocr and paste a ticket on blank side on vakalatnama	Digvijay_nclt

4185	20-05-2024	0710102022772024 (No.of Docs 2)	0710102022772024/2	COMPANY PETITION (COMPANIES ACT)/62(ND)2024	MR. SHUBH GAUTAM VS. KREZON SPECIALITIES PRIVATE LIMITED	Sec. 59,Sec. 169(4)	24-05-2024	need file to ocr and paste a ticket on blank side on vakalatnama	Digvijay_nclt
4186	15-05-2024	0710102060312022 (No.of Docs 2)	0710102060312022/4	COMPANY PETITION (COMPANIES ACT)/197(ND)2022	CANARA BANK VS. ABAN OFFSHORE LIMITED	Sec. 245	24-05-2024	need every pages sign bookmarking mandatory	msv8691
4187	22-05-2024	0710102021962024 (No.of Docs 2)	0710102021962024/2	INTERLOCUTORY APPLICATION (I.B.C)/1535(PB)2024	SUKAM POWER SYSTEMS LIMITED VSM/S SURAJ UDYOG & ORS	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1),Sec 49(2)	24-05-2024	pages 28 35 37 39 40 62 63 75 76 not readable paste ticket on blank side of vakalatanama	Admani785@gmail.com
4188	15-05-2024	0710102055182022 (No.of Docs 2)	0710102055182022/1	INTERLOCUTORY APPLICATION (I.B.C)/3302(PB)2022	ANIL GUPTA VS. PIYOOSH GOYAL	Application under any other provisions- IBC	24-05-2024	bookmarking mandatory	lexforiconsulting
4189	20-05-2024	0710200400812014 (No.of Docs 3)	0710200400812014/21	COMPANY PETITION (COMPANIES ACT)/68(ND)2014	PARAMJIT SINGH BAWA VS M/S BAWA PROMOTERS PVT LTD	Application under any other provisions	24-05-2024	Wrong file	D17472012
4190	20-05-2024	0710200400802014 (No.of Docs 2)	0710200400802014/25	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	24-05-2024	Wrong file	D17472012
4191	15-05-2024	0710102025352021 (No.of Docs 2)	0710102025352021/1	INTERLOCUTORY APPLICATION (I.B.C)/4798(ND)2021	** WILL BE AUTO FILLED LATER	Rule 11 of NCLT, 2016	24-05-2024	book marking mandatory as per index with pagination and index page missing in pdf and need file to ocr	kunal kher
4192	15-05-2024	0710102053132023 (No.of Docs 2)	0710102053132023/15	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	22-05-2024	bookmarking mandatory with sign all pages and OCR Compulsory in pdf	dmyassociates
4193	17-05-2024	0710102092372023 (No.of Docs 2)	0710102092372023/1	COMPANY APPLICATION(COMPANIES ACT)/389(ND)2023	POONAM AGRAWAL VS. KURINJI METALS PRIVATE LIMITED	Sec. 242(4)	22-05-2024	need every pages sing	karan.legalis
4194	26-07-2021	0710102051962021 (No.of Docs 0)	0710102051962021/2	INTERLOCUTORY APPLICATION (I.B.C)/3249(ND)2021	JOGINDER PAL KATARIA VS. CA VINEET AGGARWAL	Sec 60(5)	22-05-2024	need sing all pages	
4195	18-05-2024	0710102075112021 (No.of Docs 2)	0710102075112021/3	INTERLOCUTORY APPLICATION (I.B.C)/5186(ND)2021	SURYAKANT CHANDRAKANT MISHRA/PRANJAL MISHRA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	22-05-2024	need every pages sign in pdf	kshekhar
4196	15-05-2024	0710102053132023 (No.of Docs 2)	0710102053132023/13	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	22-05-2024	need every pages sign	vpachnanda
4197	17-05-2024	0710102107162023 (No.of Docs 2)	0710102107162023/3	COMPANY PETITION IB (IBC)/39(ND)2024	PNB HOUSING FINANCE LIMITED VS. DEEPSONS (INDIA) PVT. LTD.	IBC under Sec 7	22-05-2024	need every pages sign date missing in vakalatnama	D5122011

4198	26-07-2021	0710102051962021 (No.of Docs 0)	0710102051962021/2	INTERLOCUTORY APPLICATION (I.B.C)/3249(ND)2021	JOGINDER PAL KATARIA VS. CA VINEET AGGARWAL	Sec 60(5)	22-05-2024	need sing all pages	
4199	26-07-2021	0710102051962021 (No.of Docs 0)	0710102051962021/2	INTERLOCUTORY APPLICATION (I.B.C)/3249(ND)2021	JOGINDER PAL KATARIA VS. CA VINEET AGGARWAL	Sec 60(5)	22-05-2024	need sing all pages	
4200	21-05-2024	0710102059362022 (No.of Docs 2)	0710102059362022/7	COMPANY PETITION IB (IBC)/658(ND)2022	M/S VISIONTECH AUTOMATION VS. M/S DABUR INDIA LTD.	IBC Under Sec 9	22-05-2024	pagination missing in bookmarking	vishal371adv
4201	26-07-2021	0710102051962021 (No.of Docs 0)	0710102051962021/2	INTERLOCUTORY APPLICATION (I.B.C)/3249(ND)2021	JOGINDER PAL KATARIA VS. CA VINEET AGGARWAL	Sec 60(5)	22-05-2024	need sing all pages	
4202	21-05-2024	0710102103702023 (No.of Docs 2)	0710102103702023/2	INTERLOCUTORY APPLICATION (I.B.C)/6629(ND)2023	MR. VIJENDER KUMAR JAIN VS. VARUN SHARMA	19(2)	22-05-2024	pagination missing in book marking as per index affidavit mismatched address with notary both affidavit	ashishgupta2310
4203	18-05-2024	0710102080742021 (No.of Docs 2)	0710102080742021/3	INTERLOCUTORY APPLICATION (I.B.C)/5147(ND)2021	KAVITA JINDAL VS. VINEET AGARWAL RP	Sec 60(5)	22-05-2024	need every pages in pdf	kshekhar
4204	15-05-2024	0710102037592022 (No.of Docs 2)	0710102037592022/2	COMPANY PETITION IB (IBC)/466(PB)2022	SHAKUNTALAM SECURITIES PRIVATE LIMITED THROUGH ANIL GUPTA VS. PIYOOSH GOYAL	Section 95(1)	22-05-2024	book marking mandatory as per index	lexforiconsulting
4205	17-05-2024	0710102094842019 (No.of Docs 2)	0710102094842019/4	COMPANY PETITION (COMPANIES ACT)/96(ND)2019	MANISH RASWANT VS. MKJ EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1)	22-05-2024	need every pages sign	niki_ram@yahoo.com
4206	16-05-2024	0710102064642023 (No.of Docs 2)	0710102064642023/38	TRANSFER PETITION(COMPANIES ACT)/6(PB)2023	KIRRON DUTTA VS. JSM OILFIELD SERVICES PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	21-05-2024	Wrong file	ajmathew
4207	18-05-2024	0710102060712021 (No.of Docs 2)	0710102060712021/3	INTERLOCUTORY APPLICATION (I.B.C)/4250(ND)2021	VIKRAM SINGH RAWAT/POOJA RAWAT VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
4208	20-05-2024	0710102001152023 (No.of Docs 2)	0710102001152023/1	INTERLOCUTORY APPLICATION (I.B.C)/515(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	21-05-2024	PAGE NO 42 TO 95 AND 109 TO 136 NEED OCR	kunal2087
4209	14-05-2024	0710102104882023 (No.of Docs 2)	0710102104882023/6	INTERLOCUTORY APPLICATION (I.B.C)/264(ND)2024	MR. VIJENDER KUMAR JAIN VS. VARUN SHARMA	Sec 43(1) r/w Sec 44 (1)	21-05-2024	book marking mandatory as per index with pagination and need sign page 1 to 4	ashishgupta2310
4210	20-05-2024	0710102001062023 (No.of Docs 2)	0710102001062023/1	INTERLOCUTORY APPLICATION (I.B.C)/500(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	21-05-2024	page no 42 to 95 and 109 to 137 need ocr	kunal2087
4211	18-05-2024	0710102047752021 (No.of Docs 2)	0710102047752021/3	INTERLOCUTORY APPLICATION (I.B.C)/2967(ND)2021	MRS. ALKA SINHA/ AAYUSH KUMAR VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
4212	14-05-2024	0710102081282021 (No.of Docs 2)	0710102081282021/9	INTERLOCUTORY APPLICATION (I.B.C)/5148(ND)2021	CHANCHAL DUA	Application under any other provisions- IBC	21-05-2024	book marking mandatory as per index and index page missing in file and sign every page of synopsis	amrends

4213	20-05-2024	0710102001142023 (No.of Docs 2)	0710102001142023/1	INTERLOCUTORY APPLICATION (I.B.C)/512(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	21-05-2024	PAGE NO 42 TO 95 AND 109 TO 136 NEED OCR	kunal2087
4214	14-05-2024	0710102107592022 (No.of Docs 1)	0710102107592022/1	INTERLOCUTORY APPLICATION (I.B.C)/1435(ND)2023	DECATHLON SPORTS INDIA PRIVATE LIMITED VSM/S ROHTAS PROJECTS LTD.	Sec 60(5)	21-05-2024	book marking mandatory as per index with pagination	aayush.kevlani
4215	14-05-2024	0710102102792023 (No.of Docs 1)	0710102102792023/1	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2024	RAKESH KUMAR JINDAL VSSATISH CHANDER VARMA	Sec 66(1)	21-05-2024	Pagination missing in book marking as per index	iprakesh@17
4216	20-05-2024	0710102006982024 (No.of Docs 1)	0710102006982024/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/22(ND)2024	M/S HOTEL QUEEN ROAD PVT LTD VS. HILLCREST REALTY SDN BHD	Rule 11 of NCLT,Section 340	21-05-2024	PAGE NO 19 20 43 80 83 84 85 86 87 88 89 90 NOT READABLE	rrglawoffice
4217	18-05-2024	0710102065712021 (No.of Docs 2)	0710102065712021/4	INTERLOCUTORY APPLICATION (I.B.C)/4136(ND)2021	RAJIV KUMAR KHARE VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
4218	18-05-2024	0710102065712021 (No.of Docs 2)	0710102065712021/4	INTERLOCUTORY APPLICATION (I.B.C)/4136(ND)2021	RAJIV KUMAR KHARE VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
4219	18-05-2024	0710102065712021 (No.of Docs 2)	0710102065712021/4	INTERLOCUTORY APPLICATION (I.B.C)/4136(ND)2021	RAJIV KUMAR KHARE VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
4220	18-05-2024	0710102065712021 (No.of Docs 2)	0710102065712021/4	INTERLOCUTORY APPLICATION (I.B.C)/4136(ND)2021	RAJIV KUMAR KHARE VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
4221	19-05-2024	0710102080462021 (No.of Docs 1)	0710102080462021/4	COMPANY PETITION (COMPANIES ACT)/39(ND)2022	DEEPA MAHESHWARI VS. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	Sec. 73(4)	21-05-2024	book marking mandatory as per index	hmcohm
4222	14-05-2024	0710102103962023 (No.of Docs 1)	0710102103962023/4	COMPANY PETITION IB (IBC)/721(ND)2023	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VS. J V INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	21-05-2024	need file to OCR AND PAGE NO 185 186 IS MISSING	bhalla
4223	18-05-2024	0710102062072021 (No.of Docs 2)	0710102062072021/3	INTERLOCUTORY APPLICATION (I.B.C)/4265(ND)2021	RAJA CHAKRAVARTHI VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
4224	18-05-2024	0710102061702021 (No.of Docs 2)	0710102061702021/3	INTERLOCUTORY APPLICATION (I.B.C)/4180(ND)2021	DIPESH KUMAR RAY VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
4225	18-05-2024	0710102061372021 (No.of Docs 2)	0710102061372021/4	INTERLOCUTORY APPLICATION (I.B.C)/4368(ND)2021	MEENAKSHI AHUJA VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
4226	20-05-2024	0710102001092023 (No.of Docs 2)	0710102001092023/1	INTERLOCUTORY APPLICATION (I.B.C)/503(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	21-05-2024	page no 42 to 95 and 109 to 137 need ocr	kunal2087
4227	14-05-2024	0710102109882023 (No.of Docs 2)	0710102109882023/1	INTERLOCUTORY APPLICATION (I.B.C)/6718(PB)2023	RELIGARE COMTRADE LIMITED VS. BEST HEALTHCARE PVT LTD	Sec 60(5)	21-05-2024	vakalatanama not uploaded in file and book marking is mandatory as per index with pagination	jrncit

4228	15-05-2024	0710102003362023 (No.of Docs 2)	0710102003362023/2	INTERLOCUTORY APPLICATION (I.B.C)/170(ND)2023	ANIL KUMAR SINGHAL	Application under any other provisions- IBC	21-05-2024	wrong file	avinash.kaur
4229	20-05-2024	0710102001102023 (No.of Docs 3)	0710102001102023/1	INTERLOCUTORY APPLICATION (I.B.C)/505(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	21-05-2024	page no 52 to 61 and 68 to 121 need ocr and 135 to 163	kunal2087
4230	14-05-2024	0710102091412023 (No.of Docs 1)	0710102091412023/1	COMPANY PETITION IB (IBC)/207(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	21-05-2024	book marking mandatory as per index and index page missing in file	Taplegal
4231	20-05-2024	0710102001212023 (No.of Docs 2)	0710102001212023/1	INTERLOCUTORY APPLICATION (I.B.C)/525(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	21-05-2024	PAGE NO 42 TO 95 AND 109 TO 136 NEED OCR	kunal2087
4232	20-05-2024	0710102001202023 (No.of Docs 3)	0710102001202023/1	INTERLOCUTORY APPLICATION (I.B.C)/524(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	21-05-2024	PAGE NO 52 TO 61 AND 68 TO 121 AND 135 TO 163	kunal2087
4233	20-05-2024	0710102001172023 (No.of Docs 2)	0710102001172023/1	INTERLOCUTORY APPLICATION (I.B.C)/518(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	21-05-2024	PAGE NO 42 TO 95 AND 109 TO 136 NEED OCR	kunal2087
4234	16-05-2024	0710102064642023 (No.of Docs 2)	0710102064642023/3	TRANSFER PETITION(COMPANIES ACT)/6(PB)2023	KIRRON DUTTA VS. JSM OILFIELD SERVICES PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	21-05-2024	Wrong file	ajmathew
4235	17-05-2024	0710200400812014 (No.of Docs 1)	0710200400812014/1	COMPANY PETITION (COMPANIES ACT)/68(ND)2014	PARAMJIT SINGH BAWA VS M/S BAWA PROMOTERS PVT LTD	Application under any other provisions	20-05-2024	25rs welfare ticket missing in vakalatnama	D17472012
4236	17-05-2024	0710102000922023 (No.of Docs 1)	0710102000922023/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2023	AKG EXTRUSIONS PRIVATE LIMITED	Sub-section (I) of section 230	20-05-2024	3 rs missed court fee and 25 rs welfare fee on vakalatanama	RASTOGIFCS5
4237	5/4/2024	0710102081012023 (No.of Docs 2)	0710102081012023/2	INTERLOCUTORY APPLICATION (I.B.C)/5414(ND)2023	RAJENDER KUMAR JAIN VSMS. VIDHI GOEL	Rule 11 of NCLT, 2016	20-05-2024	OCR Compulsory in pdf	advkanika93
4238	5/4/2024	0710102081012023 (No.of Docs 2)	0710102081012023/2	INTERLOCUTORY APPLICATION (I.B.C)/5414(ND)2023	RAJENDER KUMAR JAIN VSMS. VIDHI GOEL	Rule 11 of NCLT, 2016	20-05-2024	OCR Compulsory in pdf	advkanika93
4239	14-05-2024	0710102024182024 (No.of Docs 1)	0710102024182024/1	INTERLOCUTORY APPLICATION (I.B.C)/1616(ND)2024	ZILLION INFRAPROJECTS PVT LTD VSFABTECH WORKS & CONSTRUCTION PVT LTD	Application under any other provisions- IBC	20-05-2024	25rs welfare ticket 3rs court fees missing in vakalatnama	krishenkumar
4240	5/4/2024	0710102081012023 (No.of Docs 2)	0710102081012023/2	INTERLOCUTORY APPLICATION (I.B.C)/5414(ND)2023	RAJENDER KUMAR JAIN VSMS. VIDHI GOEL	Rule 11 of NCLT, 2016	20-05-2024	OCR Compulsory in pdf	advkanika93
4241	5/4/2024	0710102081012023 (No.of Docs 2)	0710102081012023/2	INTERLOCUTORY APPLICATION (I.B.C)/5414(ND)2023	RAJENDER KUMAR JAIN VSMS. VIDHI GOEL	Rule 11 of NCLT, 2016	20-05-2024	OCR Compulsory in pdf	advkanika93
4242	14-05-2024	0710102029862023 (No.of Docs 2)	0710102029862023/2	INTERLOCUTORY APPLICATION (I.B.C)/2290(PB)2023	MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD.	Sec 49(2)	20-05-2024	OCR Compulsory in pdf	Eshna Kumar

4243	14-05-2024	0710102029862023(No.of Docs 2)	0710102029862023/26	INTERLOCUTORY APPLICATION (I.B.C)/2290(PB)2023	MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD.	Sec 49(2)	20-05-2024	OCR Compulsory in pdf	Eshna Kumar
4244	14-05-2024	0710102029862023(No.of Docs 2)	0710102029862023/26	INTERLOCUTORY APPLICATION (I.B.C)/2290(PB)2023	MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD.	Sec 49(2)	20-05-2024	OCR Compulsory in pdf	Eshna Kumar
4245	14-05-2024	0710102029862023(No.of Docs 2)	0710102029862023/26	INTERLOCUTORY APPLICATION (I.B.C)/2290(PB)2023	MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD.	Sec 49(2)	20-05-2024	OCR Compulsory in pdf	Eshna Kumar
4246	14-05-2024	0710102018802024(No.of Docs 1)	0710102018802024/3	COMPANY PETITION IB (IBC)/146(ND)2024	DYNAMIC FINVEST SERVICES PRIVATE LIMITED VS. RAJIV GOYAL (PERSONAL GUARANTOR OF AKSHAJ INFRA PVT. LTD.)	Section 95(1)	20-05-2024	index missing in bookmarking affidavit mismatch with address Wrong	nakulgandhi
4247	13-05-2024	0710102025822023(No.of Docs 2)	0710102025822023/4	COMPANY PETITION (COMPANIES ACT)/64(ND)2023	SANGEETA BATRA & ANR. VS. ICICI BANK LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	book marking mandatory as per index with pagination	mrinalelker
4248	13-05-2024	0710102025822023(No.of Docs 2)	0710102025822023/4	COMPANY PETITION (COMPANIES ACT)/64(ND)2023	SANGEETA BATRA & ANR. VS. ICICI BANK LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	book marking mandatory as per index with pagination	mrinalelker
4249	13-05-2024	0710102025822023(No.of Docs 2)	0710102025822023/4	COMPANY PETITION (COMPANIES ACT)/64(ND)2023	SANGEETA BATRA & ANR. VS. ICICI BANK LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	book marking mandatory as per index with pagination	mrinalelker
4250	13-05-2024	0710102083072023(No.of Docs 1)	0710102083072023/2	TRANSFER APPLICATION/41(PB)2023	SANJEEV ARORA VS. STATE BANK OF INDIA	Rule16(d),NCL T Rules,2016	20-05-2024	bookmarking mandatory with index	Kurdukarandco
4251	13-05-2024	0710102025822023(No.of Docs 2)	0710102025822023/4	COMPANY PETITION (COMPANIES ACT)/64(ND)2023	SANGEETA BATRA & ANR. VS. ICICI BANK LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	book marking mandatory as per index with pagination	mrinalelker
4252	28-04-2024	0710102022712023(No.of Docs 2)	0710102022712023/3	INTERLOCUTORY APPLICATION (I.B.C)/1717(PB)2023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	20-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4253	14-05-2024	0710102071912023(No.of Docs 2)	0710102071912023/1	INTERLOCUTORY APPLICATION (I.B.C)/4931(ND)2023	SANJAY TANEJA VS. SHARVAN KUMAR VISHNOI	Sec 60(5)	20-05-2024	pagination missing in bookmarking	advocatevinod
4254	28-04-2024	0710102022712023(No.of Docs 2)	0710102022712023/3	INTERLOCUTORY APPLICATION (I.B.C)/1717(PB)2023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	20-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4255	16-05-2024	0710102080072023(No.of Docs 2)	0710102080072023/7	COMPANY PETITION (COMPANIES ACT)/23(ND)2023	VIKAS PALIWAL VS. HEMKUNT MANAGEMENT CONSULTANCY PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	20-05-2024	bookmarking mandatory pagination ocr	aniljain

4256	16-05-2024	071010207746202 2(No.of Docs 2)	0710102077462022/1 1	COMPANY PETITION IB (IBC)/754(ND)2022	LIVERPOOL SCHOOL OF TROPICAL MEDICINEINDIA PRIVATE LIMITED	IBC Section 59	20-05-2024	bookmarking mandatory date missing in index	RAVISHARMA
4257	28-04-2024	071010202271202 3(No.of Docs 2)	0710102022712023/3	INTERLOCUTORY APPLICATION (I.B.C)/1717(PB)20 23	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	20-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4258	28-04-2024	071010202271202 3(No.of Docs 2)	0710102022712023/3	INTERLOCUTORY APPLICATION (I.B.C)/1717(PB)20 23	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	20-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4259	17-05-2024	071020040080201 4(No.of Docs 1)	0710200400802014/2 3	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	20-05-2024	25rs welfare ticket missing in vakalatnama	D17472012
4260	6/5/2024	071010204632202 3(No.of Docs 2)	0710102046322023/2	COMPANY PETITION (COMPANIES ACT)/103(ND)2023	SANGEETA BATRA VS. KANISHKA VINYL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	BOOK marking mandatory as per index with pagination	mrinalelker
4261	6/5/2024	071010204632202 3(No.of Docs 2)	0710102046322023/2	COMPANY PETITION (COMPANIES ACT)/103(ND)2023	SANGEETA BATRA VS. KANISHKA VINYL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	BOOK marking mandatory as per index with pagination	mrinalelker
4262	6/5/2024	071010204632202 3(No.of Docs 2)	0710102046322023/2	COMPANY PETITION (COMPANIES ACT)/103(ND)2023	SANGEETA BATRA VS. KANISHKA VINYL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	BOOK marking mandatory as per index with pagination	mrinalelker
4263	6/5/2024	071010204632202 3(No.of Docs 2)	0710102046322023/2	COMPANY PETITION (COMPANIES ACT)/103(ND)2023	SANGEETA BATRA VS. KANISHKA VINYL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	BOOK marking mandatory as per index with pagination	mrinalelker
4264	7/5/2024	071010202395202 4(No.of Docs 1)	0710102023952024/1	COMPANY PETITION IB (IBC)/164(PB)2024	CHHAMA JAIN PROPRIETOR OF M/S P.S.T. TRADING AND COMPONENTS VS. FUTUREWORLD GREENHOMES PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	index sign missing	gunjan
4265	7/5/2024	071010202395202 4(No.of Docs 1)	0710102023952024/1	COMPANY PETITION IB (IBC)/164(PB)2024	CHHAMA JAIN PROPRIETOR OF M/S P.S.T. TRADING AND COMPONENTS VS. FUTUREWORLD GREENHOMES PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	index sign missing	gunjan
4266	2/5/2024	071010200871202 3(No.of Docs 2)	0710102008712023/2	INTERLOCATORY APPLICATION(CO MPANIES ACT)/33(PB)2023	5. SH. ARUN KUMAR PANDEY DIRECTOR VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	20-05-2024	pagination missing in book marking as per index	saraswatsidhant

4267	16-05-2024	0710102012762024 (No.of Docs 1)	0710102012762024/1	COMPANY APPLICATION(COMPANIES ACT)/73(ND)2024	TRACK INFOLINE PRIVATE LIMITED	Rule 11 of NCLT	20-05-2024	missed address in affidavit annexure need sign with true copy	krishnakumar305
4268	2/5/2024	0710102008712023 (No.of Docs 2)	0710102008712023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/33(PB)2023	5. SH. ARUN KUMAR PANDEY DIRECTOR VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	20-05-2024	pagination missing in book marking as per index	saraswatsidhant
4269	7/5/2024	0710102023952024 (No.of Docs 1)	0710102023952024/1	COMPANY PETITION IB (IBC)/164(PB)2024	CHHAMA JAIN PROPRIETOR OF M/S P.S.T. TRADING AND COMPONENTS VS. FUTUREWORLD GREENHOMES PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	index sign missing	gunjan
4270	16-05-2024	0710200400502007 (No.of Docs 2)	0710200400502007/76	COMPANY PETITION (COMPANIES ACT)/227(ND)2017	M/S CHANDAN MUNJAL VS M/S RC HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	pagination missing in bookmarking	dattacoadvocates
4271	7/5/2024	0710102023952024 (No.of Docs 1)	0710102023952024/1	COMPANY PETITION IB (IBC)/164(PB)2024	CHHAMA JAIN PROPRIETOR OF M/S P.S.T. TRADING AND COMPONENTS VS. FUTUREWORLD GREENHOMES PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	index sign missing	gunjan
4272	2/5/2024	0710102008712023 (No.of Docs 2)	0710102008712023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/33(PB)2023	5. SH. ARUN KUMAR PANDEY DIRECTOR VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	20-05-2024	pagination missing in book marking as per index	saraswatsidhant
4273	2/5/2024	0710102008712023 (No.of Docs 2)	0710102008712023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/33(PB)2023	5. SH. ARUN KUMAR PANDEY DIRECTOR VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	20-05-2024	pagination missing in book marking as per index	saraswatsidhant
4274	28-04-2024	0710102022612023 (No.of Docs 2)	0710102022612023/4	INTERLOCUTORY APPLICATION (I.B.C)/3187(PB)2023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	16-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4275	28-04-2024	0710102022612023 (No.of Docs 2)	0710102022612023/4	INTERLOCUTORY APPLICATION (I.B.C)/3187(PB)2023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	16-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar

4276	28-04-2024	0710102022612023 (No.of Docs 2)	0710102022612023/4	INTERLOCUTORY APPLICATION (I.B.C)/3187(PB)2023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	16-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4277	28-04-2024	0710102022612023 (No.of Docs 2)	0710102022612023/4	INTERLOCUTORY APPLICATION (I.B.C)/3187(PB)2023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	16-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4278	13-05-2024	0710102011692024 (No.of Docs 1)	0710102011692024/3	INTERLOCUTORY APPLICATION (I.B.C)/867(ND)2024	DEBASHIS NANDA VS. AXIS BANK LIMITED	Sec 60(5)	16-05-2024	pagination missing in book marking as per index	trinitylaw
4279	10/5/2024	0710102078712021 (No.of Docs 2)	0710102078712021/2	INTERLOCUTORY APPLICATION (I.B.C)/4993(ND)2021	ASHISH KUMAR VS. VINEET AGGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 and 109 to 115 need ocr	sdhrubajit
4280	10/5/2024	0710102068542022 (No.of Docs 2)	0710102068542022/10	COMPANY PETITION IB (IBC)/778(ND)2022	SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED VS. SARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	15-05-2024	book marking mandatory as per index and need sign of every page of written submission	bajpaiankita86
4281	9/5/2024	0710102089322022 (No.of Docs 2)	0710102089322022/10	COMPANY APPLICATION(COMPANIES ACT)/416(PB)2022	RUPAK GUPTA VS. BANARAS HOUSE LIMITED	Rule 11 of NCLT	15-05-2024	Need every page sign of pdf and book marking mandatory as psr index with pagination	ritubhalla
4282	7/5/2024	0710102024432024 (No.of Docs 3)	0710102024432024/1	COMPANY PETITION IB (IBC)/174(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. KARVY INNOTECH LIMITED	IBC under Sec 7	15-05-2024	affidavit mismatched address with notary	vipulkumar
4283	7/5/2024	0710102024432024 (No.of Docs 3)	0710102024432024/1	COMPANY PETITION IB (IBC)/174(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. KARVY INNOTECH LIMITED	IBC under Sec 7	15-05-2024	affidavit mismatched address with notary	vipulkumar
4284	7/5/2024	0710102024432024 (No.of Docs 3)	0710102024432024/1	COMPANY PETITION IB (IBC)/174(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. KARVY INNOTECH LIMITED	IBC under Sec 7	15-05-2024	affidavit mismatched address with notary	vipulkumar
4285	13-05-2024	0710102074752020 (No.of Docs 2)	0710102074752020/6	COMPANY PETITION IB (IBC)/962(ND)2020	ADA FOOD AND RESTAURANTS PRIVATE LIMITED	IBC Under Sec 10	15-05-2024	bookmarking mandatory sign missing in index	sydbilalp19
4286	7/5/2024	0710102024432024 (No.of Docs 3)	0710102024432024/1	COMPANY PETITION IB (IBC)/174(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. KARVY INNOTECH LIMITED	IBC under Sec 7	15-05-2024	affidavit mismatched address with notary	vipulkumar
4287	13-05-2024	0710102032112023 (No.of Docs 2)	0710102032112023/3	INTERLOCUTORY APPLICATION (I.B.C)/2293(PB)2023	MR. RAM RATAN KANOONGO VS. P.K.ENTERPRISES THROUGH PROPRIETOR SHRI PRAVEEN KUMAR	Sec 49(2)	15-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar

4288	10/5/2024	071010207222202 1(No.of Docs 2)	0710102072222021/2	INTERLOCUTORY APPLICATION (I.B.C)/5547(ND)2021	MOHD. IRFAN SIDDIQUI VS VINEET AGGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 and 109 to 115 need ocr	sdhrujajit
4289	10/5/2024	071010209734202 2(No.of Docs 2)	0710102097342022/2	INTERLOCUTORY APPLICATION (I.B.C)/6003(PB)2022	SH. DAMODAR DUTT BHATT VS RAJESH PROJECTS INDIA PRIVATE LTD	Rule 11 of NCLT, 2016	15-05-2024	pagination missing in book marking as per index and need every pages of rejoinder	D1951975
4290	13-05-2024	071010206036202 3(No.of Docs 2)	0710102060362023/5	INTERLOCUTORY APPLICATION (I.B.C)/4617(ND)2023	DURGA DAS AGRAWAL VS MR. MUKESH KUMAR	Sec 66(1)	15-05-2024	book marking mandatory as per index with pagination and annexures pages need ocr	karangandhii
4291	10/5/2024	071010202186202 4(No.of Docs 1)	0710102021862024/1	TRANSFER APPLICATION (IBC)/16(PB)2024	STATE BANK OF INDIA VS. NARESH KUMAR CHAUDHARY	Rule16(d),NCLT Rules,2016 IBC	15-05-2024	annexures pages need sign with true copy and missed notary on affidavit	Asav@6538
4292	9/5/2024	071010206071202 1(No.of Docs 2)	0710102060712021/2	INTERLOCUTORY APPLICATION (I.B.C)/4250(ND)2021	VIKRAM SINGH RAWAT/POOJA RAWAT VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	15-05-2024	bookmarking mandatory with index need every pages sign	kshekhar
4293	13-05-2024	071010203211202 3(No.of Docs 2)	0710102032112023/3	INTERLOCUTORY APPLICATION (I.B.C)/2293(PB)2023	MR. RAM RATAN KANOONGO VS. P.K.ENTERPRISES THROUGH PROPRIETOR SHRI PRAVEEN KUMAR	Sec 49(2)	15-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4294	13-05-2024	071010203211202 3(No.of Docs 2)	0710102032112023/3	INTERLOCUTORY APPLICATION (I.B.C)/2293(PB)2023	MR. RAM RATAN KANOONGO VS. P.K.ENTERPRISES THROUGH PROPRIETOR SHRI PRAVEEN KUMAR	Sec 49(2)	15-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4295	13-05-2024	071010203211202 3(No.of Docs 2)	0710102032112023/3	INTERLOCUTORY APPLICATION (I.B.C)/2293(PB)2023	MR. RAM RATAN KANOONGO VS. P.K.ENTERPRISES THROUGH PROPRIETOR SHRI PRAVEEN KUMAR	Sec 49(2)	15-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4296	9/5/2024	071010204632202 3(No.of Docs 1)	0710102046322023/3	COMPANY PETITION (COMPANIES ACT)/103(ND)2023	SANGEETA BATRA VS. KANISHKA VINYL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-05-2024	bookmarking mandatory with index	mrinalelker
4297	13-05-2024	071010204623202 3(No.of Docs 1)	0710102046232023/2	COMPANY PETITION (COMPANIES ACT)/118(PB)2023	SANGEETA BATRA VS. AMIT CHOUDHARY	Sec. 241(1),Sec. 242(4)	15-05-2024	BOOK marking mandatory as per index and index missing in pdf	mrinalelker
4298	13-05-2024	071010204682202 3(No.of Docs 1)	0710102046822023/2	COMPANY PETITION (COMPANIES ACT)/104(PB)2023	SANGEETA BATRA VS. INESSA NUTRACEUTICALS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-05-2024	BOOK marking mandatory as per index index page missing in pdf	mrinalelker
4299	9/5/2024	071010201888202 1(No.of Docs 1)	0710102018882021/1 6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/95(ND)2021	JADE E SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	15-05-2024	pagination missing in book marking as per index need OCR IN File	anubhavnclt

4300	11/5/2024	071010203416202 1(No.of Docs 2)	0710102034162021/6	INTERLOCUTORY APPLICATION (I.B.C)/2222(ND)20 21	SHEKHAR RESORTS LIMITED VS. EMPLOYEES PROVIDENT FUND ORGANISATION THROUGH ASSISTANT PROVIDENT FUND COMMISSIONER	Sec 60(5)	15-05-2024	bookmarking mandatory with index need every pages sign	rajesh.laws
4301	9/5/2024	071010204659202 1(No.of Docs 2)	0710102046592021/2	INTERLOCUTORY APPLICATION (I.B.C)/3992(ND)20 21	RITURAJ VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	15-05-2024	bookmarking mandatory with index need every pages sign	kshekhar
4302	9/5/2024	071010204775202 1(No.of Docs 2)	0710102047752021/2	INTERLOCUTORY APPLICATION (I.B.C)/2967(ND)20 21	MRS. ALKA SINHA/ AAYUSH KUMAR VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	15-05-2024	bookmarking mandatory with index need every pages sign	kshekhar
4303	9/5/2024	071010206060202 1(No.of Docs 2)	0710102060602021/3	INTERLOCUTORY APPLICATION (I.B.C)/4252(ND)20 21	DEEPAK KUMAR/BEENU VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	15-05-2024	bookmarking mandatory with index need every pages sign	kshekhar
4304	9/5/2024	071010206571202 1(No.of Docs 2)	0710102065712021/3	INTERLOCUTORY APPLICATION (I.B.C)/4136(ND)20 21	RAJIV KUMAR KHARE VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	15-05-2024	bookmarking mandatory with index need every pages sign	kshekhar
4305	10/5/2024	071010206894202 1(No.of Docs 2)	0710102068942021/2	INTERLOCUTORY APPLICATION (I.B.C)/5584(ND)20 21	MR.NITINVERMA VSVINEET AGGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 and 109 to 115 need ocr	sdhrubajit
4306	10/5/2024	071010207266202 2(No.of Docs 2)	0710102072662022/1	INTERLOCUTORY APPLICATION (I.B.C)/5648(ND)20 22	MRS. SYEDAH TASMIAH MOHI VSMR. VINEET AGGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy page no 62 to 74 and 91 to 105 and 109 to 115 need ocr	sdhrubajit
4307	27-04-2024	071010202809202 3(No.of Docs 2)	0710102028092023/3	INTERLOCUTORY APPLICATION (I.B.C)/2574(PB)20 23	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS. GANESHA OVERSEAS THROUGH PROPRIETOR SHRI RACHIT GOYAL	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4308	27-04-2024	071010202809202 3(No.of Docs 2)	0710102028092023/3	INTERLOCUTORY APPLICATION (I.B.C)/2574(PB)20 23	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS. GANESHA OVERSEAS THROUGH PROPRIETOR SHRI RACHIT GOYAL	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4309	13-05-2024	071010200076202 4(No.of Docs 2)	0710102000762024/9	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14-05-2024	page no 26 to 38 true copy with sign not seen properly and need sign of all advocate on vakalatanama	aaryan@sasttralegal

4310	7/5/2024	071010209876202 3(No.of Docs 2)	0710102098762023/8	TRANSFER APPLICATION/46(PB)2023	PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	14-05-2024	pagination missing in bookmarking	mg270288
4311	27-04-2024	071010202809202 3(No.of Docs 2)	0710102028092023/3	INTERLOCUTORY APPLICATION (I.B.C)/2574(PB)20 23	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS. GANESHA OVERSEAS THROUGH PROPRIETOR SHRI RACHIT GOYAL	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4312	11/5/2024	071010208922202 2(No.of Docs 1)	0710102089222022/1	INTERLOCUTORY APPLICATION (I.B.C)/5327(ND)20 22	VISHAL TIWARI VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	14-05-2024	bookmarking mandatory with index need every pages sign in pdf	9166
4313	11/5/2024	071010203678202 4(No.of Docs 2)	0710102036782024/1	COMPANY PETITION (COMPANIES ACT)/92(PB)2024	MANU RISHI GUPTHA & ORS. VS. ICICI SECURITIES LIMITED	Sec. 245	14-05-2024	OCR Compulsory in pages	ckausik
4314	11/5/2024	071010203744202 4(No.of Docs 1)	0710102037442024/2	INTERLOCUTORY APPLICATION (I.B.C)/2148(ND)20 24	INDIABULLS HOUSING FINANCE LIMITED VS. DR SUBHASH CHANDRA	Application under any other provisions- IBC	14-05-2024	Need complete file to OCR Accept affidavit .	Rajkamal
4315	20-04-2024	071010210541202 2(No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)20 22	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocateazeem
4316	8/5/2024	071010206332202 3(No.of Docs 2)	0710102063322023/3	INTERLOCUTORY APPLICATION (I.B.C)/3891(ND)20 23	ARCHANA CHOUHARY VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	14-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4317	13-05-2024	071010203209202 3(No.of Docs 2)	0710102032092023/5	INTERLOCUTORY APPLICATION (I.B.C)/1974(PB)20 23	MR. RAM RATAN KANOONGO VS. RB COMMODITIES PVT LTD	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4318	13-05-2024	071010202276202 3(No.of Docs 2)	0710102022762023/2	INTERLOCUTORY APPLICATION (I.B.C)/1718(PB)20 23	MR. RAM RATAN KANOONGO VS. MR. SIDDHARTH KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4319	13-05-2024	071010202276202 3(No.of Docs 2)	0710102022762023/2	INTERLOCUTORY APPLICATION (I.B.C)/1718(PB)20 23	MR. RAM RATAN KANOONGO VS. MR. SIDDHARTH KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar

4320	13-05-2024	0710102022762023 (No.of Docs 2)	0710102022762023/2	INTERLOCUTORY APPLICATION (I.B.C)/1718(PB)2023	MR. RAM RATAN KANOONGO VS. MR. SIDDHARTH KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4321	8/5/2024	0710102062792023 (No.of Docs 2)	0710102062792023/3	INTERLOCUTORY APPLICATION (I.B.C)/3905(ND)2023	JITENDER KUMAR VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	14-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4322	13-05-2024	0710102022762023 (No.of Docs 2)	0710102022762023/2	INTERLOCUTORY APPLICATION (I.B.C)/1718(PB)2023	MR. RAM RATAN KANOONGO VS. MR. SIDDHARTH KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4323	9/5/2024	0710200410222018 (No.of Docs 1)	0710200410222018/29	COMPANY PETITION IB (IBC)/43(ND)2018	TDT COPPER LTD. VS UJALA PUMPS PVT. LTD	IBC Under Sec 9	14-05-2024	book marking mandatory as per index and need OCR OF REPLY	dk.sood@yahoo.com
4324	8/5/2024	0710102061132023 (No.of Docs 2)	0710102061132023/3	INTERLOCUTORY APPLICATION (I.B.C)/3938(ND)2023	SANDEEP CHAUDHARY VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	14-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4325	8/5/2024	0710102042432022 (No.of Docs 1)	0710102042432022/4	COMPANY PETITION IB (IBC)/588(ND)2022	STATE BANK OF INDIA VS. ABHILAHSA AGGARWAL	Section 95(1)	14-05-2024	1rs court fees missing in vakalatnama	lcalegal
4326	8/5/2024	0710102129152019 (No.of Docs 3)	0710102129152019/2	COMPANY APPLICATION(COMPANIES ACT)/2205(PB)2019	SBPL INFRASTRUCTURE LTD VS. DLF SBPL DEVELOPERS PVT. LTD.	Application under any other provisions	14-05-2024	improper book marking as per index and need every pages sign of pdf need separately book marking of volume 2 as per pages in pdf	arjunsingh
4327	8/5/2024	0710102107982023 (No.of Docs 2)	0710102107982023/2	COMPANY PETITION IB (IBC)/162(ND)2024	GROVER TRADING CO. VS. SUPREME FIN-HOLD PRIVATE LIMITED	IBC Under Sec 9	14-05-2024	book marking mandatory as per index with pagination and missed enrol no of advocate on vakalatanama	Adhall
4328	12/5/2024	0710200411692017 (No.of Docs 2)	0710200411692017/4	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	M/S MR ASHOK KUMAR VERMA VS BAVER SUSPENSION PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	14-05-2024	25rs welfare ticket missing put on ticket blank side in vakalatnama need every pages sign	mohit.nandwani
4329	20-04-2024	0710102105412022 (No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)2022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocatezeem
4330	8/5/2024	0710102021342018 (No.of Docs 8)	0710102021342018/5	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	14-05-2024	missed notary on affidavit PAGE 153 and volume III Part 2 need OCR	nidhimohanparashar
4331	9/5/2024	0710102001582019 (No.of Docs 1)	0710102001582019/12	COMPANY PETITION IB (IBC)/619(ND)2019	INTEC CAPITAL LIMITED VS. M/S JAGTAR SINGH & SONS HYDRAULICS PVT LTD	IBC under Sec 7	14-05-2024	Book marking mandatory as per index with pagination and welfare fee and court fee missed on vakalatanama and missed advocate enrol no and name	Kamall.liquidator

4332	22-06-2023	0710102054502023(No.of Docs 0)	0710102054502023/5	COMPANY APPEAL(COMPANIES ACT)/201(ND)2023	RAKESH RAI VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	14-05-2024	bookmarking mandatory date missing in index	
4333	8/5/2024	0710102060462023(No.of Docs 2)	0710102060462023/3	INTERLOCUTORY APPLICATION (I.B.C)/3778(ND)2023	MANOJ KUMAR SHARMA VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	14-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page .	Laws.lance
4334	20-04-2024	0710102105412022(No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)2022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocatezeem
4335	12/5/2024	0710102022612024(No.of Docs 1)	0710102022612024/1	COMPANY PETITION IB (IBC)/194(ND)2024	ROOFS AND CEILINGS (INDIA) PRIVATE LIMITED VS. SVARRNIM INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	14-05-2024	incomplete file	anishag3
4336	8/5/2024	0710102120062019(No.of Docs 1)	0710102120062019/53	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	14-05-2024	bookmarking as per index OCR	CMASKVERMA
4337	8/5/2024	0710102063292023(No.of Docs 2)	0710102063292023/3	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2023	KALPANA DEVI VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	14-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4338	20-04-2024	0710102105412022(No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)2022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocatezeem
4339	9/5/2024	0710102060592021(No.of Docs 2)	0710102060592021/3	INTERLOCUTORY APPLICATION (I.B.C)/4248(ND)2021	SHALIKA JAIN/DINESH JAIN VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	14-05-2024	bookmarking mandatory with index need every pages sign	kshekhar
4340	9/5/2024	0710102035822024(No.of Docs 1)	0710102035822024/1	TRANSFER APPLICATION/13(PB)2024	JAWED AKHTER VS. JAWED HABIB HAIR & BEAUTY LIMITED- ACADEMY	Rule16(d),NCL T Rules,2016	14-05-2024	book marking mandatory as per index with pagination and index page missing in book marking and also pdf	janiparikh
4341	13-05-2024	0710102032092023(No.of Docs 2)	0710102032092023/5	INTERLOCUTORY APPLICATION (I.B.C)/1974(PB)2023	MR. RAM RATAN KANOONGO VS. RB COMMODITIES PVT LTD	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar

4342	20-04-2024	071010210541202 2(No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)2022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocateazeem
4343	8/5/2024	0710102120062019 9(No.of Docs 2)	0710102120062019/54	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	14-05-2024	bookmarking as per index OCR	CMASKVERMA
4344	8/5/2024	0710102060442023 3(No.of Docs 2)	0710102060442023/3	INTERLOCUTORY APPLICATION (I.B.C)/3937(ND)2023	SHAILENDRA SINGH VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	14-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder .	Laws.lance
4345	20-04-2024	071010210541202 2(No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)2022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocateazeem
4346	20-04-2024	071010210541202 2(No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)2022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocateazeem
4347	8/5/2024	0710102018572024 4(No.of Docs 2)	0710102018572024/2	INTERLOCUTORY APPLICATION (I.B.C)/1655(ND)2024	AMIT NAGAR VS. M/S INTELLICITY BUSINESS PARK PVT LTD.	Application under any other provisions- IBC	14-05-2024	wrong file	taniashar
4348	8/5/2024	071010209780202 2(No.of Docs 1)	0710102097802022/2	COMPANY PETITION (COMPANIES ACT)/45(ND)2023	CHANDA DEVI VS. BRICKREDSYS INDIA PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-05-2024	missed enroll no of advocate on vakalatanama and also missed sign of one advocate out of four advocate with enroll no and index page missing in book marking	rajulshrivastava
4349	8/5/2024	0710102094722023 3(No.of Docs 2)	0710102094722023/1	COMPANY PETITION (COMPANIES ACT)/224(ND)2023	BALJIT SINGH AHLUWALIA VS. MR HARJIT SINGH AHLUWALIA	Sec. 241(1),Sec. 242(4)	14-05-2024	put on ticket blank side in vakalantma	bhushankapur@NCLT
4350	25-04-2024	0710102103232023 3(No.of Docs 3)	0710102103232023/2	INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)2023	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	14-05-2024	Wrong file	MANOJDUBEY

4351	25-04-2024	071010210323202 3(No.of Docs 3)	0710102103232023/2	INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)2023	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	14-05-2024	Wrong file	MANOJDUBEY
4352	25-04-2024	071010210323202 3(No.of Docs 3)	0710102103232023/2	INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)2023	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	14-05-2024	Wrong file	MANOJDUBEY
4353	25-04-2024	071010210323202 3(No.of Docs 3)	0710102103232023/2	INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)2023	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	14-05-2024	Wrong file	MANOJDUBEY
4354	9/5/2024	071010202830202 3(No.of Docs 1)	0710102028302023/4	COMPANY PETITION (COMPANIES ACT)/65(ND)2023	SANGEETA BATRA VS. PERENNIAL LIFESCIENCES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14-05-2024	bookmarking mandatory with index	mrinalelker
4355	20-04-2024	071010210541202 2(No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)2022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocatezeem
4356	13-05-2024	071010203209202 3(No.of Docs 2)	0710102032092023/5	INTERLOCUTORY APPLICATION (I.B.C)/1974(PB)2023	MR. RAM RATAN KANOONGO VS. RB COMMODITIES PVT LTD	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4357	13-05-2024	071010203209202 3(No.of Docs 2)	0710102032092023/5	INTERLOCUTORY APPLICATION (I.B.C)/1974(PB)2023	MR. RAM RATAN KANOONGO VS. RB COMMODITIES PVT LTD	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4358	20-04-2024	071010210541202 2(No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)2022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocatezeem
4359	27-04-2024	071010202809202 3(No.of Docs 2)	0710102028092023/3	INTERLOCUTORY APPLICATION (I.B.C)/2574(PB)2023	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS. GANESHA OVERSEAS THROUGH PROPRIETOR SHRI RACHIT GOYAL	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4360	9/5/2024	071010203396202 2(No.of Docs 1)	0710102033962022/5	COMPANY PETITION IB (IBC)/518(ND)2022	ICICI BANK LIMITED VS. MR. CHANDER MOHAN SETHI	Section 95(1)	14-05-2024	bookmarking mandatory	RIL ASSOCIATES & ADV

4361	8/5/2024	0710102063312023 (No.of Docs 2)	0710102063312023/3	INTERLOCUTORY APPLICATION (I.B.C)/3958(ND)2023	RUCHIKA AGARWAL VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	13-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4362	7/5/2024	0710102018552024 (No.of Docs 1)	0710102018552024/4	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	13-05-2024	index missing in bookmarking	wadiaghandy@123
4363	8/5/2024	0710102082532023 (No.of Docs 2)	0710102082532023/3	COMPANY APPEAL(COMPANIES ACT)/301(ND)2023	CAPITAL ICE FACTORY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	13-05-2024	index page missing in book marking and also pdf book marking do as per index	shambhulaw123
4364	10/5/2024	0710102035822024 (No.of Docs 1)	0710102035822024/2	TRANSFER APPLICATION/13(PB)2024	JAWED AKHTER VS. JAWED HABIB HAIR & BEAUTY LIMITED-ACADEMY	Rule16(d),NCLT Rules,2016	13-05-2024	bookmarking mandatory with index 25rs welfare ticket 3rs court fees missing in vakalatnama	desaidiwanji
4365	6/5/2024	0710102077462022 (No.of Docs 2)	0710102077462022/7	COMPANY PETITION IB (IBC)/754(ND)2022	LIVERPOOL SCHOOL OF TROPICAL MEDICINEINDIA PRIVATE LIMITED	IBC Section 59	13-05-2024	bookmarking as per index sing missing in index	RAVISHARMA
4366	8/5/2024	0710102077302023 (No.of Docs 1)	0710102077302023/2	COMPANY PETITION (COMPANIES ACT)/162(ND)2023	RAVINDER SINGH JAMWAL VS. SPECIAL EXECUTIVE PROTECTION (INDIA) PVT LTD.	Sec. 241(1),Sec. 242(4)	13-05-2024	bookmarking mandatory	angadmehta
4367	6/5/2024	0710102093902023 (No.of Docs 1)	0710102093902023/4	INTERLOCUTORY APPLICATION (I.B.C)/5890(ND)2023	DURGA DAS AGRAWAL VS. MR. MUKESH KUMAR	Sec 60(5)	13-05-2024	9,to,14 small pages	shivamgautam02
4368	8/5/2024	0710102062832023 (No.of Docs 2)	0710102062832023/2	INTERLOCUTORY APPLICATION (I.B.C)/4995(ND)2023	AMIT MAAN VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	13-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4369	8/5/2024	0710102083062023 (No.of Docs 2)	0710102083062023/4	INTERLOCUTORY APPLICATION (I.B.C)/5179(ND)2023	ASHA KUMARI SINHA VS. SANJAY MEHRA (RESOLUTION PROFESSIONAL)	Sec 60(5)	13-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4370	7/5/2024	0710102018552024 (No.of Docs 1)	0710102018552024/4	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	13-05-2024	index missing in bookmarking	wadiaghandy@123
4371	8/5/2024	0710102080462021 (No.of Docs 2)	0710102080462021/3	COMPANY PETITION (COMPANIES ACT)/39(ND)2022	DEEPA MAHESHWARI VS. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	Sec. 73(4)	13-05-2024	bookmarking mandatory with index	hmcohm
4372	7/5/2024	0710102031322023 (No.of Docs 1)	0710102031322023/2	INTERLOCUTORY APPLICATION (I.B.C)/2254(ND)2023	M/S GANGA BUISNESS PRIVATE LIMITED. VSAMANDEEP SINGH SRAN	Sec 54(1)	13-05-2024	last order missing	Laws.lance
4373	7/5/2024	0710102008932024 (No.of Docs 3)	0710102008932024/2	COMPANY APPEAL(COMPANIES ACT)/31(ND)2024	GENERAL MANAGEMENT AND CONSTRUCTION COMPANY PRIVATE LIMITED VS. REGISTRAR OF THE COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	13-05-2024	Wrong file	Abdula569
4374	7/5/2024	0710102018552024 (No.of Docs 1)	0710102018552024/4	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	13-05-2024	index missing in bookmarking	wadiaghandy@123

4375	7/5/2024	0710102018552024 (No.of Docs 1)	0710102018552024/4	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	13-05-2024	index missing in bookmarking	wadiaghandy@123
4376	10/5/2024	0710102054522023 (No.of Docs 2)	0710102054522023/4	VOLUNTARY LIQUIDATION (IBC)/2(PB)2023	SHUBH LAKSHMI SYNTHETICS PRIVATE LIMITED	Rule 11 of NCLT, 2016	13-05-2024	incomplete file	singhrishabh_7
4377	8/5/2024	0710102062852023 (No.of Docs 2)	0710102062852023/3	INTERLOCUTORY APPLICATION (I.B.C)/5141(ND)2023	ALOK KAPOOR VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	13-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4378	8/5/2024	0710102062842023 (No.of Docs 2)	0710102062842023/3	INTERLOCUTORY APPLICATION (I.B.C)/5142(ND)2023	GUNJAN KAPOOR VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	13-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4379	8/5/2024	0710102079962023 (No.of Docs 2)	0710102079962023/1	RESTORATION APPLICATION (IBC)/152(ND)2023	MOHNEESH TYAGI VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	13-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4380	8/5/2024	0710102062562023 (No.of Docs 2)	0710102062562023/3	INTERLOCUTORY APPLICATION (I.B.C)/3907(ND)2023	DEEPAK VERMA VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	13-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4381	23-04-2024	0710102010122021 (No.of Docs 1)	0710102010122021/3	COMPANY PETITION (COMPANIES ACT)/63(ND)2021	MR . PREM LAL ?S VS. AMBRANE INDIA PVT LTD	Sec. 58(3)	12/5/2024	last order missing	aaryan@sasttralegal
4382	24-04-2024	0710102076712023 (No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
4383	5/5/2024	0710102015702024 (No.of Docs 2)	0710102015702024/1	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS. ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 241(1),Sec. 242(4),Sec. 244(1)	12/5/2024	index missing in bookmarking	skbhatt
4384	24-04-2024	0710102076712023 (No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
4385	24-04-2024	0710102076712023 (No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
4386	5/5/2024	0710200427362018 (No.of Docs 1)	0710200427362018/14	COMPANY PETITION (COMPANIES ACT)/03(ND)2018	AHMEDABAD VADODARA EXPRESSWAY COMPANY LTD.	Application under any other provisions	12/5/2024	bookmarking mandatory	csjalaj
4387	7/5/2024	0710102070742023 (No.of Docs 1)	0710102070742023/2	INTERLOCUTORY APPLICATION (I.B.C)/4616(ND)2023	ROHIT SEHGAL VSOFFICE OF PRINCIPAL COMMISSIONER CGST DELHI (NORTH)	Sec 60(5)	12/5/2024	annexures pages need sign with true copy	rrglawoffice
4388	7/5/2024	0710102077462022 (No.of Docs 2)	0710102077462022/8	COMPANY PETITION IB (IBC)/754(ND)2022	LIVERPOOL SCHOOL OF TROPICAL MEDICINEINDIA PRIVATE LIMITED	IBC Section 59	12/5/2024	bookmarking as per index need every pages sign	RAVISHARMA

4389	6/5/2024	0710102022762024 (No.of Docs 1)	0710102022762024/2	INTERLOCUTORY APPLICATION (I.B.C)/1380(ND)2024	PAL GARDEN ALLOTTEE WELFARE ASSOCIATION VS. GANGA RAM AGARWAL RESOLUTION PROFESSIONAL OF PAL INFRASTRUCTURE AND DEVELOPMENT PVT. LTD.	Sec 60(5)	12/5/2024	index missing pagination missing in bookmarking date missing in vakalatnama	Srslegal3150
4390	5/5/2024	0710102028162024 (No.of Docs 2)	0710102028162024/1	COMPANY PETITION IB (IBC)/214(PB)2024	VISTRA ITCL (INDIA) LIMITED VS. MRS. ANITA GOYAL	Section 95(1)	12/5/2024	bookmarking mandatory with index need every pages in pdf	SamvadPartners
4391	7/5/2024	0710102076312023 (No.of Docs 2)	0710102076312023/2	INTERLOCUTORY APPLICATION (I.B.C)/5217(ND)2023	JAI CHAND BUNKAR VS. HORIZON CONCEPT PVT. LTD.	Sec 60(5)	12/5/2024	bookmarking as per index	krishnavicky0
4392	24-04-2024	0710102076712023 (No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCL T Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
4393	5/5/2024	0710102054222023 (No.of Docs 2)	0710102054222023/8	COMPANY PETITION (COMPANIES ACT)/124(ND)2023	PRABH PAUL PARMAR VS. ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/5/2024	Wrong file	nidsbits
4394	6/5/2024	0710102016792024 (No.of Docs 2)	0710102016792024/15	INTERLOCUTORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	12/5/2024	bookmarking mandatory need every pages sign	KartikeyaMatta
4395	6/5/2024	0710102017152024 (No.of Docs 2)	0710102017152024/1	COMPANY PETITION (COMPANIES ACT)/65(ND)2024	SUMAN LATA GOYAL VS. SAVITRI BUILDTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	12/5/2024	need every pages sign	legalics
4396	6/5/2024	0710102023142022 (No.of Docs 2)	0710102023142022/5	INTERLOCUTORY APPLICATION (I.B.C)/1384(ND)2022	ASHOK KRIPLANI VS. ICICI BANK	Sec 60(5)	12/5/2024	need every pages sign	trishabhh
4397	4/5/2024	0710102117882023 (No.of Docs 1)	0710102117882023/13	COMPANY PETITION IB (IBC)/92(ND)2021	SOHANAA INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 10	12/5/2024	pagination missing in bookmarking	LIQUIDATOR ANIL BHAT
4398	6/5/2024	0710102023142022 (No.of Docs 2)	0710102023142022/4	INTERLOCUTORY APPLICATION (I.B.C)/1384(ND)2022	ASHOK KRIPLANI VS. ICICI BANK	Sec 60(5)	12/5/2024	need every pages sign	trishabhh
4399	24-04-2024	0710102076712023 (No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCL T Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
4400	5/5/2024	0710102054222023 (No.of Docs 2)	0710102054222023/7	COMPANY PETITION (COMPANIES ACT)/124(ND)2023	PRABH PAUL PARMAR VS. ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/5/2024	Wrong file	nidsbits

4401	24-04-2024	0710102076712023(No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCL T Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
4402	24-04-2024	0710102076712023(No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCL T Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
4403	4/5/2024	0710102013772020(No.of Docs 2)	0710102013772020/3	COMPANY APPLICATION(IBC)/922(ND)2020	JAI PRAKASH SHARMA VS. INDIA CHOICE PRIVATE LIMITED	Application under any other provisions- IBC	12/5/2024	Wrong file	jpluc13@gmail.com
4404	6/5/2024	0710102021412024(No.of Docs 1)	0710102021412024/4	INTERLOCUTORY APPLICATION (I.B.C)/1379(ND)2024	PAL GARDEN ALLOTTEE WELFARE ASSOCIATION VS. GANGA RAM AGARWAL RESOLUTION PROFESSIONAL OF PAL INFRASTRUCTURE AND DEVELOPMENT PVT. LTD.	Sec 60(5),Sec 60(5)	12/5/2024	index missing pagination missing in bookmarking date missing in vakalatnama	Srslegal3150
4405	24-04-2024	0710102076712023(No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCL T Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
4406	24-04-2024	0710102076712023(No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCL T Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
4407	6/5/2024	0710102018632024(No.of Docs 1)	0710102018632024/2	INTERLOCUTORY APPLICATION (I.B.C)/1330(ND)2024	DEPARTMENT OF TOWN AND COUNTRY PLANNING HARYANA VS. MR. SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL	Sec 60(5)	12/5/2024	incomplete file	Srslegal3150
4408	23-04-2024	0710102010122021(No.of Docs 1)	0710102010122021/3	COMPANY PETITION (COMPANIES ACT)/63(ND)2021	MR . PREM LAL ?S VS. AMBRANE INDIA PVT LTD	Sec. 58(3)	12/5/2024	last order missing	aaryan@sasttralegal
4409	23-04-2024	0710102010122021(No.of Docs 1)	0710102010122021/3	COMPANY PETITION (COMPANIES ACT)/63(ND)2021	MR . PREM LAL ?S VS. AMBRANE INDIA PVT LTD	Sec. 58(3)	12/5/2024	last order missing	aaryan@sasttralegal
4410	4/5/2024	0710200001972016(No.of Docs 9)	0710200001972016/3	COMPANY PETITION (COMPANIES ACT)/44(ND)2016	VIJAY SHANKAR SINGH VS M/S. GRAND VISION TOUR & TRAVELS PVT. LTD.	Application under any other provisions	12/5/2024	all documents file separately with orderly	dhruvd
4411	23-04-2024	0710102010122021(No.of Docs 1)	0710102010122021/3	COMPANY PETITION (COMPANIES ACT)/63(ND)2021	MR . PREM LAL ?S VS. AMBRANE INDIA PVT LTD	Sec. 58(3)	12/5/2024	last order missing	aaryan@sasttralegal

4412	10/5/2024	0710102104552023(No.of Docs 2)	0710102104552023/2	INTERLOCUTORY APPLICATION (I.B.C)/520(ND)2024	PAWAN KUMAR AGRAWAL VS. RAJESH KUMAR JAIN	Sec 43(1) r/w Sec 44 (1)	11/5/2024	25rs welfare ticket missing in vakalatnama	knmnclt
4413	7/5/2024	0710102098752023(No.of Docs 2)	0710102098752023/7	TRANSFER APPLICATION/47(PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCL T Rules,2016	11/5/2024	pagination missing in bookmarking 3rs court fees missing in vakalatnama	mg270288
4414	8/5/2024	0710102095112023(No.of Docs 2)	0710102095112023/1	INTERLOCUTORY APPLICATION (I.B.C)/6097(ND)2023	ARUN PRAKASH VS. SANJAY MEHRA (RESOLUTION PROFESSIONAL)	Sec 60(5)	11/5/2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4415	4/5/2024	0710102067822023(No.of Docs 1)	0710102067822023/7	COMPANY PETITION IB (IBC)/525(ND)2023	ABHILASHA COMMERCIAL PVT.LTD.. VS. METHODEX SYSTEMS PRIVATE LIMITED	IBC under Sec 7	11/5/2024	bookmarking mandatory with index need every pages OCR Compulsory in pdf	mks9818
4416	5/5/2024	0710102028172024(No.of Docs 2)	0710102028172024/1	COMPANY PETITION IB (IBC)/213(PB)2024	VISTRA ITCL (INDIA) LIMITED VS. MR. AYUSH GOEL	Section 95(1)	11/5/2024	book marking mandatory as per index and also need every page sign	SamvadPartners
4417	3/5/2024	0710102037992023(No.of Docs 2)	0710102037992023/6	COMPANY PETITION IB (IBC)/261(ND)2023	DECCANS SAFETY GLASS WORKS PRIVATELIMITED VS. ATS TOWNSHIP PRIVATE LIMITED	IBC under Sec 7	11/5/2024	INDEX PAGE MISSING in book marking and pagination missing in book marking need every page sign of written submission annexures pages need sign with true copy of every page	arjundewan
4418	3/5/2024	0710102037992023(No.of Docs 2)	0710102037992023/7	COMPANY PETITION IB (IBC)/261(ND)2023	DECCANS SAFETY GLASS WORKS PRIVATELIMITED VS. ATS TOWNSHIP PRIVATE LIMITED	IBC under Sec 7	11/5/2024	NDEX PAGE MISSING in book marking and pagination missing in book marking need every page sign of written submission annexures pages need sign with true copy of every page	arjundewan
4419	8/5/2024	0710102097802022(No.of Docs 1)	0710102097802022/4	COMPANY PETITION (COMPANIES ACT)/45(ND)2023	CHANDA DEVI VS. BRICKREDSYS INDIA PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	11/5/2024	missed enroll no of advocate on vakalatanama and also missed sign of one advocate out of four advocate with enroll no and index page missing in book marking	rajulshrivastava
4420	8/5/2024	0710102097802022(No.of Docs 1)	0710102097802022/3	COMPANY PETITION (COMPANIES ACT)/45(ND)2023	CHANDA DEVI VS. BRICKREDSYS INDIA PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	11/5/2024	missed enroll no of advocate on vakalatanama and also missed sign of one advocate out of four advocate with enroll no and index page missing in book marking	rajulshrivastava
4421	1/5/2024	0710102082692019(No.of Docs 2)	0710102082692019/32	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ASIAN INFRATECH PTE LTD. VS. ENERGY INFRATECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Applicat ion under any other provisions	11/5/2024	pagination missing in bookmarking need every pages sign and true copy in Annexure	agnishaditya
4422	3/5/2024	0710102035962020(No.of Docs 2)	0710102035962020/17	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	APARNA CHOUDHRIE KALA VS. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	Sec 241 (2)	11/5/2024	improper book marking as per index and need complete file to OCR OF REPLY	a4apsingh
4423	3/5/2024	0710102035962020(No.of Docs 2)	0710102035962020/16	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	APARNA CHOUDHRIE KALA VS. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	Sec 241 (2)	11/5/2024	book marking mandatory as per index with pagination need complete file to OCR ACCEPT AFFIDAVIT AND Also annexures pages need sign with true copy of every pages	Prashant Bhardwaj

4424	10/5/2024	0710102109952023 (No.of Docs 1)	0710102109952023/1	TRANSFER PETITION(COMPANIES ACT)/43(PB)2023	EMBEE SOFTWARE PRIVATE LIMITED VS. SWASH CONVERGENCE TECHNOLOGIES LIMITED	Sec 433(e)/433(f) of CA 1956	11/5/2024	Wrong file	jrnlct
4425	2/5/2024	0710102019652024 (No.of Docs 1)	0710102019652024/1	TRANSFER APPLICATION (IBC)/20(PB)2024	MR. ANIL ANAND PERSONAL GUARANTOR OF CORPORATE DEBTOR ALTAIR INDUSTRIAL TECHNOLOGIES PRIVATE LIMITED) VS. SMALL INDUSTRIAL DEVELOPMENT OF INDIA	Rule16(d),NCLT Rules,2016 IBC	11/5/2024	bookmarking mandatory with index	bhavanaduhoon
4426	15-04-2024	0710102105862023 (No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	11/5/2024	Wrong file	nehagupta
4427	10/5/2024	0710102010582024 (No.of Docs 2)	0710102010582024/3	COMPANY APPEAL (IBC)/9(ND)2024	SMT SARITA VS. JATIN MADAN	Sec 42	11/5/2024	Wrong file	ashiwan33
4428	19-04-2024	0710102005052024 (No.of Docs 4)	0710102005052024/4	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS. KAMALASHA EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	11/5/2024	improper book marking as per index separate file affidavit and vakalatanama different slash	svrccs
4429	2/5/2024	0710102010602024 (No.of Docs 1)	0710102010602024/1	COMPANY PETITION (COMPANIES ACT)/52(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNIL JAIN & CO.	Sec. 140(5)	11/5/2024	bookmarking mandatory	sfionclt
4430	3/5/2024	0710102010402024 (No.of Docs 2)	0710102010402024/6	INTERLOCUTORY APPLICATION (I.B.C)/836(ND)2024	ENGINEERED FACILITY MANAGEMENT SERVICES VS. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	Rule 11 of NCLT, 2016	11/5/2024	index missed in file and book marking mandatory as per index with pagination	bajpaianand24
4431	19-04-2024	0710102005052024 (No.of Docs 4)	0710102005052024/4	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS. KAMALASHA EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	11/5/2024	improper book marking as per index separate file affidavit and vakalatanama different slash	svrccs
4432	1/5/2024	0710200400492006 (No.of Docs 1)	0710200400492006/16	COMPANY PETITION (COMPANIES ACT)/86(ND)2006	M/S MAHINDER KUMAR SETH VS M/S SETH HOTELS PRIVATE LIMITED	Application under any other provisions	11/5/2024	pagination missing in bookmarking	chitvan
4433	1/5/2024	0710200400492006 (No.of Docs 1)	0710200400492006/16	COMPANY PETITION (COMPANIES ACT)/86(ND)2006	M/S MAHINDER KUMAR SETH VS M/S SETH HOTELS PRIVATE LIMITED	Application under any other provisions	11/5/2024	pagination missing in bookmarking	chitvan

4434	19-04-2024	0710102005052024 (No.of Docs 4)	0710102005052024/4	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS. KAMALASHA EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	11/5/2024	improper book marking as per index separate file affidavit and vakalatanama different slash	svrccs
4435	15-04-2024	0710102105862023 (No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	11/5/2024	Wrong file	nehagupta
4436	1/5/2024	0710200400492006 (No.of Docs 1)	0710200400492006/16	COMPANY PETITION (COMPANIES ACT)/86(ND)2006	M/S MAHINDER KUMAR SETH VS M/S SETH HOTELS PRIVATE LIMITED	Application under any other provisions	11/5/2024	pagination missing in bookmarking	chitvan
4437	1/5/2024	0710200400492006 (No.of Docs 1)	0710200400492006/16	COMPANY PETITION (COMPANIES ACT)/86(ND)2006	M/S MAHINDER KUMAR SETH VS M/S SETH HOTELS PRIVATE LIMITED	Application under any other provisions	11/5/2024	pagination missing in bookmarking	chitvan
4438	4/5/2024	0710102105272023 (No.of Docs 1)	0710102105272023/1	COMPANY APPEAL(COMPANIES ACT)/51(ND)2024	HUNK TEAMNESS SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (3)	11/5/2024	bookmarking mandatory address Wrong in affidavit	Adveenumarwaha
4439	2/5/2024	0710102020022023 (No.of Docs 2)	0710102020022023/9	COMPANY PETITION IB (IBC)/176(ND)2023	UNI WORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	11/5/2024	bookmarking mandatory with index need every pages sign	Natasha Dhruvan Shah
4440	1/5/2024	0710102109132023 (No.of Docs 2)	0710102109132023/19	TRANSFER APPLICATION (IBC)/3(PB)2024	WINSOME INVESTOR WELFARE ASSOCIATION VS. MR. AMIT GUPTA THE LIQUIDATOR & ORS.	Rule16(d),NCLT Rules,2016 IBC	11/5/2024	OCR Compulsory in pages	malakbhatt
4441	1/5/2024	0710102082332023 (No.of Docs 1)	0710102082332023/2	COMPANY PETITION (COMPANIES ACT)/188(ND)2023	SANDEEP ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/5/2024	bookmarking mandatory 1rs court fees missing in vakalatnama	anuragchandra
4442	1/5/2024	0710102109132023 (No.of Docs 2)	0710102109132023/19	TRANSFER APPLICATION (IBC)/3(PB)2024	WINSOME INVESTOR WELFARE ASSOCIATION VS. MR. AMIT GUPTA THE LIQUIDATOR & ORS.	Rule16(d),NCLT Rules,2016 IBC	11/5/2024	OCR Compulsory in pages	malakbhatt
4443	3/5/2024	0710102090752022 (No.of Docs 1)	0710102090752022/7	COMPANY PETITION IB (IBC)/814(ND)2022	MS GANESH ENTERPRISES VS. MIS TRIKALP LAMINATES IND. P. LTD	IBC Under Sec 9	11/5/2024	Book marking mandatory and missed index in book marking and also in PDF	advsunilsuthar@gmail
4444	3/5/2024	0710102097212019 (No.of Docs 2)	0710102097212019/24	COMPANY PETITION IB (IBC)/1617(ND)2019	SUNLARGE INDUSTRIES PVT. LIMITED VS. M/S H.L. TECH FABRICS LTD	IBC Under Sec 9	11/5/2024	Need sign of reply of every pages need english type copy page 39	D1660A2009
4445	2/5/2024	0710102119252020 (No.of Docs 4)	0710102119252020/1	INTERLOCUTORY APPLICATION (I.B.C)/5744(ND)2020	VIVEK GAUR VS. SUNIL KUMAR JAIN RESOLUTION PROFESSIONAL	Sec 60(5)	11/5/2024	Wrong file	Anujsinghadv

4446	1/5/2024	0710102109132023(No.of Docs 2)	0710102109132023/19	TRANSFER APPLICATION (IBC)/3(PB)2024	WINSOME INVESTOR WELFARE ASSOCIATION VS. MR. AMIT GUPTA THE LIQUIDATOR & ORS.	Rule16(d),NCL T Rules,2016 IBC	11/5/2024	OCR Compulsory in pages	malakbhatt
4447	10/5/2024	0710102076542023(No.of Docs 2)	0710102076542023/15	COMPANY PETITION IB (IBC)/607(PB)2023	PROPLARITY INFRATECH PRIVATE LIMITED VS. SKYHIGH TECHNOBUILD PRIVATE LIMITED	IBC under Sec 7	11/5/2024	need every pages sign	kamal724
4448	3/5/2024	0710102083452023(No.of Docs 4)	0710102083452023/223	INTERLOCUTORY APPLICATION (I.B.C)/5376(ND)2023	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. M/S UNICAST AUTOTECH PRIVATE LIMITED THROUGH MR. KANTI MOHAN RASTOGI	Sec 60(5)	11/5/2024	sub index missing in all volumes notary missing sign missing on last page of reply vol 2 or 3 bookmarking as per index missing	KG.D5704
4449	9/5/2024	0710102095592021(No.of Docs 2)	0710102095592021/22	INTERLOCUTORY APPLICATION (I.B.C)/240(ND)2022	NEELAM ANTHWAL VS.JBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
4450	2/5/2024	0710102019662024(No.of Docs 1)	0710102019662024/1	TRANSFER APPLICATION (IBC)/19(PB)2024	ANURADHA ANAND VS. SMALL INDUSTRIAL DEVELOPMENT OF INDIA	Rule16(d),NCL T Rules,2016 IBC	11/5/2024	bookmarking mandatory with index	bhavanaduhoon
4451	3/5/2024	0710102016372024(No.of Docs 2)	0710102016372024/1	COMPANY PETITION IB (IBC)/211(ND)2024	MELLANOX TECHNOLOGIES INDIA PRIVATE LIMITED	IBC Section 59	11/5/2024	book marking mandatory as per index with pagination	SHANKARCS
4452	16-04-2024	0710102044032021(No.of Docs 2)	0710102044032021/22	INTERLOCUTORY APPLICATION (I.B.C)/822(ND)2022	DEVENDRA KUMAR SHARMA VSJBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
4453	16-04-2024	0710102044032021(No.of Docs 2)	0710102044032021/22	INTERLOCUTORY APPLICATION (I.B.C)/822(ND)2022	DEVENDRA KUMAR SHARMA VSJBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
4454	1/5/2024	0710102109132023(No.of Docs 2)	0710102109132023/19	TRANSFER APPLICATION (IBC)/3(PB)2024	WINSOME INVESTOR WELFARE ASSOCIATION VS. MR. AMIT GUPTA THE LIQUIDATOR & ORS.	Rule16(d),NCL T Rules,2016 IBC	11/5/2024	OCR Compulsory in pages	malakbhatt
4455	16-04-2024	0710102044032021(No.of Docs 2)	0710102044032021/22	INTERLOCUTORY APPLICATION (I.B.C)/822(ND)2022	DEVENDRA KUMAR SHARMA VSJBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
4456	16-04-2024	0710102044032021(No.of Docs 2)	0710102044032021/22	INTERLOCUTORY APPLICATION (I.B.C)/822(ND)2022	DEVENDRA KUMAR SHARMA VSJBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
4457	16-04-2024	0710102044632021(No.of Docs 2)	0710102044632021/22	INTERLOCUTORY APPLICATION (I.B.C)/823(ND)2022	DEVENDRA KUMAR SHARMA VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani

4458	16-04-2024	071010204463202 1(No.of Docs 2)	0710102044632021/2	INTERLOCUTORY APPLICATION (I.B.C)/823(ND)2022	DEVENDRA KUMAR SHARMA VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
4459	9/5/2024	071010208074202 1(No.of Docs 2)	0710102080742021/2	INTERLOCUTORY APPLICATION (I.B.C)/5147(ND)2021	KAVITA JINDAL VS. VINEET AGARWAL RP	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
4460	16-04-2024	071010204463202 1(No.of Docs 2)	0710102044632021/4	INTERLOCUTORY APPLICATION (I.B.C)/823(ND)2022	DEVENDRA KUMAR SHARMA VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
4461	16-04-2024	071010204463202 1(No.of Docs 2)	0710102044632021/4	INTERLOCUTORY APPLICATION (I.B.C)/823(ND)2022	DEVENDRA KUMAR SHARMA VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
4462	2/5/2024	071010207795202 3(No.of Docs 2)	0710102077952023/3	INTERLOCUTORY APPLICATION (I.B.C)/5113(ND)2023	RAJ KUMAR DAD IRP OF M/S BLAZE PROMOTERS PVT. LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	11/5/2024	bookmarking mandatory as per index with pagination	satishrai
4463	29-04-2024	071010201679202 4(No.of Docs 1)	0710102016792024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	11/5/2024	bookmarking mandatory with index 1rs court fees date missing in vakalatnama	KartikeyaMatta
4464	1/5/2024	071010210898202 3(No.of Docs 2)	0710102108982023/2	COMPANY PETITION (COMPANIES ACT)/9(ND)2024	DR TEJ KUMAR MATHUR VS. HEALTHSFIRST HEALTHCARE & DIAGNOSTICS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/5/2024	OCR Compulsory in pdf 1rs court fees missing in vakalatnama	pulkitluthra
4465	30-04-2024	071010210257202 3(No.of Docs 2)	0710102102572023/2	INTERLOCUTORY APPLICATION (I.B.C)/6358(ND)2023	AMIT GOEL VS. ASHISH SINGH	Sec 60(5)	11/5/2024	142,to149 pages not clear 140,141 mention type copy	abhi4064
4466	4/5/2024	071010202903202 3(No.of Docs 1)	0710102029032023/2	INTERLOCUTORY APPLICATION (I.B.C)/2044(PB)2023	KISHAN GOPAL SOMANI VSMP INDUSTRIAL DEVELOPMENT CORPORATION LIMITED	Sec 54(1)	11/5/2024	bookmarking mandatory with index	adityagoel
4467	2/5/2024	071010201880202 4(No.of Docs 2)	0710102018802024/2	COMPANY PETITION IB (IBC)/146(ND)2024	DYNAMIC FINVEST SERVICES PRIVATE LIMITED VS. RAJIV GOYAL (PERSONAL GUARANTOR OF AKSHAJ INFRA PVT. LTD.)	Section 95(1)	11/5/2024	Wrong file	nakulgandhi
4468	15-04-2024	071010210586202 3(No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	11/5/2024	Wrong file	nehagupta

4469	29-04-2024	0710102016792024(No.of Docs 1)	0710102016792024/12	INTERLOCUTORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	11/5/2024	bookmarking mandatory with index 1rs court fees date missing in vakalatnama	KartikeyaMatta
4470	16-04-2024	0710102044632021(No.of Docs 2)	0710102044632021/4	INTERLOCUTORY APPLICATION (I.B.C)/823(ND)2022	DEVENDRA KUMAR SHARMA VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
4471	16-04-2024	0710102044632021(No.of Docs 2)	0710102044632021/4	INTERLOCUTORY APPLICATION (I.B.C)/823(ND)2022	DEVENDRA KUMAR SHARMA VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
4472	3/5/2024	0710102094212019(No.of Docs 2)	0710102094212019/10	COMPANY APPLICATION(IBC)/1161(PB)2019	ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD. VS. MANOJ GARG	Sec 60(5)	11/5/2024	NEED OCR TO FILE ACCEPT AFFIDAVIT	adv.ak2020
4473	16-04-2024	0710102044632021(No.of Docs 2)	0710102044632021/2	INTERLOCUTORY APPLICATION (I.B.C)/823(ND)2022	DEVENDRA KUMAR SHARMA VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
4474	1/5/2024	0710102023862022(No.of Docs 2)	0710102023862022/4	INTERLOCUTORY APPLICATION (I.B.C)/1680(ND)2022	SHEKHAR RESORTS LIMITED VS. EMPLOYEEER STATE INSURANCE CORPORATION	Application under any other provisions- IBC	11/5/2024	bookmarking mandatory need all pages sign OCR Compulsory in pdf	anujksinha
4475	16-04-2024	0710102044632021(No.of Docs 2)	0710102044632021/2	INTERLOCUTORY APPLICATION (I.B.C)/823(ND)2022	DEVENDRA KUMAR SHARMA VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
4476	3/5/2024	0710102082272023(No.of Docs 1)	0710102082272023/11	INTERLOCUTORY APPLICATION (I.B.C)/5200(ND)2023	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	11/5/2024	index page missing in book marking ALSO IN PDF AND need OCR TO FILE ACCEPT VAKALATANAMA	niclegal
4477	9/5/2024	0710102075112021(No.of Docs 2)	0710102075112021/2	INTERLOCUTORY APPLICATION (I.B.C)/5186(ND)2021	SURYAKANT CHANDRAKANT MISHRA/PRANJAL MISHRA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
4478	17-04-2024	0710102085292023(No.of Docs 2)	0710102085292023/2	COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	11/5/2024	pagination missing in bookmarking	Vdcllp
4479	17-04-2024	0710102085292023(No.of Docs 2)	0710102085292023/2	COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	11/5/2024	pagination missing in bookmarking	Vdcllp
4480	15-04-2024	0710102105862023(No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	11/5/2024	Wrong file	nehagupta

4481	17-04-2024	071010208529202 3(No.of Docs 2)	0710102085292023/2	COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	11/5/2024	pagination missing in bookmarking	Vdcllp
4482	9/5/2024	071010206069202 1(No.of Docs 2)	0710102060692021/3	INTERLOCUTORY APPLICATION (I.B.C)/4208(ND)20 21	DIAMOND SAHA VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
4483	9/5/2024	071010206137202 1(No.of Docs 2)	0710102061372021/3	INTERLOCUTORY APPLICATION (I.B.C)/4368(ND)20 21	MEENAKSHI AHUJA VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
4484	2/5/2024	071010208109202 3(No.of Docs 1)	0710102081092023/1	INTERLOCUTORY APPLICATION (I.B.C)/5168(PB)20 23	VIJAY KISHORE SAXENA VSMR. RAGHAV MALHOTRA	Sec 60(5)	11/5/2024	incomplete file	vishalganda
4485	9/5/2024	071010206170202 1(No.of Docs 2)	0710102061702021/2	INTERLOCUTORY APPLICATION (I.B.C)/4180(ND)20 21	DIPESH KUMAR RAY VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
4486	9/5/2024	071010206193202 1(No.of Docs 2)	0710102061932021/2	INTERLOCUTORY APPLICATION (I.B.C)/4366(ND)20 21	MR RATNESH KUMAR MISHRA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
4487	9/5/2024	071010206207202 1(No.of Docs 2)	0710102062072021/2	INTERLOCUTORY APPLICATION (I.B.C)/4265(ND)20 21	RAJA CHAKRAVARTHI VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
4488	19-04-2024	071010200505202 4(No.of Docs 4)	0710102005052024/4	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS. KAMALASHA EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	11/5/2024	improper book marking as per index separate file affidavit and vakalatnama different slash	svrccs
4489	9/5/2024	071010206065202 1(No.of Docs 2)	0710102060652021/2	INTERLOCUTORY APPLICATION (I.B.C)/4369(ND)20 21	AMMAR ANAS/MALIKA ANWAR SIDDIQUI VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
4490	15-04-2024	071010210586202 3(No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)202 4	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	11/5/2024	Wrong file	nehagupta
4491	1/5/2024	071010208163202 3(No.of Docs 2)	0710102081632023/5	COMPANY PETITION IB (IBC)/53(ND)2024	BANK OF MAHARASHTRA VS. M/S SUPERTech TOWNSHIP PROJECT LIMITED	IBC under Sec 7	11/5/2024	date missing in index	lokeshmalik
4492	17-04-2024	071010208529202 3(No.of Docs 2)	0710102085292023/2	COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	11/5/2024	pagination missing in bookmarking	Vdcllp

4493	15-04-2024	071010210586202 3(No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	11/5/2024	Wrong file	nehagupta
4494	9/5/2024	071010206067202 1(No.of Docs 2)	0710102060672021/2	INTERLOCUTORY APPLICATION (I.B.C)/4424(ND)2021	SHAHNAZ PARWEEN/HAMID RAZA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
4495	1/5/2024	071010215891201 9(No.of Docs 1)	0710102158912019/18	COMPANY PETITION (COMPANIES ACT)/178(ND)2019	PREET ANAND VS. CP WORLD LINES PVT. LTD.	Sec. 241(1)	11/5/2024	bookmarking mandatory 1rs court fees missing in vakalatnama	anuragchandra
4496	7/5/2024	071010210586202 3(No.of Docs 4)	0710102105862023/6	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	11/5/2024	Wrong file	nehagupta
4497	8/5/2024	071010209472202 3(No.of Docs 2)	0710102094722023/2	COMPANY PETITION (COMPANIES ACT)/224(ND)2023	BALJIT SINGH AHLUWALIA VS. MR HARJIT SINGH AHLUWALIA	Sec. 241(1),Sec. 242(4)	11/5/2024	put on ticket blank side in vakalatnama	bhushankapur@NCLT
4498	3/5/2024	071010207301202 1(No.of Docs 2)	0710102073012021/9	INTERLOCUTORY APPLICATION (I.B.C)/4995(ND)2021	MS. MAYA GUPTA VSGIRISH BHATIA	Application under any other provisions- IBC	11/5/2024	book marking mandatory as per index with pagination and index page also missing in book marking and need complete file to OCR ACCEPT AIFFDAVIT Mismatched address of affidavit with notary court fee missed on vakalatanama	sumansslaw
4499	15-04-2024	071010210586202 3(No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	11/5/2024	Wrong file	nehagupta
4500	15-04-2024	071010210586202 3(No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	11/5/2024	Wrong file	nehagupta
4501	2/5/2024	071010206309202 3(No.of Docs 2)	0710102063092023/4	COMPANY PETITION IB (IBC)/493(ND)2023	INDIAN BANK VS. SH. NIMIT MAHAJAN	Section 95(1)	11/5/2024	date missing in index	zainkhan

4502	2/5/2024	071010206306202 3(No.of Docs 2)	0710102063062023/4	COMPANY PETITION IB (IBC)/492(ND)2023	INDIAN BANK VS. SANJEEV MAHAJAN	Section 95(1)	11/5/2024	date missing in index	zainkhan
4503	2/5/2024	071010206278202 3(No.of Docs 2)	0710102062782023/4	COMPANY PETITION IB (IBC)/491(ND)2023	INDIAN BANK VS. BRIJ MOHAN MAHAJAN	Section 95(1)	11/5/2024	date missing in index	zainkhan
4504	2/5/2024	071010206277202 3(No.of Docs 2)	0710102062772023/4	COMPANY PETITION IB (IBC)/490(ND)2023	INDIAN BANK VS. SMT. SAMIKSHA MAHAJAN	Section 95(1)	11/5/2024	date missing in index	zainkhan
4505	15-04-2024	071010210586202 3(No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)202 4	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	11/5/2024	Wrong file	nehagupta
4506	30-04-2024	071010205233202 3(No.of Docs 2)	0710102052332023/6	COMPANY PETITION (COMPANIES ACT)/123(ND)2023	BHARAT DINESH VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 169(4)	10/5/2024	affidavit missing in pdf	palashsinghai
4507	4/5/2024	071010208124202 3(No.of Docs 1)	0710102081242023/2	COMPANY PETITION IB (IBC)/632(ND)2023	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. TECHNO AUTO COMPONENTS (INDIA) PRIVATELIMITED	IBC Under Sec 9	10/5/2024	bookmarking mandatory with index	mrinali_p
4508	7/5/2024	071010201904202 2(No.of Docs 2)	0710102019042022/6	INTERLOCUTORY APPLICATION (I.B.C)/1723(ND)20 22	INABENSA BHARAT PVT. LTD. VS. HARYANA VIDYUT PRASARAN NIGAM LIMITED	Sec 60(5)	10/5/2024	need every page sign and page 39 36 35 33 not readable	Apoorva10
4509	6/5/2024	071010208180202 3(No.of Docs 2)	0710102081802023/6	COMPANY PETITION IB (IBC)/636(ND)2023	M/S IPACK SOLUTIONS VS. M/S XTRACTPRO SEATING PRIVATE LIMITED	IBC Under Sec 9	10/5/2024	need every pages sign	karuna22
4510	9/5/2024	071010210547202 2(No.of Docs 1)	0710102105472022/1 0	INTERLOCUTORY APPLICATION (I.B.C)/685(PB)202 3	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED VSAMANDEEP SINGH SRAN	Application under any other provisions- IBC	10/5/2024	bookmarking mandatory	SamvadPartners
4511	10/5/2024	071010210547202 2(No.of Docs 1)	0710102105472022/1 1	INTERLOCUTORY APPLICATION (I.B.C)/685(PB)202 3	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED VSAMANDEEP SINGH SRAN	Application under any other provisions- IBC	10/5/2024	pagination missing in bookmarking	SamvadPartners
4512	30-04-2024	071010202097202 4(No.of Docs 1)	0710102020972024/2	COMPANY PETITION IB (IBC)/171(ND)2024	CAPT. JAIME MESEGUER SANCHIS VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC Under Sec 9	10/5/2024	need affidavit and sign of every pages	REENA JAIN

4513	30-04-2024	0710102001112023 (No.of Docs 1)	0710102001112023/1	INTERLOCUTORY APPLICATION (I.B.C)/508(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	9/5/2024	IMPROPER BOOK MARKING AS PER INDEX WRITE ENROL NO OF ADVOCATE MISSED ON VAKALATANAMA	kunal2087
4514	30-04-2024	0710102001112023 (No.of Docs 1)	0710102001112023/1	INTERLOCUTORY APPLICATION (I.B.C)/508(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	9/5/2024	IMPROPER BOOK MARKING AS PER INDEX WRITE ENROL NO OF ADVOCATE MISSED ON VAKALATANAMA	kunal2087
4515	29-04-2024	0710102016792024 (No.of Docs 1)	0710102016792024/13	INTERLOCUTORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	9/5/2024	bookmarking mandatory with index 1rs court fees date missing in vakalatnama	KartikeyaMatta
4516	30-04-2024	0710102111502019 (No.of Docs 2)	0710102111502019/11	COMPANY PETITION IB (IBC)/2432(PB)2019	B.A CHANDRASHEKARA SETTY VS. INTEC INDIA LIMITED	IBC under Sec 7	9/5/2024	need every pages sign and True copy in pdf	arunadhri.iyer
4517	2/5/2024	0710102090742023 (No.of Docs 1)	0710102090742023/2	COMPANY PETITION (COMPANIES ACT)/42(PB)2024	SERIOUS FRAUD INVESTIGATION OFFICE VS. VKB & CO.	Sec. 140(5)	9/5/2024	bookmarking mandatory	sfionclt
4518	2/5/2024	0710102090822023 (No.of Docs 1)	0710102090822023/1	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AGARWAL GUPTA & KOHLI	Sec. 140(5)	9/5/2024	bookmarking mandatory	sfionclt
4519	2/5/2024	0710102013422024 (No.of Docs 1)	0710102013422024/2	COMPANY PETITION (COMPANIES ACT)/66(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. MOHAN LAL AGARWAL & CO	Sec. 140(5)	9/5/2024	bookmarking mandatory	sfionclt
4520	29-04-2024	0710102095152023 (No.of Docs 2)	0710102095152023/11	INTERLOCUTORY APPLICATION (I.B.C)/6213(PB)2023	VIVEK KUMAR RP OF AVJ DEVELOPERS (INDIA) PVT. LTD. VSSUPERB DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC,Sec 60(5)	9/5/2024	bookmarking mandatory OCR Compulsory in pdf	karunesh4449
4521	6/5/2024	0710102002732020 (No.of Docs 5)	0710102002732020/61	COMPANY PETITION IB (IBC)/300(PB)2020	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD VS. SARE GURUGRAM PVT LTD	IBC under Sec 7	9/5/2024	501 503 505 506 507 610 611 647 648 649 650 655 656 672 682 683 684 685 686 687 694 695 696 697 698 699 700 701 703 704 705 707 702 all these pages not readable	wamikatrehan
4522	8/1/2024	0710102002162024 (No.of Docs 0)	710102002162024	INTERLOCUTORY APPLICATION (I.B.C)/883(ND)2024	ANIL KUMAR MITTAL VS. SURYA KANT JAIPURIA	Application under any other provisions- IBC	9/5/2024	pdf is not show	
4523	30-04-2024	0710102062072020 (No.of Docs 2)	0710102062072020/23	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2021	KALYANKARI SUPPLIERS PRIVATE LIMITED	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	9/5/2024	page 4 to 7 missing in book marking of reply and need file to OCR	NEERAJ.ARORA
4524	2/5/2024	0710102013002024 (No.of Docs 1)	0710102013002024/1	COMPANY PETITION (COMPANIES ACT)/53(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. S A R B & ASSOCIATES	Sec. 140(5)	9/5/2024	bookmarking mandatory	sfionclt

4525	16-02-2024	0710102015332024 (No.of Docs 0)	0710102015332024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2024	PRUDENT DATA SERVICES PRIVATE LIMITED	Sub-section (I) of section 230	9/5/2024	need every pages sign OCR Compulsory in pdf	
4526	29-04-2024	0710102010652022 (No.of Docs 2)	0710102010652022/3	INTERLOCATORY APPLICATION(COMPANIES ACT)/35(PB)2022	AMB INFRAVENTURES PVT. LTD. VS. UNION OF INDIA [THROUGH SFIO] [REPRESENTED THROUGH: MS. SAKSHI SHARMA SENIOR ASST. DIRECTOR SFIO NEW DELHI]	Rule 11 of NCLT	9/5/2024	pagination missing in book marking	ekanshmishra
4527	29-04-2024	0710102008872024 (No.of Docs 1)	0710102008872024/1	INTERLOCUTORY APPLICATION (I.B.C)/952(ND)2024	PUNJAB NATIONAL BANK VSHARSH KUMAR ARORA	Sec 60(5)	9/5/2024	incomplete file	advocateekta
4528	30-04-2024	0710102001112023 (No.of Docs 1)	0710102001112023/1	INTERLOCUTORY APPLICATION (I.B.C)/508(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	9/5/2024	IMPROPER BOOK MARKING AS PER INDEX WRITE ENROL NO OF ADVOCATE MISSED ON VAKALATANAMA	kunal2087
4529	29-04-2024	0710102020972024 (No.of Docs 1)	0710102020972024/1	COMPANY PETITION IB (IBC)/171(ND)2024	CAPT. JAIME MESEGUER SANCHIS VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC Under Sec 9	9/5/2024	bookmarking mandatory	REENA JAIN
4530	30-04-2024	0710102001112023 (No.of Docs 1)	0710102001112023/1	INTERLOCUTORY APPLICATION (I.B.C)/508(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	9/5/2024	IMPROPER BOOK MARKING AS PER INDEX WRITE ENROL NO OF ADVOCATE MISSED ON VAKALATANAMA	kunal2087
4531	29-04-2024	0710102016792024 (No.of Docs 3)	0710102016792024/14	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	9/5/2024	bookmarking mandatory with index 1rs court fees date missing in vakalatnama	KartikeyaMatta
4532	29-04-2024	0710102082402023 (No.of Docs 2)	0710102082402023/5	COMPANY PETITION IB (IBC)/593(ND)2023	PAWAN KUMAR SHAH VS. VIDIT SHAH	IBC under Sec 7	9/5/2024	OCR Compulsory in pdf	rakesh@12
4533	29-04-2024	0710102064332023 (No.of Docs 1)	0710102064332023/4	INTERLOCUTORY APPLICATION (I.B.C)/5824(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 60(5)_RELIABLE) VS. STAR INFOVISION PRIVATE LIMITED	Sec 60(5)	9/5/2024	index missing in pdf	Mateen7405
4534	8/1/2024	0710102002162024 (No.of Docs 0)	710102002162024	INTERLOCUTORY APPLICATION (I.B.C)/883(ND)2024	ANIL KUMAR MITTAL VS. SURYA KANT JAIPURIA	Application under any other provisions- IBC	9/5/2024	pdf is not show	
4535	8/1/2024	0710102002162024 (No.of Docs 0)	710102002162024	INTERLOCUTORY APPLICATION (I.B.C)/883(ND)2024	ANIL KUMAR MITTAL VS. SURYA KANT JAIPURIA	Application under any other provisions- IBC	9/5/2024	pdf is not show	
4536	8/1/2024	0710102002162024 (No.of Docs 0)	710102002162024	INTERLOCUTORY APPLICATION (I.B.C)/883(ND)2024	ANIL KUMAR MITTAL VS. SURYA KANT JAIPURIA	Application under any other provisions- IBC	9/5/2024	pdf is not show	

4537	30-04-2024	0710102027232021 1(No.of Docs 2)	0710102027232021/5 4	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	8/5/2024	book marking mandatory as per index and need complete file to OCR DATE MISSING ON VAKALATANAMA	adv_santoshk
4538	2/5/2024	071010206268202 3(No.of Docs 2)	0710102062682023/3	INTERLOCUTORY APPLICATION (I.B.C)/3949(PB)20 23	EXOTIC BUILDCON PRIVATE LIMITED	Sec 60(5)	8/5/2024	bookmarking compulsory.	advswarnika aggarwal
4539	18-04-2024	071020041392201 7(No.of Docs 2)	0710200413922017/1 07	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	8/5/2024	Wrong file	Ashishlu
4540	27-04-2024	071010201209202 1(No.of Docs 2)	0710102012092021/4	INTERLOCUTORY APPLICATION (I.B.C)/1014(PB)20 21	TWENTY FIRST CENTURY WIRE RODS LIMITED VS. CGST AND CENTRAL EXCISE DIVISION - X SILVASSA DAMAN COMMISSIONERATE	Sec 60(5)	8/5/2024	pagination missing in bookmarking need every pages sign	lawoffice
4541	1/5/2024	071010200842202 1(No.of Docs 2)	0710102008422021/1 8	COMPANY PETITION IB (IBC)/113(ND)2021	VISTRA ITCL LIMITED VS. ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	IBC under Sec 7	8/5/2024	improper book marking as per index with pagination	Anuja Pethia
4542	29-04-2024	071010210445202 3(No.of Docs 2)	0710102104452023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2024	PRAGITI INTERNET TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232, Sec 234	8/5/2024	book marking mandatory as per index and index page missing in book marking and need every page sign	KALE1956
4543	29-04-2024	071010207250202 0(No.of Docs 2)	07101020725020207	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)20 20	M/S COLUMBIA PETRO CHEM PVT LTD VS. M/S PETROLUBE INDIA LTD.	Sec 60(5)	8/5/2024	bookmarking mandatory	mlgadvocate
4544	18-04-2024	071020041392201 7(No.of Docs 2)	0710200413922017/1 07	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	8/5/2024	Wrong file	Ashishlu
4545	27-04-2024	071010201967202 3(No.of Docs 2)	0710102019672023/8	COMPANY PETITION IB (IBC)/165(ND)2023	AARYAVRAT INDIA PRIVATE LIMITED VS. AXIS E CORP SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	8/5/2024	bookmarking mandatory need every pages in pdf date missing in index	sri8191
4546	27-04-2024	071010202029202 2(No.of Docs 2)	0710102020292022/2	INTERLOCUTORY APPLICATION (I.B.C)/2111(PB)20 22	CGST & CENTRAL EXCISE VSTWENTY FIRST CENTURY WIRE ROOS LTD .	Sec 60(5)	8/5/2024	pagination missing in bookmarking need all pages sign	Hvs@NCLT
4547	3/5/2024	071010210627202 3(No.of Docs 1)	0710102106272023/6	INTERLOCUTORY APPLICATION (I.B.C)/6578(ND)20 23	KRUPASINDHU MANDAL VS. UTM ENGINEERING PVT LTD	Sec 60(5)	8/5/2024	need translate of hindi page to english page (page no 7 and 22) missed true copy on annexures pages	ADVKARTIK
4548	3/5/2024	071010208253202 3(No.of Docs 2)	0710102082532023/2	COMPANY APPEAL(COMPAN IES ACT)/301(ND)2023	CAPITAL ICE FACTORY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	8/5/2024	book marking mandatory as per index with pagination and index also missing	shambhulaw123
4549	28-04-2024	071010209865202 2(No.of Docs 3)	0710102098652022/1 2	TRANSFER PETITION(COMPAN IES ACT)/53(PB)2022	MODERN SOLAR PRIVATE LIMITED VS. CLARO ENERGY PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	8/5/2024	3 RS COURT FEES MISSED ON VAKALATANAMA	rohitnilrathi1

4550	29-04-2024	071010209875202 3(No.of Docs 2)	0710102098752023/6	TRANSFER APPLICATION/47(PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCL T Rules,2016	8/5/2024	pagination missing in book marking as per index need OCR TO file page no 1 to 24 court rs 5 to not visible properly	mg270288
4551	27-04-2024	071010200659201 9(No.of Docs 4)	0710102006592019/6	COMPANY PETITION IB (IBC)/323(ND)2019	RATAN SINGH VS. THEME EXPORT PVT LTD	IBC Under Sec 9	8/5/2024	hindi pages need english copy and page 56 not proper visible annexure need sign with true copy 52 to 78	Sagar Agnihotri
4552	18-04-2024	071020041392201 7(No.of Docs 2)	0710200413922017/107	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	8/5/2024	Wrong file	Ashishlu
4553	18-04-2024	071020041392201 7(No.of Docs 2)	0710200413922017/107	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	8/5/2024	Wrong file	Ashishlu
4554	29-04-2024	071010202187202 4(No.of Docs 1)	0710102021872024/1	INTERLOCUTORY APPLICATION (I.B.C)/1509(PB)2024	ARJUN SINGH VS. RABINDRA KUMAR MINTRI	Sec 60(5)	7/5/2024	bookmarking mandatory notary mismatch with affidavit and verified date missing	shrutiranjn07
4555	29-04-2024	071010202795202 4(No.of Docs 1)	0710102027952024/1	COMPANY PETITION (COMPANIES ACT)/75(ND)2024	GREAT CITY DEVELOPERS PRIVATE LIMITED VS. UJWAL PROPERTIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/5/2024	bookmarking mandatory need sign and true copy missing in Annexure	laxmanverma
4556	26-04-2024	071010207064202 1(No.of Docs 1)	0710102070642021/4	COMPANY PETITION IB (IBC)/614(ND)2021	RAM RATAN JAGATI VS. MANGLAM APARTMENTS LIMITED	IBC Under Sec 9	7/5/2024	bookmarking mandatory with index pagination and affidavit	devvartrana
4557	3/5/2024	071010202557202 4(No.of Docs 2)	0710102025572024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/50(ND)2024	SPRING RESORTS PRIVATE LIMITED	Sec. 230-232, Sec 234	7/5/2024	Sachin Agarwal affidavit address mismatch with notary	Suhas1998
4558	3/5/2024	071010205251202 3(No.of Docs 2)	0710102052512023/3	INTERLOCUTORY APPLICATION (I.B.C)/3252(ND)2023	UNIVERSAL ENTERPRISE VS. KANTI MOHAN RUSTAGI	Sec 60(5)	7/5/2024	sign missing on reply last page of reply affidavit missing	KG.D5704
4559	3/5/2024	071010202557202 4(No.of Docs 2)	0710102025572024/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/50(ND)2024	SPRING RESORTS PRIVATE LIMITED	Sec. 230-232, Sec 234	7/5/2024	affidavit address mismatch with notary	Suhas1998
4560	26-04-2024	071010203264202 3(No.of Docs 1)	0710102032642023/21	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	7/5/2024	pagination missing in bookmarking	agrawalchambers1
4561	27-10-2023	071010208233202 3(No.of Docs 0)	0710102082332023/1	COMPANY PETITION (COMPANIES ACT)/188(ND)2023	SANDEEP ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/5/2024	book marking mandatory as per index and complete file to OCR and separately file vakalatanama and 25 welfare fee and 3rs court fee missed on vakalatanama	
4562	25-04-2024	071010209550201 9(No.of Docs 1)	0710102095502019/6	COMPANY PETITION IB (IBC)/1482(ND)2019	MEKASTER FINLASE PRIVATE LIMITED VS. SAHA BUILDESTATES PRIVATE LIMITED	IBC under Sec 7	7/5/2024	bookmarking mandatory last order missing	abhishekpamar500

4563	25-04-2024	0710102102662023 (No.of Docs 2)	0710102102662023/2	RESTORATION APPLICATION (IBC)/198(ND)2023	M/S ASHTECH (INDIA) PRIVATE LIMITED VSTRN ENERGY PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/5/2024	bookmarking mandatory	rakesh@12
4564	27-10-2023	0710102082332023 (No.of Docs 0)	0710102082332023/1	COMPANY PETITION (COMPANIES ACT)/188(ND)2023	SANDEEP ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/5/2024	book marking mandatory as per index and complete file to OCR and separately file vakalatanama and 25 welfare fee and 3rs court fee missed on vakalatanama	
4565	29-04-2024	0710102034782022 (No.of Docs 3)	0710102034782022/3	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	7/5/2024	bookmarking as per index need every pages sign and ocr	advmuskanpuri
4566	29-04-2024	0710102034782022 (No.of Docs 3)	0710102034782022/3	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	7/5/2024	book marking mandatory as per index and need complete file to OCR AND NEED every pages sign in file	advmuskanpuri
4567	26-04-2024	0710102016792024 (No.of Docs 2)	0710102016792024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	7/5/2024	bookmarking mandatory need all pages sign OCR Compulsory in all pages	rachitsahney
4568	27-10-2023	0710102082332023 (No.of Docs 0)	0710102082332023/1	COMPANY PETITION (COMPANIES ACT)/188(ND)2023	SANDEEP ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/5/2024	book marking mandatory as per index and complete file to OCR and separately file vakalatanama and 25 welfare fee and 3rs court fee missed on vakalatanama	
4569	27-10-2023	0710102082332023 (No.of Docs 0)	0710102082332023/1	COMPANY PETITION (COMPANIES ACT)/188(ND)2023	SANDEEP ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/5/2024	book marking mandatory as per index and complete file to OCR and separately file vakalatanama and 25 welfare fee and 3rs court fee missed on vakalatanama	
4570	26-04-2024	0710102016852020 (No.of Docs 2)	0710102016852020/3	COMPANY APPLICATION(IBC)/1286(PB)2020	RESOLUTION PROFESSIONAL OF M/S. EARTH GRACIA BUILDCON PVT. LTD.	Sec 30	7/5/2024	bookmarking mandatory	Anuja Pethia
4571	26-04-2024	0710102070122023 (No.of Docs 2)	0710102070122023/1	COMPANY PETITION IB (IBC)/509(ND)2023	LAXMI NARAIN MITTAL PROPRIETOR MITTAL PAPERS VS. ARAVALI PRINTERS AND PUBLISHERS PRIVATELIMITED	IBC Under Sec 9	7/5/2024	need every pages sign	askanurag
4572	4/5/2024	0710102015302019 (No.of Docs 2)	0710102015302019/6	COMPANY APPLICATION(IBC)/862(ND)2019	OYSTER STEEL & IRON PVT. LTD VS. INDIA CHOICE PVT. LTD.	IBC Under Sec 9	7/5/2024	51,to 60 pages not clear	jpluc13@gmail.com
4573	29-04-2024	0710102032562023 (No.of Docs 4)	0710102032562023/7	INTERLOCUTORY APPLICATION (I.B.C)/2068(ND)2023	WAAREE ENERGIES LIMITED VS. DARSHAN SINGH ANAND THE RESOLUTION PROFESSIONAL	Sec 60(5)	7/5/2024	pdf is not show	nikitamanu
4574	29-04-2024	0710102041312023 (No.of Docs 1)	0710102041312023/4	COMPANY PETITION (COMPANIES ACT)/116(ND)2023	MRS. PAYAL KULSHRESHTHA VS. ORANGEPLUS MEDIA SOLUTION PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	7/5/2024	need every pages sign and true copy Annexure	Snayak
4575	29-04-2024	0710102033982022 (No.of Docs 1)	0710102033982022/4	COMPANY PETITION IB (IBC)/524(PB)2022	ICICI BANK LIMITED VS. MRS SEEMA SETHI	Section 95(1)	7/5/2024	bookmarking mandatory	RIL ASSOCIATES & ADV

4576	2/5/2024	0710102090692023 (No.of Docs 1)	0710102090692023/2	COMPANY PETITION (COMPANIES ACT)/41(PB)2024	SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	7/5/2024	bookmarking as per index with page nos ocr missing	sfionclt
4577	29-04-2024	0710102033972022 (No.of Docs 1)	0710102033972022/4	COMPANY PETITION IB (IBC)/523(PB)2022	ICICI BANK LIMITED VS. MR. MAYANK SETHI	Section 95(1)	7/5/2024	bookmarking mandatory	RIL ASSOCIATES & ADV
4578	30-04-2024	0710102063922023 (No.of Docs 1)	0710102063922023/4	COMPANY APPEAL(COMPANIES ACT)/197(ND)2023	PHASE FINANCE & INVESTMENT PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	7/5/2024	INDEX PAGE MISSING IN BOOK MARKING AND IN PDF	aggmegha
4579	4/5/2024	0710102104132023 (No.of Docs 1)	0710102104132023/2	COMPANY PETITION IB (IBC)/155(ND)2024	MUKESH KUMAR BANSAL	Section 94(1)	7/5/2024	bookmarking mandatory with index OCR Compulsory in pdf	ska9001
4580	29-04-2024	0710102013422022 (No.of Docs 1)	0710102013422024/1	COMPANY PETITION (COMPANIES ACT)/66(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. MOHAN LAL AGARWAL & CO	Sec. 140(5)	6/5/2024	25rs welfare 3rs court fees missing in vakalatnama	ads legal nclt
4581	16-04-2024	0710102066712023 (No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh
4582	16-04-2024	0710102066712023 (No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh
4583	16-04-2024	0710102066712023 (No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh
4584	16-04-2024	0710102066712023 (No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh
4585	30-04-2024	0710102018882023 (No.of Docs 1)	0710102018882021/17	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/95(ND)2021	JADE E SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/5/2024	Book marking mandatory as per index with pagination and index page missing in book marking	anubhavnclt
4586	25-04-2024	0710102022442023 (No.of Docs 1)	0710102022442020/1	COMPANY APPLICATION(IBC)/1401(PB)2020	AFFINITY BEAUTY SALON VS. ANURAG CHANDRA	Sec 60(5)	6/5/2024	bookmarking mandatory 1rs court fees missing in vakalatnama	rrglawoffice
4587	16-04-2024	0710102066712023 (No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh

4588	16-04-2024	0710102066712023(No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIV ATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh
4589	25-04-2024	0710102022442020(No.of Docs 1)	0710102022442020/1	COMPANY APPLICATION(IBC)/1401(PB)2020	AFFINITY BEAUTY SALON VS. ANURAG CHANDRA	Sec 60(5)	6/5/2024	bookmarking mandatory 1rs court fees missing in vakalatnama	rrglawoffice
4590	30-04-2024	0710102059362022(No.of Docs 2)	0710102059362022/6	COMPANY PETITION IB (IBC)/658(ND)2022	M/S VISIONTECH AUTOMATION VS. M/S DABUR INDIA LTD.	IBC Under Sec 9	6/5/2024	Need every pages sign of written submission	vishal371adv
4591	25-04-2024	0710102022442020(No.of Docs 1)	0710102022442020/1	COMPANY APPLICATION(IBC)/1401(PB)2020	AFFINITY BEAUTY SALON VS. ANURAG CHANDRA	Sec 60(5)	6/5/2024	bookmarking mandatory 1rs court fees missing in vakalatnama	rrglawoffice
4592	16-04-2024	0710102066712023(No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIV ATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh
4593	25-04-2024	0710102022442020(No.of Docs 1)	0710102022442020/1	COMPANY APPLICATION(IBC)/1401(PB)2020	AFFINITY BEAUTY SALON VS. ANURAG CHANDRA	Sec 60(5)	6/5/2024	bookmarking mandatory 1rs court fees missing in vakalatnama	rrglawoffice
4594	25-04-2024	0710102009222020(No.of Docs 3)	0710102009222020/8	COMPANY PETITION IB (IBC)/322(ND)2020	DSV AIR AND SEA PRIVATE LIMITED VS. BEOWORLD PRIVATE LIMITED	IBC Under Sec 9	6/5/2024	pdf not clear	kushankgarg25
4595	30-04-2024	0710102064282023(No.of Docs 1)	0710102064282023/5	COMPANY APPEAL(COMPAN IES ACT)/310(ND)2023	R3 PLANNERS PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec 252 (3)	6/5/2024	Incomplete file uploaded	Sanchit2017
4596	30-04-2024	0710102020542018(No.of Docs 2)	0710102020542018/32	COMPANY PETITION IB (IBC)/1493(PB)2018	ENKAY INDIA RUBBER CO PVT LTD VS. SUMERU PROCESSORS PVT LTD	IBC under Sec 7	6/5/2024	Index page missing in book marking and also pagination missing in book marking reply need sign of every pages	monika.katyal
4597	25-04-2024	0710102009222020(No.of Docs 3)	0710102009222020/8	COMPANY PETITION IB (IBC)/322(ND)2020	DSV AIR AND SEA PRIVATE LIMITED VS. BEOWORLD PRIVATE LIMITED	IBC Under Sec 9	6/5/2024	pdf not clear	kushankgarg25
4598	29-04-2024	0710102090692023(No.of Docs 1)	0710102090692023/1	COMPANY PETITION (COMPANIES ACT)/41(PB)2024	SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	6/5/2024	25rs welfare ticket 3rs court fees missing date missing in vakalatnama	ads legal nclt
4599	16-04-2024	0710102066712023(No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIV ATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh
4600	30-04-2024	0710102027232021(No.of Docs 2)	0710102027232021/55	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	6/5/2024	Book marking mandatory as per index and need complete file to OCR	adv_santoshk

4601	25-04-2024	0710102092892023(No.of Docs 1)	0710102092892023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/16(ND)2024	G.G.ICE AND COLD STORAGE PRIVATE LIMITED VS. NA	Sec. 230-232 - Second Motion	6/5/2024	bookmarking mandatory	advcsyadav
4602	25-04-2024	0710102009222020(No.of Docs 3)	0710102009222020/8	COMPANY PETITION IB (IBC)/322(ND)2020	DSV AIR AND SEA PRIVATE LIMITED VS. BEOWORLD PRIVATE LIMITED	IBC Under Sec 9	6/5/2024	pdf not clear	kushankgarg25
4603	16-04-2024	0710102066712023(No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh
4604	2/5/2024	0710102102222023(No.of Docs 3)	0710102102222023/4	INTERLOCATORY APPLICATION(COMPANIES ACT)/404(ND)2023	VIKKY DANG VS. MR. SHAILENDRA SINGH & ORS.	Rule 11 of NCLT	6/5/2024	bookmarking are mandatory 37-64,128 page not clear	advshivanshu
4605	25-04-2024	0710102009222020(No.of Docs 3)	0710102009222020/8	COMPANY PETITION IB (IBC)/322(ND)2020	DSV AIR AND SEA PRIVATE LIMITED VS. BEOWORLD PRIVATE LIMITED	IBC Under Sec 9	6/5/2024	pdf not clear	kushankgarg25
4606	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
4607	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
4608	20-04-2024	0710102030452023(No.of Docs 1)	0710102030452023/1	INTERLOCUTORY APPLICATION (I.B.C)/2165(ND)2023	VARUN GOEL VSSANJAY AGARWAL	Application under any other provisions- IBC	5/5/2024	bookmarking mandatory	VaruniRP
4609	22-04-2024	0710102049842023(No.of Docs 2)	0710102049842023/2	INTERLOCUTORY APPLICATION (I.B.C)/3389(ND)2023	RESOLUTION OF PROFESSIONAL OF WORLDS WINDOW INFRASTRUCTURE AND LOGISTICS PRIVATE LIMITED	Sec 30	5/5/2024	bookmarking mandatory	kunal.godhwani
4610	27-04-2024	0710102052332023(No.of Docs 1)	0710102052332023/5	COMPANY PETITION (COMPANIES ACT)/123(ND)2023	BHARAT DINESH VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 169(4)	5/5/2024	all documents file separately	palashsinghai
4611	24-04-2024	0710102019232023(No.of Docs 2)	0710102019232023/3	COMPANY PETITION IB (IBC)/366(ND)2023	SUMIT KHANEJA	Section 94(1)	5/5/2024	wrong file	satishrai
4612	24-04-2024	0710102019242023(No.of Docs 2)	0710102019242023/3	COMPANY PETITION IB (IBC)/367(ND)2023	AMIT KHANEJA	Section 94(1)	5/5/2024	wrong file	satishrai
4613	20-04-2024	0710102004092023(No.of Docs 1)	0710102004092023/3	INTERLOCUTORY APPLICATION (I.B.C)/706(ND)2023	NOBLE CO-OPERATIVE BANK LIMITED VS. VIVEK PRAKASH	Application under any other provisions- IBC,Section 121(1)	5/5/2024	bookmarking mandatory	VMLAWOFFICE

4614	24-04-2024	0710102028022024 (No.of Docs 1)	0710102028022024/2	COMPANY PETITION (COMPANIES ACT)/74(ND)2024	ASHISH JAIN VS. EAST WEST LINKERS PVT LTD	Sec. 241(1)	5/5/2024	need every pages sign	whitespanadv
4615	24-04-2024	0710102028022024 (No.of Docs 1)	0710102028022024/1	COMPANY PETITION (COMPANIES ACT)/74(ND)2024	ASHISH JAIN VS. EAST WEST LINKERS PVT LTD	Sec. 241(1)	5/5/2024	bookmarking mandatory	navneet.r
4616	8/7/2023	0710102058542023 (No.of Docs 0)	0710102058542023/1	INTERLOCUTORY APPLICATION (I.B.C)/4126(ND)2023	PIPALIA CABLES AND WIRES PVT LTD VS. ALCOBEX METALS LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	5/5/2024	OCR Compulsory in pdf	
4617	23-04-2024	0710102059312023 (No.of Docs 2)	0710102059312023/1	COMPANY PETITION IB (IBC)/412(ND)2023	BANK OF MAHARASHTRA VS. DEEPAK BHARGAVA	Section 95(1)	5/5/2024	bookmarking mandatory	vkgupta
4618	22-04-2024	0710102406212018 (No.of Docs 2)	0710102406212018/2	COMPANY PETITION (COMPANIES ACT)/123(PB)2018	AUDE PRIYA DONATELLE WACZIARG EP ENGEL & ANR VS DELHI WAREHOUSING PVT LTD & ORS.	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
4619	22-04-2024	0710102406212018 (No.of Docs 1)	0710102406212018/2	COMPANY PETITION (COMPANIES ACT)/123(PB)2018	AUDE PRIYA DONATELLE WACZIARG EP ENGEL & ANR VS DELHI WAREHOUSING PVT LTD & ORS.	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
4620	23-04-2024	0710102068112023 (No.of Docs 2)	0710102068112023/4	INTERLOCUTORY APPLICATION (I.B.C)/4599(ND)2023	OZONE WASTE LLP VSPURVANCHAL VIDHYUT VITRAN NIGAM LIMITED	Sec 60(5)	5/5/2024	bookmarking mandatory OCR Compulsory in pdf need every pages sign affidavit missing	PRADEEPNCLT
4621	3/4/2024	0710102070052022 (No.of Docs 2)	0710102070052022/4	COMPANY APPEAL(COMPANIES ACT)/212(ND)2022	THREE C INFRATECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	5/5/2024	OCR Compulsory in all pages	abhay@123
4622	23-04-2024	0710102071172023 (No.of Docs 2)	0710102071172023/6	COMPANY APPEAL(COMPANIES ACT)/279(ND)2023	SANTOSH AGGARWAL VS. REGISTRAR OF COMPANIES (VIVID CHEM PRIVATE LIMITED)	Sec 252 (3)	5/5/2024	vakalatnama not clear	CSGKUMAR
4623	3/4/2024	0710102070052022 (No.of Docs 2)	0710102070052022/4	COMPANY APPEAL(COMPANIES ACT)/212(ND)2022	THREE C INFRATECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	5/5/2024	OCR Compulsory in all pages	abhay@123
4624	3/4/2024	0710102070052022 (No.of Docs 2)	0710102070052022/4	COMPANY APPEAL(COMPANIES ACT)/212(ND)2022	THREE C INFRATECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	5/5/2024	OCR Compulsory in all pages	abhay@123
4625	3/4/2024	0710102070052022 (No.of Docs 2)	0710102070052022/4	COMPANY APPEAL(COMPANIES ACT)/212(ND)2022	THREE C INFRATECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	5/5/2024	OCR Compulsory in all pages	abhay@123

4626	22-04-2024	071010207003202 2(No.of Docs 2)	0710102070032022/4	COMPANY APPEAL(COMPAN IES ACT)/206(ND)2022	NEELGAGAN INFRABUILD PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	5/5/2024	Wrong file	abhay@123
4627	27-04-2024	071010206313202 2(No.of Docs 2)	0710102063132022/2	INTERLOCUTORY APPLICATION (I.B.C)/4309(ND)20 22	VEENA SAWHNEY VS. H. S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	5/5/2024	all documents file separately	Ankush@1990
4628	27-04-2024	071010206313202 2(No.of Docs 2)	0710102063132022/3	INTERLOCUTORY APPLICATION (I.B.C)/4309(ND)20 22	VEENA SAWHNEY VS. H. S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	5/5/2024	154 page is not visible	Ankush@1990
4629	27-04-2024	071010206262202 2(No.of Docs 2)	0710102062622022/2	INTERLOCUTORY APPLICATION (I.B.C)/4306(ND)20 22	HIREN UPADHYAYA VS. H.S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	5/5/2024	True copy missing in Annexure	Ankush@1990
4630	19-04-2024	071010210480202 3(No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPAN IES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
4631	19-04-2024	071010210480202 3(No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPAN IES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
4632	26-04-2024	071010210532202 3(No.of Docs 3)	0710102105322023/1	TRANSFER APPLICATION (IBC)/73(PB)2023	M/S SAYAM SHARES & SECURITIES PRIVATE LIMITED VS. IDBI BANK LTD	Rule16(d),NCL T Rules,2016 IBC	5/5/2024	bookmarking mandatory true copy and sign in Annexure	D&K Law
4633	1/5/2024	071010207504202 3(No.of Docs 1)	0710102075042023/7	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	5/5/2024	improper book marking as per index	SADAPURNA18
4634	23-04-2024	071010202120202 4(No.of Docs 2)	0710102021202024/1	COMPANY PETITION (COMPANIES ACT)/82(ND)2024	MAMTA TOMAR VS. JM INFRA & ENVIRO TECHNOLOGIES PVT LTD	Sec. 241(1),Sec. 242(4)	5/5/2024	incomplete file	rakesh@12
4635	22-04-2024	071020041392201 7(No.of Docs 2)	0710200413922017/1 25	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
4636	22-04-2024	071020041392201 7(No.of Docs 2)	0710200413922017/1 21	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
4637	22-04-2024	071020041392201 7(No.of Docs 2)	0710200413922017/1 19	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
4638	22-04-2024	071020041392201 7(No.of Docs 2)	0710200413922017/1 28	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar

4639	24-04-2024	071010202141202 4(No.of Docs 2)	0710102021412024/3	INTERLOCUTORY APPLICATION (I.B.C)/1379(ND)2024	PAL GARDEN ALLOTTEE WELFARE ASSOCIATION VS. GANGA RAM AGARWAL RESOLUTION PROFESSIONAL OF PAL INFRASTRUCTURE AND DEVELOPMENT PVT. LTD.	Sec 60(5),Sec 60(5)	5/5/2024	Book marking mandatory as per index and need sign of reply of every pages Index pages missing in file and also in book marking reply need AFFIDAVIT NEED OCR IN FILE	shankarimishra
4640	24-04-2024	071010202141202 4(No.of Docs 2)	0710102021412024/2	INTERLOCUTORY APPLICATION (I.B.C)/1379(ND)2024	PAL GARDEN ALLOTTEE WELFARE ASSOCIATION VS. GANGA RAM AGARWAL RESOLUTION PROFESSIONAL OF PAL INFRASTRUCTURE AND DEVELOPMENT PVT. LTD.	Sec 60(5),Sec 60(5)	5/5/2024	book marking mandatory as per index need complete file to OCR PAGE 86 HINDI PAGE REQUIRE ENG LISH COPY MISSED VAKALATANAMA AND PROOF OF SERVICE IN FILE	HIMANSHU971
4641	22-04-2024	071020041392201 7(No.of Docs 4)	0710200413922017/1 22	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
4642	19-04-2024	071010210480202 3(No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
4643	19-04-2024	071010210480202 3(No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
4644	19-04-2024	071010210480202 3(No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
4645	10/4/2024	071010201877202 4(No.of Docs 1)	0710102018772024/1	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	5/5/2024	index page missing in book marking and also in file annexure pages need sign with true copy	Gaurav Keswani
4646	10/4/2024	071010201877202 4(No.of Docs 1)	0710102018772024/1	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	5/5/2024	index page missing in book marking and also in file annexure pages need sign with true copy	Gaurav Keswani
4647	10/4/2024	071010201877202 4(No.of Docs 1)	0710102018772024/1	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	5/5/2024	index page missing in book marking and also in file annexure pages need sign with true copy	Gaurav Keswani
4648	10/4/2024	071010201877202 4(No.of Docs 1)	0710102018772024/1	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	5/5/2024	index page missing in book marking and also in file annexure pages need sign with true copy	Gaurav Keswani

4649	22-04-2024	0710102020202024 4(No.of Docs 2)	0710102020202024/2	INTERLOCUTORY APPLICATION (I.B.C)/1565(ND)2024	PARUL UPADHYAY VS MR. MANOJ KUMAR ANAND	Application under any other provisions- IBC	5/5/2024	bookmarking mandatory need all sign OCR Compulsory in pdf	swastikakumari@ymail
4650	22-04-2024	071010203935202 2(No.of Docs 2)	0710102039352022/4	INTERLOCUTORY APPLICATION (I.B.C)/2366(ND)2022	VIPUL KANT UPADHYAY VS. MANOJ KUMAR ANAND	Application under any other provisions- IBC	5/5/2024	OCR in pdf bookmarking mandatory need all in pages sign	swastikakumari@ymail
4651	25-04-2024	071010203478202 2(No.of Docs 2)	0710102034782022/30	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	5/5/2024	pagination missing in bookmarking	advmuskanpuri
4652	24-04-2024	071010201910202 4(No.of Docs 1)	0710102019102024/2	INTERLOCUTORY APPLICATION (I.B.C)/1525(ND)2024	TAXUS INFRASTRUCTURE AND POWER PROJECTS VSINDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD	Sec 49(2)	5/5/2024	book marking mandatory as per index annexures pages need sign with true copy	akassociates
4653	24-04-2024	071010201910202 4(No.of Docs 1)	0710102019102024/1	INTERLOCUTORY APPLICATION (I.B.C)/1525(ND)2024	TAXUS INFRASTRUCTURE AND POWER PROJECTS VSINDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD	Sec 49(2)	5/5/2024	book marking mandatory as per index annexures pages need sign with true copy	akassociates
4654	29-02-2024	071010201863202 4(No.of Docs 0)	0710102018632024/1	INTERLOCUTORY APPLICATION (I.B.C)/1330(ND)2024	DEPARTMENT OF TOWN AND COUNTRY PLANNING HARYANA VS. MR. SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL	Sec 60(5)	5/5/2024	incomplete file	
4655	26-04-2024	071010207897202 1(No.of Docs 1)	0710102078972021/7	INTERLOCUTORY APPLICATION (I.B.C)/5035(ND)2021	CA ANIL MATTA VS. SAURABH RATHI	Application under any other provisions- IBC	5/5/2024	bookmarking mandatory with index 3rs court fees missing in vakalatnama	anjubhushan
4656	26-04-2024	071010207064202 1(No.of Docs 1)	0710102070642021/5	COMPANY PETITION IB (IBC)/614(ND)2021	RAM RATAN JAGATI VS. MANGLAM APARTMENTS LIMITED	IBC Under Sec 9	5/5/2024	bookmarking mandatory with index	devvartrana
4657	19-04-2024	071010206348202 1(No.of Docs 4)	0710102063482021/38	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	5/5/2024	bookmarking mandatory	Rajeev Raizada
4658	19-04-2024	071010206348202 1(No.of Docs 4)	0710102063482021/38	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	5/5/2024	bookmarking mandatory	Rajeev Raizada
4659	19-04-2024	071010206348202 1(No.of Docs 4)	0710102063482021/38	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	5/5/2024	bookmarking mandatory	Rajeev Raizada
4660	19-04-2024	071010206348202 1(No.of Docs 4)	0710102063482021/38	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	5/5/2024	bookmarking mandatory	Rajeev Raizada

4661	24-04-2024	0710102021342018(No.of Docs 2)	0710102021342018/48	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	5/5/2024	18 to 20 pages not clear pagination missing in bookmarking	nidhimohanparashar
4662	24-04-2024	0710102021342018(No.of Docs 8)	0710102021342018/47	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	5/5/2024	pagination missing in book marking as per index page 157 not readable	nidhimohanparashar
4663	24-04-2024	0710102021342018(No.of Docs 2)	0710102021342018/49	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	5/5/2024	need all pages sign pagination missing in bookmarking	nidhimohanparashar
4664	24-04-2024	0710102021342018(No.of Docs 2)	0710102021342018/52	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	5/5/2024	pagination missing in bookmarking index sign missing 93 to 97 117 pages not clear	nidhimohanparashar
4665	24-04-2024	0710102021342018(No.of Docs 2)	0710102021342018/51	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
4666	24-04-2024	0710102021342018(No.of Docs 2)	0710102021342018/50	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	5/5/2024	need every pages sign pagination missing in bookmarking	nidhimohanparashar
4667	24-04-2024	0710102021342018(No.of Docs 2)	0710102021342018/53	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
4668	11/4/2024	0710102081822023(No.of Docs 1)	0710102081822023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/331(ND)2023	SINGHAL MATTA VS. MS. BHAVNA LUTHER	Application under any other provisions	5/5/2024	bookmarking mandatory	Abhijeetnegi
4669	11/4/2024	0710102081822023(No.of Docs 1)	0710102081822023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/331(ND)2023	SINGHAL MATTA VS. MS. BHAVNA LUTHER	Application under any other provisions	5/5/2024	bookmarking mandatory	Abhijeetnegi
4670	11/4/2024	0710102081822023(No.of Docs 1)	0710102081822023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/331(ND)2023	SINGHAL MATTA VS. MS. BHAVNA LUTHER	Application under any other provisions	5/5/2024	bookmarking mandatory	Abhijeetnegi
4671	11/4/2024	0710102081822023(No.of Docs 1)	0710102081822023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/331(ND)2023	SINGHAL MATTA VS. MS. BHAVNA LUTHER	Application under any other provisions	5/5/2024	bookmarking mandatory	Abhijeetnegi

4672	28-04-2024	0710102017322024 4(No.of Docs 1)	0710102017322024/1	INTERLOCUTORY APPLICATION (I.B.C)/1693(ND)2024	VIDYA DHAR NAIK VS. M/S KINDLE DEVELOPERS PRIVATE LIMITED	Sec 60(5)	5/5/2024	Incomplete file	gupta.jayaditya9
4673	20-04-2024	0710102034272021 1(No.of Docs 1)	0710102034272021/16	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. MAK MOBILITY PRIVATE LIMITED	IBC Under Sec 9	5/5/2024	bookmarking mandatory OCR Compulsory in pdf	mittalanil.ubi
4674	25-04-2024	0710102032212021 1(No.of Docs 2)	0710102032212021/11	COMPANY PETITION IB (IBC)/530(ND)2021	BAJAJ KAGAJ LIMITED VS. SAM INDUSTRIAL ENTERPRISES LTD.	IBC Under Sec 9	5/5/2024	need every pages sign	ds337052
4675	22-04-2024	0710102028052021 1(No.of Docs 2)	0710102028052021/2	INTERLOCUTORY APPLICATION (I.B.C)/1808(ND)2021	RAVINDER SINGH CHAUHAN VS. VINEET AGGARWAL	Sec 60(5)	5/5/2024	OCR Compulsory in all pages index missing in bookmarking	sdhrubajit
4676	22-04-2024	0710200413922017 7(No.of Docs 2)	0710200413922017/126	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
4677	27-04-2024	0710102023102021 1(No.of Docs 2)	0710102023102021/14	COMPANY PETITION IB (IBC)/207(ND)2021	CHITRANJAN GUPTA VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	5/5/2024	bookmarking mandatory with index	ADVANKITAR
4678	23-04-2024	0710102015052024 4(No.of Docs 2)	0710102015052024/1	RESTORATION APPLICATION (IBC)/17(PB)2024	AJR INFRA AND TOLLING LTD. (FORMERLY M/S GAMMON INFRASTRUCTURE PROJECTS LTD.) THROUGH ITS AUTHORISED REPRESENTATIVE MR. PRAVIN ARATHE VS. SUTANU SINHA	Application under any other provisions- IBC	5/5/2024	bookmarking mandatory affidavit with index	a.parashar
4679	20-04-2024	0710102009102021 1(No.of Docs 2)	0710102009102021/31	INTERLOCUTORY APPLICATION (I.B.C)/732(PB)2021	VIJAY YADAV	Sec 60(5)	5/5/2024	address mismatch with affidavit	rajivdewan
4680	23-04-2024	0710102014622024 4(No.of Docs 2)	0710102014622024/34	INTERLOCUTORY APPLICATION (I.B.C)/781(ND)2024	GAUTAM SINGHAL VS. RAVI MITTAL	19(2)	5/5/2024	OCR Compulsory in pdf bookmarking mandatory	LQRAJIVBAJAJ
4681	23-04-2024	0710102014622024 4(No.of Docs 2)	0710102014622024/34	INTERLOCUTORY APPLICATION (I.B.C)/781(ND)2024	GAUTAM SINGHAL VS. RAVI MITTAL	19(2)	5/5/2024	OCR Compulsory in pdf bookmarking mandatory	LQRAJIVBAJAJ
4682	23-04-2024	0710102014622024 4(No.of Docs 2)	0710102014622024/34	INTERLOCUTORY APPLICATION (I.B.C)/781(ND)2024	GAUTAM SINGHAL VS. RAVI MITTAL	19(2)	5/5/2024	OCR Compulsory in pdf bookmarking mandatory	LQRAJIVBAJAJ
4683	23-04-2024	0710102014622024 4(No.of Docs 2)	0710102014622024/34	INTERLOCUTORY APPLICATION (I.B.C)/781(ND)2024	GAUTAM SINGHAL VS. RAVI MITTAL	19(2)	5/5/2024	OCR Compulsory in pdf bookmarking mandatory	LQRAJIVBAJAJ
4684	24-04-2024	0710102106552020 0(No.of Docs 2)	0710102106552020/90	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	5/5/2024	bookmarking mandatory with pagination	As25793

4685	22-04-2024	0710102099332020 (No.of Docs 1)	0710102099332020/5	COMPANY PETITION (COMPANIES ACT)/149(PB)2020	VANEETA BATRA VS. M/S. BATRA AND BATRA PVT. LTD.	Sec. 241(1),Sec. 242(4)	5/5/2024	Wrong file	MCALEGAL
4686	8/4/2024	0710200400532008 (No.of Docs 2)	0710200400532008/8	COMPANY PETITION (COMPANIES ACT)/29(ND)2008	SH. RAJESH MANCHANDA & ORS. VS C.L.PRECISION TOOLS & FOUNDRY PVT. LTD. & ORS.	Application under any other provisions	5/5/2024	bookmarking mandatory	saxena&saxena
4687	8/4/2024	0710200400532008 (No.of Docs 2)	0710200400532008/8	COMPANY PETITION (COMPANIES ACT)/29(ND)2008	SH. RAJESH MANCHANDA & ORS. VS C.L.PRECISION TOOLS & FOUNDRY PVT. LTD. & ORS.	Application under any other provisions	5/5/2024	bookmarking mandatory	saxena&saxena
4688	19-04-2024	0710102104802023 (No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
4689	8/4/2024	0710200400532008 (No.of Docs 2)	0710200400532008/8	COMPANY PETITION (COMPANIES ACT)/29(ND)2008	SH. RAJESH MANCHANDA & ORS. VS C.L.PRECISION TOOLS & FOUNDRY PVT. LTD. & ORS.	Application under any other provisions	5/5/2024	bookmarking mandatory	saxena&saxena
4690	8/4/2024	0710200400532008 (No.of Docs 2)	0710200400532008/8	COMPANY PETITION (COMPANIES ACT)/29(ND)2008	SH. RAJESH MANCHANDA & ORS. VS C.L.PRECISION TOOLS & FOUNDRY PVT. LTD. & ORS.	Application under any other provisions	5/5/2024	bookmarking mandatory	saxena&saxena
4691	24-04-2024	0710102074492020 (No.of Docs 1)	0710102074492020/3	COMPANY APPLICATION(COMPANIES ACT)/424(ND)2020	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTEL PVT LTD	Rule 11 of NCLT	5/5/2024	need all pages sign	nidhimohanparashar
4692	20-04-2024	0710102012222024 (No.of Docs 2)	0710102012222024/2	INTERLOCUTORY APPLICATION (I.B.C)/1265(PB)2024	MANISH MITTAL VS. M/S PIYUSH COLONISERS LTD.	Sec 60(5)	5/5/2024	affidavit verified Wrong details	abhi4064
4693	20-04-2024	0710102062072020 (No.of Docs 2)	0710102062072020/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2021	KALYANKARI SUPPLIERS PRIVATE LIMITED	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	5/5/2024	bookmarking mandatory	NEERAJ.ARORA
4694	23-04-2024	0710102407642018 (No.of Docs 1)	0710102407642018/9	COMPANY PETITION IB (IBC)/840(PB)2018	PEC LTD VS M/S S L CONSUMER PRODUCTS LIMITED	IBC under Sec 7	5/5/2024	pagination missing in bookmarking	deveshbhatia
4695	25-04-2024	0710102407642018 (No.of Docs 1)	0710102407642018/10	COMPANY PETITION IB (IBC)/840(PB)2018	PEC LTD VS M/S S L CONSUMER PRODUCTS LIMITED	IBC under Sec 7	5/5/2024	pagination missing in bookmarking pdf not clear	deveshbhatia
4696	29-04-2024	0710102095062023 (No.of Docs 2)	0710102095062023/3	INTERLOCUTORY APPLICATION (I.B.C)/6210(PB)2023	VIVEK KUMAR RP OF AVJ DEVELOPERS (INDIA) PVT. LTD. VSRAJU INVESTMENTS PRIVATE LIMITED	Application under any other provisions-IBC,Sec 60(5)	5/5/2024	bookmarking mandatory with OCR Compulsory in pdf	karunesh4449
4697	22-04-2024	0710102407642018 (No.of Docs 1)	0710102407642018/8	COMPANY PETITION IB (IBC)/840(PB)2018	PEC LTD VS M/S S L CONSUMER PRODUCTS LIMITED	IBC under Sec 7	5/5/2024	need every pages sign	deveshbhatia

4698	23-04-2024	0710102010792024 (No.of Docs 1)	0710102010792024/1	COMPANY PETITION (COMPANIES ACT)/63(ND)2024	IRMIN BATRA VS. EICHER MOTORS LIMITED	Sec. 241(1),Sec. 242(4)	5/5/2024	need every pages sign	shivcharangarg&asso
4699	5/4/2024	0710102008152024 (No.of Docs 2)	0710102008152024/5	INTERLOCUTORY APPLICATION (I.B.C)/438(ND)2024	ANIL BHALLA SUSPENDED DIRECTOR UNSECURED FINANCIAL CREDITOR OF THE CD VS. MR. RAJEEV LOCHAN LIQUIDATOR OF THE CORPORATE DEBTOR	Rule 11 of NCLT, 2016	5/5/2024	pagination missing in bookmarking	Adityamadaan
4700	5/4/2024	0710102008152024 (No.of Docs 2)	0710102008152024/5	INTERLOCUTORY APPLICATION (I.B.C)/438(ND)2024	ANIL BHALLA SUSPENDED DIRECTOR UNSECURED FINANCIAL CREDITOR OF THE CD VS. MR. RAJEEV LOCHAN LIQUIDATOR OF THE CORPORATE DEBTOR	Rule 11 of NCLT, 2016	5/5/2024	pagination missing in bookmarking	Adityamadaan
4701	5/4/2024	0710102008152024 (No.of Docs 2)	0710102008152024/5	INTERLOCUTORY APPLICATION (I.B.C)/438(ND)2024	ANIL BHALLA SUSPENDED DIRECTOR UNSECURED FINANCIAL CREDITOR OF THE CD VS. MR. RAJEEV LOCHAN LIQUIDATOR OF THE CORPORATE DEBTOR	Rule 11 of NCLT, 2016	5/5/2024	pagination missing in bookmarking	Adityamadaan
4702	5/4/2024	0710102008152024 (No.of Docs 2)	0710102008152024/5	INTERLOCUTORY APPLICATION (I.B.C)/438(ND)2024	ANIL BHALLA SUSPENDED DIRECTOR UNSECURED FINANCIAL CREDITOR OF THE CD VS. MR. RAJEEV LOCHAN LIQUIDATOR OF THE CORPORATE DEBTOR	Rule 11 of NCLT, 2016	5/5/2024	pagination missing in bookmarking	Adityamadaan
4703	22-04-2024	0710102009462020 (No.of Docs 2)	0710102009462020/8	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	5/5/2024	bookmarking mandatory	SILVER123
4704	6/11/2023	0710102096722023 (No.of Docs 0)	0710102096722023/4	INTERLOCUTORY APPLICATION (I.B.C)/6047(PB)2023	DBS BANK LTD. VS. M/S EDU SMART SERVICES PVT. LTD.	Application under any other provisions- IBC	5/5/2024	need every pages sign	
4705	12/4/2024	0710102097742023 (No.of Docs 2)	0710102097742023/9	INTERVENTION PETITION (IBC)/83(ND)2023	SVIP REALITY PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL DIAMOND IT INFRACON PVT. LTD.	Sec 60(5)	5/5/2024	pagination missing in book marking as per index	LQRAJIVBAJAJ

4706	12/4/2024	071010209774202 3(No.of Docs 2)	0710102097742023/9	INTERVENTION PETITION (IBC)/83(ND)2023	SVIP REALITY PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL DIAMOND IT INFRACON PVT. LTD.	Sec 60(5)	5/5/2024	pagination missing in book marking as per index	LQRAJIVBAJAJ
4707	12/4/2024	071010209774202 3(No.of Docs 2)	0710102097742023/9	INTERVENTION PETITION (IBC)/83(ND)2023	SVIP REALITY PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL DIAMOND IT INFRACON PVT. LTD.	Sec 60(5)	5/5/2024	pagination missing in book marking as per index	LQRAJIVBAJAJ
4708	12/4/2024	071010209774202 3(No.of Docs 2)	0710102097742023/9	INTERVENTION PETITION (IBC)/83(ND)2023	SVIP REALITY PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL DIAMOND IT INFRACON PVT. LTD.	Sec 60(5)	5/5/2024	pagination missing in book marking as per index	LQRAJIVBAJAJ
4709	22-04-2024	071010200810202 0(No.of Docs 1)	0710102008102020/2 0	COMPANY PETITION IB (IBC)/358(ND)2020	M/S PERFECT INFRAENGINEERS LIMITED VS. M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	5/5/2024	bookmarking mandatory	Legalways_offices
4710	25-04-2024	071010200826202 4(No.of Docs 1)	0710102008262024/1 4	INTERLOCUTORY APPLICATION (I.B.C)/711(PB)202	DELHI BARODA ROAD CARRIER PRIVATE LIMITED THROUGH THE SUCESFUL RESOLUTION APPLICANT VS. DCB BANK LIMITED	Sec 60(5)	5/5/2024	bookmarking mandatory	Laws.lance
4711	22-04-2024	071010200810202 0(No.of Docs 1)	0710102008102020/2 1	COMPANY PETITION IB (IBC)/358(ND)2020	M/S PERFECT INFRAENGINEERS LIMITED VS. M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	5/5/2024	bookmarking mandatory	Legalways_offices
4712	26-04-2024	071010209876202 3(No.of Docs 2)	0710102098762023/7	TRANSFER APPLICATION/46(PB)2023	PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	5/5/2024	OCR Compulsory in pdf	mg270288
4713	22-04-2024	071010209896202 3(No.of Docs 5)	0710102098962023/2 5	TRANSFER PETITION(COMPAN IES ACT)/29(PB)2023	CHANDER MOHAN KAPOOR VS. UNIVERSAL BUILDWELL PVT. LTD.	Any other provision - Govt body,Any other provision - Govt body	5/5/2024	bookmarking mandatory	Rashmi Chopra
4714	18-04-2024	071020000186201 6(No.of Docs 2)	0710200001862016/8	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Application under any other provisions	5/5/2024	wrong file	NKSLEGAL
4715	19-04-2024	071010210480202 3(No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPAN IES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
4716	19-04-2024	071010210480202 3(No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPAN IES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31

4717	29-04-2024	0710102142432019 (No.of Docs 2)	0710102142432019/10	COMPANY PETITION IB (IBC)/3267(ND)2019	PUNJAB NATIONAL BANK VS. M/S APPLE SPONGE AND POWER LTD	IBC under Sec 7	5/5/2024	Need complete file to OCR	Manohar@2239
4718	25-04-2024	0710102000102008 (No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4719	25-04-2024	0710102000102008 (No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4720	25-04-2024	0710102000102008 (No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4721	25-04-2024	0710102000102008 (No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4722	25-04-2024	0710102000102008 (No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4723	25-04-2024	0710102000102008 (No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4724	22-04-2024	0710102000102008 (No.of Docs 1)	0710102000102008/14	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4725	22-04-2024	0710102000102008 (No.of Docs 1)	0710102000102008/14	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4726	22-04-2024	0710102000102008 (No.of Docs 1)	0710102000102008/14	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4727	22-04-2024	0710102000102008 (No.of Docs 1)	0710102000102008/14	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4728	25-04-2024	0710102000102008 (No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4729	25-04-2024	0710102000102008 (No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice

4730	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4731	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4732	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4733	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4734	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4735	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4736	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4737	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4738	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4739	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4740	19-04-2024	0710102087572019(No.of Docs 10)	0710102087572019/2	MISCELLANEOUS APPLICATION(COMPANIES ACT)/337(ND)2019	ASHOK KUMAR VERMA	Rule 11 of NCLT	5/5/2024	all documents file separately with orderly	pratibhasinha@104
4741	23-04-2024	0710200000652010(No.of Docs 1)	0710200000652010/17	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4742	23-04-2024	0710200000652010(No.of Docs 1)	0710200000652010/17	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice

4743	23-04-2024	071020000652010(No.of Docs 1)	071020000652010/17	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4744	23-04-2024	071020000652010(No.of Docs 1)	071020000652010/17	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
4745	25-04-2024	0710102102462023(No.of Docs 1)	0710102102462023/1	INTERLOCUTORY APPLICATION (I.B.C)/6368(ND)2023	RAHUL JINDAL RESOLUTION PROFESSIONAL	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	5/5/2024	pagination missing in bookmarking put on tickets blank side in vakalatnama	NeerajKhapra
4746	24-04-2024	0710102000522024(No.of Docs 3)	0710102000522024/5	COMPANY PETITION (COMPANIES ACT)/6(ND)2024	RAJESH KUMAR CHAUDHARY VS. MR. VISHU CHAUDHARY DIRECTOR	Sec. 241(1),Sec. 242(4)	5/5/2024	Book marking mandatory as per index with pagination need every page sign of reply address missing in affidavit page no 37 annexures every page need sign with true copy	apfc99
4747	26-04-2024	0710102097252023(No.of Docs 1)	0710102097252023/2	TRANSFER APPLICATION (IBC)/2(PB)2024	CM SMITH & SONS LIMITED THROUGH ITS PROMOTER & SHAREHOLDER SHRI RATILAL SMITH VS. HAQ STEELS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	5/5/2024	bookmarking mandatory with index OCR Compulsory in pdf	BHAVIK99
4748	29-04-2024	0710102108202023(No.of Docs 3)	0710102108202023/4	COMPANY APPEAL (IBC)/1(ND)2024	NTPC LIMITED VS. RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF M/S TECPRO SYSTEMS LTD	Sec 42	5/5/2024	NEED TYPE COPY OF ENGLISH 53 AND 54 OF HINDI PAGE	vikramsinghbaid
4749	21-04-2024	0710102104072023(No.of Docs 2)	0710102104072023/3	INTERLOCATORY APPLICATION(COMPANIES ACT)/409(ND)2023	SHRI GAURAV HOTA VS. SMT SHRUTI JAYANT GOKHALE	Rule 32	5/5/2024	bookmarking mandatory OCR Compulsory in pdf	Legaladvisorshiva
4750	18-04-2024	0710102104072023(No.of Docs 1)	0710102104072023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/409(ND)2023	SHRI GAURAV HOTA VS. SMT SHRUTI JAYANT GOKHALE	Rule 32	5/5/2024	book marking mandatory as per index as per index	Legaladvisorshiva
4751	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/120	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
4752	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/129	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
4753	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/131	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar

4754	22-04-2024	0710200413922017 (No.of Docs 2)	0710200413922017/1 30	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
4755	22-04-2024	0710200413922017 (No.of Docs 2)	0710200413922017/1 27	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
4756	19-04-2024	0710102104802023 (No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
4757	24-04-2024	0710102104882023 (No.of Docs 2)	0710102104882023/5	INTERLOCUTORY APPLICATION (I.B.C)/264(ND)2024	MR. VIJENDER KUMAR JAIN VS. VARUN SHARMA	Sec 43(1) r/w Sec 44 (1)	5/5/2024	pagination missing in book marking as per index mismatched address affidavit with notary	ashishgupta2310
4758	23-01-2024	0710102034762023 (No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
4759	23-01-2024	0710102034762023 (No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
4760	23-01-2024	0710102034762023 (No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
4761	23-01-2024	0710102034762023 (No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
4762	23-01-2024	0710102034762023 (No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
4763	23-01-2024	0710102034762023 (No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
4764	23-01-2024	0710102034762023 (No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
4765	23-01-2024	0710102034762023 (No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
4766	23-01-2024	0710102034762023 (No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
4767	11/4/2023	0710102033022023 (No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
4768	11/4/2023	0710102033022023 (No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	

4769	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
4770	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
4771	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
4772	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
4773	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
4774	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
4775	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
4776	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
4777	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
4778	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
4779	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
4780	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	5/5/2024	pagination missing in bookmarking	
4781	11/4/2024	0710102096972019(No.of Docs 1)	0710102096972019/10	COMPANY PETITION IB (IBC)/1526(ND)2019	AMRITVANI EXIM PRIVATE LIMITED VS. AJANTA OFFSET AND PACKAGING LIMITED	IBC under Sec 7	3/5/2024	reply need proof of service	gsnhyd@rediffmail.co

4782	30-03-2024	0710102106272023 (No.of Docs 2)	0710102106272023/4	INTERLOCUTORY APPLICATION (I.B.C)/6578(ND)2023	KRUPASINDHU MANDAL VS. UTM ENGINEERING PVT LTD	Sec 60(5)	3/5/2024	index page missing in book marking	ADVARTIK
4783	15-04-2024	0710102012242019 (No.of Docs 1)	0710102012242019/10	COMPANY APPLICATION(IBC)/333(ND)2019	BIMLA MARU FASHIONS PVT. LTD. VS. YOGESH MAHESHWARI	Sec 60(5)	3/5/2024	pdf is not show	brijesh_tamber
4784	15-04-2024	0710102012242019 (No.of Docs 1)	0710102012242019/10	COMPANY APPLICATION(IBC)/333(ND)2019	BIMLA MARU FASHIONS PVT. LTD. VS. YOGESH MAHESHWARI	Sec 60(5)	3/5/2024	pdf is not show	brijesh_tamber
4785	2/5/2024	0710102102222023 (No.of Docs 3)	0710102102222023/5	INTERLOCUTORY APPLICATION(COMPANIES ACT)/404(ND)2023	VIKKY DANG VS. MR. SHAILENDRA SINGH & ORS.	Rule 11 of NCLT	3/5/2024	VOLUME 1 book marking mandatory as per index with pagination page 38 48 49 53 55 56 61 not readable page 121 to 155 AND 161 TO 198 need file to OCR VOLUME 2 BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION	advshivanshu
4786	8/4/2024	0710102110112020 (No.of Docs 2)	0710102110112020/8	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020	STATE BANK OF INDIA VS. MASTANA FOODS PVT LTD	Sec 60(5)	3/5/2024	mismatched notary affidavit address	vishalganda
4787	30-03-2024	0710102106272023 (No.of Docs 2)	0710102106272023/4	INTERLOCUTORY APPLICATION (I.B.C)/6578(ND)2023	KRUPASINDHU MANDAL VS. UTM ENGINEERING PVT LTD	Sec 60(5)	3/5/2024	index page missing in book marking	ADVARTIK
4788	15-04-2024	0710102012242019 (No.of Docs 1)	0710102012242019/10	COMPANY APPLICATION(IBC)/333(ND)2019	BIMLA MARU FASHIONS PVT. LTD. VS. YOGESH MAHESHWARI	Sec 60(5)	3/5/2024	pdf is not show	brijesh_tamber
4789	30-03-2024	0710102106272023 (No.of Docs 2)	0710102106272023/4	INTERLOCUTORY APPLICATION (I.B.C)/6578(ND)2023	KRUPASINDHU MANDAL VS. UTM ENGINEERING PVT LTD	Sec 60(5)	3/5/2024	index page missing in book marking	ADVARTIK
4790	30-03-2024	0710102106272023 (No.of Docs 2)	0710102106272023/4	INTERLOCUTORY APPLICATION (I.B.C)/6578(ND)2023	KRUPASINDHU MANDAL VS. UTM ENGINEERING PVT LTD	Sec 60(5)	3/5/2024	index page missing in book marking	ADVARTIK
4791	11/4/2024	0710102096972019 (No.of Docs 1)	0710102096972019/10	COMPANY PETITION IB (IBC)/1526(ND)2019	AMRITVANI EXIM PRIVATE LIMITED VS. AJANTA OFFSET AND PACKAGING LIMITED	IBC under Sec 7	3/5/2024	reply need proof of service	gsnhyd@rediffmail.co
4792	8/4/2024	0710102110112020 (No.of Docs 2)	0710102110112020/8	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020	STATE BANK OF INDIA VS. MASTANA FOODS PVT LTD	Sec 60(5)	3/5/2024	mismatched notary affidavit address	vishalganda
4793	8/4/2024	0710102110112020 (No.of Docs 2)	0710102110112020/8	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020	STATE BANK OF INDIA VS. MASTANA FOODS PVT LTD	Sec 60(5)	3/5/2024	mismatched notary affidavit address	vishalganda
4794	8/4/2024	0710102110112020 (No.of Docs 2)	0710102110112020/8	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020	STATE BANK OF INDIA VS. MASTANA FOODS PVT LTD	Sec 60(5)	3/5/2024	mismatched notary affidavit address	vishalganda
4795	11/4/2024	0710102096972019 (No.of Docs 1)	0710102096972019/10	COMPANY PETITION IB (IBC)/1526(ND)2019	AMRITVANI EXIM PRIVATE LIMITED VS. AJANTA OFFSET AND PACKAGING LIMITED	IBC under Sec 7	3/5/2024	reply need proof of service	gsnhyd@rediffmail.co
4796	15-04-2024	0710102012242019 (No.of Docs 1)	0710102012242019/10	COMPANY APPLICATION(IBC)/333(ND)2019	BIMLA MARU FASHIONS PVT. LTD. VS. YOGESH MAHESHWARI	Sec 60(5)	3/5/2024	pdf is not show	brijesh_tamber

4797	11/4/2024	0710102096972019(No.of Docs 1)	07101020969720190	COMPANY PETITION IB (IBC)/1526(ND)2019	AMRITVANI EXIM PRIVATE LIMITED VS. AJANTA OFFSET AND PACKAGING LIMITED	IBC under Sec 7	3/5/2024	reply need proof of service	gsnhyd@rediffmail.co
4798	6/12/2023	0710102085212023(No.of Docs 3)	0710102085212023/16	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	2/5/2024	pagination missing in book marking as per index need every page sign in list	kchatterjee
4799	6/12/2023	0710102085212023(No.of Docs 3)	0710102085212023/16	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	2/5/2024	pagination missing in book marking as per index need every page sign in list	kchatterjee
4800	30-04-2024	0710102075042023(No.of Docs 1)	0710102075042023/6	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	2/5/2024	need every pages sign and OCR Compulsory in pdf separately index in bookmarking	SADAPURNA18
4801	6/12/2023	0710102085212023(No.of Docs 3)	0710102085212023/16	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	2/5/2024	pagination missing in book marking as per index need every page sign in list	kchatterjee
4802	6/12/2023	0710102085212023(No.of Docs 3)	0710102085212023/16	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	2/5/2024	pagination missing in book marking as per index need every page sign in list	kchatterjee
4803	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
4804	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
4805	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
4806	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
4807	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu

4808	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
4809	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
4810	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
4811	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
4812	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
4813	18-04-2024	0710102061832022(No.of Docs 2)	0710102061832022/8	INTERLOCUTORY APPLICATION (I.B.C)/3686(PB)2022	GHAZIABAD DEVELOPMENT AUTHORITY VS. PANKAJ AGARWAL	Sec 60(5)	1/5/2024	book marking mandatory as per index with pagination	abhidec27
4814	23-04-2024	0710102008402024(No.of Docs 2)	0710102008402024/1	INTERLOCUTORY APPLICATION (I.B.C)/453(ND)2024	BRIJESH SINGH BHADURIYA VS. YANTRA INDIA LIMITED	Application under any other provisions- IBC	1/5/2024	mention type copy english need every pages	sfionclt
4815	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/132	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	1/5/2024	pagination missing in bookmarking	nidhimohanparashar
4816	23-04-2024	0710102008402024(No.of Docs 2)	0710102008402024/1	INTERLOCUTORY APPLICATION (I.B.C)/453(ND)2024	BRIJESH SINGH BHADURIYA VS. YANTRA INDIA LIMITED	Application under any other provisions- IBC	1/5/2024	mention type copy english need every pages	sfionclt
4817	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
4818	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
4819	23-04-2024	0710102008402024(No.of Docs 2)	0710102008402024/1	INTERLOCUTORY APPLICATION (I.B.C)/453(ND)2024	BRIJESH SINGH BHADURIYA VS. YANTRA INDIA LIMITED	Application under any other provisions- IBC	1/5/2024	mention type copy english need every pages	sfionclt
4820	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu

4821	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
4822	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
4823	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
4824	29-04-2024	0710102101772023(No.of Docs 2)	0710102101772023/1	INTERLOCUTORY APPLICATION (I.B.C)/663(PB)2024	GAURAV ARORA VSVEKAS KUMAR GARG	Sec 60(5)	1/5/2024	book marking mandatory as per index and OCR defect and court fee and welfare fee not visible properly	advshivanshu
4825	23-04-2024	0710102008402024(No.of Docs 2)	0710102008402024/1	INTERLOCUTORY APPLICATION (I.B.C)/453(ND)2024	BRIJESH SINGH BHADURIYA VS. YANTRA INDIA LIMITED	Application under any other provisions- IBC	1/5/2024	mention type copy english need every pages	sfionclt
4826	18-04-2024	0710102057022023(No.of Docs 1)	0710102057022023/5	COMPANY PETITION IB (IBC)/568(ND)2023	R.R. INDUSTRIAL CORPORATION (INDIA)PRIVATE LIMITED VS. KKSPUN INDIA LIMITED	IBC Under Sec 9	1/5/2024	book marking mandatory as per index annexure need sign with true copy	debopriyomoulik
4827	18-04-2024	0710102020742024(No.of Docs 2)	0710102020742024/1	INTERLOCUTORY APPLICATION (I.B.C)/1408(ND)2024	SANJAY MALIK AND ORS. VS. CELESTIAL ESTATE PRIVATE LIMITED	Sec 60(5)	1/5/2024	amended memo parties need last order of nclt	Ankush@1990
4828	18-04-2024	0710102057022023(No.of Docs 1)	0710102057022023/6	COMPANY PETITION IB (IBC)/568(ND)2023	R.R. INDUSTRIAL CORPORATION (INDIA)PRIVATE LIMITED VS. KKSPUN INDIA LIMITED	IBC Under Sec 9	1/5/2024	book marking mandatory as per index with pagination	debopriyomoulik
4829	29-04-2024	0710102083772023(No.of Docs 2)	0710102083772023/1	INTERLOCUTORY APPLICATION (I.B.C)/5336(PB)2023	KALIM SHAHABUDDIN FAKHRI VSJAIPURIA BUILDCON PVT. LTD	Sec 60(5)	1/5/2024	improper book marking as per index and Complete file to OCR and welfare fee not visible on vakalatanama	advshivanshu
4830	18-04-2024	0710102020302021(No.of Docs 2)	0710102020302021/1	INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)2021	KASHI VISWANATHAN SIVARAMAN VSICICI BANK LIMITED	Application under any other provisions- IBC,Sec 50(1)	30-04-2024	pagination missing 1 to 23 in book marking annexure 3 and 4 need OCR in file	sonalijoon
4831	19-04-2024	0710102050222022(No.of Docs 1)	0710102050222022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2022	SHREE DURGA HOME APPLIANCES PRIVATELIMITED VS. SUMMER COOL HOME APPLIANCES LIMITED	Sec. 230-232 - Second Motion	30-04-2024	pagination missing in book marking as per index	Amitabh Nil
4832	18-04-2024	0710102020302021(No.of Docs 2)	0710102020302021/1	INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)2021	KASHI VISWANATHAN SIVARAMAN VSICICI BANK LIMITED	Application under any other provisions- IBC,Sec 50(1)	30-04-2024	pagination missing 1 to 23 in book marking annexure 3 and 4 need OCR in file	sonalijoon
4833	18-04-2024	0710102020302021(No.of Docs 2)	0710102020302021/1	INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)2021	KASHI VISWANATHAN SIVARAMAN VSICICI BANK LIMITED	Application under any other provisions- IBC,Sec 50(1)	30-04-2024	pagination missing 1 to 23 in book marking annexure 3 and 4 need OCR in file	sonalijoon

4834	18-04-2024	0710102020302021 1(No.of Docs 2)	0710102020302021/1 1	INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)2021	KASHI VISWANATHAN SIVARAMAN VSICICI BANK LIMITED	Application under any other provisions-IBC,Sec 50(1)	30-04-2024	pagination missing 1 to 23 in book marking annexure 3 and 4 need OCR in file	sonalijoon
4835	24-04-2024	0710102049842023 3(No.of Docs 2)	0710102049842023/3	INTERLOCUTORY APPLICATION (I.B.C)/3389(ND)2023	RESOLUTION PROFESSIONAL OF WORLDS WINDOW INFRASTRUCTURE AND LOGISTICS PRIVATE LIMITED	Sec 30	30-04-2024	need every pages sign and true copy in Annexure bookmarking mandatory	apoorvshukla
4836	22-04-2024	0710102109682023 3(No.of Docs 3)	0710102109682023/3	COMPANY PETITION IB (IBC)/24(ND)2024	SAIVI FINANCE PRIVATE LIMITED VS. AKJ METALS PRIVATE LIMITED	IBC under Sec 7	30-04-2024	bookmarking mandatory	pranay@legalpanda.in
4837	20-04-2024	0710102070392022 2(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
4838	20-04-2024	0710102070392022 2(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
4839	20-04-2024	0710102070392022 2(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
4840	20-04-2024	0710102070392022 2(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
4841	20-04-2024	0710102070392022 2(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
4842	20-04-2024	0710102070392022 2(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
4843	20-04-2024	0710102070392022 2(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
4844	20-04-2024	0710102070392022 2(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal

4845	20-04-2024	071010207039202 2(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(CO MPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
4846	20-04-2024	071010207039202 2(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(CO MPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
4847	20-04-2024	071010207039202 2(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(CO MPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
4848	20-04-2024	071010207039202 2(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(CO MPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
4849	20-04-2024	071010207039202 2(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(CO MPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
4850	20-04-2024	071010207039202 2(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(CO MPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
4851	20-04-2024	071010207039202 2(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(CO MPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
4852	20-04-2024	071010207039202 2(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(CO MPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
4853	20-04-2024	071010207039202 2(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(CO MPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
4854	20-04-2024	071010207039202 2(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(CO MPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
4855	20-04-2024	071010207039202 2(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(CO MPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal

4856	20-04-2024	071010207039202 2(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
4857	24-04-2024	071010206264202 2(No.of Docs 2)	0710102062642022/2	INTERLOCUTORY APPLICATION (I.B.C)/4308(ND)2022	NEEPA UPADHYAYA VS. H. S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	30-04-2024	vakalatnama missing in pdf	Ankush@1990
4858	26-04-2024	071010201058202 4(No.of Docs 2)	0710102010582024/1	COMPANY APPEAL (IBC)/9(ND)2024	SMT SARITA VS. JATIN MADAN	Sec 42	30-04-2024	Book marking mandatory as per index page 1 to 2 need OCR	ashiwan33
4859	22-04-2024	071020041392201 7(No.of Docs 2)	0710200413922017/1 24	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	30-04-2024	pagination missing in bookmarking	nidhimohanparashar
4860	22-04-2024	071020041392201 7(No.of Docs 2)	0710200413922017/1 23	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	30-04-2024	pagination missing in bookmarking	nidhimohanparashar
4861	26-04-2024	071010201058202 4(No.of Docs 2)	0710102010582024/1	COMPANY APPEAL (IBC)/9(ND)2024	SMT SARITA VS. JATIN MADAN	Sec 42	30-04-2024	Book marking mandatory as per index page 1 to 2 need OCR	ashiwan33
4862	26-04-2024	071010201058202 4(No.of Docs 2)	0710102010582024/1	COMPANY APPEAL (IBC)/9(ND)2024	SMT SARITA VS. JATIN MADAN	Sec 42	30-04-2024	Book marking mandatory as per index page 1 to 2 need OCR	ashiwan33
4863	26-04-2024	071010201058202 4(No.of Docs 2)	0710102010582024/1	COMPANY APPEAL (IBC)/9(ND)2024	SMT SARITA VS. JATIN MADAN	Sec 42	30-04-2024	Book marking mandatory as per index page 1 to 2 need OCR	ashiwan33
4864	26-04-2024	071010201059202 4(No.of Docs 2)	0710102010592024/1	COMPANY APPEAL (IBC)/10(ND)2024	SHRI FELIX MATHEW VS. MR JATIN MADAN LIQUIDATOR FOR MS KASHYAP MOTORS INDIA PVT LTD	Sec 42	30-04-2024	Book marking mandatory as per index page 1 to 2 need OCR AND mismatched affidavit address with notary	ashiwan33
4865	20-04-2024	071010207039202 2(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
4866	20-04-2024	071010207039202 2(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
4867	20-04-2024	071010207039202 2(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
4868	20-04-2024	071010207039202 2(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal

4869	20-04-2024	071010207039202 2(No.of Docs 2)	0710102070392022/8	INTERLOCUTORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
4870	17-04-2024	071010201230202 4(No.of Docs 2)	0710102012302024/1	INTERLOCUTORY APPLICATION (I.B.C)/1266(PB)2024	CHHOTE LAL SHARMA VS. M/S PIYUSH COLONISERS LTD.	Sec 60(5)	29-04-2024	address mismatched with affidavit page no 20	abhi4064
4871	17-04-2024	071010243096201 8(No.of Docs 2)	0710102430962018/9	COMPANY PETITION (COMPANIES ACT)/129(PB)2018	ABHIMANYU SINGH AND ORS. VS BRIJNANDAN INDUSTRIES PRIVATE LIMITED	Sec. 245	29-04-2024	bookmarking mandatory with index	raiandraipartners
4872	25-04-2024	071010201065202 2(No.of Docs 2)	0710102010652022/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/35(PB)2022	AMB INFRAVENTURES PVT. LTD. VS. UNION OF INDIA [THROUGH SFIO] [REPRESENTED THROUGH: MS. SAKSHI SHARMA SENIOR ASST. DIRECTOR SFIO NEW DELHI]	Rule 11 of NCLT	29-04-2024	pagination missing in bookmarking OCR Compulsory in pdf	ekanshmishra
4873	18-04-2024	071010202608202 4(No.of Docs 1)	710102026082024	INTERLOCUTORY APPLICATION (I.B.C)/1577(ND)2024	JALESH KUMAR GROVER INTERIM RESOLUTION PROFESSIONAL	Sec 60(5)	29-04-2024	wrong file	abhi4064
4874	17-04-2024	071010202811202 4(No.of Docs 2)	0710102028112024/1	INTERLOCUTORY APPLICATION (I.B.C)/1779(ND)2024	NIKITA DHINGRA VSMR. DEVVART RANA RP OF JASMINE BUILD MART PRIVATE LIMITED	Sec 60(5)	29-04-2024	need every pages sign in Annexure	lokeshbhola
4875	23-04-2024	071010210908202 3(No.of Docs 2)	0710102109082023/6	COMPANY PETITION IB (IBC)/112(ND)2024	MS MERCHANDISERS PRIVATE LIMITED	IBC Section 59	29-04-2024	Wrong file	D4202007
4876	17-04-2024	071010206015202 1(No.of Docs 3)	0710102060152021/5	TRANSFER PETITION(COMPANIES ACT)/20(PB)2021	DR. HARI NARAYAN GANGWAL VS. DCS INTERNATIONAL TRADING CO. PVT. LTD.	Rule16(d),NCLT Rules,2016	29-04-2024	some pages are not legible.	csshashank
4877	18-04-2024	071010201855202 4(No.of Docs 2)	0710102018552024/3	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	29-04-2024	date missed in vakaltnama	sfionclt
4878	18-04-2024	071010201040202 4(No.of Docs 1)	0710102010402024/4	INTERLOCUTORY APPLICATION (I.B.C)/836(ND)2024	ENGINEERED FACILITY MANAGEMENT SERVICES VS. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	Rule 11 of NCLT, 2016	29-04-2024	address missing with affidavit pages not clear	bajpaianand24
4879	23-04-2024	071010200726202 4(No.of Docs 1)	0710102007262024/1	RESTORATION APPLICATION (COMPANIES ACT)/3(ND)2024	P E MANNING (CONSULTANTS) PRIVATE LIMITED VS. CHINAR INDUSTRIAL INVESTMENT AND FINANCE LIMITED	Sec 48(2)	26-04-2024	need every pages sign	akhilsachar65

4880	23-04-2024	0710102007262024(No.of Docs 1)	0710102007262024/1	RESTORATION APPLICATION (COMPANIES ACT)/3(ND)2024	P E MANNING (CONSULTANTS) PRIVATE LIMITED VS. CHINAR INDUSTRIAL INVESTMENT AND FINANCE LIMITED	Sec 48(2)	26-04-2024	need every pages sign	akhilsachar65
4881	23-04-2024	0710102007262024(No.of Docs 1)	0710102007262024/1	RESTORATION APPLICATION (COMPANIES ACT)/3(ND)2024	P E MANNING (CONSULTANTS) PRIVATE LIMITED VS. CHINAR INDUSTRIAL INVESTMENT AND FINANCE LIMITED	Sec 48(2)	26-04-2024	need every pages sign	akhilsachar65
4882	23-04-2024	0710102007262024(No.of Docs 1)	0710102007262024/1	RESTORATION APPLICATION (COMPANIES ACT)/3(ND)2024	P E MANNING (CONSULTANTS) PRIVATE LIMITED VS. CHINAR INDUSTRIAL INVESTMENT AND FINANCE LIMITED	Sec 48(2)	26-04-2024	need every pages sign	akhilsachar65
4883	20-04-2024	0710102024272024(No.of Docs 3)	0710102024272024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/13(ND)2024	MANOJ KULSHRESTHA VS	Sec 30	26-04-2024	all documents file separately	attorneyar
4884	13-03-2024	0710102051282022(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233
4885	16-04-2024	0710102021252021(No.of Docs 2)	0710102021252021/7	INTERLOCUTORY APPLICATION (I.B.C)/1395(ND)2021	YOGESH SETHI VS. PUNJAB NATIONAL BANK	Sec 60(5)	25-04-2024	page 9 to 13 missing in book marking as per index	bambha and nandan
4886	16-04-2024	0710102042162022(No.of Docs 2)	0710102042162022/5	COMPANY PETITION IB (IBC)/24(ND)2023	STATE BANK OF INDIA VS. BAHRUDEEN NOORUL AMEEN MAHDOOM BAVA	Section 95(1)	25-04-2024	OCR Compulsory in pdf	khattar1978
4887	9/3/2024	0710102021192024(No.of Docs 0)	0710102021192024/1	INTERLOCUTORY APPLICATION (I.B.C)/1436(PB)2024	DANIELI CO. LTD. VS. BHUSHAN POWER AND STEEL LIMITED	Sec 60(5)	25-04-2024	annexures need sign with true copy	
4888	15-04-2024	0710102059322023(No.of Docs 1)	0710102059322023/1	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	25-04-2024	need every page of sign and address mention on affidavit in file	RAVI4568
4889	12/4/2024	0710102091972023(No.of Docs 2)	0710102091972023/3	INTERLOCUTORY APPLICATION (I.B.C)/5939(ND)2023	MRS. SUPRIYA SINGH & ORS. VS. ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	Sec 60(5)	25-04-2024	book marking mandatory as per index with pagination.	advshivanshu
4890	17-04-2024	0710102012222024(No.of Docs 2)	0710102012222024/1	INTERLOCUTORY APPLICATION (I.B.C)/1265(PB)2024	MANISH MITTAL VS. M/S PIYUSH COLONISERS LTD.	Sec 60(5)	25-04-2024	address mismatched with affidavit	abhi4064
4891	13-03-2024	0710102051282022(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233
4892	13-03-2024	0710102051282022(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233
4893	13-03-2024	0710102051282022(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233

4894	13-04-2024	071010209368202 3(No.of Docs 4)	0710102093682023/1	INTERLOCUTORY APPLICATION (I.B.C)/5789(ND)20 23	SH. S.K MATHUR RESOLUTION PROFESSIONAL FOR M/S BIMLA MARU FASHIONS PVT. LTD. VS. SH. YOGESH MAHESHWARI	Application under any other provisions- IBC	25-04-2024	All documents file separately with Orderly	brijesh_tamber
4895	13-03-2024	071010205128202 2(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233
4896	13-03-2024	071010205128202 2(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233
4897	13-03-2024	071010205128202 2(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233
4898	13-03-2024	071010205128202 2(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233
4899	13-03-2024	071010205128202 2(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233
4900	8/4/2024	071010210425202 3(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)202 4	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC,Application under any other provisions- IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda
4901	8/4/2024	071010210425202 3(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)202 4	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC,Application under any other provisions- IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda
4902	8/4/2024	071010210425202 3(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)202 4	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC,Application under any other provisions- IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda
4903	8/4/2024	071010210425202 3(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)202 4	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC,Application under any other provisions- IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda

4904	12/4/2024	071010209672202 3(No.of Docs 3)	0710102096722023/1	INTERLOCUTORY APPLICATION (I.B.C)/6047(PB)20 23	DBS BANK LTD. VS. M/S EDU SMART SERVICES PVT. LTD.	Application under any other provisions- IBC	25-04-2024	wrong file	IPRITURASTOGI
4905	8/4/2024	071010210425202 3(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)202 4	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC,Application under any other provisions- IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda
4906	8/4/2024	071010210425202 3(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)202 4	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC,Application under any other provisions- IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda
4907	8/4/2024	071010210425202 3(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)202 4	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC,Application under any other provisions- IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda
4908	8/4/2024	071010210425202 3(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)202 4	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC,Application under any other provisions- IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda
4909	8/4/2024	071010210425202 3(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)202 4	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC,Application under any other provisions- IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda
4910	15-04-2024	071010209864202 3(No.of Docs 2)	0710102098642023/3	COMPANY PETITION IB (IBC)/756(ND)2023	SREE KARPAGAMBAL MILLS LIMITED VS. BEE K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	25-04-2024	book marking mandatory as per index and annexure need sign with true copy every pages 3 rs court fee and 25 welfare fee missed on vakalatnama and mention advocate and client name at the place of sign of vakalatnama	karangandhii
4911	16-04-2024	071010200711202 4(No.of Docs 2)	0710102007112024/1	INTERLOCUTORY APPLICATION (I.B.C)/349(PB)202 4	SANDEEP MAHAJAN RESOLUTION PROFESSIONAL VS. MOHAN GARG	Application under any other provisions- IBC	25-04-2024	mention name advocate and clint in vakalatnama	anirbanlaw@66
4912	13-04-2024	071010203922202 3(No.of Docs 2)	0710102039222023/1	INTERLOCUTORY APPLICATION (I.B.C)/2634(ND)20 23	APOGEE ENTERPRISES PRIVATE LIMITED VS. ANIL NANDA	Sec 60(5)	25-04-2024	need every pages sign	viditjain

4913	23-04-2024	0710102079332019 (No.of Docs 2)	0710102079332019/10	COMPANY PETITION IB (IBC)/1085(ND)2019	V. CHIRANJIV & CO. VS. WILTAN TELMAG (INDIA) PVT. LTD.	IBC Under Sec 9,Application under any other provisions- IBC	25-04-2024	need Every page sign of written submission page 7 to 127 need OCR	shankarimishra
4914	15-04-2024	0710102051562023 (No.of Docs 2)	0710102051562023/1	COMPANY PETITION (COMPANIES ACT)/113(ND)2023	GAURANG GUPTA VS. SRM BANQUETS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	25-04-2024	25 rs welfare fee missed and need all advocates sign with name which mention on vakalatnama with enrol no .	FACTUMOFFICE
4915	15-04-2024	0710102062712021 (No.of Docs 2)	0710102062712021/9	INTERLOCUTORY APPLICATION (I.B.C)/4044(PB)2021	NIIL INFRASTRUCTURE PRIVATE LIMITED VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Rule 11 of NCLT, 2016	25-04-2024	NEED every page of sign of Reply missing page 27 to 76 in book marking and page 27 need sign with true copy double numbering annexure A-3	Laws.lance
4916	12/4/2024	0710102095182021 (No.of Docs 1)	0710102095182021/5	COMPANY PETITION IB (IBC)/129(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS. HARVINDER SINGH SIKKA	Section 95(1)	25-04-2024	missing date on and need sign of all counsel with name on vakalatanama	Adv_Sbatra
4917	12/4/2024	0710102095192021 (No.of Docs 1)	0710102095192021/5	COMPANY PETITION IB (IBC)/130(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS. GURINDER SINGH SIKKA	Section 95(1)	25-04-2024	missing date on and need sign of all counsel with name on vakalatanama	Adv_Sbatra
4918	16-04-2024	0710102018172024 (No.of Docs 2)	0710102018172024/1	INTERLOCUTORY APPLICATION (I.B.C)/1088(ND)2024	M/S KAVERI SAHAKARI AWAS SAMITI LIMITED VS. HORIZON BUILDCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	25-04-2024	last Order missing	viditjain
4919	15-04-2024	0710102016792024 (No.of Docs 2)	0710102016792024/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	25-04-2024	book marking mandatory as per index and missed date and sign with name of advocate and client name with sign and 1 rs court fee	KartikeyaMatta
4920	16-04-2024	0710102044632021 (No.of Docs 2)	0710102044632021/3	INTERLOCUTORY APPLICATION (I.B.C)/823(ND)2022	DEVENDRA KUMAR SHARMA VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	25-04-2024	bookmarking mandatory	kunal.godhwani
4921	15-04-2024	0710102016792024 (No.of Docs 3)	0710102016792024/9	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	25-04-2024	book marking mandatory as per index and missed date and sign with name of advocate and client name with sign and 1 rs court fee separate all vakalatnama of different slash	KartikeyaMatta
4922	16-04-2024	0710102043582021 (No.of Docs 2)	0710102043582021/3	INTERLOCUTORY APPLICATION (I.B.C)/3603(ND)2021	DEVENDRA KUMAR SHARMA VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Application under any other provisions- IBC	25-04-2024	bookmarking mandatory	kunal.godhwani
4923	12/4/2024	0710102036612021 (No.of Docs 2)	0710102036612021/4	INTERLOCUTORY APPLICATION (I.B.C)/2460(PB)2021	UMESH GARG VS. PUNEET GEOL	Application under any other provisions- IBC	24-04-2024	file is not proper uploaded	advkrishan
4924	23-04-2024	0710102018552024 (No.of Docs 2)	0710102018552024/2	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	24-04-2024	date missing in vakalatnama.	sfionclt

4925	11/4/2024	0710102011692024(No.of Docs 1)	0710102011692024/2	INTERLOCUTORY APPLICATION (I.B.C)/867(ND)2024	DEBASHIS NANDA VS. AXIS BANK LIMITED	Sec 60(5)	24-04-2024	pagination missing in bookmarking Date missing in vakalatnama	trinitylaw
4926	23-04-2024	0710102018552024(No.of Docs 2)	0710102018552024/2	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	24-04-2024	date missing in vakalatnama.	sfionclt
4927	13-04-2024	0710102117882020(No.of Docs 1)	0710102117882020/12	COMPANY PETITION IB (IBC)/92(ND)2021	SOHANAA INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 10	24-04-2024	bookmarking mandatory	LIQUIDATOR ANIL BHAT
4928	12/4/2024	0710102085162023(No.of Docs 2)	0710102085162023/1	INTERVENTION PETITION (IBC)/79(ND)2023	BHARAT CHUGH VSPD ADVISORY SERVICES L.L.P	Sec 60(5)	24-04-2024	proof of service needed	saxena&saxena
4929	23-04-2024	0710102018552024(No.of Docs 2)	0710102018552024/2	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	24-04-2024	date missing in vakalatnama.	sfionclt
4930	23-04-2024	0710102018552024(No.of Docs 2)	0710102018552024/2	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	24-04-2024	date missing in vakalatnama.	sfionclt
4931	12/4/2024	0710102079812020(No.of Docs 1)	0710102079812020/3	INTERLOCUTORY APPLICATION (I.B.C)/3336(ND)2020	EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT. LTD. VS. PASHCHIMANCHAL VIDYUT VITRAN NIGAM LIMITED	Sec 60(5)	24-04-2024	index page missing in book marking	bajpaiand24
4932	12/4/2024	0710102043042022(No.of Docs 2)	0710102043042022/2	COMPANY PETITION IB (IBC)/739(PB)2022	STATE BANK OF INDIA VS. NARESH DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
4933	12/4/2024	0710102043202022(No.of Docs 2)	0710102043202022/2	COMPANY PETITION IB (IBC)/740(PB)2022	STATE BANK OF INDIA VS. PALKA DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
4934	12/4/2024	0710102043202022(No.of Docs 2)	0710102043202022/2	COMPANY PETITION IB (IBC)/740(PB)2022	STATE BANK OF INDIA VS. PALKA DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
4935	12/4/2024	0710102043062022(No.of Docs 2)	0710102043062022/4	COMPANY PETITION IB (IBC)/752(ND)2022	STATE BANK OF INDIA VS. SHRI KRISHAN DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order and index page also sign	V MATHUR10472007
4936	12/4/2024	0710102043152022(No.of Docs 2)	0710102043152022/1	COMPANY PETITION IB (IBC)/861(PB)2022	STATE BANK OF INDIA VS. PINKI DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
4937	12/4/2024	0710102043042022(No.of Docs 2)	0710102043042022/2	COMPANY PETITION IB (IBC)/739(PB)2022	STATE BANK OF INDIA VS. NARESH DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
4938	11/4/2024	0710102043592021(No.of Docs 2)	0710102043592021/5	INTERLOCUTORY APPLICATION (I.B.C)/2706(ND)2021	SANDEEP KUMAR BHATT VS. VIJAY KUMAR SINGH	Application under any other provisions- IBC	24-04-2024	bookmarking incomplete as per index	prakashlegaladvisers
4939	12/4/2024	0710102043042022(No.of Docs 2)	0710102043042022/2	COMPANY PETITION IB (IBC)/739(PB)2022	STATE BANK OF INDIA VS. NARESH DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007

4940	12/4/2024	071010204304202 2(No.of Docs 2)	0710102043042022/2	COMPANY PETITION IB (IBC)/739(PB)2022	STATE BANK OF INDIA VS. NARESH DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
4941	12/4/2024	071010201484202 4(No.of Docs 2)	0710102014842024/3	COMPANY PETITION IB (IBC)/119(ND)2024	GROYO PRIVATE LIMITED VS. SHYAM INDOFAB PRIVATE LIMITED	IBC Under Sec 9	24-04-2024	notary mismatched page no 9	MAH45792017
4942	15-04-2024	071010206271202 1(No.of Docs 2)	0710102062712021/8	INTERLOCUTORY APPLICATION (I.B.C)/4044(PB)20 21	NIIL INFRASTRUCTURE PRIVATE LIMITED VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Rule 11 of NCLT, 2016	24-04-2024	NEED every page of sign of Reply missing page 27 to 76 in book marking and page 27 need sign with true copy	Laws.lance
4943	12/4/2024	071010204315202 2(No.of Docs 2)	0710102043152022/1	COMPANY PETITION IB (IBC)/861(PB)2022	STATE BANK OF INDIA VS. PINKI DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
4944	12/4/2024	071010209520202 1(No.of Docs 1)	0710102095202021/5	COMPANY PETITION IB (IBC)/131(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS. KUSHAM KAUR	Section 95(1)	24-04-2024	need sign of all counsel with name on vakalatanama	Adv_Sbatra
4945	11/4/2024	071010209189202 1(No.of Docs 2)	0710102091892021/3	COMPANY APPLICATION(CO MPANIES ACT)/585(ND)2021	GAURANG MAHENDRU VS. LALIT AIRWAYS PVT LTD	Rule 11 of NCLT	24-04-2024	need every pages sign	sonuchaudhary
4946	12/4/2024	071010204315202 2(No.of Docs 2)	0710102043152022/1	COMPANY PETITION IB (IBC)/861(PB)2022	STATE BANK OF INDIA VS. PINKI DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
4947	12/4/2024	071010204315202 2(No.of Docs 2)	0710102043152022/1	COMPANY PETITION IB (IBC)/861(PB)2022	STATE BANK OF INDIA VS. PINKI DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
4948	13-04-2024	071010206145201 9(No.of Docs 30)	0710102061452019/6	COMPANY APPLICATION(CO MPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	24-04-2024	Wrong file	ashish_choudhury007
4949	12/4/2024	071010209517202 1(No.of Docs 1)	0710102095172021/5	COMPANY PETITION IB (IBC)/128(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS. GURNEET SINGH SIKKA	Section 95(1)	24-04-2024	missing sign of advocates and date on vakalatanama	Adv_Sbatra
4950	20-04-2024	071010240621201 8(No.of Docs 12)	0710102406212018/1 9	COMPANY PETITION (COMPANIES ACT)/123(PB)2018	AUDE PRIYA DONATELLE WACZIARG EP ENGEL & ANR VS DELHI WAREHOUSING PVT LTD & ORS.	Sec. 241(1),Sec. 242(4)	24-04-2024	all documents file separately with orderly	nidhimohanparashar
4951	12/4/2024	071010204306202 2(No.of Docs 2)	0710102043062022/4	COMPANY PETITION IB (IBC)/752(ND)2022	STATE BANK OF INDIA VS. SHRI KRISHAN DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order and index page also sign	V MATHUR10472007
4952	12/4/2024	071010204320202 2(No.of Docs 2)	0710102043202022/2	COMPANY PETITION IB (IBC)/740(PB)2022	STATE BANK OF INDIA VS. PALKA DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
4953	12/4/2024	071010204306202 2(No.of Docs 2)	0710102043062022/4	COMPANY PETITION IB (IBC)/752(ND)2022	STATE BANK OF INDIA VS. SHRI KRISHAN DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order and index page also sign	V MATHUR10472007

4954	12/4/2024	071010204306202 2(No.of Docs 2)	0710102043062022/4	COMPANY PETITION IB (IBC)/752(ND)2022	STATE BANK OF INDIA VS. SHRI KRISHAN DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order and index page also sign	V MATHUR10472007
4955	12/4/2024	071010204320202 2(No.of Docs 2)	0710102043202022/2	COMPANY PETITION IB (IBC)/740(PB)2022	STATE BANK OF INDIA VS. PALKA DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
4956	10/4/2024	071020000092201 5(No.of Docs 3)	0710200000922015/2	COMPANY PETITION (COMPANIES ACT)/106(ND)2015	ANIL DWARIKA PRASAD AGARWAL VS MAHAMAYA INFRABUILD PRIVATE LIMITED AND ORS	Application under any other provisions	24-04-2024	book marking mandatory as per index and index page need sign and sign missing of every pages	intellectlawpartners
4957	16-04-2024	071010210822202 3(No.of Docs 2)	0710102108222023/5	TRANSFER APPLICATION/3(P B)2024	GRID COMMERCIAL PRIVATE LIMITED VS. DEEPIKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	24-04-2024	pagination missing in bookmarking OCR Compulsory in pages	mmconclt
4958	13-04-2024	071010202470202 4(No.of Docs 1)	0710102024702024/1	COMPANY PETITION (COMPANIES ACT)/72(ND)2024	DAVINDER BATRA VS. BATRA BROTHERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-04-2024	bookmarking mandatory tickets missing in vakalatnama	skjnclt
4959	15-04-2024	071010202175202 3(No.of Docs 2)	0710102021752023/3	INTERLOCUTORY APPLICATION (I.B.C)/1361(ND)20 23	MANOHAR LAL VIJ VS. UNION BANK OF INDIA	Application under any other provisions- IBC	24-04-2024	index page missing in book marking	devganabhishek
4960	12/4/2024	071010205251202 3(No.of Docs 2)	0710102052512023/2	INTERLOCUTORY APPLICATION (I.B.C)/3252(ND)20 23	UNIVERSAL ENTERPRISE VS. KANTI MOHAN RUSTAGI	Sec 60(5)	24-04-2024	need OCR OF ANNEXURES D, E F	KG.D5704
4961	12/4/2024	071010204145202 3(No.of Docs 2)	0710102041452023/2	INTERLOCUTORY APPLICATION (I.B.C)/4310(ND)20 23	M/S CMR-TOYOTSU ALMUMINIUM INDIA PVT. LTD. VS. MR. KANTI MOHAN RUSTOGI	Sec 60(5)	24-04-2024	annexures D AND F need OCR IN FILE	KG.D5704
4962	16-04-2024	071010201137202 4(No.of Docs 3)	0710102011372024/7	COMPANY PETITION (COMPANIES ACT)/38(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	23-04-2024	put on tickets blank side date missing in vakalatnama	advrgupta
4963	22-04-2024	071010207678202 3(No.of Docs 1)	0710102076782023/1	INTERLOCUTORY APPLICATION (I.B.C)/5497(ND)20 23	MR. SACHIN GARG & ORS VS. PEC LTD	Sec 60(5)	23-04-2024	annexures need sign with true copy page no 1 to 18	deveshbatia
4964	20-04-2024	071012000407201 8(No.of Docs 2)	0710120004072018/1 66	COMPANY PETITION IB (IBC)/934(PB)2018	PARAMJIT SINGH SAINI VS. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	23-04-2024	pagination missing in book marking as per index welfare fee not visible on vakalatanama and need all advocate sign on vakalatanama.	circlepartners@203
4965	17-04-2024	071020041392201 7(No.of Docs 2)	0710200413922017/1 04	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	23-04-2024		Ashishlu
4966	16-04-2024	071010241302201 7(No.of Docs 13)	0710102413022017/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017	AJAY FINCAP CONSULTANTS PVT LTD AND RISHI INFRATECH PVT LTD	Application under any other provisions ,Sub-section (I) of section 230	22-04-2024	all documents file separately with Orderly	rakesh@12

4967	19-04-2024	071010206183202 2(No.of Docs 2)	0710102061832022/9	INTERLOCUTORY APPLICATION (I.B.C)/3686(PB)2022	GHAZIABAD DEVELOPMENT AUTHORITY VS. PANKAJ AGARWAL	Sec 60(5)	22-04-2024	bookmarking mandatory with page numbering	abhidec27
4968	15-04-2024	071010202311202 1(No.of Docs 1)	0710102023112021/4	COMPANY PETITION (COMPANIES ACT)/85(ND)2021	BWI AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	Sec. 271-273	22-04-2024	notary mismatched address	rakesh@12
4969	10/4/2024	071010202183202 4(No.of Docs 2)	0710102021832024/1	INTERLOCUTORY APPLICATION (I.B.C)/1339(ND)2024	KAMAL AGARWAL VS. KRISHNA BINDAL	Application under any other provisions- IBC	21-04-2024	book marking mandatory as per index with pagination and address missing on affidavit	ipkamal
4970	10/4/2024	071010202181202 4(No.of Docs 2)	0710102021812024/1	INTERLOCUTORY APPLICATION (I.B.C)/1341(ND)2024	KAMAL AGARWAL VS. SHEWTA GOYAL	Application under any other provisions- IBC	21-04-2024	book marking mandatory as per index with pagination and address with name missing on affidavit	ipkamal
4971	10/4/2024	071010202182202 4(No.of Docs 2)	0710102021822024/1	INTERLOCUTORY APPLICATION (I.B.C)/1342(ND)2024	KAMAL AGARWAL VS. KARAN BINDAL	Application under any other provisions- IBC	21-04-2024	book marking mandatory as per index with pagination and address missing in affidavit	ipkamal
4972	10/4/2024	071010202179202 4(No.of Docs 2)	0710102021792024/1	INTERLOCUTORY APPLICATION (I.B.C)/1340(ND)2024	KAMAL AGARWAL VS. RAMESH CHAND BHATI	Application under any other provisions- IBC	21-04-2024	book marking mandatory as per index with pagination and address with name missing on affidavit	ipkamal
4973	12/4/2024	071010206433202 3(No.of Docs 1)	0710102064332023/3	INTERLOCUTORY APPLICATION (I.B.C)/5824(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 60(5)_RELIABLE) VS. STAR INFOVISION PRIVATE LIMITED	Sec 60(5)	21-04-2024	Book marking mandatory as per index	Mateen7405
4974	9/4/2024	071010215891201 9(No.of Docs 1)	0710102158912019/17	COMPANY PETITION (COMPANIES ACT)/178(ND)2019	PREET ANAND VS. CP WORLD LINES PVT. LTD.	Sec. 241(1)	20-04-2024	Book marking mandatory as per index with pagination and put a ticked on blank side of vakalatanama	anuragchandra
4975	14-04-2023	071010203480202 3(No.of Docs 0)	0710102034802023/3	INTERLOCUTORY APPLICATION (I.B.C)/2652(ND)2023	M/S DHRUV ANSHU BUILDERS AND PROMOTERS VS. SANJAY MEHRA	Sec 60(5)	19-04-2024	book marking mandatory as per index with pagination and need complete file to OCR	
4976	21-10-2023	071010209293202 3(No.of Docs 0)	0710102092932023/2	INTERLOCUTORY APPLICATION (I.B.C)/5800(ND)2023	VANEET BHATIA VS. VIKESH JAIN	19(2)	19-04-2024	incomplete file	
4977	16-04-2024	071010206183202 2(No.of Docs 2)	0710102061832022/7	INTERLOCUTORY APPLICATION (I.B.C)/3686(PB)2022	GHAZIABAD DEVELOPMENT AUTHORITY VS. PANKAJ AGARWAL	Sec 60(5)	19-04-2024	book marking mandatory as per index with pagination and need complete file to OCR	abhidec27
4978	11/12/2023	071010210540202 3(No.of Docs 0)	0710102105402023/7	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	18-04-2024	arrange the index in top in pdf and need sign of every pages of file	
4979	19-03-2024	071010202728202 2(No.of Docs 1)	0710102027282022/4	COMPANY PETITION IB (IBC)/288(PB)2022	SHYAM GOEL VS. PUNJAB NATIONAL BANK	Section 94(1)	18-04-2024	pdf not upload	gauravrohilla
4980	19-03-2024	071010206677202 2(No.of Docs 1)	0710102066772022/7	COMPANY PETITION IB (IBC)/690(ND)2022	SADHNA GOEL VS. PUNJAB NATIONAL BANK	Section 94(1)	18-04-2024	pdf not upload	gauravrohilla

4981	9/4/2024	0710102107892022 2(No.of Docs 1)	0710102107892022/6	COMPANY PETITION (COMPANIES ACT)/25(ND)2023	DR. PREET ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 58(3),Sec. 59	18-04-2024	Book marking mandatory as per index with pagination and put a ticked on blank side of vakalatnama	anuragchandra
4982	5/4/2024	0710102097212023 3(No.of Docs 1)	0710102097212023/1	COMPANY APPEAL(COMPANIES ACT)/43(ND)2024	DEV BHOOMI AGRO PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	17-04-2024	bookmarking mandatory	chander01
4983	9/4/2024	0710102023612021 1(No.of Docs 2)	0710102023612021/5	INTERLOCUTORY APPLICATION (I.B.C)/1505(ND)2021	SANDEEP KUMAR BHATT VSEMPLOYEES PROVIDENT FUND ORGANISATION	Sec 60(5),Rule 11 of NCLT, 2016	17-04-2024	book marking mandatory as per index and complete OCR need and require translate copy of hindi pages	DPSS & ASSOCIATES
4984	13-03-2024	0710200400682013 3(No.of Docs 1)	0710200400682013/2	COMPANY PETITION (COMPANIES ACT)/7(ND)2013	M/S. JHANKAR BENQUETS PVT. LTD. VS M/S. VISTA HOSPITALITY PRIVATE LIMITED	Application under any other provisions	17-04-2024	book marking mandatory as per index with pagination	rakesh@12
4985	13-03-2024	0710200400682013 3(No.of Docs 1)	0710200400682013/2	COMPANY PETITION (COMPANIES ACT)/7(ND)2013	M/S. JHANKAR BENQUETS PVT. LTD. VS M/S. VISTA HOSPITALITY PRIVATE LIMITED	Application under any other provisions	17-04-2024	book marking mandatory as per index with pagination	rakesh@12
4986	8/4/2024	0710102103772023 3(No.of Docs 2)	0710102103772023/2	INTERLOCUTORY APPLICATION (I.B.C)/6538(ND)2023	ANUJ GAUR VS. RABINDRA KUMAR MINTRI	Sec 60(5)	17-04-2024	need every pages sign	deveshhatia
4987	8/4/2024	0710200400532008 8(No.of Docs 2)	0710200400532008/9	COMPANY PETITION (COMPANIES ACT)/29(ND)2008	SH. RAJESH MANCHANDA & ORS. VS C.L.PRECISION TOOLS & FOUNDRY PVT. LTD. & ORS.	Application under any other provisions	17-04-2024	PDF not clear bookmarking mandatory OCR Compulsory in pdf need every pages sing and true copy in Annexure	saxena&saxena
4988	9/4/2024	0710102098642022 2(No.of Docs 2)	0710102098642022/18	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	17-04-2024	Book marking mandatory as per index with pagination and complete OCR OF pdf file	NEHA@123
4989	8/4/2024	0710102084512022 2(No.of Docs 2)	0710102084512022/5	INTERLOCUTORY APPLICATION (I.B.C)/5983(PB)2022	M/S KUTCH CHEMICAL INDUSTRIES LIMITED VSSTATE TAX OFFICE - I	Sec 60(5)	17-04-2024	OCR Compulsory in all pages need every pages sign	aastha@302
4990	8/4/2024	0710102003392024 4(No.of Docs 1)	0710102003392024/2	COMPANY PETITION IB (IBC)/109(ND)2024	FINDOC FINVEST PRIVATE LIMITED VS. SAHIL ARORA	Section 95(1)	17-04-2024	bookmarking mandatory with index 1rs court fee missing in vakalatnama	utkarshlegal96@gmail
4991	13-03-2024	0710102024492022 2(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj
4992	13-03-2024	0710102024492022 2(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj
4993	13-03-2024	0710102024492022 2(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj
4994	13-03-2024	0710102024492022 2(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj

4995	13-03-2024	071010202449202 2(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj
4996	13-03-2024	071010202449202 2(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj
4997	13-03-2024	071010202449202 2(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj
4998	13-03-2024	071010202449202 2(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj
4999	23-12-2023	071010210908202 3(No.of Docs 0)	0710102109082023/3	COMPANY PETITION IB (IBC)/112(ND)2024	MS MERCHANDISERS PRIVATE LIMITED	IBC Section 59	17-04-2024	Pagination missing in book marking and index page also missing in book marking	
5000	13-03-2024	071010202449202 2(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj
5001	13-03-2024	071020040068201 3(No.of Docs 1)	0710200400682013/2	COMPANY PETITION (COMPANIES ACT)/7(ND)2013	M/S. JHANKAR BENQUETS PVT. LTD. VS M/S. VISTA HOSPITALITY PRIVATE LIMITED	Application under any other provisions	17-04-2024	book marking mandatory as per index with pagination	rakesh@12
5002	13-03-2024	071020040068201 3(No.of Docs 1)	0710200400682013/2	COMPANY PETITION (COMPANIES ACT)/7(ND)2013	M/S. JHANKAR BENQUETS PVT. LTD. VS M/S. VISTA HOSPITALITY PRIVATE LIMITED	Application under any other provisions	17-04-2024	book marking mandatory as per index with pagination	rakesh@12
5003	5/4/2024	071010201790202 4(No.of Docs 3)	0710102017902024/1	INTERLOCUTORY APPLICATION (I.B.C)/1301(ND)20 24	TRAVEL WALLET VS. SHAIENDRA AJMERA	Sec 60(5)	16-04-2024	wrong file	angadmehta
5004	12/4/2024	071010204302202 2(No.of Docs 2)	0710102043022022/1	COMPANY PETITION IB (IBC)/860(PB)2022	STATE BANK OF INDIA VS. SHRI GULSHAN DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
5005	4/4/2024	071020040147201 6(No.of Docs 2)	0710200401472016/5 5	COMPANY PETITION (COMPANIES ACT)/106(ND)2016	SUBHASH MANOCHA VS M/S GALAXY SPORTS SHOE COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-04-2024	bookmarking mandatory	CSSHARAD
5006	10/4/2024	071010210488202 3(No.of Docs 2)	0710102104882023/4	INTERLOCUTORY APPLICATION (I.B.C)/264(ND)202 4	MR. VIJENDER KUMAR JAIN VS. VARUN SHARMA	Sec 43(1) r/w Sec 44 (1)	16-04-2024	notary mismatched and pagination missing in book marking	ashishgupta2310
5007	13-03-2024	071010203675202 2(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
5008	13-04-2024	071010209367202 3(No.of Docs 6)	0710102093672023/1	INTERLOCUTORY APPLICATION (I.B.C)/5788(ND)20 23	SH. S.K MATHUR RESOLUTION PROFESSIONAL FOR M/S BIMLA MARU FASHIONS PVT. LTD. VS. GIMATEX INDUSTRIES PVT. LTD. & ORS.	Application under any other provisions- IBC	16-04-2024	All documents file separately with Orderly	brijesh_tamber

5009	4/4/2024	0710200401502016 (No.of Docs 7)	0710200401502016/2	COMPANY PETITION (COMPANIES ACT)/541(ND)2016	LOGIX ESTATES PVT. LTD. VS LOGIX DEVELOPERS PVT. LTD.	Application under any other provisions	16-04-2024	Wrong file	knmnclt
5010	13-03-2024	0710102036752022 (No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
5011	4/4/2024	0710200401502016 (No.of Docs 2)	0710200401502016/3	COMPANY PETITION (COMPANIES ACT)/541(ND)2016	LOGIX ESTATES PVT. LTD. VS LOGIX DEVELOPERS PVT. LTD.	Application under any other provisions	16-04-2024	Wrong file	knmnclt
5012	4/4/2024	0710102048062023 (No.of Docs 2)	0710102048062023/27	COMPANY PETITION IB (IBC)/427(ND)2023	STATE BANK OF INDIA VS. WORLDS WINDOW ESTATE PRIVATE LIMITED	IBC under Sec 7	16-04-2024	pagination missing in bookmarking	shreyash.lalit
5013	4/4/2024	0710200400502011 (No.of Docs 3)	0710200400502011/2	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	16-04-2024	need every pages sign OCR Compulsory in all pages notary missing	advocateabhay18
5014	5/4/2024	0710102013272024 (No.of Docs 2)	0710102013272024/34	INTERLOCUTORY APPLICATION (I.B.C)/961(PB)2024	AMIT AGARWAL VSDR RAJENDER SINGH	Rule 11 of NCLT, 2016	16-04-2024	OCR compulsory in all pages	quadlegal
5015	11/3/2024	0710102072452023 (No.of Docs 2)	0710102072452023/123	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
5016	11/3/2024	0710102072452023 (No.of Docs 2)	0710102072452023/123	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
5017	11/3/2024	0710102072452023 (No.of Docs 2)	0710102072452023/123	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
5018	8/4/2024	0710102048062023 (No.of Docs 1)	0710102048062023/32	COMPANY PETITION IB (IBC)/427(ND)2023	STATE BANK OF INDIA VS. WORLDS WINDOW ESTATE PRIVATE LIMITED	IBC under Sec 7	16-04-2024	incomplete file	shreyash.lalit
5019	13-03-2024	0710102036752022 (No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
5020	11/3/2024	0710102072452023 (No.of Docs 2)	0710102072452023/123	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
5021	11/3/2024	0710102072452023 (No.of Docs 2)	0710102072452023/123	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
5022	11/3/2024	0710102072452023 (No.of Docs 2)	0710102072452023/123	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com

5023	11/3/2024	071010207245202 3(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)20 23	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
5024	11/3/2024	071010207245202 3(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)20 23	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
5025	11/3/2024	071010207245202 3(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)20 23	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
5026	11/3/2024	071010207245202 3(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)20 23	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
5027	11/3/2024	071010207245202 3(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)20 23	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
5028	11/3/2024	071010207245202 3(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)20 23	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
5029	11/3/2024	071010207245202 3(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)20 23	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
5030	13-04-2024	071010203547201 8(No.of Docs 8)	0710102035472018/2	COMPANY APPLICATION(IBC)/10(ND)2019	SH. S.K. MATHUR VS. SH. YOGESH MAHESHWARI	Sec 43(1) r/w Sec 44 (1)	16-04-2024	All documents file separately with Orderly	brijesh_tamber
5031	11/3/2024	071010207245202 3(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)20 23	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
5032	11/3/2024	071010207245202 3(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)20 23	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
5033	11/3/2024	071010207245202 3(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)20 23	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
5034	4/4/2024	071010209415202 3(No.of Docs 2)	0710102094152023/5	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NCL T Rules,2016 IBC	16-04-2024	bookmarking mandatory OCR Compulsory in all pages address missing in affidavit 25rs welfare ticket missing in vakalatnama need every pages sign	yourvakil
5035	4/4/2024	071010209415202 3(No.of Docs 2)	0710102094152023/7	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NCL T Rules,2016 IBC	16-04-2024	bookmarking mandatory OCR Compulsory in all pages address missing in affidavit 25rs welfare ticket missing in vakalatnama need every pages sign	yourvakil

5036	4/4/2024	0710102094152023 (No.of Docs 2)	0710102094152023/6	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NCL T Rules,2016 IBC	16-04-2024	bookmarking mandatory OCR Compulsory in all pages address missing in affidavit 25rs welfare ticket missing in vakalatnama need every pages sign	yourvakil
5037	4/4/2024	0710102011562024 (No.of Docs 2)	0710102011562024/2	COMPANY PETITION IB (IBC)/77(ND)2024	VANDANA RAHEJA & ANR VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	16-04-2024	OCR Compulsory in all pages	psplegal
5038	10/4/2024	0710102082642023 (No.of Docs 1)	0710102082642023/10	INTERLOCUTORY APPLICATION (I.B.C)/5144(ND)2023	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL FOR M/S EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	16-04-2024	need complete OCR in file	Pankaj_NCLT
5039	3/3/2024	0710102034592022 (No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
5040	13-03-2024	0710102036752022 (No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
5041	13-03-2024	0710102036752022 (No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
5042	3/3/2024	0710102034592022 (No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
5043	3/3/2024	0710102034592022 (No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
5044	13-03-2024	0710102036752022 (No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
5045	3/3/2024	0710102034592022 (No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
5046	3/3/2024	0710102034592022 (No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
5047	3/3/2024	0710102034592022 (No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
5048	3/3/2024	0710102034592022 (No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
5049	3/3/2024	0710102034592022 (No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj

5050	3/3/2024	071010203459202 2(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
5051	4/4/2024	071020042747201 8(No.of Docs 2)	0710200427472018/6 0	COMPANY PETITION (COMPANIES ACT)/85(ND)2016	SUBHASH CHANDER MANOCHA VS GALAXY FOOTWEAR PRIVATE LIMITED	Application under any other provisions	16-04-2024	bookmarking mandatory	CSSSHARAD
5052	13-03-2024	071010203675202 2(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
5053	13-04-2024	071010201224201 9(No.of Docs 7)	0710102012242019/4	COMPANY APPLICATION(IBC)333(ND)2019	BIMLA MARU FASHIONS PVT. LTD. VS. YOGESH MAHESHWARI	Sec 60(5)	16-04-2024	All documents file separately with Orderly	brijesh_tamber
5054	4/4/2024	071010209560202 1(No.of Docs 2)	0710102095602021/6	COMPANY PETITION IB (IBC)/188(ND)2022	THE BANK OF BARODA LIMITED VS. NANDANI SINGH	Section 95(1)	16-04-2024	bookmarking mandatory index missing need every pages sign	laxmanverma
5055	13-03-2024	071010203675202 2(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
5056	5/4/2024	071010201790202 4(No.of Docs 3)	0710102017902024/1 24	INTERLOCUTORY APPLICATION (I.B.C)/1301(ND)20 24	TRAVEL WALLET VS. SHAIENDRA AJMERA	Sec 60(5)	16-04-2024	wrong file	angadmehta
5057	5/4/2024	071010201790202 4(No.of Docs 3)	0710102017902024/1 24	INTERLOCUTORY APPLICATION (I.B.C)/1301(ND)20 24	TRAVEL WALLET VS. SHAIENDRA AJMERA	Sec 60(5)	16-04-2024	wrong file	angadmehta
5058	5/4/2024	071010201790202 4(No.of Docs 3)	0710102017902024/1 24	INTERLOCUTORY APPLICATION (I.B.C)/1301(ND)20 24	TRAVEL WALLET VS. SHAIENDRA AJMERA	Sec 60(5)	16-04-2024	wrong file	angadmehta
5059	12/4/2024	071010204303202 2(No.of Docs 2)	0710102043032022/1	COMPANY PETITION IB (IBC)/862(PB)2022	STATE BANK OF INDIA VS. JAMNA DEVI DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
5060	12/4/2024	071010204303202 2(No.of Docs 2)	0710102043032022/1	COMPANY PETITION IB (IBC)/862(PB)2022	STATE BANK OF INDIA VS. JAMNA DEVI DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
5061	6/4/2024	071010209886202 3(No.of Docs 1)	0710102098862023/2 23	INTERLOCUTORY APPLICATION (I.B.C)/6529(ND)20 23	SUNITA SINGH W/O LATE DHARMENDRA KUMAR SINGH VS. VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	16-04-2024	book marking mandatory as per index annexure need sign with true copy every pages	nakslaw
5062	4/4/2024	071020040084201 5(No.of Docs 5)	0710200400842015/4	COMPANY PETITION (COMPANIES ACT)/96(ND)2015	ITC LTD VS M/S LOGIX DEVELOPERS PVT LTD	Application under any other provisions	16-04-2024	PDF not and bookmarking mandatory need every pages sign and true copy in Annexure 3rs court fee missing 25rs welfare ticket missing in vakalatnama	knmncft
5063	4/4/2024	071020040084201 5(No.of Docs 6)	0710200400842015/2	COMPANY PETITION (COMPANIES ACT)/96(ND)2015	ITC LTD VS M/S LOGIX DEVELOPERS PVT LTD	Application under any other provisions	16-04-2024	Wrong file	knmncft
5064	4/4/2024	071020040084201 5(No.of Docs 3)	0710200400842015/3	COMPANY PETITION (COMPANIES ACT)/96(ND)2015	ITC LTD VS M/S LOGIX DEVELOPERS PVT LTD	Application under any other provisions	16-04-2024	19 to 26 sign and true copy missing in Annexure and bookmarking missing and 3rs court fee 25rs welfare ticket missing in vakalatnama	knmncft

5065	4/4/2024	0710200401462016 (No.of Docs 2)	0710200401462016/5 2	COMPANY PETITION (COMPANIES ACT)/105(ND)2016	SUBHASH MANOCHA VS M/S COLUMBUS MARKETING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-04-2024	bookmarking mandatory	CSSHARAD
5066	4/4/2024	0710102046042023 (No.of Docs 2)	0710102046042023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/196(ND)2023	MOHAN PILLAI VS. EICHER MOTORS LIMITED	Rule 11 of NCLT	16-04-2024	pagination missing in bookmarking	D1951975
5067	28-09-2022	0710102079432022 (No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	
5068	28-09-2022	0710102079432022 (No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	
5069	28-09-2022	0710102079432022 (No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	
5070	28-09-2022	0710102079432022 (No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	
5071	12/4/2024	0710102043032022 (No.of Docs 2)	0710102043032022/1	COMPANY PETITION IB (IBC)/862(PB)2022	STATE BANK OF INDIA VS. JAMNA DEVI DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
5072	28-09-2022	0710102079432022 (No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	
5073	28-09-2022	0710102079432022 (No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	
5074	5/4/2024	0710102052042023 (No.of Docs 1)	0710102052042023/4	COMPANY PETITION IB (IBC)/365(PB)2023	WELLNEX GLOBAL SERVICES INDIA LLP VS. M/S PACER SECURE SERVICE PVT. LTD.	IBC Under Sec 9	16-04-2024	bookmarking mandatory affidavit missing	RPRAJESHGUPTA
5075	28-09-2022	0710102079432022 (No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	
5076	28-09-2022	0710102079432022 (No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	
5077	28-09-2022	0710102079432022 (No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	

5078	13-03-2024	071010203675202 2(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
5079	12/4/2024	071010204303202 2(No.of Docs 2)	0710102043032022/1	COMPANY PETITION IB (IBC)/862(PB)2022	STATE BANK OF INDIA VS. JAMNA DEVI DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
5080	12/4/2024	071010204302202 2(No.of Docs 2)	0710102043022022/1	COMPANY PETITION IB (IBC)/860(PB)2022	STATE BANK OF INDIA VS. SHRI GULSHAN DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
5081	12/4/2024	071010204302202 2(No.of Docs 2)	0710102043022022/1	COMPANY PETITION IB (IBC)/860(PB)2022	STATE BANK OF INDIA VS. SHRI GULSHAN DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
5082	12/4/2024	071010204302202 2(No.of Docs 2)	0710102043022022/1	COMPANY PETITION IB (IBC)/860(PB)2022	STATE BANK OF INDIA VS. SHRI GULSHAN DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
5083	11/4/2024	071010206240202 1(No.of Docs 5)	0710102062402021/2 3	COMPANY PETITION IB (IBC)/491(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS. BLUEBIRD SOFTWARE PRIVATE LIMITED	IBC under Sec 7	15-04-2024	pdf is not show	askanurag
5084	3/4/2024	071010201450202 4(No.of Docs 1)	0710102014502024/1	INTERLOCUTORY APPLICATION (I.B.C)/1046(ND)20 24	BIJAY PRATAP SINGH VSVIRENDRA KUMAR KAUSHIK	Application under any other provisions- IBC	15-04-2024	pagination missing in bookmarking	shree167
5085	3/4/2024	071010201450202 4(No.of Docs 1)	0710102014502024/1	INTERLOCUTORY APPLICATION (I.B.C)/1046(ND)20 24	BIJAY PRATAP SINGH VSVIRENDRA KUMAR KAUSHIK	Application under any other provisions- IBC	15-04-2024	pagination missing in bookmarking	shree167
5086	3/4/2024	071010201819202 3(No.of Docs 2)	0710102018192023/2	INTERLOCUTORY APPLICATION (I.B.C)/1289(ND)20 23	NEERAJ BHATIA VSSALUJA CONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	15-04-2024	need OCR OF PDF every pages and book marking mandatory as per index with pagination	Jplegal_ashutosh
5087	3/4/2024	071010201450202 4(No.of Docs 1)	0710102014502024/1	INTERLOCUTORY APPLICATION (I.B.C)/1046(ND)20 24	BIJAY PRATAP SINGH VSVIRENDRA KUMAR KAUSHIK	Application under any other provisions- IBC	15-04-2024	pagination missing in bookmarking	shree167
5088	3/4/2024	071010201821202 3(No.of Docs 2)	0710102018212023/2	INTERLOCUTORY APPLICATION (I.B.C)/1314(ND)20 23	NEERAJ BHATIA VSSALUJA CONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	15-04-2024	need OCR OF PDF Every pages and book marking mandatory as per index with pagination	Jplegal_ashutosh
5089	11/4/2024	071010207789202 2(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
5090	11/4/2024	071010207789202 2(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
5091	11/4/2024	071010207789202 2(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV

5092	11/4/2024	071010207789202 2(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
5093	3/4/2024	071010201817202 3(No.of Docs 2)	0710102018172023/2	INTERLOCUTORY APPLICATION (I.B.C)/1290(ND)20 23	NEERAJ BHATIA VSSALUJA CONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	15-04-2024	Need OCR of PDF AND book marking mandatory as per index with pagination	Jplegal_ashutosh
5094	11/4/2024	071010207789202 2(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
5095	11/4/2024	071010207789202 2(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
5096	11/4/2024	071010207789202 2(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
5097	3/4/2024	071010201450202 4(No.of Docs 1)	0710102014502024/1	INTERLOCUTORY APPLICATION (I.B.C)/1046(ND)20 24	BIJAY PRATAP SINGH VSVIRENDRA KUMAR KAUSHIK	Application under any other provisions- IBC	15-04-2024	pagination missing in bookmarking	shree167
5098	16-03-2024	071010204698202 3(No.of Docs 2)	0710102046982023/2	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)20 23	M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VSALCHEMIST LIMITED	Sec 60(5)	15-04-2024	Need Complete OCR in full PDF	ashukansal@gmail.co m
5099	16-03-2024	071010204698202 3(No.of Docs 2)	0710102046982023/2	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)20 23	M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VSALCHEMIST LIMITED	Sec 60(5)	15-04-2024	Need Complete OCR in full PDF	ashukansal@gmail.co m
5100	11/4/2024	071010207789202 2(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
5101	11/4/2024	071010207789202 2(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
5102	16-03-2024	071010204698202 3(No.of Docs 2)	0710102046982023/2	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)20 23	M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VSALCHEMIST LIMITED	Sec 60(5)	15-04-2024	Need Complete OCR in full PDF	ashukansal@gmail.co m
5103	16-03-2024	071010204698202 3(No.of Docs 2)	0710102046982023/2	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)20 23	M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VSALCHEMIST LIMITED	Sec 60(5)	15-04-2024	Need Complete OCR in full PDF	ashukansal@gmail.co m

5104	12/3/2024	071010201765202 4(No.of Docs 2)	0710102017652024/1	INTERLOCUTORY APPLICATION (I.B.C)/1202(ND)20 24	PANKAJ NARANG VS. SUMIT KUMAR KHANNA	Sec 60(5)	13-04-2024	index missing in bookmarking	Harishtaneja78
5105	19-03-2024	071010201618202 4(No.of Docs 2)	0710102016182024/1	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)20 24	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	13-04-2024	notary missing	@advprashant
5106	19-03-2024	071010201618202 4(No.of Docs 2)	0710102016182024/1	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)20 24	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	13-04-2024	notary missing	@advprashant
5107	11/3/2024	071010200900202 4(No.of Docs 2)	0710102009002024/1	COMPANY PETITION IB (IBC)/59(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. MICA INDUSTRIES LIMITED	IBC under Sec 7	13-04-2024	need sign all pages and put on ticket blank side in vakalatnama	prakashlegaladvisers
5108	1/4/2024	071010202050202 3(No.of Docs 3)	0710102020502023/3	COMPANY PETITION (COMPANIES ACT)/82(ND)2023	FLEXI WORLD LOGISTICS PRIVATE LIMITED VS. RADIANT X- WAYS LOGISTIC PRIVATE LIMITED	Sec. 58(3)	13-04-2024	put on ticket blank side in vakalatnama	nclt@2577
5109	2/4/2024	071010200955202 4(No.of Docs 2)	0710102009552024/1	COMPANY PETITION IB (IBC)/56(ND)2024	EXIM CONTRACTS PRIVATE LIMITED VS. SIDHANT DHINGRA	Section 95(1)	13-04-2024	25 rs welfare and 5 rs court fee missed on vakalatnama	karannagpal1991
5110	19-03-2024	071010201618202 4(No.of Docs 2)	0710102016182024/1	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)20 24	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	13-04-2024	notary missing	@advprashant
5111	19-03-2024	071010201618202 4(No.of Docs 2)	0710102016182024/1	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)20 24	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	13-04-2024	notary missing	@advprashant
5112	1/4/2024	071010201913202 4(No.of Docs 1)	0710102019132024/1	INTERLOCUTORY APPLICATION (I.B.C)/1263(PB)20 24	M/S ACTION ISPAT AND POWER PRIVATE LIMITED VS. SBICAP TRUSTEE COMPANY LIMITED & ANR	Sec 60(5)	13-04-2024	pagination missing in bookmarking index sign missing and need every pages sign	bhargavikannan
5113	1/4/2024	071010201972202 4(No.of Docs 3)	0710102019722024/1	INTERLOCUTORY APPLICATION (I.B.C)/1159(PB)20 24	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT LTD	Rule 11 of NCLT, 2016	13-04-2024	pagination missing in bookmarking OCR Compulsory	sanyam65
5114	1/4/2024	071010201811202 4(No.of Docs 2)	0710102018112024/1	INTERLOCUTORY APPLICATION (I.B.C)/1096(PB)20 24	ASHMEET SINGH BHATIA VSM/S GRANITE GATE PROPERTIES PVT LTD	Rule 11 of NCLT, 2016	13-04-2024	pagination missing in bookmarking OCR Compulsory	Adityamadaan
5115	7/4/2024	071010201834202 4(No.of Docs 3)	0710102018342024/3	COMPANY PETITION (COMPANIES ACT)/50(ND)2024	MANISH KUMAR VS. EAZYAPP TECH PRIVATE LIMITED	Sec. 59	13-04-2024	bookmarking mandatory OCR Compulsory in all pages need every pages sign and true copy in Annexure	paritosh

5116	2/4/2024	071010207896202 2(No.of Docs 1)	0710102078962022/6	COMPANY PETITION (COMPANIES ACT)/201(ND)2022	SHILPI JAIN VS. CENTAX PUBLICATIONS PRIVATE LIMITED	Sec. 58(3)	13-04-2024	book marking mandatory as per index	D1732018
5117	1/4/2024	071010201446202 4(No.of Docs 2)	0710102014462024/7	INTERLOCUTORY APPLICATION (I.B.C)/1261(ND)20 24	MANOJ KULSHRESTHA VSORIENTAL TRIMEX LIMITED	Sec 66(1)	13-04-2024	Order missing OCR Compulsory	attorneyar
5118	1/4/2024	071010201446202 4(No.of Docs 2)	0710102014462024/7	INTERLOCUTORY APPLICATION (I.B.C)/1261(ND)20 24	MANOJ KULSHRESTHA VSORIENTAL TRIMEX LIMITED	Sec 66(1)	13-04-2024	Order missing OCR Compulsory	attorneyar
5119	10/4/2024	071010206678202 0(No.of Docs 2)	0710102066782020/3 8	COMPANY PETITION (COMPANIES ACT)/99(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. CENTURY COMMUNICATION LTD & ORS	Sec 241 (2)	13-04-2024	index missing in book marking as per index	sfionclt
5120	1/4/2024	071010201446202 4(No.of Docs 2)	0710102014462024/7	INTERLOCUTORY APPLICATION (I.B.C)/1261(ND)20 24	MANOJ KULSHRESTHA VSORIENTAL TRIMEX LIMITED	Sec 66(1)	13-04-2024	Order missing OCR Compulsory	attorneyar
5121	1/4/2024	071010201446202 4(No.of Docs 2)	0710102014462024/7	INTERLOCUTORY APPLICATION (I.B.C)/1261(ND)20 24	MANOJ KULSHRESTHA VSORIENTAL TRIMEX LIMITED	Sec 66(1)	13-04-2024	Order missing OCR Compulsory	attorneyar
5122	2/4/2024	071010200394202 3(No.of Docs 2)	0710102003942023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-04-2024	OCR compulsory in file page no 8 to 14 and book marking mandatory as per index with pagination and also sign with true copy of every pages of file	Office@2020
5123	5/4/2024	071010208313202 3(No.of Docs 2)	0710102083132023/2	COMPANY APPLICATION(CO MPANIES ACT)/356(ND)2023	ABDUL AZIM VS. SAMIRA BASIT	Rule 11 of NCLT	13-04-2024	OCR Compulsory in pdf	bhatia_r_s@hotmail
5124	7/4/2024	071010201811202 4(No.of Docs 3)	0710102018112024/2	INTERLOCUTORY APPLICATION (I.B.C)/1096(PB)20 24	ASHMEET SINGH BHATIA VSM/S GRANITE GATE PROPERTIES PVT LTD	Rule 11 of NCLT, 2016	13-04-2024	pagination missing in bookmarking OCR Compulsory in all pages	sanyam65
5125	8/4/2024	071010201327202 4(No.of Docs 2)	0710102013272024/5	INTERLOCUTORY APPLICATION (I.B.C)/961(PB)202 4	AMIT AGARWAL VSDR RAJENDER SINGH	Rule 11 of NCLT, 2016	13-04-2024	OCR Compulsory in all pages	quadlegal
5126	2/4/2024	071010200264202 3(No.of Docs 2)	0710102002642023/9	INTERLOCUTORY APPLICATION (I.B.C)/211(ND)202 3	STATE BANK OF INDIA VS. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF UNITECH MACHINES LIMITED	Sec 60(5)	13-04-2024	book marking mandatory as per index with pagination	manishsri
5127	11/3/2024	071010200900202 4(No.of Docs 2)	0710102009002024/1	COMPANY PETITION IB (IBC)/59(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. MICA INDUSTRIES LIMITED	IBC under Sec 7	13-04-2024	need sign all pages and put on ticket blank side in vakalatnama	prakashlegaladvisers
5128	7/4/2024	071010201327202 4(No.of Docs 2)	0710102013272024/4	INTERLOCUTORY APPLICATION (I.B.C)/961(PB)202 4	AMIT AGARWAL VSDR RAJENDER SINGH	Rule 11 of NCLT, 2016	13-04-2024	OCR Compulsory in all pages	quadlegal
5129	5/4/2024	071010210420202 3(No.of Docs 2)	0710102104202023/1	INTERLOCUTORY APPLICATION (I.B.C)/6418(ND)20 23	MUKESH KUMAR GUPTA VS. BANK OF MAHARASHTRA	Sec 60(5)	13-04-2024	Book marking mandatory as per index and need sign of every page of written submission need sign or true copy of judgement and orders of NCLT	shiven1234

5130	8/4/2024	0710102003402024 (No.of Docs 1)	0710102003402024/1	COMPANY PETITION IB (IBC)/81(ND)2024	FINDOC FINVEST PRIVATE LIMITED VS. SHAGUN AJMANI	Section 95(1)	13-04-2024	bookmarking mandatory with index 1rs court fee missing in vakalatnama	utkarshlegal96@gmail
5131	11/3/2024	0710102009002024 (No.of Docs 2)	0710102009002024/1	COMPANY PETITION IB (IBC)/59(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. MICA INDUSTRIES LIMITED	IBC under Sec 7	13-04-2024	need sign all pages and put on ticket blank side in vakalatnama	prakashlegaladvisers
5132	12/3/2024	0710102017652024 (No.of Docs 2)	0710102017652024/1	INTERLOCUTORY APPLICATION (I.B.C)/1202(ND)2024	PANKAJ NARANG VS. SUMIT KUMAR KHANNA	Sec 60(5)	13-04-2024	index missing in bookmarking	Harishtaneja78
5133	12/3/2024	0710102017652024 (No.of Docs 2)	0710102017652024/1	INTERLOCUTORY APPLICATION (I.B.C)/1202(ND)2024	PANKAJ NARANG VS. SUMIT KUMAR KHANNA	Sec 60(5)	13-04-2024	index missing in bookmarking	Harishtaneja78
5134	12/3/2024	0710102017652024 (No.of Docs 2)	0710102017652024/1	INTERLOCUTORY APPLICATION (I.B.C)/1202(ND)2024	PANKAJ NARANG VS. SUMIT KUMAR KHANNA	Sec 60(5)	13-04-2024	index missing in bookmarking	Harishtaneja78
5135	11/3/2024	0710102009002024 (No.of Docs 2)	0710102009002024/1	COMPANY PETITION IB (IBC)/59(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. MICA INDUSTRIES LIMITED	IBC under Sec 7	13-04-2024	need sign all pages and put on ticket blank side in vakalatnama	prakashlegaladvisers
5136	2/4/2024	0710102042442021 (No.of Docs 1)	0710102042442021/6	INTERLOCUTORY APPLICATION (I.B.C)/2810(ND)2021	REETESH KUMAR AGARWAL RESOLUTION PROFESSIONAL	Sec 30	12/4/2024	require book marking as per index with pagination.	carakagarwal
5137	1/4/2024	0710102011372024 (No.of Docs 1)	0710102011372024/6	COMPANY PETITION (COMPANIES ACT)/38(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROZHANARA CLUB LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	12/4/2024	bookmarking mandatory index missing OCR Compulsory need all sign	Pratkmr11
5138	1/4/2024	0710102070742023 (No.of Docs 1)	0710102070742023/1	INTERLOCUTORY APPLICATION (I.B.C)/4616(ND)2023	ROHIT SEHGAL VSOFFICE OF PRINCIPAL COMMISSIONER CGST DELHI (NORTH)	Sec 60(5)	12/4/2024	bookmarking mandatory need every pages sign	rrglawoffice
5139	31-03-2024	0710102116262020 (No.of Docs 2)	0710102116262020/1	INTERLOCUTORY APPLICATION (I.B.C)/5526(ND)2020	AFFLE (INDIA) LIMITED VS. AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 60(5)	12/4/2024	bookmarking mandatory as per index	bajpaiand24
5140	31-03-2024	0710102120062019 (No.of Docs 2)	0710102120062019/52	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	12/4/2024	bookmarking mandatory	rkrmanbalaji@
5141	30-03-2024	0710102091422022 (No.of Docs 1)	0710102091422022/4	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	12/4/2024	index page missing in bookmarking	Skparg-209
5142	30-03-2024	0710102091422022 (No.of Docs 1)	0710102091422022/4	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	12/4/2024	index page missing in bookmarking	Skparg-209
5143	30-03-2024	0710102091422022 (No.of Docs 1)	0710102091422022/4	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	12/4/2024	index page missing in bookmarking	Skparg-209
5144	30-03-2024	0710102091422022 (No.of Docs 1)	0710102091422022/4	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	12/4/2024	index page missing in bookmarking	Skparg-209

5145	1/4/2024	071010209529202 2(No.of Docs 1)	0710102095292022/3	COMPANY PETITION IB (IBC)/874(PB)2022	BANK OF BARODA (THROUGH MR. VIVEK PARTI VS. ANJU KHANNA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- METAPHOR EXPORTS PVT. LTD.)	Section 95(1)	12/4/2024	bookmarking mandatory with pagination and 3rs court fee missing in vakalantama	avs.legal
5146	8/4/2024	071010204132202 3(No.of Docs 2)	0710102041322023/8	INTERLOCUTORY APPLICATION (I.B.C)/2594(ND)20 23	SANJEEV MAHAJAN VS. INDIAN BANK (ERSTWHILE ALLAHABAD BANK & ORS	Sec 60(5)	12/4/2024	bookmarking mandatory	askanurag
5147	2/4/2024	071010200264202 3(No.of Docs 2)	0710102002642023/8	INTERLOCUTORY APPLICATION (I.B.C)/211(ND)202 3	STATE BANK OF INDIA VS. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF UNITECH MACHINES LIMITED	Sec 60(5)	12/4/2024	book marking mandatory as per index with pagination	manishsri
5148	2/4/2024	071010200264202 3(No.of Docs 2)	0710102002642023/7	INTERLOCUTORY APPLICATION (I.B.C)/211(ND)202 3	STATE BANK OF INDIA VS. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF UNITECH MACHINES LIMITED	Sec 60(5)	12/4/2024	book marking mandatory as per index with pagination	manishsri
5149	3/4/2024	071010201822202 3(No.of Docs 2)	0710102018222023/2	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)20 23	NEERAJ BHATIA VSDEDICATED FRIGHT CORRIDOR CORPORATION OF INDIA LIMITED	Application under any other provisions- IBC	12/4/2024	need OCR OF full pdf every pages 1 to 2 and book marking mandatory as per index	Jplegal_ashutosh
5150	3/4/2024	071010209013202 1(No.of Docs 2)	0710102090132021/4	COMPANY PETITION IB (IBC)/739(ND)2021	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Section 95(1)	12/4/2024	Pagination missing in book marking 1 to 47	kunal kher
5151	1/4/2024	071010209541202 1(No.of Docs 1)	0710102095412021/3	COMPANY PETITION IB (IBC)/32(PB)2022	BANK OF BARODA VS. PREM NATH KHANNA	Section 95(1)	12/4/2024	bookmarking mandatory with pagination and 3rs court fee missing in vakalantama	avs.legal
5152	31-01-2022	071010200863202 2(No.of Docs 0)	0710102008632022/1 0	COMPANY PETITION IB (IBC)/68(ND)2022	JAINCO INDUSTRIES VS. SHREE AMBIKA IMPEX LIMITED	IBC Under Sec 9	12/4/2024	bookmarking mandatory index missing need every pages sign	
5153	8/4/2024	071010201671202 4(No.of Docs 1)	0710102016712024/1	COMPANY PETITION IB (IBC)/145(PB)2024	ARVINDER SINGH SAWHNEY VS. SAWHNEY BUILDERS PVT LTD	IBC under Sec 7	12/4/2024	bookmarking mandatory	Manishraghav
5154	1/4/2024	071010202541202 1(No.of Docs 2)	0710102025412021/8	INTERLOCUTORY APPLICATION (I.B.C)/2276(ND)20 21	RAMIT RASTOGI VS. INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	Sec 54(1)	12/4/2024	bookmarking mandatory	Mansumyer Singh
5155	2/4/2024	071010202541202 1(No.of Docs 2)	0710102025412021/9	INTERLOCUTORY APPLICATION (I.B.C)/2276(ND)20 21	RAMIT RASTOGI VS. INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	Sec 54(1)	12/4/2024	book marking mandatory as per index and OCR OF Annexures every pages	Mansumyer Singh

5156	2/4/2024	0710102048062023(No.of Docs 2)	0710102048062023/26	COMPANY PETITION IB (IBC)/427(ND)2023	STATE BANK OF INDIA VS. WORLDS WINDOW ESTATE PRIVATE LIMITED	IBC under Sec 7	10/4/2024	pagination missing in book marking and need sign of page 1 to 7 and both annexures need true copy	shreyash.lalit
5157	29-03-2024	0710102056092022(No.of Docs 2)	0710102056092022/11	COMPANY PETITION IB (IBC)/640(ND)2022	SBM BANK (INDIA) LIMITED VS. MR. VINAYAK CHATTERJEE	Section 95(1)	10/4/2024	book marking mandatory as per index	vijay@123
5158	2/4/2024	0710102061222020(No.of Docs 3)	0710102061222020/10	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	PRIYANKA UPPAL VS. SUBSTRATAL SOLUTIONS PVT LTD	Sec. 59,Sec. 241(1),Sec. 242(4)	10/4/2024	book marking mandatory as per index and sign of written submission need every pages	rsadvocate1995
5159	28-03-2024	0710102083452023(No.of Docs 4)	0710102083452023/123	INTERLOCUTORY APPLICATION (I.B.C)/5376(ND)2023	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. M/S UNICAST AUTOTECH PRIVATE LIMITED THROUGH MR. KANTI MOHAN RASTOGI	Sec 60(5)	10/4/2024	bookmarking mandatory with pagination	KG.D5704
5160	28-03-2024	0710102067272023(No.of Docs 2)	0710102067272023/12	COMPANY PETITION (COMPANIES ACT)/136(PB)2023	CHANDANI NAGPAL BEDI VS. M/S OSWAL OVERSEAS LTD	Sec. 59	10/4/2024	bookmarking pagination numbering missing as per index	D1951975
5161	5/4/2024	0710102078042021(No.of Docs 2)	0710102078042021/4	INTERLOCUTORY APPLICATION (I.B.C)/4920(ND)2021	UJALA AQUATECH INDIA PVT LTD VS. UJALA PUMPS PVT. LTD.	Sec 47 (1)	10/4/2024	bookmarking mandatory	sainikk57
5162	5/4/2024	0710102064142022(No.of Docs 2)	0710102064142022/3	COMPANY PETITION IB (IBC)/677(ND)2022	STATE BANK OF INDIA VS. SHAKUNTALA DEVI	Section 95(1)	10/4/2024	pagination missing in bookmarking OCR Compulsory in all pages double pagination numbering Wrong in pdf	ajayyadav
5163	4/4/2024	0710102106272023(No.of Docs 1)	0710102106272023/5	INTERLOCUTORY APPLICATION (I.B.C)/6578(ND)2023	KRUPASINDHU MANDAL VS. UTM ENGINEERING PVT LTD	Sec 60(5)	10/4/2024	PDF incomplete file	kantimohan
5164	2/4/2024	0710102063192022(No.of Docs 2)	0710102063192022/5	INTERLOCUTORY APPLICATION (I.B.C)/3827(ND)2022	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRIS LTD VSMANOJ KUNWAR PROMOTE AND EX-DIRECTOR	Application under any other provisions-IBC,Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 60(5)	10/4/2024	need sign of written submission and missing pagination in book marking	SIDSHARMA
5165	5/4/2024	0710102069532022(No.of Docs 2)	0710102069532022/5	COMPANY PETITION (COMPANIES ACT)/155(ND)2022	SAMIRA BASIT VS. LATEST CAPITAL SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/4/2024	OCR Compulsory in pdf	bhatia_r_s@hotmail
5166	7/4/2024	0710102000762024(No.of Docs 2)	0710102000762024/4	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/4/2024	pagination missing in bookmarking need sign all pages	Bishwajit471
5167	16-12-2020	0710102116482020(No.of Docs 0)	0710102116482020/6	INTERLOCUTORY APPLICATION (I.B.C)/5625(ND)2020	AKHILESH KUMAR GUPTA VS. EASYTECH GLOBAL PRIVATE LIMITED	Sec 54(1)	9/4/2024	bookmarking mandatory	

5168	1/4/2024	071010204326202 2(No.of Docs 1)	0710102043262022/4	COMPANY PETITION IB (IBC)/552(PB)2022	STATE BANK OF INDIA VS. RAKESH GUPTA	Section 95(1)	9/4/2024	book marking mandatory as per index	robin@12345
5169	26-03-2024	071010205932202 3(No.of Docs 1)	0710102059322023/1 0	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	9/4/2024	bookmarking pagination numbering missing as per index notary mismatch with affidavit	RAVI4568
5170	26-03-2024	071010207003202 2(No.of Docs 2)	0710102070032022/3	COMPANY APPEAL(COMPAN IES ACT)/206(ND)2022	NEELGAGAN INFRABUILD PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	9/4/2024	bookmarking mandatory	abhay@123
5171	1/4/2024	071010208282202 3(No.of Docs 2)	0710102082822023/2	INTERLOCUTORY APPLICATION (I.B.C)/5180(ND)20 23	NUPUR SINGH VS. DEVENDRA SINGH	Sec 60(5)	9/4/2024	need all pages sign OCR Compulsory	varshabanerjee
5172	27-03-2024	071010206907202 3(No.of Docs 2)	0710102069072023/7	COMPANY APPEAL(COMPAN IES ACT)/242(ND)2023	SUN PROCE-TEXT PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYAHA	Sec 252 (3)	9/4/2024	bookmarking pagination numbering as per index missing and need every pages sign	lawquery89
5173	1/4/2024	071010200158201 9(No.of Docs 1)	0710102001582019/1 0	COMPANY PETITION IB (IBC)/619(ND)2019	INTEC CAPITAL LIMITED VS. M/S JAGTAR SINGH & SONS HYDRAULICS PVT LTD	IBC under Sec 7	9/4/2024	Wrong file	Kamall.liquidator
5174	1/4/2024	071010204299202 2(No.of Docs 1)	0710102042992022/4	COMPANY PETITION IB (IBC)/554(PB)2022	STATE BANK OF INDIA VS. SMT. SHANTA GUPTA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- SR FOILS & TISSUE LIMITED)	Section 95(1)	9/4/2024	book marking mandatory as per index with pagination	robin@12345
5175	4/4/2024	071010209967202 3(No.of Docs 1)	0710102099672023/2	INTERLOCUTORY APPLICATION (I.B.C)/6274(ND)20 23	ARGENTIUM INTERNATIONAL PVT LTD VSKANTI MOHAN RUSTAGI	Any other provision - Govt body	9/4/2024	PDF incomplete	kantimohan
5176	1/4/2024	071010204299202 2(No.of Docs 1)	0710102042992022/3	COMPANY PETITION IB (IBC)/554(PB)2022	STATE BANK OF INDIA VS. SMT. SHANTA GUPTA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- SR FOILS & TISSUE LIMITED)	Section 95(1)	9/4/2024	pagination missing in book marking	robin@12345
5177	26-03-2024	071010205211202 2(No.of Docs 2)	0710102052112022/1 0	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	9/4/2024	bookmarking mandatory welfare ticket missing and put on ticket blank side in vakalatnama	Raghav
5178	3/4/2024	071010201612202 1(No.of Docs 2)	0710102016122021/1 3	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	8/4/2024	put on ticket blank side in vakalatnama	udaibir31
5179	25-03-2024	071010208712202 2(No.of Docs 1)	0710102087122022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/112(ND)2022	AGRANI INFRASTRUCTURE WORKS PRIVATELIMITED VS. EDISONS INFRAPOWER & MULTIVENTURES PRIVA TE LIMITED	Sec. 230-232 - Second Motion	8/4/2024	bookmarking mandatory	Trisha@123

5180	25-03-2024	071010208451202 2(No.of Docs 1)	0710102084512022/4	INTERLOCUTORY APPLICATION (I.B.C)/5983(PB)2022	M/S KUTCH CHEMICAL INDUSTRIES LIMITED VSSTATE TAX OFFICE - I	Sec 60(5)	8/4/2024	bookmarking mandatory	mukundunny
5181	22-03-2024	071010200842202 1(No.of Docs 1)	0710102008422021/14	COMPANY PETITION IB (IBC)/113(ND)2021	VISTRA ITCL LIMITED VS. ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	IBC under Sec 7	8/4/2024		kandk
5182	30-01-2024	071020000074201 2(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta
5183	30-01-2024	071020000074201 2(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta
5184	21-03-2024	071010210655202 3(No.of Docs 2)	0710102106552023/2	INTERLOCUTORY APPLICATION (I.B.C)/6708(ND)2023	SMT. SNEH LATA VSMIS H.S. OBEROIBUILDTech PVT. LTD.	Sec 60(5)	6/4/2024	estamp missing with affidavit	Ankush@1990
5185	21-03-2024	071010211423202 0(No.of Docs 2)	0710102114232020/23	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	VINOD SHANKER SHRINGI VS. MR. SAVINDER SINGH SARNA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	6/4/2024	bookmarking mandatory Order missing notary mismatch with affidavit	ROHITRC0602
5186	30-01-2024	071020000074201 2(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta
5187	30-01-2024	071020000074201 2(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta
5188	30-01-2024	071020000074201 2(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta
5189	22-03-2024	071010200040202 4(No.of Docs 2)	0710102000402024/2	INTERLOCUTORY APPLICATION (I.B.C)/93(PB)2024	BINOD KUMAR JAISWAL VS. HUZefa FAKHRI SITABKHAN	Sec 60(5)	6/4/2024	rejoinder order missing	VIPUL@123
5190	30-01-2024	071020000074201 2(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta
5191	30-01-2024	071020000074201 2(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta
5192	30-01-2024	071020000074201 2(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta
5193	30-01-2024	071020000074201 2(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta

5194	1/4/2024	071010204312202 2(No.of Docs 1)	0710102043122022/1 6	COMPANY PETITION IB (IBC)/551(PB)2022	STATE BANK OF INDIA VS. RISHI GUPTA	Section 95(1)	5/4/2024	book marking mandatory as per index with pagination	robin@12345
5195	21-03-2024	071010207118202 3(No.of Docs 1)	0710102071182023/4	INTERLOCUTORY APPLICATION (I.B.C)/4609(ND)20 23	MRS. SUNITA UMESH LIQUIDATOR VS. MR. KAPIL GUPTA	Sec 66(1)	5/4/2024	bookmarking incomplete as peri index 1rs court fee missing and ticket not clear in vakalatnama	Dawneesh
5196	1/4/2024	071010204312202 2(No.of Docs 1)	0710102043122022/1 5	COMPANY PETITION IB (IBC)/551(PB)2022	STATE BANK OF INDIA VS. RISHI GUPTA	Section 95(1)	5/4/2024	pagination missing in book marking	robin@12345
5197	4/4/2024	071010209416202 3(No.of Docs 2)	0710102094162023/1	TRANSFER APPLICATION (IBC)/53(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NCL T Rules,2016 IBC	5/4/2024	bookmarking mandatory need every pages sign OCR Compulsory	yourvakil
5198	21-03-2024	071010206453202 3(No.of Docs 2)	0710102064532023/1 4	INTERLOCUTORY APPLICATION (I.B.C)/4165(ND)20 23	NARENDER KUMAR SHARMA VS. MANISH BATTA	Application under any other provisions- IBC	5/4/2024	COMPLIANCE ORDER DELAY	rachitmit
5199	21-03-2024	071010206453202 3(No.of Docs 2)	0710102064532023/1 4	INTERLOCUTORY APPLICATION (I.B.C)/4165(ND)20 23	NARENDER KUMAR SHARMA VS. MANISH BATTA	Application under any other provisions- IBC	5/4/2024	COMPLIANCE ORDER DELAY	rachitmit
5200	21-03-2024	071010206453202 3(No.of Docs 2)	0710102064532023/1 4	INTERLOCUTORY APPLICATION (I.B.C)/4165(ND)20 23	NARENDER KUMAR SHARMA VS. MANISH BATTA	Application under any other provisions- IBC	5/4/2024	COMPLIANCE ORDER DELAY	rachitmit
5201	21-03-2024	071010206453202 3(No.of Docs 2)	0710102064532023/1 4	INTERLOCUTORY APPLICATION (I.B.C)/4165(ND)20 23	NARENDER KUMAR SHARMA VS. MANISH BATTA	Application under any other provisions- IBC	5/4/2024	COMPLIANCE ORDER DELAY	rachitmit
5202	2/4/2024	071010201566202 4(No.of Docs 1)	0710102015662024/1	INTERLOCUTORY APPLICATION (I.B.C)/1054(ND)20 24	KAMALL AHUJA	Application under any other provisions- IBC	5/4/2024	book marking and index mandatory in file and sign of every pages	Kamall.liquidator
5203	1/4/2024	071010204326202 2(No.of Docs 1)	0710102043262022/3	COMPANY PETITION IB (IBC)/552(PB)2022	STATE BANK OF INDIA VS. RAKESH GUPTA	Section 95(1)	5/4/2024	pagination missing in bookmarking	robin@12345
5204	2/4/2024	071010204839202 2(No.of Docs 2)	0710102048392022/4	TRANSFER PETITION(COMPAN IES ACT)/10(PB)2022	ULTRATECH CEMENT LIMITED VS MAXOUTINFRASTRUCT URE PVT. LTD.	Sec 433(e)/433(f) of CA 1956	5/4/2024	pagination missing in bookmarking	deepusharma@2414
5205	21-03-2024	071010204831202 3(No.of Docs 1)	0710102048312023/3	COMPANY PETITION IB (IBC)/467(ND)2023	RAHUL GUPTA VS. RBL BANK LIMITED	Section 94(1)	4/4/2024	affidavit missing	NAMIT SURI
5206	21-03-2024	071010203085202 3(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPAN IES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
5207	2/4/2024	071010206348202 1(No.of Docs 2)	0710102063482021/3 7	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)20 21	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	4/4/2024	OCR Compulsory in file	Rajeev Raizada

5208	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
5209	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
5210	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
5211	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
5212	21-03-2024	0710102048302023(No.of Docs 1)	0710102048302023/3	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	4/4/2024	affidavit missing	NAMIT SURI
5213	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
5214	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
5215	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
5216	21-03-2024	0710102071182023(No.of Docs 1)	0710102071182023/3	INTERLOCUTORY APPLICATION (I.B.C)/4609(ND)2023	MRS. SUNITA UMESH LIQUIDATOR VS. MR. KAPIL GUPTA	Sec 66(1)	4/4/2024	bookmarking incomplete as peri index 1rs court fee missing and ticket not clear in vakalatnama	Dawneesh
5217	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
5218	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
5219	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
5220	21-03-2024	0710102048342023(No.of Docs 1)	0710102048342023/3	COMPANY PETITION IB (IBC)/466(ND)2023	NATHU MAL GUPTA VS. RBL BANK LIMITED	Section 94(1)	4/4/2024	affidavit missing	NAMIT SURI
5221	20-03-2024	0710102010052022(No.of Docs 2)	0710102010052022/25	COMPANY PETITION (COMPANIES ACT)/15(PB)2022	ANOOP SHARMA VS. CONCORDE CARGO PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	4/4/2024	bookmarking mandatory Order missing	manavgill

5222	21-03-2024	0710102030852023 (No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
5223	20-03-2024	0710102015622022 (No.of Docs 2)	0710102015622022/2 1	COMPANY PETITION (COMPANIES ACT)/32(PB)2022	ANOOP SHARMA VS. CARGO FLASH INFOTECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	4/4/2024	bookmarking mandatory Order missing	manavgill
5224	21-03-2024	0710102030852023 (No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
5225	21-03-2024	0710102030852023 (No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
5226	21-03-2024	0710102030852023 (No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
5227	21-03-2024	0710102030852023 (No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
5228	21-03-2024	0710102030852023 (No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
5229	21-03-2024	0710102030852023 (No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
5230	21-03-2024	0710102030852023 (No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
5231	21-03-2024	0710102030852023 (No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
5232	21-03-2024	0710102030852023 (No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
5233	21-03-2024	0710102030852023 (No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
5234	29-03-2024	0710102083832023 (No.of Docs 3)	0710102083832023/3	INTERLOCUTORY APPLICATION (I.B.C)/5191(ND)2023	RESOLUTION PROFESSIONAL OF VALUE INFRATECH PRIVATE LIMITED	Sec 30	4/4/2024	bookmarking missing	rj92

5248	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
5249	21-03-2024	0710102048952023(No.of Docs 1)	0710102048952023/3	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	4/4/2024	Order delay in filing double pagination numbering bookmarking not properly as per index	JAYANTSOOD
5250	9/12/2023	0710102105142023(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
5251	16-03-2024	0710102017742024(No.of Docs 2)	0710102017742024/1	INTERLOCUTORY APPLICATION (I.B.C)/1044(ND)2024	BRIJESH SINGH BHADURIYA VS. SAIVI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	3/4/2024	bookmarking pagination numbering missing as per index Order delay	akshaygoel
5252	9/12/2023	0710102105142023(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
5253	20-03-2024	0710102045572022(No.of Docs 1)	0710102045572022/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	3/4/2024	improper book marking and index missing with pagination compliance order missing	hitesh0119
5254	1/4/2024	0710102029712023(No.of Docs 2)	0710102029712023/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	3/4/2024	pagination missing in book marking as per index and need true copy of all annexures	rajeevahuja
5255	16-03-2024	0710102017742024(No.of Docs 2)	0710102017742024/1	INTERLOCUTORY APPLICATION (I.B.C)/1044(ND)2024	BRIJESH SINGH BHADURIYA VS. SAIVI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	3/4/2024	bookmarking pagination numbering missing as per index Order delay	akshaygoel
5256	20-03-2024	0710102118022020(No.of Docs 2)	0710102118022020/2	COMPANY APPLICATION(COMPANIES ACT)/818(PB)2020	VINOD SHANKER SHRINGI VS. MCONVERGE SERVICES PRIVATE LIMITED	Sec. 242(4)	3/4/2024	book marking mandatory as per index reply order missing	ROHITRC0602
5257	20-03-2024	0710102010032024(No.of Docs 1)	0710102010032024/1	INTERLOCUTORY APPLICATION (I.B.C)/877(ND)2024	NITIN NARANG VS. VIKAS VERMA	Application under any other provisions- IBC	3/4/2024	Order missing	azeem2112
5258	20-03-2024	0710102015632022(No.of Docs 2)	0710102015632022/25	COMPANY PETITION (COMPANIES ACT)/33(PB)2022	ANOOP SHARMA VS. ACUMEN OVERSEAS PVT. LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	3/4/2024	bookmarking mandatory Order missing	manavgill
5259	20-03-2024	0710102010012022(No.of Docs 2)	0710102010012022/25	COMPANY PETITION (COMPANIES ACT)/13(ND)2022	ANOOP SHARMA VS. ASCENT ETECHNOLOGIES PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	3/4/2024	bookmarking mandatory Order missing	manavgill
5260	20-03-2024	0710102009952022(No.of Docs 2)	0710102009952022/25	COMPANY PETITION (COMPANIES ACT)/14(ND)2022	ANOOP SHARMA VS. ASCENT AIR PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	3/4/2024	bookmarking mandatory Order missing	manavgill

5261	9/12/2023	0710102105142023(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
5262	9/12/2023	0710102105142023(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
5263	29-03-2024	0710102016242024(No.of Docs 1)	0710102016242024/1	COMPANY PETITION (COMPANIES ACT)/51(ND)2024	KAASHVI PARASHER VS. SHANIVI CONSTRUCTION PRIVATE LIMITED	Sec. 59	3/4/2024	book marking mandatory as per index	Paul@932
5264	21-03-2024	0710102004482023(No.of Docs 2)	0710102004482023/4	INTERLOCUTORY APPLICATION (I.B.C)/296(ND)2023	PRABHAKAR KUMAR VS. VINAY KUMAR SINGHAL	Sec 60(5)	3/4/2024	bookmarking pagination numbering missing as per index Order delay	lexforiconsulting
5265	16-03-2024	0710102017742024(No.of Docs 2)	0710102017742024/1	INTERLOCUTORY APPLICATION (I.B.C)/1044(ND)2024	BRIJESH SINGH BHADURIYA VS. SAIVI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	3/4/2024	bookmarking pagination numbering missing as per index Order delay	akshaygoel
5266	9/12/2023	0710102105142023(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
5267	9/3/2024	0710102008422022(No.of Docs 1)	0710102008422022/1	INTERLOCUTORY APPLICATION (I.B.C)/538(ND)2022	MR. MANBIR SINGH CHAWLA - RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/4/2024	Order delay in filing	adv.ahsan.cs
5268	9/12/2023	0710102105142023(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
5269	9/12/2023	0710102105142023(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
5270	9/12/2023	0710102105142023(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
5271	16-03-2024	0710102017742024(No.of Docs 2)	0710102017742024/1	INTERLOCUTORY APPLICATION (I.B.C)/1044(ND)2024	BRIJESH SINGH BHADURIYA VS. SAIVI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	3/4/2024	bookmarking pagination numbering missing as per index Order delay	akshaygoel
5272	9/3/2024	0710102008422022(No.of Docs 1)	0710102008422022/1	INTERLOCUTORY APPLICATION (I.B.C)/538(ND)2022	MR. MANBIR SINGH CHAWLA - RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/4/2024	Order delay in filing	adv.ahsan.cs
5273	9/3/2024	0710102008422022(No.of Docs 1)	0710102008422022/1	INTERLOCUTORY APPLICATION (I.B.C)/538(ND)2022	MR. MANBIR SINGH CHAWLA - RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/4/2024	Order delay in filing	adv.ahsan.cs

5274	22-03-2024	071010205383202 2(No.of Docs 2)	0710102053832022/2 0	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/4/2024	pagination missing in book marking and notary mismatched address need true copy of all annexures and compliance order missing	CKM Partners
5275	9/3/2024	071010200842202 2(No.of Docs 1)	0710102008422022/1 2	INTERLOCUTORY APPLICATION (I.B.C)/538(ND)202	MR. MANBIR SINGH CHAWLA - RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/4/2024	Order delay in filing	adv.ahsan.cs
5276	20-03-2024	071010208758202 3(No.of Docs 1)	0710102087582023/1 23	INTERLOCUTORY APPLICATION (I.B.C)/5525(ND)20	VINEET AGGARWAL VS. PANKAJ NARANG RESOLUTION PROFESSIONAL OF JBK DEVELOPERS PRIVATE LIMITED	Sec 60(5)	3/4/2024	book marking mandatory as per index compliance order missing	shubhampaliwal
5277	9/12/2023	071010210514202 3(No.of Docs 0)	0710102105142023/1 1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
5278	29-03-2024	071010209123202 2(No.of Docs 1)	0710102091232022/4 4	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	2/4/2024	Index page missing in book marking	Skparg-209
5279	19-03-2024	071010210968202 3(No.of Docs 2)	0710102109682023/2 2	COMPANY PETITION IB (IBC)/24(ND)2024	SAIVI FINANCE PRIVATE LIMITED VS. AKJ METALS PRIVATE LIMITED	IBC under Sec 7	2/4/2024	mention the name of advocate on vakalatanama and reply order missing of nclt	pranay@legalpanda.in
5280	29-03-2024	071010209123202 2(No.of Docs 1)	0710102091232022/4 4	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	2/4/2024	Index page missing in book marking	Skparg-209
5281	14-03-2024	071020041389201 7(No.of Docs 2)	0710200413892017/4 4	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	2/4/2024	Book marking mandatory as per index with pagination	dram
5282	14-03-2024	071020041389201 7(No.of Docs 2)	0710200413892017/4 4	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	2/4/2024	Book marking mandatory as per index with pagination	dram
5283	14-03-2024	071020041389201 7(No.of Docs 2)	0710200413892017/4 4	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	2/4/2024	Book marking mandatory as per index with pagination	dram
5284	14-03-2024	071020041389201 7(No.of Docs 2)	0710200413892017/4 4	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	2/4/2024	Book marking mandatory as per index with pagination	dram
5285	30-03-2024	071010200165202 4(No.of Docs 3)	0710102001652024/1 4	INTERLOCUTORY APPLICATION (I.B.C)/118(ND)202	ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED VS. RAJESH RAMANI RESOLUTION PROFESSIONAL OF ANSAL CONDOMINIUM PRIVATE LIMITED	Sec 60(5)	2/4/2024	double pagination numbering Wrong	advshivanshu

5286	29-03-2024	071010209123202 2(No.of Docs 1)	0710102091232022/4	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	2/4/2024	Index page missing in book marking	Skparg-209
5287	20-03-2024	071010201941202 4(No.of Docs 1)	0710102019412024/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2024	SHANT INVESTMENTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	2/4/2024	bookmarking mandatory notary mismatch Order missing	Deepaliadvocate
5288	29-03-2024	071010209123202 2(No.of Docs 1)	0710102091232022/4	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	2/4/2024	Index page missing in book marking	Skparg-209
5289	21-03-2024	071010209631202 3(No.of Docs 2)	0710102096312023/1	INTERLOCUTORY APPLICATION (I.B.C)/5991(ND)20 23	JUNIPER GREEN THREE PVT. LTD VS. M/S. SHREE RADHE GOVIND ENERGY	Application under any other provisions- IBC	2/4/2024	bookmarking mandatory need every pages sign	mohitdram
5290	21-03-2024	071010208198202 3(No.of Docs 2)	0710102081982023/1	INTERLOCUTORY APPLICATION (I.B.C)/5264(ND)20 23	HERO FINCORP LIMITED VSMR. VIKAS GARG LIQUIDATOR OF M/S HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	2/4/2024	need every pages sign	SSA2022
5291	19-03-2024	071010202956202 3(No.of Docs 1)	0710102029562023/1 4	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)20 23	ARVIND GARG	Sec 54(1)	1/4/2024	compliance order delay	arvindgarg
5292	19-03-2024	071010202956202 3(No.of Docs 1)	0710102029562023/1 4	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)20 23	ARVIND GARG	Sec 54(1)	1/4/2024	compliance order delay	arvindgarg
5293	19-03-2024	071010200462201 9(No.of Docs 2)	0710102004622019/1 9	COMPANY PETITION IB (IBC)/256(ND)2019	DHIRENDER NATH VS. JC WORLD HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	1/4/2024	Bookmarking mandatory as per index sign and true copy need every page reply order missing and need type copy of hindi pages	knsjcw2024
5294	16-03-2024	071010202723202 1(No.of Docs 1)	0710102027232021/4 9	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	1/4/2024	1rs court fee missing in vakaltnama	mohitseth
5295	28-03-2024	071010208656202 3(No.of Docs 1)	0710102086562023/6	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec 7	1/4/2024	improper book marking as per index with pagination and notary mismatched address and compliance order missing and need sign of every pages of annexures	trscmpsecy
5296	18-03-2024	071010209786202 3(No.of Docs 1)	0710102097862023/7	RESTORATION APPLICATION (COMPANIES ACT)/63(ND)2023	M/S HSB AGRO INDUSTRIES PVT. LTD. VS. MR. MALIRAM BILWAL	Rule 11 of NCLT	1/4/2024	last Order missing bookmarking pagination numbering missing as per index	ashishd530
5297	20-03-2024	071010209342202 3(No.of Docs 1)	0710102093422023/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	1/4/2024	Need sign and true copy of every page of both annexures and page 3 to 16 and compliance order delay	LSPASSOCIATES
5298	20-03-2024	071010202723202 1(No.of Docs 2)	0710102027232021/5 3	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	1/4/2024	book marking mandatory as per index mention the name of client and date on vakalatanama and reply order missing	adv_santoshk

5299	20-03-2024	0710102004962024 (No.of Docs 1)	0710102004962024/3	INTERLOCUTORY APPLICATION (I.B.C)/865(ND)2024	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS. M/S CIS INFRASTRUCTURE LLP	Sec 66(1)	1/4/2024	Welfare ticket 3rs court fee missing in vakalatnama	SHIVAM@123
5300	19-03-2024	0710102029562023 (No.of Docs 1)	0710102029562023/14	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2023	ARVIND GARG	Sec 54(1)	1/4/2024	compliance order delay	arvindgarg
5301	20-03-2024	0710102093422023 (No.of Docs 1)	0710102093422023/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	1/4/2024	Need sign and true copy of every page of both annexures and page 3 to 16 and compliance order delay	LSPASSOCIATES
5302	30-03-2024	0710102017432023 (No.of Docs 3)	0710102017432023/4	INTERLOCUTORY APPLICATION (I.B.C)/1109(PB)2023	MANISH SINGH VS. SARE GURUGRAM PVT LTD THROUGH RP	Sec 60(5)	1/4/2024	sign of every page of reply page 1 to 11	wamikatrehan
5303	19-03-2024	0710102029562023 (No.of Docs 1)	0710102029562023/14	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2023	ARVIND GARG	Sec 54(1)	1/4/2024	compliance order delay	arvindgarg
5304	19-03-2024	0710102059232023 (No.of Docs 2)	0710102059232023/1	COMPANY APPEAL(COMPANIES ACT)/176(ND)2023	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (SONALI CONSTRUCTIONS PVT LTD)	Sec 252 (1) - By Government Body	1/4/2024	book marking mandatory as per index and index missing in pdf. need sign and true copy of every pages of file compliance order missing	Lalitmhn00
5305	18-03-2024	0710102410412017 (No.of Docs 1)	0710102410412017/19	COMPANY PETITION IB (IBC)/16(PB)2017	ANIL MAHINDROO & ANR. VS EARTH ICONIC INFRASTRUCTURES	IBC under Sec 7	1/4/2024	bookmarking mandatory	ajayjain72
5306	28-03-2024	0710102086562023 (No.of Docs 1)	0710102086562023/6	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec 7	1/4/2024	improper book marking as per index with pagination and notary mismatched address and compliance order missing and need sign of every pages of annexures	trscmpsecy
5307	18-03-2024	0710102100632023 (No.of Docs 2)	0710102100632023/4	COMPANY PETITION IB (IBC)/709(ND)2023	INDIAN BANK VS. JITENDRA KEJRIWAL	Section 95(1)	1/4/2024	Order missing , date missing in vakalatnama, 32 to 46 in hindi pages translation in english	APMG407
5308	20-03-2024	0710102093422023 (No.of Docs 1)	0710102093422023/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	1/4/2024	Need sign and true copy of every page of both annexures and page 3 to 16 and compliance order delay	LSPASSOCIATES
5309	30-03-2024	0710102010212024 (No.of Docs 2)	0710102010212024/1	INTERLOCUTORY APPLICATION (I.B.C)/478(ND)2024	ASGI PROPERTIES PRIVATE LIMITED VS. RAJESH RAMNANI	Sec 60(5)	1/4/2024	notary mismatch with affidavit	advshivanshu
5310	30-03-2024	0710102008612023 (No.of Docs 1)	0710102008612023/6	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	1/4/2024	bookmarking compulsory with page numbering.	advocatevinod
5311	28-03-2024	0710102086562023 (No.of Docs 1)	0710102086562023/6	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec 7	1/4/2024	improper book marking as per index with pagination and notary mismatched address and compliance order missing and need sign of every pages of annexures	trscmpsecy

5312	20-03-2024	0710102027232021 (No.of Docs 2)	0710102027232021/5 2	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	1/4/2024	book marking mandatory as per index mention date and name of client on vakalatanama reply order missing	adv_santoshk
5313	16-03-2024	0710102027232021 (No.of Docs 1)	0710102027232021/4 8	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	1/4/2024	1rs court fee missing in vakaltnama	mohitseth
5314	20-03-2024	0710102093422023 (No.of Docs 1)	0710102093422023/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	1/4/2024	Need sign and true copy of every page of both annexures and page 3 to 16 and compliance order delay	LSPASSOCIATES
5315	18-03-2024	0710102171812019 (No.of Docs 2)	0710102171812019/1 4	COMPANY PETITION IB (IBC)/243(PB)2020	M/S GEOTECH EXPLORATION VS. MIDEAST INTEGRATED STEELS LTD.	IBC Under Sec 9	1/4/2024	need every pages sign put on ticket blank side in vakalatnama	contact.shepherdlaw
5316	28-03-2024	0710102086562023 (No.of Docs 1)	0710102086562023/6	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec 7	1/4/2024	improper book marking as per index with pagination and notary mismatched address and compliance order missing and need sign of every pages of annexures	trscmpsecy
5317	20-03-2024	0710102051132022 (No.of Docs 2)	0710102051132022/1 8	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	AAYUSHI CREDIT AND CAPITAL SERVICESLIMITED VS. KBN INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	1/4/2024	need sing and true copy of every pages and compliance order missing	rrglawoffice
5318	19-03-2024	0710102074332022 (No.of Docs 2)	0710102074332022/5	TRANSFER APPLICATION (IBC)/39(PB)2022	DE SOUZA LEISURES PRIVATE LIMITED VS. MYPREFERRED TRANSFORMATION ANDHOSPITALITY PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	1/4/2024	last Order missing all pages true copy missing in Annexure	srcolegal
5319	21-03-2024	0710102077652023 (No.of Docs 2)	0710102077652023/9	COMPANY PETITION IB (IBC)/570(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	1/4/2024	bookmarking mandatory	knlegal
5320	19-03-2024	0710102000852024 (No.of Docs 2)	0710102000852024/2	COMPANY PETITION IB (IBC)/33(ND)2024	M/S KALIBER ASSOCIATES PVT. LTD. (PRESENTLY UNDERGOING LIQUIDATION) THROUGH ITS LIQUIDATOR VS. LAIBA INTERNATIONAL PRIVATE LIMITED	IBC under Sec 7	1/4/2024	Pagination missing in book marking and sign of every page of reply page 1 to 20 need sign and true copy of all annexures write the name of advocate on vakalatanama and reply order missing.	achintgyani
5321	16-03-2024	0710102069532022 (No.of Docs 2)	0710102069532022/4	COMPANY PETITION (COMPANIES ACT)/155(ND)2022	SAMIRA BASIT VS. LATEST CAPITAL SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	bookmarking mandatory	bhatia_r_s@hotmail
5322	11/3/2024	0710120012642018 (No.of Docs 2)	0710120012642018/2 7	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	30-03-2024	bookmarking mandatory, compliance Order missing	advphilipmathew

5323	11/3/2024	0710120012642018(No.of Docs 2)	0710120012642018/27	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	30-03-2024	bookmarking mandatory, compliance Order missing	advphilipmathew
5324	11/3/2024	0710120012642018(No.of Docs 2)	0710120012642018/27	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	30-03-2024	bookmarking mandatory, compliance Order missing	advphilipmathew
5325	11/3/2024	0710120012642018(No.of Docs 2)	0710120012642018/27	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	30-03-2024	bookmarking mandatory, compliance Order missing	advphilipmathew
5326	13-03-2024	0710102109112019(No.of Docs 2)	0710102109112019/11	COMPANY PETITION IB (IBC)/1941(ND)2019	AHLUWALIA CONTRACTS (INDIA) LIMITED VS. JASMINE BUILDMART PRIVATE LIMITED	IBC Under Sec 9	30-03-2024	bookmarking mandatory and index missing	prashantkatara
5327	11/3/2024	0710102114582020(No.of Docs 1)	0710102114582020/13	INTERLOCUTORY APPLICATION (I.B.C)/5534(ND)2020	SURESH KUMAR JAIN VS. VENUS INDIA ASSET FINANCE PVT. LTD.	Sec 30	30-03-2024	bookmarking mandatory Order missing	palashsinghai
5328	16-03-2024	0710102027232021(No.of Docs 1)	0710102027232021/46	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	30-03-2024	1rs court fee in vakalatnama	mohitseth
5329	16-03-2024	0710102027232021(No.of Docs 1)	0710102027232021/47	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	30-03-2024	1rs court fee in vakalatnama	mohitseth
5330	15-03-2024	0710102056492021(No.of Docs 2)	0710102056492021/9	COMPANY PETITION IB (IBC)/489(PB)2021	STATE BANK OF INDIA THROUGH SH.CHANCHAL DUA VS. SHRI.VIBU VENKATSUBRAMANIAN	Section 95(1)	30-03-2024	Order missing and need every pages sign	akshaygupta
5331	15-03-2024	0710102056502021(No.of Docs 2)	0710102056502021/9	COMPANY PETITION IB (IBC)/490(PB)2021	STATE BANK OF INDIA THROUGH SH.CHANCHAL DUA VS. SHRI.V.MUTHUCHANDR ASEKAR	Section 95(1)	30-03-2024	Order missing, need every pages sign	akshaygupta
5332	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5333	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5334	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5335	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti

5336	14-03-2024	071010206433202 1(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)20 21	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5337	14-03-2024	071010206433202 1(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)20 21	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5338	14-03-2024	071010206433202 1(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)20 21	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5339	14-03-2024	071010206433202 1(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)20 21	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5340	14-03-2024	071010206433202 1(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)20 21	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5341	14-03-2024	071010206433202 1(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)20 21	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5342	14-03-2024	071010206433202 1(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)20 21	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5343	14-03-2024	071010206433202 1(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)20 21	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5344	14-03-2024	071010206433202 1(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)20 21	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5345	14-03-2024	071010206433202 1(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)20 21	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5346	14-03-2024	071010206433202 1(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)20 21	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5347	14-03-2024	071010206433202 1(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)20 21	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
5348	18-03-2024	071010207600202 1(No.of Docs 5)	0710102076002021/1 9	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	30-03-2024	bookmarking pagination numbering missing as per index need every pages sign	v.siddharth15

5349	12/3/2024	071010208557202 1(No.of Docs 2)	0710102085572021/9	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)20 21	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	30-03-2024	last Order missing, need every pages sign	niclegal
5350	14-03-2024	071010200861202 2(No.of Docs 1)	0710102008612022/5	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	30-03-2024	book marking mandatory as per index and and put ticket on blank side on vakalatanama	singhbhupendra1896
5351	13-03-2024	071010204252202 2(No.of Docs 1)	071010204252202/1 0	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	30-03-2024	require sign and true copy pages 3 to 9 and compliance order delay	ABHISHEKNEGI
5352	16-03-2024	071010206953202 2(No.of Docs 2)	0710102069532022/4	COMPANY PETITION (COMPANIES ACT)/155(ND)2022	SAMIRA BASIT VS. LATEST CAPITAL SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	bookmarking mandatory	bhatia_r_s@hotmail
5353	16-03-2024	071010206953202 2(No.of Docs 2)	0710102069532022/4	COMPANY PETITION (COMPANIES ACT)/155(ND)2022	SAMIRA BASIT VS. LATEST CAPITAL SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	bookmarking mandatory	bhatia_r_s@hotmail
5354	16-03-2024	071010206953202 2(No.of Docs 2)	0710102069532022/4	COMPANY PETITION (COMPANIES ACT)/155(ND)2022	SAMIRA BASIT VS. LATEST CAPITAL SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	bookmarking mandatory	bhatia_r_s@hotmail
5355	15-03-2024	071010207790202 2(No.of Docs 2)	0710102077902022/9	COMPANY PETITION (COMPANIES ACT)/163(ND)2022	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	30-03-2024	bookmarking not properly done	nsachambers
5356	15-03-2024	071010207750202 2(No.of Docs 2)	0710102077502022/9	COMPANY PETITION (COMPANIES ACT)/184(ND)2022	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	30-03-2024	bookmarking not properly as per index	nsachambers
5357	16-03-2024	071010207932202 2(No.of Docs 1)	0710102079322022/3	COMPANY PETITION IB (IBC)/728(ND)2022	SUNIL KUMAR GUPTA VS. PUNJAB NATIONAL BANK	Section 94(1)	30-03-2024	Order delay in filing	abhi4064
5358	12/3/2024	071010209515202 2(No.of Docs 2)	0710102095152022/5	COMPANY PETITION IB (IBC)/882(ND)2022	RELIANCE REALTY LIMITED VS. ALTRUIST CUSTOMER MANAGEMENT INDIAPRIVATE LIMITED	IBC Under Sec 9	30-03-2024	need every page sign of file	manishakaria
5359	12/3/2024	071010209515202 2(No.of Docs 2)	0710102095152022/4	COMPANY PETITION IB (IBC)/882(ND)2022	RELIANCE REALTY LIMITED VS. ALTRUIST CUSTOMER MANAGEMENT INDIAPRIVATE LIMITED	IBC Under Sec 9	30-03-2024	bookmarking mandatory, Order missing,need every pages sign	manishakaria
5360	14-03-2024	071010200370202 3(No.of Docs 2)	0710102003702023/1	COMPANY APPLICATION(CO MPANIES ACT)/17(ND)2023	MS. SHAINA VERMA VS. MAJESTIC HOLDINGS PRIVATE LIMITED	Rule 11 of NCLT	30-03-2024	sign on written submission page 1 to 10, compliance order missing	viditjain
5361	15-03-2024	071010201524202 3(No.of Docs 2)	0710102015242023/1 0	COMPANY PETITION IB (IBC)/171(ND)2023	DRIP CAPITAL SERVICES INDIA LLP VS. UNISOURCE TRADING (INDIA) PRIVATELIMITED	IBC under Sec 7	30-03-2024	bookmarking pagination numbering missing as per index need every pages sign and True copy affidavit missing Order missing	Shiv1982

5387	14-03-2024	0710102076712023 3(No.of Docs 3)	0710102076712023/7	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCL T Rules,2016 IBC	30-03-2024	volume 1 pagination missing in book marking and missing affidavit address need true copy of all annexures and need annexures 4 sign and true copy. volume 2 need 7 true copy and sign double pagination paste welfare ticket and court fee on vakalatanama reply order missing	ekanshmishra
5388	15-03-2024	0710102081292023 3(No.of Docs 1)	0710102081292023/2	COMPANY APPLICATION(COMPANIES ACT)/349(ND)2023	LAXMI TALATI VS. ABHAY JHAVERI	Rule 11 of NCLT	30-03-2024	bookmarking mandatory	atreadvocate
5389	15-03-2024	0710102081292023 3(No.of Docs 1)	0710102081292023/3	COMPANY APPLICATION(COMPANIES ACT)/349(ND)2023	LAXMI TALATI VS. ABHAY JHAVERI	Rule 11 of NCLT	30-03-2024	bookmarking mandatory	atreadvocate
5390	12/3/2024	0710102082272023 3(No.of Docs 2)	0710102082272023/7	INTERLOCUTORY APPLICATION (I.B.C)/5200(ND)2023	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	30-03-2024	last Order missing need every pages sign	niclegal
5391	15-03-2024	0710102083762023 3(No.of Docs 1)	0710102083762023/1	COMPANY APPEAL(COMPANIES ACT)/30(ND)2024	MEERUT BOTTLERS PVT. LTD. VS. REGISTRAR OF COMPANIES	Sec 252 (3)	30-03-2024	bookmarking mandatory	knmnclt
5392	12/3/2024	0710102093242023 3(No.of Docs 2)	0710102093242023/2	COMPANY PETITION IB (IBC)/762(ND)2023	ECL FINANCE LIMITED VS. JAI BHAGWAN BINDAL	Section 95(1)	30-03-2024	Wrong file	ipkamal
5393	13-03-2024	0710102099342023 3(No.of Docs 2)	0710102099342023/1	COMPANY APPEAL(COMPANIES ACT)/291(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TECPRO INFOTECH PVT LTD)	Sec 252 (1) - By Government Body	30-03-2024	Order not shown	itdpuneetrai
5394	13-03-2024	0710102099342023 3(No.of Docs 2)	0710102099342023/1	COMPANY APPEAL(COMPANIES ACT)/291(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TECPRO INFOTECH PVT LTD)	Sec 252 (1) - By Government Body	30-03-2024	Order not shown	itdpuneetrai
5395	13-03-2024	0710102099342023 3(No.of Docs 2)	0710102099342023/1	COMPANY APPEAL(COMPANIES ACT)/291(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TECPRO INFOTECH PVT LTD)	Sec 252 (1) - By Government Body	30-03-2024	Order not shown	itdpuneetrai
5396	13-03-2024	0710102099342023 3(No.of Docs 2)	0710102099342023/1	COMPANY APPEAL(COMPANIES ACT)/291(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TECPRO INFOTECH PVT LTD)	Sec 252 (1) - By Government Body	30-03-2024	Order not shown	itdpuneetrai
5397	12/3/2024	0710102101862023 3(No.of Docs 3)	0710102101862023/1	COMPANY PETITION (COMPANIES ACT)/225(ND)2023	RAJ CHAUDHARY VS. TARU PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	bookmarking mandatory, Order missing	svrccs
5398	18-03-2024	0710102082072023 3(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONAL LIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco

5412	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONAL LIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
5413	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONAL LIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
5414	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123
5415	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123
5416	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123
5417	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123
5418	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123
5419	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123
5420	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123
5421	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123
5422	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123
5423	19-03-2024	0710102107202023(No.of Docs 2)	0710102107202023/2	COMPANY PETITION IB (IBC)/34(ND)2024	MS KALIBER ASSOCIATES PVT LTD PRESENTLY UNDERGOING LIQUIDATION THROUGH ITS LIQUIDATOR MR. MOHAN LAL JAIN VS. GULMOHAR REALTORS PRIVATE LIMITED	IBC under Sec 7	30-03-2024	mention the name of advocate on vakalatanama	varunpandit

5440	14-03-2024	0710102002192024(No.of Docs 1)	0710102002192024/1	COMPANY PETITION IB (IBC)/110(ND)2024	NUBERG ENGINEERING LIMITED VS. KLJ PETROPLAST LIMITED	IBC Under Sec 9	30-03-2024	compliance order delay in filing	WB352010
5441	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5442	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5443	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5444	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5445	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5446	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5447	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5448	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5449	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5450	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064

5451	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5452	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5453	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5454	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5455	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5456	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5457	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5458	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5459	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5460	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5461	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064

5462	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5463	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5464	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5465	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5466	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5467	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5468	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5469	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5470	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5471	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
5472	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064

5473	13-03-2024	0710102005052024 4(No.of Docs 1)	0710102005052024/3	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS. KAMALASHA EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	30-03-2024	bookmarking mandatory, Order missing	svrccs
5474	15-03-2024	0710102005552024 4(No.of Docs 2)	0710102005552024/1	COMPANY APPEAL(COMPANIES ACT)/23(ND)2024	INCOME TAX OFFICER WARD 13(1) NEW DELHI VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3),Sec 252 (1) - By Government Body	30-03-2024	bookmarking pagination numbering as per index , Order delay in filing	Shlokchandra@123
5475	4/3/2024	0710102008692024 4(No.of Docs 1)	0710102008692024/1	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	30-03-2024	Order delay in filing	rahul.tyagi
5476	4/3/2024	0710102008692024 4(No.of Docs 1)	0710102008692024/1	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	30-03-2024	Order delay in filing	rahul.tyagi
5477	4/3/2024	0710102008692024 4(No.of Docs 1)	0710102008692024/1	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	30-03-2024	Order delay in filing	rahul.tyagi
5478	4/3/2024	0710102008692024 4(No.of Docs 1)	0710102008692024/1	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	30-03-2024	Order delay in filing	rahul.tyagi
5479	12/3/2024	0710102009622024 4(No.of Docs 2)	0710102009622024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/82(ND)2024	PRAYAG EXIM PRIVATE LIMITED	Rule 11 of NCLT	30-03-2024		CSSHARAD
5480	12/3/2024	0710102010402024 4(No.of Docs 1)	0710102010402024/2	INTERLOCUTORY APPLICATION (I.B.C)/836(ND)2024	ENGINEERED FACILITY MANAGEMENT SERVICES VS. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	Rule 11 of NCLT, 2016	30-03-2024	bookmarking mandatory Order missing	bajpaiand24
5481	13-03-2024	0710102014622024 4(No.of Docs 2)	0710102014622024/2	INTERLOCUTORY APPLICATION (I.B.C)/781(ND)2024	GAUTAM SINGHAL VS. RAVI MITTAL	19(2)	30-03-2024	need every pages sign and true copy missing in Annexure Order missing put on tickets blank side in vakalatanama	LQRAJIVBAJAJ
5482	12/3/2024	0710102017652024 4(No.of Docs 2)	0710102017652024/2	INTERLOCUTORY APPLICATION (I.B.C)/1202(ND)2024	PANKAJ NARANG VS. SUMIT KUMAR KHANNA	Sec 60(5)	30-03-2024	index missing in book marking and incomplete book marking and compliance order delay.	Harishtaneja78
5483	13-03-2024	0710102074752024 0(No.of Docs 1)	0710102074752024/4	COMPANY PETITION IB (IBC)/962(ND)2020	ADA FOOD AND RESTAURANTS PRIVATE LIMITED	IBC Under Sec 10	30-03-2024	put on Ticket blank side in Vakalatnama	Ajay Pratap Singh
5484	11/3/2024	0710102096352024 2(No.of Docs 3)	0710102096352024/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK

5485	11/3/2024	071010209635202 2(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPAN IES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
5486	11/3/2024	071010209635202 2(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPAN IES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
5487	11/3/2024	071010209635202 2(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPAN IES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
5488	11/3/2024	071010209635202 2(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPAN IES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
5489	17-01-2024	071010206679202 3(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
5490	11/3/2024	071010209635202 2(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPAN IES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
5491	11/3/2024	071010209635202 2(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPAN IES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
5492	11/3/2024	071010209635202 2(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPAN IES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
5493	11/3/2024	071010209635202 2(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPAN IES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
5494	17-01-2024	071010206679202 3(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
5495	8/8/2023	071010206916202 3(No.of Docs 0)	0710102069162023/1	COMPANY APPEAL(COMPAN IES ACT)/269(ND)2023	PRATIBHA PRINTOPACK PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	29-03-2024	pagination missing in book marking and compliance order delay	

5496	17-01-2024	071010206679202 3(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
5497	17-01-2024	071010206679202 3(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
5498	17-01-2024	071010206679202 3(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
5499	17-01-2024	071010206679202 3(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
5500	17-01-2024	071010206679202 3(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
5501	17-01-2024	071010206679202 3(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
5502	17-01-2024	071010206679202 3(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
5503	11/3/2024	071010205079202 2(No.of Docs 2)	0710102050792022/9	COMPANY PETITION IB (IBC)/506(PB)2022	EON ELECTRIC LIMITED THROUGH RESOLUTION PROFESSIONAL MS. RITU RASTOGI VS. LITEON ELECTRICALS LLP	IBC Under Sec 9	29-03-2024	book marking mandatory as per index sign of every page compliance order missing	prashantkatara
5504	16-03-2024	071010202723202 1(No.of Docs 1)	0710102027232021/5 0	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	28-03-2024	1rs court fee missing in vakaltnama	mohitseth
5505	23-03-2024	071010206310202 3(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.c o
5506	23-03-2024	071010206310202 3(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.c o

5507	23-03-2024	071010206310202 3(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.c o
5508	23-03-2024	071010206310202 3(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.c o
5509	23-03-2024	071010206310202 3(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.c o
5510	23-03-2024	071010206310202 3(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.c o
5511	23-03-2024	071010206310202 3(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.c o
5512	11/3/2024	071010203327202 3(No.of Docs 2)	0710102033272023/7	COMPANY PETITION (COMPANIES ACT)/176(ND)2023	T BANAMBAR PATRA VS. TOSHALI HOLIDAYS FINANCIAL SERVICESPRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-03-2024	Wrong file	csjena
5513	11/3/2024	071010205180202 3(No.of Docs 2)	0710102051802023/2	COMPANY APPLICATION(CO MPANIES ACT)/203(ND)2023	TARUN BATRA	Rule 11 of NCLT	28-03-2024	add compliance order -missing	spsc
5514	6/3/2024	071010203874202 2(No.of Docs 2)	0710102038742022/1 2	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)20 22	HARVINDER SINGH RP KAY EM COPPER PVT LTD VSAKASH GOYAL & OTHERS	Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 25(j)	28-03-2024	reply order delay in filing	SALUJA
5515	6/3/2024	071010203874202 2(No.of Docs 2)	0710102038742022/1 2	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)20 22	HARVINDER SINGH RP KAY EM COPPER PVT LTD VSAKASH GOYAL & OTHERS	Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 25(j)	28-03-2024	reply order delay in filing	SALUJA

5516	6/3/2024	071010203874202 2(No.of Docs 2)	0710102038742022/1 2	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2022	HARVINDER SINGH RP KAY EM COPPER PVT LTD VSAKASH GOYAL & OTHERS	Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 25(j)	28-03-2024	reply order delay in filing	SALUJA
5517	6/3/2024	071010203874202 2(No.of Docs 2)	0710102038742022/1 2	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2022	HARVINDER SINGH RP KAY EM COPPER PVT LTD VSAKASH GOYAL & OTHERS	Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 25(j)	28-03-2024	reply order delay in filing	SALUJA
5518	12/3/2024	071010205129202 2(No.of Docs 2)	0710102051292022/8	COMPANY PETITION IB (IBC)/537(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ARUN MITTAL	Section 95(1)	28-03-2024	bookmarking mandatory Order missing	devganabhishek
5519	12/3/2024	071010205128202 2(No.of Docs 2)	0710102051282022/7	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	28-03-2024	bookmarking mandatory Order missing	devganabhishek
5520	12/3/2024	071010205128202 2(No.of Docs 2)	0710102051282022/6	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	28-03-2024	bookmarking mandatory Order missing double page numbering need every pages sign	sangeeta233
5521	12/3/2024	071010205130202 2(No.of Docs 2)	0710102051302022/5	COMPANY PETITION IB (IBC)/539(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ASHISH MITTAL	Section 95(1)	28-03-2024		NAMIT SURI
5522	11/3/2024	071010208417202 2(No.of Docs 1)	0710102084172022/3	INTERLOCUTORY APPLICATION (I.B.C)/5372(ND)2022	CHIRAG SHAH LIQUIDATOR OF M/S HOTLINE CPT LIMITED	Sec 54(1)	28-03-2024	bookmarking mandatory Order delay	prateekpk
5523	11/3/2024	071010209515202 2(No.of Docs 2)	0710102095152022/3	COMPANY PETITION IB (IBC)/882(ND)2022	RELIANCE REALTY LIMITED VS. ALTRUIST CUSTOMER MANAGEMENT INDIAPRIVATE LIMITED	IBC Under Sec 9	28-03-2024	need every pages sign Order missing	vishal371adv
5524	16-03-2024	071010202723202 1(No.of Docs 1)	0710102027232021/5 1	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	28-03-2024	1rs court fee missing in vakaltnama	mohitseth
5525	20-03-2024	071010200024202 3(No.of Docs 2)	0710102000242023/4	INTERLOCUTORY APPLICATION (I.B.C)/185(ND)2023	MOHD NAZIM KHAN (APPLICATION FOR RECOVERY OF CIRP COST) VS. HI-TECH INTERNATIONAL	Sec 60(5)	28-03-2024	Order delay in filing	shreyas
5526	19-03-2024	071010207654202 3(No.of Docs 2)	0710102076542023/9	COMPANY PETITION IB (IBC)/607(PB)2023	PROPLARITY INFRATECH PRIVATE LIMITED VS. SKYHIGH TECHNOBUILD PRIVATE LIMITED	IBC under Sec 7	28-03-2024	page 10 notary mismatched and compliance order missing	kamal724
5527	23-03-2024	071010206310202 3(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.co

5528	23-03-2024	0710102063102023(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.co
5529	14-03-2024	0710102076542023(No.of Docs 2)	0710102076542023/8	COMPANY PETITION IB (IBC)/607(PB)2023	PROPLARITY INFRATECH PRIVATE LIMITED VS. SKYHIGH TECHNOBUILD PRIVATE LIMITED	IBC under Sec 7	28-03-2024	Notary mismatched and reply order missing and page 16 18 20 30 require need to English type copy	kamal724
5530	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2024	bookmarking as per index Order delay	
5531	12/3/2024	0710102013522022(No.of Docs 2)	0710102013522022/2	COMPANY APPLICATION(CO MPANIES ACT)/70(ND)2022	RAJEEV MALIK VS POOJA ROLLER FLOOR MILLS PRIVATE LTD	Rule 11 of NCLT	27-03-2024	bookmarking mandatory Order missing	prateekgupta123
5532	9/3/2024	0710102102622019(No.of Docs 2)	0710102102622019/35	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS. BULLAND BUILDTECH PRIVATE LIMITED	IBC under Sec 7	27-03-2024	Book marking mandatory as per index and order missing of nclt	Shruti Goyal
5533	9/3/2024	0710102109572023(No.of Docs 1)	0710102109572023/14	INTERLOCUTORY APPLICATION (I.B.C)/919(ND)2023	ALOK KAUSHIK VS. PAWAN KUMAR JAIN	Application under any other provisions- IBC	27-03-2024	Order delay in filing	abhi4064
5534	10/3/2024	0710102082272023(No.of Docs 2)	0710102082272023/6	INTERLOCUTORY APPLICATION (I.B.C)/5200(ND)2023	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	27-03-2024	Order missing need every pages sign	niclegal
5535	16-03-2024	0710102001882024(No.of Docs 1)	0710102001882024/1	COMPANY PETITION IB (IBC)/89(ND)2024	CENTRAL BANK OF INDIA LIMITED VS. MR. ANURAG GARG	Section 95(1)	27-03-2024	Order delay	brijesh_tamber
5536	16-03-2024	0710102001902024(No.of Docs 1)	0710102001902024/1	COMPANY PETITION IB (IBC)/98(ND)2024	CENTRAL BANK OF INDIA LIMITED VS. MRS. MANJU LATA GARG	Section 95(1)	27-03-2024	Order delay	brijesh_tamber
5537	16-03-2024	0710102001972024(No.of Docs 1)	0710102001972024/1	COMPANY PETITION IB (IBC)/94(ND)2024	CENTRAL BANK OF INDIA LIMITED VS. MR AKRESH GARG	Section 95(1)	27-03-2024	Order delay	brijesh_tamber
5538	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/14	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5539	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/14	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5540	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/14	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064

5541	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5542	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5543	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5544	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5545	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5546	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5547	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5548	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5549	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5550	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5551	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064

5552	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5553	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5554	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5555	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5556	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5557	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5558	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5559	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5560	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5561	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5562	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064

5563	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5564	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5565	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5566	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5567	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5568	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5569	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
5570	15-03-2024	0710102077512022(No.of Docs 2)	0710102077512022/9	COMPANY PETITION (COMPANIES ACT)/175(ND)2022	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	27-03-2024	bookmarking not properly done	nsachambers
5571	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2024	bookmarking as per index Order delay	
5572	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2024	bookmarking as per index Order delay	
5573	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2024	bookmarking as per index Order delay	
5574	9/3/2024	0710102104502020(No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks

5575	9/3/2024	0710102104502020 (No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
5576	11/3/2024	0710102002342019 (No.of Docs 1)	0710102002342019/4	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	27-03-2024	bookmarking pagination as per index Order missing	ANKURSINGHAL91
5577	9/3/2024	0710102104502020 (No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
5578	13-03-2024	0710102051282022 (No.of Docs 2)	0710102051282022/9	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	27-03-2024	bookmarking mandatory	devganabhishek
5579	13-03-2024	0710102051292022 (No.of Docs 2)	0710102051292022/9	COMPANY PETITION IB (IBC)/537(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ARUN MITTAL	Section 95(1)	27-03-2024	doable pagination wrong, last Order missing	sangeeta233
5580	9/3/2024	0710102104502020 (No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
5581	9/3/2024	0710102104502020 (No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
5582	9/3/2024	0710102104502020 (No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
5583	9/3/2024	0710102104502020 (No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
5584	9/3/2024	0710102104502020 (No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
5585	9/3/2024	0710102104502020 (No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
5586	11/3/2024	0710102011182024 (No.of Docs 1)	0710102011182024/1	INTERLOCUTORY APPLICATION (I.B.C)/874(ND)2024	ASHISH SINGH	Application under any other provisions- IBC	27-03-2024	bookmarking mandatory, compliance Order missing	InnoJustice
5587	9/3/2024	0710102082692019 (No.of Docs 2)	0710102082692019/28	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ASIAN INFRA TECH PTE LTD. VS. ENERGY INFRA TECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	26-03-2024	order missing of nclt and sign page 1 to 10	gaurav281987

5588	9/3/2024	071010209297202 2(No.of Docs 2)	0710102092972022/2	COMPANY PETITION IB (IBC)/9(ND)2023	THE CANARA BANK LIMITED VS. SURYA KANT JAIPURIA	Section 95(1)	26-03-2024	order missing of nclt	lawmarks
5589	9/3/2024	071010208269201 9(No.of Docs 2)	0710102082692019/3 1	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ASIAN INFRATECH PTE LTD. VS. ENERGY INFRATECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Applicat ion under any other provisions	26-03-2024	sign in written submission page 1 to 11 and order missing of nclt	gaurav281987
5590	9/3/2024	071010208269201 9(No.of Docs 2)	0710102082692019/2 9	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ASIAN INFRATECH PTE LTD. VS. ENERGY INFRATECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Applicat ion under any other provisions	26-03-2024	sign of every page of written submission and order missing of nclt	gaurav281987
5591	11/3/2024	071010207877202 2(No.of Docs 2)	0710102078772022/3	INTERLOCUTORY APPLICATION (I.B.C)/4681(ND)20 22	SANDEEP KUMAR BHATT	Sec 54(1)	26-03-2024	bookmarking as per index Order missing	skbhatt
5592	22-03-2024	071010207857201 9(No.of Docs 2)	0710102078572019/2 5	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	26-03-2024	bookmarking mandatory with index	munishmehta
5593	9/3/2024	071010208269201 9(No.of Docs 3)	0710102082692019/3 0	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ASIAN INFRATECH PTE LTD. VS. ENERGY INFRATECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Applicat ion under any other provisions	26-03-2024	order missing of nclt and sign pages 1 to 10	gaurav281987
5594	15-03-2024	071010208130202 3(No.of Docs 1)	0710102081302023/3	COMPANY APPLICATION(CO MPANIES ACT)/346(ND)2023	AMITA JHAVERI VS. HERO MOTOCROP LIMITED	Rule 11 of NCLT	22-03-2024	bookmarking mandatory	atreadvocate
5595	20-07-2023	071010205698202 3(No.of Docs 0)	0710102056982023/2	COMPANY PETITION (COMPANIES ACT)/134(PB)2023	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec. 242(4)	22-03-2024	bookmarking pagination numbering missing need every pages true copy in Annexure	
5596	20-07-2023	071010205698202 3(No.of Docs 0)	0710102056982023/2	COMPANY PETITION (COMPANIES ACT)/134(PB)2023	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec. 242(4)	22-03-2024	bookmarking pagination numbering missing need every pages true copy in Annexure	
5597	20-07-2023	071010205698202 3(No.of Docs 0)	0710102056982023/2	COMPANY PETITION (COMPANIES ACT)/134(PB)2023	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec. 242(4)	22-03-2024	bookmarking pagination numbering missing need every pages true copy in Annexure	
5598	16-03-2024	071010210328202 3(No.of Docs 1)	0710102103282023/1	INTERLOCUTORY APPLICATION (I.B.C)/6454(ND)20 23	SATYENDRA SHARMA (APPLICATION U/S 66) VS. S K FINMAN PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	nazim@1234
5599	16-03-2024	071010210328202 3(No.of Docs 1)	0710102103282023/1	INTERLOCUTORY APPLICATION (I.B.C)/6454(ND)20 23	SATYENDRA SHARMA (APPLICATION U/S 66) VS. S K FINMAN PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	nazim@1234

5600	20-07-2023	0710102056982023 (No.of Docs 0)	0710102056982023/2	COMPANY PETITION (COMPANIES ACT)/134(PB)2023	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec. 242(4)	22-03-2024	bookmarking pagination numbering missing need every pages true copy in Annexure	
5601	19-03-2024	0710102013562024 (No.of Docs 1)	0710102013562024/2	COMPANY PETITION IB (IBC)/120(ND)2024	THINK WALNUT DIGITAL PRIVATE LIMITED VS. OXIGEN SERVICES (INDIA) PRIVATE LIMITED.	IBC Under Sec 9	22-03-2024	book marking mandatory as per index and compliance order missing	trs chambers
5602	15-03-2024	0710102081302023 (No.of Docs 1)	0710102081302023/2	COMPANY APPLICATION(COMPANIES ACT)/346(ND)2023	AMITA JHAVERI VS. HERO MOTOCROP LIMITED	Rule 11 of NCLT	22-03-2024	bookmarking mandatory	atreadvocate
5603	16-03-2024	0710102103282023 (No.of Docs 1)	0710102103282023/1	INTERLOCUTORY APPLICATION (I.B.C)/6454(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. S K FINMAN PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	nazim@1234
5604	16-03-2024	0710102103282023 (No.of Docs 1)	0710102103282023/1	INTERLOCUTORY APPLICATION (I.B.C)/6454(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. S K FINMAN PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	nazim@1234
5605	15-03-2024	0710102101962023 (No.of Docs 2)	0710102101962023/1	COMPANY PETITION IB (IBC)/60(ND)2024	BRIGHT LIFECARE PRIVATE LIMITED VS. AQUAMARINE HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	20-03-2024	reply order delay	Ashkрит@464
5606	15-03-2024	0710102101962023 (No.of Docs 2)	0710102101962023/1	COMPANY PETITION IB (IBC)/60(ND)2024	BRIGHT LIFECARE PRIVATE LIMITED VS. AQUAMARINE HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	20-03-2024	reply order delay	Ashkрит@464
5607	15-03-2024	0710102101962023 (No.of Docs 2)	0710102101962023/1	COMPANY PETITION IB (IBC)/60(ND)2024	BRIGHT LIFECARE PRIVATE LIMITED VS. AQUAMARINE HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	20-03-2024	reply order delay	Ashkрит@464
5608	30-11-2016	0710200400942016 (No.of Docs 0)	0710200400942016/48	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	20-03-2024	pagination missing in book marking and compliance order missing	
5609	15-03-2024	0710102101962023 (No.of Docs 2)	0710102101962023/1	COMPANY PETITION IB (IBC)/60(ND)2024	BRIGHT LIFECARE PRIVATE LIMITED VS. AQUAMARINE HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	20-03-2024	reply order delay	Ashkрит@464
5610	11/3/2024	0710102034782022 (No.of Docs 2)	0710102034782022/2	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	19-03-2024	book marking mandatory as per index and page 86 is not readable and compliance order missing	advakashverma1997
5611	15-03-2024	0710102042162022 (No.of Docs 2)	0710102042162022/3	COMPANY PETITION IB (IBC)/24(ND)2023	STATE BANK OF INDIA VS. BAHRUDEEN NOORUL AMEEN MAHDOOM BAVA	Section 95(1)	19-03-2024	bookmarking mandatory	khattar1978
5612	12/3/2024	0710102039442022 (No.of Docs 2)	0710102039442022/8	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2022	RAJENDRA KHARE	Rule 11 of NCLT	19-03-2024	compliance order missing	spsc

5613	11/3/2024	0710102026032021 (No.of Docs 2)	0710102026032021/1 0	COMPANY PETITION IB (IBC)/353(ND)2021	STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN VS. MRS. ASHA MITTAL	Section 95(1)	19-03-2024	supporting affidavit missing and Order missing	advpallavsaxena
5614	12/3/2024	071010207767202 3(No.of Docs 3)	0710102077672023/2	COMPANY PETITION IB (IBC)/685(ND)2023	M/S. INDO SPIRITS VS. ORIGIN APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	19-03-2024	Order delay	nagendra
5615	18-03-2024	071010209921202 3(No.of Docs 1)	0710102099212023/5	COMPANY APPEAL(COMPAN IES ACT)/302(ND)2023	CREDITORS / HOMEBUYERS OF EARTH TOWNE INFRASTRUCTURE LTD THROUGH MR. SATYABRATA MITRA AUTHORIZED REPRESENTATIVE VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA & ANR.	Application under any other provisions ,Sec 252 (3)	19-03-2024	Compliance order missing	shauryashyam
5616	12/3/2024	071010203478202 2(No.of Docs 2)	0710102034782022/2 3	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	19-03-2024	pagination missing in book marking and need sign and true copy of every pages vakalatanama not visible in file and compliance order missing	advakashverma1997
5617	11/3/2024	071010203478202 2(No.of Docs 2)	0710102034782022/2 2	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	19-03-2024	book marking mandatory as per index and page 86 is not readable and compliance order missing	advakashverma1997
5618	23-12-2023	071010210914202 3(No.of Docs 0)	0710102109142023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(ND)2024	SUPERB BUILDWELL PRIVATE LIMITED	Sec. 230-232, Sec 234	19-03-2024	compliance Order missing notary missing with affidavit	
5619	11/3/2024	071010203478202 2(No.of Docs 2)	0710102034782022/2 2	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	19-03-2024	book marking mandatory as per index and page 86 is not readable and compliance order missing	advakashverma1997
5620	11/3/2024	071010209428202 3(No.of Docs 1)	0710102094282023/2	COMPANY PETITION IB (IBC)/715(ND)2023	KULDEEP KUMAR CONTRACTORS VS. NBCC (INDIA) LIMITED	IBC Under Sec 9	19-03-2024	Order delay in filing	rajneesh.chopra
5621	11/3/2024	071010209428202 3(No.of Docs 1)	0710102094282023/2	COMPANY PETITION IB (IBC)/715(ND)2023	KULDEEP KUMAR CONTRACTORS VS. NBCC (INDIA) LIMITED	IBC Under Sec 9	19-03-2024	Order delay in filing	rajneesh.chopra
5622	11/3/2024	071010209428202 3(No.of Docs 1)	0710102094282023/2	COMPANY PETITION IB (IBC)/715(ND)2023	KULDEEP KUMAR CONTRACTORS VS. NBCC (INDIA) LIMITED	IBC Under Sec 9	19-03-2024	Order delay in filing	rajneesh.chopra
5623	11/3/2024	071010209428202 3(No.of Docs 1)	0710102094282023/2	COMPANY PETITION IB (IBC)/715(ND)2023	KULDEEP KUMAR CONTRACTORS VS. NBCC (INDIA) LIMITED	IBC Under Sec 9	19-03-2024	Order delay in filing	rajneesh.chopra
5624	12/3/2024	071010207767202 3(No.of Docs 3)	0710102077672023/2	COMPANY PETITION IB (IBC)/685(ND)2023	M/S. INDO SPIRITS VS. ORIGIN APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	19-03-2024	Order delay	nagendra
5625	12/3/2024	071010207767202 3(No.of Docs 3)	0710102077672023/2	COMPANY PETITION IB (IBC)/685(ND)2023	M/S. INDO SPIRITS VS. ORIGIN APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	19-03-2024	Order delay	nagendra

5626	12/3/2024	071010207767202 3(No.of Docs 3)	0710102077672023/2	COMPANY PETITION IB (IBC)/685(ND)2023	M/S. INDO SPIRITS VS. ORIGIN APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	19-03-2024	Order delay	nagendra
5627	11/3/2024	071010203478202 2(No.of Docs 2)	0710102034782022/2	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	19-03-2024	book marking mandatory as per index and page 86 is not readable and compliance order missing	advakashverma1997
5628	12/3/2024	071010203478202 2(No.of Docs 2)	0710102034782022/2	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	19-03-2024	bookmarking not properly done need every pages sign and Oder missing	advakashverma1997
5629	26-02-2024	071010203478202 2(No.of Docs 2)	0710102034782022/1	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	18-03-2024	bookmarking pagination numbering missing as per index Order missing double pagination numbering Wrong index missing in bookmarking 80,to,83,86,to,91 this pages not clear	advakashverma1997
5630	26-02-2024	071010203478202 2(No.of Docs 2)	0710102034782022/1	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	18-03-2024	bookmarking pagination numbering missing as per index Order missing double pagination numbering Wrong index missing in bookmarking 80,to,83,86,to,91 this pages not clear	advakashverma1997
5631	12/3/2024	071010207062202 3(No.of Docs 3)	0710102070622023/6	COMPANY APPEAL(COMPAN IES ACT)/229(ND)2023	INCOME TAX OFFICER WARD 18(3) VS. NEXENGG CONSULTANCY PRIVATE LIMITED	Sec 252 (1) - By Government Body	18-03-2024	bookmarking mandatory notary mismatch Order missing welfare ticket and 3rs court fee missing in vakalatnama	kamakhyaclc
5632	11/3/2024	071010203478202 2(No.of Docs 2)	0710102034782022/2	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	18-03-2024	pagination missing in book marking and compliance order missing	advakashverma1997
5633	11/3/2024	071010203478202 2(No.of Docs 2)	0710102034782022/2	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	18-03-2024	pagination missing in book marking and compliance order missing	advakashverma1997
5634	12/3/2024	071010203478202 2(No.of Docs 2)	0710102034782022/2	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	18-03-2024	bookmarking mandatory Order missing double pagination numbering 80,to 83 not clear 86, to 91 not clear	advakashverma1997
5635	8/3/2024	071010207191202 1(No.of Docs 2)	0710102071912021/7	COMPANY PETITION (COMPANIES ACT)/205(ND)2021	SRC REALTORS PVT .LTD VS. GANGA KABERI	Sec. 241(1),Sec. 242(4)	18-03-2024	Welfare ticket missing 25rs in vakalatnama	advsj
5636	30-01-2024	071010204283202 2(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)20 22	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
5637	30-01-2024	071010204283202 2(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)20 22	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
5638	30-01-2024	071010204283202 2(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)20 22	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
5639	30-01-2024	071010204283202 2(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)20 22	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora

5640	8/3/2024	071010207191202 1(No.of Docs 2)	0710102071912021/7	COMPANY PETITION (COMPANIES ACT)/205(ND)2021	SRC REALTORS PVT .LTD VS. GANGA KABERI	Sec. 241(1),Sec. 242(4)	18-03-2024	Welfare ticket missing 25rs in vakalatnama	advsj
5641	8/3/2024	071010207191202 1(No.of Docs 2)	0710102071912021/7	COMPANY PETITION (COMPANIES ACT)/205(ND)2021	SRC REALTORS PVT .LTD VS. GANGA KABERI	Sec. 241(1),Sec. 242(4)	18-03-2024	Welfare ticket missing 25rs in vakalatnama	advsj
5642	30-01-2024	071010204283202 2(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)20 22	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
5643	30-01-2024	071010204283202 2(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)20 22	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
5644	30-01-2024	071010204283202 2(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)20 22	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
5645	30-01-2024	071010204283202 2(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)20 22	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
5646	8/3/2024	071010207267202 3(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
5647	8/3/2024	071010207267202 3(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
5648	30-01-2024	071010204283202 2(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)20 22	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
5649	8/3/2024	071010207267202 3(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
5650	8/3/2024	071010207267202 3(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
5651	8/3/2024	071010207267202 3(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
5652	8/3/2024	071010207267202 3(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
5653	30-01-2024	071010204283202 2(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)20 22	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora

5654	8/3/2024	0710102072672023(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
5655	30-01-2024	0710102042832022(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2022	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
5656	8/3/2024	0710102072672023(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
5657	30-01-2024	0710102042832022(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2022	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
5658	8/3/2024	0710102072672023(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
5659	30-01-2024	0710102042832022(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2022	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
5660	8/3/2024	0710102072132023(No.of Docs 2)	0710102072132023/2	COMPANY PETITION IB (IBC)/669(ND)2023	AYUSH GUPTA VS. STATE BANK OF INDIA	Section 94(1)	18-03-2024	bookmarking mandatory Order delay affidavit notary mismatch	ashukansal@gmail.com
5661	26-02-2024	0710102034782022(No.of Docs 2)	0710102034782022/19	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	18-03-2024	bookmarking pagination numbering missing as per index Order missing double pagination numbering Wrong index missing in bookmarking 80,to,83,86,to,91 this pages not clear	advakashverma1997
5662	12/3/2024	0710102070622023(No.of Docs 3)	0710102070622023/7	COMPANY APPEAL(COMPANIES ACT)/229(ND)2023	INCOME TAX OFFICER WARD 18(3) VS. NEXENGG CONSULTANCY PRIVATE LIMITED	Sec 252 (1) - By Government Body	18-03-2024	bookmarking mandatory, notary mismatch, Order missing, welfare ticket and 3rs court fee missing in vakalatnama	kamakhyac
5663	8/3/2024	0710102093812023(No.of Docs 2)	0710102093812023/3	INTERLOCUTORY APPLICATION (I.B.C)/5878(PB)2023	M/S. ROOTS DEVELOPERS PRIVATE LIMITED & ORS VSCHD DEVELOPER	Sec 60(5)	18-03-2024	need every pages sign, compliance Order missing	Adv_Sbatra
5664	12/3/2024	0710102070622023(No.of Docs 3)	0710102070622023/8	COMPANY APPEAL(COMPANIES ACT)/229(ND)2023	INCOME TAX OFFICER WARD 18(3) VS. NEXENGG CONSULTANCY PRIVATE LIMITED	Sec 252 (1) - By Government Body	18-03-2024	bookmarking mandatory notary mismatch Order missing welfare ticket and 3rs court fee missing in vakalatnama	kamakhyac
5665	26-02-2024	0710102034782022(No.of Docs 2)	0710102034782022/19	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	18-03-2024	bookmarking pagination numbering missing as per index Order missing double pagination numbering Wrong index missing in bookmarking 80,to,83,86,to,91 this pages not clear	advakashverma1997
5666	30-01-2024	0710102042832022(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2022	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
5667	8/3/2024	0710102031682023(No.of Docs 1)	0710102031682023/2	INTERLOCUTORY APPLICATION (I.B.C)/1931(ND)2023	GULSHAN KUMAR GUPTA	Sec 54(1)	18-03-2024	Order delay	IPGULSHAN

5668	30-01-2024	071010204283202 2(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2022	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
5669	8/3/2024	071010207191202 1(No.of Docs 2)	07101020719120217	COMPANY PETITION (COMPANIES ACT)/205(ND)2021	SRC REALTORS PVT .LTD VS. GANGA KABERI	Sec. 241(1),Sec. 242(4)	18-03-2024	Welfare ticket missing 25rs in vakalatnama	advsj
5670	30-01-2024	071010204283202 2(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2022	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
5671	22-02-2024	071010210655202 0(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05
5672	22-02-2024	071010210655202 0(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05
5673	22-02-2024	071010210655202 0(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05
5674	22-02-2024	071010210655202 0(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05
5675	22-02-2024	071010210655202 0(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05
5676	22-02-2024	071010210655202 0(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05
5677	22-02-2024	071010210655202 0(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05
5678	22-02-2024	071010210655202 0(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05
5679	22-02-2024	071010210655202 0(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05
5680	29-02-2024	071010209809202 3(No.of Docs 2)	0710102098092023/7	COMPANY PETITION (COMPANIES ACT)/211(ND)2023	ANTONI STRACHAN VS. INDUS RIVER CRUISES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-03-2024	Order missing and bookmarking pagination numbering missing as per index	office.soumyadubey

5681	29-02-2024	0710102098092023(No.of Docs 2)	0710102098092023/7	COMPANY PETITION (COMPANIES ACT)/211(ND)2023	ANTONI STRACHAN VS. INDUS RIVER CRUISES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-03-2024	Order missing and bookmarking pagination numbering missing as per index	office.soumyadubey
5682	7/3/2024	0710102100342023(No.of Docs 1)	0710102100342023/1	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	14-03-2024	Book marking mandatory as per index and	123
5683	8/3/2024	0710102065932023(No.of Docs 2)	0710102065932023/2	COMPANY PETITION (COMPANIES ACT)/140(ND)2023	ATUL JAGGI VS. PREM POWER CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14-03-2024	delay order of nclt	rahulssmalhotra
5684	8/3/2024	0710102065932023(No.of Docs 2)	0710102065932023/2	COMPANY PETITION (COMPANIES ACT)/140(ND)2023	ATUL JAGGI VS. PREM POWER CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14-03-2024	delay order of nclt	rahulssmalhotra
5685	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)/6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
5686	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)/6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
5687	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)/6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
5688	8/3/2024	0710102065932023(No.of Docs 2)	0710102065932023/2	COMPANY PETITION (COMPANIES ACT)/140(ND)2023	ATUL JAGGI VS. PREM POWER CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14-03-2024	delay order of nclt	rahulssmalhotra
5689	8/3/2024	0710102065932023(No.of Docs 2)	0710102065932023/2	COMPANY PETITION (COMPANIES ACT)/140(ND)2023	ATUL JAGGI VS. PREM POWER CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14-03-2024	delay order of nclt	rahulssmalhotra
5690	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)/6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
5691	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)/6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
5692	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)/6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
5693	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)/6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
5694	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)/6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
5695	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)/6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019

5696	29-02-2024	0710102098092023(No.of Docs 2)	0710102098092023/7	COMPANY PETITION (COMPANIES ACT)/211(ND)2023	ANTONI STRACHAN VS. INDUS RIVER CRUISES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-03-2024	Order missing and bookmarking pagination numbering missing as per index	office.soumyadubey
5697	29-02-2024	0710102098092023(No.of Docs 2)	0710102098092023/7	COMPANY PETITION (COMPANIES ACT)/211(ND)2023	ANTONI STRACHAN VS. INDUS RIVER CRUISES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-03-2024	Order missing and bookmarking pagination numbering missing as per index	office.soumyadubey
5698	26-02-2024	0710102010762024(No.of Docs 3)	0710102010762024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2024	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	13-03-2024	bookmarking index missing Order missing need every pages sign missing affidavit	Mba@1234
5699	13-03-2024	0710102034782022(No.of Docs 2)	0710102034782022/26	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	13-03-2024	bookmarking pagination numbering missing as per index Order missing	advakashverma1997
5700	8/3/2024	0710102120062019(No.of Docs 2)	0710102120062019/51	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	13-03-2024	bookmarking mandatory, Add compliance order on top of affidavit, affidavit address missing	rkramanbalaji@
5701	5/3/2024	0710102047792023(No.of Docs 1)	0710102047792023/1	COMPANY PETITION IB (IBC)/527(ND)2023	RAJINDER KUMAR MITTAL VS. EDELWEISS ASSET RECONSTRUCTION COMPANY	Section 94(1)	13-03-2024	bookmarking mandatory index missing	Vidhisha
5702	5/3/2024	0710102086562023(No.of Docs 1)	0710102086562023/4	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec 7	13-03-2024	book mandatory as per index and notary mismatched and delay order	trscmpsecy
5703	8/3/2024	0710102088712023(No.of Docs 3)	0710102088712023/2	INTERLOCUTORY APPLICATION (I.B.C)/5624(PB)2023	M/S. ROOTS DEVELOPERS PRIVATE LIMITED & ORS VSCHD DEVELOPER	Sec 60(5)	13-03-2024	Order missing vol1-1,to19 pages sign missing vol2-184,to214 sign missing	Adv_Sbatra
5704	9/3/2024	0710102023762020(No.of Docs 2)	0710102023762020/25	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	13-03-2024	wrong file not in additional documents	advakashverma1997
5705	30-06-2019	0710102016222019(No.of Docs 2)	0710102016222019/1	COMPANY PETITION (COMPANIES ACT)/00151(ND)2019	GLOBAL FIBRES AND FABRICS PRIVATE LIMITED	Application under any other provisions	13-03-2024	bookmarking mandatory, compliance Order missing on top of pdf	csnirbhaykumar
5706	30-06-2019	0710102016222019(No.of Docs 2)	0710102016222019/1	COMPANY PETITION (COMPANIES ACT)/00151(ND)2019	GLOBAL FIBRES AND FABRICS PRIVATE LIMITED	Application under any other provisions	13-03-2024	bookmarking mandatory, compliance Order missing on top of pdf	csnirbhaykumar
5707	30-06-2019	0710102016222019(No.of Docs 2)	0710102016222019/1	COMPANY PETITION (COMPANIES ACT)/00151(ND)2019	GLOBAL FIBRES AND FABRICS PRIVATE LIMITED	Application under any other provisions	13-03-2024	bookmarking mandatory, compliance Order missing on top of pdf	csnirbhaykumar
5708	6/3/2024	0710102008632022(No.of Docs 2)	0710102008632022/8	COMPANY PETITION IB (IBC)/68(ND)2022	JAINCO INDUSTRIES VS. SHREE AMBIKA IMPEX LIMITED	IBC Under Sec 9	13-03-2024	compliance Order missing need every pages sign	ashishgupta2310

5709	30-06-2019	0710102016222019 (No.of Docs 2)	0710102016222019/1	COMPANY PETITION (COMPANIES ACT)/00151(ND)2019	GLOBAL FIBRES AND FABRICS PRIVATE LIMITED	Application under any other provisions	13-03-2024	bookmarking mandatory, compliance Order missing on top of pdf	csnirbhaykumar
5710	9/3/2024	0710102013392019 (No.of Docs 1)	0710102013392019/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/29(ND)2019	GLOBAL IMAGE INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-03-2024	bookmarking mandatory. compliance Order delay	csnirbhaykumar
5711	13-10-2022	0710102060992022 (No.of Docs 3)	0710102060992022/6	COMPANY PETITION (COMPANIES ACT)/131(ND)2022	PRAPHULLA MISRA VS. 1. NETCARROTS COM PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	13-03-2024	bookmarking mandatory and compliance Order missing	admin@lexfavios.com
5712	13-10-2022	0710102060992022 (No.of Docs 3)	0710102060992022/6	COMPANY PETITION (COMPANIES ACT)/131(ND)2022	PRAPHULLA MISRA VS. 1. NETCARROTS COM PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	13-03-2024	bookmarking mandatory and compliance Order missing	admin@lexfavios.com
5713	13-10-2022	0710102060992022 (No.of Docs 3)	0710102060992022/6	COMPANY PETITION (COMPANIES ACT)/131(ND)2022	PRAPHULLA MISRA VS. 1. NETCARROTS COM PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	13-03-2024	bookmarking mandatory and compliance Order missing	admin@lexfavios.com
5714	12/3/2024	0710102093242023 (No.of Docs 1)	0710102093242023/3	COMPANY PETITION IB (IBC)/762(ND)2023	ECL FINANCE LIMITED VS. JAI BHAGWAN BINDAL	Section 95(1)	13-03-2024	sign and true copy require of annexures and add compliance order on top of pdf	bhavanaduhon
5715	13-10-2022	0710102060992022 (No.of Docs 3)	0710102060992022/6	COMPANY PETITION (COMPANIES ACT)/131(ND)2022	PRAPHULLA MISRA VS. 1. NETCARROTS COM PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	13-03-2024	bookmarking mandatory and compliance Order missing	admin@lexfavios.com
5716	26-02-2024	0710102010762024 (No.of Docs 3)	0710102010762024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2024	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	13-03-2024	bookmarking index missing Order missing need every pages sign missing affidavit	Mba@1234
5717	26-02-2024	0710102010762024 (No.of Docs 3)	0710102010762024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2024	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	13-03-2024	bookmarking index missing Order missing need every pages sign missing affidavit	Mba@1234
5718	26-02-2024	0710102010762024 (No.of Docs 3)	0710102010762024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2024	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	13-03-2024	bookmarking index missing Order missing need every pages sign missing affidavit	Mba@1234
5719	7/3/2024	0710102008132024 (No.of Docs 1)	0710102008132024/1	INTERLOCUTORY APPLICATION (I.B.C)/565(ND)2024	M/S AM INSUPACK VS. DAKSHIN HARYANA BIJLI VITRAN NIGAM	Sec 60(5)	13-03-2024	Order delay	SHASHWAT9704
5720	7/3/2024	0710102010402024 (No.of Docs 1)	0710102010402024/1	INTERLOCUTORY APPLICATION (I.B.C)/836(ND)2024	ENGINEERED FACILITY MANAGEMENT SERVICES VS. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	Rule 11 of NCLT, 2016	13-03-2024	bookmarking mandatory , compliance Order missing	bajpaianand24

5721	4/3/2024	0710102102582023(No.of Docs 2)	0710102102582023/2	COMPANY PETITION IB (IBC)/757(ND)2023	MULTIPLIER BRAND SOLUTIONS PRIVATE LIMITED VS. AMAZON WHOLESALE (INDIA) PRIVATE LIMITED	IBC Under Sec 9	12/3/2024	bookmarking pagination numbering missing as per index Oder missing	JurisLink
5722	5/3/2024	0710102018672024(No.of Docs 2)	0710102018672024/1	INTERLOCUTORY APPLICATION (I.B.C)/1125(PB)2024	GUJARAT OPERATIONAL CREDITORS ASSOCIATION VS. IDBI BANK LTD	Rule 11 of NCLT, 2016	12/3/2024	Order missing and affidavit missing	D&K Law
5723	1/3/2024	0710102009332024(No.of Docs 1)	0710102009332024/1	INTERLOCUTORY APPLICATION (I.B.C)/692(ND)2024	PANKAJ KUMAR SINGHAL VS. 1. DEPARTMENT OF TRADE AND TAXES THE ASSISTANT COMMISSIONER;	Sec 60(5)	12/3/2024	Oder delay	aprassociatesllp
5724	31-10-2023	0710102095072023(No.of Docs 0)	0710102095072023/17	COMPANY PETITION IB (IBC)/711(ND)2023	JATALIA FINANCE COMPANY LIMITED VS. ADONIA SYSTEMS PRIVATE LIMITED	IBC under Sec 7	12/3/2024	bookmarking mandatory and date missing in vakalatnama	
5725	4/3/2024	0710102102582023(No.of Docs 2)	0710102102582023/2	COMPANY PETITION IB (IBC)/757(ND)2023	MULTIPLIER BRAND SOLUTIONS PRIVATE LIMITED VS. AMAZON WHOLESALE (INDIA) PRIVATE LIMITED	IBC Under Sec 9	12/3/2024	bookmarking pagination numbering missing as per index Oder missing	JurisLink
5726	1/3/2024	0710102009332024(No.of Docs 1)	0710102009332024/1	INTERLOCUTORY APPLICATION (I.B.C)/692(ND)2024	PANKAJ KUMAR SINGHAL VS. 1. DEPARTMENT OF TRADE AND TAXES THE ASSISTANT COMMISSIONER;	Sec 60(5)	12/3/2024	Oder delay	aprassociatesllp
5727	7/3/2024	0710102100152023(No.of Docs 1)	0710102100152023/1	COMPANY PETITION (COMPANIES ACT)/26(ND)2024	SANJEEV MURALI MOHAN VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 71(10),Sec. 73(4)	12/3/2024	bookmarking mandatory Order missing	123
5728	1/3/2024	0710102009332024(No.of Docs 1)	0710102009332024/1	INTERLOCUTORY APPLICATION (I.B.C)/692(ND)2024	PANKAJ KUMAR SINGHAL VS. 1. DEPARTMENT OF TRADE AND TAXES THE ASSISTANT COMMISSIONER;	Sec 60(5)	12/3/2024	Oder delay	aprassociatesllp
5729	1/3/2024	0710102009332024(No.of Docs 1)	0710102009332024/1	INTERLOCUTORY APPLICATION (I.B.C)/692(ND)2024	PANKAJ KUMAR SINGHAL VS. 1. DEPARTMENT OF TRADE AND TAXES THE ASSISTANT COMMISSIONER;	Sec 60(5)	12/3/2024	Oder delay	aprassociatesllp
5730	4/3/2024	0710102102582023(No.of Docs 2)	0710102102582023/2	COMPANY PETITION IB (IBC)/757(ND)2023	MULTIPLIER BRAND SOLUTIONS PRIVATE LIMITED VS. AMAZON WHOLESALE (INDIA) PRIVATE LIMITED	IBC Under Sec 9	12/3/2024	bookmarking pagination numbering missing as per index Oder missing	JurisLink
5731	4/3/2024	0710102102582023(No.of Docs 2)	0710102102582023/2	COMPANY PETITION IB (IBC)/757(ND)2023	MULTIPLIER BRAND SOLUTIONS PRIVATE LIMITED VS. AMAZON WHOLESALE (INDIA) PRIVATE LIMITED	IBC Under Sec 9	12/3/2024	bookmarking pagination numbering missing as per index Oder missing	JurisLink

5732	4/3/2024	071010203594202 2(No.of Docs 2)	0710102035942022/8	COMPANY PETITION IB (IBC)/357(ND)2022	SURESH SAREEN & ORS VS. INTERNATIONAL LAND DEVELOPERS PRIVATELIMITED	IBC under Sec 7	11/3/2024	bookmarking mandatory need every pages sign Oder missing	ishaan.george
5733	15-02-2024	071010204895202 3(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
5734	4/3/2024	071010206346202 3(No.of Docs 1)	0710102063462023/4	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)20 23	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	11/3/2024	bookmarking mandatory and Oder missing and welfare ticket 25 court 3rs fee missing in vakalatnama	snslegal
5735	4/3/2024	071010206631202 3(No.of Docs 2)	0710102066312023/3	INTERLOCUTORY APPLICATION (I.B.C)/4016(ND)20 23	DINESH KUMAR GUPTA LIQUIDATOR VS. M/S CORAMANDEL ELECTRONICS	Sec 60(5)	11/3/2024	Oder delay and welfare ticket 25 missing in vakalatnama	VMLAWOFFICE
5736	5/3/2024	071010201164202 4(No.of Docs 1)	0710102011642024/1	INTERLOCUTORY APPLICATION (I.B.C)/891(ND)202 4	ANIL KUMAR MITTAL VS. ATUL AGNIHOTRI	Application under any other provisions- IBC	11/3/2024	Order delay	mittalanil.ubi
5737	4/3/2024	071010201168202 4(No.of Docs 1)	0710102011682024/2	CONTEMPT PETITION (IBC)/6(ND)2024	ASHISH SINGH VS. ASHISH SETH	Rule 11 of NCLT, 2016	11/3/2024	book marking mandatory as per index	namitha@samvidlegal
5738	4/3/2024	071010201137202 4(No.of Docs 1)	0710102011372024/1	COMPANY PETITION (COMPANIES ACT)/38(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	11/3/2024	book marking mandatory as per index missing sign and true copy of every pages	Pratkmr11
5739	2/12/2023	071010210354202 3(No.of Docs 0)	0710102103542023/2	COMPANY PETITION IB (IBC)/27(ND)2024	DSS HEALTHCARE PRIVATE LIMITED	IBC Section 59	11/3/2024	order missing of nclt	
5740	5/3/2024	071010210224202 3(No.of Docs 1)	0710102102242023/1 7	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	11/3/2024	pagination missing in book marking and order delay	vivek.nclt.in
5741	5/3/2024	071010210224202 3(No.of Docs 1)	0710102102242023/1 6	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	11/3/2024	pagination missing in book marking order missing of nclt.	vivek.nclt.in
5742	15-02-2024	071010204895202 3(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
5743	4/3/2024	071010203800202 3(No.of Docs 2)	0710102038002023/7	COMPANY PETITION IB (IBC)/262(ND)2023	DECCANS SAFETY GLASS WORKS PRIVATELIMITED VS. ATS HOUSING PRIVATE LIMITED	IBC under Sec 7	11/3/2024	Oder missing	knlegal
5744	4/3/2024	071010201150202 3(No.of Docs 2)	0710102011502023/6	COMPANY PETITION (COMPANIES ACT)/34(ND)2023	ARUN KAPOOR VS. FLOW SEAL DEVICES (INDIA) PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	11/3/2024	order missing and affidavit missing	NKSLEGAL
5745	15-02-2024	071010204895202 3(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD

5746	4/3/2024	0710102011502023 3(No.of Docs 2)	0710102011502023/6	COMPANY PETITION (COMPANIES ACT)/34(ND)2023	ARUN KAPOOR VS. FLOW SEAL DEVICES (INDIA) PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	11/3/2024	order missing and affidavit missing	NKSLEGAL
5747	4/3/2024	0710102085572021 1(No.of Docs 2)	0710102085572021/7	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2021	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	11/3/2024	bookmarking pagination numbering Wrong in index	niclegal
5748	7/3/2024	0710102000052022 2(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052
5749	7/3/2024	0710102000052022 2(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052
5750	7/3/2024	0710102000052022 2(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052
5751	7/3/2024	0710102000052022 2(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052
5752	7/3/2024	0710102000052022 2(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052
5753	7/3/2024	0710102000052022 2(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052
5754	7/3/2024	0710102000052022 2(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052
5755	7/3/2024	0710102000052022 2(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052

5756	7/3/2024	071010200005202 2(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052
5757	4/3/2024	071010201150202 3(No.of Docs 2)	0710102011502023/6	COMPANY PETITION (COMPANIES ACT)/34(ND)2023	ARUN KAPOOR VS. FLOW SEAL DEVICES (INDIA) PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	11/3/2024	order missing and affidavit missing	NKSLEGAL
5758	4/3/2024	071010201150202 3(No.of Docs 2)	0710102011502023/6	COMPANY PETITION (COMPANIES ACT)/34(ND)2023	ARUN KAPOOR VS. FLOW SEAL DEVICES (INDIA) PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	11/3/2024	order missing and affidavit missing	NKSLEGAL
5759	4/3/2024	071010208656202 3(No.of Docs 1)	0710102086562023/2	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec 7	11/3/2024	bookmarking mandatory affidavit notary mismatch Oder delay	trscmpsecy
5760	15-02-2024	071010204895202 3(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
5761	15-02-2024	071010204895202 3(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
5762	15-02-2024	071010204895202 3(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
5763	15-02-2024	071010204895202 3(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
5764	15-02-2024	071010204895202 3(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
5765	15-02-2024	071010204895202 3(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
5766	5/3/2024	071010210582202 3(No.of Docs 1)	0710102105822023/1 4	INTERLOCUTORY APPLICATION (I.B.C)/653(ND)202 4	CLOUD9 APARTMENT OWNERS ASSOCIATION VS. SH. MOHIT GOYAL RESOLUTION PROFESSIONAL OF AADI BEST CONSORTIUM PRIVATE LIMITED	Sec 60(5)	11/3/2024	delay order of nclt	rakesh@12
5767	4/3/2024	071010201801202 4(No.of Docs 1)	0710102018012024/1 0	INTERLOCUTORY APPLICATION (I.B.C)/1077(ND)20 24	RISHIPAL RUHIL VSROHIT SEHGAL	Sec 60(5)	11/3/2024	Oder missing	RIL ASSOCIATES & ADV
5768	4/3/2024	071010200849202 4(No.of Docs 2)	0710102008492024/1 4	INTERLOCUTORY APPLICATION (I.B.C)/389(ND)202 4	ATS INFRASTRUCTURE LIMITED VSASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED	Rule 11 of NCLT, 2016	11/3/2024	oder missing of nclt	knlegal

5769	4/3/2024	0710102013612024 (No.of Docs 1)	0710102013612024/1	INTERLOCUTORY APPLICATION (I.B.C)/879(ND)2024	RITU RASTOGI VS. DR. NAVEEN CHAUDHRI	Sec 60(5)	11/3/2024	order missing of nclt	Eshna Kumar
5770	22-02-2024	0710102170012019 (No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
5771	6/3/2024	0710102003252024 (No.of Docs 1)	0710102003252024/1	COMPANY PETITION (COMPANIES ACT)/10(ND)2024	PRAMOD CHHIKARA VS. RAMANJIT KAUR	Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/3/2024	bookmarking mandatory and Order missing	deepen_hooda
5772	6/3/2024	0710102003292024 (No.of Docs 1)	0710102003292024/1	INTERLOCUTORY APPLICATION (I.B.C)/332(ND)2024	DEVINDER KUMAR RESOLUTION PROFESSIONAL VSHOMI	Application under any other provisions- IBC	10/3/2024	Order delay	rashigupta
5773	17-01-2024	0710102006992024 (No.of Docs 0)	0710102006992024/1	INTERLOCUTORY APPLICATION (I.B.C)/769(ND)2024	GAMMON ENGINEERS & CONTRACTORS PRIVATE LIMITED	Sec 60(5)	10/3/2024	incomplete file	
5774	1/3/2024	0710102002572022 (No.of Docs 2)	0710102002572022/28	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2022	PLG CONSTRUCTION PVT LTD VS. GUPTA COMMODITIES PVT.LTD	Sec. 230-232 - Second Motion	10/3/2024	order missing	admin@chandhiok.com
5775	1/3/2024	0710102002572022 (No.of Docs 2)	0710102002572022/28	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2022	PLG CONSTRUCTION PVT LTD VS. GUPTA COMMODITIES PVT.LTD	Sec. 230-232 - Second Motion	10/3/2024	order missing	admin@chandhiok.com
5776	1/3/2024	0710102002572022 (No.of Docs 2)	0710102002572022/28	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2022	PLG CONSTRUCTION PVT LTD VS. GUPTA COMMODITIES PVT.LTD	Sec. 230-232 - Second Motion	10/3/2024	order missing	admin@chandhiok.com
5777	1/3/2024	0710102002572022 (No.of Docs 2)	0710102002572022/28	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2022	PLG CONSTRUCTION PVT LTD VS. GUPTA COMMODITIES PVT.LTD	Sec. 230-232 - Second Motion	10/3/2024	order missing	admin@chandhiok.com
5778	23-09-2023	0710102082532023 (No.of Docs 0)	0710102082532023/1	COMPANY APPEAL(COMPANIES ACT)/301(ND)2023	CAPITAL ICE FACTORY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	10/3/2024	book marking mandatory as per index	
5779	6/3/2024	0710102038742022 (No.of Docs 3)	0710102038742022/11	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2022	HARVINDER SINGH RP KAY EM COPPER PVT LTD VSAKASH GOYAL & OTHERS	Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 25(j)	10/3/2024	bookmarking as per index Order delay	SALUJA
5780	4/3/2024	0710102005412021 (No.of Docs 1)	0710102005412021/25	COMPANY PETITION IB (IBC)/85(ND)2021	G K CRYSTAL HOMES VS. ANSAL LOTUS MELANGE PROJECTS PVT. LTD.	IBC Under Sec 9	10/3/2024	file is not proper uploaded	baldevbadhra

5781	2/3/2024	071010206545202 2(No.of Docs 2)	0710102065452022/1 3	COMPANY PETITION IB (IBC)/680(ND)2022	RAJA BHOJ VS. RELIGARE FINVEST LTD	Section 94(1)	10/3/2024	pages 1 to 7 and 47 sign with true copy require order of nclt	KAYconnect
5782	29-02-2024	071010208417202 2(No.of Docs 1)	0710102084172022/1	INTERLOCUTORY APPLICATION (I.B.C)/5372(ND)20 22	CHIRAG SHAH LIQUIDATOR OF M/S HOTLINE CPT LIMITED	Sec 54(1)	10/3/2024	need order	prateekpk
5783	2/3/2024	071010208417202 2(No.of Docs 1)	0710102084172022/2	INTERLOCUTORY APPLICATION (I.B.C)/5372(ND)20 22	CHIRAG SHAH LIQUIDATOR OF M/S HOTLINE CPT LIMITED	Sec 54(1)	10/3/2024	order missing of nclt	prateekpk
5784	2/3/2024	071010209143202 2(No.of Docs 1)	0710102091432022/3	COMPANY PETITION IB (IBC)/8(PB)2023	IDBI BANK LIMITED VS. SATYA NARAIN AGARWAL	Section 95(1)	10/3/2024	pagination missing in book marking and order missing and sign and true copy require of all annexures	Skparg-209
5785	2/3/2024	071010209142202 2(No.of Docs 1)	0710102091422022/3	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	10/3/2024	pagination missing in bookmarking sign and true copy of every pages and order missing of nclt	Skparg-209
5786	2/3/2024	071010209123202 2(No.of Docs 1)	0710102091232022/3	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	10/3/2024	pagination missing sign and true copy of all annexures and order missing of nclt	Skparg-209
5787	6/3/2024	071010201683202 4(No.of Docs 7)	0710102016832024/3	RESTORED COMPANY PETITION (COMPANIES ACT)/1(ND)2024	ANAND MITTAL AND OTHERS VS. MAHESH MERCANDISE	Sec. 241(1)	10/3/2024	bookmarking mandatory Order missing need every pages sign welfare ticket 25rs missing in vakalatnama notary mismatch with affidavit 92,to 102,180,to226, 292,to295 pages not clear	D13602017
5788	2/3/2024	071010209428202 3(No.of Docs 1)	0710102094282023/3	COMPANY PETITION IB (IBC)/715(ND)2023	KULDEEP KUMAR CONTRACTORS VS. NBCC (INDIA) LIMITED	IBC Under Sec 9	10/3/2024	pagination missing as per index order require.	rajneesh.chopra
5789	16-10-2023	071010209800202 2(No.of Docs 3)	0710102098002022/4	INTERLOCUTORY APPLICATION (I.B.C)/6377(PB)20 22	MR. PARDEEP KUMAR SETHI VS. MR. VIVEK MALIK (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 66(1)	10/3/2024	date missing in vakalatnama	varshabanerjee
5790	16-10-2023	071010209800202 2(No.of Docs 3)	0710102098002022/4	INTERLOCUTORY APPLICATION (I.B.C)/6377(PB)20 22	MR. PARDEEP KUMAR SETHI VS. MR. VIVEK MALIK (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 66(1)	10/3/2024	date missing in vakalatnama	varshabanerjee
5791	16-10-2023	071010209800202 2(No.of Docs 3)	0710102098002022/4	INTERLOCUTORY APPLICATION (I.B.C)/6377(PB)20 22	MR. PARDEEP KUMAR SETHI VS. MR. VIVEK MALIK (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 66(1)	10/3/2024	date missing in vakalatnama	varshabanerjee
5792	16-10-2023	071010209800202 2(No.of Docs 3)	0710102098002022/4	INTERLOCUTORY APPLICATION (I.B.C)/6377(PB)20 22	MR. PARDEEP KUMAR SETHI VS. MR. VIVEK MALIK (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 66(1)	10/3/2024	date missing in vakalatnama	varshabanerjee

5793	1/9/2023	071010207654202 3(No.of Docs 0)	0710102076542023/6	COMPANY PETITION IB (IBC)/607(PB)2023	PROPLARITY INFRATECH PRIVATE LIMITED VS. SKYHIGH TECHNOBUILD PRIVATE LIMITED	IBC under Sec 7	10/3/2024	affidavit notary with mismatch and Oder missing	
5794	29-02-2024	071010204023202 3(No.of Docs 1)	0710102040232023/2	CONTEMPT PETITION (IBC)/41(ND)2023	ARTI BALUJA VSAAYUSH FOOD AND HERBS LIMITED	Rule 11 of NCLT, 2016	10/3/2024	book marking mandatory as per index and need order of nclt	IRPARTI
5795	2/3/2024	071010205246202 3(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
5796	2/3/2024	071010205246202 3(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
5797	2/3/2024	071010205246202 3(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
5798	2/3/2024	071010205246202 3(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
5799	2/3/2024	071010205246202 3(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
5800	2/3/2024	071010205246202 3(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
5801	2/3/2024	071010205246202 3(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
5802	2/3/2024	071010205246202 3(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
5803	2/3/2024	071010205246202 3(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal

5804	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
5805	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
5806	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
5807	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
5808	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
5809	6/3/2024	0710102108222023(No.of Docs 2)	0710102108222023/1	TRANSFER APPLICATION/3(P B)2024	GRID COMMERCIAL PRIVATE LIMITED VS. DEEPKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	10/3/2024	bookmarking mandatory Order missing and affidavit	mmconclt
5810	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
5811	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
5812	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
5813	5/3/2024	0710102063942023(No.of Docs 2)	0710102063942023/2	COMPANY PETITION (COMPANIES ACT)/145(ND)2023	SONI KUMARI PATIL VS. 4N MALL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/3/2024	improper book marking and require English translated copy of Hindi pages and paste court fee on blank side of vakalatanama	ypsharan1001
5814	6/3/2024	0710102102622019(No.of Docs 2)	0710102102622019/34	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS. BULLAND BUILDTECH PRIVATE LIMITED	IBC under Sec 7	10/3/2024	bookmarking mandatory Order missing notary mismatch with affidavit	Shruti Goyal

5815	5/3/2024	0710102075042023 (No.of Docs 1)	0710102075042023/3	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	order missing	SADAPURNA18
5816	5/3/2024	0710102075042023 (No.of Docs 1)	0710102075042023/4	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	REMOVE DOUBLE PAGE NUMBERING AND MISSING ANNEXURE B IN BOOK MARKING AND SIGN WITH TRUE COPY	SADAPURNA18
5817	22-02-2024	0710102009802024 (No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/546(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
5818	29-02-2024	0710102104592023 (No.of Docs 1)	0710102104592023/1	INTERLOCUTORY APPLICATION (I.B.C)/635(ND)2024	KAMALL AHUJA VS. ASSISTANT COMMISISONER	Sec 60(5)	9/3/2024	bookmarking pagination numbering missing as per index	kamall.lawmax
5819	7/2/2024	0710102102802023 (No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VIJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCL T Rules,2016 IBC	9/3/2024	require order	Vijender2020
5820	29-02-2024	0710102094322023 (No.of Docs 2)	0710102094322023/3	TRANSFER APPLICATION (IBC)/71(PB)2023	ARSHIYA LIMITED VS. AXIS BANK LIMITED	Rule16(d),NCL T Rules,2016 IBC	9/3/2024	require order	himanshu satija
5821	4/3/2024	0710102084222022 (No.of Docs 2)	0710102084222022/9	COMPANY PETITION (COMPANIES ACT)/215(ND)2022	INTERNATIONAL TEXTILE RECYCLING AG VS. OM SIDDH VINAYAK IMPEX PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Sec 241 (2)	9/3/2024	Oder missing	sonuchaudhary
5822	7/2/2024	0710102102802023 (No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VIJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCL T Rules,2016 IBC	9/3/2024	require order	Vijender2020
5823	22-02-2024	0710102081942023 (No.of Docs 2)	0710102081942023/1	INTERLOCUTORY APPLICATION (I.B.C)/5448(ND)2023	ASHMEET SINGH BHATIA VS. KONE ELEVATOR INDIA PRIVATE LIMITED	Sec 60(5)	9/3/2024	Oder missing	kunal kher
5824	22-02-2024	0710102081942023 (No.of Docs 2)	0710102081942023/1	INTERLOCUTORY APPLICATION (I.B.C)/5448(ND)2023	ASHMEET SINGH BHATIA VS. KONE ELEVATOR INDIA PRIVATE LIMITED	Sec 60(5)	9/3/2024	Oder missing	kunal kher
5825	22-02-2024	0710102009802024 (No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/546(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
5826	4/3/2024	0710102082272023 (No.of Docs 2)	0710102082272023/5	INTERLOCUTORY APPLICATION (I.B.C)/5200(ND)2023	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	9/3/2024	bookmarking pagination numbering Wrong in index	niclegal
5827	7/2/2024	0710102102802023 (No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VIJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCL T Rules,2016 IBC	9/3/2024	require order	Vijender2020
5828	22-02-2024	0710102009802024 (No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/546(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
5829	22-02-2024	0710102009802024 (No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/546(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06

5830	7/2/2024	0710102102802023(No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VIJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCL T Rules,2016 IBC	9/3/2024	require order	Vijender2020
5831	1/3/2024	0710102067362023(No.of Docs 2)	0710102067362023/2	INTERLOCUTORY APPLICATION (I.B.C)/435(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. SANJAY BANSAL	Application under any other provisions- IBC,Sec. 45 (1)	9/3/2024	Oder missing and 1rs court fee missing in vakalatnama	advakshit
5832	7/2/2024	0710102102802023(No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VIJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCL T Rules,2016 IBC	9/3/2024	require order	Vijender2020
5833	7/2/2024	0710102102802023(No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VIJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCL T Rules,2016 IBC	9/3/2024	require order	Vijender2020
5834	29-02-2024	0710102099142023(No.of Docs 2)	0710102099142023/1	INTERLOCUTORY APPLICATION (I.B.C)/6163(ND)2023	STANDAR CHARTERED BANK VS. WOOLWAYS INDIA LIMITD	Application under any other provisions- IBC	9/3/2024	book marking mandatory as per index and require nclt order	SBD@IP606
5835	22-02-2024	0710102009802024(No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/546(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
5836	7/2/2024	0710102102802023(No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VIJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCL T Rules,2016 IBC	9/3/2024	require order	Vijender2020
5837	22-02-2024	0710102009802024(No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/546(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
5838	22-02-2024	0710102009802024(No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/546(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
5839	22-02-2024	0710102009802024(No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/546(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
5840	22-02-2024	0710102081942023(No.of Docs 2)	0710102081942023/1	INTERLOCUTORY APPLICATION (I.B.C)/5448(ND)2023	ASHMEET SINGH BHATIA VS. KONE ELEVATOR INDIA PRIVATE LIMITED	Sec 60(5)	9/3/2024	Oder missing	kunal kher
5841	6/3/2024	0710102041372023(No.of Docs 2)	0710102041372023/9	INTERLOCUTORY APPLICATION (I.B.C)/3577(ND)2023	MR. DEBASHIS NANDA	Sec 30	9/3/2024	Order missing bookmarking pagination numbering missing as per index missing in bookmarking	Atulbhatia
5842	22-02-2024	0710102081942023(No.of Docs 2)	0710102081942023/1	INTERLOCUTORY APPLICATION (I.B.C)/5448(ND)2023	ASHMEET SINGH BHATIA VS. KONE ELEVATOR INDIA PRIVATE LIMITED	Sec 60(5)	9/3/2024	Oder missing	kunal kher
5843	7/2/2024	0710102102802023(No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VIJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCL T Rules,2016 IBC	9/3/2024	require order	Vijender2020

5844	5/3/2024	0710102108672023 (No.of Docs 2)	0710102108672023/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/6(ND)2024	BIRD CONSULTANCY SERVICES PRIVATE LIMITED	Sub-section (I) of section 230	9/3/2024	order missing of nclt	hirakmk
5845	6/3/2024	0710102041372023 (No.of Docs 2)	0710102041372023/9	INTERLOCUTORY APPLICATION (I.B.C)/3577(ND)2023	MR. DEBASHIS NANDA	Sec 30	9/3/2024	Order missing bookmarking pagination numbering missing as per index missing in bookmarking	Atulbhatia
5846	29-02-2024	0710102095332023 (No.of Docs 1)	0710102095332023/1	COMPANY PETITION IB (IBC)/55(ND)2024	GLOBE FINCAP LIMITED. VS. ALPS MOTOR FINANCE LIMITED	IBC under Sec 7	9/3/2024	require sign with true copy of all annexures and delay order	9910040471
5847	7/2/2024	0710102102802023 (No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VIJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCL T Rules,2016 IBC	9/3/2024	require order	Vijender2020
5848	22-02-2024	0710102009802024 (No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/546(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
5849	6/3/2024	0710102041372023 (No.of Docs 2)	0710102041372023/9	INTERLOCUTORY APPLICATION (I.B.C)/3577(ND)2023	MR. DEBASHIS NANDA	Sec 30	9/3/2024	Order missing bookmarking pagination numbering missing as per index missing in bookmarking	Atulbhatia
5850	1/3/2024	0710102067362023 (No.of Docs 2)	0710102067362023/4	INTERLOCUTORY APPLICATION (I.B.C)/435(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. SANJAY BANSAL	Application under any other provisions- IBC,Sec. 45 (1)	9/3/2024	Oder missing	DiwanSingh
5851	6/3/2024	0710102041372023 (No.of Docs 2)	0710102041372023/9	INTERLOCUTORY APPLICATION (I.B.C)/3577(ND)2023	MR. DEBASHIS NANDA	Sec 30	9/3/2024	Order missing bookmarking pagination numbering missing as per index missing in bookmarking	Atulbhatia
5852	1/3/2024	0710102067362023 (No.of Docs 1)	0710102067362023/3	INTERLOCUTORY APPLICATION (I.B.C)/435(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. SANJAY BANSAL	Application under any other provisions- IBC,Sec. 45 (1)	9/3/2024	incomplete file	DiwanSingh
5853	14-07-2023	0710102061282023 (No.of Docs 0)	0710102061282023/2	INTERLOCUTORY APPLICATION (I.B.C)/3936(ND)2023	NARESH KUMAR MUNJAL VS. MR. PRAVIN KUMAR MALHOTRA	19(2)	9/3/2024	bookmarking pagination numbering as per index need every pages sign and true copy missing	
5854	22-01-2024	0710102003872024 (No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal

5855	21-02-2024	071010207035202 3(No.of Docs 2)	0710102070352023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/288(ND)2023	GHAZIABAD ENGINEERING CO. PVT. LTD VS. REGISTRAR OF COMPANIES	Section 420	8/3/2024	Oder missing	84@YOGESH.123
5856	21-02-2024	071010207035202 3(No.of Docs 2)	0710102070352023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/288(ND)2023	GHAZIABAD ENGINEERING CO. PVT. LTD VS. REGISTRAR OF COMPANIES	Section 420	8/3/2024	Oder missing	84@YOGESH.123
5857	28-02-2024	071010207765202 3(No.of Docs 1)	0710102077652023/7	COMPANY PETITION IB (IBC)/570(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	8/3/2024	need every page sign and Oder delay	knlegal
5858	28-02-2024	071010200213202 4(No.of Docs 2)	0710102002132024/35	INTERLOCUTORY APPLICATION (I.B.C)/941(ND)2024	ANIL KUMAR MITTAL VS. BIREN SABHARWAL	Application under any other provisions- IBC	8/3/2024	book marking mandatory as per index and require order	advpallavsaxena
5859	31-08-2023	071010207595202 3(No.of Docs 0)	0710102075952023/3	INTERLOCUTORY APPLICATION (I.B.C)/4702(ND)2023	GUNJAN MITTAL	Application under any other provisions- IBC	8/3/2024	Oder missing	
5860	20-02-2024	071010209303202 0(No.of Docs 2)	0710102093032020/6	INTERLOCUTORY APPLICATION (I.B.C)/4680(ND)2020	MUKESH GUPTA VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 66(1)	8/3/2024	require order of nclt	laxmannclt
5861	20-02-2024	071010207706202 3(No.of Docs 2)	0710102077062023/3	COMPANY APPLICATION(COMPANIES ACT)/361(ND)2023	MONA AGARWAL VS. SOHINI AGGARWAL SAMA	Section 420	8/3/2024	Oder missing	84@YOGESH.123
5862	20-02-2024	071010207706202 3(No.of Docs 2)	0710102077062023/3	COMPANY APPLICATION(COMPANIES ACT)/361(ND)2023	MONA AGARWAL VS. SOHINI AGGARWAL SAMA	Section 420	8/3/2024	Oder missing	84@YOGESH.123
5863	20-02-2024	071010207706202 3(No.of Docs 2)	0710102077062023/3	COMPANY APPLICATION(COMPANIES ACT)/361(ND)2023	MONA AGARWAL VS. SOHINI AGGARWAL SAMA	Section 420	8/3/2024	Oder missing	84@YOGESH.123
5864	21-02-2024	071010207035202 3(No.of Docs 2)	0710102070352023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/288(ND)2023	GHAZIABAD ENGINEERING CO. PVT. LTD VS. REGISTRAR OF COMPANIES	Section 420	8/3/2024	Oder missing	84@YOGESH.123
5865	28-02-2024	071012001264201 8(No.of Docs 2)	0710120012642018/26	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	8/3/2024	Oder delay	namitha@samvidlegal

5866	22-01-2024	071010200387202 4(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
5867	20-02-2024	071010209303202 0(No.of Docs 2)	0710102093032020/6	INTERLOCUTORY APPLICATION (I.B.C)/4680(ND)2020	MUKESH GUPTA VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 66(1)	8/3/2024	require order of nclt	laxmannclt
5868	28-02-2024	071010209228202 3(No.of Docs 2)	0710102092282023/5	COMPANY PETITION IB (IBC)/687(ND)2023	YES BANK LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	8/3/2024	Oder missing	knlegal
5869	28-02-2024	071010209228202 3(No.of Docs 2)	0710102092282023/5	COMPANY PETITION IB (IBC)/687(ND)2023	YES BANK LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	8/3/2024	Oder missing	knlegal
5870	28-02-2024	071010209228202 3(No.of Docs 2)	0710102092282023/5	COMPANY PETITION IB (IBC)/687(ND)2023	YES BANK LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	8/3/2024	Oder missing	knlegal
5871	28-02-2024	071010209228202 3(No.of Docs 2)	0710102092282023/5	COMPANY PETITION IB (IBC)/687(ND)2023	YES BANK LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	8/3/2024	Oder missing	knlegal
5872	20-02-2024	071010209303202 0(No.of Docs 2)	0710102093032020/6	INTERLOCUTORY APPLICATION (I.B.C)/4680(ND)2020	MUKESH GUPTA VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 66(1)	8/3/2024	require order of nclt	laxmannclt
5873	20-02-2024	071010209303202 0(No.of Docs 2)	0710102093032020/6	INTERLOCUTORY APPLICATION (I.B.C)/4680(ND)2020	MUKESH GUPTA VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 66(1)	8/3/2024	require order of nclt	laxmannclt
5874	6/3/2024	071010207691202 2(No.of Docs 1)	0710102076912022/1	COMPANY PETITION IB (IBC)/702(ND)2022	EDELWEISS ASSET RECONSTRUCTION COM LIMITED VS. ORIENTAL TRIMEX LIMITED	IBC under Sec 7	8/3/2024	bookmarking mandatory Order missing	lex.corpn@gmail.com

5875	22-01-2024	071010200387202 4(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
5876	2/3/2024	071010201327202 4(No.of Docs 2)	0710102013272024/1	INTERLOCUTORY APPLICATION (I.B.C)/961(PB)2024	AMIT AGARWAL VSDR RAJENDER SINGH	Rule 11 of NCLT, 2016	8/3/2024	book mandatory as per index	quadlegal
5877	29-02-2024	071010204252202 2(No.of Docs 1)	0710102042522022/9	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	8/3/2024	need order of nclt and proof of service.	ABHISHEKNEGI
5878	28-02-2024	071010206867202 1(No.of Docs 2)	0710102068672021/8	COMPANY PETITION IB (IBC)/632(ND)2021	STATE BANK OF INDIA VS. SIDDHARTHA TODI	Section 95(1)	8/3/2024	Oder missing	as.juris
5879	22-01-2024	071010200387202 4(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
5880	29-02-2024	071010203825202 1(No.of Docs 2)	0710102038252021/5	COMPANY PETITION IB (IBC)/337(PB)2021	STATE BANK OF INDIA VS. RAMAN GUPTA	Section 95(1)	8/3/2024	Oder missing	henna15
5881	29-02-2024	071010203835202 1(No.of Docs 2)	0710102038352021/7	COMPANY PETITION IB (IBC)/380(ND)2021	STATE BANK OF INDIA VS. KIRAN GUPTA	Section 95(1)	8/3/2024	Oder missing	henna15

5882	22-01-2024	0710102003872024 (No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
5883	10/2/2024	0710102015222019 (No.of Docs 2)	0710102015222019/3	COMPANY PETITION (COMPANIES ACT)/48(ND)2008	MANOJ KUMAR GUPTA & ORS VS. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS	Application under any other provisions	8/3/2024	Oder missing	sanchitgarg99
5884	10/2/2024	0710102015222019 (No.of Docs 2)	0710102015222019/3	COMPANY PETITION (COMPANIES ACT)/48(ND)2008	MANOJ KUMAR GUPTA & ORS VS. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS	Application under any other provisions	8/3/2024	Oder missing	sanchitgarg99
5885	10/2/2024	0710102015222019 (No.of Docs 2)	0710102015222019/3	COMPANY PETITION (COMPANIES ACT)/48(ND)2008	MANOJ KUMAR GUPTA & ORS VS. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS	Application under any other provisions	8/3/2024	Oder missing	sanchitgarg99
5886	10/2/2024	0710102015222019 (No.of Docs 2)	0710102015222019/3	COMPANY PETITION (COMPANIES ACT)/48(ND)2008	MANOJ KUMAR GUPTA & ORS VS. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS	Application under any other provisions	8/3/2024	Oder missing	sanchitgarg99
5887	28-02-2024	0710102068662021 (No.of Docs 2)	0710102068662021/5	COMPANY PETITION IB (IBC)/626(ND)2021	STATE BANK OF INDIA VS. GOVIND PRASHAD TODI	Section 95(1)	8/3/2024	Oder delay	as.juris
5888	28-02-2024	0710102008322022 (No.of Docs 1)	0710102008322022/4	COMPANY PETITION IB (IBC)/153(ND)2022	THE BANK OF BARODA LIMITED VS. URMILA DEVI PADIA	Section 95(1)	8/3/2024	require order and proof of service	brijesh_tamber
5889	28-02-2024	0710102008332022 (No.of Docs 1)	0710102008332022/3	COMPANY PETITION IB (IBC)/152(ND)2022	THE BANK OF BARODA LIMITED VS. UMESH PADIA	Section 95(1)	8/3/2024	require order and proof of service	brijesh_tamber
5890	28-02-2024	0710102008292022 (No.of Docs 1)	0710102008292022/3	COMPANY PETITION IB (IBC)/151(ND)2022	THE BANK OF BARODA LIMITED VS. GOPAL CHANDRA PADIA	Section 95(1)	8/3/2024	missing order and need proof of service	brijesh_tamber
5891	7/3/2024	0710102041412023 (No.of Docs 1)	0710102041412023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/39(ND)2023	LEISURE CORP PRIVATE LIMITED	Sec. 230-232 - Second Motion	8/3/2024	annixture not mention in index, page no. missing in annexure pages ,	PRALaw
5892	21-02-2024	0710102070352023 (No.of Docs 2)	0710102070352023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/288(ND)2023	GHAZIABAD ENGINEERING CO. PVT. LTD VS. REGISTRAR OF COMPANIES	Section 420	8/3/2024	Oder missing	84@YOGESH.123

5893	28-02-2024	071010209703202 2(No.of Docs 1)	0710102097032022/1 0	COMPANY PETITION IB (IBC)/889(ND)2022	CANARA BANK VS. CREATIVE LOOMS AND CRAFTS PRIVATELIMITED	IBC under Sec 7	8/3/2024	Oder delay	henna15
5894	28-02-2024	071010202559202 3(No.of Docs 1)	0710102025592023/3	INTERLOCUTORY APPLICATION (I.B.C)/1839(ND)20 23	DINESH SOOD VSDAUDAYAL AGGARWALA	Application under any other provisions- IBC	8/3/2024	book marking mandatory as per index	varunjainj@yahoo.co m
5895	28-02-2024	071010202546202 3(No.of Docs 1)	0710102025462023/3	INTERLOCUTORY APPLICATION (I.B.C)/1837(ND)20 23	DINESH SOOD VSDAUDAYAL AGGARWALA	Application under any other provisions- IBC	8/3/2024	book marking mandatory as per index and index missing	varunjainj@yahoo.co m
5896	17-02-2024	071010202458202 3(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)20 23	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
5897	17-02-2024	071010202458202 3(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)20 23	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
5898	17-02-2024	071010202458202 3(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)20 23	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
5899	17-02-2024	071010202458202 3(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)20 23	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
5900	17-02-2024	071010202458202 3(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)20 23	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
5901	17-02-2024	071010202458202 3(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)20 23	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
5902	17-02-2024	071010202458202 3(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)20 23	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
5903	17-02-2024	071010202458202 3(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)20 23	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
5904	28-02-2024	071010201967202 3(No.of Docs 2)	0710102019672023/7	COMPANY PETITION IB (IBC)/165(ND)2023	AARYAVRAT INDIA PRIVATE LIMITED VS. AXIS E CORP SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	8/3/2024	need order and sign of every pages	gopalprasad@.in
5905	17-02-2024	071010202458202 3(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)20 23	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124

5906	17-02-2024	071010202458202 3(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
5907	17-02-2024	071010202458202 3(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
5908	17-02-2024	071010202458202 3(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
5909	17-02-2024	071010202458202 3(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
5910	17-02-2024	071010202458202 3(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
5911	17-02-2024	071010202458202 3(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
5912	17-02-2024	071010202458202 3(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
5913	20-02-2024	071010207706202 3(No.of Docs 2)	0710102077062023/3	COMPANY APPLICATION(COMPANIES ACT)/361(ND)2023	MONA AGARWAL VS. SOHINI AGGARWAL SAMA	Section 420	8/3/2024	Oder missing	84@YOGESH.123
5914	22-01-2024	071010200387202 4(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal

5915	22-01-2024	071010200387202 4(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
5916	13-02-2024	071010207968202 3(No.of Docs 2)	0710102079682023/5	COMPANY PETITION IB (IBC)/569(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	8/3/2024	Oder missing	knlegal
5917	22-01-2024	071010200387202 4(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
5918	13-02-2024	071010207968202 3(No.of Docs 2)	0710102079682023/5	COMPANY PETITION IB (IBC)/569(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	8/3/2024	Oder missing	knlegal
5919	1/3/2024	071010210305202 3(No.of Docs 2)	0710102103052023/3	INTERLOCUTORY APPLICATION (I.B.C)/6383(ND)2023	DEBASIS NANDA LIQUIDATOR OF SHRI LAL MAHAL LTD. (NOW NUTRIONEX MANUFACTURERS LIMITED) VS. M/S. SPARK ENERGY REPRESENTED BY MR. S.M.ASHOK	Application under any other provisions- IBC	8/3/2024	bookmarking pagination numbering missing as per index and Oder missing	angadmehta
5920	28-02-2024	071010210301202 3(No.of Docs 1)	0710102103012023/3	COMPANY PETITION IB (IBC)/729(ND)2023	SREI INFRASTRUCTURE FINANCE LIMITED VS. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	8/3/2024	Oder missing service required	Diwanadvocates
5921	29-02-2024	071010201336202 2(No.of Docs 1)	0710102013362022/2	INTERLOCUTORY APPLICATION (I.B.C)/842(ND)2022	ARTI BALUJA VS. AAYUSH FOOD AND HERBS LIMITED	Rule 11 of NCLT, 2016	8/3/2024	bookmarking mandatory	IRPARTI

5922	28-02-2024	071010204917202 2(No.of Docs 2)	0710102049172022/6	INTERLOCUTORY APPLICATION (I.B.C)/4814(ND)2022	NILESH SHARMA VSAJAY GUPTA	Application under any other provisions- IBC	8/3/2024	sign and true copy of every page	arpitkumar
5923	13-02-2024	071010207968202 3(No.of Docs 2)	0710102079682023/5	COMPANY PETITION IB (IBC)/569(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	8/3/2024	Oder missing	knlegal
5924	13-02-2024	071010207968202 3(No.of Docs 2)	0710102079682023/5	COMPANY PETITION IB (IBC)/569(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	8/3/2024	Oder missing	knlegal
5925	28-08-2023	071010207499202 3(No.of Docs 0)	0710102074992023/5	COMPANY PETITION IB (IBC)/599(ND)2023	RASHTRIYA MILL MAZDOOR SANGH VS. NATIONAL TEXTILE CORPN LIMITED	IBC Under Sec 9	8/3/2024	pagination missing in bookmarking and double page numbering pages not clear 203 ,208, 217 ,236, 237, 239, 257, 259 260, 263, 265, 267 ,271, 273, 274 283, 287, 289, 291, 293, 297,	
5926	22-01-2024	071010200387202 4(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
5927	28-08-2023	071010207499202 3(No.of Docs 0)	0710102074992023/5	COMPANY PETITION IB (IBC)/599(ND)2023	RASHTRIYA MILL MAZDOOR SANGH VS. NATIONAL TEXTILE CORPN LIMITED	IBC Under Sec 9	8/3/2024	pagination missing in bookmarking and double page numbering pages not clear 203 ,208, 217 ,236, 237, 239, 257, 259 260, 263, 265, 267 ,271, 273, 274 283, 287, 289, 291, 293, 297,	
5928	28-08-2023	071010207499202 3(No.of Docs 0)	0710102074992023/5	COMPANY PETITION IB (IBC)/599(ND)2023	RASHTRIYA MILL MAZDOOR SANGH VS. NATIONAL TEXTILE CORPN LIMITED	IBC Under Sec 9	8/3/2024	pagination missing in bookmarking and double page numbering pages not clear 203 ,208, 217 ,236, 237, 239, 257, 259 260, 263, 265, 267 ,271, 273, 274 283, 287, 289, 291, 293, 297,	
5929	28-08-2023	071010207499202 3(No.of Docs 0)	0710102074992023/5	COMPANY PETITION IB (IBC)/599(ND)2023	RASHTRIYA MILL MAZDOOR SANGH VS. NATIONAL TEXTILE CORPN LIMITED	IBC Under Sec 9	8/3/2024	pagination missing in bookmarking and double page numbering pages not clear 203 ,208, 217 ,236, 237, 239, 257, 259 260, 263, 265, 267 ,271, 273, 274 283, 287, 289, 291, 293, 297,	
5930	26-02-2024	071010206736202 3(No.of Docs 2)	0710102067362023/1	INTERLOCUTORY APPLICATION (I.B.C)/435(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. SANJAY BANSAL	Application under any other provisions- IBC,Sec. 45 (1)	7/3/2024	Oder delay	bihusharma
5931	27-02-2024	071010201057202 4(No.of Docs 3)	0710102010572024/1	INTERLOCUTORY APPLICATION (I.B.C)/580(ND)2024	DHIRENDAR SINGH ADHIKARI VS. SH. PANKAJ NARANG	Sec 60(5)	7/3/2024	Oder missing and index missing in bookmarking	Harishtaneja78

5932	26-02-2024	0710102067362023(No.of Docs 2)	0710102067362023/1	INTERLOCUTORY APPLICATION (I.B.C)/435(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. SANJAY BANSAL	Application under any other provisions-IBC,Sec. 45 (1)	7/3/2024	Oder delay	bihusharma
5933	27-02-2024	0710102107432020(No.of Docs 2)	0710102107432020/5	COMPANY PETITION IB (IBC)/1097(ND)2020	VOLKSWAGEN FINANCE PRIVATE LIMITED VS. TARUN KAPOOR	Section 95(1)	7/3/2024	need every page sign and oder missing	rrglawoffice
5934	26-02-2024	0710102067362023(No.of Docs 2)	0710102067362023/1	INTERLOCUTORY APPLICATION (I.B.C)/435(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. SANJAY BANSAL	Application under any other provisions-IBC,Sec. 45 (1)	7/3/2024	Oder delay	bihusharma
5935	6/2/2024	0710102042702021(No.of Docs 2)	0710102042702021/14	COMPANY PETITION IB (IBC)/297(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	7/3/2024	need order	abhyudaisingh
5936	26-02-2024	0710200412962017(No.of Docs 2)	0710200412962017/8	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	7/3/2024	delay order	sonalijoon
5937	4/3/2024	0710102078852020(No.of Docs 5)	0710102078852020/11	INTERLOCUTORY APPLICATION (I.B.C)/3255(PB)2020	CHANDRA PRAKASH VS. SMV AGENCIES PVT LTD	Sec 30	7/3/2024	need every pages sign missing and Oder missing Index missing in bookmarking vol -3 bookmarking mandatory 4-sub bookmarking pagination numbering missing as per index	sanyam65
5938	19-02-2024	0710102106142023(No.of Docs 1)	0710102106142023/3	COMPANY PETITION IB (IBC)/25(ND)2024	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. ACTIONMILANO BRANDS LIMITED	IBC Under Sec 9	7/3/2024	Oder delay	akshaygoel
5939	19-02-2024	0710102106142023(No.of Docs 1)	0710102106142023/3	COMPANY PETITION IB (IBC)/25(ND)2024	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. ACTIONMILANO BRANDS LIMITED	IBC Under Sec 9	7/3/2024	Oder delay	akshaygoel
5940	9/2/2024	0710102093922022(No.of Docs 2)	0710102093922022/8	COMPANY PETITION (COMPANIES ACT)/210(ND)2022	MAHESH GUPTA VS. GOPI NATH PVT LTD	Sec. 241(1),Sec. 242(4)	7/3/2024	require order and sign of every page	ashishgupta2310
5941	9/2/2024	0710102093922022(No.of Docs 2)	0710102093922022/8	COMPANY PETITION (COMPANIES ACT)/210(ND)2022	MAHESH GUPTA VS. GOPI NATH PVT LTD	Sec. 241(1),Sec. 242(4)	7/3/2024	require order and sign of every page	ashishgupta2310
5942	2/3/2024	0710102013492024(No.of Docs 2)	0710102013492024/1	CONTEMPT PETITION (IBC)/7(ND)2024	SH. GYAN CHANDRA MISRA VSCEO M. LOKESH I.A.S	Rule 11 of NCLT, 2016	7/3/2024	order missing of nclt	avinashbhati6
5943	2/3/2024	0710102013492024(No.of Docs 2)	0710102013492024/1	CONTEMPT PETITION (IBC)/7(ND)2024	SH. GYAN CHANDRA MISRA VSCEO M. LOKESH I.A.S	Rule 11 of NCLT, 2016	7/3/2024	order missing of nclt	avinashbhati6
5944	2/3/2024	0710102013492024(No.of Docs 2)	0710102013492024/1	CONTEMPT PETITION (IBC)/7(ND)2024	SH. GYAN CHANDRA MISRA VSCEO M. LOKESH I.A.S	Rule 11 of NCLT, 2016	7/3/2024	order missing of nclt	avinashbhati6
5945	2/3/2024	0710102013492024(No.of Docs 2)	0710102013492024/1	CONTEMPT PETITION (IBC)/7(ND)2024	SH. GYAN CHANDRA MISRA VSCEO M. LOKESH I.A.S	Rule 11 of NCLT, 2016	7/3/2024	order missing of nclt	avinashbhati6

5946	9/2/2024	071010209392202 2(No.of Docs 2)	0710102093922022/8	COMPANY PETITION (COMPANIES ACT)/210(ND)2022	MAHESH GUPTA VS. GOPI NATH PVT LTD	Sec. 241(1),Sec. 242(4)	7/3/2024	require order and sign of every page	ashishgupta2310
5947	9/2/2024	071010209392202 2(No.of Docs 2)	0710102093922022/8	COMPANY PETITION (COMPANIES ACT)/210(ND)2022	MAHESH GUPTA VS. GOPI NATH PVT LTD	Sec. 241(1),Sec. 242(4)	7/3/2024	require order and sign of every page	ashishgupta2310
5948	19-02-2024	071010210614202 3(No.of Docs 1)	0710102106142023/3	COMPANY PETITION IB (IBC)/25(ND)2024	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. ACTIONMILANO BRANDS LIMITED	IBC Under Sec 9	7/3/2024	Oder delay	akshaygoel
5949	27-02-2024	071010202376202 0(No.of Docs 1)	0710102023762020/2 2	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/3/2024	bookmarking mandatory	R K GUPTA
5950	27-02-2024	071010202376202 0(No.of Docs 1)	0710102023762020/2 3	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/3/2024	bookmarking pagination numbering missing as per index	R K GUPTA
5951	6/2/2024	071010204270202 1(No.of Docs 2)	0710102042702021/1 4	COMPANY PETITION IB (IBC)/297(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	7/3/2024	need order	abhyudaisingh
5952	8/2/2024	071010205446202 1(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
5953	3/1/2024	071010200073202 4(No.of Docs 0)	0710102000732024/1	COMPANY PETITION IB (IBC)/63(ND)2024	KAEFER PRIVATE LIMITED	IBC Section 59	7/3/2024	Oder missing pagination numbering missing as per index	
5954	8/2/2024	071010205446202 1(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
5955	4/1/2024	071010203979202 3(No.of Docs 1)	0710102039792023/5	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)20 23	VINAY KUMAR SINGHAL FOR P .G ADVERTISING PVT LTD VS. DIVISIONAL COMMERCIAL MANAGER NORTHERN RAILWAY NEW DELHI	Sec 60(5)	7/3/2024	bookmarking pagination numbering missing as per index Order missing need every pages sign	AMMA
5956	4/1/2024	071010203979202 3(No.of Docs 1)	0710102039792023/5	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)20 23	VINAY KUMAR SINGHAL FOR P .G ADVERTISING PVT LTD VS. DIVISIONAL COMMERCIAL MANAGER NORTHERN RAILWAY NEW DELHI	Sec 60(5)	7/3/2024	bookmarking pagination numbering missing as per index Order missing need every pages sign	AMMA

5957	4/1/2024	071010203979202 3(No.of Docs 1)	0710102039792023/5	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)20 23	VINAY KUMAR SINGHAL FOR P .G ADVERTISING PVT LTD VS. DIVISIONAL COMMERCIAL MANAGER NORTHERN RAILWAY NEW DELHI	Sec 60(5)	7/3/2024	bookmarking pagination numbering missing as per index Order missing need every pages sign	AMMA
5958	4/1/2024	071010203979202 3(No.of Docs 1)	0710102039792023/5	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)20 23	VINAY KUMAR SINGHAL FOR P .G ADVERTISING PVT LTD VS. DIVISIONAL COMMERCIAL MANAGER NORTHERN RAILWAY NEW DELHI	Sec 60(5)	7/3/2024	bookmarking pagination numbering missing as per index Order missing need every pages sign	AMMA
5959	26-02-2024	071010204602202 3(No.of Docs 2)	0710102046022023/9	COMPANY PETITION IB (IBC)/431(PB)2023	RATCHET LABORATORIES LIMITED	IBC Under Sec 10	7/3/2024	bookmarking mandatory Oder missing	advharshtrivedi
5960	4/3/2024	071010206348202 1(No.of Docs 2)	0710102063482021/3 6	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)20 21	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	7/3/2024	bookmarking mandatory and Oder delay	Rajeev Raizada
5961	8/2/2024	071010205446202 1(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
5962	8/2/2024	071010205446202 1(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
5963	8/2/2024	071010205446202 1(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
5964	8/2/2024	071010205446202 1(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
5965	8/2/2024	071010205446202 1(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
5966	8/2/2024	071010205446202 1(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
5967	4/3/2024	071010204947202 3(No.of Docs 1)	0710102049472023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2023	INFOGIX INTERNATIONAL PRIVATE LIMITED	Sec. 230-232, Sec 234	7/3/2024	Oder delay	arjunsingh

5968	26-02-2024	0710102052732023 (No.of Docs 2)	0710102052732023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/228(ND)2023	NIWAS KUMAR & ORS. VS. MR. SHAILENDRA SINGH	Rule 11 of NCLT	7/3/2024	Wrong file	advshivanshu
5969	26-02-2024	0710102071372023 (No.of Docs 2)	0710102071372023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/302(ND)2023	MR. NIWAS KUMAR & ORS. VS. MR. SHAILENDRA SINGH GAURAV MITTAL VS. EDELWEISS ASSET RECONSTRUCTION COMPANY	Rule 11 of NCLT	7/3/2024	incomplete file	advshivanshu
5970	5/3/2024	0710102047782023 (No.of Docs 1)	0710102047782023/1	COMPANY PETITION IB (IBC)/526(ND)2023	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	Section 94(1)	7/3/2024	bookmarking mandatory index missing	Vidhisha
5971	8/2/2024	0710102054462021 (No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. ACTIONMILANO BRANDS LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
5972	19-02-2024	0710102106142023 (No.of Docs 1)	0710102106142023/3	COMPANY PETITION IB (IBC)/25(ND)2024	ANISH AGARWAL VS. YOGENDER GARG ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC Under Sec 9	7/3/2024	Oder delay	akshaygoel
5973	23-07-2023	0710102064552023 (No.of Docs 0)	0710102064552023/5	INTERLOCUTORY APPLICATION (I.B.C)/4288(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. ATS INFRASTRUCTURE LIMITED	Application under any other provisions- IBC	7/3/2024	true copy missing and Oder missing	
5974	6/2/2024	0710102042702021 (No.of Docs 2)	0710102042702021/14	COMPANY PETITION IB (IBC)/297(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	7/3/2024	need order	abhyudaisingh
5975	4/3/2024	0710102042702021 (No.of Docs 2)	0710102042702021/15	COMPANY PETITION IB (IBC)/297(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	IBC under Sec 7	7/3/2024	Oder missing	knlegal
5976	26-02-2024	0710102039322021 (No.of Docs 2)	0710102039322021/6	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	7/3/2024	Oder delay and welfare ticket missing	sonalijoon
5977	26-02-2024	0710102039322021 (No.of Docs 2)	0710102039322021/8	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	7/3/2024	Oder delay and 1rs court fee missing and put on ticket blank side in vakalatnama	sonalijoon
5978	26-02-2024	0710102039322021 (No.of Docs 2)	0710102039322021/5	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	7/3/2024	true copy missing in all annexures welfare missed court fee	sonalijoon
5979	26-02-2024	0710102039322021 (No.of Docs 2)	0710102039322021/7	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	7/3/2024	Oder delay	sonalijoon

5980	26-02-2024	071010206736202 3(No.of Docs 2)	0710102067362023/1	INTERLOCUTORY APPLICATION (I.B.C)/435(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. SANJAY BANSAL	Application under any other provisions- IBC,Sec. 45 (1)	7/3/2024	Oder delay	bihusharma
5981	6/2/2024	071010204270202 1(No.of Docs 2)	0710102042702021/1	COMPANY PETITION IB (IBC)/297(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	7/3/2024	need order	abhyudaisingh
5982	2/3/2024	071010213363201 9(No.of Docs 2)	0710102133632019/2	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	book marking mandatory as per index and sign of every pages with true copy	kvgclawchambers
5983	24-02-2024	071010208099202 3(No.of Docs 2)	0710102080992023/1	COMPANY PETITION IB (IBC)/107(ND)2024	VISION ONE INDIA CONSULTING SERVICES PRIVATE LIMITED VS. ASHOK TIWARI	Section 95(1)	6/3/2024	Oder missing	rbsingh@2016
5984	4/3/2024	071010201517202 2(No.of Docs 2)	0710102015172022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2022	HYBRID ENGINEERING CONSULTANTS PRIVATE LIMITED VS. P.P. SYNTEX PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/3/2024	order missing of nclt	cshema09
5985	29-02-2024	071010205029202 3(No.of Docs 1)	0710102050292023/6	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2023	PANKAJ NARANG VS. VINEET AGARWAL	19(2)	6/3/2024	incomplete file	shubhampaliwal
5986	26-02-2024	071010200036202 4(No.of Docs 2)	0710102000362024/1	INTERLOCUTORY APPLICATION (I.B.C)/171(PB)2024	KOTAK MAHINDRA BANK VS. MR. ASHISH SINGH	Sec 60(5)	6/3/2024	notary mismatched and order missing	counselgulshan@gmail
5987	26-02-2024	071010200036202 4(No.of Docs 2)	0710102000362024/1	INTERLOCUTORY APPLICATION (I.B.C)/171(PB)2024	KOTAK MAHINDRA BANK VS. MR. ASHISH SINGH	Sec 60(5)	6/3/2024	notary mismatched and order missing	counselgulshan@gmail
5988	28-02-2024	071010203515202 2(No.of Docs 1)	0710102035152022/3	INTERLOCUTORY APPLICATION (I.B.C)/2176(ND)2022	UMESH CHAND GOYAL RP M/S VHV BEVERAGES PVT. LTD. VS. M/S CRYSTAL BEVERAGES THROUGH PIYUSH AGGARWAL	Sec 60(5)	6/3/2024	this is wrong file pls check your order	advspanpan
5989	28-02-2024	071010203515202 2(No.of Docs 1)	0710102035152022/3	INTERLOCUTORY APPLICATION (I.B.C)/2176(ND)2022	UMESH CHAND GOYAL RP M/S VHV BEVERAGES PVT. LTD. VS. M/S CRYSTAL BEVERAGES THROUGH PIYUSH AGGARWAL	Sec 60(5)	6/3/2024	this is wrong file pls check your order	advspanpan
5990	4/3/2024	071010210123202 3(No.of Docs 1)	0710102101232023/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2023	PARSHAV INVESTMENT AND TRADING COMPANY LIMITED	Sec. 230-232 - Second Motion	6/3/2024	Oder missing	PLILLP

5991	28-02-2024	071010203515202 2(No.of Docs 1)	0710102035152022/3	INTERLOCUTORY APPLICATION (I.B.C)/2176(ND)2022	UMESH CHAND GOYAL RP M/S VHV BEVERAGES PVT. LTD. VS. M/S CRYSTAL BEVERAGES THROUGH PIYUSH AGGARWAL	Sec 60(5)	6/3/2024	this is wrong file pls check your order	advsanpan
5992	22-07-2022	071010200373202 0(No.of Docs 4)	0710102003732020/1	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
5993	22-07-2022	071010200373202 0(No.of Docs 4)	0710102003732020/1	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
5994	4/3/2024	071010206344202 3(No.of Docs 1)	0710102063442023/3	INTERLOCUTORY APPLICATION (I.B.C)/5164(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 66(1)	6/3/2024	bookmarking mandatory Oder missing and 25 welfare ticket 3rs court fee missing in vakalatnama	snslegal
5995	26-02-2024	071010203932202 1(No.of Docs 2)	0710102039322021/9	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	6/3/2024	Oder delay	sonalijoon
5996	28-02-2024	071010203515202 2(No.of Docs 1)	0710102035152022/3	INTERLOCUTORY APPLICATION (I.B.C)/2176(ND)2022	UMESH CHAND GOYAL RP M/S VHV BEVERAGES PVT. LTD. VS. M/S CRYSTAL BEVERAGES THROUGH PIYUSH AGGARWAL	Sec 60(5)	6/3/2024	this is wrong file pls check your order	advsanpan
5997	26-02-2024	071020041296201 7(No.of Docs 2)	0710200412962017/1	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	6/3/2024	delay order	sonalijoon
5998	22-07-2022	071010200373202 0(No.of Docs 4)	0710102003732020/1	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
5999	26-02-2024	071010200101202 4(No.of Docs 2)	0710102001012024/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/21(ND)2024	GREATER NOIDA INDUSTRIAL AUTHORITY THROUGH ITS MANAGER VS. MR. SHAILENDRA SINGH	Rule 11 of NCLT	6/3/2024	missing page no 1 to 26 in file and sign. (reply)	abhi4064
6000	22-07-2022	071010200373202 0(No.of Docs 4)	0710102003732020/1	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
6001	26-02-2024	071020041296201 7(No.of Docs 2)	0710200412962017/9	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	6/3/2024	delay order	sonalijoon

6002	29-02-2024	0710102081302023 (No.of Docs 4)	0710102081302023/1	COMPANY APPLICATION(COMPANIES ACT)/346(ND)2023	AMITA JHAVERI VS. HERO MOTOCROP LIMITED	Rule 11 of NCLT	6/3/2024	book marking mandatory as per index and sign of every pages	D19062021
6003	26-02-2024	0710102000122022 (No.of Docs 1)	0710102000122022/5	COMPANY PETITION IB (IBC)/34(ND)2022	INTEC CAPITAL LIMITED VS. VIJAY KUMAR SINGH	Section 95(1)	6/3/2024	incomplete file	prakashlegaladvisers
6004	5/3/2024	0710102086562023 (No.of Docs 1)	0710102086562023/3	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec 7	6/3/2024	book marking mandatory as per index mismatched notary page no 6 do sign	trscompsecy
6005	26-02-2024	0710102000122022 (No.of Docs 1)	0710102000122022/5	COMPANY PETITION IB (IBC)/34(ND)2022	INTEC CAPITAL LIMITED VS. VIJAY KUMAR SINGH	Section 95(1)	6/3/2024	incomplete file	prakashlegaladvisers
6006	26-02-2024	0710102000122022 (No.of Docs 1)	0710102000122022/5	COMPANY PETITION IB (IBC)/34(ND)2022	INTEC CAPITAL LIMITED VS. VIJAY KUMAR SINGH	Section 95(1)	6/3/2024	incomplete file	prakashlegaladvisers
6007	1/3/2024	0710102108282023 (No.of Docs 2)	0710102108282023/1	COMPANY PETITION IB (IBC)/35(ND)2024	INTELLO LABS PRIVATE LIMITED VS. INFRA COOL PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	NEED TO FILE IA	SDPSPartners
6008	1/3/2024	0710102108282023 (No.of Docs 2)	0710102108282023/1	COMPANY PETITION IB (IBC)/35(ND)2024	INTELLO LABS PRIVATE LIMITED VS. INFRA COOL PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	NEED TO FILE IA	SDPSPartners
6009	1/3/2024	0710102108282023 (No.of Docs 2)	0710102108282023/1	COMPANY PETITION IB (IBC)/35(ND)2024	INTELLO LABS PRIVATE LIMITED VS. INFRA COOL PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	NEED TO FILE IA	SDPSPartners
6010	1/3/2024	0710102108282023 (No.of Docs 2)	0710102108282023/1	COMPANY PETITION IB (IBC)/35(ND)2024	INTELLO LABS PRIVATE LIMITED VS. INFRA COOL PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	NEED TO FILE IA	SDPSPartners
6011	22-07-2022	0710102003732020 (No.of Docs 4)	0710102003732020/1	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
6012	22-07-2022	0710102003732020 (No.of Docs 4)	0710102003732020/1	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
6013	26-02-2024	0710102000362024 (No.of Docs 2)	0710102000362024/1	INTERLOCUTORY APPLICATION (I.B.C)/171(PB)2024	KOTAK MAHINDRA BANK VS. MR. ASHISH SINGH	Sec 60(5)	6/3/2024	notary mismatched and order missing	counselgulshan@gmail
6014	26-02-2024	0710102000362024 (No.of Docs 2)	0710102000362024/1	INTERLOCUTORY APPLICATION (I.B.C)/171(PB)2024	KOTAK MAHINDRA BANK VS. MR. ASHISH SINGH	Sec 60(5)	6/3/2024	notary mismatched and order missing	counselgulshan@gmail
6015	5/3/2024	0710102007332024 (No.of Docs 1)	0710102007332024/1	RESTORATION APPLICATION (IBC)/7(ND)2024	DECCANS SAFETY GLASS WORKS PRIVATE LIMITED VS. ATS TOWNSHIP PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/3/2024	Order missing and sign with true copy of annexures	arjundewan

6016	26-02-2024	0710102001012024 (No.of Docs 2)	0710102001012024/3	INTERLOCATORY APPLICATION(COMPANIES ACT)/21(ND)2024	GREATER NOIDA INDUSTRIAL AUTHORITY THROUGH ITS MANAGER VS. MR. SHAILENDRA SINGH	Rule 11 of NCLT	6/3/2024	missing page no 1 to 26 in file and sign.	abhi4064
6017	27-02-2024	0710102002122023 (No.of Docs 1)	0710102002122023/3	COMPANY PETITION IB (IBC)/33(ND)2023	HIMALAYA ECO PARK & RESORTS VS. VINAY GUPTA	Section 95(1)	6/3/2024	put on ticket blank side in vakalatnama	prakashlegaladvisers
6018	22-07-2022	0710102003732020 (No.of Docs 4)	0710102003732020/1	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
6019	5/3/2024	0710102022662022 (No.of Docs 2)	0710102022662022/5	INTERLOCUTORY APPLICATION (I.B.C)/1536(PB)2022	HUZEFA FAKHRI SITABKHAN VS. CENTRAL WAREHOUSING CORPORATION	Sec 60(5)	6/3/2024	order missing of nclt	paroma29
6020	3/3/2024	0710102010982024 (No.of Docs 2)	0710102010982024/3	INTERLOCUTORY APPLICATION (I.B.C)/504(PB)2024	FINDOC FINVEST PRIVATE LIMITED VS. MR. SURENDRA RAJ GANG	Sec 60(5)	6/3/2024	order and affidavit missing in file	spsc
6021	22-07-2022	0710102003732020 (No.of Docs 4)	0710102003732020/1	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
6022	22-07-2022	0710102003732020 (No.of Docs 4)	0710102003732020/1	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
6023	26-02-2024	0710102000122022 (No.of Docs 1)	0710102000122022/5	COMPANY PETITION IB (IBC)/34(ND)2022	INTEC CAPITAL LIMITED VS. VIJAY KUMAR SINGH	Section 95(1)	6/3/2024	incomplete file	prakashlegaladvisers
6024	29-02-2024	0710102056832023 (No.of Docs 2)	0710102056832023/4	COMPANY PETITION IB (IBC)/414(ND)2023	SHIV SHAKTI INTERNATIONAL PRIVATE LIMITED VS. P K TIMBER PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	need order of nclt	karangandhii
6025	4/3/2024	0710102015172022 (No.of Docs 2)	0710102015172022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2022	HYBRID ENGINEERING CONSULTANTS PRIVATE LIMITED VS. P.P. SYNTEX PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/3/2024	order missing of nclt	cschema09
6026	3/3/2024	0710102030322022 (No.of Docs 2)	0710102030322022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/45(ND)2022	AKITA ELECTRONICS PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/3/2024	book marking mandatory as per index and order delay	GLOBIZ
6027	23-02-2024	0710102008462024 (No.of Docs 2)	0710102008462024/1	INTERLOCUTORY APPLICATION (I.B.C)/907(ND)2024	DEVENDRA KUMAR LODHA -RP OF MAINFRAME ENERGY SOLUTION PVT LTD VS. HDFC BANK LTD	Sec 60(5)	5/3/2024	index missing book marking mandatory and 1 rs court fee missed	DKLODHA
6028	28-02-2024	0710102012522023 (No.of Docs 2)	0710102012522023/5	COMPANY PETITION (COMPANIES ACT)/44(PB)2023	KRISHAN KUMAR BHARGAVA VS. CAXTON PRESS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	5/3/2024	book marking as per index and require order sign of every page of reply and sign and true copy of annexures	justitia

6029	24-02-2024	0710102032072018(No.of Docs 2)	0710102032072018/37	COMPANY PETITION IB (IBC)/05(ND)2019	ASHTBUJ OCEAN MOVERS PRIVATE LIMITED VS. SARASH EXPORTS SERVICES PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	Oder missing	samarendrakradv
6030	23-02-2024	0710102107252023(No.of Docs 1)	0710102107252023/14	INTERLOCUTORY APPLICATION (I.B.C)/143(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. NAVINDER SINGH SOIN	Application under any other provisions- IBC	5/3/2024	Oder missing and bookmarking mandatory	azeem2112
6031	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6032	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6033	23-02-2024	0710102008462024(No.of Docs 2)	0710102008462024/14	INTERLOCUTORY APPLICATION (I.B.C)/907(ND)2024	DEVENDRA KUMAR LODHA -RP OF MAINFRAME ENERGY SOLUTION PVT LTD VS. HDFC BANK LTD	Sec 60(5)	5/3/2024	index missing book marking mandatory and 1 rs court fee missed	DKLODHA
6034	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6035	1/3/2024	0710102014302024(No.of Docs 1)	0710102014302024/124	EXECUTION PETITION/1(ND)2024	SHRI T.R. ARYA VS. SMT. SWARNA DILAWRI	Sec 424 (3)	5/3/2024	page 4 to 8 require sign with true copy	nanda@deka
6036	24-02-2024	0710102082642023(No.of Docs 2)	0710102082642023/9	INTERLOCUTORY APPLICATION (I.B.C)/5144(ND)2023	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL FOR M/S EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Sec 60(5)	5/3/2024	Oder missing and need every pages sign	Pankaj_NCLT
6037	28-02-2024	0710102024672020(No.of Docs 2)	0710102024672020/14	COMPANY PETITION IB (IBC)/687(PB)2020	ALLAHABAD BANK VS. M/S MAHAMAYA EXPORTS PRIVATE LIMITED	IBC under Sec 7	5/3/2024	sign and true copy require of every pages	reemakhorana
6038	26-02-2024	0710102008612022(No.of Docs 1)	0710102008612022/4	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	5/3/2024	court Fees 3 Rs Compulsory , Index Missing, Bookmarking Compulsory	Advrohit1989
6039	23-02-2024	0710102008462024(No.of Docs 2)	0710102008462024/14	INTERLOCUTORY APPLICATION (I.B.C)/907(ND)2024	DEVENDRA KUMAR LODHA -RP OF MAINFRAME ENERGY SOLUTION PVT LTD VS. HDFC BANK LTD	Sec 60(5)	5/3/2024	index missing book marking mandatory and 1 rs court fee missed	DKLODHA
6040	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L

6041	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6042	24-02-2024	071010207376202 3(No.of Docs 2)	0710102073762023/1	INTERLOCUTORY APPLICATION (I.B.C)/6527(ND)20 23	SHRAVAN KUMAR VISHNOI VSSATYAJIT SINGH MAJITHIA	Sec 66(1)	5/3/2024	Oder delay	vipinkushwahaadv
6043	20-02-2024	071010210224202 3(No.of Docs 1)	0710102102242023/9	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	bookmarking pagination numbering missing as per index put on ticket blank side in vakalatnama	mahimamalhotra
6044	24-02-2024	071010203207201 8(No.of Docs 2)	0710102032072018/3 6	COMPANY PETITION IB (IBC)/05(ND)2019	ASHTBUJ OCEAN MOVERS PRIVATE LIMITED VS. SARASH EXPORTS SERVICES PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	Oder missing	samarendrakradv
6045	20-02-2024	071010210224202 3(No.of Docs 1)	0710102102242023/9	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	bookmarking pagination numbering missing as per index put on ticket blank side in vakalatnama	mahimamalhotra
6046	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6047	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6048	28-02-2024	071010206502202 2(No.of Docs 1)	0710102065022022/2 2	INTERLOCUTORY APPLICATION (I.B.C)/4176(ND)20 22	SAI TECH MEDICARE PRIVATE LIMITED VSALCHEMIST LIMITED	Sec 60(5)	5/3/2024	require order	kgconsorsllp
6049	20-02-2024	071010210224202 3(No.of Docs 1)	0710102102242023/9	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	bookmarking pagination numbering missing as per index put on ticket blank side in vakalatnama	mahimamalhotra
6050	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6051	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6052	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6053	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L

6054	24-02-2024	0710102032072018(No.of Docs 2)	0710102032072018/35	COMPANY PETITION IB (IBC)/05(ND)2019	ASHTBHUI OCEAN MOVERS PRIVATE LIMITED VS. SARASH EXPORTS SERVICES PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	Oder missing	samarendrakradv
6055	5/3/2024	0710102002142024(No.of Docs 2)	0710102002142024/1	INTERLOCUTORY APPLICATION (I.B.C)/1008(ND)2024	ANIL KUMAR MITTAL VSBUBBLES SABHARWAL	Application under any other provisions- IBC	5/3/2024	order missing of nclt	advpallavsaxena
6056	24-02-2024	0710102073762023(No.of Docs 2)	0710102073762023/1	INTERLOCUTORY APPLICATION (I.B.C)/6527(ND)2023	SHRAVAN KUMAR VISHNOI VSSATYAJIT SINGH MAJITHIA	Sec 66(1)	5/3/2024	Oder delay	vipinkushwahaadv
6057	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6058	20-02-2024	0710102102242023(No.of Docs 1)	0710102102242023/9	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	bookmarking pagination numbering missing as per index put on ticket blank side in vakalatnama	mahimamalhotra
6059	24-02-2024	0710102073762023(No.of Docs 2)	0710102073762023/1	INTERLOCUTORY APPLICATION (I.B.C)/6527(ND)2023	SHRAVAN KUMAR VISHNOI VSSATYAJIT SINGH MAJITHIA	Sec 66(1)	5/3/2024	Oder delay	vipinkushwahaadv
6060	5/3/2024	0710102002142024(No.of Docs 2)	0710102002142024/1	INTERLOCUTORY APPLICATION (I.B.C)/1008(ND)2024	ANIL KUMAR MITTAL VSBUBBLES SABHARWAL	Application under any other provisions- IBC	5/3/2024	order missing of nclt	advpallavsaxena
6061	24-02-2024	0710102009962024(No.of Docs 1)	0710102009962024/1	INTERLOCUTORY APPLICATION (I.B.C)/588(ND)2024	SH BALBIR SINGH MALHOTRA VS. SH SATYA PRAKASH GUPTA	Sec 60(5)	5/3/2024	Oder missing	sonalanand99
6062	8/2/2024	0710102080322023(No.of Docs 2)	0710102080322023/2	INTERLOCUTORY APPLICATION (I.B.C)/5094(ND)2023	SHRAVAN KUMAR VISHNOI VS. SENIOR SUPERINTENDENT OF POLICE	Sec 60(5)	5/3/2024	Oder delay	vipinkushwahaadv
6063	8/2/2024	0710102080322023(No.of Docs 2)	0710102080322023/2	INTERLOCUTORY APPLICATION (I.B.C)/5094(ND)2023	SHRAVAN KUMAR VISHNOI VS. SENIOR SUPERINTENDENT OF POLICE	Sec 60(5)	5/3/2024	Oder delay	vipinkushwahaadv
6064	8/2/2024	0710102080322023(No.of Docs 2)	0710102080322023/2	INTERLOCUTORY APPLICATION (I.B.C)/5094(ND)2023	SHRAVAN KUMAR VISHNOI VS. SENIOR SUPERINTENDENT OF POLICE	Sec 60(5)	5/3/2024	Oder delay	vipinkushwahaadv
6065	8/2/2024	0710102080322023(No.of Docs 2)	0710102080322023/2	INTERLOCUTORY APPLICATION (I.B.C)/5094(ND)2023	SHRAVAN KUMAR VISHNOI VS. SENIOR SUPERINTENDENT OF POLICE	Sec 60(5)	5/3/2024	Oder delay	vipinkushwahaadv
6066	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6067	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L

6068	5/3/2024	0710102002142024 (No.of Docs 2)	0710102002142024/1	INTERLOCUTORY APPLICATION (I.B.C)/1008(ND)2024	ANIL KUMAR MITTAL VSBUBBLES SABHARWAL	Application under any other provisions- IBC	5/3/2024	order missing of nclt	advpallavsaxena
6069	24-02-2024	0710102073762023 (No.of Docs 2)	0710102073762023/1	INTERLOCUTORY APPLICATION (I.B.C)/6527(ND)2023	SHRAVAN KUMAR VISHNOI VSSATYAJIT SINGH MAJITHIA	Sec 66(1)	5/3/2024	Oder delay	vipinkushwahaadv
6070	6/1/2024	0710102008582022 (No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6071	6/1/2024	0710102008582022 (No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6072	5/3/2024	0710102002142024 (No.of Docs 2)	0710102002142024/1	INTERLOCUTORY APPLICATION (I.B.C)/1008(ND)2024	ANIL KUMAR MITTAL VSBUBBLES SABHARWAL	Application under any other provisions- IBC	5/3/2024	order missing of nclt	advpallavsaxena
6073	6/1/2024	0710102008582022 (No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6074	6/1/2024	0710102008582022 (No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6075	26-02-2024	0710102074422023 (No.of Docs 2)	0710102074422023/6	COMPANY PETITION IB (IBC)/552(ND)2023	AGARWAL COAL CORPORATION PRIVATE LIMITED VS. ARYAN ISPAT AND POWER PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	need every page sign and order delay	rakesh@12
6076	6/1/2024	0710102008582022 (No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6077	6/1/2024	0710102008582022 (No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6078	6/1/2024	0710102008582022 (No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6079	6/1/2024	0710102008582022 (No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6080	6/1/2024	0710102008582022 (No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L

6081	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6082	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
6083	23-02-2024	071010200846202 4(No.of Docs 2)	0710102008462024/1	INTERLOCUTORY APPLICATION (I.B.C)/907(ND)202 4	DEVENDRA KUMAR LODHA -RP OF MAINFRAME ENERGY SOLUTION PVT LTD VS. HDFC BANK LTD	Sec 60(5)	5/3/2024	index missing book marking mandatory and 1 rs court fee missed	DKLODHA
6084	9/2/2024	071010207759202 2(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
6085	28-02-2024	071010210425202 3(No.of Docs 1)	0710102104252023/8	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)202 4	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC,Application under any other provisions- IBC	4/3/2024	bookmarking mandatory Oder missing	anoopcl
6086	23-02-2024	071020042476201 8(No.of Docs 3)	0710200424762018/7	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	4/3/2024	bookmarking mandatory	pawan_nclt
6087	23-02-2024	071010200282202 4(No.of Docs 2)	0710102002822024/5	INTERLOCUTORY APPLICATION (I.B.C)/329(ND)202 4	DEBASHIS NANDA	Application under any other provisions- IBC	4/3/2024	bookmarking mandatory	CSGAURAVJOSHI
6088	23-02-2024	071010200308202 4(No.of Docs 2)	0710102003082024/4	INTERLOCUTORY APPLICATION (I.B.C)/331(ND)202 4	DEBASHIS NANDA	Application under any other provisions- IBC	4/3/2024	bookmarking mandatory	CSGAURAVJOSHI
6089	2/3/2024	071010210224202 3(No.of Docs 1)	0710102102242023/1 0	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	4/3/2024	delay order	mahimamalhotra
6090	24-02-2024	071010210544202 3(No.of Docs 1)	0710102105442023/1	INTERLOCUTORY APPLICATION (I.B.C)/285(PB)202 4	GOLF AVENUE WELFARE ASSOCIATION AND ANR. VS. MR. RAJESH KUMAR PARAKH	Sec 60(5)	4/3/2024	Oder delay	abhinavyagi
6091	1/3/2024	071010200913202 4(No.of Docs 2)	0710102009132024/1	COMPANY PETITION IB (IBC)/72(ND)2024	M/S A-ONE HOMES VS. M2M BUILDTECH PRIVATE LIMITED	IBC under Sec 7	4/3/2024	bookmarking mandatory as per index and Oder delay	ASDLawOffice
6092	24-02-2024	071010200994202 4(No.of Docs 1)	0710102009942024/1	INTERLOCUTORY APPLICATION (I.B.C)/587(ND)202 4	AMAN PRUTHI & ANR VS. SH SATYA PRAKASH GUPTA	Sec 60(5)	4/3/2024	Oder missing	sonalanand99

6093	24-02-2024	071010200993202 4(No.of Docs 1)	0710102009932024/1	INTERLOCUTORY APPLICATION (I.B.C)/681(ND)202 4	PANKAJ NARANG VSVINEET AGGARAWAL	Sec 60(5)	4/3/2024	index missing in bookmarking	Harishtaneja78
6094	14-02-2024	071010209489202 3(No.of Docs 1)	0710102094892023/2	COMPANY APPEAL(COMPAN IES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	4/3/2024	bookmarking pagination numbering index missing	CSSSHARAD
6095	14-02-2024	071010209489202 3(No.of Docs 1)	0710102094892023/2	COMPANY APPEAL(COMPAN IES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	4/3/2024	bookmarking pagination numbering index missing	CSSSHARAD
6096	14-02-2024	071010209489202 3(No.of Docs 1)	0710102094892023/2	COMPANY APPEAL(COMPAN IES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	4/3/2024	bookmarking pagination numbering index missing	CSSSHARAD
6097	14-02-2024	071010209489202 3(No.of Docs 1)	0710102094892023/2	COMPANY APPEAL(COMPAN IES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	4/3/2024	bookmarking pagination numbering index missing	CSSSHARAD
6098	26-02-2024	071010208569202 3(No.of Docs 1)	0710102085692023/3	COMPANY APPEAL(COMPAN IES ACT)/254(ND)2023	SURESH KUMAR KHERA VS. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (3)	4/3/2024	Book marking mandatory as per index.	14868
6099	26-02-2024	071010208134202 3(No.of Docs 2)	0710102081342023/2	COMPANY PETITION IB (IBC)/591(ND)2023	ILIAS HUSAIN VS. MALIHA REALTORS PRIVATE LIMITED	IBC under Sec 7	4/3/2024	bookmarking mandatory and put on ticket blank side in vakalatnama	Neeraj Yadav
6100	26-02-2024	071010208227202 3(No.of Docs 2)	0710102082272023/4	INTERLOCUTORY APPLICATION (I.B.C)/5200(ND)20 23	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	4/3/2024	Oder missing	niclegal
6101	29-02-2024	071010207340202 3(No.of Docs 4)	0710102073402023/3	COMPANY APPLICATION(CO MPANIES ACT)/347(ND)2023	LAXMI TALATI VS. SANGEETA @ CHANDANI	Rule 11 of NCLT	4/3/2024	book marking mandatory as per index and sign of every pages need order of every pages	D19062021
6102	23-02-2024	071010206674202 3(No.of Docs 1)	0710102066742023/1	COMPANY PETITION (COMPANIES ACT)/163(ND)2023	VIDHI SHARMA VS. GREEN APPLE PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	4/3/2024	welfare not clear	arjunmalik05
6103	23-02-2024	071010206679202 3(No.of Docs 2)	0710102066792023/7	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	4/3/2024	ticket put on blank side in vakalatnama	arjunmalik05

6104	1/3/2024	0710102052072023(No.of Docs 2)	0710102052072023/4	COMPANY PETITION IB (IBC)/429(ND)2023	MEERA SACHDEVA VS. JASMINE BUILD MART PRIVATE LIMITED	IBC under Sec 7	4/3/2024	Oder missing	lokeshbhola
6105	1/3/2024	0710102052092023(No.of Docs 2)	0710102052092023/4	COMPANY PETITION IB (IBC)/428(ND)2023	NIKITA DHINGRA VS. JASMINE BUILD MART PRIVATE LIMITED	IBC under Sec 7	4/3/2024	Oder missing	lokeshbhola
6106	23-02-2024	0710102050632023(No.of Docs 1)	0710102050632023/2	COMPANY PETITION IB (IBC)/503(ND)2023	HEMANT GOYAL	Section 94(1)	4/3/2024	bookmarking mandatory and Oder missing	vishishtnclt
6107	29-02-2024	0710102050292023(No.of Docs 3)	0710102050292023/7	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2023	PANKAJ NARANG VS. VINEET AGARWAL	19(2)	4/3/2024	pagination missing in book marking remove double numbering volume 2 book marking missing and true copy need every page need order of nclt.	shubhampaliwal
6108	26-02-2024	0710102087762022(No.of Docs 2)	0710102087762022/2	INTERLOCUTORY APPLICATION (I.B.C)/6402(PB)2022	ENKAY INDIA RUBBER CO PVT LTD VSSUMERU PROCESSORS PVT LTD	Application under any other provisions- IBC	4/3/2024	delay order of nclt	rmalik2001
6109	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
6110	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
6111	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
6112	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
6113	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
6114	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
6115	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
6116	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22

6130	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHPINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
6131	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHPINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
6132	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHPINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
6133	24-02-2024	0710102013692024(No.of Docs 1)	0710102013692024/1	INTERLOCUTORY APPLICATION (I.B.C)/677(ND)2024	ARVIND MITTAL	Application under any other provisions- IBC	4/3/2024	Oder missing	Atulbhatia
6134	26-02-2024	0710102085572021(No.of Docs 2)	0710102085572021/6	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2021	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	4/3/2024	Oder missing	niclegal
6135	24-02-2024	0710102027652021(No.of Docs 1)	0710102027652021/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/3/2024	bookmarking mandatory	RASTOGIFCS5
6136	2/3/2024	0710102020302021(No.of Docs 2)	0710102020302021/6	INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)2021	KASHI VISWANATHAN SIVARAMAN VSICICI BANK LIMITED	Application under any other provisions-IBC,Sec 50(1)	4/3/2024	delay order	sonalijoon
6137	2/3/2024	0710102020302021(No.of Docs 2)	0710102020302021/6	INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)2021	KASHI VISWANATHAN SIVARAMAN VSICICI BANK LIMITED	Application under any other provisions-IBC,Sec 50(1)	4/3/2024	delay order	sonalijoon
6138	2/3/2024	0710102020302021(No.of Docs 2)	0710102020302021/6	INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)2021	KASHI VISWANATHAN SIVARAMAN VSICICI BANK LIMITED	Application under any other provisions-IBC,Sec 50(1)	4/3/2024	delay order	sonalijoon
6139	2/3/2024	0710102020302021(No.of Docs 2)	0710102020302021/6	INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)2021	KASHI VISWANATHAN SIVARAMAN VSICICI BANK LIMITED	Application under any other provisions-IBC,Sec 50(1)	4/3/2024	delay order	sonalijoon
6140	26-02-2024	0710102090872020(No.of Docs 2)	0710102090872020/5	COMPANY APPLICATION(COMPANIES ACT)/584(ND)2020	GEETA BATHLA VS. ARYAN PRESS PRIVATE LIMITED & ORS.	Rule 11 of NCLT	4/3/2024	missed 3 rs court fee and paste welfare fee on blank side of vakalatnama delay order	sonalijoon
6141	26-02-2024	0710102090872020(No.of Docs 2)	0710102090872020/6	COMPANY APPLICATION(COMPANIES ACT)/584(ND)2020	GEETA BATHLA VS. ARYAN PRESS PRIVATE LIMITED & ORS.	Rule 11 of NCLT	4/3/2024	delay order and proof of service not seen	sonalijoon
6142	26-02-2024	0710102090872020(No.of Docs 2)	0710102090872020/4	COMPANY APPLICATION(COMPANIES ACT)/584(ND)2020	GEETA BATHLA VS. ARYAN PRESS PRIVATE LIMITED & ORS.	Rule 11 of NCLT	4/3/2024	welfare fee paste on blank side on vakalatnama	sonalijoon

6143	29-02-2024	0710102426212018(No.of Docs 2)	0710102426212018/62	COMPANY PETITION IB (IBC)/60(PB)2018	ORIENTAL BANK OF COMMERCE VS BINDALS SPONNGE INDUSTRIES LIMITED	IBC under Sec 7	4/3/2024	Oder delay need every pages sign	dk.sood@yahoo.com
6144	28-02-2024	0710102108622023(No.of Docs 2)	0710102108622023/3	COMPANY PETITION IB (IBC)/74(ND)2024	INVOICE DISCOUNTERS OF ADAPTIO FACILITY MANAGEMENT PVT LTD THROUGH MR ARUNAVA GHOSH VS. CBRE SOUTH ASIA PRIVATE LIMITED	IBC Under Sec 9	4/3/2024	Oder missing	sjalanco1234
6145	23-02-2024	0710102107292023(No.of Docs 1)	0710102107292023/1	INTERLOCUTORY APPLICATION (I.B.C)/141(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. BHUPENDER PAL SINGH	Application under any other provisions- IBC	4/3/2024	bookmarking mandatory and Oder missing	azeem2112
6146	22-02-2024	0710102057032023(No.of Docs 1)	0710102057032023/7	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	2/3/2024	wrong file	sfionclt
6147	26-02-2024	0710102090872020(No.of Docs 2)	0710102090872020/7	COMPANY APPLICATION(COMPANIES ACT)/584(ND)2020	GEETA BATHLA VS. ARYAN PRESS PRIVATE LIMITED & ORS.	Rule 11 of NCLT	2/3/2024	delay order of nclt	sonalijoon
6148	22-01-2024	0710102066312022(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmalik2301
6149	22-01-2024	0710102066312022(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmalik2301
6150	22-01-2024	0710102066312022(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmalik2301
6151	22-01-2024	0710102066312022(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmalik2301
6152	22-01-2024	0710102066312022(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmalik2301
6153	22-01-2024	0710102066312022(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmalik2301
6154	22-01-2024	0710102066312022(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmalik2301

6155	22-02-2024	071010208447202 3(No.of Docs 1)	0710102084472023/1	COMPANY PETITION IB (IBC)/92(ND)2024	CENTERAL BANK OF INDIA VS. SUMOHITA KAUR	Section 95(1)	2/3/2024	Oder missing	brijesh_tamber
6156	22-01-2024	071010206631202 2(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)20 22	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmailik2301
6157	22-02-2024	071010208652202 2(No.of Docs 1)	0710102086522022/1	INTERLOCUTORY APPLICATION (I.B.C)/5136(ND)20 22	ATIUTTAM PRASAD SINGH	Application under any other provisions- IBC	2/3/2024	Oder missing bookmarking pagination numbering missing as per index	ATIUTTAM
6158	29-01-2024	071010202940202 2(No.of Docs 2)	0710102029402022/4	INTERLOCUTORY APPLICATION (I.B.C)/2022(ND)20 22	PRABHUPREM BUILDCON PVT LTD VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	2/3/2024	require oeder	gunjan
6159	26-02-2024	071010206631202 2(No.of Docs 2)	0710102066312022/2	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)20 22	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	bookmarking mandatory and Oder missing	rmailik2301
6160	29-01-2024	071010202940202 2(No.of Docs 2)	0710102029402022/4	INTERLOCUTORY APPLICATION (I.B.C)/2022(ND)20 22	PRABHUPREM BUILDCON PVT LTD VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	2/3/2024	require oeder	gunjan
6161	29-01-2024	071010202940202 2(No.of Docs 2)	0710102029402022/4	INTERLOCUTORY APPLICATION (I.B.C)/2022(ND)20 22	PRABHUPREM BUILDCON PVT LTD VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	2/3/2024	require oeder	gunjan
6162	29-01-2024	071010202940202 2(No.of Docs 2)	0710102029402022/4	INTERLOCUTORY APPLICATION (I.B.C)/2022(ND)20 22	PRABHUPREM BUILDCON PVT LTD VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	2/3/2024	require oeder	gunjan
6163	22-01-2024	071010206631202 2(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)20 22	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmailik2301
6164	21-02-2024	071010201796202 2(No.of Docs 2)	0710102017962022/1 3	COMPANY PETITION IB (IBC)/210(ND)2022	AIRWIL JKM INFRASTRUCTURE PVT. LTD VS. CADILLAC INFOTECH PVT. LTD.	IBC under Sec 7	2/3/2024	affidavit missing	asa@asalegal.in
6165	21-02-2024	071010208344202 3(No.of Docs 2)	0710102083442023/1	COMPANY PETITION IB (IBC)/646(ND)2023	STATE BANK OF INDIA VS. MOHNISH JAIN	Section 95(1)	2/3/2024	need every page sign and missing pagination in book marking.	sangallawassociates
6166	21-02-2024	071010200780202 2(No.of Docs 3)	0710102007802022/6	COMPANY PETITION (COMPANIES ACT)/19(ND)2022	NIKHIL RAJNIKANT PARMAR VS. PUSHPENDER KHAJOTIA	Sec. 241(1),Sec. 242(4)	2/3/2024	bookmarking pagination numbering missing as per index and need every pages sign	Therishark
6167	21-02-2024	071010200780202 2(No.of Docs 3)	0710102007802022/5	COMPANY PETITION (COMPANIES ACT)/19(ND)2022	NIKHIL RAJNIKANT PARMAR VS. PUSHPENDER KHAJOTIA	Sec. 241(1),Sec. 242(4)	2/3/2024	bookmarking pagination numbering missing as per index and need every pages sign	Therishark
6168	23-02-2024	071010204696202 3(No.of Docs 1)	0710102046962023/3	COMPANY PETITION IB (IBC)/483(ND)2023	AMIT GOYAL	Section 94(1)	2/3/2024	bookmarking mandatory and Oder missing	vishishtnclt

6169	27-02-2024	0710102076462023(No.of Docs 2)	0710102076462023/10	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec 7	2/3/2024	notary not clear and mismatch	tewariamitabh
6170	23-02-2024	0710102046972023(No.of Docs 1)	0710102046972023/2	COMPANY PETITION IB (IBC)/505(ND)2023	PUSHPA GOYAL	Section 94(1)	2/3/2024	bookmarking mandatory and Oder missing	vishishtnct
6171	23-02-2024	0710102046982023(No.of Docs 1)	0710102046982023/1	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)2023	M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VSALCHEMIST LIMITED	Sec 60(5)	2/3/2024	bookmarking mandatory	ashukansal@gmail.com
6172	20-02-2024	0710102083592021(No.of Docs 2)	0710102083592021/6	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA VS. RAKESH NAYAR	Section 95(1)	2/3/2024	bookmarking pagination numbering missing	jupiterlegal
6173	20-02-2024	0710102083592021(No.of Docs 2)	0710102083592021/6	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA VS. RAKESH NAYAR	Section 95(1)	2/3/2024	bookmarking pagination numbering missing	jupiterlegal
6174	20-02-2024	0710102083592021(No.of Docs 2)	0710102083592021/6	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA VS. RAKESH NAYAR	Section 95(1)	2/3/2024	bookmarking pagination numbering missing	jupiterlegal
6175	20-02-2024	0710102083592021(No.of Docs 2)	0710102083592021/6	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA VS. RAKESH NAYAR	Section 95(1)	2/3/2024	bookmarking pagination numbering missing	jupiterlegal
6176	27-02-2024	0710102081012021(No.of Docs 1)	0710102081012021/1	COMPANY PETITION IB (IBC)/677(ND)2021	INTEC CAPITAL LIMITED VS. SHEO KUMAR SINGH	Section 95(1)	2/3/2024	Wrong file	prakashlegaladvisers
6177	27-02-2024	0710102081012021(No.of Docs 1)	0710102081012021/1	COMPANY PETITION IB (IBC)/677(ND)2021	INTEC CAPITAL LIMITED VS. SHEO KUMAR SINGH	Section 95(1)	2/3/2024	Wrong file	prakashlegaladvisers
6178	27-02-2024	0710102081012021(No.of Docs 1)	0710102081012021/1	COMPANY PETITION IB (IBC)/677(ND)2021	INTEC CAPITAL LIMITED VS. SHEO KUMAR SINGH	Section 95(1)	2/3/2024	Wrong file	prakashlegaladvisers
6179	27-02-2024	0710102081012021(No.of Docs 1)	0710102081012021/1	COMPANY PETITION IB (IBC)/677(ND)2021	INTEC CAPITAL LIMITED VS. SHEO KUMAR SINGH	Section 95(1)	2/3/2024	Wrong file	prakashlegaladvisers
6180	20-02-2024	0710200412782018(No.of Docs 3)	0710200412782018/9	COMPANY PETITION (COMPANIES ACT)/273(ND)2018	MR. SARTHAK BATHLA VS M/S. ARYAN PRESS PVT. LTD. & ORS.	Sec. 58(3),Sec. 59	2/3/2024	wrong file	sonalijoon
6181	26-02-2024	0710200412782018(No.of Docs 4)	0710200412782018/12	COMPANY PETITION (COMPANIES ACT)/273(ND)2018	MR. SARTHAK BATHLA VS M/S. ARYAN PRESS PVT. LTD. & ORS.	Sec. 58(3),Sec. 59	2/3/2024	affidavit address missing page 18 and page 62 notary missing and page 65 to 74 not readable translated copy require of every hindi page.	sonalijoon
6182	28-02-2024	0710102008442024(No.of Docs 2)	0710102008442024/8	RESTORED COMPANY PETITION (IBC)/1(ND)2024	ARMOUR SECURITY INDIA PRIVATE LIMITED VS. AMBIENCE PRIVATE LIMITED	IBC Under Sec 9	2/3/2024	need sign and order	ocean@7769
6183	27-02-2024	0710102078942021(No.of Docs 2)	0710102078942021/18	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2021	RAMA TOMAR & ORS VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	2/3/2024	Oder missing	varunmudgal

6184	22-02-2024	071010207185202 1(No.of Docs 2)	0710102071852021/6	COMPANY PETITION IB (IBC)/79(ND)2022	JUMBO CHEMICAL AND ALLIED INDUSTRIES PRIVATE LIMITED VS. ARJUN INDUSTRIES LIMITED	IBC under Sec 7	2/3/2024	bookmarking mandatory and index	karunesh4449
6185	26-02-2024	071010206271202 1(No.of Docs 2)	0710102062712021/6	INTERLOCUTORY APPLICATION (I.B.C)/4044(PB)20 21	NIIL INFRASTRUCTURE PRIVATE LIMITED VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/3/2024	Oder missing and bookmarking pagination numbering missing as per index	Laws.lance
6186	20-02-2024	071010210525202 3(No.of Docs 2)	0710102105252023/2	INTERLOCUTORY APPLICATION (I.B.C)/6493(ND)20 23	NAKULGUPTA VS. NATIONAL STOCK EXCHANGE INDIA LIMITED	Sec 60(5)	2/3/2024	Oder missing	lawjpv
6187	1/3/2024	071010200053202 4(No.of Docs 1)	0710102000532024/2 2	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	2/3/2024	bookmarking mandatory welfare ticket court 1rs fee missing put on ticket blank side in vakalatnama and index compulsory	advgmsingh
6188	22-02-2024	071010205654202 3(No.of Docs 1)	0710102056542023/8	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	2/3/2024	index missed	sfionclt
6189	1/3/2024	071010200115202 1(No.of Docs 2)	0710102001152021/1 4	COMPANY PETITION IB (IBC)/25(ND)2021	VOLKSWAGEN FINANCE PRIVATE LIMITED VS. SMT. PAVAN KAPOOR	Section 95(1)	2/3/2024	Oder delay	rrglawoffice
6190	21-02-2024	071020042496201 8(No.of Docs 2)	0710200424962018/1 8	COMPANY APPEAL(COMPAN IES ACT)/632(ND)2018	GHAZIABAD ENGINEERING CO. PVT. LTD VS THE REGISTRAR OF COMPANIES	Application under any other provisions	2/3/2024	Oder missing	84@YOGESH.123
6191	21-02-2024	071020042496201 8(No.of Docs 2)	0710200424962018/1 8	COMPANY APPEAL(COMPAN IES ACT)/632(ND)2018	GHAZIABAD ENGINEERING CO. PVT. LTD VS THE REGISTRAR OF COMPANIES	Application under any other provisions	2/3/2024	Oder missing	84@YOGESH.123
6192	21-02-2024	071020042496201 8(No.of Docs 2)	0710200424962018/1 8	COMPANY APPEAL(COMPAN IES ACT)/632(ND)2018	GHAZIABAD ENGINEERING CO. PVT. LTD VS THE REGISTRAR OF COMPANIES	Application under any other provisions	2/3/2024	Oder missing	84@YOGESH.123
6193	21-02-2024	071020042496201 8(No.of Docs 2)	0710200424962018/1 8	COMPANY APPEAL(COMPAN IES ACT)/632(ND)2018	GHAZIABAD ENGINEERING CO. PVT. LTD VS THE REGISTRAR OF COMPANIES	Application under any other provisions	2/3/2024	Oder missing	84@YOGESH.123
6194	29-02-2024	071010210875202 0(No.of Docs 2)	0710102108752020/6	COMPANY PETITION (COMPANIES ACT)/164(ND)2020	B.N. MEHTA VS. PGT COMPONENTS LIMITED	Sec. 97(1)	2/3/2024	bookmarking as per index	advraj77
6195	20-02-2024	071010206749202 0(No.of Docs 2)	0710102067492020/3 20	INTERLOCUTORY APPLICATION (I.B.C)/2528(PB)20 20	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) VS. FINSERVE SHARED SERVICES LIMITED	Sec 66(1)	2/3/2024	Oder missing bookmarking mandatory	KLAW

6196	26-02-2024	0710200412962017 (No.of Docs 2)	0710200412962017/7	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	2/3/2024	delay order	sonalijoon
6197	22-02-2024	0710102097252023 (No.of Docs 1)	0710102097252023/1	TRANSFER APPLICATION (IBC)/2(PB)2024	CM SMITH & SONS LIMITED THROUGH ITS PROMOTER & SHAREHOLDER SHRI RATILAL SMITH VS. HAQ STEELS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	2/3/2024	incomplete file	rdharmendra47
6198	28-10-2023	0710102050222022 (No.of Docs 4)	0710102050222022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2022	SHREE DURGA HOME APPLIANCES PRIVATELIMITED VS. SUMMER COOL HOME APPLIANCES LIMITED	Sec. 230-232 - Second Motion	2/3/2024	bookmarking compulsory	Amitabh Nil
6199	28-10-2023	0710102050222022 (No.of Docs 4)	0710102050222022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2022	SHREE DURGA HOME APPLIANCES PRIVATELIMITED VS. SUMMER COOL HOME APPLIANCES LIMITED	Sec. 230-232 - Second Motion	2/3/2024	bookmarking compulsory	Amitabh Nil
6200	28-10-2023	0710102050222022 (No.of Docs 4)	0710102050222022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2022	SHREE DURGA HOME APPLIANCES PRIVATELIMITED VS. SUMMER COOL HOME APPLIANCES LIMITED	Sec. 230-232 - Second Motion	2/3/2024	bookmarking compulsory	Amitabh Nil
6201	28-10-2023	0710102050222022 (No.of Docs 4)	0710102050222022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2022	SHREE DURGA HOME APPLIANCES PRIVATELIMITED VS. SUMMER COOL HOME APPLIANCES LIMITED	Sec. 230-232 - Second Motion	2/3/2024	bookmarking compulsory	Amitabh Nil
6202	23-02-2024	0710102026042023 (No.of Docs 1)	0710102026042023/3	INTERLOCUTORY APPLICATION (I.B.C)/1667(ND)2023	MR. GAURAV MISRA VS. EMPLOYEE PROVIDENT FUND ORGANIZATION CHANDIGARH	Sec 60(5)	2/3/2024	bookmarking mandatory	ashukansal@gmail.com
6203	28-02-2024	0710102042522022 (No.of Docs 1)	0710102042522022/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	2/3/2024	require order	ABHISHEKNEGI
6204	28-02-2024	0710102042522022 (No.of Docs 1)	0710102042522022/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	2/3/2024	require order	ABHISHEKNEGI
6205	28-02-2024	0710102042522022 (No.of Docs 1)	0710102042522022/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	2/3/2024	require order	ABHISHEKNEGI
6206	28-02-2024	0710102042522022 (No.of Docs 1)	0710102042522022/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	2/3/2024	require order	ABHISHEKNEGI

6207	21-02-2024	0710102080062022(No.of Docs 1)	0710102080062022/10	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	2/3/2024	bookmarking mandatory	NSK_KOCHHARNITIN
6208	22-02-2024	0710102086522022(No.of Docs 1)	0710102086522022/2	INTERLOCUTORY APPLICATION (I.B.C)/5136(ND)2022	ATIUTTAM PRASAD SINGH	Application under any other provisions- IBC	2/3/2024	bookmarking mandatory	ATIUTTAM
6209	27-02-2024	0710102010062023(No.of Docs 3)	0710102010062023/10	COMPANY PETITION IB (IBC)/108(ND)2023	BANK OF BARODA VS. GOLDENLINE INFRASTRUCTURES PRIVATELIMITED	IBC under Sec 7	1/3/2024	pdf not clear and Oder delay	REENA JAIN
6210	20-02-2024	0710102052332023(No.of Docs 2)	0710102052332023/2	COMPANY PETITION (COMPANIES ACT)/123(ND)2023	BHARAT DINESH VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 169(4)	1/3/2024	need every pages sign and true copy missing bookmarking pagination numbering missing affidavit date missing and notary not clear welfare ticket not clear put on blank side in vakalatnama 65,72,75,127,128,129,133,137,138,139,142, this pages not clear	SRMLegal
6211	29-02-2024	0710102081292023(No.of Docs 4)	0710102081292023/1	COMPANY APPLICATION(COMPANIES ACT)/349(ND)2023	LAXMI TALATI VS. ABHAY JHAVERI	Rule 11 of NCLT	1/3/2024	sign of every page and book marking mandatory as per index	D19062021
6212	20-02-2024	0710102059322023(No.of Docs 1)	0710102059322023/9	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	1/3/2024	bookmarking pagination numbering missing as per index	RAVI4568
6213	20-02-2024	0710102059322023(No.of Docs 1)	0710102059322023/9	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	1/3/2024	bookmarking pagination numbering missing as per index	RAVI4568
6214	20-02-2024	0710102074572023(No.of Docs 2)	0710102074572023/4	INTERLOCUTORY APPLICATION (I.B.C)/4689(ND)2023	SHAIENDRA SINGH VS. ICICI BANK LTD	Sec 60(5)	1/3/2024	missing pagination	Shiv1982
6215	20-02-2024	0710102059322023(No.of Docs 1)	0710102059322023/9	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	1/3/2024	bookmarking pagination numbering missing as per index	RAVI4568
6216	20-02-2024	0710102059322023(No.of Docs 1)	0710102059322023/9	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	1/3/2024	bookmarking pagination numbering missing as per index	RAVI4568
6217	20-02-2024	0710102080852021(No.of Docs 2)	0710102080852021/11	COMPANY PETITION IB (IBC)/696(ND)2021	STATE BANK OF INDIA VS. MRS BABITA NAYAR	Section 95(1)	1/3/2024	bookmarking pagination numbering missing	jupiterlegal
6218	21-02-2024	0710102011972021(No.of Docs 2)	0710102011972021/5	COMPANY PETITION IB (IBC)/361(ND)2021	STATE BANK OF INDIA VS. SRI YELAMANCHILI YUGANDHRA BUTCHI BABU	Section 95(1)	1/3/2024	book marking missed according to the pagination	sravan1030
6219	20-02-2024	0710102054502023(No.of Docs 1)	0710102054502023/4	COMPANY APPEAL(COMPANIES ACT)/201(ND)2023	RAKESH RAI VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	1/3/2024	Oder missing	CSSHARAD

6220	26-02-2024	0710102063122021 (No.of Docs 2)	0710102063122021/1	INTERLOCUTORY APPLICATION (I.B.C)/4334(ND)2021	NAVNEET KUMAR GUPTA VSPIONEER CLIENT ASSOCIATES PVT.LTD& ORS.	Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 25(j)	1/3/2024	Oder delay service not show and pagination numering missing	advkrishan
6221	26-02-2024	0710102063122021 (No.of Docs 2)	0710102063122021/1	INTERLOCUTORY APPLICATION (I.B.C)/4334(ND)2021	NAVNEET KUMAR GUPTA VSPIONEER CLIENT ASSOCIATES PVT.LTD& ORS.	Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 25(j)	1/3/2024	Oder delay service not show and pagination numering missing	advkrishan
6222	27-02-2024	0710102010062023 (No.of Docs 3)	0710102010062023/10	COMPANY PETITION IB (IBC)/108(ND)2023	BANK OF BARODA VS. GOLDENLINE INFRASTRUCTURES PRIVATELIMITED	IBC under Sec 7	1/3/2024	pdf not clear and Oder delay	REENA JAIN
6223	23-02-2024	0710102092852023 (No.of Docs 1)	0710102092852023/1	INTERLOCUTORY APPLICATION (I.B.C)/6094(ND)2023	ADCOM SECURITAS PVT. LTD. VS. ALCHEMIST LIMITED	Sec 60(5)	1/3/2024	bookmarking mandatory as per index	ashukansal@gmail.com
6224	27-02-2024	0710102010062023 (No.of Docs 3)	0710102010062023/10	COMPANY PETITION IB (IBC)/108(ND)2023	BANK OF BARODA VS. GOLDENLINE INFRASTRUCTURES PRIVATELIMITED	IBC under Sec 7	1/3/2024	pdf not clear and Oder delay	REENA JAIN
6225	27-02-2024	0710102010062023 (No.of Docs 3)	0710102010062023/10	COMPANY PETITION IB (IBC)/108(ND)2023	BANK OF BARODA VS. GOLDENLINE INFRASTRUCTURES PRIVATELIMITED	IBC under Sec 7	1/3/2024	pdf not clear and Oder delay	REENA JAIN
6226	26-02-2024	0710102063122021 (No.of Docs 2)	0710102063122021/1	INTERLOCUTORY APPLICATION (I.B.C)/4334(ND)2021	NAVNEET KUMAR GUPTA VSPIONEER CLIENT ASSOCIATES PVT.LTD& ORS.	Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 25(j)	1/3/2024	Oder delay service not show and pagination numering missing	advkrishan
6227	26-02-2024	0710102063122021 (No.of Docs 2)	0710102063122021/1	INTERLOCUTORY APPLICATION (I.B.C)/4334(ND)2021	NAVNEET KUMAR GUPTA VSPIONEER CLIENT ASSOCIATES PVT.LTD& ORS.	Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 25(j)	1/3/2024	Oder delay service not show and pagination numering missing	advkrishan
6228	20-02-2024	0710102052332023 (No.of Docs 2)	0710102052332023/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2023	BHARAT DINESH VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 169(4)	1/3/2024	bookmarking pagination numbering missing need every pages sign and true copy missing in Annexure affidavit date missing and notary not clear 65,72,75,127,128,129,133,137,138,139,42 , this pages not clear welfare ticket not clear and put on both ticket blank side in vakalatnama	SRMLegal
6229	23-02-2024	0710102092302023 (No.of Docs 2)	0710102092302023/16	INTERLOCUTORY APPLICATION (I.B.C)/294(ND)2022	ASHU CHAUDHARY VSAL DUA FOOD PROCESSING PVT. LTD.	Rule 11 of NCLT, 2016	29-02-2024	bookmarking mandatory	nclt@382005

6230	23-02-2024	0710102092302021(No.of Docs 2)	0710102092302021/16	INTERLOCUTORY APPLICATION (I.B.C)/294(ND)2022	ASHU CHAUDHARY VSAL DUA FOOD PROCESSING PVT. LTD.	Rule 11 of NCLT, 2016	29-02-2024	bookmarking mandatory	nclt@382005
6231	19-02-2024	0710102061452019(No.of Docs 32)	0710102061452019/5	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	29-02-2024	Oder delay and bookmarking mandatory	ashish_choudhury007
6232	20-02-2024	0710102000762024(No.of Docs 1)	0710102000762024/1	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	29-02-2024	require order	avinashbhati6
6233	16-02-2024	0710102090892020(No.of Docs 2)	0710102090892020/5	COMPANY PETITION (COMPANIES ACT)/147(ND)2020	DALHOUSIE HOLDINGS LTD. VS. MARTIN & HARRIS PRIVATE LIMITED	Sec. 59,Sec. 213,Application under any other provisions ,Rule 11 of NCLT,Sec 424 (3)	29-02-2024	56,57,60,61,72 this pages is not clear	lawmarks
6234	23-02-2024	0710102092302021(No.of Docs 2)	0710102092302021/16	INTERLOCUTORY APPLICATION (I.B.C)/294(ND)2022	ASHU CHAUDHARY VSAL DUA FOOD PROCESSING PVT. LTD.	Rule 11 of NCLT, 2016	29-02-2024	bookmarking mandatory	nclt@382005
6235	23-02-2024	0710102092302021(No.of Docs 2)	0710102092302021/16	INTERLOCUTORY APPLICATION (I.B.C)/294(ND)2022	ASHU CHAUDHARY VSAL DUA FOOD PROCESSING PVT. LTD.	Rule 11 of NCLT, 2016	29-02-2024	bookmarking mandatory	nclt@382005
6236	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions- IBC	29-02-2024	Oder date delay	carakagarwal
6237	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions- IBC	29-02-2024	Oder date delay	carakagarwal
6238	16-02-2024	0710102098072023(No.of Docs 1)	0710102098072023/3	TRANSFER APPLICATION/51(PB)2023	JAYABEN SHANTILAL DOSHI VS. RONAK DYEING LIMITED	Rule16(d),NCLT Rules,2016	29-02-2024	bookmarking mandatory and index missing and vakalatnama not form	@MERA KI CHAMBERS
6239	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions- IBC	29-02-2024	Oder date delay	carakagarwal
6240	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions- IBC	29-02-2024	Oder date delay	carakagarwal
6241	20-02-2024	0710102074332023(No.of Docs 1)	0710102074332023/3	COMPANY PETITION IB (IBC)/549(ND)2023	YES BANK LIMITED VS. ATS REALWORTH PRIVATE LIMITED	IBC under Sec 7	29-02-2024	Oder missing	knlegal
6242	24-02-2024	0710102109142023(No.of Docs 1)	0710102109142023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(ND)2024	SUPERB BUILDWELL PRIVATE LIMITED	Sec. 230-232, Sec 234	29-02-2024	incomplete file	purbey31

6243	16-02-2024	0710102102242023(No.of Docs 1)	0710102102242023/5	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	29-02-2024	pagination numbering missing as per index	vivek.nclt.in
6244	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions- IBC	29-02-2024	Oder date delay	carakagarwal
6245	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions- IBC	29-02-2024	Oder date delay	carakagarwal
6246	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions- IBC	29-02-2024	Oder date delay	carakagarwal
6247	18-02-2024	0710102088882021(No.of Docs 2)	0710102088882021/3	COMPANY PETITION (COMPANIES ACT)/108(ND)2022	BNT MEDIA & ENTERTAINMENT LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	29-02-2024	bookmarking mandatory	YATISH
6248	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions- IBC	29-02-2024	Oder date delay	carakagarwal
6249	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions- IBC	29-02-2024	Oder date delay	carakagarwal
6250	15-02-2024	0710102026072022(No.of Docs 11)	0710102026072022/5	COMPANY PETITION IB (IBC)/283(ND)2022	INDIABULLS HOUSING FINANCE LIMITED VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	28-02-2024	need every pages sign	v.siddharth15
6251	6/2/2024	0710102089082023(No.of Docs 41)	0710102089082023/4	TRANSFER APPLICATION/53(PB)2023	BHARAT INVESTMENT GROWTH LIMITED	Rule16(d),NCL T Rules,2016	28-02-2024	index missing as per bookmarking	cfcadm00521
6252	15-02-2024	0710102030402023(No.of Docs 6)	0710102030402023/4	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	28-02-2024	Oder delay	sonalijoon
6253	19-02-2024	0710102120062019(No.of Docs 2)	0710102120062019/50	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-02-2024	book markimng misssd	rkramanbalaji@
6254	19-02-2024	0710102120062019(No.of Docs 2)	0710102120062019/50	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-02-2024	book markimng misssd	rkramanbalaji@
6255	19-02-2024	0710102120062019(No.of Docs 2)	0710102120062019/50	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-02-2024	book markimng misssd	rkramanbalaji@

6256	19-02-2024	0710102120062019(No.of Docs 2)	0710102120062019/50	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-02-2024	book markimng misssd	rkramanbalaji@
6257	26-02-2024	0710102008612022(No.of Docs 1)	0710102008612022/3	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	27-02-2024	court Fees 3 Rs Compulsory , Index Missing, Bookmarking Compulsory	Advrohit1989
6258	22-02-2024	0710102096172023(No.of Docs 2)	0710102096172023/3	COMPANY PETITION IB (IBC)/718(ND)2023	WIKREATE WORLDWIDE PRIVATE LIMITED VS. PK HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	27-02-2024	bookmarking mandatory	tarun_agg533
6259	27-02-2024	0710102104622020(No.of Docs 1)	0710102104622020/22	COMPANY PETITION (COMPANIES ACT)/180(PB)2020	NEERAJ AGGARWALA VS. NATIONAL SECURITIES DEPOSITORIES LTD.	Sec. 241(1)	27-02-2024	require order	Keystone Partners
6260	5/2/2024	0710102108812023(No.of Docs 1)	0710102108812023/1	COMPANY PETITION IB (IBC)/14(ND)2024	DR. FIRDOSH ROHINTAN MAHUWALLA VS. CELLUGEN BIOTECH PRIVATE LIMITED	IBC under Sec 7	26-02-2024	Oder missing	PSA@2018
6261	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
6262	16-02-2024	0710102105862023(No.of Docs 1)	0710102105862023/24	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	26-02-2024	need every page sign and true copy in annexure. mention bookmarking with page numbering.	kailashassociates
6263	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
6264	17-02-2024	0710102062072020(No.of Docs 2)	0710102062072020/20	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2021	KALYANKARI SUPPLIERS PRIVATE LIMITED	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	26-02-2024	bookmarking compulsory.	NEERAJ.ARORA
6265	17-02-2024	0710102000522024(No.of Docs 1)	0710102000522024/1	COMPANY PETITION (COMPANIES ACT)/6(ND)2024	RAJESH KUMAR CHAUDHARY VS. MR. VISHU CHAUDHARY DIRECTOR	Sec. 241(1),Sec. 242(4)	26-02-2024	need every page sign and true copy in pdf. order missing.	raghav.sabharwal
6266	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
6267	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal

6268	9/1/2024	071010209546202 3(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
6269	9/1/2024	071010209546202 3(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
6270	9/1/2024	071010209546202 3(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
6271	9/1/2024	071010209546202 3(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
6272	23-02-2024	071010208227202 3(No.of Docs 2)	0710102082272023/3	INTERLOCUTORY APPLICATION (I.B.C)/5200(ND)20 23	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	26-02-2024	page numbering missing in bookmarking	niclegal
6273	15-02-2024	071010209415202 3(No.of Docs 1)	0710102094152023/3	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NCL T Rules,2016 IBC	26-02-2024	wrong file	yourvakil
6274	15-02-2024	071010209415202 3(No.of Docs 2)	0710102094152023/2	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NCL T Rules,2016 IBC	26-02-2024	bookmarking are mandatory	yourvakil
6275	16-02-2024	071010204853202 3(No.of Docs 2)	0710102048532023/7	COMPANY PETITION (COMPANIES ACT)/101(ND)2023	PUJA KHANEJA VS. CITI COLLECTIONS INDIA PVT LTD	Sec. 241(1),Sec. 242(4)	26-02-2024	bookmarking numbering missed	trs chambers
6276	15-02-2024	071010209415202 3(No.of Docs 2)	0710102094152023/1	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NCL T Rules,2016 IBC	26-02-2024	bookmarking are mandatory	yourvakil
6277	15-02-2024	071010209415202 3(No.of Docs 1)	0710102094152023/4	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NCL T Rules,2016 IBC	26-02-2024	bookmarking are mandatory index missed court fee and welfare missed	yourvakil
6278	19-02-2024	071010209223202 2(No.of Docs 2)	0710102092232022/9	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)202 3	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	26-02-2024	pagination numbering missing as per index	l2811
6279	8/2/2024	071010207724202 3(No.of Docs 1)	0710102077242023/3	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)20 23	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	26-02-2024	welfare missing and index missing	skbmica@gmail.com
6280	15-02-2024	071010202961202 0(No.of Docs 1)	0710102029612020/6	COMPANY PETITION (COMPANIES ACT)/56(PB)2020	M/S HKX LOGISTICS INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) Of Section 66.	26-02-2024	book marking mandatory as per index	bajpaianand24

6281	19-02-2024	071010210590202 2(No.of Docs 2)	0710102105902022/6	INTERLOCUTORY APPLICATION (I.B.C)/6302(PB)2022	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	26-02-2024	mention address in affidavit	akshay0124@gmail.com
6282	16-02-2024	071010204408202 2(No.of Docs 1)	0710102044082022/17	COMPANY PETITION IB (IBC)/513(ND)2022	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec 7	26-02-2024	bookmarking numbering missed	DhanshyamPatel
6283	5/2/2024	071010210881202 3(No.of Docs 1)	0710102108812023/1	COMPANY PETITION IB (IBC)/14(ND)2024	DR. FIRDOSH ROHINTAN MAHUWALLA VS. CELLUGEN BIOTECH PRIVATE LIMITED	IBC under Sec 7	26-02-2024	Oder missing	PSA@2018
6284	21-02-2024	071010203613202 3(No.of Docs 2)	0710102036132023/16	COMPANY PETITION (COMPANIES ACT)/75(ND)2023	ANUBHAV MITTAL & ANR. VS. GLOBAL LANDCON PVT. LTD & ORS	Sec. 241(1),Sec. 242(4),Sec. 244(1),Rule 11 of NCLT,Section 448	26-02-2024	bookmarking are mandatory	alok@kumar
6285	31-01-2022	071010200871202 2(No.of Docs 0)	0710102008712022/33	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	26-02-2024	book marking mandatory as per index	
6286	23-02-2024	071010208264202 3(No.of Docs 2)	0710102082642023/8	INTERLOCUTORY APPLICATION (I.B.C)/5144(ND)2023	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL FOR M/S EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Sec 60(5)	26-02-2024	sign true copy missing and bookmarking compulsory	Pankaj_NCLT
6287	19-02-2024	071010210381202 3(No.of Docs 2)	0710102103812023/2	INTERLOCUTORY APPLICATION (I.B.C)/6537(ND)2023	MR PARDEEP VSMR GANGA RAM AGARWAL	Sec 60(5)	26-02-2024	require order and notary mismatched	RiyaThomas
6288	21-02-2024	071010201184202 1(No.of Docs 2)	0710102011842021/5	COMPANY PETITION IB (IBC)/303(ND)2021	STATE BANK OF INDIA VS. SRI SURAPANENI RAMESH	Section 95(1)	26-02-2024	book marking missed according to the pagination	sravan1030
6289	19-02-2024	071010200132202 4(No.of Docs 1)	0710102001322024/1	INTERLOCUTORY APPLICATION (I.B.C)/217(PB)2024	MS. RINKU KAPOOR FORMERLY RINKU SINHA VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Sec 60(5)	26-02-2024	Oder missing	filings@tkcpartners
6290	23-02-2024	071010207271202 3(No.of Docs 1)	0710102072712023/1	INTERLOCUTORY APPLICATION (I.B.C)/5042(ND)2023	M/S DADA INFRASTRUCTURE VS. MR. ATUL MITTAL RESOLUTION PROFESSIONAL M/S TECNOFAB ENGINNEERING PRIVATE LIMITED	Sec 60(5)	26-02-2024	incomplete file	9.52702E+11

6291	19-02-2024	0710102001322024 (No.of Docs 1)	0710102001322024/1	INTERLOCUTORY APPLICATION (I.B.C)/217(PB)2024	MS. RINKU KAPOOR FORMERLY RINKU SINHA VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Sec 60(5)	26-02-2024	Oder missing	filings@tkcpartners
6292	9/1/2024	0710102095462023 (No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
6293	9/1/2024	0710102095462023 (No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
6294	24-03-2023	0710102027722023 (No.of Docs 0)	0710102027722023/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2023	MAHALAXMI CASTLES AND VILLAS PRIVATELIMITED	Sec. 230-232, Sec 234	26-02-2024	bookmarking mandatory	
6295	9/1/2024	0710102095462023 (No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
6296	9/1/2024	0710102095462023 (No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
6297	9/1/2024	0710102095462023 (No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
6298	9/1/2024	0710102095462023 (No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
6299	9/1/2024	0710102095462023 (No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
6300	9/1/2024	0710102095462023 (No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
6301	19-02-2024	0710102001322024 (No.of Docs 1)	0710102001322024/1	INTERLOCUTORY APPLICATION (I.B.C)/217(PB)2024	MS. RINKU KAPOOR FORMERLY RINKU SINHA VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Sec 60(5)	26-02-2024	Oder missing	filings@tkcpartners
6302	8/2/2024	0710102077242023 (No.of Docs 1)	0710102077242023/3	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	26-02-2024	welfare missing and index missing	skbmica@gmail.com
6303	9/1/2024	0710102095462023 (No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
6304	8/2/2024	0710102077242023 (No.of Docs 1)	0710102077242023/3	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	26-02-2024	welfare missing and index missing	skbmica@gmail.com
6305	23-02-2024	0710200412962017 (No.of Docs 5)	0710200412962017/5	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	26-02-2024	wrong file	sonalijoon

6306	19-02-2024	071010210380202 3(No.of Docs 2)	0710102103802023/2	INTERLOCUTORY APPLICATION (I.B.C)/6533(ND)2023	MR. PRADEEP VS. MR. GANGA RAM AGARWAL	Sec 60(5)	26-02-2024	require order and notary mismatched	RiyaThomas
6307	20-02-2024	071010203040202 3(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
6308	5/2/2024	071010210881202 3(No.of Docs 1)	0710102108812023/1	COMPANY PETITION IB (IBC)/14(ND)2024	DR. FIRDOSH ROHINTAN MAHUWALLA VS. CELLUGEN BIOTECH PRIVATE LIMITED	IBC under Sec 7	26-02-2024	Oder missing	PSA@2018
6309	5/2/2024	071010210881202 3(No.of Docs 1)	0710102108812023/1	COMPANY PETITION IB (IBC)/14(ND)2024	DR. FIRDOSH ROHINTAN MAHUWALLA VS. CELLUGEN BIOTECH PRIVATE LIMITED	IBC under Sec 7	26-02-2024	Oder missing	PSA@2018
6310	19-02-2024	071010200132202 4(No.of Docs 1)	0710102001322024/1	INTERLOCUTORY APPLICATION (I.B.C)/217(PB)2024	MS. RINKU KAPOOR FORMERLY RINKU SINHA VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Sec 60(5)	26-02-2024	Oder missing	filings@tkcpartners
6311	20-02-2024	071010203040202 3(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
6312	20-02-2024	071010203040202 3(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
6313	15-02-2024	071010208207202 3(No.of Docs 3)	0710102082072023/2	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONAL LIMITED	IBC Under Sec 9	26-02-2024	bookmarking are mandatory index missed etc	KKSLO
6314	17-02-2024	071010209291202 3(No.of Docs 2)	0710102092912023/1	COMPANY PETITION (COMPANIES ACT)/215(ND)2023	AMUL MOHAN MITTAL SON OF SATISH MOHAN MITTAL VS. INTEGRATED TECHNOLOGIES LIMITED	Sec. 58(3)	26-02-2024	bookmarking compulsory.	cshema09
6315	9/1/2024	071010209546202 3(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
6316	20-02-2024	071010203040202 3(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
6317	20-02-2024	071010203040202 3(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
6318	24-02-2024	071010210614202 3(No.of Docs 2)	0710102106142023/4	COMPANY PETITION IB (IBC)/25(ND)2024	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. ACTIONMILANO BRANDS LIMITED	IBC Under Sec 9	26-02-2024	require of every page sign and true copy page 10 to 114	negimilan04

6319	20-02-2024	0710102030402023 3(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
6320	8/2/2024	0710102077242023 3(No.of Docs 1)	0710102077242023/3	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	26-02-2024	welfare missing and index missing	skbmica@gmail.com
6321	9/1/2024	0710102095462023 3(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
6322	15-02-2024	0710102003812023 3(No.of Docs 1)	0710102003812023/4	INTERLOCUTORY APPLICATION (I.B.C)/600(ND)2023	DINESH SOOD VSJAKSON LIMITED	Application under any other provisions- IBC	25-02-2024	Oder delay	dk.sood@yahoo.com
6323	16-01-2024	0710102057032023 3(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
6324	16-01-2024	0710102057032023 3(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
6325	16-01-2024	0710102057032023 3(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
6326	16-01-2024	0710102057032023 3(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
6327	16-01-2024	0710102057032023 3(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
6328	16-01-2024	0710102057032023 3(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
6329	15-02-2024	0710200412962017 7(No.of Docs 7)	0710200412962017/3	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	25-02-2024	wrong file	sonalijoon
6330	16-01-2024	0710102057032023 3(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt

6331	16-01-2024	071010205703202 3(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
6332	16-01-2024	071010205703202 3(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
6333	20-02-2024	071010206749202 0(No.of Docs 2)	0710102067492020/4	INTERLOCUTORY APPLICATION (I.B.C)/2528(PB)20 20	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) VS. FINSERVE SHARED SERVICES LIMITED	Sec 66(1)	25-02-2024	bookmarking mandatory	KLAW
6334	16-01-2024	071010205654202 3(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
6335	16-01-2024	071010205654202 3(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
6336	16-01-2024	071010205654202 3(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
6337	16-01-2024	071010205654202 3(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
6338	16-01-2024	071010205654202 3(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfionclt

6339	16-01-2024	071010205654202 3(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
6340	16-01-2024	071010205654202 3(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
6341	16-01-2024	071010205654202 3(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
6342	16-01-2024	071010205654202 3(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
6343	30-01-2024	071010203932202 1(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(CO MPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
6344	30-01-2024	071010203932202 1(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(CO MPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
6345	14-02-2024	071010207117202 3(No.of Docs 1)	0710102071172023/4	COMPANY APPEAL(COMPAN IES ACT)/279(ND)2023	SANTOSH AGGARWAL VS. REGISTRAR OF COMPANIES (VIVID CHEM PRIVATE LIMITED)	Sec 252 (3)	25-02-2024	missing 1 rs court fee on vakalatnama	CSGKUMAR
6346	30-01-2024	071010203932202 1(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(CO MPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
6347	30-01-2024	071010203932202 1(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(CO MPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
6348	30-01-2024	071010203932202 1(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(CO MPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon

6349	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
6350	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
6351	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
6352	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
6353	15-02-2024	0710102063482021(No.of Docs 2)	0710102063482021/6	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	25-02-2024	book marking mandatory as per index and index missing	Rajeev Raizada
6354	15-02-2024	0710102063482021(No.of Docs 2)	0710102063482021/7	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	25-02-2024	book marking and index missing	Rajeev Raizada
6355	15-02-2024	0710102064282023(No.of Docs 1)	0710102064282023/3	COMPANY APPEAL(COMPANIES ACT)/310(ND)2023	R3 PLANNERS PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec 252 (3)	25-02-2024	book marking mandatory as per index	Sanchit2017
6356	14-02-2024	0710102006122024(No.of Docs 2)	0710102006122024/4	TRANSFER APPLICATION (IBC)/6(PB)2024	KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	25-02-2024	index missing bookmarking	NNCO
6357	14-02-2024	0710102006122024(No.of Docs 2)	0710102006122024/4	TRANSFER APPLICATION (IBC)/6(PB)2024	KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	25-02-2024	index missing bookmarking	NNCO
6358	14-02-2024	0710102006122024(No.of Docs 2)	0710102006122024/4	TRANSFER APPLICATION (IBC)/6(PB)2024	KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	25-02-2024	index missing bookmarking	NNCO
6359	15-02-2024	0710102003812023(No.of Docs 1)	0710102003812023/4	INTERLOCUTORY APPLICATION (I.B.C)/600(ND)2023	DINESH SOOD VS.JAKSON LIMITED	Application under any other provisions- IBC	25-02-2024	Oder delay	dk.sood@yahoo.com
6360	14-02-2024	0710102006122024(No.of Docs 2)	0710102006122024/4	TRANSFER APPLICATION (IBC)/6(PB)2024	KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	25-02-2024	index missing bookmarking	NNCO

6361	15-02-2024	0710102003812023(No.of Docs 1)	0710102003812023/4	INTERLOCUTORY APPLICATION (I.B.C)/600(ND)2023	DINESH SOOD VS.JAKSON LIMITED	Application under any other provisions- IBC	25-02-2024	Oder delay	dk.sood@yahoo.com
6362	15-02-2024	0710102003812023(No.of Docs 1)	0710102003812023/4	INTERLOCUTORY APPLICATION (I.B.C)/600(ND)2023	DINESH SOOD VS.JAKSON LIMITED	Application under any other provisions- IBC	25-02-2024	Oder delay	dk.sood@yahoo.com
6363	15-02-2024	0710102036132023(No.of Docs 1)	0710102036132023/17	COMPANY PETITION (COMPANIES ACT)/75(ND)2023	ANUBHAV MITTAL & ANR. VS. GLOBAL LANDCON PVT. LTD & ORS	Sec. 241(1),Sec. 242(4),Sec. 244(1),Rule 11 of NCLT,Section 448	25-02-2024	book marking mandatory and stamp fee paste on blank page.	alok@kumar
6364	14-02-2024	0710102042522022(No.of Docs 1)	0710102042522022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	25-02-2024	Oder missing	ABHISHEKNEGI
6365	15-02-2024	0710102157482019(No.of Docs 1)	0710102157482019/1	COMPANY APPLICATION(IBC)/2735(PB)2019	VIJENDER SHARMA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	25-02-2024	wrong file	vijender@vsa.net.in
6366	20-02-2024	0710102014672023(No.of Docs 1)	0710102014672023/17	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-02-2024	wronf index	MVCO06
6367	20-02-2024	0710102014672023(No.of Docs 1)	0710102014672023/17	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-02-2024	wronf index	MVCO06
6368	20-02-2024	0710102014672023(No.of Docs 1)	0710102014672023/17	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-02-2024	wronf index	MVCO06
6369	20-02-2024	0710102014672023(No.of Docs 1)	0710102014672023/17	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-02-2024	wronf index	MVCO06
6370	19-02-2024	0710102011512024(No.of Docs 1)	0710102011512024/14	INTERLOCUTORY APPLICATION (I.B.C)/622(PB)2024	QATAR SOLAR TECHNOLOGIES QSC VS. PUNJ LLOYD LTD. (THROUGH ITS LIQUIDATOR MR. ASHWINI MEHRA)	Sec 60(5)	25-02-2024	MISSING ORDER OF AFFIDAVIT	madhavikhanna@1234
6371	16-02-2024	0710102105862023(No.of Docs 2)	0710102105862023/3	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	25-02-2024	need every page sign and true copy in annexure. mention bookmarking with page numbering.	kailashassociates

6372	7/11/2023	0710102097112023 3(No.of Docs 0)	0710102097112023/1	RESTORATION APPLICATION (COMPANIES ACT)/64(ND)2023	ADS SPIRITS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT	24-02-2024	bookmarking mandatory	
6373	15-02-2024	0710102010862022 2(No.of Docs 2)	0710102010862022/8	COMPANY PETITION IB (IBC)/97(ND)2022	INDIABULLS HOUSING FINANCE LIMITED VS. DR SUBHASH CHANDRA	Section 95(1)	24-02-2024	sign of every page of files	trustlegal
6374	20-12-2023	0710102108242023 3(No.of Docs 0)	0710102108242023/1	INTERLOCUTORY APPLICATION (I.B.C)/88(ND)2024	IP ANIL MATTA VSRAJAT MALHOTRA (EX-DIRECTOR)	19(2)	24-02-2024	order missed	
6375	12/2/2024	0710102108172022 2(No.of Docs 2)	0710102108172022/6	COMPANY APPEAL(COMPANIES ACT)/42(ND)2023	SURINDER WADHWA VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	24-02-2024	bookamarking mandatory	Aayu1746
6376	10/2/2024	0710102078102023 3(No.of Docs 2)	0710102078102023/7	COMPANY PETITION IB (IBC)/620(ND)2023	AGGARWAL PLY HOUSE VS. TECHNO FAC CONTRACTS PRIVATE LIMITED	IBC Under Sec 9	24-02-2024	bookmarking mandatory as per index need every sign and ticket put on some space area	Gsvlegal
6377	14-02-2024	0710102088172023 3(No.of Docs 2)	0710102088172023/1	INTERLOCUTORY APPLICATION (I.B.C)/5498(ND)2023	SANJAY MEHRA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	24-02-2024	bookmarking as per index	as.juris
6378	13-02-2024	0710102034782022 2(No.of Docs 2)	0710102034782022/15	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	24-02-2024	missing pagination as per index in book marking	advakashverma1997
6379	27-01-2024	0710102078502023 3(No.of Docs 3)	0710102078502023/3	COMPANY PETITION IB (IBC)/611(ND)2023	SHREE RADHE GOVIND ENERGY VS. JUNIPER GREEN THREE PRIVATE LIMITED	IBC Under Sec 9	24-02-2024	Oder missing and mention bookmarking properly done	mohitdram
6380	27-01-2024	0710102078502023 3(No.of Docs 3)	0710102078502023/3	COMPANY PETITION IB (IBC)/611(ND)2023	SHREE RADHE GOVIND ENERGY VS. JUNIPER GREEN THREE PRIVATE LIMITED	IBC Under Sec 9	24-02-2024	Oder missing and mention bookmarking properly done	mohitdram
6381	20-12-2023	0710102108242023 3(No.of Docs 0)	0710102108242023/1	INTERLOCUTORY APPLICATION (I.B.C)/88(ND)2024	IP ANIL MATTA VSRAJAT MALHOTRA (EX-DIRECTOR)	19(2)	24-02-2024	order missed	
6382	30-01-2024	0710102094222023 3(No.of Docs 2)	0710102094222023/1	COMPANY PETITION IB (IBC)/695(ND)2023	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	24-02-2024	Oder missing and bookmarking pagination numbering missing as per index	sachdeva.vidushi@gmail
6383	30-01-2024	0710102094222023 3(No.of Docs 2)	0710102094222023/1	COMPANY PETITION IB (IBC)/695(ND)2023	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	24-02-2024	Oder missing and bookmarking pagination numbering missing as per index	sachdeva.vidushi@gmail
6384	30-01-2024	0710102094222023 3(No.of Docs 2)	0710102094222023/1	COMPANY PETITION IB (IBC)/695(ND)2023	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	24-02-2024	Oder missing and bookmarking pagination numbering missing as per index	sachdeva.vidushi@gmail
6385	15-02-2024	0710102078572019 9(No.of Docs 1)	0710102078572019/24	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	24-02-2024	incomplete file	munishmehta

6386	27-01-2024	0710102078502023(No.of Docs 3)	0710102078502023/3	COMPANY PETITION IB (IBC)/611(ND)2023	SHREE RADHE GOVIND ENERGY VS. JUNIPER GREEN THREE PRIVATE LIMITED	IBC Under Sec 9	24-02-2024	Oder missing and mention bookmarking properly done	mohitdram
6387	27-01-2024	0710102078502023(No.of Docs 3)	0710102078502023/3	COMPANY PETITION IB (IBC)/611(ND)2023	SHREE RADHE GOVIND ENERGY VS. JUNIPER GREEN THREE PRIVATE LIMITED	IBC Under Sec 9	24-02-2024	Oder missing and mention bookmarking properly done	mohitdram
6388	30-01-2024	0710102094222023(No.of Docs 2)	0710102094222023/1	COMPANY PETITION IB (IBC)/695(ND)2023	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	24-02-2024	Oder missing and bookmarking pagination numbering missing as per index	sachdeva.vidushi@gmail
6389	30-01-2024	0710102094222023(No.of Docs 2)	0710102094222023/1	COMPANY PETITION IB (IBC)/695(ND)2023	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	24-02-2024	Oder missing and bookmarking pagination numbering missing as per index	sachdeva.vidushi@gmail
6390	30-01-2024	0710102094222023(No.of Docs 2)	0710102094222023/1	COMPANY PETITION IB (IBC)/695(ND)2023	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	24-02-2024	Oder missing and bookmarking pagination numbering missing as per index	sachdeva.vidushi@gmail
6391	30-01-2024	0710102094222023(No.of Docs 2)	0710102094222023/1	COMPANY PETITION IB (IBC)/695(ND)2023	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	24-02-2024	Oder missing and bookmarking pagination numbering missing as per index	sachdeva.vidushi@gmail
6392	23-02-2023	0710102018692023(No.of Docs 0)	0710102018692023/2	INTERLOCUTORY APPLICATION (I.B.C)/1408(ND)2023	MANIK GOYAL	Sec 54(1)	24-02-2024	c.p. No wrong in file and book marking mandatory as per index	
6393	7/11/2023	0710102097112023(No.of Docs 0)	0710102097112023/1	RESTORATION APPLICATION (COMPANIES ACT)/64(ND)2023	ADS SPIRITS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT	24-02-2024	bookmarking mandatory	
6394	30-01-2024	0710102094222023(No.of Docs 2)	0710102094222023/1	COMPANY PETITION IB (IBC)/695(ND)2023	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	24-02-2024	Oder missing and bookmarking pagination numbering missing as per index	sachdeva.vidushi@gmail
6395	7/11/2023	0710102097112023(No.of Docs 0)	0710102097112023/1	RESTORATION APPLICATION (COMPANIES ACT)/64(ND)2023	ADS SPIRITS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT	24-02-2024	bookmarking mandatory	
6396	23-02-2023	0710102018692023(No.of Docs 0)	0710102018692023/1	INTERLOCUTORY APPLICATION (I.B.C)/1408(ND)2023	MANIK GOYAL	Sec 54(1)	24-02-2024	book marking mandatory as per index and c.p. no wrong and sign and true copy require every page of annexure	
6397	14-02-2024	0710102095262023(No.of Docs 2)	0710102095262023/1/4	COMPANY PETITION IB (IBC)/54(ND)2022	YES BANK LIMITED VS. MAHENDRA KUMAR JAJOO	Section 95(1)	24-02-2024	bookmarking mandatory	kunal kher
6398	30-01-2024	0710102094222023(No.of Docs 2)	0710102094222023/1	COMPANY PETITION IB (IBC)/695(ND)2023	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	24-02-2024	Oder missing and bookmarking pagination numbering missing as per index	sachdeva.vidushi@gmail

6399	11/2/2024	0710102077962023 (No.of Docs 1)	0710102077962023/2	INTERLOCUTORY APPLICATION (I.B.C)/4846(ND)2023	MR. HARISH TANEJA RESOLUTION PROFESSIONAL FOR B N G GLOBAL INDIA LIMITED VS. SUPERINTENDENT OF POLICE	Sec 60(5)	24-02-2024	pdf not correct	trinitylaw
6400	20-12-2023	0710102108242023 (No.of Docs 0)	0710102108242023/1	INTERLOCUTORY APPLICATION (I.B.C)/88(ND)2024	IP ANIL MATTA VSRAJAT MALHOTRA (EX-DIRECTOR)	19(2)	24-02-2024	order missed	
6401	15-02-2024	0710102006412022 (No.of Docs 2)	0710102006412022/2	COMPANY PETITION IB (IBC)/587(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. L.D. CRYSTALS PRIVATE LIMITED	IBC under Sec 7	24-02-2024	bookmarking mandatory	kandk
6402	20-12-2023	0710102108242023 (No.of Docs 0)	0710102108242023/1	INTERLOCUTORY APPLICATION (I.B.C)/88(ND)2024	IP ANIL MATTA VSRAJAT MALHOTRA (EX-DIRECTOR)	19(2)	24-02-2024	order missed	
6403	7/11/2023	0710102097112023 (No.of Docs 0)	0710102097112023/1	RESTORATION APPLICATION (COMPANIES ACT)/64(ND)2023	ADS SPIRITS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT	24-02-2024	bookmarking mandatory	
6404	15-11-2023	0710102098642023 (No.of Docs 0)	0710102098642023/1	COMPANY PETITION IB (IBC)/756(ND)2023	SREE KARPAGAMBAL MILLS LIMITED VS. BEE K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	24-02-2024	Oder missing	
6405	15-11-2023	0710102098642023 (No.of Docs 0)	0710102098642023/1	COMPANY PETITION IB (IBC)/756(ND)2023	SREE KARPAGAMBAL MILLS LIMITED VS. BEE K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	24-02-2024	Oder missing	
6406	15-11-2023	0710102098642023 (No.of Docs 0)	0710102098642023/1	COMPANY PETITION IB (IBC)/756(ND)2023	SREE KARPAGAMBAL MILLS LIMITED VS. BEE K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	24-02-2024	Oder missing	
6407	13-02-2024	0710102103322020 (No.of Docs 2)	0710102103322020/6	INTERLOCUTORY APPLICATION (I.B.C)/5350(ND)2020	POORAN TRADING PVT LTD VS. APPLE INDUSTRIES LIMITED	Sec 60(5)	24-02-2024	bookmarking as per index	bajpaiand24
6408	15-11-2023	0710102098642023 (No.of Docs 0)	0710102098642023/1	COMPANY PETITION IB (IBC)/756(ND)2023	SREE KARPAGAMBAL MILLS LIMITED VS. BEE K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	24-02-2024	Oder missing	
6409	9/2/2024	0710200401472016 (No.of Docs 2)	0710200401472016/54	COMPANY PETITION (COMPANIES ACT)/106(ND)2016	SUBHASH MANOCHA VS M/S GALAXY SPORTS SHOE COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-02-2024	bookmarking compulsory	CSSHARAD
6410	13-01-2024	0710102163812019 (No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6411	22-02-2024	0710102072532023 (No.of Docs 2)	0710102072532023/4	INTERLOCUTORY APPLICATION (I.B.C)/4509(ND)2023	DEBASHISH NANDA VS. SIDDHARTHA ROLLING AND ENERGY PRIVATE LIMITED & ANR	Sec 60(5)	23-02-2024	pdf is not clear. pages blurr	adyasingh96

6412	9/2/2024	0710200427472018 (No.of Docs 2)	0710200427472018/5 8	COMPANY PETITION (COMPANIES ACT)/85(ND)2016	SUBHASH CHANDER MANOCHA VS GALAXY FOOTWEAR PRIVATE LIMITED	Application under any other provisions	23-02-2024	bookmarking compulsory	CSSHARAD
6413	13-01-2024	0710102163812019 (No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6414	8/2/2024	0710102085692023 (No.of Docs 1)	0710102085692023/1	COMPANY APPEAL(COMPANIES ACT)/254(ND)2023	SURESH KUMAR KHERA VS. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (3)	23-02-2024	bookmarking mandatory as per index	14868
6415	13-01-2024	0710102163812019 (No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6416	13-01-2024	0710102163812019 (No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6417	14-02-2024	0710102057612021 (No.of Docs 2)	0710102057612021/6	COMPANY PETITION IB (IBC)/807(ND)2021	UNION BANK OF INDIA VS. APOORVA JOSHI	Section 95(1)	23-02-2024	mention bookmarking pagination numbering missing	advocateekta
6418	19-01-2024	0710102039322021 (No.of Docs 2)	0710102039322021/3	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	23-02-2024	wrong file and order not open	sonalijoon
6419	19-01-2024	0710102039322021 (No.of Docs 2)	0710102039322021/3	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	23-02-2024	wrong file and order not open	sonalijoon
6420	13-01-2024	0710102163812019 (No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6421	13-01-2024	0710102163812019 (No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6422	9/2/2024	0710200401472016 (No.of Docs 2)	0710200401472016/5 3	COMPANY PETITION (COMPANIES ACT)/106(ND)2016	SUBHASH MANOCHA VS M/S GALAXY SPORTS SHOE COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-02-2024	bookmarking compulsory	CSSHARAD
6423	9/2/2024	0710102031602018 (No.of Docs 2)	0710102031602018/1 4	COMPANY PETITION (COMPANIES ACT)/435(PB)2018	RATIKA VS. ENOVUS HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	23-02-2024	bookmarking compulsory	kvjindal
6424	13-01-2024	0710102163812019 (No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia

6425	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6426	12/2/2024	0710102003942023(No.of Docs 2)	0710102003942023/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	23-02-2024	book marking mandatory as per index and notary mismatched address and sign and true require of every page of annexure.	Office@2020
6427	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6428	14-02-2024	0710102015452020(No.of Docs 2)	0710102015452020/8	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS. ROADGODS AUTOGEAR PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-02-2024	sign missing pages	advsumitraajput
6429	8/2/2024	0710102077242023(No.of Docs 2)	0710102077242023/2	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	23-02-2024	book marking mandatory as per index missing vakalatanama in index and not proper show court fees and sign..	skbhatt
6430	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6431	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6432	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6433	12/2/2024	0710102096992023(No.of Docs 1)	0710102096992023/1	RESTORATION APPLICATION (IBC)/3(ND)2024	SHINJANI AGGARWAL VSVIPUL LIMITED	Rule 11 of NCLT, 2016	23-02-2024	bookmarking pagination numbering missing as per index	akshatbajpai
6434	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6435	13-02-2024	0710102034782022(No.of Docs 2)	0710102034782022/14	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	23-02-2024	improper book marking and page 21 missing notary	advakashverma1997
6436	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6437	9/2/2024	0710200401462016(No.of Docs 2)	0710200401462016/50	COMPANY PETITION (COMPANIES ACT)/105(ND)2016	SUBHASH MANOCHA VS M/S COLUMBUS MARKETING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-02-2024	bookmarking compulsory	CSSHARAD
6438	13-02-2024	0710102083002021(No.of Docs 2)	0710102083002021/15	COMPANY PETITION IB (IBC)/751(PB)2021	SARE GURUGRAM PRIVATE LIMITED VS. AVON INFRACON PRIVATE LIMITED	IBC under Sec 7	23-02-2024	book marking mandatory and notary mismatched address	prakashlegaladvisers

6439	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6440	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6441	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6442	19-01-2024	0710102039322021(No.of Docs 2)	0710102039322021/3	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	23-02-2024	wrong file and order not open	sonalijoon
6443	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6444	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6445	20-02-2024	0710102012322023(No.of Docs 11)	0710102012322023/4	INTERLOCUTORY APPLICATION (I.B.C)/788(ND)2023	DESTINOS INDIA GURUS PRIVATE LIMITED VS. YES BANK LIMITED	Section 424	23-02-2024	please merge in single pdf	ANANJAY SINGH
6446	13-02-2024	0710102082272023(No.of Docs 2)	0710102082272023/2	INTERLOCUTORY APPLICATION (I.B.C)/5200(ND)2023	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	23-02-2024	book marking mandatory as per index	niclegal
6447	12/2/2024	0710102090872020(No.of Docs 1)	0710102090872020/2	COMPANY APPLICATION(COMPANIES ACT)/584(ND)2020	GEETA BATHLA VS. ARYAN PRESS PRIVATE LIMITED & ORS.	Rule 11 of NCLT	23-02-2024	bookmarking mandatory	sonalijoon
6448	9/2/2024	0710200401462016(No.of Docs 2)	0710200401462016/51	COMPANY PETITION (COMPANIES ACT)/105(ND)2016	SUBHASH MANOCHA VS M/S COLUMBUS MARKETING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-02-2024	bookmarking compulsory	CSSHARAD
6449	9/2/2024	0710102056702023(No.of Docs 2)	0710102056702023/3	COMPANY PETITION IB (IBC)/541(ND)2023	INTELLICITY BUSINESS PARK PRIVATE LIMITED THROUGH RESOLUTION PROFESSIONAL MR. MANOJ KULSHRESTHA VS. ASCOT PROJECTS PRIVATE LIMITED	IBC under Sec 7	23-02-2024	bookmarking mandatory	bajpaiankita86
6450	19-01-2024	0710102039322021(No.of Docs 2)	0710102039322021/3	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	23-02-2024	wrong file and order not open	sonalijoon

6451	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6452	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6453	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6454	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6455	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6456	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
6457	19-02-2024	0710102027842023(No.of Docs 2)	0710102027842023/5	INTERLOCUTORY APPLICATION (I.B.C)/1920(ND)2023	ARUNAVA SIKDAR VS. AV INFRA PROJECTS BUSINESS SOLUTIONS (INDIA) (P) LIMITED	Sec 43(1) r/w Sec 44 (1)	22-02-2024	bookmarking mandatory	as.juris
6458	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
6459	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
6460	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
6461	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
6462	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
6463	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa

6464	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
6465	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
6466	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
6467	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
6468	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
6469	12/2/2024	0710102071172023(No.of Docs 3)	0710102071172023/2	COMPANY APPEAL(COMPANIES ACT)/279(ND)2023	SANTOSH AGGARWAL VS. REGISTRAR OF COMPANIES (VIVID CHEM PRIVATE LIMITED)	Sec 252 (3)	22-02-2024	1 RS court fee missed	CSGKUMAR
6470	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
6471	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
6472	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
6473	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
6474	7/2/2024	0710102087232020(No.of Docs 1)	0710102087232020/47	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. STATE BANK OF INDIA	Sec. 241(1)	22-02-2024	index missing , Rs 25 welfare and Rs. 3 court fees missing in vakalatnama	RKSinha
6475	8/2/2024	0710102067272023(No.of Docs 1)	0710102067272023/10	COMPANY PETITION (COMPANIES ACT)/136(PB)2023	CHANDANI NAGPAL BEDI VS. M/S OSWAL OVERSEAS LTD	Sec. 59	22-02-2024	missing court fee on vakalatnama	ads legal nclt

6476	12/2/2024	071010206570202 3(No.of Docs 2)	0710102065702023/9	INTERLOCUTORY APPLICATION (I.B.C)/3979(ND)20 23	HERO FINCORP LIMITED VS. MANISH AGGARWAL (RP OF WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PRIVATE LIMITED)	Sec 60(5)	22-02-2024	need every page sign	SSA2022
6477	16-02-2024	071010205396202 3(No.of Docs 2)	0710102053962023/2	INTERLOCUTORY APPLICATION (I.B.C)/3345(ND)20 23	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	Sec 50(1)	22-02-2024	bookmarking are mandatory	smartnomics
6478	7/2/2024	071010205313202 3(No.of Docs 2)	0710102053132023/7	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	22-02-2024	18,19,20,111 not clear page	dmyassociates
6479	7/2/2024	071010205313202 3(No.of Docs 2)	0710102053132023/7	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	22-02-2024	18,19,20,111 not clear page	dmyassociates
6480	7/2/2024	071010205313202 3(No.of Docs 2)	0710102053132023/8	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	22-02-2024	18,19,20,111 not clear page	dmyassociates
6481	7/2/2024	071010205313202 3(No.of Docs 2)	0710102053132023/8	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	22-02-2024	18,19,20,111 not clear page	dmyassociates
6482	7/2/2024	071010205313202 3(No.of Docs 2)	0710102053132023/8	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	22-02-2024	18,19,20,111 not clear page	dmyassociates
6483	7/2/2024	071010205313202 3(No.of Docs 2)	0710102053132023/8	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	22-02-2024	18,19,20,111 not clear page	dmyassociates
6484	7/2/2024	071010205313202 3(No.of Docs 2)	0710102053132023/7	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	22-02-2024	18,19,20,111 not clear page	dmyassociates
6485	7/2/2024	071010205313202 3(No.of Docs 2)	0710102053132023/7	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	22-02-2024	18,19,20,111 not clear page	dmyassociates
6486	10/2/2024	071010205063202 3(No.of Docs 1)	0710102050632023/1	COMPANY PETITION IB (IBC)/503(ND)2023	HEMANT GOYAL	Section 94(1)	22-02-2024	bookmarking compulsory	vishishtnclt
6487	10/2/2024	071010204697202 3(No.of Docs 1)	0710102046972023/1	COMPANY PETITION IB (IBC)/505(ND)2023	PUSHPA GOYAL	Section 94(1)	22-02-2024	bookmarking compulsory	vishishtnclt

6488	22-02-2024	071010204408202 2(No.of Docs 1)	0710102044082022/1 8	COMPANY PETITION IB (IBC)/513(ND)2022	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec 7	22-02-2024	page no.18-19 not clear page and page number missing in bookmarking	DhanshyamPatel
6489	19-02-2024	071010203059202 3(No.of Docs 2)	0710102030592023/2 1	INTERLOCUTORY APPLICATION (I.B.C)/2517(ND)20 23	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	22-02-2024	mention bookmarking as per index	shyam2023
6490	27-01-2024	071010203040202 3(No.of Docs 4)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	22-02-2024	wrong file	sonalijoon
6491	27-01-2024	071010203040202 3(No.of Docs 4)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	22-02-2024	wrong file	sonalijoon
6492	27-01-2024	071010203040202 3(No.of Docs 4)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	22-02-2024	wrong file	sonalijoon
6493	27-01-2024	071010203040202 3(No.of Docs 4)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	22-02-2024	wrong file	sonalijoon
6494	27-01-2024	071010203040202 3(No.of Docs 4)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	22-02-2024	wrong file	sonalijoon
6495	27-01-2024	071010203040202 3(No.of Docs 4)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	22-02-2024	wrong file	sonalijoon
6496	27-01-2024	071010203040202 3(No.of Docs 4)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	22-02-2024	wrong file	sonalijoon
6497	27-01-2024	071010203040202 3(No.of Docs 4)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	22-02-2024	wrong file	sonalijoon
6498	27-01-2024	071010203040202 3(No.of Docs 4)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	22-02-2024	wrong file	sonalijoon
6499	7/2/2024	071010209384202 3(No.of Docs 2)	0710102093842023/2 1	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
6500	7/2/2024	071010202591202 3(No.of Docs 2)	0710102025912023/2	COMPANY PETITION (COMPANIES ACT)/68(PB)2023	NITESH BHARDWAJ VS. DEEPAK RESORTS AND HOTELS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	22-02-2024	true copy missing and bookmarking missing	agnihotrirajat

6501	8/2/2024	0710102012522023 (No.of Docs 2)	0710102012522023/4	COMPANY PETITION (COMPANIES ACT)/44(PB)2023	KRISHAN KUMAR BHARGAVA VS. CAXTON PRESS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	22-02-2024	missing pagination and sign and stamp of every page of reply	D12092000
6502	7/2/2024	0710102009602023 (No.of Docs 2)	0710102009602023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/36(PB)2023	LAGHUNA HOLDING PVT. LTD. VS. EDENPARK HOTELS PRIVATE LIMITED	Rule 11 of NCLT	22-02-2024	wrong file	dmdadvocates
6503	7/2/2024	0710102087662023 (No.of Docs 3)	0710102087662023/1	RESTORATION APPLICATION (IBC)/166(ND)2023	KUSUM DWIVEDI VSM/S THREE C SHELTERS PVT. LTD.	Rule 11 of NCLT, 2016	22-02-2024	book marking compulsory and case title missing in index	nitesh@asalegal.in
6504	16-02-2024	0710102029612020 (No.of Docs 1)	0710102029612020/7	COMPANY PETITION (COMPANIES ACT)/58(PB)2020	M/S HKX LOGISTICS INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) Of Section 66.	22-02-2024	bookmarking are mandatory counsel detail missed in index	bajpaiand24
6505	13-02-2024	0710102029612020 (No.of Docs 1)	0710102029612020/5	COMPANY PETITION (COMPANIES ACT)/58(PB)2020	M/S HKX LOGISTICS INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) Of Section 66.	22-02-2024	index missing and book marking mandatory notary mismatched address order of affidavit missing	bajpaiand24
6506	7/2/2024	0710102094012023 (No.of Docs 2)	0710102094012023/2	COMPANY PETITION (COMPANIES ACT)/199(ND)2023	MR. ANSHUMAN MAGAZINE VS. PJS INFOTECH PRIVATE LIMITED	Sec. 271-273	22-02-2024	missing true copy of every page of file.	raghav.sabharwal
6507	9/2/2024	0710102091592023 (No.of Docs 1)	0710102091592023/1	INTERLOCUTORY APPLICATION (I.B.C)/6011(PB)2023	CANARA BANK VS. NAUSHAD AHMAD	Sec 60(5)	22-02-2024	order missing	delhioffice@aptlegal
6508	13-02-2024	0710102091232022 (No.of Docs 1)	0710102091232022/2	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	22-02-2024	bookmarking as per index with page nos order missing	Skparg-209
6509	13-02-2024	0710102091232022 (No.of Docs 1)	0710102091232022/2	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	22-02-2024	bookmarking as per index with page nos order missing	Skparg-209
6510	13-02-2024	0710102091232022 (No.of Docs 1)	0710102091232022/2	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	22-02-2024	bookmarking as per index with page nos order missing	Skparg-209
6511	13-02-2024	0710102091232022 (No.of Docs 1)	0710102091232022/2	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	22-02-2024	bookmarking as per index with page nos order missing	Skparg-209
6512	13-02-2024	0710102091422022 (No.of Docs 1)	0710102091422022/2	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	22-02-2024	service required, bookmarking as per index with page nos	Skparg-209
6513	13-02-2024	0710102091422022 (No.of Docs 1)	0710102091422022/2	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	22-02-2024	service required, bookmarking as per index with page nos	Skparg-209
6514	13-02-2024	0710102091422022 (No.of Docs 1)	0710102091422022/2	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	22-02-2024	service required, bookmarking as per index with page nos	Skparg-209
6515	13-02-2024	0710102091422022 (No.of Docs 1)	0710102091422022/2	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	22-02-2024	service required, bookmarking as per index with page nos	Skparg-209

6516	13-02-2024	071010209143202 2(No.of Docs 1)	0710102091432022/2	COMPANY PETITION IB (IBC)/8(PB)2023	IDBI BANK LIMITED VS. SATYA NARAIN AGARWAL	Section 95(1)	22-02-2024	service required	Skparg-209
6517	13-02-2024	071010209143202 2(No.of Docs 1)	0710102091432022/2	COMPANY PETITION IB (IBC)/8(PB)2023	IDBI BANK LIMITED VS. SATYA NARAIN AGARWAL	Section 95(1)	22-02-2024	service required	Skparg-209
6518	13-02-2024	071010209143202 2(No.of Docs 1)	0710102091432022/2	COMPANY PETITION IB (IBC)/8(PB)2023	IDBI BANK LIMITED VS. SATYA NARAIN AGARWAL	Section 95(1)	22-02-2024	service required	Skparg-209
6519	13-02-2024	071010209143202 2(No.of Docs 1)	0710102091432022/2	COMPANY PETITION IB (IBC)/8(PB)2023	IDBI BANK LIMITED VS. SATYA NARAIN AGARWAL	Section 95(1)	22-02-2024	service required	Skparg-209
6520	10/2/2024	071010211077202 3(No.of Docs 2)	0710102110772023/3	COMPANY PETITION IB (IBC)/22(ND)2024	CANARA BANK VS. INTERNATIONAL PRINT- O-PAC LIMITED	IBC under Sec 7	22-02-2024	this page nos not clear 27,28,29,30,31, and 58, 61,62,64 also not clear	swapnil.123
6521	6/2/2024	071020042450201 8(No.of Docs 1)	0710200424502018/1 5	COMPANY PETITION (COMPANIES ACT)/104(ND)2018	ALCOBEX METALS WORKERS UNION VS M/S ALCOBEX METALS LIMITED	Application under any other provisions	22-02-2024	incomplete file	dram
6522	10/2/2024	071010205879202 2(No.of Docs 1)	0710102058792022/4	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)20 22	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	22-02-2024	proof of service require rejoinder	SBD@IP606
6523	13-02-2024	071010209167202 3(No.of Docs 1)	0710102091672023/1	COMPANY APPEAL(COMPAN IES ACT)/273(ND)2023	ABDUL MUJEEB ABDUL WAJID PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	22-02-2024	bookmarking compulsory as per index	9899708650
6524	10/2/2024	071010200895202 4(No.of Docs 1)	0710102008952024/1	INTERLOCUTORY APPLICATION (I.B.C)/472(ND)202 4	SCOPE DEALTRADE PRIVATE LIMITED VS. ROSEDALE DEVELOPERS PRIVATE LIMITED	Sec 60(5)	22-02-2024	bookmarking compulsory	vikramsinghbaid
6525	12/2/2024	071010203478202 2(No.of Docs 2)	0710102034782022/1 3	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	22-02-2024	bookamarking compulsory as per index	advakashverma1997
6526	7/2/2024	071010209770202 3(No.of Docs 2)	0710102097702023/2	RESTORATION APPLICATION (IBC)/183(PB)2023	RANJIT KAPOOR VS. HEMANT SHARMA	Rule 11 of NCLT, 2016	22-02-2024	bookmarking mandatory	LotusLLP_277
6527	7/2/2024	071010201042202 2(No.of Docs 2)	0710102010422022/2	INTERLOCUTORY APPLICATION(CO MPANIES ACT)/29(PB)2022	VS REALPROJECTS PVT LTD VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Rule 11 of NCLT	22-02-2024	bookmarking compulsory	sfionclt
6528	10/2/2024	071010201010202 2(No.of Docs 2)	0710102010102022/6	COMPANY PETITION (COMPANIES ACT)/34(PB)2022	AJAY SAHNI VS. MD WEB DESIGNERS PRIVATE LIMITED	Sec. 59,Rule 11 of NCLT	22-02-2024	incomplete compulsory	aditya22
6529	8/2/2024	071010209807202 3(No.of Docs 4)	0710102098072023/2	TRANSFER APPLICATION/51(PB)2023	JAYABEN SHANTILAL DOSHI VS. RONAK DYEING LIMITED	Rule16(d),NCL T Rules,2016	22-02-2024	Separately file one reply	PHOENIX LEGAL
6530	8/2/2024	071010209807202 3(No.of Docs 4)	0710102098072023/2	TRANSFER APPLICATION/51(PB)2023	JAYABEN SHANTILAL DOSHI VS. RONAK DYEING LIMITED	Rule16(d),NCL T Rules,2016	22-02-2024	Separately file one reply	PHOENIX LEGAL

6531	8/2/2024	071010209807202 3(No.of Docs 4)	0710102098072023/2	TRANSFER APPLICATION/51(PB)2023	JAYABEN SHANTILAL DOSHI VS. RONAK DYEING LIMITED	Rule16(d),NCL T Rules,2016	22-02-2024	Separately file one reply	PHOENIX LEGAL
6532	8/2/2024	071010209807202 3(No.of Docs 4)	0710102098072023/2	TRANSFER APPLICATION/51(PB)2023	JAYABEN SHANTILAL DOSHI VS. RONAK DYEING LIMITED	Rule16(d),NCL T Rules,2016	22-02-2024	Separately file one reply	PHOENIX LEGAL
6533	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6534	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6535	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6536	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6537	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6538	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6539	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6540	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6541	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6542	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6543	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L

6544	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6545	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6546	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6547	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6548	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6549	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6550	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6551	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6552	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6553	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6554	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6555	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6556	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L

6557	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
6558	7/2/2024	071010209876202 3(No.of Docs 2)	0710102098762023/5	TRANSFER APPLICATION/46(PB)2023	PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	22-02-2024	Oder missing	ravilochan.12
6559	7/2/2024	071010209876202 3(No.of Docs 2)	0710102098762023/5	TRANSFER APPLICATION/46(PB)2023	PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	22-02-2024	Oder missing	ravilochan.12
6560	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
6561	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
6562	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
6563	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
6564	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
6565	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
6566	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
6567	6/1/2024	071010200858202 2(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
6568	17-02-2024	071010209876202 3(No.of Docs 2)	0710102098762023/6	TRANSFER APPLICATION/46(PB)2023	PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	22-02-2024	mention bookmarking with page numbering.	mg270288
6569	7/2/2024	071010209876202 3(No.of Docs 2)	0710102098762023/5	TRANSFER APPLICATION/46(PB)2023	PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	22-02-2024	Oder missing	ravilochan.12

6570	7/2/2024	0710102098762023(No.of Docs 2)	0710102098762023/5	TRANSFER APPLICATION/46(PB)2023	PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	22-02-2024	Oder missing	ravilochan.12
6571	10/2/2024	0710102006122024(No.of Docs 2)	0710102006122024/3	TRANSFER APPLICATION (IBC)/6(PB)2024	KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	22-02-2024	incomplete file	nsachambers
6572	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
6573	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
6574	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
6575	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
6576	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
6577	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
6578	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
6579	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
6580	8/2/2024	0710102006122024(No.of Docs 3)	0710102006122024/2	TRANSFER APPLICATION (IBC)/6(PB)2024	KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	22-02-2024	missing pagination in book marking	NNCO
6581	7/2/2024	0710102098752023(No.of Docs 2)	0710102098752023/3	TRANSFER APPLICATION/47(PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCL T Rules,2016	22-02-2024	Oder missing	ravilochan.12
6582	7/2/2024	0710102098752023(No.of Docs 2)	0710102098752023/3	TRANSFER APPLICATION/47(PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCL T Rules,2016	22-02-2024	Oder missing	ravilochan.12

6583	7/2/2024	0710102098752023(No.of Docs 2)	0710102098752023/3	TRANSFER APPLICATION/47(PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCLT Rules,2016	22-02-2024	Oder missing	ravilochan.12
6584	7/2/2024	0710102098752023(No.of Docs 2)	0710102098752023/3	TRANSFER APPLICATION/47(PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCLT Rules,2016	22-02-2024	Oder missing	ravilochan.12
6585	13-02-2024	0710102085572021(No.of Docs 2)	0710102085572021/4	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2021	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	22-02-2024	book marking mandatory	niclegal
6586	7/2/2024	0710102078942021(No.of Docs 2)	0710102078942021/17	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2021	RAMA TOMAR & ORS VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	22-02-2024	page no. missing in bookmarking	varunmudgal
6587	19-01-2024	0710102100602023(No.of Docs 2)	0710102100602023/2	COMPANY PETITION IB (IBC)/738(ND)2023	BANK OF MAHARASHTRA VS. MR. GAURAV VASUDEV	Section 95(1)	22-02-2024	Oder missing	nishantawana
6588	19-01-2024	0710102100602023(No.of Docs 2)	0710102100602023/2	COMPANY PETITION IB (IBC)/738(ND)2023	BANK OF MAHARASHTRA VS. MR. GAURAV VASUDEV	Section 95(1)	22-02-2024	Oder missing	nishantawana
6589	19-01-2024	0710102100602023(No.of Docs 2)	0710102100602023/2	COMPANY PETITION IB (IBC)/738(ND)2023	BANK OF MAHARASHTRA VS. MR. GAURAV VASUDEV	Section 95(1)	22-02-2024	Oder missing	nishantawana
6590	19-01-2024	0710102100602023(No.of Docs 2)	0710102100602023/2	COMPANY PETITION IB (IBC)/738(ND)2023	BANK OF MAHARASHTRA VS. MR. GAURAV VASUDEV	Section 95(1)	22-02-2024	Oder missing	nishantawana
6591	8/2/2024	0710102101282023(No.of Docs 1)	0710102101282023/2	COMPANY PETITION IB (IBC)/765(PB)2023	ANUMOD SHARMA	Section 94(1),Section 94(1)	22-02-2024	book marking mandatory as per index	Bodhi@NCLT
6592	23-01-2024	0710102044222021(No.of Docs 2)	0710102044222021/13	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2021	NILESH SHARMA	Sec. 45 (1)	22-02-2024	incomplete file	ashukansal@gmail.com
6593	23-01-2024	0710102044222021(No.of Docs 2)	0710102044222021/13	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2021	NILESH SHARMA	Sec. 45 (1)	22-02-2024	incomplete file	ashukansal@gmail.com
6594	23-01-2024	0710102044222021(No.of Docs 2)	0710102044222021/13	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2021	NILESH SHARMA	Sec. 45 (1)	22-02-2024	incomplete file	ashukansal@gmail.com
6595	23-01-2024	0710102044222021(No.of Docs 2)	0710102044222021/13	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2021	NILESH SHARMA	Sec. 45 (1)	22-02-2024	incomplete file	ashukansal@gmail.com
6596	12/2/2024	0710102039322021(No.of Docs 1)	0710102039322021/4	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	22-02-2024	bookamarking mandatory	sonalijoon
6597	16-02-2024	0710102102242023(No.of Docs 1)	0710102102242023/7	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	order missing. bookmarking compulsory.	mahimamalhotra

6598	7/2/2024	0710102102242023 (No.of Docs 1)	0710102102242023/4	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	incomplete file	mahimamalhotra
6599	6/2/2024	0710102107282023 (No.of Docs 1)	0710102107282023/1	INTERLOCUTORY APPLICATION (I.B.C)/140(ND)2024	THE BANK OF MAHARASHTRA LIMITED VSSUDHA	Application under any other provisions- IBC	22-02-2024	bookmarking compulsory	azeem2112
6600	8/2/2024	0710102103052023 (No.of Docs 1)	0710102103052023/2	INTERLOCUTORY APPLICATION (I.B.C)/6383(ND)2023	DEBASIS NANDA LIQUIDATOR OF SHRI LAL MAHAL LTD. (NOW NUTRIONEX MANUFACTURERS LIMITED) VS. M/S. SPARK ENERGY REPRESENTED BY MR. S.M.ASHOK	Application under any other provisions- IBC	22-02-2024	paste 5rs court fees on vakalatanama	angadmehta
6601	12/2/2024	0710200408562018 (No.of Docs 2)	0710200408562018/57	COMPANY PETITION (COMPANIES ACT)/01(ND)2018	SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	22-02-2024	bookamarking mandatory	varshabanerjee
6602	27-01-2024	0710102067632020 (No.of Docs 2)	0710102067632020/2	INTERLOCUTORY APPLICATION (I.B.C)/2526(ND)2020	MR. PAWAN KUMAR AGRAWAL VS. REVERSE LOGISTICS COMPANY PRIVATE LIMITED	Sec 12(2)	22-02-2024	file delay due to order	lexacorplegal
6603	27-01-2024	0710102067632020 (No.of Docs 2)	0710102067632020/2	INTERLOCUTORY APPLICATION (I.B.C)/2526(ND)2020	MR. PAWAN KUMAR AGRAWAL VS. REVERSE LOGISTICS COMPANY PRIVATE LIMITED	Sec 12(2)	22-02-2024	file delay due to order	lexacorplegal
6604	27-01-2024	0710102067632020 (No.of Docs 2)	0710102067632020/2	INTERLOCUTORY APPLICATION (I.B.C)/2526(ND)2020	MR. PAWAN KUMAR AGRAWAL VS. REVERSE LOGISTICS COMPANY PRIVATE LIMITED	Sec 12(2)	22-02-2024	file delay due to order	lexacorplegal
6605	27-01-2024	0710102067632020 (No.of Docs 2)	0710102067632020/2	INTERLOCUTORY APPLICATION (I.B.C)/2526(ND)2020	MR. PAWAN KUMAR AGRAWAL VS. REVERSE LOGISTICS COMPANY PRIVATE LIMITED	Sec 12(2)	22-02-2024	file delay due to order	lexacorplegal
6606	12/2/2024	0710102074292019 (No.of Docs 1)	0710102074292019/2	COMPANY APPLICATION(IBC)/210(ND)2019	GEETA BATHLA VS. PRAKASH CHAND BATHLA	Sec. 235	22-02-2024	bookmarking mandatory	sonalijoon
6607	17-01-2020	0710102008532020 (No.of Docs 0)	0710102008532020/3	COMPANY APPLICATION(IBC)/866(PB)2020	REGIONAL PROVIDENT FUND COMMISSIONER - II VS. MOSERBAER INDIA LTD	Sec 60(5)	22-02-2024	bookamarking mandatory	
6608	6/2/2024	0710102103952023 (No.of Docs 4)	0710102103952023/6	COMPANY PETITION IB (IBC)/720(ND)2023	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VS. RNT METALS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	pdf not clear	mayankrustagiandco

6609	11/2/2024	0710200400512009(No.of Docs 3)	0710200400512009/87	COMPANY PETITION (COMPANIES ACT)/120(ND)2009	NEELAMBER AGARWAL VS M/S NEEL PADAM BUILDERS PVT LTD & ORS	Application under any other provisions	22-02-2024	Oder missing	Legalscriptures
6610	11/2/2024	0710200400512009(No.of Docs 3)	0710200400512009/87	COMPANY PETITION (COMPANIES ACT)/120(ND)2009	NEELAMBER AGARWAL VS M/S NEEL PADAM BUILDERS PVT LTD & ORS	Application under any other provisions	22-02-2024	Oder missing	Legalscriptures
6611	11/2/2024	0710200400512009(No.of Docs 3)	0710200400512009/86	COMPANY PETITION (COMPANIES ACT)/120(ND)2009	NEELAMBER AGARWAL VS M/S NEEL PADAM BUILDERS PVT LTD & ORS	Application under any other provisions	22-02-2024	Oder missing	Legalscriptures
6612	11/2/2024	0710200400512009(No.of Docs 3)	0710200400512009/86	COMPANY PETITION (COMPANIES ACT)/120(ND)2009	NEELAMBER AGARWAL VS M/S NEEL PADAM BUILDERS PVT LTD & ORS	Application under any other provisions	22-02-2024	Oder missing	Legalscriptures
6613	11/2/2024	0710200400512009(No.of Docs 3)	0710200400512009/86	COMPANY PETITION (COMPANIES ACT)/120(ND)2009	NEELAMBER AGARWAL VS M/S NEEL PADAM BUILDERS PVT LTD & ORS	Application under any other provisions	22-02-2024	Oder missing	Legalscriptures
6614	11/2/2024	0710200400512009(No.of Docs 3)	0710200400512009/86	COMPANY PETITION (COMPANIES ACT)/120(ND)2009	NEELAMBER AGARWAL VS M/S NEEL PADAM BUILDERS PVT LTD & ORS	Application under any other provisions	22-02-2024	Oder missing	Legalscriptures
6615	11/2/2024	0710200400512009(No.of Docs 3)	0710200400512009/87	COMPANY PETITION (COMPANIES ACT)/120(ND)2009	NEELAMBER AGARWAL VS M/S NEEL PADAM BUILDERS PVT LTD & ORS	Application under any other provisions	22-02-2024	Oder missing	Legalscriptures
6616	11/2/2024	0710200400512009(No.of Docs 3)	0710200400512009/87	COMPANY PETITION (COMPANIES ACT)/120(ND)2009	NEELAMBER AGARWAL VS M/S NEEL PADAM BUILDERS PVT LTD & ORS	Application under any other provisions	22-02-2024	Oder missing	Legalscriptures
6617	9/2/2024	0710200427472018(No.of Docs 2)	0710200427472018/59	COMPANY PETITION (COMPANIES ACT)/85(ND)2016	SUBHASH CHANDER MANOCHA VS GALAXY FOOTWEAR PRIVATE LIMITED	Application under any other provisions	22-02-2024	bookmarking compulsory	CSSHARAD
6618	12/2/2024	0710102163952019(No.of Docs 1)	0710102163952019/1	COMPANY APPLICATION(COMPANIES ACT)/632(ND)2019	NAVEEN MALHOTRA VS. VTL (INDIA) LIMITED	Application under any other provisions- IBC	22-02-2024	bookmarking mandatory with page numbering	ASHISH@IP1
6619	8/2/2024	0710200420362018(No.of Docs 2)	0710200420362018/188	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	22-02-2024	book marking mandatory as per index	nitesh@asalegal.in
6620	12/2/2024	0710102132212019(No.of Docs 3)	0710102132212019/22	COMPANY PETITION IB (IBC)/2628(ND)2019	PUNJAB NATIONAL BANK VS. SARAYA INDUSTRIES LTD	IBC under Sec 7	22-02-2024	double file upload	lrp@123
6621	7/2/2024	0710102109542023(No.of Docs 4)	0710102109542023/223	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	22-02-2024	bookmarking mandatory	devrana

6622	7/2/2024	0710102109542023 (No.of Docs 4)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	22-02-2024	bookmarking mandatory	devrana
6623	7/2/2024	0710102109542023 (No.of Docs 4)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	22-02-2024	bookmarking mandatory	devrana
6624	7/2/2024	0710102109542023 (No.of Docs 4)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	22-02-2024	bookmarking mandatory	devrana
6625	7/2/2024	0710102109542023 (No.of Docs 4)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	22-02-2024	bookmarking mandatory	devrana
6626	7/2/2024	0710102109542023 (No.of Docs 4)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	22-02-2024	bookmarking mandatory	devrana
6627	7/2/2024	0710102109542023 (No.of Docs 4)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	22-02-2024	bookmarking mandatory	devrana
6628	7/2/2024	0710102109542023 (No.of Docs 4)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	22-02-2024	bookmarking mandatory	devrana
6629	7/2/2024	0710102109542023 (No.of Docs 4)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	22-02-2024	bookmarking mandatory	devrana
6630	13-02-2024	0710102076462023 (No.of Docs 2)	0710102076462023/8	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec 7	22-02-2024	missing pagination as per index date missed on vakalatnama and notary not visible proper	tewariamitabh
6631	14-02-2024	0710102076462023 (No.of Docs 2)	0710102076462023/9	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec 7	22-02-2024	date missing in vakalatnama	tewariamitabh
6632	30-01-2024	0710102074532023 (No.of Docs 2)	0710102074532023/3	COMPANY PETITION IB (IBC)/592(ND)2023	INDUSIND BANK LTD. VS. R S RAMASUBRAMANIAM	Section 95(1)	22-02-2024	wrong file	theguild
6633	30-01-2024	0710102074532023 (No.of Docs 2)	0710102074532023/3	COMPANY PETITION IB (IBC)/592(ND)2023	INDUSIND BANK LTD. VS. R S RAMASUBRAMANIAM	Section 95(1)	22-02-2024	wrong file	theguild
6634	30-01-2024	0710102074532023 (No.of Docs 2)	0710102074532023/3	COMPANY PETITION IB (IBC)/592(ND)2023	INDUSIND BANK LTD. VS. R S RAMASUBRAMANIAM	Section 95(1)	22-02-2024	wrong file	theguild
6635	30-01-2024	0710102074532023 (No.of Docs 2)	0710102074532023/3	COMPANY PETITION IB (IBC)/592(ND)2023	INDUSIND BANK LTD. VS. R S RAMASUBRAMANIAM	Section 95(1)	22-02-2024	wrong file	theguild

6636	30-01-2024	071010207426202 3(No.of Docs 2)	0710102074262023/3	COMPANY PETITION IB (IBC)/589(ND)2023	INDUSIND BANK LTD. VS. RUMJHUM CHATTERJEE	Section 95(1)	22-02-2024	wrong file	theguild
6637	30-01-2024	071010207426202 3(No.of Docs 2)	0710102074262023/3	COMPANY PETITION IB (IBC)/589(ND)2023	INDUSIND BANK LTD. VS. RUMJHUM CHATTERJEE	Section 95(1)	22-02-2024	wrong file	theguild
6638	30-01-2024	071010207426202 3(No.of Docs 2)	0710102074262023/3	COMPANY PETITION IB (IBC)/589(ND)2023	INDUSIND BANK LTD. VS. RUMJHUM CHATTERJEE	Section 95(1)	22-02-2024	wrong file	theguild
6639	30-01-2024	071010207426202 3(No.of Docs 2)	0710102074262023/3	COMPANY PETITION IB (IBC)/589(ND)2023	INDUSIND BANK LTD. VS. RUMJHUM CHATTERJEE	Section 95(1)	22-02-2024	wrong file	theguild
6640	31-01-2024	071010209908202 2(No.of Docs 1)	0710102099082022/6	COMPANY PETITION IB (IBC)/896(ND)2022	STATE BANK OF INDIA VS. PARVINDER SINGH	Section 95(1)	21-02-2024	bookmarking mandatory	ak10911
6641	6/2/2024	071010210856202 3(No.of Docs 2)	0710102108562023/1	INTERLOCUTORY APPLICATION (I.B.C)/168(ND)202 4	PUNJAB & SIND BANK VS. SINGHAL STRIPS LIMITED	22(3)(b)	21-02-2024	wrong file	BBLs@123
6642	19-02-2024	071010203264202 3(No.of Docs 2)	0710102032642023/1 7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
6643	6/2/2024	071010203878202 2(No.of Docs 2)	0710102038782022/2	INTERLOCUTORY APPLICATION(CO MPANIES ACT)/139(PB)2022	VINOD KUMAR MITTAL VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Rule 11 of NCLT	21-02-2024	bookmarking compulsory and signature and Ture copy missing every annexure pages	prachijohri
6644	16-02-2024	071010210428202 3(No.of Docs 1)	0710102104282023/2	COMPANY PETITION IB (IBC)/12(ND)2024	OXYZO FINANCIAL SERVICES PRIVATE LIMITED VS. KLD CREATION INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	21-02-2024	missing pagination in book marking and require true copy sign of annexure order missing of affidavit.	Kriti
6645	31-01-2024	071010209909202 2(No.of Docs 1)	0710102099092022/6	COMPANY PETITION IB (IBC)/898(ND)2022	STATE BANK OF INDIA VS. JOGINDER SINGH	Section 95(1)	21-02-2024	bookmarking mandatory	ak10911
6646	31-01-2024	071010209909202 2(No.of Docs 1)	0710102099092022/6	COMPANY PETITION IB (IBC)/898(ND)2022	STATE BANK OF INDIA VS. JOGINDER SINGH	Section 95(1)	21-02-2024	bookmarking mandatory	ak10911
6647	31-01-2024	071010209909202 2(No.of Docs 1)	0710102099092022/6	COMPANY PETITION IB (IBC)/898(ND)2022	STATE BANK OF INDIA VS. JOGINDER SINGH	Section 95(1)	21-02-2024	bookmarking mandatory	ak10911
6648	6/2/2024	071010209875202 3(No.of Docs 2)	0710102098752023/4	TRANSFER APPLICATION/47(PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCL T Rules,2016	21-02-2024	bookmarking pagination no as per index and ticket not clear	mg270288
6649	19-02-2024	071010203264202 3(No.of Docs 2)	0710102032642023/1 7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09

6650	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
6651	31-01-2024	0710102099082022(No.of Docs 1)	0710102099082022/6	COMPANY PETITION IB (IBC)/896(ND)2022	STATE BANK OF INDIA VS. PARVINDER SINGH	Section 95(1)	21-02-2024	bookmarking mandatory	ak10911
6652	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
6653	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
6654	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
6655	31-01-2024	0710102099082022(No.of Docs 1)	0710102099082022/6	COMPANY PETITION IB (IBC)/896(ND)2022	STATE BANK OF INDIA VS. PARVINDER SINGH	Section 95(1)	21-02-2024	bookmarking mandatory	ak10911
6656	31-01-2024	0710102099082022(No.of Docs 1)	0710102099082022/6	COMPANY PETITION IB (IBC)/896(ND)2022	STATE BANK OF INDIA VS. PARVINDER SINGH	Section 95(1)	21-02-2024	bookmarking mandatory	ak10911
6657	11/9/2019	0710102122162019(No.of Docs 0)	0710102122162019/3	COMPANY APPLICATION(IBC)/632(ND)2019	SUNIL KUMAR JAIN VS. SANDEEP SHARMA	19(2)	21-02-2024	adv. signature missing after index	
6658	6/2/2024	0710102038002023(No.of Docs 2)	0710102038002023/6	COMPANY PETITION IB (IBC)/262(ND)2023	DECCANS SAFETY GLASS WORKS PRIVATE LIMITED VS. ATS HOUSING PRIVATE LIMITED	IBC under Sec 7	21-02-2024	affidavit missing	knlegal
6659	6/2/2024	0710102002822024(No.of Docs 1)	0710102002822024/14	INTERLOCUTORY APPLICATION (I.B.C)/329(ND)2024	DEBASHIS NANDA M/S RGS DESIGN CONCEPTS VSMS.	Application under any other provisions- IBC	21-02-2024	date is over of compliance	CSGAURAVJOSHI
6660	12/2/2024	0710102076302023(No.of Docs 2)	0710102076302023/2	COMPANY APPEAL (IBC)/44(ND)2023	ANJU AGARWAL LIQUIDATOR	Sec 42	21-02-2024	bookmarking mandatory and need every page sign	AVTARSINGH78
6661	6/2/2024	0710102002822024(No.of Docs 1)	0710102002822024/24	INTERLOCUTORY APPLICATION (I.B.C)/329(ND)2024	DEBASHIS NANDA	Application under any other provisions- IBC	21-02-2024	date over of compliance	CSGAURAVJOSHI

6662	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
6663	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
6664	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
6665	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
6666	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
6667	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
6668	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
6669	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
6670	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09

6671	1/2/2024	071010205383202 2(No.of Docs 1)	0710102053832022/1 6	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-02-2024	Rs. 3 court fees missing	CKM Partners
6672	19-02-2024	071010203264202 3(No.of Docs 2)	0710102032642023/1 7	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
6673	1/2/2024	071010205383202 2(No.of Docs 1)	0710102053832022/1 6	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-02-2024	Rs. 3 court fees missing	CKM Partners
6674	1/2/2024	071010205383202 2(No.of Docs 1)	0710102053832022/1 6	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-02-2024	Rs. 3 court fees missing	CKM Partners
6675	1/2/2024	071010205383202 2(No.of Docs 1)	0710102053832022/1 6	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-02-2024	Rs. 3 court fees missing	CKM Partners
6676	8/1/2024	071010205383202 2(No.of Docs 1)	0710102053832022/1 5	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-02-2024	Rs 3 court fees compulsory in vakalatnama	CKM Partners
6677	8/1/2024	071010205383202 2(No.of Docs 1)	0710102053832022/1 5	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-02-2024	Rs 3 court fees compulsory in vakalatnama	CKM Partners
6678	6/2/2024	071010205383202 2(No.of Docs 1)	0710102053832022/1 7	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-02-2024	Court fees Rs 3 compulsory in vakalanama	CKM Partners
6679	8/1/2024	071010205383202 2(No.of Docs 1)	0710102053832022/1 5	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-02-2024	Rs 3 court fees compulsory in vakalatnama	CKM Partners
6680	8/1/2024	071010205383202 2(No.of Docs 1)	0710102053832022/1 5	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-02-2024	Rs 3 court fees compulsory in vakalatnama	CKM Partners
6681	5/2/2024	071010200847202 3(No.of Docs 1)	0710102008472023/2 3	INTERLOCUTORY APPLICATION (I.B.C)/921(PB)202	RAJIV BAJAJ VSANNIES APPAREL PRIVATE LIMITED	Application under any other provisions- IBC	21-02-2024	bookmarking compulsory	LQRAJIVBAJAJ
6682	31-01-2024	071010209909202 2(No.of Docs 1)	0710102099092022/6	COMPANY PETITION IB (IBC)/898(ND)2022	STATE BANK OF INDIA VS. JOGINDER SINGH	Section 95(1)	21-02-2024	bookmarking mandatory	ak10911
6683	18-02-2024	071010208813202 3(No.of Docs 2)	0710102088132023/3	RESTORED COMPANY PETITION (IBC)/4(PB)2023	RS YADAV & COMPANY VS. HARYANA CITY GAS DISTRIBUTION LIMITED	IBC Under Sec 9	20-02-2024	missing pagination in book marking	KG.D5704

6684	31-01-2024	071010210751202 3(No.of Docs 5)	0710102107512023/3	COMPANY APPLICATION(COMPANIES ACT)/441(ND)2023	MR. B.N MEHTA VS. M/S P.G.T COMPONENTS LIMITED	Rule 11 of NCLT	20-02-2024	book marking mandatory as per index master index missing in book marking sign and true copy of every page . true type copy require page 51 to 85 and paste court fee on vakalatnama page 86 and page 89 to 131 (require type copy page 124 not readable in volume 1 . volume 2 sign and true copy require of all pages . pages 178 to 220 require true type copy and attested notary in page 221. and page 227 to 234 type copy with sign volume 3 sign of every pages and page 269 338 339 341 to 345 361 and paper cutting 349 350 352 353 354 358 375 376 377	DELLAWS
6685	12/2/2024	071010203040202 3(No.of Docs 1)	0710102030402023/3	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	20-02-2024	bookmarking madatotry	sonalijoon
6686	6/2/2024	071010207671202 3(No.of Docs 1)	0710102076712023/6	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	19-02-2024	bookmarking mandatory with index	pinnaclelawchambers
6687	12/2/2024	071020041278201 8(No.of Docs 1)	0710200412782018/7	COMPANY PETITION (COMPANIES ACT)/273(ND)2018	MR. SARTHAK BATHLA VS M/S. ARYAN PRESS PVT. LTD. & ORS.	Sec. 58(3),Sec. 59	19-02-2024	bookmarking mandatory	sonalijoon
6688	6/2/2024	071010209319202 3(No.of Docs 1)	0710102093192023/2	COMPANY PETITION IB (IBC)/719(ND)2023	CHINTAMANI FABRICATION PRIVATE LIMITED VS. ACC INDIA PRIVATE LIMITED	IBC Under Sec 9	19-02-2024	bookmarking mandatory	swapanpradhan
6689	12/2/2024	071020040856201 8(No.of Docs 2)	0710200408562018/5	COMPANY PETITION (COMPANIES ACT)/01(ND)2018	SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	19-02-2024	bookmarking manddatory	varshabanerjee
6690	1/2/2024	071010210614202 3(No.of Docs 1)	0710102106142023/1	COMPANY PETITION IB (IBC)/25(ND)2024	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. ACTIONMILANO BRANDS LIMITED	IBC Under Sec 9	18-02-2024	page numbering missing in bookmarking	akshaygoel
6691	6/1/2024	071010200132202 4(No.of Docs 0)	0710102001322024/2	INTERLOCUTORY APPLICATION (I.B.C)/217(PB)2024	MS. RINKU KAPOOR FORMERLY RINKU SINHA VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Sec 60(5)	18-02-2024	bookmarking compulsory.	
6692	6/2/2024	071010205211202 2(No.of Docs 2)	0710102052112022/6	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	18-02-2024	page no. missing in bookmarking	Raghav
6693	6/2/2024	071010205211202 2(No.of Docs 2)	0710102052112022/6	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	18-02-2024	page no. missing in bookmarking	Raghav
6694	6/2/2024	071010205211202 2(No.of Docs 2)	0710102052112022/6	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	18-02-2024	page no. missing in bookmarking	Raghav

6695	6/2/2024	0710102052112022(No.of Docs 2)	0710102052112022/6	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	18-02-2024	page no. missing in bookmarking	Raghav
6696	6/2/2024	0710102052112022(No.of Docs 1)	0710102052112022/7	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	18-02-2024	book marking	Raghav
6697	6/2/2024	0710102052112022(No.of Docs 1)	0710102052112022/7	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	18-02-2024	book marking	Raghav
6698	6/2/2024	0710102052112022(No.of Docs 1)	0710102052112022/7	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	18-02-2024	book marking	Raghav
6699	6/2/2024	0710102052112022(No.of Docs 1)	0710102052112022/7	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	18-02-2024	book marking	Raghav
6700	3/2/2024	0710102076712023(No.of Docs 2)	0710102076712023/5	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	18-02-2024	bookmarking compulsory.	vivekamar95
6701	31-01-2024	0710102025592023(No.of Docs 1)	0710102025592023/2	INTERLOCUTORY APPLICATION (I.B.C)/1839(ND)2023	DINESH SOOD VS DAUDAYAL AGGARWALA	Application under any other provisions- IBC	18-02-2024	Incomplete file	kmn28
6702	31-01-2024	0710102025592023(No.of Docs 1)	0710102025592023/2	INTERLOCUTORY APPLICATION (I.B.C)/1839(ND)2023	DINESH SOOD VS DAUDAYAL AGGARWALA	Application under any other provisions- IBC	18-02-2024	Incomplete file	kmn28
6703	31-01-2024	0710102025592023(No.of Docs 1)	0710102025592023/2	INTERLOCUTORY APPLICATION (I.B.C)/1839(ND)2023	DINESH SOOD VS DAUDAYAL AGGARWALA	Application under any other provisions- IBC	18-02-2024	Incomplete file	kmn28
6704	31-01-2024	0710102025592023(No.of Docs 1)	0710102025592023/2	INTERLOCUTORY APPLICATION (I.B.C)/1839(ND)2023	DINESH SOOD VS DAUDAYAL AGGARWALA	Application under any other provisions- IBC	18-02-2024	Incomplete file	kmn28
6705	6/2/2024	0710102043542022(No.of Docs 2)	0710102043542022/5	COMPANY PETITION IB (IBC)/625(PB)2022	STATE BANK OF INDIA VS. PADAM CHIMANLAL SINGHEE	Section 95(1)	18-02-2024	affidavit mention in index	dhananjayasud
6706	6/2/2024	0710102043532022(No.of Docs 2)	0710102043532022/6	COMPANY PETITION IB (IBC)/624(PB)2022	STATE BANK OF INDIA VS. PREM CHIMANLAL SINGHEE	Section 95(1)	18-02-2024	affidavit mention in index	dhananjayasud
6707	1/2/2024	0710102030232023(No.of Docs 2)	0710102030232023/4	RESTORATION APPLICATION (COMPANIES ACT)/15(ND)2023	M/S GEETA BATHLA VS. SARTHAK MADHUR PUBLICATION PVT. LTD.	Rule 11 of NCLT	18-02-2024	wrong file	kgconsorsllp
6708	18-03-2023	0710102025502023(No.of Docs 0)	0710102025502023/2	INTERLOCUTORY APPLICATION (I.B.C)/1826(ND)2023	ARUNAVA SIKDAR VS. SANJAY GUPTA & ORS.	Sec. 45 (1)	18-02-2024	order missing and numbering missing in bookmarking	
6709	1/2/2024	0710102103422020(No.of Docs 1)	0710102103422020/3	INTERLOCUTORY APPLICATION (I.B.C)/4833(ND)2020	DELICIOUS COCO WATER PRIVATE LIMITED	Application under any other provisions- IBC	18-02-2024	wrong file	kishangopalsomani

6710	2/2/2024	0710102031002023 (No.of Docs 2)	0710102031002023/5	COMPANY PETITION IB (IBC)/413(ND)2023	CHANDRA NIRMAN PRIVATE LIMITED VS. WAPCOS LIMITED	IBC Under Sec 9	18-02-2024	page numbering missing in bookmarking	sanyam007
6711	31-01-2024	0710102042522022 (No.of Docs 1)	0710102042522022/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	18-02-2024	"index missed and Book marking missed according to the index "	ABHISHEKNEGI
6712	31-01-2024	0710102042522022 (No.of Docs 1)	0710102042522022/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	18-02-2024	"index missed and Book marking missed according to the index "	ABHISHEKNEGI
6713	31-01-2024	0710102042522022 (No.of Docs 1)	0710102042522022/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	18-02-2024	"index missed and Book marking missed according to the index "	ABHISHEKNEGI
6714	31-01-2024	0710102042522022 (No.of Docs 1)	0710102042522022/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	18-02-2024	"index missed and Book marking missed according to the index "	ABHISHEKNEGI
6715	5/2/2024	0710102095792023 (No.of Docs 1)	0710102095792023/6	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATELIMITED VS. SPECTRUM AERO PRIVATE LIMITED	IBC under Sec 7	18-02-2024	1rs court fee short in vakalatnama	vanandh
6716	31-01-2024	0710102076412022 (No.of Docs 2)	0710102076412022/1	COMPANY PETITION (COMPANIES ACT)/150(PB)2022	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	18-02-2024	24-53,62 pages english translation missed	knmncit
6717	1/2/2024	0710200412782018 (No.of Docs 2)	0710200412782018/6	COMPANY PETITION (COMPANIES ACT)/273(ND)2018	MR. SARTHAK BATHLA VS M/S. ARYAN PRESS PVT. LTD. & ORS.	Sec. 58(3),Sec. 59	18-02-2024	wrong file	kgconsorsllp
6718	6/2/2024	0710102010672023 (No.of Docs 1)	0710102010672023/4	COMPANY PETITION IB (IBC)/81(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MR. ASHOK KUMAR SIROHI	Section 95(1)	18-02-2024	affidavit missing	ak10911
6719	1/2/2024	0710102008322024 (No.of Docs 2)	0710102008322024/3	COMPANY APPLICATION(CO MPANIES ACT)/28(ND)2024	SANJAY SAWHNEY	Rule 11 of NCLT	18-02-2024	affidavit missed	rrglawoffice
6720	1/2/2024	0710102008342024 (No.of Docs 2)	0710102008342024/3	COMPANY APPLICATION(CO MPANIES ACT)/27(ND)2024	SANJAY SAWHNEY	Rule 11 of NCLT	18-02-2024	affidavit missed	rrglawoffice
6721	1/2/2024	0710200412782018 (No.of Docs 3)	0710200412782018/5	COMPANY PETITION (COMPANIES ACT)/273(ND)2018	MR. SARTHAK BATHLA VS M/S. ARYAN PRESS PVT. LTD. & ORS.	Sec. 58(3),Sec. 59	18-02-2024	wrong file	agarwalcic

6722	3/2/2024	071010200933202 2(No.of Docs 3)	0710102009332022/4	COMPANY PETITION (COMPANIES ACT)/28(ND)2022	RAHUL GYANCHANDANI VS. PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	Sec 221	18-02-2024	page no. 43,183-192, not clear tyed copy of page no. 226-227 missing	karansingh801
6723	3/2/2024	071010207836202 3(No.of Docs 1)	0710102078362023/8	COMPANY PETITION IB (IBC)/621(ND)2023	SADHANA CITY HOMES PRIVATE LIMITED VS. UPAL BUILDTECH PRIVATE LIMITED	IBC under Sec 7	18-02-2024	pagination missing in pdf.	quadlegal
6724	31-01-2024	071010209107202 3(No.of Docs 1)	0710102091072023/2	INTERLOCUTORY APPLICATION (I.B.C)/5625(PB)20 23	SAPAN MOHAN GARG	Application under any other provisions- IBC	18-02-2024	bookmarking are mandatory	ashukansal@gmail.co m
6725	3/2/2024	071010209458202 2(No.of Docs 1)	0710102094582022/3	INTERLOCUTORY APPLICATION (I.B.C)/5747(ND)20 22	RAJESH KUMAR GOEL	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	18-02-2024	mention bookmarking with numbering.	D36512019
6726	10/2/2024	071010240957201 8(No.of Docs 1)	0710102409572018/1 1	COMPANY PETITION IB (IBC)/486(PB)2018	USHA DEVI VS PRAVEER CONSTRUCTION PVT LTD.	IBC under Sec 7	18-02-2024	bookmarking compulsory	ipalokk
6727	6/2/2024	071010200309202 4(No.of Docs 1)	0710102003092024/1	INTERLOCUTORY APPLICATION (I.B.C)/323(ND)202 4	DEBASHIS NANDA	Application under any other provisions- IBC	18-02-2024	date over of complinace	CSGAURAVJOSHI
6728	6/2/2024	071010200308202 4(No.of Docs 1)	0710102003082024/1	INTERLOCUTORY APPLICATION (I.B.C)/331(ND)202 4	DEBASHIS NANDA	Application under any other provisions- IBC	18-02-2024	date over of compliance	CSGAURAVJOSHI
6729	3/2/2024	071010208457202 3(No.of Docs 2)	0710102084572023/3	INTERLOCUTORY APPLICATION (I.B.C)/5272(ND)20 23	UMESH GUPTA VS. PRINCIPAL COMMISSIONER CENTRAL GOODS & SERVICES TAX COMMISSIONERATE	Sec 60(5)	18-02-2024	mention bookmarking with numbering.	D38872010
6730	31-01-2024	071010209911202 2(No.of Docs 1)	0710102099112022/7	COMPANY PETITION IB (IBC)/894(ND)2022	STATE BANK OF INDIA VS. SURJEET SINGH	Section 95(1)	18-02-2024	bookmarking mandatory	ak10911
6731	6/2/2024	071010205343202 3(No.of Docs 5)	0710102053432023/3	COMPANY PETITION (COMPANIES ACT)/160(ND)2023	VIKAS AGGARWAL VS. FOOD AND BIOTECH ENGINEERS(INDIA)PRIV ATE LIMITED.	Sec. 58(3),Sec. 59	18-02-2024	index missing and merge all file	nks@jicpl.com
6732	31-01-2024	071010209911202 2(No.of Docs 1)	0710102099112022/7	COMPANY PETITION IB (IBC)/894(ND)2022	STATE BANK OF INDIA VS. SURJEET SINGH	Section 95(1)	18-02-2024	bookmarking mandatory	ak10911
6733	31-01-2024	071010209911202 2(No.of Docs 1)	0710102099112022/7	COMPANY PETITION IB (IBC)/894(ND)2022	STATE BANK OF INDIA VS. SURJEET SINGH	Section 95(1)	18-02-2024	bookmarking mandatory	ak10911
6734	31-01-2024	071010209911202 2(No.of Docs 1)	0710102099112022/7	COMPANY PETITION IB (IBC)/894(ND)2022	STATE BANK OF INDIA VS. SURJEET SINGH	Section 95(1)	18-02-2024	bookmarking mandatory	ak10911
6735	31-01-2024	071010209910202 2(No.of Docs 1)	0710102099102022/6	COMPANY PETITION IB (IBC)/897(ND)2022	STATE BANK OF INDIA VS. SMT RANJIT KAUR	Section 95(1)	18-02-2024	bookmarking mandatory	ak10911

6736	31-01-2024	071010209910202 2(No.of Docs 1)	0710102099102022/6	COMPANY PETITION IB (IBC)/897(ND)2022	STATE BANK OF INDIA VS. SMT RANJIT KAUR	Section 95(1)	18-02-2024	bookmarking mandatory	ak10911
6737	31-01-2024	071010209910202 2(No.of Docs 1)	0710102099102022/6	COMPANY PETITION IB (IBC)/897(ND)2022	STATE BANK OF INDIA VS. SMT RANJIT KAUR	Section 95(1)	18-02-2024	bookmarking mandatory	ak10911
6738	31-01-2024	071010209910202 2(No.of Docs 1)	0710102099102022/6	COMPANY PETITION IB (IBC)/897(ND)2022	STATE BANK OF INDIA VS. SMT RANJIT KAUR	Section 95(1)	18-02-2024	bookmarking mandatory	ak10911
6739	2/2/2024	071010204216202 3(No.of Docs 1)	0710102042162023/1	INTERLOCUTORY APPLICATION (I.B.C)/2660(ND)20 23	KRISHNA KRAFTEX PVT LTD	Application under any other provisions- IBC	18-02-2024	wrong file need to ia	PRAV1307
6740	2/2/2024	071010210672202 2(No.of Docs 1)	0710102106722022/2	COMPANY PETITION IB (IBC)/912(PB)2022	CANARA BANK THROUGH RP VS. ANKUR AGGARWAL	Section 95(1)	18-02-2024	vakaltnama not clear	adityadewan
6741	3/2/2024	071010208481202 3(No.of Docs 2)	0710102084812023/4	INTERLOCUTORY APPLICATION (I.B.C)/5263(ND)20 23	TECHNOFLEX TEXTILE INDUSTRIES PVT. LTD. VS. HARYANA STATE & INDUSTRIAL DEVELOPMENT CORPORATION	Sec 60(5)	18-02-2024	mention bookmarking according your index with numbering.	Srslegal3150
6742	3/10/2023	071010204827202 3(No.of Docs 2)	0710102048272023/2	INTERLOCUTORY APPLICATION (I.B.C)/3020(ND)20 23	BHOOPESH GUPTA VS. HDFC BANK LIMITED	Application under any other provisions- IBC	18-02-2024	&quot;index missed and Book marking missed according to the index &quot;	K&T Law Offices
6743	3/10/2023	071010204827202 3(No.of Docs 2)	0710102048272023/2	INTERLOCUTORY APPLICATION (I.B.C)/3020(ND)20 23	BHOOPESH GUPTA VS. HDFC BANK LIMITED	Application under any other provisions- IBC	18-02-2024	&quot;index missed and Book marking missed according to the index &quot;	K&T Law Offices
6744	3/10/2023	071010204827202 3(No.of Docs 2)	0710102048272023/2	INTERLOCUTORY APPLICATION (I.B.C)/3020(ND)20 23	BHOOPESH GUPTA VS. HDFC BANK LIMITED	Application under any other provisions- IBC	18-02-2024	&quot;index missed and Book marking missed according to the index &quot;	K&T Law Offices
6745	3/10/2023	071010204827202 3(No.of Docs 2)	0710102048272023/2	INTERLOCUTORY APPLICATION (I.B.C)/3020(ND)20 23	BHOOPESH GUPTA VS. HDFC BANK LIMITED	Application under any other provisions- IBC	18-02-2024	&quot;index missed and Book marking missed according to the index &quot;	K&T Law Offices
6746	31-01-2024	071010208227202 3(No.of Docs 1)	0710102082272023/1	INTERLOCUTORY APPLICATION (I.B.C)/5200(ND)20 23	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	18-02-2024	&quot;index missed and Book marking missed according to the index &quot;	niclegal
6747	31-01-2024	071010210751202 3(No.of Docs 2)	0710102107512023/2	COMPANY APPLICATION(CO MPANIES ACT)/441(ND)2023	MR. B.N MEHTA VS. M/S P.G.T COMPONENTS LIMITED	Rule 11 of NCLT	18-02-2024	40-43 page not clear	DELLAWS
6748	31-01-2024	071010210014202 3(No.of Docs 2)	0710102100142023/4	INTERLOCUTORY APPLICATION (I.B.C)/6257(PB)20 23	BINOD KUMAR JAIWAL VS. HUZefa FAKHRI SITABKHAN & ORS	Sec 60(5)	18-02-2024	bookmarking numbering missed sign and true copy missed in annexure	Khaitanlegal
6749	27-01-2024	071010209220202 3(No.of Docs 1)	0710102092202023/1	COMPANY PETITION IB (IBC)/671(PB)2023	SANGRUR AUTOS PRIVATE LIMITED	IBC Under Sec 10	17-02-2024	bookmarking are mandatory and order missed	pridhi_nclt

6750	30-01-2024	0710102070622023(No.of Docs 5)	0710102070622023/4	COMPANY APPEAL(COMPANIES ACT)/229(ND)2023	INCOME TAX OFFICER WARD 18(3) VS. NEXENGG CONSULTANCY PRIVATE LIMITED	Sec 252 (1) - By Government Body	17-02-2024	wrong file	kamakhyaclc
6751	23-01-2024	0710102065642023(No.of Docs 3)	0710102065642023/2	COMPANY PETITION IB (IBC)/565(ND)2023	V-CON INTEGRATED SOLUTIONS PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	17-02-2024	wrong file	rkaylegal@gmail.com
6752	30-01-2024	0710102070622023(No.of Docs 5)	0710102070622023/5	COMPANY APPEAL(COMPANIES ACT)/229(ND)2023	INCOME TAX OFFICER WARD 18(3) VS. NEXENGG CONSULTANCY PRIVATE LIMITED	Sec 252 (1) - By Government Body	17-02-2024	wrong file	kamakhyaclc
6753	30-01-2024	0710102064282023(No.of Docs 1)	0710102064282023/1	COMPANY APPEAL(COMPANIES ACT)/310(ND)2023	R3 PLANNERS PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec 252 (3)	17-02-2024	wrong file	Sanchit2017
6754	24-01-2024	0710200408562018(No.of Docs 2)	0710200408562018/5	COMPANY PETITION (COMPANIES ACT)/01(ND)2018	SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	17-02-2024	wrong file	varshabanerjee
6755	30-01-2024	0710102064282023(No.of Docs 1)	0710102064282023/2	COMPANY APPEAL(COMPANIES ACT)/310(ND)2023	R3 PLANNERS PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec 252 (3)	17-02-2024	wrong file	Sanchit2017
6756	6/10/2021	0710102072682021(No.of Docs 0)	0710102072682021/4	INTERLOCUTORY APPLICATION (I.B.C)/4587(ND)2021	SHIKHA TIWARI VS. KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL KINDLE DEVELOPERS PVT. LTD.	Sec 60(5)	17-02-2024	1rs court fee missed	
6757	23-01-2024	0710102091692023(No.of Docs 1)	0710102091692023/2	COMPANY PETITION IB (IBC)/722(ND)2023	MAHI BUILDHOME PRIVATE LIMITED VS. KAVERI TECHNOBUILD PRIVATE LIMITED	IBC Under Sec 9	17-02-2024	bookmarking are mandatory	advocatepranavgupta
6758	23-01-2024	0710102093022023(No.of Docs 2)	0710102093022023/1	INTERLOCUTORY APPLICATION (I.B.C)/5830(ND)2023	K SUBHRA NARAYAN MOHAPATRA	Sec 54(1)	17-02-2024	order dated delay file	lexforiconsulting
6759	23-12-2021	0710102093802021(No.of Docs 0)	0710102093802021/2	INTERLOCUTORY APPLICATION (I.B.C)/6021(ND)2021	ANIL TAYAL APPOINTED RP FOR SHEO KUMAR SINGH	Application under any other provisions- IBC	17-02-2024	bookmarking are mandatory	
6760	30-01-2024	0710102070622023(No.of Docs 4)	0710102070622023/3	COMPANY APPEAL(COMPANIES ACT)/229(ND)2023	INCOME TAX OFFICER WARD 18(3) VS. NEXENGG CONSULTANCY PRIVATE LIMITED	Sec 252 (1) - By Government Body	17-02-2024	wrong file	kamakhyaclc
6761	16-02-2024	0710102044082022(No.of Docs 1)	0710102044082022/1	COMPANY PETITION IB (IBC)/513(ND)2022	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec 7	17-02-2024	wrong file	DhanshyamPatel

6762	23-01-2024	0710102092232022(No.of Docs 1)	0710102092232022/7	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	17-02-2024	bookmarking are mandatory and index missed 1rs court fee missed	hrhikesh@hbaruah
6763	31-01-2024	0710102010662023(No.of Docs 2)	0710102010662023/9	COMPANY PETITION IB (IBC)/78(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MS. NEETA SAHA	Section 95(1)	16-02-2024	Book marking missed according to the index	rajat.bhardwaj
6764	1/2/2024	0710102059372023(No.of Docs 1)	0710102059372023/5	INTERLOCUTORY APPLICATION (I.B.C)/3852(ND)2023	BEENA NIGAM AND ORS VS. GYAN CHANDRA MISRA AND ANR	Sec 60(5)	16-02-2024	bookmarking compulsory	epochlega177
6765	31-01-2024	0710102010682023(No.of Docs 2)	0710102010682023/8	COMPANY PETITION IB (IBC)/82(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MR. AUNIRBAN SAHA	Section 95(1)	16-02-2024	Book marking missed according to the index	rajat.bhardwaj
6766	31-01-2024	0710102025462023(No.of Docs 1)	0710102025462023/2	INTERLOCUTORY APPLICATION (I.B.C)/1837(ND)2023	DINESH SOOD VSDAUDAYAL AGGARWALA	Application under any other provisions- IBC	16-02-2024	"index missed and Book marking missed according to the index "	kmn28
6767	31-01-2024	0710102000402024(No.of Docs 2)	0710102000402024/1	INTERLOCUTORY APPLICATION (I.B.C)/93(PB)2024	BINOD KUMAR JAISWAL VS. HUZEFA FAKHRI SITABKHAN	Sec 60(5)	16-02-2024	Book marking missed according to the index	Khaitanlegal
6768	15-02-2024	0710102006122024(No.of Docs 2)	0710102006122024/5	TRANSFER APPLICATION (IBC)/6(PB)2024	KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	16-02-2024	missing pagination as per index and missing affidavit address	NNCO
6769	7/2/2024	0710102123342019(No.of Docs 2)	0710102123342019/6	COMPANY APPLICATION(COMPANIES ACT)/336(ND)2019	SMT. PREM KAUR. VS. M/S DEE TEE ELECTRONICS INDIA PVT. LTD. & ORS	Sec. 244(1)	16-02-2024	sign and true copy require of all pages	hklawoffices
6770	31-01-2024	0710102023762020(No.of Docs 1)	0710102023762020/21	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-02-2024	incomplete file	R K GUPTA
6771	30-01-2024	0710200410222018(No.of Docs 1)	0710200410222018/28	COMPANY PETITION IB (IBC)/43(ND)2018	TDT COPPER LTD. VS UJALA PUMPS PVT. LTD	IBC Under Sec 9	16-02-2024	book marking missed	dk.sood@yahoo.com
6772	12/2/2024	0710102098702022(No.of Docs 2)	0710102098702022/17	TRANSFER PETITION(COMPANIES ACT)/54(PB)2022	DHARA LIFESCIENCE PRIVATE LIMITED VS. NESTOR PHARMACEUTICALS LIMITED	Sec 433(e)/433(f) of CA 1956	15-02-2024	wrong filing.	ADVMSVSankar
6773	14-02-2024	0710102006812024(No.of Docs 1)	0710102006812024/14	INTERLOCUTORY APPLICATION (I.B.C)/335(ND)2024	UMESH GUPTA	Application under any other provisions- IBC	15-02-2024	Affidavit address and notary mismatch	vishalganda
6774	2/2/2024	0710102027232021(No.of Docs 2)	0710102027232021/45	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	15-02-2024	page numbering missing in bookmarking and court fee missing	adv_santoshk

6775	30-01-2024	0710102099582023(No.of Docs 1)	0710102099582023/1	TRANSFER APPLICATION (IBC)/61(PB)2023	** WILL BE AUTO FILLED LATER	Rule16(d),NCL T Rules,2016 IBC	15-02-2024	bookmarking as per index with page nos	nazim@1234
6776	14-02-2024	0710102006812024(No.of Docs 1)	0710102006812024/1	INTERLOCUTORY APPLICATION (I.B.C)/335(ND)2024	UMESH GUPTA	Application under any other provisions- IBC	15-02-2024	Affidavit address and notary mismatch	vishalganda
6777	2/2/2024	0710102027232021(No.of Docs 2)	0710102027232021/4	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	15-02-2024	court fee missing and numbering missing in bookmarking	adv_santoshk
6778	30-01-2024	0710102104332023(No.of Docs 2)	0710102104332023/4	INTERLOCUTORY APPLICATION (I.B.C)/6429(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. ANURANJAN SINGH	Sec 49(2)	15-02-2024	pagination missed in book marking	ritwiz
6779	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/2	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	15-02-2024	wrong file	nistha_gupta
6780	14-02-2024	0710102006812024(No.of Docs 1)	0710102006812024/1	INTERLOCUTORY APPLICATION (I.B.C)/335(ND)2024	UMESH GUPTA	Application under any other provisions- IBC	15-02-2024	Affidavit address and notary mismatch	vishalganda
6781	30-01-2024	0710102430962018(No.of Docs 2)	0710102430962018/8	COMPANY PETITION (COMPANIES ACT)/129(PB)2018	ABHIMANYU SINGH AND ORS. VS BRIJNANDAN INDUSTRIES PRIVATE LIMITED	Sec. 245	15-02-2024	bookmarking as per index with page nos	raiandraipartners
6782	30-01-2024	0710102100942023(No.of Docs 2)	0710102100942023/4	COMPANY PETITION IB (IBC)/726(ND)2023	SANJAY KUMAR MEHTA VS. NUBERG ENGINEERING LIMITED	IBC Under Sec 9	15-02-2024	bookmarking as per index with page nos	mpslegal
6783	30-01-2024	0710120012642018(No.of Docs 2)	0710120012642018/2	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	15-02-2024	Order missed	namitha@samvidlegal
6784	14-02-2024	0710102006812024(No.of Docs 1)	0710102006812024/1	INTERLOCUTORY APPLICATION (I.B.C)/335(ND)2024	UMESH GUPTA	Application under any other provisions- IBC	15-02-2024	Affidavit address and notary mismatch	vishalganda
6785	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6786	30-01-2024	0710102097902023(No.of Docs 2)	0710102097902023/2	COMPANY PETITION IB (IBC)/727(ND)2023	MYCOZOOM BIOTECH INDIA PRIVATE LIMITED	IBC Under Sec 10	14-02-2024	bookmarking as per index with page nos	agslegal
6787	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124

6788	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6789	12/2/2024	071010210428202 3(No.of Docs 1)	0710102104282023/1	COMPANY PETITION IB (IBC)/12(ND)2024	OXYZO FINANCIAL SERVICES PRIVATE LIMITED VS. KLD CREATION INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	14-02-2024	bookmarking mandatory	Kriti
6790	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6791	30-01-2024	071010200484202 4(No.of Docs 2)	0710102004842024/1	COMPANY APPLICATION(CO MPANIES ACT)/13(ND)2024	PRADEEP KUMAR SHAH VS. PAWAN KUMAR SHAH	Rule 11 of NCLT	14-02-2024	need every page sign	advdeepakkumar
6792	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6793	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6794	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6795	30-01-2024	071010207062202 3(No.of Docs 5)	0710102070622023/2	COMPANY APPEAL(COMPAN IES ACT)/229(ND)2023	INCOME TAX OFFICER WARD 18(3) VS. NEXENGG CONSULTANCY PRIVATE LIMITED	Sec 252 (1) - By Government Body	14-02-2024	missing index book marking mandatory order not visible	kamakhyac
6796	29-01-2024	071010207225202 3(No.of Docs 1)	0710102072252023/2	COMPANY PETITION IB (IBC)/616(ND)2023	VINEET GOYAL VS. TRUE POWER INTERNATIONAL LIMITED	IBC Under Sec 9	14-02-2024	book marking mandatory as per index with pagination and true copy true copy and sign require of all pages.	adityaguha907
6797	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6798	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124

6799	30-01-2024	071010204263202 2(No.of Docs 1)	0710102042632022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2022	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sub-section (I) of section 230	14-02-2024	book marking missing as per index and pg no 6 sign missing on annexure	adv.shobhan.mahanti
6800	17-01-2024	071010207936202 3(No.of Docs 4)	0710102079362023/6	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)20 23	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. MANOHAR LAL VIJ RP	Sec 60(5)	14-02-2024	improper book marking and page no 133 136 140 141 145 147 146 191 not readable	vishalhirawat
6801	17-01-2024	071010207936202 3(No.of Docs 4)	0710102079362023/6	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)20 23	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. MANOHAR LAL VIJ RP	Sec 60(5)	14-02-2024	improper book marking and page no 133 136 140 141 145 147 146 191 not readable	vishalhirawat
6802	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6803	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6804	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6805	17-01-2024	071010207936202 3(No.of Docs 4)	0710102079362023/6	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)20 23	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. MANOHAR LAL VIJ RP	Sec 60(5)	14-02-2024	improper book marking and page no 133 136 140 141 145 147 146 191 not readable	vishalhirawat
6806	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6807	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6808	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6809	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124

6810	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6811	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6812	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6813	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6814	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6815	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6816	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6817	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6818	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6819	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6820	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124

6821	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6822	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6823	17-01-2024	071010207936202 3(No.of Docs 4)	0710102079362023/6	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)20 23	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. MANOHAR LAL VIJ RP	Sec 60(5)	14-02-2024	improper book marking and page no 133 136 140 141 145 147 146 191 not readable	vishalhirawat
6824	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6825	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6826	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6827	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6828	30-01-2024	071010203757202 3(No.of Docs 2)	0710102037572023/5	COMPANY PETITION IB (IBC)/251(ND)2023	SUNIL CHOPRA VS. CAPL HOTELS AND SPA PRIVATE LIMITED	IBC under Sec 7	14-02-2024	pagination missing as per index in book marking.	atlitlaw
6829	5/12/2023	071010210427202 3(No.of Docs 0)	0710102104272023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/1(ND)2024	SKAEL ENTERPRISE PRIVATE LIMITED	Sec. 230-232 - Second Motion	14-02-2024	page no.13-18 cut page page 20-21 not clear page and page numbering missing in bookmarking	
6830	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6831	14-12-2023	071010206386202 3(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124

6832	29-01-2024	0710102088592023(No.of Docs 2)	0710102088592023/8	COMPANY PETITION IB (IBC)/664(ND)2023	ESSAA SYNTEX PRIVATE LIMITED VS. GEMCARE APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	14-02-2024	book marking mandatory and sign all the pages of	mrinal.sgh
6833	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
6834	29-01-2024	0710102058802023(No.of Docs 2)	0710102058802023/4	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATE LIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	14-02-2024	book marking and index missing as per index with pagination	bhawanshu
6835	24-01-2024	0710200408562018(No.of Docs 2)	0710200408562018/56	COMPANY PETITION (COMPANIES ACT)/01(ND)2018	SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	13-02-2024	need to file IA	varshabanerjee
6836	23-01-2024	0710102051482023(No.of Docs 2)	0710102051482023/1	INTERLOCUTORY APPLICATION (I.B.C)/3539(ND)2023	LIQUIDATOR OF M/S. A.M/ VINYL PRIVATE LIMITED VSMR. HIMANSHU CHOPRA	Sec 60(5)	13-02-2024	page no 16 to 41 not clear 1rs fee missing	ashishgupta2310
6837	2/2/2024	0710102076462023(No.of Docs 2)	0710102076462023/7	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec 7	13-02-2024	page no. missing in bookmarking	tewariamitabh
6838	23-01-2024	0710102018722023(No.of Docs 2)	0710102018722023/11	COMPANY APPEAL(COMPANIES ACT)/81(ND)2023	UTTRABULLS DIAGNOSTICS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	13-02-2024	bookmarking mandatory as per index	MONIKAMALHOTRA
6839	22-01-2024	0710102096812023(No.of Docs 2)	0710102096812023/2	INTERLOCUTORY APPLICATION (I.B.C)/6104(ND)2023	IIFL HOME FINANCE LIMITED VS. MR. SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL	Sec 60(5)	13-02-2024	need every page sign missed and Annexure missed	associate.amc
6840	25-01-2024	0710102112052020(No.of Docs 1)	0710102112052020/19	COMPANY PETITION IB (IBC)/23(ND)2021	VA REALCON PRIVATE LIMITED VS. AVAIL HOLDING LIMITED	IBC Under Sec 9	13-02-2024	bookmarking not proper uploaded	nazim@1234
6841	29-01-2024	0710102099672022(No.of Docs 2)	0710102099672022/4	COMPANY PETITION IB (IBC)/871(ND)2022	THE BANK OF BARODA LIMITED VS. RAHEJA HOMES LIMITED	IBC under Sec 7	12/2/2024	sign missing on true copy	namrata.ranga
6842	16-12-2023	0710102094712023(No.of Docs 3)	0710102094712023/3	INTERLOCUTORY APPLICATION (I.B.C)/6203(ND)2023	GAURAV MISRA VS. ONE MAN COMMITTEE HONBLE JUSTICE (RETD.) MR. SAILENDRA PRASAD TALUKDAR	19(2)	12/2/2024	mention bookmarking mandatory	varshabanerjee
6843	16-12-2023	0710102094712023(No.of Docs 3)	0710102094712023/3	INTERLOCUTORY APPLICATION (I.B.C)/6203(ND)2023	GAURAV MISRA VS. ONE MAN COMMITTEE HONBLE JUSTICE (RETD.) MR. SAILENDRA PRASAD TALUKDAR	19(2)	12/2/2024	mention bookmarking mandatory	varshabanerjee

6844	1/2/2024	071010209075202 2(No.of Docs 2)	0710102090752022/5	COMPANY PETITION IB (IBC)/814(ND)2022	MS GANESH ENTERPRISES VS. MIS TRIKALP LAMINATES IND. P. LTD	IBC Under Sec 9	12/2/2024	sign missing	vishal371adv
6845	22-01-2024	071010207857201 9(No.of Docs 1)	0710102078572019/2 3	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	12/2/2024	incomplete file	munishmehta
6846	28-11-2023	071010210224202 3(No.of Docs 0)	0710102102242023/2	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	12/2/2024	index missing, date missing on vakalatnama, main case mention on vakalatnama	
6847	22-01-2024	071010208604202 3(No.of Docs 1)	0710102086042023/2	COMPANY APPLICATION(CO MPANIES ACT)/363(ND)2023	MOUSHUMEE JHA VS. PARIKSHA LABS PRIVATE LIMITED	Application under any other provisions	12/2/2024	mention bookmarking mandatory as per index and true copy missing	dabas.ajay
6848	2/2/2024	071010203354202 3(No.of Docs 2)	0710102033542023/4	INTERLOCUTORY APPLICATION (I.B.C)/2086(ND)20 23	TECPRO SYSTEM LIMITED (THROUGH ITS LIQUIDATOR) VS. HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPEMENT CORPROATION LIMITED	Sec 60(5)	12/2/2024	page number missing in bookmarking	Srslegal3150
6849	30-01-2024	071010201066202 2(No.of Docs 1)	0710102010662022/1 2	COMPANY PETITION IB (IBC)/278(ND)2022	ALCON LABORATORIES (INDIA) PRIVATELIMITED VS. EMCO TECH EQUIPMENTS PRIVATE LIMITED	IBC Under Sec 9	12/2/2024	incomplete file	SUNITA UMESH
6850	31-01-2024	071010201066202 2(No.of Docs 1)	0710102010662022/1 3	COMPANY PETITION IB (IBC)/278(ND)2022	ALCON LABORATORIES (INDIA) PRIVATELIMITED VS. EMCO TECH EQUIPMENTS PRIVATE LIMITED	IBC Under Sec 9	12/2/2024	mention bookmarking page numbering missing as per index	SUNITA UMESH
6851	10/2/2024	071010240957201 8(No.of Docs 2)	0710102409572018/1 2	COMPANY PETITION IB (IBC)/486(PB)2018	USHA DEVI VS PRAVEER CONSTRUCTION PVT LTD.	IBC under Sec 7	12/2/2024	Oder missing	ipalokk
6852	22-01-2024	071010208604202 3(No.of Docs 1)	0710102086042023/1	COMPANY APPLICATION(CO MPANIES ACT)/363(ND)2023	MOUSHUMEE JHA VS. PARIKSHA LABS PRIVATE LIMITED	Application under any other provisions	12/2/2024	mention bookmarking mandatory as per index and true copy missing	dabas.ajay
6853	22-01-2024	071010200871202 2(No.of Docs 2)	0710102008712022/3 1	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	12/2/2024	mandatory bookmarking	lakshmivinaayagam
6854	22-01-2024	071010206545202 2(No.of Docs 2)	0710102065452022/1 1	COMPANY PETITION IB (IBC)/680(ND)2022	RAJA BHOJ VS. RELIGARE FINVEST LTD	Section 94(1)	12/2/2024	mention bookmarking mandatory need every page sign and true copy in Annexure	KAYconnect
6855	2/2/2024	071010200888202 3(No.of Docs 1)	0710102008882023/6	COMPANY APPEAL(COMPAN IES ACT)/41(ND)2023	DEEPTI GUPTA VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	pdf not clear and bookmarking compulsory	bhatia_r_s@hotmail

6856	22-01-2024	0710102065462022 (No.of Docs 2)	0710102065462022/10	COMPANY PETITION IB (IBC)/679(ND)2022	PARIVARTAN SINGH M S KALIBER ASSOCIATES PVT LTD PRESENTLY UNDERGOING LIQUIDATION THROUGH ITS LIQUIDATOR MR MOHAN LAL JAIN VS. LION BUILDCON PRIVATE LIMITED	Section 94(1)	12/2/2024	mention bookmarking mandatory need every page sign missing and true copy in Annexure	KAYconnect
6857	5/2/2024	0710102081252023 (No.of Docs 2)	0710102081252023/3	COMPANY PETITION IB (IBC)/590(ND)2023	KANODIA TECHNOPLAST LIMITED VS. K.Y TOBACCO WORKS PRIVATE LIMITED	IBC under Sec 7	12/2/2024	proof of service not shown in book marking.	Adityamadaan
6858	29-01-2024	0710102109322023 (No.of Docs 1)	0710102109322023/1	COMPANY PETITION IB (IBC)/20(ND)2024	GIRISH LUTHRA AND ORS. VS. COSMOS INFRA ENGINEERING (INDIA) PRIVATE LIMITED	IBC Under Sec 9	12/2/2024	compulsory bookmarking	pwrcorp
6859	20-01-2024	0710102007462022 (No.of Docs 1)	0710102007462022/12	COMPANY PETITION IB (IBC)/462(PB)2022	GIRISH LUTHRA AND ORS. VS. COSMOS INFRA ENGINEERING (INDIA) PRIVATE LIMITED	IBC under Sec 7	12/2/2024	incomplete file	vijay@123
6860	20-01-2024	0710102007462022 (No.of Docs 1)	0710102007462022/12	COMPANY PETITION IB (IBC)/462(PB)2022	GIRISH LUTHRA AND ORS. VS. COSMOS INFRA ENGINEERING (INDIA) PRIVATE LIMITED	IBC under Sec 7	12/2/2024	incomplete file	vijay@123
6861	20-01-2024	0710102007462022 (No.of Docs 1)	0710102007462022/12	COMPANY PETITION IB (IBC)/462(PB)2022	GIRISH LUTHRA AND ORS. VS. COSMOS INFRA ENGINEERING (INDIA) PRIVATE LIMITED	IBC under Sec 7	12/2/2024	incomplete file	vijay@123
6862	20-01-2024	0710102007462022 (No.of Docs 1)	0710102007462022/12	COMPANY PETITION IB (IBC)/462(PB)2022	GIRISH LUTHRA AND ORS. VS. COSMOS INFRA ENGINEERING (INDIA) PRIVATE LIMITED	IBC under Sec 7	12/2/2024	incomplete file	vijay@123
6863	21-10-2020	0710102100882020 (No.of Docs 0)	0710102100882020/50	COMPANY PETITION IB (IBC)/1091(PB)2020	CFM ASSET RECONSTRUCTION PVT LTD (CFM-ARC) ACTING AS TRUSTEE OF CFMARC TRUST-1 IB VS. RAGINI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD	Section 95(1)	12/2/2024	need every page sign	
6864	1/2/2024	0710102085572021 (No.of Docs 2)	0710102085572021/3	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2021	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	12/2/2024	bookmarking compulsory	niclegal
6865	7/2/2024	0710102011842021 (No.of Docs 3)	0710102011842021/3	COMPANY PETITION IB (IBC)/303(ND)2021	STATE BANK OF INDIA VS. SRI SURAPANENI RAMESH	Section 95(1)	12/2/2024	Book marking missed Pagination missed in book marking need to book marking according index court fee @ 3 rs welfare missed @ 25 rs pleased delete extra vakalatnama	sravan1030

6866	16-12-2023	0710102094712023 (No.of Docs 3)	0710102094712023/3	INTERLOCUTORY APPLICATION (I.B.C)/6203(ND)2023	GAURAV MISRA VS. ONE MAN COMMITTEE HONBLE JUSTICE (RETD.) MR. SAILENDRA PRASAD TALUKDAR	19(2)	12/2/2024	mention bookmarking mandatory	varshabanerjee
6867	7/2/2024	0710102011972021 (No.of Docs 3)	0710102011972021/3	COMPANY PETITION IB (IBC)/361(ND)2021	STATE BANK OF INDIA VS. SRI YELAMANCHILI YUGANDHRA BUTCHI BABU	Section 95(1)	12/2/2024	same defect	sravan1030
6868	16-12-2023	0710102094712023 (No.of Docs 3)	0710102094712023/3	INTERLOCUTORY APPLICATION (I.B.C)/6203(ND)2023	GAURAV MISRA VS. ONE MAN COMMITTEE HONBLE JUSTICE (RETD.) MR. SAILENDRA PRASAD TALUKDAR	19(2)	12/2/2024	mention bookmarking mandatory	varshabanerjee
6869	29-01-2024	0710102066682022 (No.of Docs 2)	0710102066682022/9	COMPANY PETITION (COMPANIES ACT)/146(PB)2022	DALBIR SINGH AND OTHERS VS. EMAAR INDIA LIMITED	Sec. 213	12/2/2024	incomplete book marking (annexure a4 missing in book marking pg no 30 to 35) proof of service missing in book marking and index	LAKSHMINARAYANA N
6870	22-01-2024	0710102060242022 (No.of Docs 2)	0710102060242022/10	INTERLOCUTORY APPLICATION (I.B.C)/3602(PB)2022	ACUTE DAILY MEDIA PRIVATE LIMITED VS. SHARP EYE ADVERTISING PRIVATE LIMITED	Application under any other provisions- IBC	12/2/2024	bookmarking mandatory	siddharthmullick
6871	30-01-2024	0710102020542018 (No.of Docs 2)	0710102020542018/30	COMPANY PETITION IB (IBC)/1493(PB)2018	ENKAY INDIA RUBBER CO PVT LTD VS. SUMERU PROCESSORS PVT LTD	IBC under Sec 7	10/2/2024	need every page true copy in annexure	rmalik2001
6872	26-01-2024	0710102019112022 (No.of Docs 2)	0710102019112022/4	INTERLOCUTORY APPLICATION (I.B.C)/1432(ND)2022	NOIDA POWER COMPANY LTD VSEARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	10/2/2024	bookmarking compulsory.	ADV TENZEN
6873	30-01-2024	0710102029242020 (No.of Docs 1)	0710102029242020/7	COMPANY PETITION IB (IBC)/726(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. RAKESH BHATNAGAR	Section 95(1)	10/2/2024	page no missing as per index in book marking true copy and sign missing on both annexure	rajeshramnani2407
6874	25-01-2024	0710102039092023 (No.of Docs 2)	0710102039092023/2	INTERLOCUTORY APPLICATION (I.B.C)/2710(ND)2023	SAJEVE BHUSHAN DEORA VSDAKSH PAHWA	Application under any other provisions- IBC	10/2/2024	3Rs court fee missing in vakalatnama.	SINGH.ANIRUDDH
6875	25-01-2024	0710102039092023 (No.of Docs 2)	0710102039092023/4	INTERLOCUTORY APPLICATION (I.B.C)/2710(ND)2023	SAJEVE BHUSHAN DEORA VSDAKSH PAHWA	Application under any other provisions- IBC	10/2/2024	3Rs court fee missing in vakalatnama.	SINGH.ANIRUDDH
6876	29-01-2024	0710102098772023 (No.of Docs 1)	0710102098772023/1	INTERLOCUTORY APPLICATION (I.B.C)/6170(ND)2023	SHYAM ARORA	Sec 60(5)	10/2/2024	index and book marking missing	shyam1968
6877	24-01-2024	0710102053132023 (No.of Docs 2)	0710102053132023/12	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	10/2/2024	page no. 40,45,54,56,59,70,78,89,113 are cut page no. 58,64,68,72,73,74,111 are not clear. bookmarking compulsory.	dmyassociates

6878	25-01-2024	071010210354202 3(No.of Docs 1)	0710102103542023/1	COMPANY PETITION IB (IBC)/27(ND)2024	DSS HEALTHCARE PRIVATE LIMITED	IBC Section 59	10/2/2024	index missing. bookmarking compulsory.	csshashank
6879	19-01-2024	071010200898202 3(No.of Docs 2)	0710102008982023/7	COMPANY PETITION (COMPANIES ACT)/32(ND)2023	SOMNATH SHAIENDRA KUMAR VS. SWAGATAM TOURS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/2/2024	reply every page not sign	asa@asalegal.in
6880	19-01-2024	071010200898202 3(No.of Docs 2)	0710102008982023/7	COMPANY PETITION (COMPANIES ACT)/32(ND)2023	SOMNATH SHAIENDRA KUMAR VS. SWAGATAM TOURS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/2/2024	reply every page not sign	asa@asalegal.in
6881	24-01-2024	071010202125202 1(No.of Docs 2)	0710102021252021/6	INTERLOCUTORY APPLICATION (I.B.C)/1395(ND)20 21	YOGESH SETHI VS. PUNJAB NATIONAL BANK	Sec 60(5)	10/2/2024	need every page sign.	bambha and nandan
6882	5/2/2024	071010201414202 3(No.of Docs 1)	0710102014142023/2	COMPANY PETITION IB (IBC)/224(PB)2023	SREI INFRASTRUCTURE FINANCE LIMITED. (PRESENTLY UNDERGOING CORPORATE INSOLVENCY RESOLUTION PROCESS) VS. MR. ADITYA KUMAR JAJODIA	Section 95(1)	10/2/2024	wrong file	rpsaurabh
6883	27-01-2024	071010208729202 2(No.of Docs 2)	0710102087292022/3	COMPANY PETITION IB (IBC)/768(ND)2022	STATE BANK OF INDIA THROUGH RESOLUTION PROFESSIONAL VS. ARJUN GUPTA	Section 95(1)	10/2/2024	bookmarking are mandatory	ipkamal
6884	28-01-2024	071010202222202 3(No.of Docs 2)	0710102022222023/7	COMPANY PETITION IB (IBC)/521(ND)2023	KALPA COMMERCIAL LIMITED VS. DIVINUS FABRICS LIMITED	IBC under Sec 7	10/2/2024	bookmarking mandatory	quadlegal
6885	19-01-2024	071010200898202 3(No.of Docs 2)	0710102008982023/7	COMPANY PETITION (COMPANIES ACT)/32(ND)2023	SOMNATH SHAIENDRA KUMAR VS. SWAGATAM TOURS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/2/2024	reply every page not sign	asa@asalegal.in
6886	27-01-2024	071010206759202 3(No.of Docs 2)	0710102067592023/1 6	COMPANY PETITION IB (IBC)/461(PB)2023	PAIR HONG KONG CO LIMITED VS. IGRPHENIX ELECTRON PRIVATE LIMITED	IBC Under Sec 9	10/2/2024	affidavit missed	reemakhorana
6887	26-01-2024	071010205350202 1(No.of Docs 2)	0710102053502021/4	COMPANY PETITION IB (IBC)/474(ND)2021	RAYS POWER INFRA PRIVATE LIMITED VS. RGS SOLAR POWER PRIVATE LIMITED	IBC Under Sec 9	10/2/2024	pagination missing in pdf. need every page sign. service missing.	gravitaslegal
6888	25-01-2024	071010211077202 3(No.of Docs 1)	0710102110772023/1	COMPANY PETITION IB (IBC)/22(ND)2024	CANARA BANK VS. INTERNATIONAL PRINT- O-PAC LIMITED	IBC under Sec 7	10/2/2024	pdf not upload. bookmarking properly.	abhishek.naik

6889	29-01-2024	071010210088202 0(No.of Docs 1)	0710102100882020/4	COMPANY PETITION IB (IBC)/1091(PB)202 0	CFM ASSET RECONSTRUCTION PVT LTD (CFM-ARC) ACTING AS TRUSTEE OF CFMARC TRUST-1 IB VS. RAGINI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD	Section 95(1)	10/2/2024	need every page sign	YASHM
6890	25-01-2024	071010202046202 3(No.of Docs 3)	0710102020462023/1	COMPANY APPLICATION(CO MPANIES ACT)/91(ND)2023	MANOJ KUMAR GUPTA VS. RAJ SNEH AUTO INDIA PRIVATE LIMITED	Sec. 242(4)	10/2/2024	need every page sign and this pages no is not clear 105, 109, 110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 120, 121, 122, 215 not readable	rakesh@12
6891	25-01-2024	071010202702202 3(No.of Docs 2)	0710102027022023/2	INTERLOCUTORY APPLICATION (I.B.C)/1728(ND)20 23	SWATANTRA KUMAR SINGH VS. MOHAMMAD MOSIN SUSPENDE DIRECTOR OF M/S. M.I.BUILDTECH PVT. LTD.	19(2)	10/2/2024	page no. 39 are not clear. bookmarking compulsory.	daisy@123
6892	30-01-2024	071010202999202 2(No.of Docs 1)	0710102029992022/1	COMPANY PETITION (COMPANIES ACT)/67(PB)2022	M G F DEVELOPMENTS LIMITED VS. EMAAR INDIA LIMITED & ORS.	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	10/2/2024	book marking and index missing with pagination.	namitha@samvidlegal .
6893	27-01-2024	071010206759202 3(No.of Docs 2)	0710102067592023/1 5	COMPANY PETITION IB (IBC)/461(PB)2023	PAIR HONG KONG CO LIMITED VS. IGRPHENIX ELECTRON PRIVATE LIMITED	IBC Under Sec 9	10/2/2024	affidavit missed	reemakhorana
6894	24-01-2024	071010202447202 1(No.of Docs 3)	0710102024472021/2	INTERLOCUTORY APPLICATION (I.B.C)/1591(ND)20 21	YOGESH SETHI VS. PUNJAB NATIONAL BANK	Sec 60(5)	10/2/2024	need every page sign.	bambha and nandan
6895	27-01-2024	071010207787202 3(No.of Docs 2)	0710102077872023/2	INTERLOCUTORY APPLICATION (I.B.C)/4943(PB)20 23	ABHISHEK KUMAR VS. AMIT JAIN	Sec 60(5)	10/2/2024	bookmarking numbering missed	Abhi Mishra
6896	19-01-2024	071010200898202 3(No.of Docs 2)	0710102008982023/7	COMPANY PETITION (COMPANIES ACT)/32(ND)2023	SOMNATH SHAIENDRA KUMAR VS. SWAGATAM TOURS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/2/2024	reply every page not sign	asa@asalegal.in
6897	26-01-2024	071010210697202 2(No.of Docs 2)	0710102106972022/2	COMPANY PETITION (COMPANIES ACT)/3(ND)2023	RAJIV KUMAR CHANNA VS. UNIFACE PROMOTERS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	10/2/2024	sign and true copy missing in all annexure	jagia2296
6898	25-01-2024	071010203909202 3(No.of Docs 2)	0710102039092023/3	INTERLOCUTORY APPLICATION (I.B.C)/2710(ND)20 23	SAJEVE BHUSHAN DEORA VSDAKSH PAHWA	Application under any other provisions- IBC	10/2/2024	3Rs court fee missing in vakalatnama.	SINGH.ANIRUDDH
6899	29-01-2024	071010200610202 1(No.of Docs 1)	0710102006102021/7	INTERLOCUTORY APPLICATION (I.B.C)/904(ND)202 1	KASHI VISWANATHAN SIVARAMAN VSPARAMJIT GANDHI & ORS.	Sec 60(5),Section 74	10/2/2024	1rs court fee missed	karuna22

6900	29-01-2024	0710102005622021 1(No.of Docs 1)	0710102005622021/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2021	FESTIVITY REALTORS PVT LTD	Sec. 230-232 - Second Motion	10/2/2024	affidavit gurugram and notary delhi	rga
6901	24-01-2024	0710102053132023 3(No.of Docs 2)	0710102053132023/1	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	10/2/2024	page no. 54,55,59,70,78,82,113 are cut page no. 72,73,74,111 are not clear. bookmarking compulsory.	dmyassociates
6902	27-01-2024	0710102023462022 2(No.of Docs 1)	0710102023462022/16	INTERLOCUTORY APPLICATION (I.B.C)/1449(ND)2022	DEBASHIS NANDA	Sec 30	10/2/2024	mention bookmarking properly.	dnanda.cma@gmail.com
6903	25-01-2024	0710102057032023 3(No.of Docs 1)	0710102057032023/5	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	9/2/2024	mention bookmarking as per index with numbering and stamp not clear	ads legal nclt
6904	25-01-2024	0710102056542023 3(No.of Docs 1)	0710102056542023/6	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	9/2/2024	mention bookmarking as per index with page numbering	ads legal nclt
6905	17-01-2024	0710102120062019 9(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6906	17-01-2024	0710102120062019 9(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6907	17-01-2024	0710102120062019 9(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6908	17-01-2024	0710102120062019 9(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6909	17-01-2024	0710102120062019 9(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6910	6/2/2024	0710102038292022 2(No.of Docs 2)	0710102038292022/5	INTERLOCUTORY APPLICATION (I.B.C)/2302(ND)2022	SHALU KHANNA VS. ADVANTECH INDIA PVT. LTD.	Sec 60(5)	8/2/2024	mention bookmarking according to your index properly numbering	eminds@nclt

6911	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6912	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6913	3/2/2024	0710200000932015(No.of Docs 1)	0710200000932015/11	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTING PVT LTD	Application under any other provisions	8/2/2024	wrong file	vivek_mishra
6914	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6915	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6916	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6917	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6918	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6919	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6920	5/9/2023	0710102077352023(No.of Docs 0)	0710102077352023/1	COMPANY APPLICATION(COMPANIES ACT)/332(ND)2023	NEERAJ AGGARWALA VS. EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD..	Rule 11 of NCLT	8/2/2024	mention bookmarking with pagination missing	
6921	6/2/2024	0710102071852021(No.of Docs 4)	0710102071852021/4	COMPANY PETITION IB (IBC)/79(ND)2022	JUMBO CHEMICAL AND ALLIED INDUSTRIES PRIVATE LIMITED VS. ARJUN INDUSTRIES LIMITED	IBC under Sec 7	8/2/2024	book marking mandatory Index missing notary and affidavit mismatching address double numbering page not readable 449,451 to 458	abhi4064

6922	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6923	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6924	23-01-2024	0710102042372022(No.of Docs 2)	0710102042372022/2	INTERLOCUTORY APPLICATION (I.B.C)/3227(PB)2022	AMIT AGRAWAL VS. GHAZIABAD DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	Sec 60(5)	8/2/2024	order missing.	quadlegal
6925	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
6926	6/1/2024	0710102051772022(No.of Docs 4)	0710102051772022/8	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	7/2/2024	affidavit address haryana and notary delhi	Shiv1982
6927	6/2/2024	0710102078352023(No.of Docs 2)	0710102078352023/4	COMPANY PETITION IB (IBC)/630(ND)2023	D R INTERNATIONAL PRIVATE LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	7/2/2024	21-40 pages not proper show	vishalganda
6928	6/1/2024	0710102051772022(No.of Docs 4)	0710102051772022/8	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	7/2/2024	affidavit address haryana and notary delhi	Shiv1982
6929	20-01-2024	0710102044232023(No.of Docs 1)	0710102044232023/2	CONTEMPT PETITION (IBC)/30(ND)2023	RESHMA MITTAL VS.DIVYANSHU WALIA	Rule 11 of NCLT, 2016	7/2/2024	bookmarking are mandatory	divyanshu.walia
6930	20-01-2024	0710102049932023(No.of Docs 2)	0710102049932023/2	COMPANY PETITION IB (IBC)/740(ND)2023	ARISSAN POWER LIMITED VS. VIPUL LIMITED	IBC under Sec 7	7/2/2024	bookmarking mandatory counsel sign missed in index prayer also sign missed	bajpaiankita86
6931	27-01-2024	0710102098752023(No.of Docs 2)	0710102098752023/2	TRANSFER APPLICATION/47(PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCLT Rules,2016	7/2/2024	wrong file	ravilochan.12
6932	6/1/2024	0710102051772022(No.of Docs 4)	0710102051772022/8	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	7/2/2024	affidavit address haryana and notary delhi	Shiv1982
6933	6/1/2024	0710102051772022(No.of Docs 4)	0710102051772022/8	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	7/2/2024	affidavit address haryana and notary delhi	Shiv1982
6934	23-01-2024	0710102032342022(No.of Docs 1)	0710102032342022/3	INTERLOCUTORY APPLICATION (I.B.C)/2045(ND)2022	PUNJAB NATIONAL BANK VSSSK TRADING PVT LTD	Application under any other provisions- IBC	7/2/2024	vakalatnama file separate	carakagarwal

6935	1/2/2024	0710102102242023 (No.of Docs 1)	0710102102242023/3	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	7/2/2024	Bookmarking as per index with page no	mahimamalhotra
6936	20-01-2024	0710102049942023 (No.of Docs 2)	0710102049942023/2	COMPANY PETITION IB (IBC)/741(ND)2023	BAHUBALI PROPERTIES LTD VS. VIPUL LIMITED	IBC under Sec 7	7/2/2024	bookmarking mandatory	bajpaiankita86
6937	27-01-2024	0710102098762023 (No.of Docs 2)	0710102098762023/4	TRANSFER APPLICATION/46(PB)2023	PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	7/2/2024	wrong file	ravilochan.12
6938	22-01-2024	0710102033382022 (No.of Docs 2)	0710102033382022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2022	CHANDIGARH MALT PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/2/2024	late filling of affidavit order date 08.01.2024 to (with one week) filling date 22.01.2024 bookmarking as per index with page nos	unitylegal
6939	19-12-2023	0710102063462023 (No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
6940	22-01-2024	0710102033382022 (No.of Docs 2)	0710102033382022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2022	CHANDIGARH MALT PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/2/2024	late filling of affidavit order date 08.01.2024 to (with one week) filling date 22.01.2024 bookmarking as per index with page nos	unitylegal
6941	19-12-2023	0710102063462023 (No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
6942	22-01-2024	0710102033382022 (No.of Docs 2)	0710102033382022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2022	CHANDIGARH MALT PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/2/2024	late filling of affidavit order date 08.01.2024 to (with one week) filling date 22.01.2024 bookmarking as per index with page nos	unitylegal
6943	19-12-2023	0710102063462023 (No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
6944	20-07-2019	0710102105162019 (No.of Docs 0)	0710102105162019/12	COMPANY PETITION IB (IBC)/1736(ND)2019	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. STANLEY HOTEL AND RESORTS PRIVATE LIMITED	IBC under Sec 7	6/2/2024	book marking not proper done	
6945	19-12-2023	0710102063462023 (No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001

6946	22-01-2024	071010203338202 2(No.of Docs 2)	0710102033382022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2022	CHANDIGARH MALT PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/2/2024	late filling of affidavit order date 08.01.2024 to (with one week) filling date 22.01.2024 bookmarking as per index with page nos	unitylegal
6947	19-12-2023	071010206346202 3(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)20 23	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmailik2001
6948	19-12-2023	071010206346202 3(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)20 23	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmailik2001
6949	19-12-2023	071010206346202 3(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)20 23	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmailik2001
6950	20-01-2024	071010200504202 2(No.of Docs 1)	0710102005042022/1 4	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED	IBC under Sec 7	6/2/2024	Bookmarking compulsory as per index with page nos	deveshbatia
6951	19-12-2023	071010206346202 3(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)20 23	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmailik2001
6952	19-12-2023	071010206346202 3(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)20 23	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmailik2001
6953	20-01-2024	071010203431202 3(No.of Docs 2)	0710102034312023/7	COMPANY PETITION (COMPANIES ACT)/74(ND)2023	MR VIRENDER ARORA VS. OM INNOVATION CALL SERVICES PVT & ORSLTD	Sec. 59,Sec. 241(1),Sec. 242(4)	6/2/2024	book marking not done by proper way	trschambers
6954	3/2/2024	071010209859202 3(No.of Docs 1)	0710102098592023/1	INTERLOCUTORY APPLICATION (I.B.C)/6181(PB)20 23	MOHD. IRSHAD KHAN VS. SARE GURUGRAM PVT LTD	Sec 60(5)	6/2/2024	no. book marking mandatory.	DIVYAKAUR
6955	19-12-2023	071010206346202 3(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)20 23	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmailik2001
6956	19-12-2023	071010206346202 3(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)20 23	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmailik2001
6957	19-12-2023	071010206346202 3(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)20 23	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmailik2001

6958	19-12-2023	071010206346202 3(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
6959	19-01-2024	071010210112202 2(No.of Docs 1)	0710102101122022/2	INTERLOCUTORY APPLICATION (I.B.C)/6155(ND)2022	STATE BANK OF INDIA (THROUGH SH. PRABHAT RANJAN SINGH (RESOLUTION PROFESSIONAL) VS. SMT. RADHA PRAKASH (PERSONAL GUARANTOR TO KARMIC ENERGY PVT. LTD. THE CORPORATE DEBTOR)	Application under any other provisions- IBC	6/2/2024	bookmarking as per index with page nos	prabhatranjan
6960	19-12-2023	071010206346202 3(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
6961	19-12-2023	071010206346202 3(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
6962	19-12-2023	071010206346202 3(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
6963	12/1/2024	071010206343202 3(No.of Docs 2)	0710102063432023/2	INTERLOCUTORY APPLICATION (I.B.C)/4314(ND)2023	PRABHJIT SINGH SONI	Application under any other provisions- IBC	5/2/2024	wrong file	advswarnika aggarwal
6964	10/1/2024	071010200272201 9(No.of Docs 2)	0710102002722019/3	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
6965	10/1/2024	071010200272201 9(No.of Docs 2)	0710102002722019/3	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
6966	12/1/2024	071010206343202 3(No.of Docs 2)	0710102063432023/2	INTERLOCUTORY APPLICATION (I.B.C)/4314(ND)2023	PRABHJIT SINGH SONI	Application under any other provisions- IBC	5/2/2024	wrong file	advswarnika aggarwal
6967	10/1/2024	071010200272201 9(No.of Docs 2)	0710102002722019/3	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26

6968	10/1/2024	0710102002722019(No.of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
6969	19-01-2024	0710102064142022(No.of Docs 2)	0710102064142022/1	COMPANY PETITION IB (IBC)/677(ND)2022	STATE BANK OF INDIA VS. SHAKUNTALA DEVI	Section 95(1)	5/2/2024	Bookmarking numbering missed	ajayyadav
6970	19-01-2024	0710102074192022(No.of Docs 2)	0710102074192022/2	COMPANY APPEAL(COMPANIES ACT)/236(ND)2022	PURNIMA GUPTA VS. REGISTRAR OF COMPANIES	Sec 252 (3)	5/2/2024	pagination missed in BOOK marking	ishaarora0915
6971	19-01-2024	0710102081762022(No.of Docs 2)	0710102081762022/4	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	5/2/2024	wrong file	advocatevinod
6972	19-01-2024	0710102081762022(No.of Docs 2)	0710102081762022/4	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	5/2/2024	wrong file	advocatevinod
6973	19-01-2024	0710102081762022(No.of Docs 2)	0710102081762022/4	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	5/2/2024	wrong file	advocatevinod
6974	19-01-2024	0710102081762022(No.of Docs 2)	0710102081762022/4	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	5/2/2024	wrong file	advocatevinod
6975	19-01-2024	0710102056092022(No.of Docs 2)	0710102056092022/8	COMPANY PETITION IB (IBC)/640(ND)2022	SBM BANK (INDIA) LIMITED VS. MR. VINAYAK CHATTERJEE	Section 95(1)	5/2/2024	p[age no. missing in bookmarking, page no. 1-18 signature missing , true copy and signature missing in annexure pages	vijay@123
6976	19-01-2024	0710102047132022(No.of Docs 2)	0710102047132022/1	COMPANY PETITION IB (IBC)/565(PB)2022	INTEC CAPITAL LIMITED VS. SUKRUTI DUGGAL	Section 95(1)	5/2/2024	book marking not proper uploaded	NCLTMATTER@INTEC
6977	20-01-2024	0710102015862023(No.of Docs 2)	0710102015862023/1	INTERLOCUTORY APPLICATION (I.B.C)/1443(ND)2023	SANJAY JAIN VSSHIV NANDAN SHARMA	Sec 60(5)	5/2/2024	address missing in affidavit	associate.amc
6978	19-01-2024	0710102042522022(No.of Docs 1)	0710102042522022/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	5/2/2024	book marking numbering missed	ABHISHEKNEGI
6979	22-01-2024	0710102042372022(No.of Docs 2)	0710102042372022/1	INTERLOCUTORY APPLICATION (I.B.C)/3227(PB)2022	AMIT AGRAWAL VS. GHAZIABAD DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	Sec 60(5)	5/2/2024	court order missing regarding AMENDED MEMO OF PARTIES bookmarking as per ined with page nos	quadlegal
6980	19-01-2024	0710102095792023(No.of Docs 1)	0710102095792023/2	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATELIMITED VS. SPECTRUM AERO PRIVATE LIMITED	IBC under Sec 7	5/2/2024	Book marking missed	Prashanaadvocates

6981	19-01-2024	0710102095792023 (No.of Docs 2)	0710102095792023/3	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATE LIMITED VS. SPECTRUM AERO PRIVATE LIMITED	IBC under Sec 7	5/2/2024	documents missed	Prashanaadvocates
6982	30-01-2024	0710102096272023 (No.of Docs 1)	0710102096272023/1	COMPANY PETITION IB (IBC)/8(ND)2024	COGERS TRADEX PRIVATE LIMITED VS. DWARKADHIS PROJECTS PRIVATE LIMITED	IBC under Sec 7	5/2/2024	affidavit address up and notary delhi	sksharma
6983	19-01-2024	0710102074462022 (No.of Docs 2)	0710102074462022/7	COMPANY PETITION IB (IBC)/447(ND)2023	GAGAN FIBRES PRIVATE LIMITED VS. INNOVATIVE TEXTILES LIMITED	IBC Under Sec 9	5/2/2024	need to sign on every page	niharikasohal
6984	19-01-2024	0710102084012022 (No.of Docs 2)	0710102084012022/1	COMPANY APPLICATION(COMPANIES ACT)/399(ND)2022	PURNIMA GUPTA VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT	5/2/2024	pagination missed in Book marking	ishaarora0915
6985	19-01-2024	0710102074462022 (No.of Docs 2)	0710102074462022/7	COMPANY PETITION IB (IBC)/447(ND)2023	GAGAN FIBRES PRIVATE LIMITED VS. INNOVATIVE TEXTILES LIMITED	IBC Under Sec 9	5/2/2024	need to sign on every page	niharikasohal
6986	19-01-2024	0710102074462022 (No.of Docs 2)	0710102074462022/7	COMPANY PETITION IB (IBC)/447(ND)2023	GAGAN FIBRES PRIVATE LIMITED VS. INNOVATIVE TEXTILES LIMITED	IBC Under Sec 9	5/2/2024	need to sign on every page	niharikasohal
6987	31-01-2024	0710102008342022 (No.of Docs 2)	0710102008342024/2	COMPANY APPLICATION(COMPANIES ACT)/27(ND)2024	SANJAY SAWHNEY	Rule 11 of NCLT	5/2/2024	Bookmarking numbering missed	rrglawoffice
6988	19-01-2024	0710102074462022 (No.of Docs 2)	0710102074462022/7	COMPANY PETITION IB (IBC)/447(ND)2023	GAGAN FIBRES PRIVATE LIMITED VS. INNOVATIVE TEXTILES LIMITED	IBC Under Sec 9	5/2/2024	need to sign on every page	niharikasohal
6989	19-01-2024	0710102092222022 (No.of Docs 2)	0710102092222022/2	COMPANY PETITION IB (IBC)/904(ND)2022	INTEC CAPITAL LIMITED VS. KANISHK DUGGAL	Section 95(1)	5/2/2024	Book marking missed	NCLTMATTER@INTEC
6990	13-10-2023	0710102089082023 (No.of Docs 0)	0710102089082023/3	TRANSFER APPLICATION/53(PB)2023	BHARAT INVESTMENT GROWTH LIMITED	Rule16(d),NCLT Rules,2016	5/2/2024	all index sign missed in counsel	
6991	19-01-2024	0710102082642023 (No.of Docs 2)	0710102082642023/4	INTERLOCUTORY APPLICATION (I.B.C)/5144(ND)2023	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL FOR M/S EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Sec 60(5)	5/2/2024	book marking compulsory, page no. 1-9 signature missing, true copy and signature missing all annexure pages	Pankaj_NCLT
6992	19-01-2024	0710102071212023 (No.of Docs 2)	0710102071212023/3	COMPANY PETITION IB (IBC)/544(ND)2023	LALIT MOHAN BHARDWAJ VS. NEO MULTIMEDIA LIMITED	IBC under Sec 7,IBC under Sec 7	5/2/2024	Bookmark missed,	mihirlawyer
6993	19-01-2024	0710102078942023 (No.of Docs 2)	0710102078942021/16	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2021	RAMA TOMAR & ORS VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	5/2/2024	Book marking missed	varunmudgal

6994	22-01-2024	0710102059352021 (No.of Docs 2)	0710102059352021/14	INTERLOCUTORY APPLICATION (I.B.C)/3696(ND)2021	SHIV NANDAN SHARMA VS. ANIEL KUMAR SAHA	Application under any other provisions- IBC	5/2/2024	bookmarking as per index with page nos	rajat.bhardwaj
6995	31-01-2024	0710102001142018 (No.of Docs 2)	0710102001142018/16	COMPANY APPLICATION(IBC)/950(PB)2018	MR NAVNEET KUMAR GUPTA (ERSTWHILE RP OF BHUSHAN ENERGY LIMITED) VS. MR BRIJ BHUSHAN SINGHAL AND OTHERS	Application under any other provisions	5/2/2024	proof of service missed	ppt@jalaw.com
6996	22-01-2024	0710102053732023 (No.of Docs 3)	0710102053732023/8	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	5/2/2024	all pages not sign and some pages not clear	Gsvlegal
6997	10/1/2024	0710102002722019 (No.of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
6998	10/1/2024	0710102002722019 (No.of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
6999	10/1/2024	0710102002722019 (No.of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
7000	10/1/2024	0710102002722019 (No.of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
7001	10/1/2024	0710102002722019 (No.of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
7002	12/1/2024	0710102063432023 (No.of Docs 2)	0710102063432023/2	INTERLOCUTORY APPLICATION (I.B.C)/4314(ND)2023	PRABHJIT SINGH SONI	Application under any other provisions- IBC	5/2/2024	wrong file	advswarnika aggarwal
7003	12/1/2024	0710102063432023 (No.of Docs 2)	0710102063432023/2	INTERLOCUTORY APPLICATION (I.B.C)/4314(ND)2023	PRABHJIT SINGH SONI	Application under any other provisions- IBC	5/2/2024	wrong file	advswarnika aggarwal
7004	18-01-2024	0710102096752023 (No.of Docs 1)	0710102096752023/2	TRANSFER APPLICATION (IBC)/60(PB)2023	AVENUE 54 WELFARE ASSOCIATION VS. SUMER BUILD CORP PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	2/2/2024	wrong file	Akhilaroy

7005	18-01-2024	0710102096752023(No.of Docs 1)	0710102096752023/2	TRANSFER APPLICATION (IBC)/60(PB)2023	AVENUE 54 WELFARE ASSOCIATION VS. SUMER BUILD CORP PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	2/2/2024	wrong file	Akhilroy
7006	1/2/2024	0710102068112023(No.of Docs 2)	0710102068112023/2	INTERLOCUTORY APPLICATION (I.B.C)/4599(ND)2023	OZONE WASTE LLP VSPURVANCHAL VIDHYUT VITRAN NIGAM LIMITED	Sec 60(5)	2/2/2024	mention bookmarking according your index with numbering.	dnanda.cma@gmail.com
7007	19-01-2024	0710102053782023(No.of Docs 1)	0710102053782023/1	INTERLOCUTORY APPLICATION (I.B.C)/3414(ND)2023	RAJESH RAMNANI - RESOLUTION PROFESSIONAL VS. APS BUILDTECH PRIVATE LIMITED	Sec 66(1)	2/2/2024	sign without name missed in vakalatnama	advkrishan
7008	6/5/2023	0710102041842023(No.of Docs 0)	0710102041842023/1	TRANSFER APPLICATION/33(PB)2023	DIVEN DEMBLA VS. MRS MINALI THAKKAR	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	2/2/2024	Plz upload correct pdf	
7009	6/5/2023	0710102041842023(No.of Docs 0)	0710102041842023/1	TRANSFER APPLICATION/33(PB)2023	DIVEN DEMBLA VS. MRS MINALI THAKKAR	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	2/2/2024	Plz upload correct pdf	
7010	29-01-2024	0710102025702023(No.of Docs 2)	0710102025702023/7	COMPANY PETITION IB (IBC)/303(PB)2023	SD REALTORS & DEVELOPERS VS. ANSAL HI-TECH TOWNSHIPS LIMITED	IBC Under Sec 9	2/2/2024	book marking not proper uploaded and sign every page missed	ANSHUJDHINGRA
7011	18-01-2024	0710102096752023(No.of Docs 1)	0710102096752023/2	TRANSFER APPLICATION (IBC)/60(PB)2023	AVENUE 54 WELFARE ASSOCIATION VS. SUMER BUILD CORP PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	2/2/2024	wrong file	Akhilroy
7012	18-01-2024	0710102096752023(No.of Docs 1)	0710102096752023/2	TRANSFER APPLICATION (IBC)/60(PB)2023	AVENUE 54 WELFARE ASSOCIATION VS. SUMER BUILD CORP PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	2/2/2024	wrong file	Akhilroy
7013	6/5/2023	0710102041842023(No.of Docs 0)	0710102041842023/1	TRANSFER APPLICATION/33(PB)2023	DIVEN DEMBLA VS. MRS MINALI THAKKAR	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	2/2/2024	Plz upload correct pdf	
7014	6/5/2023	0710102041842023(No.of Docs 0)	0710102041842023/1	TRANSFER APPLICATION/33(PB)2023	DIVEN DEMBLA VS. MRS MINALI THAKKAR	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	2/2/2024	Plz upload correct pdf	
7015	12/1/2024	0710102106442022(No.of Docs 2)	0710102106442022/3	INTERLOCUTORY APPLICATION (I.B.C)/98(PB)2023	SMAAASH ENTERTAINMENT PVT LTD VS. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Rule 11 of NCLT, 2016	1/2/2024	order missed	ppt@jsalaw.com
7016	11/1/2024	0710102073682023(No.of Docs 2)	0710102073682023/4	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS. APS INFRA ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	1/2/2024	book marking mandatory and all pages sign missed in written argument	saxena&saxena
7017	11/1/2024	0710102073682023(No.of Docs 2)	0710102073682023/4	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS. APS INFRA ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	1/2/2024	book marking mandatory and all pages sign missed in written argument	saxena&saxena
7018	31-01-2024	0710102077062021(No.of Docs 2)	0710102077062021/8	COMPANY PETITION (COMPANIES ACT)/178(ND)2021	VASHISHT RAI SHARMA VS. KUIPER BIO MATRIX PRIVATE LIMITED & ORS.	Sec. 59,Sec. 241(1),Sec. 244(1)	1/2/2024	book marking mandatory all pages not sign	rajeev1124

7019	12/1/2024	071010210644202 2(No.of Docs 2)	0710102106442022/3	INTERLOCUTORY APPLICATION (I.B.C)/98(PB)2023	SMAAASH ENTERTAINMENT PVT LTD VS. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Rule 11 of NCLT, 2016	1/2/2024	order missed	ppt@jsalaw.com
7020	12/1/2024	071010210644202 2(No.of Docs 2)	0710102106442022/3	INTERLOCUTORY APPLICATION (I.B.C)/98(PB)2023	SMAAASH ENTERTAINMENT PVT LTD VS. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Rule 11 of NCLT, 2016	1/2/2024	order missed	ppt@jsalaw.com
7021	12/1/2024	071010210644202 2(No.of Docs 2)	0710102106442022/3	INTERLOCUTORY APPLICATION (I.B.C)/98(PB)2023	SMAAASH ENTERTAINMENT PVT LTD VS. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Rule 11 of NCLT, 2016	1/2/2024	order missed	ppt@jsalaw.com
7022	31-01-2024	071010200832202 4(No.of Docs 2)	0710102008322024/2	COMPANY APPLICATION(CO MPANIES ACT)/28(ND)2024	SANJAY SAWHNEY	Rule 11 of NCLT	1/2/2024	Bookmarking numbering missed	rrglawoffice
7023	18-01-2024	071020041278201 8(No.of Docs 7)	0710200412782018/4	COMPANY PETITION (COMPANIES ACT)/273(ND)2018	MR. SARTHAK BATHLA VS M/S. ARYAN PRESS PVT. LTD. & ORS.	Sec. 58(3),Sec. 59	1/2/2024	all document are separately file	sonalijoon
7024	19-01-2024	071010209579202 3(No.of Docs 1)	0710102095792023/1	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATELIMITED VS. SPECTRUM AERO PRIVATE LIMITED	IBC under Sec 7	1/2/2024	Book marking missed	Prashanaadvocates
7025	31-01-2024	071010211439201 9(No.of Docs 2)	0710102114392019/1 5	COMPANY PETITION (COMPANIES ACT)/126(PB)2019	MANJEET SINGH BASI &ANR VS. CONTINENTAL CONSTRUCTION LTD vS	Sec. 241(1),Sec. 242(4)	1/2/2024	need every page sign.	vaibhav dabas
7026	18-01-2024	071010210628202 3(No.of Docs 2)	0710102106282023/2	INTERLOCUTORY APPLICATION (I.B.C)/10(ND)2024	HARISH TANEJA VSSURANA INDUSTRIES LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	1/2/2024	Annexure all page sign and true copy missed	Harishtaneja78
7027	19-01-2024	071010202346202 3(No.of Docs 2)	0710102023462023/1	COMPANY PETITION IB (IBC)/288(ND)2023	INTEC CAPITAL LIMITED VS. JANHAVI DUGGAL	Section 95(1)	1/2/2024	book marking not proper uploaded	NCLTMATTER@INTE C
7028	11/1/2024	071010207368202 3(No.of Docs 2)	0710102073682023/4	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS. APS INFRA ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	1/2/2024	book marking mandatory and all pages sign missed in written argument	saxena&saxena
7029	11/1/2024	071010207368202 3(No.of Docs 2)	0710102073682023/4	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS. APS INFRA ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	1/2/2024	book marking mandatory and all pages sign missed in written argument	saxena&saxena
7030	30-12-2023	071010214455201 9(No.of Docs 2)	0710102144552019/4	COMPANY PETITION IB (IBC)/2888(PB)201 9	VIKAS GULATY VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7,IBC under Sec 7	31-01-2024	wrong file	vikasg
7031	30-12-2023	071010214455201 9(No.of Docs 2)	0710102144552019/4	COMPANY PETITION IB (IBC)/2888(PB)201 9	VIKAS GULATY VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7,IBC under Sec 7	31-01-2024	wrong file	vikasg

7032	18-01-2024	0710102086712023(No.of Docs 1)	0710102086712023/1	TRANSFER APPLICATION/42(PB)2023	RAHUL DILIP SHAH & ORS. VS. KATALYST SOFTWARE SERVICES LIMITED	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	31-01-2024	book marking wrong numbering	Namrata31
7033	30-01-2024	0710102008342024(No.of Docs 2)	0710102008342024/1	COMPANY APPLICATION(COMPANIES ACT)/27(ND)2024	SANJAY SAWHNEY	Rule 11 of NCLT	31-01-2024	bookmarking compulsory.	rrglawoffice
7034	17-01-2024	0710102109542023(No.of Docs 1)	0710102109542023/1	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	31-01-2024	bookmark is compulsory	devrana
7035	30-01-2024	0710102008322024(No.of Docs 2)	0710102008322024/1	COMPANY APPLICATION(COMPANIES ACT)/28(ND)2024	SANJAY SAWHNEY	Rule 11 of NCLT	31-01-2024	bookmarking compulsory.	rrglawoffice
7036	18-01-2024	0710102015142022(No.of Docs 2)	0710102015142022/13	COMPANY PETITION (COMPANIES ACT)/35(PB)2022	FLOVEL HYDRO TECHNOLOGIES PRIVATE LIMITED VS. MECAMIDI HPP INDIA PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-01-2024	book marking compulsory	Saket_adv
7037	18-01-2024	0710102105162023(No.of Docs 1)	0710102105162023/2	INTERLOCUTORY APPLICATION (I.B.C)/6534(ND)2023	HARISH CHANDER MANCHANDA LIQUIDATOR OF M/S EARTH ICONIC INFRASTRUCTURE PRIVATE LIMITED VS. UNIFIED TITANIUM COMMON ASSOCIATION (UTCA)	Rule 11 of NCLT, 2016	31-01-2024	index missing, book marking compulsory	ADVSYADV
7038	18-01-2024	0710102104232023(No.of Docs 1)	0710102104232023/1	INTERLOCUTORY APPLICATION (I.B.C)/6678(ND)2023	UNION BANK OF INDIA VSAGROFOOD GRAINS PVT. LTD	Sec 60(5)	31-01-2024	upload incomplete file	advocateekta
7039	18-01-2024	0710102025542023(No.of Docs 1)	0710102025542023/1	INTERLOCUTORY APPLICATION (I.B.C)/1825(ND)2023	ARUNAVA SIKDAR VS. GUANGZHOU TRUST TECHNOLOGY CO LTD CHINA	Sec 66(1)	31-01-2024	Book Marking is not properly uploaded	as.juris
7040	18-01-2024	0710102025502023(No.of Docs 1)	0710102025502023/1	INTERLOCUTORY APPLICATION (I.B.C)/1826(ND)2023	ARUNAVA SIKDAR VS. SANJAY GUPTA & ORS.	Sec. 45 (1)	31-01-2024	book marking is not properly uploaded	KaranValecha
7041	17-01-2024	0710102109542023(No.of Docs 1)	0710102109542023/1	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	31-01-2024	bookmark is compulsory	devrana
7042	17-01-2024	0710102109542023(No.of Docs 1)	0710102109542023/1	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	31-01-2024	bookmark is compulsory	devrana
7043	28-01-2024	0710102095952023(No.of Docs 2)	0710102095952023/6	INTERLOCUTORY APPLICATION (I.B.C)/6041(ND)2023	KPLA POWER PRIVATE LIMITED VS. ALOK KAUSHIK RESOLUTION PROFESSIONAL FOR KOTSONS PVT. LTD. & ANR.	Sec 60(5)	31-01-2024	need every page sign. bookmarking compulsory.	gaurav.hsethi@gmail.

7044	22-01-2024	0710102053732023(No.of Docs 2)	0710102053732023/7	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	31-01-2024	sign missing	tarunrana1027
7045	17-01-2024	0710200412962017(No.of Docs 8)	0710200412962017/2	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	31-01-2024	wrong file	sonalijoan
7046	17-01-2024	0710102144442019(No.of Docs 2)	0710102144442019/10	COMPANY PETITION IB (IBC)/374(ND)2020	METENERE LIMITED VS. NAVDHATU WIRES PRIVATE LIMITED	IBC Under Sec 9	31-01-2024	bookmark numbering is missing and every page not signed	skumar007
7047	30-12-2023	0710102144552019(No.of Docs 2)	0710102144552019/4	COMPANY PETITION IB (IBC)/2888(PB)2019	VIKAS GULATY VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7,IBC under Sec 7	31-01-2024	wrong file	vikasg
7048	30-12-2023	0710102144552019(No.of Docs 2)	0710102144552019/4	COMPANY PETITION IB (IBC)/2888(PB)2019	VIKAS GULATY VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7,IBC under Sec 7	31-01-2024	wrong file	vikasg
7049	27-01-2024	0710102093442019(No.of Docs 2)	0710102093442019/8	COMPANY PETITION (COMPANIES ACT)/95(PB)2019	RISHIKESH VS. URBAN CLUB INDIA PVT LTD	Sec. 241(1),Sec. 245	31-01-2024	pagination missing in pdf. bookmarking compulsory.	Jyotinder1956
7050	18-01-2024	0710102027842023(No.of Docs 1)	0710102027842023/3	INTERLOCUTORY APPLICATION (I.B.C)/1920(ND)2023	ARUNAVA SIKDAR VS. AV INFRA PROJECTS BUSINESS SOLUTIONS (INDIA) (P) LIMITED	Sec 43(1) r/w Sec 44 (1)	31-01-2024	Book marking is not properly uploaded	as.juris
7051	18-01-2024	0710102109532023(No.of Docs 1)	0710102109532023/1	INTERLOCUTORY APPLICATION (I.B.C)/24(ND)2024	HARISH TANEJA VS. SMT. SHAILENDRA UPADHYAY	Application under any other provisions- IBC	31-01-2024	Booking marking numbering missed, Annexure all page sign and true copy missed,	Harishtaneja78
7052	19-01-2024	0710102013302020(No.of Docs 2)	0710102013302020/10	COMPANY PETITION IB (IBC)/757(ND)2020	VANI ADVERTISING VS. SANTASHA REAL ESTATE PRIVATE LIMITED	IBC Under Sec 9	31-01-2024	wrong file	NamitSaxena2007
7053	17-01-2024	0710102109542023(No.of Docs 1)	0710102109542023/1	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	31-01-2024	bookmark is compulsory	devrana
7054	18-01-2024	0710102083862023(No.of Docs 1)	0710102083862023/5	COMPANY PETITION (COMPANIES ACT)/179(ND)2023	SANJANA KAPOOR VS. TURBO BELL MOULDS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-01-2024	wrong file	himanshu Kapoor
7055	30-01-2024	0710102070622021(No.of Docs 1)	0710102070622021/18	COMPANY PETITION IB (IBC)/758(ND)2021	. M/ S SHAMBHU AGENCIES PRIVATE LIMITED. VS. M/S WORLD CONNECT IMPEX PRIVATE LIMITED	IBC under Sec 7	31-01-2024	wrong file	VKTULSYAN@IP
7056	18-01-2024	0710102084812023(No.of Docs 1)	0710102084812023/3	INTERLOCUTORY APPLICATION (I.B.C)/5263(ND)2023	TECHNOFLEX TEXTILE INDUSTRIES PVT. LTD. VS. HARYANA STATE & INDUSTRIAL DEVELOPMENT CORPORATION	Sec 60(5)	31-01-2024	book marking mandatory index missed	Srslegal3150

7057	17-01-2024	0710102135262019(No.of Docs 1)	0710102135262019/10	COMPANY PETITION IB (IBC)/2646(ND)2019	LOVENI MARKETING & ADVERTISING PVT LTD VS. SN CINEMA ADVERTISING PVT LTD	IBC under Sec 7	31-01-2024	book marking numbering missing Rs 1 court fee missing and welfare Rs. 15 missed in vakalatnama	prachijohri
7058	17-01-2024	0710102135262019(No.of Docs 1)	0710102135262019/12	COMPANY PETITION IB (IBC)/2646(ND)2019	LOVENI MARKETING & ADVERTISING PVT LTD VS. SN CINEMA ADVERTISING PVT LTD	IBC under Sec 7	31-01-2024	bookmark numbering is missing and Rs. 1 court fees is missing and Rs. 15 welfare fees is missing in vakalatnama	prachijohri
7059	17-01-2024	0710102135262019(No.of Docs 1)	0710102135262019/11	COMPANY PETITION IB (IBC)/2646(ND)2019	LOVENI MARKETING & ADVERTISING PVT LTD VS. SN CINEMA ADVERTISING PVT LTD	IBC under Sec 7	31-01-2024	bookmark numbering is missing and Rs. 1 court fees missing and Rs. 15 welfare missing in vakalatnama	prachijohri
7060	3/11/2023	0710102095762023(No.of Docs 0)	0710102095762023/4	INTERLOCUTORY APPLICATION (I.B.C)/6154(ND)2023	BRIJESH SINGH BHADURIYA VS. PRINCIPAL COMMISSIONER OF CUSTOMS(IMPORT) INLAND CONTAINER DEPOT	Application under any other provisions- IBC	30-01-2024	Date missing in vakalatnama bookmarking compulsory	
7061	19-01-2024	0710102082642023(No.of Docs 2)	0710102082642023/5	INTERLOCUTORY APPLICATION (I.B.C)/5144(ND)2023	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL FOR M/S EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	30-01-2024	Book marking missed sign missed	Pankaj_NCLT
7062	17-01-2024	0710102090872020(No.of Docs 2)	0710102090872020/1	COMPANY APPLICATION(COMPANIES ACT)/584(ND)2020	GEETA BATHLA VS. ARYAN PRESS PRIVATE LIMITED & ORS.	Rule 11 of NCLT	30-01-2024	bookmarking compulsory as per index with page nos	sonalijoon
7063	17-01-2024	0710102076462023(No.of Docs 2)	0710102076462023/6	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec 7	29-01-2024	Bookmarking compulsory affidavit address mismatch with notary true copy missing on annexures	tewariamitabh
7064	19-01-2024	0710102052112022(No.of Docs 2)	0710102052112022/9	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	29-01-2024	book marking mandatory	Raghav
7065	19-01-2024	0710102052112022(No.of Docs 2)	0710102052112022/8	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	29-01-2024	book marking mandatory court fee and welfare missed	Raghav
7066	3/11/2023	0710102095762023(No.of Docs 0)	0710102095762023/3	INTERLOCUTORY APPLICATION (I.B.C)/6154(ND)2023	BRIJESH SINGH BHADURIYA VS. PRINCIPAL COMMISSIONER OF CUSTOMS(IMPORT) INLAND CONTAINER DEPOT	Application under any other provisions- IBC	29-01-2024	bookmarking compulsory as per index with page nos sign every page sign in reply page 26 hindi page teru copy sign missing in annexure	
7067	19-01-2024	0710102042522022(No.of Docs 1)	0710102042522022/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATE LIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	29-01-2024	court fee not proper show and book marking numbering missed	ABHISHEKNEGI

7068	17-01-2024	0710102067472023(No.of Docs 1)	0710102067472023/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/56(ND)2023	KOLMEKS INDIA PRIVATE LIMITED VS. KOLMEKS INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-01-2024	wrong file	manish@rmgcs.com
7069	4/1/2024	0710102085312021(No.of Docs 2)	0710102085312021/1	COMPANY PETITION IB (IBC)/707(ND)2021	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. AMIT JAIN	Section 95(1)	29-01-2024	book marking not properly	shankarimishra
7070	4/1/2024	0710102085312021(No.of Docs 2)	0710102085312021/1	COMPANY PETITION IB (IBC)/707(ND)2021	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. AMIT JAIN	Section 95(1)	29-01-2024	book marking not properly	shankarimishra
7071	4/1/2024	0710102085312021(No.of Docs 2)	0710102085312021/1	COMPANY PETITION IB (IBC)/707(ND)2021	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. AMIT JAIN	Section 95(1)	29-01-2024	book marking not properly	shankarimishra
7072	4/1/2024	0710102085312021(No.of Docs 2)	0710102085312021/1	COMPANY PETITION IB (IBC)/707(ND)2021	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. AMIT JAIN	Section 95(1)	29-01-2024	book marking not properly	shankarimishra
7073	19-01-2024	0710102093842023(No.of Docs 1)	0710102093842023/20	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	29-01-2024	Book marking missed	swastikakumari@ymail
7074	17-01-2024	0710102081762022(No.of Docs 2)	0710102081762022/3	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	29-01-2024	wrong file	advocatevinod
7075	17-01-2024	0710102081762022(No.of Docs 2)	0710102081762022/3	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	29-01-2024	wrong file	advocatevinod
7076	17-01-2024	0710102081762022(No.of Docs 2)	0710102081762022/3	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	29-01-2024	wrong file	advocatevinod
7077	17-01-2024	0710102081762022(No.of Docs 2)	0710102081762022/3	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	29-01-2024	wrong file	advocatevinod
7078	24-01-2024	0710102066682022(No.of Docs 2)	0710102066682022/8	COMPANY PETITION (COMPANIES ACT)/146(PB)2022	DALBIR SINGH AND OTHERS VS. EMAAR INDIA LIMITED	Sec. 213	29-01-2024	Bookmarking as per index with page nos	LAKSHMINARAYANA N
7079	2/1/2024	0710102101062023(No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
7080	2/1/2024	0710102101062023(No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
7081	2/1/2024	0710102101062023(No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124

7082	2/1/2024	0710102101062023 (No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
7083	2/1/2024	0710102101062023 (No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
7084	16-01-2024	0710102085902023 (No.of Docs 1)	0710102085902023/3	INTERLOCUTORY APPLICATION (I.B.C)/5473(ND)2023	PRABHJIT SINGH SONI VS. DGI HARIDWAR	Sec 60(5)	27-01-2024	28,32,34, not clear page and bookmarking compulsory	advswarnika aggarwal
7085	16-03-2023	0710102024382023 (No.of Docs 0)	0710102024382023/4	COMPANY PETITION IB (IBC)/166(ND)2023	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (SIDBI) VS. MR. PIYUSH RASTOGI	Section 95(1)	27-01-2024	affidavit address mismatch in notary. mention bookmarking according your index with numbering.	
7086	2/1/2024	0710102101062023 (No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
7087	2/1/2024	0710102101062023 (No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
7088	17-01-2024	0710102019422023 (No.of Docs 1)	0710102019422023/7	COMPANY PETITION IB (IBC)/227(PB)2023	PAISALO DIGITAL LIMITED VS. JOHNSON WATCH COMPANY PRIVATE LIMITED	IBC under Sec 7	27-01-2024	bookmarking compulsory	HARSHAL240
7089	2/1/2024	0710102101062023 (No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
7090	2/1/2024	0710102101062023 (No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
7091	16-01-2024	0710102103232023 (No.of Docs 2)	0710102103232023/1	INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)2023	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	27-01-2024	delay of compliance affidavit	lexforiconsulting
7092	16-01-2024	0710102157872019 (No.of Docs 3)	0710102157872019/8	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	27-01-2024	bookmarking compulsory and index missing and ticket not allow mid on vaktlanama	HARBEER
7093	16-01-2024	0710102087962023 (No.of Docs 1)	0710102087962021/6	COMPANY PETITION IB (IBC)/750(PB)2021	STATE BANK OF INDIA VS. RASHMI SAXENA	Section 95(1)	27-01-2024	sign missing	advocateekta

7094	17-01-2024	0710102033542023 (No.of Docs 1)	0710102033542023/3	INTERLOCUTORY APPLICATION (I.B.C)/2086(ND)2023	TECPRO SYSTEM LIMITED (THROUGH ITS LIQUIDATOR) VS. HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPEMENT CORPROATION LIMITED	Sec 60(5)	27-01-2024	bookmarking compulsory, Index missing	Srslegal3150
7095	16-01-2024	0710102157872019 (No.of Docs 3)	0710102157872019/8	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	27-01-2024	bookmarking compulsory and index missing and ticket not allow mid on vaktlanama	HARBEER
7096	16-01-2024	0710102086572020 (No.of Docs 1)	0710102086572020/7	COMPANY PETITION IB (IBC)/943(PB)2020	SREI INFRASTRUCTURE FINANCE LTD VS. WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	IBC under Sec 7	27-01-2024	true copy sign missing	sidllb1993
7097	16-01-2024	0710102087962021 (No.of Docs 2)	0710102087962021/6	COMPANY PETITION IB (IBC)/750(PB)2021	STATE BANK OF INDIA VS. RASHMI SAXENA	Section 95(1)	27-01-2024	sign missing	advocateekta
7098	16-01-2024	0710102087962021 (No.of Docs 2)	0710102087962021/6	COMPANY PETITION IB (IBC)/750(PB)2021	STATE BANK OF INDIA VS. RASHMI SAXENA	Section 95(1)	27-01-2024	sign missing	advocateekta
7099	16-01-2024	0710102157872019 (No.of Docs 3)	0710102157872019/8	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	27-01-2024	bookmarking compulsory and index missing and ticket not allow mid on vaktlanama	HARBEER
7100	16-01-2024	0710102157872019 (No.of Docs 2)	0710102157872019/1	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	27-01-2024	page no. missing in index and pdf not clear	HARBEER
7101	16-01-2024	0710102105842023 (No.of Docs 2)	0710102105842023/1	INTERLOCUTORY APPLICATION (I.B.C)/6545(ND)2023	BEYOND TELE PRIVATE LIMITED VS. MR. ROHIT SEHGAL	Sec 60(5)	27-01-2024	page no. wrong in index	sanand665
7102	18-01-2024	0710102030232023 (No.of Docs 3)	0710102030232023/3	RESTORATION APPLICATION (COMPANIES ACT)/15(ND)2023	M/S GEETA BATHLA VS. SARTHAK MADHUR PUBLICATION PVT. LTD.	Rule 11 of NCLT	27-01-2024	wrong filing.	kgconsorsllp
7103	2/1/2024	0710102101062023 (No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
7104	16-01-2024	0710102157872019 (No.of Docs 3)	0710102157872019/8	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	27-01-2024	bookmarking compulsory and index missing and ticket not allow mid on vaktlanama	HARBEER
7105	2/1/2024	0710102101062023 (No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
7106	16-01-2024	0710102087962021 (No.of Docs 2)	0710102087962021/6	COMPANY PETITION IB (IBC)/750(PB)2021	STATE BANK OF INDIA VS. RASHMI SAXENA	Section 95(1)	27-01-2024	sign missing	advocateekta

7107	2/1/2024	0710102101062023 (No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
7108	2/1/2024	0710102101062023 (No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
7109	2/1/2024	0710102101062023 (No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
7110	2/1/2024	0710102101062023 (No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
7111	2/1/2024	0710102101062023 (No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
7112	18-01-2024	0710102030232023 (No.of Docs 1)	0710102030232023/2	RESTORATION APPLICATION (COMPANIES ACT)/15(ND)2023	M/S GEETA BATHLA VS. SARTHAK MADHUR PUBLICATION PVT. LTD.	Rule 11 of NCLT	27-01-2024	wrong filing.	kgconsorsllp
7113	16-01-2024	0710102076692023 (No.of Docs 2)	0710102076692023/1	INTERVENTION PETITION (IBC)/81(ND)2023	GULSHAN KUMAR VSRAPID BUILDWELL LIMITED	Sec 60(5)	24-01-2024	no book marking	alokt1985
7114	23-01-2024	0710102103952023 (No.of Docs 1)	0710102103952023/4	COMPANY PETITION IB (IBC)/720(ND)2023	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VS. RNT METALS PRIVATE LIMITED	IBC Under Sec 9	24-01-2024	Book marking missed	bhalla
7115	16-01-2024	0710102058712023 (No.of Docs 1)	0710102058712023/10	COMPANY APPEAL(COMPANIES ACT)/196(ND)2023	SUPER STAR METAL & PLASTIC PARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	24-01-2024	File is not proper uploaded	sheeta92
7116	16-01-2024	0710102076692023 (No.of Docs 1)	0710102076692023/2	INTERVENTION PETITION (IBC)/81(ND)2023	GULSHAN KUMAR VSRAPID BUILDWELL LIMITED	Sec 60(5)	24-01-2024	no book marking mandatory	alokt1985
7117	10/1/2024	0710102082172023 (No.of Docs 1)	0710102082172023/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2020	SHOONIYA TRADERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-01-2024	service missing and main case missing	Ashutosh Gupta
7118	10/1/2024	0710102082172023 (No.of Docs 1)	0710102082172023/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2020	SHOONIYA TRADERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-01-2024	service missing and main case missing	Ashutosh Gupta
7119	10/1/2024	0710102082172023 (No.of Docs 1)	0710102082172023/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2020	SHOONIYA TRADERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-01-2024	service missing and main case missing	Ashutosh Gupta

7120	10/1/2024	0710102082172020(No.of Docs 1)	0710102082172020/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2020	SHOONIYA TRADERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-01-2024	service missing and main case missing	Ashutosh Gupta
7121	16-01-2024	0710102068682020(No.of Docs 4)	0710102068682020/2	INTERLOCUTORY APPLICATION (I.B.C)/2625(PB)2020	CHANDRA PRAKASH VS. DEVENDER KUMAR CHAUHAN	Sec 66(1)	24-01-2024	Notary objection address haryana and cutting page bill page no 193	ANSLEGAL
7122	16-01-2024	0710102076622023(No.of Docs 2)	0710102076622023/2	INTERLOCUTORY APPLICATION (I.B.C)/4743(ND)2023	CROWN REALTECH PVT. LTD. VS. STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY	Sec 60(5)	24-01-2024	one rupees fees page no -6, missed and welfare not proper show and no bookmarking..	RAJ KUMAR
7123	19-01-2024	0710102097432019(No.of Docs 1)	0710102097432019/5	COMPANY APPLICATION(IBC)/1214(PB)2019	MR. VIKRAM BAJAJ VS. RAM CHANDER SONI	Sec 66(1)	24-01-2024	Book marking missed	lexalliance.jitesh
7124	16-01-2024	0710102002952021(No.of Docs 1)	0710102002952021/6	COMPANY PETITION (COMPANIES ACT)/18(PB)2021	ISHWAR LAL VS. RP SINGHAL BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-01-2024	book marking mandatory index missed	Ashashank2@
7125	22-01-2024	0710102095792023(No.of Docs 2)	0710102095792023/4	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATELIMITED VS. SPECTRUM AERO PRIVATE LIMITED	IBC under Sec 7	24-01-2024	Book marking missed	Jazz
7126	16-01-2024	0710102076002021(No.of Docs 2)	0710102076002021/18	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	24-01-2024	need to file in additional	psplegal
7127	7/1/2024	0710102096852023(No.of Docs 1)	0710102096852023/1	INTERLOCUTORY APPLICATION (I.B.C)/6478(ND)2023	PARVEEN ADLAKHA VSJTPL PRIVATE LIMITED	Application under any other provisions- IBC	24-01-2024	Book marking missed	adlakha2015
7128	7/1/2024	0710102096852023(No.of Docs 1)	0710102096852023/1	INTERLOCUTORY APPLICATION (I.B.C)/6478(ND)2023	PARVEEN ADLAKHA VSJTPL PRIVATE LIMITED	Application under any other provisions- IBC	24-01-2024	Book marking missed	adlakha2015
7129	7/1/2024	0710102096852023(No.of Docs 1)	0710102096852023/1	INTERLOCUTORY APPLICATION (I.B.C)/6478(ND)2023	PARVEEN ADLAKHA VSJTPL PRIVATE LIMITED	Application under any other provisions- IBC	24-01-2024	Book marking missed	adlakha2015
7130	7/1/2024	0710102096852023(No.of Docs 1)	0710102096852023/1	INTERLOCUTORY APPLICATION (I.B.C)/6478(ND)2023	PARVEEN ADLAKHA VSJTPL PRIVATE LIMITED	Application under any other provisions- IBC	24-01-2024	Book marking missed	adlakha2015
7131	19-01-2024	0710102097682023(No.of Docs 1)	0710102097682023/2	INTERLOCUTORY APPLICATION (I.B.C)/6130(ND)2023	AGROFOOD GRAINS PVT. LTD. VS. HI TECH GRAIN PROCESSING PRIVATE LIMITED	Rule 11 of NCLT, 2016	24-01-2024	court fee missed	Ritambhrakalra
7132	15-01-2024	0710102106412019(No.of Docs 1)	0710102106412019/2	COMPANY PETITION (COMPANIES ACT)/109(PB)2019	SANJAY GOEL VS. M/S. MAJESTIC BUILDCON PVT. LTD.	Sec. 241(1)	24-01-2024	page no 3 not clear	Justjuris

7133	16-01-2024	0710102077912023 (No.of Docs 2)	0710102077912023/3	INTERLOCUTORY APPLICATION (I.B.C)/5000(PB)2023	AJR INFRA AND TOLLING LTD. VS. CORPORATION BANK	Application under any other provisions- IBC	24-01-2024	No. book mark mandatory	sna2277
7134	16-01-2024	0710102077912023 (No.of Docs 2)	0710102077912023/3	INTERLOCUTORY APPLICATION (I.B.C)/5000(PB)2023	AJR INFRA AND TOLLING LTD. VS. CORPORATION BANK	Application under any other provisions- IBC	24-01-2024	No. book mark mandatory	sna2277
7135	16-01-2024	0710102077912023 (No.of Docs 2)	0710102077912023/3	INTERLOCUTORY APPLICATION (I.B.C)/5000(PB)2023	AJR INFRA AND TOLLING LTD. VS. CORPORATION BANK	Application under any other provisions- IBC	24-01-2024	No. book mark mandatory	sna2277
7136	16-01-2024	0710102077912023 (No.of Docs 2)	0710102077912023/3	INTERLOCUTORY APPLICATION (I.B.C)/5000(PB)2023	AJR INFRA AND TOLLING LTD. VS. CORPORATION BANK	Application under any other provisions- IBC	24-01-2024	No. book mark mandatory	sna2277
7137	17-08-2023	0710102071492023 (No.of Docs 0)	0710102071492023/3	INTERLOCUTORY APPLICATION (I.B.C)/4587(ND)2023	HARVINDER SINGH VS. COC OF M.B. MALLS PVT. LTD.	Sec 60(5)	23-01-2024	wrong file	
7138	21-01-2024	0710102046022023 (No.of Docs 1)	0710102046022023/8	COMPANY PETITION IB (IBC)/431(PB)2023	RATCHET LABORATORIES LIMITED	IBC Under Sec 10	23-01-2024	index missing. bookmarking compulsory.	advharshtrivedi
7139	15-01-2024	0710102093922022 (No.of Docs 2)	0710102093922022/7	COMPANY PETITION (COMPANIES ACT)/210(ND)2022	MAHESH GUPTA VS. GOPI NATH PVT LTD	Sec. 241(1),Sec. 242(4)	23-01-2024	book marking mandatory written submission every page missed	ashishgupta2310
7140	15-01-2024	0710102093902023 (No.of Docs 2)	0710102093902023/2	INTERLOCUTORY APPLICATION (I.B.C)/5890(ND)2023	DURGA DAS AGRAWAL VS. MR. MUKESH KUMAR	Sec 60(5)	23-01-2024	book marking mandatory	smartnomics
7141	17-08-2023	0710102071492023 (No.of Docs 0)	0710102071492023/3	INTERLOCUTORY APPLICATION (I.B.C)/4587(ND)2023	HARVINDER SINGH VS. COC OF M.B. MALLS PVT. LTD.	Sec 60(5)	23-01-2024	wrong file	
7142	15-01-2024	0710102080412023 (No.of Docs 1)	0710102080412023/1	INTERLOCUTORY APPLICATION (I.B.C)/6112(ND)2023	M/S JASMEET ASSOCIATES VS. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.	Rule 11 of NCLT, 2016	23-01-2024	book marking mandatory index missed welfare and court fee missed	Adv-Sudhir09
7143	17-08-2023	0710102071492023 (No.of Docs 0)	0710102071492023/3	INTERLOCUTORY APPLICATION (I.B.C)/4587(ND)2023	HARVINDER SINGH VS. COC OF M.B. MALLS PVT. LTD.	Sec 60(5)	23-01-2024	wrong file	
7144	17-08-2023	0710102071492023 (No.of Docs 0)	0710102071492023/3	INTERLOCUTORY APPLICATION (I.B.C)/4587(ND)2023	HARVINDER SINGH VS. COC OF M.B. MALLS PVT. LTD.	Sec 60(5)	23-01-2024	wrong file	
7145	14-01-2024	0710102079812020 (No.of Docs 1)	0710102079812020/2	INTERLOCUTORY APPLICATION (I.B.C)/3336(ND)2020	EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT. LTD. VS. PASHCHIMANCHAL VIDYUT VITRAN NIGAM LIMITED	Sec 60(5)	23-01-2024	page 3 not clear all page numbering missed book marking mandatory	bajpaiand24
7146	15-01-2024	0710102093902023 (No.of Docs 2)	0710102093902023/3	INTERLOCUTORY APPLICATION (I.B.C)/5890(ND)2023	DURGA DAS AGRAWAL VS. MR. MUKESH KUMAR	Sec 60(5)	23-01-2024	book marking mandatory	smartnomics

7147	16-01-2024	0710102053132023(No.of Docs 2)	0710102053132023/9	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	23-01-2024	book marking mandatory and all pages sign missed 54-55,57,64,66,68,70,101-110,113 page not clear	dmyassociates
7148	16-01-2024	0710102053132023(No.of Docs 2)	0710102053132023/10	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	23-01-2024	book marking mandatory and all pages sign missed 54-55,57,64,66,68,70,101-110,113 page not clear	dmyassociates
7149	16-01-2024	0710102038002023(No.of Docs 2)	0710102038002023/5	COMPANY PETITION IB (IBC)/262(ND)2023	DECCANS SAFETY GLASS WORKS PRIVATE LIMITED VS. ATS HOUSING PRIVATE LIMITED	IBC under Sec 7	23-01-2024	court fee missed in vakaltanama	knlegal
7150	19-01-2024	0710102103952023(No.of Docs 1)	0710102103952023/3	COMPANY PETITION IB (IBC)/720(ND)2023	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VS. RNT METALS PRIVATE LIMITED	IBC Under Sec 9	22-01-2024	book marking mandatory and index missed page numbering missed	bhalla
7151	8/5/2023	0710102010392023(No.of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	rkaylegal@gmail.com
7152	13-01-2024	0710102412432017(No.of Docs 2)	0710102412432017/15	COMPANY PETITION IB (IBC)/227(PB)2017	THE INDURE PVT LTD VS B.K. COAL FIELDS PVT LTD	IBC Under Sec 9	19-01-2024	every page not sign	nakulmohta
7153	8/5/2023	0710102010392023(No.of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	rkaylegal@gmail.com
7154	14-01-2024	0710102058792022(No.of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	advaks@yahoo.co.in
7155	14-01-2024	0710102058792022(No.of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	advaks@yahoo.co.in
7156	14-01-2024	0710102058792022(No.of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	advaks@yahoo.co.in
7157	14-01-2024	0710102058792022(No.of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	advaks@yahoo.co.in
7158	8/5/2023	0710102010392023(No.of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	rkaylegal@gmail.com

7159	14-01-2024	071010205879202 2(No.of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	advaks@yahoo.co.in
7160	14-01-2024	071010205879202 2(No.of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	advaks@yahoo.co.in
7161	14-01-2024	071010207894202 1(No.of Docs 2)	0710102078942021/14	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2021	RAMA TOMAR & ORS VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	19-01-2024	file incomplete	varunmudgal
7162	14-01-2024	071010207894202 1(No.of Docs 2)	0710102078942021/15	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2021	RAMA TOMAR & ORS VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	19-01-2024	book marking mandatory	varunmudgal
7163	8/5/2023	071010201039202 3(No.of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	rkaylegal@gmail.com
7164	8/5/2023	071010201039202 3(No.of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	rkaylegal@gmail.com
7165	8/5/2023	071010201039202 3(No.of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	rkaylegal@gmail.com
7166	8/5/2023	071010201039202 3(No.of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	rkaylegal@gmail.com
7167	8/5/2023	071010201039202 3(No.of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	rkaylegal@gmail.com
7168	14-01-2024	071010207826202 3(No.of Docs 1)	0710102078262023/1	INTERLOCUTORY APPLICATION (I.B.C)/5020(ND)2023	UNIFIED TITANIUM COMMON ASSOCIATION (UTCA) - ASSOCIATION OF FINANCIAL CREDITORS VS. HARISH CHANDER MANCHANDA LIQUIDATOR EARTH ICONIC INFRASTRUCTURES	Sec 60(5)	19-01-2024	incomplete file	ADVSYADV
7169	14-01-2024	071010205879202 2(No.of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	advaks@yahoo.co.in

7170	8/5/2023	071010201039202 3(No.of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	rkaylegal@gmail.com
7171	14-01-2024	071010205879202 2(No.of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)20 22	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	advaks@yahoo.co.in
7172	14-01-2024	071010205879202 2(No.of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)20 22	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	advaks@yahoo.co.in
7173	9/1/2024	071010207267202 3(No.of Docs 1)	0710102072672023/1	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-01-2024	Bookmarking OCR Compulsory	anand.jha
7174	9/1/2024	071010209980202 3(No.of Docs 1)	0710102099802023/1	INTERLOCUTORY APPLICATION (I.B.C)/6687(ND)20 23	ATUL TANDON VS. LOTUS AUTO ENGINEERING LTD.	Sec 60(5)	18-01-2024	Bookmarking OCR compulsory	varshabanerjee
7175	9/1/2024	071010241572201 8(No.of Docs 2)	0710102415722018/5 1	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS. VS FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	18-01-2024	Bookmarking OCR compulsory report file sepreate	nayyaradi
7176	7/1/2024	071010207816202 3(No.of Docs 2)	0710102078162023/4	INTERLOCUTORY APPLICATION (I.B.C)/4891(ND)20 23	KAMAL AGARWAL VS. AI AIRPORT SERVICES LIMITED	Sec 60(5)	17-01-2024	book marking are mandatory	liquidatorkamal
7177	8/1/2024	071010240140201 6(No.of Docs 2)	0710102401402016/2 6	COMPANY PETITION (COMPANIES ACT)/1236(PB)201 6	MR. NITIN KHANDELWAL VS MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Application under any other provisions	17-01-2024	book marking missed	archerjurists
7178	11/1/2024	071010202941202 0(No.of Docs 1)	0710102029412020/1	INTERLOCUTORY APPLICATION (I.B.C)/1788(ND)20 20	RAKESH KUMAR PRADEEP KUMAR VS. DASH EXPORTS PRIVATE LIMITED	Application under any other provisions- IBC	17-01-2024	23-33 page cut	santoshsharma04
7179	7/1/2024	071010202926202 0(No.of Docs 2)	0710102029262020/9	COMPANY PETITION IB (IBC)/728(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. ANURADHA BHATNAGAR	Section 95(1)	17-01-2024	book marking mandatory	Lex_nclt
7180	8/1/2024	071010211955202 0(No.of Docs 1)	0710102119552020/1	INTERLOCUTORY APPLICATION (I.B.C)/5737(PB)20 20	RAJIV BAJAJ VS. ELHPL PVT. LTD.	Application under any other provisions- IBC	17-01-2024	index missed	LQRAJIVBAJAJ
7181	6/1/2024	071010210069202 3(No.of Docs 2)	0710102100692023/1	INTERLOCUTORY APPLICATION (I.B.C)/6341(PB)20 23	SUNNY GROVER VS. VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	17-01-2024	book marking not proper uploaded	advachint
7182	16-01-2024	071010207569202 3(No.of Docs 3)	0710102075692023/5	COMPANY PETITION IB (IBC)/555(ND)2023	IDBI TRUSTEESHIP SERVICES PRIVATE LIMITED VS. ATS INFRABUILD PRIVATE LIMITED	IBC under Sec 7	17-01-2024	44,49,55 pages translation	arunav499

7183	8/1/2024	0710102157872019(No.of Docs 2)	0710102157872019/10	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	17-01-2024	index missed book moarking missed sign missed	HARBEER
7184	8/1/2024	0710102157872019(No.of Docs 2)	0710102157872019/9	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	17-01-2024	order missed	HARBEER
7185	8/1/2024	0710102169562019(No.of Docs 1)	0710102169562019/1	COMPANY APPLICATION(IBC)/38(ND)2020	MOHAN LAL JAIN VS. SBS TRANPOLE LOGISTICS PRIVATE LIMITED	Application under any other provisions- IBC	17-01-2024	wrong file	MLJSUMEDHA
7186	6/1/2024	0710102091792023(No.of Docs 1)	0710102091792023/39	INTERLOCUTORY APPLICATION (I.B.C)/5719(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD VS. RAMAN PURI SUSPENDE DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	17-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal
7187	6/1/2024	0710102091852023(No.of Docs 1)	0710102091852023/2	INTERLOCUTORY APPLICATION (I.B.C)/5850(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDE DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	17-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal
7188	11/1/2024	0710102014762022(No.of Docs 2)	0710102014762022/8	COMPANY PETITION (COMPANIES ACT)/65(PB)2022	FRANCHISE INDIA BRANDS LIMITED VS. ASR MARKET VENTURES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-01-2024	65-71 page not clear book marking mandatory	Anup Kumar
7189	11/1/2024	0710102014762022(No.of Docs 2)	0710102014762022/7	COMPANY PETITION (COMPANIES ACT)/65(PB)2022	FRANCHISE INDIA BRANDS LIMITED VS. ASR MARKET VENTURES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-01-2024	65-71 page not clear book marking mandatory	Anup Kumar
7190	11/1/2024	0710102014762022(No.of Docs 2)	0710102014762022/7	COMPANY PETITION (COMPANIES ACT)/65(PB)2022	FRANCHISE INDIA BRANDS LIMITED VS. ASR MARKET VENTURES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-01-2024	65-71 page not clear book marking mandatory	Anup Kumar
7191	11/1/2024	0710102014762022(No.of Docs 2)	0710102014762022/7	COMPANY PETITION (COMPANIES ACT)/65(PB)2022	FRANCHISE INDIA BRANDS LIMITED VS. ASR MARKET VENTURES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-01-2024	65-71 page not clear book marking mandatory	Anup Kumar
7192	11/1/2024	0710102014762022(No.of Docs 2)	0710102014762022/7	COMPANY PETITION (COMPANIES ACT)/65(PB)2022	FRANCHISE INDIA BRANDS LIMITED VS. ASR MARKET VENTURES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-01-2024	65-71 page not clear book marking mandatory	Anup Kumar

7193	6/1/2024	0710102097162023 (No.of Docs 1)	0710102097162023/1	COMPANY PETITION (COMPANIES ACT)/214(ND)2023	CHELMSFORD CLUB LTD VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 131(1)	17-01-2024	book marking mandatory	advocated186
7194	8/1/2024	0710102018012018 (No.of Docs 2)	0710102018012018/16	COMPANY PETITION IB (IBC)/1440(ND)2018	KKR INDIA FINANCIAL SERVICES PRIVATE LIMITED VS. KWALITY LIMITED	IBC under Sec 7	17-01-2024	book marking mandatory	varshabanerjee
7195	9/1/2024	0710102014132023 (No.of Docs 2)	0710102014132023/11	INTERLOCUTORY APPLICATION (I.B.C)/1433(ND)2023	KOTAK MAHINDRA BANK LIMITED VS. GREAT INDIAN NAUTANKI COMPANY PRIVATELIMITED.	Sec 60(5)	17-01-2024	proof of service not mention in index	D14182016
7196	6/1/2024	0710102091762023 (No.of Docs 1)	0710102091762023/1	INTERLOCUTORY APPLICATION (I.B.C)/5848(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	17-01-2024	0710102091772023/2	Atul Kansal
7197	6/1/2024	0710102091772023 (No.of Docs 1)	0710102091772023/2	INTERLOCUTORY APPLICATION (I.B.C)/5844(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	17-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal
7198	8/1/2024	0710102055512022 (No.of Docs 2)	0710102055512022/3	COMPANY PETITION IB (IBC)/590(ND)2022	NOBLE CO-OPERATIVE BANK LIMITED VS. ANURADHA SHARMA	Section 95(1)	17-01-2024	need to file IA	GBNCLT
7199	8/1/2024	0710102072992022 (No.of Docs 2)	0710102072992022/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/246(PB)2022	THREE C INFRATECH PRIVATE LIMITED VS. VOTIVE PROPBUILD PRIVATE LIMITED	Rule 11 of NCLT	17-01-2024	welfare missed book marking numbering missed	babuanish2@gmail.com
7200	7/1/2024	0710102093352023 (No.of Docs 1)	0710102093352023/1	COMPANY PETITION IB (IBC)/679(ND)2023	ADITYA GUPTA LIVERPOOL SCHOOL OF TROPICAL MEDICINEINDIA PRIVATE LIMITED	Section 94(1)	17-01-2024	book marking mandatory and verify to proof of service original receipt attached	pridhi_nclt
7201	7/1/2024	0710102077462022 (No.of Docs 1)	0710102077462022/5	COMPANY PETITION IB (IBC)/754(ND)2022	ADITYA GUPTA LIVERPOOL SCHOOL OF TROPICAL MEDICINEINDIA PRIVATE LIMITED	IBC Section 59	17-01-2024	book marking mandatory and verify to proof of service original receipt attached	RAVISHARMA
7202	15-01-2024	0710102070802020 (No.of Docs 2)	0710102070802020/13	COMPANY PETITION IB (IBC)/876(ND)2020	DHANKALASH DISTRIBUTORS PRIVATE LIMITED VS. PIYUSH IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7,Rule 11 of NCLT, 2016	16-01-2024	all pages are not clear	manmeetsingh

7203	6/1/2024	071010209170202 3(No.of Docs 1)	0710102091702023/1	INTERLOCUTORY APPLICATION (I.B.C)/5749(ND)20 23	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VSRAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	16-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal
7204	6/1/2024	071010209173202 3(No.of Docs 1)	0710102091732023/1	INTERLOCUTORY APPLICATION (I.B.C)/5748(ND)20 23	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	16-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal
7205	10/1/2024	071020041022201 8(No.of Docs 1)	0710200410222018/2 7	COMPANY PETITION IB (IBC)/43(ND)2018	TDT COPPER LTD. VS UJALA PUMPS PVT. LTD	IBC Under Sec 9	16-01-2024	book marking mandatory affidavit missed	dk.sood@yahoo.com
7206	7/1/2024	071010210525202 3(No.of Docs 2)	0710102105252023/1	INTERLOCUTORY APPLICATION (I.B.C)/6493(ND)20 23	NAKULGUPTA VS. NATIONAL STOCK EXCHANGE INDIA LIMITED	Sec 60(5)	16-01-2024	book marking mandatory	lawjpv
7207	6/1/2024	071010209174202 3(No.of Docs 1)	0710102091742023/5	INTERLOCUTORY APPLICATION (I.B.C)/5717(ND)20 23	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	16-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal
7208	6/1/2024	071010209172202 3(No.of Docs 1)	0710102091722023/2	INTERLOCUTORY APPLICATION (I.B.C)/5722(ND)20 23	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	16-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal

7209	6/1/2024	0710102091712023 (No.of Docs 1)	0710102091712023/5	INTERLOCUTORY APPLICATION (I.B.C)/5716(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	16-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal
7210	10/1/2024	0710102023762020 (No.of Docs 3)	0710102023762020/17	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-01-2024	Bookmarking OCR compulsory	R K GUPTA
7211	15-01-2024	0710102078572019 (No.of Docs 2)	0710102078572019/22	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	16-01-2024	wrong file	munishmehta
7212	11/1/2024	0710102077242023 (No.of Docs 1)	0710102077242023/1	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	15-01-2024	book marking missed	skbmica@gmail.com
7213	11/1/2024	0710102077242023 (No.of Docs 1)	0710102077242023/1	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	15-01-2024	book marking missed	skbmica@gmail.com
7214	11/1/2024	0710102077242023 (No.of Docs 1)	0710102077242023/1	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	15-01-2024	book marking missed	skbmica@gmail.com
7215	1/1/2024	0710102082632023 (No.of Docs 2)	0710102082632023/5	COMPANY PETITION IB (IBC)/598(ND)2023	SILVERLINE GRAPHICS PRIVATE LIMITED VS. INDIA OFFSET PRINTERS PRIVATE LIMITED	IBC Under Sec 9	15-01-2024	book marking not properly	SagarBansalinbox
7216	8/1/2024	0710102100142023 (No.of Docs 1)	0710102100142023/2	INTERLOCUTORY APPLICATION (I.B.C)/6257(PB)2023	BINOD KUMAR JAISWAL VS. HUZefa FAKHRI SITABKHAN & ORS	Sec 60(5)	15-01-2024	book marking compulsory	poojajewrajka
7217	11/1/2024	0710102042072023 (No.of Docs 2)	0710102042072023/3	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2023	BRIJ MOHAN MAHAJAN VS. NAVNEET GUPTA	Sec 60(5)	15-01-2024	index missed	askanurag
7218	1/1/2024	0710102082632023 (No.of Docs 2)	0710102082632023/5	COMPANY PETITION IB (IBC)/598(ND)2023	SILVERLINE GRAPHICS PRIVATE LIMITED VS. INDIA OFFSET PRINTERS PRIVATE LIMITED	IBC Under Sec 9	15-01-2024	book marking not properly	SagarBansalinbox
7219	8/1/2024	0710102100142023 (No.of Docs 1)	0710102100142023/3	INTERLOCUTORY APPLICATION (I.B.C)/6257(PB)2023	BINOD KUMAR JAISWAL VS. HUZefa FAKHRI SITABKHAN & ORS	Sec 60(5)	15-01-2024	book marking compulsory	poojajewrajka
7220	1/1/2024	0710102082632023 (No.of Docs 2)	0710102082632023/5	COMPANY PETITION IB (IBC)/598(ND)2023	SILVERLINE GRAPHICS PRIVATE LIMITED VS. INDIA OFFSET PRINTERS PRIVATE LIMITED	IBC Under Sec 9	15-01-2024	book marking not properly	SagarBansalinbox
7221	1/1/2024	0710102082632023 (No.of Docs 2)	0710102082632023/5	COMPANY PETITION IB (IBC)/598(ND)2023	SILVERLINE GRAPHICS PRIVATE LIMITED VS. INDIA OFFSET PRINTERS PRIVATE LIMITED	IBC Under Sec 9	15-01-2024	book marking not properly	SagarBansalinbox

7222	11/1/2024	0710102101282023(No.of Docs 1)	0710102101282023/1	COMPANY PETITION IB (IBC)/765(PB)2023	ANUMOD SHARMA	Section 94(1),Section 94(1)	15-01-2024	wrong file	Bodhi@NCLT
7223	9/1/2024	0710102075002022(No.of Docs 2)	0710102075002022/12	COMPANY PETITION IB (IBC)/892(ND)2022	KHUSHBU DYE-CHEM PRIVATE LIMITED VS. CHEMICAL SUPPLIERS INDIA PRIVATE LIMITED	IBC Under Sec 9	15-01-2024	Bookmarking OCR compulsory	zainkhan@onegal
7224	10/1/2024	0710102024272023(No.of Docs 1)	0710102024272023/3	COMPANY PETITION IB (IBC)/333(ND)2023	KASHYAP ORGANICS PRIVATE LIMITED	IBC Under Sec 10	15-01-2024	Bookmarking OCR compulsory	Naren01
7225	11/1/2024	0710102077242023(No.of Docs 1)	0710102077242023/1	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	15-01-2024	book marking missed	skbmica@gmail.com
7226	8/1/2024	0710102076142023(No.of Docs 1)	0710102076142023/1	COMPANY PETITION IB (IBC)/626(ND)2023	ARTISAN SPIRITS PRIVATE LIMITED VS. INDOSPIRIT DISTRIBUTION LIMITED	IBC Under Sec 9	15-01-2024	incomplete file	clovelegal
7227	11/1/2024	0710102079222023(No.of Docs 3)	0710102079222023/1	COMPANY PETITION IB (IBC)/649(ND)2023	BANK OF MAHARASHTRA VS. BINOD KUMAR JAIN	Section 95(1)	15-01-2024	index missed bookmarking missed	6394259272
7228	12/1/2024	0710102104502019(No.of Docs 1)	0710102104502019/20	COMPANY PETITION IB (IBC)/1721(PB)2019	E N SAKTHIDHARAN MENON VS. TECPRO INFRA-PROJECTS LIMITED	IBC Under Sec 9	13-01-2024	book marking missed	bhavanaduhoon
7229	11/1/2024	0710102079252023(No.of Docs 2)	0710102079252023/1	COMPANY PETITION IB (IBC)/650(ND)2023	BANK OF MAHARASHTRA VS. NEELAMANI JAIN	Section 95(1)	13-01-2024	index missed and book marking	6394259272
7230	11/1/2024	0710102048972023(No.of Docs 2)	0710102048972023/1	INTERLOCUTORY APPLICATION (I.B.C)/3106(ND)2023	SANJEEV MAHAJAN VS. INDIAN BANK (ERSTWHILE ALLAHABAD BANK)	Sec 60(5)	13-01-2024	need to sign on every page of rejoinder	askanurag
7231	8/1/2024	0710102062072020(No.of Docs 2)	0710102062072020/18	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2021	KALYANKARI SUPPLIERS PRIVATE LIMITED	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	13-01-2024	book marking compulsory	NEERAJ.ARORA
7232	8/1/2024	0710102030592023(No.of Docs 1)	0710102030592023/4	INTERLOCUTORY APPLICATION (I.B.C)/2517(ND)2023	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	13-01-2024	page not mention and Page no. 2 -12 not clear	lanunct94
7233	8/1/2024	0710102030592023(No.of Docs 1)	0710102030592023/4	INTERLOCUTORY APPLICATION (I.B.C)/2517(ND)2023	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	13-01-2024	page not mention and Page no. 2 -12 not clear	lanunct94
7234	8/1/2024	0710102030592023(No.of Docs 1)	0710102030592023/4	INTERLOCUTORY APPLICATION (I.B.C)/2517(ND)2023	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	13-01-2024	page not mention and Page no. 2 -12 not clear	lanunct94
7235	8/1/2024	0710102030592023(No.of Docs 1)	0710102030592023/4	INTERLOCUTORY APPLICATION (I.B.C)/2517(ND)2023	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	13-01-2024	page not mention and Page no. 2 -12 not clear	lanunct94
7236	8/1/2024	0710102092742023(No.of Docs 1)	0710102092742023/1	COMPANY PETITION IB (IBC)/730(ND)2023	M/S INDO SPIRITS VS. JSN INFRATECH LLP	IBC Under Sec 9	13-01-2024	book marking compulsory	anand.jha

7237	9/1/2024	0710102093572023 (No.of Docs 2)	0710102093572023/2	CONTEMPT PETITION(COMPANIES ACT)/18(ND)2023	PRAVESH AGGARWAL VS. KBM FOODS PRIVATE LIMITED	Sec 425	13-01-2024	Bookmarking according to index with page no sign missing on annexures	mg270288
7238	11/1/2024	0710102080332023 (No.of Docs 1)	0710102080332023/2	RESTORATION APPLICATION (IBC)/163(ND)2023	KRISHIV POLY PRODUCTS LLP VSBLUE WATER EXPOTRADE INDIA PRIVATELIMITED	Rule 11 of NCLT, 2016	13-01-2024	book marking missed	kmn28
7239	9/1/2024	0710102082742023 (No.of Docs 1)	0710102082742023/1	COMPANY PETITION IB (IBC)/733(ND)2023	M/S. INDO SPIRITS VS. PATH2WAY HR SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	13-01-2024	Bookmarking OCR compulsory	anand.jha
7240	8/1/2024	0710102079432023 (No.of Docs 1)	0710102079432023/1	CONTEMPT PETITION (IBC)/56(ND)2023	HDFC BANK LTD VSRAJIV MALIK	Rule 11 of NCLT, 2016	13-01-2024	book marking compulsory	gbalawoffices
7241	11/1/2024	0710102054252023 (No.of Docs 2)	0710102054252023/4	COMPANY PETITION IB (IBC)/382(ND)2023	GAURAV GUPTA VS. J V INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	13-01-2024	index ,bookmarking missed	neerajgupta
7242	9/1/2024	0710102096972019 (No.of Docs 1)	0710102096972019/9	COMPANY PETITION IB (IBC)/1526(ND)2019	AMRITVANI EXIM PRIVATE LIMITED VS. AJANTA OFFSET AND PACKAGING LIMITED	IBC under Sec 7	13-01-2024	proof of service missing Bookmarking OCR compulsory	gsnhyd@rediffmail.co
7243	8/1/2024	0710102087172023 (No.of Docs 1)	0710102087172023/1	INTERLOCUTORY APPLICATION (I.B.C)/6183(ND)2023	MAHENDRA KUMAR JAJOO VS. HEMANT SETHI AND ORS.	Sec 60(5)	13-01-2024	book marking compulsory	pradip613
7244	9/1/2024	0710102065342023 (No.of Docs 2)	0710102065342023/5	COMPANY PETITION IB (IBC)/457(PB)2023	MAHAKALESHWAR MINES AND MINERALS PRIVATE LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	13-01-2024	Index missing Sign missing on documents Bookmarking ocr compulsory	nayyaradi
7245	9/1/2024	0710102078362023 (No.of Docs 1)	0710102078362023/6	COMPANY PETITION IB (IBC)/621(ND)2023	SADHANA CITY HOMES PRIVATE LIMITED VS. UPAL BUILDTECH PRIVATE LIMITED	IBC under Sec 7	13-01-2024	Bookmarking OCR compulsory	quadlegal
7246	9/1/2024	0710102077852023 (No.of Docs 1)	0710102077852023/1	COMPANY PETITION IB (IBC)/732(ND)2023	M/S. INDO SPIRITS VS. CHANMEET LEASING AND FINANCE PVT. LTD.	IBC Under Sec 9	13-01-2024	Bookmarking OCR compulsory true copy sign missing	anand.jha
7247	8/1/2024	0710102083242023 (No.of Docs 2)	0710102083242023/1	INTERLOCUTORY APPLICATION (I.B.C)/5551(PB)2023	DEEPAK JAIN VS. SARE GURUGRAM PVT LTD	Sec 60(5)	13-01-2024	book marking compulsory Page no. not mentioning in index	prakashlegaladvisers
7248	5/1/2024	0710102063142023 (No.of Docs 2)	0710102063142023/5	COMPANY PETITION IB (IBC)/528(ND)2023	MODERN BUILDMART PRIVATE LIMITED VS. BRIJ RAJ LAND DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	11/1/2024	affidavit faridabad and notary delhi and proof of service not proper show	TSCHAUDHARY
7249	1/1/2024	0710102105332023 (No.of Docs 1)	0710102105332023/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/420(ND)2023	PRABH PAUL PARMAR VS. PRATAP SINGH PARMAR	Rule 11 of NCLT	11/1/2024	wrong file	nidsbits
7250	1/1/2024	0710102027512022 (No.of Docs 2)	0710102027512022/4	INTERLOCUTORY APPLICATION (I.B.C)/1653(PB)2022	ICICI BANK LIMITED VS. C & C CONSTRUCTION LIMITED	Sec 60(5)	11/1/2024	written submission every page not sign and book marking not proper upload	varunsinghvs

7251	1/1/2024	071010209560202 3(No.of Docs 2)	0710102095602023/1	INTERLOCUTORY APPLICATION (I.B.C)/6124(ND)2023	DURGA DAS AGRAWAL	Sec 60(5)	11/1/2024	book marking mandatory	shivangautam02
7252	28-12-2023	071010202746202 3(No.of Docs 1)	0710102027462023/4	INTERLOCUTORY APPLICATION (I.B.C)/1713(ND)2023	PANKAJ KUMAR SINGHAL VS. YAGYA AHUJA	19(2)	10/1/2024	incomplete file	jagdeep.s.lamba
7253	4/1/2024	071010207646202 3(No.of Docs 1)	0710102076462023/5	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec 7	10/1/2024	book marking mandatory index missed	tewariamitabh
7254	9/1/2024	071010203594202 2(No.of Docs 2)	0710102035942022/6	COMPANY PETITION IB (IBC)/357(ND)2022	SURESH SAREEN & ORS VS. INTERNATIONAL LAND DEVELOPERS PRIVATELIMITED	IBC under Sec 7	10/1/2024	written submission every page not sign book marking mandatory	ishaan.george
7255	29-12-2023	071010204517202 3(No.of Docs 1)	0710102045172023/1	COMPANY PETITION IB (IBC)/610(ND)2023	CENTRAL BANK OF INDIA LIMITED VS. MOHD MUQEEM QURESHI	Section 95(1)	10/1/2024	speed post receipt missed	jeeveshm
7256	29-12-2023	071010202557202 2(No.of Docs 1)	0710102025572022/7	COMPANY PETITION IB (IBC)/694(ND)2022	PRUDENT ARC LTD. (PRUDENT TRUST - 5/17) VS. BHUPESH STEEL PVT. LTD.	IBC under Sec 7	10/1/2024	index missed affidavit gaziabad and notary delhi	mittalanil.ubi
7257	8/1/2024	071010202986202 3(No.of Docs 2)	0710102029862023/15	INTERLOCUTORY APPLICATION (I.B.C)/2290(PB)2023	MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD.	Sec 49(2)	10/1/2024	bookmarking compulsory.	SHAGKHAN@1958
7258	4/1/2024	071010209163202 3(No.of Docs 2)	0710102091632023/6	INTERLOCUTORY APPLICATION (I.B.C)/5637(ND)2023	ANSAL PROPERTIES INFRASTRUCTURE LIMITED VS. RAJESH RAMANI RESOLUTION PROFESSIONAL OF ANSAL CONDOMINIUM PRIVATE LIMITED	Sec 60(5)	5/1/2024	need every page sign in pdf. bookmarking compulsory.	advkrishan
7259	4/1/2024	071010204090202 3(No.of Docs 2)	0710102040902023/3	TRANSFER APPLICATION (IBC)/36(PB)2023	LYKA LABS LIMITED VS. MRS. PRITI BHUPESH SHAH DECEASED	Rule16(d),NCL T Rules,2016 IBC	5/1/2024	order missing.	gaurav.hsethi@gmail.
7260	27-09-2023	071010208378202 3(No.of Docs 0)	0710102083782023/2	INTERLOCUTORY APPLICATION (I.B.C)/5241(ND)2023	SURAKSHA ASSET RECONSTRUCTION LTD. VS. ERA INFRA ENGINEERING LIMITED	Sec 60(5)	5/1/2024	affidavit address noida and notary delhi	
7261	6/10/2023	071010208601202 3(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
7262	28-12-2023	071010203100202 3(No.of Docs 2)	0710102031002023/3	COMPANY PETITION IB (IBC)/413(ND)2023	CHANDRA NIRMAN PRIVATE LIMITED VS. WAPCOS LIMITED	IBC Under Sec 9	4/1/2024	36-37,44-47 page not clear	sanyam007
7263	6/10/2023	071010208601202 3(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	

7264	6/10/2023	0710102086012023(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
7265	6/10/2023	0710102086012023(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
7266	6/10/2023	0710102086012023(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
7267	6/10/2023	0710102086012023(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
7268	6/10/2023	0710102086012023(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
7269	3/1/2024	0710102102202023(No.of Docs 3)	0710102102202023/9	INTERLOCUTORY APPLICATION (I.B.C)/6650(ND)2023	NEERAJ KUMAR DUBEY VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/1/2024	both file separately and book marking mandatory	legisdomlawoffices
7270	6/10/2023	0710102086012023(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
7271	6/10/2023	0710102086012023(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
7272	18-11-2020	0710102108522020(No.of Docs 0)	0710102108522020/2	INTERVENTION PETITION (IBC)/14(PB)2020	SANTOSH VS. GANGA RAMAGARWAL	Sec 60(5)	1/1/2024	wrong arrange file upload	
7273	28-12-2023	0710102056942023(No.of Docs 3)	0710102056942023/3	COMPANY PETITION IB (IBC)/468(ND)2023	STAR SYNTHETICS PVT LTD VS. VASTRANI EXPORT PRIVATE LIMITED	IBC Under Sec 9	1/1/2024	Need to be file in application	aabhassingh2441
7274	22-12-2023	0710102044082022(No.of Docs 2)	0710102044082022/14	COMPANY PETITION IB (IBC)/513(ND)2022	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec 7	1/1/2024	written submission every page not sign	shubhanshu2
7275	22-12-2023	0710102077552023(No.of Docs 3)	0710102077552023/8	COMPANY PETITION (COMPANIES ACT)/159(ND)2023	MRS. NEELAM MALIK VS. RAMAN INSTRUMENTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/1/2024	kindly other pdf separately file	asethi9999

7276	21-12-2023	071010208269202 3(No.of Docs 2)	0710102082692023/3	23	INTERLOCUTORY APPLICATION (I.B.C)/5125(ND)20	TULSIANI CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED VS. 3. M/S ANAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	1/1/2024	blank file upload	ADVJS0611
DEPUTY REGISTRAR										
PRASHANT KUMAR										
HELP LINE NO 011-24361890										
ROOM NO 103										
										PREPARED BY
										ASSISTANT REGISTRAR
										VICTOR VISHAL
										HELP LINE NO 011-24361890
										ROOM NO 103